

STATE FINANCES
A STUDY OF BUDGETS OF
2009-10



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FOREWORD

“State Finances: A Study of Budgets” is a unique Report which provides a comprehensive picture on State government finances. This Report has been published since 1950-51. Till 1998-99, this study used to be published as a part of the RBI Monthly Bulletin. From 1999-00 onwards, this Study is being published as a stand-alone publication. This publication analyses major budgetary variables not only at the individual State level but also provides a holistic view at the consolidated level. The analysis, orientation, coverage and format of the Report have been restructured from time to time to make it more contemporary. In this context, the Report goes beyond the budgets by sourcing additional information/data from State governments on parameters such as fiscal stimulus packages and expenditure on salaries on account of implementation of recommendations of Sixth/State Pay Commissions. To enable researchers to have easy access to time series data, the RBI brought out a ‘Handbook of Statistics on State Government Finances’ in 2004, which contained State-wise time series data on major fiscal indicators since 1980-81 and detailed data under revenue and capital accounts since 1990-91.

To impart detailed and comprehensive coverage on various issues having important bearing on State government’s finances and to enhance the analytical content, a special theme based analysis has been initiated since 2005-06. So far, special themes on ‘Outstanding Liabilities of State Governments’, ‘Social Sector Expenditure’, ‘Fiscal Transfers to the State governments’ and ‘Revenue Receipts of the State Governments – Trend and Composition’ have been presented during past four years. In continuation to this trend, the special theme of this year’s Report, “State Finances: A Study of Budgets of 2009-10” focuses on expenditure management *i.e.*, “Expenditure of State Governments – Trend and Composition”.

The salient features of the Study are as follows:

- The consolidated revenue balance of the States, after remaining surplus for three consecutive years, is budgeted to turn into a deficit of 0.5 per cent of GDP in 2009-10 (BE).
- Reflecting the deterioration in revenue account of the State governments, GFD as percentage to GDP is budgeted to be higher at 3.2 per cent in 2009-10 as compared with 2.6 per cent in 2008-09 (RE) and 1.5 per cent in 2007-08 (Accounts).
- The debt-GDP ratio of State governments declined to 26.2 per cent in 2008-09 (RE) from the peak level of 32.8 per cent as on March 2004.
- States have started implementing the recommendations of the Sixth Central/States’ Own Pay Commissions. Although, the States’ consolidated revenue surplus declined during 2008-09 (RE), it is widely perceived that States are in a better position to absorb the impact of implementation of Pay Commission awards.

- Compression in consolidated expenditure of State governments can be observed during 2005-10 period mainly on account of some rationalisation of revenue expenditure during the fiscal responsibility legislation (FRL) period. This is evident from decline in RE-GDP ratio from an average level of 13.3 per cent during 2000-05 to 12.4 per cent during 2005-10.
- The Study discusses various contemporary issues relating to finances of State governments, viz., revenue augmentation, quality of expenditure, strengthening of rule based framework, fiscal transparency, surplus cash balances, impact of stimulus programmes and implementation of awards of the Pay Commissions.

The Study has been prepared in the Division of State and Local Finances (DSLRF) of the Department of Economic Analysis and Policy (DEAP) under the overall direction of Shri. Deepak Mohanty, Executive Director and under the guidance and supervision of Shri B.M. Misra, Adviser, by a team comprising Smt. R. Kausaliya, Director, Shri. A. Karunakaran and Shri Rajeev Jain, Assistant Advisers, Shri Dharendra Gajbhiye and Shri Dirghau Keshao Raut, Research Officers. Shri A.K. Dharampal, Shri T.R. Muralidharan, Shri P.P. Joshi, Shri B.A. Rankhambe and Smt. E. Fernandes provided support in compilation of data.

DSLRF has also received support from the Regional Offices of DEAP and the Division of Central Finances. Support was also received from Department of Government and Bank Accounts (DGBA) and Internal Debt Management Department (IDMD) of the Reserve Bank. The Study benefited from the cooperation and insights received from Finance Departments of the State Governments and valuable technical inputs received from Ministry of Finance, Government of India and Planning Commission and Office of the Comptroller and Auditor General (CAG) of India, New Delhi.

Starting with 2001-02, the Study is also available on RBI's website (www.rbi.org.in). The earlier issues of the above Study (since 1950-51 onwards) are available in the Central Library of Reserve Bank at Mumbai. In order to improve the quality of the Study, feedback/comments on this Study are solicited. These may be sent to Director, Division of State and Local Finances, Department of Economic Analysis and Policy, Reserve Bank of India, Shahid Bhagat Singh Road, Mumbai 400 001 or through email at deapdslf@rbi.org.in.

Subir Gokarn
Deputy Governor
February 22, 2010

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List of Abbreviations

AD	- Aggregate Disbursements	CRR	- Cash Reserve Ratio
AFS	- Annual Financial Statement	CRF	- Calamity Relief Fund
AIIMS	- All India Institute of Medical Science	CSF	- Consolidated Sinking Fund
AR	- Aggregate Receipts	CSO	- Central Statistical Organisation
ATBs	- Auction Treasury Bills	CPC	- Centralised Processing Centre/ Central Sixth Pay Commission
Avg.	- Average	CSS	- Centrally Sponsored Schemes
BE	- Budget Estimates	CST	- Central Sales Tax
BIFR	- Bureau for Industrial Finance and Restructuring	CT	- Current Transfers
BOT	- Build Operate Transfer	DA	- Dearness Allowance
BPL	- Below Poverty Line	DCO	- Developmental Capital Outlay
BRIMSTOWA	- Brihan Mumbai Storm Water Drainage Project	DCRF	- Debt Consolidation and Relief Facility
CAG	- Comptroller and Auditor General of India	DEAP	- Department of Economic Analysis and Policy
CARG	- Compound Annual Rate of Growth	DGBA	- Department of Government and Bank Accounts
CCIL	- Clearing Corporation of India Limited	Dev. Exp.	- Developmental Expenditure
CE	- Capital Expenditure	DoE	- Department of Economics
CGA	- Controller General of Accounts	DRE	- Development Revenue Expenditure
CHCs	- Community Health Centers	DSLFF	- Division of State and Local Finances
CENVAT	- Central Value Added Tax	DSS	- Debt Swap Scheme
CLU	- Change of Land Use	DT	- Direct Taxes
CO	- Capital Outlay	EAPs	- Externally Aided Projects
Comm. Exp.	- Committed Expenditure	EDC	- External Development Charges
CPA	- Central Plan Assistance	EEC	- European Economic Community
CPC	- Central Pay Commission	ED	- Education
CPS	- Central Plan Schemes	EFC	- Eleventh Finance Commission
CPSUs	- Central Public Sector Undertakings	EME	- Emerging Market Economies
CR	- Capital Receipts	ES	- Economic Services

F&WL	- Forestry and Wild Life	IMF	- International Monetary Fund
FIs	- Financial Institutions	IP	- Interest Payments
FRBM	- Fiscal Responsibility and Budget Management	IR	- Interest Receipts
FRL	- Fiscal Responsibility Legislation	IT	- Information Technology
GDP	- Gross Domestic Product	ITBs	- Intermediate Treasury Bills
GFD	- Gross Fiscal Deficit	JBIC	- Japan Bank for International Co-operation
GFD Exp.	- Gross Fiscal Deficit Expenditure	JNNURM	- Jawaharlal Nehru National Urban Renewal Mission
GFS	- Government Finance Statistics	JWG	- Joint Working Group
GIA	- Grants-in-Aid	LFC	- Loans from Centre
GIC	- General Insurance Corporation of India	LIC	- Life Insurance Corporation of India
GIS	- Geographic Information System	LBs	- Local Bodies
Gol	- Government of India	LR	- Land Revenue
GLFC	- Gross Loans from Centre	ML	- Market Loan
GRF	- Guarantee Redemption Fund	MoF	- Ministry of Finance
GS	- General Services	MoU	- Memorandum of Understanding
GSDP	- Gross State Domestic Product	MSMEs	- Micro, Small and Medium Enterprises
GST	- Goods and Services Tax	MTFP	- Medium Term Fiscal Plan
HE	- Housing Expenditure	NABARD	- National Bank for Agriculture and Rural Development
HSN	- Harmonised System of Nomenclature	NAIS	- National Agriculture Insurance Scheme
IAY	- Indira Awaas Yojana	NCDC	- National Co-operative Development Corporation
ICDS	- Integrated Child Development Services	NAPCC	- National Action Plan on Climate Change
ICUs	- Intensive Care Units	NCT Delhi	- National Capital Territory of Delhi
IDMD	- Internal Debt Management Department	NDRE	- Non-Development Revenue Expenditure
IDT	- Indirect Taxes	NDS-OM	- Negotiated Dealing System - Order Matching Segment
IIFCL	- India Infrastructure Finance Company Limited	NGOs	- Non-Governmental Organisations
IIMs	- Indian Institute of Managements	NHB	- National Housing Bank
IISER	- Indian Institute of Science Education and Research		
IIT	- Indian Institute of Technology		

NIRE	- Non-Interest Revenue Expenditure	RE	- Revised Estimates
Non-Dev.Exp.-	Non-Developmental Expenditure	REC	- Rural Electrification Corporation
NPS	- New Pension Scheme	Rev. Exp.	- Revenue Expenditure
NSSF	- National Small Savings Fund	RGGVY	- Rajiv Gandhi Grameen Vidyutikaran Yojana
OBCs	- Other Backward Classes	RIDF	- Rural Infrastructure Development Fund
OD	- Overdraft	RKVY	- Rashtriya Krishi Vikas Yojana
OECF	- Overseas Economic Cooperation Fund	RLA	- Recovery of Loans and Advances
ONTR	- Own Non-Tax Revenue	RR	- Revenue Receipts
OR	- Own Revenue	RSBY	- Rashtriya Swasthya Bima Yojna
OTR	- Own Tax Revenue	SBI	- State Bank of India
PC	- Planning Commission	SCs	- Scheduled Castes
PCCO	- Per Capita Capital Outlay	SCT	- Share in Central Taxes
PD	- Primary Deficit	SDLs	- State Development Loans
PDS	- Public Distribution System	SEBs	- State Electricity Boards
PERC	- Public Expenditure Review Committee	SEZs	- Special Economic Zones
PF	- Provident Fund	SFCs	- State Finance Commissions
PFM	- Public Finance Management	SGE	- State Government Expenditure
PHCs	- Primary Health Centers	SGSY	- Swarna Jayanti Gram Swarozgar Yojna
PMGSY	- Pradhan Mantri Gram Sadak Yojana	SHGs	- Self-Help Groups
PMAGY	- Pradhan Mantri Adarsh Gram Yojana	SIDBI	- Small Industries Development Bank of India
PN	- Pension	SPC	- State's own Pay Commission
PPP	- Public Private Partnership	SPF	- State Provident Fund
PRB	- Primary Revenue Balance	SPVs	- Special Purpose Vehicles
PRIs	- Panchayati Raj Institutions	SRF	- Stamps and Registration Fees
PRS	- Primary Revenue Surplus	SS	- Social Services
PSUs	- Public Sector Undertakings	SSA	- Sarva Shiksha Abhiyan
RAJSWAN	- Rajasthan State-wide Area Network	SSE	- Social Sector Expenditure
RAY	- Rajiv Awas Yojana	SST	- State Sales Tax
RBI	- Reserve Bank of India	ST	- Scheduled Tribe
RCDP	- River Course Development Project	SUCCESS	- Scheme for Universal Access and Quality at Secondary Stage
RD	- Revenue Deficit/Rural Development		

TBs	- Treasury Bills	UNFCCC	- United Nations Framework Convention on Climate Change
TCS	- Taxes on Commodities and Services		
TE	- Total Expenditure	UPSC	- Union Public Service Commission
ThFC	- Thirteenth Finance Commission	USA	- United States of America
TwFC	- Twelfth Finance Commission	USAID	- United States Agency for International Development
TI	- Taxes on Income		
TP	- Taxes on Property and Capital Transactions	UTs	- Union Territories
TPT&E	- Taxes on Professions, Trade, Callings and Employment	VAT	- Value Added Tax
TR	- Tax Revenue	VGF	- Viability Gap Funding
TV	- Taxes on Vehicles	WCV	- Weighted Coefficient of variation
		WMA	- Ways and Means Advances

The State governments formulated their budgets for 2009-10 against the background of the knock-on effect of the global financial crisis on the Indian economy. Taking cognizance of uncertain growth prospects, many State governments announced fiscal stimulus packages to sustain the growth momentum. In this context the fiscal correction and consolidation witnessed in State finances in the recent past provided the fiscal space for the stimulus. Consequently, the overall Gross Fiscal Deficit (GFD)-GDP ratio is estimated to increase to 3.2 per cent in 2009-10 (Budget Estimates) from 2.6 per cent in 2008-09 (Revised Estimates) and 1.5 per cent in 2007-08 (Accounts). As the recovery process sets in, the States need to return to the path of fiscal consolidation.

1. Introduction

1.1 The period up to 2007-08 witnessed a considerable improvement in the consolidated fiscal position of State governments. States were given incentives by the Twelfth Finance Commission (TwFC) to implement their own Fiscal Responsibility Legislation (FRL) in the form of conditional debt restructuring and interest rate relief. However, the economic slowdown following the knock-on effect of the global financial crisis and the accompanying moderation in the pace of revenue growth adversely affected the finances of the States in 2008-09.

1.2 This study on 'State Finances: A Study of Budgets of 2009-10'¹ has been prepared based on the data available in the budget documents of 28 States governments, and other sources. The State governments presented their budgets for 2009-10² in an environment marked by an uncertain growth scenario. It is evident that the tax revenue buoyancy achieved till 2007-08 could

not be realised during 2008-09 (RE). States may also be under pressure to increase expenditure to boost demand in the economy. In addition, the impact of the implementation of the Sixth Central Pay Commission (CPC)/State Own Pay Commissions (SPCs) by many State governments had implications for their revenue expenditure during 2008-09 (RE) and 2009-10 (BE). In short, the pace of fiscal correction and consolidation witnessed during the recent past is likely to suffer a setback.

1.3 States, while presenting their budgets for 2009-10, seem to have taken into account the likely impact of a slowdown in their tax collections and Central transfers. In order to deal with the slowdown, a few State governments announced dedicated fiscal stimulus packages in order to boost demand, while many other States announced sector specific tax reductions. However, the focus of the additional expenditure in 2009-10 appears

¹ Prepared by the Division of State and Local Finances (DSLFF) of the Department of Economic Analysis and Policy (DEAP) with support from the Division of Central Finances and the Regional Offices of DEAP. Support was also received from the Department of Government and Bank Accounts (DGBA) and the Internal Debt Management Department (IDMD) of the Reserve Bank. Technical support was received from the finance departments of the twenty-eight State governments, governments of NCT Delhi and Puducherry; valuable inputs were also received from the Ministry of Finance, Government of India, Planning Commission and the office of Comptroller and Auditor General (CAG) of India, New Delhi. All these are thankfully acknowledged.

² An analysis of the consolidated fiscal position of State governments based on State budgets of twenty-seven (of which two were Vote on Account) States for 2009-10 has been published in the Reserve Bank of India Annual Report, 2008-09. This Study provides further details on the consolidated fiscal position of twenty-eight State governments as also a State-wise analysis covering budgetary data as well as additional information obtained from the State governments and the Government of India. Information with respect to NCT Delhi and Puducherry is provided additionally as memo item.

to be through revenue expenditure as reflected in higher revenue expenditure as a ratio to gross state domestic product (GSDP) in many States, rather than capital expenditure. In fact, a majority of the State governments have budgeted a lower capital outlay as percentage to GSDP for 2009-10.

1.4 Recognising the need for reviving economic growth, the Government of India permitted the State governments to borrow an additional 0.5 per cent of their GSDP by relaxing the fiscal deficit target under FRBM from 3.0 per cent to 3.5 per cent in 2008-09 and further to 4 per cent of their GSDP in 2009-10. In the Union Budget 2009-10, it was announced that a goods and services tax (GST) would be introduced by April 1, 2010 after due consultations with all stakeholders. The implementation of GST is however, likely to be postponed to a future date. In order to facilitate the process of a further convergence of central excise duty rates to a mean rate (currently 8 per cent), various policy measures with regard to tax rates were proposed by reviewing the list of items. The Reserve Bank in its role as banker, debt manager and monetary authority has also been taking various initiatives to improve the financial condition of the State governments. A non-competitive bidding facility has been introduced to State Development Loans (SDLs) since the auction held on August 25, 2009.

2. Preview

1.5 A noticeable improvement in the finances of the State governments was discernible as revised estimates of 2007-08 translated into accounts. This was reflected in an increase in revenue surplus, reduction in GFD and primary deficit turning into surplus. However, the significant improvement in key deficit indicators of State governments witnessed till 2007-08 appears to have abated with the overall macroeconomic slowdown in 2008-09 and 2009-10.

1.6 The consolidated revenue surplus as percentage to GDP increased from 0.6 per cent in 2006-07 to 0.9 per cent in 2007-08. Although the States were able to achieve revenue surplus in 2008-09 (RE) as well, there was a significant

decline of 0.7 percentage points in the revenue surplus-GDP ratio [from 0.9 per cent in 2007-08 to 0.2 per cent in 2008-09 (RE)]. The consolidated revenue balance of the States, after remaining in surplus for three consecutive years, is however, budgeted to turn into deficit (0.5 per cent of GDP) in 2009-10 (BE). Reflecting the deterioration in the revenue account of State governments, GFD as percentage to GDP is estimated to be higher at 3.2 per cent in 2009-10 as compared with 2.6 per cent in 2008-09 (RE) and 1.5 per cent in 2007-08 (Accounts). The increase in GFD in 2009-10 (BE) would be mainly due to deterioration in the revenue account coupled with an increase in net lending. The consolidated capital outlay as a percentage to GDP, however, is budgeted to decline in 2009-10 by 0.2 percentage points to 2.6 per cent as compared with 2008-09 (RE). The primary surplus generated by State governments in 2007-08 turned into primary deficit (0.7 per cent of GDP) in 2008-09 (RE) which would further increase to 1.3 per cent in 2009-10.

1.7 During 2009-10, deterioration in the consolidated fiscal position is observed across majority of the States. Out of the 28 States, 14 States have budgeted a revenue deficit in 2009-10 as compared to 4 States both in 2008-09 (RE) and 2007-08 (Accounts). Revenue account positions with respect to 10 States are budgeted to turn into deficit in 2009-10 (BE) from a surplus position in 2008-09 (RE). Further, another nine States have budgeted a lower revenue surplus as compared with 2008-09 (RE). In total, the revenue account is expected to be adversely impacted in the case of 23 States during 2009-10. Similarly, the number of States with the GFD-GSDP ratio of less than 3.0 per cent decreased from 18 in 2007-08 (Accounts) to 9 in 2008-09 (RE) and further to 6 in 2009-10 (BE). In short, out of 28 States, 22 States would not be able to achieve a GFD-GSDP ratio of 3 per cent in 2009-10 as indicated in their FRLs.

1.8 Given the targets with respect to key deficit indicators prescribed by the TwFC, it is observed that at the consolidated level, the States were able to achieve most of the targets well in advance rather than in the terminal year *i.e.*, 2009-10. At the consolidated level, State governments wiped out

revenue deficit in 2006-07 and were able to contain GFD-GDP below 3 per cent in 2005-06. However, progress came to a halt when the impact of the overall macroeconomic slowdown and the implementation of the Sixth CPC/SPCs began to reflect in State finances in 2008-09. In 2009-10 (BE), the consolidated State finances are likely to deteriorate further. An analysis of State budgets shows that with the re-emergence of revenue deficit after three years and the expansion in GFD to more than 3.0 per cent of GDP, the States would apparently not be able to meet the TwFC targets in the terminal year of 2009-10.

1.9 The outstanding liabilities of State governments, as a percentage to GDP, showed a persistent decline from the peak level of 32.8 per cent in 2003-04 to 26.2 per cent in 2008-09 (RE). However, due to increasing financing needs, the debt-GDP ratio is budgeted to be marginally higher at 26.5 per cent in 2009-10. Likewise, the ratio of interest payments to revenue receipts of the State governments, which declined sharply from 26.0 per cent in 2003-04 to 14.4 per cent in 2008-09 (RE), is estimated to be marginally higher at 14.5 per cent in 2009-10 (BE).

1.10 Given the recent setback to State finances, there are a number of issues that States have to look into. For instance, the States need to resume the reform process towards fiscal consolidation in the coming years. At the same time the States have to ensure adequate growth enhancing expenditure so as to counter the downturn in the economy. The States need to successfully manage the transition with regard to the implementation of the Sixth CPC/

SPCs. In addition, there are certain structural issues that continue to remain important for State finances such as the quality of expenditure and surplus cash balances of State governments. With experience gathered through their FRLs, the States need to plan the next round of reforms and resume the process of fiscal correction and consolidation at the earliest.

1.11 The Chapter-wise scheme of the Study is as follows: Chapter I provides an overview of the Study. Chapter II highlights major policy initiatives of State governments, the Government of India and of the Reserve Bank of India. Chapter III provides an assessment of the consolidated budgetary position of the State governments. Chapter IV brings out the State-wise assessment of their fiscal performance. Chapter V provides an analysis and assessment of the outstanding liabilities, including market borrowings and contingent liabilities of the State governments. Chapter VI elaborates on the special theme, *i.e.*, an analysis of the trend and pattern of expenditure of the States, covering the period 1980-81 to 2009-10. The major emerging issues relating to State finances are presented in Chapter VII. Annex 1 sets out the State-wise major policy initiatives announced in the State budgets. The consolidated data on various fiscal indicators of the twenty-eight State governments are set out in Appendix Tables 1-23, while State-wise data are provided in Statements 1-57. The detailed State-wise budgetary data are provided in Appendices I-IV (Appendix I - Revenue Receipts, Appendix II - Revenue Expenditure, Appendix III - Capital Receipts, Appendix IV - Capital Expenditure).

In the backdrop of moderation in economic activity as a fallout of the global financial crisis, State governments have announced a number of policy initiatives in their budgets for 2009-10. Emphasis has been accorded to the generation of employment, restructuring of Public Distribution System (PDS) and tax exemptions/reductions besides giving priority to creating more opportunities/assistance to entrepreneurs in terms of improvement in industrial infrastructure. With the Union Government allowing the States to enhance the ceiling of fiscal deficit to tide over the present difficult circumstances, the States may utilise the additional fiscal space for making capital investments for development. State governments, the Government of India and the Reserve Bank of India have also announced a number of policy measures such as higher allocation for various projects like irrigation, housing and infrastructure, the release of Pay Commission awards, introduction of non-competitive bidding in the auction of State Development Loans (SDLs) and embedded derivative options in the issuance of SDLs which would have an impact on State finances.

1. Introduction

2.1 State budgets for 2009-10, with a focus on economic revival, announced a number of policy initiatives aimed at directing expenditure towards welfare and developmental activities. On the taxation front, these measures include exemption/reduction in value added tax (VAT) and excise duties on certain goods while on the expenditure side, higher allocation for various welfare schemes/infrastructure and release of Pay Commission awards are proposed. Many States have announced that they will step up investments, more particularly on projects like irrigation, housing and other infrastructure projects like power generation, good road networks, airports and industrial parks. Recognising the fact that the industrial sector must remain vibrant and growing, the States are also trying to attract private investment for the creation of infrastructure through the public-private partnership (PPP) mode. Detailed State-wise policy initiatives are set out in Annex. This Chapter briefly discusses policy initiatives and schemes that have been proposed by the State governments, the Government of India and the Reserve Bank of India.

2. State Governments

2.2 Proposals/initiatives announced in the States budgets for 2009-10 cover areas such as

revenue augmentation, expenditure measures, institutional measures and other major policy initiatives.

Revenue Measures

2.3 The overall slowdown in economic activity is likely to have adverse implications on the overall revenue augmentation of States both in terms of their own tax revenues as well as devolution from the Centre. In view of this, most of the States have taken proactive measures to streamline revenue generation at the State level and also simplified the procedures in general. The simplified procedures include rules, inspections, registrations and the introduction of the single window clearance system for industries and businesses to carry on their operations (Andhra Pradesh and Maharashtra). As a part of fiscal stimulus measures on taxation, the States have reduced the rate of stamp duty on sale of land/property in urban and rural areas (Haryana, Rajasthan, Uttarakhand and Kerala). In order to encourage tax compliance, VAT has been reduced on a number of items by most of the States. Besides increasing tax compliance, the other measures include early VAT refunds, recovery of profession tax, reduction in penalty under VAT, relief to hotel dealers under VAT, extension of exemption on food grains and

reduction/rationalisation of luxury tax in Goa, Rajasthan, NCT Delhi and Karnataka. Furthermore, to streamline and improve the quality of services, complete e-filing of returns/computerisation of the sales tax departments have been implemented in Kerala and Uttarakhand. To compensate the loss of revenue through tax reductions/exemptions under the fiscal stimulus package, the measures taken by the State governments include: (i) a new scheme of 'one time settlement' of tax arrears for pending under-valuation with respect to stamp duty cases in Kerala; (ii) broadening the tax net to include petty dealers in Kerala; and (iii) installation of water supply meters in Nagaland. To disclose suppressed turnover and to pay taxes thereon, the 'Voluntary Disclosure Scheme' has also been announced in Kerala. The Punjab government has formulated a comprehensive policy prescribing collection of External Development Charges (EDCs), License/Permission Fee and Change of Land Use (CLU) charges to generate sufficient revenues to provide ultra modern urban infrastructure. In Delhi, a major initiative was taken to reform the excise duty structure. Accordingly a new bill will be introduced which will incorporate a simplified duty structure.

Expenditure Measures

2.4 In the backdrop of moderation in economic activities, many States have initiated fiscal stimulus packages to get the economy going by continuing all developmental and welfare programmes. In this context, the Central Government has allowed the States to raise the GFD limit up to 4 per cent of GSDP during 2009-10 in order to make more funds available to revive the growth process.

2.5 Agriculture and allied activities have received top priority with a plethora of incentives, write-offs and concessions, support for organic farming and free power to farmers (Andhra Pradesh, Tamil Nadu, Karnataka, Kerala, Puducherry, Orissa, Maharashtra and West Bengal). The initiatives are focused on irrigation projects, particularly, minor irrigation (Meghalaya) and providing fertilisers, seeds and pesticides at subsidised rates (Orissa). The other initiatives

include insurance schemes for crops (Himachal Pradesh and Tamil Nadu), setting up of 'Agriclinics' in Tamil Nadu, adopting a village as a 'Model Village', developing an Agri-HUB and Agri-Processing Zone under Public Private Partnership (PPP) arrangement in Assam, 'Bio-Villages' in West Bengal, providing direct computer connectivity and establishing an 'Agriculture Knowledge Center' in Madhya Pradesh, debt relief scheme for farmers in Maharashtra and free power to farmers in some States. Some of the other measures include dairy development and milk production (Tripura, West Bengal, Tamil Nadu and Puducherry) and a novel scheme of a 'Land Bank' where land purchased from the farmers at market prices is resold for industrial use in West Bengal.

2.6 Recognising the fact that the industrial sector must remain vibrant and growing, special focus has been given to identifying a large pool of land having access to National Highways, building Special Economic Zones (SEZs) and industrial estates and making these available for development of industry through the PPP mode in many States. Almost all the States have announced policy measures to upgrade their overall infrastructure and West Bengal and Punjab have accorded priority to the development of infrastructure for clusters of industries in the small scale sector so that new small scale units can develop alongside traditional industries. Some States have proposed a 'New Industrial Policy' (Rajasthan) while others are in the process (Meghalaya), Industrial Model Towns (Haryana) and 'Economic Hubs' in select places. In order to augment their power generation capacities some States, viz., Maharashtra, Tamil Nadu and Mizoram are focusing attention on the generation of power (through the PPP mode).

2.7 Many States have initiated schemes relating to education and socio-economic development and social security of Scheduled Castes (SCs), Scheduled Tribes (STs), Backward Classes, minorities and the disabled. Various States have announced measures towards the betterment of educational facilities. These include a restructured mid-day meal programme with add-ons such as

providing meals beyond the elementary education level, distribution of books, including more nutritious food items, diet money for the children and mothers (Punjab), comprehensive computer education/broadband connectivity and computer labs in all schools and colleges (Andhra Pradesh, Haryana, Tamil Nadu, Puducherry, Punjab, Rajasthan and Himachal Pradesh) and upgrading the existing infrastructure of professional medical and engineering colleges or setting up new colleges through PPP model. For social change and empowerment, equitable access to education is ensured by special schemes for the welfare of children of physically and mentally challenged parents by providing them free education and accessories and financial honorariums to their parents (NCT Delhi, Haryana, Puducherry and Bihar) and skill training for self-employment in various fields for school dropouts. For the welfare of the weaker sections of society, various proposals have been announced including enhanced funds under the Scheduled Caste Component Plan and the Tribal Sub-Plan for developmental activities (Assam) and allocation of free-of-cost residential plots under a new scheme of the Mahatma Gandhi Gramin Basti Yojana to all eligible SCs, Backward Classes (A category) and Below Poverty Line (BPL) households (Haryana).

2.8 Housing too has received high priority with schemes such as loans at subsidised rates of interest, housing plots, financial assistance and building materials/repairing/renovation of old houses (Puducherry, Kerala, Punjab, Himachal Pradesh, Tamil Nadu and Haryana). In the health sector, Haryana, Punjab, Maharashtra, Puducherry, Tamil Nadu and Karnataka have proposed health insurance schemes, medical camps and upgrading government hospitals. To provide minimum basic amenities to urban people, most of the States have paid special emphasis on water supply, sewerage, transport, integrated housing and solid waste management. Recognising the growing importance of climate change, several initiatives have been taken by various State governments in this field as well (Box II.1).

2.9 Empowerment of women continues to be emphasised upon by the States. Measures towards

the empowerment of women include direct loans to women entrepreneurs at very low rates of interest along with a number of other innovative developmental and welfare programmes focused on the girl child and women in States like Kerala, Tamil Nadu, Puducherry, Punjab, Rajasthan, Assam, Bihar and Haryana. Many State governments encourage 'women self-help groups (SHGs)' as a means of faster empowerment of women with schemes such as soft loans to SHGs (Tripura) and training institutes for self-employment of women (Meghalaya).

Institutional Measures and Other Major Policy Initiatives

2.10 The State governments have adopted institutional measures oriented towards fiscal discipline. Thus, States have gradually put in place legislations with respect to various fiscal parameters such as Fiscal Responsibility Legislations (FRLs), Value Added Tax (VAT), New Pension Schemes (NPS), Consolidated Sinking Fund (CSF) and Guarantee Redemption Fund (GRF). The progress so far has been quite encouraging as far as the implementation of VAT is concerned as all the States have implemented VAT while Twenty Six States have enacted FRLs. The position with regard to the other indicators is given in Table II.1.

2.11 Many State governments have taken up several initiatives in the form of appointing task forces and committees/commissions. Assam proposes to set up a Water Resource Management Commission to make suggestions for the prevention of floods and erosion of land and land reclamation. Besides, two developmental councils, one each for women and youth are proposed to be set up, a Women Entrepreneurs Council are also being set up to promote women entrepreneurs. Towards the welfare of children and to protect their rights, the State Children Rights Protection Commission and a Commission for Elementary and Secondary Education to suggest a roadmap and policies for improving the quality of school education are being set up in Assam. There is also a proposal for setting up the Knowledge Commission

Box II.1: Climate Change and Initiatives at the State Level

Global warming has been an important topic of discussion for some years. Climate change is primarily a consequence of the accumulation of greenhouse gases in the atmosphere. There have been a series of international initiatives related to climate change including the United Nations Framework Convention on Climate Change (UNFCCC), 1992 and the Kyoto Protocol of 1997. The United Nations Environment Programme included India among the 27 countries that are most vulnerable to a rise in sea levels. Accordingly, India has put in place a comprehensive framework of legal and institutional mechanisms and is one of the leading Emerging Market Economies (EMEs) having incorporated specific provisions for environmental protection in its Constitution. The Prime Minister released India's National Action Plan on Climate Change (NAPCC) on June 30, 2008. This focuses attention on eight priority National Missions including solar energy, enhanced energy efficiency, sustainable habitat, conserving water, sustaining the Himalayan ecosystem, A 'Green India', Sustainable Agriculture and Strategic Knowledge Platform for Climate Change.

In recent years, apart from the initiatives undertaken by the Union Government, there has been considerable awareness among State governments in general on the ill effects of climate change, global warming and deforestation. Accordingly, almost all State governments have initiated some measures towards reducing the ill effects of climate change and for the promotion of renewable energy and afforestation. In fact, apart from the usual terms of references, the Thirteenth Finance Commission (ThFC) will also consider, *inter alia*, the need to manage ecology, the environment and changed climate consistent with sustainable development.

Many State governments, in general, are addressing important environmental issues related to air and water pollution, solid waste and sewage management, debris disposal in road and hydro power construction, waste recycling and biomedical waste. Gujarat is one of the leading States focusing on the environment. When the area under mangroves is decreasing in the country, Gujarat has planted mangroves in a 935 sq. km. area through the PPP mode, which is the second highest in the country. Gujarat has become one of the pioneer States in getting carbon credits during 2008-09. Gujarat also leads the States in the provision of infrastructural facilities in the maintenance of the environment. The State has till date developed around 25 common effluent treatment plants, and around 8 'technically safe hazard disposal sites'.

The government of Rajasthan, in its budget for 2009-10, announced a new forest policy, water policy and mineral policy. In Punjab's budget for 2009-10, Rs. 55 crore has been allocated for forestry and the Japan Bank for International Co-operation (JBIC) assisted afforestation project costing Rs. 262 crore will be completed in the current year. In order to improve the forest area in Tamil Nadu, the Tamil Nadu Afforestation Programme is being implemented at a cost of Rs.567 crore with financial assistance from JBIC. Under this project, afforestation programmes at a cost of Rs.63 crore will be taken up in which 450 check dams and 150 recharge pools will be constructed. The scheme for growing trees on private land, implemented by the Tamil Nadu government during the last two years has received a good response from the farmers of the state. In the case of Karnataka, it has been proposed to do additional afforestation in about 80,000 hectares this year. The required number of plants will be provided for the Laksha Vruksha Movement under the auspices of the bio-fuel programme taken up by the Western Ghat Development Task Force. Towards this end, the Karnataka budget has made a provision of

Rs.20 crore. More emphasis will be given on the development of sandalwood cultivation, prosperous green villages and medicinal plants in the state during this year. Karnataka also plans to develop a wildlife sanctuary in about 2,000 acres of forest land between Hubli and Kalaghataki. A bio-fuel task force will give advice on tackling the problem of energy deficiency by suggesting ways of using environment friendly fuel made from organic resources. Mizoram plans to formulate a comprehensive forest and soil conservation and management policy besides putting in place a suitable oil and natural gas policy while Kerala has planned a mega scheme for generating a green buffer zone around existing forests and the densification of the existing forest.

To make up for the deficiency of forests in Haryana, the State government has extensively promoted the plantation of forests on community land and agro forests on farm land and developed areas of afforestation on community and farm land. In a major innovative initiative, 'Clonal Agro Forestry' has been introduced in the current financial year to benefit small and marginal farmers while augmenting the supply of raw material in wood based industries in the State. Himachal Pradesh intends to become the first carbon neutral State in the country with active participation of the common public for which the 'Community led Environment Assessment, Awareness, Advocacy and Action Programme for Environment Protection and Carbon Neutrality' is being initiated in the State. In Himachal Pradesh, at present 21 Catchment Area Treatment (CAT) plans are being implemented by the Forest Department and for comprehensive plantation and soil conservation activities a total budgetary provision of more than Rs. 200 crore has been made for the next year. The Himachal Pradesh Forest Department plans to invite partner NGOs and other non-profit organisations to take up social forestry activities in more than 6,000 sq. km. of forest land, which does not have adequate forest cover. Such partnership schemes could also earn the State carbon credits. Delhi has initiated measures to stop the pollution of River Yamuna by desilting and also plans to constitute the 'State River Conservation Authority' to make River Ganga and its tributaries pollution free. Some other measures taken by the States include: (i) tax concession on solar energy equipment in Maharashtra; (ii) enhanced funds for afforestation and wildlife protection in Maharashtra, Meghalaya and Nagaland; and (iii) imposition of land replenishment and green environment charges to prevent dumps by mines and industry in Goa.

To supplement the efforts being made at the State level and to actively promote their participation, grants could be provided to the States for promoting solar and other renewable energy sources. The States, in turn, can empower local communities to suitably manage ecological resources, forestation and conservation of biodiversity. The transfer of low carbon technologies for use in different States after adapting them to local needs and conditions for tackling climate change needs to be encouraged by the Central/State governments. Furthermore, States which acquire low carbon technologies through foreign collaborations or in-house R&D and where industry based upon such technologies is located may be provided additional resources as an incentive to continue these efforts and set a precedent for other States to follow.

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Table II.1: Institutional Reforms by State Governments*

State	Value Added Tax (VAT) Implemented	Fiscal Responsibility Legislation (FRL) enacted	New Pension Scheme (NPS) introduced	Ceilings on Guarantee Imposed	Consolidated Sinking Fund (CSF)	Guarantee Redemption Fund (GRF)
1	2	3	4	5	6	7
1. Andhra Pradesh	April 2005	June 2005	September 2004	Yes	Yes	Yes
2. Arunachal Pradesh	April 2005	March 2006	No	No	Yes	No
3. Assam	May 2005	September 2005	February 2005	Yes	Yes	No
4. Bihar	April 2005	April 2006	September 2005	No	No	No
5. Chhattisgarh	April 2006	September 2005	November 2004	Yes	Yes	No
6. Goa	April 2005	May 2006	August 2005	Yes	Yes	Yes
7. Gujarat	April 2006	March 2005	April 2005	Yes	Yes	Yes
8. Haryana	April 2003	July 2005	January 2006	Yes	Yes	Yes
9. Himachal Pradesh	April 2005	April 2005	May 2003	No	No	No
10. Jammu and Kashmir	April 2005	August 2006	No	No	No	Yes
11. Jharkhand	April 2006	May 2007	December 2004	No	No	No
12. Karnataka	April 2005	September 2002	April 2006	Yes	No	No
13. Kerala	April 2005	August 2003	No	Yes	Yes	No
14. Madhya Pradesh	April 2006	May 2005	January 2005	Yes	No	Yes
15. Maharashtra	April 2005	April 2005	November 2005	No	Yes	No
16. Manipur	July 2005	August 2005	January 2005	Yes	Yes	Yes
17. Meghalaya	April 2006	March 2006	No	No	Yes	No
18. Mizoram	April 2005	October 2006	No	No	Yes	No
19. Nagaland	April 2005	August 2005	No	Yes	Yes	Yes
20. Orissa	April 2005	June 2005	January 2005	Yes	Yes	Yes
21. Punjab	April 2005	October 2003	No	Yes	Yes	No
22. Rajasthan	April 2006	May 2005	January 2004	Yes	No	No
23. Sikkim	April 2005	No	April 2006	Yes	Yes	Yes
24. Tamil Nadu	January 2007	May 2003	April 2003	Yes	Yes	No
25. Tripura	October 2005	June 2005	No	No	Yes	No
26. Uttarakhand	October 2005	October 2005	October 2005	No	Yes	Yes
27. Uttar Pradesh	January 2008	February 2004	April 2005	No	No	No
28. West Bengal	April 2005	No	No	Yes	Yes	No
Sum-up	28	26	19	17	20	11

*: Position as at end-January 2010.

Source: Based on Information received from respective State Governments and Reserve Bank records.

to advise the Assam government on the overall education policy. In Haryana, a common committee, the Village Health and Sanitation Committee, has been set up to promote convergence and it is also proposed that a number of skill development centers will be established in the State. The government of Jammu and Kashmir is appointing a multi task force comprising of experts from all relevant fields to look into various aspects of mulberry culture, sericulture, weaving and the silk industry. The task force will also identify and create opportunities for employment in sectors like

tourism, horticulture, floriculture, fisheries, health and sericulture. Kerala has proposed to set up an expert committee to scientifically develop an agricultural calendar to reduce the need to close the Thanneermukkom Bund. In order to formulate a comprehensive social security scheme a committee is being set up to study the feasibility of this. The Kerala government has set up a 'Monitoring Commission for Administrative Reforms' in order to tone up the overall administrative machinery at the State government level. Assam has proposed a 'Development

Council' to formulate policies and coordinate schemes for the all round development of minorities. Meghalaya has proposed to put in place a system to achieve 100 per cent registration of births and deaths in the State. The Tamil Nadu government has initiated steps to set up a 'National Center for Geriatrics Research'.

2.12 In order to promote people's participation in the formulation and implementation of Plan schemes, 'Ward Committees' in municipalities are proposed to be set up by West Bengal. The West Bengal government has also proposed to create a 'Special Assistance Fund' of Rs.100 crore to impart job-oriented training and extend other necessary assistance to those who have lost their land because of the setting up of industries. A 'Special Fund' has been created for the welfare of artists in distress and an 'Incentive Fund' to reward innovations in science and technology in Assam have also been started. The States of Himachal Pradesh, Punjab, Kerala, Tamil Nadu, Puducherry and Jammu and Kashmir have undertaken efforts to promote tourism in their respective States.

3. Government of India

2.13 In order to cope with the impact of the economic slowdown, State governments have been permitted to borrow an additional 0.5 per cent of their GSDP during 2009-10 by relaxing the fiscal deficit target under FRLs from 3.5 per cent to 4.0 per cent of their GSDP. This will enable the State governments to raise additional open market borrowings of about Rs.21,000 crore in the current year.

2.14 Although immediate interim relief has been provided from the Calamity Relief Fund (CRF) for the devastation caused by Cyclone Aila on the coast of West Bengal, the Union Government has also proposed to draw up a programme for rebuilding the damaged infrastructure in the State. The Jawaharlal Nehru National Urban Renewal Mission (JNNURM) has been an important scheme for refocusing the attention of State governments on the importance of urban infrastructure. In recognition of JNNURM's role, allocation under the scheme is being stepped up. Further, in order to

improve the lot of urban poor, by providing housing and basic amenities to urban poor, the provisions under the Rajiv Awas Yojana (RAY) has also been enhanced. In Maharashtra, in order to address the problem of flooding in Mumbai, the Brihan Mumbai Storm Water Drainage Project (BRIMSTOWA) was initiated in 2007 and the entire estimated cost of the project at Rs.1,200 crore is being met through Central assistance. In Assam, the capital subsidy for the Gas Cracker Project is to be provided by the Central Government. Allocations for the Rashtriya Krishi Vikas Yojana (RKVY) are also being stepped up. With a view to insulating employment-oriented export sectors in States, the Union Government had provided an interest subvention of 2 per cent on pre-shipment credit for the 7 sectors of textiles including handlooms, handicrafts, carpets, leather, gems and jewellery, marine products and small and medium exporters. The interest subvention is being proposed to be extended up to March 31, 2010.

2.15 As Micro, Small and Medium Enterprises (MSMEs) have been severely affected by the slowdown in exports and the indirect effect of the global financial crisis on domestic demand, it is proposed to facilitate the flow of credit at reasonable rates by providing a special fund to the Small Industries Development Bank of India (SIDBI) out of the Rural Infrastructure Development Fund (RIDF). This will help State governments as it will incentivise banks and State Finance Corporations (SFCs) to lend to MSMEs by refinancing 50 per cent of incremental lending to MSMEs. The National Rural Employment Guarantee Scheme, has been acknowledged as success. During 2008-09, it provided employment opportunities for more than 4.47 crore households. The scheme is planned to be converged with other schemes relating to agriculture, forests, water resources, land resources and rural roads. A total of 115 pilot districts have been selected for such a convergence in the first phase.

2.16 Bharat Nirman with its six schemes, including the Pradhan Mantri Gram Sadak Yojana (PMGSY), the Rajiv Gandhi Grameen Viduytikaran Yojana (RGGVY) and the Indira Awaas Yojana (IAY) is an important initiative for bridging the gap

between rural and urban areas and for improving the quality of life of the people, particularly the poor, in rural areas. The allocation for Bharat Nirman schemes will be stepped up by 45 per cent in 2009-10. To broaden the pace of rural housing, from the shortfall in the priority sector lending of commercial banks, a sum of Rs.2,000 crore for Rural Housing Fund in the National Housing Bank (NHB) is proposed to be allocated.

2.17 A new scheme called the Pradhan Mantri Adarsh Gram Yojana (PMAGY) is being launched on a pilot basis for the integrated development of 1,000 villages across the States where the Scheduled Caste population is more than 50 per cent. Each village will be able to avail gap funding of Rs.10 lakh over and above the allocations under the Rural Development and Poverty Alleviation Schemes. The Swarna Jayanti Gram Swarozgar Yojana (SGSY) is being restructured as the National Rural Livelihood Mission to make it universal in application, focused in approach and time bound for poverty eradication by 2014-15. Apart from providing capital subsidy at an enhanced rate, it is also proposed to provide an interest subsidy to poor households for loans up to Rs. one lakh from banks. The women's SHG movement is bringing about a profound transformation in rural areas. It is aimed that at least 50 per cent of all rural women in India will be enrolled as members of SHGs over the next five years and these SHGs will be linked to banks. The Rashtriya Mahila Kosh has been working towards the facilitation of credit support or micro-finance to poor women and has developed a number of innovative schemes for their benefit. In recognition of its role as an instrument of socio-economic change and development, the corpus of the Kosh will be raised to Rs.500 crore over the next few years. As low levels of female literacy continue to be a matter of concern, it has been decided that a National Mission for Female Literacy, with focus on minorities, Scheduled Castes, Scheduled Tribes and other marginalised groups will be launched to reduce the current levels of female illiteracy by half in the next three years. As far as child development is concerned, the Government is committed to the universalisation of the Integrated Child Development Services

(ICDS) Scheme in the country and by March 2012 all services under ICDS to be extended, with quality, to every child under the age of 6 years.

2.18 On the education front, to enable students from economically weaker sections to access higher education, it is proposed to introduce a scheme to provide them full interest subsidy during the period of moratorium. This will cover loans taken by such students from scheduled banks to pursue any of the approved courses of study in technical and professional streams from recognised institutions in India. It is estimated that over 5 lakh students will avail of this benefit. Under the Multi-Sectoral Development Programme for Minorities in selected minority concentration districts, the grant-in-aid to the Maulana Azad Education Foundation has been doubled, and provisions have been made for National Minorities Development and Finance Corporation and Pre-Matric and Post-Matric Scholarships for Minorities. Allocations have also been made for new schemes of National Fellowship for Students from the Minority Community and Grants-in-aid to Central Wakf Council for computerization of records of State Wakf Boards. In order to impart the right education and skills and to take a dynamic economic advantage, the provision under the 'Mission in Education through ICT', has been substantially increased to Rs.900 crore. Similarly, the provision for the setting up and up-gradation of polytechnics under the Skill Development Mission has been increased. The Central Government plans to have one Central University in each uncovered State by allocating funds. Separate allocation of Rs.2,113 crore for Indian Institute of Technology (IITs) and National Institute of Technology NITs including a provision of Rs.450 crore for new IITs and NITs has been made. The overall Plan budget for higher education is proposed to be increased by Rs.2,000 crore over Interim Budget Estimates.

2.19 On the health front, the National Rural Health Mission (NRHM) is an essential instrument for achieving the goal of 'Health for All'. Allocation under this scheme is proposed to be increased by Rs.2,057 crore over and above the Rs.12,070 crore provided in the Interim Budget.

2.20 Towards social security measures for the unorganised sector, which accounts for 92 per cent of the employment and absorbs a bulk of the annual increase in the labor force, the Unorganised Workers Social Security Bill, 2007 has been passed by both the Houses of Parliament. Action has been initiated to ensure that social security schemes for weavers, fishermen and women, toddy tappers, leather and handicraft workers, plantation labor, construction labor, mine workers, bidi workers and rikshaw pullers are being implemented.

2.21 The Rashtriya Swasthya Bima Yojana (RSBY) was operationalised last year and the initial response to this has been very encouraging with more than 46 lakh BPL families in 18 States and UTs being issued biometric smart cards. The Government proposes to cover all BPL families under this scheme.

2.22 In line with last year's successful implementation of two mega handloom clusters in Varanasi and Sibsagar and two mega power loom clusters in Erode and Bhiwandi, it is proposed that one handloom mega cluster each in West Bengal and Tamil Nadu and one power loom mega cluster in Rajasthan will be set up. These will help preserve textile traditions in these States and generate thousands of jobs. It is also proposed that new mega clusters for carpets in Srinagar (Jammu and Kashmir) and Mirzapur (Uttar Pradesh) will be added.

4. Reserve Bank of India

Auction Process of Government of India Securities

2.23 As indicated in the Mid-Term Review of October 2008, recommendations made by the Internal Working Group (Chairman: H.R. Khan) involving the Reserve Bank such as reduction of the time gap between bid submission and declaration of auction results have already been implemented. The other recommendations of the Working Group on withdrawal of the facility of bidding in physical form and submission of competitive bids only through the Negotiated Dealing System (NDS) have been implemented since August 25, 2009.

Non-Competitive Bidding in the Auction of State Development Loans (SDLs)

2.24 In order to widen the investor base and enhance the liquidity for State Development Loans (SDLs), a scheme for non-competitive bidding in the auction of SDLs was notified by all the State governments on July 20, 2007. Subsequent to the announcement in the Mid-Term Review of October 2008, the necessary system changes required to handle non-competitive bidding in the auction of SDLs have been carried out in the NDS auction platform developed by Clearing Corporation of India Limited (CCIL). A non-competitive bidding facility has been introduced in the SDLs since the auction held on August 25, 2009.

Embedded Derivative options in the issuances of SDLs

2.25 Introduction of embedded derivative options in the issuance of SDLs is an innovative way of price discovery and reducing the States' cost of borrowings. Hence, provisions were made in the general notification issued by State governments on December 15, 2003, which enabled them to issue SDLs with call/put option in terms of Clauses 7 and 8.2 of the notification. The government of West Bengal was the first to exercise the option of issuing SDLs with put option on three tranches of auctions held during September/October 2009, which will be exercisable by investors after the completion of four years for the first two tranches and five years for the third tranche. Under the put option, the holders of government stock will have the discretion to exercise put option after giving a notice of two months in the prescribed format for premature redemption after completion of the option tenure from the date of issuance of the government stock on any coupon payment date falling thereafter. In that event, interest shall cease to accrue on the redeemed government stock from the coupon payment date of premature redemption. Issuance of SDLs with put option, however, entails the States with premature redemption risk, which may lead to a roll-over risk.

5. Conclusion

2.26 Keeping in view the uncertainty surrounding macroeconomic developments and the need for minimising its impact, State budgets for 2009-10 have focused on enhanced public expenditure. With relatively weaker automatic stabilisers in operation, particularly in State finances, a more selective discretionary fiscal policy has been used to address the affected sectors and sections of society and to

promote investments that will not only boost demand in the short run but also lead to long run growth. Within the proposed initiatives, a mix of expenditure and tax cuts will be critical in the context of their impact on overall macroeconomic fundamentals as proposals are focused on areas such as infrastructure, industry and agriculture. Nevertheless, a commitment to return to the path of fiscal correction at the earliest with quick reversibility of expansionary policies assumes importance.

III

Consolidated Fiscal Position of State Governments

With the unfolding of the global financial crisis and its consequent impact on the Indian economy and the implementation of the Sixth Central/States' Own Pay Commissions, some incipient signs of fiscal stress were evident in the finances of the State governments in 2008-09 (RE). Growth in revenue receipts was lower than the growth in revenue expenditure leading to a decline in revenue surplus at the consolidated level. As a result, GFD-GDP ratio surged by 1.1 percentage points in 2008-09 (RE) over 2007-08. On the positive side, the capital outlay increased by 32 per cent reflecting the commitment of the States to sustain the growth momentum. As per the State budgets, the impact of the slowdown on major deficit indicators is estimated to be more pronounced in 2009-10 (BE). Re-emergence of revenue deficit after three years and the widening of GFD in 2009-10 show that it would be desirable to return to the path of fiscal consolidation.

1. Introduction

3.1 The consolidated fiscal position of the State governments witnessed significant improvement in the recent years as reflected in major deficit indicators, viz., revenue deficit (RD), gross fiscal deficit (GFD) and primary deficit (PD) as a ratio to GDP. An improvement in the fiscal situation in recent years has been achieved by pursuing the fiscal correction and consolidation process under a rule-based fiscal framework. The efforts of the State governments towards reducing fiscal imbalances were aided by larger devolution and transfer by the Twelfth Finance Commission (TwFC) through shareable Central taxes (higher buoyancy of Central taxes aided higher devolution) and grants. Higher GDP growth for the period

extending to 2007-08 facilitated higher revenue mobilisation. Consequent upon these developments, the State governments achieved revenue surplus for the second successive year during 2007-08 (Accounts). The revenue surplus as per cent of GDP was higher at 0.9 per cent in 2007-08 (Accounts) as compared with 0.6 per cent in 2006-07. Reflecting the improvement in the revenue account, the GFD-GDP ratio also declined to 1.5 per cent in 2007-08 (Accounts) from 1.8 per cent in 2006-07. However, due to the moderation in economic growth during 2008-09, the revenue buoyancy suffered a setback and aggregate expenditure shot up. As a result the level of revenue surplus declined and the GFD-GDP ratio increased significantly. The key fiscal indicators are estimated to deteriorate further in 2009-10 (Table III.1). In

Table III.1: Major Deficit Indicators of State Governments

(Amount in Rs. crore)

Item	1990-95	1995-00	2000-05	2005-06	2006-07	2007-08	2008-09 (BE)	2008-09 (RE)	2009-10 (BE)
	Average								
1	2	3	4	5	6	7	8	9	10
Gross Fiscal Deficit	(2.8)	(3.4)	(4.0)	90,084 (2.4)	77,508 (1.8)	75,455 (1.5)	1,12,653 (2.0)	1,46,349 (2.6)	1,99,510 (3.2)
Revenue Deficit	(0.7)	(1.7)	(2.2)	7,013 (0.2)	-24,857 (-0.6)	-42,943 (-0.9)	-28,426 (-0.5)	-10,701 (-0.2)	32,295 (0.5)
Primary Deficit	(1.1)	(1.4)	(1.3)	6,060 (0.2)	-15,672 (-0.4)	-24,376 (-0.5)	4,270 (0.1)	40,128 (0.7)	83,083 (1.3)

BE: Budget Estimates.

RE: Revised Estimates.

Note: 1. Negative (-) sign indicates surplus.

2. Figures in parentheses are percentages to GDP.

3. The ratios to GDP at current market prices starting with 2004-05 are based on CSO's National Accounts 2004-05 series. Data on GDP for earlier year relate to 1999-2000 series. The ratio for the year 2009-10 is based on CSO's Advanced Estimates released on February 8, 2010.

Source: Budget Documents of the State Governments.

short, the pace of fiscal correction and consolidation appears to have taken a pause in 2008-09 (RE) and 2009-10 (BE). This Chapter provides a consolidated picture of State finances during 2007-08 (Accounts), 2008-09 (RE) and 2009-10 (BE).

2. Accounts: 2007-08

3.2 At the consolidated level, the States witnessed a marked improvement in key deficit

indicators when the revised estimates of 2007-08 translated into accounts. While the surplus on the revenue account almost doubled in absolute terms, GFD declined by around 30 per cent than the revised estimates. The consolidated revenue surplus increased from 0.5 per cent of GDP in 2007-08 (RE) to 0.9 per cent of GDP in 2007-08 (Accounts) (Table III.2 and Appendix 1). The improvement in 2007-08 (Accounts) over 2007-08 (RE) was mainly due to a decline in revenue expenditure by 0.5 per cent

Table III.2: Variation in Major Items – 2007-08 (Accounts) over 2007-08 (RE)

(Amount in Rs. crore)

Item	2007-08 (RE)	2007-08 (Accounts)	Variation		Contribution* (Per cent)
			Amount	Per cent	
1	2	3	4	5	6
I. Revenue Receipts (i+ii)	6,28,742	6,23,748	-4,994	-0.8	100.0
(i) Tax Revenue (a+b)	4,41,526	4,37,948	-3,578	-0.8	71.6
(a) Own Tax Revenue	2,93,392	2,86,546	-6,846	-2.3	137.1
of which: Sales Tax	1,78,198	1,73,422	-4,776	-2.7	95.6
(b) Share in Central Taxes	1,48,134	1,51,402	3,268	2.2	-65.4
(ii) Non-Tax Revenue	1,87,216	1,85,799	-1,417	-0.8	28.4
(a) States' Own Non-Tax Revenue	62,578	77,178	14,600	23.3	-292.3
(b) Grants from Centre	1,24,638	1,08,622	-16,016	-12.9	320.7
II. Revenue Expenditure	6,06,216	5,80,805	-25,411	-4.2	100.0
of which:					
(i) Development Expenditure	3,55,099	337,337	-17,762	-5.0	69.9
Education, Sports, Art and Culture	1,06,474	100,775	-5,699	-5.4	22.4
Power	28,599	30,729	2,130	7.4	-8.4
(ii) Non-Development Expenditure	2,34,386	2,27,235	-7,151	-3.1	28.1
of which:					
Administrative Services	47,694	44,866	-2,828	-5.9	11.1
Pension	56,002	56,098	96	0.2	-0.4
Interest Payments	1,02,878	99,831	-3,047	-3.0	12.0
III. Capital Receipts	1,34,635	1,41,987	7,352	5.5	100.0
of which:					
Non-Debt Capital Receipts	8,400	6,955	-1,445	-17.2	-19.7
IV. Capital Expenditure	1,81,273	1,71,520	-9,753	-5.4	100.0
of which:					
Capital Outlay	1,28,331	1,18,862	-9,469	-7.4	97.1
of which:					
Capital Outlay on Irrigation & Flood Control	39,128	37,005	-2,123	-5.4	21.8
Capital Outlay on Transport	25,275	23,767	-1,508	-6.0	15.5
Memo Item:					
Revenue Deficit	-22,526	-42,943	-20,417	90.6	
Gross Fiscal Deficit	107,958	75,455	-32,503	-30.1	
Primary Deficit	5,080	-24,376	-29,456	-579.8	

RE : Revised Estimates. * : Denotes percentage share in relevant total.

Note : 1. Negative (–) sign in deficit indicators indicates surplus.

2. Capital receipts include public accounts on a net basis while capital expenditure excludes public accounts.

3. Also see Notes to Appendices.

Source : Budget Documents of the State Governments.

of GDP. The decline in developmental expenditure in 2007-08 (Accounts) over 2007-08 (RE) by Rs. 17,762 crore accounted for around 70 per cent of the total decline in revenue expenditure. Reduction in expenditure on education, sports and art and culture by 5.4 per cent mainly contributed to the decline in development expenditure. Furthermore, around 28 per cent of the decline in revenue expenditure in 2007-08 (Accounts) over 2007-08 (RE) was contributed by the decline in non-development expenditure. Within non-development expenditure, committed expenditure comprising administrative services, pension and interest payments declined by 2.8 per cent in 2007-08 (Accounts) over 2007-08 (RE), contributing around 22.7 per cent of the total decline in revenue expenditure.

3.3 On the revenue receipt side, there was a decline of 0.8 per cent in 2007-08 (Accounts) over the revised estimates which is attributed to a fall in own tax revenue and a fall in grants from the Centre. Although own tax revenue (OTR) declined by 2.3 per cent in 2007-08 (Accounts) over revised estimates, it was partly compensated for by an increase of 2.2 per cent in States' share in Central taxes. Under non-tax revenue, grants from the Centre were significantly lower by 12.9 per cent than the revised estimates. However, as per 2007-08 (Accounts), States' performances in terms of collection of own non-tax revenues (ONTRs) recorded a substantial improvement of 23.3 per cent over the revised estimates.

3.4 As mentioned above, there was improvement not only in terms of increase in revenue surplus as percentage to GDP but also in the GFD-GDP ratio during 2007-08 (Accounts) over the revised estimates mainly due to an improvement in revenue surplus along with a decline in capital outlay. Capital outlay in 2007-08 (Accounts) was lower to the extent of 7.4 per cent over the revised estimates. As a result of the increase in revenue surplus and decline in capital outlay, the consolidated GFD of the States declined from Rs.1,07,958 crore in 2007-08 (RE) to Rs.75,455 crore in 2007-08 (Accounts). As a ratio to GDP, GFD declined to 1.5 per cent of GDP in

2007-08 (Account) from 2.2 per cent of GDP in the revised estimates. As a result of significant decline in GFD, the States were able to generate a primary surplus of Rs. 24,376 crore in 2007-08 (Accounts) for the second successive year.

3. Revised Estimates: 2008-09

3.5 State finances in 2008-09 (RE) were impacted by the overall macroeconomic slowdown and revenue expenditure obligations arising out of the implementation of the Sixth CPC/SPCs for some State governments. As a result, increase in revenue expenditure (5.2 per cent) in 2008-09 (RE) over 2008-09 (BE) outstripped the increase in revenue receipts (2.5 per cent) which led to a decline in revenue surplus by 62.4 per cent in 2008-09 (RE) over the budget estimates. The revenue surplus as percentage to GDP squeezed from 0.5 per cent in 2008-09 (BE) to 0.2 per cent in 2008-09 (RE).

3.6 On the revenue account, decline in States' own tax revenue (OTR) by 1.9 per cent in 2008-09 (RE) over 2008-09 (BE) mainly affected the revenue receipts of State governments. This decline was mainly because the States could not realise the budget estimates of stamp duty and registration fees, sales tax/VAT and taxes on vehicles, State excise duties and taxes on passengers and goods in 2008-09 (RE). On the contrary, States' collections under own non-tax revenues (ONTRs) recorded an increase of 19.1 per cent in 2008-09 (RE) over 2008-09 (BE). Increase in revenue expenditure by Rs. 35,756 crore over 2008-09 (BE) could be entirely attributed to an increase in development expenditure pertaining to power; education, sports and art and culture; relief on account of natural calamities; and transport and communication. The States were able to contain their non-development expenditure mainly committed expenditure by Rs. 7,765 crore in 2008-09 (RE) over the budget estimates. As per 2008-09 (RE), administrative services and interest payments were lower to the extent of Rs.5,761 crore and Rs.2,163 crore respectively than their budget estimates. Most States had apparently taken into account the imminent increase in wages and salaries on account of the Sixth CPC/SPCs

while presenting their budget estimates for 2008-09. As a result, an increase in expenditure on administrative services in 2008-09 (RE) appears to be more pronounced over 2007-08 (Accounts) rather than over 2008-09 (BE) (Table III.3).

3.7 Capital outlay rose by 8.3 per cent over the budget estimates of 2008-09. Accordingly, capital outlay as percentage to GDP stood at 2.8 per cent in 2008-09 (RE) as compared with the budget estimate of 2.6 per cent. Increase in capital outlay

was largely due to higher capital spending on irrigation and flood control and the transport sector. As a result of a decline in revenue surplus and an increase in capital outlay, consolidated GFD rose by 29.9 per cent in 2008-09 (RE) over the budget estimates. As a ratio to GDP, GFD moved up to 2.6 per cent in 2008-09 (RE) from 2.0 per cent in the budget estimates. The primary deficit re-emerged at 0.7 per cent of GDP in 2008-09 (RE) as compared with budget estimates of 0.1 per cent after remaining in surplus during the previous two years.

Table III.3: Variation in Major Items – 2008-09 (RE) over 2008-09 (BE)

(Amount in Rs. crore)

Item	2008-09 (BE)	2008-09 (RE)	Variation		Contribution* (Per cent)
			Amount	Per cent	
1	2	3	4	5	6
I. Revenue Receipts (i+ii)	7,19,835	7,37,865	18,030	2.5	100.0
(i) Tax Revenue (a+b)	5,09,957	5,03,878	-6,079	-1.2	-33.7
(a) Own Tax Revenue	3,36,810	3,30,405	-6,405	-1.9	-35.5
of which: Sales Tax	2,03,623	2,02,610	-1,013	-0.5	-5.6
(b) Share in Central Taxes	1,73,147	1,73,473	326	0.2	1.8
(ii) Non-Tax Revenue	2,09,878	2,33,987	24,109	11.5	133.7
(a) States Own Non-Tax Revenue	66,848	79,614	12,765	19.1	70.8
(b) Grants from Centre	1,43,030	1,54,373	11,343	7.9	62.9
II. Revenue Expenditure	6,91,409	7,27,165	35,756	5.2	100.0
of which:					
(i) Development Expenditure	4,02,810	4,45,889	43,080	10.7	120.5
of which:					
Education, Sports, Art and Culture	1,22,072	1,29,706	7,634	6.3	21.4
Transport and Communication	18,525	19,975	1,451	7.8	4.1
Power	26,270	36,715	10,445	39.8	29.2
Relief on account of Natural Calamities	5,491	10,076	4,585	83.5	12.8
(ii) Non-Development Expenditure	2,68,665	2,60,899	-7,765	-2.9	-21.7
of which:					
Administrative Services	62,905	57,144	-5,761	-9.2	-16.1
Pension	62,729	66,938	4,210	6.7	11.8
Interest Payments	1,08,383	1,06,220	-2,163	-2.0	-6.0
III. Capital Receipts	1,75,306	1,86,201	10,894	6.2	100.0
of which:					
Non-Debt Capital Receipts	15,000	5,314	-9,686	-64.6	-88.9
IV. Capital Expenditure	2,01,374	2,13,259	11,885	5.9	100.0
of which:					
Capital Outlay	1,45,159	1,57,254	12,095	8.3	101.8
of which:					
Capital Outlay on Irrigation and Flood Control	44,525	48,727	4,202	9.4	35.4
Capital Outlay on Transport	27,618	29,614	1,996	7.2	16.8
Memo Item:					
Revenue Deficit	-28,426	-10,701	17,725	-62.4	
Gross Fiscal Deficit	1,12,653	1,46,349	33,695	29.9	
Primary Deficit	4,270	40,128	35,858	839.7	

BE: Budget Estimates. RE: Revised Estimates. * : Denotes percentage share in relevant total.

Note: See Notes to Table III.2.

Source: Budget Documents of the State Governments.

3.8 As discussed earlier, the process of fiscal correction and consolidation at the State level experienced a slippage in 2008-09 on account of the overall macroeconomic slowdown following the global financial crisis. Furthermore, many of the State governments started implementing recommendations of the Sixth CPC/SPCs for their employees which had implications on their revenue expenditure. Consequently, the key deficit indicators deteriorated in 2008-09 (RE) as compared with 2008-09 (BE) as well as 2007-08 (Accounts). In order to address the overall macroeconomic slowdown, the Central Government allowed the States to increase the limit of fiscal deficit to 3.5 per cent of GDP during 2008-09 (as stated in the interim Union Budget 2009-10). Thus, the States were allowed to raise additional market borrowings to the extent of 0.5 per cent of GSDP. This additional fiscal space was to be utilised for undertaking capital investments.

4. Budget Estimates: 2009-10

3.9 Setback to States' fiscal position witnessed during 2008-09 is estimated to worsen further in 2009-10 as is evident from budget estimates of key deficit indicators. During the period of subdued growth, it is generally perceived that governments attempt to raise public investment to generate aggregate demand. In the Indian context, while such efforts are discernible at the Central Government level, there are no definitive signs of such high public spending at the State level except in the case of a few State governments. In fact, a discretionary fiscal policy becomes more important for countries like India where efficacy of automatic stabilisers is found to be lower as compared with advanced economies (Box III.1).

3.10 With the global economy experiencing a severe slowdown, many advanced and emerging economies

Box III.1: Role of Automatic Fiscal Stabilisers at the State level

Fiscal policy tools comprise of government spending and taxation. On occasions, governments have to undertake some explicit fiscal measures to fine-tune the economic activities which are termed as discretionary fiscal policy. In contrast, automatic stabilisers refer to programmes that automatically expand fiscal policy during a recession and contract it during a boom and by nature are one form of a countercyclical fiscal policy. For instance, unemployment insurance or benefits on which governments, particularly in advanced economies, spend more during recession when the unemployment rate is high, is an example of an automatic stabiliser. These taxes, transfers and government purchases are automatic stabilisers of the economy. Similarly, the progressive taxes drop even faster than income and this decrease in taxes has a multiplier effect, partly offsetting the drop in autonomous consumption, so that equilibrium income does not drop as far or as fast as it could. As transfers to and services for the poor increase, which also have multiplier effects, they tend to offset the drop in autonomous consumption. Thus, in the presence of automatic stabilisers, fall in aggregate demand is generally less than it would have been solely because of the fall in autonomous consumption.

If automatic stabilisers work well, they facilitate in making the economy more stable. However, the effect of the automatic stabilisers depends on the size of the government and also on how responsive taxes and expenditures are to cyclical changes. In addition, it would depend on the degree of progressivity of the taxation system and the extent to which arrangements in the form of social benefits and unemployment insurance exist. Unemployment insurance programmes are an important part of a government's fiscal policy in advanced economies while they are much less widespread in developing economies and so is the effect of automatic stabilisers. Given these, the automatic stabilisers tend to be relatively small in EMEs (reflecting a smaller public sector and less extensive social transfers, as well as less progressive income taxes), so that a discretionary policy response, where feasible, will likely be necessary (Ghosh et al., 2009).

Automatic stabilisers widen the budget deficit when the output gap increases, and vice versa. Thus, automatic stabilisers provide an

appropriate fiscal response when the output gap is caused by demand shocks. In the Indian context, the coefficient of automatic stabilisers was estimated to be around 0.5 per cent based on the data on Central finances (RBI, 2009). Since States account for nearly 60 per cent of the total Government expenditure (both Centre and States) in India, it is important to estimate the effect of automatic stabilisers using the State finances data as well. Following the methodology used by RBI (2009), automatic stabilisers can be described as a change in the cyclical deficit of States:

$$\Delta S_t = \Delta COB_t = \Delta [(\beta_{R_t} - \beta_{G_t}) * \text{Output Gap}]$$

Where $\beta_{R_t} = (E_R - 1) * (R_t / Y_t)$ and $\beta_{G_t} = (E_G - 1) * (G_t / Y_t)$, and E_R and E_G imply non-interest revenue and expenditure elasticity with respect to the output gap and are assumed to be constant over time and R_t / Y_t and G_t / Y_t are ratios of primary revenue and expenditure to GDP, respectively. Automatic stabilisers, in the context of State finances does not seem to have much role as it is estimated at 0.07 per cent and 0.1 per cent for 2008-09 and 2009-10 respectively. Baunsgaard and Symansky (2009) argued that simple rules on the fiscal balance work against the stabilisers. For instance, if the cyclical fiscal balance deteriorates, a fiscal balance rule, or any rule involving a ceiling of the balance in nominal terms or in per cent of GDP, will require offsetting discretionary tightening. The same holds for budget rules imposed at the sub-national level. To deal with this, they suggest that there should be either: (i) balance-over-the-cycle rules; and (ii) rules on structural balances rather than actual balances. Such rules ensure that the fiscal policy is countercyclical by allowing automatic stabilisers to operate freely.

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1. Ghosh, Atish R., M. Chamon, C. Crowe, J.I. Kim and J.D. Ostry (2009), 'Coping with the Crisis: Policy Options for Emerging Market Countries', *IMF Staff Position Note No. SPN/09/08*.
2. Baunsgaard, Thomas and Steven A. Symansky (2009), 'Automatic Stabilisers', *IMF Staff Note No. SPN/09/23*, September.
3. Reserve Bank of India (2009), Annual Report 2008-09.

announced fiscal stimulus measures in order to boost domestic demand and revive economic activities. Although fiscal stimulus measures have been largely

undertaken by the national governments, in some countries there have been fiscal stimulus packages at the sub-national/provincial levels as well (Box III.2).

Box III.2: Fiscal Stimulus Measures at the Sub-National level: A Cross-Country Perspective

Fiscal policies have an important role to play in containing the adverse impact of a financial and economic crisis. The measures adopted in response to the current financial crisis consist of various types of financial assistance including government guarantees for inter-bank lending, recapitalisation of financial institutions, increased coverage of retail deposit insurance, tax reliefs, enhanced public expenditure and asset relief schemes. Discretionary fiscal stimulus is playing an important role as a policy response to boost demand in the wake of the financial crisis. Many countries have undertaken discretionary fiscal stimulus measures which *inter alia* include a mix of tax cuts and new expenditures, with the latter representing about two-third of the total. In addition to the stimulus measures at the federal level, in some countries state and local governments have also followed discretionary fiscal policies to accelerate economic growth. When sub-national governments hold the key due to a large share of spending, the Centre is less able to conduct a stabilisation through fiscal policy. In case fiscal adjustment is needed, the Centre may have only a limited room to carry it out when it only controls a small share of the spending. Many countries, for instance in Latin America, have experienced such difficulties. Similarly, when a significant share of the revenue is managed by sub-national governments, the Centre may not have sufficient resources for stabilisation and redistribution purposes or even to carry out its own spending responsibilities. This is happening, for instance, in some industrial countries which are facing rapidly rising aging-related spending needs, but in which existing revenue-sharing formulas do not take into account differential dynamics in spending responsibilities of the central and sub-national governments.

At the State level, fiscal stimulus proposals have taken various forms. In the United States, the American Recovery and Reinvestment Act is a powerful mix of investments and tax cuts to create jobs and strengthen the long term growth potential. The initial phase of the Act through tax cuts and transfers is intended to help stabilise state budgets and spur economic growth. Some American states *viz.*, Connecticut, Illinois, and Pennsylvania which proposed tax rebates are closely modelled on the federal stimulus package. In other states such as Alabama and Arizona, the tax cuts are linked to the federal package. The stimulus bill also includes a number of different programmes that provide funding for local government initiatives. The stimulus package provides about US\$330 billion in federal funds-in-aid to states to supplant or offset States' general fund spending, to supplement or increase state spending on a wide variety of programmes and States and discretionary grants for other entities (such as local governments).

The Economic Action Plan of Canada aimed to reduce taxes permanently, enhance the employment insurance and training programme, enhance employment insurance work-sharing programmes and a massive injection of infrastructure spending for jobs. Federal transfers to provinces were brought to an all-time high and the Economic Action Plan encouraged the provinces and territories in the country to reduce their corporate tax rates to 10 per cent by 2012, and most of the provinces are moving in that direction. So by 2012–13 most of Canada will be subject to a joint federal-provincial-territorial corporate tax rate of about 25 per cent, 15 per cent federally and 10 per cent provincially. Important elements of the Action Plan involve cooperation with partners in provincial and territorial governments to ensure that stimulus is provided in a timely manner and where it is most needed. According to an estimate, provincial commitments will boost stimulus dollars pumped into Canada's economy to \$30 billion, or more than 2 per cent of its GDP in the current fiscal year.

In China's stimulus package of ¥4 trillion (US\$585 billion) about ¥1.18 trillion (US\$263 billion) is slated to come directly from the central government, while the remaining funds will be provided by provincial and local governments, state-owned and private enterprises and policy and commercial bank loans. About ¥100 billion (US\$14.6 billion) of the stimulus funds would go into local government projects for implementation. However, local ministry and provincial officials will have the final say in project implementation and execution. Provincial governments have announced their own stimulus packages. In order to boost demand, the Home Electronics to the Countryside Programme, which provides cash subsidies of 13 per cent for rural residents' purchasing home appliances, has been expanded to cover the entire country. The list of products on which provincial governments provide subsidies, has been expanded to include motorcycles, water heaters, computers and air conditioners. In order to facilitate the provincial governments to raise resources for stimulus packages, the Central government sold bonds amounting to 111.8 billion Yuan on behalf of 23 provinces and autonomous regions in March 2009. In addition, a host of measures to boost the fiscal capacity of local governments such as lower registered capital requirement have been introduced.

In Germany, out of the federal government's package of 14 billion euros in 2009 and 2010 for investment in education and infrastructure, 10 billion euros will go to a municipal investment programme for the modernisation of municipal infrastructure particularly hospitals, urban development, rural infrastructure and noise mitigation measures for municipal roads. The federal government has also provided a 20 per cent tax cut on expenditure as also tax deductions to health and long term care insurance.

In Russia, along with a reduction in oil export duties and the federal corporate profit tax rate from 24 to 20 per cent, provincial authorities were allowed to set local tax rates of 5 to 15 per cent depending on the economic situation in the region. Since January 1, 2009, all excise taxes collected by state authorities goes towards regional budgets instead of only two-third of this tax as per practice.

Brazil's stimulus focuses on investment in infrastructure projects that have the participation of both the federal and municipal governments to fight the international crisis and there would be no cut in any spending that has been designated for the Growth Acceleration Plan. Further, payment of unemployment insurance has been extended to sectors facing high levels of unemployment with a benefit of five to seven months.

Australia's stimulus plan of AU\$42 billion is to support jobs and investment in schools, housing and community infrastructure. Of these, AU\$800 million has been allocated to the Regional and Local Community Infrastructure Programme to fund local governments to build and renew local infrastructure such as community centers, town halls, parks and playgrounds, pools and sports facilities. This rapid injection of funds into local communities will support local jobs for specific communities over the short and long term. The Regional and Local Community Infrastructure Programme funding is being delivered to local communities through the local government.

References:

1. IMF (2009), *The State of Public Finances: Outlook and Medium-Term Policies after the 2008 Crisis*.
2. Websites of various Governments.

3.11 In India also a few State governments announced fiscal stimulus packages envisaging higher spending and lower tax rates for certain

sectors in order to boost aggregate demand (Box III.3). An additional factor likely to influence State finances during 2009-10 but with positive

Box III.3: Fiscal Stimulus Measures at State Government Level in India

The recent global financial crisis and the consequent ongoing macroeconomic global downturn necessitated many countries both advanced and emerging market to undertake fiscal stimulus measures to cushion the impact on domestic economy. Many countries have already introduced/announced fiscal stimulus packages. It is generally perceived that governments at the sub-national level lack the flexibility of deficit spending accorded to the federal government, and therefore have a more limited set of tools to deal with downside of the business cycle. However, in countries where sub-national governments account for a significant portion of aggregate government expenditure (both Centre and States), the fiscal policy at the sub-national level can play a counter-cyclical role by boosting aggregate demand through an increase in public expenditure.

In the Indian context, in keeping with the larger responsibilities assigned to the States, the consolidated State government expenditure accounts for a substantial portion of the total government sector expenditure (Centre and States), which stands higher than in several other countries such as Australia, Denmark, Argentina, USA and Germany (World Bank, 2005). The State governments account for about 60 per cent of the combined expenditure of the Centre and the States reflecting the States' vital role in the growth and development of the economy. While the State governments collect about one-third of the total government sector receipts, they incur more than three-fourth of the total expenditure on social services and more than half of that on economic services. Thus, State governments have a major responsibility with regard to the provision of economic and social infrastructure. Given the relative importance of State governments in public finances, fiscal stimulus measures by States can supplement the Centre's fiscal stimulus measures and facilitate the recovery process of the Indian economy.

It is generally perceived that fiscal authorities can best meet this challenge by adopting a counter-cyclical fiscal policy. In the Indian context, the consolidated fiscal position of the State governments witnessed significant improvement in recent years reflecting the higher share in Central transfers as a follow-up of the recommendations of the TwFC, States' own efforts at revenue augmentation, rationalisation of revenue expenditure and the cyclical upturn in the global economy that had a ripple effect on State finances (Gopinath, 2009). Thus, with a commitment towards the process of fiscal correction and consolidation in line with their FRLs, most of the States were able to improve their overall fiscal position considerably in the past few years. As a result, there was some fiscal room available to the States to undertake counter-cyclical fiscal measures in order to insulate the State economies from the overall macroeconomic slowdown.

Most of the counter-cyclical measures pertain to the expenditure side of State finances. Importantly, the Centre allowed the States to raise additional market borrowings, thus increasing the limit of GFD to 3.5 per cent of GSDP during 2008-09 and 4.0 per cent of GSDP during 2009-10. The consolidated expenditure of State governments rose by 25.0 per cent during 2008-09 (RE) as compared with 14.8 per cent during 2007-08 (Accounts). For 2009-10, the States have budgeted an increase of 12.2 per cent in their aggregate expenditure over 2008-09 (RE). However, an increase in aggregate expenditure of the State governments is largely on account of revenue expenditure in 2008-09 (RE) and 2009-10 (BE).

An increase in revenue expenditure during 2008-09 and 2009-10 could be partly due to the implementation of the Sixth CPC/SPCs by many State governments which would also work as a counter-cyclical measure by boosting demand. However, there is little evidence of explicit counter-cyclical fiscal measures at the sub-national level for 2009-10 as only a few State governments have announced dedicated fiscal stimulus packages. These States include Kerala, West Bengal and Haryana. The Kerala government announced a stimulus package of Rs. 10,000 crore to be spent directly by the government and quasi-government organisations over two years for infrastructure development through loans or grants. A major portion of the expenditure under the stimulus package amounting to Rs. 5,034 crore is expected to be incurred during 2009-10, of which, around 89 per cent is budgeted as capital expenditure. Announcing the budget for 2009-10, the Haryana government proposed to launch a dedicated economic stimulus package under which it proposes to spend around Rs. 1,500 crore during the next two years in a focused manner by undertaking specific projects in the infrastructure sector. Similarly, the West Bengal government announced a stimulus package of Rs. 5,106 crore on February 23, 2009, focusing on spending on housing, rural power supply, healthcare and education. However, unlike Kerala and Haryana, the stimulus package by West Bengal government appears to focus on boosting demand through revenue expenditure rather than capital expenditure.

Although no major stimulus-related tax measures have been announced at the State-level, some States have announced certain tax exemptions/reductions. Under the stimulus measures announced by the Rajasthan government, Micro, Small and Medium Enterprises (MSMEs) have been provided exemption from entry tax on inputs like raw materials, processing materials and packaging materials. Other major fiscal measures include: (i) reduction in CST rate; and (ii) exemption of 75 per cent of electricity duty for units located in rural areas. Keeping in view the slowdown in the economy, the Punjab government announced a stimulus package to boost the affordable housing and real estate sector in the state. In Karnataka, VAT exemption available on food grain items like paddy, rice, wheat and pulses has been extended for another year, i.e., 2009-10. The present rate of 4 per cent will be reduced to 2 per cent with respect to agriculture and forest produce like tamarind and shika-kai, coconut and desiccated coconut powder and arca-nut. Tax on certain other items has been abolished. Other tax related measures include: (i) sales tax exemption for diesel up to 75,000 KL for use by fisher men in their boats; and (ii) some relaxation in luxury tax for boosting the tourism industry in Karnataka. The Chhattisgarh government has announced various pro-poor stimulus schemes and proposed many measures for trade and industry. For instance, small traders with annual turnovers of less than Rs.10 lakh have been exempted from professional tax, and stamp duty on sales deeds of immovable properties has been reduced from 7.0 per cent to 6.5 per cent. In Chhattisgarh, the government has announced exemption from professional tax for traders with annual turnovers of less than Rs. ten lakh. In addition, stamp duty on sale deeds is proposed to be reduced by 0.5 percentages points.

Overall, the aggregate capital outlay of the State governments is budgeted to rise marginally by 1.9 per cent during 2009-10 as

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compared with 32.3 per cent in 2008-09 (RE). Although some States, viz., Andhra Pradesh, Rajasthan, Karnataka and Jammu and Kashmir have not announced dedicated fiscal stimulus packages as counter-cyclical measures, they have budgeted a significantly higher capital outlay in 2009-10 as compared with that in 2008-09 (RE). In contrast, a number of States, viz., Gujarat, Maharashtra, Punjab, Bihar, Orissa, Assam, West Bengal, Jharkhand, Arunachal Pradesh, Himachal Pradesh, Manipur, Mizoram and Sikkim have budgeted a decline in their capital outlay during 2009-10. Although some States have adequate fiscal space for undertaking extra expenditure, they appear to have taken a circumspect view by budgeting only a moderate rise in their expenditure during 2009-10. Given the expected sluggishness in tax and non-tax revenue

collections and lower devolutions from the Centre, the States have apparently planned not to deviate much from their commitment under FRLs by proposing big spending plans as counter-cyclical fiscal measures.

References:

1. Budget Documents of the State Governments.
2. Gopinath, Shyamala (2009), 'Sub-national Fiscal Reforms and Debt Management—Indian Experience', RBI Monthly Bulletin, August.
3. World Bank (2005), *State Fiscal Reforms in India, Progress and Prospects*, MacMillan India Ltd.

implications for aggregate demand is the implementation of the Sixth CPC/SPCs.

Budget Estimates 2009-10 – Key Deficit Indicators

3.12 The consolidated revenue account of State governments for 2009-10 is budgeted to turn into deficit after remaining in surplus over the previous three years on account of a higher budgeted increase in revenue expenditure in relation to revenue receipts. The consolidated revenue deficit is budgeted at Rs.32,295 crore in 2009-10 compared to the revenue surplus of Rs.10,701 crore in 2008-09 (RE). As a ratio to GDP, at the consolidated level the revenue surplus of 0.2 per cent in 2008-09 (RE) is budgeted to turn down to a deficit of 0.5 per cent of GDP in 2009-10. The deterioration in the revenue account of State governments during 2009-10 (BE) reflects the combined impact of sluggishness in tax revenue along with higher expenditure on: (i) administrative services (ii) pensions; and (iii) interest payments. Consequent upon the revenue account turning from surplus to deficit and the higher net lending in 2009-10 (BE), the GFD at the consolidated level is budgeted to increase to 3.2 per cent of GDP as compared with 2.6 per cent of GDP in 2008-09 (RE). In absolute terms, the size of GFD is budgeted to expand by 36.3 per cent in 2009-10 (BE) over 2008-09 (RE). In line with the surging GFD, primary deficit is also likely to double from Rs. 40,128 crore in 2008-09 (RE) to Rs. 83,083 crore in 2009-10 (BE). As percentage to GDP, consolidated primary deficit has been budgeted at

1.3 per cent in 2009-10 (BE) as compared with 0.7 per cent in 2008-09 (RE) (Table III.4 and Chart III.1).

3.13 Re-emergence of revenue deficit after three years and the increasing size of the gross fiscal deficit indicate that borrowed resources would be used for current expenditures rather than capital investment during 2009-10. In 2009-10 (BE), around 16 per cent of the GFD would be used for undertaking revenue expenditure. This raises the issue of the quality of fiscal deficit and shows that this proportion of government borrowing would not lead to the creation of assets, which would have given returns in the future to service States' debts. However, the revenue deficit (RD)-GFD ratio of 16 per cent is significantly lower than what prevailed

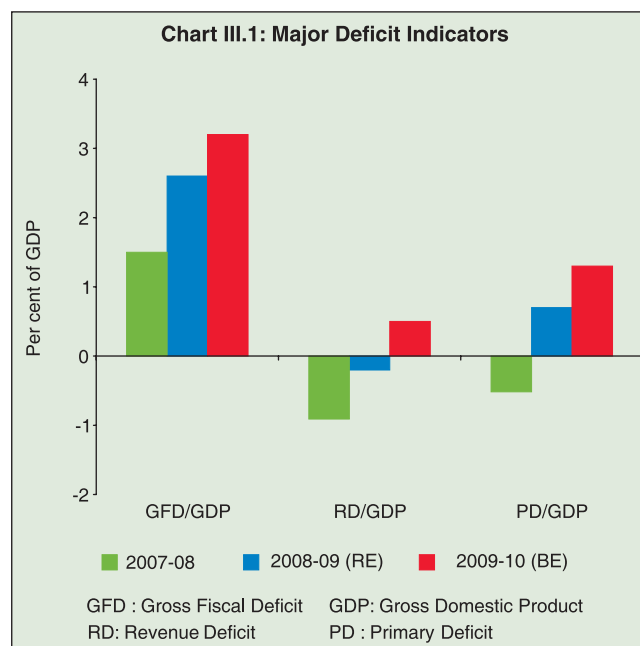


Table III.4: Variation in Major Items – 2009-10 (BE) over 2008-09 (RE)

(Amount in Rs. crore)

Item	2008-09 (RE)	2009-10 (BE)	Variation		Contribution* (Per cent)
			Amount	Per cent	
1	2	3	4	5	6
I. Revenue Receipts (i+ii)	7,37,865	8,04,943	67,078	9.1	100.0
(i) Tax Revenue (a+b)	5,03,878	5,52,243	48,365	9.6	72.1
(a) Own Tax Revenue	3,30,405	3,66,523	36,118	10.9	53.8
<i>of which:</i> Sales Tax	2,02,610	2,25,009	22,399	11.1	33.4
(b) Share in Central Taxes	1,73,473	1,85,720	12,247	7.1	18.3
(ii) Non-Tax Revenue	2,33,987	2,52,701	18,713	8.0	27.9
(a) States Own Non-Tax Revenue	79,614	84,017	4,403	5.5	6.6
(b) Grants from Centre	1,54,373	1,68,683	14,310	9.3	21.3
II. Revenue Expenditure	7,27,165	8,37,238	1,10,074	15.1	100.0
<i>of which:</i>					
(i) Development Expenditure	4,45,889	4,92,443	46,553	10.4	42.3
<i>of which:</i>					
Education, Sports, Art and Culture	1,29,706	1,54,781	25,075	19.3	22.8
Power	36,715	32,020	-4,695	-12.8	-4.3
Rural Development	30,040	43,147	13,107	43.6	11.9
(ii) Non-Development Expenditure	2,60,899	3,21,907	61,008	23.4	55.4
<i>of which:</i>					
Administrative Services	57,144	74,389	17,245	30.2	15.7
Pension	66,938	87,220	20,282	30.3	18.4
Interest Payments	1,06,220	1,16,427	10,207	9.6	9.3
III. Capital Receipts	1,86,201	2,25,114	38,914	20.9	100.0
<i>of which:</i>					
Non-Debt Capital Receipts	5,314	2,216	-3,098	-58.3	-8.0
IV. Capital Expenditure	2,13,259	2,18,540	5,281	2.5	100.0
<i>of which:</i>					
Capital Outlay	1,57,254	1,60,247	2,993	1.9	56.7
<i>of which:</i>					
Capital Outlay on Irrigation & Flood Control	48,727	45,905	-2,821	-5.8	-53.4
Capital Outlay on Energy	18,728	15,478	-3,251	-17.4	-61.6
Capital Outlay on Transport	29,614	28,859	-755	-2.5	-14.3
Memo Item:					
Revenue Deficit	-10,701	32,295	42,996	-401.8	
Gross Fiscal Deficit	1,46,349	1,99,510	53,161	36.3	
Primary Deficit	40,128	83,083	42,954	107.0	

RE: Revised Estimates. BE: Budget Estimates. * : Denotes percentage share in relevant total.

Note: See Notes to Table III.2.

Source: Budget Documents of the State Governments.

at around 60 per cent during 1998-99 to 2002-03. Nonetheless, this underlies a weakness that emerged in the profile of State government finances during 2009-10 *albeit* due to subdued macroeconomic conditions and the implementation of revised wages and salaries. However, this may prove to be a temporary aberration once the growth momentum in the economy accelerates and revenue buoyancy improves further.

Revenue Receipts

3.14 The impact of the macroeconomic slowdown can be gauged from the fact that the States have budgeted only a moderate rise of 9.1 per cent in revenue receipts in 2009-10 (BE) as compared with an 18.3 per cent rise recorded in 2008-09 (RE). Growth in all sources of revenue receipts (except States' ONTRs) is estimated to

be moderate in 2009-10 (BE) as compared with the previous year. For instance, States' OTR is budgeted to rise by 10.9 per cent in 2009-10 as compared with 15.3 per cent in 2008-09 (RE) while their share in central taxes is estimated to increase by 7.1 per cent as compared with a 14.6 per cent increase in the previous year. The moderate rise in States' share in central taxes is in line with the lower growth in gross tax revenue budgeted at the Central level. Growth in the consolidated non-tax revenue of the States is budgeted to decelerate during 2009-10 mainly on account of grants from the Centre. Grants from the Centre to the States are budgeted to increase by 9.3 per cent in 2009-10 as against the rapid increase of 42.1 per cent in 2008-09 (RE). However, growth in States' ONTR is budgeted to be marginally higher at 5.5 per cent during 2009-10 as compared with 3.2 per cent

growth in 2008-09 (RE) (Table III.5 and Appendix Table 3).

3.15 Revenue receipts as percentage to GDP (RR-GDP) are budgeted to marginally decline from 13.2 per cent in 2008-09 (RE) to 13.1 per cent in 2009-10. The slowdown has affected the statutory transfer of tax revenues from the Centre to the States. States' share in Central taxes as percentage to GDP is estimated to fall from 3.1 per cent in 2008-09 (RE) to 3.0 per cent in 2009-10 (BE). However, grants-in-aid from the Centre to the States – a discretionary component of central transfers—as ratio to GDP are budgeted to decline from 2.8 per cent in 2008-09 (RE) to 2.7 per cent in 2009-10 (BE). Overall, Central transfers to the States are budgeted to fall from 5.9 per cent of GDP in 2008-09 (RE) to 5.7 per cent in 2009-10. On the States' own revenue collection front, the ratio of

Table III.5: Aggregate Receipts of State Governments

(Amount in Rs. crore)

Item	1990-95	1995-00	2000-05	2005-06	2006-07	2007-08	2008-09 (RE)	2009-10 (BE)	Variation (Per cent)	
	(Average)								Col.8/7	Col.9/8
1	2	3	4	5	6	7	8	9	10	11
Aggregate Receipts (1+2)	1,23,415 (16.0)	2,31,618 (14.8)	4,40,076 (17.1)	5,95,627 (16.1)	6,73,605 (15.7)	7,65,735 (15.5)	9,24,066 (16.6)	10,30,057 (16.7)	20.7	11.5
1. Revenue Receipts (a+b)	92,679 (12.0)	1,65,416 (10.7)	2,85,662 (11.1)	4,31,020 (11.6)	5,30,556 (12.4)	6,23,748 (12.6)	7,37,865 (13.2)	8,04,943 (13.1)	18.3	9.1
a. States' Own Revenue (i+ii)	55,546 (7.2)	1,03,542 (6.7)	1,78,171 (6.9)	2,60,246 (7.0)	3,15,812 (7.4)	3,63,723 (7.4)	4,10,019 (7.4)	4,50,540 (7.3)	12.7	9.9
i. States' Own Tax	41,158 (5.3)	78,733 (5.1)	1,41,933 (5.5)	2,12,307 (5.7)	2,52,548 (5.9)	2,86,546 (5.8)	3,30,405 (5.9)	3,66,523 (5.9)	15.3	10.9
ii. States' Own Non-Tax	14,388 (1.8)	24,809 (1.6)	36,238 (1.4)	47,939 (1.3)	63,263 (1.5)	77,178 (1.6)	79,614 (1.4)	84,017 (1.4)	3.2	5.5
b. Central Transfers (i+ii)	37,133 (4.8)	61,874 (4.0)	1,07,491 (4.2)	1,70,774 (4.6)	2,14,744 (5.0)	2,60,024 (5.3)	3,27,846 (5.9)	3,54,403 (5.7)	26.1	8.1
i. Shareable Taxes	19,790 (2.6)	37,607 (2.4)	61,047 (2.4)	94,024 (2.5)	1,20,293 (2.8)	1,51,402 (3.1)	1,73,473 (3.1)	1,85,720 (3.0)	14.6	7.1
ii. Grants-in Aid	17,343 (2.3)	24,267 (1.6)	46,444 (1.8)	76,750 (2.1)	94,451 (2.2)	1,08,622 (2.2)	1,54,373 (2.8)	1,68,683 (2.7)	42.1	9.3
2. Capital Receipts (a+b)	30,737 (4.0)	66,202 (4.1)	1,54,415 (5.9)	1,64,607 (4.4)	1,43,049 (3.3)	1,41,987 (2.9)	1,86,201 (3.3)	2,25,114 (3.7)	31.1	20.9
a. Loans from Centre@	14,632 (1.9)	26,440 (1.7)	24,337 (1.0)	8,097 (0.2)	5,717 (0.1)	7,252 (0.1)	9,786 (0.2)	17,284 (0.3)	35.0	76.6
b. Other Capital Receipts	16,104 (2.1)	39,762 (2.4)	1,30,078 (4.9)	1,56,510 (4.2)	1,37,331 (3.2)	1,34,736 (2.7)	1,76,414 (3.2)	2,07,830 (3.4)	30.9	17.8

RE: Revised Estimates. BE: Budget Estimates.

@ With the change in the system of accounting with effect from 1999-2000, States' share in small savings which was included earlier under loans from Centre is included under internal debt and shown as special securities issued to National Small Savings Fund (NSSF) of the Central Government. The data for the years prior to 1999-2000 as reported in this Table, however, exclude loans against small savings, for the purpose of comparability.

Note: 1. The 5-year averages have been provided for a more meaningful comparison across periods.

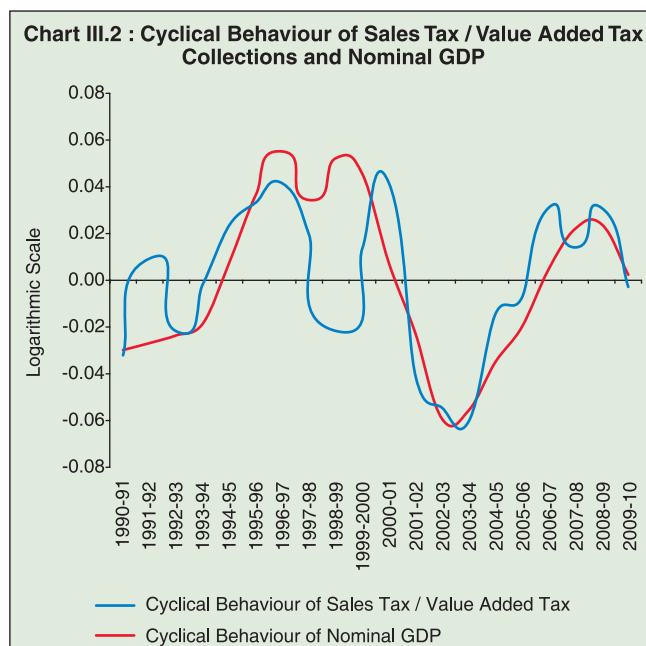
2. Figures in parentheses are percentages to GDP.

3. Capital Receipts include public accounts on a net basis. Also see Notes to Appendices.

Source: Budget Documents of the State Governments.

their OTR to GDP is budgeted to remain stagnant at 5.9 per cent during the same period (Table III.5 and Appendix Table 3). In 2009-10 (BE), revenue receipts from sales tax/VAT and land revenue as percentage to GDP are budgeted to remain the same while the same from stamp duty and registration fees and State excise duty as percentage to GDP are estimated to be lower than 2008-09 (RE). Further, the own non-tax revenue (ONTR)-GDP ratio is budgeted to remain constant at 1.4 per cent during the same period.

3.16 Implementation of VAT across most of the States has helped them to augment their sales tax/VAT-GDP ratio in recent years. During 2009-10, sales tax/VAT are budgeted to contribute around 61 per cent of the total own tax revenue collections of States. Although sales tax/VAT as a ratio to GDP is budgeted to increase marginally from 3.6 per cent in 2008-09 (RE) to 3.7 per cent in 2009-10 (BE), growth in sales tax/VAT is estimated to decelerate from 16.8 per cent in 2008-09 (RE) to 11.1 per cent in 2009-10 reflecting the possible impact of a perceived subdued growth. In fact, correlation between the cyclical behavior of sales tax/VAT collections and nominal GDP is found to be statistically significant³ (Chart III.2).



3.17 Goods and services tax (GST) has been proposed to be implemented from April 1, 2010. The implementation of GST is however, likely to be postponed to a future date. Implementation of GST would be a significant step towards tax reforms. GST will replace excise duty and service tax at the Centre and VAT at the state level. The Empowered Committee of State Finance Ministers has been entrusted with the task of preparing a model and a roadmap for GST in India. A well-designed GST is supposed to lower manufacturing costs and make businesses more efficient. It is also expected that the introduction of GST would introduce buoyancy in revenues both by widening the tax base and by stimulating economic growth due to lower compliance costs and lower effective tax rates on a wider base (Box III.4).

3.18 Within non-tax revenues, interest receipts by State governments are budgeted to decline by 21.5 per cent in 2009-10 as compared with an increase of 31.1 per cent in 2008-09 (RE) while non-tax revenue on account of economic services is budgeted to rise marginally by 4.4 per cent in 2009-10 as compared with 18.6 per cent in 2008-09 (RE) (Appendix Table 3). At present, States' own non-tax revenues account for 10 per cent of the total revenue receipts of the State governments which appears to be low by international standards. The States need to increase their reliance on non-tax revenues by levying appropriate user charges. This is essential for two reasons. First, the States depend mainly on their own tax revenues and Central transfers in the form of share in Central taxes and grants for their revenue receipts which are potentially vulnerable to a slowdown in economic growth. Furthermore, the capacity of States to generate their own resources is also subject to their ability and mandate to raise taxes. Thus, in order to have a more durable source of revenue, the States need to expand their non-tax revenue bases by levying appropriate user charges. Second, appropriate user charges help to provide market-based incentives to encourage or discourage the use of public resources. Thus, user charges based on the cost recovery principle would help in achieving more responsible use of economic services.

³ In order to compute cyclical component of nominal GDP and Sales Tax/VAT collections, Hodrick-Prescott filtering technique has been used.

Box III.4: Goods and Services Tax in India - The Present Status

The world over, goods and services attract the same rate of tax and that is the foundation of a Goods and Services Tax (GST). GST is basically a comprehensive value added tax (VAT) on goods and services levied and collected on the value added at each stage of sale and purchase wherein the manufacturers and dealers claim credit for an 'input tax', while the final consumer bears the incidence of the full tax. GST is being very commonly used in a large number of advanced countries. Value addition in the production and sale of many products requires inputs of both goods and services which may be packaged indistinctly and a 'unified rate of tax' levied on goods and services. GST, thus, removes the infirmities of a tax system and allows the industries and the economy to function efficiently and smoothly.

Literature reveals that among the federal countries, there are three models of GST: viz., a) collection at the federal level; b) collection at the sub-national level; and c) dual level of GST. The third model in turn has three variants: 1) collected by the federal government though the constitutional authority is vested with both tiers of governments; 2) independent GST collected by the two tiers of governments; and 3) a single harmonised rate on a common base administered by the States. Although by definition, a centralized GST provides harmonization of tax rates and exemptions, divergent views are expressed by fiscal experts in contemporary literature. According to one view, a dual-VAT, a variant of the Québec Service Tax-GST model of Canada, seems to be the most promising alternative in India (Poddar, 2009). It is viewed that centralization of sales taxation is not essential as evidenced in the experiences of Canada with VAT and of the US with income taxes; Central and State taxes can exist side by side.

In India, beginning with the early 1990s, there has been tremendous achievement on the indirect taxes front. However, the implementation of GST would be a 'landmark' tax reform. The basic objective of indirect tax reforms is to have a comprehensive VAT in the form of a harmonised GST. It is expected that GST would result in a major rationalization and simplification of the consumption tax structure at both the Centre and the State levels. It is believed that the GST regime will bring about a phased change on the tax firmament by redistributing the burden of taxation equitably between manufacturing and services (Kelkar, 2009).

The Union Budget 2007-08 announced that India should move towards a national level GST by April 1, 2010, and an Empowered Committee of State Ministries with Central Government would prepare a roadmap for the introduction of GST in India. Accordingly, the Government of India released a Discussion Paper on GST on November 10, 2009. In a federal system like India, a mechanism for upholding the States' autonomy is given priority while working out a harmonious structure. The salient features of the proposed GST model are:

- i) A dual GST structure (one for Central GST and State GST statute for every State) with defined functions and responsibilities of the Centre and the States, to be binding on both the Centre and the States.
- ii) Provision for a collectively agreed Constitutional amendment, if necessary, is also being worked out.
- iii) Basic features of law such as chargeability, definition of a taxable event and taxable person, measure of levy including valuation provisions and basis of classification would be uniform across these statutes as far as practicable.
- iv) All transactions of goods and services will attract both Central GST and the State GST except on those exempted.

- v) Cross-utilization of Input Tax Credit (ITC) between the Central GST and the State GST would not be allowed except in the case of inter-State supply of goods and services. To the extent feasible, a uniform procedure for collection of both Central GST and State GST would be prescribed in the respective legislations for Central GST and State GST.
- vi) The various Central, State and local levies, which are in the nature of indirect taxes, are to be identified for being subsumed under GST. However, the taxes, levies and fees that are not specifically related to supply of goods and services should not be subsumed under GST.
- vii) On exports, zero rating is proposed, while imports will attract CGST and SGST, on a destination principle and no benefit to sales from an SEZ to Domestic Tariff Area (DTA) will be allowed.
- viii) The Thirteenth Finance Commission to take up the issue of providing adequate compensation for any loss that might emerge during the process of implementation of GST for the next five years.
- ix) A threshold of gross annual turnover of Rs.10 lakh both for goods and services for all the States and Union Territories may be adopted with adequate compensation for the States (the States in the North-Eastern region and Special Category States).
- x) In the case of Inter-State Transactions of Goods and Services, the Working Group recommended the adoption of the IGST model, wherein the Centre would levy IGST which would be CGST plus SGST on all inter-State transactions of taxable goods and services. The inter-State seller will pay IGST on value addition after adjusting available credit of IGST, CGST, and SGST on his purchases. The exporting State will transfer to the Centre the credit of SGST and the importing dealer will claim credit of IGST.
- xi) Adopting a two-rate structure (for both CGST and SGST), viz., a lower rate for necessary items and goods of basic importance and a standard rate for goods in general and a special rate for precious metals and a list of exempted items.
- xii) For taxation of services, however, there may be a single rate for both CGST and SGST. The exact value of the SGST and CGST rates, including the rate for services, is being worked out.

Internationally, the highest GST rates are in Sweden and Denmark at 25 per cent. Countries at the higher end of the tax rate are Iceland at 24.5 per cent and Finland at 22 per cent. At the lower end, Switzerland, Japan, Thailand and Singapore have GST/VAT rates at 5 per cent or marginally above. Most countries have GST/VAT rates that are less than 20 per cent. For example, in the UK the VAT rate is 17.5 per cent, it is 16 per cent in Spain, 18 per cent in Russia, 19.6 per cent in France and 19 per cent in Germany. Canada is a federal country where both federal and provincial GST rates are charged. The combined incidence of federal and provincial rates varies between 6 per cent and 14 per cent.

Subsequently, a Task Force appointed by the Thirteenth Finance Commission recommended *inter alia*, for the transformation of the Empowered Committee of State Finance Ministers into a permanent constitutional body known as the 'Council of Finance Ministers' comprising of Union Minister and all State Finance Ministers. This is to ensure that neither Center nor the State unilaterally make any change in the agreed design of GST. However, incase of any

Contd...

Concl'd.

exigencies, member state or the Center may take immediate steps subject to ex-post *de facto* approval by the Council within one month. Further, as the GST is primarily intended as an exercise in reforming the consumption tax in India and not an exercise for additional resource mobilization through discretionary changes, the CGST and SGST rates should be of 'revenue neutral rate' (RNR) so as to yield same revenue collected as before.

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3.19 As far as the cost recovery aspect at the State level is concerned, it is estimated to be lower in 2009-10 in case of social services as compared with 2007-08. Among economic services, there has been substantial improvement in the power sector in recent years which is likely to continue in 2009-10 (BE). Similarly, the recovery rate in the road sector is also estimated to improve in 2009-10 (BE). Cost recovery in the irrigation sector recorded a steady improvement during 2006-07 to 2008-09 (RE) which, however, is likely to witness a slippage in 2009-10 (BE) (Table III.6 and Chart III.3).

Revenue Expenditure

3.20 Growth in the consolidated revenue expenditure of State governments is budgeted to decelerate from 25.2 per cent in 2008-09 (RE) to 15.1 per cent in 2009-10 (BE). However, as a ratio to GDP, revenue expenditure is budgeted to increase from 13.0 per cent to 13.6 per cent during the same period. While development revenue expenditure is budgeted to increase by 10.4 per cent in 2009-10 (BE), non-development revenue expenditure would increase by 23.4 per cent. In

Table III.6: Cost Recovery of Select Services

(Ratio of Non-Tax Revenue to Non-Plan Revenue Expenditure)

(Per cent)

Item	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09 (RE)	2009-10 (BE)
1	2	3	4	5	6	7	8	9	10	11
A. Social Services										
of which:										
(a) Education \$	1.2	1.3	1.6	1.8	2.1	2.8	2.6	2.8	1.6	1.6
(b) Health *	4.6	6.2	5.4	4.7	6.2	4.7	5.1	4.7	6.2	4.8
B. Economic Services										
of which:										
(a) Irrigation #	8.1	7.5	8.4	15.3	16.4	14.5	15.0	15.5	15.8	15.2
(b) Power	6.5	6.5	9.7	2.8	11.7	12.3	16.7	16.5	17.8	21.8
(c) Roads @	16.3	19.6	15.6	21.5	14.6	11.6	7.6	6.5	5.9	6.9

RE: Revised Estimates.

BE: Budget Estimates.

\$: Also includes expenditure on sports, art and culture.

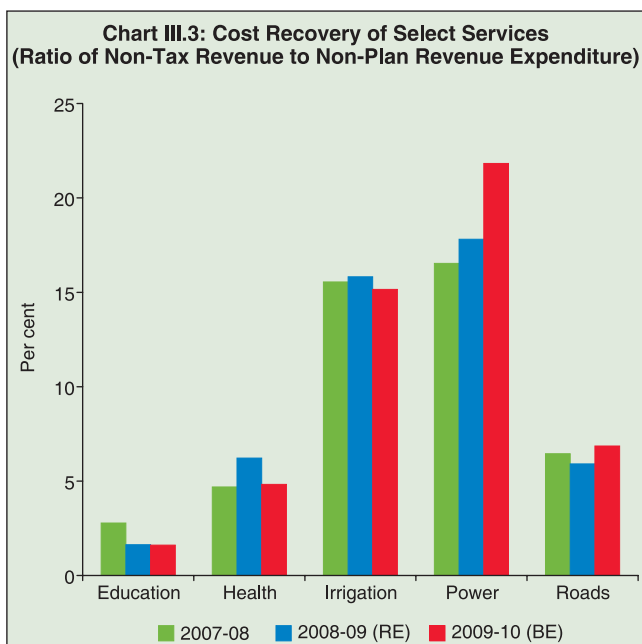
* : Includes expenditure on medical and public health and family welfare.

: Relates to irrigation and flood control for non-plan revenue expenditure while it pertains to major, medium and minor irrigation for non-tax revenue.

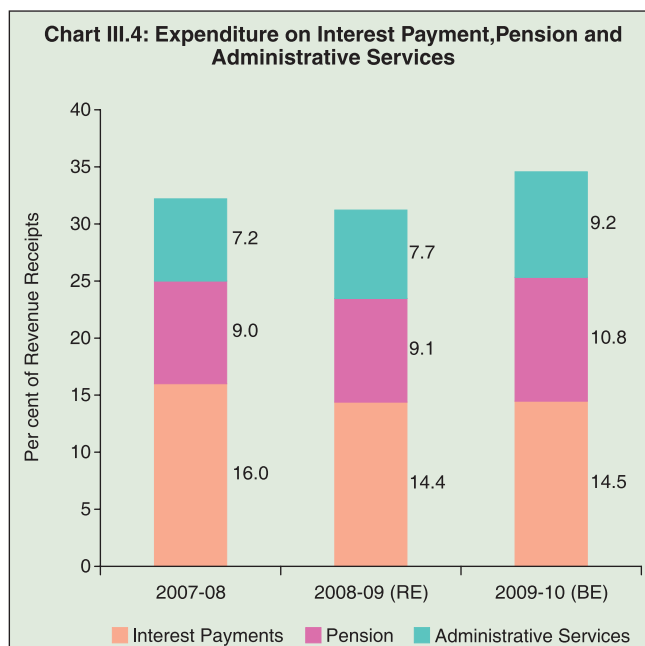
@ : Relates to roads and bridges for non-plan revenue expenditure while it pertains to road transport for non-tax revenue.

Note: Accounting in respect of power sector has not been uniform across the States which has, at times, resulted in adjustment across years. Hence, the ratios may show fluctuations. Moreover, States have had one-time non-tax receipts under power, such as Rs.2,749 crore grants received by Madhya Pradesh State Electricity Board (SEB) as per the Ahluwalia Committee recommendation during 2003-04 that was returned to the Government of Madhya Pradesh in 2004-05, have been excluded. Further, receipts from Rural Electrification Corporation (REC) that are not in the nature of non-tax such as Rs.240 crore in 2004-05, in case of Government of Uttar Pradesh and Rs.134 crore in 2004-05 for the Government of Uttarakhand, have been excluded.

Source: Compiled from the Budget Documents of the State Governments.



2009-10 (BE), increase in development revenue expenditure is budgeted to grow mainly on account of social services comprising education, sports, art and culture and medical, public health and family welfare. However, revenue expenditure on housing is budgeted to decline by 30.8 per cent in 2009-10 (BE). Among the economic services, the States have budgeted significantly higher expenditure on rural development, irrigation and flood control. Rise in non-development expenditure would contribute around 55.4 per cent of the increase in revenue



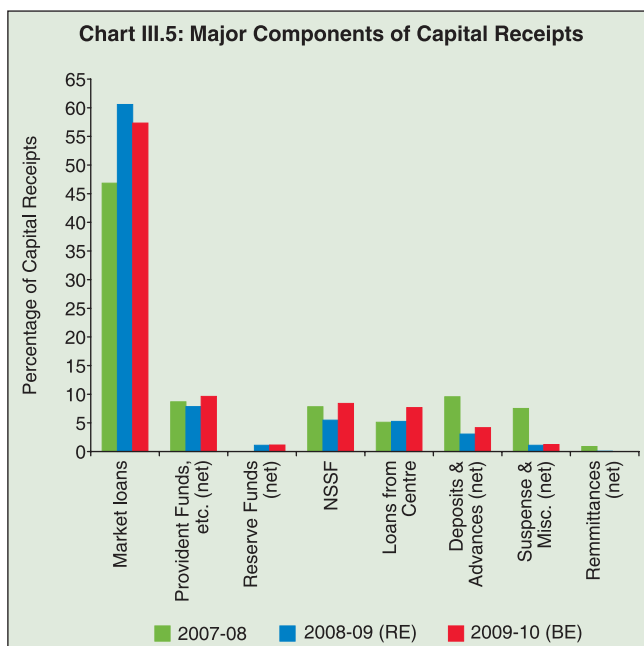
expenditure in 2009-10 (BE). Increase in budgeted expenditure on committed expenditure comprising pensions, administrative services and interest payments would contribute 78.2 per cent of the total increase in the non-development expenditure. Committed expenditure as a ratio to revenue receipts is also budgeted to increase from 31.2 per cent in 2008-09 (RE) to 34.5 per cent in 2009-10 (BE) (Chart III.4).

Capital Receipts

3.21 At a consolidated level, the States have budgeted an increase of 20.9 per cent in capital receipts for 2009-10 as compared with a 31.1 per cent increase in 2008-09 (RE) mainly on account of market loans and special securities issue to National Small Savings Fund (NSSF), loans from the Centre and small saving and provident funds. During 2009-10, the States have budgeted loans from the Centre to the extent of Rs. 17,284 crore [an increase of 76.6 per cent over 2008-09 (RE)] as compared with Rs. 9,786 crore (an increase of 35.0 per cent) in the previous year. Similarly, NSSF receipts are budgeted to increase by 85.0 per cent in 2009-10 (BE). Small savings and provident fund are also estimated to increase by 48.0 per cent in 2009-10 (BE) over the previous year. However, capital receipts with respect to the recovery of loans and advances are budgeted to decline sharply by 60.2 per cent as compared with an increase of 48.9 per cent in the previous year (Table III.5 and Appendix Table 5).

3.22 With States' increasing dependence on market borrowings for financing their GFD in recent years in line with the recommendations of the TwFC, there are signs of the declining share of NSSF and loans from the Centre in the States' total capital receipts. However, their respective share is estimated to be higher, *albeit* marginally, in 2009-10 (Chart III.5). Deposits and advances (net), which include deposits bearing interest as well as those not bearing interest, are also budgeted to increase by 65.1 per cent in 2009-10 over 2008-09 (RE) contributing about 10 per cent to the total capital receipts. In addition, the three States of Karnataka, Uttarakhand and Haryana have budgeted to mobilise capital receipts by sale of land

Chart III.5: Major Components of Capital Receipts



(disinvestment). In 2008-09, two States, which had proposed to mobilise Rs.15,000 crore through disinvestment (sale of land), were able to realise only one-third of the total budgeted amount. Non-debt capital receipts are budgeted to be lower by 58.3 per cent than 2008-09 (RE).

Capital Expenditure

3.23 As mentioned in the foregoing discussion, the scope of a counter-cyclical fiscal measure increases during the phase of an economic slowdown as governments try to revive the economies by relaxing tax rates and enhancing public expenditure. During the current phase of the global slowdown, according to an estimate by the International Monetary Fund (IMF), the fiscal stimulus measures announced so far consist of one-third revenue measures and two-third expenditure measures. In the Indian case, given the subdued growth prospects, the Centre allowed State governments to raise additional market borrowings to the extent of 0.5 per cent of GSDP in 2008-09 and further 0.5 per cent in 2009-10. The purpose of this was to encourage the States to undertake additional capital investments and boost domestic aggregate demand. However, budget estimates for 2009-10 for capital expenditure do not seem to reflect these developments. During

2009-10 (BE), States' capital expenditure is budgeted to grow by 2.5 per cent, as compared with the sharp rise of 24.3 per cent in 2008-09 (RE). Capital expenditure as a ratio to GDP is budgeted to decline from 3.8 per cent in 2008-09 (RE) to 3.5 per cent in 2009-10 (BE). The growth in capital outlay is budgeted to decelerate to 1.9 per cent in 2009-10 as compared with 32.3 per cent in 2008-09 (RE). Capital outlay as a ratio to GDP is budgeted to fall from 2.8 per cent in 2008-09 (RE) to 2.6 per cent in 2009-10. In absolute terms, while capital outlay on economic services is budgeted to grow by 2.2 per cent as compared with 28.9 per cent growth in 2008-09 (RE), the same on social services is budgeted to decline by 0.3 per cent in 2009-10 as against the 49.1 per cent rise in 2008-09 (RE). Similarly, loans and advances by the State governments for developmental purposes are budgeted to decline by 17.3 per cent in 2009-10 as compared with an increase of 16.9 per cent in 2008-09 (RE). The amount that the States have budgeted for repaying internal debt during 2009-10 is higher by 16.0 per cent over the previous year. Thus, the proposed capital outlay pattern of State governments during 2009-10 does not show any explicit counter-cyclical effort by the State governments to attenuate the concerns of the slowdown (Table III.7 and Appendix Table 6). In fact, during 2009-10, the consolidated capital expenditure of State governments in absolute terms is budgeted to be lower than the capital receipts. Thus, unlike in the previous three years, capital receipts are budgeted to be used for meeting revenue deficit in 2009-10. Given the fact that budget estimates are subject to substantial revisions, the situation that evolves in the revised estimates may be different, provided the economy picks up rapidly and tax collections accelerate and improve the revenue account position of the States.

Devolution and Transfer of Resources from the Centre

3.24 The impact of the overall macroeconomic slowdown would have implications for resource transfers from the Centre to the States. This is evident from the gross devolution and transfers of resources from the Centre (*i.e.*, sharable taxes, grants and loans and advances) that are budgeted

Table III.7: Expenditure Pattern of State Governments

(Amount in Rs. crore)

Item	1990-95	1995-00	2000-05	2005-06	2006-07	2007-08	2008-09 (RE)	2009-10 (BE)	Variation (Per cent)	
	(Average)								Col.8/7	Col.9/8
	2	3	4						5	6
1	2	3	4	5	6	7	8	9	10	11
Aggregate Expenditure (1+2 = 3+4+5)	1,22,270 (15.9)	2,33,441 (14.9)	4,37,299 (17.0)	5,61,682 (15.2)	6,57,280 (15.3)	7,52,324 (15.2)	9,40,423 (16.9)	10,55,778 (17.1)	25.0	12.3
1. Revenue Expenditure of which:	98,009 (12.7)	1,93,816 (12.4)	3,40,752 (13.3)	4,38,034 (11.8)	5,05,699 (11.8)	5,80,805 (11.7)	7,27,165 (13.0)	8,37,238 (13.6)	25.2	15.1
Interest payments	13,605 (1.7)	31,421 (2.0)	69,685 (2.7)	84,024 (2.3)	93,180 (2.2)	99,831 (2.0)	1,06,220 (1.9)	1,16,427 (1.9)	6.4	9.6
2. Capital Expenditure of which:	24,261 (3.2)	39,625 (2.5)	96,547 (3.6)	1,23,648 (3.3)	1,51,582 (3.5)	1,71,520 (3.5)	2,13,259 (3.8)	2,18,540 (3.5)	24.3	2.5
Capital outlay	11893 (1.5)	21,044 (1.4)	41856 (1.6)	77,559 (2.1)	98063 (2.3)	1,18,862 (2.4)	1,57,254 (2.8)	1,60,247 (2.6)	32.3	1.9
3. Development Expenditure	81,989 (10.7)	1,45,852 (9.4)	2,39,576 (9.4)	3,30,044 (8.9)	3,92,165 (9.2)	4,64,462 (9.4)	6,13,011 (11.0)	6,59,075 (10.7)	32.0	7.5
4. Non-Development Expenditure	33,734 (4.3)	76,035 (4.8)	1,50,715 (5.9)	1,90,021 (5.1)	2,11,872 (4.9)	2,33,233 (4.7)	2,67,709 (4.8)	3,29,315 (5.3)	14.8	23.0
5. Others*	6547 (0.9)	11,554 (0.7)	47,009 (1.7)	41,617 (1.1)	53,243 (1.2)	54,630 (1.1)	59,703 (1.1)	67,388 (1.1)	9.3	12.9

Avg.: Average.

RE: Revised Estimates.

BE: Budget Estimates.

*: Includes repayment of loans to Centre, discharge of internal debt, grants-in-aid and contributions (compensation and assignments to local bodies).

Note: 1. The 5-year averages have been provided for a more meaningful comparison across periods.

2. Figures in brackets are percent to GDP.

3. Capital Expenditure is given exclusive of Public Accounts. Also see Notes to Appendices.

Source: Budget Documents of the State Governments.

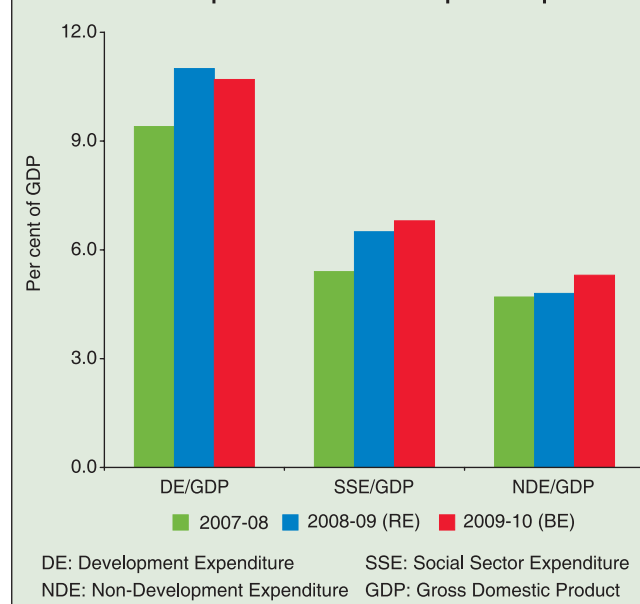
to increase by 10.1 per cent in 2009-10 as compared with 26.3 per cent in 2008-09 (RE) (Appendix Table 7). Deceleration in growth of grants from the Centre is budgeted to be more pronounced as compared to the share in Central taxes. As a ratio to GDP, gross devolution and transfers from the Centre decline marginally from 6.1 per cent in 2008-09 (RE) to 6.0 per cent in 2009-10 (BE). In 2009-10 (BE), gross devolution and transfers from the Centre would finance 35.2 per cent of the aggregate disbursements of the States as compared with 35.9 per cent in 2008-09 (RE).

Developmental and Non-Developmental Expenditure⁴

3.25 Aggregate development expenditure (both revenue and capital) as a ratio to GDP is budgeted to be lower at 10.7 per cent in 2009-10 as compared with 11.0 per cent in 2008-09 (RE) (Chart III.6). Aggregate development expenditure is budgeted to rise by 7.5 per cent in 2009-10 as compared with 32.0 per cent in 2008-09 (RE) (Appendix Table 8). Furthermore, the share of development expenditure

in aggregate disbursements of the States is estimated to decline from 65.2 per cent in 2008-09 (RE) to 62.4 per cent in 2009-10 (BE) (Table III.8).

Chart III.6: Development and Non-Development Expenditure



⁴ Refer to explanatory note on data sources and methodology.

**Table III.8: Development Expenditure
vis-à-vis Total Expenditure**

(Amount in Rs. crore)

Year	Development Revenue Expenditure	Development Capital Outlay	Development Loans & Advances	Total Development Expenditure
1	2	3	4	5
2007-08	3,37,337 (44.8)	1,13,584 (15.1)	13,540 (1.8)	4,64,462 (61.7)
2008-09 (RE)	4,45,889 (47.4)	1,51,074 (16.1)	16,048 (1.7)	6,13,011 (65.2)
2009-10 (BE)	4,92,443 (46.6)	1,53,526 (14.5)	13,106 (1.2)	6,59,075 (62.4)

RE: Revised Estimates. BE: Budget Estimates.

Note: Figures in brackets are percent to aggregate expenditure.

Source: Budget Documents of the State Governments.

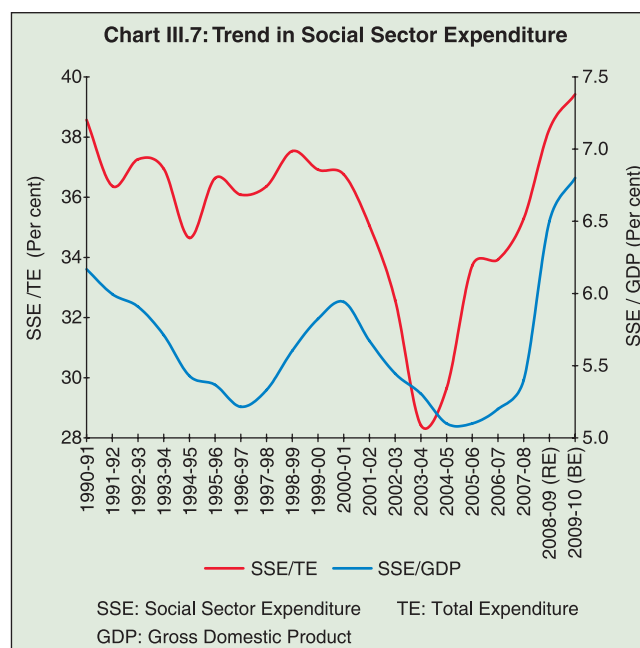
3.26 The growth rate in all major heads under developmental expenditure, except rural development, is budgeted to decline in 2009-10. While non-developmental revenue expenditure is budgeted to increase at an accelerated growth of 23.4 per cent in 2009-10 as compared with 14.8 per cent in 2008-09 (RE), the same on capital account is proposed to decline from 13.5 per cent in 2008-09 (RE) to 8.8 per cent in 2009-10 (BE). Committed expenditure as a ratio to total revenue expenditure is also estimated to be marginally higher at 33.2 per cent in 2009-10 (BE) as compared with 31.7 per cent in 2008-09 (RE). Committed expenditure, accounting for about 87.0 per cent in total non-plan non-developmental expenditure, is budgeted to rise by 20.7 per cent in 2009-10 as compared with 14.7 per cent in 2008-09 (RE) (Appendix Tables 9 to 14).

Social Sector Expenditure⁵

3.27 There has been a steady increase in social sector expenditure (SSE) at the State level, particularly since 2003-04. Although SSE is budgeted to grow at a modest rate of 15.7 per cent in 2009-10 as compared with 35.6 per cent in 2008-09 (RE), the SSE-GDP ratio will increase from 6.5 per cent to 6.8 per cent during the same period. Similarly, the share of SSE in total expenditure (TE) is budgeted to be marginally higher at 39.4 per cent

in 2009-10 as against 38.3 per cent in 2008-09 (RE) which is substantially higher than the average of the first half of the 2000s (Chart III.7 and Table III.9).

3.28 It may be seen from Table III.10 that around 85.6 per cent of the total SSE would be spent in the form of revenue expenditure in 2009-10 as compared with 86.0 per cent in 2008-09 (RE) while the share of capital outlay in total SSE would be marginally higher during the same period. However, the share of loans and advances provided for social sector expenditure is budgeted to decline from 2.4 per cent in 2008-09 (RE) to 1.7 per cent in 2009-10 (Table III.10). Both revenue as well capital account components of SSE are budgeted to rise at a modest rate in 2009-10 as compared with the previous year. The growth in all major categories of social services under SSE is estimated to decelerate or decline in 2009-10 (BE) (Appendix Table 15). Aggregate social services (including revenue, capital outlay and loans and advances of the State governments) are estimated to record a modest growth of 10.1 per cent in 2009-10 (BE) as against a 36.4 per cent growth in 2008-09 (RE). In contrast, growth in economic services (including revenue, capital outlay and loans



⁵ Social sector expenditure includes expenditure on social services, rural development and food, storage and warehousing under revenue expenditure, capital outlay and loans and advances given by the State governments.

Table III.9: Trend in Aggregate Social Sector Expenditure of State Governments

(Per cent)

Item	1990-95	1995-00	2000-05	2005-06	2006-07	2007-08	2008-09 (RE)	2009-10 (BE)
	(Average)							
1	2	3	4	5	6	7	8	9
TE/GDP	15.9	14.9	17.0	15.2	15.3	15.2	16.9	17.1
SSE/GDP	5.8	5.5	5.5	5.1	5.2	5.4	6.5	6.8
SSE/TE	36.8	36.7	32.5	33.7	33.9	35.3	38.3	39.4

RE: Revised Estimates.

BE: Budget Estimates.

GDP: Gross Domestic Product.

TE: Total Expenditure.

SSE: Social Sector Expenditure.

Source: Budget Documents of the State Governments.

and advances of the State governments) is budgeted to double from 29.5 per cent in 2008-09 (RE) to 57.7 per cent in 2009-10 mainly due to a sharp increase in budgeted expenditure for rural development.

3.29 The composition of social services shows that education, sports and art and culture would

continue to dominate with 45.5 per cent share, followed by medical and public health, social security and welfare. Among the major categories of social services, the respective shares of education, sports and art and culture; medical and public health; and social security and welfare are

Table III.10: Trend in Composition of Social Sector Expenditure

(Per cent to SSE)

Item	Revenue Expenditure	Capital Outlay	Loans and Advances	Total (2+3+4)	Item	Revenue Expenditure	Capital Outlay	Loans and Advances	Total (2+3+4)
1	2	3	4	5	1	2	3	4	5
1990-91 to 1994-95 (Average)					2006-07				
Social Services	78.9	3.8	2.4	85.1	Social Services	78.3	7.8	1.6	87.7
Rural Development	13.6	0.4	—	14.0	Rural Development	8.7	2.4	—	11.1
Food Storage and Warehousing	0.7	0.1	—	0.9	Food Storage and Warehousing	0.8	-0.1	0.5	1.2
Total	93.3	4.3	2.4	100.0	Total	87.7	10.1	2.1	100.0
1995-96 to 1999-00 (Average)					2007-08				
Social Services	82.2	4.0	2.0	88.2	Social Services	76.8	8.7	2.3	87.7
Rural Development	10.2	0.4	—	10.6	Rural Development	8.4	2.2	—	10.5
Food Storage and Warehousing	1.1	0.1	0.1	1.2	Food Storage and Warehousing	0.8	0.4	0.5	1.7
Total	93.4	4.5	2.1	100.0	Total	85.9	11.2	2.8	100.0
2000-01 to 2004-05 (Average)					2008-09 (RE)				
Social Services	80.8	5.5	2.0	88.3	Social Services	76.7	9.5	2.1	88.3
Rural Development	8.7	1.6	—	10.2	Rural Development	8.3	1.8	—	10.2
Food Storage and Warehousing	0.8	0.5	0.1	1.4	Food Storage and Warehousing	0.9	0.3	0.4	1.5
Total	90.3	7.6	2.1	100.0	Total	86.0	11.6	2.4	100.0
2005-06					2009-10 (BE)				
Social Services	78.4	7.5	1.6	87.5	Social Services	74.4	8.2	1.4	84.0
Rural Development	9.3	2.1	—	11.4	Rural Development	10.4	4.4	—	14.8
Food Storage and Warehousing	0.9	0.1	0.2	1.1	Food Storage and Warehousing	0.8	—	0.3	1.2
Total	88.6	9.6	1.8	100.0	Total	85.6	12.7	1.7	100.0

SSE: Social Sector Expenditure.

— : Nil/Negligible.

RE: Revised Estimates.

BE: Budget Estimates.

Note: Totals may not add up due to rounding off of figures.**Source:** Budget Documents of the State Governments.

Table III.11: Expenditure on Social Services (Revenue and Capital Accounts) – Composition

(Per cent to expenditure on social services)

Item	1990-95	1995-00	2000-05	2005-06	2006-07	2007-08	2008-09	2009-10
	(Average)						(RE)	(BE)
1	2	3	4	5	6	7	8	9
Expenditure on Social Services (a to l)	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0
(a) Education, Sports, Art and Culture	52.2	52.4	51.4	48.2	47.0	44.7	42.6	45.5
(b) Medical and Public Health	16.0	12.6	11.7	11.6	11.4	10.9	10.6	10.8
(c) Family Welfare	–	2.5	2.0	1.7	1.6	1.5	1.6	1.7
(d) Water Supply and Sanitation	7.3	7.5	7.7	8.2	7.9	8.2	7.0	6.6
(e) Housing	2.9	2.9	2.9	2.3	2.7	3.8	4.2	2.4
(f) Urban Development	2.3	2.6	3.7	4.2	5.7	7.2	8.9	8.6
(g) Welfare of SCs, ST and OBCs	6.6	6.5	6.5	7.1	6.9	7.1	7.3	6.3
(h) Labour and Labour Welfare	1.4	1.3	1.0	1.0	1.3	1.0	1.0	1.0
(i) Social Security and Welfare	4.5	4.2	5.1	5.7	6.7	7.8	8.9	9.3
(j) Nutrition	1.7	2.8	2.1	2.4	2.5	2.7	2.9	3.9
(k) Expenditure on Natural Calamities	2.6	2.9	3.8	5.2	4.0	2.9	3.2	1.6
(l) Others	2.5	2.0	2.1	2.3	2.3	2.4	2.0	2.2

RE: Revised Estimates.

BE: Budget Estimates.

‘–’: Not available.

Source: Budget Documents of the State Governments.

budgeted to increase in the total social services expenditure during 2009-10, while the share of urban development, water supply and sanitation; welfare of SCs, ST and OBCs; housing and expenditure on natural calamities are estimated to record a decline (Table III.11).

Expenditure on Operations and Maintenance and Wages and Salaries

3.30 State governments generally incur expenses on the administration, supervision, operation, maintenance, preservation and protection of physical assets. Although the TwFC had emphasised on increasing the level of expenditure on the maintenance of assets and also recommended specific grants for this purpose, the proportion of operations and maintenance expenditure in the total revenue expenditure would continue to decline to 6.8 per cent in 2009-10 from 9.3 per cent each in 2007-08 (Accounts) and 2008-09 (RE). However, the share of wages and salaries in revenue expenditure of State governments is budgeted to increase from 29.3 per cent in 2008-09 (RE) to 32.6 per cent in 2009-10 (Table III.12). A significant rise in wages and salaries as percentage to GDP in 2008-09 (RE) as well as in 2009-10 (BE) is on account of the implementation of the Sixth CPC/SPCs by most of the major State governments.

3.31 The recommendations of the Fifth Pay Commission had entailed total additional expenditure of about 1.2 per cent of GDP at the State level. At present, despite the full/partial implementation of the Sixth CPC/SPCs in a few States in 2008-09, the States recorded a revenue surplus of about 0.2 per cent in the year, unlike in the late 1990s, when the States' own revenues were stagnant, central transfers were declining and interest payments were increasing steadily. According to the Economic Advisory Council to the Prime Minister (July 2008), States are, therefore, much better placed to absorb the fiscal impact of a pay revision. Recognising the improved States financial position in recent years, the Sixth CPC/SPCs also observed that most of the States would be in a position to meet the additional expenditure (SPC Report, March 2008). However, given the expected deterioration in State finances in 2009-10, perhaps temporarily, due to the slowdown, the States may have to focus on better expenditure management by compressing the wasteful revenue expenditure wherever possible and explore further sources of revenues. Furthermore, the award of the ThFC for the period 2010-15 would also have implications for the capacity of the States to absorb the increase in expenditure on account of the recommendations of the Sixth CPC/SPCs.

Table III.12: Administrative Expenditure of State Governments – Wages and Salaries and Operations and Maintenance

Year	Wages and Salaries			Operations and Maintenance		
	Amount (Rs. crore)	Per cent of Revenue Expenditure	Per cent of GDP	Amount (Rs. crore)	Per cent of Revenue Expenditure	Per cent of GDP
1	2	3	4	5	6	7
1990-91	18,515	37.3	3.3	6,922	16.5	1.2
1991-92	23,042	35.2	3.5	7,302	12.9	1.1
1992-93	26,234	35.5	3.5	9,281	14.6	1.2
1993-94	29,431	35.6	3.4	9,037	12.7	1.0
1994-95	33,317	34.3	3.3	10,585	12.5	1.0
1995-96	37,673	34.4	3.2	11,368	11.9	1.0
1996-97	45,746	33.3	3.3	12,642	11.1	0.9
1997-98	58,282	34.4	3.8	14,872	9.5	1.0
1998-99	71,234	35.6	4.1	17,710	9.6	1.0
1999-00	86,285	36.4	4.4	17,522	8.2	0.9
2000-01	94,507	39.1	4.5	19,529	8.1	0.9
2001-02	93,009	36.3	4.1	19,591	7.6	0.9
2002-03	94,717	35.1	3.9	22,438	8.3	0.9
2003-04	98,741	32.0	3.6	25,464	8.3	0.9
2004-05	1,03,924	31.1	3.2	29,164	8.8	0.9
2005-06	1,04,158	29.1	2.8	33,976	9.5	0.9
2006-07	1,16,431	27.5	2.7	41,807	9.8	1.0
2007-08	1,16,983	28.4	2.4	38,439	9.3	0.8
2008-09 (RE)	1,51,272	29.3	2.7	47,851	9.3	0.9
2009-10 (BE)	1,92,568	32.6	3.1	40,132	6.8	0.7

RE: Revised Estimates.

BE: Budget Estimates.

Note : 1. Statements 44 and 45 provide State-wise details. The number of States included in each year differ.

2. Data as per cent of revenue expenditure (Col. 3 and 6) are based on the number of States included in that year.

Source : Based on information received from State Governments.

3.32 The fiscal stress, which had peaked in the aftermath of the implementation of the Fifth Central Pay Commission, eased subsequently mainly due to an improvement in tax collection and a softening of interest rates. In an attempt to remove the fiscal drag on the economy, the government has been trying to increase the tax base as well as raising tax and non-tax rates. However, due to the decision of a number of State governments to implement the recommendations of the Sixth CPC/SPCs and agreeing to pay arrears, State finances seem to have come under stress in 2008-09 (RE) and 2009-10 (BE) (Box III.5).

Plan Outlay of State Governments

3.33 As far as the approved Plan outlay of the State governments for 2009-10 is concerned, it was placed at Rs. 2,53,615 crore which comes to around 4.1 per cent of GDP as compared with 5.0 per cent in 2008-09. Non-special categories continue to account for more than around 90 per cent of the total approved capital outlay. Among the non-special category States, Uttar Pradesh followed by

Karnataka, Gujarat, Tamil Nadu and Rajasthan account for nearly 50 per cent of the total Plan outlay of the State governments. The State-wise details of Plan outlays are set out in Statement 30.

5. Assessment

Consolidated Position

3.34 The overall financial position of the States had shown tremendous improvement till 2007-08 (Accounts) as is evident from the key fiscal indicators (Table III.13 and Chart III.8). The enactment of FRLs aided the process of fiscal consolidation at the State level. In addition, fiscal consolidation at the State level was achieved on the back of growing own revenues and higher resource transfers from the Central Government enabled by an overall robust growth of the economy, and falling interest rate payments of States' due to the Debt Swap Scheme and the Debt Consolidation and Relief Facility as recommended by the TwFC. However, there appears to be a temporary halt in the fiscal consolidation process

Box III.5: Implementation of Sixth Central Pay Commission (CPC)/States' Pay Commissions (SPCs) Recommendations and State Governments' Finances

The Union Government constituted the Sixth Pay Commission in the mid-2006 and the recommendations of the Sixth Central Pay Commission (CPC) have been implemented by the Central Government with an estimated impact of Rs.28,505 crore (0.53 per cent of GDP) in 2008-09. Similar estimates for State governments at a consolidated level are not available. Several States have already announced the implementation of the Sixth Central Pay Commission/State's own Pay Commission (SPC) for their employees as well. Rajasthan was the first State government to announce the implementation of the recommendations of the Sixth CPC followed by Arunachal Pradesh, Bihar, Chhattisgarh, Gujarat, Haryana, Jammu and Kashmir, Jharkhand, Madhya Pradesh, Maharashtra and Orissa. The other States, viz., Andhra Pradesh, Assam, Uttar Pradesh and Uttarakhand have constituted their own Pay Commissions; West Bengal will be implementing the recommendations of its own Pay Commission, while Karnataka and Punjab have already implemented the recommendations of their own Pay Commissions.

Status of Implementation of the Recommendations of Sixth Central Pay Commission (CPC)/States' Own Pay Commissions (SPCs)

States Implementing the recommendations of Sixth CPC.	State's Own Pay Commission	Remarks
Arunachal Pradesh, Bihar, Chhattisgarh, Gujarat, Goa, Haryana, Jammu and Kashmir, Jharkhand, Madhya Pradesh, Maharashtra, Orissa, Rajasthan and Kerala	Andhra Pradesh, Assam, Punjab, West Bengal, Uttar Pradesh, Uttarakhand and Karnataka	Tamil Nadu constituted a committee to examine the recommendations of the Sixth CPC, while Himachal Pradesh offered an interim relief before the full implementation

Provisioning for pay revisions in line with the recommendations of the Sixth CPC/SPC has created additional burden for the States. The estimates on total salaries and pensions commitments at a

consolidated level are not yet available. The full impact of CPC is estimated to be felt by the State governments' budgets beginning 2009-10. Therefore, as of now, it is difficult to gauge the precise impact of the Sixth CPC/SPC award on States' finances as its implementation has neither been uniform across the States nor is it complete. However, the share of wages and salaries in revenue expenditure is budgeted to increase from 29.3 per cent in 2008-09 (RE) to 32.6 per cent in 2009-10. According to the available information as furnished by a few States, viz., Andhra Pradesh, Gujarat, Haryana, Madhya Pradesh, Maharashtra, Orissa, Rajasthan and West Bengal, with respect to the implementation of the Sixth CPC/SPC award at the State government level, the estimates for 2009-10 work out to around 0.85 per cent of GDP in that year on account of increase in salaries and pensions, arrears and interim relief.

In this context it needs to be mentioned that the recommendations of the Fifth CPC had entailed an additional expenditure of about 1.2 per cent of GDP at the State level. The TwFC, keeping in view the persistent imbalances due to substantial increase in the level of salary and pension payments, particularly for the States in the wake of the Fifth CPC, had recommended that there was no need to appoint a pay commission every ten years and also fixed a target ratio of salary expenditure to revenue expenditure net of interest payments and pensions at 35 per cent consistent with its average level in 1996-97. At present, it is perceived that the States are much better placed to absorb the fiscal impact of a pay revision due to a revenue surplus in the previous three years. Given the estimated slippage in State finances in 2009-10, the States may have to focus on compressing wasteful expenditure as well as explore revenue enhancement strategies.

References:

1. Government of India (2004), the Twelfth Finance Commission Report.
2. Budget Documents of respective State Governments, 2009-10.

in 2008-09 (RE) and 2009-10 (BE) due to subdued economic conditions in the economy.

3.35 An analysis shows that deterioration in the revenue account between 2007-08 (Accounts) and 2009-10 (BE) is entirely due to rise in the revenue expenditure (RE)-GDP ratio from 11.7 per cent to 13.6 per cent. As far as deterioration in the revenue account in 2009-10 over 2008-09 (RE) is concerned, around 75 per cent of the deterioration is estimated to be on account of increase in revenue expenditure as a ratio to GDP while fall in Central transfers (in terms of GDP) would account 25 per cent of the total deterioration in the revenue account. As stated in the foregoing discussion, at the consolidated level the States have budgeted a revenue deficit of Rs. 32,295 crore during 2009-10 as compared with a surplus of Rs.10,701 crore in

2008-09 (RE). The re-emergence of the revenue deficit along with a marginal rise in capital outlay and a substantial decline in non-debt capital receipts would result in an increase of GFD to Rs. 1,99,510 crore in 2009-10 (BE) which turns out to be 3.2 per cent of GDP (2.6 per cent of GDP in 2008-09 (RE)).

State-wise Position of Deficits

3.36 The impact of the macroeconomic slowdown on State finances appears to be across the States. Out of the 28 States, the number of States which have budgeted revenue deficit in 2009-10 has increased to 14 (4 States in 2008-09) with 10 more States turning from revenue surplus to revenue deficit in 2009-10 (BE). Furthermore, nine other States have budgeted a lower revenue surplus as compared with 2008-09 (RE). As far as GFD is

Table III.13: Trends in Major Deficit Indicators of State Governments

(Amount in Rs. crore)

Year	Revenue Deficit		Gross Fiscal Deficit		Primary Revenue Balance		Primary Deficit	
1	2		3		4		5	
1999-00	54,549	(2.8)	90,099	(4.6)	9,907	(0.5)	45,458	(2.3)
2000-01	55,316	(2.6)	87,923	(4.2)	4,331	(0.2)	36,937	(1.8)
2001-02	60,398	(2.7)	94,260	(4.1)	-1,198	(-0.1)	32,665	(1.4)
2002-03	57,179	(2.3)	99,726	(4.1)	-11,848	(-0.5)	30,699	(1.3)
2003-04 (Net of Power Bonds)	63,407	(2.3)	120,631	(4.4)	-16,989	(-0.6)	40,235	(1.5)
			94,086	(3.4)				
2004-05	39,158	(1.2)	1,07,774	(3.3)	-47,263	(-1.5)	21,353	(0.7)
2005-06	7,013	(0.2)	90,084	(2.4)	-77,011	(-2.1)	6,060	(0.2)
2006-07	-24,857	(-0.6)	77,508	(1.8)	-1,18,037	(-2.8)	-15,672	(-0.4)
2007-08	-42,943	(-0.9)	75,455	(1.5)	-1,42,773	(-2.9)	-24,376	(-0.5)
2008-09 (RE)	-10,701	(-0.2)	1,46,349	(2.6)	-1,16,921	(-2.1)	40,128	(0.7)
2009-10 (BE)	32,295	(0.5)	1,99,510	(3.2)	-84,132	(-1.4)	83,083	(1.3)

RE : Revised Estimates.

BE : Budget Estimates.

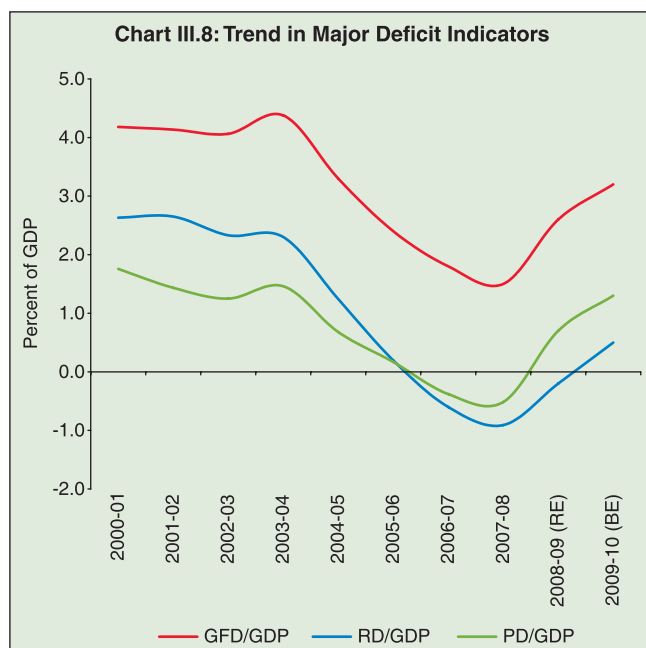
Note : 1. Negative (-) sign indicates surplus.

2. Figures in parentheses are percentages to GDP.

3. State Governments had issued power bonds amounting to Rs.28,984 crore during 2003-04 to CPSUs under one-time settlement scheme for dues of State Electricity Boards.

Source : Budget Documents of the State Governments.

concerned, 18 States were able to contain their GFD-GSDP ratio below 3.0 per cent in 2007-08. However, the number of States with the GFD-GSDP ratio less than 3.0 per cent decreased to 9 in 2008-09 (RE) and 6 in 2009-10 (BE). In short, out of the 28 States, 22 States have budgeted a GFD-GSDP ratio above the FRL target of 3 per cent.



3.37 Non-special category States appear to be mainly responsible for the deterioration in deficit indicators during 2009-10 (BE). Non-special category States accounted for 77.7 per cent of the total deterioration in the revenue account of the States and 81.8 per cent of the increase in GFD in 2009-10 (BE) over 2008-09 (RE). Among the non-special category States Maharashtra, West Bengal, Gujarat, Haryana, Orissa, Uttar Pradesh and Punjab account for 89.2 per cent of the total deterioration in revenue account. However, only two States, viz., Assam and Arunachal Pradesh are budgeted to account for 95 per cent of the total deterioration in the revenue deficit of special category States. Among the non-special category States, the sharp increase in GFD by Rs. 43,481 crore in 2009-10 is estimated to be contributed by rise in GFD of Maharashtra (Rs. 10,342 crore), West Bengal (Rs. 10,290 crore), Andhra Pradesh (Rs. 5,724 crore) and Haryana (Rs.4,849 crore). However, in the case of special category States, Assam is a major contributor with an increase in GFD by Rs. 8,687 crore which is 89.7 per cent of the total increase in GFD of special category States (Table III.14).

Table III.14 : State-wise Correction of RD and GFD – 2009-10 (BE) over 2008-09 (RE)

State	Revenue Deficit		Gross Fiscal Deficit	
	Correction over 2008-09 (RE) (Rs. crore)	Per-centage to Total	Correction over 2008-09 (RE) (Rs. crore)	Per-centage to Total
1	2	3	4	5
A. Non-Special Category				
1. Andhra Pradesh	-340	-1.0	5,724	13.2
2. Bihar	-2,688	-8.0	-3,798	-8.7
3. Chhattisgarh	242	0.7	309	0.7
4. Goa	431	1.3	493	1.1
5. Gujarat	4,182	12.5	1,788	4.1
6. Haryana	3,439	10.3	4,849	11.2
7. Jharkhand	905	2.7	481	1.1
8. Karnataka	-384	-1.1	-863	-2.0
9. Kerala	-721	-2.2	-634	-1.5
10. Madhya Pradesh	1,471	4.4	1,065	2.4
11. Maharashtra	11,386	34.1	10,342	23.8
12. Orissa	3,129	9.4	3,443	7.9
13. Punjab	2,422	7.2	2,804	6.4
14. Rajasthan	1,126	3.4	1,871	4.3
15. Tamil Nadu	1,032	3.1	2,575	5.9
16. Uttar Pradesh	2,532	7.6	2,742	6.3
17. West Bengal	5,262	15.7	10,290	23.7
Total (A)	33,429	100.0	43,481	100.0
B. Special Category				
1. Arunachal Pradesh	1,120	11.7	103	1.1
2. Assam	8,092	84.6	8,687	89.7
3. Himachal Pradesh	74	0.8	-272	-2.8
4. Jammu and Kashmir	-1,272	-13.3	-120	-1.2
5. Manipur	180	1.9	-66	-0.7
6. Meghalaya	304	3.2	489	5.1
7. Mizoram	61	0.6	-160	-1.7
8. Nagaland	-372	-3.9	-130	-1.3
9. Sikkim	170	1.8	112	1.2
10. Tripura	396	4.1	522	5.4
11. Uttarakhand	813	8.5	514	5.3
Total (B)	9,567	100.0	9,680	100.0
Grand Total (A + B)	42,996	100.0	53,161	100.0
<i>Memo item:</i>				
1. NCT Delhi	-1,784	—	-1345	—
2. Puducherry	-587	—	-213	—

RE : Revised Estimates.

BE : Budget Estimates.

‘—’ : Not applicable.

Note : Negative (–) sign indicates improvement in deficit indicators.**Source** : Budget Documents of the State Governments.*Decomposition and Financing of Gross Fiscal Deficit*

3.38 With revenue account turning from surplus to deficit in 2009-10 (BE), there would be a compositional shift in GFD in 2009-10. While in 2008-09 (RE), surplus in the revenue account financed the GFD to the extent of 7.3 per cent, such comfort would cease to exist in 2009-10. The re-emergence of revenue deficit in 2009-10 would contribute 16.2 per cent of GFD. In 2009-10, while capital outlay would continue to dominate as a major component of GFD, its share in GFD is budgeted to decline. Increase in net lending and decline in non-debt capital receipts would also aggravate the size of GFD in 2009-10 (BE) (Table III.15 and Appendix Table 16).

3.39 The financing pattern of gross fiscal deficit at the State level in recent years has undergone a significant change mainly on account of: (i) the

Table III.15: Decomposition and Financing Pattern of Gross Fiscal Deficit – 2007-08 (Accounts) to 2009-10 (BE)

(Per cent to GFD)

Item	2007-08	2008-09 (RE)	2009-10 (BE)
1	2	3	4
Decomposition (1+2+3-4)	100.0	100.0	100.0
1. Revenue Deficit	-56.9	-7.3	16.2
2. Capital Outlay	157.5	107.5	80.3
3. Net Lending	8.6	3.5	4.6
4. Non-debt Capital Receipts	9.2	3.6	1.1
Financing (1 to 11)	100.0	100.0	100.0
1. Market Borrowings	71.5	68.6	57.9
2. Loans from Centre	-1.2	1.3	4.7
3. Special Securities issued to NSSF/Small Savings	7.8	2.1	4.5
4. Loans from LIC, NABARD, NCDC, SBI and Other Banks	8.3	6.2	4.2
5. Small Savings, P.F., etc.	16.4	10.0	10.8
6. Reserve Funds	-7.8	1.4	1.3
7. Deposits and Advances	18.0	3.9	4.7
8. Suspense and Miscellaneous	5.0	-2.2	0.2
9. Remittances	1.7	0.1	—
10. Others	-1.7	-2.5	-1.2
11. Overall Surplus (–) / Deficit (+)	-17.8	11.2	12.9

BE : Budget Estimates. RE : Revised Estimates.

Note : 1. See Notes to Appendix Table 17.

2. ‘Others’ include Compensation and Other Bonds, Loans from Other Institutions, Appropriation to Contingency Fund, Inter-State Settlement and Contingency Fund.

Source : Budget Documents of the State Governments.

recommendations of TwFC for phasing out loans from the Centre to the State governments; and (ii) decline in collections under NSSF. As a result, market borrowings have emerged as a major financing item of GFD since 2007-08 as compared with dominance of borrowings from NSSF and loans from the Centre in previous years. Market borrowings, which financed more than two-third of the GFD in 2008-09 (RE), would finance around 57.9 per cent of the total GFD in 2009-10 (BE). The States have budgeted consolidated market borrowings of Rs.1,15,484 crore in 2009-10 as compared with Rs.1,00,452 crore in 2008-09 (RE). Despite the fact that the TwFC had emphasised the phasing out of loans from the Centre, they are budgeted to be higher at Rs. 9,291 crore in 2009-10 as compared with Rs. 1,921 crore in 2008-09 (RE). Loans from the Centre would account for 4.7 per cent of the total GFD in 2009-10 as against 1.3 per cent in 2008-09 (RE). The share of small savings, provident fund and special securities issued to NSSF is also budgeted to rise marginally in 2009-10 (Appendix Tables 17 and 18).

Budgetary Data Variations – State Budget vis-à-vis Union Budget

3.40 The budgetary data provided by the Union Budget and the State budgets continue to show

wide variations. In general, States over-estimate grants-in-aid and loans from the Centre and flows from NSSF, while they underestimate the share in Central taxes. In 2009-10 (BE), the State budgets however, have underestimated flows from the NSSF. In contrast, State governments seem to be expecting more on account of share in Central taxes than what the Union Budget (2009-10) has proposed (Table III.16).

3.41 The extent of over-estimation of aggregate resources to be received from the Centre appears to be significantly higher than the previous years. For instance, if an over-estimated amount of Rs. 50,194 crore (0.8 per cent of GDP) on account of share in Central taxes and grants-in-aid, remains unrealised from the Centre, this would increase the States' consolidated revenue deficit to that extent during 2009-10 under a *ceteris paribus* condition. This will place the consolidated revenue deficit at Rs. 82,489 crore in 2009-10. Such wide variations between budget estimates of the Centre and State governments would have implications for State finances. Experience of the past two years, however, shows that the receipts on account of share in Central taxes turned out to be underestimated in 2007-08 (Accounts) and 2008-09 (RE) as compared with the State's budget

Table III.16: Budgetary Data Variation- State Budgets and Union Budget

(Amount in Rs. crore)

Item	2007-08 (BE)			2008-09 (BE)			2009-10 (BE)		
	State Budgets	Union Budget	Difference*	State Budgets	Union Budget	Difference*	State Budgets	Union Budget	Difference*
1	2	3	4	5	6	7	8	9	10
1. Shareable Taxes from Centre	1,36,184	1,42,450	-6,267 (-4.4)	1,73,147	1,78,765	-5,618 (-3.1)	1,85,720	1,64,362	21,358 (13.0)
2. Grants-in-Aid	1,17,320	99,583	17,737 (17.8)	1,43,030	1,18,901	24,129 (20.3)	1,68,683	1,39,847	28,836 (20.6)
3. Loans from Centre (Net)	6,485	2,984	3,501 (117.3)	6,942	1,479	5,463 (369.3)	9,291	3,093	6,199 (200.4)
4. NSSF (Net)	53,679	46,990	6,689 (14.2)	22,044	18,626	3,418 (18.4)	9,026	11,744	-2,718 (-23.1)

BE: Budget Estimates.

*: Negative (-)/Positive (+) sign implies underestimation/overestimation in State budgets in comparison with Union Budget.

Note: Figures in brackets are percentage variation over Union Budget.

Source: Budget Documents of the State Governments and the Union Government.

estimates, while the same on account of grants-in-aid from the Centre turned out to be over-estimated. Given this, the total resources received from the Centre in the form of share in Central taxes and grants-in-aid were only marginally lower than their budgetary estimates during 2007-08 (Accounts) and 2008-09 (RE). If the same pattern continues in 2009-10, there may not be much implication for the overall revenue receipts of State governments. However, it would depend on the revenue collections of the Centre and the overall macroeconomic conditions in the economy.

3.42 Adjusting for the data of Union Budget 2009-10, GFD would be placed higher at Rs.2,49,704 crore (4.1 per cent of GDP) in 2009-10. With regard to financing of GFD during 2009-10 (BE), loans from the Centre and market borrowings have been over-estimated by Rs. 6,199 crore (66.7 per cent) and Rs.13,025 crore (11.3 per cent), respectively, while loans against special securities have been underestimated by Rs. 2,718 crore (30.1 per cent). An assessment of State budgets in conjunction with the Union Budget shows that the level of overall deficit would be placed higher at Rs. 75,915 crore mainly due to rise in revenue deficit (Table III.17).

Table III.17: Financing of Gross Fiscal Deficit (GFD) – 2009-10 (Adjusted)

(Amount in Rs. crore)

Item	2009-10 (BE)		Variation	
	State Budgets	Adjusted	Amount	Per cent
1	2	3	4	5
Gross Fiscal Deficit (GFD)	1,99,510 (100.0)	2,49,704 (100.0)	50,194	25.2
1. Market Borrowings*	1,15,484 (57.9)	1,02,459 (41.0)	-13,025	-11.3
2. Loans from Centre@	9,291 (4.7)	3,093 (1.2)	-6,199	-66.7
3. Special Securities issued to NSSF@	9,026 (4.5)	11,744 (4.7)	2,718	30.1
4. Loans from LIC, NABARD, NCDC, SBI and other Banks	8,462 (4.2)	8,462 (3.4)	—	—
5. Small Savings and Provident Fund, etc.	21,617 (10.8)	21,617 (8.7)	—	—
6. Reserve Funds	2,554 (1.3)	2,554 (1.0)	—	—
7. Deposits and Advances	9,354 (4.7)	9,354 (3.7)	—	—
8. Suspense and Miscellaneous	433 (0.2)	433 (0.2)	—	—
9. Remittances	3 (0.0)	3 (0.0)	—	—
10. Others	-2,435 (-1.2)	-2,435 (-1.0)	—	—
11. Overall Surplus (-)/Deficit (+)	25,721 (12.9)	75,915 (30.4)	50,194	195.2

*: Data are adjusted as per the allocation under market borrowing programme for the State Governments during 2009-10.

BE: Budget Estimates. '—': Nil.

@: Data are adjusted as per the Union Budget 2009-10.

Note: 1. Figures in brackets are percentages to GFD.

2. 'Others' include Compensation and Other Bonds, Loans from Other Institutions, Appropriation to Contingency Fund, Inter-state Settlement and Contingency Fund.

Source: Budget Documents of the State Governments, Union Government and Reserve Bank records.

6. Conclusion

3.43 At the consolidated level, the States witnessed a marked improvement in key deficit indicators when the revised estimates of 2007-08 translated into accounts. While the surplus on the revenue account almost doubled in absolute terms, the GFD declined by around 30 per cent *vis-a-vis* the revised estimates. However, the fiscal correction and consolidation witnessed in State finances have suffered a setback in 2008-09 (RE) and 2009-10 due to the economic slowdown and the accompanying moderation in the pace of revenue growth. It is evident that the tax revenue buoyancy achieved till 2007-08 could not be realised during 2008-09 (RE). As a result, revenue surplus as a percentage of GDP declined from 0.9 per cent in 2007-08 (Accounts) to 0.2 per cent in 2008-09 (RE) and the GFD-GDP ratio increased significantly from 1.5 per cent to 2.6 per cent. Setback to the States' fiscal position witnessed during 2008-09 (RE) is estimated to deteriorate

further in 2009-10 as is evident from the budget estimates. While the revenue account is budgeted to turn into a deficit, the GFD-GDP ratio is estimated to be at 3.2 per cent. Revenue receipts as percentage to GDP (RR-GDP) are budgeted to decline from 13.2 per cent in 2008-09 (RE) to 13.1 per cent in 2009-10. Growth in States' own revenue collections is also budgeted to decelerate in 2009-10. Overall, the Central transfers to States are budgeted to fall from 5.9 per cent of GDP in 2008-09 (RE) to 5.7 per cent in 2009-10. In order to revive demand, a few States have announced dedicated stimulus packages to undertake investments, but there is no sign of an increase in the consolidated capital outlay of State governments in 2009-10 (BE). The aggregate development expenditure-GDP ratio is budgeted to be lower at 10.7 per cent in 2009-10 as compared with 11.0 per cent in 2008-09 (RE). As far as financing of GFD is concerned, market borrowings which financed more than two-third of the GFD in 2008-09 (RE), would finance around 57.9 per cent of the total GFD in 2009-10 (BE).

IV

State-Wise Analysis of Fiscal Performance

A detailed State-wise analysis of various fiscal indicators shows that most of the States are faced with a deterioration in revenue balance and an increase in the level of GFD in 2008-09 (RE) and 2009-10 (BE) as compared to the earlier period of 2005-08. An analysis of the States' budget documents indicates inadequate fiscal transparency across the States. The States need to resume the process of fiscal correction and consolidation at the earliest through the adoption of revenue augmentation and expenditure rationalisation measures.

1. Introduction

4.1 This Chapter provides a State-wise assessment of the fiscal situation, primarily focusing on revised estimates of 2008-09 *vis-a-vis* 2005-08 (Average). State-wise assessment with regard to the emerging picture out of the budget estimates for 2009-10 has also been set out. The analysis focuses on three major categories which can be broadly classified as: (i) deficit indicators; (ii) revenue augmentation; and (iii) expenditure management. Most of the fiscal indicators are expressed in terms of GSDP⁶ at current prices as provided by the Central Statistical Organization (CSO). State-wise GSDP data were not available for three States for 2007-08, eight States for 2008-09 and ten States for 2009-10; GSDP for these States have been worked out on the basis of the respective average GSDP growth rates for the previous three years. States are segregated into non-special category and special category States. Data with regard to two Union Territories with Legislature, viz., NCT Delhi and Puducherry, are also provided in the tables as a memo item. The detailed State-wise data on various fiscal indicators are set out in Statements 1 to 57.

4.2 With regard to the fiscal performance, both the Central and State governments have been able to significantly reduce their fiscal and revenue

deficits in recent years. The States' finances recorded a significant improvement and seemed to have an edge over the Central Government as far as the process of fiscal correction and consolidation is concerned. However, the process of fiscal correction and consolidation suffered some setback on account of the economic slowdown in 2008-09 and 2009-10. The impact of the economic slowdown on State finances appears to vary across States. As per an analysis of the State-wise budgets for 2009-10, some States have proposed to cross their targets of key fiscal indicators while others are expected to stick to their FRL targets. Against this backdrop, this Chapter attempts a State-wise analysis to examine the impact of the economic slowdown on their fiscal position. The focus of the Chapter is to undertake an inter-temporal comparison of States in terms of key fiscal indicators with reference to the targets prescribed by the TwFC.

2. Deficit Indicators of the State Governments

4.3 This Chapter analyses the State-wise movement of key deficit indicators, viz., Revenue Deficit (RD), Gross Fiscal Deficit (GFD) and Primary Deficit (PD) during the period 2005-08 (Average) to 2008-09 (RE). State-wise progress during this period is presented in Table IV.1 (also see Statements 1 to 5).

⁶ The data on Gross State Domestic Product (GSDP) at current prices used in the Study are mainly sourced from the Central Statistical Organisation (CSO). Wherever data were not available with CSO, the projections of the respective State governments, as given in their budget documents as also forwarded by them to RBI, have been used. Further, data have been projected based on three year annual average growth rate, wherever it was not available from the respective State governments.

Table IV.1: Deficit Indicators of State Governments

(Per cent)

State	2005-08 (Avg.)				2008-09 (RE)			
	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRB/ GSDP	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRB/ GSDP
1	2	3	4	5	6	7	8	9
I. Non-Special Category								
1. Andhra Pradesh	-0.4	2.8	0.1	-3.1	-0.6	2.8	0.6	-2.8
2. Bihar	-2.2	3.1	-0.7	-6.0	-3.0	6.5	3.2	-6.3
3. Chhattisgarh	-3.9	0.3	-1.5	-5.7	-1.3	2.8	1.4	-2.7
4. Goa	-0.6	3.6	0.8	-3.4	-0.4	4.5	1.8	-3.2
5. Gujarat	-0.4	2.2	-0.4	-3.1	-0.1	2.9	0.7	-2.3
6. Haryana	-1.3	0.1	-1.7	-3.0	—	2.0	0.7	-1.3
7. Jharkhand	2.2	8.8	7.0	0.4	-0.8	4.9	2.1	-3.6
8. Karnataka	-1.6	2.2	0.2	-3.7	-0.3	3.5	1.7	-2.1
9. Kerala	2.2	3.3	0.4	-0.7	2.0	3.5	0.8	-0.6
10. Madhya Pradesh	-2.1	2.7	-0.3	-5.0	-2.0	3.5	0.6	-4.9
11. Maharashtra	-0.6	1.9	-0.2	-2.8	-0.6	2.3	0.6	-2.4
12. Orissa	-2.3	-0.6	-4.3	-6.0	-0.6	2.1	-1.4	-4.2
13. Punjab	1.8	3.1	-0.2	-1.6	2.5	4.5	1.3	-0.7
14. Rajasthan	-0.3	2.9	-0.9	-4.1	0.1	3.4	0.2	-3.1
15. Tamil Nadu	-1.1	1.2	-0.8	-3.1	—	2.7	0.9	-1.7
16. Uttar Pradesh	-0.7	3.6	0.3	-4.0	-1.1	5.3	2.4	-4.0
17. West Bengal	3.0	4.1	—	-1.0	3.7	3.7	0.1	0.1
II. Special Category								
1. Arunachal Pradesh	-15.6	1.7	-3.3	-20.6	-18.6	24.5	19.0	-24.1
2. Assam	-3.2	-1.0	-3.3	-5.6	-2.4	2.8	0.3	-4.9
3. Himachal Pradesh	-1.2	2.6	-3.2	-7.0	-0.9	5.0	-0.1	-6.0
4. Jammu and Kashmir	-6.8	6.4	1.3	-11.9	-9.7	6.7	2.1	-14.3
5. Manipur	-12.6	4.2	-1.0	-17.7	-18.4	7.7	2.6	-23.5
6. Meghalaya	-2.3	2.2	-0.6	-5.1	-6.2	1.5	-1.3	-9.0
7. Mizoram	-4.9	10.9	4.0	-11.8	-6.5	10.1	3.9	-12.8
8. Nagaland	-6.1	4.5	0.3	-10.3	-4.5	8.9	4.8	-8.6
9. Sikkim	-12.2	5.2	-0.2	-17.6	-22.1	12.9	7.6	-27.4
10. Tripura	-7.7	—	-3.7	-11.4	-6.0	6.1	2.9	-9.2
11. Uttarakhand	-1.5	5.0	1.9	-4.6	-1.5	3.9	0.7	-4.7
All States#	-0.4	1.9	-0.2	-2.6	-0.2	2.6	0.7	-2.1
<i>Memo Item:</i>								
1. NCT Delhi	-3.7	0.5	-1.2	-5.4	-2.2	2.5	1.0	-3.7
2. Puducherry	0.4	4.7	2.0	-2.3	7.6	11.8	9.0	4.8

Avg. : Average. RE : Revised Estimates.
 RD : Revenue Deficit. GFD : Gross Fiscal Deficit.
 PD : Primary Deficit. PRB : Primary Revenue Balance.
 GSDP : Gross State Domestic Product.
 # : Data for All States are as per cent to GDP.
Note : Negative (-) sign indicates surplus.
Source : Based on Budget Documents of the State Governments.

Non-Special Category States

4.4 Adoption of a rule based fiscal correction and consolidation process has provided the impetus to State governments in the process of attaining fiscal sustainability. The enactment of FRLs by all the State

governments (except Sikkim and West Bengal) ensures fiscal stability, sustainability and improved efficiency and transparency in the management of public finances, besides enhancing the availability of resources and removing the impediments in the effective conduct of fiscal policy and prudent debt

management for improving social and physical infrastructure and human development in the States. One of the major objectives of the FRLs of various State governments is to affect a shift in the composition of total expenditure by increasing the share of capital expenditure that will help to achieve a higher growth trajectory. Progress in fiscal consolidation and implementation of FRL targets was found to be satisfactory. In addition to prescribing targets on various fiscal parameters, FRLs also envisaged to enhance transparency in budgetary operations by providing the Medium Term Fiscal Plans of the States. However, there still exist a number of issues with regard to fiscal transparency at the State level (Box IV.1).

4.5 Suggesting the restructuring of public finance at the State level, the TwFC had recommended that the States achieve revenue balance by 2008-09 and reduce GFD to 3 per cent of GSDP by 2009-10. Most of the States were following the fiscal reform path until 2007-08. During 2008-09, State-wise performance with regard to key deficit indicators deteriorated somewhat as their level of revenue surplus declined as compared with recent past. However, the revenue deficit (RD)-GSDP ratio in most of the States was well within the target of zero revenue balance. Out of seventeen non-special category States, thirteen States recorded revenue surplus in 2008-09 (RE) *albeit* at a lower level as compared with 2005-08 (Average).

4.6 During 2008-09 (RE), four States, *viz.*, West Bengal, Punjab, Kerala and Rajasthan recorded revenue deficit. Rajasthan was the new entrant in the list of revenue deficit States during 2008-09, while Jharkhand turned from a revenue deficit to a revenue surplus State. West Bengal, Kerala and Punjab remained revenue deficit States during the period. However, Kerala and Punjab *albeit* continued to be in deficit but recorded a decline in their revenue deficits.

4.7 The level of revenue surplus as a ratio to GSDP declined sharply in the case of Chhattisgarh (2.6 per cent), Orissa (1.7 per cent), Karnataka (1.4 per cent) and Haryana (1.2 per cent) in 2008-09

(RE) as compared with 2005-08 (Average). Notwithstanding the slowdown, Jharkhand, followed by Bihar and Uttar Pradesh witnessed a noticeable improvement in their RD-GSDP ratio in 2008-09 (RE) over 2005-08 (Average) (Table IV.1 and Statement 2).

4.8 During 2008-09, Bihar registered the highest revenue surplus of 3.0 per cent of GSDP, followed by Madhya Pradesh (2.0 per cent of GSDP), Chhattisgarh (1.3 per cent of GSDP) and Uttar Pradesh (1.1 per cent of GSDP) (Chart IV.1). The revenue surplus of higher order in these States would help them to finance their investment projects without accelerating their outstanding liabilities. On the other hand, West Bengal registered the highest revenue deficit of 3.7 per cent of GSDP, followed by Punjab (2.5 per cent of GSDP) and Kerala (2.0 per cent of GSDP) in 2008-09 (RE). RD formed a significant portion of GFD in these States, especially in West Bengal (99.9 per cent), followed by Kerala (59.1 per cent) and Punjab (55.6 per cent). Ideally, the borrowings should be utilised to generate assets to ensure income for the State governments. However, the perpetual deficit in the revenue account compelled these State governments to divert the funds from capital account to finance revenue deficit. However, during the recent years there have been sincere efforts by States to reduce their revenue deficits. The reduction in the level of borrowings to meet the revenue deficit has created fiscal space for the State governments to enhance expenditure on developmental activities. However, the implementation of the Sixth Central/State Pay Commission during 2008-09 and 2009-10 may put pressure on some State governments as revenue deficit will pre-empt borrowed funds for revenue expenditure (Table IV.1 and Statements 4 and 5).

4.9 During 2009-10, Tamil Nadu, Jharkhand, Rajasthan, Maharashtra, Gujarat, Kerala, Goa, Haryana, Orissa, Punjab and West Bengal will not be able to meet the target of revenue balance on account of the impact of revised pays and pensions, higher need for public spending and a decrease in the flow of revenue receipts in view of the economic slowdown.

Box IV.1: Fiscal Transparency in State Budgets

Enhanced fiscal transparency leads to sound economic management and effective policy formulation, strengthens accountability of the budgetary policies and enhances credibility. The recent turmoil in the financial markets has brought to the fore the importance of enhanced transparency and disclosure of information. In this regard, fiscal transparency at the State government level is very crucial on account of States' increased reliance on market borrowings for financing their GFD. Thus, in order to attract investments, more information is needed by the investors to base their appropriate investment decisions. Furthermore, improved transparency and disclosure would help the credit rating agencies to develop a credible credit rating system. Even though the level of fiscal transparency in the State budgets has increased in recent years, particularly during the post-FRL period, there are still a range of transparency issues that need to be addressed. The issues of fiscal transparency may be classified into three broad areas; viz., lack of availability of information, inconsistency in the available information and lack of uniformity in data reporting across the States. A related issue in the context of a number of variables is the mismatch of data provided by the State governments, the Union Government, the Controller General of Accounts (CGA) and the Comptroller and Auditor General (CAG) on a number of common fiscal variables.

Lack of Information in the State Governments Budget Documents

Budget documents of the State governments do not provide information on GFD financing with a detailed break-up. This information is important to understand how the State governments are financing their resource gaps. A few State governments viz., Arunachal Pradesh and Jammu and Kashmir do not provide detailed information on 'Discharge of Internal Debt' in their budgets. This makes it difficult to compile information on item-wise net borrowings of State governments and present a true picture of their GFD financing pattern. Many of the State governments do not publish data on outstanding liabilities in their budget documents. Some of the State governments publish this information in their budget documents, but not in the detailed format prescribed by the Working Group on the Methodology and Compilation of the State Government Liabilities. Budget documents of most of the State governments lack information on: i) wages and salaries; ii) operations and maintenance, iii) subsidies; and iv) interest rates and maturity profile of negotiated loans. There is vast divergence in terms of presentation of facts and figures stated in the budget documents across States. For instance, West Bengal, Nagaland, Kerala, Manipur (for the Accounts year) and Tamil Nadu do not provide code-wise and Plan/non-Plan-wise summary of all grants in their Annual Financial Statements (AFS) while the same is available in budget documents of Andhra Pradesh, Arunachal Pradesh, Chhattisgarh, Haryana, Jammu and Kashmir, Madhya Pradesh, Manipur, Punjab, Rajasthan, Sikkim, Tripura, Uttarakhand and Uttar Pradesh. Similarly, some State governments do not provide detailed code-wise summary of internal debt (Code 6003) from all the demands and interest payments (Code 2049) in a single budget document as is the practice followed by other State governments. While a break-up of interest payments is not available in budget documents of Arunachal Pradesh, interest payments on NSSF are not available for Andhra Pradesh and Himachal Pradesh (except Accounts years). Further, details of off-budget borrowings, if any, are not disclosed in the budget documents. The present

status of the disclosure of information by State governments is presented in Table 1.

Present Status - Disclosure of information by the State Governments#

S. No States	Information available on web	Budget at a Glance	Out-standing Liabilities	Out-standing Guarantees
Non-Special Category States				
1. Andhra Pradesh	✓	✓	√^	√\$
2. Bihar	✓	✓	—	√\$
3. Chhattisgarh	✓	✓	✓	✓
4. Goa	✓	✓	√^	—
5. Gujarat	✓	✓	—	—
6. Haryana	✓	✓	✓	✓
7. Jharkhand	✓	X	—	—
8. Karnataka	✓	✓	√^	√\$
9. Kerala	✓	✓	√^	√\$
10. Madhya Pradesh	✓	✓	✓	✓
11. Maharashtra	✓	✓	✓	✓
12. Orissa	✓	✓	—	—
13. Punjab	✓	✓	√^	√\$
14. Rajasthan	✓	✓	✓	✓
15. Tamil Nadu	✓	✓	✓	✓
16. Uttar Pradesh	✓	✓	√^	√\$
17. West Bengal	✓	✓	—	—
Special Category States				
1. Arunachal Pradesh	X	✓	—	—
2. Assam	X	✓	—	✓
3. Himachal Pradesh	✓	X	√^	√\$
4. Jammu and Kashmir	✓	✓	—	—
5. Manipur	✓	✓	—	—
6. Meghalaya	✓	✓	✓	—
7. Mizoram	✓	✓	✓	✓
8. Nagaland	✓	✓	✓	✓
9. Sikkim	✓	✓	—	—
10. Tripura	✓	✓	✓	✓
11. Uttarakhand	✓	✓	—	√\$

: As on February 11, 2010. '—' : Not available.

√^ : Not as per the prescribed format suggested by the Working Group on State Governments Liabilities.

√\$: Not as per the prescribed format suggested by the Working Group to assess the fiscal risk of State Government Guarantees.

Source: Budget documents of the State Governments.

Inconsistency in Available Information

In many of the State budgets a change in cash balance does not match with the difference between total expenditure and total receipts of all three accounts, viz., consolidated fund, contingency fund and public account (overall surplus/deficit). Wide discrepancies have been observed in data provided in the Annual Financial Statement (AFS), 'Budget at a Glance' and details of receipts and expenditure documents, which impedes data reconciliation and uniformity.

Lack of Uniformity in Data Reporting

Except for the Annual Financial Statement there is no uniformity in the nature and contents of the documents presented across the

Contd...

Concl'd.

States. 'Budget at a Glance' published by the State governments do not have a uniform format across States. One of the important issues at the State government level relates to lack of uniformity in the accounting practices. One example is the accounting of power bonds in the budget, where States have been following diverse practices. Some states like Himachal Pradesh provide power bonds under loans from other institutions (Code 6003(109)) while States like Uttarakhand provide power bonds under market loans (Code 6003(101)) and some other States such as Bihar, Chhattisgarh and Haryana provide power bonds under compensation and other bonds (Code 6003(106)). Another example is the accounting of loans from NSSF. After the change in accounting practice in 1999-2000, the securities issued to NSSF were to be shown under internal debt. However, Assam, Goa, Rajasthan and West Bengal continue to show a part of the repayments/payments on account of small savings collections under loans and advances from the Central Government (Code 6004-102) whereas Andhra Pradesh shows the entire transactions of NSSF under public account (Code 8007). Accounting of debt relief in the budget is unclear. In Andhra Pradesh, debt relief is accounted under Miscellaneous Capital Receipts (Code – 4000-01-800-06). The accounting practice regarding sale of land and property is also not uniform. For example, in the Andhra Pradesh budget, sale of land and property is included under Miscellaneous General Services (Code – 0075-105-01) while Karnataka covers the same under Miscellaneous Capital Receipts (Code – 4000-01-800-01). Himachal Pradesh and Maharashtra reports data on VAT collection under two different codes, i.e.,

0040-800 (other receipts) and 0040-102 respectively, while other States reported this figure under the code 0040-110 (trade tax).

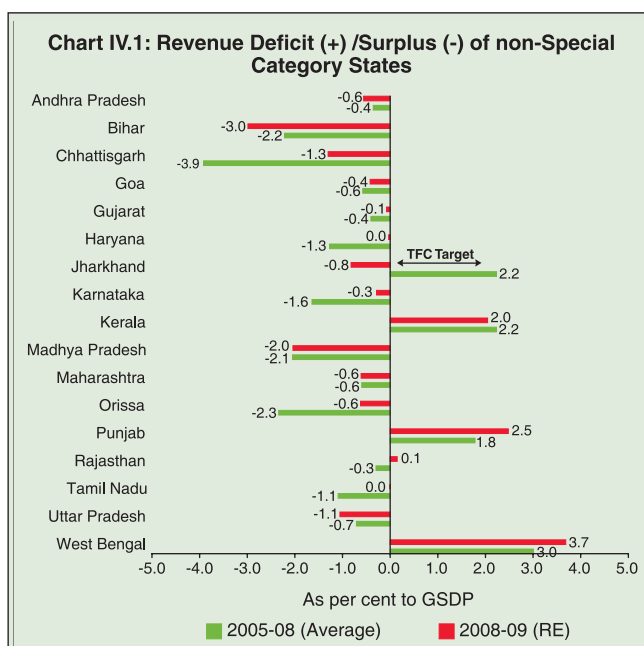
Mismatch of Data Published by Different Organisations

Data on share in Central taxes and grants-in-aid as per the State budgets and the Union Budget do not match. Further, the data on securities issued to NSSF budgeted in the State budgets are at variance from the figures available in the Union Budget and the figures available with the Ministry of Finance. Data on loans to the State governments as per the Union Finance Accounts, the CAG Report, State budgets and the figures available in the Union Budget do not match. With regard to market borrowings of the State governments, the figure budgeted in the State budgets and the figures as per the RBI record do not match.

All these issues pose serious problems in the compilation of a consolidated fiscal position of State governments. Some of these transparency issues at the State government level have also been discussed in the Report of Committee on Financial Sector Assessment (Chairman: Dr. Rakesh Mohan) released in March 2009.

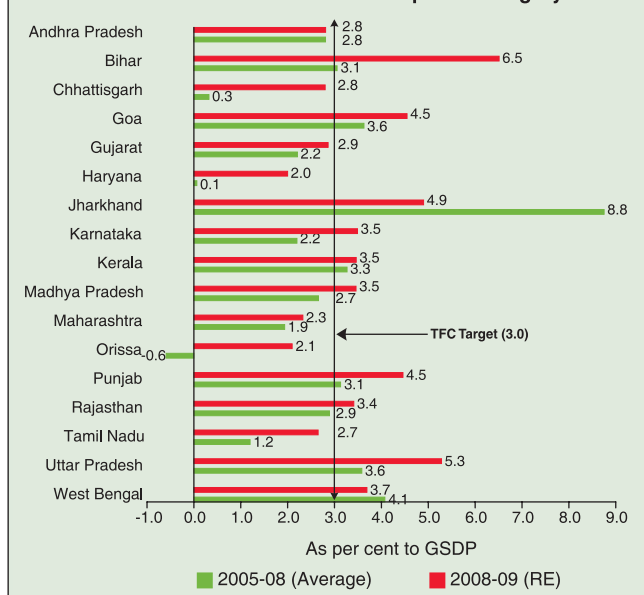
References:

1. Budget Documents of State Governments.
2. Reserve Bank of India (2009), 'Report of the Committee on Financial Sector Assessment', March 2009.



4.10 The Central Government allowed the States to raise additional market borrowings to the extent of 0.5 per cent of GSDP in 2008-09 for undertaking capital investments thereby permitting the GFD-GSDP ratio to the level of 3.5 per cent. In 2008-09

(RE), only seven States *viz.*, Haryana, Orissa, Maharashtra, Tamil Nadu, Chhattisgarh, Andhra Pradesh and Gujarat could adhere to the TwFC target of reducing the GFD-GSDP ratio to 3.0 per cent, as compared to ten States in 2005-08 (Average). The GFD-GSDP ratio has increased to more than 3.0 per cent in case of ten States such as Bihar, Uttar Pradesh, Jharkhand, Goa, Punjab, West Bengal, Karnataka, Kerala, Madhya Pradesh and Rajasthan in 2008-09 (RE). Barring Jharkhand and West Bengal, all the non-special category States registered an increase in the GFD-GSDP ratio in 2008-09 (RE) as compared with 2005-08 (Average). However, the position of Andhra Pradesh remained the same at 2.8 per cent of GSDP during the period. Among the States which have witnessed an increase in the GFD-GSDP ratio over the same period, Bihar registered the highest GFD-GSDP ratio of 6.5 per cent of GSDP in 2008-09 (RE), followed by Uttar Pradesh (5.3 per cent of GSDP) and Jharkhand (4.9 per cent of GSDP) (Chart IV.2) (Table IV.1).

Chart IV.2: Gross Fiscal Deficit of non-Special Category States


4.11 With the global melt-down in economic activities, there is an increasing need for the revival of the growth momentum through increased public investment and Plan expenditure, especially capital outlay. The Central Government allowed the States a GFD-GSDP ratio to the level of 4.0 per cent in 2009-10. GFD is estimated to exceed 3 per cent of GSDP during 2009-10 (BE) in States like Maharashtra, Madhya Pradesh, Andhra Pradesh, Rajasthan, Haryana, Orissa, Jharkhand, Uttar Pradesh, Punjab, West Bengal and Goa. However, despite the slowing down of revenue and the need for increased expenditure on account of the economic slowdown, States like Kerala, Bihar, Karnataka, Chhattisgarh, Gujarat and Tamil Nadu

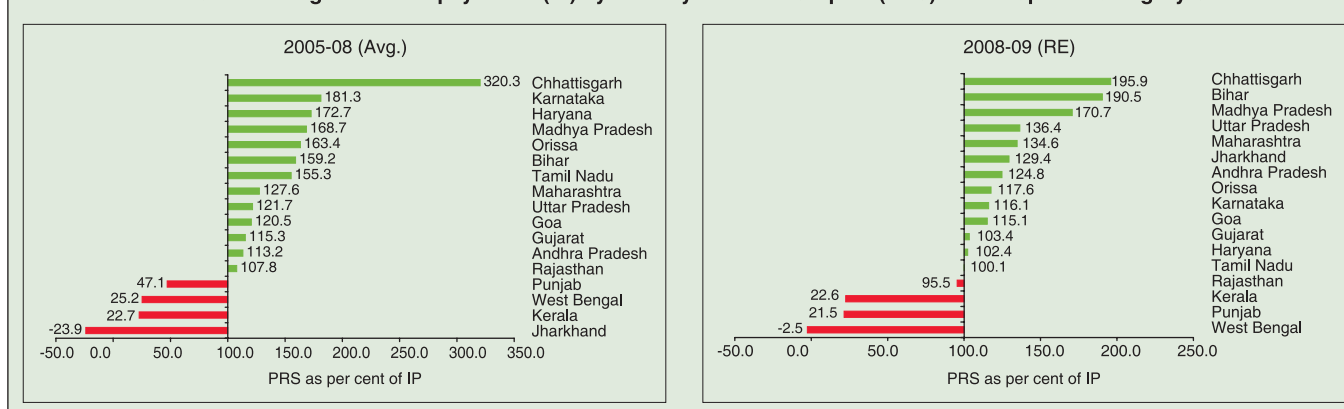
have been successful in limiting their fiscal deficit within the TwFC target of 3.0 per cent of their GSDP during 2009-10.

4.12 In 2008-09 (RE), all the non-special category States (except West Bengal) recorded primary revenue surplus (PRS). However, the co-existence of PRS and RD in the three States, viz., Kerala, Punjab and Rajasthan implies that PRS is not enough to finance the interest payment obligations in these States in 2008-09 (RE). PRS financed 21.5 per cent, 22.6 per cent and 95.5 per cent of interest payments in Punjab, Kerala and Rajasthan respectively in 2008-09 (RE) (Chart IV.3).

4.13 Out of the seventeen non-special category States, only Orissa recorded primary surplus in 2008-09 (RE) as compared to ten States in 2005-08 (Average). In 2008-09, Bihar registered the highest primary deficit of 3.2 per cent of GSDP, followed by Uttar Pradesh (2.4 per cent) and Jharkhand (2.1 per cent) (Table IV.1).

Special Category States

4.14 Special category States deserve special attention as the development efforts in these States remain mainly dependent upon transfers from the Central Government. Given the lack of private investments, low level of education and health, infrastructure bottlenecks and lack of PPP for infrastructure development, State government have to undertake high levels of public investment. This is reflected in the fact that these States are in revenue surplus coupled with very high levels of

Chart IV.3: Financing of Interest payments (IP) by Primary Revenue Surplus (PRS) in non-Special Category States


GFD as compared to the non-special category States. The process of fiscal correction that took place in special category States was largely on account of higher devolution and transfers from the Centre and the incentive based reform process initiated by TwFC. The special category States have initiated a number of measures to institutionalise the path of fiscal correction. Measures such as rationalisation of the tax structure, ceiling on guarantees, introduction of VAT and new pension schemes have led to better fiscal management.

4.15 During 2008-09 (RE) all the eleven special category States registered revenue surplus. Despite the slowdown, six States, viz., Sikkim, Manipur, Meghalaya, Arunachal Pradesh, Jammu and Kashmir and Mizoram registered an increase in revenue surplus over 2005-08 (Average). Sikkim registered the highest revenue surplus of 22.1 per cent of GSDP in 2008-09 (RE), followed by Arunachal Pradesh (18.6 per cent), Manipur (18.4 per cent) and Jammu and Kashmir (9.7 per cent). Other special category States, viz., Tripura, Nagaland, Assam and Himachal Pradesh, however, remain in revenue surplus although at a lower level as compared with 2005-08 (Average) (Table IV.1 and Chart IV.4).

4.16 During 2009-10, three special category States have budgeted revenue deficits. Among these, the revenue deficit as percentage to GSDP

is budgeted to be the highest in Arunachal Pradesh (7.6 per cent), followed by Assam (7.3 per cent) and Uttarakhand (0.5 per cent).

4.17 In contrast to the improvement observed in terms of revenue account correction, the special category States are far behind the non-special category States with regard to correction in GFD. In 2008-09 (RE), except Meghalaya and Assam, all other special category States recorded a GFD-GSDP ratio of more than 3 per cent (Chart IV.5). Among the eleven special category States, eight States recorded a higher GFD-GSDP ratio during 2008-09 (RE) as compared with their respective positions during 2005-08 (Average). Arunachal Pradesh registered the highest GFD-GSDP ratio of 24.5 per cent followed by Sikkim (12.9 per cent) and Mizoram (10.1 per cent). All these States, except Assam and Meghalaya, are still far away from the TwFC target of a GFD-GSDP of 3 per cent. However, the co-existence of large revenue surplus and large GFD indicates that borrowings are directed towards capital outlay (Table IV.1). During 2009-10 (BE), in all the special category States, deficit indicators are likely to remain at an elevated level.

4.18 In 2008-09 (RE), all the special category States recorded primary revenue surplus. In all special category States, the primary revenue surplus is enough to meet interest payments (Chart IV.6).

Chart IV.4: Revenue Deficit (+) / Surplus (-) of Special Category States

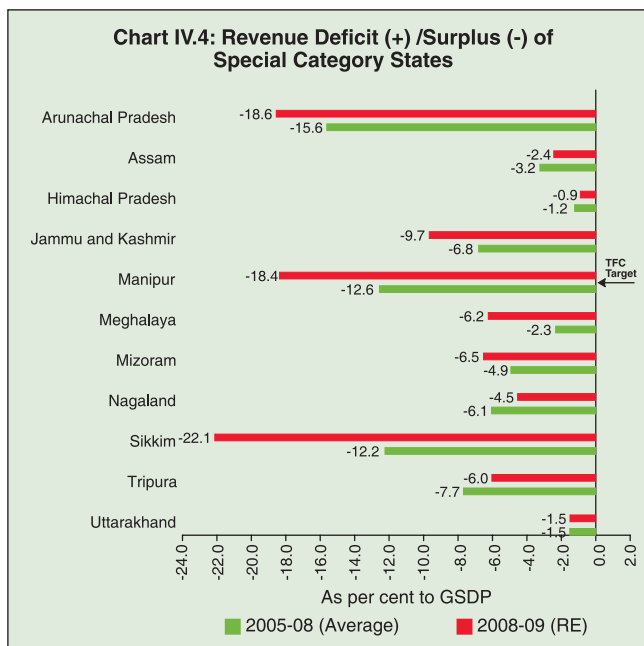


Chart IV.5: Gross Fiscal Deficit of Special Category States

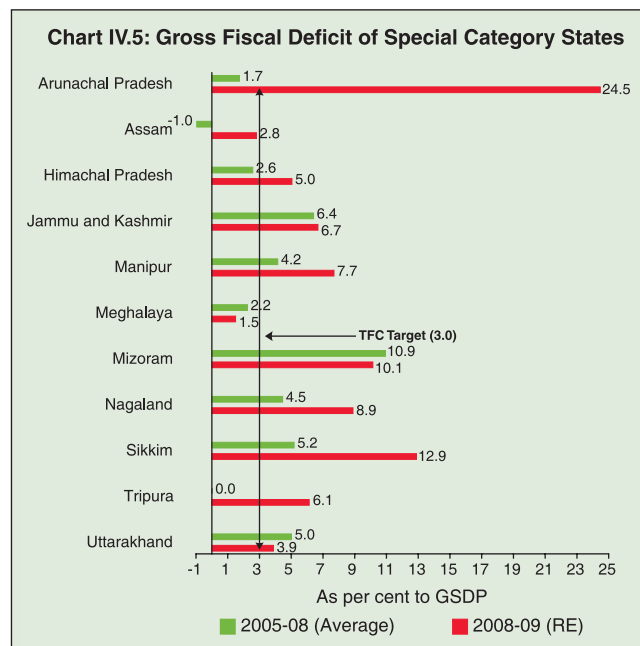
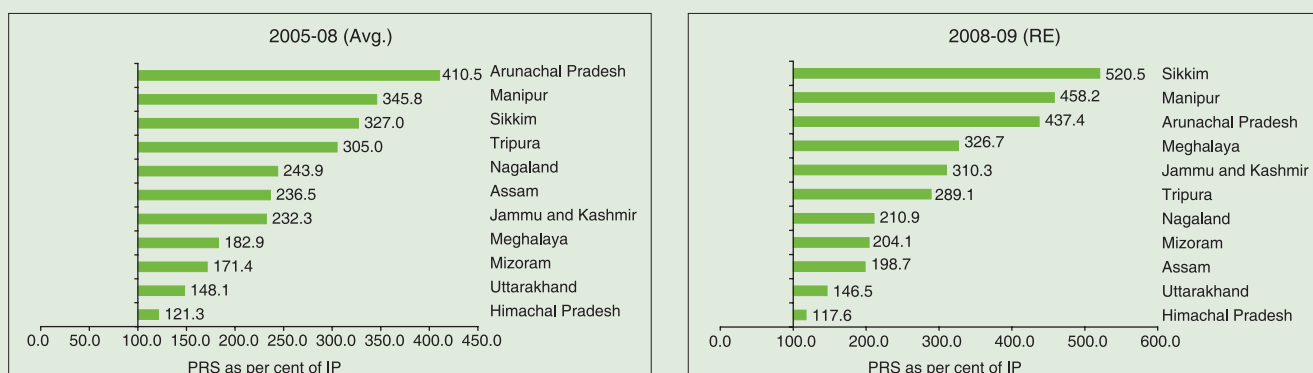


Chart IV.6: Financing of Interest payments (IP) by Primary Revenue Surplus (PRS) in Special Category States



However, as many as nine States recorded primary deficit in 2008-09 (RE) as compared with four States in 2005-08 (Average) (Table IV.1).

3. Revenue Account of the State Governments

4.19 The focus of State governments' taxation policy has been on streamlining the tax structure and better tax administration for better tax compliance and greater transparency. Measures towards simplification, rationalisation and modernisation of the tax administration with IT intervention and strengthening enforcement measures have been initiated by various State governments. Financial delegation of certain taxation powers by some of the State governments to the local bodies has led to better resource mobilisation. A number of States propose to undertake steps to further increase collections from VAT, excise and other tax and non-tax sources through rationalisation, better tax compliance and by strengthening the enforcement machinery. In this Chapter the focus is to evaluate both the augmentation of receipts and expenditure management measures in order to understand the process of revenue account correction. Various indicators pertaining to the revenue receipts of the State governments are presented in Table IV.2, while those pertaining to revenue expenditure of the State governments are set out in Table IV.3.

Non-special Category States

4.20 The taxation policy of State governments is in general aimed at moderating levels of taxation

with emphasis on an efficient and effective tax administration. The desirable path of fiscal correction lies through fiscal empowerment, *i.e.*, by expanding the scope and size of revenue flows into the budget. In general, State governments' strategy for revenue augmentation is through improvement of the tax administration, facilitation of revenue buoyancy, minimising of transaction costs and rationalisation of the tax structure. The focus is on streamlining and strengthening existing tax and non-tax collection mechanisms and plugging of revenue leakages.

Revenue Receipts

4.21 The total revenue receipts of all the non-special category States increased in 2008-09 (RE) over 2005-08 (Average) in terms of GSDP except Karnataka, Haryana, Gujarat and Maharashtra. However, in a majority of the States the increase is more due to Central transfers and less due to their own efforts. Only West Bengal is the exception, where the increase is more due to own efforts and less due to Central transfers. In some States such as Haryana, Karnataka, Maharashtra, Gujarat, Chhattisgarh, Orissa and Rajasthan own revenue collections (as per cent to GSDP) decreased in 2008-09 (RE) over 2005-08 (Average). Jharkhand recorded the highest improvement in own revenue effort in 2008-09 (RE) over 2005-08 (Average), followed by West Bengal, Goa, Bihar and Madhya Pradesh (Table IV.2 and Chart IV.7).

Table IV.2: Revenue Receipts of the State Governments

(Per cent)

State	2005-08 (Avg.)				2008-09 (RE)			
	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP
1	2	3	4	5	6	7	8	9
I. Non-Special Category								
1. Andhra Pradesh	16.2	8.7	2.2	5.2	18.8	9.6	2.3	6.9
2. Bihar	23.4	4.3	0.5	18.5	31.6	5.5	0.4	25.7
3. Chhattisgarh	19.2	8.3	2.6	8.2	20.8	7.9	2.5	10.5
4. Goa	16.9	8.2	5.9	2.7	19.3	8.8	6.4	4.1
5. Gujarat	11.7	7.2	1.7	2.9	11.0	6.7	1.2	3.1
6. Haryana	13.2	8.2	3.1	2.0	11.7	7.7	2.1	2.0
7. Jharkhand	15.9	5.1	2.4	8.4	21.0	6.6	2.9	11.5
8. Karnataka	17.5	10.9	1.9	4.8	16.0	10.7	0.7	4.5
9. Kerala	12.7	8.2	0.7	3.7	13.7	8.7	0.7	4.3
10. Madhya Pradesh	19.6	8.1	1.9	9.6	22.5	9.0	2.0	11.5
11. Maharashtra	12.2	7.9	1.9	2.5	11.9	7.2	1.5	3.2
12. Orissa	19.3	6.4	2.4	10.4	21.9	6.3	2.1	13.5
13. Punjab	14.5	7.6	3.7	3.1	14.9	7.5	4.4	3.0
14. Rajasthan	17.2	7.8	2.3	7.1	17.9	7.9	2.0	8.0
15. Tamil Nadu	14.9	9.9	1.1	3.9	15.9	9.9	1.6	4.4
16. Uttar Pradesh	18.6	7.2	1.6	9.8	21.9	7.5	2.1	12.2
17. West Bengal	10.0	4.4	0.5	5.1	11.9	4.7	1.6	5.6
II. Special Category								
1. Arunachal Pradesh	73.7	2.4	11.2	60.2	88.8	2.4	7.3	79.1
2. Assam	21.3	5.3	2.8	13.2	30.1	5.2	2.9	22.0
3. Himachal Pradesh	27.1	5.9	4.3	16.9	27.2	6.2	3.9	17.1
4. Jammu and Kashmir	42.8	6.7	2.6	33.5	45.4	7.7	3.2	34.5
5. Manipur	54.2	2.2	2.6	49.4	64.3	2.6	3.2	58.5
6. Meghalaya	30.2	4.2	2.5	23.5	44.2	4.6	2.4	37.2
7. Mizoram	62.7	2.2	4.3	56.3	73.8	2.6	4.4	66.8
8. Nagaland	41.7	1.9	1.6	38.2	42.5	1.8	2.0	38.6
9. Sikkim	108.1	8.3	55.5	44.3	111.1	6.0	44.4	60.7
10. Tripura	32.5	3.3	0.9	28.4	34.1	3.7	1.1	29.3
11. Uttarakhand	22.7	7.7	2.2	12.9	21.8	7.6	1.6	12.6
All States#	12.2	5.8	1.4	5.0	13.2	5.9	1.4	5.9
<i>Memo Item:</i>								
1. NCT Delhi	10.1	8.2	1.3	0.6	9.6	7.5	1.3	0.8
2. Puducherry	27.2	7.9	7.9	11.4	25.8	7.7	6.2	11.9

Avg. : Average.

RE : Revised Estimates.

RR : Revenue Receipts.

OTR : Own Tax Revenue.

ONTR : Own Non-Tax Revenue.

CT : Current Transfers.

GSDP : Gross State Domestic Product.

: Data for All States are as per cent to GDP.

Source: Based on Budget Documents of the State Governments.

4.22 Bihar registered the highest revenue receipts (RR)-GSDP ratio of 31.6 per cent in 2008-09 (RE), mainly backed by the highest current transfers (CT)-GSDP ratio. Bihar was followed by Madhya Pradesh (22.5 per cent), Orissa (21.9 per cent), Uttar Pradesh

(21.9 per cent), Jharkhand (21.0 per cent) and Chhattisgarh (20.8 per cent). In all these States, Central transfers contributed significantly to the improvement in revenue receipts (Table IV.2 and Statements 22, 23 and 25).

Table IV.3: Revenue Expenditure of the State Governments

(Per cent)

State	2005-08 (Avg.)					2008-09 (RE)				
	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP
1	2	3	4	5	6	7	8	9	10	11
I. Non-Special Category										
1. Andhra Pradesh	15.8	10.0	5.7	2.7	1.5	18.2	12.9	5.2	2.2	1.5
2. Bihar	21.2	12.0	9.1	3.7	2.7	28.6	18.7	9.9	3.3	3.0
3. Chhattisgarh	15.3	10.1	4.4	1.8	1.0	19.5	14.0	4.9	1.4	1.1
4. Goa	16.3	11.1	5.2	2.8	1.0	18.9	12.9	6.0	2.8	1.4
5. Gujarat	11.3	6.5	4.8	2.7	1.0	10.9	7.0	3.8	2.2	0.8
6. Haryana	12.0	7.9	3.8	1.7	0.9	11.7	8.3	3.3	1.3	0.9
7. Jharkhand	18.2	11.9	6.2	1.8	1.2	20.2	12.9	7.2	2.8	1.5
8. Karnataka	15.9	10.1	5.1	2.0	1.3	15.7	9.6	5.2	1.8	1.6
9. Kerala	14.9	6.9	7.1	2.9	2.5	15.8	7.5	7.1	2.6	2.6
10. Madhya Pradesh	17.6	10.0	6.5	3.0	1.4	20.5	12.4	7.0	2.9	1.7
11. Maharashtra	11.6	6.8	4.6	2.2	0.7	11.3	7.2	3.9	1.8	0.7
12. Orissa	16.9	8.8	7.8	3.7	1.7	21.3	13.3	7.7	3.5	2.3
13. Punjab	16.2	6.8	9.2	3.4	1.6	17.4	7.7	9.1	3.2	1.6
14. Rajasthan	16.9	10.1	6.7	3.8	1.4	18.1	11.0	7.0	3.3	2.0
15. Tamil Nadu	13.8	7.5	5.4	2.0	1.9	15.9	9.1	5.6	1.7	2.3
16. Uttar Pradesh	17.9	9.3	7.7	3.3	1.6	20.8	12.2	7.7	2.9	1.7
17. West Bengal	13.0	6.2	6.7	4.0	1.4	15.5	9.3	6.1	3.6	1.3
II. Special Category										
1. Arunachal Pradesh	58.1	41.4	16.7	5.0	2.6	70.2	50.5	19.7	5.5	3.2
2. Assam	18.1	11.1	7.0	2.4	1.8	27.6	16.1	9.2	2.5	2.0
3. Himachal Pradesh	25.9	14.8	11.1	5.7	2.9	26.3	15.4	10.9	5.1	3.3
4. Jammu and Kashmir	36.0	21.0	15.0	5.1	3.2	35.8	20.4	15.4	4.6	3.3
5. Manipur	41.7	26.0	15.6	5.1	3.8	45.9	27.8	18.1	5.1	4.1
6. Meghalaya	27.8	17.8	10.1	2.8	1.6	38.0	27.3	10.7	2.8	1.5
7. Mizoram	57.8	37.8	20.0	6.9	2.9	67.2	45.3	21.9	6.3	2.9
8. Nagaland	35.6	19.3	16.4	4.2	3.3	37.9	20.6	17.3	4.1	3.4
9. Sikkim	95.9	32.1	63.8	5.4	2.3	89.0	37.9	51.1	5.3	2.2
10. Tripura	24.8	12.8	11.5	3.7	2.7	28.0	15.6	11.9	3.2	3.1
11. Uttarakhand	21.2	12.7	7.7	3.1	1.8	20.3	11.3	8.3	3.2	2.1
All States#	11.8	6.7	4.8	2.2	1.1	13.0	8.0	4.7	1.9	1.2
<i>Memo Item:</i>										
1. NCT Delhi	6.4	3.8	2.2	1.7	—	7.4	5.0	2.1	1.5	—
2. Puducherry	27.6	21.1	6.4	2.7	1.4	33.4	26.1	7.2	2.8	1.8

Avg. : Average.

RE : Revised Estimates.

RE : Revenue Expenditure.

DRE : Development Revenue Expenditure.

NDRE : Non-development Revenue Expenditure. IP : Interest Payment.

PN : Pension.

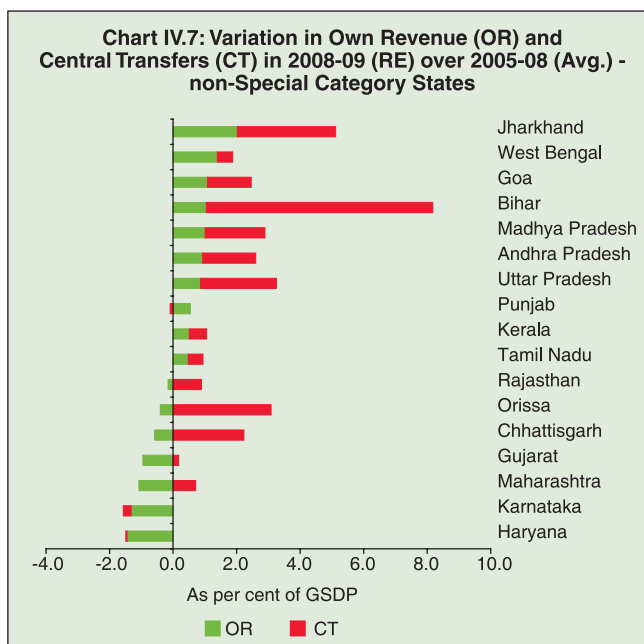
GSDP : Gross State Domestic Product.

: Data for All States are as per cent to GDP.

Source : Based on Budget Documents of the State Governments.

4.23 Karnataka registered the highest own tax revenue (OTR)-GSDP ratio of 10.7 per cent in 2008-09 (RE), followed by Tamil Nadu (9.9 per cent), Andhra Pradesh (9.6 per cent) and Madhya Pradesh (9.0 per cent). It may be noted that the

OTR-GSDP ratio of West Bengal (4.7 per cent) was one of the lowest in the non-special category States, followed by Bihar (5.5 per cent), Orissa (6.3 per cent) Jharkhand (6.6 per cent) and Gujarat (6.7 per cent) in 2008-09 (RE). These five States are



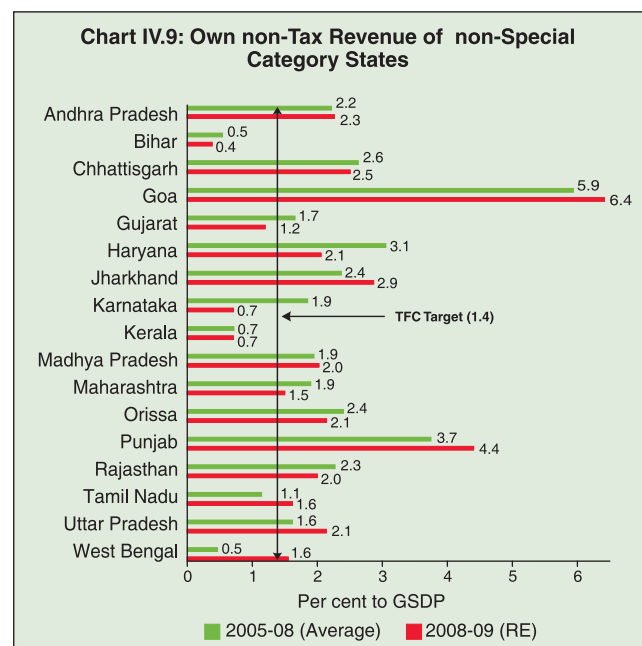
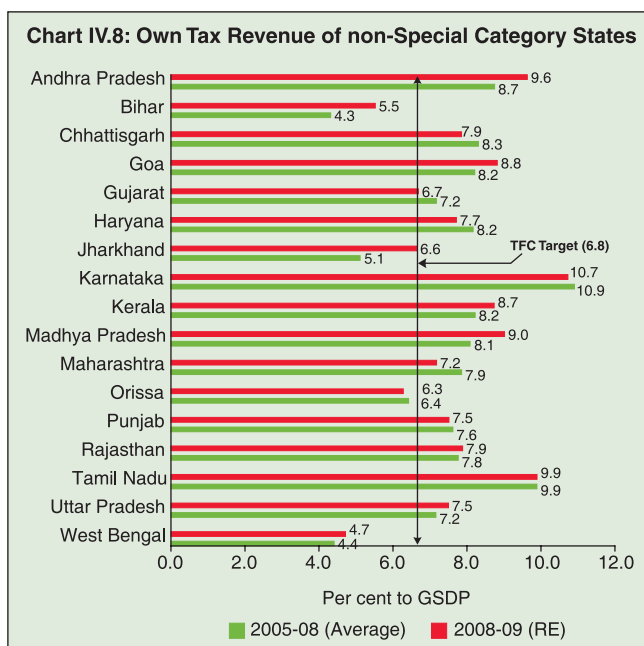
still below the TwFC target of the OTR-GSDP ratio of 6.8 per cent (Chart IV.8, Table IV.2 and Statements 18 and 19). State governments like Bihar need to improve their OTR-GSDP ratio as their level is quite low as compared to the TwFC target of 6.8 per cent.

4.24 Own non-tax revenue played a significant role in Goa (ONTR-GSDP of 6.4 per cent) and Jharkhand (ONTR-GSDP of 2.9 per cent) in bringing down the deficit indicators. Some States

such as Bihar (ONTR-GSDP of 0.4 per cent), Karnataka (ONTR-GSDP of 0.7 per cent), Kerala (ONTR-GSDP of 0.7 per cent) and Gujarat (ONTR-GSDP of 1.2 per cent) displayed dismal performances in own non-tax revenue efforts and these four States are below the TwFC target of the own non-tax revenue (ONTR)-GSDP ratio of 1.4 per cent (Chart IV.9, Table IV.2 and Statements 20 and 21). It is important to mention here that the expenditure on economic, social and general services by State governments is very high but the recovery from these services is insignificant. This is mainly on account of low cost recovery from publicly provided economic and social services, low profitability of Public Sector Undertakings (PSUs), low interest recovery from local bodies, cooperatives and others.

4.25 During the recent past, tax collections had increased due to a robust growth of States' economies and reforms in tax administration. However, considering the effect of the economic slowdown on the economy, the same pace of tax collections may not be achievable during 2009-10.

4.26 The adoption of State level VAT has been one of the biggest tax reforms undertaken by the State governments so far. The government intends to expand the scope of taxation of services not only by bringing in new services within the tax net but



also by increasing the rates of tax and non-tax revenues. In the long run, this will be beneficial for State finances. VAT is the most important tax revenue of the States, contributing almost half of their total own tax receipts. Despite a slowdown, all the non-special category States, except Gujarat and Maharashtra, registered an increase in VAT collections during 2008-09 (RE) as compared with 2007-08 (Accounts) (Chart IV.10). Andhra Pradesh registered the highest VAT-GSDP ratio of 6.1 per cent in 2008-09 (RE), followed by Kerala (5.9 per cent), Tamil Nadu (5.7 per cent) and Karnataka (5.5 per cent). Other important tax revenues of the States are state excise, stamps and registration fees and motor vehicle tax (Statement 49).

4.27 The effect of the slowdown on growth became perceptible only in the later part of 2008-09 and its full effect is likely to be seen in 2009-10. Specifically, the pace of collections under VAT and stamp duties and registration fees are likely to be subdued as compared to what was experienced in recent years.

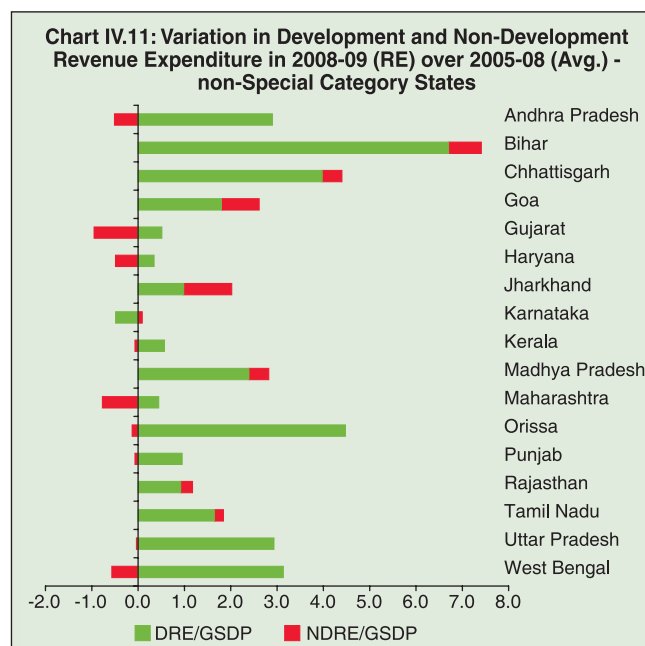
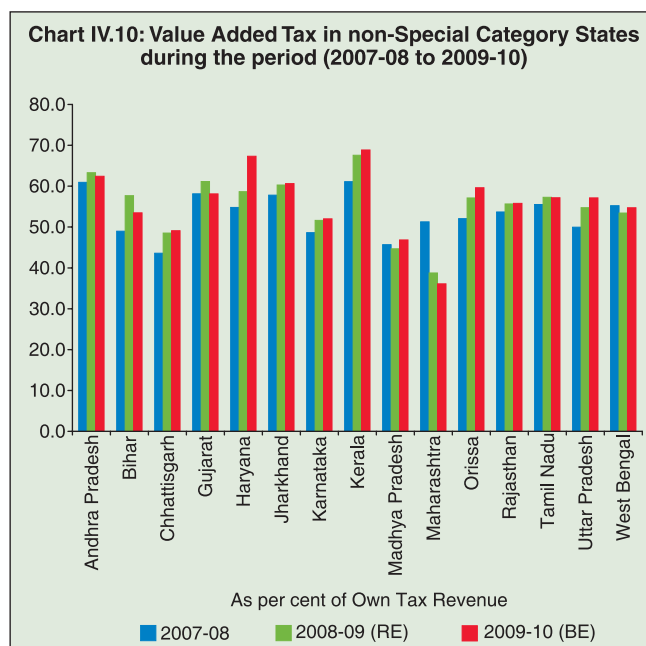
Revenue Expenditure

4.28 The State governments' strategy with regard to revenue expenditure is to control non-development expenditure, mostly administrative

services and debt services expenditure, so as to enhance development expenditure in social sectors.

4.29 The total revenue expenditure in terms of GSDP registered an increase in all the non-special category States except Gujarat, Haryana, Karnataka and Maharashtra in 2008-09 (RE) over 2005-08 (Average). Increase in development revenue expenditure is a major factor behind the increase in the total revenue expenditure in most of the States in 2008-09 (RE) over 2005-08 (Average). Non-development revenue expenditure in the eight States *viz.*, Gujarat, Maharashtra, West Bengal, Andhra Pradesh, Haryana, Orissa, Kerala and Punjab came down during the same period, despite an increasing pressure from salaries and pension hikes on account of the implementation of the Sixth Central Pay Commission/ States' own Pay Commissions (Table IV.3, Chart IV.11 and Statements 12 and 13).

4.30 In 2008-09 (RE), Bihar with the highest development revenue expenditure (DRE)-GSDP ratio of 18.7 per cent and the highest non-development revenue expenditure (NDRE)-GSDP ratio of 9.9 per cent, recorded the highest revised estimates (RE)-GSDP ratio of 28.6 per cent. Orissa registered the second highest RE-GSDP ratio of



21.3 per cent, followed by Uttar Pradesh (20.8 per cent) and Madhya Pradesh (20.5 per cent). The DRE-GSDP ratio remained relatively higher in States, viz., Bihar (18.7 per cent), Chhattisgarh (14.0 per cent), Orissa (13.3 per cent) and Jharkhand (12.9 per cent). Haryana recorded the lowest NDRE-GSDP ratio of 3.3 per cent in 2008-09 (RE). Gujarat (3.8 per cent), Maharashtra (3.9 per cent) and Chhattisgarh (4.9 per cent) also displayed comparatively lower NDRE-GSDP ratios in 2008-09 (RE). All the States, except West Bengal and Gujarat, registered an increase in pensions in the revised estimates of 2008-09 following the implementation of the Sixth Central Pay Commission/States' own Pay Commissions, Bihar registered the highest increase in pension as a ratio to GSDP (3.0 per cent), followed by Kerala (2.6 per cent) and Tamil Nadu (2.3 per cent).

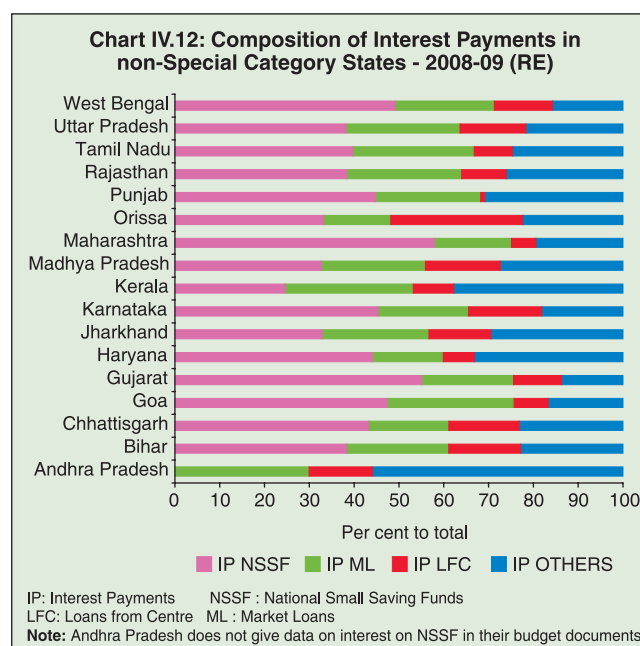
4.31 The revision of salaries consequent to the award of the Sixth Pay Commission has caused an upward shift in the revenue expenditure trajectory. Revenue surplus dried up in 2009-10 and all the States at the consolidated level would be in deficit of 0.5 per cent of GDP. The immediate task before State governments is to ensure that ongoing development and capital work does not get delayed because of a squeeze on resources. In the immediate future, this would require additional revenue mobilisation and also possibly a higher reliance on borrowings.

4.32 The lowest interest payments (IP)-GSDP ratio was registered by Haryana (1.3 per cent), followed by Chhattisgarh (1.4 per cent), Tamil Nadu (1.7 per cent) and Maharashtra (1.8 per cent) in 2008-09 (RE) (Table IV.3). The IP-GSDP ratio came down in all the States, except Jharkhand, and it remained at the previous year's level in Goa.

4.33 The moderation in the interest payments of the States reflects the impact of the Debt Swap Scheme and the Debt Consolidation and Relief Facility (DCRF) recommended by the Eleventh and TwFC, respectively. However, it may be noted that interest payments on special securities issued to NSSF, which is kept out of the purview of DCRF, constituted more than half the total interest payments obligations in a number of States such

as Maharashtra (57.9 per cent) and Gujarat (55.1 per cent), and it accounted for more than 40 per cent in other States such as West Bengal (49.1 per cent), Goa (47.4 per cent), Karnataka (45.4 per cent), Punjab (44.7 per cent), Haryana (44.1 per cent) and Chhattisgarh (43.3 per cent) in 2008-09 (RE). Further, interest payments on market loans constituted more than one-fourth of the total interest payments in some States such as Andhra Pradesh, Kerala, Goa, Tamil Nadu, Rajasthan and Uttar Pradesh in 2008-09 (RE). Despite the initiation of DCRF, interest payment on account of loans from the Centre is quite high in States such as Orissa (29.4 per cent), Madhya Pradesh (16.7 per cent), Karnataka (16.3 per cent) Bihar (16.1 per cent) and Chhattisgarh (15.7 per cent) in 2008-09 (RE) as compared to States like Punjab (0.9 per cent), Maharashtra (5.5 per cent), Haryana (7.0 per cent), Goa (7.6 per cent) and Tamil Nadu (8.6 per cent) (Chart IV.12 and Statement 17). As per the recommendations of the TwFC, the States need not compulsorily avail of the loan portion of the Normal Central Assistance.

4.34 In West Bengal, interest payments pre-empted 30.3 per cent of revenue receipts in 2008-09 (RE), followed by Punjab (21.2 per cent), Gujarat (19.9 per cent), Kerala (19.2 per cent), Rajasthan (18.2 per cent) and Orissa (16.1 per cent). All these



non-special category States are yet to achieve the TwFC target with respect to interest payments-revenue receipts (IP-RR) (15.0 per cent) in 2008-09 (RE). A higher share of the IP-RR ratio makes the expenditure management of State governments less flexible as a bulk of the resources cannot be used to finance the priority sectors, *i.e.*, social sector expenditure and development expenditure (Chart IV.13 and Statements 36 and 37).

Special Category States

4.35 In general, the taxable resource base in special category States is narrow as the percentage of BPL families is higher in these States. Considering this, these State governments have decided to augment tax collections by expanding the tax payer base under existing Acts and Rules, strengthening infrastructure, ensuring better compliance and making the tax administration more efficient.

Revenue Receipts

4.36 Similar to the trend observed among the non-special category States, the total revenue receipts in terms of GSDP increased in all the special category States, except Uttarakhand, in 2008-09 (RE) over 2005-08 (Average). The

increase in revenue receipts in 2008-09 (RE) in all the special category States, except Jammu and Kashmir, was mainly on account of current transfers rather than their own efforts. Sikkim registered the highest increase in CT followed by Arunachal Pradesh, Meghalaya, Mizoram, Assam and Manipur in 2008-09 (RE) as compared to 2005-08 (Average). During 2008-09 (RE), only Uttarakhand witnessed a decline in the current transfers (CT)-GSDP ratio over 2005-08 (Average). This implies that CT played a significant role in the higher revenue surplus recorded by the special category States in 2008-09 (RE) over 2005-08 (Average). Thus, the fiscal stability of the special category States is predominantly dependent on Central transfers (Chart IV.14 and Statements 18-23).

4.37 Sikkim recorded the highest revenue receipts (RR)-GSDP ratio of 111.1 per cent in 2008-09 (RE), followed by Arunachal Pradesh (88.8 per cent), Mizoram (73.8 per cent) and Manipur (64.3 per cent). Transfers and devolution from the Centre constitute a major portion of the total revenue receipts in all the special category States, except Sikkim. In contrast to the trend observed in other special category States, in Sikkim own-non tax revenue, mainly State lotteries, constitutes a major portion of the State's total revenue receipts. Sikkim displays the highest own non-tax effort (44.4 per cent

Chart IV.13: Pre-emption of Revenue Receipts by Interest Payments and Committed Expenditure in non-Special Category States – 2008-09 (RE)

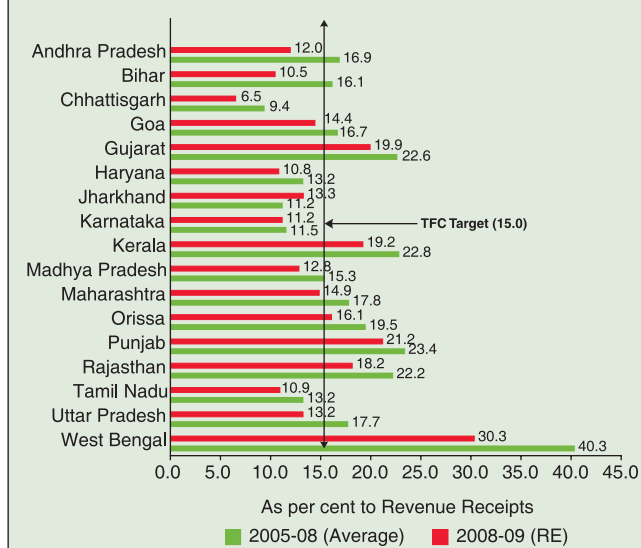
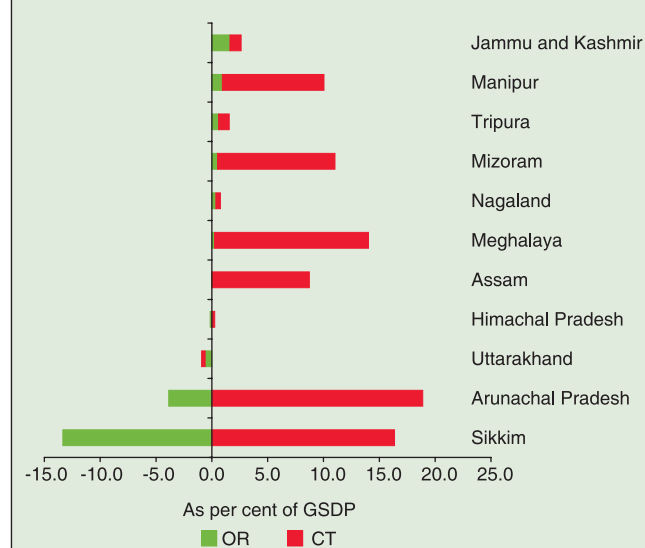


Chart IV.14: Variation in Own Revenue (OR) and Central Transfers (CT) in 2008-09 (RE) over 2005-08 (Avg.) - Special Category States

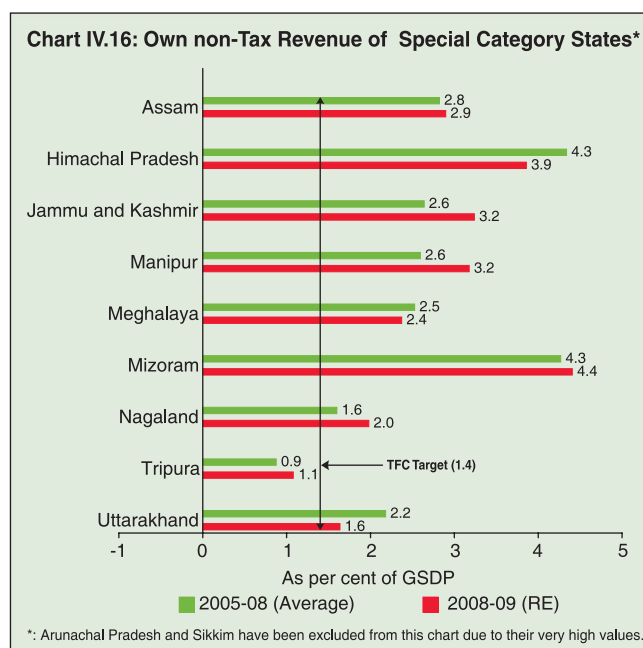
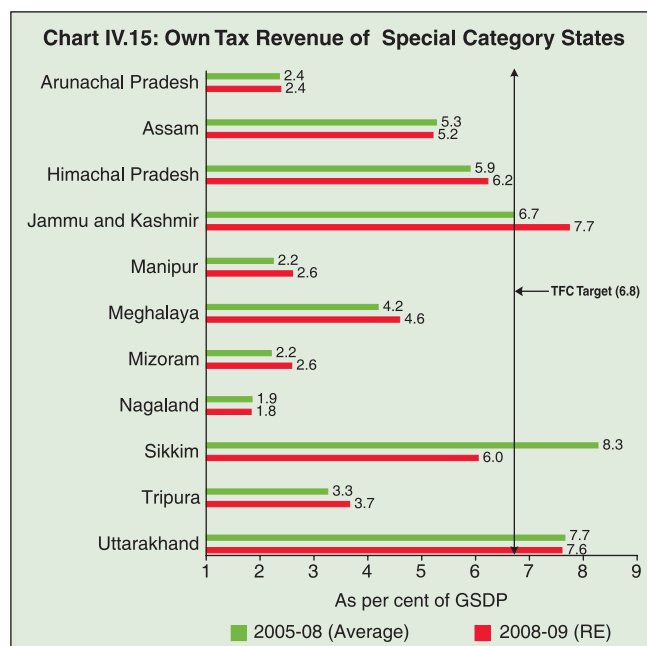


of GSDP) among the special category States, followed by Arunachal Pradesh (7.3 per cent). Jammu and Kashmir registered the highest own tax effort of 7.7 per cent in 2008-09 (RE), followed by Uttarakhand (7.6 per cent) and Himachal Pradesh (6.2 per cent) (Charts IV.15, 16 and Statement 19).

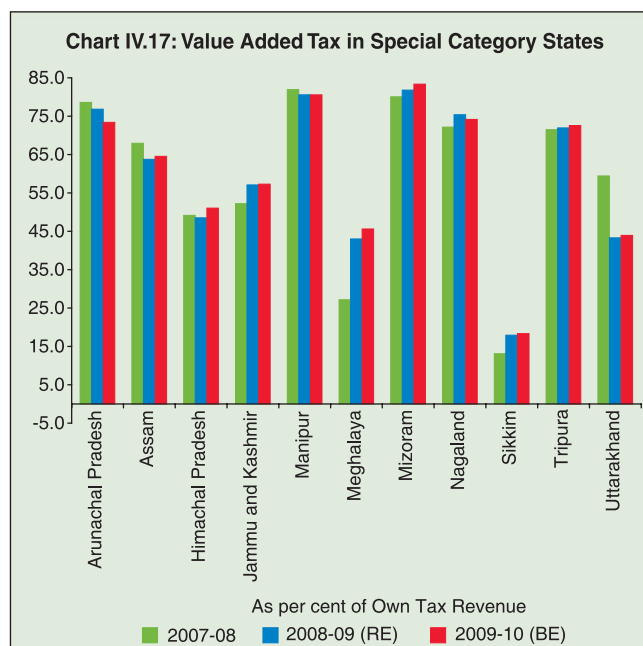
4.38 State governments have been initiating measures to make the VAT system more user friendly. At the same time they also propose to strengthen the audit and enforcement mechanisms to check evasion of taxes and to mobilise additional revenue. Despite the economic slowdown, the VAT-GSDP ratio in all the special category States, except in Uttarakhand and Arunachal Pradesh, registered an improvement in 2008-09 (RE) over 2007-08 (Accounts). During 2008-09 (RE), the VAT-GSDP ratio was the highest in Jammu and Kashmir (4.4 per cent), followed by Assam and Uttarakhand (3.3 per cent each). Among the tax revenue sources, state excise is next in order of importance after VAT among the special category States (Table IV.2 and Chart IV.17).

Revenue Expenditure

4.39 Revenue expenditure in terms of GSDP increased in the nine special category States, viz.,



Meghalaya, Arunachal Pradesh, Himachal Pradesh, Manipur, Assam, Mizoram, Nagaland and Tripura in 2008-09 (RE) over 2005-08 (Average). Except the two States of Jammu and Kashmir and Uttarakhand, the development component of revenue expenditure in terms of GSDP increased during 2008-09 (RE) over 2005-08 (Average). Meghalaya registered the highest increase in development revenue expenditure to GSDP ratio in 2008-09 (RE) over 2005-08 (Average), followed



by Arunachal Pradesh, Mizoram and Sikkim. During the same period, Sikkim witnessed the highest decline of 12.7 per cent in the non-development component of revenue expenditure (NDRE) as percentage to GSDP followed by Himachal Pradesh (decline by 0.2 per cent) (Chart IV.18). Arunachal Pradesh registered the highest increase in the NDRE-GSDP ratio in 2008-09 (RE) over 2005-08 (Average), followed by Manipur and Assam.

4.40 In the seven special category States, viz., Jammu and Kashmir, Meghalaya, Himachal Pradesh, Mizoram, Nagaland, Sikkim and Tripura, the interest payments as ratio to GSDP came down in 2008-09 (RE) over 2005-08 (Average). However, pension as a per cent of GSDP increased in all the special category States, except in Meghalaya and Sikkim, during the same period (Table IV.3 and Statements 12 and 13).

4.41 Sikkim displayed the highest RE-GSDP ratio of 89.0 per cent, followed by Arunachal Pradesh (70.2 per cent) and Mizoram (67.2 per cent). Development revenue expenditure constitutes a major portion of the total revenue expenditure in all the special category States. The level of development revenue expenditure is as high as 50.5 per cent in the case of Arunachal Pradesh, followed by Mizoram, Manipur and Sikkim. Despite

a significant decline of 12.7 per cent in terms of the NDRE-GSDP ratio in 2008-09 (RE) over 2005-08 (Average), Sikkim stood out with a NDRE-GSDP ratio of 51.1 per cent in 2008-09 (RE), followed by Mizoram and Arunachal Pradesh.

4.42 The interest payments on loans from Centre contributed a small portion of total interest payments in all the special category States, except Manipur, in 2008-09 (RE). Interest payment on NSSF was the highest in the case of Uttarakhand (41.1 per cent), followed by Assam (26.3 per cent) and Tripura (22.0 per cent). On the other hand, in case of Nagaland it was only 4.0 per cent. Nagaland registered the highest interest payment on market loans (53.3 per cent), followed by Mizoram (51.9 per cent) and Meghalaya (48.5 per cent) (Chart IV.19).

4.43 Mizoram registered the highest IP-GSDP ratio of 6.3 per cent, followed by Arunachal Pradesh (5.5 per cent) and Sikkim (5.3 per cent) in 2008-09 (RE). Manipur, Nagaland and Jammu and Kashmir registered the highest pension-GSDP ratio of 4.1 per cent, 3.4 per cent and 3.3 per cent respectively in 2008-09 (RE) (Table IV.3). The TwFC had envisaged that the States' interest payments should be brought down to 15 per cent of revenue receipts. All the special category States, except Himachal Pradesh, achieved the TwFC target with respect

Chart IV.18: Variation in Development and non-Development Expenditure in 2008-09 (RE) over 2005-08 (Avg.) - Special Category States

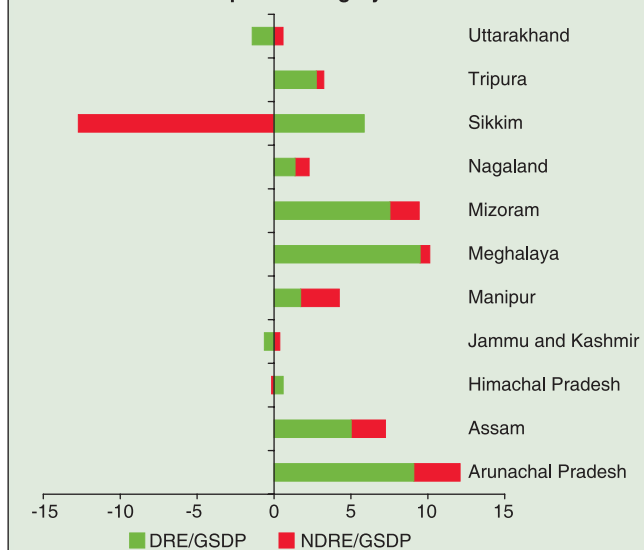
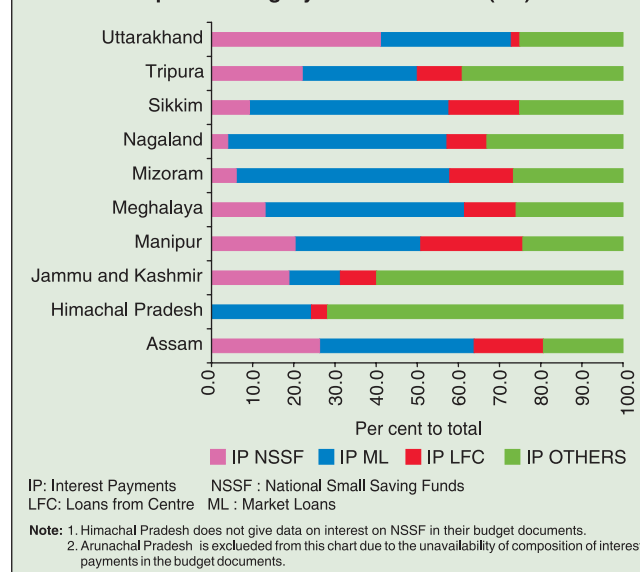
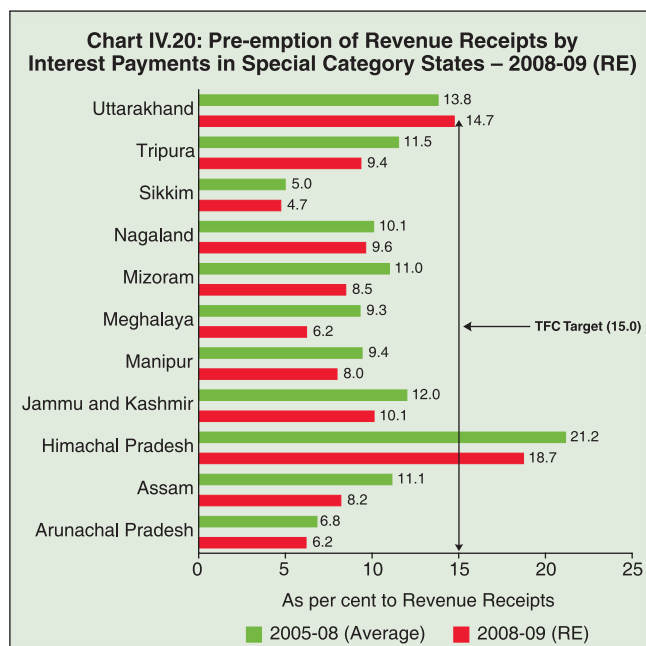


Chart IV.19: Composition of Interest Payments in Special Category States - 2008-09 (RE)





to IP-RR (15.0 per cent) in 2008-09 (RE). The IP-RR ratio was the lowest in the case of Sikkim (4.7 per cent), followed by Arunachal Pradesh and Meghalaya (6.2 per cent each) (Chart IV.20 and Statements 17, 36 and 37).

4. Expenditure Pattern of State Governments

4.44 Public expenditure signifies the quantum of government spending on social and physical infrastructure for the development of States. The size, composition and productivity of public expenditure are important parameters to assess the effectiveness of public expenditure in accelerating the growth impulse of the economy. Expenditure management policies of State governments link expenditure to monitorable, quantifiable physical outputs and outcomes with greater emphasis on increasing the capital outlay. Priorities have been accorded to complete incomplete projects by adequate funding and close monitoring in some of the special category States.

4.45 An analysis of some of the qualitative categories of expenditure, viz., capital outlay⁷, development expenditure⁸ and social sector expenditure⁹ is attempted here. The data on these expenditure categories for the period 2005-08 (Average) and 2008-09 (RE) for both the non-special and special category States are presented in Table IV.4.

Non-special Category States

4.46 The development expenditure as a ratio to GSDP witnessed an increase in all the non-special category States, except Karnataka, in 2008-09 (RE) over 2005-08 (Average). Bihar registered the highest increase in development expenditure to GSDP ratio in 2008-09 (RE) over 2005-08 (Average), followed by Orissa, Uttar Pradesh and Chhattisgarh. Bihar recorded the highest development expenditure to GSDP ratio (27.9 per cent), followed by Chhattisgarh (18.9 per cent), Uttar Pradesh (18.4 per cent) and Jharkhand (18.3 per cent) in 2008-09 (RE) (Table IV.4, Chart IV.21 and Statement 12).

4.47 All the non-special category States experienced an increase in social sector expenditure (SSE) to GSDP ratio in 2008-09 (RE) over 2005-08 (Average). Bihar registered the highest increase in social sector expenditure to GSDP ratio, followed by Chhattisgarh, Orissa and Andhra Pradesh. Bihar recorded the highest SSE-GSDP ratio of 17.8 per cent, followed by Chhattisgarh (13.1 per cent) and Jharkhand (12.9 per cent) in 2008-09 (RE) (Table IV.4 and Chart IV.22) (also see Statements 41, 42, 46 and 47).

4.48 All the non-special category States, except Madhya Pradesh, Rajasthan and Karnataka, registered an increase in the capital outlay (CO)-GSDP ratio in 2008-09 (RE) over 2005-08 (Average). Bihar registered the highest increase

⁷ Capital outlay includes both development and non-development capital outlay of State governments.

⁸ Development expenditure includes the development components of revenue expenditure, capital outlay and loans and advances by the State governments.

⁹ Social sector expenditure includes expenditure on social services, expenditure on food storage and warehousing and rural development under revenue expenditure, capital outlay and loans and advances of the State governments.

Table IV.4: Expenditure Pattern of State Governments

State	(Per cent)					
	2005-08 (Avg.)			2008-09 (RE)		
	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP
1	2	3	4	5	6	7
I. Non-Special Category						
1. Andhra Pradesh	14.1	7.0	3.7	17.6	9.9	3.7
2. Bihar	17.2	11.4	4.4	27.9	17.8	8.9
3. Chhattisgarh	14.6	9.5	3.8	18.9	13.1	4.3
4. Goa	14.7	6.6	4.2	16.9	8.2	4.9
5. Gujarat	9.5	5.0	2.8	10.0	5.1	2.9
6. Haryana	9.8	4.5	1.9	10.3	5.3	2.0
7. Jharkhand	18.3	11.5	4.6	18.3	12.9	5.1
8. Karnataka	13.8	7.0	3.7	13.3	7.7	3.5
9. Kerala	7.9	5.5	0.7	8.9	6.2	0.9
10. Madhya Pradesh	15.5	8.4	4.8	17.8	10.6	4.3
11. Maharashtra	9.3	5.4	2.1	10.1	5.5	2.8
12. Orissa	10.8	7.0	1.8	15.9	10.6	2.7
13. Punjab	8.5	3.7	1.7	10.6	5.7	3.0
14. Rajasthan	13.6	8.5	3.5	14.4	10.1	3.1
15. Tamil Nadu	10.1	6.3	2.1	12.1	7.8	2.6
16. Uttar Pradesh	13.6	7.9	4.2	18.4	10.7	6.3
17. West Bengal	7.4	5.1	0.8	10.8	6.1	1.2
II. Special Category						
1. Arunachal Pradesh	58.2	25.4	17.3	91.4	32.3	42.4
2. Assam	13.4	8.2	2.2	21.3	12.8	5.1
3. Himachal Pradesh	18.5	11.4	3.8	21.2	13.1	5.7
4. Jammu and Kashmir	32.5	15.4	13.1	34.3	16.1	16.3
5. Manipur	40.0	19.6	15.9	52.9	24.7	26.0
6. Meghalaya	22.3	12.8	4.6	34.7	17.7	7.3
7. Mizoram	53.9	27.2	16.2	62.0	36.9	17.0
8. Nagaland	28.5	14.4	10.6	32.3	16.1	13.4
9. Sikkim	48.3	27.3	17.4	69.6	35.1	34.9
10. Tripura	19.7	12.0	7.7	25.9	15.7	11.9
11. Uttarakhand	18.8	10.7	6.2	16.6	9.2	5.6
All States#	9.1	5.2	2.3	11.0	6.5	2.8
Memo Item:						
1. NCT Delhi	7.4	4.5	1.8	9.2	5.7	2.4
2. Puducherry	25.1	11.9	4.3	30.0	14.4	4.3

Avg. : Average.

RE : Revised Estimates.

DEV : Development Expenditure.

SSE : Social Sector Expenditure.

CO : Capital Outlay.

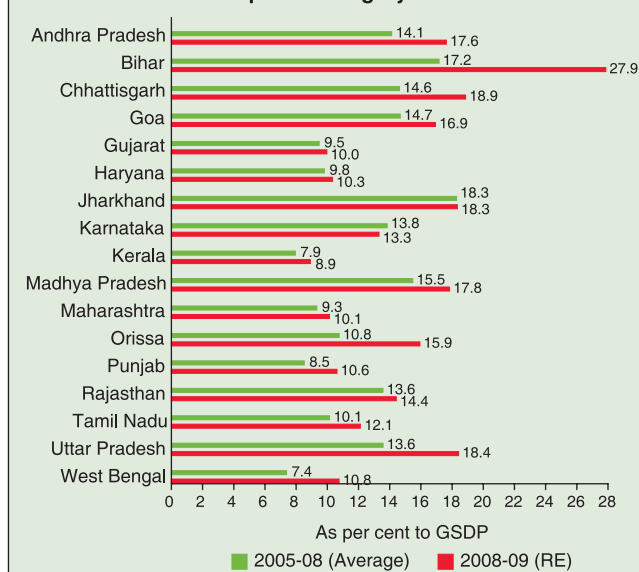
GSDP : Gross State Domestic Product.

: Data for All States are as per cent to GDP.

Source: Based on Budget Documents of the State Governments.

in the CO-GSDP ratio, followed by Uttar Pradesh, Punjab and Orissa during the same period. Bihar registered the highest CO-GSDP ratio of 8.9 per cent, followed by Uttar Pradesh (6.3 per cent) and Jharkhand (5.1 per cent) in 2008-09 (RE). However,

Chart IV.21: Development Expenditure of non-Special Category States

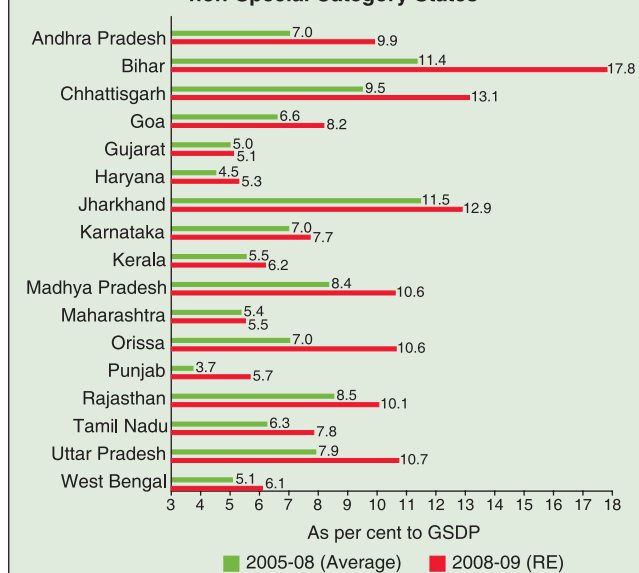


the level of the CO-GSDP ratio was quite low in States like Kerala, West Bengal, Haryana, Tamil Nadu, Orissa and Maharashtra in 2008-09 (RE) (Table IV.4 and Chart IV.23).

Special Category States

4.49 Special category States highlighted the need of improving the quality of expenditure by

Chart IV.22: Social Sector Expenditure of non-Special Category States



State-Wise Analysis of Fiscal Performance

Chart IV.23: Capital Outlay of non-Special Category States

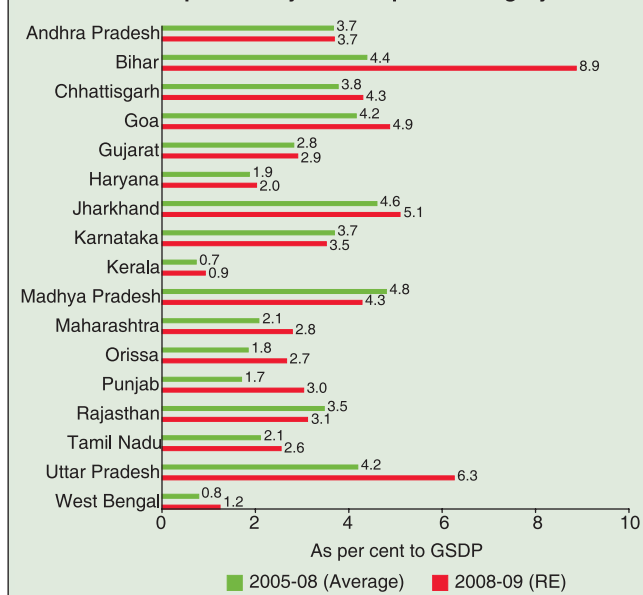
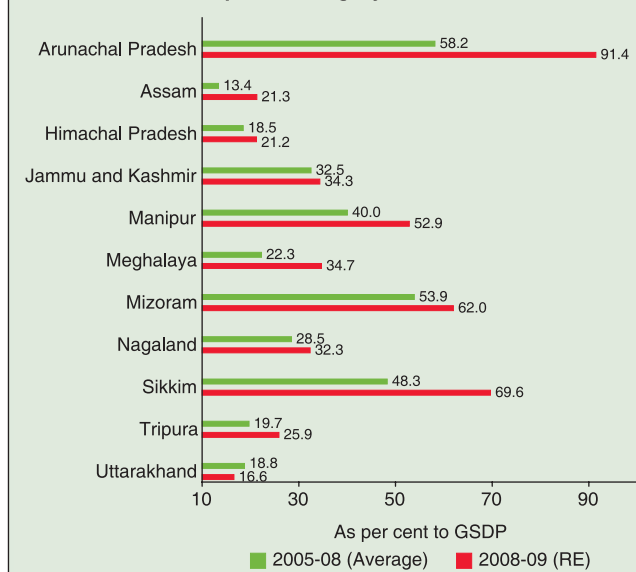


Chart IV.24: Development Expenditure of Special Category States



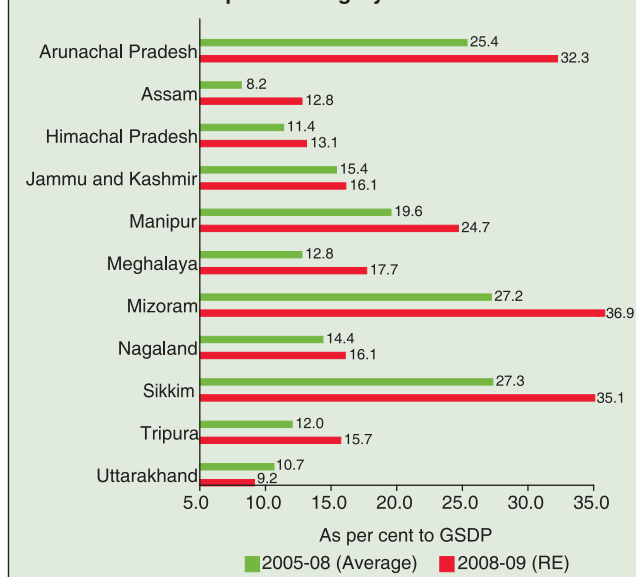
devoting higher expenditure to capital investments. All the special category States, except Uttarakhand, witnessed an increase in development expenditure to GSDP ratio in 2008-09 (RE) over 2005-08 (Average). Arunachal Pradesh witnessed the highest increase in the development expenditure to GSDP ratio, followed by Sikkim and Manipur during the same period. Among the special category States, Arunachal Pradesh registered the highest development expenditure to GSDP ratio of 91.4 per cent, followed by Sikkim (69.6 per cent) and Mizoram (62.0 per cent) in 2008-09 (RE) (Table IV.4, Chart IV.24 and Statement 12).

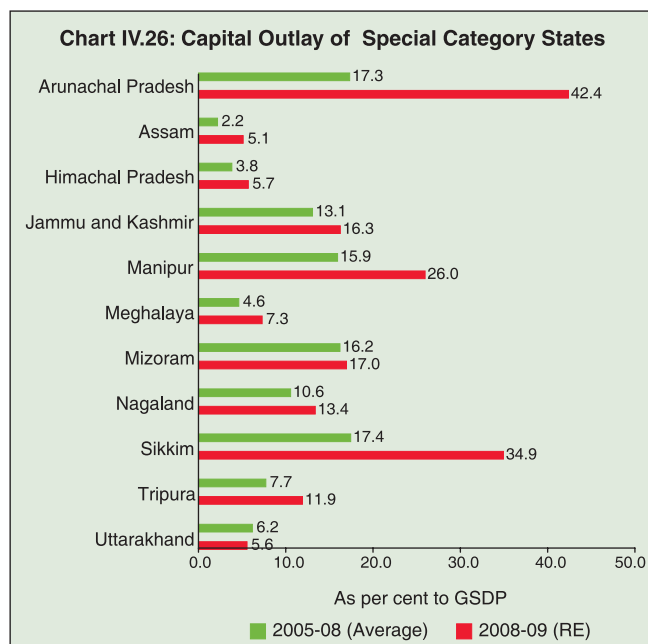
4.50 The SSE-GSDP ratio witnessed an increase in all the special category States, except Uttarakhand in 2008-09 (RE) over 2005-08 (Average). Among the special category States, Mizoram recorded the highest increase in social sector expenditure to GSDP ratio (36.9 per cent), followed by Sikkim (35.1 per cent) and Arunachal Pradesh (32.3 per cent) during the same period (Table IV.4, Chart IV.25 and Statements 41, 42, 46 and 47).

4.51 All the special category States, except Uttarakhand, witnessed an increase in the CO-

GSDP ratio in 2008-09 (RE) over 2005-08 (Average). Arunachal Pradesh registered the highest increase in the CO-GSDP ratio during the same period, followed by Sikkim and Manipur. Among the special category States, the highest CO-GSDP ratio was registered by Arunachal Pradesh (42.4 per cent), Sikkim (34.9 per cent) and Manipur (26.0 per cent) in 2008-09 (RE) (Table IV.4 and Chart IV.26).

Chart IV.25: Social Sector Expenditure of Special Category States





5. Conclusion

4.52 The significant turnaround in State finances in the recent past as reflected in the improved level of deficit indicators till 2007-08 provided the necessary cushion to State governments to face the negative impact of the slowdown and also to absorb the increased pressure on account of the Sixth Pay Commission/State's own Pay Commissions during 2008-09, which was not the case during the implementation of the Fifth Pay Commission. The State-wise position shows that during 2008-09 (RE), a majority of the States were

able to maintain their surplus positions albeit at lower levels (except Kerala, West Bengal, Punjab and Haryana). Despite the slowdown, Meghalaya, Haryana, Orissa, Maharashtra, Tamil Nadu, Chhattisgarh, Assam, Andhra Pradesh and Gujarat were able to keep their GFD-GSDP ratio below 3.0 per cent.

4.53 However, the impact of the slowdown is evident in 2009-10 as the number of revenue surplus States has declined sharply to 14 States as compared with 24 States in 2008-09 (RE). This is mainly on account of higher growth in revenue expenditure *vis-à-vis* revenue receipts. As an outcome of this, all States at the consolidated level budgeted a revenue deficit of 0.5 per cent of GDP in 2009-10. In line with the decline in the revenue account, the surge in GFD was also seen across all the States except in the six States *viz.*, Kerala, Bihar, Karnataka, Chhattisgarh, Gujarat and Tamil Nadu. Non-special category States appear to be mainly responsible for the deterioration in deficit indicators during 2009-10 (BE). Non-special category States would account for 77.5 per cent of the total deterioration in the revenue account of States and 81.5 per cent of the increase in GFD in 2009-10 (BE) over 2008-09 (RE). There also exists a wide variation across States in terms of the OTR-GSDP ratio. Karnataka had the highest OTR-GSDP ratio of 10.7 per cent in 2008-09 (RE) while States like West Bengal and Bihar were at the lower level with 4.7 to 5.5 per cent.

Over the years, a high level of revenue deficit has led to large fiscal deficits and spiraling debt resulting in the emergence of a vicious cycle of deficit, debt and debt servicing for the State governments. Increasing outstanding liabilities also raise questions not only about debt sustainability, but also about inter-generational equity. Realizing this, the TwFC had suggested a rule based fiscal correction and consolidation process through the enactment of State level FRLs to contain their key deficits at a sustainable level over the medium term. In addition, various State governments have set up Consolidated Sinking Funds and Guarantee Redemption Funds and placed ceilings on guarantees which are facilitated at containing the magnitude of outstanding liabilities. Recognising the sustainability issue related to the high level of debt, many of the State governments have placed limits in their FRLs on the level of debt to be achieved within a stipulated time frame. Consequently, all the parameters of debt showed an improvement during the period 2005-08. In line with the enlargement of deficits during 2008-09 (RE) and 2009-10 (BE), the debt level is expected to rise. Market borrowings have emerged as an important instrument of financing fiscal deficits of the States.

1. Introduction

5.1 The improvement witnessed with regard to the debt indicators of the States during the recent past is expected to suffer a setback during the current year. As a part of counter cyclical measures to minimize the impact of the global financial crisis and economic slowdown, the Central government allowed the States to increase the limit of fiscal deficit to 3.5 per cent of their respective GSDP during 2008-09. Thus, States were allowed to raise additional market borrowings to the extent of 0.5 per cent of GSDP. This additional space was to be utilised for making capital investments. Furthermore, Union Budget 2009-10 permitted the State governments to borrow an additional 0.5 per cent of their GSDP by relaxing the fiscal deficit target under FRBM from 3.5 per cent to 4.0 per cent of their GSDP. In addition to the relaxed GFD-GSDP norm for the State governments, the DCRF requirement of maintaining revenue deficit at zero has also been relaxed. The Government of India has suggested the States to amend their FRLs accordingly. Despite the additional fiscal space allowed to the States, 14 States were able to contain their GFD below 3.5 per cent in 2008-09 (RE) while 13 States proposed to contain the GFD-

GSDP ratio below 4.0 per cent in 2009-10 (BE). Nonetheless, a higher consolidated GFD-GDP ratio at 2.6 per cent and 3.2 per cent in 2008-09 (RE) and 2009-10 (BE), respectively—as compared with 1.5 per cent in 2007-08 (Accounts)—is expected to have implications for the debt sustainability of the State governments. In this context, allocation State governments' expenditure assumes importance as it would have implications for their prospective debt servicing capacity.

5.2 In the context of debt sustainability, the TwFC emphasised the need for fiscal discipline on the part of the States and suggested that the overall borrowing programme of a State should be within a prescribed limit, determined annually, taking into account borrowings from all sources. The State governments have been gradually putting in place institutional mechanisms to contain the level of debt and also to bring it to a sustainable level by way of the enactment of FRLs, setting up of Consolidated Sinking Funds and Guarantee Redemption Funds and placing ceilings on guarantees. This Chapter analyses the outstanding liabilities, market borrowings, contingent liabilities and ways and means advances-overdraft (WMA-OD) of the State governments.

2. Outstanding Liabilities¹⁰

Magnitude

5.3 The consolidated outstanding liabilities of the State governments as at end-March 1991 were placed at Rs.1,28,155 crore (22.5 per cent of GDP). The debt-GDP ratio, which was as low as 20.7 per cent as at end-March 1997, rose sharply to 32.8 per cent as at end-March 2004 on account of large and persistent revenue deficits resulting in high GFD leading to large accumulation of debt and a concomitant increase in the debt service burden during the period. Realising the sustainability issue of the high level of debt, many of the State governments have placed limits on the level of debt to be achieved within a stipulated time frame in their FRLs. The TwFC had recommended for a debt-GDP ratio of 30.8 per cent to be achieved by the States at end-March 2010. Furthermore, the TwFC had recommended an overall cap on borrowings (3 per cent of GSDP) to be achieved by the State governments by the end of 2009-10. The TwFC also recommended the ratio of interest payments to revenue receipts at 15 per cent to be achieved by 2009-10. The debt relief mechanism prescribed by the TwFC, incentivised by adherence to the rule-based fiscal regime by the States helped to contain the magnitude of outstanding liabilities.

5.4 From the peak level of 32.8 per cent as at end-March 2004, the debt-GDP ratio of State governments came down to 26.2 per cent in 2008-09 (RE) (Table V.1, Chart V.1 and Appendix Tables 19-20). The combined IP-RR ratio of the States declined from 26.0 per cent in 2003-04 to 14.4 per cent in 2008-09 (RE).

5.5 Notwithstanding the increase in outstanding level by 10.1 per cent to Rs.1,462,755 crore at end-March 2009 from Rs.1,328,302 crore at end-March 2008, the debt-GDP ratio declined by 0.6 per cent over the year. However, outstanding debt is budgeted to increase to Rs.1,636,403 crore (26.5

Table V.1: Outstanding Liabilities of State Governments
(As at end-March)

Year	Amount	Annual Growth	Debt /GDP
		(Per cent)	(Per cent)
1	2	3	4
1991	1,28,155	-	22.5
1997	2,85,898	14.6	20.7
1998	3,30,816	15.7	21.7
1999	3,99,576	20.8	22.8
2000	5,09,529	27.5	26.1
2004	9,03,174	14.8	32.8
2008	13,28,302	7.0	26.8
2009 (RE)	14,62,755	10.1	26.2
2010 (BE)	16,36,403	11.9	26.5

RE : Revised Estimates. BE : Budget Estimates. '-' : Not applicable.

Source : 1. Budget Documents of the State Governments.

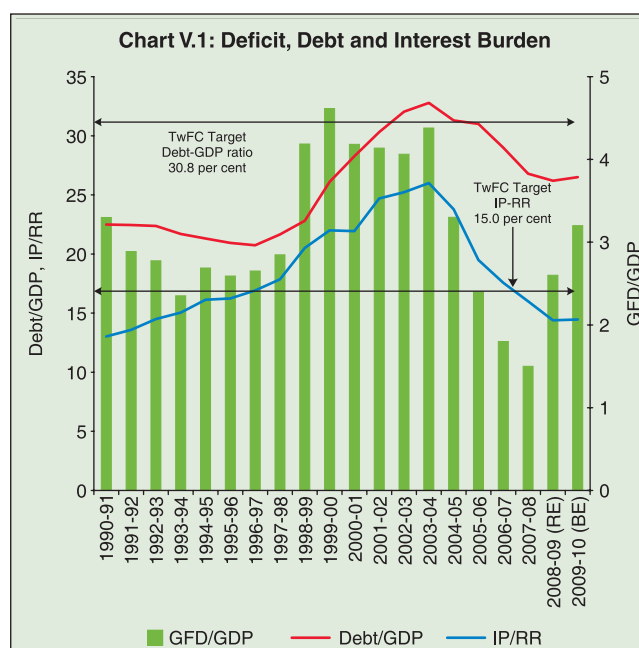
2. Combined Finance and Revenue Accounts of the Union and State Governments in India, CAG, Gol.

3. Ministry of Finance, Government of India.

4. Reserve Bank records.

5. Union Finance Accounts, GOI.

per cent of GDP) at end-March 2010. Despite this, the States would be able to contain the debt-GDP ratio below 30.8 per cent by the end of March 2010 as prescribed by the TwFC.

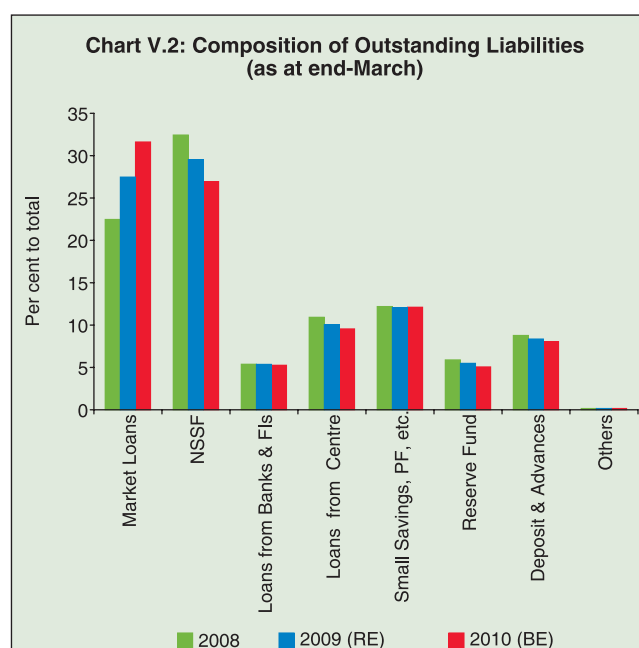


¹⁰ The outstanding liabilities of State governments have been compiled from various sources including Combined Finance and Revenue Accounts of the Union and State governments in India, CAG, Gol, Finance Accounts of Union Government, information obtained from the Ministry of Finance, Reserve Bank records and budget documents of State governments.

Composition of Debt

5.6 The structure of outstanding debt has an important bearing on interest payment as different debt instruments carry different rates of interest depending on the type of borrowing and maturity structure. It is evident from the Table V.2 and Chart V.2 that the share of market borrowings has increased sharply over the years and it would comprise almost one-third of the total outstanding liabilities as at end-March 2010. However, there has been a substantial decline in the share of loans from the Centre. The dominance of NSSF has also declined persistently since end-March 2007 and is budgeted to contribute around one-fourth of the total outstanding liabilities as at end-March 2010. The share of high cost debt instruments, *i.e.*, public accounts items like small savings and provident fund in total outstanding liabilities which had increased marginally to 26.9 per cent at end-March 2008 from 25.5 per cent at end-March 2005, thereafter showed a declining trend. Market borrowings comprising one-third of the outstanding liabilities reflect the low cost debt segment of the States.

5.7 It is important to highlight here that the budget documents of the State governments do not provide



sufficient details of their outstanding liabilities including the amounts under various categories and associated terms and conditions (such as rate of interest and maturity structure). This is particularly evident in the case of negotiated loans from banks and financial institutions. Consequently, an in-depth analysis of the debt position of the State governments remains circumscribed. The detailed

Table V.2: Composition of Outstanding Liabilities of State Governments
(As at end-March)

(Per cent)								
Item	1991	2000	2005	2006	2007	2008	2009 (RE)	2010 (BE)
1	2	3	4	5	6	7	8	9
Total Liabilities (1 to 4)	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0
1. Internal Debt	15.0	24.8	58.7	60.9	61.5	62.1	63.9	65.1
of which:								
(i) Market Loans	12.2	14.8	21.1	19.9	19.6	22.5	27.5	31.6
(ii) Special Securities issued to NSSF	—	5.0	27.8	31.9	34.3	32.4	29.5	26.9
(iii) Loans from Banks and FIs	2.0	3.4	6.7	6.3	5.6	5.4	5.4	5.3
2. Loans and Advances from the Centre	57.4	45.2	15.8	13.7	11.8	10.9	10.1	9.6
3. Public Accounts (i to iii)	26.8	29.9	25.5	25.3	26.6	26.9	25.9	25.2
(i) Small Savings, State PF, etc.	13.2	15.8	12.9	12.3	12.1	12.2	12.1	12.1
(ii) Reserve Funds	3.7	3.9	5.2	5.5	6.3	5.9	5.5	5.1
(iii) Deposits & Advances	10.0	10.2	7.4	7.6	8.1	8.8	8.4	8.0
4. Contingency Fund	0.8	0.3	0.1	0.1	0.1	0.2	0.2	0.2

RE : Revised Estimates. BE : Budget Estimates.

‘—’ : Nil/Negligible/Not applicable.

Source: Same as Table V.1.

composition of outstanding liabilities of State governments from 1990-91 to 2009-10 (BE) are presented in Appendix Tables 19 and 20, while the State-wise composition of outstanding liabilities is provided in Statements 26-28.

3. State-wise Debt Position

5.8 This section presents State-wise variation in the level of debt¹¹ among the non-special and special category States. The State-wise debt-GSDP position is presented in Table V.3.

Non-Special Category States

5.9 All the non-special category States, except Goa, registered an improvement in the debt-GSDP ratio in 2008-09 (RE) as compared with 2005-08 (Average). Orissa registered the highest improvement of more than 9.5 per cent of GSDP during the period, followed by Gujarat (5.4 per cent each) and Chhattisgarh (4.9 per cent). During 2008-09 (RE), the debt-GSDP ratio would be as high as 50.8 per cent in case of Uttar Pradesh, followed by Bihar (49.1 per cent), Rajasthan (43.8 per cent), West Bengal (43.2 per cent) and Punjab (40.0 per cent). On the other hand, it would be as low as 17.8 per cent in the case of Haryana, followed by Chhattisgarh (19.0 per cent), Tamil Nadu (24.2), Karnataka (25.5 per cent), Maharashtra (26.1 per cent), Andhra Pradesh and Gujarat (30.0 per cent each) and Jharkhand (30.5 per cent). Only above eight States were able to achieve the debt-GSDP target of 30.8 per cent of the TwFC in 2008-09 (RE) (Chart V.3).

5.10 The high burden of interest payments tends to widen the revenue deficit and in turn the GFD. Consequently, a vicious circle of deficit, debt and interest payments becomes formidable. The ratio of interest payments to revenue receipts, which has a bearing on debt sustainability, was well below the TwFC target of 15.0 per cent in the case of eleven non-special category States, viz.,

Table V.3: Debt Indicators of State Governments

(Per cent)

State	2005-08 (Avg.)	2008-09 (RE)
	Debt/ GSDP	Debt/ GSDP
1	2	3
I. Non-Special Category		
1. Andhra Pradesh	33.6	30.0
2. Bihar	51.8	49.1
3. Chhattisgarh	23.9	19.0
4. Goa	38.5	36.7
5. Gujarat	35.4	30.0
6. Haryana	22.5	17.8
7. Jharkhand	30.6	30.5
8. Karnataka	27.1	25.5
9. Kerala	37.1	35.6
10. Madhya Pradesh	40.5	38.8
11. Maharashtra	30.8	26.1
12. Orissa	46.0	36.5
13. Punjab	43.2	40.0
14. Rajasthan	48.2	43.8
15. Tamil Nadu	25.4	24.2
16. Uttar Pradesh	54.0	50.8
17. West Bengal	47.1	43.2
II. Special Category		
1. Arunachal Pradesh	76.5	74.3
2. Assam	30.4	29.2
3. Himachal Pradesh	63.9	57.4
4. Jammu and Kashmir	68.9	69.7
5. Manipur	79.3	77.5
6. Meghalaya	41.4	41.5
7. Mizoram	115.8	115.9
8. Nagaland	51.1	50.1
9. Sikkim	70.3	74.1
10. Tripura	47.5	37.2
11. Uttarakhand	44.0	40.3
All States#	28.9	26.2
<i>Memo Item:</i>		
1. NCT Delhi	19.5	15.2
2. Puducherry	31.8	42.4

Avg. : Average.

GSDP : Gross State Domestic Product.

: Data for All States are as per cent to GDP.

Source: Based on Budget Documents of the State Governments.

Chhattisgarh, Bihar, Haryana, Tamil Nadu, Karnataka, Andhra Pradesh, Madhya Pradesh, Uttar Pradesh, Jharkhand, Goa and Maharashtra

¹¹ The detailed State-wise and component-wise break-up of outstanding liabilities is provided in Statements 26-28. The outstanding liabilities as at end-March 2000 of the three bifurcated States (Bihar, Madhya Pradesh and Uttar Pradesh) have been apportioned to the three newly formed States (Jharkhand, Chhattisgarh and Uttarakhand), respectively on the basis of their respective proportion of the population.

Chart V.3: Debt-GSDP -Non Special Category States

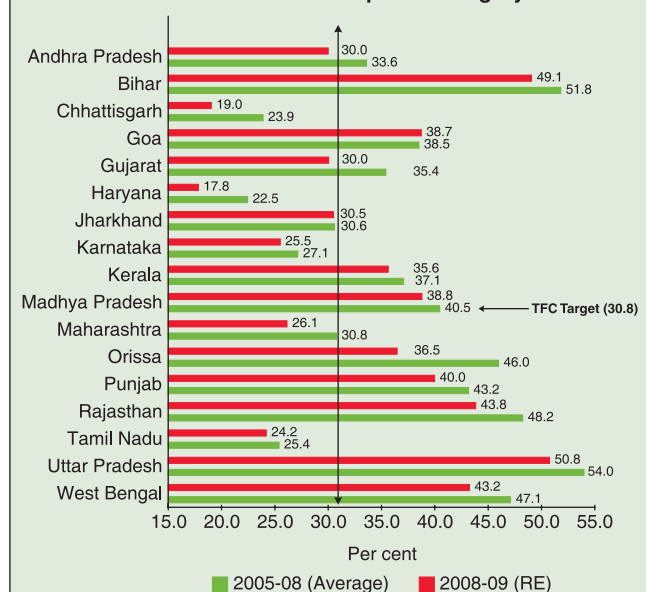
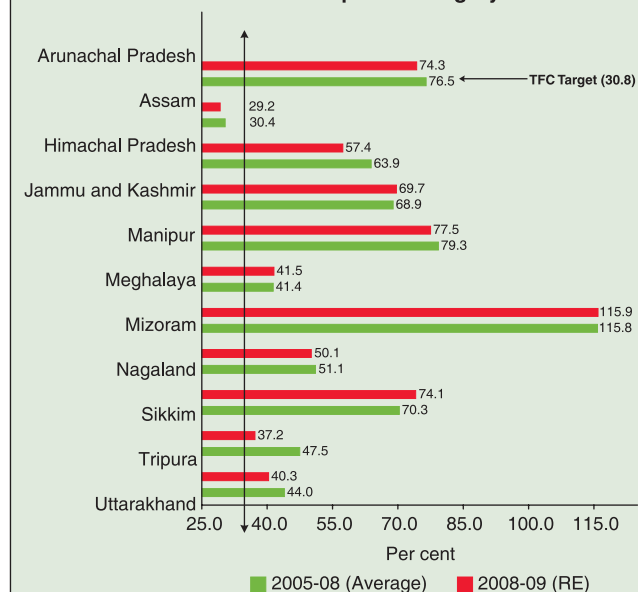


Chart V.4: Debt-GSDP -Special Category States



in 2008-09 (RE). However, in case of six non-special category States *inter alia.*, West Bengal, Punjab, Gujarat, Kerala, Rajasthan and Orissa the IP-RR ratio was higher than the prescribed limit of the TwFC target of 15.0 per cent, although the IP-RR ratio for these six States came down in 2008-09 (RE) as compared to 2005-08 (Average). The higher share of the IP-RR ratio makes the expenditure management of State governments less flexible as a bulk of the resources get pre-empted and cannot be used to finance priority sectors, *i.e.*, social sector expenditure and development expenditure.

Special Category States

5.11 Out of eleven special category States, seven States registered an improvement in the debt-GSDP ratio in the revised estimates of 2008-09 (RE) over 2005-08 (Average). Tripura registered the maximum improvement of 10.3 per cent in the debt-GSDP ratio, followed by Himachal Pradesh (6.5 per cent), Uttarakhand (3.6 per cent), Arunachal Pradesh (2.2 per cent), Manipur (1.8 per cent), Assam (1.1 per cent) and Nagaland (1.0 per cent) in 2008-09 (RE) as compared with 2005-08 (Average). On the contrary, four special category States *viz.*, Sikkim, Jammu and Kashmir, Meghalaya and Mizoram registered deterioration

in the debt-GSDP ratio during the same period. During 2008-09 (RE), Mizoram recorded the highest debt-GSDP ratio of 115.9 per cent, followed by Manipur (77.5 per cent), Arunachal Pradesh (74.3 per cent), Sikkim (74.1 per cent) and Jammu and Kashmir (69.7 per cent). Among all the special category States, only Assam was able to achieve the debt-GSDP target of 30.8 per cent during 2008-09 (RE) (Chart V.4). All the special category States, except Himachal Pradesh, achieved the TwFC target with respect to IP-RR (15.0 per cent) in 2008-09 (RE). The IP-RR ratio was the lowest in the case of Sikkim (4.7 per cent), followed by Arunachal Pradesh and Meghalaya (6.2 per cent each).

4. Market Borrowings

Consolidated Position

5.12 The State governments issue dated securities of varying tenures (mostly of 10 years maturity) that are mostly subscribed by banks and financial institutions. The share of market borrowings in the total outstanding liabilities of State governments has shown a rising trend since end-March 2000 reaching 27.5 per cent as at end-March 2009 as compared to 14.8 per cent at end-March 2000. The greater reliance on market borrowings has been on account of a decline in collections under NSSF.

5.13 The share of high cost market loans (interest rate over 10.0 per cent) of State governments declined further during 2008-09. As at end-March 2009, the share of outstanding stock of market loans with interest rate of 10 per cent and above declined to 10.1 per cent from 18.4 per cent as at end-March 2008 (Table V.4). Another encouraging trend observed in 2008-09 (RE) is the increase in the share of outstanding market loans with interest rate of less than 8 per cent. However, the share of outstanding market loans with interest rates ranging between 8-10 per cent increased from 27.3 per cent in end-March 2008 to 34.4 per cent as at end-March 2009.

Allocation of Market Borrowings during 2008-09

5.14 The net allocation of market borrowings to the State governments as per Reserve Bank records have increased steadily since 2002-03 (Table V.5 and Appendix Table 21). The total net allocations increased sharply to Rs.1,14,709 crore during 2008-09 as compared with Rs.69,015 crore in the previous year. This was mainly on account of an additional allocation on account of the NSSF shortfall and the second stimulus package amounting to Rs.62,990 crore. Taking into account repayments of Rs.14,371 crore, the gross

Table V.4: Interest Rate Profile of the Outstanding Stock of State Government Securities
(As at end-March)

Range of Interest Rate	Outstanding Amount (Rs. crore)		Percentage to Total	
	2008	2009	2008	2009
1	2	3	4	5
5.00-5.99	33,825	34,825	11.3	8.7
6.00-6.99	58,564	74,606	19.6	18.6
7.00-7.99	69,759	1,13,906	23.4	28.3
8.00-8.99	76,112	1,25,750	25.5	31.3
9.00-9.99	5,412	12,371	1.8	3.1
10.00-10.99	14,418	14,418	4.8	3.6
11.00-11.99	16,869	14,583	5.7	3.6
12.00-12.99	23,550	11,465	7.9	2.9
13.00-13.99	—	—	—	—
Total	2,98,508	4,01,924	100.0	100.0

Source : Reserve Bank records. '—' : Nil.

Table V.5: Market Borrowings of State Governments#

(Rs. crore)

Item	2007-08	2008-09	2009-10
1	2	3	4
1. Net Allocation	28,781	51,719	1,02,458 ^
2. Additional Allocation	4,454	14,326	—
3. Additional Allocation on account of NSSF shortfall	35,780	19,768	—
4. Additional Allocation towards second stimulus package		28,896	—
5. Total (1+2+3+4)	69,015	1,14,709	1,02,458
6. Repayments	11,555	14,371	16,238
7. Gross Allocation (5+6)	80,570	1,29,080	1,18,696
8. Total Amount Raised (i + ii)	67,779	1,18,138	1,14,091
(i) Tap Issues	—	—	—
(ii) Auctions	67,779	1,18,138	1,14,091 *
9. Net Amount Raised (8-6)	56,224	1,03,767	97,853
<i>Memo item:</i>			
(i) Coupon/Cut-off Yield Range (%)	7.84-8.90	8.39-9.90	7.04-8.49
(ii) Weighted Average Interest Rate (%)	8.25	7.90	8.06
(iii) Average Maturity (in years)	10.00	10.00	10.00

* Amount raised upto February 8, 2010.

^ : Net Allocation has not been finalised for Andhra Pradesh, Jharkhand and Maharashtra.

: Includes the Union territory of Puducherry.

Note : Data on market borrowing as per RBI records may differ from that reported in the budget documents of the State Governments.

Source : Reserve Bank records.

allocation of market borrowings amounts to Rs.1,29,081 crore of which 91.5 per cent was actually raised by State governments during the year. During 2008-09, the two States namely, Chhattisgarh and Orissa did not participate in the market borrowings programme as compared to four States, viz., Chhattisgarh, Haryana, Orissa and Tripura during 2007-08.

5.15 During 2009-10 (up to February 8, 2010), the States had raised market loans amounting to Rs.1,14,091 crore (or 96.1 per cent of the budgeted allocation) through auctions with a cut-off rate in the range of 7.04-8.49 per cent. In 2009-10 (up to February 8 2010), the entire amount of market borrowings was raised through the auction route as was the case in the previous two years, indicating State governments' intention to raise market borrowings based on their improved financial conditions.

5.16 The weighted average interest rate on market borrowings which had declined since the mid-1990s up to 2003-04, firmed up to 8.25 per cent during 2007-08 in line with that of the Central Government securities, reflecting the general upward movement in interest rates (Table V.6). However, thereafter, reflecting the softer interest rate environment, the weighted average yield of State government securities issued during 2008-09 and 2009-10 (up to February 8, 2010), was lower than 2007-08, despite a significant increase in market borrowings by the States.

5. Liquidity Position and Cash Management

5.17 Keeping in view the cash surplus position of the State governments, the WMA limits of State governments have been left unchanged since 2006-07. Accordingly, the extant State-wise normal WMA limit was fixed at Rs.9,925 crore for 2008-09 (inclusive of Rs.50 crore for the Union Territory of Puducherry) and the limit has been retained for 2009-10 as well. The rate of interest on normal and special WMA and OD continued to be linked to the repo rate (Table V.7).

5.18 During 2008-09, the average utilisation of normal WMA, special WMA and overdrafts by the States remained low reflecting an improvement in the overall cash position resulting in a build-up of high levels of surplus cash balances by most of the State governments. During 2008-09, six States, viz., Kerala, Madhya Pradesh, Nagaland, Punjab, West Bengal and Uttarakhand resorted to WMA as against eight States, viz., Kerala, Nagaland,

Table V.7: Normal WMA Limits – 1996 to 2009

Period	Amount (Rs. crore)
1	2
i. August 1996 to February 1999	2,234
ii. March 1999 to January 2001	3,941
iii. February 2001 to March 2002	5,283
iv. April 2002 to March 2, 2003	6,035
v. March 3, 2003 to March 31, 2004	7,170
vi. April 1, 2004 to March 31, 2005	8,140
vii. April 1, 2005 to March 31, 2006	8,935
viii. April 1, 2006 to March 31, 2007	9,875
ix. April 1, 2007 to March 31, 2008	9,925
x. April 1, 2008 to March 31, 2009	9,925
xi. April 1, 2009 to March 31, 2010	9,925

Source : Reserve Bank records.

Punjab, West Bengal, Himachal Pradesh, Manipur, Mizoram and Uttarakhand in the previous year. However, during 2009-10, the situation deteriorated as the number of States that availed WMA increased to ten comprising Andhra Pradesh, Haryana, Kerala, Madhya Pradesh, Punjab, Uttar Pradesh, West Bengal, Mizoram, Nagaland and Uttarakhand. During 2009-10 so far (February 11, 2010), Punjab availed of WMA for a maximum 93 days, followed by Nagaland (45 days) and West Bengal (15 days) (Chart V.5).

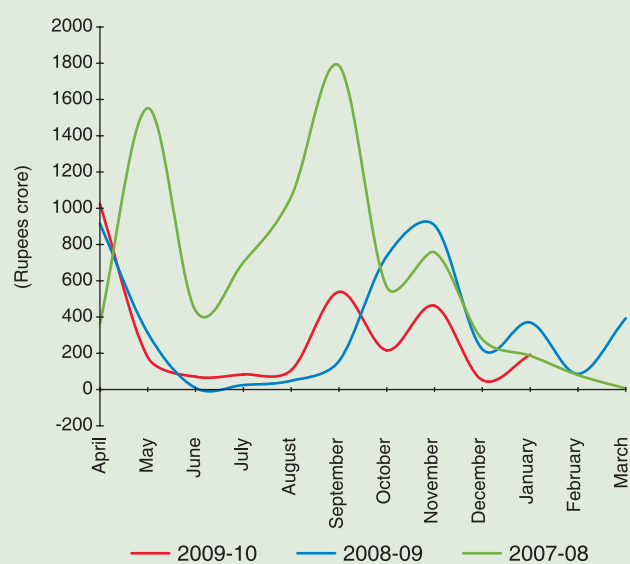
Table V.6: Weighted Average Yield of State Government Securities

Year	Yield Range (Per cent)	Weighted Average Yield (Per cent)	Gross Amount (Rs. crore)
1	2	3	4
1991-92	11.50-12.00	11.82	3,364
2000-01	10.50-12.00	10.99	13,300
2007-08	7.84-8.90	8.25	67,778
2008-09	5.80-9.90	7.87	118,138
2009-10*	7.04-8.49	8.06	1,14,091

* Up to February 8, 2010.

Source: Reserve Bank records.

Chart V.5: Utilisation of WMA and Overdraft by States*



5.19 The monthly average utilisation of overdrafts (ODs) by the States in 2008-09 was significantly lower than the previous year. Three States, viz., Nagaland, West Bengal and Uttarakhand resorted to ODs during 2008-09 while Kerala, West Bengal and Nagaland were the three States that resorted to ODs in 2007-08. During 2009-10 (February 11, 2010), Punjab availed of OD for 16 days, followed by Nagaland (13 days) and Uttarakhand and West Bengal (8 days each) during the year (Statement 38).

5.20 Data on Centre's (gross) WMA to the State governments, as reported in the State governments' budget documents during 2000-01 to 2009-10 (BE) are set out in Statement 39. The total amount of such advances has consistently declined from Rs.3,329 crore in 2002-03 (twelve States) to Rs.10 crore in 2008-09 (RE) (one State). However, it is budgeted to increase to Rs.360 crore in 2009-10 (two States). Assam, among the special category States, and Kerala among the non-special category States, have budgeted for such advances during 2009-10.

6. Contingent Liabilities

5.21 State governments have been issuing guarantees and letters of comfort on behalf of PSUs and other institutions (including urban local bodies) to enable them to raise resources to meet the requirements of public investment. This is primarily because the States are not in a position to provide budgetary support for such investments. Although contingent liabilities do not form a part of the debt of the States, in the event of default by borrowing entities, the States will be required to meet the debt service obligations. At the same time, non-adherence to payment obligations committed by the States with respect to guarantees already provided by them would have adverse implications on their sovereign credibility. In view of the fiscal implications of the rising levels of guarantees, many States have taken initiatives to place ceilings (statutory or administrative) on guarantees. Eighteen State governments have so far fixed statutory/administrative ceilings on State government guarantees. Nine States have set up Guarantee Redemption Funds (GRF).

5.22 The Reserve Bank maintains the Consolidated Sinking Fund (CSF) and the Guarantee Redemption Fund (GRF) on behalf of State governments from contributions made by them. While the CSF provides a cushion for amortisation of market borrowing/liabilities, GRF provides a cushion for the servicing of contingent liability arising from invocation of guarantees issued by the State governments with respect to bonds issued and other borrowings by State level undertakings or other bodies. The aggregate outstanding investments in CSF by the 18 State governments increased to Rs. 24,032 crore at end-March 2009 from Rs.18,946 crore with respect to 17 States at end-March 2008. As on March 31, 2009, nine States had notified their GRF schemes and the aggregate outstanding investments in GRF by these States increased to Rs.3,082 crore as on March 31, 2009 from Rs.2,805 crore with respect to 8 States as on March 31, 2008.

5.23 Based on information made available by select State governments, the outstanding guarantees of State governments increased sharply from Rs. 1,32,029 crore (6.8 per cent of GDP) as at end-March 2000 to Rs.2,19,658 crore (8.0 per cent of GDP) as at end-March 2004. The outstanding guarantees of State governments have declined thereafter to Rs.1,71,058 crore (3.5 per cent of GDP) as at end-March 2008 (Table V.8 and Statement 43).

Table V.8: Outstanding Guarantees of State Governments

Year (end-March)	Amount (Rs. crore)	Percentage of GDP
1	2	3
1992	40,158	6.1
2000	1,32,029	6.8
2004	2,19,658	8.0
2005	2,04,426	6.3
2006	1,96,914	5.3
2007	1,54,183	3.6
2008 P	1,71,058	3.5

P : Provisional.

Note : Data pertain to 17 States up to 2005, 16 States for 2006, 19 States for 2007 and 17 States for 2008.

Source: Information received from State Governments and Budget Documents of the State Governments.

7. Assessment of the Debt Position of State Governments

5.24 One important issue related to State finances pertains to sustainability of debt, which indicates the ability of the State governments to service their debt obligations. Accordingly, this section assesses the sustainability of the debt of State governments in terms of burden of interest payments and the maturity pattern of State government securities and issues arising in the context of liquidity management by the State governments.

Debt Sustainability

5.25 A trend analysis of the debt-GDP ratio of State governments shows that it started showing an upward trend in 1997-98 as States started implementing the recommendations of the Fifth Central/State(s) Pay Commission. A sharp rise in the debt-GDP ratio by 3.3 percentage points to 26.1 per cent was discernible in 1999-2000 as compared to 22.8 per cent in 1998-99. In addition to the implementation of the Fifth Central/State(s) Pay Commission recommendations, this reflected the States' rising borrowing needs on account of a fall in Central transfers in 1998-99 and 1999-2000. Thereafter, the debt-GDP ratio rose gradually to 32.8 per cent in 2003-04 before moderating marginally in 2004-05 and 2005-06. Since 2006-07, at the consolidated level the States have been able to keep the debt-GDP ratio below the TwFC target of 30.8 per cent. As at end-March 2009, the debt-GDP ratio stood at 26.2 per cent. As a result of various schemes and reform measures, there has also been a significant reduction in the average interest rate on outstanding debt from 11.17 per cent in 1999-2000 to 7.96 per cent in 2009-10 (BE) (Table V.9).

5.26 Another target envisaged by the TwFC was with regard to the IP-RR ratio at 15 per cent to be achieved by 2009-10. An inter-temporal comparison shows that the IP-RR ratio during 2000-01 and 2004-05 (EFC award period) was significantly higher than 18 per cent as prescribed by the Eleventh Finance Commission (EFC). Although the IP-RR ratio started declining gradually

Table V.9: Average Interest Rate on Outstanding Liabilities of State Governments

(Per cent)

Year	Average Interest Rate*
1	2
1991-92	8.54
1999-00	11.17
2007-08	8.04
2008-09 (RE)	8.00
2009-10 (BE)	7.96

RE : Revised Estimates.

BE : Budget Estimates.

* : Worked out by dividing interest payments of the current year by outstanding debt of the previous year

Source : Same as Table V.1.

since 2004-05, the States could bring it within the TwFC target of 15 per cent in 2008-09 (RE) (14.4 per cent) which would continue to remain so as per the budget estimates of 2009-10 (14.9 per cent). The process of fiscal correction and consolidation seems to have enabled the States to improve their debt sustainability position in recent years. Moreover, in addition to the Debt Swap Scheme, the scheme of conditional debt restructuring and interest rate relief recommended by the TwFC encouraged the States to enact FRLs targeting revenue balance by 2008-09 and GFD at 3 per cent of GDP by 2009-10. In fact, many of the States have adopted a specific target for their outstanding debt-GSDP ratio for a pre-specified date in the future.

5.27 An analysis of achieving the TwFC targets with respect to debt-sustainability at the State level shows that at the consolidated level, these targets have been achieved well ahead of the terminal year 2009-10. However, as per the budget estimates for 2009-10, the States may witness a slight deterioration in the debt-GDP and IP-RR ratios *albeit* remaining within the TwFC limits.

5.28 As far as the growth in outstanding debt is concerned, it was significantly higher at 10.1 per cent and 11.9 per cent in 2008-09 (RE) and 2009-10 (BE) respectively as compared with 7.0 per cent in 2007-08. Thus, it is important that incremental debt is used efficiently. In the present context, two issues are perceived to be important for the States. First, the States that propose to undertake

additional expenditure during the current phase of the slowdown need to ensure an efficient allocation of their expenditure so that adequate debt-servicing capacity is generated. In other words, dedicated fiscal stimulus packages need to be strictly used for undertaking capital investments by State governments. However, budgeted estimates for 2009-10 do not seem to substantiate such a desired pattern of expenditure. It is evident that the revenue expenditure(RE)-GDP ratio is estimated to be higher in 2009-10 (BE) while the capital outlay-GDP ratio is proposed to be lower. Second, the States need to review their FRLs keeping in view the current

phase of the slowdown and the need to resume the path of fiscal correction and consolidation.

Maturity Profile of State Government Securities

5.29 In terms of the maturity profile of the outstanding stock of State government securities, more than half, *i.e.*, 53.4 per cent of the outstanding stock of State governments' securities as at end-March 2009 belonged to the maturity bracket of 7 years and above, while 17.1 per cent was under the 5-7 years bracket and 15.6 per cent was below the 5 years bracket (Table V.10).

Table V.10: Maturity Profile of Outstanding State Government Securities
(As at end-March 2009)

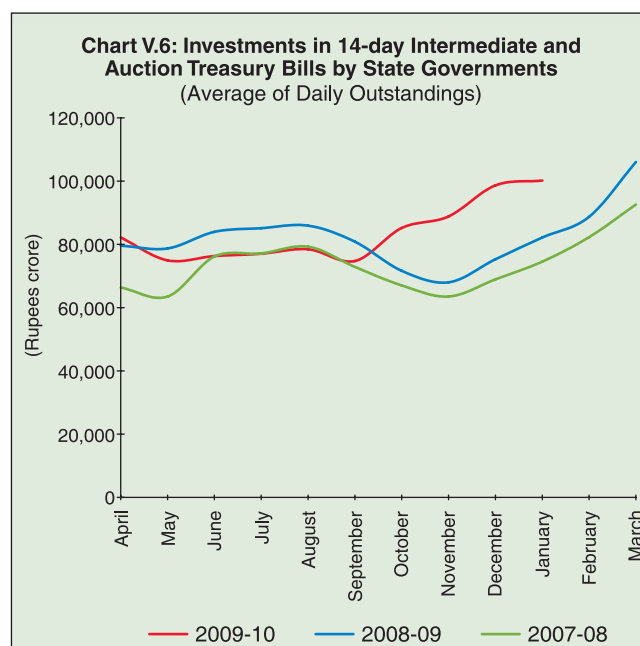
State	Per cent of Total Amount Outstanding				
	0-1 years	1-3 years	3-5 years	5-7 years	Above 7 years
1	2	3	4	5	6
1. Andhra Pradesh	5.5	10.5	16.0	14.1	53.9
2. Arunachal Pradesh	1.6	8.5	10.1	18.5	61.2
3. Assam	4.5	10.6	15.2	20.3	49.3
4. Bihar	3.7	17.2	18.6	20.2	40.3
5. Chattisgarh	12.1	23.6	26.6	24.7	13.0
6. Goa	4.4	10.0	14.0	15.9	55.8
7. Gujarat	3.5	8.0	17.9	11.3	59.3
8. Haryana	4.4	9.0	21.8	24.3	40.5
9. Himachal Pradesh	3.2	8.6	17.1	19.6	51.6
10. Jammu & Kashmir	1.7	8.0	13.5	9.7	67.0
11. Jharkhand	2.8	12.9	14.6	17.7	52.0
12. Karnataka	5.6	12.1	17.2	19.8	45.2
13. Kerala	3.5	9.9	11.5	16.6	58.4
14. Madhya Pradesh	4.7	8.9	15.5	23.2	47.8
15. Maharashtra	2.0	5.4	12.2	13.7	66.7
16. Manipur	3.1	7.0	9.2	28.4	52.3
17. Meghalaya	5.6	11.8	9.7	22.2	50.7
18. Mizoram	3.6	8.2	15.4	20.1	52.7
19. Nagaland	5.4	12.3	12.4	20.4	42.7
20. Orissa	7.8	22.7	29.8	30.8	8.9
21. Punjab	3.5	4.8	16.1	16.0	59.5
22. Rajasthan	5.7	11.2	16.4	17.5	49.3
23. Sikkim	5.2	4.8	3.7	14.3	72.0
24. Tamil Nadu	3.0	9.1	15.0	15.6	57.3
25. Tripura	8.1	14.0	16.7	28.3	33.0
26. Uttarakhand	2.4	5.8	29.1	25.1	33.3
27. Uttar Pradesh	6.0	11.3	14.2	19.9	48.7
28. West Bengal	2.2	5.7	14.3	14.7	58.8
All States	4.0	9.4	15.6	17.1	53.4

Source: Reserve Bank records.

5.30 The maturity profile of market borrowings shows large repayment obligations from 2012-13 onwards due to a high amount of borrowings during 2002-03 and 2004-05 under DSS. The repayment obligations will be more than four times in 2017-18 over the previous year on account of the large magnitude of borrowings during 2008-09 as States were permitted to borrow 0.5 per cent of their GSDP on account of the economic slowdown to spur demand in their economies (Table V.11) (also see Statements 34-35).

8. Investment of Cash Balances

5.31 Despite the pressure on account of the implementation of the Sixth Pay Commission/ States' own Pay Commissions and the prevailing slowdown, State governments continue to hold large amounts of surplus cash balances as reflected in their investments in 14-day Intermediate Treasury Bills (ITBs) and Auction Treasury Bills (ATBs). The weekly average investment by the States in the 14-day ITBs and ATBs during 2009-10 amounted to Rs.83,647 crore (as on January 30, 2010) as compared with Rs.79,128 crore in the corresponding period of the previous year (Chart V.6). The upsurge in surplus cash balances at the State government level since the middle of 2004-05 has



implications for the cash management of States as well as the Central government. The factors enabling surplus cash balances of State governments and the possible options for better cash management are discussed in Box V.1.

9. Debt Consolidation and Relief

5.32 To achieve fiscal sustainability, the TwFC recommended the Debt Consolidation and Relief Facility (DCRF) with two components: (i) a general scheme of debt relief applicable to all States; and (ii) a write-off scheme linked to fiscal performance with a view to providing an incentive for achievement of revenue balance by 2008-09. The availing of DCRF is subject to the enactment of FRL, the quantum of reduction in RD in each successive year and the containment of GFD at the level of 2004-05. During 2008-09, twenty-three State governments benefited from debt relief and twenty-five State governments benefited from interest relief. The aggregate debt and interest relief given to the State governments during 2008-09 amounted to Rs.5,748 crore and Rs.3,398 crore respectively. Three State governments, viz., Jammu and Kashmir, Sikkim and West Bengal failed to receive either debt or interest relief during 2008-09. In the non-special category States, Uttar Pradesh received the highest debt and interest relief under the DCRF scheme recommended by the TwFC, followed

Table V.11: Maturity Profile of Outstanding State Loans and Power Bonds
(As at end-March 2009)

(Rs. crore)

Year	State Loans	Power Bonds	Total
1	2	3	4
2009-10	16,238	2,907	19,145
2010-11	15,660	2,907	18,566
2011-12	21,993	2,907	24,900
2012-13	30,628	2,870	33,498
2013-14	32,079	2,870	34,949
2014-15	33,384	2,870	36,254
2015-16	35,191	2,907	38,098
2016-17	31,522	1,453	32,975
2017-18	67,442	—	67,442
2018-19	1,15,524	—	1,15,524
2019-20	160	—	160
2020-21	2,103	—	2,103
Total	4,01,924	21,690	4,23,614

Source : Reserve Bank records.

Box V.1: Surplus Cash Balance of the State Governments: Issues and Challenges

During the late 1990s and in the beginning of the 2000s, State governments used to avail WMA/OD quite often (with the objective of covering temporary mismatches in the cash flows of their receipts and payments) and the level of their surplus cash balance was quite negligible. However, a rising trend in the cash balances of States can be observed, particularly since 2004-05. During 2005-06 and 2008-09, the cash surplus balance of all the States grew at a compound annual growth rate of 57 per cent. Not surprisingly, a majority of the States stopped seeking short-term liquidity support from the Reserve Bank through the WMA window and OD facility. Though the build-up of surplus cash balances was initially contributed to by an excessive autonomous inflow of NSSF collections, the phenomenon of high surplus cash balances has persisted despite a sharp decline in NSSF inflows in recent years. This might be due to the fact that most States tend to exhaust their allocated market borrowing limits during the last quarter of the year and thereby build up surplus cash positions to be used for the first quarter of the next financial year when cash inflow generally remains low, but heavy spending by government departments takes place. The upsurge in the surplus cash balances at the State government level since the middle of 2004-05 has posed newer challenges for State governments' financial and cash management. The build-up in the surplus cash balances has implications for: (i) revenue balances of States; (ii) Centre's cash management; and (iii) open market operations of the Reserve Bank.

Why the States accumulate surplus cash balances instead of spending? The reason appears to be that States intend to avoid resorting to 'WMAs' or 'Overdraft' in the event of major payment obligations coming forth. In order to avoid any shortage of liquidity for making any lump-sum payment, they might have built up a surplus cash position in recent years.

It is observed that around 90 per cent of the surplus cash balances have been contributed by 13 States, mainly the non-special category States. Of these, some States have already achieved their deficit and debt targets well ahead of the stipulated time as prescribed by the TwFC. Despite the improvement observed in terms of deficit and debt indicators in a few States, their capital outlay as a percentage of GSDP is either stagnant or on the lower side. This indicates that either there is no further capacity in the States to absorb additional capital spending or they are too conservative in their approach. The build-up of cash balances across States has been an outcome of the States' own efforts to augment tax revenues and exogenous factors including larger

devolution and transfers by the TwFC through shareable Central taxes and grants.

With regard to the options available for the investment of cash surplus, a possible option could be using surplus cash balances at the time of a cyclical downturn, when the States can draw down their surplus balances to supplement their expenditure programmes for undertaking countercyclical measures. During the current phase of the macroeconomic slowdown, it is widely expected that the States may tend to spend more to boost domestic demand while there is considerable uncertainty on the tax collection front, both at the Centre and State levels. Thus, the high level of cash surplus accumulated at the State level in recent years seems to provide some headroom to withstand pressures on finances. The States may be encouraged to build the capacity of projecting their cash flows on account of receipts and expenditures and rationalising their surplus cash balances with the purpose of minimising costs. One possible alternative may lie in allowing the States to carry forward a part of their allocated but unavailed amount of borrowings to the next financial year. This will not only make the States' borrowing programmes more need-based but will also provide the States adequate flexibility to borrow during opportune times in a cost effective manner. During the boom period, the States may borrow less and save their unborrowed quota for the downturn phase when there is the need to spend more to boost the economy. Another possible alternative could be setting up of a Budget Stabilization Fund by the States utilizing the durable component of surplus cash balances which can be used at the time of need. Such an arrangement would make the States more confident to undertake countercyclical fiscal policies. Taking cues from Orissa and Rajasthan, the States may explore the option of repaying high cost debt by replenishing surplus cash balances.

Further, the States should make serious efforts towards building up the capacity for better cash management. Apart from greater coordination among the government entities required for making realistic assessment of cash needs, States may attempt to avoid unwarranted build-up of cash surplus by adopting advanced forecasting and monitoring mechanisms keeping in view the best practices across advanced economies. As a result of effective cash management and better synchronisation of cash inflows and outflows, the States may be able to minimise their borrowing requirements. This may also help, to some extent, to curb an unwarranted build-up of cash surpluses by the States which has implications not only for the Centre's cash balances but also for monetary policy.

by Andhra Pradesh and Gujarat during 2008-09 (Statement 48). In the case of special category States, Assam received the highest amount under the debt relief facility, followed by Manipur and Tripura. However, in the case of interest relief Himachal Pradesh followed by Tripura received the highest amount during 2008-09.

10. Conclusion

5.33 In accordance with the TwFC's recommendation, all States (except Sikkim and West

Bengal) enacted FRLs thus limiting their annual borrowing requirements to a sustainable level. As a result, from the peak level of 32.8 per cent as at end-March 2004, the debt-GDP ratio of State governments came down to 26.2 per cent in 2008-09 (RE) and below the TwFC target of debt-GDP ratio of 30.8 per cent by end-March 2010. Further, as against the TwFC target of interest payment to revenue receipts (IP-RR) ratio of 15 per cent to be achieved by 2009-10, the combined IP-RR ratio of the States declined from 26.0 per cent in 2003-04 to 14.4 per cent in 2008-09 (RE). However, the outstanding debt

is budgeted to increase to 26.5 per cent of GDP at end-March 2010. The IP-RR ratio is budgeted to rise marginally to 14.5 per cent in 2009-10

5.34 The dominance of NSSF in outstanding liabilities has also declined persistently since March 2007 and is budgeted to contribute around one-fourth of the total outstanding liabilities as compared to one-third during 2005-06 to 2007-08. The share of high cost debt instruments *i.e.*, public accounts items like small savings and provident fund in total outstanding liabilities which had

increased to 26.9 per cent in March 2008 from 25.5 per cent in March 2005, thereafter showed a declining trend. Market borrowings comprising one-third of the outstanding liabilities reflect the low cost debt segment of the States.

5.35 In recent years, State governments have been maintaining large amounts of surplus cash balances in terms of treasury bills of the Central Government. Consequently, the dependence of the State governments on WMA/OD has come down substantially during the last two years.

VI

Expenditure of State Governments: Trend and Composition

This thematic Chapter provides an analysis of the expenditure of State governments covering the period 1980-81 to 2009-10. It also attempts to examine whether major categories of expenditure have shown any convergence in per capita terms across the States. The composition of aggregate expenditure shows that revenue expenditure increased steadily during the 1980s and 1990s. However, there has been a modest decline in its share since the beginning of the 2000s mainly on account of a decline in development revenue expenditure. The ever increasing trend in the committed expenditure-GDP ratio declined during 2005-10 mostly owing to a decline in the interest payment-GDP ratio. Reflecting the emphasis of States on quality of expenditure, the capital outlay-GDP ratio has been rising since 2000-01. Deviating from the declining trend till 2004-05, the average share of development expenditure in aggregate expenditure has risen significantly during 2005-10. A State-wise analysis shows that the trend in major categories of expenditure varies across States. An analysis further shows that in per capita terms, the levels of capital outlay, development expenditure and social sector expenditure have shown some convergence across the States.

1. Introduction

6.1 Under the federal system in India, the State governments have a major responsibility with regard to the provision of economic and social infrastructure¹². The State governments accounts for around 60 per cent of the combined expenditure of the Centre and States reflecting the vital role that the States play in the growth and development of the economy. In the following discussion, an attempt is made to examine trends in various categories of expenditure by State governments. An inter-temporal analysis of the expenditure pattern of the States not only signifies the changing policy emphasis of State governments but also helps to assess whether any convergence is taking place across the States in terms of allocation of expenditure. As a special theme for the present study, an analysis of the trend and pattern of States' expenditure is presented in this Chapter. The theme is aimed at a focused analysis of the expenditure of State governments covering the period 1980-81

to 2009-10. The analysis is structured into the following sections. Section I deals with the overall trend in aggregate expenditure of State governments followed by Section II and Section III discussing the trend and composition of revenue expenditure and capital expenditure, respectively. Expenditure pattern in terms of development and non-development expenditure of State governments is discussed in Section IV. Section V brings out trend in major categories of social sector spending of the State governments. State-wise trend in major categories of expenditure is discussed in Section VI. In Section VII, an attempt is made to examine whether major categories of expenditure have shown any convergence in per capita terms across States.

6.2 Public expenditure plays an important role in achieving goals of growth, development, equity and stability. In the context of developing economies like India, public expenditure assumes importance in order to ensure an equitable

¹² The Union List consists of 97 subjects (e.g., defence, atomic energy, railway and telecommunication and insurance). The State List consists of 66 subjects (e.g., police, local government, public health and taxes on agricultural income). There are 47 subjects in the Common or Concurrent List (e.g., education, forests, vital statistics including registration of births and deaths and economic and social planning). The unspecified or residuary powers rest with the Central Government. Any change in these lists can be made only by an amendment to the Constitution.

distribution of resources. The redistributive powers of the State emanate from the normative arguments in favor of greater equality to be achieved through public expenditure. The level and composition of public expenditure can have macroeconomic as well social implications. Policy makers and some researchers have argued that expenditure on growth-enhancing functions could enhance future revenue and justify the provision of 'fiscal space' in the Budget. However, there are no simple ways to identify the growth-maximising composition of public expenditure (Semmler *et al*, 2007)¹³. Given the empirical evidence that a link between public expenditure and growth is contingent upon the nature of expenditure, an assessment of the trends and composition of public expenditure assumes importance.

2. Overall Trend

6.3 Trend analysis shows that the aggregate expenditure of State governments as percentage of GDP accelerated during the 1980s and decelerated during the 1990s. Aggregate expenditure as percentage of GDP moved upward during 2000-05. However, compression in the consolidated expenditure of State governments can be observed during 2005-10 mainly on account of some rationalisation of revenue expenditure during the fiscal responsibility legislation (FRL) period. This is evident from a decline in the RE-GDP ratio from 13.3 per cent in 2000-05 to 12.4 per cent during 2005-10 (Table VI.1 and Chart VI.1).

6.4 In terms of the expenditure policy, not only the level of expenditure, but the structure also matters. The former reflects the amount of distortions, while the latter has important consequences for the effectiveness of the expenditure policy (Kastele, 2005). Broadly, all expenditure of the government, which does not result in the creation of physical or financial assets, is treated as revenue expenditure. As far as a broad composition of the total expenditure of State governments is concerned, revenue spending showed a steady increase during the 1980s and

Table VI.1: Trend in Expenditure of the State Governments

(Per cent of GDP)

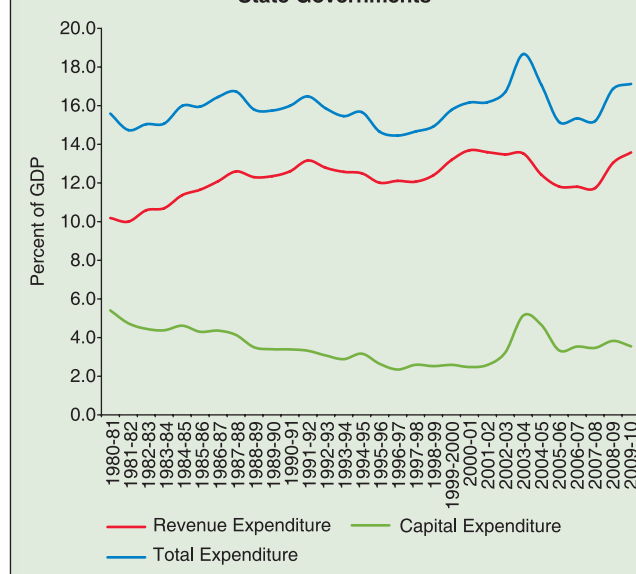
Period	Revenue Expenditure	Capital Expenditure	of which: Capital Outlay	Total Expenditure
1	2	3	4	5
1980-85	10.6	4.5	2.0	15.1
1985-90	12.2	3.9	1.8	16.1
1990-95	12.7	3.2	1.5	15.9
1995-2000	12.4	2.5	1.4	14.9
2000-05	13.3	3.6	1.6	17.0
2005-10	12.4	3.5	2.4	15.9
CARG	14.9	12.4	14.4	14.2

CARG: Compound Annual Rate of Growth.

Source: Budget Documents of the State Governments.

1990s. Since the beginning of the 2000s, there has been a modest decline in the share of revenue expenditure to total expenditure. With the concomitant rise in the share of capital expenditure to total expenditure from 16.8 per cent during 1995-00 to 21.2 per cent during 2000-05, there was an increase in the capital outlay by 0.2 percentage points during the same period (Table VI.2 and Chart VI.2). However, the share of capital outlay in aggregate expenditure rose sharply from

Chart VI.1 : Trend in Aggregate Expenditure by State Governments



¹³ Semmler, Willi, *et al.* (2007), 'Fiscal Policy, Public Expenditure Composition, and Growth Theory and Empirics', *World Bank Policy Research Working Paper 4405*.

Table VI.2: Composition of Aggregate Expenditure of the State Governments

(Rs. Crore)

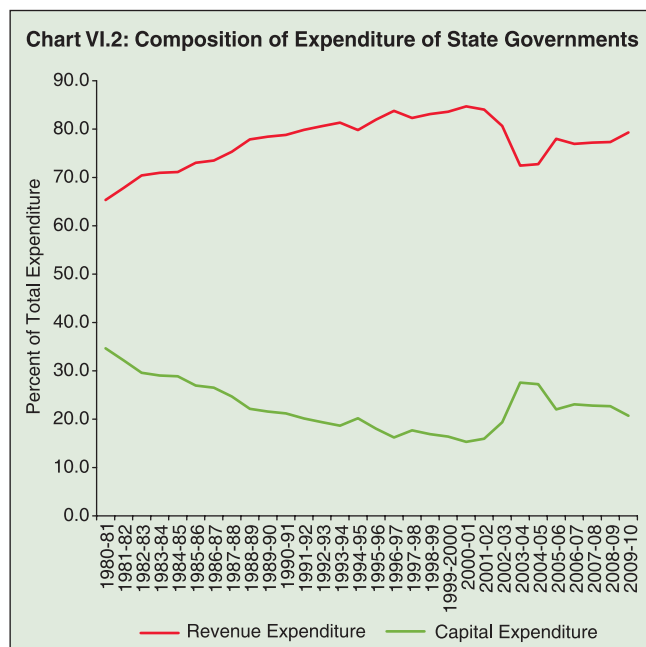
Period	Revenue Expenditure	Capital Expenditure	of which: Capital Outlay	Total Expenditure
1	2	3	4	5
1980-85	20,855 (69.5)	9,140 (30.5)	3,943 (13.1)	29,994 (100.0)
1985-90	45,672 (76.0)	14,405 (24.0)	6,694 (11.1)	60,077 (100.0)
1985-90	98,009 (80.2)	24,261 (19.8)	11,907 (9.7)	1,22,270 (100.0)
1995-2000	1,93,812 (83.0)	39,625 (17.0)	21,064 (9.0)	2,33,441 (100.0)
2000-05	3,40,752 (77.9)	96,545 (22.1)	41,880 (9.6)	4,37,297 (100.0)
2005-10	6,17,788 (77.9)	1,75,709 (22.1)	1,22,397 (15.4)	7,93,498 (100.0)

Note : 1. Expenditure in absolute terms represents averages of respective sub-periods.

2. Figure in brackets is percentage share of revenue expenditure, capital expenditure and capital outlay in total expenditure of the State Governments.

Source : Budget Documents of the State Governments.

9.6 per cent during 2000-05 to 15.4 per cent during 2005-10. Nevertheless, the spending patterns of State governments show the persisting domination of revenue expenditure with marginal significance



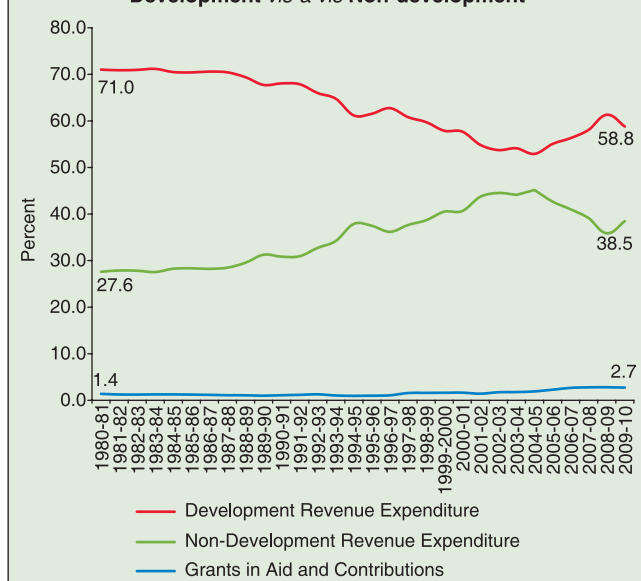
for their long term growth potential as they are generally considered to be consumption spending of the State governments unlike capital expenditure. Moreover, the rising share of revenue expenditure reflects structural rigidities in expenditure patterns making expenditure management of State governments difficult. Furthermore, the compound annual rate of growth (CARG) in revenue expenditure during 1980-81 to 2009-10 is found to be higher than capital expenditure.

3. Revenue Expenditure

6.5 The composition of aggregate expenditure by State governments in terms of revenue and capital expenditure is reflective of the quality of expenditure incurred. The hypothesis that improvements in the composition of public expenditure have positive repercussions for growth is widely supported in literature. It is generally found that fiscal consolidation achieved through compressing selected revenue expenditures tend to trigger higher growth rates than adjustments based on revenue increases and cuts in more productive spending (Pang *et al.*, 2007)¹⁴. Thus, it is important to examine whether the trend and composition of revenue expenditure has undergone any change over the period. As far as the composition of revenue expenditure is concerned, it continues to be dominated by development expenditure which mainly comprises spending by States on social and economic services. Development expenditure accounted for 71 per cent of the total revenue expenditure of the States during 1980-85. However, its share in total revenue expenditure steadily declined till 2000-05 (54.7 per cent) before rising marginally in subsequent years (58.0 per cent during 2005-10). The share of non-development revenue expenditure in total revenue expenditure witnessed a concomitant increase till 2004-05 and a moderate decline thereafter (Chart VI.3). Development revenue expenditure continues to be dominated by social services. Social services—accounting for 57.5 per cent of the total development revenue expenditure during 1980-85—have witnessed a marginal increase in their share since 1995-2000. In contrast, the

¹⁴ Pang Gaobo, Pinto Brian and Wes Maria (2007): 'India Rising - Faster Growth, Lower Indebtedness', *Policy Research Working Paper Series 4241*, The World Bank, Washington.

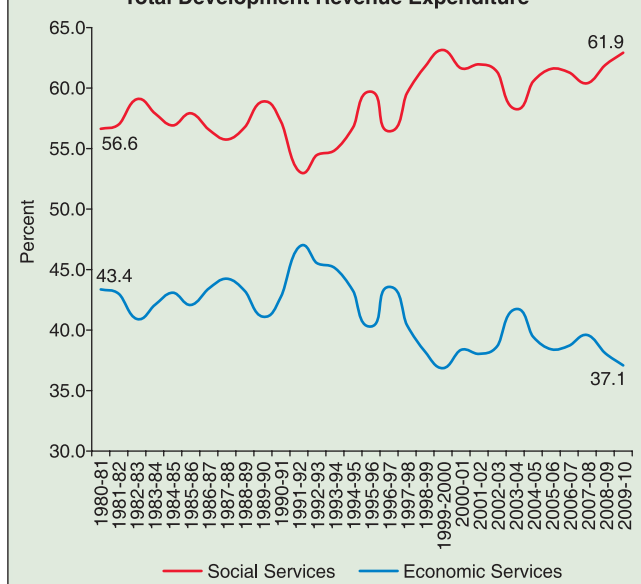
Chart VI.3: Composition of Revenue Expenditure: Development vis-a-vis Non-development



average share of economic services recorded a marginal increase during 1985-90 and 1990-95 but declined in subsequent sub-periods (Chart VI.4).

6.6 Development revenue expenditure as percentage to GDP (DRE-GDP) which stood at 7.5 per cent during 1980-85, rose to 8.5 per cent during 1985-90 due to a rise in revenue spending on social as well as economic services. However, the DRE-GDP ratio has witnessed a secular decline since 1990-95 mainly due to declining revenue expenditure on

Chart VI.4 : Share of Social and Economic Services in Total Development Revenue Expenditure



economic services as percentage to GDP. Revenue expenditure on social services as percentage to GDP has also declined since 1985-90 *albeit* at a slower pace compared to economic services. The major categories of revenue expenditure on social services, viz., education, sports, art and culture; medical and public health; and water supply and sanitation witnessed a decline in terms of GDP. Among the economic services, agriculture and allied activities accounted for a major decline in the DRE-GDP ratio over the years. However, the States have gradually increased their revenue spending on the energy sector from 0.1 per cent in 1980-85 to 0.7 per cent of GDP during 2000-05 (Table VI.3). Non-development revenue expenditure as percentage to GDP (NDRE-GDP) has shown an upward trend over the period of analysis. The NDRE-GDP ratio doubled from 2.9 per cent during 1980-85 to 5.8 per cent during 2000-05 before declining marginally to 4.9 per cent during 2005-10. Revenue expenditure in the form of grants-in-aid and contributions as compensation and assignments to local bodies and Panchayati Raj Institutions (PRIs) witnessed an increase from 0.1 per cent of GDP during 1980-95 to 0.2 per cent during 1995-2005 and further to 0.3 per cent during 2005-10. Since the total own revenue of the local bodies, which were assigned wide expenditure obligations after the 73rd and 74th Constitutional amendments, did not show any perceptible improvement, State governments have been increasingly financing local bodies.

6.7 Interest payments, administrative services and pensions account for a dominant portion of the non-development revenue expenditure. Such expenditure is of a committed nature and has a first charge on the government's resources. Thus, such expenditure renders the expenditure management process less flexible for the State governments. Committed expenditure as percentage to GDP rose substantially from 2.3 per cent during 1980-85 to 5.0 per cent during 2000-05. This was mainly on account of a sharp increase in interest payments by State governments to service their outstanding debts comprising mainly of loans from the Centre, internal debt, small savings and provident funds. Between 1980-85 and 2000-05, around 66 per cent of the total increase in committed expenditure could be attributed to a rise in interest payments. The

Table VI.3: Composition of Revenue Expenditure

(Per cent to GDP)

Items	1980-85	1985-90	1990-95	1995-2000	2000-05	2005-10
1	2	3	4	5	6	7
I. Development Expenditure	7.5	8.5	8.3	7.5	7.3	7.2
A. Social Services	4.3	4.9	4.6	4.5	4.4	4.4
of which:						
1. Education, Sports, Art and Culture	2.2	2.6	2.6	2.5	2.5	2.2
2. Medical and Public Health	1.0	0.8	0.8	0.6	0.5	0.5
3. Family Welfare	—	—	—	0.1	0.1	0.1
4. Water Supply and Sanitation	—	0.3	0.3	0.3	0.2	0.2
5. Housing	0.1	0.1	0.1	0.1	0.1	0.1
6. Urban Development	—	0.1	0.1	0.1	0.1	0.3
7. Welfare of SCs, STs and Other Backward Classes	—	0.3	0.3	0.3	0.3	0.3
8. Social Security and Welfare	0.6	0.2	0.2	0.2	0.2	0.4
B. Economic Services (1 to 9)	3.2	3.6	3.7	3.0	2.9	2.8
1. Agriculture and Allied Activities	1.9	1.0	1.0	0.8	0.7	0.6
2. Rural Development	—	0.8	0.8	0.6	0.5	0.5
3. Special Area Programmes	—	0.1	0.1	0.1	—	—
4. Irrigation and Flood Control	0.6	0.7	0.6	0.6	0.4	0.3
5. Energy	0.1	0.2	0.4	0.4	0.7	0.6
6. Industry and Minerals	0.2	0.2	0.2	0.1	0.1	0.1
7. Transport and Communications	0.4	0.4	0.4	0.3	0.3	0.3
8. Science, Technology and Environment	—	—	—	—	—	—
9. General Economic Services	—	0.2	0.2	0.1	0.2	0.2
II. Non-development Expenditure						
General services (1 to 6)	2.9	3.6	4.2	4.7	5.8	4.9
1. Organs of State	0.1	0.1	0.1	0.1	0.1	0.1
2. Fiscal Services	0.4	0.3	0.3	0.3	0.4	0.2
3. Interest Payments and Servicing of Debt	1.0	1.4	1.8	2.1	2.8	2.2
4. Administrative Services	1.1	1.2	1.2	1.1	1.1	1.0
5. Pensions	0.3	0.5	0.6	0.8	1.2	1.2
6. Miscellaneous General Services	0.1	—	0.2	0.2	0.2	0.2
III. Grants-in-Aid and Contributions	0.1	0.1	0.1	0.2	0.2	0.3
of which:						
Compensation and Assignments to LBs and PRIs	0.1	0.1	0.1	0.2	0.2	0.3
Total Revenue Expenditure (I+II+III)	10.6	12.2	12.7	12.4	13.3	12.4

Source: Budget Documents of the State Governments.

debt servicing burden soared with high cost borrowings financing current expenditure amidst growing fiscal imbalances, particularly during 1986-87 to 1997-98. In fact, the burgeoning fiscal gap fed on itself as the ratio of interest payments to revenue receipts of the States also deteriorated sharply during the 1990s. While expenditure on administrative services as percentage of GDP remained broadly stable during the period of analysis, expenditure on pensions by State governments as percentage of GDP increased significantly (Table VI.4 and Charts VI.5 and VI.6). During 2005-10, committed expenditure moderated owing to a decline in the interest payment-GDP ratio

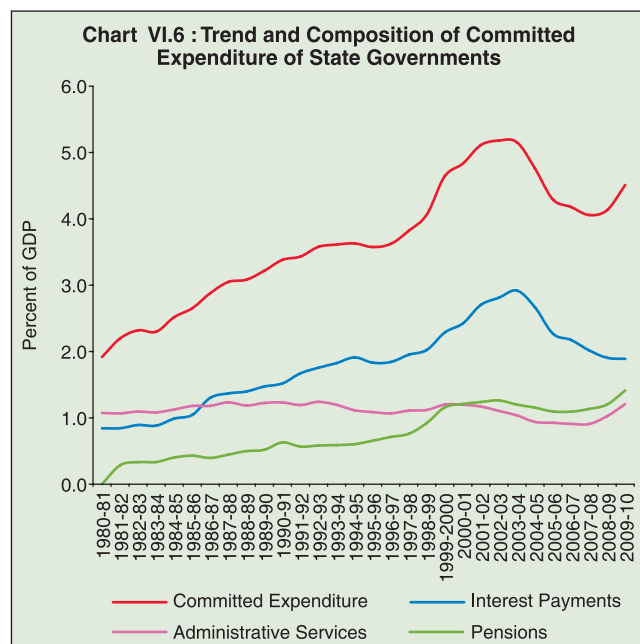
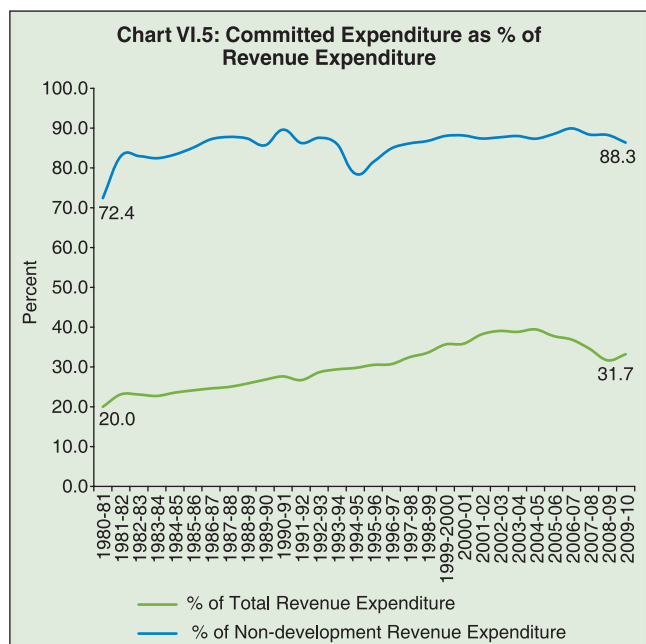
Table VI.4: Committed Expenditure and its Composition

(Per cent of GDP)

Period	Interest Payments	Administrative Services	Pensions	Committed Expenditure
1	2	3	4	5
1980-85	0.9	1.1	0.3	2.3
1985-90	1.3	1.2	0.5	3.0
1990-95	1.7	1.2	0.6	3.5
1995-2000	2.0	1.1	0.8	3.9
2000-05	2.7	1.1	1.2	5.0
2005-10	2.1	1.0	1.2	4.3

Source : Budget Documents of the State Governments.

Expenditure of State Governments: Trend and Composition



enabling a reduction in the non-development component of revenue expenditure as well as the total revenue expenditure-GDP ratio.

6.8 Before the initiation of the National Small Saving Fund, loans from the Centre were a major source of financing of fiscal deficits of the States till 1998-99. Thus, interest payment on these loans remained a major component in the total interest payments of the States till 2003-04. Thereafter, there has been a significant decline in interest payment on loans from the Centre partly due to the Debt Swap Scheme (DSS) operated during 2002-05 and the Debt Consolidation and Relief Facility (DCRF)

recommended by the TwFC (Table VI.5). A similar trend has been observed in interest payment as percentage to revenue receipts (IP-RR). The IP-RR ratio moved progressively from 7.5 per cent during 1980-81 to 26.0 per cent during 2003-04. Subsequently, there has been a considerable decline in the IP-RR ratio to 15.1 per cent during 2008-09 (Chart VI.7). This broadly complies with the sustainability level of below 15.0 per cent prescribed with respect to the IP-RR ratio of the States by the TwFC. Interest payments as percentage of GDP also showed a secular increasing trend till 2003-04 and a declining trend thereafter (Chart VI.8).

Table VI.5: Trend in Interest Payments of State Governments

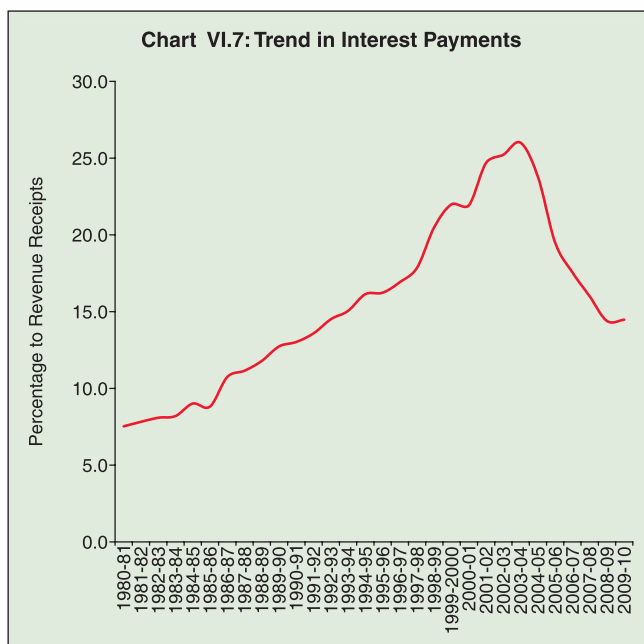
(Per cent of GDP)

Item	1980-85	1985-90	1990-95	1995-2000	2000-05	2005-10
1	2	3	4	5	6	7
Interest Payments (i to iv)*	0.9	1.3	1.7	2.0	2.7	2.1
i) Interest on Loans from the Centre	0.6	0.8	1.0	1.1	1.1	0.3
ii) Interest on Internal Debt	0.2	0.2	0.3	0.4	1.2	1.4
of which:						
Interest on Market Loans	0.1	0.2	0.3	0.4	0.5	0.5
Interest on NSSF					0.1	0.8
iii) Interest on Small Savings, Provident Funds, etc.	0.1	0.2	0.3	0.3	0.4	0.3
iv) Others	—	—	—	0.1	0.1	0.1

— : Nil / Negligible / Not Applicable. * : Due to rounding of figures may differ as given in other Tables.

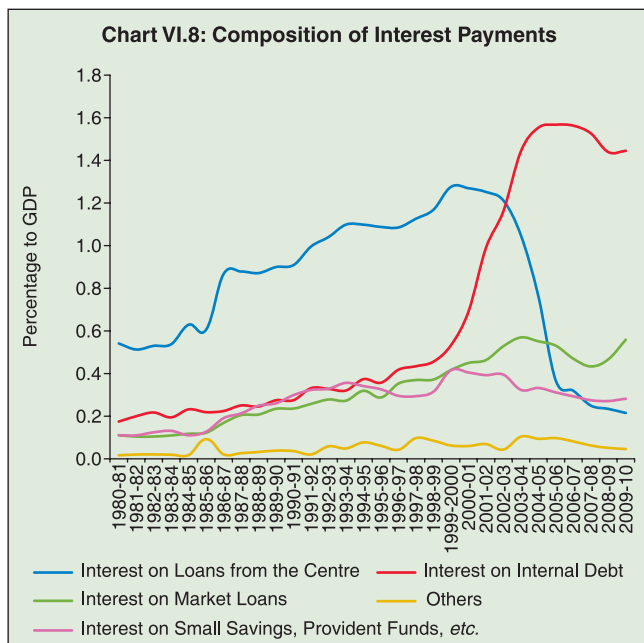
Source: Budget Documents of the State Governments.

Chart VI.7: Trend in Interest Payments



6.9 In the light of the Centre's decision to discontinue Plan loans to the States with effect from April 2005 as recommended by the TwFC, the States had to mobilise resources for funding their GFD mainly through market borrowings and special securities issued to NSSF. Consequently, interest payments on market loans and NSSF loans have

Chart VI.8: Composition of Interest Payments



gradually risen in the recent period. Since the interest rate for NSSF loans is the highest of all the borrowings of the States, it puts enormous strain on interest payments. However, interest payment on small savings and provident funds as percentage to GDP has remained almost stable in recent years.

4. Capital Expenditure

6.10 Capital expenditure assumes importance as it has a lasting impact on growth than revenue expenditure. If spent efficiently, it also ensures a more productive economy and enhances the government's net worth arising from augmented revenues due to higher expected GDP in the future. Likewise, an efficient allocation of the government's capital expenditure can impact private investment provided it does not raise cost of borrowings for private investors. Thus, capital outlay for infrastructure is expected to enhance productivity levels of private investment leading to crowding in of private investment.

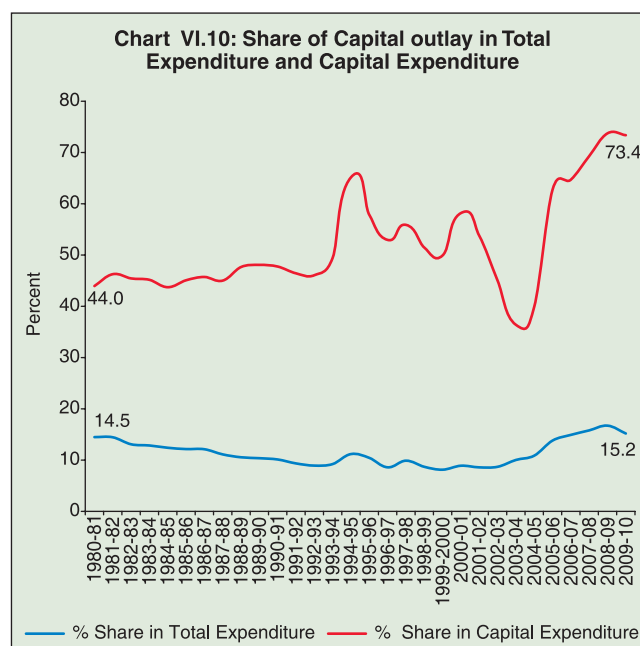
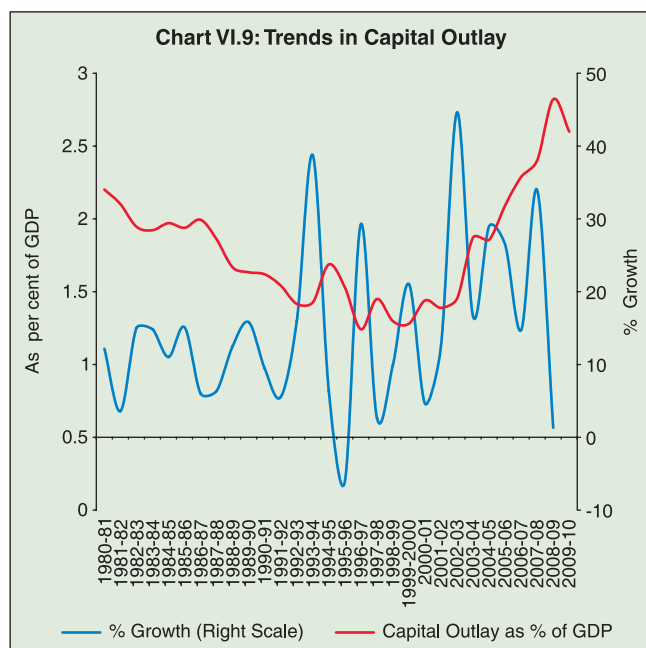
6.11 During 1980-2010, the share of capital expenditure in total expenditure of States exhibited a marginal increase and that too mainly in recent years. Capital outlay¹⁵ as a percentage to GDP (CO-GDP), an indicator of investment activities of State governments, began to show a declining trend in the early 1980s which has become pronounced particularly since 1987-88. During this period, the States slashed their investment activities faced with revenue deficit from 1987-88 onwards. There was a slowing down of investments by State governments reflecting a further shifting of State expenditure towards revenue expenditure largely due to continued growth in non-Plan expenditure on account of interest payments, pensions and administrative services. However, this trend has reversed in recent years and the evolving pattern of expenditure, particularly during the post-2002-03 period, indicates a sharp increase in capital-outlay as percentage to GDP. An inter-temporal comparison shows that the CO-GDP ratio declined

¹⁵ Capital outlay includes capital expenditure on social and economic services.

from 2.0 per cent during 1980-85 to 1.8 per cent during 1985-90. The decline became more entrenched during the 1990s with the deteriorating fiscal situation of the States. However, with the overall improvement in State finances, the States have been able to scale up capital outlay as reflected in the CO-GDP ratio of 2.4 per cent during 2005-10 (Chart VI.9).

6.12 Another encouraging trend that has emerged in recent years is the rising share of capital outlay in total capital expenditure of State governments. The share of capital outlay in total capital expenditure increased from 44.4 per cent in 1980-81 to 68.6 per cent during 2009-10. This reflects an increasing role of State governments in generating productive capacity and enhancing their growth potential. Although growth in capital outlay has shown fluctuating trends over the years, CARG during 1980-81 to 2009-10 was found to be higher than that of capital expenditure of State governments (Chart VI.10).

6.13 Capital outlay mainly comprises spending on developmental activities pertaining to social and economic services. Developmental capital outlay as percentage to GDP (DCO-GDP) persistently declined from 2.0 per cent during 1980-85 to 1.3 per cent during 1995-2000. However, with increasing focus of State governments on economic



services pertaining to rural development, irrigation activities, energy and transport in subsequent years, the DCO-GDP ratio rose to 1.6 per cent during 2000-05 and 2.4 per cent during 2005-10. Developmental capital outlay on economic services as percentage to GDP rose from 1.1 per cent during 1995-2000 to 1.9 per cent during 2005-10. The development capital outlay of State governments on the transport sector as percentage to GDP has witnessed a considerable increase, particularly since the beginning of the 2000s. Similarly, an increase in development capital outlay on the energy sector as percentage to GDP from 0.15 per cent to 0.30 per cent during 2009-10 reflects the State governments' focus on meeting their energy requirements. Furthermore, developmental capital outlay on social services as percentage to GDP also increased from 0.3 per cent to 0.5 per cent during 1995-2000 and 2005-10. Within the social services, capital outlay was mainly allocated in the sectors, viz., water supply and sanitation followed by education, sports, art and culture and medical and public health (Appendix Table 22).

6.14 Capital expenditure towards repayment of loans to the Centre has surged, particularly since 2002-03. Under the Debt Swap Scheme (2002-03 to 2004-05), the States had to pre-pay their high-cost debt to the Centre through additional market

borrowings and proceeds from small savings. In contrast, the capital expenditure of State governments through loans and advances for development and non-development purposes has shown a persistent downtrend during the period of analysis. In particular, loans and advances for developmental purposes dwindled from 1.39 per cent of GDP during 1980-85 to 0.34 per cent during 2005-10.

Development and Non-development Expenditure¹⁶

6.15 Another way to analyse the State governments' expenditures is to classify them under: 'development' and 'non-development' expenditures. Development expenditure has a beneficial impact and leads to economic and social development. Non-development expenditure, on the other hand, captures administrative expenditure and interest expenditure. Thus, such a classification of expenditure is important to capture the qualitative changes taking places in the expenditure patterns of State governments. Since development expenditure relates to both economic and social services, its trends broadly capture the evolving role of State governments in the economic and social development of the economy.

6.16 A composition of aggregate expenditure by State governments shows that it has been largely

spent for developmental purposes (Chart VI.11). Development expenditure as percentage of GDP (DE-GDP), in general, showed a declining trend during 1987-88 and 2004-05. However, the DE-GDP ratio rose thereafter. While development capital outlay as a percentage of GDP has shown a significant rise during 2000-05 and 2005-10, development revenue expenditure as percentage of GDP continued to show a declining trend (Table VI.6 and Chart VI.12).

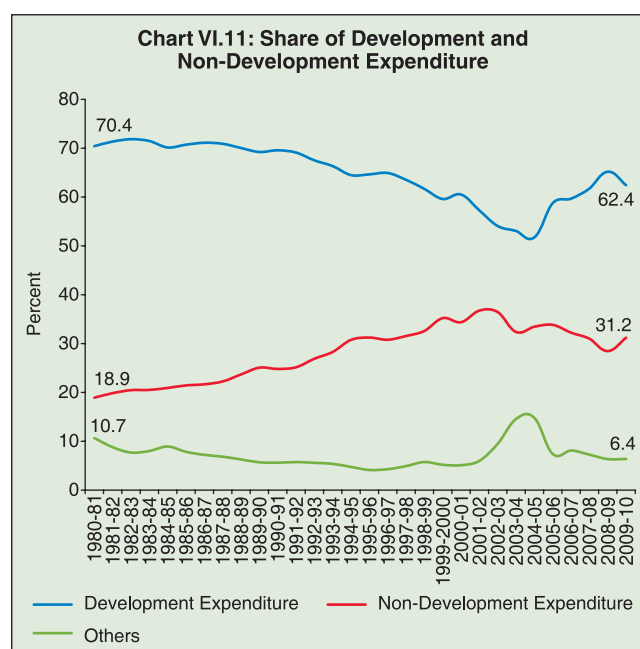


Table VI.6: Composition of Development Expenditure

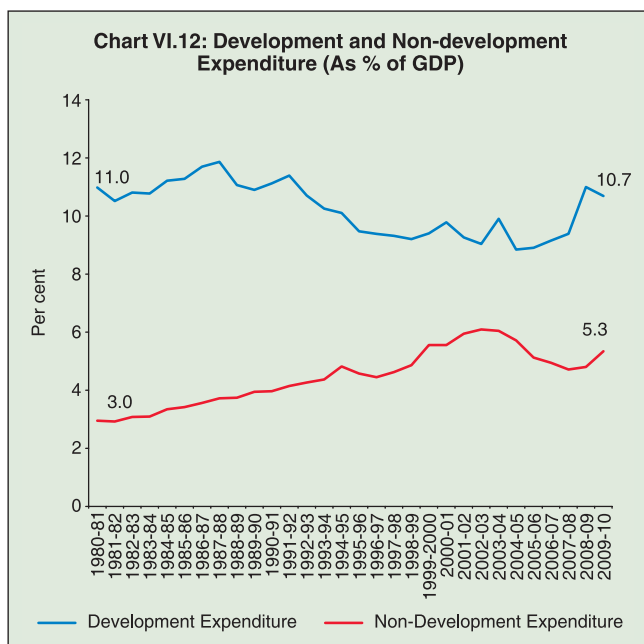
(Per cent of GDP)

Item	1980-85	1985-90	1990-95	1995-2000	2000-05	2005-10	CARG
1	2	3	4	5	6	7	8
Development Expenditure (i+ii)	10.9	11.4	10.7	9.4	9.4	9.8	13.7
Of which:							
(i) Revenue	7.5	8.5	8.3	7.5	7.3	7.2	14.2
(ii) Capital	3.4	2.9	2.4	1.9	2.1	2.6	12.5
Non-Development Expenditure	3.1	3.7	4.3	4.8	5.9	5.0	16.1
Others	1.3	1.1	0.9	0.7	1.7	1.1	12.2
Total	15.3	16.1	15.9	14.9	17.0	15.9	14.2

Source: Budget Documents of the State Governments

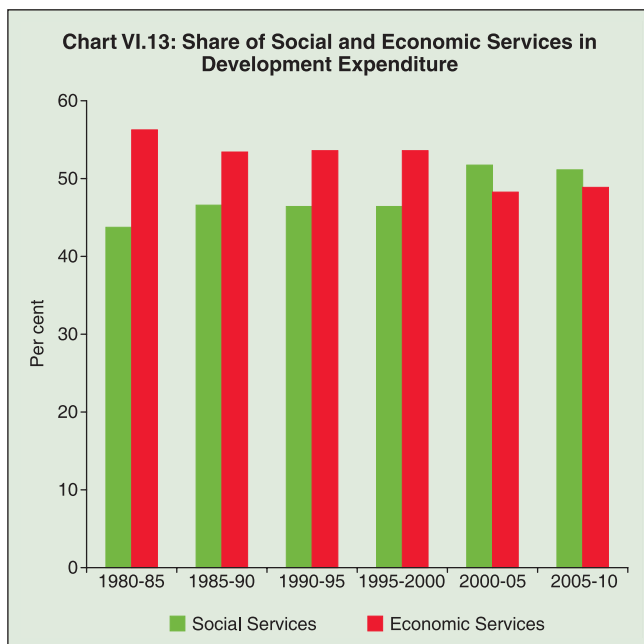
¹⁶ Development expenditure comprises expenditure on social services (e.g. education, sports, art and culture, medical and public health, family welfare, water supply and sanitation, housing, urban development, welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes, social security and welfare) and economic services (e.g. agriculture and allied activities, rural development, special area programmes, major and medium irrigation and flood control, energy, industry and minerals, transport, communications, science, technology and environment and general economic services. Non-development expenditure includes expenditure on general services including organs of the State, fiscal services, interest payments and servicing of debt, administrative services, pensions and miscellaneous general services.

Chart VI.12: Development and Non-development Expenditure (As % of GDP)



6.17 As can be seen from Chart VI.13, the share of economic services in aggregate development expenditure of the States was higher than that of social services during the 1980s and 1990s. During the subsequent period, however, the average share of economic services in the aggregate development expenditure of the States was lower than that of social services.

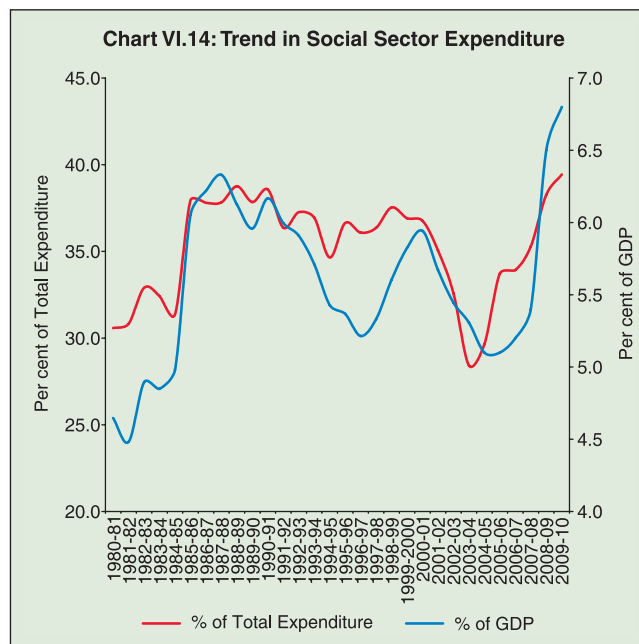
Chart VI.13: Share of Social and Economic Services in Development Expenditure



Social Sector Expenditure

6.18 Social sector expenditure is called for as most of the sectors falling under this have large externalities or spillover benefits in areas such as education, public healthcare and water and sanitation. In the Indian context, the State governments are entrusted with higher responsibilities by the Constitution (Seventh Schedule, Article 246) with respect to social spending such as on health, education and family welfare. As far as allocation to social sector expenditure by State governments as percentage to GDP (SSE-GDP) is concerned, it shot up sharply during the second half of the 1980s and showed some moderation during the 1990s. It has often been pointed out that social sector expenditure was the most vulnerable to reduction in the total budget even before India's reforms began (Tsujita, 2005)¹⁷. A number of studies found that social sector expenditure declined under pressure to reduce fiscal deficits following economic reforms during the 1990s. Although, there was some pick up in the SSE-GDP ratio during the terminal years of the 1990s, on an average basis, it remained at 5.5 per cent which was lower than that in 1990-95. During the first half of the 2000s, the SSE-GDP ratio was broadly stable at 5.5 per cent. However, social sector expenditure as percentage to GDP accelerated during 2005-10 (Chart VI.14).

Chart VI.14: Trend in Social Sector Expenditure



¹⁷ Tsujita, Yuko (2005), "Economic Reform and Social Sector Expenditures: A Study of Fifteen Indian States 1980/81-1999/2000", Discussion Paper No. 31, Institute of Developing Economies - Japan External Trade Organisation, Japan.

6.19 A major chunk of the social sector expenditure has been in the form of revenue expenditure rather than capital outlay. Nevertheless, the share of capital outlay in total social sector expenditure showed some improvement during 2000-05 and 2005-10. At present, capital outlay forms approximately 10 per cent of the total social sector expenditure. This indicates that only 10 per cent of the total social sector expenditure (*i.e.*, capital expenditure comprising of capital outlay and loans and advances) is allocated towards investment in social infrastructure. The fiscal priority given to the social sector (*i.e.*, SSE to total expenditure ratio) which averaged at around 31.6 per cent during 1980-85 increased to 38.0 per cent during 1985-90. However, it moderated somewhat during the 1990s and declined significantly during the first half of the 2000s *albeit* with an upward trend since 2005-06.

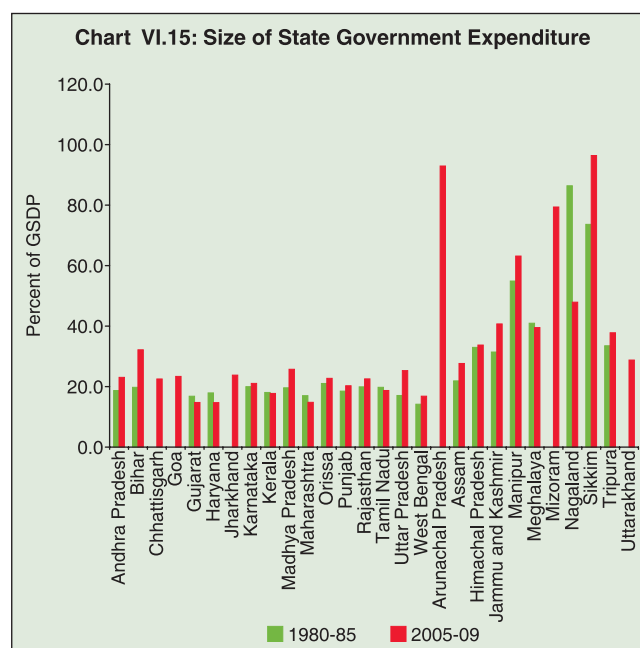
6.20 During the 1980s, key social sectors like rural development, education, sports, art and culture, water supply and sanitation and welfare of Scheduled Castes, Scheduled Tribes and Backward Classes seemed to have received particular attention. Although there was some moderation in the SSE-GDP ratio during the 1990s as the deteriorating fiscal position of the States led to resource gaps during and spending on some social sectors were adversely affected. Despite this, key social sectors, viz., education, sports, art and culture, medical and public health and rural development continued to receive a relatively greater allocation of expenditure (Appendix Table 23).

5. State-wise Analysis of Expenditure

6.21 State government expenditure as percentage to GSDP (SGE-GSDP ratio) is found to be significantly higher in the special category States, viz., Sikkim, Arunachal Pradesh, Mizoram, Manipur and Jammu and Kashmir. The role of State government expenditure in the economic activities

of these States appears to be significant. One of the reasons for the higher SGE-GSDP ratio in special category States could be higher resource transfers by the Central Government as compared with other States. However, the SGE-GSDP ratio is found to be lower than 20 per cent in States like Maharashtra, Gujarat, Haryana, Kerala, Tamil Nadu and West Bengal (Statement 49).

6.22 In case of States with per capita income below the average, *viz.*, (Sikkim, Jammu and Kashmir and Bihar), the SGE-GSDP ratio rose sharply during 1980-85 and 2005-10. In contrast, during the same period, the SGE-GSDP ratio showed a decline in States, *viz.*, Tamil Nadu, Meghalaya, Gujarat, Maharashtra, Kerala, Manipur, Haryana and Nagaland (Chart VI.15). This indicates that the size of the economy of these States (*i.e.*, GSDP) grew faster than the size of spending by the respective State governments. However, an analysis shows that the average change in the SGE-GSDP ratio during 2005-10 over 1985-90 was not statistically significant at 5 per cent¹⁸. Thus, in general, the size of State governments has not changed significantly over the period of analysis.



¹⁸ Based on Difference of Means Test, *i.e.*, $T = (M_t - M_{t-1}) / S.E.$ Where M_t and M_{t-1} imply the average SGE-GSDP ratio across States during 2005-10 and 1980-85 respectively. S.E. is standard error.

6.23 Most of the special category States spent more in the form of per capita expenditure than the national average during 2005-10. In contrast, the high per capita income States, viz., Punjab, Haryana, Gujarat, Kerala and Tamil Nadu spent less than the national average during the same period. The rank correlation between the State-wise SGE-GSDP ratio and per capita aggregate expenditure for 2005-10 turns out to be 0.49 which is statistically significant at 1 per cent. This shows that, in general, the States with high a SGE-GSDP ratio also lead in terms of per capita aggregate spending.

Revenue Expenditure

6.24 State-wise analysis shows that revenue expenditure as a percentage of GSDP was generally higher in special category States than that in non-special category States. For instance, the RE-GSDP ratio was the highest in Sikkim at 92.8 per cent during 2005-10, followed by Arunachal Pradesh (64.5 per cent) and Mizoram (58.0 per cent). In contrast, the Revenue Expenditure-GSDP ratio was lower than 20 per cent in all the non-special category States (except Bihar) during the same period. Among the non-special category States, Gujarat, Maharashtra and Haryana had the lowest RE-GSDP ratio during 2005-10. An inter-temporal comparison shows that the two States, viz., Maharashtra and Nagaland witnessed a decline in the RE-GSDP ratio during 2005-10 as compared with that in 1980-85. However, 15 out of the 28 States recorded a decline in the RE-GSDP ratio during 2005-10 over 2000-05. This shows that there has been some rationalisation in revenue expenditure across States during the FRL period (Statement 50). In the case of non-special category States, the RE-GSDP ratio, *albeit* lower during 2005-10 than that in 2000-05, was still statistically significantly higher than that in 1980-85.

6.25 Within revenue expenditure, interest payment for servicing of outstanding debt is one of the major committed expenditures of State governments. Interest payment as percentage to GSDP declined during 2005-10 over 2001-05 in all the States, except Madhya Pradesh, Himachal

Pradesh Mizoram and Uttarakhand. The decline during 2005-10 over 2001-05 was statistically significant at 1 per cent level of significance. This could be attributed to the Debt Swap Scheme (DSS) operated during 2002-05 and the Debt Consolidation and Relief Facility (DCRF) recommended by the TwFC which facilitated the States in reducing expenditure on interest payments.

Capital Outlay

6.26 Most of the State governments seem to have realised the need to contain unproductive expenditures and reorient spending towards developmental purposes. Capital outlay as a percentage of GSDP (CO-GSDP) recorded an increase across all the States during 2005-10 over 2000-05. Among the non-special category States, Bihar and Uttar Pradesh recorded a significant rise in CO-GSDP ratio while among the special category States, the rise was sharpest in Arunachal Pradesh, Manipur, Mizoram and Uttarakhand. The overall rise in CO-GSDP ratio across States during 2005-10 over 2000-05 was statistically significant at 1 per cent (Statement 51). One interesting fact that emerges from this analysis is that among the non-special category States, the CO-GSDP ratio was considerably higher in Orissa and in some of the underdeveloped States, viz., Bihar, Rajasthan, Madhya Pradesh and Uttar Pradesh during the 1980s. Furthermore, these States witnessed a significant increase in the CO-GSDP ratio during the 1990s moving in tandem with most of the other States. Even during 2005-10, Bihar, Madhya Pradesh, Jharkhand, Rajasthan and Uttar Pradesh had the highest CO-GSDP ratio among the non-special category States. However, these States have lower per capita capital outlay as compared with other States. This may have implications for their level of per capita income as well.

6.27 As far as the trend in per capita capital outlay across States is concerned, a few States seemed to have lagged behind others in terms of growth. During 1980-2010, the compound annual growth rate in per capita capital outlay was below 10 per cent in Kerala, Madhya Pradesh, Orissa,

Arunachal Pradesh and Mizoram. In contrast the States, viz., Tamil Nadu, Maharashtra, Andhra Pradesh, Karnataka and Assam recorded the highest CARG during the same period reflecting their increasing focus on building infrastructure for boosting growth and development. Per capita capital outlay is generally higher in special category States than in the non-special category States (Statement 52). The rank correlation at 0.71 between the CO-GSDP ratio and per capita capital outlay is statistically significant at 1 per cent. Thus, it can be inferred that in general States having a higher CO-GSDP ratio also spent higher amount in terms of per capita during 2005-10.

Development Expenditure

6.28 During 2005-10, development expenditure as a percentage to GSDP (DE-GSDP) has shown a significant increase over 2000-05 across a majority of the States. In a few States, however, the DE-GSDP ratio was still lower than that during 1980-85 (Statement 53). The DE-GSDP ratio is found to be higher among the special category States as compared with non-special category States. Among the non-special category States Bihar, Madhya Pradesh, Uttar Pradesh and Orissa—all with per capita income below the national average—seemed to have focused more on development spending as their respective DE-GSDP ratios rose during 2005-10 over 2000-05. In contrast, some rich States like Punjab, Haryana, Gujarat, Goa, Maharashtra and Tamil Nadu witnessed a decline in the DE-GSDP ratios during 2005-10 over that during the 1980s and 1990s. With regard to the share of development expenditure in the total expenditure of States during 2005-10, there was a statistically significant decrease as compared with 1980-85. However, the share of development expenditure in total expenditure by State governments turned out to be significantly higher than that in 2000-05 (Statement 54).

6.29 Per capita development expenditure shows a distinct trend between special and non-special category States. Special category States tend to spend more on development expenditure per

capita. No distinct trend, however, is discernible in terms of CARG in per capita development spending across special and non-special category States. During the period of analysis, CARG in per capita development spending by the State governments was found to be higher than 10 per cent in all the States, except Madhya Pradesh, Mizoram and Nagaland (Statement 55). The statistically significant rank correlation of 0.50 between the DE-GSDP ratio and per capita development expenditure across States shows that, in general, States with a high DE-GSDP ratio also allocate more in terms of per capita development expenditure.

Social Sector Expenditure

6.30 Social sector expenditure as percentage to GSDP was found to be generally higher in special category States as compared with non-special category States. A State-wise trend in social sector expenditure as percentage to GSDP shows that all State governments increased their spending on social sector development during the second half of the 1980s. However, there was a decline in the SSE-GSDP ratio across a majority of the States during 1990-2005 (Statement 56). In recent years, there seems to be more emphasis on social sector spending by the State governments as an average rise in the SSE-GSDP ratio across the States was statistically higher than that during 2000-05. In most of the States, the per capita social sector spending of State governments recorded a CARG of above 10 per cent (Statement 57). As in case of development expenditure, rank correlation between SSE-GSDP ratio and per capita social sector spending is also found to be statistically significant.

6.31 Once the trend in the share of public expenditures is explored, it is of great interest to examine whether the States have harmonised the functional distribution of their public expenditures. An exercise on the composition of expenditure indicates convergence with respect to major development expenditures across the States (Box VI.19 and Chart A to F).

Box VI.1: Convergence in the Composition of Major Categories of Expenditure across States

There are many definitions of convergence in literature; there are two convergence indicators that have been widely used: β -convergence and α convergence (Barro and Sala-i-Martin, 1992). The former takes place if it is found that when a group of cross-sections (States in this case), starting out the sample period with below-average (variable) tend to grow faster than other groups of cross-sections that start with above-average levels, whereas the latter is found when there is a decline in the dispersion of levels over a period of time.

In order to examine convergence of major categories of expenditure, an exercise covering the period 1980-81 to 2008-09 (RE), is attempted to estimate β convergence by estimating the following equation:

$$\ln(E_{it}/E_{i0}) = \alpha + \delta * \ln E_{i0} + u_{it}$$

A negative value of δ signifies the beta convergence and the convergence rate β can be calculated using the following formula:

$$\beta = -[\ln(1 - \delta)]/T$$

E represents the level of per capita expenditure of a State where 0 and T represent the initial and final years respectively, and u_{it} is an error term.

The above equation is estimated for major categories of expenditure, viz., revenue expenditure, capital outlay, development expenditure and social sector expenditure.

Table 1: Beta Convergence Regressions for Per Capita Expenditure Levels across States

	CO	DE	SSE	ED	HE	RD
α	4.6	7.1	7.3	6.2	4.3	3.3
$\ln E_{i0}$	-0.35**	-0.70*	-0.78*	-0.74*	-0.56*	-0.30
Adj. R ²	0.16	0.47	0.51	0.31	0.33	0.08
β	-0.010	-0.018	-0.020	-0.019	-0.015	-0.009

(*) and (**) denote Significance at 1 % and 5% respectively.

CO: Capital Outlay. DE: Development Expenditure.

SSE: Social Sector Expenditure. ED: Education Expenditure.

HE: Housing Expenditure. RD: Rural Development Expenditure.

It can be observed from Table 1 that the coefficient of α is negative across all the equations tested for beta convergence. It can be inferred that the levels of per capita capital outlay, development expenditure and social sector expenditure have shown some convergence across States as their respective coefficients of α are negative as well as statistically significant. However, within social sector expenditure, the coefficient of α in equations tested for per capita expenditure on rural development is negative but not statistically significant indicating convergence not supported by statistical confidence. Per capita spending by States on other categories of social sector expenditure, viz., (i)

health; and (ii) education, sport, art and culture have shown significant convergence across States. Among the broad expenditure categories, the rate of convergence as denoted by beta shows that per capita social sector expenditure had the highest rate of convergence across States during 1980-81 and 2008-09 followed by per capita development expenditure. These empirical findings support the trend shown by weighted coefficient of variation (WCV), weighted by the population share of each State, which reflects a changing degree of dispersion in per capita expenditure of select categories. The weighted coefficient of variation is calculated as:

$$WCV = \frac{1}{\text{Mean } E} \sqrt{\sum \frac{(E - \text{Mean } E)^2 * \frac{P_i}{P}}{N}}$$

Where E is the relevant expenditure category in per capita terms, P_i/P is share of the State in total population and N is the number of States.

A panel of charts shows that a declining trend is discernible in WCV of broad categories of expenditure (in per capita terms), viz., capital outlay, development expenditure and social sector expenditure across 22 States during 1980-2009. Within social sector expenditure, a declining trend in WCV was observed in per capita health expenditure. However, per capita rural development expenditure across States has shown no convergence during 1980-2009 as was also seen in the beta convergence analysis. While the beta convergence analysis supported increasing convergence in per capita education expenditure across States, the trend in WCV does not seem to support this finding (Charts A to F).

As far the impact of major categories of expenditure on GSDP growth is concerned, a short exercise based on pooled least square method shows that one percentage increase in the capital outlay-GSDP ratio impacts GSDP growth by 0.2 percentage points in the succeeding year. However, the impact of development expenditure and social sector expenditure with one year lag on GSDP growth appears to be lower than that of capital outlay perhaps due to the fact these are dominated by the revenue expenditure component (Table 2). It is found that the impact of capital outlay and development expenditure on GSDP growth of States is statistically significant.

Table 2 : Impact on GSDP Growth : Pooled Least Square

Expenditure Category	C	Coefficient	T-Statistic
CO-GSDP (-1)	9.4	0.2	3.4
DE-GSDP (-1)	8.4	0.1	4.5
SSE-GSDP (-1)	9.6	0.1	1.3

Contd...

Concl.

Chart VI.16(A): Weighted Coefficient of Variation in Per Capita Capital Outlay across States

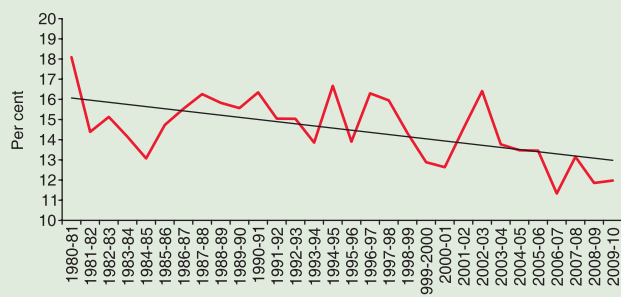


Chart VI.16(B): Weighted Coefficient of Variation in Per Capita Development Expenditure Across States

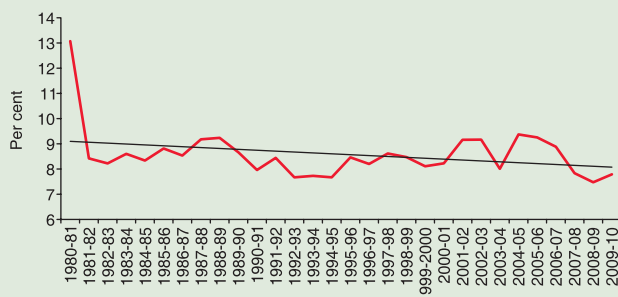


Chart VI.16(C): Social Sector Expenditure: Weighted Coefficient of Variation across States

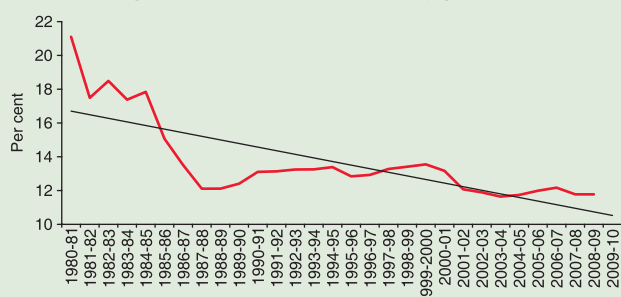


Chart VI.16(D): Weighted Coefficient of Variation in Per Capita Expenditure on Health

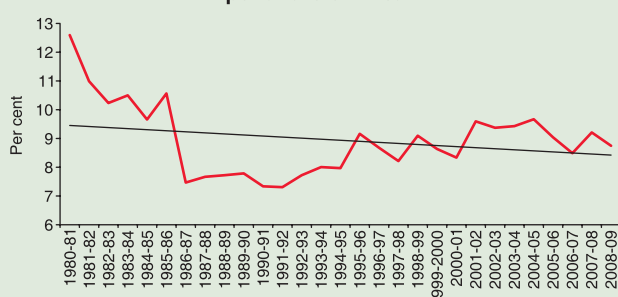


Chart VI.16(E): Weighted Coefficient of Variation in Per Capita Expenditure on Rural Development

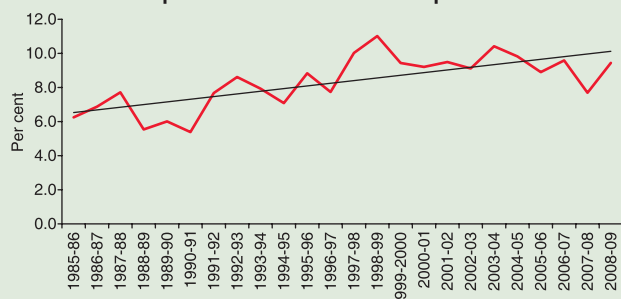
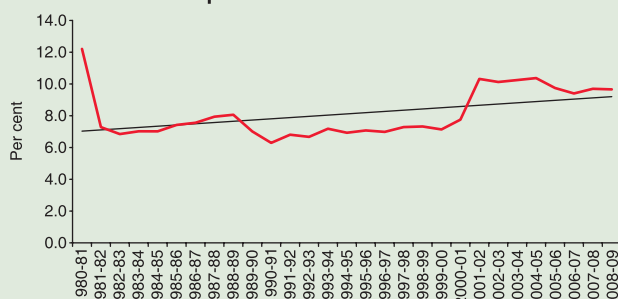


Chart VI.16(F): Weighted Coefficient of Variation in Per Capita Expenditure on Education



6. Conclusion

6.32 Trend analysis shows that aggregate expenditure of the State governments as a share of GDP increased during the 1980s but fell during the 1990s. Aggregate expenditure as percentage of GDP moved upward during 2000-05. However, compression in consolidated expenditure of State

governments can be observed during 2005-10 mainly on account of some rationalisation of revenue expenditure during the fiscal responsibility legislation (FRL) period. This is evident from a decline in the RE-GDP ratio from 13.3 per cent in 2000-05 to 12.4 per cent during 2005-10. The analysis indicated a convergence of the major components of the development expenditure across the States.

Improvement in the fiscal situation witnessed in recent years has been achieved by pursuing the fiscal correction and consolidation process under a rule based fiscal framework aided by the fiscal restructuring path suggested by the TFC. The knock-on effect of the global financial crisis and the consequent slowdown in economic activity has impacted the finances of States. Incipient signs of slippage are evident currently in State finances on revenue and expenditure, thus halting the process of fiscal consolidation. Once the economy begins to recover there is a need to resume the process of fiscal correction and consolidation through revenue augmentation and expenditure rationalisation measures and through strengthening the rule based framework. State governments have to address many challenges such as improving the level of fiscal transparency, managing a large amount of surplus cash balances, providing fiscal stimulus programmes and implementing the Sixth Pay Commission awards.

1. Introduction

7.1 The fiscal correction and consolidation witnessed in State finances in the recent past is under pressure due to the economic slowdown. This Chapter highlights issues and challenges that State governments confront in enhancing resource mobilisation both on tax front and non-tax fronts, improving the quality of expenditure, implementing the Sixth CPC/SPCs, managing large amounts of surplus cash balances, improving fiscal transparency, strengthening fiscal rules and providing fiscal stimulus programmes. In view of the slippage in the finances of the State governments in 2009-10 on account of the re-appearance of revenue deficit and rising GFD, rising share of committed but non-developmental expenditure, declining share of social sector expenditure and low and declining non-tax revenues, State governments may need to strengthen efforts for improving revenue collection from tax and non-tax resources and rationalising their expenditures.

2. Revenue Augmentation

7.2 Moderation in economic activity due to the global slowdown is having an adverse impact on the overall tax revenue of the States— both on their

own tax revenue as also devolution from the Centre to States in terms of sharable taxes and grants from the Centre. In the recent past, the buoyancy of revenues coupled with higher Central transfers helped the States to generate revenue surplus. The slowdown in the economy may result in lower revenue mobilisation for the States from VAT, stamp duty and other taxes. Incipient signs are visible in terms of a decline in States' own tax revenue during 2008-09 (RE) over budget estimates (BE). The State governments, therefore, need to reinvigorate their efforts to expand the scope and size of revenue flows into the budget so as to ensure adequate funds for development activities.

7.3 The decline in the States' own tax revenues is a matter of concern. The States may need to consider expediting measures on revenue augmentation through improvements on the tax front, viz., including checking under-valuation of property to improve collections under stamp duty and registration fees and phasing out exemptions under sales tax. On the non-tax front, the States' own non-tax revenue at around 10 per cent of the total revenue receipts appears to be low by international standards. The States may, therefore, make efforts to increase their reliance on non-tax revenues by levying appropriate user charges such as time bound revision of water supply tariffs,

introduction of user charges in health, education and veterinary services and cost recovery from social and economic services. In the Union Budget 2009-10, the goods and services tax (GST) has been proposed to be implemented from April 1, 2010. Implementation of GST would be a significant step towards tax reforms. The implementation of GST is however, likely to be postponed to a future date. The States may also rein in tax expenditure which is revenue foregone because of preferential provisions of the tax structure, including exemptions, deductions, credits, deferrals and reduced tax rates to arrest the fall in tax receipts. State governments may consider strengthening their tax administrations through measures such as computerisation of commercial taxes, online registration and e-filing of returns and computerisation of land records. These measures may help the States to augment their revenue bases in the medium and long run.

3. Quality of Expenditure

7.4 The expenditure pattern of the State governments suffers from inherent structural rigidities from components such as subsidies, salaries and wages and interest payments. As the States have an important role in the development of social and economic infrastructure, expenditure compressions should focus on non-essential expenditure. Getting the right size and the right composition of government expenditure to facilitate achieving the highest attainable growth rates, meeting the government's obligations including provision of health and education should be considered integral in re-sizing the public expenditure of the States. Many countries have embarked on a massive effort of 'government reengineering' to better target dwindling budgetary resources towards higher priority uses. This relates to both size and sectoral allocations aimed at removing inefficiencies arising from misallocation, design and implementation of schemes and delivery of services. This process seeks to deepen reforms and strengthen capacity for an effective and efficient delivery of basic public services. In view of the importance of this aspect, the Thirteenth Finance Commission (ThFC) has for the first time been mandated to consider 'the need to improve

the quality of public expenditure to obtain better outputs and outcomes'. A reorientation of expenditure towards productive purposes may necessitate adherence to the principles of public expenditure management. In this context, international experience indicates a wide variety of techniques including placing of limits on certain expenditures, prioritisation of expenditures, greater decentralisation of executive functions, improved cash management and greater accountability in the delivery of services against specified targets. The adoption of some of these principles could facilitate the management of expenditure guided by economy, efficiency and effectiveness.

4. Strengthening of the Rule Based Framework

7.5 The State governments' fiscal policies in recent years have been guided by a rule based framework. With twenty-six States operating under a rule based framework, the fiscal correction and consolidation process was smooth until 2007-08. However, with the knock-on effect of the global financial crisis there was a pause in the States' fiscal reform process during 2008-09 and 2009-10. In this context, the States may consider strengthening their rule based policy framework. In strengthening the fiscal rule framework, the States need to keep in view that a policy rule faces important trade-offs between targets and varies widely, reflecting State specific circumstances and policy priorities. To minimise the credibility-flexibility trade-off, in practice combinations of targets are often used, but it is important to keep the rule operationally simple and transparent. Based on their experiences of FRLs, the States may consider strengthening the rule based formula by incorporating the following elements:

- A counter-cyclical fiscal policy framework which *inter alia* may include setting up of a fiscal stabilisation fund;
- A target for debt-GSDP and interest payments-revenue receipts with a view to attaining debt sustainability. In addition, a rule may be prescribed for primary revenue balance (PRB), *i.e.*, PRB should be in surplus and adequate enough to meet the interest payments of the States;

- Numerical targets with respect to certain categories of expenditure such as non-interest revenue expenditure with sub-targets for revenue expenditure on social services and on economic services;
- Institutional reforms such as common budgetary practices, transparency rules, accounting system, public expenditure management and outcome budgeting; and
- Independent audit mechanisms and transparent oversight and monitoring.

5. Fiscal Transparency

7.6 Fiscal transparency implies being open to public regarding the structure and functions of the government. Fiscal policy transparency has been emphasized as an important pre-requisite of good governance. As discussed in Box IV.1, there are vast discrepancies across States in terms of preparation of budgets, classification of certain revenue/expenditure heads and reporting of various important indicators. Such lack of uniformity and inadequacy in transparency makes a analysis of State finances tenuous. Some of the issues with regard to transparency of fiscal data at the State level were also highlighted by the Committee on Financial Sector Assessment (Chairman: Dr. Rakesh Mohan) in March 2009. Despite the fact that most of the States have introduced FRLs, vast gaps still exist in terms of disclosure of adequate information. Therefore, States lacking disclosures and transparency standards need to gradually improve keeping in view the best benchmarks set forth by some other States. For efficacy of fiscal policy analysis, it is essential that data on State finances are disclosed in a comparable fashion across the States.

6. Surplus Cash Balances

7.7 The build-up of large cash balances at the State level in recent years raises issues regarding cash management by State governments. The build-up in surplus cash balances has implications for: i) revenue balances of the States; (ii) Centre's cash management; and (iii) open market operations

of the Reserve Bank. The States have to invest the surplus cash balance in ITBs or ATBs of the Government of India. Since the States earn a lower rate of return on these investments, instead of over-borrowing, the States may consider using surplus cash balances to finance their GFD. Alternatively, the cash surplus may be used for repaying old high cost debt. Further, the States may make efforts towards building up capacity for better cash management. It is suggested that apart from greater coordination among the government entities required for making realistic assessments of their cash needs, the States may also attempt to avoid a build-up of cash surplus by adopting advanced forecasting and monitoring mechanisms keeping in view the best practices across advanced economies.

7. Impact of Slowdown on State Finances and Fiscal Stimulus Programmes

7.8 The consolidated fiscal position of the State governments witnessed significant improvement in the recent years reflecting the higher share in Central transfers as a follow-up of the recommendations of the TwFC, States' own efforts at revenue augmentation, rationalisation of revenue expenditure and the cyclical upturn in the global economy that had a ripple effect on State finances. The States recorded a revenue surplus of 0.6 per cent in 2006-07 for the first time since 1986-87. For 2008-09 (BE), 25 States had estimated revenue surplus and 17 States budgeted GFD at less than 3.0 per cent of GSDP. However, major fiscal indicators witnessed deterioration during 2008-09 (RE) with 24 States reporting revenue surplus and nine States recording GFD at less than 3.0 per cent of GSDP. The pace of fiscal correction and consolidation which suffered a setback in 2008-09 (RE) is likely to continue with further slippage in fiscal indicators in 2009-10. As per the State budgets, the impact of the slowdown on major deficit indicators is estimated to be more pronounced in 2009-10(BE). Out of 28 States, ten States are likely to turn from revenue surplus to revenue deficit States during 2009-10 (BE), while 22 States have budgeted a GFD-GSDP ratio of above 3.0 per cent. Deterioration in the GFD-GSDP ratio appears to be largely due to deterioration in

the revenue accounts of States attributed to sluggishness on the revenue side as well as a significant rise in the budgeted revenue expenditure, particularly on account of committed expenditure.

7.9 Keeping in view the need for spurring aggregate demand in the economy, the Central Government allowed the States to raise additional market borrowings of 0.5 per cent of Gross State Domestic Product (GSDP), thus increasing the limit of GFD to 4.0 per cent of GSDP during 2009-10 (3.5 per cent of GSDP during 2008-09). The prevailing global crisis has shifted the focus of fiscal policy to providing growth stimulus at the State level too. Information regarding proposals for fiscal stimulus at the State government level is sparse. From the limited information that is available from budget documents for 2009-10 and gathered from the Finance Departments of State governments, it can be concluded that only a few States have decided to undertake dedicated fiscal stimulus packages. However, some States have announced various pro-poor schemes and proposed many sops for trade and industry, particularly relating to small traders, SSI units, lowering of taxes such as stamp duty, luxury tax, profession tax, entertainment tax and enhanced expenditure towards irrigation, PWD, education, local government and health and social welfare stimulus packages relating to subsidised rice for the BPL population and bank loans at subsidised rates for Self-Help Groups and beneficiaries of self-employment schemes, special state housing schemes for the BPL population and for low income groups in rural and urban areas. Some States, viz., Tamil Nadu, Rajasthan, Uttarakhand and Jammu and Kashmir which have not announced dedicated fiscal stimulus packages but have budgeted a significantly higher capital expenditure in 2009-10 as compared with that in 2008-09 (RE). However, the States' fiscal position in the coming period would largely hinge upon: (i) how fast the economy recovers with implications for recovery in tax collections by the States as well as the Centre; and (ii) how effectively the additional fiscal space is utilised. As soon as the Indian economy begins to recover, the State governments will need to re-

affirm their commitment to fiscal responsibility and revert back to the path of fiscal consolidation.

8. Implementation of Sixth Central Pay Commission (CPC)/State's Own Pay Commissions (SPCs)

7.10 The recommendations of the Sixth CPC have been implemented by the Central Government. A number of States have announced the implementation of the recommendations of the Sixth CPC/SPCs in 2008-09 and 2009-10. The full impact of the Sixth CPC/SPCs on States' finances would, however, be reflected during 2009-10. It may be mentioned here that the impact of the Fifth CPC award on State governments in terms of increase in salary related expenditure worked out to around 1.2 per cent of GDP. Despite a partial implementation of the Sixth CPC/SPCs, the States recorded consolidated revenue surplus during 2008-09 (RE) and it is widely perceived that the States are in a better position to absorb the impact of the implementation of the Sixth CPC/SPCs awards. However, it is difficult to gauge the precise impact of the Sixth CPC/SPCs award as implementation has not been uniform across States. Provisioning for pay has created an additional burden for the States, thus limiting the available space for developmental expenditure. The impact of the implementation of the Sixth CPC/SPCs on State finances may be more visible in the first two years (*i.e.*, 2008-09 and 2009-10). In this regard, given the slippage in State finances in 2009-10, the States may focus on better expenditure management by compressing wasteful expenditure wherever possible.

Conclusion

7.11 An analysis of the fiscal position of the State governments indicates deterioration in key deficit indicators in 2008-09 (RE) *vis-à-vis* the budget estimates. This setback has been due to a combination of factors such as the recent economic slowdown with its corresponding decline in revenue and in turn an increase in expenditure on account of stimulus measures undertaken by many States. Incentives provided by the TwFC and budgetary rules have played a positive role in creating fiscal space for the States to embark on stimulus packages. As a part of counter-cyclical measures

to minimise the impact of the global financial crisis and economic slowdown, the Central government allowed the States to increase the limit of fiscal deficit to 3.5 per cent of their respective GSDP during 2008-09 and further to 4.0 per cent of their GSDP in 2009-10. This additional fiscal space needs to be utilised for making capital investment.

7.12 An improvement in the quality of expenditure is vital for sustaining fiscal reforms. A reorientation of expenditure towards productive purposes may necessitate adherence to the principles of public expenditure management. Closely related to expenditure management is the issue of monitoring and evaluation of government programmes. A fiscal strategy based on revenue maximisation would also provide the necessary flexibility to shift the pattern of expenditure towards developmental purposes. To augment the States' resources, State governments need to reinvigorate the efforts to expand the scope and size of revenue flows into the budget through improvement in tax administration and the rationalisation of user charges.

7.13 The foremost concern before the State governments is to bring State finances back on the path of fiscal correction, although this would hinge upon the speed of recovery in the Indian economy. State governments may strengthen the rule based framework by introducing counter-cyclical provisions, debt norms and mechanisms for independent oversight and monitoring.

7.14 The recent turmoil in the financial markets has brought to the fore the importance of enhanced transparency and disclosure of information. At the State government level, fiscal transparency is very crucial on account of the States' increased reliance on market borrowings for financing their GFD. Even though the level of fiscal transparency in State budgets has increased in recent years, particularly during the post-FRL period, there are still a range of transparency issues that need to be addressed which *inter alia* include data on financing of GFD with detailed break-ups, outstanding liabilities as also details of off-budget borrowings, discharge of internal debt, wages and salaries, operation and maintenance, subsidies and uniformity in the nature and contents of various budget documents.

7.15 In recent years, the build-up of large surplus cash balances at the State level raises issues regarding efforts towards building up capacity for better cash management by adopting advanced forecasting and monitoring mechanisms by the State governments. Effective cash management and better synchronisation of cash inflows and outflows would enable the States to minimise their surplus cash balances. A Possible option could be the usage of surplus cash balances for financing GFD or repaying old high cost debt. On the whole, the slippage in State finances observed of late needs to be arrested quickly through a swift designing of a fiscal correction path.

Annex 1: Major Policy Initiatives of State Budgets 2009-10

State	Social	Economic	Fiscal	Others
1. Andhra Pradesh	- Mid-day meal programme is being expanded with distribution of books to all elementary education students in all Government Schools. - Setting up of new Universities in different regions of the State. - Proposal to implement a programme for imparting computer education to all students in 5000 selected High Schools and Junior Colleges. - Emergency Health Transport Service and Fixed Day Health Service have been introduced. - Abhaya Hastham Scheme guaranteeing a monthly pension of Rs.500 per month for the senior citizen women is introduced.	- Rajiv Awas Yojana has been introduced for providing housing to poor. - AP Road Sector Project has been introduced. - Initiative to make the Hyderabad City a world class city with construction of 158 KMs long outer Ring Road with eight lanes Access Controlled Expressway at an estimated cost of Rs.4,607 crore.	- One time waiver of loans sanctioned to the weavers cooperative societies and individual weavers under PMRY and Rajiv Yuva Shakti Scheme. - Efforts are on for simplification of procedures, rules, inspections, registrations and Single Window Clearance System for industries and business class to carry on their operations.	—
2. Arunachal Pradesh	- Construction of residential quarters for teachers and doctors prioritised. - Provide some allowance to the Panchayat Leaders for their mobility. - Provide a monthly fixed honorarium of Rs.500 for ASHAs, DAAs, and MEDICs. - Special focus on juvenile rehabilitation, persons with disability, implementation of nutrition programme and financial assistance to Arunachal Pradesh Social Welfare Advisory Board. - Priority is accorded to development and security of women and children.	- Massive road development programme has been proposed under which construction of 1,800 kms Trans-Arunachala highway will be constructed. - Under PMGSY additional 513 villages will be connected by two lane highways by constructing about 700 kms of roads.	- Proposes to levy 12.5 per cent VAT on tobacco products. 12.5 per cent VAT has been reduced to 4 per cent in respect of a number of products.	- Proposed to provide Rs.300 lakh as a start up fund to create massive capacity building among the SHGs in collaboration with NABARD. - Cash award of Rs.10 lakh, Rs.5 lakh and Rs.2 lakh has been instituted for the achievers of Gold, Silver and Bronze medals at the national level sports. - A corpus of Rs.3.0 crore created for Sangay Lhaden Sports Academy to promote sports and allied activities.

Annex 1: Major Policy Initiatives of State Budgets 2009-10 (Contd.)

State	Social	Economic	Fiscal	Others
3. Assam	- Six statutory Autonomous Councils have been created for all round socio-economic development of different indigenous ethnic groups. - Proposed to set up a medical college, Agriculture College, Research institute and an engineering college on PPP basis. - Provision of Rs.16.30 crore for construction of Dr. Ambedkar Bhawans in the scheduled caste dominated districts. - Scholarship Scheme for Girl students has been announced. - Proposed to provide financial incentives for Madrassas which introduces the modern subjects and vocational educational system. - Proposed to launch a scheme of providing unemployment allowances to disabled persons and families with disabled children. - A medical insurance scheme for Rs.35,000 per patient is mooted for people below poverty line(BPL). - To set up three new institutes, viz., Rajiv Gandhi Institute of Petroleum Technology at Sivasagar, National Institute of Design at Jorhat and National Academy of Construction. - Proposed to set up 50 new hospitals in interior areas of the State. - Two new Protection Homes for Women, one	- Venture Capital Fund under the aegis of Assam Financial Corporation (AFC) with an initial contribution of Rs.5.0 crore has been constituted. - Development of infrastructure and other basic needs of border areas have been taken up especially to impart skills and greater employment opportunities as also for women, farmers and youths for self employment is proposed. - Proposed to adopt a village as 'Model Village' by focused convergence of various developmental schemes. - Proposed to set up a Water Resource Management Commission for flood and erosion prevention and land reclamation. - State in partnership with Tamil Nadu, Orissa and Meghalaya to form a joint venture company to develop 300 MMT Coal deposit allotted to Assam for generation of 1200 MW power. - To set up a wholly integrated Plastic Park/ Plastic SEZ in Tinsukia district in addition to an Agri-HUB and Agri-Processing Zone at Boko under PPP arrangement. - Several SEZ/ Parks are being proposed sector-wise. - Proposed to set up Development Councils	- An amount of Rs.500 crore has been provided to Assam Infrastructure Financing Authority. - Chief Minister's Micro-Finance Scheme has been mooted. - A 'Loan Waiver Scheme for the Small Borrowers' with long outstanding dues is introduced. - State Government decided to offer the Central Government pay structure to the State Government employees in line with the Sixth Pay Commission's recommendations. - The entry tax on industrial input will be reduced to 2 per cent. - VAT on select items reduced to 4 per cent. - Tax rate on natural gas brought down from 20 per cent to 12 per cent - A Special Fund is created for the welfare of the artists in distress. - Incentive Fund to reward innovations in science and technology mooted.	- Modernizing the entire police force to tackle various insurgency problem. - Proposed to set up two Developmental Councils one each for Women and Youth with Rs.10 lakh and 35 lakh, respectively. - Women Entrepreneurs Council will be set up to promote women entrepreneurs. - To encourage sports it is proposed to construct swimming pool and indoor stadium. - Scheme of MAMATA is introduced for children born in Government Hospitals. - Proposed to provide housing facility to the unorganized workers in the urban areas. - Proposed to raise 2nd Battalion of Assam Forest Protection Force. - Proposed to set up Commission for Elementary and Secondary Education to suggest a roadmap and policies to improve the quality of school education. - Knowledge Commission is proposed to advise State Government on education policy.

Annex 1: Major Policy Initiatives of State Budgets 2009-10 (Contd.)

State	Social	Economic	Fiscal	Others
	Old Age Home for Women and Two Observation Homes for Children /Juveniles would be developed.	to examine and suggest measures for planned development of urban centers. • Infrastructure Development Projects are to be taken up in 10 new towns.		
4. Bihar	• To set up three new medical colleges. • To set up Special School for mentally retarded children in two districts. • To set up a training institute in collaboration with Maruti Udyog Limited, for training persons belonging to SC categories as motor driver and mechanics. • To set up three new boarding schools for girls belonging to backward category. • To distribute land under 'Maha-dalit Development Yojana' and '4-decimal Grih Sthal Yojana'. • Business Accident Insurance scheme will be started for the welfare of businessmen. • Setting up of Mega Growth Centres/ Institutes for higher education.	• To set up Rajya Path Vikas Nigam to implement ADB and other important projects. • To start work on 1400 bridges involving a cost of Rs.900 crore during 2009-10. • In agriculture, proposals are to revive and modernise the conventional irrigation system, loans and grants to farmers for setting up 128000 units of private pumps and supplementary pump sets for irrigation, to ensure 25 per cent seed replacement for rice and wheat and setting up of seed village in each block as also a 'Farmers Field School', and to bring all crops except rice and jute under Bihar Micro Irrigation Project. • To provide assistance to train men for poultry farming and also to set up four new fodder banks and two new dairy plants. • Power Grid to work in 24 districts. NHPC to undertake rural electrification in 6 districts. • A Handloom Park to be set up in Gaya. • Sugar factories are proposed with an annual budget provision of Rs.500 crore.		• Setting up of Emergency Operating Centres in eight districts under UNDP Disaster Management Programme. • To procure land and start construction work for National Institute of Fashion Technology. • To construct warehouses to store material relating to relief and rescue operations in 18 flood prone districts. • Funds will be provided for filling gap between capacity and funds available with Panchayati Raj Institutions for different development schemes.

Annex 1: Major Policy Initiatives of State Budgets 2009-10 (Contd.)

State	Social	Economic	Fiscal	Others
5. Chhattisgarh	- Proposed to provide Rs.100 crore as State's portion for the "Rashtriya Madyamik Siksha Abhiyan (RMSA)", a scheme started by the Central Government for the expansion of secondary level education in the Country. - Proposed to start "Mathari Express Yojana" for the pregnant women to promote institutional delivery. - Special survey and treatment drive in the leprosy affected districts with the assistance of "European Union's States Contribution Programme". - Setting up of "Scheduled Tribe Research Centre" for the preservation and development of Schedule Tribes' art and culture. - Opening up of a college in Dantewada for dumb and deaf students and one college in Jashpur for blind students.	- Proposed to provide a necessary kit and proper training to all the Gram Panchayats to test the quality of ground water in their area. - Establishment of fertilizer quality control laboratory in Bilaspur. - Proposed to open a multipurpose agriculture training centre in all the district headquarters. - Free electricity for irrigation pump sets of farmers. - Preparation of "District Human Resource Report" for the first time for the Rajnandgaon, Mahasamund, Kanker, Korba, Janjgir-champa, Surguja and Jashpur districts with the assistance of UNDP and Planning Commission. - Establishment of new apparel training and design centre in Bhilai and Rajnandgaon.	- New LPG connection to women at the subsidised rate. - Exemption of professional tax to small businessmen having turnover up to Rs.10 lakhs per year. - Bio-fuel is exempted from VAT to increase its production and consumption in the State.	Constitution of "Child Rights Protection Commission" for the protection of children's rights.
6. Goa	- State Government proposed to provide additional financial assistance of Rs.10,000 to the central scheme under Indira Aawas Yojana (IAY) for construction of houses for BPL family. - Special schemes are devised for the welfare of SCs/STs.	- To device an 'Agricultural and Horticultural Policy' - To create a 'Shetkari Adhar Nidhi' to take care of the farmers in times of distress and calamity. - To introduce a Scheme 'Jalkhund' to tide over the water scarcity to the farmers who grow vegetables in hill slopes. - Financial assistance proposed to the tiny entrepreneurs with traditional skills.	- Proposal to tone up the overall functioning of the Government administration. - An independent Third Party Audit' to study the Departments' finances and streamline loopholes with appropriate policy prescriptions. - As a revenue enhancing measure, 'Goa State Tax on Professionals, Trade, Callings and Employment Act, 2009' is proposed.	- Strengthen the vigilance department to prevent corruption in the State Government. - To appoint High Level Committee to Study the Index of Human Development. - Merit Scholarship to be introduced for students of Tenth and Twelfth classes and vocational stream. - Special voluntary retirement scheme for all government employees who are

Annex 1: Major Policy Initiatives of State Budgets 2009-10 (Contd.)

State	Social	Economic	Fiscal	Others
		- Infrastructure project are given highest priority and will be developed on PPP basis. - Proposed to construct a Bridge connecting Dona Paula and Vasco City as a Sea Link project on PPP / BOT basis. - An additional 'signature bridge' to be constructed to mark the Golden Jubilee of Goa's 50th year of liberation. - A single window clearance system for speedy disposal of applications for setting up new units in the State. - Interest rate rebate is being offered to women entrepreneurs to set up industrial units - To promote tourism, the phase II of Beach Safety programme is being proposed.	- Other tax measures include Rs.20 per cubic meter for water drawn for commercial usage, entry fees for all Casinos enhanced, entry toll on vehicles except two-wheelers to be levied, luxury taxes rates rationalised for hotels, one time registration charges to register all barge loading and unloading jetties, port and all other related charges increased, enhanced transportation charges for coal and coke as also for inflammable and hazardous items, license and processing fees for casinos and gambling on vessels/ crafts increased but reduced for retail sale for consumption. - Proposed to introduce Land Replenishment cum Green Environment Charge from Mining Industry.	having differently-abled and special children to take care of them. Also to devise appropriate scheme to take care of special children.
7. Gujarat	- Bal Sakhi Yojana has been introduced in the State. - Several programme including encouragement of girls education, reduce school drop-out rate, making available of health services and employment oriented training facility have been proposed. - New universities and technical institutions to be established. - Various welfare schemes relating to scholarship for education, bicycles, house allotment under	- All villages connecting the urban centers will be given priority. - A policy to avail energy from non-conventional resource like solar and wind energy has been formulated to attract private investments. - Connect all villages through broadband connectivity under scheme 'e-gram – Vishwa Gram' to help farmers in the remote village to know the price of their products as also to access information to facilitate their children with education.	- Revenue administration in the State has been made simpler by making amendments in the present provisions. - The pay structure of Sixth Pay Commission has been accepted to be implemented for the State Government employees.	On the environmental protection front, the various plans such as Van Bhandhu Kalyan Yojana, Sagarkhedu Yojana, Shaheri Gharib Samruddhi Yojana are being continued.

Annex 1: Major Policy Initiatives of State Budgets 2009-10 (Contd.)

State	Social	Economic	Fiscal	Others
	Din Dayal Aawas Yojana' and Assistance for marriage under 'Kunwarbai Nu Mameru' and also financial assistance for foreign education, all meant for people belonging to SCs/STs and backward communities.	Scientific urban development by integrating the schemes of upliftment of urban poor is put in place.		
8. Haryana	- For mentally challenged children monthly allowance of Rs.300 has been introduced and a women Medical College with 500 bed hospital and special institutions for mentally and physically challenged, destitute women and children and senior citizens is proposed. - Provide insurance cover to all the eligible persons in the age group of 18-60 years under Rajiv Gandhi Parivar Bima Yojana in case of death or permanent disability due to unnatural reasons. - Start new scheme viz., "Financial Assistance to Non-School-going Disabled Children Scheme", has been proposed. - For eligible scheduled castes, backward class(A) measures include a new scheme of Mahatma Gandhi Gramin Basti Yojana to distribute residential plot measuring 100 square yards, grant of loans at subsidised rate of interest for construction of their houses, 400 Anganwadis buildings to be constructed in the villages. Besides,	- Proposed to provide 100 per cent coverage of good and reliable water supply and sewerage facilities in 16 towns in the first phase. - Proposed to undertake renovation of major water resources. - Proposed to construct houses for industrial workers. - Proposal to provide basic infrastructure in villages having scheduled caste population exceeding 50 per cent under Mukhya Mantri Anusuchit Jati Nirmal Basti Yojana. - Proposal to promote scientific research, training and education wherein common research facilities would be set up in universities and other institutions. - Proposed to develop Industrial Model Towns (IMTs) in select places. Similarly Industrial Estates are to be set up. 'Economic Hubs' all along the Kundli-Manesar – Palwal Express way will also be developed - Clonal Agro Forestry has been introduced to	- Reduction in the rate of stamp duty on sale of land and property to 7 per cent in urban areas and 5 per cent in rural areas is proposed. - Electricity tariff has been reduced by over 50 per cent for fish culture consumers conducting their activity on a water area exceeding 0.4 hectare. - Levy of VAT on fish feed has been exempted. - The State Government has extended the pay package to the employees in line with Centre's Sixth Pay Commission and now it is in the process of extending the same benefits to the pensioners.	- A new scheme by name 'Panchayat Yuva Krida aur Khel Abhiyan' has been launched to offer rural youth an opportunity in the State. - To promote convergence and social audit a common committee known as Village Health and Sanitation Committee has been set up. - Scheme of Rajiv Gandhi Parivar Bima Yojana aims at giving compensation on account of death or disability. - Senior Citizen clubs, voluntary services network, issuance of identity cards for senior citizens, granting of 50 per cent concession in bus fares for 60 years and above age group and distribution of free spectacles for senior citizens from BPL are mooted. - Vulture Conservation and Breeding Center and Elephant Rehabilitation and Research Center have been set up. - A number of skill development centers are proposed to be established.

Annex 1: Major Policy Initiatives of State Budgets 2009-10 (Contd.)

State	Social	Economic	Fiscal	Others
	scholarship in school education and diploma courses are being offered. Computer education in all government schools and colleges and two new medical colleges are proposed.	benefit all small and marginal farmers, while augmenting the supply of raw material in wood based industries.		
9. Himachal Pradesh	9000 new houses to be constructed for rural poor and SC families under Indira Awas Yojana and Atal Awas Yojana. - New engineering college will be opened at Bilaspur. All the senior secondary schools will be connected with computer labs and broadband connectivity - Comprehensive health insurance plan in all the districts for families in BPL are being proposed. - Around 400 youth to be trained each year for employment in hospitality sector. Four CFLs distributed to all households under 'Atal Bijili Bachat Yojana'.	- Organic farming and vermi compost will be given high priority. 25 veterinary institutions to be upgraded and 19 new institutions to be opened. - Unemployed youths are to be trained in fish farming, pearl culture and commercial trout breeding. - Three major rural drinking water projects for 1171 habitations in Bilaspur and Kangra districts proposed. - To set up IT parks-cum-townships through a competitive bidding process. - Liberal permits to be provided for public transport services to promote self employment.	- Rural unemployed empowered to earn Rs.11,000 per annum under NREGA and Rs.500 crore has been provided for this in the budget. - Tax rates reduced on CFL, unbranded soaps and ghee. - Road tax completely exempted for plying in rural roads.	- Grameen Vidya Upasak Scheme reintroduced. - New Tourism sites to be developed for eco tourism. - Forest department to maximize forest plantation activities for its 6000 sq km available land. - Gaiety Theater at Shimla and rock cut temple at Masroor will be developed to be an important tourist attraction.
10. Jammu and Kashmir	- Primary education for all children with focus on female literacy and 100 per cent adult literacy is proposed. - For the economic empowerment of women, direct loans upto Rs.3 lakh at a concessional rate of 6 per cent interest is proposed for 100 women entrepreneurs through the State Women Development Corporation.	- A cluster approach to be adopted for expanding production and improving productivity in agriculture. - To create more sheep rearing units in private sector with a view to improve availability of mutton and wool and also generate additional employment in this sector. - The poultry department shall also work out the	- Proposed to introduce, 'Entrepreneurship Development Programme/s (EDPs)' which include an incentive in the form of non-refundable Seed Money to enable prospective entrepreneurs to kick start their ventures and make their projects bankable. - Government intends to create an 'Entrepreneurship	- A Multi Task Force to look into various aspects of mulberry culture, sericulture, weaving and silk industry will be set up. - A new techno economic feasibility reports shall be prepared and Special Purpose Vehicles shall be created to implement cluster schemes. - It is proposed to get digitization of all land revenue records and its availability on line.

Annex 1: Major Policy Initiatives of State Budgets 2009-10 (Contd.)

State	Social	Economic	Fiscal	Others
		feasibility of promoting large scale hatcheries for breeding of improved parent stock equipped with R&D facilities, in PPP mode. - The Government intends to exploit raw materials located in the backward regions by promoting local industry through clusters of industrial units in identified thrust areas. - Land measuring 500 kanals has been earmarked for Leather Zone in Industrial Growth Centre, Lassipora. - Two Textile Parks in the private sector are coming up at Ghatti and Govindsar in Kathua district. - Efforts are being made for creation of a land bank for new industrial units and for special industrial zone. - A Special Task Force is created in collaboration with NASSCOM for developing skilled resources in the State to participate in the national and global job opportunities in IT, IT enabled services, retail, tourism and other service industries.	Development Fund' with an initial corpus of Rs.25 crore. - The State Government has decided to enhance the wages of the doctors and paramedics working in the far off areas to attract qualified medical talents in rural areas with adequate incentives. - The recommendations of Centre's Sixth Pay Commission have been implemented for the State Government employees. - Proposal to introduce Bill on the New Pension Scheme from 1st January 2010 wherein the incidence of payment of pensions will get shifted to the pension fund. The scheme becomes mandatory for all new recruits after it is notified.	- District Employment and Counseling Centers to develop a reliable statistical base including skill inventory and skill deficiency mapping. 'State Policy on Employment' to address all issues relating to the problem of unemployment in the State under the name "The Sher-e-Kashmir Employment and Welfare Programme for the Youth" (SKEWPY). - Government commits itself to initiate and expedite the process of establishing 22 district level 'Rural Self Employment Training Institutes (RSETIs)'. - Overseas Employment Corporation to be created to liaise with the placement agencies, foreign embassies, Ministry of Labour and Department of Overseas Employment and create a knowledge bank for aspirers of overseas employment.
11. Jharkhand	- Priority has been given to education and social welfare sector. - Under Indira Awas Yojana new houses are sanctioned under stimulus package for the naxal affected districts.	- Thrust has been given towards rural development and energy sectors. - Establishment of Polytechnics and ITIs for strengthening the technical work force in the State.	—	—

Annex 1: Major Policy Initiatives of State Budgets 2009-10 (Contd.)

State	Social	Economic	Fiscal	Others
12. Karnataka	- Besides a proposal for establishing a general university, exclusive universities in the field of Agriculture, Horticulture, Ayurvedic and for Sanskrit and Vedic education are also proposed. - On the pattern of the NIMHANS, Bangalore, an institute of mental health will be established. - Launched a new programme to construct houses with 5000 weaving rooms at a cost of Rs.60,000 each to provide conducive environment to the poor weavers to carry out their profession. 5000 houses will be constructed during 2009-10 in urban areas for Slum Area Development.	- To start a large scheme to improve rural roads on annuity basis, on PPP model. - Proposed to establish a steel zone, spice park and Auto Park for the industrial development of North Karnataka. - Employment Exchanges will be converted into Human Resource Service Centre to provide skill gauging, training and to serve as help desks to explore employment opportunities. - Bangalore Infrastructure Development Task Force to prepare blue prints for organized development of Bangalore with a special programme of Rs.2,000 crore on PPP basis.	- Exemption available on food grain items like paddy, rice, wheat and pulses in the State would be extended for another year with effect from April 1, 2009. - To promote trade exhibitions, Luxury Tax on Exhibition Hall will be reduced and on Marriage Hall will be reduced from 20 per cent to 10 per cent. - Reduce entertainment tax from 40 per cent to 30 per cent. - Stamp duties on all sale transactions relating to immovable properties have been reduced.	- Establish an aqua marine park on PPP basis in Mangalore on the lines of that in Singapore. - To ensure transparency in agriculture markets, e-tendering procedures will be implemented. - For popularizing internet use in rural areas, establishing Electronic Public Call Offices (e-PCO) will be promoted. - Industrial Development Vision Task Force set up to prepare an outline for comprehensive industrial planning and policy. - Western Ghats Protection Task Force for protection of forest and conservation of Bio-Diversity and Environment has been set up.
13. Kerala	- All BPL families would be provided ration rice at Rs.2 per kilo. Under the scheme of 'Asharya' all fishermen, SC/ST families will also be covered even without being under BPL category. - Around 41,500 families in distress and whose arrears outstanding prior to 1996 are being written off and title deeds shall be returned. - Computerization of 3055 high schools and higher secondary will be taken up. - Four ITIs will be made center of excellence and 10 more new ITIs will be started. - All people above the age of 65 who are not	- Stimulus package of Rs.10,000 crore was announced of which Rs.5,000 crore would be for water supply, irrigation and public works and the other Rs.5,000 crore would be for EMS housing scheme, IT, KFCs, roads and bridges. - Direct investment by the Government for the infrastructure development to the tune of Rs.1,500 crore as Malabar Package. - Rs.500 crore project will be implemented in partnership with Coconut Board. - A comprehensive Sea protection Scheme would be implemented to rescue fishermen	- Capital subsidy of 30 per cent would be given for industries related to processing of coir pith. - Monthly pension of Rs.500 till the age of 55 years for retired Beedi industry workers is proposed. - A venture capital fund of Rs.100 crore would be set up to support setting up of innovative small and medium enterprises. - All the registered tourist resorts and house boats will be given deferment of half the tax for one year. - Provision of Rs.15 crore as equity for the Coastal Development Corporation (CDC)	- An Expert Committee is set up to scientifically develop an agricultural calendar to reduce the need to close the Thanneermukkom Bund. 40 branches of Kerala State Financial Enterprises will be opened. 27 tourist centers would be developed in the Malabar Region and a new business model is being followed for promotion of tourism. - Government would earmark Rs.40 crore as equity contribution in KSIDC's venture to set up a Life Science Park in Thiruvananthapuram. - Pharmaceutical Drugs Research for the purpose of standardization of

Annex 1: Major Policy Initiatives of State Budgets 2009-10 (Contd.)

State	Social	Economic	Fiscal	Others
	receiving any other pension will be given a monthly pension of Rs.100. A comprehensive drinking water and sanitation project intended to benefit 3 lakh people is under preparation.	from accidents and natural calamities. - For renovation of lift irrigation and water regulating schemes funds have been allocated. - Kerala Coir Marketing Consortium will be created. - A package will be implemented for renovation of spinning mills under TEXTFED. - A loan package of Rs.500 crore is announced to be implemented to support SMEs. - The development agencies, viz., KSIDC, KINFRA and INKEL have taken initiatives to set up Rs.8000 crore Super Thermal Station at Cheemeni. - Steps taken to make available 7650 acres of land for industrial development and construction will begin for Mega Industrial Park at Manjeswaram, Advanced Technology Park at Ramanattukkara, Footwear Industrial Park at Pantheeramkavu and Electronic Park at Neeleswaram. - Under the umbrella of IT Infrastructure Company 10 IT Parks will be set up. - Electricity Board would start small hydro projects directly in partnership with private players. - It is proposed to set up a Kerala Rail Development Corporation (KRDC) as	which will avail loans to construct 10 fishing harbours. - Asset Maintenance Fund set up with a corpus of Rs.130 crore for maintenance and renovation of government buildings. - A Welfare Fund is set up for the migrant labours from other States to provide assistance for health care, education, and also death benefits. - A Welfare Fund for Non-Resident Keralites is set up to provide small assistance to the needy gulf returnees because of the recession elsewhere. - A new scheme of one time settlement for clearing all the pending under-valuation in respect of stamp duty has been announced. - One more opportunity is being provided as one time settlement of tax arrears. - Tax reduction/concession scheme has been announced in respect of a number of products. - Complete e-filing of returns has been implemented. - To attract petty dealers with an annual turnover of below Rs.20 lakh to the tax net by providing an option either to pay a consolidated tax of Rs.3000 per annum or in four equated quarterly installments. - One more opportunity is provided for 'Voluntary	Ayurvedic drugs will be set up. - New norms have been set for implementation of public works and projects and to examine the causes for delays in executing the projects. - A mega scheme would be developed for generating a green buffer zone around the existing forests and densification of the existing forest. - Infrastructure developed for National Games would be of permanent value for the development of Sports in the State. - Monitoring Commission for Administrative Reforms will be set up.

Annex 1: Major Policy Initiatives of State Budgets 2009-10 (Contd.)

State	Social	Economic	Fiscal	Others
		a joint venture with Government, private participation and the Railways.	Disclosure Scheme' to disclose the suppressed turnover and pay tax thereon.	
14. Madhya Pradesh	• "Sudama Scholarship" for the boys and girls belonging to poor class is proposed. • Proposal for opening up of highly acclaimed educational institute like IIT in Indore and School of Planning and Architecture, National Institute of Fashion Technology, National School of Design and Indian Institute of Science and Education Research in the State in Bhopal. • A new research scholarship to promote higher education among poor children is proposed. • Rs.8000 per month scholarship for research studies to handicapped students to be provided. • Opening up of a new Agriculture University in Gwalior for greater coordination of agriculture research work among various colleges and research centers proposed.	• Greater use of information technology for the development of agriculture. • Providing direct computer connectivity to all the 313 developmental blocks of the State and establish an "Agriculture Knowledge Centre". • To establish States' first agriculture based Community Radio Station in Sironj. • Constitution of Narmadanchal Medium and Small Irrigation Scheme Council for the effective implementation and monitoring of medium and small irrigation schemes under the Narmada basin project.	• Plan to implement Electronic Clearing System (ECS) for Government payments.	• Madhya Pradesh Science and Technology Council will prepare a District Resource Atlas for all the districts of the State. • Establishment of additional Police Stations in Urban Areas and establishment of Anti-Terrorist Squad are proposed . • Improvement in the quality of training in 22 States' Industrial Training Institutes with the help of private participation are proposed.
15. Maharashtra	• Government has decided to construct 5 lakh houses in metropolitan region to provide temporary shelter to poor and needy on leave and license basis. • Under Swarn Jayanthi Sujal and Nirmal Programme the sanitation and water in urban centers will be provided.	• The Gosikhand Project has been approved as National Project by the Government of India; around 2.5 lakh hectares of land will be brought under irrigation. • Project of 250 mega watt of Tata Power Company at Trombay has been commissioned.	• Provide Special Fund for construction of internal roads, gutters and other amenities. • Debt Relief Scheme introduced for farmers who are not covered under the scheme of the Central Government. • Approximately Rs.200 crore of loans proposed to be waived in respect of tribals.	• Free travel facilities will be provided to women representatives of village panchayats. This will benefit around 12000 women members. • Sports Complexes will be built in all the talukas, districts and divisional headquarters. • Initiatives taken to establish Cancer Center at the Government

Annex 1: Major Policy Initiatives of State Budgets 2009-10 (Contd.)

State	Social	Economic	Fiscal	Others
	- Under Indira Awas Yojana 2,24,323 dwelling units will be taken up for construction. - On PPP basis, Indian Institute of Information Technology (IIIT) and IIMs will be set up. - Pre-metric Scholarship will be offered to students belonging to minority communities mainly to prevent the school drop outs. - For the benefits of household workers, national insurance scheme is being introduced.	- Financial Assistance will be provided for the construction of mechanized fishing boats to the group of fishermen sponsored by the Fisheries cooperative societies. - Necessary steps taken in the field of power generation, transmission and distribution. - Under Rajiv Gandhi Rural Electrification Programme approximately 25000 villages will be taken up for electrification. - Under the Central Road Fund Scheme 325 kilometers of road will be constructed with a cost of Rs.250 crore. - Railway infrastructure will be strengthened by implementing 4 projects. - Airports in the State will be developed. - Provision has been made to create employment under Maharashtra Rural Employment Generation Scheme.	- Package Scheme of Incentives for Industries has been provided to the tune of Rs.400 crore. - Loans sanctioned and outstanding by social justice department to be waived off. - Electricity Bills outstanding is proposed to be waived off in tribal areas. - VAT has been increased on certain items, viz., liquor, tobacco, mobile phones, excise on imported foreign liquor.	Medical College Hospital in Aurangabad. - Funds to afforestation programme have been enhanced to Rs.244 crore. - Funds have been provided to strengthen the police with all the necessary infrastructure.
16. Manipur	—	- Expansion of area under horticulture has been identified as a thrust area for Annual Plan, 2009-10. - A tentative outlay of Rs.26.5 crore is earmarked for development of roads, bridges in the State. - NABARD has sanctioned a loan for development of Food Park at Nilakuthi.	—	—

Annex 1: Major Policy Initiatives of State Budgets 2009-10 (Contd.)

State	Social	Economic	Fiscal	Others
		- State Government's share of Rs.8 crore sanctioned for integrated Handloom Cluster Development Scheme. - Implementation of Urban Reforms is being taken up under JNNURM.		
17. Meghalaya	- Under Sarva Shiksha Abhiyan (SSA) elementary education to all in the age group of 6 to 14 years by 2010 will be provided. - Setting up of technical institutions of national and international repute under the PPP mode will be encouraged. - To provide potable water to all rural and urban areas water supply schemes have been chalked out. - It is proposed to cover 3745 families under the Rural Housing Scheme for economically poor.	- Steps will be taken to adopt proven technologies and measures to improve 'Jhum' and 'Bun' cultivation. - Participatory Irrigation Management will be implemented in the remaining districts. - Pig Breeding Farms at Kyrdekulai and Dala and setting of a new Hatchery and Poultry production unit in East Khasi Hills District are proposed. - Construction of 90 KMs of new roads, metalling and black topping of 130 KMs of roads and improvement and widening works of 80 kms taken up. - New Industrial Policy is being finalised to strengthen and development of industries in the State. - Steps to be taken to improve road communication and other infrastructural facilities in the border areas. - Efforts are on to promote tourism while also to generate employment.	- Online Treasury NFT application in all the treasuries and Sub-treasuries of the State is provided. - Efforts are on to promote revenue generation with export promotion linkage with Bangladesh. - To set up integrated check gates on important routes to check leakage of minerals.	- Pension Automated System will be introduced for better service. - Government identified 24 public Health Centers to work on 24x7 bases with additional staff. - A wide range of schemes are proposed to promote science and technology. - Meghalaya State Medicinal Plants Board with the help of National Medicinal Plants Board is implementing four projects in the State.
18. Mizoram	To set up institutions like Indian Institute of Information Technology,	The Revised New Land Use Policy (NLUP) has been designed.	Focus is on finding the required resources from alternative sources like	Mizoram will be the first State in India to formulate a

Annex 1: Major Policy Initiatives of State Budgets 2009-10 (Contd.)

State	Social	Economic	Fiscal	Others
	National Institute of Technology, Institute of Medical Sciences and Agriculture University. Education Reforms Commission is set up to examine and suggest ways and means to offer quality education affordable to the poor.	- Hydro projects above 25MW are proposed to be taken up under PPP. - In order to bring about comprehensive land reforms and land settlement a new land law is being formulated. 'North Eastern Region Capital Cities Development Investment Programme' set up for taking up urban renewal projects in Aizawl City along with other four North-Eastern Capital Cities are proposed.	external assistance in the form of EAP and private capitals through PPP. - A Public Expenditure Review Committee (PERC) had been constituted to look into the fiscal position of the Government and various connected issues on a half-yearly basis. - To set up a Guarantee Redemption Fund for meeting the future contingent liabilities of the Government arising out of invoked guarantees.	comprehensive forest and soil conservation and management policy. - A suitable Oil & Natural Gas Policy is being formulated. 'Catch them Young', a comprehensive policy for promotion of sports with development of infrastructure and Sports Promotion Center to be established at all district head quarters. - Proposed to set up a Law Commission to look into the various issues connected therewith.
19. Nagaland	- Indian Institute of Management to be established at Chumukedima and School of International languages at Kohima and a degree Civil Engineering College to be established. - Efforts are to provide machineries and equipments in the Naga Hospital at Kohima and all district hospitals. - Under rural water supply programme 126 villages shall be provided water supply, while 250 villages will be communitised.	- About 50 KMs of agri-link roads to be completed during the year and focused to APMC and agri-link construction. - Renovation of 220 hectares of existing ponds and coverage of 120 new hectares and priority is given to the community fisheries and water bodies including development of fishery in the Doyang HEP reservoir. 74 irrigation, flood control and minor irrigation projects would be completed during the year. - Construction of bye-pass road in the capital town commenced.	As a measure of improving revenue collection, water supply meters are planned to be installed in several towns.	- Scholarships are being offered to meritorious students from the backward districts. - Government to set up quality control boards for adherence of standards in all the construction works. - District Court complexes and customary courts will be constructed. - Funds are provided for setting up science laboratories in four Government Colleges. - Department of Geology will explore in detail on the prospects of lime stone stock.
20. Orissa	- An Agriculture College for extension of agricultural education is proposed - Construction of 1000 hostels for ST and SC Girl Students will be taken up. - Government has taken many steps to provide	- Out of State's own revenue, provision is made for Mo Kudia Yojana, Madhu Babu Pension Scheme, Biju KBK Yojana and Gopabandhu Gramin Yojana. - New Agriculture policy being implemented by	- Recommendations of Centre's Sixth Pay Commission are being implemented for State Government employees and pensioners. - Teachers' salary in the State has been revised as per UGC recommendations.	-

Annex 1: Major Policy Initiatives of State Budgets 2009-10 (Contd.)

State	Social	Economic	Fiscal	Others
	social security for destitute women and old people and to promote empowerment of women. Higher funds are being allocated for National Oldage Pension Schemes.	providing fertilizer, seeds and pesticides at subsidised rates. - New Programme 'JEEBIKA' has been initiated for the extension of livelihood programme through 460 watershed projects in six tribal dominated districts. - Provision is made under Rashtriya Krishi Vikash Yojana for newly implemented National Project Management of Soil Health and Fertility. - Critical maintenance of Major, Medium and Minor Irrigation Projects and also Biju Krushak Vikash Yojana are being taken up.	Interest rate subvention from 7 per cent to 5 per cent offered on crop loans provided by the Cooperative Banks.	
21. Punjab	- The State Government is setting up a Super Specialty Cancer & Trauma Hospital at Civil Hospital under PPP mode. - Bhai Ghanaya Health Insurance Scheme has been launched to provide Rs.2 lakh insurance cover to members of Cooperative Societies. - All the districts have adopted "Rashtriya Swasthya Bima Yojana" for providing Health Insurance cover of Rs.30,000/- for BPL families. - The State Government has taken a major initiative to set up 117 Adarsh Schools, one each in every Assembly Constituency in collaboration with the private sector.	- National Rural Employment Guarantee Scheme will be implemented throughout the State. - Construction of 9 new low dams for ground water recharging and anti water logging works proposed. - The State has decided to set up three new Thermal Power Plants. 20 Clusters for Micro, Small and Medium Enterprises are proposed to be set up in the State. - Development of roads from Chandigarh to Phagwara, Southern Bypass of Ludhiana along Sidhwan Canal, ROBs, Ring Roads for Mohali, Jalandhar and Amritsar is proposed under Project Plans for the current year.	- All Government employees will start getting new pay scales from August 1, 2009. The other recommendations of the Fifth Punjab Pay commission are under active consideration of the Government. - A comprehensive policy prescribing collection of External Development Charges (EDC), License/Permission Fee and Change of Land Use (CLU) charges, to generate sufficient revenue to provide the ultra modern urban infrastructure is proposed. - Attempt is made to introduce gender budget.	- The State Government will provide Rs.1500 each to poor families for institutional deliveries in Government Health Institutions in the current year. - A scheme for girl child under "Nanhi Chhan" programme is proposed this year. The government will deposit Rs.13,000 with LIC in favour of every girl born in a poor family. - It is proposed to launch LIC sponsored Jan Shree Bima Yojana for BPL and Aam Admi Bima Yojana for rural landless families for providing insurance cover of Rs.75,000/- for accidental death and Rs.30,000/- for natural death. - Under Rajiv Gandhi Gramin Vidyutikaran Yojana, till June 2010,

Annex 1: Major Policy Initiatives of State Budgets 2009-10 (Contd.)

State	Social	Economic	Fiscal	Others
	- Mid-Day Meal scheme is being implemented in all the primary/ upper primary schools. - Proposed to set up 21 Model Schools in educationally backward districts.	- Overall outlay of Rs.140 crore is provided for 'Crop Husbandry'. - There is also a provision for renovation of 1000 village ponds and to provide sewerage system in 100 villages. - New Town Planning norms conforming to international standard have been laid for the development of towns. A list of 30 towns has been drawn up for the preparation of Master Plans.		electric connections will be provided to 4 lakh rural households including single point connections to 1.5 lakh BPL families. Computer labs have been set up in all 4965 upper primary and senior secondary schools.
22. Rajasthan	- Under health, proposals include opening of new 537 sub-health centres in rural areas, ICU in 9 districts, trauma units in 18 districts, rehabilitation centres in 18 districts. - To open 15 Ayurvedic, 5 Homoeopathic and 10 Unani hospitals in 2009-10 and also a Heart Institute in Jaipur. - Hostels to be constructed under 'Babu Jagjivanram Yojana' in 13 districts for girl students belonging to SC/ST categories. - State Government will provide interest subsidy of 2 per cent on loans taken by persons of minority communities for business activities from the Rajasthan Minorities Finance and Development Corporation. - To use funds received under NREGA for	- Roads of 5000 km to be upgraded and modernised. - To complete 13 mega water projects costing Rs.1,127 crore, two 50 megawatt solar power projects and 27 minor irrigation projects. - To formulate a new Industrial and Investment Policy. - To strengthen Rajasthan Finance Corporation, it has been decided to convert loans from SIDBI and the State Government into equity and the authorised capital has been raised from Rs.100 crore to Rs.200 crore. - New Mineral Policy for better conservation and use of mineral resources has been announced.	- Proposed to set up Directorate of Revenue Intelligence to track sources of revenues and curb tax evasion. - Tax facilitation centres to be set up at the level of each tax assessment officer. - No increase in power tariffs for farmers on the next five years. - Tax rate to be reduced from 12.5 per cent to 4 per cent on stones used for buildings and in Science laboratories in schools. - De-oiled rice bran (DORB) to be exempted from tax for the benefit of animal husbandries. - Proposed to provide VAT exemption to all khadi and village industry products subject to certain exemption. - To reduce stamp duty on immovable property from 8 per cent to 5 per cent and for women it will be reduced from 5 per cent to 4 per cent.	- To recruit 540 medical officers and 1400 para-medical and nursing staff. - To formulate a new 'Forest Policy' and 'Vision Document for Restoration of Degraded Forests'. - To constitute 'Senior Citizen Board' to address problems of senior citizens.

Annex 1: Major Policy Initiatives of State Budgets 2009-10 (Contd.)

State	Social	Economic	Fiscal	Others
	constructing permanent assets rather than using for temporary works. - To upgrade each Government primary school to middle school in each gram panchayat. - To implement World Bank funded 'Vocational Training Improvement Project' in 10 ITIs. - To set up Rajasthan Council of Vocational Education and Training. - To prepare a new Housing Policy focusing on providing accommodation to people belonging to economically weaker sections and lower income group.		- To attract major aviation services, tax rate on fuel and aviation spirit is proposed to be reduced from 28 per cent to 4 per cent. - To boost tourism industry, room with a rent of Rs.3,000 a day is proposed to be exempted from luxury tax. - To increase tax rate on tobacco and related products from 12.5 per cent to 20 per cent. - To impose 10 paise water conservation cess on each unit of power tariff.	
23. Sikkim	- In health sector, introduction of a workable Health Insurance Scheme, construction of 500 bed capacity super specialty hospital and vaccination programme is being implemented. - Under Mukhya Mantri scheme, monthly free distribution of 4 kg mixed daal to BPL families as also spectacles and hearing aid free of cost to all needy people is being implemented. - Immediately to set up one B. Ed. College at Soreng and one more District Institute of Education and Training (DIET) centre at Namchi. - Government proposed to set up an orphanage.	- To prepare a blue print under the broadly define village Development Action Programme. - Action initiated for mapping of all the village springs to stop precious water sources getting dried up. - Physical infrastructure of the judiciary system are being developed throughout the State. - Villages engaged in ethnic tourism business will be provided assistance to develop accommodation facilities as well as sanitary infrastructure.	- Proposed to sponsor 1 lakh households under the Financial Inclusion Project in the State. - A no frill Bank Account through the Business Correspondent Route of any nationalised or good private bank in the name of female member of the household is being introduced, for which the Government will provide grants as seed money.	- Knowledge Commission has been constituted. - To encourage sports, it is proposed to construct stadium at Namchi. - It is proposed to construct a Habitat Centre, State Art Gallery and a State Museum and an Annexe Building to the State Secretariat. - Programmes for extending free legal aid and awareness campaigns to the poor is being organized to reach every nook and corner of the State.

Annex 1: Major Policy Initiatives of State Budgets 2009-10 (Contd.)

State	Social	Economic	Fiscal	Others
24. Tamil Nadu	5,000 crossbred milch animals along with other support measures will be provided to the women self help groups through the Tamil Nadu Co-operative Milk Producers Federation in 100 villages. - Essential food items like toor dal, urad dal, palm oil and wheat flour to come under the Special Public Distribution System and ten cooking condiments at Rs.50 under the scheme of 'Condiments at affordable prices' are being provided. - In the ensuing financial year improvement works will be taken up in 5,000 schools, 421 government high and higher secondary schools are being constructed with the assistance of NABARD. - Computers will be provided to 2,500 middle schools. The infrastructure of high schools will be improved at an outlay of Rs.800 crores under the new national scheme for secondary education of the Union Government. - Under Moovalur Ramamirtam Ammaiyar Memorial Marriage Assistance Scheme, a sum of Rs.150 crores has been allocated to enable 75,000 poor girls to benefit. - The Indra Gandhi National Old age Pension Scheme for all old aged persons living below poverty line is being implemented	'Agriclinics' are being set up in all 385 blocks to provide all necessary services to the farmers at a single place. - Farmers are encouraged to cultivate more remunerative horticultural crops, with the help of National Horticulture Mission. - A sum of Rs.388 crore has been disbursed as compensation to 10.4 lakh affected farmers. The land revenue will be waived for this year in the 12 flood affected districts. - Subsidy will be provided to 25 lakh farmers to insure their crops in the coming year under crop insurance scheme. - Under the World Bank aided Irrigated Agriculture Modernization and Water-Bodies Restoration and Management (IAMWARM) project, works will be undertaken in 38 more sub Basins during the year. - Permanent flood protection works against floods in Cauvery and Coleroon rivers in Karur, Trichy, Ariyalur and Perambalur districts have been taken up at a cost of Rs.211 crore. - With a view to preventing flooding of Chennai City, a major project at an estimated cost of Rs.1,448 crores	- Not to charge interest on co-operative crop loans hereafter to all farmers who repay their crop loans on time from the ensuing financial year. The Government will pay that interest to the co-operative institutions. - Government has provided an incentive of Rs.120 and Rs.100 per quintal for fine and common varieties of paddy, respectively, over and above the Minimum Support Price and incentive fixed by the Union Government. - Accepting the recommendations of the Third State Finance Commission the devolution of funds to local bodies will be increased from the present 9 per cent to 9.5 per cent in the coming financial year. Due to this, local bodies will additionally receive Rs.187 crore. - For local bodies, in the form of devolution, assigned revenue and schematic assistance, the funds allocated has been increased to Rs.6,928 crore. - Hereafter only a nominal sum shall be levied as 'Land Revenue' also to simplify the present cumbersome system, land revenue of Rs.2 per acre of dry land as against an average levy of Rs.15 per acre at present and Rs.5 per acre of wet land as against an average levy of Rs.50 per acre	- The number of SHGs will be increased to 20,000. Revolving fund will be provided to these new groups. - To implement the e-District programme for the computerisation of the District Collectors' Office in 5 districts. - E-governance to be introduced in the three main departments, viz., Food and Civil Supplies Department, Commercial Taxes Department and Treasury Department. 5,500 veterinary camps benefiting 68 lakh cattle will be conducted in coming financial year as well under Livestock Protection Scheme. - Tamil Nadu Agricultural Labourers Welfare Board is being revived and various benefits, viz., assistance for marriage, education and pension will be provided. - A modern state library of international standard would be established in Chennai. 11,284 transformers and 45,911 km of electric lines will be newly laid at a cost of Rs.447 crores and about 5.5 lakh rural households will be electrified under Rajiv Gandhi rural electrification scheme. - Protected drinking water supply will be provided to 8,000 rural habitations. 30 combined water supply schemes and drinking water improvement schemes for 50 towns will be undertaken.

Annex 1: Major Policy Initiatives of State Budgets 2009-10 (Contd.)

State	Social	Economic	Fiscal	Others
	jointly with Union Government. - Loans to the tune of Rs.30 crore will be disbursed to 10,000 persons belonging to minority communities through Tamil Nadu Minorities Economic Development Corporation. - Under the scheme for medical treatment to pensioners, the ceiling on medical reimbursement has been increased from Rs.50,000 to Rs.one lakh. Further, spouse of the pensioner also have been included under the scheme.	has been approved under Jawaharlal Nehru National Urban Renewal Mission. - Underground sewerage schemes will be taken up at a cost of Rs.408 crore - Foundation stone for Chennai Metro Rail Project will be laid soon. - Roads in 2500 more village panchayats will be improved at a cost of Rs.401 crore. - NREGS will be implemented in all the districts at an outlay of Rs.1,750 crore. - New fishing harbour will be established at a cost of Rs.40 crore.	at present, shall be levied from the coming fasli year. - Interest subsidy to Weavers' Co-operative Societies has been revived and interest rate has been reduced from 12 per cent to 8 per cent. - VAT rate has been slashed on a large number of items.	- Under the Integrated Housing and Slum Development Programme 21,000 new houses will be additionally constructed in urban areas. - For providing permanent houses to poor people, 1,35,000 concrete houses will be constructed in rural areas. - National Centre for Geriatrics Research, having facilities for providing necessary special treatment to elderly and undertaking research regarding old age ailments, will be established at Kalaingar Karunanidhi Nagar at a cost of Rs.112 crore with the assistance from the Union Government. - Under Tamil Nadu Afforestation Programme afforestation will be taken up under the scheme.
25. Tripura	- Proposed to build veterinary college to train manpower. - Students in IX and X standards from BPL categories will be provided with free books and notebooks. - More general colleges and engineering colleges will be set up. - Programmes for awarding scholarships/ sending students for job oriented/ professional colleges/ awarding of meritorious students from SCs, OBCs and religious minorities will continue. 6 more primary health centers 2 sub-divisional	780 Mini dairy projects got sanctioned by Banks under venture capital fund. - For augmenting water resources few projects/ schemes to be implemented. - Introduction of a State funded employment generation programme for urban areas. - Industrial infrastructure for a Food Park, Export Promotion Industrial Park, and Bamboo Park are being set up at Bodhjugnagar Growth Center. - Large areas of land which are accessible to NH44 are being	- Tripura has launched a State Support Scheme to provide soft loan to SHGs. - Proposal for sewerage Disposal project, Comprehensive Mobility Plan (CMP), water supply under JNNURM for Agartala initiated. - Preparation of master plan for all Urban Local Bodies launched.	Indo-German project is in final stage and is expected to be launched for rehabilitation of degraded forest.

Annex 1: Major Policy Initiatives of State Budgets 2009-10 (Contd.)

State	Social	Economic	Fiscal	Others
	hospitals and 3 district hospitals will be taken up.	identified and developed for industrial locations.		
26. Uttarakhand	- To start "Dev Bhoomi Muskan" scheme to provide quality education to boys and girls belonging to the poor class. A voucher scheme is also to be started in each district headquarter in participation with the private sectors schools. - Free education facility for boys has been extended up to 12th standard from the prevailing 8th standard in Government and Government aided schools. - Start "Nanda Devi Kanya Scheme" to prevent female foeticide and providing economic and educational protection to girl child. - Setting up of an Ayurveda University is proposed. - Opening up of neo natal units in every female hospital to bring down the child mortality rates at the minimum levels.	—	- Proposed to abolish additional Stamp duty in urban areas. - Stamp duty on agreement without possession to be reduced to 4 per cent from 7 per cent. - Computerisation for simplification of VAT processes, extension of e-payment facility, initiation of e-filing and facility for downloading of various forms proposed.	- Intensive evaluation of developmental schemes/ programmes will be done through third party specialists to ensure quality execution at the ground level. - Constitution of "State River Conservation Authority" to make river Ganga and its tributaries pollution free. - To establish Bhasha Sanstan and Hindi Academy for the preservation and development of Hindi language.
27. Uttar Pradesh	- Setting up of Dr. Shakuntala Mishra Handicap University for the higher education of handicap students belonging to various sections of the society. - To start "Mahamaya Poor Girl Ashirwad Yojana" for the betterment of girls and to make them independent in the society, develop a positive frame of mind towards female births	- Opening up of 2000 MW power plant in Fatehpur by the Uttar Pradesh State Electricity Production Corporation in collaboration with Neyveli Lignite Corporation. - High priority to energy sector with major thrust towards power generation and up gradation of transmission.	- Increase in the amount of grant from 50 per cent to 90 per cent to provide relief to the farmers. - The amount of subsidy on bio-fertilizers has been increased to 90 per cent in order to increase its usage among farmers as this will be crucial for the long term productivity. - Rate of VAT reduced from 12.5 per cent to	Setting up of "State Quality Assurance Agency" to evaluate the quality of higher education in university and colleges.

Annex 1: Major Policy Initiatives of State Budgets 2009-10 (Contd.)

State	Social	Economic	Fiscal	Others
	and for encouraging adult girl marriages. - Proposed to set-up Arabi-Parsi University in Lucknow. - Establish a Technical University in Kanpur. Five new Indian Information Technology Institute has also been proposed. - Establishment of virtual classroom for the skill development of the engineering students.	- Establishment of UP State Road Transport Passenger Infrastructure Development Corporation to facilitate high quality bus system and for the improvement of transport in the State. - Setting up of Metro rail System from Noida to Delhi. Metro connectivity between Kanpur and Lucknow has also been proposed. - Start "Integrated Development and Modernization Scheme" for the power loom sector, to encourage and promote weavers of the power loom sector.	4.0 per cent on drip and sprinkler irrigation.	
28. West Bengal	- Proposed to distribute rice at the rate of Rs.2/- per kg. for BPL card holders through the ration shops. - As a measure of preventive health care, supply of safe drinking water along with provision for sanitary toilets is emphasized. - It is decided to conduct as many courses on management and technical education as possible under the existing regulations, on the campuses of general degree colleges and the universities, thereby opening up additional opportunities to students at a relatively lower cost. - In addition to increase in the scale and access to hostel charge benefits, and wider coverage of book grants	- State-level package of schemes, was announced on February 23, 2009. Some of these schemes are year specific with beneficial effects from the current year, others will be implemented over more than one year. - Through the setting up of downstream units in every district, potential for 10 to 12 lakh direct and indirect employment generation will be created. - For setting up of important large scale industries, the State Government has decided to set up a land bank by purchasing relatively infertile land from the farmers at a fair price.	- Government is taking necessary steps to revive handloom industries through reduction of debt burden of handloom weavers. - For revival of closed and sick industries specially by placing its views before the BIFR and by granting subsidy, tax relief is considered. - Monthly remuneration for para-teachers, part-time teachers engaged in the schools and non-Govt. colleges. - The recommendations of the State Fifth Pay Commission have been accepted by the State Government and arrear salary will be paid in three annual installments starting from 2009-10 and to	- Emphasis is given for afforestation through involvement of local people as well as enhancement of their earnings. - State Government, through an allocation of Rs.25 crore, has fixed the target of extension of information technology and information technology-enabled services upto the village level. - Local common people would be increasingly involved in the formulation and implementation of the plan schemes in all these spheres in a decentralised manner through the ward committees in the municipalities.

Annex 1: Major Policy Initiatives of State Budgets 2009-10 (Contd.)

State	Social	Economic	Fiscal	Others
	for students of backward classes, the State Government has also decided to construct 22 Pandit Raghunath Murmu Schools in the tribal dominated areas. • Emphasis has been laid on vocational training and employment generation for SCs/STs. • The State Government has now set a deadline for completing the important task of providing electricity to each household of every village within the 11th Plan Period (2007-2012). • A new scheme of construction and development of housing for the poor and low-income groups. • For enhancement of employment and income generation of the fishermen, extensive formation of self-help groups, encouragement of economic pisciculture, use of improved seeds, assistance in terms of training and marketing and expansion of water areas are emphasised.	• Priority has been accorded to development of infrastructure for cluster of industries in the small scale sector, so that new small scale units as well as the traditional industries for each district can also develop. • Along with the setting up of 5 special processing zones, efforts have also been made to construct 12 food parks, with due emphasis on internal markets to combat recession. • Minor irrigation, particularly on implementation of surface water-based minor irrigation projects has been emphasized. • State Government propose to set up 20 bio-villages. • Work on drainage scheme for a part of Lower Damodar Area and Ghia-Kunti Basin have been taken up. • To increase production of milk, egg and meat, emphasis is on self-help groups, training for artificial insemination, health care of animals, preventive measures against bird flu also proposed. • For comprehensive development of roads and bridges State Transport Corporations, in the current year, will be taken up. • A Centre-State combined project, namely, the East-West Metro Corridor Project has also been launched.	pay arrear pension and gratuity in that year itself, the total outgo in 2009-10 on these account will be about Rs.9,670 crore. • The State Government has accepted the UGC's recommendations in respect of revision of pay structure of teachers of colleges and universities and conveyed concurrence to bear 20 per cent share for such revision. The total additional expenditure during 2009-10 on account of revision of pay and pension will be nearly Rs.10,000 crore. • Create a Special Assistance Fund of Rs.100 crore to impart job-oriented training and extend other necessary forms of assistance to land-losers from setting up of industries.	

Annex 1: Major Policy Initiatives of State Budgets 2009-10 (Contd.)

State	Social	Economic	Fiscal	Others
29. NCT Delhi	- Proposed to waive non-tuition fees for physically handicapped and orphan students in ITIs. - Agreement is entered with Mahavir Vikland Seva Sansthan for providing free aids and appliances to persons with disabilities and around 50,000 people will be benefitted. - Proposed to provide an allowance of Rs.1000 per month for the parents of disabled children of 0-18 years, as well. - Proposed to provide mid-day meal, free supply of books in the schools of deaf and dumb. - It is decided to set up intervention center to take care of destitute women and till they are rehabilitated Rs.1000 per month will be provided as allowance. - Government to set up 4 District Disability Rehabilitation Guidance Centers. - Proposed to set up 50 new recreation centers for senior citizens.	- All 11 corridors of Phase II will be completed before October 2010 and Delhi Metro will provide its service in the network of 185 KMs. 20 MGD water treatment plant at Okhla and 50MGD water treatment plant at Dwarka will be completed by end of 2010. - Several Projects directly or indirectly related to Commonwealth games to be implemented. 15 projects for construction of EWS houses under JNNURM are approved.	- Luxury tax on hotels reduced from 12.5 per cent to 10 per cent. - Major initiative taken to reform excise sector and accordingly a new bill will be introduced by incorporating simplification of duty structure. - Roadmap prepared for introduction of GST effective April 2010.	- Entire silted/ settled trunk Sewer of 101 KM length will be taken up for rehabilitated by December 2009. - Interceptors' sewer system will be laid along the major drains so that only treated wastes are discharged to River Yamuna. 15 projects for construction of about 65000 flats for urban poor under Rajiv Ratan Awas Yojana at a cost of Rs.1815 crore has been approved by GOI. - Lands have been purchased for setting up new hospitals at four places. - Delhi is to be made a center of excellence of international standards for higher education including technical education. - For the welfare of construction workers, a stipend of Rs.100 per month is proposed for their children studying upto 8th std. Rs.250 per month for IX and X classes and Rs.500 for 11th and 12th, Rs.1500 per month for under-graduation and Rs.5000 per month for technical courses.
30. Puduchery	- Financial assistance will be provided to children of the weaver families, to pursue education and for all the professional courses for the needy students. - Proposed to build a residential school and a Fisherman Training Center at Karaikal.	- Proposed to strengthen the 110KV line between Villianur and Bahour 110/22 KV sub-station. - Bed dams across various rivers have been taken up for recharging ground water.	- Recommendations of Centre's Sixth Pay Commission are being implemented. - All fishermen will be exempted from paying sales tax. - Spot exemption of the entire sales tax on HSD oil upto a maximum of 25000 litres per boat	- It is proposed to integrate all marketing yards with NICNET. - It is proposed to establish 'a model village' in the name of Bharat Ratna Dr. B.R Ambedkar with the necessary infrastructure. - All the residents of the coastal villages above

Annex 1: Major Policy Initiatives of State Budgets 2009-10 (Concl.)

State	Social	Economic	Fiscal	Others
	- To empower the school-drop outs and poor youths, it is proposed to start a state of the art skill school. - Laying of pipelines to bring water from Dowleswaram in Andhra Pradesh to Puduchery will be commenced. - A Bill to establish the Puducherry State University has been introduced in the State Assembly. - The Health Insurance coverage for BPL families will be extended to Karaikal region.	- New wage pattern with revised work norms will be introduced for the employees of Pondicherry Textile Corporation Ltd., and Swadeshi Bharathi Textiles Mills Limited. - Four projects relating to construction of dwelling units at an estimated cost of Rs.153 crore will be taken up. - Construction of non-conventional energy park will be completed during this year. - Steps will be taken to create favourable environment for speedy growth of IT and ITES in the State.	- per annum procured by the mechanised boat owners. - Exemptions from VAT to the building materials sold by Puduchery and Karaikal Cooperative Building Centers. - Interest subvention will be offered on loans taken by Women Self Help Groups subject to prompt repayment.	18 years will be provided with photo identity cards with bio-metrics as part of ensuring security. - Free TVs will be distributed to all families of BPL status. - A comprehensive improvement scheme for storm water drains in Karaikal region will be taken up. - Development of Botanical gardens, recreational park and lakes will be taken up.

Explanatory Note on Data Sources and Methodology

Data Sources

This Study is based on the receipt and expenditure data presented in the budget documents of twenty-eight State Governments. Data in respect of two Union Territories (UTs) with Legislature, viz., National Capital Territory of Delhi (NCT Delhi) and Puducherry are separately provided as memo item in all Statements. The analysis conforms to the data presented in State Budgets and the accounting classification thereof. The detailed Appendices are based on the classification of receipts and expenditure of individual States/UTs into Revenue and Capital Accounts. Revenue expenditure and capital expenditure are further bifurcated into 'Plan' and 'Non-Plan'. Some supplementary information regarding institutional reforms, level of guarantees (contingent liabilities), expenditure on wages and salaries and operations and maintenance are obtained from the State Governments. Information on Additional Resource Mobilisation (ARM) is not separately presented in the Study and is included in the respective receipt heads. Information received from the Planning Commission relating to State-wise Plan outlays are also incorporated in the Study. Data on debt relief to State Governments based on recommendations of Twelfth Finance Commission (TFC) and the outstanding State-wise loans under the National Small Savings Fund have been obtained from the Ministry of Finance, Government of India. The outstanding State-wise Central loans have been sourced from the Union Finance Accounts. Besides, several items of data including Ways and Means Advances (WMA)/ Overdraft (OD), market borrowings, investment of State Governments in Central Government securities and maturity profile of the State Development Loans have been taken from the Reserve Bank records.

The data provided in Appendix III (Capital Receipts) and Appendix IV (Capital Expenditure) are on a gross basis for all items, including Public

Accounts. Additionally, Appendix III gives broad total of capital receipts taking public accounts on a net basis and Appendix IV gives broad total of capital expenditure exclusive of public accounts. The capital receipts provided in Appendix Tables (consolidated) and Statements (State-wise) and used in the analysis include public accounts on a net basis while public accounts are excluded from the respective capital expenditure. The All States totals in the Study and National Averages pertain to twenty-eight State Governments, excluding NCT Delhi and Puducherry. The data for Gross State Domestic Product (GSDP) for each State have been sourced from the Central Statistical Organisation (CSO). This is supplemented by information received from the respective State Governments and GSDP estimates used in the budget documents of the State Governments. Wherever GSDP data are not available, the data are estimated based on the previous three years' annual average growth rate. Data on GDP are at current market prices and are obtained from CSO. The ratios to GSDP/GDP are worked out based on latest available GSDP/GDP estimates. Data on population are sourced from the website of Census of India. Percentage variation worked out in Appendix Tables and Statements may differ due to rounding-off of figures.

Methodology

The analysis of the expenditure data is disaggregated into development and non-development expenditure. All expenditure relating to Revenue Account, Capital Outlay and Loans and Advances are categorised into social services, economic services and general services. Broadly, the social and economic services constitute development expenditure, while expenditure on general services is treated as non-development expenditure. Thus, the development expenditure includes the development components of revenue expenditure, capital outlay and loans and

advances by the State Governments. The social sector expenditure includes expenditure on social services, rural development, and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by the State Governments. Capital outlay includes both development and non-development capital outlay. The Overall Deficit/Surplus (Conventional Deficit/Surplus) used in the analysis is equal to the sum of Cash Deficit/ Surplus (difference between the closing balance and opening balance), increase/decrease in Cash Balance Investment Account and the increase/decrease in WMA extended by the Reserve Bank.

Methodology for Debt Statistics

The Reserve Bank in its Study of 2005-06 Budgets had compiled a data series on outstanding liabilities of State Governments since 1990-91. In the 2006-07 Study, a revised series of outstanding liabilities was published by including data on reserve funds, deposits and

advances and contingency funds of State Governments. In the 2007-08 Study, a revised data series on outstanding liabilities of State Governments was published from 2003-04 onwards based on the Combined Finance and Revenue Accounts of Union and State Governments, Reserve Bank records, data received from Ministry of Finance, Union Finance Accounts and the budget documents of the State Governments. The present Study follows the same methodology for compilation of outstanding liabilities as given in 2007-08 study and uses the same data sources. The data provided in Appendix Tables 21 and 22 and Statements 26 to 28 on debt position of States are provisional. Based on the State-wise market loans (Statements 32), the maturity profile of outstanding State Government securities is provided in Statements 34-35. These Statements also incorporate the appropriation of liability of the three bifurcated States to their respective newly formed States on the basis of Government of India notifications.

Note : State-wise data on major fiscal indicators for the period 1980-81 to 2003-04 (BE) and State-wise detailed data on the transactions in the revenue and capital account for the period 1990-91 to 2003-04 (BE) were presented in “Handbook of Statistics on State Government Finances” published by the Reserve Bank in June 2004. This publication is available on the Reserve Bank’s website (www.rbi.org.in). The Study on State Finances since 2001-02 is also available on the Reserve Bank’s website.

Appendix Tables

Appendix Table 1: Major Deficit Indicators of State Governments

(Amount in Rs. crore)

Year	Gross Fiscal Deficit	Revenue Deficit	Conventional Deficit	Primary Deficit	Net RBI Credit to States
1	2	3	4	5	6
1990-91	18,787 (3.3)	5,309 (0.9)	-72 (-0.0)	10,132 (1.8)	420 (0.1)
1991-92	18,900 (2.9)	5,651 (0.9)	156 (0.0)	7,956 (1.2)	-340 (-0.1)
1992-93	20,891 (2.8)	5,114 (0.7)	-1,829 (-0.2)	7,681 (1.0)	176 (0.0)
1993-94	20,364 (2.4)	3,872 (0.4)	363 (0.0)	4,564 (0.5)	591 (0.1)
1994-95	27,308 (2.7)	6,706 (0.7)	-4,346 (-0.4)	7,895 (0.8)	48 (0.0)
1995-96	30,870 (2.6)	8,620 (0.7)	-2,680 (-0.2)	9,031 (0.8)	16 (0.0)
1996-97	36,561 (2.7)	16,878 (1.2)	7,202 (0.5)	11,175 (0.8)	898 (0.1)
1997-98	43,474 (2.8)	17,492 (1.1)	-1,803 (-0.1)	13,675 (0.9)	1,543 (0.1)
1998-99	73,295 (4.2)	44,462 (2.5)	3,268 (0.2)	37,854 (2.2)	5,579 (0.3)
1999-00	90,099 (4.6)	54,548 (2.8)	3,125 (0.2)	45,458 (2.3)	1,312 (0.1)
2000-01	87,923 (4.2)	55,316 (2.6)	-2,379 (-0.1)	36,937 (1.8)	-1,092 (-0.1)
2001-02	94,260 (4.1)	60,398 (2.7)	3,545 (0.2)	32,665 (1.4)	3,451 (0.2)
2002-03	99,726 (4.1)	57,179 (2.3)	-4,291 (-0.2)	30,699 (1.3)	-3,100 (-0.1)
2003-04	1,20,631 (4.4)	63,407 (2.3)	-526 (-0.0)	40,235 (1.5)	293 (0.0)
2004-05	1,07,774 (3.3)	39,158 (1.2)	-10,232 (-0.3)	21,353 (0.7)	-2,705 (-0.1)
2005-06	90,084 (2.4)	7,013 (0.2)	-33,947 (-0.9)	6,060 (0.2)	2,425 (0.1)
2006-07	77,508 (1.8)	-24,857 (-0.6)	-16,324 (-0.4)	-15,672 (-0.4)	640 (0.0)
2007-08	75,455 (1.5)	-42,943 (-0.9)	-13,410 (-0.3)	-24,376 (-0.5)	1,140 (0.0)
2008-09 (BE)	1,12,653 (2.0)	-28,426 (-0.5)	-2,358 (-0.0)	4,270 (0.1)	— (0.0)
2008-09 (RE)	1,46,349 (2.6)	-10,701 (-0.2)	16,357 (0.3)	40,128 (0.7)	602 (0.0)
2009-10 (BE)	1,99,510 (3.2)	32,295 (0.5)	25,721 (0.4)	83,083 (1.3)	— —

RE: Revised Estimates.

BE: Budget Estimates.

'—': Not Available.

Note : 1. Negative (-) sign indicates surplus in deficit indicators.

2. Conventional deficit represents the difference between aggregate disbursements and aggregate receipts. Aggregate receipts include: (i) revenue receipts; (ii) capital receipts excluding Ways and Means Advances and Overdraft from RBI, and (iii) net receipts under Public Account excluding withdrawals from Cash Balance Investment Account and deposit with RBI. Aggregate disbursements include: (i) revenue expenditure and (ii) capital disbursements excluding repayments of Ways and Means Advances and Overdraft from RBI.

3. Revenue deficit is the difference between revenue expenditure and revenue receipts.

4. Gross fiscal deficit is aggregate disbursements (net of debt repayments) less revenue receipts, non-debt capital receipts and recovery of loans and advances.

5. Primary deficit is gross fiscal deficit less of interest payments.

6. Figures in brackets are as percentage to GDP.

7. Figures in respect of Jammu and Kashmir from 1990-91 to 2007-08 and for Jharkhand from 2001-02 to 2007-08 relate to Revised Estimates.

8. The net RBI credit to State Governments refers to variations in loans and advances given to them by the RBI net of their incremental deposits with the RBI.

Source : Budget Documents of the State Governments and the Reserve Bank records.

Appendix Table 2: Consolidated Budgetary Position at a Glance

(Amount in Rs. crore)

Item	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
I. Revenue Account										
A. Receipts	6,23,748	7,19,835	7,37,865	8,04,943	1,14,118	18.3	18,030	2.5	67,078	9.1
B. Expenditure	5,80,805	6,91,409	7,27,165	8,37,238	1,46,360	25.2	35,756	5.2	1,10,074	15.1
C. Surplus(+)/Deficit(-) (IA-IB)	42,943	28,426	10,701	-32,295						
II. Capital Account*										
A. Receipts	1,41,987	1,75,306	1,86,201	2,25,114	44,213	31.1	10,894	6.2	38,914	20.9
B. Disbursements	1,71,520	2,01,374	2,13,259	2,18,540	41,739	24.3	11,885	5.9	5,281	2.5
C. Surplus(+)/Deficit(-) (IIA-IIB)	-29,532	-26,068	-27,058	6,575						
III. Aggregate Receipts	7,65,735	8,95,141	9,24,066	10,30,057	1,58,331	20.7	28,925	3.2	1,05,991	11.5
IV. Aggregate Disbursements	7,52,324	8,92,783	9,40,423	10,55,778	1,88,099	25.0	47,640	5.3	1,15,355	12.3
V. Overall Surplus(+)/Deficit(-) (III-IV)	13,410	2,358	-16,357	-25,721						
VI. Financing of Overall Surplus(+)/Deficit(-) [V=VI(A+B+C)]										
A. Increase (+)/Decrease (-) in Cash Balances (Net)	-8,793	1,547	-13,371	-15,499						
B. Additions to (+)/Withdrawals from (-) Cash Balance Investment Account (Net)	22,160	901	-3,027	-8,751						
C. Repayment of (+)/Increase in (-) Ways and Means Advances and Overdrafts from RBI (Net)	43	-90	40	-1,470						

* : Excluding (i) WMA from RBI, (ii) Purchase/Sale of Securities from Cash Balance Investment Account, and (iii) Deposit with RBI. Capital Receipts include Public Accounts on a net basis while Capital Expenditure are given exclusive of Public Accounts.

Note : 1. Figures for 2007-08 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

2. Also see Notes to Appendices.

Source : Budget Documents of the State Governments.

Appendix Table 3: Revenue Receipts

(Amount in Rs. crore)

Item	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
Total Revenue (I+II)	6,23,748	7,19,835	7,37,865	8,04,943	1,14,118	18.3	18,030	2.5	67,078	9.1
I. Tax Revenue (A+B)	4,37,948	5,09,957	5,03,878	5,52,243	65,930	15.1	-6,079	-1.2	48,365	9.6
A. Revenue from States' Taxes (i to iii)	2,86,546	3,36,810	3,30,405	3,66,523	43,859	15.3	-6,405	-1.9	36,118	10.9
(i) Taxes on Income (a+b)	3,318	3,362	3,338	3,804	21	0.6	-24	-0.7	466	13.9
(a) Agricultural Income Tax	26	13	22	34	-4	-14.0	9	65.2	11	50.6
(b) Tax on Professions, Trades, Callings and Employment	3,292	3,349	3,316	3,771	24	0.7	-32	-1.0	454	13.7
(ii) Taxes on Property and Capital Transactions (a to c)	41,460	49,295	45,978	48,218	4,518	10.9	-3,316	-6.7	2,240	4.9
(a) Stamps and Registration Fees	37,162	44,629	40,875	42,937	3,713	10.0	-3,754	-8.4	2,062	5.0
(b) Land Revenue	3,969	4,351	4,624	4,780	655	16.5	273	6.3	156	3.4
(c) Urban Immovable Property Tax	329	315	479	500	150	45.6	164	52.2	21	4.5
(iii) Taxes on Commodities and Services (a to g)	2,41,768	2,84,153	2,81,088	3,14,501	39,320	16.3	-3,064	-1.1	33,412	11.9
(a) Sales Tax*	1,73,422	2,03,623	2,02,610	2,25,009	29,189	16.8	-1,013	-0.5	22,399	11.1
(b) State Excise Duties	34,127	39,463	39,167	45,961	5,040	14.8	-296	-0.8	6,794	17.3
(c) Taxes on Vehicles	15,143	17,905	16,834	18,695	1,691	11.2	-1,071	-6.0	1,860	11.1
(d) Taxes on Passengers and Goods	6,808	8,910	8,463	9,552	1,655	24.3	-448	-5.0	1,089	12.9
(e) Electricity Duties	9,239	10,713	10,704	11,745	1,465	15.9	-10	-0.1	1,041	9.7
(f) Entertainment tax	1,083	831	777	869	-306	-28.2	-54	-6.5	92	11.8
(g) Other taxes and duties	1,946	2,706	2,533	2,669	587	30.1	-173	-6.4	136	5.4
B. Share in Central Taxes	1,51,402	1,73,147	1,73,473	1,85,720	22,070	14.6	326	0.2	12,247	7.1
II. Non-tax Revenue (C + D)	1,85,799	2,09,878	2,33,987	2,52,700	48,188	25.9	24,109	11.5	18,713	8.0
C. Grants from the Centre	1,08,622	1,43,030	1,54,373	1,68,683	45,752	42.1	11,343	7.9	14,310	9.3
D. States' Own Non-Tax Revenue (a to f)	77,178	66,848	79,614	84,017	2,436	3.2	12,765	19.1	4,403	5.5
(a) Interest Receipts	12,637	12,686	16,572	13,010	3,935	31.1	3,886	30.6	-3,562	-21.5
(b) Dividends and Profits	570	442	477	497	-92	-16.2	35	8.0	20	4.2
(c) General Services	26,397	14,106	20,547	26,706	-5,850	-22.2	6,441	45.7	6,159	30.0
of which:										
State Lotteries	5,130	5,998	5,213	5,860	83	1.6	-785	-13.1	647	12.4
(d) Social Services	7,889	5,861	6,785	7,055	-1,104	-14.0	924	15.8	269	4.0
(e) Economic Services	29,684	33,754	35,210	36,749	5,526	18.6	1,456	4.3	1,539	4.4
(f) Fiscal Services	-	-	22	-	22	-	22	-	-22	-

‘-’ : Negligible/Nil.

*: Comprises General Sales Tax/VAT, Central Sales Tax, Sales Tax on Motor Spirit and Purchase Tax on Sugarcane, etc.

Note : Figures for 2007-08 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Appendix Table 4: Revenue Expenditure

(Amount in Rs. crore)

Item	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
TOTAL EXPENDITURE (I+II+III)	5,80,805	6,91,409	7,27,165	8,37,238	1,46,360	25.2	35,755	5.2	1,10,074	15.1
I. Developmental Expenditure (A+B)	3,37,337	4,02,810	4,45,889	4,92,443	1,08,552	32.2	43,080	10.7	46,553	10.4
A. Social Services (1 to 11)	2,03,766	2,53,160	2,76,029	3,09,921	72,263	35.5	22,868	9.0	33,892	12.3
1. Education, Sports, Art and Culture	1,00,775	1,22,072	1,29,706	1,54,781	28,930	28.7	7,634	6.3	25,075	19.3
2. Medical and Public Health and Family Welfare	25,452	32,224	33,733	39,602	8,282	32.5	1,510	4.7	5,868	17.4
3. Water Supply and Sanitation	9,814	9,537	10,239	10,565	425	4.3	702	7.4	326	3.2
4. Housing	4,017	6,784	7,263	5,025	3,246	80.8	478	7.1	-2,238	-30.8
5. Urban Development	14,219	21,978	23,099	23,082	8,879	62.4	1,120	5.1	-16	-0.1
6. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	14,630	17,460	20,062	19,887	5,432	37.1	2,602	14.9	-174	-0.9
7. Labour and Labour welfare	2,351	3,013	3,222	3,586	871	37.0	209	6.9	364	11.3
8. Social Security and Welfare	17,612	23,720	27,083	31,569	9,471	53.8	3,363	14.2	4,486	16.6
9. Nutrition	6,178	8,594	9,061	13,784	2,883	46.7	467	5.4	4,722	52.1
10. Relief on account of Natural Calamities	6,657	5,491	10,076	5,540	3,419	51.4	4,585	83.5	-4,536	-45.0
11. Others*	2,061	2,287	2,485	2,500	425	20.6	199	8.7	14	0.6
B. Economic Services (1 to 9)	1,33,572	1,49,649	1,69,861	1,82,522	36,289	27.2	20,211	13.5	12,661	7.5
1. Agriculture and Allied Activities	30,830	36,376	43,118	43,392	12,289	39.9	6,743	18.5	274	0.6
2. Rural Development	22,203	29,750	30,040	43,147	7,836	35.3	290	1.0	13,107	43.6
3. Special Area Programmes	1,196	1,312	1,771	2,109	575	48.0	459	35.0	338	19.1
4. Irrigation and Flood Control	16,368	19,860	20,496	22,389	4,128	25.2	636	3.2	1,893	9.2
5. Energy	30,898	26,483	36,937	32,223	6039	19.5	10,454	39.5	-4,714	-12.8
6. Industry and Minerals	6,284	6,852	6,974	7,487	691	11.0	122	1.8	513	7.4
7. Transport and Communications	17,397	18,525	19,975	20,227	2,578	14.8	1,451	7.8	251	1.3
8. Science, Technology and Environment	347	553	568	536	221	63.6	15	2.7	-32	-5.6
9. General Economic Services	8,049	9,938	9,981	11,013	1,932	24.0	43	0.4	1,032	10.3
II. Non-Developmental Expenditure (A to F)	2,27,235	2,68,665	2,60,899	3,21,907	33,665	14.8	-7,765	-2.9	61,008	23.4
A. Organs of State	5,154	6,220	7,030	9,215	1,876	36.4	810	13.0	2,186	31.1
B. Fiscal Services	8,565	10,285	11,001	12,868	2436	28.4	717	7.0	1,867	17.0
C. Interest Payments and Servicing of Debt (1+2)										
1. Appropriation for Reduction or Avoidance of Debt	1,06,886	1,15,186	1,12,910	1,25,078	6,023	5.6	-2,277	-2.0	12,168	10.8
2. Interest Payments	7,056	6,803	6,689	8,651	-366	-5.2	-114	-1.7	1,962	29.3
D. Administrative Services	99,831	1,08,383	1,06,220	1,16,427	6,390	6.4	-2,163	-2.0	10,207	9.6
E. Pensions	44,866	62,905	57,144	74,389	12,278	27.4	-5,761	-9.2	17,245	30.2
F. Miscellaneous General Services of which: State Lotteries	56,098	62,729	66,938	87,220	10,840	19.3	4,210	6.7	20,282	30.3
	5,664	11,341	5,876	13,137	212	3.7	-5,465	-48.2	7,261	123.6
	4,991	5,709	4,962	5,616	-29	-0.6	-747	-13.1	654	13.2
III. Grants-in-Aid and Contribution	16,233	19,935	20,376	22,888	4,143	25.5	441	2.2	2,512	12.3

* : Mainly include expenditure on Information and Publicity, Secretariat-Social Services, etc.

Note : Figures for 2007-08 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source: Budget Documents of the State Governments.

(Amount in Rs. crore)

Item	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	Variation						
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4		
					Amount	Per cent	Amount	Per cent	Amount	Per cent	
1		2	3	4	5	6	7	8	9	10	11
Total Capital Receipts (1 to 10)	1,41,987	1,75,306	1,86,201	2,25,114	44,213	31.1	10,894	6.2	38,914	20.9	
1. Internal Debt *	94,643	1,22,535	1,40,594	1,66,845	45,951	48.6	18,059	14.7	26,251	18.7	
<i>of which:</i>											
(i) Market Loans (Gross)	66,513	76,027	1,12,805	1,29,005	46,293	69.6	36,779	48.4	16,200	14.4	
(ii) Special Securities issued to NSSF@	11,094	29,484	10,204	18,882	-890	-8.0	-19,280	-65.4	8,677	85.0	
2. Loans from the Centre@	7,252	15,348	9,786	17,284	2,535	35.0	-5,562	-36.2	7,498	76.6	
3. Recovery of Loans and Advances	7,770	5,172	11,568	4,609	3,798	48.9	6,397	123.7	-6,960	-60.2	
4. Small Savings, Provident Funds, etc. (net)	12,338	13,001	14,602	21,617	2,264	18.3	1,601	12.3	7,015	48.0	
5. Contingency Fund (net)	549	165	207	200	-341	-62.2	42	25.6	-7	-3.5	
6. Reserve Funds (net)**	-5923	1,203	2,028	2,554	7,951	-134.2	825	68.6	526	25.9	
7. Deposits and Advances (net)***	13,581	4,813	5,665	9,354	-7,916	-58.3	852	17.7	3,690	65.1	
8. Appropriation to Contingency Fund (net)	-170	-165	-415	-	-245	144.1	-250	151.5	415	-100.0	
9. Remittances (net)	1,254	85	130	3	-1,124	-89.6	44	52.0	-127	-98.0	
10. Others #	10,693	13,149	2,035	2,649	-8,658	-81.0	-11,114	-84.5	614	30.2	

* : Includes market loans, special securities issued to NSSF, land compensation bonds, cash credits and loans from State Bank of India and other banks (net) as also loans from National Rural Credit (Long-term Operations) Fund of the NABARD, National Co-operative Development Corporation, Life Insurance Corporation of India, Khadi and Village Industries Commission, etc, but excludes Ways and Means Advances and Overdrafts from the Reserve Bank of India.

** : Reserve funds (net) includes reserve funds bearing interest (like the depreciation reserve funds of Government Commercial Undertakings) as well as those not bearing interest (like sinking funds, famine relief fund and roads and bridges funds).

: Includes Suspense and Miscellaneous (net) and Inter-State Settlement (net) and Miscellaneous Capital Receipts.

2. Capital receipts include Public Accounts on a net basis. Also see Notes to Appendices.

Source : Budget Documents of the State Governments.

Appendix Table 6: Capital Disbursements

(Amount in Rs. crore)

Item	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
Total Capital Disbursements (1 to 4)	1,71,520	2,01,374	2,13,259	2,18,540	41,739	24.3	11,885	5.9	5,281	2.5
1. Total Capital Outlay (i+ii)	1,18,862	1,45,159	1,57,254	1,60,247	38,392	32.3	12,095	8.3	2,993	1.9
i) Development Outlay (a+b)	1,13,584	1,39,013	1,51,074	1,53,526	37,490	33.0	12,061	8.7	2,452	1.6
a) Social Services	22,990	31,612	34,288	34,187	11,299	49.1	2,677	8.5	-101	-0.3
b) Economic Services	90,595	1,07,401	1,16,786	1,19,339	26,191	28.9	9,385	8.7	2,553	2.2
ii) Non-Development Outlay@@	5,278	6,146	6,180	6,721	902	17.1	34	0.6	541	8.8
2. Discharge of Internal Debt@@ of which:	30,212	31,717	31,461	36,507	1,249	4.1	-256	-0.8	5,046	16.0
Market Loans										
3. Repayment of Loans to the Centre	12,588	12,184	12,354	13,521	-235	-1.9	169	1.4	1,167	9.5
4. Loans and Advances by the State Governments (i+ii)	8,185	8,406	7,865	7,993	-319	-3.9	-541	-6.4	128	1.6
i) Development (a+b)	14,261	16,092	16,678	13,792	2,417	16.9	586	3.6	-2,885	-17.3
a) Social Services	13,540	15,294	16,048	13,106	2,508	18.5	754	4.9	-2,942	-18.3
b) Economic Services	6,180	8,018	7,393	5,839	1,213	19.6	-626	-7.8	-1,554	-21.0
ii) Non-Development	7,360	7,275	8,655	7,267	1,295	17.6	1,380	19.0	-1,388	-16.0
	721	798	630	687	-91	-12.6	-168	-21.1	57	9.0

@ : Comprises expenditure on general services.

@@ : Includes repayment of market loans, land compensation bonds, as also repayment of loans from National Rural Credit (Long-term Operations) Fund of the NABARD, National Co-operative Development Corporation, Life Insurance Corporation of India, etc. but exclude repayments of cash credits and loans from the State Bank of India and other banks and Means and Advances and Overdraft from the RBI.

Note : 1. Figures for 2007-08 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

2. Capital Expenditure is given exclusive of Public Accounts. Also see Note to Appendices.

Source : Budget Documents of the State Governments.

Appendix Table 7: Devolution and Transfer of Resources from the Centre

(Amount in Rs. crore)

Item	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
I. States' Share in Central Taxes	1,51,402	1,73,147	1,73,473	1,85,720	22,070	14.6	326	0.2	12,247	7.1
II. Grants from the Centre (1 to 5)	1,08,622	1,43,030	1,54,373	1,68,683	45,752	42.1	11,343	7.9	14,310	9.3
1. State Plan Schemes	49,548	66,624	68,880	82,807	19,333	39.0	2,256	3.4	13,927	20.2
2. Central Plan Schemes	2,274	6,830	7,288	6,889	5,014	220.5	458	6.7	-399	-5.5
3. Centrally Sponsored Schemes	21,871	31,215	34,964	35,956	13,093	59.9	3,749	12.0	992	2.8
4. NEC/Special Plan Schemes	621	1,052	1,084	927	463	74.5	32	3.1	-158	-14.5
5. Non-Plan Grants (a to c)	34,309	37,309	42,157	42,105	7,848	22.9	4,848	13.0	-52	-0.1
a) Statutory Grants	19,792	16,525	17,175	16,642	-2,617	-13.2	650	3.9	-533	-3.1
b) Grants for Natural Calamities	2,639	2,904	4,277	2,866	1,638	62.1	1,373	47.3	-1,411	-33.0
c) Non-Plan Non-Statutory Grants	11,878	17,880	20,705	22,597	8,827	74.3	2,825	15.8	1,892	9.1
III. Gross Loans from the Centre (i+ii)	7,252	15,348	9,786	17,284	2,535	35.0	-5,562	-36.2	7,498	76.6
i) Plan Loans	7,235	14,975	9,736	16,877	2,501	34.6	-5,240	-35.0	7,142	73.4
ii) Non-Plan Loans*	17	373	50	407	34	203.4	-322	-86.5	356	-
IV. Gross Transfer (I+II+III)	2,67,276	3,31,525	3,37,633	3,71,688	70,357	26.3	6,108	1.8	34,055	10.1
V. Repayment of Loans and Interest Payments Liabilities (a+b)	19,977	21,089	20,340	20,591	363	1.8	-750	-3.6	251	1.2
a) Repayment of Loans to the Centre	8,185	8,406	7,865	7,993	-320	-3.9	-541	-6.4	128	1.6
b) Interest Payments on the Loans from the Centre	11,792	12,683	12,475	12,598	683	5.8	-209	-1.6	124	1.0
VI. Net Transfer of Resources from the Centre (IV-V)	2,47,299	3,10,436	3,17,293	3,51,097	69,994	28.3	6,857	2.2	33,804	10.7

* : Include Ways and Means Advances from the Centre.

NEC : North Eastern Council.

Note : Figures for 2007-08 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Appendix Table 8: Development and Non-Development Expenditure

(Amount in Rs. crore)

Year	Development*	Non-Development*	Others**	Total
1	2	3	4	5
1990-91	63,370 (69.6)	22,600 (24.8)	5,118 (5.6)	91,088 (100.0)
1991-92	74,588 (69.1)	27,143 (25.1)	6,198 (5.7)	1,07,929 (100.0)
1992-93	80,567 (67.5)	32,104 (26.9)	6,664 (5.6)	1,19,335 (100.0)
1993-94	88,791 (66.3)	37,859 (28.3)	7,199 (5.4)	1,33,849 (100.0)
1994-95	1,02,629 (64.5)	48,964 (30.8)	7,554 (4.7)	1,59,147 (100.0)
1995-96	1,12,888 (64.6)	54,544 (31.2)	7,200 (4.1)	1,74,632 (100.0)
1996-97	1,29,363 (64.9)	61,353 (30.8)	8,537 (4.3)	1,99,253 (100.0)
1997-98	1,42,266 (63.5)	70,652 (31.6)	11,006 (4.9)	2,23,924 (100.0)
1998-99	1,61,200 (61.7)	85,174 (32.6)	15,045 (5.8)	2,61,419 (100.0)
1999-00	1,83,540 (59.6)	1,08,451 (35.2)	15,986 (5.2)	3,07,977 (100.0)
2000-01	2,05,670 (60.5)	1,16,823 (34.2)	17,342 (5.1)	3,39,835 (100.0)
2001-02	2,11,086 (57.3)	1,35,505 (36.8)	22,089 (6.0)	3,68,680 (100.0)
2002-03	2,21,799 (54.1)	1,49,554 (36.5)	38,896 (9.5)	4,10,249 (100.0)
2003-04	2,72,848 (53.1)	1,66,538 (32.4)	74,916 (14.6)	5,14,302 (100.0)
2004-05	2,86,473 (51.8)	1,85,152 (33.3)	81,803 (14.9)	5,53,428 (100.0)
2005-06	3,30,044 (58.8)	1,90,021 (33.8)	41,617 (7.4)	5,61,682 (100.0)
2006-07	3,92,165 (59.7)	2,11,872 (32.2)	53,243 (8.1)	6,57,280 (100.0)
2007-08	4,64,462 (61.7)	2,33,233 (31.0)	54,630 (7.3)	7,52,324 (100.0)
2008-09 (RE)	6,13,011 (65.2)	2,67,709 (28.5)	59,703 (6.3)	9,40,423 (100.0)
2009-10 (BE)	6,59,075 (62.4)	3,29,315 (31.2)	67,388 (6.4)	10,55,778 (100.0)

RE : Revised Estimates. BE : Budget Estimates.

* : Includes expenditure on revenue and capital account and loans and advances extended by State Governments.

** : Includes Grants-in-Aid and Contributions (Compensation and Assignments to Local Bodies), Discharge of Internal Debt and Repayment of Loans to the Centre.

Note : 1. Figures in brackets are percentage to total.

2. Figures in respect of Jammu and Kashmir from 1990-91 to 2007-08 and for Jharkhand from 2001-02 to 2007-08 relate to revised estimates.

Source : Budget Documents of the State Governments.

Appendix Table 9: Development Expenditure – Major Heads

(Amount in Rs. crore)

Item	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	Percentage Variation		
					Col.4 over Col.2	Col.4 over Col.3	Col.5 over Col.4
1	2	3	4	5	6	7	8
I. Development Expenditure (Revenue and Capital) (A + B)	4,50,922	5,41,822	5,96,963	6,45,967	32.4	10.2	8.2
A. Social Services (1 to 11)	2,26,756	2,84,772	3,10,317	3,44,106	36.9	9.0	10.9
	(48.8)	(51.1)	(50.6)	(52.2)			
1. Education, Sports, Art and Culture	1,04,136	1,26,707	1,35,417	1,59,164	30.0	6.9	17.5
2. Medical and Public Health and Family Welfare	28,908	36,961	38,579	43,848	33.5	4.4	13.7
3. Water Supply and Sanitation	19,158	21,223	22,098	22,961	15.3	4.1	3.9
4. Housing	5,026	8,177	8,625	7,046	71.6	5.5	-18.3
5. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	16,471	20,766	23,125	22,015	40.4	11.4	-4.8
6. Labour and Labour welfare	2,351	3,013	3,222	3,586	37.0	6.9	11.3
7. Social Security and Welfare	18,129	24,358	28,269	32,556	55.9	16.1	15.2
8. Nutrition	6,178	8,594	9,061	13,784	46.7	5.4	52.1
9. Relief on account of Natural Calamities	6,657	5,491	10,076	5,540	51.4	83.5	-45.0
10. Urban development	16,676	26,267	28,277	30,205	69.6	7.7	6.8
11. Others*	3,065	3,215	3,569	3,401	16.4	11.0	-4.7
B. Economic Services (1 to 9)	2,24,166	2,57,051	2,86,647	3,01,861	27.9	11.5	5.3
	(48.3)	(46.1)	(46.8)	(45.8)			
1. Agriculture and Allied Activities	35,741	40,693	48,529	47,533	35.8	19.3	-2.1
2. Rural Development	27,932	36,416	36,601	61,558	31.0	0.5	68.2
3. Special Area Programmes	2,743	4,502	5,224	4,752	90.4	16.0	-9.0
4. Irrigation and Flood Control	53,373	64,386	69,223	68,294	29.7	7.5	-1.3
5. Energy	44,801	43,173	55,665	47,701	24.3	28.9	-14.3
6. Industry and Minerals	7,764	7,981	8,685	8,823	11.9	8.8	1.6
7. Transport and Communications	41,170	46,186	49,632	49,129	20.6	7.5	-1.0
8. Science, Technology and Environment	374	610	646	576	72.9	6.0	-10.9
9. General Economic Services	10,268	13,105	12,442	13,495	21.2	-5.1	8.5
II. Loans and Advances by State Governments for Development Purposes (A+B)	13,542	15,294	16,048	13,106	18.5	4.9	-18.3
A. Social Services (1 to 7)	6,180	8,018	7,393	5,839	19.6	-7.8	-21.0
	(1.3)	(1.4)	(1.2)	(0.9)			
1. Education, Sports, Art and Culture	19	11	14	15	-22.8	29.3	3.1
2. Medical and Public Health	108	180	143	67	32.3	-20.7	-53.4
3. Family Welfare	—	2	2	—	—	0.1	-75.0
4. Water Supply and Sanitation	1,165	1,439	1,125	1,858	-3.5	-21.8	65.3
5. Housing	3,282	4,015	3,867	608	17.8	-3.7	-84.3
6. Government Servants (Housing)	455	663	696	780	53.1	5.0	12.0
7. Others @	1,151	1,708	1,546	2,511	34.3	-9.5	62.4
B. Economic Services (1 to 10)	7,362	7,275	8,655	7,267	17.6	19.0	-16.0
	(1.6)	(1.3)	(1.4)	(1.1)			
1. Crop Husbandry	152	47	149	63	-1.9	220.0	-58.1
2. Soil and Water Conservation	4	6	—	—	—	—	—
3. Food Storage and Warehousing	1,343	1,287	1,274	1,280	-5.1	-1.1	0.5
4. Co-operation	404	402	572	352	41.7	42.4	-38.4
5. Major and Medium Irrigation, etc.	—	—	1	4	—	—	—
6. Power Projects	3,010	3,785	4,595	3,778	52.7	21.4	-17.8
7. Village and Small Industries	122	95	117	86	-4.0	23.7	-26.4
8. Other Industries and Minerals	873	606	662	474	-24.2	9.2	-28.3
9. Rural Development	3	4	6	81	118.7	43.9	—
10. Others+	1,453	1,044	1,279	1,149	-11.9	22.6	-10.2
III. Total Development Expenditure (I + II)	4,64,464	5,57,116	6,13,011	6,59,073	32.0	10.0	7.5
	(100.0)	(100.0)	(100.0)	(100.0)			

‘—’ : Nil/Negligible.

* : Include expenditure on information and publicity.

@ : Include urban development, social security and welfare, etc.

+ : Include forest, fisheries, animal husbandry, road and water transport services, etc.

Note : 1. Figures in brackets are percentage to total development expenditure.

2. Figures for 2007-08 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Appendix Table 10: Non-Development Expenditure – Major Heads

(Amount in Rs. crore)

Item	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	Percentage Variation		
					Col.4 over Col.2	Col.4 over Col.3	Col.5 over Col.4
1	2	3	4	5	6	7	8
I. Non-Development Expenditure (General Services) on Revenue Account (i to vi)	2,27,235	2,68,665	2,60,899	3,21,907	14.8	-2.9	23.4
i. Organs of State	5,154	6,220	7,030	9,215	36.4	13.0	31.1
ii. Fiscal Services	8,565	10,285	11,001	12,868	28.4	7.0	17.0
iii. Interest Payments and Servicing of Debt (1+2)	1,06,886	1,15,186	1,12,910	1,25,078	5.6	-2.0	10.8
1. Appropriation for reduction or avoidance of Debt	7,056	6,803	6,689	8,651	-5.2	-1.7	29.3
2. Interest Payments	99,831	1,08,383	1,06,220	1,16,427	6.4	-2.0	9.6
iv. Administrative Services (1 to 5)	44,866	62,905	57,144	74,389	27.4	-9.2	30.2
1. Secretariat- General Services	3,239	4,896	4,099	6,640	26.6	-16.3	62.0
2. District Administration	4,679	5,667	6,031	7,274	28.9	6.4	20.6
3. Police	26,645	30,297	32,979	39,592	23.8	8.9	20.1
4. Public Works	4,645	4,873	5,450	6,734	17.3	11.8	23.5
5. Others *	5,659	17,171	8,585	14,149	51.7	-50.0	64.8
v. Pension	56,098	62,729	66,938	87,220	19.3	6.7	30.3
vi. Miscellaneous General Services	5,664	11,341	5,876	13,137	3.7	-48.2	123.6
II. Non-Development Expenditure on Capital Account (1+2)	5,998	6,944	6,810	7,408	13.5	-1.9	8.8
1. Non-Developmental (General Services)	5,278	6,146	6,180	6,721	17.1	0.6	8.8
2. Loans for Non-Development Purposes (a+b)	721	798	630	687	-12.6	-21.1	9.0
a) Government Servants (other than housing)	309	536	437	460	41.5	-18.5	5.3
b) Miscellaneous	412	262	193	226	-53.1	-26.3	17.2
III. Total Non-Development Expenditure (I + II)	2,33,233	2,75,609	2,67,709	3,29,315	14.8	-2.9	23.0
IV. III as percentage of Aggregate Receipts	30.5	30.8	29.0	32.0			
V. III as percentage of Aggregate Disbursements	31.0	30.9	28.5	31.2			

* : Include expenditure on Public Service Commission, Treasury and Administration, Jails, etc.

Note : Figures for 2007-08 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.**Source** : Budget Documents of the State Governments.

Appendix Table 11: Development and Non-Development Expenditure – Plan and Non-Plan Components

(Rs. crore)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
Aggregate Disbursements (1 to 3)*	2,31,332	5,20,993	7,52,324	3,12,145	5,80,638	8,92,783	3,23,277	6,17,147	9,40,423	3,49,400	7,06,378	10,55,778
1. Development Expenditure (a + b)*	2,24,239	2,40,223	4,64,462	3,02,918	2,54,199	5,57,116	3,13,630	2,99,381	6,13,011	3,36,838	3,22,236	6,59,075
a) Direct Development Expenditure (i + ii)	2,15,705	2,35,217	4,50,922	2,91,017	2,50,806	5,41,822	3,02,401	2,94,563	5,96,964	3,27,585	3,18,384	6,45,969
i) Economic Services	1,24,494	99,672	2,24,166	1,63,133	93,918	2,57,051	1,67,085	1,19,562	2,86,647	1,88,172	1,13,689	3,01,861
ii) Social Services	91,211	1,35,545	2,26,756	1,27,884	1,56,888	2,84,772	1,35,316	1,75,001	3,10,317	1,39,413	2,04,695	3,44,108
b) Loans and Advances for Development Purposes (i + ii)	8,534	5,006	13,540	11,901	3,393	15,294	11,229	4,819	16,048	9,253	3,853	13,106
i) Economic Services	4,169	3,191	7,360	5,061	2,214	7,275	4,963	3,692	8,655	4,683	2,584	7,267
ii) Social Services	4,365	1,815	6,180	6,840	1,178	8,018	6,266	1,127	7,393	4,570	1,269	5,839
2. Non-Development Expenditure (a + b)*	6,422	2,26,811	2,33,233	8,238	2,67,370	2,75,609	8,057	2,59,652	2,67,709	10,397	3,18,918	3,29,315
a) Direct Non-Development Expenditure*	6,415	2,26,098	2,32,512	8,237	2,66,574	2,74,811	8,056	2,59,023	2,67,079	10,396	3,18,232	3,28,628
b) Loans and Advances for Non-Development Purposes	7	713	721	2	796	798	1	629	630	1	685	687
3. Others (a to c)*	671	53,959	54,630	989	59,069	60,058	1,590	58,113	59,703	2,164	65,224	67,388
a) Repayment of Loans to the Centre	—	8,185	8,185	—	8,406	8,406	—	7,865	7,865	—	7,993	7,993
b) Discharge of Internal Debt	—	30,212	30,212	—	31,717	31,717	—	31,461	31,461	—	36,507	36,507
of which:												
Market Loans	—	12,588	12,588	—	12,184	12,184	—	12,354	12,354	—	13,521	13,521
c) Grants-in-Aid and Contributions	671	15,562	16,233	989	18,946	19,935	1,590	18,786	20,376	2,164	20,724	22,888
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	671	15,526	16,197	989	18,946	19,935	1,590	18,786	20,376	2,164	20,724	22,888

— : Nil/Negligible.

* : Include expenditure on both Revenue and Capital Account.

Note : Figures for 2007-08 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.**Source:** Budget Documents of the State Governments.

**Appendix Table 12: Development and Non-Development Expenditure –
Revenue and Capital Components**

(Amount in Rs. crore)

Item	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5
I. Development Expenditure	4,64,462 (61.7)	5,57,116 (62.4)	6,13,011 (65.2)	6,59,075 (62.4)
a) Revenue	3,37,337	4,02,810	4,45,889	4,92,443
b) Capital	1,27,125	1,54,306	1,67,122	1,66,632
II. Non-development Expenditure	2,33,233 (31.0)	2,75,609 (30.9)	2,67,709 (28.5)	3,29,315 (31.2)
a) Revenue	2,27,235	2,68,665	2,60,899	3,21,907
b) Capital	5,998	6,944	6,810	7,408
III. Others	54,630 (7.3)	60,058 (6.7)	59,703 (6.3)	67,388 (6.4)
a) Revenue *	16,233	19,935	20,376	22,888
b) Capital **	38,397	40,123	39,327	44,500
IV. Aggregate Disbursements (I+II+III)	7,52,324	8,92,783	9,40,423	10,55,778

* : Comprise Grants-in-Aid and Contributions (Compensation and Assignments to Local Bodies).

** : Comprise Discharge of Internal Debt and Repayment of Loans to the Centre.

Note : 1. Figures for 2007-08 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

2. Figures in brackets are percentage to Aggregate Disbursements.

Source : Budget Documents of the State Governments.

Appendix Table 13: Plan and Non-Plan Expenditure – Revenue and Capital Components

(Amount in Rs. crore)

Item	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5
I. Plan Expenditure	2,31,332 (30.7)	3,12,145 (35.0)	3,23,277 (34.4)	3,49,400 (33.1)
a) Revenue	1,14,244 (15.2)	1,62,810 (18.2)	1,68,576 (17.9)	1,86,631 (17.7)
b) Capital	1,17,087 (15.6)	1,49,335 (16.7)	1,54,700 (16.5)	1,62,769 (15.4)
II. Non-Plan Expenditure	5,20,993 (69.3)	5,80,638 (65.0)	6,17,147 (65.6)	7,06,378 (66.9)
a) Revenue	4,66,560 (62.0)	5,28,599 (59.2)	5,58,588 (59.4)	6,50,607 (61.6)
b) Capital	54,432 (7.2)	52,039 (5.8)	58,558 (6.2)	55,771 (5.3)
III. Total Expenditure (I + II)	7,52,324 (100.0)	8,92,783 (100.0)	9,40,423 (100.0)	10,55,778 (100.0)

Note : 1. Figures for 2007-08 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

2. Figures in brackets are percentages to Total Expenditure.

Source : Budget Documents of the State Governments.

Appendix Table 14: Non-Plan Non-Development Expenditure of States

(Amount in Rs. crore)

Item	2007-08 (Accounts)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4
I. Non-Plan Non-Development Revenue Expenditure (1 to 6)	2,24,128	2,57,749	3,17,481
	(9.2)	(15.0)	(23.2)
1. Organs of States	5,060	6,879	9,026
	(7.5)	(36.0)	(31.2)
2. Fiscal Services	8,175	10,435	11,738
	(-18.3)	(27.7)	(12.5)
3. Interest Payments and Servicing of Debt	1,06,886	1,12,910	1,25,078
	(6.2)	(5.6)	(10.8)
of which:			
Interest Payments	99,831	1,06,220	1,16,427
	(7.2)	(6.4)	(9.6)
of which:			
Interest on loans from Centre	11,792	12,475	12,598
	(-10.5)	(5.8)	(1.0)
4. Administrative Services	42,365	54,823	71,450
	(13.4)	(29.4)	(30.3)
5. Pensions	56,098	66,938	87,206
	(19.7)	(19.3)	(30.3)
6. Miscellaneous General Services	5,544	5,764	12,983
	(-2.1)	(4.0)	(125.2)
II. Non-Plan Non-Development Capital Disbursements (1 + 2)*	2,683	1,903	1,437
	(83.3)	(-29.1)	(-24.5)
1. Non-Plan Non-Development Capital Outlay	1,970	1,274	751
	(123.6)	(-35.3)	(-41.0)
2. Non-Plan Non-Development Loans and Advances by States	713	629	685
	(22.4)	(-11.8)	(9.0)
III. Total Non-Plan Non-Development Expenditure	2,26,811	2,59,652	3,18,918
	(9.7)	(14.5)	(22.8)

* : Exclude repayment of Loans to the Centre and Discharge of Internal Debt.

Note : 1. Figures in brackets are percentage variations over the previous year.

2. The figures in respect of Jammu and Kashmir and Jharkhand for 2007-08 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Appendix Table 15: Composition of Social Sector Expenditure*

Item	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-00
1										
1. Revenue Expenditure (i + ii)	32,826	36,617	41,344	46,342	51,292	60,003	67,364	76,107	91,460	1,05,688
(i) Social Services (a to i)	27,962	31,092	34,565	38,685	44,079	52,596	59,097	66,798	80,187	94,097
(a) Education, Sports, Art and Culture	15,528	17,077	19,261	21,462	24,556	28,419	32,495	36,377	44,697	54,897
(b) Medical and Public Health	4,586	5,054	5,662	6,608	7,271	6,646	7,660	8,716	10,511	11,805
(c) Family Welfare	—	—	—	—	—	1,639	1,554	1,730	1,858	2,102
(d) Water Supply and Sanitation	1,638	1,845	2,095	2,424	2,979	3,130	3,661	4,557	5,239	5,345
(e) Housing	361	398	445	467	561	689	837	907	1,126	1,012
(f) Urban Development	634	764	727	791	848	1,102	1,385	1,735	2,134	2,660
(g) Welfare of SCs, STs and OBCs	1,790	2,071	2,301	2,569	3,007	3,390	3,890	4,493	5,175	5,513
(h) Labour and Welfare	453	489	550	585	658	728	799	1,008	1,051	1,202
(i) Social Security and Welfare	1,362	1,477	1,663	1,852	2,092	2,378	2,587	3,004	3,568	4,054
(j) Nutrition	536	611	633	665	852	2,136	1,854	1,844	2,116	2,248
(k) Expenditure on Natural Calamities	877	1,076	972	948	899	1,927	1,963	1,976	2,104	2,609
(l) Others	198	230	256	314	357	413	413	452	608	649
(ii) Economic Services (a + b)	4,863	5,525	6,779	7,657	7,213	7,407	8,267	9,309	11,273	11,592
(a) Rural Development	4,675	5,287	6,362	7,276	6,777	6,568	7,526	8,367	10,460	10,505
(b) Food Storage and Warehousing	188	238	416	381	436	839	741	942	813	1,087
2. Capital Outlay (i + ii)	1,566	1,690	2,022	1,985	2,409	2,472	2,524	3,862	5,094	5,637
(i) Social Services (a to i)	1,257	1,647	1,664	1,787	2,219	2,510	2,887	3,303	4,144	4,218
(a) Education, Sports, Art and Culture	284	278	302	304	365	408	435	451	535	361
(b) Medical and Public Health	237	276	263	272	306	302	330	451	482	669
(c) Family Welfare	—	—	—	—	—	35	38	65	45	27
(d) Water Supply and Sanitation	354	499	549	677	894	896	1,026	1,117	1,688	1,822
(e) Housing	182	209	188	196	251	346	296	398	580	500
(f) Urban Development	30	146	97	109	125	179	263	244	176	233
(g) Welfare of SCs, STs and OBCs	120	162	177	167	189	217	355	411	487	474
(h) Social Security and Welfare	27	39	37	24	43	25	72	86	89	103
(i) Others	24	39	50	38	47	101	73	80	62	31
(ii) Economic Services (a + b)	308	43	358	197	190	-38	-362	559	950	1,419
(a) Rural Development	115	204	184	139	136	152	353	330	321	550
(b) Food Storage and Warehousing	194	-161	174	58	54	-190	-716	229	630	868
3. Loans and Advances by State Governments (i + ii)	741	948	1,103	1,125	1,442	1,501	2,008	1,458	1,573	2,365
(i) Social Services (a to d)	741	948	1,103	1,125	1,442	1,406	1,820	1,436	1,559	2,235
(a) Education	—	—	—	—	—	21	9	22	10	4
(b) Housing	174	213	228	316	274	222	471	293	360	407
(c) Housing (Government servants)	143	162	185	229	257	279	340	358	448	994
(d) Others	424	573	690	579	910	884	1,000	764	741	831
(ii) Economic Services (a + b)	—	—	—	—	—	95	188	22	14	130
(a) Rural Development	—	—	—	—	—	—	—	—	—	—
(b) Food Storage and Warehousing	—	—	—	—	—	95	188	22	14	130
Total Social Sector Expenditure (1+2+3)	35,132	39,255	44,468	49,451	55,143	63,975	71,896	81,427	98,127	1,13,690

(Contd.)

Appendix Table 15: Composition of Social Sector Expenditure* (Concl.d.)

Item	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09 (RE)	2009-10 (BE)
1	12	13	14	15	16	17	18	19	20	21
1. Revenue Expenditure (i + ii)	1,13,366	1,16,342	1,21,866	1,32,204	1,46,001	1,67,775	1,95,626	2,28,122	3,09,417	3,56,509
(i) Social Services (a to l)	1,02,385	1,05,350	1,09,075	1,17,517	1,29,035	1,48,552	1,74,555	2,03,766	2,76,029	3,09,921
(a) Education, Sports, Art and Culture	58,783	59,095	61,253	64,280	69,371	78,147	89,578	1,00,775	1,29,706	1,54,781
(b) Medical and Public Health	12,627	12,943	13,443	14,121	15,230	17,542	19,162	21,895	28,860	33,888
(c) Family Welfare	2,339	2,466	2,375	2,473	2,530	2,763	3,043	3,557	4,874	5,714
(d) Water Supply and Sanitation	5,398	5,519	5,502	5,482	5,923	8,465	8,775	9,814	10,239	10,565
(e) Housing	1,285	1,243	1,442	1,739	1,868	2,002	2,278	4,017	7,263	5,025
(f) Urban Development	2,678	3,216	3,544	3,921	4,833	4,687	9,471	14,219	23,099	23,082
(g) Welfare of SCs, STs and OBCs	6,104	6,778	7,105	7,704	9,189	10,457	11,802	14,630	20,062	19,887
(h) Labour and Welfare	1,203	1,132	1,194	1,381	1,483	1,656	2,484	2,351	3,222	3,586
(i) Social Security and Welfare	4,897	5,042	6,124	7,104	8,005	9,232	12,917	17,612	27,083	31,569
(j) Nutrition	2,478	2,249	2,255	2,836	3,226	4,022	4,845	6,178	9,061	13,784
(k) Expenditure on Natural Calamities	3,878	5,012	4,153	4,657	5,566	8,570	7,859	6,657	10,076	5,540
(l) Others	714	655	684	818	810	1,009	1,741	2,061	2,485	2,500
(ii) Economic Services (a + b)	10,981	10,992	12,791	14,687	16,966	19,223	21,071	24,357	33,388	46,589
(a) Rural Development	10,014	10,192	11,747	13,547	15,391	17,588	19,315	22,203	30,040	43,147
(b) Food Storage and Warehousing	967	800	1,045	1,140	1,574	1,635	1,756	2,153	3,349	3,442
2. Capital Outlay (i + ii)	8,508	9,669	9,028	11,171	15,573	18,261	22,615	29,819	41,759	52,685
(i) Social Services (a to i)	5,348	5,777	7,203	9,294	11,685	14,137	17,393	22,990	34,288	34,185
(a) Education, Sports, Art and Culture	370	513	492	648	984	1,716	2,379	3,360	5,711	4,383
(b) Medical and Public Health	604	605	623	917	1,008	1,722	3,135	3,415	4,754	4,076
(c) Family Welfare	42	34	10	18	3	4	35	40	91	171
(d) Water Supply and Sanitation	3,069	2,686	3,553	3,586	5,180	5,181	6,646	9,344	11,859	12,396
(e) Housing	491	511	635	599	976	745	982	1,009	1,362	2,021
(f) Urban Development	322	350	468	1,841	1,774	2,301	1,766	2,457	5,179	7,123
(g) Welfare of SCs, STs and OBCs	394	423	618	781	928	1,242	1,715	1,841	3,063	2,128
(h) Social Security and Welfare	21	36	85	163	158	244	272	517	1,185	987
(i) Others	35	619	718	740	675	982	463	1,004	1,083	901
(ii) Economic Services (a + b)	3,160	3,892	1,825	1,877	3,888	4,124	5,222	6,829	7,471	18,499
(a) Rural Development	1,285	2,280	2,223	2,318	3,015	3,951	5,388	5,728	6,561	18,411
(b) Food Storage and Warehousing	1,876	1,613	-399	-441	873	173	-166	1,101	910	88
3. Loans and Advances by State Governments (i + ii)	3,046	3,242	2,754	2,789	2,503	3,394	4,746	7,525	8,673	7,200
(i) Social Services (a to d)	2,980	2,863	2,736	2,784	2,186	3,042	3,630	6,180	7,393	5,839
(a) Education	-	3	34	49	128	53	16	19	14	15
(b) Housing	440	506	544	810	739	750	894	3,282	3,867	608
(c) Housing (Government servants)	1,145	952	786	560	320	360	429	455	696	780
(d) Others	1,395	1,402	1,371	1,365	998	1,879	2,290	2,425	2,815	4,436
(ii) Economic Services (a + b)	66	379	18	5	317	352	1,117	1,345	1,280	1,361
(a) Rural Development	-	-	-	-	7	6	6	3	6	81
(b) Food Storage and Warehousing	66	379	18	5	310	346	1,111	1,343	1,274	1,280
Total Social Sector Expenditure (1+2+3)	1,24,919	1,29,253	1,33,648	1,46,164	1,64,077	1,89,430	2,22,988	2,65,466	3,59,849	4,16,394

- : Not available.

RE : Revised Estimates. BE : Budget Estimates.

* : Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by the State Governments.

Note : Figures in respect of Jammu and Kashmir from 1990-91 to 2007-08 and for Jharkhand from 2001-02 to 2007-08 relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Appendix Tables

Appendix Table 16: Decomposition of Gross Fiscal Deficit

(Amount in Rs. crore)

Year	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD (2+3+4-5)	Per cent to GFD				
						Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	Total (7+8+9-10)
1	2	3	4	5	6	7	8	9	10	11
1990-91	5,309	9,223	4,255	—	18,787	28.3	49.1	22.6	—	100.0
1991-92	5,651	10,096	3,154	—	18,900	29.9	53.4	16.7	—	100.0
1992-93	5,114	10,655	5,123	—	20,891	24.5	51.0	24.5	—	100.0
1993-94	3,872	12,354	4,139	—	20,364	19.0	60.7	20.3	—	100.0
1994-95	6,706	17,138	3,464	—	27,308	24.6	62.8	12.7	—	100.0
1990-95 (Avg.)	5,330	11,893	4,027	—	21,250	25.2	55.4	19.4	—	100.0
1995-96	8,620	18,226	4,024	—	30,870	27.9	59.0	13.0	—	100.0
1996-97	16,878	17,123	2,754	193	36,561	46.2	46.8	7.5	0.5	100.0
1997-98	17,492	22,137	3,845	—	43,474	40.2	50.9	8.8	—	100.0
1998-99	44,462	22,731	6,606	505	73,294	60.7	31.0	9.0	0.7	100.0
1999-2000	54,549	25,002	10,549	—	90,099	60.5	27.7	11.7	—	100.0
1995-2000 (Avg.)	28,400	21,044	5,555	140	54,860	47.1	43.1	10.0	0.2	100.0
2000-01	55,316	30,260	2,346	—	87,923	62.9	34.4	2.7	—	100.0
2001-02	60,398	31,658	2,206	—	94,261	64.1	33.6	2.3	—	100.0
2002-03	57,179	35,655	6,892	—	99,726	57.3	35.8	6.9	—	100.0
2003-04	63,407	51,573	5,650	—	1,20,629	52.6	42.8	4.7	—	100.0
2004-05	39,158	60,133	8,483	—	1,07,774	36.3	55.8	7.9	—	100.0
2000-05 (Avg.)	55,091	41,856	5,116	—	1,02,063	54.6	40.5	4.9	—	100.0
2005-06	7,013	77,559	5,521	9	90,084	7.8	86.1	6.1	0.0	100.0
2006-07	-24,857	98,063	6,207	1,906	77,508	-32.1	126.5	8.0	2.5	100.0
2007-08	-42,943	1,18,862	6,491	6,955	75,455	-56.9	157.5	8.6	9.2	100.0
2008-09 (RE)	-10,701	1,57,254	5,109	5,314	1,46,349	-7.3	107.5	3.5	3.6	100.0
2009-10 (BE)	32,295	1,60,247	9,184	2,216	1,99,510	16.2	80.3	4.6	1.1	100.0

Avg.: Average.

‘—’: Negligible/Nil.

RE: Revised Estimates.

BE: Budget Estimates.

Note : 1. Figures in respect of Jammu and Kashmir from 1990-91 to 2007-08 and for Jharkhand from 2001-02 to 2007-08 relate to revised estimates.

2. Negative (-) sign indicates surplus in deficit indicators.

Source : Budget Documents of the State Governments.

Appendix Table 17: Financing of Gross Fiscal Deficit

(Rs. crore)

Year	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and Other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus(-)/ Deficit (+) (13+14+15)	Increase (-)/ Decrease (+) in Cash Balance	Withdrawal from (+)/ Addition to (-) Cash Balance Investment Account	Increase (+)/ Decrease (-) in WMA/ OD from RBI	Gross Fiscal Deficit (GFD) (2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1990-91	2,556	9,978	-	241	3,069	1,120	1,670	376	-154	4	-74	266	-427	88	18,787
1991-92	3,305	9,374	-	-19	2,909	1,343	1,587	724	-716	237	156	629	-685	212	18,900
1992-93	3,501	8,921	-	-46	3,622	1,523	2,378	3,197	-337	-38	-1,829	602	-2,248	-183	20,891
1993-94	3,620	9,400	-	113	4,330	1,541	1,561	-556	-226	217	363	561	-137	38	20,364
1994-95	4,075	14,250	-	2,099	4,779	1,713	3,545	788	59	347	-4,347	1,173	-3,667	-1,974	27,308
1990-95 (Avg.)	3,411	10,385	-	478	3,742	1,448	2,148	906	-275	153	-1,146	646	-1,433	-364	21,250
1995-96	5,888	14,075	-	635	4,902	2,101	2,947	3,096	-338	245	-2,680	-465	-3,589	1,204	30,870
1996-97	6,515	16,696	-	686	5,375	2,438	4,465	129	-7,505	558	7,202	6,794	-415	663	36,561
1997-98	7,280	22,649	-	1,504	6,226	2,930	3,521	271	-30	927	-1,803	-561	385	-1,926	43,474
1998-99	10,467	30,350	-	2,382	11,969	3,588	7,131	1,483	2,244	414	3,268	-33,690	32,982	4,228	73,295
1999-2000	12,664	12,178	26,416	3,381	17,877	2,562	9,051	849	77	1,917	3,126	-625	1,268	2,470	90,098
1995-2000 (Avg.)	8,563	19,190	26,416*	1,718	9,270	2,724	5,423	1,166	-1,111	812	1,823	-5,710	6,126	1,328	54,860
2000-01	12,519	8,324	32,606	4,550	13,107	3,099	7,136	2,355	1,032	5,574	-2,379	-849	-727	-769	87,922
2001-02	17,249	10,895	35,648	6,285	10,186	4,521	4,996	-2,452	-427	3,814	3,545	-637	1,203	2,860	94,261
2002-03	28,484	-372	48,966	4,858	9,863	4,799	711	1,212	93	5,403	-4,290	5,057	-2,762	-6,907	99,727
2003-04	47,286	13,940	18,003	4,132	9,325	6,377	-374	-3,651	1,850	24,268	-526	1,713	-1,778	-461	1,20,631
2004-05	34,559	-9,781	64,192	26**	8,883	7,127	8,074	-2,623	1,240	6,335	-10,232	-651	-8,026	-1,782	1,07,774
2000-05 (Avg.)	28,019	4,601	39,883	4,956	10,273	5,185	4,109	-1,032	758	9,079	-2,776	927	-2,418	-1,412	1,02,063
2005-06	15,305	-44	73,815	4,055	10,463	5,228	7,262	7,911	51	-17	-33,947	1,827	-34,761	-1,013	90,084
2006-07	13,083	-8,887	56,023	3,937	10,370	7,634	12,796	4,675	-305	-5,493	-16,324	4,783	-21,275	168	77,508
2007-08	53,925	-933	5,853	6,300	12,338	-5,923	13,581	3,738	1,254	-1,269	-13,410	8,793	-22,160	-43	75,455
2008-09 (RE)	1,00,452	1,921	3,056	9,143	14,602	2,028	5,665	-3,280	130	-3,726	16,357	13,371	3,027	-40	1,46,349
2009-10 (BE)	1,15,484	9,291	9,026	8,462	21,617	2,554	9,354	433	3	-2,435	25,721	15,499	8,751	1,470	1,99,510

RE : Revised Estimates. BE : Budget Estimates. NSSF : National Small Savings Fund. Avg. : Average. _ : Not Applicable.

* : Pertain to 1999-2000 as it was introduced from that year only. The sum of items for 1995-2000 (Avg.) will not thus be equal to GFD.

** : Tamil Nadu has shown a negative figure of Rs.1,376 crore under Loans from NCDC on account of adjustment of Tamil Nadu Industrial Development Corporation (TIDCO) bonds.

Note : 1. Others' is a residual item and includes, *inter alia*, Contingency Funds, appropriation to Contingency Funds, Inter-State Settlement, Land Compensation and Other Bonds and Loans from Financial Institutions other than mentioned in the Table.

2. Due to the change in the accounting procedure from 1999-2000, Loans from the Centre excludes States' share in small saving collections which is shown under Securities issued to the NSSF under Internal Debt. Accordingly, repayments of small saving collections included under repayments of Loans to Centre is now shown under discharge of Internal Debt to have consistent accounting for receipts and expenditure.

3. Figures for 2007-08 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

4. All figures are on a net basis.

Source : Budget Documents of the State Governments.

Appendix Table 18: Financing of Gross Fiscal Deficit – As Per cent to Total

Year	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and Other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+) (13+14+15)	Increase (-)/ Decrease (+) in Cash Balance	Withdrawal from (+)/ Addition to (-) Cash Balance Investment Account	Increase (+)/ Decrease (-) in WMA/OD from RBI	Gross Fiscal Deficit (GFD) (2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1990-91	13.6	53.1	—	1.3	16.3	6.0	8.9	2.0	-0.8	—	-0.4	1.4	-2.3	0.5	100.0
1991-92	17.5	49.6	—	-0.1	15.4	7.1	8.4	3.8	-3.8	1.3	0.8	3.3	-3.6	1.1	100.0
1992-93	16.8	42.7	—	-0.2	17.3	7.3	11.4	15.3	-1.6	-0.2	-8.8	2.9	-10.8	-0.9	100.0
1993-94	17.8	46.2	—	0.6	21.3	7.6	7.7	-2.7	-1.1	1.1	1.8	2.8	-0.7	0.2	100.0
1994-95	14.9	52.2	—	7.7	17.5	6.3	13.0	2.9	0.2	1.3	-15.9	4.3	-13.4	-7.2	100.0
1990-95 (Avg.)	16.1	48.8	—	1.8	17.6	6.8	9.9	4.3	-1.4	0.7	-4.5	2.9	-6.2	-1.3	100.0
1995-96	19.1	45.6	—	2.1	15.9	6.8	9.5	10.0	-1.1	0.8	-8.7	-1.5	-11.6	3.9	100.0
1996-97	17.8	45.7	—	1.9	14.7	6.7	12.2	0.4	-20.5	1.5	19.7	18.6	-1.1	1.8	100.0
1997-98	16.7	52.1	—	3.5	14.3	6.7	8.1	0.6	-0.1	2.1	-4.1	-1.3	0.9	-4.4	100.0
1998-99	14.3	41.4	—	3.2	16.3	4.9	9.7	2.0	3.1	0.6	4.5	-46.0	45.0	5.8	100.0
1999-2000	14.1	13.5	29.3	3.8	19.8	2.8	10.0	0.9	0.1	2.1	3.5	-0.7	1.4	2.7	100.0
1995-2000 (Avg.)	16.4	39.7	29.3*	2.9	16.2	5.6	9.9	2.8	-3.7	1.4	3.0	-6.2	6.9	2.0	100.0
2000-01	14.2	9.5	37.1	5.2	14.9	3.5	8.1	2.7	1.2	6.3	-2.7	-1.0	-0.8	-0.9	100.0
2001-02	18.3	11.6	37.8	6.7	10.8	4.8	5.3	-2.6	-0.5	4.0	3.8	-0.7	1.3	3.0	100.0
2002-03	28.6	-0.4	49.1	4.9	9.9	4.8	0.7	1.2	0.1	5.4	-4.3	5.1	-2.8	-6.9	100.0
2003-04	39.2	11.6	14.9	3.4	7.7	5.3	-0.3	-3.0	1.5	20.1	-0.4	1.4	-1.5	-0.4	100.0
2004-05	31.6	-10.8	62.2	—	7.2	6.5	7.4	-2.4	1.1	-12.4	9.6	0.6	7.3	1.6	100.0
2000-05 (Avg.)	26.4	4.3	40.2	4.0	10.1	5.0	4.2	-0.8	0.7	4.7	1.2	1.1	0.7	-0.7	100.0
2005-06	17.0	—	81.9	4.5	11.6	5.8	8.1	8.8	0.1	—	-37.7	2.0	-38.6	-1.1	100.0
2006-07	16.9	-11.5	72.3	5.1	13.4	9.8	16.5	6.0	-0.4	-7.1	-21.1	6.2	-27.4	0.2	100.0
2007-08	71.5	-1.2	7.8	8.3	16.4	-7.8	18.0	5.0	1.7	-1.7	-17.8	11.7	-29.4	-0.1	100.0
2008-09 (RE)	68.6	1.3	2.1	6.2	10.0	1.4	3.9	-2.2	0.1	-2.5	11.2	9.1	2.1	—	100.0
2009-10 (BE)	57.9	4.7	4.5	4.2	10.8	1.3	4.7	0.2	—	-1.2	12.9	7.8	4.4	0.7	100.0

RE : Revised Estimates. BE : Budget Estimates. NSSF : National Small Savings Fund. Avg. : Average. '—' : Nil/Negligible/Not applicable.

* : Pertains to 1999-2000 as it was introduced from that year only. The sum of items for 1995-2000 (Avg.) will not thus be equal to 100.

Note : Same as in Appendix Table 17.

Source : Budget Documents of the State Governments.

Appendix Table 19: Composition of Outstanding Liabilities of State Governments
(As at end-March)

Year	Market Loans	Power Bonds	Compensation and Other Bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from Other Institutions	Loans from Banks and FIs	Total Internal Debt	Loans and Advances from Centre	Provisional Funds etc.	Reserve Fund	Deposit and Advances	Contingency Fund	Total Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13 = sum (7 to 12)	14 = sum (2 to 6)+13	15	16	17	18	19	20 = sum (14 to 19)
1991	15,652	-	60	-	1,050	718	241	278	303	630	343	2,513	19,274	73,521	16,861	4,734	12,769	995	1,28,155
1992	19,008	-	64	-	1,288	775	267	151	604	812	301	2,910	23,270	82,979	19,790	5,519	14,502	969	1,47,030
1993	22,480	-	72	-	1,073	894	295	25	733	885	396	3,228	26,853	91,626	23,515	6,698	18,911	762	1,68,365
1994	26,119	-	79	-	1,306	1,044	380	-85	807	893	391	3,429	30,933	1,01,122	27,972	8,180	19,009	658	1,87,875
1995	31,200	-	77	-	608	1,135	421	-79	943	1,071	499	3,989	35,875	1,15,238	32,894	9,013	22,963	489	2,16,473
1996	37,088	-	76	-	1,894	1,257	501	288	1,175	1,101	517	4,838	43,895	1,29,264	38,216	10,577	26,654	929	2,49,535
1997	43,602	-	74	-	2,557	1,418	-	821	1,183	1,108	575	5,106	51,338	1,46,168	44,095	12,350	31,436	511	2,85,898
1998	50,847	-	77	-	630	1,684	-	2,038	1,396	1,107	1,510	7,734	59,289	1,68,656	50,843	14,498	36,609	921	3,30,816
1999	61,477	-	66	-	4,858	2,203	-	3,147	2,057	1,204	2,178	10,789	77,190	1,99,007	63,256	17,320	42,357	445	3,99,576
2000	75,427	-	65	25,251	7,328	3,102	-	4,372	3,177	1,345	5,114	17,110	1,26,346	2,30,331	80,523	19,769	52,193	1,533	5,09,529
2001	86,767	-	62	56,352	6,559	4,216	-	6,501	4,390	1,439	12,667	29,213	1,81,623	2,38,655	93,629	22,868	59,328	714	5,94,147
2002	1,04,027	-	59	90,226	9,419	5,085	-	8,969	7,139	1,622	18,078	40,894	2,49,069	2,49,551	1,03,815	27,389	64,325	1,042	6,90,747
2003	1,33,066	-	63	1,39,193	2,512	6,621	-	11,546	7,896	1,611	23,524	51,198	3,33,753	2,49,179	1,13,678	32,188	65,036	314	7,86,430
2004	1,79,917	28,984	82	1,98,454	3,375	8,967	1,008	11,285	8,222	3,071	33,407	65,960	4,76,772	1,92,981	1,21,841	42,217	69,116	246	9,03,174
2005	2,13,480	29,883	83	2,82,200	1,498	11,994	990	8,226	9,486	1,577	35,648	67,921	5,95,064	1,60,045	1,30,828	52,311	75,290	527	10,14,067
2006	2,28,925	31,581	82	3,65,933	407	12,609	989	11,654	9,680	1,195	35,718	71,845	6,98,773	1,57,004	1,40,806	63,120	86,691	1,322	11,47,717
2007	2,42,777	26,051	82	4,25,309	299	12,197	971	15,622	9,176	1,118	30,253	69,338	7,63,855	1,46,653	1,49,920	78,761	1,01,068	1,319	12,41,576
2008	2,98,508	23,143	80	4,30,879	255	11,534	927	20,867	9,295	1,175	27,640	71,438	8,24,304	1,45,098	1,61,972	78,265	1,16,591	2,073	13,28,302
2009 (RE)	4,01,924	21,691	80	4,31,915	215	10,868	927	30,778	8,724	1,645	25,567	78,509	9,34,333	1,47,019	1,76,574	80,293	1,22,256	2,280	14,62,755
2010 (BE)	5,17,408	18,784	80	4,40,942	1,685	10,096	927	40,347	8,127	1,907	24,664	86,068	10,64,965	1,56,311	1,98,190	82,846	1,31,610	2,480	16,36,403

RE : Revised Estimates.

BE : Budget Estimates.

‘-’ : Not applicable/Not available/Negligible.

Note : 1. From 1997 to 2003, 'Loans from Other Institutions' also includes 'Other Loans' and 'Loans from GIC'. From 2004, 'Loans from Other Institutions' includes 'Other Loans'.

2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh [2008-09 (RE) and 2009-10 (BE)] and Jammu and Kashmir [2008-09 (RE) and 2009-10 (BE)] were not available, the same has been included under 'Loans from Other Institutions'.

3. Also see 'Explanatory Note on Data Sources and Methodology'.

Appendix Table 20: Composition of Outstanding Liabilities of State Governments – As Proportion to Total
(As at end-March)

Year	Market Loans	Power Bonds	Compensation and Other Bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from Other Institutions	Loans from Banks and FIs	Total Internal Debt	Loans and Advances from Centre	Provident Funds etc.	Reserve Fund	Deposit and Advances	Contingency Fund	Total Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13 = sum (7 to 12)	14 = sum (2 to 6)+13	15	16	17	18	19	20 = sum (14 to 19)
1991	12.2	–	0.05	–	0.8	0.6	0.2	0.2	0.2	0.5	0.3	2.0	15.0	57.4	13.2	3.7	10.0	0.8	100.0
1992	12.9	–	0.04	–	0.9	0.5	0.2	0.1	0.4	0.6	0.2	2.0	15.8	56.4	13.5	3.8	9.9	0.7	100.0
1993	13.4	–	0.04	–	0.6	0.5	0.2	–	0.4	0.5	0.2	1.9	15.9	54.4	14.0	4.0	11.2	0.5	100.0
1994	13.9	–	0.04	–	0.7	0.6	0.2	–	0.4	0.5	0.2	1.8	16.5	53.8	14.9	4.4	10.1	0.4	100.0
1995	14.4	–	0.04	–	0.3	0.5	0.2	–	0.4	0.5	0.2	1.8	16.6	53.2	15.2	4.2	10.6	0.2	100.0
1996	14.9	–	0.03	–	0.8	0.5	0.2	0.1	0.5	0.4	0.2	1.9	17.6	51.8	15.3	4.2	10.7	0.4	100.0
1997	15.3	–	0.03	–	0.9	0.5	–	0.3	0.4	0.4	0.2	1.8	18.0	51.1	15.4	4.3	11.0	0.2	100.0
1998	15.4	–	0.02	–	0.2	0.5	–	0.6	0.4	0.3	0.5	2.3	17.9	51.0	15.4	4.4	11.1	0.3	100.0
1999	15.4	–	0.02	–	1.2	0.6	–	0.8	0.5	0.3	0.5	2.7	19.3	49.8	15.8	4.3	10.6	0.1	100.0
2000	14.8	–	0.01	5.0	1.4	0.6	–	0.9	0.6	0.3	1.0	3.4	24.8	45.2	15.8	3.9	10.2	0.3	100.0
2001	14.6	–	0.01	9.5	1.1	0.7	–	1.1	0.7	0.2	2.1	4.9	30.6	40.2	15.8	3.8	10.0	0.1	100.0
2002	15.1	–	0.01	13.1	1.4	0.7	–	1.3	1.0	0.2	2.6	5.9	36.1	36.1	15.0	4.0	9.3	0.2	100.0
2003	16.9	–	0.01	17.7	0.3	0.8	–	1.5	1.0	0.2	3.0	6.5	42.4	31.7	14.5	4.1	8.3	–	100.0
2004	19.9	3.2	0.01	22.0	0.4	1.0	0.1	1.2	0.9	0.3	3.7	7.3	52.8	21.4	13.5	4.7	7.7	–	100.0
2005	21.1	2.9	0.01	27.8	0.1	1.2	0.1	0.8	0.9	0.2	3.5	6.7	58.7	15.8	12.9	5.2	7.4	0.1	100.0
2006	19.9	2.8	0.01	31.9	–	1.1	0.1	1.0	0.8	0.1	3.1	6.3	60.9	13.7	12.3	5.5	7.6	0.1	100.0
2007	19.6	2.1	0.01	34.3	–	1.0	0.1	1.3	0.7	0.1	2.4	5.6	61.5	11.8	12.1	6.3	8.1	0.1	100.0
2008	22.5	1.7	0.01	32.4	–	0.9	0.1	1.6	0.7	0.1	2.1	5.4	62.1	10.9	12.2	5.9	8.8	0.2	100.0
2009 (RE)	27.5	1.5	0.01	29.5	–	0.7	0.1	2.1	0.6	0.1	1.7	5.4	63.9	10.1	12.1	5.5	8.4	0.2	100.0
2010 (BE)	31.6	1.1	–	26.9	0.1	0.6	0.1	2.5	0.5	0.1	1.5	5.3	65.1	9.6	12.1	5.1	8.0	0.2	100.0

RE : Revised Estimates.

BE : Budget Estimates.

‘–’ : Not applicable /Not available/Negligible.

Note : 1. From 1997 to 2003, 'Loans from Other Institutions' also includes 'Other Loans' and 'Loans from GIC'. From 2004, 'Loans from Other Institutions' includes 'Other Loans'.

2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh [2008-09 (RE) and 2009-10 (BE)] and Jammu and Kashmir [2008-09 (RE) and 2009-10 (BE)] were not available, the same has been included under 'Loans from Other Institutions'.

3. Also see 'Explanatory Note on Data Sources and Methodology'.

Appendix Table 21: State Government Market Borrowings

(Rs. crore)

Year	Gross Allocation	Repayment	Net Allocation
1	2	3	4
1990-91	2,569	—	2,569
1991-92	3,364	—	3,364
1992-93	3,805	334	3,471
1993-94	4,145	507	3,638
1994-95	5,123	—	5,123
1995-96	6,274	343	5,931
1996-97	6,536	—	6,536
1997-98	7,749	557	7,192
1998-99	12,114	1,414	10,700
1999-00	13,706	1,301	12,405
2000-01	13,300	420	12,880
2001-02	18,707	1,446	17,261
2002-03*	30,853	1,789	29,064
2003-04*	50,521	4,145	46,376
2004-05*	39,101	5,123	33,978
2005-06	21,729	6,274	15,455
2006-07	26,597	6,551	20,046
2007-08 @	80,570	11,555 #	69,015
2008-09 @	1,29,081	14,371	1,14,710
2009-10 @	1,18,697 ^	16,238	1,02,459

‘—’: Nil.

* : Include additional market borrowings of Rs.10,000 crore for 2002-03, Rs.26,623 crore for 2003-04 and Rs.16,943 crore for 2004-05 under the debt swap scheme.

: Excluding Rs.156 crore of buy-back of securities by Government of Orissa.

@ : Includes the Union Territory of Puducherry.

^ : Gross Allocation has not been finalised for Andhra Pradesh, Jharkhand and Maharashtra.

Source : Reserve Bank records.

Appendix Table 22: Composition of Capital Expenditure of States

(Percent of GDP)

	1980-85	1985-90	1990-95	1995-2000	2000-05	2005-10
Total Capital Disbursements (I + II + III + IV)	4.52	3.94	3.17	2.53	3.62	3.54
I. Total Capital Outlay (1 + 2)	2.03	1.82	1.54	1.36	1.60	2.44
1. Developmental (a + b)	1.98	1.76	1.50	1.31	1.54	2.34
(a) Social Services (1 to 9)	0.27	0.28	0.22	0.22	0.30	0.48
1. Education, Sports, Art and Culture	0.02	0.04	0.04	0.03	0.02	0.07
2. Medical and Public Health	0.16	0.06	0.04	0.03	0.03	0.07
3. Family Welfare	—	—	—	—	—	—
4. Water Supply and Sanitation	—	0.09	0.08	0.08	0.14	0.18
5. Housing	0.04	0.05	0.03	0.03	0.02	0.02
6. Urban Development	—	0.01	0.01	0.01	0.03	0.07
7. Welfare of SCs, STs, and other Backward Classes	—	0.02	0.02	0.02	0.02	0.04
8. Social Security and Welfare	0.02	0.01	—	—	—	0.01
9. Others *	0.02	0.01	0.01	—	0.02	0.02
(b) Economic Services (1 to 10)	1.71	1.49	1.27	1.09	1.24	1.86
1. Agriculture and Allied Activities	0.34	0.10	0.09	0.07	0.08	0.08
2. Rural Development	—	0.02	0.02	0.02	0.09	0.15
3. Special Area Programmes	—	0.03	0.03	0.03	0.03	0.04
4. Major and Medium Irrigation and Flood Control	0.92	0.81	0.59	0.52	0.52	0.76
5. Energy	0.02	0.12	0.22	0.15	0.21	0.28
6. Industry and Minerals	0.11	0.12	0.08	0.04	0.02	0.03
7. Transport	0.31	0.27	0.22	0.24	0.28	0.47
8. Communications	—	—	—	—	—	—
9. Science, Technology and Environment	—	—	—	—	—	—
10. General Economic Services	—	0.01	0.01	0.02	0.02	0.05
2. Non-Developmental (General Services)	0.05	0.05	0.04	0.05	0.06	0.10
II. Discharge of Internal Debt	0.15	0.12	0.15	0.10	2.04	1.12
III. Repayment of Loans to the Centre	0.87	0.84	0.57	0.46	0.75	0.20
IV. Loans and Advances by State Governments (1+2)	1.47	1.16	0.91	0.62	0.52	0.30
1. Developmental Purposes (a + b)	1.39	1.10	0.87	0.57	0.53	0.29
a) Social Services	0.17	0.16	0.14	0.11	0.11	0.10
b) Economic Services	1.22	0.94	0.73	0.46	0.42	0.19
2. Non-Developmental Purposes	0.09	0.06	0.04	0.05	-0.01	0.01

* : Include outlay on Information and Publicity, other Social Services, etc.

Source : Budget Documents of the State Governments.

Appendix Table 23: Major Components of Social Sector Expenditure

(Percent of GDP)

	1980-85	1985-90	1990-95	1995-2000	2000-05	2005-10	CARG
I. Revenue Expenditure (a+b)	4.3	5.7	5.5	5.1	5.0	5.1	15.1
(a) Social Services	4.3	4.9	4.6	4.5	4.5	4.6	14.6
Of which:							
Education, Sports, Art and Culture	2.2	2.6	2.6	2.5	2.5	2.3	14.4
Medical and Public Health	1	0.8	0.8	0.6	0.5	0.5	11.6
Water Supply and Sanitation	—	0.3	0.3	0.3	0.2	0.2	12.3
Urban Development	—	0.1	0.1	0.1	0.1	0.3	21.2
Welfare of SCs, STs and Backward Classes	—	0.3	0.3	0.3	0.3	0.3	14.0
Social Security and Welfare	0.6	0.2	0.2	0.2	0.2	0.4	14.0
Nutrition	—	0.1	0.1	0.1	0.1	0.1	20.2
(b) Economic Services	—	0.8	0.8	0.6	0.5	0.6	27.4
Of which:							
Food Storage and Warehousing	—	—	—	0.1	—	—	16.4
Rural Development	—	0.8	0.8	0.6	0.5	0.5	13.2
II. Total Capital Outlay (a + b)	0.3	0.3	0.3	0.2	0.4	0.6	17.8
(a) Social Services	0.3	0.3	0.2	0.2	0.3	0.5	17.1
Of which:							
Education, Sports, Art and Culture	—	—	—	—	—	0.1	18.7
Medical and Public Health	0.2	0.1	—	—	—	0.1	10.6
Water Supply and Sanitation	—	—	—	—	—	—	11.6
Urban Development	—	—	—	—	—	0.1	26.3
Welfare of SCs, STs and Backward Classes	—	—	—	—	—	—	15.5
(b) Economic Services	—	—	—	—	0.1	0.2	19.2
Food Storage and Warehousing	—	—	—	—	—	—	-0.8
Rural Development	—	—	—	—	0.1	0.2	29.5
III. Loans and Advances by State Governments	0.2	0.2	0.1	0.1	0.1	0.1	11.6
Social Services	0.2	0.2	0.1	0.1	0.1	0.1	10.8
Economic Services	—	—	—	—	—	—	21.0
Total Social Sector Expenditure (I + II + III)	4.8	6.1	5.8	5.5	5.5	5.8	15.3
Total SSE as percentage of Aggregate Expenditure	31.6	38.0	36.8	36.7	32.5	36.1	—

CARG : Compound Annual Rate of growth.

Source : Budget Documents of the State Governments.

Statements

Statement 1: Major Fiscal Indicators

(Per cent)

State	Revenue Deficit/Gross Fiscal Deficit			Capital Outlay/Gross Fiscal Deficit			Net Lending/Gross Fiscal Deficit			Non-Development Expenditure/Aggregate Disbursement		
	2007-08 (Accounts)	2008-09 (RE)	2009-10 (BE)	2007-08 (Accounts)	2008-09 (RE)	2009-10 (BE)	2007-08 (Accounts)	2008-09 (RE)	2009-10 (BE)	2007-08 (Accounts)	2008-09 (RE)	2009-10 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	-1.8	-19.8	-14.9	145.4	131.4	111.3	31.1	36.4	3.6	24.4	21.7	22.6
2. Bihar	-272.3	-45.8	-165.7	357.9	136.2	254.8	14.5	9.6	10.9	30.0	25.8	27.8
3. Chhattisgarh	-2,379.6	-46.5	-31.4	2,451.6	153.6	139.2	49.2	-7.1	-7.7	20.9	20.0	19.8
4. Goa	-30.7	-9.3	25.1	127.3	107.2	73.2	3.4	2.0	1.7	26.6	28.2	33.0
5. Gujarat	-45.1	-2.6	32.2	142.5	101.5	65.9	4.5	1.1	1.9	32.2	26.6	30.0
6. Haryana	-176.0	-1.5	39.5	271.1	101.3	46.4	5.7	0.6	14.2	24.8	24.2	25.1
7. Jharkhand	23.9	-16.7	6.6	60.3	104.1	83.4	15.8	12.7	10.0	27.4	28.0	31.5
8. Karnataka	-70.8	-8.2	-13.6	162.2	100.8	125.0	13.2	9.5	11.0	23.3	26.3	24.8
9. Kerala	62.0	59.1	53.0	24.2	26.8	30.1	13.9	14.2	17.0	42.7	39.2	38.9
10. Madhya Pradesh	-182.8	-59.0	-26.4	245.5	123.9	105.5	37.7	35.2	20.9	26.7	25.9	28.3
11. Maharashtra	524.8	-26.3	26.8	-407.3	120.1	70.8	-17.5	6.2	2.3	30.5	26.9	29.7
12. Orissa	320.7	-29.7	39.5	-214.9	127.3	59.9	-5.8	2.4	0.7	32.7	31.1	35.7
13. Punjab	83.0	55.6	64.5	47.6	68.0	36.8	-30.6	-23.6	-1.3	49.2	43.4	47.6
14. Rajasthan	-48.5	4.3	16.7	192.3	91.4	81.5	-43.8	4.3	1.7	31.5	30.6	29.7
15. Tamil Nadu	-123.3	-0.1	8.7	202.5	96.2	85.2	20.9	3.8	6.2	29.5	29.0	31.3
16. Uttar Pradesh	-25.0	-20.0	-6.8	122.9	118.5	103.9	2.1	1.5	2.9	31.1	28.4	34.6
17. West Bengal	71.5	99.9	78.1	23.6	33.7	18.3	5.0	-33.6	3.7	40.6	33.4	39.9
Total I	-46.5	-0.1	18.7	147.5	100.4	77.4	8.8	3.5	5.0	30.8	28.3	30.9
II. Special Category												
1. Arunachal Pradesh	4,684.5	-75.8	31.3	-4,581.2	173.2	68.6	-3.3	2.6	0.1	21.1	18.6	20.1
2. Assam	326.6	-86.6	57.1	-213.7	182.3	42.6	-13.0	4.3	0.3	32.8	27.3	35.6
3. Himachal Pradesh	-154.1	-17.8	-16.1	256.3	113.3	117.0	-2.2	4.5	-0.9	32.9	31.6	33.4
4. Jammu and Kashmir	-84.9	-144.7	-210.3	183.4	243.1	307.4	1.5	1.5	2.8	35.0	33.0	32.2
5. Manipur	1,190.3	-238.7	-233.0	-1,084.7	337.4	331.6	-5.6	1.3	1.4	28.0	24.8	38.8
6. Meghalaya	-87.6	-416.8	-35.5	182.9	487.7	132.1	4.8	29.0	3.4	29.3	23.6	24.6
7. Mizoram	-33.5	-64.3	-83.9	139.0	167.2	186.2	-5.5	-2.9	-2.3	25.8	26.0	29.3
8. Nagaland	-106.7	-51.0	-125.2	206.8	150.5	225.9	-0.1	0.5	-0.7	37.4	35.2	38.7
9. Sikkim	-546.1	-171.6	-92.4	646.7	271.1	188.0	-0.6	0.5	4.4	57.8	42.8	45.3
10. Tripura	-5,451.6	-98.4	-27.2	5,569.6	194.5	125.5	-17.9	3.9	1.6	37.0	33.2	40.4
11. Uttarakhand	-36.5	-38.5	10.3	128.3	143.4	94.5	8.3	1.5	9.7	28.6	32.7	30.8
Total II	-201.6	-89.9	-4.6	296.4	187.9	104.4	5.2	2.8	1.6	33.0	30.0	33.7
All States (I+II)	-56.9	-7.3	16.2	157.5	107.5	80.3	8.6	3.5	4.6	31.0	28.5	31.2
<i>Memo item:</i>												
1. NCT Delhi	-251.9	-85.3	-186.7	184.5	96.4	151.0	167.5	88.9	135.7	24.2	22.9	22.9
2. Puducherry	19.6	64.1	14.1	83.1	36.2	84.0	-2.7	-0.2	1.9	22.2	19.5	19.7

(Contd.)

Statement 1: Major Fiscal Indicators (Concld.)

State	Interest Payment/Revenue Expenditure			State's Own Tax Revenue/Revenue Expenditure			State's Own Non Tax Revenue/Revenue Expenditure			Gross Transfers/Aggregate Disbursement		
	2007-08 (Accounts)	2008-09 (RE)	2009-10 (BE)	2007-08 (Accounts)	2008-09 (RE)	2009-10 (BE)	2007-08 (Accounts)	2008-09 (RE)	2009-10 (BE)	2007-08 (Accounts)	2008-09 (RE)	2009-10 (BE)
1	14	15	16	17	18	19	20	21	22	23	24	25
I. Non-Special Category												
1. Andhra Pradesh	14.1	12.3	11.9	53.3	52.9	53.1	13.1	12.4	16.9	25.6	29.6	27.6
2. Bihar	15.7	11.5	11.7	21.6	19.3	20.5	2.2	1.3	1.5	73.1	64.9	74.5
3. Chhattisgarh	10.5	7.0	6.0	51.8	40.2	38.9	18.6	12.8	15.2	42.3	43.1	41.2
4. Goa	16.1	14.7	12.8	48.9	46.7	41.5	37.5	34.0	30.1	17.8	17.6	20.1
5. Gujarat	22.3	20.1	18.6	65.3	61.4	55.7	13.7	11.0	10.7	22.0	21.6	20.3
6. Haryana	13.4	10.8	11.6	66.3	65.9	56.7	29.1	17.6	13.9	14.1	13.7	14.8
7. Jharkhand	15.1	13.8	13.3	27.1	32.8	33.2	12.2	14.2	16.9	35.2	42.8	38.3
8. Karnataka	12.1	11.4	11.8	69.5	68.4	69.3	9.0	4.5	4.5	26.3	23.2	23.9
9. Kerala	17.4	16.7	17.0	54.9	55.3	58.5	4.9	4.5	4.7	23.2	26.4	28.5
10. Madhya Pradesh	16.4	14.1	13.0	46.9	44.1	42.0	10.7	9.9	10.3	46.7	45.3	44.7
11. Maharashtra	18.8	15.7	14.9	73.4	63.7	53.0	26.2	13.3	14.4	19.2	22.5	21.2
12. Orissa	17.9	16.6	15.9	38.7	29.5	28.4	15.0	10.0	7.8	54.9	57.1	52.8
13. Punjab	19.6	18.2	17.6	42.9	43.2	46.4	22.8	25.3	17.9	17.0	14.9	13.9
14. Rajasthan	20.4	18.0	17.0	45.6	43.7	42.2	13.9	11.1	13.3	36.8	36.5	33.8
15. Tamil Nadu	14.2	10.9	10.7	68.9	62.3	65.1	7.7	10.2	5.7	27.6	24.1	25.0
16. Uttar Pradesh	16.6	13.9	12.6	38.3	36.0	36.0	8.9	10.3	6.1	43.8	44.1	46.3
17. West Bengal	29.7	23.1	21.9	34.3	30.3	32.3	3.8	10.0	4.5	34.8	31.0	29.2
Total I	17.5	14.9	14.3	52.4	48.4	47.0	13.1	11.0	10.1	32.5	32.8	32.5
II. Special Category												
1. Arunachal Pradesh	6.9	7.8	7.0	4.3	3.4	3.0	29.1	10.4	8.8	73.5	68.2	62.9
2. Assam	11.9	8.9	7.2	26.4	18.9	13.8	16.7	10.5	7.0	64.5	64.9	48.9
3. Himachal Pradesh	20.5	19.4	20.0	23.6	23.7	26.4	22.0	14.7	15.8	51.0	48.9	47.1
4. Jammu and Kashmir	17.4	12.9	11.7	19.7	21.6	20.4	8.4	9.1	8.3	65.3	64.0	67.6
5. Manipur	13.0	11.2	11.0	6.4	5.7	6.0	7.2	6.9	6.9	86.1	76.1	80.0
6. Meghalaya	8.4	7.2	6.9	14.2	12.1	11.2	8.8	6.2	6.7	69.5	78.7	69.2
7. Mizoram	10.9	9.3	8.5	4.1	3.8	4.1	6.8	6.6	6.4	72.0	76.9	78.5
8. Nagaland	10.5	10.8	12.0	5.1	4.8	4.9	4.6	5.2	5.2	76.7	71.4	75.3
9. Sikkim	5.0	5.9	6.6	8.4	6.8	6.9	60.2	49.9	45.7	38.8	47.8	46.4
10. Tripura	14.2	11.4	9.1	13.3	13.1	12.8	4.1	3.9	3.7	83.8	70.6	64.4
11. Uttarakhand	15.1	15.8	13.5	37.8	37.4	31.6	9.2	8.1	12.8	45.1	46.8	43.4
Total II	14.1	11.9	10.6	20.7	18.9	16.9	14.9	10.8	9.9	62.7	62.3	56.9
All States (I+II)	17.2	14.6	13.9	49.3	45.4	43.8	13.3	10.9	10.0	35.5	35.9	35.2
<i>Memo item:</i>												
1. NCT Delhi	25.6	20.3	20.0	120.6	101.0	99.1	18.6	17.6	18.8	7.2	6.2	12.8
2. Puducherry	9.9	8.3	9.4	29.7	23.0	28.4	28.4	18.5	31.5	36.5	32.6	31.3

BE : Budget Estimates.

-/-: Nil/Negligible/Not applicable.

Note : 1. Negative (-) sign indicates surplus in deficit indicators.

2. Figures for Jammu and Kashmir and Jharkhand for the year 2007-08 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 2: Revenue Deficit/Surplus

(Rs. crore)

State	2007-08 (Accounts)				2008-09 (Revised Estimates)				2009-10 (Budget Estimates)			
	Revenue Receipts	Revenue Expenditure	Revenue Surplus(-)/ Deficit(+)	4=3-2	Revenue Receipts	Revenue Expenditure	Revenue Surplus(-)/ Deficit(+)	6	Revenue Receipts	Revenue Expenditure	Revenue Surplus(-)/ Deficit(+)	10=9-8
1	2	3			5		7=6-5		8	9		
I. Non-Special Category												
1. Andhra Pradesh	54,143	53,984	-159		69,686	67,619	-2,067		78,964	76,557	-2,407	
2. Bihar	28,210	23,565	-4,645		36,317	32,883	-3,435		41,837	35,715	-6,122	
3. Chhattisgarh	13,879	10,840	-3,039		16,778	15,729	-1,049		18,897	18,091	-806	
4. Goa	2,944	2,778	-166		3,806	3,723	-83		4,137	4,485	348 *	
5. Gujarat	35,690	33,540	-2,150		39,684	39,415	-269		41,815	45,728	3,913	
6. Haryana	19,751	17,527	-2,224		21,771	21,715	-55		22,437	25,821	3,384	
7. Jharkhand	11,612	13,096	1,484		16,107	15,479	-628		17,936	18,213	277	
8. Karnataka	41,151	37,375	-3,776		42,818	42,050	-767		48,389	47,238	-1,151	
9. Kerala	21,107	24,892	3,785		25,063	28,792	3,729		28,154	31,162	3,008	
10. Madhya Pradesh	30,689	25,601	-5,088		34,949	31,779	-3,170		39,961	38,262	-1,699	
11. Maharashtra	79,583	64,780	-14,803		82,870	78,607	-4,263		89,061	96,184	7,123	
12. Orissa	21,967	17,723	-4,244		26,810	26,050	-760		26,550	28,919	2,369	
13. Punjab	19,238	23,061	3,823		22,919	26,731	3,812		24,072	30,306	6,234	
14. Rajasthan	30,781	29,128	-1,653		34,383	34,666	283		38,268	39,677	1,409	
15. Tamil Nadu	47,521	42,975	-4,545		55,410	55,403	-8		58,271	59,295	1,024	
16. Uttar Pradesh	68,672	65,223	-3,449		85,146	81,041	-4,106		94,440	92,867	-1,573	
17. West Bengal	30,167	38,314	8,147		40,777	53,455	12,678		42,312	60,253	17,940	
II. Special Category												
1. Arunachal Pradesh	3,003	2,260	-743		3,682	2,912	-770		3,257	3,607	350	
2. Assam	15,325	12,744	-2,581		23,307	21,421	-1,886		23,064	29,270	6,206	
3. Himachal Pradesh	9,142	8,292	-850		10,051	9,720	-331		10,478	10,222	-257	
4. Jammu and Kashmir	13,901	11,685	-2,216		15,811	12,447	-3,364		19,362	14,726	-4,636	
5. Manipur	3,508	2,293	-1,216		3,948	2,820	-1,128		4,005	3,056	-949	
6. Meghalaya	2,441	2,254	-188		3,703	3,180	-522		3,806	3,588	-218	
7. Mizoram	2,040	1,908	-131		2,702	2,463	-239		3,009	2,832	-178	
8. Nagaland	2,996	2,572	-424		3,443	3,075	-368		3,910	3,170	-740	
9. Sikkim	2,699	2,349	-351		2,972	2,381	-592		2,989	2,567	-422	
10. Tripura	3,698	2,794	-904		4,198	3,455	-743		4,614	4,267	-347	
11. Uttarakhand	7,891	7,255	-637		8,754	8,154	-600		10,948	11,161	213	
All States	6,23,748	5,80,805	-42,943		7,37,865	7,27,165	-10,701		8,04,943	8,37,238	32,295	
<i>Memo item:</i>												
1. NCT Delhi	14,912	9,771	-5,142		16,015	12,403	-3,612		19,099	13,703	-5,396	
2. Puducherry	2,136	2,201	65		2,438	3,152	714		3,067	3,194	127	

* : As per the additional budget speech 2009-10 of the Goa Government dated July 24, 2009, the RD for the year 2009-10 has been estimated at Rs. 18.75 crore. The detail break-up of the same is not available due to which RD figures will not tally with the figures stated above.

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2007-08 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 3: Conventional Deficit/ Surplus

(Rs. crore)

State	2007-08 (Accounts)				2008-09 (Revised Estimates)				2009-10 (Budget Estimates)			
	Aggregate Receipts	Aggregate Expenditure	Conventional Surplus(-)/ Deficit(+)		Aggregate Receipts	Aggregate Expenditure	Conventional Surplus(-)/ Deficit(+)		Aggregate Receipts	Aggregate Expenditure	Conventional Surplus(-)/ Deficit(+)	
1	2	3	4 = 3-2	5	6	7 = 6-5	8	9	10 = 9-8			
I. Non-Special Category												
1. Andhra Pradesh	77,909	74,875	-3,034	90,273	90,228	-46	1,01,037	1,00,990	-46			
2. Bihar	32,444	31,573	-871	41,276	45,508	4,232	47,886	47,446	-440			
3. Chhattisgarh	15,348	15,029	-319	20,030	20,234	204	22,534	22,820	287			
4. Goa	3,583	3,559	-24	4,524	4,881	357	5,242	5,719	477			
5. Gujarat	45,959	42,681	-3,278	50,216	52,800	2,584	57,464	57,417	-48			
6. Haryana	21,301	22,079	779	26,683	26,826	143	29,813	32,445	2,632			
7. Jharkhand	16,210	18,360	2,149	18,452	20,641	2,190	21,013	22,992	1,979			
8. Karnataka	45,846	48,031	2,185	54,131	54,178	47	60,978	61,064	86			
9. Kerala	28,626	28,692	66	32,810	32,990	180	35,949	36,031	82			
10. Madhya Pradesh	34,549	35,265	716	41,835	42,239	404	49,071	48,735	-336			
11. Maharashtra	83,091	80,240	-2,851	1,01,842	1,02,557	715	1,18,739	1,19,762	1,024			
12. Orissa	23,413	22,844	-568	31,865	31,375	-490	31,345	32,798	1,453			
13. Punjab	26,839	26,519	-320	31,711	32,812	1,101	33,101	35,684	2,583			
14. Rajasthan	40,385	37,757	-2,627	44,076	43,459	-617	48,133	49,737	1,605			
15. Tamil Nadu	56,846	55,748	-1,098	69,057	68,297	-760	72,529	73,628	1,099			
16. Uttar Pradesh	87,016	87,304	288	1,04,965	1,09,185	4,220	1,21,718	1,21,597	-121			
17. West Bengal	47,431	46,644	-787	63,182	63,608	426	67,920	70,922	3,002			
II. Special Category												
1. Arunachal Pradesh	3,682	3,068	-614	4,405	4,874	469	3,877	4,571	694			
2. Assam	16,409	15,150	-1,259	26,615	26,389	-226	26,567	34,936	8,369			
3. Himachal Pradesh	12,057	10,614	-1,444	12,685	12,931	245	12,917	13,075	158			
4. Jammu and Kashmir	17,046	17,046	0	18,785	18,750	-35	22,314	22,378	64			
5. Manipur	4,186	3,720	-466	4,572	4,742	170	4,373	4,529	156			
6. Meghalaya	2,900	2,771	-129	4,137	3,973	-163	4,328	4,582	254			
7. Mizoram	2,792	2,559	-232	3,206	3,199	-6	3,700	3,487	-213			
8. Nagaland	3,574	3,563	-11	4,142	4,389	247	4,754	4,777	23			
9. Sikkim	3,067	2,820	-248	3,405	3,395	-10	3,432	3,533	101			
10. Tripura	3,553	3,835	282	4,394	5,122	728	5,311	6,084	773			
11. Uttarakhand	9,673	9,975	302	10,793	10,841	48	14,014	14,037	23			
All States	7,65,735	7,52,324	-13,410	9,24,066	9,40,423	16,357	10,30,057	10,55,778	25,721			
<i>Memo item:</i>												
1. NCT Delhi	15,890	18,160	2,270	16,497	21,118	4,621	19,418	23,043	3,625			
2. Puducherry	3,257	2,588	-669	3,777	3,681	-97	4,304	4,108	-196			

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2007-08 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 4: Gross Fiscal Deficit/Surplus

(Rs. crore)

State	2007-08 (Accounts)				2008-09 (Revised Estimates)				2009-10 (Budget Estimates)			
	Receipts	Expenditure	Surplus(-)/ Deficit(+)		Receipts	Expenditure	Surplus(-)/ Deficit(+)		Receipts	Expenditure	Surplus(-)/ Deficit(+)	
1	2	3	4 = 3-2		5	6	7 = 6-5		8	9	10 = 9-8	
I. Non-Special Category												
1. Andhra Pradesh	60,700	69,487	8,787		74,686	85,113	10,428		78,964	95,115	16,152	
2. Bihar	28,210	29,915	1,705		36,317	43,811	7,494		41,837	45,533	3,696	
3. Chhattisgarh	13,906	14,033	128		16,778	19,034	2,256		18,897	21,462	2,564	
4. Goa	2,944	3,485	541		3,806	4,702	896		4,137	5,525	1,389 *	
5. Gujarat	35,785	40,556	4,771		39,684	50,043	10,360		41,815	53,963	12,148	
6. Haryana	19,761	21,025	1,264		21,785	25,493	3,708		22,452	31,010	8,557	
7. Jharkhand	11,612	17,829	6,217		16,107	19,859	3,751		17,936	22,168	4,232	
8. Karnataka	41,397	46,728	5,331		43,018	52,375	9,357		50,289	58,783	8,493	
9. Kerala	21,114	27,215	6,100		25,063	31,378	6,315		28,155	33,835	5,681	
10. Madhya Pradesh	30,700	33,483	2,784		34,949	40,321	5,372		39,961	46,397	6,436	
11. Maharashtra	79,583	76,762	-2,821		82,870	99,090	16,220		89,061	115,623	26,562	
12. Orissa	21,967	20,644	-1,323		26,810	29,371	2,561		26,550	32,554	6,004	
13. Punjab	19,238	23,841	4,604		22,919	29,775	6,856		24,072	33,732	9,660	
14. Rajasthan	30,782	34,190	3,408		34,383	40,932	6,549		38,268	46,688	8,420	
15. Tamil Nadu	47,521	51,206	3,686		55,410	64,658	9,248		58,271	70,095	11,823	
16. Uttar Pradesh	68,672	82,467	13,794		85,146	105,703	20,557		94,440	1,17,739	23,299	
17. West Bengal	30,167	41,568	11,400		40,777	53,471	12,694		42,312	65,296	22,984	
II. Special Category												
1. Arunachal Pradesh	3,003	2,987	-16		3,682	4,697	1,015		3,257	4,375	1,118	
2. Assam	15,325	14,535	-790		23,307	25,484	2,177		23,064	33,928	10,864	
3. Himachal Pradesh	9,142	9,693	552		10,051	11,915	1,864		10,478	12,070	1,592	
4. Jammu and Kashmir	13,901	16,510	2,609		15,811	18,136	2,325		19,362	21,567	2,205	
5. Manipur	3,508	3,406	-102		3,948	4,421	473		4,005	4,412	407	
6. Meghalaya	2,441	2,656	214		3,703	3,828	125		3,806	4,421	614	
7. Mizoram	2,040	2,431	392		2,702	3,073	372		3,009	3,221	212	
8. Nagaland	2,996	3,393	397		3,443	4,164	721		3,910	4,501	591	
9. Sikkim	2,699	2,764	64		2,972	3,317	345		2,989	3,446	457	
10. Tripura	3,698	3,715	17		4,198	4,954	756		4,614	5,891	1,277	
11. Uttarakhand	7,891	9,633	1,742		8,854	10,411	1,557		11,248	13,319	2,071	
All States	6,30,703	7,06,157	75,455		7,43,179	8,89,528	1,46,349		8,07,159	10,06,669	1,99,510	
<i>Memo item:</i>												
1. NCT Delhi	14,912	16,953	2,041		16,015	20,250	4,235		19,099	21,989	2,890	
2. Puducherry	2,136	2,467	331		2,438	3,553	1,115		3,067	3,968	901	

* : As per the additional budget speech 2009-10 of the Goa Government dated July 24, 2009, the GFD for the year 2009-10 has been estimated at Rs. 482.54 crore. However, the detail break-up of the same is not available due to which GFD figures will not tally with the figures stated above.

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2007-08 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 5: Decomposition of Gross Fiscal Deficit

State	2007-08 (Accounts)					2008-09 (Revised Estimates)					2009-10 (Budget Estimates)				
	Revenue Deficit	Capital Outlay	Net Lending	Non- debt Capital Receipts	GFD	Revenue Deficit	Capital Outlay	Net Lending	Non- debt Capital Receipts	GFD	Revenue Deficit	Capital Outlay	Net Lending	Non- debt Capital Receipts	GFD
1	2	3	4	5	6=(2+3+4-5)	7	8	9	10	11=(7+8+9-10)	12	13	14	15	16=(12+13+14-15)
I. Non-Special Category															
1. Andhra Pradesh	-159	12,774	2,730	6,558	8,787	-2,067	13,697	3,797	5,000	10,428	-2,407	17,977	581	-	16,152
2. Bihar	-4,645	6,104	247	-	1,705	-3,435	10,210	718	-	7,494	-6,122	9,417	401	-	3,696
3. Chhattisgarh	-3,039	3,131	63	27	128	-1,049	3,465	-161	-	2,256	-806	3,569	-199	-	2,564
4. Goa	-166	689	18	-	541	-83	961	18	-	896	348	1,017	23	-	1,389
5. Gujarat	-2,150	6,801	215	95	4,771	-269	10,517	112	-	10,360	3,913	8,006	229	-	12,148
6. Haryana	-2,224	3,426	72	10	1,264	-55	3,755	23	14	3,708	3,384	3,973	1,216	15	8,557
7. Jharkhand	1,484	3,748	985	-	6,217	-628	3,903	476	-	3,751	277	3,531	424	-	4,232
8. Karnataka	-3,776	8,649	705	246	5,331	-767	9,435	889	200	9,357	-1,151	10,613	932	1,900	8,493
9. Kerala	3,785	1,475	848	8	6,100	3,729	1,692	894	-	6,315	3,008	1,710	963	1	5,681
10. Madhya Pradesh	-5,088	6,833	1,050	11	2,784	-3,170	6,653	1,889	-	5,372	-1,699	6,793	1,342	-	6,436
11. Maharashtra	-14,803	11,490	493	-	-2,821	-4,263	19,484	999	-	16,220	7,123	18,816	622	-	26,562
12. Orissa	-4,244	2,843	77	-	-1,323	-760	3,260	61	-	2,561	2,369	3,594	41	-	6,004
13. Punjab	3,823	2,192	-1,411	-	4,604	3,812	4,664	-1,620	-	6,856	6,234	3,550	-124	-	9,660
14. Rajasthan	-1,653	6,556	-1,493	1	3,408	283	5,986	281	-	6,549	1,409	6,864	147	-	8,420
15. Tamil Nadu	-4,545	7,462	769	-	3,686	-8	8,900	356	-	9,248	1,024	10,072	727	-	11,823
16. Uttar Pradesh	-3,449	16,950	293	-	13,794	-4,106	24,354	309	-	20,557	-1,573	24,205	667	-	23,299
17. West Bengal	8,147	2,688	565	-	11,400	12,678	4,278	-4,262	-	12,694	17,940	4,196	848	-	22,984
II. Special Category															
1. Arunachal Pradesh	-743	727	1	-	-16	-770	1,758	26	-	1,015	350	767	1	-	1,118
2. Assam	-2,581	1,688	103	-	-790	-1,886	3,969	94	-	2,177	6,206	4,625	33	-	10,864
3. Himachal Pradesh	-850	1,413	-12	-	552	-331	2,111	84	-	1,864	-257	1,863	-15	-	1,592
4. Jammu and Kashmir	-2,216	4,785	39	-	2,609	-3,364	5,653	36	-	2,325	-4,636	6,779	62	-	2,205
5. Manipur	-1,216	1,108	6	-	-102	-1,128	1,595	6	-	473	-949	1,350	6	-	407
6. Meghalaya	-188	392	10	-	214	-522	611	36	-	125	-218	812	21	-	614
7. Mizoram	-131	544	-21	-	392	-239	621	-11	-	372	-178	394	-5	-	212
8. Nagaland	-424	821	-	-	397	-368	1,085	4	-	721	-740	1,335	-4	-	591
9. Sikkim	-351	415	-	-	64	-592	935	2	-	345	-422	859	20	-	457
10. Tripura	-904	924	-3	-	17	-743	1,469	30	-	756	-347	1,604	21	-	1,277
11. Uttarakhand	-637	2,235	144	-	1,742	-600	2,233	24	100	1,557	213	1,957	201	300	2,071
All States	-42,943	1,18,862	6,491	6,955	75,455	-10,701	1,57,254	5,109	5,314	1,46,349	32,295	1,60,247	9,184	2,216	1,99,510
<i>Memo item:</i>															
1. NCT Delhi	-5,142	3,764	3,418	-	2,041	-3,612	4,082	3,765	-	4,235	-5,396	4,364	3,922	-	2,890
2. Puducherry	65	275	-9	-	331	714	403	-3	-	1,115	127	757	17	-	901

GFD: Gross Fiscal Deficit. —: Nil/Negligible.

Note : 1. Negative (-) sign indicates surplus in deficit indicators.

2. Figures for Jammu and Kashmir and Jharkhand for the year 2007-08 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 6: Financing of Gross Fiscal Deficit – 2007-08 (Accounts)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	5,642	-43	184	522	757	252	3,416	131	943	18	-3,034	8,787
2. Bihar	-780	40	662	267	268	-45	1,700	54	618	-209	-871	1,705
3. Chhattisgarh	-157	-167	37	-10	52	181	442	149	-79	0	-319	128
4. Goa	-30	90	-16	-8	89	-	69	90	51	231	-24	541
5. Gujarat	6,137	-345	424	684	436	15	1,353	-428	3	-231	-3,278	4,771
6. Haryana	-254	-44	50	111	299	15	185	-31	14	140	779	1,264
7. Jharkhand	1,605	-139	390	826	218	-	-162	1	-20	1,347	2,149	6,217
8. Karnataka	287	357	209	180	748	750	-62	1,498	-829	7	2,185	5,331
9. Kerala	3,634	161	107	434	1,324	-80	492	119	49	-204	66	6,100
10. Madhya Pradesh	1,337	102	128	517	193	-134	274	-17	58	-390	716	2,784
11. Maharashtra	7,743	-83	1,475	207	685	-11,717	1,876	199	-72	-284	-2,851	-2,821
12. Orissa	-886	-343	-106	174	400	-86	83	23	50	-63	-568	-1,323
13. Punjab	3,794	71	463	-265	636	303	65	-36	12	-120	-320	4,604
14. Rajasthan	3,233	46	-223	293	1,118	1,099	557	-2	-14	-73	-2,627	3,408
15. Tamil Nadu	4,127	469	-782	591	383	130	138	161	-130	-303	-1,098	3,686
16. Uttar Pradesh	2,628	-821	1,423	1,025	2,451	3,247	2,683	654	273	-57	288	13,794
17. West Bengal	10,740	-277	589	-22	319	-279	789	472	133	-278	-787	11,400
II. Special Category												
1. Arunachal Pradesh	185	-16	98	62	85	-90	101	190	-	-17	-614	-16
2. Assam	545	-67	-9	125	318	161	-562	-46	34	-31	-1,259	-790
3. Himachal Pradesh	1,322	-5	135	102	540	260	-	183	58	-600	-1,444	552
4. Jammu and Kashmir	1,402	403	208	300	509	131	-309	49	-	-85	-	2,609
5. Manipur	193	-237	200	1	52	4	133	-90	111	-4	-466	-102
6. Meghalaya	147	-15	9	23	46	-9	195	-35	-1	-17	-129	214
7. Mizoram	129	-7	-1	8	172	8	37	281	27	-29	-232	392
8. Nagaland	290	-15	-	8	13	5	75	24	-42	52	-11	397
9. Sikkim	224	-8	-2	18	14	21	4	31	18	-9	-248	64
10. Tripura	-45	-25	5	30	57	-4	-131	-25	-98	-28	282	17
11. Uttarakhand	733	-16	195	98	155	-60	142	138	86	-31	302	1,742
All States	53,925	-933	5,853	6,300	12,338	-5,923	13,581	3,738	1,254	-1,268	-13,411	75,455
<i>Memo item:</i>												
1. NCT Delhi	-	-	-229	-	-	-	-	-	-	-	2,270	2,041
2. Puducherry	-	-14	-7	-	252	-	187	245	-	337	-669	331

‘-’: Nil/Negligible.

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.

Statement 7: Financing of Gross Fiscal Deficit – As per cent to Total – 2007-08 (Accounts)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	64.2	-0.5	2.1	5.9	8.6	2.9	38.9	1.5	10.7	0.2	-34.5	100.0
2. Bihar	-45.7	2.3	38.8	15.7	15.7	-2.6	99.7	3.2	36.3	-12.3	-51.1	100.0
3. Chhattisgarh	-130.8	-130.8	28.8	-7.9	40.3	142.1	345.9	116.3	-61.6	-0.2	-249.9	100.0
4. Goa	-5.6	16.7	-3.0	-1.5	16.5	-0.1	12.8	16.6	9.4	42.7	-4.4	100.0
5. Gujarat	128.6	-7.2	8.9	14.3	9.1	0.3	28.4	-9.0	0.1	-4.8	-68.7	100.0
6. Haryana	-20.1	-3.5	4.0	8.8	23.7	1.2	14.6	-2.4	1.1	11.1	61.6	100.0
7. Jharkhand	25.8	-2.2	6.3	13.3	3.5	-	-2.6	0.0	-0.3	21.7	34.6	100.0
8. Karnataka	5.4	6.7	3.9	3.4	14.0	14.1	-1.2	28.1	-15.5	0.1	41.0	100.0
9. Kerala	59.6	2.6	1.7	7.1	21.7	-1.3	8.1	1.9	0.8	-3.3	1.1	100.0
10. Madhya Pradesh	48.0	3.7	4.6	18.6	6.9	-4.8	9.8	-0.6	2.1	-14.0	25.7	100.0
11. Maharashtra	-274.5	3.0	-52.3	-7.3	-24.3	415.4	-66.5	-7.0	2.5	10.1	101.0	100.0
12. Orissa	67.0	25.9	8.0	-13.2	-30.2	6.5	-6.3	-1.7	-3.8	4.7	43.0	100.0
13. Punjab	82.4	1.6	10.1	-5.8	13.8	6.6	1.4	-0.8	0.3	-2.6	-6.9	100.0
14. Rajasthan	94.8	1.4	-6.5	8.6	32.8	32.3	16.3	-0.1	-0.4	-2.1	-77.1	100.0
15. Tamil Nadu	112.0	12.7	-21.2	16.0	10.4	3.5	3.7	4.4	-3.5	-8.2	-29.8	100.0
16. Uttar Pradesh	19.1	-6.0	10.3	27.8	17.8	23.5	19.5	4.7	2.0	-0.4	2.1	100.0
17. West Bengal	94.2	-2.4	5.2	-0.6	2.8	-2.4	6.9	4.1	1.2	-2.4	-6.9	100.0
II. Special Category												
1. Arunachal Pradesh	-1,163.7	101.5	-620.0	-392.4	-533.5	565.2	-634.4	-1,197.1	1.2	106.7	3,866.5	100.0
2. Assam	-68.9	8.5	1.1	-15.8	-40.2	-20.4	71.1	5.8	-4.3	3.9	159.3	100.0
3. Himachal Pradesh	239.7	-0.9	24.4	18.5	98.0	47.1	-	33.1	10.5	-108.8	-261.7	100.0
4. Jammu and Kashmir	53.7	15.5	8.0	11.5	19.5	5.0	-11.9	1.9	-	-3.3	-	100.0
5. Manipur	-188.7	231.8	-195.7	-1.4	-51.3	-3.8	-130.0	87.8	-108.8	4.1	456.1	100.0
6. Meghalaya	68.9	-6.9	4.1	10.7	21.4	-4.4	90.8	-16.2	-0.5	-7.7	-60.3	100.0
7. Mizoram	32.9	-1.8	-0.3	1.9	44.0	2.0	9.3	71.8	6.8	-7.3	-59.4	100.0
8. Nagaland	72.9	-3.8	-	2.0	3.3	1.2	18.9	5.9	-10.6	13.0	-2.8	100.0
9. Sikkim	349.0	-11.7	-2.4	28.1	21.8	32.7	5.6	48.8	27.9	-14.2	-385.4	100.0
10. Tripura	-274.3	-149.3	29.4	178.0	344.4	-26.5	-789.3	-152.2	-591.9	-167.0	1,698.6	100.0
11. Uttarakhand	42.1	-0.9	11.2	5.6	8.9	-3.5	8.2	7.9	4.9	-1.8	17.3	100.0
All States	71.5	-1.2	7.8	8.3	16.4	-7.8	18.0	5.0	1.7	-1.7	-17.8	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	-	-11.2	-	-	-	-	-	-	-	111.2	100.0
2. Puducherry	-	-4.2	-2.1	-	76.1	-	56.3	74.1	-	101.7	-201.8	100.0

‘-’: Nil/Negligible. RE : Revised Estimates.

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. "Others" include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.

Statement 8: Financing of Gross Fiscal Deficit – 2008-09 (RE)

State	Market Borrowings	Loans from Centre	Special Securities/ issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	7,561	381	663	1,200	870	-378	865	-	-	-689	-46	10,428
2. Bihar	1,953	-397	943	551	350	-	95	-	-	-234	4,232	7,494
3. Chhattisgarh	993	182	228	547	40	85	30	-5	-	-48	204	2,256
4. Goa	-96	33	-27	-7	30	-	16	-	-	590	357	896
5. Gujarat	7,950	-284	-645	1,114	225	-	-	-225	-	-358	2,584	10,360
6. Haryana	3,172	-78	-86	278	350	9	-52	-145	-	118	143	3,708
7. Jharkhand	425	-165	436	209	257	-	154	11	114	121	2,190	3,751
8. Karnataka	7,845	-65	22	369	1,114	-	-	30	-	-6	47	9,357
9. Kerala	4,679	678	-115	593	419	-14	179	3	-181	-105	180	6,315
10. Madhya Pradesh	3,791	888	-45	556	164	404	-298	5	-62	-435	404	5,372
11. Maharashtra	16,966	348	428	764	780	22	1,353	-4,759	-100	-298	715	16,220
12. Orissa	847	946	45	540	600	-	139	-3	280	-344	-490	2,561
13. Punjab	4,646	51	-213	-286	741	355	468	129	-11	-125	1,101	6,856
14. Rajasthan	5,556	59	-434	425	1,347	-45	325	-1	-	-67	-617	6,549
15. Tamil Nadu	8,310	907	-172	709	603	-19	52	-116	5	-271	-760	9,248
16. Uttar Pradesh	7,099	-698	463	465	4,590	1,300	2,194	1,428	-	-503	4,220	20,557
17. West Bengal	11,544	-307	607	-14	359	49	300	-	-	-269	426	12,694
II. Special Category												
1. Arunachal Pradesh	156	22	40	86	96	14	27	161	40	-96	469	1,015
2. Assam	2,015	-102	12	162	350	-	-	-	-	-32	-226	2,177
3. Himachal Pradesh	1,630	-56	101	191	300	-	-	-	-	-547	245	1,864
4. Jammu and Kashmir	1,264	-108	453	365	581	195	-327	106	-	-168	-35	2,325
5. Manipur	249	-230	233	3	29	-	-21	30	13	-2	170	473
6. Meghalaya	186	-12	29	42	55	-	-1	6	-1	-16	-163	125
7. Mizoram	126	-2	-2	-	100	35	43	36	50	-8	-6	372
8. Nagaland	357	-21	-1	47	6	-	13	-	-	75	247	721
9. Sikkim	329	-14	-2	41	16	-10	2	-	-	-7	-10	345
10. Tripura	78	-26	-16	58	10	-1	-26	5	-19	-35	728	756
11. Uttarakhand	823	-9	114	139	218	29	135	25	-	34	48	1,557
All States	1,00,452	1,921	3,056	9,143	14,602	2,028	5,665	-3,280	130	-3,726	16,357	1,46,349
<i>Memo item:</i>												
1. NCT Delhi	-	-	-386	-	-	-	-	-	-	-	4621	4,235
2. Puducherry	-	-38	-12	-	40	12	27	148	-	1,035	-97	1,115

‘-’: Nil/Negligible.

RE : Revised Estimates.

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'.
The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.
Source : Budget Documents of the State Governments.

Statement 9: Financing of Gross Fiscal Deficit – As Per cent to Total – 2008-09 (RE)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NDCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	72.5	3.7	6.4	11.5	8.3	-3.6	8.3	-	-	-6.6	-0.4	100.0
2. Bihar	26.1	-5.3	12.6	7.4	4.7	-	1.3	-	-	-3.1	56.5	100.0
3. Chhattisgarh	44.0	8.1	10.1	24.3	1.8	3.7	1.3	-0.2	-	-2.1	9.1	100.0
4. Goa	-10.7	3.7	-3.0	-0.8	3.3	-	1.7	-	-	65.9	39.9	100.0
5. Gujarat	76.7	-2.7	-6.2	10.7	2.2	-	-	-2.2	-	-3.5	24.9	100.0
6. Haryana	85.5	-2.1	-2.3	7.5	9.5	0.2	-1.4	-3.9	-	3.2	3.9	100.0
7. Jharkhand	11.3	-4.4	11.6	5.6	6.9	-	4.1	0.3	3.0	3.2	58.4	100.0
8. Karnataka	83.8	-0.7	0.2	3.9	11.9	-	-	0.3	-	-0.1	0.5	100.0
9. Kerala	74.1	10.7	-1.8	9.4	6.6	-0.2	2.8	-	-2.9	-1.7	2.8	100.0
10. Madhya Pradesh	70.6	16.5	-0.8	10.3	3.0	7.5	-5.6	-	-1.2	-8.1	7.5	100.0
11. Maharashtra	104.6	2.1	2.6	4.7	4.8	0.1	8.3	-29.3	-0.6	-1.8	4.4	100.0
12. Orissa	33.1	36.9	1.8	21.1	23.4	-	5.4	-0.1	11.0	-13.4	-19.1	100.0
13. Punjab	67.8	0.7	-3.1	-4.2	10.8	5.2	6.8	1.9	-0.2	-1.8	16.1	100.0
14. Rajasthan	84.8	0.9	-6.6	6.5	20.6	-0.7	5.0	-	-	-1.0	-9.4	100.0
15. Tamil Nadu	89.9	9.8	-1.9	7.7	6.5	-0.2	0.6	-1.3	0.1	-2.9	-8.2	100.0
16. Uttar Pradesh	34.5	-3.4	2.3	2.3	22.3	6.3	10.7	6.9	-	-2.4	20.5	100.0
17. West Bengal	90.9	-2.4	4.8	-0.1	2.8	0.4	2.4	-	-	-2.1	3.4	100.0
II. Special Category												
1. Arunachal Pradesh	15.4	2.2	3.9	8.4	9.5	1.4	-	15.9	4.0	-9.5	46.2	100.0
2. Assam	92.5	-4.7	0.5	7.4	16.1	-	-	-	-	-1.5	-10.4	100.0
3. Himachal Pradesh	87.5	-3.0	5.4	10.2	16.1	-	-	-	-	-29.3	13.2	100.0
4. Jammu and Kashmir	54.4	-4.6	19.5	15.7	25.0	8.4	-14.1	4.5	-	-7.2	-1.5	100.0
5. Manipur	52.6	-48.8	49.3	0.6	6.1	-	-4.5	6.3	2.9	-0.5	36.0	100.0
6. Meghalaya	148.7	-9.7	23.1	33.6	44.2	-	-0.8	4.8	-0.8	-12.6	-130.4	100.0
7. Mizoram	34.0	-0.6	-0.7	-	27.0	9.3	11.7	9.7	13.5	-2.1	-1.7	100.0
8. Nagaland	49.5	-2.9	-0.2	6.5	0.8	-	1.8	-	-	10.4	34.2	100.0
9. Sikkim	95.4	-4.0	-0.6	11.8	4.7	-3.0	0.5	-	-	-2.0	-2.9	100.0
10. Tripura	10.3	-3.5	-2.2	7.6	1.3	-0.1	-3.4	0.6	-2.5	-4.6	96.3	100.0
11. Uttarakhand	52.9	-0.6	7.3	8.9	14.0	1.9	8.7	1.6	-	2.2	3.1	100.0
All States	68.6	1.3	2.1	6.2	10.0	1.4	3.9	-2.2	0.1	-2.5	11.2	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	-	-9.1	-	-	-	-	-	-	0.0	109.1	100.0
2. Puducherry	-	-3.4	-1.1	-	3.6	1.1	2.4	13.3	-	92.9	-8.7	100.0

‘-’: Nil/Negligible.

RE : Revised Estimates.

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.

Statement 10 : Financing of Gross Fiscal Deficit – 2009-10 (BE)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	14,472	1,662	484	47	957	-434	341	-	-	-1,332	-46	16,152
2. Bihar	1,721	930	633	635	351	-	95	-	-	-228	-440	3,696
3. Chhattisgarh	1,299	175	94	515	34	101	114	-	-	-55	287	2,564
4. Goa	-82	202	-49	-6	30	-	16	-	-	802	477	1,389
5. Gujarat	11,164	-384	-569	1,228	1,250	-	-	-	-	-495	-48	12,148
6. Haryana	3,284	487	-172	254	1,486	9	-55	163	-	469	2,632	8,557
7. Jharkhand	383	-186	488	557	135	-	553	27	-161	456	1,979	4,232
8. Karnataka	6,061	532	86	476	1,225	-	-	33	-	-6	86	8,493
9. Kerala	1,446	1,174	2,417	553	138	5	145	2	-176	-105	82	5,681
10. Madhya Pradesh	4,946	1,337	105	422	157	69	121	5	-75	-317	-336	6,436
11. Maharashtra	18,579	805	437	518	1,772	194	3,578	3	-50	-298	1,024	26,562
12. Orissa	1,890	1,201	250	718	285	-	-282	-25	395	120	1,453	6,004
13. Punjab	5,552	168	-572	-359	822	310	468	829	-11	-130	2,583	9,660
14. Rajasthan	6,716	151	-704	355	1,505	-1,512	371	-1	-	-66	1,605	8,420
15. Tamil Nadu	7,798	1,793	-223	839	727	16	139	-91	5	-278	1,099	11,823
16. Uttar Pradesh	9,306	-199	1,514	1,117	6,744	3,205	3,038	-772	-	-533	-121	23,299
17. West Bengal	14,000	-240	4,162	-19	1,129	45	967	-	-	-62	3,002	22,984
II. Special Category												
1. Arunachal Pradesh	57	21	40	60	105	15	28	169	42	-113	694	1,118
2. Assam	2,164	-111	-48	140	385	-	-	-	-	-34	8,369	10,864
3. Himachal Pradesh	1,351	-56	129	68	400	-	-	-	-	-458	158	1,592
4. Jammu and Kashmir	818	-148	453	-	918	385	-361	36	-	40	64	2,205
5. Manipur	260	-31	-	2	20	-	-31	10	21	-1	156	407
6. Meghalaya	224	-9	33	66	97	-	-21	5	-19	-14	254	614
7. Mizoram	25	7	-4	15	59	24	43	36	50	169	-213	212
8. Nagaland	426	-13	9	70	1	-	15	-	-	61	23	591
9. Sikkim	303	-14	-2	39	16	1	4	-	-	8	101	457
10. Tripura	254	-21	-9	78	199	-	18	-	20	-34	773	1,277
11. Uttarakhand	1,067	58	45	73	671	120	49	3	-38	-1	23	2,071
All States	1,15,484	9,291	9,026	8,462	21,617	2,554	9,354	433	3	-2,435	25,721	1,99,510
<i>Memo item:</i>												
1. NCT Delhi	-	-	-735	-	-	-	-	-	-	-	3,625	2,890
2. Puducherry	-	20	-19	-	42	3	24	127	-	900	-196	901

‘-’: Nil/Negligible.

BE : Budget Estimates

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'.

The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.

Statement 11: Financing of Gross Fiscal Deficit – As Per cent to Total – 2009-10 (BE)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	89.6	10.3	3.0	0.3	5.9	-2.7	2.1	-	-	-8.2	-0.3	100.0
2. Bihar	46.6	25.2	17.1	17.2	9.5	0.0	2.6	-	-	-6.2	-11.9	100.0
3. Chhattisgarh	50.7	6.8	3.7	20.1	1.3	4.0	4.5	-	-	-2.1	11.2	100.0
4. Goa	-5.9	14.5	-3.6	-0.4	2.2	0.0	1.1	-	-	57.8	34.3	100.0
5. Gujarat	91.9	-3.2	-4.7	10.1	10.3	-	-	-	-	-4.1	-0.4	100.0
6. Haryana	38.4	5.7	-2.0	3.0	17.4	0.1	-0.6	1.9	-	5.5	30.8	100.0
7. Jharkhand	9.1	-4.4	11.5	13.2	3.2	-	13.1	-	-3.8	10.8	46.8	100.0
8. Karnataka	71.4	6.3	1.0	5.6	14.4	-	-	0.4	-	-0.1	1.0	100.0
9. Kerala	25.5	20.7	42.6	9.7	2.4	-	2.5	-	-3.1	-1.9	1.4	100.0
10. Madhya Pradesh	76.8	20.8	1.6	6.6	2.4	1.1	1.9	0.1	-1.2	-4.9	-5.2	100.0
11. Maharashtra	69.9	3.0	1.6	2.0	6.7	0.7	13.5	-	-0.2	-1.1	3.9	100.0
12. Orissa	31.5	20.0	4.2	12.0	4.7	-	-4.7	-0.4	6.6	2.0	24.2	100.0
13. Punjab	57.5	1.7	-5.9	-3.7	8.5	3.2	4.8	8.6	-0.1	-1.4	26.7	100.0
14. Rajasthan	79.8	1.8	-8.4	4.2	17.9	-18.0	4.4	0.0	-	-0.8	19.1	100.0
15. Tamil Nadu	66.0	15.2	-1.9	7.1	6.1	0.1	1.2	-0.8	-	-2.4	9.3	100.0
16. Uttar Pradesh	39.9	-0.9	6.5	4.8	28.9	13.8	13.0	-3.3	-	-2.3	-0.5	100.0
17. West Bengal	60.9	-1.0	18.1	-0.1	4.9	0.2	4.2	-	-	-0.3	13.1	100.0
II. Special Category												
1. Arunachal Pradesh	5.1	1.9	3.6	5.4	9.4	1.3	2.5	15.1	3.8	-10.1	62.1	100.0
2. Assam	19.9	-1.0	-0.4	1.3	3.5	-	-	-	-	-0.3	77.0	100.0
3. Himachal Pradesh	84.9	-3.5	8.1	4.3	25.1	-	-	-	-	-28.8	10.0	100.0
4. Jammu and Kashmir	37.1	-6.7	20.5	-	41.6	17.4	-16.4	1.6	-	1.8	2.9	100.0
5. Manipur	63.9	-7.5	-	0.6	4.9	-	-7.6	2.5	5.0	-0.3	38.4	100.0
6. Meghalaya	36.4	-1.5	5.3	10.7	15.7	-	-3.4	0.9	-3.1	-2.3	41.4	100.0
7. Mizoram	11.6	3.1	-1.8	7.3	27.9	11.3	20.5	17.0	23.6	80.1	-100.7	100.0
8. Nagaland	72.1	-2.2	1.5	11.8	0.1	-	2.5	-	-	10.4	3.9	100.0
9. Sikkim	66.4	-3.2	-0.4	8.5	3.6	0.3	0.9	-	-	1.8	22.1	100.0
10. Tripura	19.9	-1.6	-0.7	6.1	15.5	-	1.4	-	1.5	-2.7	60.5	100.0
11. Uttarakhand	51.5	2.8	2.2	3.5	32.4	5.8	2.4	0.1	-1.8	-	1.1	100.0
All States	57.9	4.7	4.5	4.2	10.8	1.3	4.7	0.2	-	-1.2	12.9	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	-	-25.4	-	-	-	-	-	-	-	125.4	100.0
2. Puducherry	-	2.2	-2.1	-	4.6	0.3	2.7	14.1	-	99.9	-21.7	100.0

‘-’: Nil/Negligible.

BE : Budget Estimates

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'.

The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.

Statement 12: Development Expenditure*

(Amount in Rs. crore)

State	2007-08 (Accounts)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	51,153	65,442	72,199	27.9	10.3
2. Bihar	20,456	32,064	32,386	56.7	1.0
3. Chhattisgarh	10,782	15,202	17,214	41.0	13.2
4. Goa	2,544	3,337	3,655	31.2	9.5
5. Gujarat	26,887	36,083	36,904	34.2	2.3
6. Haryana	15,420	19,162	23,046	24.3	20.3
7. Jharkhand	12,819	14,045	14,934	9.6	6.3
8. Karnataka	33,642	35,708	41,006	6.1	14.8
9. Kerala	12,912	16,261	17,412	25.9	7.1
10. Madhya Pradesh	22,597	27,710	30,162	22.6	8.8
11. Maharashtra	52,064	70,704	79,457	35.8	12.4
12. Orissa	13,174	19,470	20,708	47.8	6.4
13. Punjab	11,879	16,324	15,992	37.4	-2.0
14. Rajasthan	24,048	27,693	32,018	15.2	15.6
15. Tamil Nadu	32,443	42,287	43,577	30.3	3.0
16. Uttar Pradesh	52,231	71,679	72,732	37.2	1.5
17. West Bengal	22,698	36,975	36,628	62.9	-0.9
II. Special Category					
1. Arunachal Pradesh	2,344	3,793	3,461	61.8	-8.7
2. Assam	9,596	16,522	18,847	72.2	14.1
3. Himachal Pradesh	6,227	7,845	7,723	26.0	-1.6
4. Jammu and Kashmir	10,549	11,950	14,354	13.3	20.1
5. Manipur	2,369	3,248	2,554	37.1	-21.4
6. Meghalaya	1,859	2,906	3,310	56.3	13.9
7. Mizoram	1,798	2,270	2,228	26.2	-1.9
8. Nagaland	2,065	2,622	2,658	26.9	1.4
9. Sikkim	1,135	1,863	1,847	64.1	-0.8
10. Tripura	2,236	3,192	3,356	42.7	5.2
11. Uttarakhand	6,535	6,656	8,709	1.8	30.8
All States	4,64,462	6,13,011	6,59,075	32.0	7.5
<i>Memo item:</i>					
1. NCT Delhi	12,123	15,436	16,546	27.3	7.2
2. Puducherry	1,901	2,836	3,188	49.2	12.4

* : Comprise expenditure on Revenue and Capital Accounts and Loans and Advances extended by States for development purposes.

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2007-08 (Accounts) relate to Revised Estimates.**Source** : Budget Documents of the State Governments.

Statement 13: Non-Development Expenditure*

(Amount in Rs. crore)

State	2007-08 (Accounts)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	18,277	19,552	22,822	7.0	16.7
2. Bihar	9,480	11,757	13,172	24.0	12.0
3. Chhattisgarh	3,146	4,046	4,523	28.6	11.8
4. Goa	947	1,377	1,885	45.4	36.8
5. Gujarat	13,735	14,041	17,199	2.2	22.5
6. Haryana	5,482	6,491	8,141	18.4	25.4
7. Jharkhand	5,023	5,789	7,249	15.3	25.2
8. Karnataka	11,212	14,222	15,134	26.8	6.4
9. Kerala	12,248	12,919	14,001	5.5	8.4
10. Madhya Pradesh	9,428	10,959	13,806	16.2	26.0
11. Maharashtra	24,507	27,579	35,520	12.5	28.8
12. Orissa	7,474	9,752	11,711	30.5	20.1
13. Punjab	13,052	14,250	16,979	9.2	19.2
14. Rajasthan	11,907	13,307	14,761	11.8	10.9
15. Tamil Nadu	16,426	19,838	23,027	20.8	16.1
16. Uttar Pradesh	27,135	30,997	42,051	14.2	35.7
17. West Bengal	18,935	21,238	28,264	12.2	33.1
II. Special Category					
1. Arunachal Pradesh	646	906	917	40.2	1.2
2. Assam	4,970	7,213	12,431	45.1	72.4
3. Himachal Pradesh	3,489	4,090	4,369	17.2	6.8
4. Jammu and Kashmir	5,964	6,189	7,216	3.8	16.6
5. Manipur	1,040	1,176	1,759	13.1	49.6
6. Meghalaya	813	939	1,129	15.4	20.3
7. Mizoram	661	832	1,023	25.9	23.0
8. Nagaland	1,331	1,547	1,848	16.2	19.5
9. Sikkim	1,629	1,455	1,599	-10.7	9.9
10. Tripura	1,419	1,702	2,460	19.9	44.6
11. Uttarakhand	2,857	3,549	4,321	24.2	21.7
All States	2,33,233	2,67,709	3,29,315	14.8	23.0
<i>Memo item:</i>					
1. NCT Delhi	4,394	4,840	5,267	10.1	8.8
2. Puducherry	574	718	808	25.1	12.4

* : Comprise expenditure on Revenue and Capital Accounts and Loans and Advances extended by States for non-development purposes.

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2007-08 (Accounts) relate to Revised Estimates.**Source** : Budget Documents of the State Governments.

Statement 14: Plan Expenditure

(Amount in Rs. crore)

State	2007-08 (Accounts)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	28,987	41,539	40,174	43.3	-3.3
2. Bihar	11,964	17,743	15,911	48.3	-10.3
3. Chhattisgarh	7,164	10,734	12,172	49.8	13.4
4. Goa	1,260	1,662	1,878	31.9	13.0
5. Gujarat	14,651	21,413	21,344	46.1	-0.3
6. Haryana	6,612	8,225	11,130	24.4	35.3
7. Jharkhand	8,803	9,694	9,558	10.1	-1.4
8. Karnataka	16,263	18,459	24,477	13.5	32.6
9. Kerala	4,562	6,148	6,564	34.8	6.8
10. Madhya Pradesh	13,763	15,707	19,028	14.1	21.1
11. Maharashtra	19,998	29,371	39,081	46.9	33.1
12. Orissa	7,046	9,226	9,913	30.9	7.5
13. Punjab	3,083	6,499	5,504	110.8	-15.3
14. Rajasthan	10,987	12,606	14,304	14.7	13.5
15. Tamil Nadu	15,705	19,637	21,378	25.0	8.9
16. Uttar Pradesh	25,831	43,171	40,251	67.1	-6.8
17. West Bengal	10,438	14,261	16,725	36.6	17.3
II. Special Category					
1. Arunachal Pradesh	1,570	2,787	2,443	77.5	-12.3
2. Assam	3,488	9,869	11,231	182.9	13.8
3. Himachal Pradesh	2,525	2,944	2,824	16.6	-4.1
4. Jammu and Kashmir	5,024	5,894	7,361	17.3	24.9
5. Manipur	1,594	2,186	1,957	37.2	-10.5
6. Meghalaya	1,128	2,212	2,402	96.0	8.6
7. Mizoram	1,143	1,422	1,383	24.4	-2.7
8. Nagaland	1,295	1,803	2,124	39.3	17.8
9. Sikkim	835	1,535	1,460	83.7	-4.8
10. Tripura	1,424	2,154	2,300	51.3	6.8
11. Uttarakhand	4,186	4,375	4,523	4.5	3.4
All States	2,31,332	3,23,277	3,49,400	39.7	8.1
<i>Memo item:</i>					
1. NCT Delhi	8,793	10,106	10,112	14.9	0.1
2. Puducherry	1,115	1,796	2,284	61.1	27.2

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2007-08 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 15: Non-Plan Expenditure

(Amount in Rs. crore)

State	2007-08 (Accounts)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	45,888	48,689	60,817	6.1	24.9
2. Bihar	19,609	27,765	31,535	41.6	13.6
3. Chhattisgarh	7,865	9,501	10,648	20.8	12.1
4. Goa	2,299	3,219	3,841	40.0	19.3
5. Gujarat	28,030	31,387	36,073	12.0	14.9
6. Haryana	15,467	18,601	21,315	20.3	14.6
7. Jharkhand	9,557	10,947	13,434	14.6	22.7
8. Karnataka	31,768	35,719	36,587	12.4	2.4
9. Kerala	24,130	26,842	29,467	11.2	9.8
10. Madhya Pradesh	21,502	26,532	29,707	23.4	12.0
11. Maharashtra	60,243	73,186	80,681	21.5	10.2
12. Orissa	15,798	22,150	22,884	40.2	3.3
13. Punjab	23,436	26,313	30,180	12.3	14.7
14. Rajasthan	26,770	30,854	35,433	15.3	14.8
15. Tamil Nadu	40,043	48,659	52,251	21.5	7.4
16. Uttar Pradesh	61,473	66,013	81,346	7.4	23.2
17. West Bengal	36,206	49,347	54,197	36.3	9.8
II. Special Category					
1. Arunachal Pradesh	1,498	2,087	2,127	39.3	1.9
2. Assam	11,662	16,520	23,705	41.7	43.5
3. Himachal Pradesh	8,089	9,986	10,251	23.5	2.7
4. Jammu and Kashmir	12,022	12,856	15,017	6.9	16.8
5. Manipur	2,126	2,555	2,572	20.2	0.6
6. Meghalaya	1,643	1,762	2,181	7.2	23.8
7. Mizoram	1,416	1,778	2,104	25.5	18.4
8. Nagaland	2,268	2,585	2,653	14.0	2.6
9. Sikkim	1,984	1,861	2,073	-6.2	11.4
10. Tripura	2,411	2,967	3,784	23.1	27.5
11. Uttarakhand	5,788	6,466	9,515	11.7	47.2
All States	5,20,993	6,17,147	7,06,378	18.5	14.5
<i>Memo item:</i>					
1. NCT Delhi	9,366	11,012	12,931	17.6	17.4
2. Puducherry	1,443	1,858	1,824	28.7	-1.8

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2007-08 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 16: Non-Plan Non-Development Expenditure*

(Amount in Rs. crore)

State	2007-08 (Accounts)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	17,184	19,354	22,637	12.6	17.0
2. Bihar	9,093	10,980	12,185	20.7	11.0
3. Chhattisgarh	3,013	3,887	4,367	29.0	12.3
4. Goa	844	1,195	1,658	41.7	38.7
5. Gujarat	13,578	13,623	16,380	0.3	20.2
6. Haryana	5,269	6,248	7,948	18.6	27.2
7. Jharkhand	4,577	5,336	6,837	16.6	28.1
8. Karnataka	10,843	13,760	14,615	26.9	6.2
9. Kerala	11,982	12,708	13,595	6.1	7.0
10. Madhya Pradesh	9,286	10,858	13,720	16.9	26.4
11. Maharashtra	23,877	26,826	35,210	12.4	31.3
12. Orissa	7,348	9,591	11,476	30.5	19.7
13. Punjab	12,986	14,124	16,814	8.8	19.0
14. Rajasthan	11,699	13,109	14,564	12.1	11.1
15. Tamil Nadu	16,281	19,558	22,548	20.1	15.3
16. Uttar Pradesh	26,785	30,171	40,821	12.6	35.3
17. West Bengal	18,800	20,928	27,939	11.3	33.5
II. Special Category					
1. Arunachal Pradesh	601	811	890	34.9	9.9
2. Assam	4,944	6,818	12,078	37.9	77.2
3. Himachal Pradesh	3,412	3,996	4,277	17.1	7.0
4. Jammu and Kashmir	5,312	5,379	6,198	1.3	15.2
5. Manipur	932	1,111	1,171	19.1	5.4
6. Meghalaya	759	863	1,018	13.7	17.9
7. Mizoram	629	781	959	24.3	22.7
8. Nagaland	1,185	1,389	1,404	17.2	1.1
9. Sikkim	1,571	1,354	1,466	-13.8	8.3
10. Tripura	1,324	1,507	1,997	13.8	32.5
11. Uttarakhand	2,699	3,387	4,143	25.5	22.3
All States	2,26,811	2,59,652	3,18,918	14.5	22.8
<i>Memo item:</i>					
1. NCT Delhi	3,991	4,396	4,795	10.2	9.1
2. Puducherry	471	627	638	33.1	1.8

* : Including expenditure on revenue and capital account and loans and advances extended by the State Governments.

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2007-08 (Accounts) relate to Revised Estimates.**Source** : Budget Documents of the State Governments.

Statement 17: Interest Payments

(Amount in Rs. crore)

State	2007-08 (Accounts)		2008-09 (Revised Estimates)		2009-10 (Budget Estimates)		Variation (Per cent)			
							Col.4/Col.2	Col.5/Col.3	Col.6/Col.4	Col.7/Col.5
	Gross	Net*	Gross	Net*	Gross	Net*	Gross	Net*	Gross	Net*
1	2	3	4	5	6	7	8	9	10	11
I. Non-Special Category										
1. Andhra Pradesh	7,589	4,063	8,335	4,030	9,104	4,647	9.8	-0.8	9.2	15.3
2. Bihar	3,707	3,536	3,796	3,739	4,170	4,117	2.4	5.7	9.9	10.1
3. Chhattisgarh	1,140	935	1,094	931	1,079	925	-4.1	-0.4	-1.3	-0.6
4. Goa	447	430	549	539	572	562	22.9	25.2	4.2	4.2
5. Gujarat	7,484	7,155	7,911	7,581	8,496	7,946	5.7	6.0	7.4	4.8
6. Haryana	2,346	1,589	2,354	1,669	3,001	2,423	0.4	5.1	27.5	45.1
7. Jharkhand	1,982	1,920	2,137	2,063	2,429	2,268	7.8	7.5	13.6	9.9
8. Karnataka	4,506	4,131	4,778	4,589	5,578	5,379	6.0	11.1	16.7	17.2
9. Kerala	4,330	4,260	4,815	4,737	5,312	5,222	11.2	11.2	10.3	10.2
10. Madhya Pradesh	4,191	3,984	4,484	4,334	4,965	4,788	7.0	8.8	10.7	10.5
11. Maharashtra	12,204	11,034	12,307	11,062	14,351	13,238	0.8	0.3	16.6	19.7
12. Orissa	3,169	2,599	4,312	4,002	4,593	4,381	36.1	54.0	6.5	9.5
13. Punjab	4,527	4,179	4,856	4,634	5,349	5,211	7.3	10.9	10.1	12.4
14. Rajasthan	5,943	4,831	6,242	5,052	6,754	5,565	5.0	4.6	8.2	10.2
15. Tamil Nadu	6,086	4,843	6,055	4,750	6,355	5,377	-0.5	-1.9	4.9	13.2
16. Uttar Pradesh	10,820	9,572	11,275	9,646	11,742	10,662	4.2	0.8	4.1	10.5
17. West Bengal	11,384	10,694	12,367	8,328	13,169	11,877	8.6	-22.1	6.5	42.6
II. Special Category										
1. Arunachal Pradesh	155	126	228	194	253	216	47.2	54.3	10.9	11.3
2. Assam	1,512	1,272	1,911	1,654	2,108	1,833	26.4	30.1	10.3	10.8
3. Himachal Pradesh	1,703	1,636	1,883	1,783	2,049	1,943	10.6	9.0	8.8	9.0
4. Jammu and Kashmir	2,031	2,011	1,600	1,578	1,726	1,705	-21.3	-21.5	7.9	8.0
5. Manipur	299	271	315	280	338	299	5.5	3.4	7.2	6.8
6. Meghalaya	189	174	230	223	246	235	21.9	28.3	6.8	5.4
7. Mizoram	208	192	229	224	240	234	10.2	16.3	4.6	4.5
8. Nagaland	270	265	332	326	379	373	22.6	23.0	14.3	14.4
9. Sikkim	118	103	141	115	170	166	19.5	12.1	20.4	44.6
10. Tripura	396	337	393	341	390	370	-0.7	1.2	-0.8	8.5
11. Uttarakhand	1,096	1,054	1,290	1,246	1,511	1,457	17.7	18.2	17.1	16.9
All States	99,831	87,193	1,06,220	89,648	1,16,427	1,03,417	6.4	2.8	9.6	15.4
<i>Memo item:</i>										
1. NCT Delhi	2,504	870	2,512	518	2,736	361	0.3	-40.5	8.9	-30.2
2. Puducherry	217	200	261	235	299	272	20.0	17.7	14.8	15.6

* : Gross Interest Payment minus Interest Receipts.

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2007-08 (Accounts) relate to Revised Estimates.**Source** : Budget Documents of the State Governments.

Statement 18: Tax Revenue*

(Amount in Rs. crore)

State	2007-08 (Accounts)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	Tax Revenue/All States' Tax Revenue (Per cent)		
				2007-08 (Accounts)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	6	7
I. Non-Special Category						
1. Andhra Pradesh	39,978	48,908	52,773	9.1	9.7	9.6
2. Bihar	21,852	26,098	31,026	5.0	5.2	5.6
3. Chhattisgarh	9,653	11,079	12,493	2.2	2.2	2.3
4. Goa	1,753	2,201	2,366	0.4	0.4	0.4
5. Gujarat	27,312	30,583	31,570	6.2	6.1	5.7
6. Haryana	13,252	16,223	16,568	3.0	3.2	3.0
7. Jharkhand	8,345	11,108	11,815	1.9	2.2	2.1
8. Karnataka	32,766	35,916	40,367	7.5	7.1	7.3
9. Kerala	17,721	20,645	23,645	4.0	4.1	4.3
10. Madhya Pradesh	22,221	24,768	27,123	5.1	4.9	4.9
11. Maharashtra	55,126	58,103	59,554	12.6	11.5	10.8
12. Orissa	14,703	16,911	17,049	3.4	3.4	3.1
13. Punjab	11,874	13,926	16,590	2.7	2.8	3.0
14. Rajasthan	21,802	24,131	26,360	5.0	4.8	4.8
15. Tamil Nadu	37,684	43,031	47,674	8.6	8.5	8.6
16. Uttar Pradesh	54,247	63,677	73,114	12.4	12.6	13.2
17. West Bengal	23,855	28,856	33,373	5.4	5.7	6.0
II. Special Category						
1. Arunachal Pradesh	536	615	625	0.1	0.1	0.1
2. Assam	8,278	9,830	9,575	1.9	2.0	1.7
3. Himachal Pradesh	2,752	3,259	3,735	0.6	0.6	0.7
4. Jammu and Kashmir	3,954	4,746	4,891	0.9	0.9	0.9
5. Manipur	698	809	803	0.2	0.2	0.1
6. Meghalaya	883	1,049	1,040	0.2	0.2	0.2
7. Mizoram	441	523	510	0.1	0.1	0.1
8. Nagaland	531	571	697	0.1	0.1	0.1
9. Sikkim	543	568	551	0.1	0.1	0.1
10. Tripura	1,021	1,186	1,280	0.2	0.2	0.2
11. Uttarakhand	4,166	4,560	5,075	1.0	0.9	0.9
All States	4,37,948	5,03,878	5,52,243	100.0	100.0	100.0
<i>Memo item:</i>						
1. NCT Delhi	11,783	12,523	13,586	—	—	—
2. Puducherry	653	726	906	—	—	—

— : Not applicable.

* : Includes share in Central taxes and States' own tax revenue.

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2007-08 (Accounts) relate to Revised Estimates.**Source** : Budget Documents of the State Governments.

Statement 19: Own Tax Revenue

(Amount in Rs. crore)

State	2007-08 (Accounts)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	28,794	35,740	40,664	24.1	13.8
2. Bihar	5,086	6,356	7,336	25.0	15.4
3. Chhattisgarh	5,618	6,328	7,030	12.6	11.1
4. Goa	1,359	1,738	1,861	27.9	7.1
5. Gujarat	21,886	24,194	25,450	10.5	5.2
6. Haryana	11,618	14,301	14,647	23.1	2.4
7. Jharkhand	3,550	5,084	6,052	43.2	19.0
8. Karnataka	25,987	28,765	32,721	10.7	13.8
9. Kerala	13,669	15,934	18,228	16.6	14.4
10. Madhya Pradesh	12,018	14,002	16,075	16.5	14.8
11. Maharashtra	47,528	50,088	50,986	5.4	1.8
12. Orissa	6,856	7,672	8,200	11.9	6.9
13. Punjab	9,899	11,547	14,062	16.6	21.8
14. Rajasthan	13,275	15,134	16,742	14.0	10.6
15. Tamil Nadu	29,619	34,521	38,578	16.6	11.8
16. Uttar Pradesh	24,959	29,191	33,456	17.0	14.6
17. West Bengal	13,126	16,223	19,476	23.6	20.1
II. Special Category					
1. Arunachal Pradesh	98	99	109	0.9	10.2
2. Assam	3,360	4,039	4,028	20.2	-0.3
3. Himachal Pradesh	1,958	2,301	2,700	17.5	17.3
4. Jammu and Kashmir	2,299	2,693	3,011	17.1	11.8
5. Manipur	147	160	182	8.5	14.0
6. Meghalaya	319	385	404	20.5	4.9
7. Mizoram	78	95	116	22.3	22.6
8. Nagaland	131	149	156	13.2	4.8
9. Sikkim	198	162	177	-18.2	9.5
10. Tripura	371	451	546	21.8	20.9
11. Uttarakhand	2,739	3,054	3,529	11.5	15.6
All States	2,86,546	3,30,405	3,66,523	15.3	10.9
<i>Memo item:</i>					
1. NCT Delhi	11,783	12,523	13,586	6.3	8.5
2. Puducherry	653	726	906	11.2	24.8

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2007-08 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 20: Non-Tax Revenue*

(Amount in Rs. crore)

State	2007-08 (Accounts)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	Non-Tax Revenue/All States' Non-Tax Revenue (Per cent)		
				2007-08 (Accounts)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	6	7
I. Non-Special Category						
1. Andhra Pradesh	14,165	20,778	26,190	7.6	8.9	10.4
2. Bihar	6,357	10,219	10,811	3.4	4.4	4.3
3. Chhattisgarh	4,226	5,699	6,404	2.3	2.4	2.5
4. Goa	1,191	1,604	1,770	0.6	0.7	0.7
5. Gujarat	8,378	9,100	10,245	4.5	3.9	4.1
6. Haryana	6,499	5,548	5,869	3.5	2.4	2.3
7. Jharkhand	3,267	4,999	6,121	1.8	2.1	2.4
8. Karnataka	8,385	6,901	8,022	4.5	2.9	3.2
9. Kerala	3,386	4,419	4,509	1.8	1.9	1.8
10. Madhya Pradesh	8,468	10,181	12,838	4.6	4.4	5.1
11. Maharashtra	24,458	24,767	29,507	13.2	10.6	11.7
12. Orissa	7,265	9,899	9,501	3.9	4.2	3.8
13. Punjab	7,363	8,994	7,483	4.0	3.8	3.0
14. Rajasthan	8,978	10,252	11,908	4.8	4.4	4.7
15. Tamil Nadu	9,836	12,380	10,597	5.3	5.3	4.2
16. Uttar Pradesh	14,425	21,469	21,326	7.8	9.2	8.4
17. West Bengal	6,312	11,921	8,939	3.4	5.1	3.5
II. Special Category						
1. Arunachal Pradesh	2,467	3,067	2,632	1.3	1.3	1.0
2. Assam	7,047	13,478	13,489	3.8	5.8	5.3
3. Himachal Pradesh	6,390	6,792	6,744	3.4	2.9	2.7
4. Jammu and Kashmir	9,946	11,065	14,471	5.4	4.7	5.7
5. Manipur	2,810	3,139	3,202	1.5	1.3	1.3
6. Meghalaya	1,558	2,654	2,767	0.8	1.1	1.1
7. Mizoram	1,599	2,179	2,500	0.9	0.9	1.0
8. Nagaland	2,465	2,872	3,213	1.3	1.2	1.3
9. Sikkim	2,156	2,404	2,438	1.2	1.0	1.0
10. Tripura	2,677	3,012	3,334	1.4	1.3	1.3
11. Uttarakhand	3,725	4,194	5,873	2.0	1.8	2.3
All States	1,85,799	2,33,987	2,52,701	100.0	100.0	100.0
<i>Memo item:</i>						
1. NCT Delhi	3,130	3,492	5,513	—	—	—
2. Puducherry	1,483	1,712	2,161	—	—	—

— : Not applicable.

* : Includes Grants from the Centre and States' own non-tax revenue.

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2007-08 (Accounts) relate to Revised Estimates.**Source** : Budget Documents of the State Governments.

Statement 21: Own Non-Tax Revenue

(Amount in Rs. crore)

State	2007-08 (Accounts)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	7,064	8,398	12,946	18.9	54.2
2. Bihar	526	440	541	-16.2	22.8
3. Chhattisgarh	2,020	2,018	2,745	-0.1	36.0
4. Goa	1,043	1,265	1,351	21.3	6.8
5. Gujarat	4,609	4,340	4,871	-5.8	12.2
6. Haryana	5,097	3,817	3,600	-25.1	-5.7
7. Jharkhand	1,599	2,195	3,073	37.2	40.0
8. Karnataka	3,358	1,906	2,130	-43.2	11.7
9. Kerala	1,210	1,297	1,460	7.2	12.6
10. Madhya Pradesh	2,738	3,145	3,937	14.9	25.2
11. Maharashtra	16,948	10,461	13,894	-38.3	32.8
12. Orissa	2,654	2,617	2,242	-1.4	-14.3
13. Punjab	5,254	6,771	5,433	28.9	-19.8
14. Rajasthan	4,054	3,840	5,283	-5.3	37.6
15. Tamil Nadu	3,304	5,645	3,404	70.8	-39.7
16. Uttar Pradesh	5,816	8,326	5,627	43.2	-32.4
17. West Bengal	1,473	5,339	2,729	262.4	-48.9
II. Special Category					
1. Arunachal Pradesh	657	302	318	-54.0	5.3
2. Assam	2,135	2,246	2,044	5.2	-9.0
3. Himachal Pradesh	1,822	1,426	1,615	-21.8	13.3
4. Jammu and Kashmir	985	1,127	1,219	14.4	8.2
5. Manipur	165	195	210	18.5	7.5
6. Meghalaya	199	199	240	-0.3	21.0
7. Mizoram	130	161	181	23.9	12.2
8. Nagaland	119	161	165	34.4	2.8
9. Sikkim	1,414	1,188	1,172	-16.0	-1.3
10. Tripura	115	133	158	15.3	18.9
11. Uttarakhand	668	657	1,429	-1.7	117.5
All States	77,178	79,614	84,017	3.2	5.5
<i>Memo item:</i>					
1. NCT Delhi	1,817	2,178	2,570	19.9	18.0
2. Puducherry	626	584	1,007	-6.7	72.5

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2007-08 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 22: Share in Central Taxes

(Amount in Rs. crore)

State	2007-08 (Accounts)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	11,184	13,168	12,109	17.7	-8.0
2. Bihar	16,766	19,742	23,690	17.7	20.0
3. Chhattisgarh	4,035	4,751	5,464	17.7	15.0
4. Goa	394	464	506	17.7	9.0
5. Gujarat	5,426	6,389	6,120	17.8	-4.2
6. Haryana	1,634	1,922	1,922	17.6	—
7. Jharkhand	4,795	6,024	5,763	25.6	-4.3
8. Karnataka	6,779	7,152	7,645	5.5	6.9
9. Kerala	4,052	4,711	5,417	16.3	15.0
10. Madhya Pradesh	10,203	10,766	11,047	5.5	2.6
11. Maharashtra	7,597	8,015	8,568	5.5	6.9
12. Orissa	7,847	9,239	8,849	17.7	-4.2
13. Punjab	1,975	2,378	2,527	20.4	6.3
14. Rajasthan	8,528	8,997	9,618	5.5	6.9
15. Tamil Nadu	8,065	8,509	9,096	5.5	6.9
16. Uttar Pradesh	29,288	34,486	39,658	17.7	15.0
17. West Bengal	10,729	12,633	13,896	17.7	10.0
II. Special Category					
1. Arunachal Pradesh	438	516	516	17.7	—
2. Assam	4,918	5,791	5,547	17.7	-4.2
3. Himachal Pradesh	794	958	1,035	20.7	8.1
4. Jammu and Kashmir	1,655	2,053	1,880	24.1	-8.4
5. Manipur	550	649	621	17.9	-4.3
6. Meghalaya	564	664	636	17.7	-4.2
7. Mizoram	363	428	393	17.7	-8.0
8. Nagaland	400	422	541	5.5	28.3
9. Sikkim	345	406	374	17.7	-8.0
10. Tripura	651	735	734	13.0	-0.2
11. Uttarakhand	1,428	1,506	1,546	5.5	2.6
All States	1,51,402	1,73,473	1,85,720	14.6	7.1

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2007-08 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 23: Grants from the Centre

(Amount in Rs. crore)

State	2007-08 (Accounts)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	7,101	12,379	13,244	74.3	7.0
2. Bihar	5,832	9,779	10,270	67.7	5.0
3. Chhattisgarh	2,205	3,681	3,659	66.9	-0.6
4. Goa	148	340	419	128.9	23.4
5. Gujarat	3,769	4,760	5,374	26.3	12.9
6. Haryana	1,401	1,731	2,269	23.5	31.1
7. Jharkhand	1,667	2,805	3,048	68.2	8.7
8. Karnataka	5,027	4,996	5,893	-0.6	18.0
9. Kerala	2,177	3,122	3,049	43.4	-2.3
10. Madhya Pradesh	5,729	7,036	8,902	22.8	26.5
11. Maharashtra	7,510	14,306	15,612	90.5	9.1
12. Orissa	4,611	7,282	7,258	57.9	-0.3
13. Punjab	2,109	2,223	2,050	5.4	-7.8
14. Rajasthan	4,924	6,412	6,625	30.2	3.3
15. Tamil Nadu	6,532	6,735	7,193	3.1	6.8
16. Uttar Pradesh	8,609	13,144	15,699	52.7	19.4
17. West Bengal	4,839	6,582	6,210	36.0	-5.6
II. Special Category					
1. Arunachal Pradesh	1,810	2,765	2,314	52.7	-16.3
2. Assam	4,913	11,232	11,444	128.6	1.9
3. Himachal Pradesh	4,567	5,367	5,128	17.5	-4.4
4. Jammu and Kashmir	8,961	9,938	13,252	10.9	33.4
5. Manipur	2,646	2,944	2,992	11.3	1.6
6. Meghalaya	1,359	2,455	2,526	80.7	2.9
7. Mizoram	1,469	2,018	2,318	37.4	14.9
8. Nagaland	2,345	2,712	3,048	15.6	12.4
9. Sikkim	743	1,216	1,266	63.7	4.1
10. Tripura	2,562	2,879	3,176	12.4	10.3
11. Uttarakhand	3,056	3,537	4,444	15.7	25.6
All States	1,08,622	1,54,373	1,68,683	42.1	9.3
<i>Memo item:</i>					
1. NCT Delhi	1,313	1,314	2,943	0.1	124.0
2. Puducherry	857	1,128	1,153	31.6	2.2

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2007-08 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 24: Loans from the Centre

(Amount in Rs. crore)

State	2007-08 (Accounts)		2008-09 (Revised Estimates)		2009-10 (Budget Estimates)		Variation (Per cent)			
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2	Col.5/Col.3	Col.6/Col.4	Col.7/Col.5
							Gross	Net*	Gross	Net*
1	2	3	4	5	6	7	8	9	10	11
I. Non-Special Category										
1. Andhra Pradesh	909	-43	1,170	381	2,481	1,662	28.7	-978.1	112.1	335.7
2. Bihar	468	40	8	-397	1,401	930	-98.3	—	—	-334.5
3. Chhattisgarh	120	-167	293	182	287	175	144.9	-209.2	-2.0	-4.2
4. Goa	91	90	55	33	225	202	-39.3	-63.7	—	515.0
5. Gujarat	209	-345	275	-284	180	-384	31.4	-17.5	-34.4	34.8
6. Haryana	68	-44	36	-78	601	487	-47.6	76.4	—	-722.3
7. Jharkhand	—	-139	—	-165	—	-186	—	18.7	—	12.7
8. Karnataka	806	357	404	-65	1,041	532	-49.9	-118.2	157.6	-919.3
9. Kerala	416	161	868	678	1,802	1,174	108.5	321.3	107.6	73.2
10. Madhya Pradesh	539	102	1,334	888	1,838	1,337	147.5	769.7	37.8	50.5
11. Maharashtra	329	-83	769	348	1,235	805	133.5	-517.2	60.6	131.1
12. Orissa	90	-343	1,381	946	1,201	1,201	—	-375.5	-13.1	27.0
13. Punjab	430	71	279	51	395	168	-35.1	-28.3	41.6	228.4
14. Rajasthan	428	46	451	59	554	151	5.4	27.1	22.9	156.9
15. Tamil Nadu	779	469	1,226	907	2,127	1,793	57.4	93.6	73.4	97.7
16. Uttar Pradesh	369	-821	503	-698	1,003	-199	36.2	-15.0	99.5	-71.5
17. West Bengal	654	-277	527	-307	622	-240	-19.5	10.8	18.0	-21.8
II. Special Category										
1. Arunachal Pradesh	6	-16	46	22	46	21	660.3	-237.1	0.5	-3.5
2. Assam	-61	-67	93	-102	87	-111	-252.5	52.8	-6.6	8.6
3. Himachal Pradesh	51	-5	—	-56	—	-56	-99.3	—	—	—
4. Jammu and Kashmir	516	403	—	-108	—	-148	-100.0	-126.7	100.0	37.7
5. Manipur	8	-237	15	-230	12	-31	75.4	-2.6	-20.5	-86.7
6. Meghalaya	3	-15	7	-12	9	-9	152.7	-16.9	36.7	-22.8
7. Mizoram	10	-7	16	-2	25	7	67.8	-67.9	54.7	-390.3
8. Nagaland	-11	-15	—	-21	8	-13	-100.0	42.1	—	-37.6
9. Sikkim	6	-8	—	-14	1	-14	-92.0	81.8	170.1	5.3
10. Tripura	3	-25	2	-26	8	-21	-31.7	5.3	255.6	-20.8
11. Uttarakhand	16	-16	29	-9	96	58	79.2	-46.4	228.3	-767.3
All States	7,252	-933	9,786	1,921	17,284	9,291	35.0	-305.9	76.6	383.7
<i>Memo item:</i>										
1. NCT Delhi	—	—	—	—	—	—	—	—	—	—
2. Puducherry	88	-14	72	-38	132	20	-18.2	176.5	83.3	-152.6

‘—’ : Nil/Negligible.

* : Gross Loans from Centre minus Repayment of Loans to the Centre.

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2007-08 (Accounts) relate to Revised Estimates.**Source** : Budget Documents of the State Governments.

Statement 25: Devolution and Transfer of Resources from the Centre

(Amount in Rs. crore)

State	2007-08 (Accounts)		2008-09 (Revised Estimates)		2009-10 (Budget Estimates)		Variation (Per cent)			
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2	Col.5/Col.3	Col.6/Col.4	Col.7/Col.5
							Gross	Net*	Gross	Net*
1	2	3	4	5	6	7	8	9	10	11
I. Non-Special Category										
1. Andhra Pradesh	19,193	17,215	26,718	24,749	27,835	25,892	39.2	43.8	4.2	4.6
2. Bihar	23,066	21,997	29,528	28,514	35,362	34,353	28.0	29.6	19.8	20.5
3. Chhattisgarh	6,360	5,899	8,725	8,443	9,409	9,149	37.2	43.1	7.8	8.4
4. Goa	633	613	859	794	1,150	1,093	35.6	29.6	33.9	37.6
5. Gujarat	9,404	7,977	11,424	10,016	11,674	10,287	21.5	25.6	2.2	2.7
6. Haryana	3,104	2,824	3,688	3,411	4,791	4,519	18.8	20.8	29.9	32.5
7. Jharkhand	6,463	6,000	8,828	8,368	8,811	8,360	36.6	39.5	-0.2	-0.1
8. Karnataka	12,613	11,418	12,551	11,301	14,579	13,178	-0.5	-1.0	16.2	16.6
9. Kerala	6,645	5,960	8,701	8,075	10,268	9,158	30.9	35.5	18.0	13.4
10. Madhya Pradesh	16,471	15,340	19,136	17,941	21,787	20,563	16.2	17.0	13.9	14.6
11. Maharashtra	15,436	14,206	23,090	21,996	25,415	24,311	49.6	54.8	10.1	10.5
12. Orissa	12,547	11,459	17,902	16,197	17,309	15,754	42.7	41.4	-3.3	-2.7
13. Punjab	4,514	4,109	4,880	4,607	4,972	4,701	8.1	12.1	1.9	2.0
14. Rajasthan	13,880	12,885	15,860	14,846	16,797	15,766	14.3	15.2	5.9	6.2
15. Tamil Nadu	15,376	14,561	16,470	15,632	18,415	17,532	7.1	7.4	11.8	12.2
16. Uttar Pradesh	38,266	35,360	48,132	45,271	56,360	53,550	25.8	28.0	17.1	18.3
17. West Bengal	16,222	13,581	19,742	17,305	20,729	18,344	21.7	27.4	5.0	6.0
II. Special Category										
1. Arunachal Pradesh	2,254	2,232	3,326	3,302	2,876	2,851	47.6	48.0	-13.5	-13.7
2. Assam	9,770	9,630	17,116	16,599	17,078	16,560	75.2	72.4	-0.2	-0.2
3. Himachal Pradesh	5,412	5,279	6,325	6,194	6,164	6,033	16.9	17.3	-2.5	-2.6
4. Jammu and Kashmir	11,132	10,829	11,991	11,742	15,132	14,793	7.7	8.4	26.2	26.0
5. Manipur	3,204	2,861	3,607	3,284	3,624	3,523	12.6	14.8	0.5	7.3
6. Meghalaya	1,926	1,898	3,126	3,078	3,171	3,126	62.4	62.2	1.4	1.5
7. Mizoram	1,842	1,795	2,462	2,408	2,737	2,683	33.7	34.1	11.2	11.4
8. Nagaland	2,734	2,723	3,134	3,080	3,597	3,545	14.6	13.1	14.8	15.1
9. Sikkim	1,093	1,056	1,623	1,585	1,641	1,604	48.4	50.0	1.1	1.2
10. Tripura	3,216	3,142	3,616	3,545	3,918	3,849	12.5	12.8	8.3	8.6
11. Uttarakhand	4,500	4,449	5,073	5,008	6,086	6,020	12.7	12.5	20.0	20.2
All States	2,67,276	2,47,299	3,37,633	3,17,293	3,71,688	3,51,097	26.3	28.3	10.1	10.7
<i>Memo item:</i>										
1. NCT Delhi	1,313	-1,191	1,314	-1,198	2,943	207	0.1	0.6	124.0	-117.2
2. Puducherry	945	632	1,200	881	1,285	959	27.0	39.4	7.1	8.8

* : Gross Devolution and Transfers minus Repayments of Loans to Centre and Interest payments on Loans from Centre.

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2007-08 (Accounts) relate to Revised Estimates.**Source** : Budget Documents of the State Governments.

Statements

(Contd.)

Statement 26: Composition of Outstanding Liabilities (Contd.)
(As at end-March 2005)

State	SDLs	Power Bonds	Compensation and other bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from other Institutions	Loans from banks and FIs	Total Internal Debt (2 to 6) + 13	Loans and Advances from Centre	Provident Funds, etc.	Reserve Fund	Deposit and Advances	Contingency Fund	Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13 = 7 to 12	14 = (2 to 6) + 13	15	16	17	18	19	20 = 14 to 19
I. Non-Special Category																			
1. Andhra Pradesh	19,965	2,436	-	14,981	-	2,289	158	854	-	75	4,376	7,752	45,134	16,131	5,130	1,571	7,403	50	75,418
2. Bihar	10,463	1,594	24	10,097	-9	14	3	120	-	41	38	216	22,385	9,103	8,401	537	2,407	350	43,183
3. Chhattisgarh	2,788	483	-	2,550	-	20	11	486	-	60	1	578	6,400	2,383	1,569	751	990	40	12,133
4. Goa	961	-	-	1,428	-	31	-	28	-	1	98	159	2,547	907	527	80	327	30	4,417
5. Gujarat	12,660	1,629	2	29,733	-	-	4	-8	142	48	1,333	1,520	45,544	11,470	3,872	1,670	8,586	193	71,334
6. Haryana	4,755	2,022	-	7,448	-	29	20	527	6	81	96	758	14,984	2,302	5,238	686	1,680	10	24,900
7. Jharkhand	3,311	899	8	4,766	9	5	2	3	-	4	12	25	9,017	2,943	278	275	426	150	13,090
8. Karnataka	11,762	551	-	12,386	-	748	78	389	-	74	-	1,289	25,988	9,033	6,470	-	2,813	41	44,345
9. Kerala	9,598	1,158	1	6,969	235	2,282	274	525	-	290	257	3,628	21,589	5,412	14,791	322	1,496	85	43,695
10. Madhya Pradesh	9,301	2,664	-	9,423	-	41	21	731	-	45	2,223	3,061	24,449	9,123	7,501	1,218	2,254	40	44,586
11. Maharashtra	17,547	1,019	3	46,365	-	2,226	-7	445	2	630	2,202	5,499	70,433	8,584	8,184	21,515	15,794	45	1,24,554
12. Orissa	9,581	1,103	-	4,382	-	28	50	304	-	13	820	1,215	16,281	9,280	8,381	1,263	1,749	29	36,982
13. Punjab	7,719	637	-	14,793	283	7	2	770	5,121	6	770	6,676	30,109	7,398	7,186	1,106	1,247	25	47,071
14. Rajasthan	14,359	369	-	18,833	-	991	90	287	-	29	487	1,883	35,444	7,915	11,681	916	3,977	35	59,968
15. Tamil Nadu	13,788	1,962	-	15,523	391	1,419	134	655	342	48	2,786	5,384	37,049	6,537	6,504	1,246	4,482	150	55,968
16. Uttar Pradesh	26,435	5,872	40	28,696	-5	-4	79	756	2,111	-45	6,417	9,315	70,353	24,622	15,343	16,102	10,745	-892	1,36,273
17. West Bengal	18,731	1,964	2	41,353	-	38	18	47	-	109	8,090	8,302	70,352	16,078	4,781	852	5,263	16	97,342
II. Special Category																			
1. Arunachal Pradesh	279	24	-	129	96	1	-	113	-	2	112	228	756	516	525	100	172	-	2,069
2. Assam	5,129	858	-	3,932	317	4	23	160	-	-25	167	329	10,566	2,830	2,880	914	-197	50	17,043
3. Himachal Pradesh	3,691	70	-	2,202	22	692	3	236	-	16	3,777	4,725	10,710	1,104	2,981	156	1,528	5	16,483
4. Jammu and Kashmir	2,695	1,591	-	2,096	-	496	14	412	1,727	-	334	2,983	9,365	2,316	3,115	871	211	-	15,877
5. Manipur	598	157	-	127	55	8	-	-	-	22	91	122	1,058	1,482	433	13	252	-	3,239
6. Meghalaya	825	14	-	200	-	2	1	27	-	9	142	180	1,219	395	503	45	242	6	2,410
7. Mizoram	501	46	-	106	27	225	-	43	-	5	113	385	1,065	403	728	30	695	-	2,922
8. Nagaland	1,237	79	-	77	9	54	2	48	-	15	256	376	1,778	451	499	-2	-88	-	2,638
9. Sikkim	332	48	-	94	-	62	1	9	-	-	16	88	561	240	292	9	47	1	1,150
10. Tripura	1,025	64	-	762	-	286	-	7	-	1	60	353	2,204	602	2,020	-4	21	10	4,853
11. Uttarakhand	3,443	572	2	2,749	65	1	5	253	36	23	573	892	7,724	484	1,013	73	771	58	10,123
All States	2,13,480	29,883	83	2,82,200	1,498	11,994	990	8,226	9,486	1,577	35,648	67,921	5,95,064	1,60,045	1,30,828	52,311	75,290	527	10,14,067
<i>Memo item:</i>																			
1. NCT Delhi	-	-	-	15,670	-	-	-	-	-	-	-	-	15,670	166	-	-	-	-	15,836
2. Puducherry	-	-	-	591	-	-	-	-	-	-	-	-	591	958	-	-	-	-	1,549

Statement 26: Composition of Outstanding Liabilities (Contd.)
(As at end-March 2006)

(Rs. crore)																			
State	SDLs	Power Bonds	Compensation and other bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from other Institutions	Loans from banks and FIs	Total Internal Debt (2 to 6) + 13	Loans and Advances from Centre	Provident Funds, etc.	Reserve Fund	Deposit and Advances	Contingency Fund	Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13 = 7 to 12	14 = (2 to 6) + 13	15	16	17	18	19	20 = 14 to 19
I. Non-Special Category																			
1. Andhra Pradesh	21,348	2,436	-	19,895	-	2,414	149	1,616	-	9	3,377	7,566	51,245	15,884	5,554	1,925	8,625	49	83,282
2. Bihar	10,811	2,076	23	12,591	-9	13	3	121	-	46	14	197	25,689	8,687	8,766	976	2,822	350	47,290
3. Chhattisgarh	2,701	483	-	3,530	-	20	11	501	-	50	-	582	7,297	2,246	1,563	939	1,105	40	13,190
4. Goa	1,027	-	-	2,046	-	29	-	24	-	1	85	140	3,212	882	574	108	319	30	5,126
5. Gujarat	13,006	1,629	2	38,192	-	-	4	-10	249	27	1,837	2,107	54,936	11,579	4,130	3,210	9,045	124	83,024
6. Haryana	5,142	2,022	-	9,309	-	25	18	587	-	74	118	822	17,295	2,222	5,593	850	1,009	10	26,979
7. Jharkhand	3,546	2,115	8	6,400	9	5	2	235	-	1	54	296	12,374	2,793	490	331	785	150	16,924
8. Karnataka	11,934	551	-	16,713	-	713	72	638	-	31	-	1,454	30,652	9,285	7,126	-	2,444	80	49,587
9. Kerala	11,061	1,158	1	9,647	-	2,591	299	341	-	274	247	3,752	25,619	5,418	14,841	439	1,468	98	47,883
10. Madhya Pradesh	10,246	2,664	-	12,458	-	37	20	1,130	123	22	2,115	3,446	28,814	8,998	7,489	1,464	2,850	32	49,647
11. Maharashtra	18,701	1,019	3	62,098	-	2,531	-8	610	2	383	3,052	6,570	88,390	8,680	8,771	23,051	16,625	711	1,46,228
12. Orissa	9,687	1,103	-	5,776	-	25	46	480	-	8	758	1,317	17,883	8,836	9,729	2,135	2,033	110	40,724
13. Punjab	8,697	637	-	18,195	-	6	2	879	4,704	-	719	6,310	33,839	7,221	7,575	1,297	1,182	25	51,140
14. Rajasthan	15,005	369	-	22,485	-	984	85	599	-	33	373	2,074	39,934	7,927	13,059	879	4,406	35	66,239
15. Tamil Nadu	15,003	1,962	-	21,617	-	1,351	125	1,166	329	45	2,234	5,249	43,831	6,682	6,832	1,896	4,475	134	63,848
16. Uttar Pradesh	28,498	5,872	40	36,475	-31	-11	76	919	2,191	-47	6,441	9,569	80,423	23,763	17,230	19,263	14,157	-776	1,54,061
17. West Bengal	19,999	1,964	2	52,287	-	33	16	44	-	115	9,288	9,496	83,748	15,435	5,069	2,087	8,061	18	1,14,419
II. Special Category																			
1. Arunachal Pradesh	321	24	-	367	262	2	-	138	-	7	110	258	1,232	497	464	117	102	-	2,412
2. Assam	5,847	858	-	4,561	-	3	21	232	-	25	144	425	11,691	2,769	3,265	874	-248	50	18,401
3. Himachal Pradesh	4,116	70	-	3,015	-	607	3	354	-	19	3,037	4,021	11,221	1,073	3,291	169	1,631	5	17,390
4. Jammu and Kashmir	2,922	1,591	-	2,687	-	586	14	479	2,047	1	475	3,602	10,802	2,196	3,527	922	978	1	18,427
5. Manipur	787	157	-	254	-	8	-	8	-	19	91	127	1,325	1,445	583	21	688	-	4,062
6. Meghalaya	956	14	-	255	-	1	1	40	-	8	146	197	1,422	379	347	54	403	6	2,610
7. Mizoram	601	46	-	132	27	262	-	41	-	6	115	423	1,229	394	720	27	785	-	3,154
8. Nagaland	1,451	79	-	99	118	75	27	68	-	12	292	473	2,219	434	515	-1	-162	-	3,006
9. Sikkim	420	48	-	111	-	69	1	17	-	-	14	101	680	230	305	12	61	1	1,289
10. Tripura	1,144	64	-	961	-	227	-	1	-	1	7	236	2,404	579	2,285	3	76	10	5,358
11. Uttarakhand	3,949	572	2	3,776	31	1	5	397	36	25	573	1,038	9,367	469	1,113	72	967	30	12,017
All States	2,28,925	31,581	82	3,65,933	407	12,609	989	11,654	9,680	1,195	35,718	71,845	6,98,773	1,57,004	1,40,806	63,120	86,691	1,322	11,47,717
Memo item:																			
1. NCT Delhi	-	-	-	21,567	-	-	-	-	-	-	-	-	21,567	-	-	-	-	-	21,567
2. Puducherry	-	-	-	798	-	-	-	-	-	-	-	-	798	1,019	-	-	-	1	1,818

Statement 26: Composition of Outstanding Liabilities (Contd.)
(As at end-March 2007)

State	SDLs	Power Bonds	Compensation and other bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from other Institutions	Loans from banks and FIs	Total Internal Debt (2 to 6) + 13	Loans and Advances from Centre	Provident Funds, etc.	Reserve Fund	Deposit and Advances	Contingency Fund	Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13 = 7 to 12	14 = (2 to 6) + 13	15	16	17	18	19	20 = 14 to 19
I. Non-Special Category																			
1. Andhra Pradesh	23,543	2,192	-	24,039	-	2,096	139	2,357	-	97	1,853	6,542	56,317	15,000	6,126	2,297	10,666	50	90,456
2. Bihar	10,393	1,868	23	14,704	-9	25	2	336	-	48	10	421	27,400	8,268	9,161	976	3,691	350	49,846
3. Chhattisgarh	2,695	435	-	4,295	-	20	11	591	-	43	-	665	8,090	2,111	1,576	790	1,437	37	14,042
4. Goa	1,108	-	-	2,582	-	27	-	18	-	1	71	117	3,806	861	633	140	371	30	5,841
5. Gujarat	12,722	1,466	2	43,966	-	-	-	6	227	6	2,583	2,822	60,978	11,015	4,415	4,476	9,874	197	90,956
6. Haryana	4,994	1,820	-	10,485	-	22	16	691	-	89	243	1,061	18,360	2,128	5,958	1,082	1,769	10	29,308
7. Jharkhand	3,805	1,904	8	7,731	9	5	2	390	-	2	38	436	13,893	2,649	720	488	1,181	118	19,049
8. Karnataka	11,700	-	-	19,306	-	678	66	895	-	-2	-	1,638	32,645	9,202	7,785	4,130	4,249	67	58,079
9. Kerala	12,847	1,042	1	11,875	-	2,871	322	552	-	222	237	4,203	29,969	5,373	14,534	447	1,896	100	52,318
10. Madhya Pradesh	11,219	2,398	-	14,579	-	153	18	1,533	122	18	763	2,608	30,803	8,685	7,644	1,886	3,613	100	52,731
11. Maharashtra	19,967	917	3	71,376	-	2,336	-9	734	2	363	2,892	6,318	98,580	8,645	9,411	25,394	18,616	95	1,60,741
12. Orissa	8,898	993	-	6,862	-	22	42	656	-	5	690	1,414	18,167	8,797	10,327	3,682	1,993	-28	42,938
13. Punjab	9,435	574	-	21,185	-	5	1	1,018	4,255	-	666	5,946	37,139	3,213	7,977	1,538	1,116	25	51,009
14. Rajasthan	16,070	221	-	24,425	59	799	80	927	-	56	228	2,089	42,865	7,632	14,304	1,339	4,998	35	71,173
15. Tamil Nadu	16,373	-	-	25,631	-	1,279	124	1,564	314	34	1,294	4,610	46,613	6,469	7,088	2,637	5,604	150	68,561
16. Uttar Pradesh	30,759	5,285	40	42,647	-31	-18	73	1,030	2,091	-47	5,985	9,113	87,813	21,965	19,963	22,225	15,951	-141	1,67,776
17. West Bengal	20,839	1,767	2	60,987	-	29	13	42	-	101	8,402	8,588	92,184	14,778	5,383	2,458	9,338	13	1,24,153
II. Special Category																			
1. Arunachal Pradesh	424	22	-	496	56	2	-	167	-	5	107	280	1,277	478	527	127	-38	-	2,371
2. Assam	6,525	772	-	4,689	-	3	19	303	-	-24	118	418	12,403	2,670	3,615	1,126	-375	50	19,490
3. Himachal Pradesh	4,583	63	-	3,694	42	517	2	464	-	27	2,802	3,812	12,195	1,022	3,613	175	1,131	5	18,142
4. Jammu and Kashmir	3,538	1,432	-	3,141	-	647	14	568	2,130	1	91	3,450	11,561	2,075	3,953	1,074	1,008	1	19,673
5. Manipur	868	141	-	481	-	8	-	10	-	17	88	123	1,613	1,206	648	14	704	-	4,185
6. Meghalaya	1,120	13	-	279	-	1	1	58	-	7	132	199	1,611	364	383	57	399	6	2,819
7. Mizoram	709	41	-	140	47	285	-	48	-	4	106	443	1,380	384	863	41	686	-	3,354
8. Nagaland	1,700	71	-	113	95	99	27	90	-	1	320	537	2,516	419	419	-	-130	-	3,225
9. Sikkim	517	43	-	117	-	75	1	24	-	-	13	113	790	222	321	2	73	1	1,409
10. Tripura	1,159	57	-	1,111	-	210	-	15	-	-	7	233	2,561	556	1,372	21	105	10	4,625
11. Uttarakhand	4,266	515	2	4,373	31	1	5	534	36	47	516	1,139	10,325	464	1,201	137	1,142	38	13,308
All States	2,42,777	26,051	82	4,25,309	299	12,197	971	15,622	9,176	1,118	30,253	69,338	7,63,855	1,46,653	1,49,920	78,761	1,01,068	1,319	12,41,576
Memo item:																			
1. NCT Delhi	-	-	-	25,569	-	-	-	-	-	-	-	-	25,569	-	-	-	-	-	25,569
2. Puducherry	-	-	-	1,165	-	-	-	-	-	-	-	-	1,165	1,003	-	-	-	1	2,169

Statement 26: Composition of Outstanding Liabilities (Contd.)

Statements

State	SDLs	Power Bonds	Compensation and other bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from other Institutions	Loans from banks and Fis	Total Internal Debt (2 to 6) + 13	Loans Advances from Centre	Provident Funds, etc.	Reserve Fund	Deposit and Advances	Contingency Fund	Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13 = 7 to 12	14 = (2 to 6) + 13	15	16	17	18	19	20 = 14 to 19
I. Non-Special Category																			
1. Andhra Pradesh	29,186	1,949	-	24,222	-	1,750	130	3,189	-	134	54	5,256	60,612	15,126	6,862	3,121	14,105	49	99,875
2. Bihar	10,706	1,660	22	15,331	-9	24	2	613	-	39	10	687	28,398	8,308	9,429	932	5,391	350	52,807
3. Chhattisgarh	2,510	387	-	4,355	-	20	11	588	-	36	-	655	7,907	2,122	1,628	1,071	1,879	40	14,647
4. Goa	1,477	-	-	2,680	-	25	-	12	-	1	72	110	4,267	839	722	175	440	200	6,642
5. Gujarat	19,021	1,303	2	44,389	-	-	-	4	204	2	3,071	3,282	67,998	10,670	4,851	5,391	11,227	190	1,00,328
6. Haryana	4,741	1,618	-	10,536	-	19	14	814	-	80	587	1,514	18,408	2,080	6,257	1,232	1,923	10	29,911
7. Jharkhand	4,734	1,692	7	7,861	9	5	2	607	-	425	1,038	15,342	33,315	9,560	881	622	1,806	150	21,342
8. Karnataka	11,988	-	-	19,515	-	644	60	1,149	-	-41	-	1,812	33,315	9,560	8,533	4,880	4,187	80	60,555
9. Kerala	16,481	927	1	11,982	-	3,136	324	691	-	251	227	4,628	34,019	5,534	15,858	685	2,387	20	58,503
10. Madhya Pradesh	12,584	2,131	-	14,686	-	150	17	2,038	122	33	689	3,048	32,450	8,784	7,836	1,852	3,886	100	54,909
11. Maharashtra	27,711	815	3	72,851	-	2,086	-10	1,149	2	405	2,714	6,347	1,07,726	8,562	10,096	14,847	20,691	91	1,62,013
12. Orissa	8,024	882	-	6,756	-	19	37	834	-	4	628	1,522	17,185	8,454	10,727	4,426	2,099	86	42,975
13. Punjab	13,228	510	-	21,642	-	4	1	1,242	3,768	-	610	5,625	41,005	3,283	8,613	1,722	1,146	25	55,794
14. Rajasthan	19,303	184	-	24,203	-	614	75	1,369	-	92	197	2,346	46,037	7,679	15,422	2,439	5,555	35	77,166
15. Tamil Nadu	20,502	-	-	24,848	-	1,203	115	2,254	298	27	1,000	4,897	50,247	6,936	7,471	3,340	5,742	150	73,887
16. Uttar Pradesh	33,389	4,697	40	44,055	-31	-24	71	1,326	2,811	-32	5,429	9,580	91,731	21,143	22,414	25,472	18,634	346	1,79,741
17. West Bengal	31,579	1,571	2	61,715	-	25	11	40	-	86	8,323	8,485	1,03,352	14,156	5,702	2,602	10,599	13	1,36,422
II. Special Category																			
1. Arunachal Pradesh	598	19	-	521	56	1	-	203	-	2	107	314	1,508	460	570	47	253	-	2,837
2. Assam	7,155	686	-	4,699	-	2	17	434	-	-30	89	512	13,052	2,601	3,933	1,492	-936	50	20,192
3. Himachal Pradesh	5,905	56	-	3,829	-	470	2	616	-	24	2,203	3,315	13,105	1,018	4,154	435	765	5	19,482
4. Jammu and Kashmir	5,645	1,273	-	3,169	-	690	12	711	2,055	-	77	3,546	13,633	1,951	4,295	1,204	1,019	1	22,102

Statement 26: Composition of Outstanding Liabilities (Contd.)
(As at end-March 2009)

State	SDLs	Power Bonds	Compensation and other bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from other Institutions	Loans from banks and FIs	Total Internal Debt (2 to 6) + 13	Loans and Advances from Centre	Provident Funds, etc.	Reserve Fund	Deposit and Advances	Contingency Fund	Outstanding Liabilities	
1	2	3	4	5	6	7	8	9	10	11	12	13 = 7 to 12	14 = (2 to 6) + 13	15	16	17	18	19	20 = 14 to 19	
I. Non-Special Category																				
1. Andhra Pradesh	38,336	1,827	-	24,209	-	1,401	130	4,751	-	120	-392	6,010	70,382	15,508	7,732	2,742	14,970	49	1,11,383	
2. Bihar	13,370	1,557	21	15,826	-9	24	2	1,157	-	46	9	1,238	32,003	7,911	9,779	932	5,486	350	56,461	
3. Chhattisgarh	2,326	362	-	4,373	-	20	11	844	-	327	-	1,202	8,264	2,304	1,669	1,156	1,909	40	15,342	
4. Goa	1,881	-	-	2,704	-100	23	-	7	-	1	258	289	4,773	872	752	175	455	200	7,227	
5. Gujarat	26,879	1,222	2	44,316	-	-	-	1,143	182	-	2,713	4,037	76,456	10,386	5,076	5,391	11,227	190	1,08,726	
6. Haryana	7,246	1,517	-	10,456	-	16	14	1,086	-	89	907	2,112	21,330	2,002	6,607	1,241	1,871	10	33,061	
7. Jharkhand	5,972	1,587	7	7,949	9	5	2	809	-	6	760	1,582	17,105	2,377	1,139	622	1,960	150	23,352	
8. Karnataka	18,572	-	-	19,351	-	609	60	1,573	-	-61	-6	2,175	40,098	9,495	9,647	4,880	4,187	80	68,387	
9. Kerala	21,263	869	1	11,880	-	3,357	324	1,079	-	235	237	5,232	39,244	6,211	16,276	670	2,567	20	64,989	
10. Madhya Pradesh	16,572	1,998	-	14,538	-	138	17	2,626	122	13	613	3,529	36,637	9,673	8,000	2,256	3,588	100	60,254	
11. Maharashtra	44,678	764	3	73,279	-	1,836	-10	1,978	2	590	2,416	6,812	1,25,536	8,910	10,876	14,869	22,045	91	1,82,326	
12. Orissa	7,354	827	-	6,812	-	16	37	1,378	-	3	644	2,078	17,072	9,399	11,327	4,426	2,238	86	44,547	
13. Punjab	17,874	478	-	21,429	-	3	1	1,488	3,236	-	549	5,277	45,058	3,334	9,354	2,077	1,614	25	61,462	
14. Rajasthan	24,499	166	-	23,769	-	428	75	1,948	-	123	167	2,741	51,175	7,738	16,769	2,394	5,880	200	84,156	
15. Tamil Nadu	29,294	-	-	24,610	-	1,128	115	3,047	281	35	729	5,335	59,239	7,843	8,074	3,321	5,794	150	84,422	
16. Uttar Pradesh	43,686	4,404	40	44,466	-31	-31	71	1,786	2,811	-21	4,926	9,542	1,02,107	20,445	27,004	26,772	20,828	346	1,97,501	
17. West Bengal	43,123	1,473	2	62,235	-	20	11	41	-	76	8,243	8,391	1,15,223	13,849	6,061	2,650	10,898	20	1,48,702	
II. Special Category																				
1. Arunachal Pradesh	615	18	-	543	116	1	-	288	-	3	11	303	1,594	482	667	61	279	-	-	
2. Assam	9,255	643	-	4,717	-	2	17	597	-	-31	57	641	15,256	2,499	4,282	1,492	-936	50	22,644	
3. Himachal Pradesh	7,658	53	-	3,889	-	421	2	863	-	16	1,663	2,966	14,565	961	4,454	435	765	5	21,186	
4. Jammu and Kashmir	7,275	1,193	-	3,212	-	790	12	976	2,055	1	-91	3,743	15,423	1,844	4,876	1,398	691	1	24,233	
5. Manipur	1,342	118	-	880	-	5	-	22	-	11	82	121	2,461	739	730	18	816	-	4,763	
6. Meghalaya	1,454	11	-	293	-	1	1	124	-	7	102	234	1,992	336	484	68	593	6	3,480	
7. Mizoram	964	34	-	137	27	282	-	62	-	-	80	425	1,587	375	1,135	84	1,065	-	4,246	
8. Nagaland	2,371	59	-	113	-	88	26	140	-	18	445	718	3,261	383	438	2	-19	-	4,065	
9. Sikkim	990	36	-	113	-	85	1	72	-	-	9	168	1,306	201	351	13	109	1	1,981	
10. Tripura	1,192	48	-	1,096	-	195	4	115	-	-	-22	292	2,628	505	1,439	45	-43	10	4,585	
11. Uttarakhand	5,885	429	2	4,722	202	1	5	778	36	39	458	1,317	12,557	437	1,575	103	1,419	100	16,191	
All States	4,01,924	21,691	80	4,31,915	215	10,868	927	30,778	8,724	1,645	25,567	78,509	9,34,333	1,47,019	1,76,574	80,293	1,22,256	2,280	14,62,755	
Memo item:																				
1. NCT Delhi	-	-	-	25,382	-	-	-	-	-	-	-	-	25,382	-	-	-	-	-	-	25,382
2. Puducherry	687	-	-	1,183	-	-	-	-	-	-	684	684	2,554	935	294	12	213	1	4,009	

Statement 26: Composition of Outstanding Liabilities (Concd.)
(As at end-March 2010)

State	SDIs	Power Bonds	Compensation and other bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from other Institutions	Loans from banks and FIs	Total Internal Debt (2 to 6) + 13	Loans and Advances from Centre	Provident Funds, etc.	Reserve Fund	Deposit and Advances	Contingency Fund	Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13 = 7 to 12	14 = (2 to 6) + 13	15	16	17	18	19	20 = 14 to 19
I. Non-Special Category																			
1. Andhra Pradesh	52,808	1,584	-	24,693	-	1,053	130	5,155	-	111	-1,480	4,969	84,054	17,169	8,689	2,308	15,311	49	1,27,581
2. Bihar	15,091	1,349	21	16,459	-9	24	2	1,795	-	42	8	1,872	34,783	8,841	10,130	932	5,581	350	60,617
3. Chhattisgarh	3,625	314	-	4,467	-	11	11	1,076	-	619	-6	1,711	10,117	2,479	1,703	1,257	2,024	40	17,620
4. Goa	1,799	-	-	2,654	-200	21	-	4	-	1	1,060	1,085	5,338	1,074	782	175	471	200	8,039
5. Gujarat	38,043	1,059	2	43,747	-	-	-	2,395	159	-2	2,219	4,771	87,622	10,002	6,326	5,391	11,227	190	1,20,759
6. Haryana	10,530	1,314	-	10,284	1,500	13	14	1,335	-	98	1,578	3,037	26,666	2,489	8,093	1,250	1,816	10	40,324
7. Jharkhand	6,355	1,375	7	8,437	9	5	2	1,360	-	13	1,430	2,809	18,992	2,191	1,273	622	2,513	150	25,741
8. Karnataka	24,633	-	-	19,436	-	575	60	2,092	-	-69	-12	2,645	46,715	10,027	10,873	4,880	4,187	80	76,762
9. Kerala	22,708	753	1	14,297	-	3,578	324	1,433	-	213	248	5,795	43,555	7,385	16,414	675	2,712	20	70,761
10. Madhya Pradesh	21,518	1,732	-	14,643	-	126	17	3,080	121	-7	657	3,995	41,888	11,010	8,157	2,326	3,709	100	67,190
11. Maharashtra	63,257	662	3	73,716	-	1,585	-10	2,808	2	529	2,118	7,032	1,44,670	9,714	12,649	15,063	25,623	91	2,07,810
12. Orissa	9,244	717	-	7,062	-	16	37	2,078	-	21	764	2,916	19,940	10,600	11,611	4,426	1,956	86	48,619
13. Punjab	23,426	414	-	20,857	-	3	1	1,708	2,658	-	482	4,851	49,548	3,502	10,177	2,387	2,082	25	67,721
14. Rajasthan	31,215	129	-	23,065	-	243	75	2,459	-	152	137	3,067	57,477	7,889	18,274	882	6,250	200	90,972
15. Tamil Nadu	37,092	-	-	24,387	-	1,052	115	3,942	285	49	451	5,895	67,375	9,636	8,801	3,337	5,933	150	95,232
16. Uttar Pradesh	52,992	3,817	40	45,979	-31	-37	71	2,910	2,811	-22	4,393	10,126	1,12,923	20,246	33,749	29,977	23,866	346	2,21,106
17. West Bengal	57,123	1,276	2	66,396	-	17	11	43	-	58	8,377	8,506	1,33,304	13,609	7,190	2,695	11,865	20	1,68,684
II. Special Category																			
1. Arunachal Pradesh	671	16	-	583	186	1	-	348	-	3	-103	250	1,705	503	772	76	307	-	3,363
2. Assam	11,419	557	-	4,668	-	2	17	737	-	-31	23	747	17,392	2,388	4,667	1,492	-936	50	25,063
3. Himachal Pradesh	9,008	46	-	4,018	-	373	2	986	-	10	1,212	2,583	15,655	905	4,854	435	765	5	22,619
4. Jammu and Kashmir	8,093	1,034	-	3,665	-	790	12	976	2,055	1	-51	3,783	16,575	1,695	5,794	1,783	330	1	26,179
5. Manipur	1,602	102	-	880	-	2	-	30	-	9	80	122	2,707	708	750	18	785	-	4,967
6. Meghalaya	1,677	9	-	326	-	-	1	191	-	6	89	287	2,300	327	581	68	572	6	3,853
7. Mizoram	989	30	-	134	27	280	-	81	-	-1	52	412	1,591	382	1,194	108	1,108	200	4,583
8. Nagaland	2,797	51	-	121	-	77	26	180	-	60	506	849	3,819	370	438	2	-4	-	4,625
9. Sikkim	1,293	31	-	111	-	89	1	107	-	14	22	220	1,655	187	368	14	114	1	2,338
10. Tripura	1,446	41	-	1,087	-	195	4	193	-	-	-50	342	2,916	485	1,638	45	-25	10	5,069
11. Uttarakhand	6,952	372	2	4,767	202	1	5	846	36	44	458	1,390	13,685	495	2,245	223	1,468	100	18,216
All States	5,17,408	18,784	80	4,40,942	1,685	10,096	927	40,347	8,127	1,907	24,664	86,068	10,64,965	1,56,311	1,98,190	82,846	1,31,610	2,480	16,36,403
Memo item:																			
1. NCT Delhi	-	-	-	24,646	-	-	-	-	-	-	-	-	24,646	-	-	-	-	-	24,646
2. Puducherry	687	-	-	1,164	-	-	-	-	-	-	1,584	1,584	3,435	955	336	15	237	1	4,979

SDLS : State Development Loans. - : Nil/Negligible.

Note : 1. For state-wise data series on outstanding liabilities prior to 2004, please refer to 'State Finances: A Study of Budgets of 2006-07'.

2. For Andhra Pradesh and Manipur, Provident Fund figures is revised from end-March 2004 onwards.

Source : 1. Combined Finance and Revenue Accounts of the Union and State Governments in India, CAG.

2. Ministry of Finance, Government of India.

3. Reserve Bank Records.

4. Budget Documents of the State Governments.

5. Finance Accounts of the Union Government, CGA, Government of India.

Statement 27: Total Outstanding Liabilities of State Governments
(As at end-March)

State	1991	1992	1993	1994	1995	1996	1997	1998	1999	2000	2001	2002	2003	2004	2005	2006	2007	(Rs. crore)			
																		2008	2009 (RE)	2010 (BE)	21
I. Non-Special Category																					
1. Andhra Pradesh	8,150	9,454	11,063	12,940	15,224	17,778	20,201	23,313	28,301	34,829	41,809	48,637	56,030	65,251	75,418	83,282	90,456	99,875	1,11,383	1,27,581	
2. Bihar	10,633	11,777	13,551	14,752	16,701	18,695	20,752	23,584	27,109	32,866	29,942	34,135	38,254	39,999	43,183	47,290	49,846	52,807	56,461	60,617	
3. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	6,967	8,121	9,592	10,825	12,133	13,190	14,042	14,647	15,342	17,620	
4. Goa	903	967	1,049	1,115	1,183	1,275	1,402	1,568	1,936	2,510	2,822	3,746	3,503	3,885	4,417	5,126	5,841	6,642	7,227	8,039	
5. Gujarat	8,076	9,361	10,502	11,467	12,999	14,889	17,006	20,419	25,068	34,190	42,781	47,919	55,175	62,307	71,334	83,024	90,956	1,00,328	1,08,726	1,20,759	
6. Haryana	3,076	3,471	3,899	4,424	5,036	6,171	7,004	8,110	10,250	13,810	14,650	17,726	19,948	22,450	24,900	26,979	29,308	29,911	33,061	40,324	
7. Jharkhand	-	-	-	-	-	-	-	-	-	-	8,448	9,979	11,887	10,036	13,090	16,924	19,049	21,342	23,352	25,741	
8. Karnataka	5,898	6,271	7,160	8,815	9,952	11,074	12,739	14,697	17,455	21,045	25,301	31,337	36,020	39,959	44,345	49,587	58,079	60,555	68,387	76,762	
9. Kerala	4,983	5,833	6,682	7,595	9,280	10,719	12,314	14,469	17,333	22,214	26,259	29,536	34,312	39,151	43,695	47,883	52,318	58,503	64,989	70,761	
10. Madhya Pradesh	7,777	8,803	11,442	10,792	12,165	13,891	15,948	17,975	21,957	25,933	22,127	26,043	29,882	37,967	44,586	49,647	52,731	54,909	60,254	67,190	
11. Maharashtra	12,878	15,279	16,911	18,787	21,979	26,379	30,602	37,052	44,264	58,813	67,601	78,541	89,952	1,06,838	1,24,554	146,228	1,60,741	1,62,013	1,82,326	2,07,810	
12. Orissa	5,156	6,065	6,792	7,689	8,914	10,295	11,996	13,636	16,281	20,614	24,220	28,161	30,869	33,850	36,982	40,724	42,938	42,975	44,547	48,619	
13. Punjab	7,071	8,131	9,524	10,874	12,454	14,040	15,618	17,904	21,823	26,610	30,763	35,730	40,125	42,819	47,071	51,140	51,009	55,794	61,462	67,721	
14. Rajasthan	6,580	7,647	8,654	10,038	11,866	14,137	16,742	19,229	24,136	31,684	35,541	41,634	47,534	53,109	59,968	66,239	71,173	77,166	84,156	90,972	
15. Tamil Nadu	7,044	8,341	10,206	11,616	13,541	15,134	17,257	19,512	23,189	29,568	34,541	39,069	44,471	51,759	55,968	63,848	68,561	73,887	84,422	95,232	
16. Uttar Pradesh	19,760	22,978	26,366	29,693	34,253	38,998	45,630	52,428	62,103	77,934	83,098	95,822	1,05,126	1,24,063	1,36,273	1,54,061	1,67,776	1,79,741	1,97,501	2,21,106	
17. West Bengal	8,857	10,135	11,281	12,926	15,128	17,716	21,114	25,173	32,192	44,042	54,929	66,396	78,325	89,472	97,342	1,14,419	1,24,153	1,36,422	1,48,702	1,68,684	
II. Special Category																					
1. Arunachal Pradesh	280	287	262	281	319	397	480	477	566	735	739	790	966	1,736	2,069	2,412	2,371	2,837	3,083	3,363	
2. Assam	4,341	4,658	4,670	4,675	5,228	6,326	6,402	6,469	6,765	8,666	10,227	11,988	13,099	15,688	17,043	18,401	19,490	20,192	22,644	25,053	
3. Himachal Pradesh	1,329	1,492	1,833	1,996	2,556	3,267	3,661	4,298	6,383	7,840	8,705	10,055	12,228	14,379	16,483	17,390	18,142	19,482	21,186	22,619	
4. Jammu and Kashmir	3,358	3,808	4,014	4,510	4,448	4,628	5,294	5,736	6,429	7,739	9,101	9,624	10,528	14,728	15,877	18,427	19,673	22,102	24,233	26,179	
5. Manipur	390	503	531	564	607	676	721	1,040	1,328	1,614	1,870	1,870	1,890	2,444	3,239	4,062	4,185	4,529	4,763	4,967	
6. Meghalaya	218	245	301	381	450	490	475	658	862	1,117	1,388	1,528	1,820	2,123	2,410	2,610	2,819	3,218	3,480	3,853	
7. Mizoram	330	314	322	378	444	538	574	771	842	1,178	1,375	1,713	1,967	2,606	2,922	3,154	3,354	3,951	4,246	4,583	
8. Nagaland	409	476	520	586	624	781	753	876	1,063	1,389	1,604	1,884	2,385	2,389	2,638	3,006	3,225	3,577	4,065	4,625	
9. Sikkim	142	162	199	222	263	292	228	260	415	593	852	929	989	1,010	1,150	1,289	1,409	1,705	1,981	2,338	
10. Tripura	517	573	631	759	856	948	986	1,163	1,525	1,993	2,384	2,817	3,278	4,057	4,853	5,358	4,625	4,542	4,585	5,069	
11. Uttarakhand	-	-	-	-	-	-	-	-	-	-	4,106	5,018	6,274	8,273	10,123	12,017	13,308	14,650	16,191	18,216	
All States	1,28,155	1,47,030	1,68,365	1,87,875	2,16,473	2,49,535	2,85,898	3,30,816	3,99,576	5,09,529	5,94,148	6,90,747	7,86,427	9,03,174	10,14,067	11,47,717	12,41,576	13,28,302	14,62,755	16,36,403	
<i>Memo item:</i>																					
1. NCT Delhi	-	-	-	117	627	1,354	2,205	3,081	3,788	6,348	7,924	9,777	12,494	14,149	15,836	21,567	25,569	25,339	25,382	24,646	
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	1,310	1,549	1,818	2,169	2,923	4,009	4,979	

RE : Revised Estimates. BE : Budget Estimates. - : Not available/Not applicable.

Note : See Explanatory notes on Data Sources and Methodology.

Source : Same as in Statement 26.

Statement 28: Total Outstanding Liabilities of State Governments – As percentage of GSDP
(As at end-March)

State	1991	1992	1993	1994	1995	1996	1997	1998	1999	2000	2001	2002	2003	2004	2005	2006	2007	2008	2009 (RE)	2010 (BE)	(Per cent)
1		2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21
I. Non-Special Category																					
1. Andhra Pradesh	23.0	21.9	23.5	22.4	22.1	22.3	22.4	24.3	24.6	26.9	28.8	30.9	33.3	34.2	35.8	35.3	33.6	32.0	30.0	31.3	
2. Bihar	38.1	37.8	40.2	37.8	37.9	42.3	38.6	38.4	39.0	65.5	52.3	59.2	58.9	60.4	58.6	59.4	50.0	46.0	49.1	46.8	
3. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	27.0	27.5	29.5	27.9	27.8	25.9	24.3	21.5	19.0	20.5	
4. Goa	67.3	58.4	52.5	48.5	41.7	38.4	35.4	31.9	31.9	39.7	41.8	52.8	43.3	41.8	38.5	38.6	38.3	38.6	36.7	35.8	
5. Gujarat	26.5	28.0	23.9	23.3	20.5	20.7	19.8	22.4	23.8	31.1	38.5	38.8	39.0	37.1	37.7	37.8	35.7	32.7	30.0	29.7	
6. Haryana	20.9	19.7	20.8	20.0	19.2	20.7	19.7	21.0	23.5	26.9	25.2	27.1	27.5	27.1	26.5	25.3	22.5	19.5	17.8	18.8	
7. Jharkhand	-	-	-	-	-	-	-	-	-	-	26.3	28.5	31.3	23.6	25.5	30.8	30.1	30.8	30.5	30.1	
8. Karnataka	23.6	19.4	20.2	21.5	20.8	19.7	19.5	20.1	19.9	20.8	23.3	27.8	29.8	30.5	28.4	26.6	28.9	25.9	25.5	26.0	
9. Kerala	30.2	28.5	28.7	28.9	29.1	27.7	27.7	29.2	30.8	32.1	36.1	37.9	39.5	40.5	39.6	38.5	36.7	36.0	35.6	35.0	
10. Madhya Pradesh	24.7	26.1	30.3	20.7	21.0	21.4	21.4	22.0	23.5	32.4	27.9	30.0	34.4	36.9	41.7	42.5	40.4	38.5	38.8	39.0	
11. Maharashtra	19.4	20.2	18.0	16.6	16.9	16.7	17.1	19.0	21.1	23.7	26.8	28.7	30.0	31.4	32.2	33.3	31.6	27.4	26.1	26.0	
12. Orissa	45.2	41.4	42.9	41.5	40.1	38.0	45.3	42.3	45.8	48.0	55.7	60.0	61.5	55.1	51.8	51.6	46.0	40.4	36.5	35.9	
13. Punjab	38.4	36.5	37.2	36.0	36.4	36.4	35.3	36.8	39.2	39.6	41.2	44.9	48.8	47.5	48.7	47.1	42.1	40.3	40.0	39.8	
14. Rajasthan	27.5	28.8	27.7	30.4	28.6	29.9	29.1	30.0	33.0	38.3	43.1	45.4	53.7	47.6	51.1	51.5	47.8	45.4	43.8	43.1	
15. Tamil Nadu	20.3	20.4	21.4	20.2	19.7	19.4	19.3	18.8	19.6	22.0	23.5	26.2	28.1	29.5	27.7	27.2	24.8	24.2	24.2	24.1	
16. Uttar Pradesh	32.8	32.8	34.4	34.5	33.9	34.3	33.5	35.8	37.9	44.5	45.8	50.4	50.8	54.7	54.8	55.6	54.2	52.2	50.8	50.3	
17. West Bengal	23.6	23.3	24.2	24.2	24.4	24.0	25.7	25.7	27.9	32.5	38.2	42.3	46.6	47.3	46.5	49.8	46.6	44.9	43.2	42.9	
II. Special Category																					
1. Arunachal Pradesh	55.9	46.4	36.0	31.4	32.9	33.5	39.6	35.7	37.4	45.6	41.4	37.5	46.6	73.3	72.5	82.7	69.7	77.0	74.3	73.1	
2. Assam	39.7	38.2	34.8	30.9	29.8	32.6	30.5	28.4	26.5	24.9	27.8	31.3	30.2	33.2	32.4	31.8	30.6	28.7	29.2	29.4	
3. Himachal Pradesh	41.7	39.8	42.3	41.7	43.9	48.8	47.2	48.6	59.7	55.6	55.6	58.6	64.7	69.4	71.5	67.7	63.4	60.5	57.4	54.2	
4. Jammu and Kashmir	81.0	80.7	76.7	71.1	63.8	57.2	58.0	55.8	56.3	49.4	54.5	53.4	51.8	66.4	65.4	69.4	67.8	69.5	68.7	68.8	
5. Manipur	47.5	51.0	48.6	43.1	43.2	41.5	38.0	48.2	54.7	49.5	60.1	55.5	53.9	61.4	70.9	80.2	78.3	79.4	77.5	75.8	
6. Meghalaya	21.4	20.7	22.9	25.2	27.0	24.6	21.6	26.3	29.3	31.2	35.0	34.1	38.2	40.2	41.5	41.3	40.5	42.3	41.5	41.8	
7. Mizoram	84.8	59.1	53.0	53.1	60.1	57.4	53.5	68.6	67.6	76.0	79.2	88.0	90.8	112.1	119.0	115.9	111.9	119.5	115.9	113.1	
8. Nagaland	53.4	51.6	48.4	42.6	39.1	43.0	37.2	37.7	44.6	49.6	45.1	45.2	50.9	47.4	49.3	53.0	50.5	49.7	50.1	50.6	
9. Sikkim	58.0	60.2	71.5	55.2	59.7	56.1	38.4	38.2	52.8	66.1	84.0	81.8	77.5	70.6	71.8	70.5	68.1	72.5	74.1	77.0	
10. Tripura	39.8	39.1	40.7	42.7	45.5	41.3	35.8	35.3	40.0	41.0	43.4	44.2	48.7	53.7	58.5	57.1	45.0	40.4	37.2	37.6	
11. Uttarakhand	-	-	-	-	-	-	-	-	-	-	28.3	31.7	34.0	40.5	42.7	45.9	44.8	41.2	40.3	39.8	
All States (Percent of GDP)	22.5	22.5	22.4	21.7	21.3	20.9	20.7	21.7	22.8	26.1	28.3	30.3	32.0	32.8	31.3	31.0	29.0	26.8	26.2	26.5	
Memo item:																					
1. NCT Delhi	-	-	-	0.6	2.4	4.8	6.5	7.5	8.0	11.5	13.2	15.0	17.5	17.8	17.2	20.4	20.4	17.6	15.2	12.7	
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	24.1	29.9	29.3	30.1	36.0	42.4	45.8	

RE : Revised Estimates. BE : Budget Estimates. '-': Not available/Not applicable.

Note : See 'Explanatory note on Data Sources and Methodology'.

Source : Same as in Statement 26.

Statement 29: Market Borrowings of State Governments

(Rs. crore)

State	2007-08				2008-09				2009-10			
	Gross Allocation	Repayments	Net Allocation#	Amount Raised	Gross Allocation	Repayments	Net Allocation#	Amount Raised*	Gross Allocation	Repayments	Net Allocation	Amount Raised*
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh^	8,325	1,008	7,318	6,650	12,007	1,783	10,224	10,934	2,098	2,098	—	13,000
2. Bihar	2,196	779	1,417	1,092	4,279	733	3,546	3,397	5,672	498	5,174	3,000
3. Chhattisgarh	978	157	821	—	1,375	153	1,221	—	2,789	250	2,539	700
4. Goa	636	31	605	400	725	96	628	500	802	82	720	500
5. Gujarat	6,777	475	6,301	6,775	9,088	677	8,391	8,534	13,756	930	12,826	9,000
6. Haryana	1,272	253	1,018	—	3,985	290	3,694	2,795	3,929	316	3,613	3,300
7. Jharkhand^	1,553	264	1,289	1,192	1,490	248	1,241	1,486	169	169	—	1,844
8. Karnataka	2,462	462	2,000	750	7,417	833	6,584	7,417	9,116	1,046	8,070	4,750
9. Kerala	4,297	663	3,634	4,297	7,183	734	6,449	5,516	2,192	746	1,446	3,976
10. Madhya Pradesh	3,682	538	3,144	1,875	5,034	538	4,496	4,495	6,059	804	5,255	4,673
11. Maharashtra^	8,568	775	7,793	8,520	17,762	795	16,967	17,762	889	889	—	12,500
12. Orissa	1,085	718	367	—	1,132	670	462	—	2,678	571	2,107	—
13. Punjab	4,121	328	3,794	4,121	5,711	416	5,295	5,061	7,162	624	6,538	4,985
14. Rajasthan	3,987	754	3,233	3,987	6,556	1,160	5,396	6,356	8,105	1,389	6,716	7,500
15. Tamil Nadu	4,942	813	4,130	4,942	8,792	806	7,987	9,598	12,919	875	12,044	11,200
16. Uttar Pradesh	6,494	1,791	4,703	4,422	14,006	2,397	11,610	12,693	13,877	2,634	11,243	12,680
17. West Bengal	11,607	867	10,740	11,607	11,898	854	11,044	12,397	14,948	948	14,000	15,752
II. Special Category												
1. Arunachal Pradesh	185	10	174	185	182	10	172	26	251	10	241	79
2. Assam	964	333	631	963	2,563	405	2,157	2,506	3,921	418	3,503	963
3. Himachal Pradesh	1,399	77	1,322	1,399	2,510	160	2,350	1,912	2,145	243	1,902	500
4. Jammu and Kashmir	2,226	118	2,108	2,226	1,680	128	1,553	1,757	896	127	769	539
5. Manipur	247	37	210	247	383	39	344	303	503	42	461	189
6. Meghalaya	196	48	147	196	378	73	305	259	305	82	224	274
7. Mizoram	147	18	129	147	156	30	126	156	168	35	133	101
8. Nagaland	369	71	298	369	467	94	373	467	549	129	420	549
9. Sikkim	308	26	282	250	314	45	269	293	331	51	280	188
10. Tripura	238	45	193	—	628	78	550	156	561	96	465	250
11. Uttarakhand	971	95	877	830	1,051	127	924	1,011	1,258	140	1,118	600
All States	80,233	11,555	68,678	67,442	1,28,730	14,371	1,14,359	1,17,787	1,18,047	16,238	1,01,809	1,13,591
<i>Memo item:</i>												
1. Puducherry	337	—	337	337	350	—	350	350	650	—	650	500

*: Up to February 8, 2010.

: Includes additional allocation.

^ : Net Allocation has not been finalised for Andhra Pradesh, Jharkhand and Maharashtra for the year 2009-10.

Source: Reserve Bank records.

Statement 30: Plan Outlay of State Governments

(Rs. crore)

State	1999-2000 (Actual Expenditure)	2000-01 (Actual Expenditure)	2001-02 (Actual Expenditure)	2002-03 (Actual Expenditure)	2003-04 (Actual Expenditure)	2004-05 (Actual Expenditure)	2005-06 (Actual Expenditure)	2006-07 (Actual Expenditure)	2007-08 (Actual Expenditure)	2008-09 (Revised Outlay)	2009-10 (Approved Outlay)
1	2	3	4	5	6	7	8	9	10	11	12
I. Non-Special Category											
1. Andhra Pradesh	4,748	7,035	7,969	8,315	10,759	11,457	13,439	18,207	29,982 *	36,188	\$
2. Bihar	2,676	1,638	1,471	2,207	2,627	3,196	4,465	8,550	9,652	12,000	16,000
3. Chhattisgarh	—	470	1,361	1,767	2,404	2,833	3,465	5,107	7,414 *	9,600 **	10,948
4. Goa	237	361	373	423	568	767	958	1,070	1,225	1,738 **	2,240
5. Gujarat	6,492	4,965	5,357	5,403	7,585	7,603	11,000	14,384	15,651	21,000 **	23,500
6. Haryana	1,676	1,718	1,766	1,776	1,866	2,108	2,997	4,233	5,751	7,130	10,000
7. Jharkhand	—	—	2,024	2,797	1,772	2,991	4,079	3,883	5,706	8,015 **	\$
8. Karnataka	6,363	6,785	7,904	8,164	8,619	11,741	12,678	18,309	17,227	22,354	29,500
9. Kerala	2,946	2,954	2,398	3,944	3,618	3,544	3,778	4,559	5,085	7,700 **	8,660
10. Madhya Pradesh	3,589	3,177	4,532	5,330	5,087	6,610	7,443	9,532	12,047	14,183 **	16,174
11. Maharashtra	10,419	9,586	8,526	7,739	8,188	9,817	14,674	15,681	20,200 *	25,000 **	\$
12. Orissa	2,484	2,562	2,450	2,474	2,437	2,739	2,819	3,631	6,033	7,500	9,500
13. Punjab	1,753	1,877	2,171	1,766	1,586	1,956	3,825	5,752	5,024	6,210 **	8,600
14. Rajasthan	3,601	3,773	4,338	4,431	6,044	6,591	7,700	8,969	13,795	14,020	17,322
15. Tamil Nadu	5,414	5,777	5,319	5,841	7,088	8,286	8,784	12,677	14,224	16,000	17,500
16. Uttar Pradesh	6,572	5,956	7,695	6,618	6,132	8,428	13,523	20,097	24,297	32,000	39,000
17. West Bengal	3,928	5,631	4,595	2,673	2,529	4,268	5,990	6,935	8,858	11,602 **	14,150
Total I	62,898	64,265	70,249	71,668	78,908	94,935	1,21,717	1,61,575	2,02,172	2,52,240	2,23,094
II. Special Category											
1. Arunachal Pradesh	468	511	555	532	642	656	738	892	1,083	1,887	2,100
2. Assam	1,405	1,481	1,628	1,415	1,456	2,175	1,869	2,758	3,895 *	5,041	6,000
3. Himachal Pradesh	1,624	1,723	1,720	2,051	1,307	1,475	1,676	2,017	2,099	2,535	2,700
4. Jammu and Kashmir	1,506	1,538	1,743	2,064	2,352	2,839	3,556	3,406	4,850 *	5,513 **	5,500
5. Manipur	453	248	229	209	287	560	611	1,046	1,337	1,716	2,000
6. Meghalaya	343	463	470	400	487	590	688	760	984	1,425	2,100
7. Mizoram	378	372	402	421	551	550	693	702	767	1,048	1,250
8. Nagaland	306	318	400	368	479	463	648	693	847	1,110	1,500
9. Sikkim	193	218	282	340	368	467	472	450	607	915	1,045
10. Tripura	453	474	523	591	576	579	746	892	1,067	1,338	1,680
11. Uttarakhand	—	821	1,729	1,449	1,678	1,917	3,026	3,250	3,944	4,775 **	4,646
Total II	7,129	8,167	9,681	9,840	10,183	12,271	14,723	16,867	21,480	27,301	30,521
Grand Total (I+II)	70,027	72,432	79,930	81,508	89,091	1,07,206	1,36,440	1,78,442	2,23,652	2,79,541	2,53,615
<i>Memo item:</i>											
1. NCT Delhi	2,298	3,129	4,005	4,406	4,609	4,261	4,286	5,084	7,860	10,000 **	10,000
2. Puducherry	—	—	—	—	—	—	916	1,037	1,087	1,750	2,250

\$: Plan size not yet finalised.

* : Revised outlay.

** : Revision not sought by States/UTs; approved outlay repeated.

Source: Planning Commission, Government of India.

Statement 31: Capital Receipts and Capital Expenditure

(Rs. crore)

State	Capital Receipts			Capital Expenditure		
	2007-08 (Accounts)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	6	7
I. Non-Special Category						
1. Andhra Pradesh	23,767	20,587	22,073	20,892	22,609	24,433
2. Bihar	4,234	4,959	6,049	8,008	12,626	11,731
3. Chhattisgarh	1,470	3,252	3,636	4,189	4,505	4,729
4. Goa	639	718	1,106	781	1,158	1,234
5. Gujarat	10,269	10,532	15,649	9,142	13,385	11,688
6. Haryana	1,550	4,912	7,376	4,553	5,111	6,624
7. Jharkhand	4,598	2,344	3,077	5,264	5,162	4,779
8. Karnataka	4,695	11,313	12,589	10,656	12,127	13,826
9. Kerala	7,519	7,747	7,795	3,801	4,198	4,869
10. Madhya Pradesh	3,861	6,886	9,110	9,664	10,460	10,473
11. Maharashtra	3,508	18,972	29,678	15,460	23,951	23,578
12. Orissa	1,446	5,055	4,795	5,121	5,326	3,878
13. Punjab	7,601	8,792	9,029	3,458	6,081	5,378
14. Rajasthan	9,604	9,693	9,865	8,630	8,793	10,061
15. Tamil Nadu	9,326	13,646	14,258	12,773	12,894	14,333
16. Uttar Pradesh	18,343	19,818	27,278	22,081	28,144	28,730
17. West Bengal	17,263	22,405	25,608	8,330	10,153	10,670
II. Special Category						
1. Arunachal Pradesh	679	723	620	809	1,962	964
2. Assam	1,084	3,308	3,504	2,406	4,968	5,666
3. Himachal Pradesh	2,916	2,634	2,439	2,322	3,211	2,854
4. Jammu and Kashmir	3,145	2,974	2,952	5,361	6,303	7,652
5. Manipur	677	624	368	1,427	1,922	1,473
6. Meghalaya	459	434	521	517	793	994
7. Mizoram	752	504	691	651	736	656
8. Nagaland	578	699	844	991	1,313	1,607
9. Sikkim	368	433	443	471	1,014	966
10. Tripura	-145	195	697	1,041	1,666	1,817
11. Uttarakhand	1,782	2,039	3,066	2,720	2,687	2,876
All States	1,41,987	1,86,201	2,25,114	1,71,520	2,13,259	2,18,540
<i>Memo item:</i>						
1. NCT Delhi	977	482	318	8,389	8,715	9,340
2. Puducherry	1,121	1,339	1,237	357	502	914

Note : 1. Capital receipts include Public Accounts on a net basis while capital expenditures are exclusive of Public Accounts.
2. Also see Notes to Appendix III and IV.
3. Figures for Jammu and Kashmir and Jharkhand for the year 2007-08 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statements

Statement 32: State Government Market Loans

(Rs. crore)

Sr. Particulars No.			Balance on the last day of March 2009	Sr. Particulars No.			Balance on the last day of March 2009
1	2		3	1	2		3
ANDHRA PRADESH							
Loans Bearing Interest							
1	11.50%	Andhra Pradesh S.D.L. 2009	245.36	51	8.40%	Andhra Pradesh S.D.L. 2017	400.00
2	11.77%	Andhra Pradesh S.D.L. 2009	400.00	52	8.40%	Andhra Pradesh S.D.L. 2017	750.00
3	11.85%	Andhra Pradesh S.D.L. 2009	251.49	53	8.45%	Andhra Pradesh S.D.L. 2017	600.00
4	12.25%	Andhra Pradesh S.D.L. 2009	700.67	54	8.48%	Andhra Pradesh S.D.L. 2017	500.00
5	10.52%	Andhra Pradesh S.D.L. 2010	514.13	55	7.10%	Andhra Pradesh S.D.L. 2018	1,500.00
6	11.00%	Andhra Pradesh S.D.L. 2010	500.01	56	7.92%	Andhra Pradesh S.D.L. 2018	500.00
7	11.50%	Andhra Pradesh S.D.L. 2010	239.91	57	7.98%	Andhra Pradesh S.D.L. 2018	800.00
8	11.80%	Andhra Pradesh S.D.L. 2010	400.00	58	8.11%	Andhra Pradesh S.D.L. 2018	1,000.00
9	12.00%	Andhra Pradesh S.D.L. 2010	285.07	59	8.25%	Andhra Pradesh S.D.L. 2018	1,000.00
10	8.37%	Andhra Pradesh S.D.L. 2011	350.00	60	8.41%	Andhra Pradesh S.D.L. 2018	1,000.00
11	9.45%	Andhra Pradesh S.D.L. 2011	198.74	61	8.45%	Andhra Pradesh S.D.L. 2018	1,500.00
12	9.53%	Andhra Pradesh Government Stock 2011	475.00	62	9.40%	Andhra Pradesh S.D.L. 2018	500.00
13	10.35%	Andhra Pradesh S.D.L. 2011	684.46	63	9.89%	Andhra Pradesh S.D.L. 2018	1,000.00
14	10.50%	Andhra Pradesh S.D.L. 2011	200.02	64	5.80%	Andhra Pradesh Govt. Stock 2019	1,000.00
15	11.50%	Andhra Pradesh S.D.L. 2011	127.20	65	7.13%	Andhra Pradesh Govt. Stock 2019	1,632.60
16	12.00%	Andhra Pradesh S.D.L. 2011	212.31	66	7.45%	Andhra Pradesh Govt. Stock 2019	1,211.55
17	6.67%	Andhra Pradesh S.D.L. 2012	294.65	67	8.09%	Andhra Pradesh Govt. Stock 2019	174.44
18	7.80%	Andhra Pradesh S.D.L. 2012	386.71	68	8.59%	Andhra Pradesh Govt. Stock 2019	1,915.00
19	7.80%	Andhra Pradesh S.D.L. 2012(II Series)	442.82	69	5.00%	Urban Land Ceiling(Andhra Pradesh) Bonds 1976	0.12
20	7.90%	Andhra Pradesh Government Stock 2012	250.00	TOTAL (A)			38,336.39
21	8.00%	Andhra Pradesh S.D.L. 2012	154.00	Power Bonds			
22	8.30%	Andhra Pradesh S.D.L. 2012	192.54	1	8.50%	Andhra Pradesh Power Bonds April 2009	121.80
23	6.03%	Andhra Pradesh Government Stock 2013	500.00	2	8.50%	Andhra Pradesh Power Bonds October 2009	121.80
24	6.20%	Andhra Pradesh S.D.L. 2013	462.14	3	8.50%	Andhra Pradesh Power Bonds April 2010	121.80
25	6.35%	Andhra Pradesh S.D.L. 2013	404.26	4	8.50%	Andhra Pradesh Power Bonds October 2010	121.80
26	6.35%	Andhra Pradesh S.D.L. 2013(II Series)	531.53	5	8.50%	Andhra Pradesh Power Bonds April 2011	121.80
27	6.40%	Andhra Pradesh S.D.L. 2013	828.00	6	8.50%	Andhra Pradesh Power Bonds October 2011	121.80
28	6.60%	Andhra Pradesh S.D.L. 2013	808.85	7	8.50%	Andhra Pradesh Power Bonds April 2012	121.80
29	6.75%	Andhra Pradesh S.D.L. 2013	342.19	8	8.50%	Andhra Pradesh Power Bonds October 2012	121.80
30	6.95%	Andhra Pradesh S.D.L. 2013	876.00	9	8.50%	Andhra Pradesh Power Bonds April 2013	121.80
31	5.60%	Andhra Pradesh S.D.L. 2014	732.45	10	8.50%	Andhra Pradesh Power Bonds October 2013	121.80
32	5.70%	Andhra Pradesh S.D.L. 2014	590.62	11	8.50%	Andhra Pradesh Power Bonds April 2014	121.80
33	7.32%	Andhra Pradesh S.D.L. 2014	321.15	12	8.50%	Andhra Pradesh Power Bonds October 2014	121.80
34	7.36%	Andhra Pradesh S.D.L. 2014	734.87	13	8.50%	Andhra Pradesh Power Bonds April 2015	121.80
35	5.85%	Andhra Pradesh S.D.L. 2015	263.83	14	8.50%	Andhra Pradesh Power Bonds October 2015	121.80
36	6.20%	Andhra Pradesh S.D.L. 2015	462.25	15	8.50%	Andhra Pradesh Power Bonds April 2016	121.80
37	7.02%	Andhra Pradesh S.D.L. 2015	354.34	TOTAL (B)			1,827.07
38	7.39%	Andhra Pradesh Government Stock 2015	482.10	<i>Loans not Bearing Interest (C)</i>			0.87
39	7.77%	Andhra Pradesh S.D.L. 2015	782.75	Total (A+B+C)			40,164.34
40	7.34%	Andhra Pradesh Government Stock 2015	375.00	ARUNACHAL PRADESH			
41	7.32%	Andhra Pradesh Government Stock 2016	316.53	Loans Bearing Interest			
42	7.74%	Andhra Pradesh Government Stock 2016	400.00	1	11.50%	Arunachal Pradesh S.D.L. 2009	3.60
43	7.89%	Andhra Pradesh Government Stock 2016	500.00	2	12.25%	Arunachal Pradesh S.D.L. 2009	4.00
44	7.93%	Andhra Pradesh Government Stock 2016	408.78	3	10.52%	Arunachal Pradesh S.D.L. 2010	4.01
45	8.65%	Andhra Pradesh Government Stock 2016	742.16	4	11.30%	Arunachal Pradesh S.D.L. 2010	2.22
46	5.90%	Andhra Pradesh S.D.L. 2017	305.98	5	11.50%	Arunachal Pradesh S.D.L. 2010	4.30
47	7.17%	Andhra Pradesh S.D.L. 2017	46.86	6	12.00%	Arunachal Pradesh S.D.L. 2010	2.21
48	7.99%	Andhra Pradesh S.D.L. 2017	300.00	7	8.60%	Arunachal Pradesh Government Stock 2011	5.17
49	8.00%	Andhra Pradesh S.D.L. 2017	600.00	8	9.45%	Arunachal Pradesh S.D.L. 2011	5.17
50	8.17%	Andhra Pradesh S.D.L. 2017	375.00				

(Contd.)

Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2009	Sr. No.	Particulars	Balance on the last day of March 2009
1	2	3	1	2	3
9	10.35% Arunachal Pradesh S.D.L. 2011	5.88	ASSAM		
10	10.82% Arunachal Pradesh S.D.L. 2011	10.00	Loans Bearing Interest		
11	11.50% Arunachal Pradesh S.D.L. 2011	1.77	1	11.50% Assam S.D.L. 2009	31.83
12	12.00% Arunachal Pradesh S.D.L. 2011	2.96	2	11.85% Assam S.D.L. 2009	100.00
13	6.80% Arunachal Pradesh S.D.L. 2012	3.12	3	12.25% Assam S.D.L. 2009	200.00
14	7.80% Arunachal Pradesh S.D.L. 2012	8.43	4	10.52% Assam S.D.L. 2010	125.00
15	7.80% Arunachal Pradesh S.D.L. 2012 [II Series]	4.67	5	11.30% Assam S.D.L. 2010	86.45
16	8.00% Arunachal Pradesh S.D.L. 2012	7.93	6	11.50% Assam S.D.L. 2010	34.31
17	8.30% Arunachal Pradesh S.D.L. 2012	3.05	7	12.00% Assam S.D.L. 2010	125.00
18	6.95% Arunachal Pradesh S.D.L. 2013	14.00	8	9.45% Assam S.D.L. 2011	155.00
19	6.75% Arunachal Pradesh S.D.L. 2013	4.00	9	10.35% Assam S.D.L. 2011	75.00
20	6.40% Arunachal Pradesh S.D.L. 2013	9.02	10	10.82% Assam S.D.L. 2011	129.90
21	6.35% Arunachal Pradesh S.D.L. 2013	8.75	11	11.50% Assam S.D.L. 2011	14.14
22	6.20% Arunachal Pradesh S.D.L. 2013	10.00	12	12.00% Assam S.D.L. 2011	23.60
23	5.60% Arunachal Pradesh S.D.L. 2014	8.50	13	6.80% Assam S.D.L. 2012	118.88
24	7.32% Arunachal Pradesh S.D.L. 2014	5.13	14	7.80% Assam S.D.L. 2012	89.04
25	7.36% Arunachal Pradesh S.D.L. 2014	8.52	15	7.80% Assam S.D.L. 2012 [II Series]	177.19
26	6.20% Arunachal Pradesh S.D.L. 2015	10.00	16	8.00% Assam S.D.L. 2012	106.76
27	5.85% Arunachal Pradesh S.D.L. 2015	11.88	17	8.30% Assam S.D.L. 2012	194.52
28	5.85% Arunachal Pradesh S.D.L. 2015[II series]	23.00	18	6.95% Assam S.D.L. 2013	303.00
29	7.39 % Arunachal Pradesh S.D.L. 2015	6.83	19	6.75% Assam S.D.L. 2013	222.52
30	7.53 % Arunachal Pradesh S.D.L. 2015	9.35	20	6.40% Assam S.D.L. 2013	207.37
31	7.77% Arunachal Pradesh S.D.L. 2015	7.21	21	6.35% Assam S.D.L. 2013	113.41
32	7.61 % Arunachal Pradesh S.D.L. 2016	23.60	22	6.20% Assam S.D.L. 2013	129.60
33	8.00 % Arunachal Pradesh Government Stock 2016	12.63	23	6.35% Assam S.D.L. 2013 [II Series]	49.53
34	8.04% Arunachal Pradesh Government Stock 2016	48.10	24	5.60% Assam S.D.L. 2014	220.00
35	8.10% Arunachal Pradesh Government Stock 2017	47.00	25	5.70% Assam S.D.L. 2014	110.49
36	5.90% Arunachal Pradesh S.D.L. 2017	58.00	26	7.32% Assam S.D.L. 2014	174.32
37	8.42% Arunachal Pradesh Government Stock 2017	50.00	27	7.36% Assam S.D.L. 2014	137.11
38	8.48% Arunachal Pradesh Government Stock 2017	20.00	28	6.20% Assam S.D.L. 2015	129.60
39	8.00% Arunachal Pradesh Government Stock 2018	105.84	29	5.85% Assam S.D.L. 2015	157.60
40	8.46% Arunachal Pradesh Government Stock 2018	8.85	30	7.02% Assam S.D.L. 2015	69.40
41	8.47% Arunachal Pradesh Government Stock 2019	26.05	31	7.39% Assam S.D.L. 2015	146.62
TOTAL (A)		614.76	32	7.50% Assam Government Stock 2015	208.84
Power Bonds			33	7.77% Assam S.D.L. 2015	224.84
1	8.50% Arunachal Pradesh Government Power Bonds April 2009	1.20	34	7.65% Assam Government Stock 2016	200.00
2	8.50% Arunachal Pradesh Government Power Bonds October 2009	1.20	35	7.75% Assam Government Stock 2016	100.00
3	8.50% Arunachal Pradesh Government Power Bonds April 2010	1.20	36	7.89% Assam Government Stock 2016	166.46
4	8.50% Arunachal Pradesh Government Power Bonds October 2010	1.20	37	7.95% Assam Government Stock 2016	262.63
5	8.50% Arunachal Pradesh Government Power Bonds April 2011	1.20	38	8.11% Assam Government Stock 2016	215.00
6	8.50% Arunachal Pradesh Government Power Bonds October 2011	1.20	39	5.90% Assam S.D.L. 2017	205.40
7	8.50% Arunachal Pradesh Government Power Bonds April 2012	1.20	40	7.17% Assam S.D.L. 2017	33.61
8	8.50% Arunachal Pradesh Government Power Bonds October 2012	1.20	41	8.20% Assam Government Stock 2017	212.57
9	8.50% Arunachal Pradesh Government Power Bonds April 2013	1.20	42	8.20% Assam Government Stock 2017	116.13
10	8.50% Arunachal Pradesh Government Power Bonds October 2013	1.20	43	8.40% Assam Government Stock 2017	200.00
11	8.50% Arunachal Pradesh Government Power Bonds April 2014	1.20	44	8.52% Assam S.D.L. 2017	401.00
12	8.50% Arunachal Pradesh Government Power Bonds October 2014	1.20	45	7.97% Assam Government Stock 2018	246.00
13	8.50% Arunachal Pradesh Government Power Bonds April 2015	1.20	46	8.89% Assam Government Stock 2018	1910.00
14	8.50% Arunachal Pradesh Government Power Bonds October 2015	1.20	47	8.43% Assam Government Stock 2018	595.64
15	8.50% Arunachal Pradesh Government Power Bonds April 2016	1.20	48	2.50% Assam State Acquisition of Zamindaris Act 1951 Compensation Bonds	0.08
TOTAL [B]		18.05	TOTAL (A)		9,255.38
TOTAL [A + B]		632.81			

Statements

Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2009	Sr. No.	Particulars	Balance on the last day of March 2009
1	2	3	1	2	3
Power Bonds			27	5.85% Bihar S.D.L. 2015	202.06
1	8.50% Government of Assam Power Bonds 2009	42.88	28	5.85% Bihar S.D.L. 2015 (II Series)	21.83
2	8.50% Government of Assam Power Bonds 2009	42.88	29	6.20% Bihar S.D.L. 2015	337.20
3	8.50% Government of Assam Power Bonds 2010	42.88	30	7.02% Bihar S.D.L. 2015	213.00
4	8.50% Government of Assam Power Bonds 2010	42.88	31	7.77% Bihar S.D.L. 2015	494.14
5	8.50% Government of Assam Power Bonds 2011	42.88	32	7.39% Bihar S.D.L. 2015	233.49
6	8.50% Government of Assam Power Bonds 2011	42.88	33	5.90% Bihar S.D.L. 2017	568.50
7	8.50% Government of Assam Power Bonds 2012	42.88	34	7.17% Bihar S.D.L. 2017	326.55
8	8.50% Government of Assam Power Bonds 2012	42.88	35	8.25% Bihar Government Stock 2018	1,092.00
9	8.50% Government of Assam Power Bonds 2013	42.88	36	6.45% Bihar Government Stock 2018	750.00
10	8.50% Government of Assam Power Bonds 2013	42.88	37	7.10% Bihar Government Stock 2019	730.93
11	8.50% Government of Assam Power Bonds 2014	42.88	38	8.78% Bihar Government Stock 2019	1,135.00
12	8.50% Government of Assam Power Bonds 2014	42.88	39	8.45% Bihar Government Stock 2019	781.00
13	8.50% Government of Assam Power Bonds 2015	42.88		TOTAL (B)	12,051.14
14	8.50% Government of Assam Power Bonds 2015	42.88		TOTAL (A+B)	13,391.08
15	8.50% Government of Assam Power Bonds 2016	42.88	Power Bonds		
	TOTAL (B)	643.15	1	8.50% Government of Bihar Power Bonds April 2009	103.78
	TOTAL (A+B)	9,898.53	2	8.50% Government of Bihar Power Bonds October 2009	103.78
	<i>Loans not Bearing Interest (C)</i>	<i>0.05</i>	3	8.50% Government of Bihar Power Bonds April 2010	103.78
	Total (A+B+C)	9898.58	4	8.50% Government of Bihar Power Bonds October 2010	103.78
BIHAR¹			5	8.50% Government of Bihar Power Bonds April 2011	103.78
Loans Bearing Interest			6	8.50% Government of Bihar Power Bonds October 2011	103.78
1	11.50% Bihar S.D.L. 2009	199.31	7	8.50% Government of Bihar Power Bonds April 2012	103.78
2	11.30% Bihar S.D.L. 2010	298.86	8	8.50% Government of Bihar Power Bonds October 2012	103.78
3	11.50% Bihar S.D.L. 2010	253.77	9	8.50% Government of Bihar Power Bonds April 2013	103.78
4	10.52% Bihar S.D.L. 2010	216.66	10	8.50% Government of Bihar Power Bonds October 2013	103.78
5	12.00% Bihar S.D.L. 2010	59.77	11	8.50% Government of Bihar Power Bonds April 2014	103.78
6	11.50% Bihar S.D.L. 2011	108.88	12	8.50% Government of Bihar Power Bonds October 2014	103.78
7	12.00% Bihar S.D.L. 2011	181.74	13	8.50% Government of Bihar Power Bonds April 2015	103.78
8	2.50% Bihar Zamindari Abolition Compensation Bonds	20.95	14	8.50% Government of Bihar Power Bonds October 2015	103.78
	TOTAL (A)	1,339.94	15	8.50% Government of Bihar Power Bonds April 2016	103.78
9	9.45% Bihar S.D.L. 2011	262.00		TOTAL (C)	1,556.71
10	10.35% Bihar S.D.L. 2011	170.02		<i>Loans not Bearing Interest (D)</i>	<i>0.29</i>
11	10.82% Bihar S.D.L. 2011	362.19		TOTAL (A+B+C+D)	14,948.07
12	6.80% Bihar S.D.L. 2012	227.09	CHHATTISGARH²		
13	7.80% Bihar S.D.L. 2012	184.30	1	11.50% Madhya Pradesh S.D.L.2009	38.18
14	7.80% Bihar S.D.L. 2012 (II Series)	327.11	2	11.85% Madhya Pradesh S.D.L.2009	64.08
15	8.00% Bihar S.D.L. 2012	323.61	3	12.25% Madhya Pradesh S.D.L. 2009	98.37
16	8.30% Bihar S.D.L. 2012	360.30	4	10.52% Madhya Pradesh S.D.L.2010	62.94
17	6.20% Bihar S.D.L. 2013	337.20	5	11.00% Madhya Pradesh S.D.L. 2010	79.86
18	6.35% Bihar S.D.L. 2013	295.05	6	11.50% Madhya Pradesh S.D.L. 2010	40.08
19	6.40% Bihar S.D.L. 2013	369.00	7	12.00% Madhya Pradesh S.D.L. 2010	61.49
20	6.75% Bihar S.D.L. 2013	297.97	8	11.50% Madhya Pradesh S.D.L. 2011	17.71
21	6.95% Bihar S.D.L. 2013	299.00	9	12.00% Madhya Pradesh S.D.L. 2011	26.01
22	6.35% Bihar S.D.L. 2013 (II Series)	151.98	10	5.00% Urban Land Ceiling (Madhya Pradesh) Bonds	0.15
23	5.60% Bihar S.D.L. 2014	359.00		TOTAL (A)	488.87
24	5.70% Bihar S.D.L. 2014	265.06	11	10.35% Chhattisgarh S.D.L. 2011	84.93
25	7.32% Bihar S.D.L. 2014	308.53	12	10.50% Chhattisgarh S.D.L. 2011	40.00
26	7.36% Bihar S.D.L. 2014	266.05			

Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2009	Sr. No.	Particulars	Balance on the last day of March 2009
1	2	3	1	2	3
13	10.82% Chhattisgarh S.D.L. 2011	30.49	13	7.80% Goa S.D.L. 2012 (II Series)	27.41
14	7.80% Chhattisgarh S.D.L. 2012	56.45	14	8.00% Goa S.D.L. 2012	6.69
15	7.80% Chhattisgarh S.D.L. 2012 (II Series)	154.87	15	8.30% Goa S.D.L. 2012	22.58
16	8.00% Chhattisgarh S.D.L. 2012	65.49	16	6.20% Goa S.D.L. 2013	24.81
17	8.10% Chhattisgarh S.D.L. 2012	67.00	17	6.35% Goa S.D.L. 2013	21.70
18	8.30% Chhattisgarh S.D.L. 2012	52.00	18	6.40% Goa S.D.L. 2013	62.15
19	6.75% Chhattisgarh S.D.L. 2013	115.21	19	6.75% Goa S.D.L. 2013	11.24
20	6.95% Chhattisgarh S.D.L. 2013	137.01	20	6.95% Goa S.D.L. 2013	33.75
21	6.35% Chhattisgarh S.D.L. 2013	72.80	21	5.60% Goa S.D.L. 2014	67.22
22	6.20% Chhattisgarh S.D.L. 2013	83.21	22	7.32% Goa S.D.L. 2014	26.39
23	5.60% Chhattisgarh S.D.L. 2014	153.68	23	7.36% Goa S.D.L. 2014	39.35
24	5.70% Chhattisgarh S.D.L. 2014	106.67	24	5.85% Goa S.D.L. 2015	57.33
25	7.32% Chhattisgarh S.D.L. 2014	132.00	25	6.20% Goa S.D.L. 2015	24.82
26	6.20% Chhattisgarh S.D.L. 2015	83.23	26	7.77% Goa S.D.L. 2015	33.22
27	5.85% Chhattisgarh S.D.L. 2015	100.02	27	7.65% Goa Government Stock 2016	50.00
28	5.90% Chhattisgarh S.D.L. 2017	302.32	28	5.90% Goa S.D.L. 2017	49.00
	TOTAL (B)	1,837.38	29	7.99% Goa Government Stock 2017	100.00
Power Bonds			30	8.40% Goa Government Stock 2017	150.00
1	8.50% Chhattisgarh Power Bonds April 2009	24.16	31	8.23% Goa Government Stock 2018	200.00
2	8.50% Chhattisgarh Power Bonds October 2009	24.16	32	8.35% Goa Government Stock 2018	250.00
3	8.50% Chhattisgarh Power Bonds April 2010	24.16	33	7.24% Goa Government Stock 2019	200.00
4	8.50% Chhattisgarh Power Bonds October 2010	24.16	34	8.08% Goa Government Stock 2019	100.00
5	8.50% Chhattisgarh Power Bonds April 2011	24.16		TOTAL (A)	1,880.92
6	8.50% Chhattisgarh Power Bonds October 2011	24.16		<i>Loans not Bearing Interest (B)</i>	0.20
7	8.50% Chhattisgarh Power Bonds April 2012	24.16		TOTAL (A+B)	1,881.12
8	8.50% Chhattisgarh Power Bonds October 2012	24.16	GUJARAT		
9	8.50% Chhattisgarh Power Bonds April 2013	24.16	Loans Bearing Interest		
10	8.50% Chhattisgarh Power Bonds October 2013	24.16	1	9.40% Gujarat Government Stock 2009	250.00
11	8.50% Chhattisgarh Power Bonds April 2014	24.16	2	11.50% Gujarat S.D.L. 2009	99.57
12	8.50% Chhattisgarh Power Bonds October 2014	24.16	3	11.85% Gujarat S.D.L. 2009	80.05
13	8.50% Chhattisgarh Power Bonds April 2015	24.16	4	12.25% Gujarat S.D.L. 2009	500.00
14	8.50% Chhattisgarh Power Bonds October 2015	24.16	5	10.52% Gujarat S.D.L. 2010	488.07
15	8.50% Chhattisgarh Power Bonds April 2016	24.16	6	11.50% Gujarat S.D.L. 2010	84.30
	TOTAL (C)	362.41	7	12.00% Gujarat S.D.L. 2010	71.19
	<i>Loans not Bearing Interest (D)</i>	1.36	8	9.45% Gujarat S.D.L. 2011	200.73
	TOTAL (A+B+C+D)	2,690.02	9	9.50% Gujarat Government Stock 2011	190.00
GOA			10	10.35% Gujarat S.D.L. 2011	388.50
Loans Bearing Interest			11	10.50% Gujarat S.D.L. 2011	250.00
1	11.50% Goa S.D.L. 2009	7.31	12	11.50% Gujarat S.D.L. 2011	36.61
2	11.85% Goa S.D.L. 2009	37.57	13	12.00% Gujarat S.D.L. 2011	61.12
3	12.25% Goa S.D.L. 2009	37.43	14	6.80% Gujarat S.D.L. 2012	360.77
4	10.52% Goa S.D.L. 2010	39.74	15	7.33% Gujarat Government Stock 2012	200.00
5	11.50% Goa S.D.L. 2010	8.73	16	7.80% Gujarat S.D.L. 2012	344.21
6	12.00% Goa S.D.L. 2010	40.27	17	7.80% Gujarat S.D.L. 2012 (II Series)	240.04
7	9.45% Goa S.D.L. 2011	20.00	18	7.83% Gujarat Government Stock 2012	245.00
8	10.35% Goa S.D.L. 2011	40.01	19	8.00% Gujarat S.D.L. 2012	99.75
9	11.50% Goa S.D.L. 2011	3.60	20	8.30% Gujarat S.D.L. 2012	277.20
10	12.00% Goa S.D.L. 2011	6.00	21	6.00% Gujarat Government Stock 2013	250.00
11	6.80% Goa S.D.L. 2012	48.29	22	6.20% Gujarat S.D.L. 2013	629.72
12	7.80% Goa S.D.L. 2012	34.31	23	6.35% Gujarat S.D.L. 2013	550.93
			24	6.35% Gujarat S.D.L. 2013 (II Series)	508.86

Statements

Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2009	Sr. No.	Particulars	Balance on the last day of March 2009
1	2	3	1	2	3
25	6.40% Gujarat S.D.L. 2013	343.08	HARYANA		
26	6.75% Gujarat S.D.L. 2013	452.88	Loans Bearing Interest		
27	6.95% Gujarat S.D.L. 2013	694.03	1	11.50% Haryana S.D.L. 2009	60.07
28	5.60% Gujarat S.D.L. 2014	318.94	2	11.85% Haryana S.D.L. 2009	144.93
29	5.70% Gujarat S.D.L. 2014	740.00	3	12.25% Haryana S.D.L. 2009	111.33
30	7.32% Gujarat S.D.L. 2014	169.25	4	10.52% Haryana S.D.L. 2010	140.30
31	7.36% Gujarat S.D.L. 2014	283.42	5	11.50% Haryana S.D.L. 2010	53.97
32	5.85% Gujarat S.D.L. 2015	300.04	6	12.00% Haryana S.D.L. 2010	98.08
33	6.20% Gujarat S.D.L. 2015	629.73	7	9.45% Haryana S.D.L. 2011	80.00
34	7.77% Gujarat S.D.L. 2015	347.85	8	10.35% Haryana S.D.L. 2011	100.01
35	7.61% Gujarat S.D.L. 2016	254.42	9	11.50% Haryana S.D.L. 2011	26.16
36	5.90% Gujarat S.D.L. 2017	629.27	10	12.00% Haryana S.D.L. 2011	40.99
37	8.00% Gujarat Government Stock 2017	400.00	11	6.80% Haryana S.D.L. 2012	168.90
38	8.20% Gujarat Government Stock 2017	475.00	12	7.80% Haryana S.D.L. 2012	129.78
39	8.30% Gujarat Government Stock 2017	400.00	13	7.80% Haryana S.D.L. 2012 (II Series)	77.86
40	8.32% Gujarat Government Stock 2017	1,000.00	14	8.00% Haryana S.D.L. 2012	30.68
41	7.03% Gujarat Government Stock 2018	1,250.00	15	8.30% Haryana S.D.L. 2012	83.92
42	7.80% Gujarat Government Stock 2018	1,000.00	16	6.95% Haryana S.D.L. 2013	289.40
43	7.87% Gujarat Government Stock 2018	1,000.00	17	6.75% Haryana S.D.L. 2013	89.61
44	8.07% Gujarat Government Stock 2018	1,000.00	18	6.40% Haryana S.D.L. 2013	215.55
45	8.14% Gujarat Government Stock 2018	1,000.00	19	6.35% Haryana S.D.L. 2013	185.52
46	8.39% Gujarat Government Stock 2018	360.00	20	6.20% Haryana S.D.L. 2013	212.04
47	8.43% Gujarat Government Stock 2018	1,140.00	21	6.35% Haryana S.D.L. 2013 (II Series)	211.70
48	6.05% Gujarat Government Stock 2019	1875.00	22	5.60% Haryana S.D.L. 2014	204.88
49	7.00% Gujarat Government Stock 2019	1250.00	23	5.70% Haryana S.D.L. 2014	271.04
50	7.45% Gujarat Government Stock 2019	1499.00	24	7.32% Haryana S.D.L. 2014	99.44
51	8.40% Gujarat Government Stock 2019	1660.00	25	7.36% Haryana S.D.L. 2014	165.65
52	5.00% Urban Land Ceiling (Gujarat) Bonds	1.21	26	6.20% Haryana S.D.L. 2015	212.05
53	3.00% Bombay Tenure Abolition Compensation Bonds	0.70	27	5.85% Haryana S.D.L. 2015	198.86
54	4.50% Gujarat Agricultural Lands Ceiling Act, 1960 Comp. Bonds	0.32	28	7.02% Haryana S.D.L. 2015	86.00
55	3.00% Gujarat Surviving Alienations Act, 1963 Compensation Bonds	0.17	29	7.53% Haryana S.D.L. 2015	164.97
TOTAL (A)		26,880.90	30	7.77% Haryana S.D.L. 2015	189.86
Power Bonds			31	7.33% Haryana Government Stock 2016	165.93
1	8.50% Gujarat Government Power Bonds April 2009	81.44	32	5.90% Haryana S.D.L. 2017	141.02
2	8.50% Gujarat Government Power Bonds October 2009	81.44	33	7.27% Haryana S.D.L. 2019	1,295
3	8.50% Gujarat Government Power Bonds April 2010	81.44	34	7.80% Haryana S.D.L. 2019	1,500
4	8.50% Gujarat Government Power Bonds October 2010	81.44	TOTAL [A]		7,245.52
5	8.50% Gujarat Government Power Bonds April 2011	81.44	Power Bonds		
6	8.50% Gujarat Government Power Bonds October 2011	81.44	1	8.50% Haryana Government Power Bonds April 2009	101.11
7	8.50% Gujarat Government Power Bonds April 2012	81.44	2	8.50% Haryana Government Power Bonds October 2009	101.11
8	8.50% Gujarat Government Power Bonds October 2012	81.44	3	8.50% Haryana Government Power Bonds April 2010	101.11
9	8.50% Gujarat Government Power Bonds April 2013	81.44	4	8.50% Haryana Government Power Bonds October 2010	101.11
10	8.50% Gujarat Government Power Bonds October 2013	81.44	5	8.50% Haryana Government Power Bonds April 2011	101.11
11	8.50% Gujarat Government Power Bonds April 2014	81.44	6	8.50% Haryana Government Power Bonds October 2011	101.11
12	8.50% Gujarat Government Power Bonds October 2014	81.44	7	8.50% Haryana Government Power Bonds April 2012	101.11
13	8.50% Gujarat Government Power Bonds April 2015	81.44	8	8.50% Haryana Government Power Bonds October 2012	101.11
14	8.50% Gujarat Government Power Bonds October 2015	81.44	9	8.50% Haryana Government Power Bonds April 2013	101.11
15	8.50% Gujarat Government Power Bonds April 2016	81.44	10	8.50% Haryana Government Power Bonds October 2013	101.11
Total (B)		1,221.54	11	8.50% Haryana Government Power Bonds April 2014	101.11
<i>Loans not Bearing Interest (C)</i>		<i>1.44</i>	12	8.50% Haryana Government Power Bonds October 2014	101.11
Total (A+B+C)		28,103.88	13	8.50% Haryana Government Power Bonds April 2015	101.11

Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2009	Sr. No.	Particulars	Balance on the last day of March 2009
1	2	3	1	2	3
14	8.50% Haryana Government Power Bonds October 2015	101.11	43	8.00% Himachal Pradesh Government Stock 2018	274.01
15	8.50% Haryana Government Power Bonds April 2016	101.11	44	8.03% Himachal Pradesh Government Stock 2018	300.00
	TOTAL [B]	1,516.71	45	8.21% Himachal Pradesh Government Stock 2018	200.00
	<i>Loans not bearing Interest (C)</i>	0.13	46	8.35% Himachal Pradesh Government Stock 2018	225.00
	TOTAL [A+B+C]	8,762.36	47	8.82% Himachal Pradesh Government Stock 2018	112.00
HIMACHAL PRADESH			48	6.10% Himachal Pradesh Government Stock 2019	200.00
Loans Bearing Interest			49	7.09% Himachal Pradesh Government Stock 2019	300.00
1	11.50% Himachal Pradesh S.D.L. 2009	13.76	50	7.24% Himachal Pradesh Government Stock 2019	100.00
2	11.85% Himachal Pradesh S.D.L. 2009	97.96	51	7.40% Himachal Pradesh Government Stock 2019	100.00
3	12.25% Himachal Pradesh S.D.L. 2009	91.21	52	8.40% Himachal Pradesh Government Stock 2019	200.00
4	10.52% Himachal Pradesh S.D.L. 2010	134.19	53	8.43% Himachal Pradesh Government Stock 2019	500.00
5	11.00% Himachal Pradesh S.D.L. 2010	40.01		TOTAL (A)	7,657.85
6	11.50% Himachal Pradesh S.D.L. 2010	22.54	Power Bonds		
7	12.00% Himachal Pradesh S.D.L. 2010	48.91	1	8.50% Himachal Pradesh Government Power Bonds April 2009	3.51
8	9.45% Himachal Pradesh S.D.L. 2011	40.01	2	8.50% Himachal Pradesh Government Power Bonds October 2009	3.51
9	10.35% Himachal Pradesh S.D.L. 2011	121.45	3	8.50% Himachal Pradesh Government Power Bonds April 2010	3.51
10	10.50% Himachal Pradesh S.D.L. 2011	50.00	4	8.50% Himachal Pradesh Government Power Bonds October 2010	3.51
11	11.50% Himachal Pradesh S.D.L. 2011	9.11	5	8.50% Himachal Pradesh Government Power Bonds April 2011	3.51
12	12.00% Himachal Pradesh S.D.L. 2011	17.33	6	8.50% Himachal Pradesh Government Power Bonds October 2011	3.51
13	6.80% Himachal Pradesh S.D.L. 2012	99.91	7	8.50% Himachal Pradesh Government Power Bonds April 2012	3.51
14	7.80% Himachal Pradesh S.D.L. 2012	104.05	8	8.50% Himachal Pradesh Government Power Bonds October 2012	3.51
15	7.80% Himachal Pradesh S.D.L. 2012 (II Series)	149.88	9	8.50% Himachal Pradesh Government Power Bonds April 2013	3.51
16	8.00% Himachal Pradesh S.D.L. 2012	22.20	10	8.50% Himachal Pradesh Government Power Bonds October 2013	3.51
17	8.30% Himachal Pradesh S.D.L. 2012	192.56	11	8.50% Himachal Pradesh Government Power Bonds April 2014	3.51
18	6.20% Himachal Pradesh S.D.L. 2013	141.22	12	8.50% Himachal Pradesh Government Power Bonds October 2014	3.51
19	6.35% Himachal Pradesh S.D.L. 2013	123.57	13	8.50% Himachal Pradesh Government Power Bonds April 2015	3.51
20	6.35% Himachal Pradesh S.D.L. 2013 (II Series)	155.40	14	8.50% Himachal Pradesh Government Power Bonds October 2015	3.51
21	6.40% Himachal Pradesh S.D.L. 2013	190.31	15	8.50% Himachal Pradesh Government Power Bonds April 2016	3.51
22	6.60% Himachal Pradesh S.D.L. 2013	100.00		TOTAL (B)	52.68
23	6.75% Himachal Pradesh S.D.L. 2013	68.65		<i>Loans not Bearing Interest (C)</i>	0.06
24	6.95% Himachal Pradesh S.D.L. 2013	175.36		Total (A+B+C)	7,710.59
25	5.60% Himachal Pradesh S.D.L. 2014	207.76	JHARKHAND³		
26	5.70% Himachal Pradesh S.D.L. 2014	174.03	Loans Bearing Interest		
27	7.32% Himachal Pradesh S.D.L. 2014	85.31	1	11.50% Bihar S.D.L. 2009	67.47
28	7.36% Himachal Pradesh S.D.L. 2014	157.50	2	11.30% Bihar S.D.L. 2010	101.17
29	5.85% Himachal Pradesh S.D.L. 2015	175.51	3	11.50% Bihar S.D.L. 2010	85.90
30	6.20% Himachal Pradesh S.D.L. 2015	141.22	4	10.52% Bihar S.D.L. 2010	73.34
31	7.02% Himachal Pradesh S.D.L. 2015	89.75	5	12.00% Bihar S.D.L. 2010	20.23
32	7.39% Himachal Pradesh Govt. Stock 2015	56.25	6	11.50% Bihar S.D.L. 2011	36.86
33	7.53% Himachal Pradesh S.D.L. 2015	212.57	7	12.00% Bihar S.D.L. 2011	61.52
34	7.77% Himachal Pradesh 2015	200.00	8	2.50% Bihar Zamindari Abolition Compensation Bond	7.10
35	7.74% Himachal Pradesh Government Stock 2016	300.00		TOTAL (A)	453.59
36	5.90% Himachal Pradesh S.D.L. 2017	110.00	9	10.35% Jharkhand S.D.L. 2011	120.13
37	7.17% Himachal Pradesh S.D.L. 2017	15.85	10	10.82% Jharkhand S.D.L. 2011	122.61
38	8.16% Himachal Pradesh Government Stock 2017	300.00	11	6.80% Jharkhand S.D.L. 2012	64.91
39	8.35% Himachal Pradesh Government Stock 2017	211.50	12	7.80% Jharkhand S.D.L. 2012	87.69
40	8.40% Himachal Pradesh Government Stock 2017	100.00	13	7.80% Jharkhand S.D.L. 2012 (II Series)	97.37
41	8.50% Himachal Pradesh Government Stock 2017	200.00	14	8.00% Jharkhand S.D.L. 2012	97.76
42	7.97% Himachal Pradesh Government Stock 2018	200.00			

Statements

Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2009	Sr. No.	Particulars	Balance on the last day of March 2009
1	2	3	1	2	3
15	8.30% Jharkhand S.D.L. 2012	152.40	JAMMU AND KASHMIR		
16	6.20% Jharkhand S.D.L. 2013	82.81	Loans Bearing Interest		
17	6.35% Jharkhand S.D.L. 2013	72.45	1	11.50% Jammu and Kashmir S.D.L. 2009	26.54
18	6.40% Jharkhand S.D.L. 2013	161.71	2	11.85% Jammu and Kashmir S.D.L. 2009	50.44
19	6.75% Jharkhand S.D.L. 2013	75.62	3	12.25% Jammu and Kashmir S.D.L. 2009	50.00
20	6.95% Jharkhand S.D.L. 2013	129.38	4	10.52% Jammu and Kashmir S.D.L. 2010	50.00
21	6.35% Jharkhand S.D.L. 2013 (II Series)	97.50	5	11.50% Jammu and Kashmir S.D.L. 2010	28.80
22	5.60% Jharkhand S.D.L. 2014	124.78	6	12.00% Jammu and Kashmir S.D.L. 2010	38.61
23	5.70% Jharkhand S.D.L. 2014	130.43	7	8.50% Jammu and Kashmir Government Stock 2011	45.00
24	7.32% Jharkhand S.D.L. 2014	116.75	8	9.45% Jammu and Kashmir S.D.L. 2011	38.71
25	7.36% Jharkhand S.D.L. 2014	74.50	9	10.35% Jammu and Kashmir S.D.L. 2011	30.00
26	5.85% Jharkhand S.D.L. 2015	147.11	10	10.50% Jammu and Kashmir S.D.L. 2011	150.00
27	6.20% Jharkhand S.D.L. 2015	82.83	11	11.50% Jammu and Kashmir S.D.L. 2011	16.87
28	7.02% Jharkhand S.D.L. 2015	15.69	12	12.00% Jammu and Kashmir S.D.L. 2011	19.81
29	7.39% Jharkhand S.D.L. 2015	79.04	13	6.80% Jammu and Kashmir S.D.L. 2012	30.37
30	7.50% Jharkhand Government Stock 2015	117.81	14	7.80% Jammu and Kashmir S.D.L. 2012	61.14
31	7.77% Jharkhand S.D.L. 2015	167.27	15	7.80% Jammu and Kashmir S.D.L. 2012 (II Series)	45.54
32	7.96% Jharkhand Government Stock 2016	129.59	16	8.00% Jammu and Kashmir S.D.L. 2012	41.92
33	7.99% Jharkhand Government Stock 2016	192.56	17	8.00% Jammu and Kashmir Government Stock 2012	70.00
34	8.65% Jharkhand Government Stock 2016	78.37	18	8.30% Jammu and Kashmir S.D.L. 2012	123.88
35	5.90% Jharkhand S.D.L. 2017	27.99	19	6.20% Jammu and Kashmir S.D.L. 2013	109.20
36	8.04% Jharkhand Government Stock 2017	192.18	20	6.35% Jammu and Kashmir S.D.L. 2013	95.56
37	7.89% Jharkhand Government Stock 2018	1,000.00	21	6.35% Jammu and Kashmir S.D.L. 2013 (II Series)	65.00
38	6.34% Jharkhand Government Stock 2018	195.45	22	6.40% Jammu and Kashmir S.D.L. 2013	115.66
39	8.75% Jharkhand Government Stock 2019	535.00	23	6.60% Jammu and Kashmir S.D.L. 2013	211.99
40	8.47% Jharkhand Government Stock 2019	107.45	24	6.75% Jammu and Kashmir S.D.L. 2013	87.00
41	6.10% Jharkhand Government Stock 2019	248.10	25	6.95% Jammu and Kashmir S.D.L. 2013	90.00
42	7.44% Jharkhand Government Stock 2019	400.00	26	5.60% Jammu and Kashmir S.D.L. 2014	54.15
	TOTAL (B)	5,525.25	27	5.70% Jammu and Kashmir S.D.L. 2014	106.78
Power Bonds			28	7.32% Jammu and Kashmir S.D.L. 2014	35.60
1	8.50% Government of Jharkhand Power Bonds April 2009	105.77	29	7.36% Jammu and Kashmir S.D.L. 2014	42.20
2	8.50% Government of Jharkhand Power Bonds October 2009	105.77	30	5.85% Jammu and Kashmir S.D.L. 2015	17.48
3	8.50% Government of Jharkhand Power Bonds April 2010	105.77	31	6.20% Jammu and Kashmir S.D.L. 2015	109.22
4	8.50% Government of Jharkhand Power Bonds October 2010	105.77	32	7.02% Jammu and Kashmir S.D.L. 2015	45.03
5	8.50% Government of Jharkhand Power Bonds April 2011	105.77	33	7.53% Jammu and Kashmir S.D.L. 2015	128.38
6	8.50% Government of Jharkhand Power Bonds October 2011	105.77	34	7.77% Jammu and Kashmir S.D.L. 2015	95.11
7	8.50% Government of Jharkhand Power Bonds April 2012	105.77	35	7.75% Jammu and Kashmir Government Stock 2016	75.00
8	8.50% Government of Jharkhand Power Bonds October 2012	105.77	36	7.80% Jammu and Kashmir Government Stock 2016	90.97
9	8.50% Government of Jharkhand Power Bonds April 2013	105.77	37	8.04 % Jammu and Kashmir Government Stock 2016	149.73
10	8.50% Government of Jharkhand Power Bonds October 2013	105.77	38	5.90% Jammu and Kashmir S.D.L. 2017	75.01
11	8.50% Government of Jharkhand Power Bonds April 2014	105.77	39	7.17% Jammu and Kashmir S.D.L. 2017	124.98
12	8.50% Government of Jharkhand Power Bonds October 2014	105.77	40	7.95% Jammu and Kashmir Government Stock 2017	200.00
13	8.50% Government of Jharkhand Power Bonds April 2015	105.77	41	8.25% Jammu and Kashmir S.D.L. 2017	122.02
14	8.50% Government of Jharkhand Power Bonds October 2015	105.77	42	8.45% Jammu and Kashmir S.D.L. 2017	250.00
15	8.50% Government of Jharkhand Power Bonds April 2016	105.77	43	8.50% Jammu and Kashmir S.D.L. 2017	134.51
	TOTAL (C)	1,586.49	44	8.57% Jammu and Kashmir S.D.L. 2017	100.00
	<i>Loans not Bearing Interest (D)</i>	<i>0.29</i>	45	8.58% Jammu and Kashmir S.D.L. 2017	307.06
	TOTAL (A+B+C+D)	7,565.62	46	8.90% Jammu and Kashmir S.D.L. 2017	371.86
			47	7.98% Jammu and Kashmir S.D.L. 2018	100.00
			48	8.48% Jammu and Kashmir S.D.L. 2018	976.00
			49	8.54% Jammu and Kashmir S.D.L. 2018	200.00
			50	8.55% Jammu and Kashmir S.D.L. 2018	211.80
			51	8.68% Jammu and Kashmir S.D.L. 2018	564.10

Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2009	Sr. No.	Particulars	Balance on the last day of March 2009
1	2	3	1	2	3
52	8.70% Jammu and Kashmir S.D.L. 2018	114.65	22	6.35% Karnataka S.D.L. 2013 (II Series)	391.57
53	7.98% Jammu and Kashmir S.D.L. 2019	444.57	23	6.40% Karnataka S.D.L. 2013	562.46
54	8.34% Jammu and Kashmir S.D.L. 2019	129.38	24	6.75% Karnataka S.D.L. 2013	151.47
55	8.47% Jammu and Kashmir S.D.L. 2019	207.00	25	6.95% Karnataka S.D.L. 2013	456.79
TOTAL (A)		7,274.62	26	5.60% Karnataka S.D.L. 2014	550.09
Power Bonds			27	5.70% Karnataka S.D.L. 2014	435.13
1	8.50% Jammu and Kashmir Government Power Bonds April 2009	79.54	28	7.32% Karnataka S.D.L. 2014	295.70
2	8.50% Jammu and Kashmir Government Power Bonds October 2009	79.54	29	7.36% Karnataka S.D.L. 2014	365.47
3	8.50% Jammu and Kashmir Government Power Bonds April 2010	79.54	30	5.85% Karnataka S.D.L. 2015	518.68
4	8.50% Jammu and Kashmir Government Power Bonds October 2010	79.54	31	5.85% Karnataka S.D.L. 2015 (II Series)	500.03
5	8.50% Jammu and Kashmir Government Power Bonds April 2011	79.54	32	6.20% Karnataka S.D.L. 2015	339.84
6	8.50% Jammu and Kashmir Government Power Bonds October 2011	79.54	33	7.02% Karnataka S.D.L. 2015	261.02
7	8.50% Jammu and Kashmir Government Power Bonds April 2012	79.54	34	7.77% Karnataka S.D.L. 2015	414.92
8	8.50% Jammu and Kashmir Government Power Bonds October 2012	79.54	35	5.90% Karnataka S.D.L. 2017	220.96
9	8.50% Jammu and Kashmir Government Power Bonds April 2013	79.54	36	8.40% Karnataka Government Stock 2018	750.00
10	8.50% Jammu and Kashmir Government Power Bonds October 2013	79.54	37	6.70% Karnataka Government Stock 2019	1,500.00
11	8.50% Jammu and Kashmir Government Power Bonds April 2014	79.54	38	7.76% Karnataka Government Stock 2019	3,000.00
12	8.50% Jammu and Kashmir Government Power Bonds October 2014	79.54	39	8.49% Karnataka Government Stock 2019	2,917.00
13	8.50% Jammu and Kashmir Government Power Bonds April 2015	79.54	40	3.00% Bombay Land Tenure Abolition Acts. (Mysore) Compensation Bonds	0.29
14	8.50% Jammu and Kashmir Government Power Bonds October 2015	79.54	41	2.75% Mysore Inams Abolition Compensation Bonds	0.02
15	8.50% Jammu and Kashmir Government Power Bonds April 2016	79.54	42	5.00% Urban Land Ceiling Karnataka Bonds 1976	0.10
TOTAL (B)		1,193.11	TOTAL (A)		18,572.39
<i>Loans not Bearing Interest (C)</i>		0.24	<i>Loans Not Bearing Interest (B)</i>		0.22
Total (A+B+C)		8,467.97	TOTAL (A+B)		18,572.61
KARNATAKA			KERALA		
Loans Bearing Interest			Loans Bearing Interest		
1	11.50% Karnataka S.D.L. 2009	142.28	1	11.50% Kerala S.D.L. 2009	154.70
2	11.85% Karnataka S.D.L. 2009	203.96	2	11.85% Kerala S.D.L. 2009	138.21
3	12.25% Karnataka S.D.L. 2009	500.00	3	12.25% Kerala S.D.L. 2009	452.73
4	10.52% Karnataka S.D.L. 2010	428.64	4	10.52% Kerala S.D.L. 2010	302.03
5	11.08% Karnataka Government Stock 2010	200.00	5	11.50% Kerala S.D.L. 2010	152.23
6	11.50% Karnataka S.D.L. 2010	137.18	6	11.75% Kerala S.D.L. 2010	200.00
7	11.57% Karnataka Government Stock 2010	250.00	7	12.00% Kerala S.D.L. 2010	75.42
8	9.10% Karnataka Government Stock 2011	315.00	8	8.37% Kerala S.D.L. 2011	138.96
9	10.35% Karnataka S.D.L. 2011	400.04	9	9.56% Kerala S.D.L. 2011	289.59
10	10.82% Karnataka S.D.L. 2011	146.97	10	10.53% Kerala S.D.L. 2011	200.00
11	11.50% Karnataka S.D.L. 2011	59.14	11	11.50% Kerala S.D.L. 2011	72.28
12	12.00% Karnataka S.D.L. 2011	98.81	12	12.00% Kerala S.D.L. 2011	120.64
13	6.80% Karnataka S.D.L. 2012	352.24	13	6.80% Kerala S.D.L. 2012	197.39
14	7.80% Karnataka Government Stock 2012	80.00	14	6.93% Kerala Government Stock 2012	220.00
15	7.80% Karnataka S.D.L. 2012	150.02	15	7.80% Kerala S.D.L. 2012 (II Series)	251.06
16	7.80% Karnataka S.D.L. 2012 (II Series)	300.04	16	8.00% Kerala S.D.L. 2012	286.15
17	7.90% Karnataka Government Stock 2012	200.00	17	8.30% Kerala S.D.L. 2012	276.42
18	8.00% Karnataka S.D.L. 2012	80.21	18	6.02% Kerala Government Stock 2013	250.00
19	8.30% Karnataka S.D.L. 2012	259.41	19	6.20% Kerala S.D.L. 2013	192.05
20	6.20% Karnataka S.D.L. 2013	339.68	20	6.35% Kerala S.D.L. 2013	168.01
21	6.35% Karnataka S.D.L. 2013	297.25	21	6.35% Kerala S.D.L. 2013 (II Series)	221.46
			22	6.40% Kerala S.D.L. 2013	395.01

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Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Sr. Particulars No.			Balance on the last day of March 2009	Sr. Particulars No.			Balance on the last day of March 2009
1	2	3		1	2	3	
23	6.75% Kerala S.D.L. 2013	85.97		3	8.50% Kerala Government Power Bonds April 2010	57.91	
24	6.95% Kerala S.D.L. 2013	258.00		4	8.50% Kerala Government Power Bonds October 2010	57.91	
25	5.60% Kerala S.D.L. 2014	329.94		5	8.50% Kerala Government Power Bonds April 2011	57.91	
26	5.70% Kerala S.D.L. 2014	396.08		6	8.50% Kerala Government Power Bonds October 2011	57.91	
27	5.80% Kerala Government Stock 2014	200.00		7	8.50% Kerala Government Power Bonds April 2012	57.91	
28	7.25% Kerala Government Stock 2014	355.66		8	8.50% Kerala Government Power Bonds October 2012	57.91	
29	7.32% Kerala Government Stock 2015	250.00		9	8.50% Kerala Government Power Bonds April 2013	57.91	
30	7.42% Kerala Government Stock 2015	145.82		10	8.50% Kerala Government Power Bonds October 2013	57.91	
31	7.33% Kerala Government Stock 2015	361.14		11	8.50% Kerala Government Power Bonds April 2014	57.91	
32	5.85% Kerala S.D.L. 2015	114.57		12	8.50% Kerala Government Power Bonds October 2014	57.91	
33	5.85% Kerala S.D.L. 2015 (II Series)	300.02		13	8.50% Kerala Government Power Bonds April 2015	57.91	
34	6.20% Kerala S.D.L. 2015	192.02		14	8.50% Kerala Government Power Bonds October 2015	57.91	
35	7.02% Kerala S.D.L. 2015	41.54		15	8.50% Kerala Government Power Bonds April 2016	57.91	
36	7.45% Kerala S.D.L. 2 015	300.00			TOTAL (B)	868.69	
37	7.77% Kerala S.D.L. 2015	422.84			<i>Loans not Bearing Interest (C)</i>	0.17	
38	7.75% Kerala Government Stock 2016	328.00			TOTAL (A+B+C)	22,132.50	
39	7.65% Kerala Government Stock 2016	300.00			MADHYA PRADESH⁴		
40	7.87% Kerala Government Stock 2016	400.00			Loans Bearing Interest		
41	7.94% Kerala Government Stock 2016	400.00		1	11.50% Madhya Pradesh S.D.L. 2009	105.25	
42	7.99% Kerala Government Stock 2016	153.23		2	11.85% Madhya Pradesh S.D.L. 2009	176.62	
43	8.11% Kerala Government Stock 2016	300.00		3	12.25% Madhya Pradesh S.D.L. 2009	271.15	
44	5.90% Kerala S.D.L. 2017	118.99		4	10.52% Madhya Pradesh S.D.L. 2010	173.51	
45	7.17% Kerala S.D.L. 2017	327.23		5	11.00% Madhya Pradesh S.D.L. 2010	220.14	
46	7.99% Kerala Government Stock 2017	314.59		6	11.50% Madhya Pradesh S.D.L. 2010	110.50	
47	8.19% Kerala Government Stock 2017	300.00		7	12.00% Madhya Pradesh S.D.L. 2010	169.50	
48	8.19% Kerala Government Stock 2017	436.00		8	11.50% Madhya Pradesh S.D.L. 2011	48.83	
49	8.20% Kerala Government Stock 2017	590.23		9	12.00% Madhya Pradesh S.D.L. 2011	71.71	
50	8.34% Kerala Government Stock 2017	350.00		10	5.00% Urban Land Ceiling (Madhya Pradesh) Bonds	0.40	
51	8.36% Kerala Government Stock 2017	350.00			TOTAL (A)	1,347.61	
52	8.45% Kerala Government Stock 2017	300.00		11	8.50% Madhya Pradesh Government Stock 2011	43.00	
53	8.69% Kerala Government Stock 2017	800.00		12	9.45% Madhya Pradesh S.D.L. 2011	87.55	
54	6.38% Kerala Government Stock 2018	800.00		13	9.55% Madhya Pradesh Government Stock 2011	105.00	
55	7.77% Kerala Government Stock 2018	350.00		14	10.35% Madhya Pradesh S.D.L. 2011	187.32	
56	8.00% Kerala Government Stock 2018	637.23		15	10.50% Madhya Pradesh S.D.L. 2011	105.00	
57	8.12% Kerala Government Stock 2018	833.30		16	10.82% Madhya Pradesh S.D.L. 2011	84.02	
58	8.50% Kerala Government Stock 2018	385.00		17	6.94% Madhya Pradesh Government Stock 2012	247.00	
59	8.50% Kerala Government Stock 2018 (II series)	500.00		18	7.80% Madhya Pradesh S.D.L. 2012	109.04	
60	8.50% Kerala Government Stock 2018 (III series)	800.00		19	7.80% Madhya Pradesh S.D.L. 2012 (II Series)	370.17	
61	9.86% Kerala Government Stock 2018	300.00		20	8.00% Madhya Pradesh S.D.L. 2012	129.07	
62	6.10% Kerala Government Stock 2019	812.00		21	8.30% Madhya Pradesh S.D.L. 2012	161.32	
63	7.45% Kerala Government Stock 2019	800.00		22	6.95% Madhya Pradesh S.D.L. 2013	281.26	
64	8.27% Kerala Government Stock 2019	268.93		23	6.75% Madhya Pradesh S.D.L. 2013	129.50	
65	8.45% Kerala Government Stock 2019	500.00		24	6.40% Madhya Pradesh S.D.L. 2013	379.12	
59	4.25% Kerala House Sites Bonds	0.01		25	6.35% Madhya Pradesh S.D.L. 2013	199.86	
58	4.50% Kerala House Sites Bonds	—		26	6.20% Madhya Pradesh S.D.L. 2013	228.42	
59	4.50% Kerala Land Reforms Bonds	0.99		27	6.00% Madhya Pradesh Government Stock 2013	220.00	
60	4.00% Jenmikaram Payment (Abolition) Bonds	0.02		28	6.35% Madhya Pradesh S.D.L. 2013 [II Series]	400.78	
	TOTAL (A)	21,263.65		29	5.60% Madhya Pradesh S.D.L. 2014	349.50	
	Power Bonds			30	5.70% Madhya Pradesh S.D.L. 2014	247.00	
1	8.50% Kerala Government Power Bonds April 2009	57.91					
2	8.50% Kerala Government Power Bonds October 2009	57.91					

Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2009	Sr. No.	Particulars	Balance on the last day of March 2009
1	2	3	1	2	3
31	7.32% Madhya Pradesh S.D.L. 2014	290.01	4	10.52% Maharashtra S.D.L. 2010	421.49
32	7.36% Madhya Pradesh S.D.L. 2014	342.44	5	11.50% Maharashtra S.D.L. 2010	104.43
33	6.20% Madhya Pradesh S.D.L. 2015	228.44	6	11.70% Maharashtra S.D.L. 2010	280.00
34	5.85% Madhya Pradesh S.D.L. 2015	220.01	7	12.00% Maharashtra S.D.L. 2010	107.70
35	5.85% Madhya Pradesh S.D.L. 2015 (II Series)	799.96	8	8.37% Maharashtra S.D.L. 2011	141.20
36	7.02% Madhya Pradesh S.D.L. 2015	99.97	9	9.40% Maharashtra Government Stock 2011	290.00
37	7.39% Madhya Pradesh S.D.L. 2015	292.75	10	10.35% Maharashtra S.D.L. 2011	500.01
38	7.53% Madhya Pradesh S.D.L. 2015	50.02	11	11.50% Maharashtra S.D.L. 2011	38.97
39	7.77% Madhya Pradesh S.D.L. 2015	418.04	12	12.00% Maharashtra S.D.L. 2011	150.11
40	7.61% Madhya Pradesh S.D.L. 2016	300.00	13	6.93% Maharashtra Government Stock 2012	230.00
41	7.65% Madhya Pradesh Government Stock 2016	200.00	14	7.80% Maharashtra S.D.L. 2012	328.16
42	7.95% Madhya Pradesh Government Stock 2016	300.00	15	7.80% Maharashtra S.D.L. 2012 (II Series)	236.97
43	8.66% Madhya Pradesh Government Stock 2016	300.00	16	7.83% Maharashtra S.D.L. 2012	278.75
44	5.90% Madhya Pradesh S.D.L. 2017	129.01	17	8.00% Maharashtra S.D.L. 2012	150.52
45	8.20% Madhya Pradesh Government Stock 2017	350.00	18	8.30% Maharashtra S.D.L. 2012	207.92
46	8.40% Madhya Pradesh Government Stock 2017	470.00	19	5.78% Maharashtra Government Stock 2013	400.00
47	8.49% Madhya Pradesh Government Stock 2017	625.00	20	6.20% Maharashtra S.D.L. 2013	1,253.75
48	8.40% Madhya Pradesh Government Stock 2017	750.00	21	6.35% Maharashtra S.D.L. 2013	1,096.98
49	8.43% Madhya Pradesh Government Stock 2017	500.00	22	6.35% Maharashtra S.D.L. 2013 (II Series)	700.52
50	8.30% Madhya Pradesh Government Stock 2018	625.00	23	6.40% Maharashtra S.D.L. 2013	643.66
51	6.00% Madhya Pradesh Government Stock 2019	900.00	24	5.60% Maharashtra S.D.L. 2014	610.98
52	7.00% Madhya Pradesh Government Stock 2019	885.00	25	5.70% Maharashtra S.D.L. 2014	1,145.00
53	7.77% Madhya Pradesh Government Stock 2019	1,075.00	26	6.00% Maharashtra Government Stock 2014	300.00
54	8.40% Madhya Pradesh Government Stock 2019	1,010.25	27	7.32% Maharashtra S.D.L. 2014	347.66
TOTAL (B)		15,224.83	28	7.36% Maharashtra S.D.L. 2014	427.16
Power Bonds			29	5.85% Maharashtra S.D.L. 2015	567.42
1	8.50% Madhya Pradesh Power Bonds April 2009	133.19	30	5.85% Maharashtra S.D.L. 2015 (II Series)	50.06
2	8.50% Madhya Pradesh Power Bonds October 2009	133.19	31	6.20% Maharashtra S.D.L. 2015	1,253.61
3	8.50% Madhya Pradesh Power Bonds April 2010	133.19	32	7.02% Maharashtra S.D.L. 2015	136.92
4	8.50% Madhya Pradesh Power Bonds October 2010	133.19	33	7.39% Maharashtra Government Stock 2015	407.39
5	8.50% Madhya Pradesh Power Bonds April 2011	133.19	34	7.77% Maharashtra S.D.L. 2015	595.35
6	8.50% Madhya Pradesh Power Bonds October 2011	133.19	35	7.45% Maharashtra Government Stock 2015	290.00
7	8.50% Madhya Pradesh Power Bonds April 2012	133.19	36	7.70% Maharashtra Government Stock 2016	286.89
8	8.50% Madhya Pradesh Power Bonds October 2013	133.19	37	7.74% Maharashtra Government Stock 2016	500.00
9	8.50% Madhya Pradesh Power Bonds April 2013	133.19	38	7.91% Maharashtra Government Stock 2016	500.00
10	8.50% Madhya Pradesh Power Bonds October 2014	133.19	39	5.90% Maharashtra S.D.L. 2017	883.92
11	8.50% Madhya Pradesh Power Bonds April 2014	133.19	40	7.17% Maharashtra S.D.L. 2017	519.97
12	8.50% Madhya Pradesh Power Bonds October 2015	133.19	41	7.20% Maharashtra S.D.L. 2017	386.38
13	8.50% Madhya Pradesh Power Bonds April 2015	133.19	42	8.30% Maharashtra Government Stock 2017	500.00
14	8.50% Madhya Pradesh Power Bonds October 2015	133.19	43	8.31% Maharashtra Government Stock 2017	722.31
15	8.50% Madhya Pradesh Power Bonds April 2016	133.19	44	8.35% Maharashtra Government Stock 2017	737.60
TOTAL [C]		1,997.92	45	8.50% Maharashtra Government Stock 2017	1,597.35
<i>Loans Not Bearing Interest (D)</i>		<i>1.27</i>	46	7.89% Maharashtra Government Stock 2018	1,350.00
TOTAL (A+B+C+D)		18,571.63	47	8.00% Maharashtra Government Stock 2018	2,350.00
MAHARASHTRA			48	8.07% Maharashtra Government Stock 2018	2,000.00
Loans Bearing Interest			49	8.08% Maharashtra Government Stock 2018	2,000.00
1	11.50% Maharashtra S.D.L. 2009	116.51	50	6.73% Maharashtra Government Stock 2019	3,294.78
2	11.85% Maharashtra S.D.L. 2009	172.47	51	7.50% Maharashtra Government Stock 2019	3,000.00
3	12.25% Maharashtra S.D.L. 2009	600.00	52	7.83% Maharashtra Government Stock 2019	4,000.00
			53	8.30% Maharashtra Government Stock 2019	1,568.34
			54	8.46% Maharashtra Government Stock 2019	3,898.81
			55	5.00% Urban Land Ceiling (Maharashtra) Bonds	0.37

Statements

Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2009	Sr. No.	Particulars	Balance on the last day of March 2009
1	2	3	1	2	3
56	3.00% Bombay Land Tenure Abolition Acts(Bombay) Compensation Bonds	0.10	13	7.80% Manipur S.D.L. 2012 (II Series)	27.52
57	3.00% Bombay Land Tenure Abolition Acts(Maharashtra) Compensation Bonds	0.05	14	8.00% Manipur S.D.L. 2012	11.90
58	3.00% Maharashtra Agricultural Lands (Ceiling of Holding) Act 1961(repayable in instalment) Compensation Bonds	1.84	15	8.30% Manipur S.D.L. 2012	13.29
59	3.00% Maharashtra Agricultural Lands (Ceiling of Holdings) Act 1961Compensation Bonds(Redeemable on maturity)	0.21	16	6.20% Manipur S.D.L. 2013	10.40
57	3.00% Hyderabad (Abolition of cash Grants) Act, 1952Compensation Bonds	0.03	17	6.35% Manipur S.D.L. 2013	9.10
58	3.00% Maharashtra Revenue Patels (Abolition of Office)Act 1962	0.01	18	6.40% Manipur S.D.L. 2013	26.62
59	3.00% The Saranjams of Feduatory Jahagirdars of Kolhapur(Resumption)rules,1957	0.00	19	6.75% Manipur S.D.L. 2013	4.50
60	4.00% Bombay City (Inami & Special Tenure) Abolition & Maharashtra Land Revenue Code (Amendment) Act 1969	0.00	20	6.95% Manipur S.D.L. 2013	13.50
	TOTAL (A)	44,680.61	21	5.60% Manipur S.D.L. 2014	34.00
	Power Bonds		22	7.36% Manipur S.D.L. 2014	44.06
1	8.50% Maharashtra Government Power Bonds April 2009	50.93	23	5.85% Manipur S.D.L. 2015	57.69
2	8.50% Maharashtra Government Power Bonds October 2009	50.93	24	5.85% Manipur S.D.L. 2015 (II Series)	28.00
3	8.50% Maharashtra Government Power Bonds April 2010	50.93	25	6.20% Manipur S.D.L. 2015	10.40
4	8.50% Maharashtra Government Power Bonds October 2010	50.93	26	7.02% Manipur S.D.L. 2015	2.00
5	8.50% Maharashtra Government Power Bonds April 2011	50.93	27	7.39% Manipur Government Stock 2015	27.23
6	8.50% Maharashtra Government Power Bonds October 2011	50.93	28	7.45% Manipur Government Stock 2015	36.95
7	8.50% Maharashtra Government Power Bonds April 2012	50.93	29	7.77% Manipur S.D.L. 2015	25.73
8	8.50% Maharashtra Government Power Bonds October 2012	50.93	30	7.61% Manipur S.D.L. 2016	30.00
9	8.50% Maharashtra Government Power Bonds April 2013	50.93	31	7.74% Manipur Government Stock 2016	85.00
10	8.50% Maharashtra Government Power Bonds October 2013	50.93	32	7.82% Manipur Government Stock 2016	42.25
11	8.50% Maharashtra Government Power Bonds April 2014	50.93	33	7.98% Manipur Government Stock 2016	56.65
12	8.50% Maharashtra Government Power Bonds October 2014	50.93	34	5.90% Manipur S.D.L. 2017	50.00
13	8.50% Maharashtra Government Power Bonds April 2015	50.93	35	7.17% Manipur S.D.L. 2017	2.93
14	8.50% Maharashtra Government Power Bonds October 2015	50.93	36	8.35% Manipur Government Stock 2017	85.67
15	8.50% Maharashtra Government Power Bonds April 2016	50.93	37	7.00% Manipur Government Stock 2018	200.00
	TOTAL (B)	763.95	38	8.02% Manipur Government Stock 2018	124.38
	<i>Loans not Bearing Interest (C)</i>	<i>1.83</i>	39	8.46% Manipur Government Stock 2018	37.18
	TOTAL (A+B+C)	45,446.38	40	7.09% Manipur Government Stock 2019	103.30
	MANIPUR			Total (A)	1,342.20
	Loans Bearing Interest			Power Bonds	
1	11.50% Manipur S.D.L. 2009	11.43	1	8.50% Manipur Government Power Bonds April 2009	7.85
2	11.85% Manipur S.D.L. 2009	9.75	2	8.50% Manipur Government Power Bonds October 2009	7.85
3	12.25% Manipur S.D.L. 2009	20.64	3	8.50% Manipur Government Power Bonds April 2010	7.85
4	10.52% Manipur S.D.L. 2010	15.76	4	8.50% Manipur Government Power Bonds October 2010	7.85
5	11.50% Manipur S.D.L. 2010	11.03	5	8.50% Manipur Government Power Bonds April 2011	7.85
6	12.00% Manipur S.D.L. 2010	9.44	6	8.50% Manipur Government Power Bonds October 2011	7.85
7	9.45% Manipur S.D.L. 2011	10.00	7	8.50% Manipur Government Power Bonds April 2012	7.85
8	10.35% Manipur S.D.L. 2011	10.00	8	8.50% Manipur Government Power Bonds October 2012	7.85
9	11.50% Manipur S.D.L. 2011	4.54	9	8.50% Manipur Government Power Bonds April 2013	7.85
10	12.00% Manipur S.D.L. 2011	7.59	10	8.50% Manipur Government Power Bonds October 2013	7.85
11	6.80% Manipur S.D.L. 2012	21.43	11	8.50% Manipur Government Power Bonds April 2014	7.85
12	7.80% Manipur S.D.L. 2012	10.33	12	8.50% Manipur Government Power Bonds October 2014	7.85
			13	8.50% Manipur Government Power Bonds April 2015	7.85
			14	8.50% Manipur Government Power Bonds October 2015	7.85
			15	8.50% Manipur Government Power Bonds April 2016	7.85
				Total (B)	117.82
				<i>Loans not Bearing Interest (C)</i>	<i>0.34</i>
				TOTAL (A+B+C)	1,460.36

Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2009	Sr. No.	Particulars	Balance on the last day of March 2009
1	2	3	1	2	3
MEGHALAYA					
Loans Bearing Interest					
1	11.50% Meghalaya S.D.L. 2009	2.71	6	8.50% Meghalaya Government Power Bonds October 2011	0.70
2	11.85% Meghalaya S.D.L. 2009	29.15	7	8.50% Meghalaya Government Power Bonds April 2012	0.70
3	12.25% Meghalaya S.D.L. 2009	50.00	8	8.50% Meghalaya Government Power Bonds October 2012	0.70
4	10.52% Meghalaya S.D.L. 2010	50.00	9	8.50% Meghalaya Government Power Bonds April 2013	0.70
5	12.00% Meghalaya S.D.L. 2010	20.00	10	8.50% Meghalaya Government Power Bonds October 2013	0.70
6	9.45% Meghalaya S.D.L. 2011	25.00	11	8.50% Meghalaya Government Power Bonds April 2014	0.70
7	10.35% Meghalaya S.D.L. 2011	25.00	12	8.50% Meghalaya Government Power Bonds October 2014	0.70
8	11.50% Meghalaya S.D.L. 2011	4.70	13	8.50% Meghalaya Government Power Bonds April 2015	0.70
9	12.00% Meghalaya S.D.L. 2011	8.33	14	8.50% Meghalaya Government Power Bonds October 2015	0.70
10	6.80% Meghalaya S.D.L. 2012	19.60	15	8.50% Meghalaya Government Power Bonds April 2016	0.70
11	7.80% Meghalaya S.D.L. 2012	21.00		TOTAL (B)	10.49
12	7.80% Meghalaya S.D.L. 2012 (II Series)	29.40		<i>Loans not Bearing Interest (C)</i>	—
13	8.00% Meghalaya S.D.L. 2012	11.11		Total (A+B+C)	1,464.41
14	8.30% Meghalaya S.D.L. 2012	27.31	MIZORAM		
15	6.20% Meghalaya S.D.L. 2013	10.00	Loans Bearing Interest		
16	6.35% Meghalaya S.D.L. 2013	8.75	1	11.85% Mizoram S.D.L. 2009	14.97
17	6.40% Meghalaya S.D.L. 2013	34.70	2	12.25% Mizoram S.D.L. 2009	20.00
18	6.75% Meghalaya S.D.L. 2013	4.25	3	10.52% Mizoram S.D.L. 2010	20.00
19	6.95% Meghalaya S.D.L. 2013	12.75	4	12.00% Mizoram S.D.L. 2010	14.97
20	5.60% Meghalaya S.D.L. 2014	41.15	5	9.45% Mizoram S.D.L. 2011	13.00
21	7.36% Meghalaya S.D.L. 2014	46.61	6	10.35% Mizoram S.D.L. 2011	10.32
22	5.85% Meghalaya S.D.L. 2015	52.06	7	6.80% Mizoram S.D.L. 2012	80.59
23	5.85% Meghalaya S.D.L. 2015 (II Series)	11.32	8	7.80% Mizoram S.D.L. 2012	10.49
24	6.20% Meghalaya S.D.L. 2015	10.00	9	7.80% Mizoram S.D.L. 2012 (II Series)	13.89
25	7.02% Meghalaya S.D.L. 2015	3.00	10	8.00% Mizoram S.D.L. 2012	6.44
26	7.53% Meghalaya S.D.L. 2015	69.14	11	8.30% Mizoram S.D.L. 2012	14.12
27	7.77% Meghalaya S.D.L. 2015	39.11	12	6.20% Mizoram S.D.L. 2013	7.20
28	7.70% Meghalaya Government Stock 2016	50.00	13	6.35% Mizoram S.D.L. 2013	6.30
29	7.94% Meghalaya Government Stock 2016	55.44	14	6.40% Mizoram S.D.L. 2013	16.96
30	7.95% Meghalaya Government Stock 2016	40.00	15	6.75% Mizoram S.D.L. 2013	3.25
31	8.65% Meghalaya Government Stock 2016	29.43	16	6.95% Mizoram S.D.L. 2013	9.75
32	5.90% Meghalaya S.D.L. 2017	39.22	17	5.60% Mizoram S.D.L. 2014	15.50
33	7.17% Meghalaya S.D.L. 2017	51.59	18	7.32% Mizoram S.D.L. 2014	9.96
34	8.39% Meghalaya Government Stock 2017	67.00	19	7.36% Mizoram S.D.L. 2014	16.81
35	8.42% Meghalaya Government Stock 2017	50.00	20	5.85% Mizoram S.D.L. 2015	18.01
36	8.48% Meghalaya Government Stock 2017	55.00	21	5.85% Mizoram S.D.L. 2015 (II Series)	11.95
37	8.02% Meghalaya Government Stock 2018	50.00	22	6.20% Mizoram S.D.L. 2015	7.20
38	8.25% Meghalaya Government Stock 2018	120.00	23	7.53% Mizoram S.D.L. 2015	29.28
39	8.46% Meghalaya Government Stock 2018	40.69	24	7.77% Mizoram S.D.L. 2015	20.31
40	7.59% Meghalaya Government Stock 2019	103.54	25	7.61% Mizoram S.D.L. 2016	15.08
41	8.16% Meghalaya Government Stock 2019	25.64	26	7.71% Mizoram Government Stock 2016	50.00
42	8.47% Meghalaya Government Stock 2019	10.22	27	7.82% Mizoram Government Stock 2016	20.52
	TOTAL(A)	1,453.92	28	8.05% Mizoram Government Stock 2016	15.00
Power Bonds			29	8.65% Mizoram Government Stock 2016	19.02
1	8.50% Meghalaya Government Power Bonds April 2009	0.70	30	5.90% Mizoram S.D.L. 2017	33.05
2	8.50% Meghalaya Government Power Bonds October 2009	0.70	31	7.20% Mizoram S.D.L. 2017	46.82
3	8.50% Meghalaya Government Power Bonds April 2010	0.70	32	8.39% Mizoram Government Stock 2017	70.20
4	8.50% Meghalaya Government Power Bonds October 2010	0.70	33	8.30% Mizoram Government Stock 2017	47.00
5	8.50% Meghalaya Government Power Bonds April 2011	0.70	34	8.35% Mizoram Government Stock 2017	28.84
			35	8.42% Mizoram Government Stock 2017	28.85

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Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2009	Sr. No.	Particulars	Balance on the last day of March 2009
1	2	3	1	2	3
36	8.25% Mizoram Government Stock 2018	42.18	25	5.85% Nagaland S.D.L. 2015	82.15
37	9.44% Mizoram Government Stock 2018	59.60	26	5.85% Nagaland S.D.L. 2015 (II Series)	21.00
38	8.15% Mizoram Government Stock 2019	96.58	27	6.20% Nagaland S.D.L. 2015	8.40
	TOTAL (A)	964.00	28	7.02% Nagaland S.D.L. 2015	1.80
	Power Bonds		29	7.53% Nagaland S.D.L. 2015	125.09
1	8.50% Government of Mizoram Power Bonds April 2009	2.28	30	7.77% Nagaland S.D.L. 2015	59.57
2	8.50% Government of Mizoram Power Bonds October 2009	2.28	31	7.61% Nagaland S.D.L. 2016	24.17
3	8.50% Government of Mizoram Power Bonds April 2010	2.28	32	7.69% Nagaland Government Stock 2016	45.00
4	8.50% Government of Mizoram Power Bonds October 2010	2.28	33	7.81% Nagaland Government Stock 2016	40.00
5	8.50% Government of Mizoram Power Bonds April 2011	2.28	34	7.82% Nagaland Government Stock 2016	43.19
6	8.50% Government of Mizoram Power Bonds October 2011	2.28	35	7.95% Nagaland Government Stock 2016	120.00
7	8.50% Government of Mizoram Power Bonds April 2012	2.28	36	5.90% Nagaland S.D.L. 2017	42.00
8	8.50% Government of Mizoram Power Bonds October 2012	2.28	37	7.17% Nagaland S.D.L. 2017	2.04
9	8.50% Government of Mizoram Power Bonds April 2013	2.28	38	8.04% Nagaland Government Stock 2017	74.96
10	8.50% Government of Mizoram Power Bonds October 2013	2.28	39	8.30% Nagaland Government Stock 2017	140.00
11	8.50% Government of Mizoram Power Bonds April 2014	2.28	40	8.39% Nagaland Government Stock 2017	90.00
12	8.50% Government of Mizoram Power Bonds October 2014	2.28	41	8.42% Nagaland Government Stock 2017	77.00
13	8.50% Government of Mizoram Power Bonds April 2015	2.28	42	8.02% Nagaland Government Stock 2018	77.09
14	8.50% Government of Mizoram Power Bonds October 2015	2.28	43	8.58% Nagaland Government Stock 2018	160
15	8.50% Government of Mizoram Power Bonds April 2016	2.28	44	7.40% Nagaland Government Stock 2019	100
	TOTAL (B)	34.17	45	8.40% Nagaland Government Stock 2019	185
	<i>Loans not Bearing Interest (C)</i>	<i>—</i>	46	8.47% Nagaland Government Stock 2019	22
	TOTAL (A+B+C)	998.18		TOTAL (A)	2,371.32
	NAGALAND			Power Bonds	
	Loans Bearing Interest		1	8.50% Nagaland Government Power Bonds April 2009	3.95
1	11.50% Nagaland S.D.L. 2009	15.06	2	8.50% Nagaland Government Power Bonds October 2009	3.95
2	11.85% Nagaland S.D.L. 2009	63.65	3	8.50% Nagaland Government Power Bonds April 2010	3.95
3	12.25% Nagaland S.D.L. 2009	50.00	4	8.50% Nagaland Government Power Bonds October 2010	3.95
4	10.52 % Nagaland S.D.L. 2010	50.00	5	8.50% Nagaland Government Power Bonds April 2011	3.95
5	11.50 % Nagaland S.D.L. 2010	14.37	6	8.50% Nagaland Government Power Bonds October 2011	3.95
6	9.45% Nagaland S.D.L. 2011	43.00	7	8.50% Nagaland Government Power Bonds April 2012	3.95
7	10.35% Nagaland S.D.L. 2011	35.00	8	8.50% Nagaland Government Power Bonds October 2012	3.95
8	10.82% Nagaland S.D.L. 2011	54.95	9	8.50% Nagaland Government Power Bonds April 2013	3.95
9	11.50% Nagaland S.D.L. 2011	5.92	10	8.50% Nagaland Government Power Bonds October 2013	3.95
10	12.00% Nagaland S.D.L. 2011	9.88	11	8.50% Nagaland Government Power Bonds April 2014	3.95
11	6.80% Nagaland S.D.L. 2012	74.29	12	8.50% Nagaland Government Power Bonds October 2014	3.95
12	7.80% Nagaland S.D.L. 2012	36.33	13	8.50% Nagaland Government Power Bonds April 2015	3.95
13	7.80% Nagaland S.D.L. 2012 (II Series)	53.49	14	8.50% Nagaland Government Power Bonds October 2015	3.95
14	8.00% Nagaland S.D.L. 2012	20.15	15	8.50% Nagaland Government Power Bonds April 2016	3.95
15	8.30% Nagaland S.D.L. 2012	57.65		TOTAL (B)	59.19
16	6.20% Nagaland S.D.L. 2013	8.40		<i>Loans not Bearing Interest (C)</i>	<i>0.10</i>
17	6.35% Nagaland S.D.L. 2013	7.35		TOTAL (A+B+C)	2,430.61
18	6.35% Nagaland S.D.L. 2013 (II Series)	42.50		ORISSA	
19	6.40% Nagaland S.D.L. 2013	57.65		Loans Bearing Interest	
20	6.75% Nagaland S.D.L. 2013	6.99	1	11.50% Orissa Government Loan 2009	58.28
21	6.95% Nagaland S.D.L. 2013	7.00	2	11.85% Orissa S.D.L. 2009	276.40
22	5.60% Nagaland S.D.L. 2014	62.00	3	12.25% Orissa S.D.L. 2009	186.30
23	7.32% Nagaland S.D.L. 2014	21.00	4	11.00% Orissa Government Loan 2010	49.93
24	7.36% Nagaland S.D.L. 2014	34.27	5	11.50% Orissa Government Loan 2010	122.22

Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2009	Sr. No.	Particulars	Balance on the last day of March 2009
1	2	3	1	2	3
6	10.52% Orissa Government Loan 2010	106.51	PUNJAB		
7	12.00% Orissa Government Loan 2010	134.20	Loans Bearing Interest		
8	9.45% Orissa Government Loan 2011	300.00	1	11.50% Punjab S.D.L. 2009	43.43
9	10.35% Orissa Government Loan 2011	154.01	2	11.85% Punjab S.D.L. 2009	80.48
10	10.50% Orissa Government Loan 2011	131.00	3	12.25% Punjab S.D.L. 2009	300.00
11	10.82% Orissa Government Loan 2011	129.00	4	10.52% Punjab S.D.L. 2010	261.26
12	11.50% Orissa Government Loan 2011	79.42	5	11.00% Punjab S.D.L. 2010	200.02
13	12.00% Orissa Government Loan 2011	144.27	6	11.50% Punjab S.D.L. 2010	37.25
TOTAL (A)		1,871.55	7	12.00% Punjab S.D.L. 2010	100.45
14	6.80% Orissa Govt. Loan 2012	186.81	8	9.40% Punjab Government Stock 2011	130.00
15	7.80% Orissa S.D.L. 2012	154.03	9	10.35% Punjab S.D.L. 2011	200.02
16	7.80% Orissa S.D.L. 2012 (II Series)	280.23	10	11.50% Punjab S.D.L. 2011	15.35
17	8.00% Orissa S.D.L. 2012	161.07	11	12.00% Punjab S.D.L. 2011	25.63
18	8.30% Orissa S.D.L. 2012	207.24	12	6.80% Punjab Government Stock 2012	85.00
19	6.20% Orissa S.D.L. 2013	220.00	13	7.80% Punjab S.D.L. 2012	212.08
20	6.35% Orissa S.D.L. 2013	192.50	14	7.80% Punjab S.D.L. 2012 (II Series)	127.26
21	6.40% Orissa S.D.L. 2013	339.28	15	8.00% Punjab S.D.L. 2012	37.28
22	6.75% Orissa S.D.L. 2013	333.96	16	8.30% Punjab S.D.L. 2012	51.34
23	6.95% Orissa S.D.L. 2013	353.02	17	6.95% Punjab S.D.L. 2013	450.50
24	6.35% Orissa S.D.L. 2013 (II Series)	133.10	18	6.75% Punjab S.D.L. 2013	266.34
25	5.60% Orissa S.D.L. 2014	313.46	19	6.40% Punjab S.D.L. 2013	205.85
26	5.70% Orissa S.D.L. 2014	174.69	20	6.35% Punjab S.D.L. 2013	351.43
27	7.32% Orissa S.D.L. 2014	217.83	21	6.20% Punjab S.D.L. 2013	401.66
28	7.36% Orissa S.D.L. 2014	168.89	22	6.35% Punjab S.D.L. 2013 (II Series)	596.05
29	5.85% Orissa S.D.L. 2015	183.39	23	5.90% Punjab Government Stock 2013	189.78
30	5.85% Orissa S.D.L. 2015 (II Series)	481.46	24	5.60% Punjab S.D.L. 2014	210.81
31	6.20% Orissa S.D.L. 2015	220.03	25	5.70% Punjab S.D.L. 2014	512.11
32	7.77% Orissa S.D.L. 2015	506.13	26	5.85% Punjab S.D.L. 2015 (II Series)	249.99
33	5.90% Orissa S.D.L. 2017	464.21	27	7.02% Punjab S.D.L. 2015	292.50
34	7.17% Orissa S.D.L. 2017	191.00	28	6.20% Punjab S.D.L. 2015	401.69
TOTAL (B)		5,482.33	29	7.67% Punjab Government Stock 2016	619.30
Power Bonds			30	7.74% Punjab Government Stock 2016	243.36
1	8.50% Government of Orissa Power Bonds April 2009	55.14	31	7.79% Punjab Government Stock 2016	580.00
2	8.50% Government of Orissa Power Bonds October 2009	55.14	32	7.93 % Punjab Government Stock 2016	437.86
3	8.50% Government of Orissa Power Bonds April 2010	55.14	33	5.90% Punjab S.D.L. 2017	256.03
4	8.50% Government of Orissa Power Bonds October 2010	55.14	34	7.17% Punjab S.D.L. 2017	219.23
5	8.50% Government of Orissa Power Bonds April 2011	55.14	35	8.22% Punjab Government stock 2017	1,000.00
6	8.50% Government of Orissa Power Bonds October 2011	55.14	36	8.32% Punjab Government stock 2017	300.00
7	8.50% Government of Orissa Power Bonds April 2012	55.14	37	8.35% Punjab Government stock 2017	500.00
8	8.50% Government of Orissa Power Bonds October 2012	55.14	38	8.41% Punjab Government stock 2017	900.00
9	8.50% Government of Orissa Power Bonds April 2013	55.14	39	7.86 % Punjab Government Stock 2018	456.10
10	8.50% Government of Orissa Power Bonds October 2013	55.14	40	7.96 % Punjab Government Stock 2018	500.00
11	8.50% Government of Orissa Power Bonds April 2014	55.14	41	8.28 % Punjab Government Stock 2018	765.18
12	8.50% Government of Orissa Power Bonds October 2014	55.14	42	8.83 % Punjab Government Stock 2018	500.00
13	8.50% Government of Orissa Power Bonds April 2015	55.14	43	9.30 % Punjab Government Stock 2018	1,000.00
14	8.50% Government of Orissa Power Bonds October 2015	55.14	44	9.81 % Punjab Government Stock 2018	500.00
15	8.50% Government of Orissa Power Bonds April 2016	55.14	45	8.07 % Punjab Government Stock 2018	500.00
TOTAL (C)		827.16	46	7.02 % Punjab Government Stock 2018	702.17
<i>Loans not Bearing Interest (D)</i>		<i>0.14</i>	47	6.10 % Punjab Government Stock 2019	667.00
Total (A+B+C+D)		8,181.16	48	7.24 % Punjab Government Stock 2019	353.97
			49	7.68 % Punjab Government Stock 2019	695.00
			50	8.13 % Punjab Government Stock 2019	143.05
			TOTAL [A]		17,873.81

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Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2009	Sr. No.	Particulars	Balance on the last day of March 2009
1	2	3	1	2	3
Power Bonds			29	5.85% Rajasthan S.D.L. 2015	571.19
1	8.50% Punjab Government Power Bonds April 2009	31.87	30	5.85% Rajasthan S.D.L. 2015 (II Series)	300.03
2	8.50% Punjab Government Power Bonds October 2009	31.87	31	6.20% Rajasthan S.D.L. 2015	381.23
3	8.50% Punjab Government Power Bonds April 2010	31.87	32	7.02% Rajasthan S.D.L. 2015	267.75
4	8.50% Punjab Government Power Bonds October 2010	31.87	33	7.77% Rajasthan S.D.L. 2015	540.83
5	8.50% Punjab Government Power Bonds April 2011	31.87	34	7.65% Rajasthan Government Stock 2016	500.00
6	8.50% Punjab Government Power Bonds October 2011	31.87	35	7.74% Rajasthan Government Stock 2016	274.01
7	8.50% Punjab Government Power Bonds April 2012	31.87	36	7.81% Rajasthan Government Stock 2016	300.00
8	8.50% Punjab Government Power Bonds October 2012	31.87	37	8.62% Rajasthan Government Stock 2016	225.00
9	8.50% Punjab Government Power Bonds April 2013	31.87	38	8.11% Rajasthan Government Stock 2016	500.00
10	8.50% Punjab Government Power Bonds October 2013	31.87	39	5.90% Rajasthan S.D.L. 2017	230.00
11	8.50% Punjab Government Power Bonds April 2014	31.87	40	8.25% Rajasthan Government Stock 2017	200.00
12	8.50% Punjab Government Power Bonds October 2014	31.87	41	8.30% Rajasthan Government Stock 2017	750.00
13	8.50% Punjab Government Power Bonds April 2015	31.87	42	8.32% Rajasthan Government Stock 2017	950.00
14	8.50% Punjab Government Power Bonds October 2015	31.87	43	8.45% Rajasthan Government Stock 2017	215.00
15	8.50% Punjab Government Power Bonds April 2016	31.87	44	8.46% Rajasthan Government Stock 2017	500.00
TOTAL [B]		478.01	45	7.84% Rajasthan Government Stock 2018	549.33
<i>Loans not Bearing Interest (C)</i>		0.10	46	7.93% Rajasthan Government Stock 2018	220.00
TOTAL [A+B+C]		18,351.91	47	8.06% Rajasthan Government Stock 2018	600.00
RAJASTHAN			48	8.40% Rajasthan Government Stock 2018	202.63
Loans Bearing Interest			49	8.88% Rajasthan Government Stock 2018	500.00
1	11.50% Rajasthan S.D.L. 2009	165.28	50	8.26% Rajasthan Government Stock 2018	500.00
2	11.85% Rajasthan S.D.L. 2009	243.32	51	7.80% Rajasthan Government Stock 2018	1,000.00
3	12.25% Rajasthan S.D.L. 2009	700.00	52	6.41% Rajasthan Government Stock 2018	1,162.00
4	10.52% Rajasthan S.D.L. 2010	342.56	53	7.29% Rajasthan Government Stock 2019	1,000.00
5	11.00% Rajasthan S.D.L. 2010	280.03	54	7.77% Rajasthan Government Stock 2019	1,250.00
6	11.50% Rajasthan S.D.L. 2010	160.79	55	8.46% Rajasthan Government Stock 2019	592.61
7	12.00% Rajasthan S.D.L. 2010	425.18	56	8.28% Rajasthan Government Stock 2019	351.19
8	9.45% Rajasthan S.D.L. 2011	350.00	52	2.50% Rajasthan Jagir Resumption Addl.Rehabilitation Bonds	0.07
9	10.35% Rajasthan S.D.L. 2011	446.15	53	2.50% Rajasthan Jagir Resumption Compensation Rehabilitation Bonds	0.09
10	10.50% Rajasthan S.D.L. 2011	280.00	54	2.50% Rajasthan Zamindari & Biswari Abolition Compensation Bonds	0.04
11	10.82% Rajasthan S.D.L. 2011	134.33	TOTAL (B)		24,499.22
12	11.50% Rajasthan S.D.L. 2011	76.63	Power Bonds		
13	12.00% Rajasthan S.D.L. 2011	127.69	1	Government of Rajasthan Power Bonds April 2009	18.44
14	6.80% Rajasthan S.D.L. 2012	283.94	2	Government of Rajasthan Power Bonds October 2009	18.44
15	7.80% Rajasthan S.D.L. 2012	248.52	3	Government of Rajasthan Power Bonds April 2010	18.44
16	7.80% Rajasthan S.D.L. 2012 (II Series)	425.98	4	Government of Rajasthan Power Bonds October 2010	18.44
17	8.00% Rajasthan S.D.L. 2012	177.87	5	Government of Rajasthan Power Bonds April 2011	18.44
18	8.30% Rajasthan S.D.L. 2012	218.08	6	Government of Rajasthan Power Bonds October 2011	18.44
19	6.20% Rajasthan S.D.L. 2013	381.22	7	Government of Rajasthan Power Bonds April 2015	18.44
20	6.35% Rajasthan S.D.L. 2013	333.58	8	Government of Rajasthan Power Bonds October 2015	18.44
21	6.40% Rajasthan S.D.L. 2013	516.65	9	Government of Rajasthan Power Bonds April 2016	18.44
22	6.75% Rajasthan S.D.L. 2013	711.63	TOTAL (C)		165.95
23	6.95% Rajasthan S.D.L. 2013	713.35	<i>Loans not Bearing Interest (D)</i>		0.19
24	6.35% Rajasthan S.D.L. 2013 (II Series)	393.37	TOTAL (A+B+C+D)		24,665.36
25	5.60% Rajasthan S.D.L. 2014	512.84			
26	5.70% Rajasthan S.D.L. 2014	495.33			
27	7.32% Rajasthan S.D.L. 2014	217.06			
28	7.36% Rajasthan S.D.L. 2014	504.86			

Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2009	Sr. No.	Particulars	Balance on the last day of March 2009
1	2	3	1	2	3
SIKKIM					
Loans Bearing Interest					
1	11.50% Sikkim S.D.L. 2009 (1989-90)	5.11	13	8.50% Government of Sikkim Power Bonds April 2015	2.39
2	11.85% Sikkim S.D.L. 2009	10.90	14	8.50% Government of Sikkim Power Bonds October 2015 8]	2.39
3	12.25% Sikkim S.D.L. 2009	35.00	15	8.50% Government of Sikkim Power Bonds April 2016	2.39
4	10.52% Sikkim S.D.L. 2010	25.00		TOTAL [B]	35.85
5	11.50% Sikkim S.D.L. 2010	6.11	1	Loans Not Bearing Interest (C)	0.25
6	9.45% Sikkim S.D.L. 2011	4.58		TOTAL [A+B+C]	1,025.64
7	10.35% Sikkim S.D.L. 2011	5.42	TAMIL NADU		
8	11.50% Sikkim S.D.L. 2011	2.52	Loans Bearing Interest		
9	12.00% Sikkim S.D.L. 2011	4.20	1	11.50% Tamil Nadu S.D.L. 2009	200.42
10	6.80% Sikkim S.D.L. 2012	3.89	2	11.74% Tamil Nadu Government Stock 2009	200.00
11	7.80% Sikkim S.D.L. 2012 (II Series)	6.11	3	11.85% Tamil Nadu S.D.L. 2009	24.18
12	6.95% Sikkim S.D.L. 2013	10.00	4	12.25% Tamil Nadu S.D.L. 2009	450.00
13	6.40% Sikkim S.D.L. 2013	6.67	5	10.52% Tamil Nadu S.D.L. 2010	400.00
14	6.35% Sikkim S.D.L. 2013	4.70	6	11.50% Tamil Nadu S.D.L. 2010	185.12
15	6.20% Sikkim S.D.L. 2013	5.20	7	11.70% Tamil Nadu S.D.L. 2010	290.00
16	5.60% Sikkim S.D.L. 2014	6.11	8	12.00% Tamil Nadu S.D.L. 2010	152.53
17	7.32% Sikkim S.D.L. 2014	5.63	9	9.38% Tamil Nadu Government Stock 2011	320.00
18	7.36% Sikkim S.D.L. 2014	10.68	10	9.45% Tamil Nadu S.D.L. 2011	137.42
19	6.20% Sikkim S.D.L. 2015	5.20	11	10.35% Tamil Nadu S.D.L. 2011	460.00
20	5.85% Sikkim S.D.L. 2015	9.83	12	10.50% Tamil Nadu S.D.L. 2011	249.94
21	7.53% Sikkim S.D.L. 2015	8.71	13	11.50% Tamil Nadu S.D.L. 2011	86.91
22	7.77% Sikkim S.D.L. 2015	18.49	14	12.00% Tamil Nadu S.D.L. 2011	146.14
23	7.61% Sikkim S.D.L. 2016	11.15	15	6.80% Tamil Nadu S.D.L. 2012	145.94
24	7.70% Sikkim Government Stock 2016	65.65	16	7.30% Tamil Nadu Government Stock 2012	275.00
25	7.82% Sikkim Government Stock 2016	50.26	17	7.80% Tamil Nadu S.D.L. 2012	309.02
26	8.65% Sikkim Government Stock 2016	64.35	18	7.80% Tamil Nadu S.D.L. 2012 (II Series)	406.48
27	5.90% Sikkim S.D.L. 2017	30.00	19	8.00% Tamil Nadu S.D.L. 2012	107.37
28	7.17% Sikkim S.D.L. 2017	25.15	20	8.30% Tamil Nadu S.D.L. 2012	134.96
29	8.20% Sikkim Government Stock 2017	112.11	21	6.95% Tamil Nadu S.D.L. 2013	728.57
30	7.00% Sikkim Government Stock 2018	293.02	22	6.75% Tamil Nadu S.D.L. 2013	460.40
31	8.02% Sikkim Government Stock 2018	137.80	23	6.40% Tamil Nadu S.D.L. 2013	657.07
	TOTAL [A]	989.54	24	6.35% Tamil Nadu S.D.L. 2013	335.00
Power Bonds			25	6.20% Tamil Nadu S.D.L. 2013	382.97
1	8.50% Government of Sikkim Power Bonds April 2009	2.39	26	6.35% Tamil Nadu S.D.L. 2013 (II Series)	443.27
2	8.50% Government of Sikkim Power Bonds SEPT 2009	2.39	27	6.00% Tamil Nadu Government Stock 2013	250.00
3	8.50% Government of Sikkim Power Bonds April 2010	2.39	28	5.60% Tamil Nadu S.D.L. 2014	580.56
4	8.50% Government of Sikkim Power Bonds October 2010	2.39	29	5.70% Tamil Nadu S.D.L. 2014	722.60
5	8.50% Government of Sikkim Power Bonds April 2011	2.39	30	7.10% Tamil Nadu Government Stock 2014	270.00
6	8.50% Government of Sikkim Power Bonds October 2011	2.39	31	7.36% Tamil Nadu S.D.L. 2014	449.93
7	8.50% Government of Sikkim Power Bonds April 2012	2.39	32	6.20% Tamil Nadu S.D.L. 2015	383.01
8	8.50% Government of Sikkim Power Bonds October 2012	2.39	33	5.85% Tamil Nadu S.D.L. 2015	150.10
9	8.50% Government of Sikkim Power Bonds April 2013	2.39	34	5.85% Tamil Nadu S.D.L. 2015 (II Series)	249.95
10	8.50% Government of Sikkim Power Bonds October 2013	2.39	35	7.02% Tamil Nadu S.D.L. 2015	133.01
11	8.50% Government of Sikkim Power Bonds April 2014	2.39	36	7.35% Tamil Nadu S.D.L. 2015	209.50
12	8.50% Government of Sikkim Power Bonds October 2014	2.39	37	7.77% Tamil Nadu S.D.L. 2015	200.01
			38	7.68% Tamil Nadu Government Stock 2016	600.00
			39	7.79% Tamil Nadu Government Stock 2016	609.38
			40	7.93% Tamil Nadu Government Stock 2016	400.00
			41	5.90% Tamil Nadu S.D.L. 2017	442.86

Statements

Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2009
1	2	3
42	7.96% Tamil Nadu Government Stock 2017	500.00
43	8.14% Tamil Nadu Government Stock 2017	500.00
44	8.19% Tamil Nadu Government Stock 2017	500.00
45	8.30% Tamil Nadu Government Stock 2017	300.00
46	8.32% Tamil Nadu Government Stock 2017	414.47
47	8.39% Tamil Nadu Government Stock 2017	500.00
48	8.39% Tamil Nadu Government Stock 2017	500.00
49	8.47% Tamil Nadu Government Stock 2017	600.00
50	7.85% Tamil Nadu Government Stock 2018	750.00
51	7.96% Tamil Nadu Government Stock 2018	1,000.00
52	8.12% Tamil Nadu Government Stock 2018	792.44
53	8.23% Tamil Nadu Government Stock 2018	750.00
54	6.95% Tamil Nadu Government Stock 2018	750.00
55	6.40% Tamil Nadu Government Stock 2018	1,000.00
56	6.65% Tamil Nadu Government Stock 2019	1,000.00
57	7.00% Tamil Nadu Government Stock 2019	1,000.00
58	7.26% Tamil Nadu Government Stock 2019	1,200.00
59	7.45% Tamil Nadu Government Stock 2019	1,000.00
60	7.65% Tamil Nadu Government Stock 2019	1,200.00
61	8.48% Tamil Nadu Government Stock 2019	1,216.80
62	8.24% Tamil Nadu Government Stock 2019	480.93
TOTAL [A]		29,294.23
Loans not Bearing Interest (B)		1.21
TOTAL (A+B)		29,295.45
TRIPURA		
Loans Bearing Interest		
1	11.50 % Tripura S.D.L. 2009	12.93
2	11.85 % Tripura S.D.L. 2009	46.92
3	12.25 % Tripura S.D.L. 2009	36.13
4	10.52% Tripura S.D.L. 2010	50.00
5	11.50% Tripura S.D.L. 2010	12.84
6	9.45% Tripura S.D.L.2011	27.00
7	10.35% Tripura S.D.L. 2011	30.00
8	10.82% Tripura S.D.L. 2011	29.95
9	11.50% Tripura S.D.L. 2011	5.08
10	12.00% Tripura S.D.L. 2011	11.49
11	6.80% Tripura S.D.L. 2012	24.19
12	7.80% Tripura S.D.L. 2012	25.34
13	7.80% Tripura S.D.L. 2012 (II Series)	34.92
14	6.20% Tripura S.D.L. 2013	20.40
15	6.35% Tripura S.D.L. 2013	17.85
16	6.40% Tripura S.D.L. 2013	39.42
17	6.75% Tripura S.D.L. 2013	17.00
18	6.95% Tripura S.D.L. 2013	20.00
19	5.60% Tripura S.D.L. 2014	41.60
20	7.32% Tripura S.D.L. 2014	22.00
21	7.36% Tripura S.D.L. 2014	39.85
22	5.85% Tripura S.D.L. 2015	61.93
23	5.85% Tripura S.D.L. 2015 (II Series)	13.00
24	6.20% Tripura S.D.L. 2015	20.40
25	7.02% Tripura S.D.L. 2015	1.50

Sr. No.	Particulars	Balance on the last day of March 2009
1	2	3
26	7.45% Tripura Government Stock 2015	40.00
27	7.77% Tripura S.D.L. 2015	30.08
28	7.61% Tripura S.D.L. 2016	42.09
29	7.70% Tripura Government Stock 2016	25.03
30	8.11% Tripura Government Stock 2016	35.00
31	5.90% Tripura S.D.L. 2017	56.00
32	7.17% Tripura S.D.L. 2017	145.94
33	7.77% Tripura S.D.L. 2019	156.00
TOTAL (A)		1,191.89
Power Bonds		
1	8.50% Government of Tripura Power Bonds April 2009	3.18
2	8.50% Government of Tripura Power Bonds October 2009	3.18
3	8.50% Government of Tripura Power Bonds April 2010	3.18
4	8.50% Government of Tripura Power Bonds October 2010	3.18
5	8.50% Government of Tripura Power Bonds April 2011	3.18
6	8.50% Government of Tripura Power Bonds October 2011	3.18
7	8.50% Government of Tripura Power Bonds April 2012	3.18
8	8.50% Government of Tripura Power Bonds Octber 2012	3.18
9	8.50% Government of Tripura Power Bonds April 2013	3.18
10	8.50% Government of Tripura Power Bonds October 2013	3.18
11	8.50% Government of Tripura Power Bonds April 2014	3.18
12	8.50% Government of Tripura Power Bonds October 2014	3.18
13	8.50% Government of Tripura Power Bonds April 2015	3.18
14	8.50% Government of Tripura Power Bonds October 2015	3.18
15	8.50% Government of Tripura Power Bonds April 2016	3.18
TOTAL (B)		47.63
Loans not Bearing Interest (C)		0.07
TOTAL (A+B+C)		1,239.59
UTTAR PRADESH ⁵		
Loans Bearing Interest		
1	11.50% Uttar Pradesh S.D.L. 2009	440.15
2	11.85% Uttar Pradesh S.D.L. 2009	759.74
3	12.25% Uttar Pradesh S.D.L. 2009	819.57
4	10.52% Uttar Pradesh S.D.L. 2010	854.71
5	11.00% Uttar Pradesh S.D.L. 2010	474.86
6	11.30% Uttar Pradesh S.D.L. 2010	139.49
7	11.50% Uttar Pradesh S.D.L. 2010	435.83
8	12.00% Uttar Pradesh S.D.L. 2010	332.38
9	11.50% Uttar Pradesh S.D.L. 2011	194.47
10	12.00% Uttar Pradesh S.D.L. 2011	352.63
11	2.75% Uttar Pradesh ZARG Bonds	11.22
12	3.25% Uttar Pradesh Estates Act Bonds	0.20
13	3.50% Uttar Pradesh Land Ceiling Compensation Bonds	0.30
14	2.50% Uttar Pradesh ZA Comp. Bonds	0.33
15	2.50% Uttar Pradesh ZA Comp. Bonds Certificate	27.66
TOTAL (A)		4,843.54

Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2009	Sr. No.	Particulars	Balance on the last day of March 2009
1	2	3	1	2	3
16	8.37% Uttar Pradesh S.D.L. 2011	207.35	5	8.50% Government of Uttar Pradesh Power Bonds April 2011	293.59
17	9.45% Uttar Pradesh S.D.L. 2011	597.75	6	8.50% Government of Uttar Pradesh Power Bonds October 2011	293.59
18	10.35% Uttar Pradesh S.D.L. 2011	574.94	7	8.50% Government of Uttar Pradesh Power Bonds April 2012	293.59
19	10.82% Uttar Pradesh S.D.L. 2011	302.45	8	8.50% Government of Uttar Pradesh Power Bonds October 2012	293.59
20	6.80% Uttar Pradesh S.D.L. 2012	542.49	9	8.50% Government of Uttar Pradesh Power Bonds April 2013	293.59
21	7.80% Uttar Pradesh S.D.L. 2012	432.67	10	8.50% Government of Uttar Pradesh Power Bonds October 2013	293.59
22	7.80% Uttar Pradesh S.D.L. 2012 (II Series)	813.82	11	8.50% Government of Uttar Pradesh Power Bonds April 2014	293.59
23	8.00% Uttar Pradesh S.D.L. 2012	471.51	12	8.50% Government of Uttar Pradesh Power Bonds October 2014	293.59
24	8.30% Uttar Pradesh S.D.L. 2012	597.50	13	8.50% Government of Uttar Pradesh Power Bonds April 2015	293.59
25	6.20% Uttar Pradesh S.D.L. 2013	808.00	14	8.50% Government of Uttar Pradesh Power Bonds October 2015	293.59
26	6.35% Uttar Pradesh S.D.L. 2013	707.92	15	8.50% Government of Uttar Pradesh Power Bonds April 2016	293.59
27	6.40% Uttar Pradesh S.D.L. 2013	916.49		TOTAL (C)	4,403.90
28	6.75% Uttar Pradesh S.D.L. 2013	598.78		<i>Loans not Bearing Interest (D)</i>	<i>2.95</i>
29	6.95% Uttar Pradesh S.D.L. 2013	849.15		TOTAL (A+B+C+D)	48,132.57
30	6.35% Uttar Pradesh S.D.L. 2013 (II Series)	513.57			
31	5.60% Uttar Pradesh S.D.L. 2014	775.20		UTTARAKHAND⁶	
32	5.70% Uttar Pradesh S.D.L. 2014	735.00		Loans Bearing Interest	
33	7.32% Uttar Pradesh S.D.L. 2014	1,144.40	1	11.50% Uttar Pradesh S.D.L. 2009	23.32
34	7.36% Uttar Pradesh S.D.L. 2014	367.12	2	11.85% Uttar Pradesh S.D.L. 2009	40.26
35	5.85% Uttar Pradesh S.D.L. 2015	794.55	3	12.25% Uttar Pradesh S.D.L. 2009	43.43
36	5.85% Uttar Pradesh S.D.L. 2015 (II Series)	474.17	4	10.52% Uttar Pradesh S.D.L. 2010	45.29
37	6.20% Uttar Pradesh S.D.L. 2015	808.05	5	11.00% Uttar Pradesh S.D.L. 2010	25.16
38	7.02% Uttar Pradesh S.D.L. 2015	491.91	6	11.30% Uttar Pradesh S.D.L. 2010	7.39
39	7.53% Uttar Pradesh S.D.L. 2015	1,500.14	7	11.50% Uttar Pradesh S.D.L. 2010	23.09
40	7.77% Uttar Pradesh S.D.L. 2015	996.97	8	12.00% Uttar Pradesh S.D.L. 2010	17.61
41	7.85% Uttar Pradesh Government Stock 2016	599.33	9	11.50% Uttar Pradesh S.D.L. 2011	10.30
42	8.00% Uttar Pradesh Government Stock 2016	1,632.90	10	12.00% Uttar Pradesh S.D.L. 2011	18.69
43	5.90% Uttar Pradesh S.D.L. 2017	865.40	11	2.75% Uttar Pradesh ZARG Bonds .	0.59
44	7.17% Uttar Pradesh S.D.L. 2017	32.30	12	3.25% Uttar Pradesh Estates Act Bonds	0.01
45	8.45% Uttar Pradesh Government Stock 2017	1,615.01	13	3.50% Uttar Pradesh Land Ceiling Compensation Bonds	0.02
46	8.55% Uttar Pradesh Government Stock 2017	1,000.00	14	2.50% Uttar Pradesh ZA Compensation Bonds Certificates	0.02
47	8.01% Uttar Pradesh Government Stock 2018	1,500.00	15	2.50% Uttar Pradesh ZA Compensation Bonds Certificates	1.47
48	8.07% Uttar Pradesh Government Stock 2018	1,100.00		TOTAL (A)	256.7
49	8.25% Uttar Pradesh Government Stock 2018	822.00	16	9.45% Uttarakhand S.D.L. 2011	126.25
50	8.51% Uttar Pradesh Government Stock 2018	1,000.00	17	10.35% Uttarakhand S.D.L. 2011	45.00
51	9.59% Uttar Pradesh Government Stock 2018	1,000.00	18	10.82% Uttarakhand S.D.L. 2011	15.99
52	9.30% Uttar Pradesh Government Stock 2018	1,000.00	19	6.80% Uttarakhand S.D.L. 2012	286.29
53	8.89% Uttar Pradesh Government Stock 2018	1,000.00	20	7.80% Uttarakhand S.D.L. 2012	56.85
54	7.89% Uttar Pradesh Government Stock 2018	1,000.00	21	7.80% Uttarakhand S.D.L. 2012 (II Series)	22.74
55	7.03% Uttar Pradesh Government Stock 2018	1,000.00	22	8.00% Uttarakhand S.D.L. 2012	19.23
56	7.10% Uttar Pradesh Government Stock 2019	1,099.33	23	8.30% Uttarakhand S.D.L. 2012	21.26
57	8.57% Uttar Pradesh Government Stock 2019	3,000.00	24	6.20% Uttarakhand S.D.L. 2013	339.24
58	8.59% Uttar Pradesh Government Stock 2019	2,594.00	25	6.35% Uttarakhand S.D.L. 2013	296.95
	TOTAL (B)	38,882.18	26	6.40% Uttarakhand S.D.L. 2013	127.68
	TOTAL (A+B)	43,725.72	27	6.75% Uttarakhand S.D.L. 2013	291.99
	Power Bonds		28	6.95% Uttarakhand S.D.L. 2013	292.00
1	8.50% Government of Uttar Pradesh Power Bonds April 2009	293.59	29	5.60% Uttarakhand S.D.L. 2014	209.00
2	8.50% Government of Uttar Pradesh Power Bonds October 2009	293.59	30	7.32 % Uttarakhand S.D.L. 2014	32.54
3	8.50% Government of Uttar Pradesh Power Bonds April 2010	293.59	31	7.36 % Uttarakhand S.D.L. 2014	67.31
4	8.50% Government of Uttar Pradesh Power Bonds October 2010	293.59			

Statements

Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2009	Sr. No.	Particulars	Balance on the last day of March 2009
1	2	3	1	2	3
32	5.85% Uttarakhand S.D.L. 2015	262.70	12	11.50% West Bengal S.D.L. 2011	94.10
33	6.20% Uttarakhand S.D.L. 2015	339.25	13	12.00% West Bengal S.D.L. 2011	177.08
34	7.77% Uttarakhand S.D.L. 2015	92.00	14	7.35% West Bengal Government Stock 2012	152.65
35	7.70% Uttarakhand Government Stock 2016	250.00	15	7.80% West Bengal S.D.L. 2012	384.37
36	7.72% Uttarakhand Government Stock 2016	226.25	16	6.20% West Bengal S.D.L. 2012 (II Series)	229.05
37	7.95% Uttarakhand Government Stock 2016	158.65	17	8.00% West Bengal S.D.L. 2012	160.83
38	8.38% Uttarakhand Government Stock 2017	210.54	18	8.30% West Bengal S.D.L. 2012	245.90
39	8.39% Uttarakhand Government Stock 2017	250.00	19	5.78% West Bengal Government Stock 2013	335.00
40	7.87% Uttarakhand Government Stock 2018	250.00	20	6.20% West Bengal S D L 2013	1,170.57
41	8.12% Uttarakhand Government Stock 2018	250.00	21	6.35% West Bengal S.D.L. 2013	1,024.11
42	8.68% Uttarakhand Government Stock 2018	80.00	22	6.35% West Bengal S.D.L. 2013 (II Series)	680.60
43	8.50% Uttarakhand Government Stock 2018	250.00	23	6.40% West Bengal S.D.L. 2013	465.71
44	8.39% Uttarakhand Government Stock 2018	200.00	24	6.75% West Bengal S.D.L. 2013	838.23
45	7.00% Uttarakhand Government Stock 2018	215.00	25	6.95% West Bengal S.D.L. 2013	901.77
46	7.45% Uttarakhand Government Stock 2019	251.69	26	5.60% West Bengal S.D.L. 2014	406.22
47	8.55% Uttarakhand Government Stock 2019	94.00	27	5.70% West Bengal S.D.L. 2014	1,112.58
TOTAL (B)		5,630.40	28	7.15% West Bengal Government stock 2014	259.00
Power Bonds			29	7.32% West Bengal S.D.L. 2014	182.92
1	8.50% Government of Uttarakhand Power Bonds April 2009	28.60	30	7.36% West Bengal S.D.L. 2014	289.31
2	8.50% Government of Uttarakhand Power Bonds October 2009	28.60	31	5.85% West Bengal S.D.L. 2015	164.22
3	8.50% Government of Uttarakhand Power Bonds April 2010	28.60	32	5.85% West Bengal S.D.L. 2015 (II Series)	500.00
4	8.50% Government of Uttarakhand Power Bonds October 2010	28.60	33	6.20% West Bengal S.D.L. 2015	1,170.59
5	8.50% Government of Uttarakhand Power Bonds April 2011	28.60	34	7.02% West Bengal S.D.L. 2015	542.21
6	8.50% Government of Uttarakhand Power Bonds October 2011	28.60	35	7.39% West Bengal Government Stock 2015	449.45
7	8.50% Government of Uttarakhand Power Bonds April 2012	28.60	36	7.53% West Bengal S.D.L. 2015	633.49
8	8.50% Government of Uttarakhand Power Bonds October 2012	28.60	37	7.77% West Bengal S.D.L. 2015	631.53
9	8.50% Government of Uttarakhand Power Bonds April 2013	28.60	38	7.74% West Bengal Government Stock 2016	466.67
10	8.50% Government of Uttarakhand Power Bonds October 2013	28.60	39	7.93% West Bengal Government Stock 2016	869.34
11	8.50% Government of Uttarakhand Power Bonds April 2014	28.60	40	5.90% West Bengal S.D.L. 2017	898.96
12	8.50% Government of Uttarakhand Power Bonds October 2014	28.60	41	7.17% West Bengal S.D.L. 2017	965.99
13	8.50% Government of Uttarakhand Power Bonds April 2015	28.60	42	8.39% West Bengal Government Stock 2017	1,098.06
14	8.50% Government of Uttarakhand Power Bonds October 2015	28.60	43	8.40% West Bengal Government Stock 2017	1,000.00
15	8.50% Government of Uttarakhand Power Bonds April 2016	28.60	44	8.40% West Bengal Government Stock 2017	2,000.00
TOTAL (C)		429.00	45	8.48% West Bengal Government Stock 2017	964.59
<i>Loans not Bearing Interest (D)</i>		<i>2.95</i>	46	8.48% West Bengal Government Stock 2017	2,100.00
TOTAL (A+B+C+D)		6,319.00	47	8.50% West Bengal Government Stock 2017	2,100.00
WEST BENGAL			48	6.43% West Bengal Government Stock 2018	887.72
Loans Bearing Interest			49	7.86% West Bengal Government Stock 2018	1,500.00
1	11.50% West Bengal S.D.L. 2009	180.83	50	7.87% West Bengal Government Stock 2018	1,400.00
2	11.85% West Bengal S.D.L. 2009	272.68	51	8.07% West Bengal Government Stock 2018	600.00
3	12.25% West Bengal S.D.L. 2009	494.00	52	8.30% West Bengal Government Stock 2018	944.00
4	10.52% West Bengal S.D.L. 2010	372.56	53	8.52% West Bengal Government Stock 2018	1,000.00
5	11.50% West Bengal S.D.L. 2010	178.45	54	8.60% West Bengal Government Stock 2018	1,853.00
6	11.80% West Bengal Government Stock 2010	250.00	55	8.80% West Bengal Government Stock 2018	1,800.00
7	12.00% West Bengal S.D.L. 2010	104.81	56	9.38% West Bengal Government Stock 2018	800.00
8	9.45% West Bengal S.D.L. 2011	75.00	57	9.90% West Bengal Government Stock 2018	800.00
9	9.72% West Bengal Government Stock 2011	250.00	58	7.27% West Bengal Government Stock 2019	1,000.00
10	10.35% West Bengal S.D.L. 2011	387.74	59	8.25% West Bengal Government Stock 2019	189.64
11	10.50% West Bengal S.D.L. 2011	150.00	60	8.43% West Bengal Government Stock 2019	1,967.10
			61	West Bengal Estate Acquisition Compensation Bonds	2.24
			62	5.00% ULC (West Bengal) Bonds 1976	0.03
			TOTAL (A)		43,124.88

Statement 32: State Government Market Loans (Concl.d.)

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2009	Sr. No.	Particulars	Balance on the last day of March 2009
1	2	3	1	2	3
Power Bonds			PUDUCHERRY		
1	8.50% West Bengal Government Power Bonds April 2009	98.19	Loans Bearing Interest		
2	8.50% West Bengal Government Power Bonds October 2009	98.19	1	7.90% Puducherry Government Stock 2018	177.00
3	8.50% West Bengal Government Power Bonds April 2010	98.19	2	8.40% Puducherry Government Stock 2018	160.00
4	8.50% West Bengal Government Power Bonds October 2010	98.19	3	8.81% Puducherry Government Stock 2018	100.00
5	8.50% West Bengal Government Power Bonds April 2011	98.19	4	8.48% Puducherry Government Stock 2019	2.95
6	8.50% West Bengal Government Power Bonds October 2011	98.19	5	8.55% Puducherry Government Stock 2019	247.48
7	8.50% West Bengal Government Power Bonds April 2012	98.19			
8	8.50% West Bengal Government Power Bonds October 2012	98.19		TOTAL	687.43
9	8.50% West Bengal Government Power Bonds April 2013	98.19			
10	8.50% West Bengal Government Power Bonds October 2013	98.19			
11	8.50% West Bengal Government Power Bonds April 2014	98.19			
12	8.50% West Bengal Government Power Bonds October 2014	98.19			
13	8.50% West Bengal Government Power Bonds April 2015	98.19			
14	8.50% West Bengal Government Power Bonds October 2015	98.19			
15	8.50% West Bengal Government Power Bonds April 2016	98.19			
	TOTAL (B)	1,472.83			
	<i>Loans not bearing interest (C)</i>	<i>2.41</i>			
	TOTAL (A+B+C)	44,600.13			

S.D.L. : State Development Loan.

- Note :**
1. The loans at Sr. No.1 to 10 have been apportioned as per Government of India order No. F. 9(3)-B(s)/2002 dated July 26, 2002 of the Ministry of Finance, Department of Economic Affairs.
 2. The loans at Sr. No.1 to 10 have been apportioned as per Government of India order No. F.9(3)-B(s)/2002 dated July 26, 2002 of the Ministry of Finance, Department of Economic Affairs.
 3. The loans at Sr. No.1 to 13 have been apportioned as per Government of India order No. F.9 (2)-B(s)/2002 dated June 25, 2002 of the Ministry of Finance, Department of Economic Affairs.
 4. The loans at Sr. No.1 to 13 have been apportioned as per Government of India order No. F.9(2)-B(s)/2002 dated June 25, 2002 of the Ministry of Finance, Department of Economic Affairs.
 5. The loans at Sr. No.1 to 19 have been apportioned as per Government of India order No. F.9(1)-B(s)/2002 dated October 11, 2002 of the Ministry of Finance, Department of Economic Affairs.
 6. The loans at Sr. No.1 to 19 have been apportioned as per Government of India order No. F.9(1)-B(s)/2002 dated October 11, 2002 of the Ministry of Finance, Department of Economic Affairs.

Source : Reserve Bank records.

Statements

Statement 33: Outstanding Market Loans of State Governments
(As at end-March 2009)

(Amount in Rs. crore)

State	State Development Loans	Power Bonds	Market loans Not Bearing Interest	Compensation Bonds	Total Outstanding Market Loans
1	2	3	4	5	6= 2 to 5
I. Non-Special Category					
1. Andhra Pradesh	38,336.3	1,827.1	0.9	0.1	40,164.3
2. Bihar	13,370.1	1,556.7	0.3	21.0	14,948.1
3. Chhattisgarh	2,326.1	362.4	1.4	0.1	2,690.0
4. Goa	1,880.9	—	0.2	—	1,881.1
5. Gujarat	26,878.5	1,221.5	1.4	2.4	28,103.9
6. Haryana	7,245.5	1,516.7	0.1	—	8,762.4
7. Jharkhand	5,971.7	1,586.5	0.3	7.1	7,565.6
8. Karnataka	18,572.0	—	0.2	0.4	18,572.6
9. Kerala	21,262.6	868.7	0.2	1.0	22,132.5
10. Madhya Pradesh	16,572.0	1,997.9	1.3	0.4	18,571.6
11. Maharashtra	44,678.0	763.9	1.8	2.6	45,446.4
12. Orissa	7,353.9	827.2	0.1	—	8,181.2
13. Punjab	17,873.8	478.0	0.1	—	18,351.9
14. Rajasthan	24,499.0	166.0	0.2	0.2	24,665.4
15. Tamil Nadu	29,294.2	—	1.2	—	29,295.4
16. Uttar Pradesh	43,686.0	4,403.9	2.9	39.7	48,132.6
17. West Bengal	43,122.6	1,472.8	2.4	2.3	44,600.1
II. Special Category					
1. Arunachal Pradesh	614.8	18.1	—	—	632.8
2. Assam	9,255.3	643.2	0.1	0.1	9,898.6
3. Himachal Pradesh	7,657.8	52.7	0.1	—	7,710.6
4. Jammu and Kashmir	7,274.6	1,193.1	0.2	—	8,468.0
5. Manipur	1,342.2	117.8	0.3	—	1,460.4
6. Meghalaya	1,453.9	10.5	—	—	1,464.4
7. Mizoram	964.0	34.2	—	—	998.2
8. Nagaland	2,371.3	59.2	0.1	—	2,430.6
9. Sikkim	989.5	35.9	0.25	—	1,025.6
10. Tripura	1,191.9	47.6	0.1	—	1,239.6
11. Uttarakhand	5,884.9	429.0	2.9	2.1	6,319.0
All States	4,01,924	21,690.5	19.1	79.5	4,23,712.8
<i>Memo Item:</i>					
1. Puducherry	687.4	—	—	—	687.4

‘—’ : Nil/Negligible.

Source : Reserve Bank records.

Statement 34: Maturity Profile of Outstanding State Government Securities
(Outstanding as on March 31, 2009)

(Rs. crore)

State/Year	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	Total
1	2	3	4	5	6	7	8	9	10	11	12	13	14
I. Non-Special Category													
1. Andhra Pradesh	2,098	1,639	2,394	3,401	2,726	2,733	2,682	3,079	6,650	10,934	—	—	38,336
2. Bihar	498	892	1,407	1,335	1,153	1,433	1,267	895	1,092	3,397	—	—	13,370
3. Chhattisgarh	280	235	313	464	156	392	183	302	—	—	—	—	2,326
4. Goa	82	89	99	155	109	133	165	149	400	500	—	—	1,881
5. Gujarat	930	894	1,254	2,537	2,283	1,512	1,532	629	6,775	8,534	—	—	26,879
6. Haryana	316	292	362	756	825	827	932	141	—	2,795	—	—	7,246
7. Jharkhand	169	302	469	455	414	462	594	429	1,192	1,486	—	—	5,972
8. Karnataka	1,046	963	1,293	1,611	1,591	2,407	1,273	221	750	7,417	—	—	18,572
9. Kerala	746	730	1,384	1,012	1,427	1,423	2,114	2,614	4,297	5,516	—	—	21,263
10. Madhya Pradesh	773	643	834	1,137	1,428	2,129	1,709	1,549	1,875	4,495	—	—	16,572
11. Maharashtra	889	914	1,479	1,074	4,395	2,718	3,401	3,528	8,520	17,762	—	—	44,678
12. Orissa	571	623	1,046	1,308	885	1,356	910	655	—	—	—	—	7,354
13. Punjab	624	399	460	1,141	1,745	1,265	1,601	1,456	4,121	5,061	—	—	17,874
14. Rajasthan	1,389	1,343	1,396	2,383	1,625	2,298	1,993	1,729	3,987	6,356	—	—	24,499
15. Tamil Nadu	875	1,278	1,393	2,325	2,068	2,406	2,152	2,257	4,942	9,598	—	—	29,294
16. Uttar Pradesh	2,634	1,925	2,996	3,237	2,946	3,988	4,699	4,146	4,422	12,693	—	—	43,686
17. West Bengal	948	1,056	1,391	2,506	3,676	3,292	3,049	3,201	11,607	10,544	—	1,853	43,123
II. Special Category													
1. Arunachal Pradesh	10	21	32	34	28	45	69	166	185	26	—	—	615
2. Assam	418	414	569	911	500	711	1,167	1,096	963	2,506	—	—	9,255
3. Himachal Pradesh	243	256	403	698	610	714	786	637	1,399	1,912	—	—	7,658
4. Jammu and Kashmir	127	267	316	596	385	284	425	891	2,226	1,757	—	—	7,275
5. Manipur	42	36	57	77	46	108	273	152	247	303	—	—	1,342
6. Meghalaya	82	70	101	87	53	102	220	283	196	259	—	—	1,454
7. Mizoram	35	35	44	118	30	54	140	205	147	156	—	—	964
8. Nagaland	129	119	172	178	116	140	344	337	369	307	160	—	2,371
9. Sikkim	51	31	17	20	17	22	119	170	250	293	—	—	990
10. Tripura	96	93	74	121	78	118	220	237	—	156	—	—	1,192
11. Uttarakhand	140	102	241	950	764	309	1,170	369	830	761	—	250	5,885
All States	16,238	15,660	21,993	30,628	32,079	33,384	35,191	31,522	67,442	1,15,524	160	2,103	4,01,924
<i>Memo item:</i>													
1. Puducherry	—	—	—	—	—	—	—	—	337	350	—	—	687
Power Bonds	2,907	2,907	2,907	2,870	2,870	2,870	2,907	1,453	—	—	—	—	21,690

Note : 1. Compensation Bonds, Loans not bearing interest and Power Bonds are not included.

2. Outstanding loans that had been raised by erstwhile Bihar have been bifurcated between Bihar and Jharkhand in the population ratio of 74.71 per cent and 25.29 per cent, respectively.

3. Outstanding loans that had been raised by erstwhile Madhya Pradesh have been bifurcated between Madhya Pradesh and Chhattisgarh in the population ratio of 73.3797 per cent and 26.6203 per cent, respectively.

4. Outstanding loans that had been raised by erstwhile Uttar Pradesh have been bifurcated between Uttar Pradesh and Uttarakhand in the population ratio of 94.9676 per cent and 5.0324 per cent, respectively.

Source : Reserve Bank records.

Statement 35: Maturity Profile of Outstanding State Government Securities – As Percentage to Total
(Outstanding as on March 31, 2009)

(Per cent)

State/Year	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	Total
1	2	3	4	5	6	7	8	9	10	11	12	13	14
I. Non-Special Category													
1. Andhra Pradesh	5.47	4.28	6.25	8.87	7.11	7.13	7.00	8.03	17.35	28.52	—	—	100.00
2. Bihar	3.73	6.67	10.52	9.99	8.63	10.72	9.48	6.69	8.17	25.41	—	—	100.00
3. Chhattisgarh	12.06	10.10	13.46	19.93	6.71	16.87	7.88	13.00	—	—	—	—	100.00
4. Goa	4.38	4.72	5.26	8.24	5.78	7.07	8.79	7.92	21.27	26.58	—	—	100.00
5. Gujarat	3.46	3.32	4.67	9.44	8.49	5.62	5.70	2.34	25.21	31.75	—	—	100.00
6. Haryana	4.37	4.03	4.99	10.43	11.38	11.41	12.86	1.95	—	38.58	—	—	100.00
7. Jharkhand	2.82	5.06	7.85	7.62	6.94	7.74	9.95	7.18	19.96	24.88	—	—	100.00
8. Karnataka	5.63	5.18	6.96	8.67	8.57	12.96	6.86	1.19	4.04	39.94	—	—	100.00
9. Kerala	3.51	3.43	6.51	4.76	6.71	6.69	9.94	12.29	20.21	25.94	—	—	100.00
10. Madhya Pradesh	4.67	3.88	5.03	6.86	8.62	12.85	10.31	9.35	11.31	27.13	—	—	100.00
11. Maharashtra	1.99	2.04	3.31	2.40	9.84	6.08	7.61	7.90	19.07	39.76	—	—	100.00
12. Orissa	7.76	8.47	14.22	17.79	12.03	18.44	12.37	8.91	—	—	—	—	100.00
13. Punjab	3.49	2.23	2.57	6.38	9.76	7.08	8.96	8.15	23.06	28.32	—	—	100.00
14. Rajasthan	5.67	5.48	5.70	9.73	6.63	9.38	8.14	7.06	16.27	25.94	—	—	100.00
15. Tamil Nadu	2.99	4.36	4.75	7.94	7.06	8.21	7.35	7.71	16.87	32.76	—	—	100.00
16. Uttar Pradesh	6.03	4.41	6.86	7.41	6.74	9.13	10.76	9.49	10.12	29.06	—	—	100.00
17. West Bengal	2.20	2.45	3.22	5.81	8.52	7.63	7.07	7.42	26.92	24.45	—	4.30	100.00
II. Special Category													
1. Arunachal Pradesh	1.60	3.34	5.19	5.57	4.52	7.34	11.20	26.96	30.04	4.24	—	—	100.00
2. Assam	4.52	4.48	6.15	9.84	5.40	7.69	12.61	11.84	10.41	27.07	—	—	100.00
3. Himachal Pradesh	3.17	3.34	5.26	9.11	7.97	9.33	10.26	8.32	18.27	24.97	—	—	100.00
4. Jammu and Kashmir	1.75	3.68	4.35	8.19	5.30	3.90	5.84	12.24	30.60	24.15	—	—	100.00
5. Manipur	3.12	2.70	4.27	5.76	3.44	8.05	20.34	11.31	18.42	22.60	—	—	100.00
6. Meghalaya	5.63	4.81	6.98	5.98	3.68	7.02	15.15	19.44	13.46	17.84	—	—	100.00
7. Mizoram	3.63	3.63	4.55	12.24	3.16	5.62	14.51	21.23	15.23	16.20	—	—	100.00
8. Nagaland	5.43	5.03	7.24	7.51	4.89	5.91	14.52	14.22	15.56	12.94	6.75	—	100.00
9. Sikkim	5.15	3.14	1.69	2.02	1.67	2.27	12.03	17.16	25.25	29.61	—	—	100.00
10. Tripura	8.05	7.79	6.17	10.19	6.52	9.90	18.42	19.88	—	13.09	—	—	100.00
11. Uttarakhand	2.37	1.73	4.09	16.14	12.98	5.25	19.88	6.27	14.10	12.93	—	4.25	100.00
All States	4.04	3.90	5.47	7.62	7.98	8.31	8.76	7.84	16.78	28.74	0.04	0.52	100.00
<i>Memo item:</i>													
1. Puducherry	—	—	—	—	—	—	—	—	49.02	50.98	—	—	100.00

— : Nil/Not applicable.

Note : Same as in Statement 34.**Source :** Reserve Bank records.

Statement 36: Select Committed Expenditures of State Governments – As Ratio to States' Own Revenue

(Per cent)

State	2007-08 (Accounts)				2008-09 (Revised Estimates)				2009-10 (Budget Estimates)			
	Interest Payments	Administrative Services	Pension	Total (2+3+4)	Interest Payments	Administrative Services	Pension	Total (6+7+8)	Interest Payments	Administrative Services	Pension	Total (10+11+12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	21.2	11.5	14.2	46.9	18.9	8.8	12.7	40.4	17.0	9.1	12.6	38.6
2. Bihar	66.1	38.4	49.7	154.2	55.9	45.5	50.6	151.9	52.9	49.1	48.0	150.0
3. Chhattisgarh	14.9	9.7	9.0	33.6	13.1	15.3	10.4	38.8	11.0	16.5	9.6	37.2
4. Goa	18.6	7.3	5.8	31.7	18.3	8.8	9.0	36.0	17.8	9.0	20.8	47.5
5. Gujarat	28.2	6.1	11.2	45.6	27.7	6.5	10.5	44.8	28.0	7.4	10.6	46.0
6. Haryana	14.0	7.3	7.8	29.1	13.0	9.0	9.3	31.3	16.4	11.4	12.0	39.9
7. Jharkhand	38.5	36.0	13.9	88.3	29.4	25.7	15.5	70.6	26.6	27.4	16.8	70.8
8. Karnataka	15.4	7.9	11.0	34.3	15.6	12.4	13.7	41.7	16.0	11.8	11.5	39.2
9. Kerala	29.1	9.9	33.1	72.1	27.9	9.7	27.8	65.4	27.0	10.2	25.4	62.6
10. Madhya Pradesh	28.4	11.9	13.3	53.6	26.1	12.1	15.1	53.3	24.8	15.6	18.2	58.6
11. Maharashtra	18.9	8.5	6.5	34.0	20.3	11.5	8.3	40.1	22.1	15.3	8.3	45.8
12. Orissa	33.3	11.7	18.9	64.0	41.9	16.4	27.2	85.5	44.0	19.8	38.2	102.0
13. Punjab	29.9	13.6	16.1	59.5	26.5	13.5	13.8	53.9	27.4	17.9	18.7	64.1
14. Rajasthan	34.3	9.4	14.8	58.5	32.9	12.1	20.1	65.1	30.7	12.5	20.7	63.9
15. Tamil Nadu	18.5	8.2	18.3	45.0	15.1	9.5	20.0	44.6	15.1	10.5	23.5	49.1
16. Uttar Pradesh	35.2	15.2	19.9	70.3	30.1	16.6	18.0	64.6	30.0	25.2	28.2	83.5
17. West Bengal	78.0	16.4	27.4	121.7	57.4	12.3	20.0	89.6	59.3	16.4	40.5	116.1
II. Special Category												
1. Arunachal Pradesh	20.5	41.0	14.4	75.9	56.9	99.1	32.6	188.6	59.2	94.6	33.6	187.4
2. Assam	27.5	29.7	24.4	81.6	30.4	42.0	24.7	97.2	34.7	56.5	38.5	129.7
3. Himachal Pradesh	45.0	15.4	25.1	85.6	50.5	18.5	32.4	101.4	47.5	16.8	30.1	94.4
4. Jammu and Kashmir	61.8	61.3	32.0	155.1	41.9	60.1	30.0	132.0	40.8	65.6	33.4	139.8
5. Manipur	95.6	117.8	65.9	279.3	88.7	131.4	70.4	290.5	86.1	125.9	64.2	276.2
6. Meghalaya	36.5	67.4	26.0	129.8	39.5	68.4	21.5	129.5	38.2	80.5	27.3	146.0
7. Mizoram	100.1	131.1	46.7	278.0	89.5	145.2	41.4	276.0	80.7	166.8	54.8	302.3
8. Nagaland	107.8	233.0	103.5	444.3	107.2	231.3	88.5	427.0	118.1	200.2	95.6	414.0
9. Sikkim	7.3	9.0	3.1	19.4	10.4	13.6	4.3	28.3	12.6	15.6	8.1	36.2
10. Tripura	81.4	101.6	64.9	247.9	67.2	105.1	65.0	237.3	55.4	138.9	74.6	268.8
11. Uttarakhand	32.2	17.1	18.3	67.5	34.8	22.8	23.1	80.7	30.5	18.2	26.3	75.0
All States	27.4	12.3	15.4	55.2	25.9	13.9	16.3	56.2	25.8	16.5	19.4	61.7
<i>Memo item:</i>												
1. NCT Delhi	18.4	3.1	—	21.5	17.1	3.7	—	20.8	16.9	3.9	—	20.8
2. Puducherry	17.0	8.8	9.4	35.2	19.9	12.3	12.6	44.9	15.6	8.1	8.1	31.9

—: Nil.

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2007-08 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 37: Select Committed Expenditures of State Governments – As Ratio to Revenue Expenditure

(Per cent)

State	2007-08 (Accounts)				2008-09 (Revised Estimates)				2009-10 (Budget Estimates)			
	Interest Payments	Administrative Services	Pension	Total (2+3+4)	Interest Payments	Administrative Services	Pension	Total (6+7+8)	Interest Payments	Administrative Services	Pension	Total (10+11+12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	14.1	7.6	9.4	31.1	12.3	5.8	8.3	26.4	11.9	6.3	8.8	27.0
2. Bihar	15.7	9.2	11.8	36.7	11.5	9.4	10.5	31.4	11.7	10.8	10.6	33.1
3. Chhattisgarh	10.5	6.8	6.3	23.7	7.0	8.1	5.5	20.6	6.0	8.9	5.2	20.1
4. Goa	16.1	6.3	5.0	27.4	14.7	7.1	7.2	29.0	12.8	6.4	14.9	34.0
5. Gujarat	22.3	4.8	8.9	36.0	20.1	4.7	7.6	32.4	18.6	4.9	7.0	30.5
6. Haryana	13.4	7.0	7.4	27.8	10.8	7.5	7.8	26.1	11.6	8.1	8.5	28.2
7. Jharkhand	15.1	14.1	5.4	34.7	13.8	12.1	7.3	33.2	13.3	13.7	8.4	35.5
8. Karnataka	12.1	6.2	8.7	26.9	11.4	9.1	10.0	30.4	11.8	8.7	8.5	29.0
9. Kerala	17.4	5.9	19.8	43.1	16.7	5.8	16.6	39.2	17.0	6.4	16.1	39.5
10. Madhya Pradesh	16.4	6.9	7.7	30.9	14.1	6.5	8.1	28.8	13.0	8.1	9.5	30.6
11. Maharashtra	18.8	8.5	6.5	33.8	15.7	8.8	6.4	30.9	14.9	10.3	5.6	30.9
12. Orissa	17.9	6.3	10.2	34.3	16.6	6.5	10.7	33.8	15.9	7.2	13.8	36.8
13. Punjab	19.6	8.9	10.5	39.1	18.2	9.3	9.5	36.9	17.6	11.5	12.0	41.2
14. Rajasthan	20.4	5.6	8.8	34.8	18.0	6.6	11.0	35.6	17.0	7.0	11.5	35.5
15. Tamil Nadu	14.2	6.3	14.0	34.5	10.9	6.9	14.5	32.3	10.7	7.4	16.6	34.8
16. Uttar Pradesh	16.6	7.2	9.4	33.2	13.9	7.7	8.3	29.9	12.6	10.6	11.9	35.1
17. West Bengal	29.7	6.2	10.4	46.4	23.1	5.0	8.0	36.1	21.9	6.0	14.9	42.8
II. Special Category												
1. Arunachal Pradesh	6.9	13.7	4.8	25.4	7.8	13.7	4.5	26.0	7.0	11.2	4.0	22.2
2. Assam	11.9	12.8	10.5	35.2	8.9	12.3	7.2	28.5	7.2	11.7	8.0	26.9
3. Himachal Pradesh	20.5	7.0	11.4	39.0	19.4	7.1	12.4	38.9	20.0	7.1	12.7	39.9
4. Jammu and Kashmir	17.4	17.2	9.0	43.6	12.9	18.4	9.2	40.5	11.7	18.8	9.6	40.2
5. Manipur	13.0	16.0	9.0	38.0	11.2	16.6	8.9	36.6	11.0	16.2	8.2	35.4
6. Meghalaya	8.4	15.5	6.0	29.9	7.2	12.5	3.9	23.7	6.9	14.4	4.9	26.2
7. Mizoram	10.9	14.3	5.1	30.3	9.3	15.1	4.3	28.7	8.5	17.5	5.8	31.7
8. Nagaland	10.5	22.7	10.1	43.3	10.8	23.3	8.9	42.9	12.0	20.3	9.7	41.9
9. Sikkim	5.0	6.2	2.1	13.3	5.9	7.7	2.4	16.1	6.6	8.2	4.2	19.0
10. Tripura	14.2	17.7	11.3	43.1	11.4	17.8	11.0	40.1	9.1	22.9	12.3	44.4
11. Uttarakhand	15.1	8.0	8.6	31.7	15.8	10.4	10.5	36.7	13.5	8.1	11.7	33.3
All States	17.2	7.7	9.7	34.6	14.6	7.9	9.2	31.7	13.9	8.9	10.4	33.2
<i>Memo item:</i>												
1. NCT Delhi	25.6	4.3	–	29.9	20.3	4.3	–	24.6	20.0	4.6	–	24.6
2. Puducherry	9.9	5.1	5.5	20.5	8.3	5.1	5.3	18.7	9.4	4.9	4.9	19.1

– : Nil.

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2007-08 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 38: Availment of Normal WMA and Overdraft from the Reserve Bank

State	Normal WMA			Overdraft					
	2007-08	2008-09	2009-10#	2007-08		2008-09		2009-10#	
	Number of Days	Number of Days	Number of Days	Number of Occasions*	Number of Days	Number of Occasions*	Number of Days	Number of Occasions*	Number of Days
1	2	3	4	5	6	7	8	9	10
I. Non-Special Category									
1. Andhra Pradesh	—	—	—	—	—	—	—	—	—
2. Bihar	—	—	—	—	—	—	—	—	—
3. Chhattisgarh	—	—	—	—	—	—	—	—	—
4. Goa	—	—	1	—	—	—	—	—	—
5. Gujarat	—	—	—	—	—	—	—	—	—
6. Haryana	—	—	5	—	—	—	—	—	—
7. Jharkhand	—	—	—	—	—	—	—	—	—
8. Karnataka	—	—	—	—	—	—	—	—	—
9. Kerala	184	18	2	9	51	—	—	—	—
10. Madhya Pradesh	—	2	11	—	—	—	—	—	—
11. Maharashtra	—	—	—	—	—	—	—	—	—
12. Orissa	—	—	—	—	—	—	—	—	—
13. Punjab	19	21	93	—	—	—	—	3	16
14. Rajasthan	—	—	—	—	—	—	—	—	—
15. Tamil Nadu	—	—	—	—	—	—	—	—	—
16. Uttar Pradesh	—	—	8	—	—	—	—	—	—
17. West Bengal	142	39	15	6	65	1	4	2	8
II. Special Category									
1. Arunachal Pradesh	—	—	—	—	—	—	—	—	—
2. Assam	—	—	—	—	—	—	—	—	—
3. Himachal Pradesh	1	—	—	—	—	—	—	—	—
4. Manipur	3	—	—	—	—	—	—	—	—
5. Meghalaya	—	—	—	—	—	—	—	—	—
6. Mizoram	4	—	15	—	—	—	—	—	—
7. Nagaland	30	18	45	1	3	1	4	1	13
8. Tripura	—	—	—	—	—	—	—	—	—
9. Uttarakhand	5	28	24	—	—	2	15	—	8

: up to February 11, 2010.

— : Nil.

* : Refers to fresh occurrences of overdraft during the year.

Source : Reserve Bank records.

Statement 39: Ways and Means Advances from the Centre

(Rs. crore)

State	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09 (RE)	2009-10 (BE)
1	2	3	4	5	6	7	8	9	10	11
I. Non-Special Category										
1. Andhra Pradesh	75	329	135	—	—	—	—	—	—	—
2. Bihar	—	—	—	—	—	—	—	—	—	—
3. Chhattisgarh	—	—	—	—	—	—	—	—	—	—
4. Goa	—	—	—	—	—	—	—	—	—	—
5. Gujarat	550	91	—	—	—	—	—	—	—	—
6. Haryana	—	—	—	—	—	—	—	—	—	—
7. Jharkhand	—	—	—	—	—	—	—	—	—	—
8. Karnataka	—	—	—	500	—	—	—	—	—	—
9. Kerala	—	203	178	310	350	350	—	—	—	350
10. Madhya Pradesh	—	—	312	—	250	—	—	—	—	—
11. Maharashtra	—	—	25	—	—	—	—	—	—	—
12. Orissa	250	382	695	400	—	—	—	—	—	—
13. Punjab	250	305	—	150	200	—	—	—	—	—
14. Rajasthan	—	—	198	—	—	—	—	—	—	—
15. Tamil Nadu	—	—	—	—	—	—	—	—	—	—
16. Uttar Pradesh	—	—	1	—	—	13	—	—	—	—
17. West Bengal	200	227	650	—	—	—	—	—	—	—
II. Special Category										
1. Arunachal Pradesh	—	—	—	—	—	—	—	—	—	—
2. Assam	200	675	470	50	200	—	—	—	10	10
3. Himachal Pradesh	110	187	—	125	100	—	—	—	—	—
4. Jammu and Kashmir	—	—	—	—	—	—	—	—	—	—
5. Manipur	196	433	573	445	331	—	—	—	—	—
6. Meghalaya	—	—	65	—	65	—	—	—	—	—
7. Mizoram	—	37	—	—	—	—	—	—	—	—
8. Nagaland	—	70	27	—	100	100	—	—	—	—
9. Sikkim	—	—	—	—	—	—	—	—	—	—
10. Tripura	—	—	—	—	—	—	—	—	—	—
11. Uttarakhand	—	—	—	—	—	—	—	—	—	—
All States	1,831	2,939	3,329	1,980	1,596	463	—	—	10	360

RE: Revised Estimates.

BE: Budget Estimates.

—: Nil.

Note : All figures are on a gross basis.**Source** : Budget Documents of the State Governments.

Statement 40: Investment Outstanding in 14-day Intermediate Treasury Bills
(As at end-March)

(Rs. crore)

State	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09
1	2	3	4	5	6	7	8	9
I. Non-Special Category								
1. Andhra Pradesh	139	190	1,183	1,701	2,076	3,416	6,380	2,288
2. Bihar	91	943	299	2,845	2,848	1,674	4,446	3,953
3. Chhattisgarh	352	589	271	335	882	1,121	1,641	790
4. Goa	—	—	—	80	258	353	654	534
5. Gujarat	—	747	289	227	3,420	2,105	8,223	7,454
6. Haryana	—	149	632	1,571	3,861	2,898	845	2,756
7. Jharkhand	1,482	217	1,259	1,139	147	963	1,467	975
8. Karnataka	1,885	388	296	2,033	4,213	1,597	3,488	7,533
9. Kerala	—	—	—	—	147	828	840	2,584
10. Madhya Pradesh	—	27	—	200	646	2,507	2,761	2,932
11. Maharashtra	857	1,021	1,831	1,095	3,255	4,711	6,495	17,31
12. Orissa	—	—	102	653	1,722	2,621	4,821	6,312
13. Punjab	—	—	—	—	1,527	457	730	95
14. Rajasthan	—	—	179	930	1,805	—	3,389	5,268
15. Tamil Nadu	—	—	—	—	2,944	3,407	5,279	11,623
16. Uttar Pradesh	—	407	240	—	3,234	5,481	5,451	8,805
17. West Bengal	—	—	—	935	3,302	1,136	2,121	1,916
Total (I)	4,806	4,678	6,580	13,744	36,288	35,276	59,032	83,131
II. Special Category								
1. Arunachal Pradesh	48	97	6	—	—	39	846	971
2. Assam	—	—	—	—	1,378	2,549	4,447	8,153
3. Himachal Pradesh	—	—	—	—	337	—	1,122	1,129
4. Manipur	—	—	—	—	138	315	624	838
5. Meghalaya	89	123	148	160	165	366	481	543
6. Mizoram	—	36	11	114	84	—	267	196
7. Nagaland	—	245	25	—	—	—	82	165
8. Tripura	—	103	8	297	476	538	578	757
9. Uttarakhand	—	311	77	—	118	133	—	—
Total (II)	137	916	275	571	2,695	3,941	8,445	12,752
Grand Total (I+II)	4,943	5,594	6,856	14,314	38,983	39,217	67,477	95,883

—: Nil.

Source: Reserve Bank records.

Statement 41: Expenditure on Education* – As Ratio to Aggregate Expenditure

(Per cent)

State	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09 (RE)	2009-10 (BE)
1	2	3	4	5	6	7	8	9	10	11
I. Non-Special Category										
1. Andhra Pradesh	13.3	12.5	11.7	11.6	9.8	11.1	10.8	9.0	11.2	11.1
2. Bihar	23.7	20.7	18.4	18.9	15.8	19.6	19.7	17.6	16.6	18.8
3. Chhattisgarh	13.1	12.4	11.0	10.8	12.3	13.4	12.9	13.5	15.3	16.2
4. Goa	11.9	10.5	12.0	12.1	13.9	12.3	13.7	12.3	13.9	13.2
5. Gujarat	13.6	12.7	13.5	11.2	11.5	12.6	12.7	13.4	11.6	11.5
6. Haryana	14.6	13.8	13.7	10.2	11.6	13.4	11.9	12.9	15.3	16.8
7. Jharkhand	–	16.2	19.0	14.2	14.9	15.8	15.2	15.1	18.6	17.2
8. Karnataka	17.7	16.0	14.8	12.9	12.7	14.0	13.1	14.4	16.1	14.9
9. Kerala	20.0	19.0	17.6	15.7	16.2	16.6	17.1	15.9	16.8	17.5
10. Madhya Pradesh	16.3	12.5	12.2	9.9	8.8	10.2	12.4	11.1	13.7	13.1
11. Maharashtra	22.3	22.1	18.9	15.5	14.0	15.7	16.4	17.2	16.3	16.2
12. Orissa	15.9	14.6	14.3	12.2	12.6	14.7	12.8	14.3	16.0	18.3
13. Punjab	13.2	11.7	12.1	10.2	10.1	11.3	8.9	10.3	11.8	12.1
14. Rajasthan	18.8	18.2	15.5	14.1	13.8	17.2	15.6	14.6	17.3	18.5
15. Tamil Nadu	18.0	17.3	13.8	12.6	11.2	13.6	12.2	12.7	13.8	14.9
16. Uttar Pradesh	16.8	16.0	14.6	9.1	12.5	15.2	14.7	14.1	14.0	14.9
17. West Bengal	17.1	16.2	15.9	11.8	14.9	13.7	15.2	15.2	13.5	17.4
II. Special Category										
1. Arunachal Pradesh	6.4	13.3	12.1	9.1	10.7	9.9	10.7	10.8	10.5	9.0
2. Assam	25.5	21.9	22.4	22.3	17.0	20.8	20.4	20.1	16.2	13.8
3. Himachal Pradesh	17.0	16.2	14.5	12.4	13.5	14.1	14.1	15.4	17.5	17.6
4. Jammu and Kashmir	11.1	11.6	10.9	11.1	9.7	9.3	10.0	9.2	10.0	11.6
5. Manipur	20.2	13.7	13.3	13.1	15.3	15.4	11.9	14.2	11.8	11.6
6. Meghalaya	16.6	17.9	15.3	15.2	15.0	15.5	14.1	15.5	15.7	14.3
7. Mizoram	16.2	16.0	14.5	12.0	13.8	13.4	13.8	13.2	12.9	14.4
8. Nagaland	13.8	11.0	11.0	10.8	11.0	11.6	12.3	11.4	10.6	10.0
9. Sikkim	14.2	8.0	7.6	11.8	8.8	10.4	10.5	9.2	9.7	11.1
10. Tripura	19.3	18.6	19.2	18.3	20.0	15.3	15.9	15.1	14.4	14.7
11. Uttarakhand	21.5	21.1	20.0	17.6	18.4	17.2	18.1	17.6	12.5	21.0
All States	17.4	16.2	15.1	12.6	12.7	14.2	14.0	13.8	14.4	15.1
All States (Per cent to GDP)	2.8	2.6	2.5	2.3	2.3	2.2	2.2	2.1	2.4	2.6
<i>Memo item:</i>										
1. NCT Delhi	15.1	13.7	12.1	10.9	13.1	14.9	15.1	13.3	16.0	17.3
2. Puducherry	–	–	–	–	–	10.7	9.9	10.0	11.4	12.1

RE: Revised Estimates. BE: Budget Estimates.

‘–’: Not applicable/Not available.

*: Includes expenditure on Sports, Art and Culture under revenue expenditure and capital outlay.

Source: Budget Documents of the State Governments.

**Statement 42: Expenditure on Medical and Public Health and Family Welfare* –
As Ratio to Aggregate Expenditure**

(Per cent)

State	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09 (RE)	2009-10 (BE)
1	2	3	4	5	6	7	8	9	10	11
I. Non-Special Category										
1. Andhra Pradesh	4.7	4.4	4.0	3.7	3.2	3.4	3.3	3.3	3.4	3.8
2. Bihar	5.9	4.9	4.2	3.8	3.1	4.5	4.2	4.4	3.9	3.8
3. Chhattisgarh	4.1	4.3	4.0	3.3	3.3	3.4	3.5	3.2	4.0	4.2
4. Goa	4.4	3.8	4.0	4.5	4.7	4.9	4.6	4.6	5.5	4.6
5. Gujarat	3.4	2.8	3.2	2.7	2.8	3.1	2.9	3.2	3.0	3.4
6. Haryana	3.3	3.0	3.3	2.4	2.7	3.1	2.5	2.6	3.1	3.2
7. Jharkhand	—	4.9	4.2	4.1	3.7	6.9	6.3	5.0	5.1	5.3
8. Karnataka	5.1	4.9	4.2	3.4	3.0	3.3	3.1	3.8	4.2	3.9
9. Kerala	5.3	5.8	4.8	4.3	4.5	4.7	4.9	4.5	4.7	4.7
10. Madhya Pradesh	5.1	4.1	4.1	3.3	3.1	3.4	3.8	3.5	3.6	3.4
11. Maharashtra	3.9	4.3	3.7	3.2	2.7	3.2	3.1	3.5	3.4	2.8
12. Orissa	4.2	3.7	3.8	3.2	4.0	3.0	3.1	3.3	3.9	5.0
13. Punjab	4.5	3.9	3.5	3.0	2.9	3.4	2.7	2.9	3.6	3.1
14. Rajasthan	5.2	5.2	4.2	4.0	3.7	4.4	4.1	4.0	4.7	5.2
15. Tamil Nadu	4.9	4.9	4.1	3.8	3.2	4.2	3.3	3.3	3.8	4.8
16. Uttar Pradesh	4.0	3.6	3.8	2.7	3.8	5.1	5.7	4.8	5.7	5.3
17. West Bengal	5.6	5.0	4.9	3.7	4.2	3.9	4.1	4.0	3.6	4.5
II. Special Category										
1. Arunachal Pradesh	5.0	4.9	4.5	3.5	4.5	3.1	4.4	3.8	3.9	4.4
2. Assam	4.7	4.2	3.7	3.5	2.9	3.4	4.2	4.3	5.3	4.7
3. Himachal Pradesh	5.6	4.9	4.5	4.3	4.6	4.6	4.4	4.4	4.6	4.8
4. Jammu and Kashmir	4.9	5.5	5.2	5.5	4.9	4.5	5.4	5.3	4.8	4.8
5. Manipur	4.8	3.4	2.9	3.2	2.6	3.0	2.7	4.1	3.6	3.2
6. Meghalaya	5.6	6.6	5.9	5.5	4.9	5.5	5.1	5.4	4.4	4.7
7. Mizoram	5.4	5.4	5.0	5.0	4.3	3.5	3.6	3.9	5.7	7.8
8. Nagaland	5.2	4.1	4.6	4.0	5.7	4.3	4.2	4.3	4.0	3.5
9. Sikkim	3.7	2.2	2.0	2.9	2.6	2.8	2.5	2.6	2.7	3.1
10. Tripura	4.0	3.7	3.8	3.4	3.5	4.7	5.1	5.0	5.5	4.2
11. Uttarakhand	3.1	4.4	3.8	3.4	3.9	4.6	4.8	4.6	5.1	4.1
All States	4.6	4.4	4.0	3.4	3.4	3.9	3.9	3.8	4.1	4.2
All States (per cent to GDP)	0.7	0.7	0.7	0.6	0.6	0.6	0.6	0.6	0.7	0.7
<i>Memo item:</i>										
1. NCT Delhi	7.2	6.7	6.3	6.0	6.6	8.2	8.5	7.2	8.4	8.1
2. Puducherry	—	—	—	—	—	5.4	7.6	7.9	4.9	5.9

RE: Revised Estimates. BE: Budget Estimates.

‘—’ : Not applicable/Not available.

* : Revenue Expenditure and Capital Outlay.

Source: Budget Documents of the State Governments.

Statement 43: Outstanding Guarantees of State Governments
(As at end-March)

State	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99 #	1999-00	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08 P
I. Non-Special Category																	
1. Andhra Pradesh*	3,633	5,021	5,326	5,848	4,343	7,947	9,885	10,469	13,794	13,138	10,237	15,337	15,317	17,707	17,386	17,433	16,870
2. Bihar	1,359	1,477	1,652	73	1,184	525	525	525	1,149	1,157	997	789	899	1,166	591	620	
3. Goa	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	504
4. Gujarat	4,514	5,190	5,387	6,501	6,519	6,602	7,274	7,299	13,450	17,301	18,723	19,001	17,624	15,683	14,079	12,701	11,561
5. Haryana*	1,264	1,526	1,856	1,811	2,362	3,749	4,119	4,119	4,315	8,209	9,174	7,684	5,869	4,380	5,574	5,596	4,283
6. Karnataka*	3,057	2,255	3,640	3,862	4,669	4,887	6,122	6,517	9,829	12,989	11,845	13,314	14,179	17,451	8,983	9,879	10,786
7. Kerala	1,744	2,296	2,320	3,229	2,082	2,069	2,466	2,866	7,952	8,756	11,937	11,410	13,836	12,316	11,935	9,496	8,317
8. Madhya Pradesh*	677	720	1,890	287	440	3,485	3,485	3,485	9,841	10,482	9,670	9,670	9,974	9,435	13,692	5,697	—
9. Maharashtra	7,351	6,132	7,305	7,706	8,127	7,636	9,933	12,851	21,161	44,954	35,520	38,002	67,068	58,818	59,470	37,823	36,075
10. Orissa*	1,090	1,333	1,357	1,484	1,716	1,919	2,094	2,292	3,837	3,787	5,309	5,499	5,178	3,823	3,496	2,648	2,168
11. Punjab*	1,303	1,225	1,517	2,360	2,525	6,691	7,044	7,292	8,744	6,067	6,149	18,632	12,987	10,585	9,226	—	15,480
12. Rajasthan*	2,727	3,143	3,573	3,929	4,758	5,754	6,154	6,454	11,270	11,954	12,912	14,819	17,239	12,703	13,098	14,706	19,769
13. Tamil Nadu*	2,895	3,205	3,604	2,128	3,456	4,339	4,339	4,637	9,287	12,388	12,004	11,918	10,818	7,779	6,329	5,850	5,610
14. Uttar Pradesh	4,257	4,852	5,135	5,300	4,730	4,338	4,503	4,643	8,090	6,391	6,268	3,601	8,364	8,433	11,426	12,736	13,362
15. West Bengal*	2,450	2,193	2,299	2,246	2,893	2,380	2,480	2,680	4,378	6,982	7,641	10,331	11,044	14,154	13,519	13,137	13,684
II. Special Category																	
1. Assam	1,008	1,022	1,022	945	1,430	1,430	1,430	1,430	1,033	1,100	1,854	1,101	1,023	607	1,221	863	—
2. Himachal Pradesh*	370	482	502	495	798	989	1,299	1,299	3,109	1,921	4,113	2,153	4,610	4,315	6,888	2,852	2,594
3. Jammu and Kashmir*	459	443	480	275	599	599	599	599	790	1,143	1,033	1,033	3,629	5,071	—	—	9,709
4. Manipur	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	194	211
5. Mizoram	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	130	—
6. Sikkim	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	84	75
7. Uttarakhand	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	1,738	—
TOTAL	40,158	42,515	48,865	48,479	52,631	65,339	73,751	79,457	1,32,029	1,68,719	165,386	1,84,294	2,19,658	204,426	1,96,914	1,54,183	1,71,058
Per cent of GDP	6.1	5.6	5.6	4.8	4.4	4.7	4.8	4.5	6.8	8.0	7.3	7.5	8.0	6.3	5.3	3.6	3.5

—: Not available.

P: Provisional.

* : Outstanding guarantees for the year 1991-92 to 1996-97 include principal and interest components.

: Data pertain to April to September.

Note : Data pertain to 19 States for 2006-07 and 17 States for 2007-08.

Source: Information received from the State Governments and Budget documents of the State Governments.

Statement 44: Expenditure on Wages and Salaries

State	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-00	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21
1. Andhra Pradesh	2,048 (37.2)	2,470 (38.3)	2,732 (38.0)	3,083 (38.5)	3,822 (38.1)	3,773 (35.5)	4,219 (29.3)	4,768 (32.8)	5,936 (35.0)	6,668 (37.0)	7,978 (34.6)	8,165 (33.0)	8,103 (31.1)	8,718 (29.2)	8,825 (28.2)	10,269 (29.4)	11,932 (28.8)	13,243 (24.5)	16,238 (24.0)	19,900 (26.0)
2. Assam	-	-	-	-	-	-	-	-	-	-	3,264 (50.9)	3,410 (49.8)	3,646 (45.9)	3,877 (45.9)	4,056 (39.7)	4,435 (42.1)	4,715 (41.2)	-	-	-
3. Bihar\$	2,410 (49.3)	2,640 (46.0)	3,024 (46.0)	3,262 (44.6)	3,448 (44.6)	3,833 (45.3)	4,047 (49.0)	4,561 (50.9)	5,321 (50.1)	6,686 (41.5)	7,129 (49.7)	5,276 (42.0)	5,073 (36.2)	5,020 (34.3)	5,005 (34.2)	2,139 (28.7)	2,501 (28.4)	2,965 (27.4)	4,164 (26.5)	6,053 (33.5)
4. Chattisgarh	-	-	-	-	-	-	-	-	-	-	833 (51.7)	1,916 (39.0)	1,948 (35.2)	2,059 (31.2)	2,103 (29.6)	2,139 (28.7)	2,501 (28.4)	2,965 (27.4)	4,164 (26.5)	6,053 (33.5)
5. Gujarat	636 (15.6)	765 (14.6)	890 (14.3)	917 (13.2)	1,049 (13.9)	1,299 (14.8)	1,345 (13.1)	1,547 (12.7)	2,124 (13.6)	2,116 (12.1)	2,229 (10.1)	2,310 (10.2)	2,460 (11.5)	2,548 (11.6)	2,567 (10.6)	2,709 (10.6)	2,801 (9.6)	-	-	-
6. Haryana	687 (35.5)	774 (34.0)	881 (37.0)	980 (28.8)	1,171 (18.7)	1,369 (25.5)	1,597 (23.6)	1,827 (27.6)	2,703 (36.5)	2,627 (35.7)	2,887 (37.4)	2,920 (33.7)	3,156 (33.8)	3,143 (31.1)	3,455 (30.3)	3,737 (29.6)	4,027 (24.6)	4,466 (25.5)	6,680 (30.8)	8,877 (34.4)
7. Himachal Pradesh	-	-	-	-	646 (40.0)	769 (40.4)	879 (40.9)	1,053 (39.0)	1,412 (42.3)	1,578 (41.3)	1,683 (38.5)	1,877 (41.0)	2,062 (40.1)	2,148 (38.4)	2,198 (37.9)	-	2,776 (36.3)	-	-	-
8. Jharkhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	2,547 (22.7)	-	-	-
9. Karnataka*	1,289 (32.5)	1,431 (28.9)	1,657 (29.6)	1,941 (31.3)	2,213 (30.5)	2,481 (29.2)	2,871 (28.1)	3,365 (30.9)	3,810 (30.6)	4,576 (30.0)	4,630 (27.7)	5,030 (27.0)	4,941 (26.3)	5,323 (25.0)	5,530 (22.2)	5,899 (21.0)	6,545 (19.6)	8,410 (22.5)	11,413 (27.1)	11,305 (23.9)
10. Kerala	1,683 (59.6)	1,384 (43.0)	1,419 (38.8)	1,836 (42.8)	2,194 (38.3)	2,230 (38.3)	2,617 (38.5)	2,842 (34.5)	3,298 (35.7)	4,566 (39.2)	4,561 (37.4)	4,263 (36.6)	4,745 (32.2)	5,136 (33.1)	5,417 (31.6)	5,677 (30.8)	6,663 (31.6)	7,792 (31.3)	9,325 (32.4)	10,307 (33.1)
11. Madhya Pradesh	-	2,461 (45.4)	2,638 (42.8)	3,048 (40.5)	3,308 (42.4)	3,815 (41.8)	4,257 (37.1)	4,795 (40.9)	6,440 (45.3)	7,012 (43.5)	6,015 (40.1)	4,934 (34.3)	5,310 (36.5)	4,987 (26.6)	6,200 (32.6)	6,039 (29.4)	-	-	-	-
12. Maharashtra	3,848 (44.0)	4,908 (48.8)	5,548 (47.4)	6,216 (47.4)	6,837 (46.2)	7,899 (46.0)	8,890 (42.6)	10,074 (44.0)	11,125 (43.4)	16,089 (54.5)	18,188 (48.6)	18,475 (48.3)	18,499 (45.7)	19,627 (46.0)	20,678 (40.5)	22,816 (43.6)	24,222 (39.5)	27,561 (42.5)	32,118 (40.9)	41,293 (42.9)
13. Mizoram	89 (29.3)	104 (32.4)	127 (34.1)	147 (35.1)	172 (37.1)	204 (36.0)	240 (38.7)	262 (39.6)	280 (40.5)	393 (43.9)	437 (42.7)	474 (42.0)	487 (43.1)	503 (39.1)	556 (39.9)	544 (34.3)	623 (36.3)	-	-	-
14. Nagaland	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1,020 (45.9)	1,134 (44.1)	1,233 (40.1)	1,325 (41.8)
15. Orissa	906 (41.4)	991 (37.6)	1,157 (38.0)	1,274 (36.6)	1,427 (35.4)	1,798 (38.3)	2,209 (43.2)	2,814 (50.8)	3,091 (45.3)	3,741 (44.2)	3,803 (43.1)	3,736 (37.8)	3,929 (39.2)	4,002 (36.8)	4,074 (32.9)	4,350 (32.0)	4,634 (29.4)	5,339 (30.1)	8,514 (32.7)	10,666 (37.6)
16. Rajasthan	-	-	-	-	-	-	3,089 (36.7)	3,395 (37.8)	4,737 (40.9)	5,043 (37.6)	5,101 (33.9)	5,298 (33.2)	5,282 (31.0)	5,745 (30.5)	6,081 (30.5)	6,815 (31.7)	7,289 (29.2)	7,989 (27.4)	11,323 (32.7)	14,295 (36.0)
17. Sikkim	-	-	-	-	-	-	-	-	-	-	398 (52.2)	403 (24.2)	428 (22.8)	447 (37.9)	449 (26.0)	500 (28.3)	425 (22.5)	-	-	-
18. Tamil Nadu	2,350 (41.6)	2,530 (29.1)	2,869 (33.6)	3,235 (36.9)	3,603 (37.4)	4,136 (37.9)	4,818 (36.9)	5,559 (37.2)	7,469 (42.2)	8,295 (40.0)	8,251 (37.9)	8,262 (38.3)	7,981 (31.1)	7,966 (31.5)	8,507 (29.2)	8,980 (28.1)	10,695 (27.9)	12,158 (28.3)	17,556 (31.7)	20,858 (35.2)
19. Uttar Pradesh	2,569 (26.9)	2,585 (24.9)	3,291 (25.9)	3,492 (26.3)	3,628 (23.6)	4,066 (23.2)	4,670 (24.3)	6,033 (27.2)	6,389 (24.5)	7,054 (24.5)	7,721 (24.9)	6,962 (21.9)	7,395 (22.5)	8,039 (16.0)	8,423 (18.9)	9,057 (19.4)	9,869 (17.7)	11,186 (17.2)	15,793 (19.5)	21,594 (23.3)
20. Uttarakhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	2,271 (35.1)	2,534 (34.9)	2,857 (35.0)	4,882 (43.7)
21. West Bengal	-	-	-	-	-	-	-	5,386 (47.6)	7,098 (49.8)	9,842 (50.5)	9,600 (43.4)	9,297 (39.7)	9,270 (40.0)	9,451 (36.7)	9,801 (34.8)	10,190 (32.7)	10,876 (31.8)	12,206 (31.9)	14,058 (26.3)	21,013 (34.9)
All States	18,515 (37.3)	23,042 (35.2)	26,234 (35.5)	29,431 (35.6)	33,317 (34.3)	37,673 (34.4)	45,746 (33.3)	58,282 (34.4)	71,234 (35.6)	86,285 (36.4)	94,507 (39.1)	93,009 (36.3)	94,717 (35.1)	98,741 (32.0)	1,03,924 (31.1)	1,04,158 (29.1)	1,16,431 (27.5)	1,16,983 (28.4)	1,51,272 (29.3)	1,92,568 (32.6)
<i>Memo items:</i>																				
1. NCT Delhi#	-	-	-	-	-	-	-	761 (32.8)	962 (33.9)	1,012 (28.7)	1,064 (28.8)	1,106 (21.9)	1,172 (25.5)	1,275 (25.1)	1,441 (24.7)	-	-	-	-	-
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	378 (21.1)	445 (23.1)	466 (21.2)	715 (22.7)	737 (23.1)

BE : Budget Estimates.

RE : Revised Estimates.

- : Not available/Not applicable.

\$: Figures since 2001-02 relate to bifurcated Bihar.

* : Relates to salary expenditure.

: Figures since 1998-99 relate to compensation of employees.

Note : Figures in brackets are percentage to total revenue expenditure of the respective State Governments.

Source : Information received from respective State Governments.

Statement 45: Expenditure on Operations and Maintenance

(Amount in Rs. crore)

State	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-00	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10
1. Andhra Pradesh	576 (10.5)	722 (11.2)	746 (10.4)	871 (10.9)	810 (8.5)	911 (8.6)	1,103 (7.7)	1,085 (7.5)	1,427 (8.4)	1,395 (7.7)	2,499 (10.8)	2,899 (11.7)	3,117 (12.0)	3,828 (12.8)	3,833 (12.2)	3,884 (11.1)	4,713 (11.4)	5,852 (10.8)	9,059 (13.4)	8,971 (11.7)
2. Assam	-	-	-	-	-	-	-	-	-	-	402 (6.3)	322 (4.7)	333 (4.7)	366 (4.3)	511 (5.0)	541 (5.1)	360 (3.1)	-	-	-
3. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	47 (2.9)	125 (2.5)	221 (4.0)	212 (4.3)	189 (2.7)	114 (1.5)	327 (3.7)	384 (3.5)	561 (3.6)	517 (2.9)
4. Gujarat	193 (4.7)	259 (4.9)	640 (10.3)	356 (5.1)	373 (4.9)	425 (4.8)	403 (3.9)	794 (6.5)	433 (2.8)	483 (2.8)	1,224 (5.6)	909 (4.0)	1,419 (6.6)	2,180 (9.9)	1,380 (5.7)	791 (3.1)	636 (2.2)	985 (5.6)	1,152 (5.3)	965 (3.7)
5. Haryana	86 (4.4)	88 (3.9)	99 (4.2)	115 (3.4)	135 (2.1)	158 (3.0)	171 (2.5)	208 (3.1)	191 (2.7)	254 (3.7)	220 (3.1)	259 (3.0)	318 (3.4)	414 (4.1)	349 (3.1)	456 (3.6)	748 (4.6)	985 (5.6)	1,152 (5.3)	965 (3.7)
6. Himachal Pradesh\$	-	-	-	-	204 (12.6)	208 (10.9)	228 (10.6)	271 (10.0)	355 (10.6)	364 (9.5)	401 (9.2)	297 (6.5)	268 (5.2)	379 (6.8)	349 (6.0)	0	590 (7.7)	-	-	-
7. Jharkhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Karnataka	11 (0.3)	14 (0.3)	9 (0.2)	12 (0.2)	16 (0.2)	15 (0.2)	14 (0.1)	15 (0.1)	16 (0.1)	33 (0.2)	49 (0.3)	93 (0.5)	89 (0.5)	253 (1.2)	274 (1.1)	448 (1.6)	858 (2.6)	672 (1.8)	770 (1.8)	738 (1.6)
9. Kerala @	-	-	-	-	-	-	-	254 (3.1)	236 (2.6)	272 (2.3)	248 (2.1)	291 (2.3)	347 (2.4)	354 (2.3)	434 (2.5)	504 (2.7)	549 (2.6)	647 (2.6)	642 (2.2)	636 (2.0)
10. Madhya Pradesh\$	-	268 (4.9)	291 (5.4)	342 (5.5)	339 (4.5)	367 (4.7)	414 (4.5)	436 (3.8)	418 (3.6)	410 (2.9)	371 (2.5)	366 (2.5)	311 (2.1)	204 (1.1)	246 (1.4)	288 (1.3)	-	-	-	-
11. Maharashtra*	3,194 (36.5)	3,079 (30.6)	3,817 (33.1)	3,552 (27.1)	3,864 (26.1)	4,266 (24.9)	5,690 (27.3)	6,461 (28.2)	7,029 (27.4)	6,675 (22.6)	7,207 (19.3)	7,444 (19.4)	8,630 (21.3)	9,229 (21.6)	12,350 (24.2)	16,002 (30.6)	18,397 (30.1)	23,193 (29.5)	15,939 (16.6)	15,939 (16.6)
12. Manipur	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	510 (21.1)	-	-	-
13. Mizoram	17 (5.6)	21 (6.5)	26 (6.9)	30 (7.1)	32 (7.0)	25 (4.4)	46 (7.4)	49 (7.5)	43 (6.2)	48 (5.3)	56 (5.5)	59 (5.2)	118 (10.4)	130 (10.1)	126 (9.0)	174 (11.0)	372 (21.7)	-	-	-
14. Nagaland	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	15 (0.7)	42 (1.6)	19 (0.6)	20 (0.6)
15. Orissa	97 (4.4)	106 (4.0)	156 (5.1)	176 (5.1)	199 (4.9)	223 (4.7)	261 (5.1)	260 (4.7)	262 (3.8)	320 (3.8)	426 (4.8)	424 (4.3)	436 (4.4)	423 (3.9)	484 (3.9)	672 (4.9)	1211 (7.7)	1598 (9.0)	1840 (7.1)	1872 (6.5)
16. Rajasthan	-	-	-	-	-	-	-	-	1,380 (11.9)	1,493 (11.1)	794 (5.3)	851 (5.3)	1,117 (6.1)	1,136 (6.0)	1,224 (6.1)	1,274 (5.9)	1,521 (6.1)	1,660 (5.7)	1,927 (5.6)	1,954 (4.9)
17. Sikkim	-	-	-	-	-	-	-	-	-	-	1,389 (181.9)	1,400 (84.1)	1,522 (80.9)	1,707 (144.5)	1,650 (95.7)	1,751 (99.1)	2,256 (119.5)	-	-	-
18. Tamil Nadu	915 (16.2)	1,109 (12.8)	1,146 (13.4)	1,268 (14.5)	1,415 (14.7)	1,498 (13.7)	1,728 (13.2)	1,816 (12.1)	1,941 (11.0)	1,815 (8.8)	1,867 (8.6)	1,683 (7.8)	2,144 (8.3)	2,472 (9.8)	3,159 (10.8)	3,829 (12.0)	3,721 (9.7)	4,065 (9.5)	4,099 (7.4)	3,727 (6.3)
19. Uttar Pradesh	1,832 (19.2)	1,637 (15.7)	2,353 (18.5)	2,317 (17.4)	3,199 (20.8)	3,272 (18.6)	2,584 (13.5)	2,478 (11.2)	3,043 (11.7)	2,718 (9.5)	749 (2.4)	749 (2.4)	1,034 (3.1)	1,110 (2.2)	1,376 (3.1)	1,664 (3.6)	2,668 (4.8)	2,771 (4.2)	3,138 (3.9)	3,358 (3.6)
20. Uttarakhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	85 (1.3)	300 (4.1)	288 (3.5)	278 (2.5)
21. West Bengal	-	-	-	-	-	-	-	745 (6.6)	937 (6.6)	1,242 (6.4)	1,580 (7.1)	1,420 (6.1)	1,015 (4.4)	1,068 (4.1)	1,232 (4.4)	1,603 (5.2)	2,163 (6.3)	1,066 (2.8)	1,163 (2.2)	1,156 (1.9)
All States	6,922 (16.5)	7,302 (12.9)	9,281 (14.6)	9,037 (12.7)	10,585 (12.5)	11,368 (11.9)	12,642 (11.1)	14,872 (9.5)	17,710 (9.6)	17,522 (8.2)	19,529 (8.1)	19,591 (7.6)	22,438 (8.3)	25,464 (8.3)	29,164 (8.8)	33,976 (9.5)	41,807 (9.8)	38,439 (9.3)	47,851 (9.3)	40,132 (6.8)
<i>Memo items:</i>																				
1. NCT Delhi#	-	-	-	-	-	-	-	94 (4.1)	104 (3.7)	116 (3.3)	138 (3.7)	129 (2.6)	135 (2.9)	141 (2.8)	164 (2.8)	-	-	-	-	-
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1,556 (86.7)	1,964 (101.9)	2,138 (97.1)	3,002 (95.2)	3,396 (106.3)

BE : Budget Estimates. RE : Revised Estimates. - : Not available/Not applicable.

\$: Relates to maintenance.

@ : Includes Travel Expenses, Office Expenses, Rent, Minor Works, Machinery and Equipment, Materials and Supplies, Maintenance, Motor Vehicles, Fuel charges and Other charges.

* : Includes expenditure under maintenance works, tools and plants, machinery and equipment, material and supplies, grants-in-aid non-salary and suspense.

: Data relate to repair and maintenance.

Note : Figures in brackets are percentage to total revenue expenditure of the respective State Governments.

Source : Information received from respective State Governments.

Statement 46: Social Sector Expenditure*

State	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-00	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09 (RE)	2009-10 (BE)
	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21
I. Non-Special Category																				
1. Andhra Pradesh	2,741	3,121	3,662	3,919	4,265	5,507	6,284	6,759	8,927	8,831	10,006	10,876	11,179	13,367	13,821	14,900	18,654	24,471	36,786	35,668
2. Bihar	2,381	3,073	3,143	3,434	3,524	3,796	4,014	4,375	5,354	8,338	7,408	5,783	6,466	7,023	6,117	8,663	11,127	13,815	20,505	21,136
3. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	988	2,435	2,820	3,244	3,635	4,295	5,707	6,947	10,587	12,255
4. Goa	162	181	192	216	223	257	292	350	415	470	518	543	626	686	798	880	1,010	1,124	1,614	1,784
5. Gujarat	1,993	2,344	2,456	2,844	3,273	3,666	4,068	4,953	6,809	7,571	9,681	9,029	8,177	8,992	10,127	10,995	13,104	14,893	18,527	21,316
6. Haryana	776	781	955	1,093	1,304	1,698	1,628	1,829	2,474	2,572	3,387	3,675	2,810	2,818	3,497	4,742	5,605	7,343	9,826	12,154
7. Jharkhand	-	-	-	-	-	-	-	-	-	-	-	3,727	4,904	4,320	5,127	6,156	7,392	7,984	9,870	10,322
8. Karnataka	1,842	2,299	2,557	3,063	3,449	3,995	4,526	4,886	5,851	6,803	7,541	7,642	7,570	8,315	9,764	11,675	14,407	17,644	20,707	24,526
9. Kerala	1,477	1,594	1,791	2,061	2,387	2,691	3,215	4,239	4,660	5,432	5,242	4,932	6,338	5,924	7,344	7,524	7,189	9,010	11,313	12,734
10. Madhya Pradesh	2,439	2,664	3,020	3,508	3,854	4,416	5,267	5,622	6,887	7,417	7,153	6,007	7,158	6,787	7,268	9,426	10,658	12,600	16,489	18,735
11. Maharashtra	3,792	4,601	5,561	6,204	6,723	8,361	9,195	10,609	11,407	12,844	15,429	15,452	15,704	18,877	20,433	24,268	28,276	29,721	38,515	59,821
12. Orissa	1,113	1,310	1,492	1,747	1,864	2,188	2,467	2,636	3,246	4,889	4,065	4,122	4,210	4,360	4,598	5,386	6,126	8,196	13,010	14,037
13. Punjab	957	1,099	1,058	1,335	1,565	1,767	1,231	2,242	3,054	2,724	3,887	3,730	2,990	3,525	3,747	4,052	4,706	4,991	8,735	9,051
14. Rajasthan	1,866	2,036	2,393	2,783	3,291	3,912	4,324	4,697	5,953	6,377	7,224	7,730	8,032	9,228	9,845	10,920	12,580	14,683	19,313	22,735
15. Tamil Nadu	2,985	3,433	3,929	4,251	4,550	5,145	6,210	6,654	8,153	8,862	9,618	9,190	9,662	11,586	13,617	14,297	16,921	19,994	27,381	28,052
16. Uttar Pradesh	4,711	4,443	5,573	5,212	6,031	6,466	7,693	9,080	10,477	11,669	12,135	12,279	13,103	12,999	16,932	20,141	24,032	30,006	41,784	45,473
17. West Bengal	2,824	2,716	2,747	3,323	3,827	4,097	4,991	5,180	6,626	9,338	9,623	9,581	8,463	9,008	9,732	11,445	13,142	16,192	20,968	28,472
II. Special Category																				
1. Arunachal Pradesh	128	137	172	198	217	263	317	334	332	372	325	449	421	620	650	742	843	953	1,338	1,107
2. Assam	932	1,113	1,138	1,397	1,538	1,815	1,708	1,892	2,151	2,640	3,077	3,035	3,233	3,709	4,775	4,452	5,220	6,056	9,910	11,428
3. Himachal Pradesh	444	495	581	621	731	881	994	1,242	1,553	1,701	1,963	1,912	1,973	2,348	2,328	2,804	3,334	3,736	4,849	4,571
4. Jammu and Kashmir	600	732	887	901	1,047	1,223	1,393	1,623	1,496	1,726	2,044	2,321	2,518	2,493	3,104	4,030	4,348	5,108	5,609	6,631
5. Manipur	151	185	196	210	241	307	384	416	391	605	449	550	562	603	873	939	1,041	1,179	1,517	1,205
6. Meghalaya	160	189	198	238	216	288	314	338	390	502	578	565	570	640	741	767	873	1,039	1,483	1,801
7. Mizoram	153	173	200	212	239	292	343	320	379	506	505	542	562	652	647	722	798	940	1,351	1,336
8. Nagaland	182	179	224	269	299	364	353	370	415	479	585	544	567	644	629	804	914	1,053	1,304	1,306
9. Sikkim	61	73	81	90	101	151	166	188	254	245	259	314	348	406	479	501	547	663	938	1,067
10. Tripura	264	286	261	324	383	429	517	594	673	776	896	968	974	963	1,121	1,121	1,206	1,399	1,940	2,133
11. Uttarakhand	-	-	-	-	-	-	-	-	-	-	355	1,320	1,708	2,027	2,327	2,781	3,226	3,726	3,679	5,542
All States	35,132	39,255	44,468	49,451	55,143	63,975	71,896	81,427	98,127	1,13,690	1,24,919	1,29,253	1,33,648	1,46,164	1,64,077	1,89,430	2,22,988	2,65,466	3,59,849	4,16,395
<i>Memo item:</i>																				
1. NCT Delhi	-	-	-	386	1,155	1,365	1,714	2,043	2,245	2,461	3,000	2,989	3,492	3,465	4,267	4,566	5,139	7,353	9,471	10,290
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	797	828	927	1,362	1,724

RE : Revised Estimates.

BE : Budget Estimates.

‘-’ : Not available/Not applicable.

* : Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and advances by the State Governments.

Source : Budget Documents of the State Governments.

Statement 47: Social Sector Expenditure* to Total Expenditure

State	(Per cent)																			
	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-00	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09 (RE)	2009-10 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21
I. Non-Special Category																				
1. Andhra Pradesh	41.7	40.2	40.8	37.2	34.2	38.5	38.6	38.1	40.7	38.8	35.6	35.0	32.5	33.3	29.3	30.8	32.9	32.7	40.8	35.3
2. Bihar	38.3	45.2	40.6	40.7	41.2	40.3	42.7	42.8	44.0	42.7	43.7	38.9	36.4	36.7	30.5	38.4	41.0	43.8	45.1	44.5
3. Chhattisgarh	—	—	—	—	—	—	—	—	—	—	50.5	43.3	41.3	36.2	37.7	44.2	47.6	46.2	52.3	53.7
4. Goa	40.9	38.8	38.6	38.7	37.1	27.2	30.8	27.6	28.5	29.1	26.4	23.1	26.1	28.4	31.4	30.9	31.8	31.6	33.1	31.2
5. Gujarat	36.4	33.9	30.8	33.8	34.5	33.9	32.3	33.3	34.5	35.3	35.6	35.2	30.4	27.3	29.0	32.1	33.4	34.9	35.1	37.1
6. Haryana	32.4	28.6	32.3	28.6	18.9	27.7	20.8	23.4	28.8	30.8	37.0	34.3	26.6	18.6	24.2	32.0	28.5	33.3	36.6	37.5
7. Jharkhand	—	—	—	—	—	—	—	—	—	—	—	47.0	50.0	44.4	44.1	45.9	47.0	43.5	47.8	44.9
8. Karnataka	37.0	36.8	36.0	37.9	38.9	38.4	37.8	38.8	39.3	38.2	38.3	34.8	31.4	28.4	28.5	33.4	32.7	36.7	38.2	40.2
9. Kerala	43.7	39.8	41.1	40.1	40.1	38.9	40.5	43.2	43.9	42.1	39.9	37.6	37.4	30.0	36.2	35.6	31.0	31.4	34.3	35.3
10. Madhya Pradesh	41.3	40.1	39.4	39.5	41.4	41.7	40.2	39.5	43.1	41.3	42.3	35.4	37.7	28.4	24.7	32.5	35.3	35.7	39.0	38.4
11. Maharashtra	35.2	38.2	39.7	38.8	33.6	39.1	36.8	38.3	37.6	33.6	36.6	36.4	33.3	30.9	28.1	35.3	37.3	37.0	37.6	49.9
12. Orissa	36.5	36.0	38.1	39.2	37.4	39.3	39.1	38.5	37.6	48.3	36.8	34.2	31.7	28.0	28.9	34.2	31.7	35.9	41.5	42.8
13. Punjab	28.1	21.9	25.1	25.6	20.9	25.2	16.3	23.7	27.9	22.7	27.6	23.8	17.2	17.3	17.8	19.8	17.9	18.8	26.6	25.4
14. Rajasthan	39.5	35.0	37.7	37.5	39.1	35.9	39.4	37.0	41.6	39.2	41.3	40.7	37.3	35.7	34.1	40.1	39.5	38.9	44.4	45.7
15. Tamil Nadu	45.1	35.8	40.3	42.2	39.8	41.1	40.3	38.4	41.0	39.2	39.4	37.0	32.0	34.3	32.6	36.9	33.1	35.9	40.1	38.1
16. Uttar Pradesh	38.5	33.5	34.5	32.0	28.6	31.1	33.4	34.1	33.3	33.7	33.1	32.2	31.1	18.7	28.6	33.7	32.1	34.4	38.3	37.4
17. West Bengal	46.9	43.9	41.3	41.7	41.2	39.0	38.3	38.2	38.6	41.2	36.0	34.1	30.5	23.4	29.1	28.2	31.9	34.7	33.0	40.1
II. Special Category																				
1. Arunachal Pradesh	32.1	31.0	34.1	34.4	31.5	32.8	35.6	34.3	33.1	33.9	26.9	32.5	30.9	28.3	31.2	30.4	30.2	31.1	27.4	24.2
2. Assam	34.7	40.3	36.3	38.6	38.5	41.3	40.0	37.7	41.3	37.3	40.3	35.5	36.2	35.0	32.4	36.8	38.7	40.0	37.6	32.7
3. Himachal Pradesh	39.7	21.1	40.1	36.7	36.4	37.5	37.7	36.0	37.3	36.1	36.9	33.7	29.8	29.0	29.0	32.7	33.0	35.2	37.5	35.0
4. Jammu and Kashmir	29.7	32.0	38.2	34.7	31.4	34.2	34.6	33.2	25.6	24.3	26.1	28.8	28.8	28.3	27.9	29.9	31.3	30.0	29.9	29.6
5. Manipur	33.4	34.6	23.8	32.9	35.6	37.9	37.9	36.7	35.1	34.0	32.5	26.0	26.0	26.0	33.6	34.2	28.7	31.7	32.0	26.6
6. Meghalaya	39.3	38.3	36.4	34.9	36.8	37.0	40.0	39.7	38.7	42.0	40.6	40.5	35.9	36.2	35.8	38.2	37.6	37.5	37.3	39.3
7. Mizoram	30.6	41.8	40.9	40.7	40.3	40.8	42.4	36.8	42.4	43.6	39.2	40.7	40.0	35.7	35.6	33.3	34.8	36.7	42.2	38.3
8. Nagaland	33.0	27.6	26.2	28.9	33.0	35.0	32.2	30.0	27.9	32.1	31.9	26.9	29.6	27.0	27.6	28.6	29.6	29.5	29.7	27.3
9. Sikkim	33.3	32.2	32.4	34.4	16.8	15.2	13.4	13.5	15.7	15.1	27.3	16.5	16.3	27.5	22.2	23.3	24.3	23.5	27.6	30.2
10. Tripura	43.1	42.3	39.8	41.2	43.5	43.4	43.8	44.0	43.9	43.8	42.0	39.3	38.4	34.8	37.6	34.0	36.5	36.5	37.9	35.0
11. Uttarakhand	—	—	—	—	—	—	—	—	—	—	32.0	40.0	35.2	32.7	36.6	36.3	37.9	37.4	33.9	39.5
All States	38.6	36.4	37.3	36.9	34.6	36.6	36.1	36.4	37.5	36.9	36.8	35.1	32.6	28.4	29.6	33.7	33.9	35.3	38.3	39.4
Memo item:																				
1. NCT Delhi	—	—	—	48.2	48.0	46.3	48.8	48.5	45.4	41.6	40.8	34.6	34.2	29.6	33.1	41.0	39.6	40.5	44.8	44.7
2. Puducherry	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	36.7	34.7	35.8	37.0	42.0

RE : Revised Estimates.

BE : Budget Estimates.

'-': Not available/Not applicable.

* : Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by the State Governments.

Source : Budget Documents of the State Governments.

Statement 48: Debt/Interest Relief availed by eligible States under Debt Consolidation and Relief Facility recommended by Twelfth Finance Commission

(Rs. crore)

State	2008-09	
	Debt Relief	Interest Relief
1	2	3
I. Non-Special Category		
1. Andhra Pradesh	703	481
2. Bihar	385	228
3. Chhattisgarh	93	59
4. Goa	—	13
5. Gujarat	472	325
6. Haryana	97	50
7. Jharkhand #	210	72
8. Karnataka	358	251
9. Kerala ##	102	125
10. Madhya Pradesh	363	253
11. Maharashtra	340	163
12. Orissa	382	142
13. Punjab ###	153	110
14. Rajasthan	309	149
15. Tamil Nadu	263	166
16. Uttar Pradesh	1,064	722
17. West Bengal	—	—
II. Special Category		
1. Arunachal Pradesh	20	14
2. Assam*	316	6
3. Himachal Pradesh	—	29
4. Jammu and Kashmir@	—	—
5. Manipur	38	-11
6. Meghalaya #	15	10
7. Mizoram #	13	9
8. Nagaland	16	10
9. Sikkim	—	—
10. Tripura##	22	15
11. Uttarakhand	13	7
All States	5,748	3,398

: Jharkhand Includes Rs. 104.96 crore for 2007-08 through pre-payment.

: For 2006-07.

: For 2007-08

* : Assam Includes Rs. 105.41 crore for each year for 2006-07 & 2007-08 through pre-payment.

Sikkim and West Bengal have not enacted their FRBM.

@ : Consolidation of Jammu and Kashmir done w.e.f. 2008-09.

Source: Ministry of Finance, Government of India.

Statement 49: State-wise Trend in Total Expenditure

(Per cent)

State	Total Expenditure as percentage to GSDP						CARG
	1980-85	1985-90	1990-95	1995-00	2000-05	2005-10	1980-2010
1	2	3	4	5	6	7	8
I. Non-Special Category States							
1. Andhra Pradesh	18.7	20.8	18.4	18.2	20.6	22.9	15.3
2. Bihar	19.8	20.3	21.6	19.2	25.5	32.2	12.0
3. Chhattisgarh	—	—	—	—	18.0	22.5	31.7
4. Goa	—	28.4	25.4	25.5	28.0	23.4	14.5
5. Gujarat	16.8	19.0	17.8	16.7	20.5	14.8	13.5
6. Haryana	17.9	18.8	18.5	19.7	16.1	14.7	14.7
7. Jharkhand	—	—	—	—	22.9	23.8	14.2
8. Karnataka	20.0	21.2	19.5	17.9	21.1	21.1	14.2
9. Kerala	18.1	20.9	19.4	18.6	18.9	17.7	13.8
10. Madhya Pradesh	19.6	20.6	18.4	17.0	22.7	25.7	12.5
11. Maharashtra	17.0	18.1	15.3	14.3	17.1	14.8	14.1
12. Orissa	21.0	22.2	24.6	22.7	25.0	22.7	13.3
13. Punjab	18.5	19.6	19.3	18.4	20.8	20.3	13.9
14. Rajasthan	19.9	21.9	20.9	20.2	22.9	22.6	14.0
15. Tamil Nadu	19.8	18.6	19.4	16.7	18.5	18.7	13.9
16. Uttar Pradesh	17.1	18.4	20.0	18.2	23.0	25.3	14.1
17. West Bengal	14.2	14.8	14.9	15.1	17.9	16.8	14.1
II. Special Category States							
1. Arunachal Pradesh	—	93.2	71.1	69.6	72.5	92.9	13.5
2. Assam	21.9	23.7	23.5	21.1	22.8	27.7	14.1
3. Himachal Pradesh	33.0	38.6	40.1	36.1	35.2	33.7	13.4
4. Jammu and Kashmir	31.4	38.7	46.1	46.5	44.0	52.8	14.5
5. Manipur	54.9	58.2	56.3	51.3	55.7	63.2	12.2
6. Meghalaya	41.0	43.5	40.6	35.2	32.9	39.5	14.0
7. Mizoram	—	74.9	88.2	75.2	71.9	79.4	12.5
8. Nagaland	86.4	87.5	69.3	56.1	46.2	47.9	12.3
9. Sikkim	73.6	80.2	90.2	198.5	133.4	121.6	16.9
10. Tripura	33.5	43.5	45.3	40.7	37.6	37.8	13.8
11. Uttarakhand	—	—	—	—	22.4	28.8	32.6
All States (Per cent to GDP)	15.1	16.1	15.9	14.9	17.0	15.9	14.2

— : Not available/Not applicable.

CARG : Compound Annual Rate of Growth.

Source : Budget Documents of the State Governments.

Statement 50: State-wise Trend in Revenue Expenditure

(Per cent)

State	Revenue Expenditure as percentage to GSDP						CARG
	1980-85	1985-90	1990-95	1995-00	2000-05	2005-10	1980-2010
1	2	3	4	5	6	7	8
I. Non-Special Category States							
1. Andhra Pradesh	14.4	16.8	14.7	14.6	15.5	16.9	15.5
2. Bihar	12.6	14.4	18.3	16.7	20.2	24.2	13.4
3. Chhattisgarh	—	—	—	—	14.2	17.1	30.8
4. Goa	—	15.5	18.9	22.0	23.1	18.1	15.2
5. Gujarat	11.1	14.4	13.8	13.6	15.9	11.3	14.5
6. Haryana	11.8	13.6	15.6	16.7	12.6	12.0	15.4
7. Jharkhand	—	—	—	—	17.3	18.4	14.9
8. Karnataka	14.1	16.1	15.4	15.1	16.6	16.4	14.7
9. Kerala	13.5	16.3	16.1	16.0	16.2	15.5	14.2
10. Madhya Pradesh	13.2	15.7	15.1	14.8	17.5	19.1	13.3
11. Maharashtra	12.6	14.3	12.3	11.7	13.7	11.7	14.5
12. Orissa	14.6	16.1	18.7	18.5	19.3	18.8	14.7
13. Punjab	11.1	12.8	15.4	15.3	17.0	16.7	14.8
14. Rajasthan	13.1	16.2	16.0	15.7	17.8	17.8	15.0
15. Tamil Nadu	13.8	14.7	16.9	14.7	14.9	14.8	14.6
16. Uttar Pradesh	11.2	13.6	15.6	15.2	18.0	19.1	14.8
17. West Bengal	10.8	11.6	12.6	12.5	14.2	13.8	14.7
II. Special Category States							
1. Arunachal Pradesh	—	50.6	46.9	48.5	51.9	64.5	14.1
2. Assam	14.0	17.8	18.2	17.4	17.8	23.2	16.4
3. Himachal Pradesh	22.7	28.9	27.4	29.0	26.8	25.8	14.8
4. Jammu and Kashmir	20.0	26.1	31.5	35.7	33.8	36.4	14.7
5. Manipur	32.6	39.3	36.3	37.3	37.2	41.1	13.9
6. Meghalaya	28.5	31.0	30.4	27.6	25.4	31.9	15.2
7. Mizoram	—	59.1	64.4	58.1	56.2	60.2	12.9
8. Nagaland	62.0	66.2	50.4	43.7	34.9	33.8	13.0
9. Sikkim	53.9	56.8	68.2	180.4	111.9	92.8	16.6
10. Tripura	23.7	33.3	37.0	32.0	28.5	27.0	14.4
11. Uttarakhand	—	—	—	—	17.4	21.7	32.1
All States (Per cent to GDP)	10.6	12.2	12.7	12.4	13.3	12.4	14.9

— : Not available/Not applicable.

CARG : Compound Annual Rate of Growth.

Source : Budget Documents of the State Governments.

Statement 51: State-wise Trend in Capital Outlay

(Per cent)

State	Capital Outlay as percentage to GSDP						CARG
	1980-85	1985-90	1990-95	1995-00	2000-05	2005-10	1980-2010
1	2	3	4	5	6	7	8
I. Non-Special Category States							
1. Andhra Pradesh	2.4	2.1	1.8	1.4	2.2	3.8	15.9
2. Bihar	3.0	3.0	1.4	1.1	2.0	5.9	13.2
3. Chhattisgarh	—	—	—	—	2.0	3.9	36.3
4. Goa	—	6.9	5.3	2.7	3.0	4.5	13.3
5. Gujarat	2.4	1.9	2.0	2.0	2.0	2.7	13.5
6. Haryana	2.7	1.7	1.1	1.5	1.4	1.9	13.5
7. Jharkhand	—	—	—	—	3.8	4.4	12.4
8. Karnataka	2.3	1.8	2.5	1.9	2.4	3.8	15.3
9. Kerala	2.4	1.8	1.4	1.3	0.7	0.8	9.5
10. Madhya Pradesh	3.1	3.1	2.0	1.3	2.6	4.5	11.9
11. Maharashtra	2.1	1.8	1.7	1.6	1.7	2.3	14.7
12. Orissa	3.9	4.1	3.8	2.4	1.8	2.2	10.7
13. Punjab	1.9	1.2	1.4	1.2	1.0	2.0	14.1
14. Rajasthan	3.3	2.7	2.8	3.0	2.4	3.4	13.4
15. Tamil Nadu	1.2	0.8	0.8	0.9	1.5	2.3	17.9
16. Uttar Pradesh	2.6	2.5	1.4	1.2	2.4	4.9	14.5
17. West Bengal	0.8	0.9	0.9	1.1	0.7	0.9	13.5
II. Special Category States							
1. Arunachal Pradesh	—	24.3	22.2	20.1	14.8	22.2	11.4
2. Assam	2.5	2.5	1.9	1.4	1.9	3.4	15.2
3. Himachal Pradesh	5.5	5.5	5.5	5.0	3.6	4.3	13.1
4. Jammu and Kashmir	7.9	9.8	10.2	8.4	8.2	14.6	14.8
5. Manipur	14.0	14.5	11.6	11.2	6.2	18.0	13.7
6. Meghalaya	9.0	8.8	7.1	5.4	4.2	6.0	13.4
7. Mizoram	—	11.9	14.2	13.5	10.9	15.4	11.1
8. Nagaland	15.5	15.8	10.1	8.5	8.3	11.3	14.6
9. Sikkim	17.5	21.6	20.1	14.7	17.3	23.2	15.8
10. Tripura	7.1	8.4	6.6	6.8	7.2	9.4	15.2
11. Uttarakhand	—	—	—	—	2.4	5.7	33.2
All States (Per cent to GDP)	2.0	1.8	1.5	1.4	1.6	2.5	14.3

— : Not available/Not applicable.

CARG : Compound Annual Rate of Growth.

Source : Budget Documents of the State Governments.

Statement 52: State-wise Trend in Per Capita Capital Outlay

(Rupees)

State	Per capita Capital Outlay						CARG (Per cent)
	1980-85	1985-90	1990-95	1995-00	2000-05	2005-10	1980-2010
1	2	3	4	5	6	7	8
I. Non-Special Category States							
1. Andhra Pradesh	50.2	70.7	143.7	191.4	492.1	1500.4	14.1
2. Bihar	56.9	92.1	66.8	92.6	161.2	699.6	10.9
3. Chhattisgarh	—	—	—	—	349.9	1184.4	34.2
4. Goa	—	486.0	829.8	970.8	1859.5	4801.9	11.1
5. Gujarat	77.6	96.1	187.2	398.0	547.7	1415.7	11.4
6. Haryana	93.8	92.5	122.5	314.6	425.0	1249.1	10.9
7. Jharkhand	—	—	—	—	458.5	1067.5	10.6
8. Karnataka	52.5	68.6	194.7	281.4	539.0	1493.1	13.5
9. Kerala	57.8	71.2	109.6	207.8	194.6	389.2	8.4
10. Madhya Pradesh	77.2	126.0	156.9	194.3	264.4	593.9	7.9
11. Maharashtra	69.9	100.5	209.9	339.9	803.0	2023.8	14.3
12. Orissa	69.6	120.2	183.9	220.4	249.9	611.6	9.2
13. Punjab	71.1	77.8	185.3	257.2	332.5	1080.8	12.2
14. Rajasthan	66.1	88.6	182.0	350.6	401.1	880.8	10.8
15. Tamil Nadu	29.0	33.7	71.4	158.0	410.5	1099.7	16.6
16. Uttar Pradesh	49.3	76.0	75.4	112.8	293.7	919.8	12.0
17. West Bengal	19.3	38.9	59.7	130.2	144.9	339.5	11.6
II. Special Category States							
1. Arunachal Pradesh	—	852.2	1778.4	2628.0	2940.7	7103.3	9.2
2. Assam	51.5	88.1	111.6	134.8	315.7	863.1	13.2
3. Himachal Pradesh	136.4	230.7	465.5	810.1	1105.6	2210.7	11.3
4. Jammu and Kashmir	222.0	424.5	658.5	905.9	1612.6	4227.6	12.0
5. Manipur	274.4	485.9	652.9	1167.2	1104.1	4661.8	11.6
6. Meghalaya	189.5	328.8	496.4	643.3	884.1	1880.2	10.9
7. Mizoram	—	558.2	1139.9	1919.2	2598.5	5230.2	8.8
8. Nagaland	365.0	673.2	819.1	1081.8	1814.9	4096.6	10.5
9. Sikkim	382.2	978.5	1459.5	1957.2	4075.5	9691.7	14.1
10. Tripura	155.7	294.5	367.1	727.1	1499.6	3114.2	13.1
11. Uttarakhand	—	—	—	—	538.1	2064.7	31.0
All States (Average)	55.5	84.7	135.9	218.8	398.4	1083.8	12.4

— : Not available/Not applicable.

CARG : Compound Annual Rate of Growth.

Source : Budget Documents of the State Governments.

Statement 53: State-wise Trend in Development Expenditure

(Per cent)

State	Development Expenditure as percentage to GSDP						CARG
	1980-85	1985-90	1990-95	1995-00	2000-05	2005-10	1980-2010
1	2	3	4	5	6	7	8
I. Non-Special Category States							
1. Andhra Pradesh	13.9	15.3	13.3	12.4	12.2	15.5	15.2
2. Bihar	13.0	14.0	13.7	11.3	13.3	21.1	12.6
3. Chhattisgarh	—	—	—	—	11.4	16.4	33.4
4. Goa	—	21.1	19.1	14.5	15.9	16.0	13.7
5. Gujarat	12.7	14.2	12.9	11.9	12.7	9.5	13.1
6. Haryana	13.5	13.2	11.2	11.2	9.4	10.2	14.3
7. Jharkhand	—	—	—	—	15.3	17.3	13.7
8. Karnataka	13.7	14.8	13.8	12.2	12.7	14.2	14.1
9. Kerala	12.7	13.4	12.1	11.5	9.7	8.5	11.9
10. Madhya Pradesh	15.1	14.9	12.9	11.4	14.0	16.4	11.7
11. Maharashtra	11.8	12.9	10.9	9.4	9.7	9.6	13.8
12. Orissa	15.1	15.4	16.5	14.4	12.3	12.8	12.8
13. Punjab	12.7	14.0	11.9	9.1	8.4	9.1	12.0
14. Rajasthan	13.7	15.1	14.3	12.8	12.7	14.3	13.8
15. Tamil Nadu	14.5	13.5	14.2	10.8	9.9	11.0	13.0
16. Uttar Pradesh	12.3	12.7	12.4	10.1	11.6	15.1	13.3
17. West Bengal	9.5	9.6	9.6	9.4	8.6	8.4	13.0
II. Special Category States							
1. Arunachal Pradesh	—	65.7	55.3	53.1	48.5	68.1	13.7
2. Assam	14.3	16.0	15.3	12.7	13.0	16.7	14.3
3. Himachal Pradesh	24.5	29.1	23.8	24.8	19.0	19.1	13.2
4. Jammu and Kashmir	22.0	27.0	29.1	29.3	25.4	33.8	13.7
5. Manipur	36.0	41.6	35.3	34.9	27.0	40.1	12.5
6. Meghalaya	29.2	32.1	29.0	24.3	21.0	27.3	14.5
7. Mizoram	—	57.8	62.5	54.9	48.5	54.5	11.8
8. Nagaland	54.3	59.2	41.6	33.4	25.3	27.7	12.7
9. Sikkim	63.0	67.6	59.8	56.1	52.5	55.4	15.1
10. Tripura	24.8	33.2	32.0	27.4	23.0	22.1	13.1
11. Uttarakhand	—	—	—	—	13.6	18.4	30.3
All States (Per cent to GDP)	10.9	11.4	10.7	9.4	9.4	9.8	13.7

— : Not available/Not applicable.

CARG : Compound Annual Rate of Growth.

Source : Budget Documents of the State Governments.

Statement 54: State-wise Trend in Development Expenditure as per cent of Total Expenditure

(Per cent)

State	Development Expenditure as percentage of total Expenditure					
	1980-85	1985-90	1990-95	1995-00	2000-05	2005-10
1	2	3	4	5	6	7
I. Non-Special Category States						
1. Andhra Pradesh	74.1	73.6	72.2	68.2	59.3	67.5
2. Bihar	66.2	69.1	63.3	58.7	52.7	65.0
3. Chhattisgarh	—	—	—	—	63.6	72.6
4. Goa	—	74.5	75.0	56.7	57.6	68.4
5. Gujarat	75.3	74.6	72.7	70.9	61.3	64.5
6. Haryana	75.6	70.3	62.4	57.1	58.2	69.1
7. Jharkhand	—	—	—	—	66.8	66.2
8. Karnataka	68.7	69.6	71.1	67.8	60.2	67.2
9. Kerala	70.5	64.2	62.2	61.8	51.5	47.6
10. Madhya Pradesh	77.0	72.2	70.4	66.8	61.8	63.8
11. Maharashtra	69.6	71.7	70.9	65.6	56.9	65.1
12. Orissa	71.9	69.2	67.3	63.5	49.2	56.1
13. Punjab	68.8	71.4	61.3	49.4	40.8	44.7
14. Rajasthan	68.8	68.4	68.4	63.3	55.5	63.3
15. Tamil Nadu	73.2	72.5	72.8	64.3	54.0	58.5
16. Uttar Pradesh	72.3	68.8	61.8	55.4	50.0	59.3
17. West Bengal	67.2	64.9	64.1	61.9	48.2	49.5
II. Special Category States						
1. Arunachal Pradesh	—	70.9	77.7	76.2	67.3	72.8
2. Assam	66.5	67.4	65.4	60.2	56.7	61.2
3. Himachal Pradesh	74.7	75.3	62.8	68.7	54.3	56.7
4. Jammu and Kashmir	70.2	69.8	63.3	63.2	57.5	63.9
5. Manipur	67.1	71.6	64.3	68.1	49.1	63.5
6. Meghalaya	71.6	73.8	71.6	69.1	63.6	68.6
7. Mizoram	—	74.2	72.8	73.0	67.4	68.5
8. Nagaland	64.2	67.7	60.2	59.7	54.6	57.9
9. Sikkim	85.6	84.3	70.5	28.3	41.3	46.9
10. Tripura	74.4	76.3	70.4	67.4	61.2	58.5
11. Uttarakhand	—	—	—	—	62.6	64.0
All States	71.0	70.4	67.4	62.9	55.3	61.2

‘—’ : Not available/Not applicable.

Source : Budget Documents of the State Governments.

Statement 55: State-wise Trend in Per Capita Development Expenditure

(Rupees)

State	Per Capita Development Expenditure						CARG (Per cent)
	1980-85	1985-90	1990-95	1995-00	2000-05	2005-10	1980-2010
1	2	3	4	5	6	7	8
I. Non-Special Category States							
1. Andhra Pradesh	290.7	532.2	972.7	1719.2	2706.9	5547.4	13.4
2. Bihar	245.5	445.0	696.6	920.1	1078.2	2216.7	10.3
3. Chhattisgarh	—	—	—	—	1905.1	4449.4	31.4
4. Goa	—	1858.7	3117.7	5433.2	9693.1	15896.6	11.6
5. Gujarat	406.2	729.8	1280.1	2320.1	3418.5	4862.4	11.1
6. Haryana	472.2	769.9	1280.4	2237.2	3127.8	5995.1	11.7
7. Jharkhand	—	—	—	—	2317.9	4029.3	11.9
8. Karnataka	317.4	572.2	1072.2	1802.8	2820.3	5321.8	12.3
9. Kerala	310.1	538.7	955.1	1905.4	2628.9	3727.4	10.8
10. Madhya Pradesh	382.8	619.3	1055.7	1676.1	1432.1	2048.3	7.6
11. Maharashtra	388.3	712.3	1247.2	2006.7	4391.2	7804.1	13.3
12. Orissa	268.4	450.6	820.9	1342.3	1757.4	3145.4	11.2
13. Punjab	471.3	888.1	1415.5	1973.2	2842.9	4483.8	10.2
14. Rajasthan	276.4	498.2	957.6	1547.5	2111.6	3450.4	11.2
15. Tamil Nadu	340.7	577.4	1206.3	1841.0	2595.4	4759.0	11.7
16. Uttar Pradesh	238.1	396.7	692.7	962.5	1423.3	2627.6	10.8
17. West Bengal	241.8	395.8	654.4	1229.8	1779.3	2766.1	11.1
II. Special Category States							
1. Arunachal Pradesh	—	2874.7	4438.4	7034.8	9717.5	20156.9	11.4
2. Assam	293.2	553.5	902.1	1220.3	2103	3599.3	12.3
3. Himachal Pradesh	618.0	1225.6	1933.3	4043.4	5764.6	9092.3	11.4
4. Jammu and Kashmir	623.1	1167.8	1896.4	3364.6	4902.4	9009.1	11.1
5. Manipur	706.9	1404.3	2012.4	3645.1	4605.7	10311.8	10.4
6. Meghalaya	621.3	1205.0	2034.9	2942.2	4382.1	7507.1	11.9
7. Mizoram	—	2743.0	4997.6	7789.7	11299.5	18455.8	9.4
8. Nagaland	1294.1	2525.0	3371.9	4272.0	5558.7	9372.9	8.6
9. Sikkim	1414.2	3044.0	4368.0	7689.6	12224.8	20688.7	12.5
10. Tripura	540.8	1168.1	1780.2	2967.0	4778.8	6667.1	11.0
11. Uttarakhand	—	—	—	—	2975.9	6285.9	28.2
All States (Average)	299.4	534.2	938.4	1515.2	2287.3	4016.7	11.6

— : Not available/Not applicable.

CARG : Compound Annual Rate of Growth.

Source : Budget Documents of the State Governments.

Statement 56: State-wise Trend in Social Sector Expenditure

(Per cent)

State	Social Sector Expenditure as percentage to GSDP						CARG
	1980-85	1985-90	1990-95	1995-00	2000-05	2005-10	1980-2010
1	2	3	4	5	6	7	8
I. Non-Special Category States							
1. Andhra Pradesh	6.8	8.9	7.1	7.1	6.8	7.9	15.6
2. Bihar	6.1	8.1	8.9	9.5	10.4	13.6	14.2
3. Chhattisgarh	—	—	—	—	7.5	11.2	32.6
4. Goa	—	8.7	9.9	7.3	7.5	7.2	13.8
5. Gujarat	5.3	7.1	6.0	5.7	6.5	5.1	14.6
6. Haryana	4.4	5.5	4.9	5.1	4.5	4.9	16.7
7. Jharkhand	—	—	—	—	10.9	11.9	13.6
8. Karnataka	5.4	7.8	7.3	6.8	6.5	7.4	15.8
9. Kerala	7.6	9.2	7.9	7.8	6.7	5.8	12.8
10. Madhya Pradesh	5.5	7.9	7.4	7.5	7.5	9.3	14.2
11. Maharashtra	4.9	6.6	5.7	5.3	5.6	5.8	16.3
12. Orissa	7.2	8.5	9.2	9.2	8.0	8.4	14.5
13. Punjab	4.8	5.7	4.7	4.3	4.3	4.4	13.1
14. Rajasthan	6.5	8.7	7.9	7.8	8.6	9.3	15.8
15. Tamil Nadu	6.4	7.8	7.8	6.7	6.4	6.7	14.9
16. Uttar Pradesh	4.8	6.5	6.7	6.1	6.4	9.0	14.8
17. West Bengal	5.6	6.3	6.4	5.9	5.4	5.7	14.3
II. Special Category States							
1. Arunachal Pradesh	—	23.6	23.2	23.7	21.8	26.5	12.2
2. Assam	6.5	8.9	8.8	8.4	8.1	10.1	15.6
3. Himachal Pradesh	11.4	15.1	13.2	13.3	11.1	11.7	13.8
4. Jammu and Kashmir	8.8	12.8	15.2	14.1	12.3	16.0	14.7
5. Manipur	17.4	21.1	17.7	18.6	16.2	20.4	12.4
6. Meghalaya	14.0	15.7	15.1	13.9	12.8	15.1	15.1
7. Mizoram	—	30.3	33.4	30.9	27.5	30.3	11.2
8. Nagaland	24.1	29.0	20.5	17.6	13.2	14.7	12.9
9. Sikkim	17.5	27.3	25.3	28.9	27.8	30.4	18.1
10. Tripura	11.2	19.0	19.1	17.8	14.4	30.5	13.9
11. Uttarakhand	—	—	—	—	8.0	10.6	35.7
All States (Per cent to GDP)	4.8	6.1	5.8	5.5	5.5	5.8	15.3

‘—’ : Not available/Not applicable.

CARG : Compound Annual Rate of Growth.

Source : Budget Documents of the State Governments.

Statement 57: State-wise Trend in Per Capita Social Sector Expenditure

(Rupees)

State	Per capita Social Sector Expenditure						CARG (Per cent)
	1980-85	1985-90	1990-95	1995-00	2000-05	2005-10	1980-2010
1	2	3	4	5	6	7	8
I. Non-Special Category States							
1. Andhra Pradesh	145	308	516	988	1,516	3,155	13.8
2. Bihar	115	258	455	663	761	1,597	11.8
3. Chhattisgarh	—	—	—	—	1,207	3,396	30.6
4. Goa	—	770	1,612	2,745	4,555	7,933	11.7
5. Gujarat	170	364	595	1,115	1,756	2,773	12.5
6. Haryana	156	330	561	1,029	1,473	3,257	14.1
7. Jharkhand	—	—	—	—	1,283	2,756	11.8
8. Karnataka	124	304	565	1,029	1,504	3,081	14.0
9. Kerala	185	367	627	1,301	1,835	2,821	11.6
10. Madhya Pradesh	141	330	606	1,038	777	1,252	10.1
11. Maharashtra	161	361	648	1,142	2,537	5,219	15.8
12. Orissa	128	248	459	870	1,134	2,348	12.9
13. Punjab	178	369	568	947	1,429	2,348	11.3
14. Rajasthan	133	290	529	953	1,427	2,472	13.2
15. Tamil Nadu	152	335	668	1,156	1,687	3,219	13.6
16. Uttar Pradesh	92	205	373	579	778	1,685	12.4
17. West Bengal	142	258	437	785	1,129	2,066	12.4
II. Special Category States							
1. Arunachal Pradesh	—	1,034	1,857	3,141	4,356	8,294	10.0
2. Assam	134	306	524	802	1,294	2,503	13.6
3. Himachal Pradesh	287	636	1,069	2,184	3,374	5,838	12.1
4. Jammu and Kashmir	251	558	998	1,575	2,380	4,557	12.1
5. Manipur	341	713	1,015	1,941	2,699	4,965	10.3
6. Meghalaya	298	591	1,059	1,691	2,597	4,689	12.5
7. Mizoram	—	1,435	2,668	4,416	6,369	9,812	8.9
8. Nagaland	574	1,243	1,673	2,251	2,906	4,943	8.9
9. Sikkim	397	1,231	1,869	3,989	6,489	12,526	15.5
10. Tripura	242	671	1,065	1,942	2,996	4,451	11.7
11. Uttarakhand	—	—	—	—	1,745	3,969	33.6
All States (Average)	134	402	624	1,097	1,585	2,735	10.7

— : Not available/Not applicable.

CARG : Compound Annual Rate of Growth.

Source : Budget Documents of the State Governments.

Appendices I to IV

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature

(Rs. lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	5,414,255	7,092,704	6,968,595	7,896,370	300,301	390,355	368,152	325,696
I. TAX REVENUE (A+B)	3,997,769	5,046,361	4,890,841	5,277,330	53,596	61,100	61,455	62,460
A. State's Own Tax Revenue (1 to 3)	2,879,405	3,786,616	3,573,995	4,066,400	9,807	9,540	9,895	10,900
1. Taxes on Income (i+ii)	35,572	42,130	39,129	45,000	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	35,572	42,130	39,129	45,000	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	332,070	472,298	368,137	345,600	298	290	395	600
i) Land Revenue	14,439	13,048	13,048	14,400	212	210	300	500
ii) Stamps and Registration Fees	308,606	453,750	345,639	322,400	86	80	95	100
iii) Urban Immovable Property Tax	9,026	5,500	9,450	8,800	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	2,511,763	3,272,188	3,166,729	3,675,800	9,509	9,250	9,500	10,300
i) Sales Tax (a to f)	1,902,649	2,488,728	2,453,179	2,768,500	7,706	7,600	7,600	8,000
a) State Sales Tax / VAT	1,753,789	2,269,078	2,261,160	2,538,184	7,706	7,600	7,600	8,000
b) Central Sales Tax	143,308	216,718	184,866	221,805	—	—	—	—
c) Sales Tax on Motor Spirit and Lubricants	23	34	32	40	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	4,115	1,210	5,305	6,300	—	—	—	—
f) Other Receipts	1,415	1,688	1,816	2,171	—	—	—	—
ii) State Excise	404,069	499,125	480,000	626,000	1,160	1,200	1,250	1,500
iii) Taxes on Vehicles	160,380	228,980	192,456	231,500	642	450	650	800
iv) Taxes on Goods and Passengers	8,029	8,352	3,000	1,800	—	—	—	—
v) Taxes and Duties on Electricity	19,536	19,284	19,284	24,000	—	—	—	—
vi) Entertainment Tax	6,195	7,812	6,815	7,900	—	—	—	—
vii) Other Taxes and Duties	10,905	19,907	11,995	16,100	—	—	—	—
B. Share in Central Taxes (i to ix)	1,118,364	1,259,745	1,316,846	1,210,930	43,789	51,560	51,560	51,560
i) Corporation Tax	354,936	335,939	431,813	488,789	13,896	16,906	16,906	16,906
ii) Income Tax	238,228	250,418	271,155	238,162	9,327	10,616	10,616	10,616
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	-18	—	—	-30	-1	—	—	—
v) Taxes on Wealth	394	789	411	468	15	16	16	16
vi) Customs	211,391	264,400	251,720	202,313	8,276	9,855	9,855	9,855
vii) Union Excise Duties	201,800	313,931	219,481	136,476	7,901	8,595	8,595	8,595
viii) Service Tax	111,676	94,268	142,266	144,801	4,375	5,574	5,574	5,574
ix) Other Taxes and Duties on Commodities and Services	-43	—	—	-49	—	-2	-2	-2
II. NON-TAX REVENUE (C+D)	1,416,486	2,046,343	2,077,754	2,619,040	246,705	329,255	306,697	263,236
C. State's Own Non-Tax Revenue (1 to 6)	706,413	887,263	839,816	1,294,600	65,692	52,164	30,228	31,841
1. Interest Receipts	352,534	436,050	430,529	445,625	2,910	2,200	3,400	3,700
2. Dividends and Profits	1,195	7,441	3,741	1,722	—	—	—	—

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	98,778	102,757	102,746	431,518	5,302	2,639	3,131	3,661
of which: State Lotteries	—	—	—	—	—	—	—	—
4. Social Services (i to ix)	19,401	28,253	28,253	35,137	730	967	712	1,086
i) Education, Sports, Art and Culture	6,135	15,385	15,385	18,462	118	75	122	125
ii) Medical and Public Health	6,731	4,825	4,825	7,576	37	40	40	42
iii) Family Welfare	50	421	421	500	—	—	—	—
iv) Housing	160	244	244	244	4	11	5	12
v) Urban Development	2,312	1,115	1,115	1,338	280	600	250	600
vi) Labour and Employment	2,242	2,263	2,263	2,716	1	4	1	1
vii) Social Security and Welfare	718	278	278	578	6	11	6	10
viii) Water Supply and Sanitation	500	1,105	1,105	1,105	284	225	287	295
ix) Others	552	2,617	2,617	2,618	1	1	1	1
5. Fiscal Services	—	—	—	—	—	—	2,021	—
6. Economic Services (i to xvii)	234,506	312,762	274,547	380,598	56,750	46,358	20,964	23,394
i) Crop Husbandry	5,744	908	908	2,090	150	140	150	160
ii) Animal Husbandry	390	134	134	261	32	50	35	40
iii) Fisheries	230	201	201	242	8	17	9	10
iv) Forestry and Wildlife	9,092	15,281	9,547	10,375	857	1,455	955	1,500
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	3,914	3,709	3,709	4,450	40	16	30	30
vii) Other Agricultural Programmes	5	6	6	7	17	40	40	40
viii) Major and Medium Irrigation projects	4,203	7,154	7,154	8,584	—	—	—	—
ix) Minor Irrigations	250	690	690	725	1	—	—	—
x) Power	2,513	3,157	3,157	3,315	45,806	39,280	14,678	15,200
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	212	211	211	220	39	40	40	45
xiii) Industries@	160,355	218,891	191,848	245,227	4,582	2,215	2,215	2,615
xiv) Ports and Light Houses	5,280	7,903	7,903	9,484	—	—	—	—
xv) Road Transport	—	—	—	—	1,045	1,716	1,203	1,630
xvi) Tourism	2,198	1,696	1,696	2,100	26	25	27	30
xvii) Others*	40,122	52,821	47,383	93,520	4,148	1,364	1,582	2,094
D. Grants from the Centre (1 to 5)	710,073	1,159,080	1,237,938	1,324,440	181,013	277,091	276,469	231,395
1. State Plan Schemes	379,799	511,543	591,220	767,032	126,896	213,976	195,567	163,185
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	12,364	238,045	236,850	135,937	6,038	17,867	—	—
3. Centrally Sponsored Schemes	201,149	293,957	294,333	214,439	6,233	7,758	35,989	31,469
4. NEC/ Special Plan Scheme	—	—	—	—	3,816	3,588	4,185	4,185
5. Non-Plan Grants (a to c)	116,760	115,535	115,535	207,032	38,030	33,902	40,728	32,556
a) Statutory Grants	35,480	51,720	51,720	51,720	29,307	29,937	29,383	28,156
b) Grants for relief on account of Natural Calamities	21,999	29,873	29,873	31,367	2,248	2,315	4,955	2,315
c) Others	59,281	33,942	33,942	123,945	6,475	1,650	6,390	2,085

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	ASSAM				BIHAR			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	1,532,492	2,219,299	2,330,720	2,306,363	2,820,970	3,355,099	3,631,723	4,183,743
I. TAX REVENUE (A+B)	827,771	981,187	982,959	957,512	2,185,245	2,435,321	2,609,810	3,102,637
A. State's Own Tax Revenue (1 to 3)	335,950	402,080	403,852	402,825	508,616	525,889	635,625	733,615
1. Taxes on Income (i+ii)	12,782	12,932	12,988	16,000	—	—	—	125
i) Agricultural Income Tax	314	294	350	2,000	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	12,468	12,638	12,638	14,000	—	—	—	125
2. Taxes on Property and Capital Transactions (i to iii)	18,967	21,476	20,641	22,480	73,625	65,574	78,000	82,622
i) Land Revenue	7,976	9,049	8,441	8,938	8,210	7,472	8,000	7,622
ii) Stamps and Registration Fees	10,991	12,427	12,200	13,542	65,415	58,102	70,000	75,000
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	304,201	367,672	370,223	364,345	434,991	460,315	557,625	650,868
i) Sales Tax (a to f)	269,144	282,069	304,434	290,000	253,479	293,772	370,379	394,803
a) State Sales Tax / VAT	228,212	257,341	257,435	260,000	249,126	289,772	366,379	392,303
b) Central Sales Tax	—	24,728	47,000	30,000	4,428	4,000	4,000	2,500
c) Sales Tax on Motor Spirit and Lubricants	104	—	—	—	32	—	—	—
d) Surcharge on Sales Tax	19	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	1	—	—	—	1	—	—	—
f) Other Receipts	40,807	—	—	—	-108	—	—	—
ii) State Excise	18,871	22,330	21,445	23,590	52,542	53,769	70,000	85,000
iii) Taxes on Vehicles	13,862	19,300	15,387	17,079	27,321	25,660	30,000	35,500
iv) Taxes on Goods and Passengers	1,239	41,458	26,707	31,340	93,787	82,500	82,500	127,000
v) Taxes and Duties on Electricity	462	1,854	1,704	1,735	6,405	3,028	3,028	6,278
vi) Entertainment Tax	265	315	200	220	1,424	960	1,093	1,250
vii) Other Taxes and Duties	358	346	346	381	33	626	625	1,037
B. Share in Central Taxes (i to ix)	491,821	579,107	579,107	554,687	1,676,629	1,909,432	1,974,185	2,369,022
i) Corporation Tax	156,093	189,902	189,902	204,751	532,114	585,411	647,368	776,842
ii) Income Tax	104,767	119,248	119,248	115,170	357,148	365,843	406,511	487,813
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	-8	—	—	—	-27	-92	-27	-32
v) Taxes on Wealth	173	181	181	206	591	789	616	739
vi) Customs	92,965	110,701	110,701	100,958	316,914	381,401	377,374	452,849
vii) Union Excise Duties	88,747	96,549	96,549	66,074	302,536	374,721	329,133	394,960
viii) Service Tax	49,103	62,526	62,526	67,528	167,417	201,605	213,275	255,930
ix) Other Taxes and Duties on Commodities and Services	-19	—	—	—	-64	-246	-65	-78
II. NON-TAX REVENUE (C+D)	704,720	1,238,112	1,347,760	1,348,852	635,725	919,778	1,021,913	1,081,106
C. State's Own Non-Tax Revenue (1 to 6)	213,458	224,894	224,572	204,435	52,559	42,182	44,041	54,095
1. Interest Receipts	24,072	18,465	25,757	27,560	17,071	5,744	5,744	5,362
2. Dividends and Profits	2,400	2,914	2,568	2,748	3	81	79	77

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	ASSAM				BIHAR			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	14,029	15,283	26,567	46,267	4,838	7,953	7,814	15,885
of which: State Lotteries	—	—	—	—	—	—	—	—
4. Social Services (i to ix)	3,089	2,195	3,306	3,537	5,007	6,675	6,674	4,239
i) Education, Sports, Art and Culture	636	762	681	728	2,088	2,647	2,647	2,213
ii) Medical and Public Health	715	637	765	819	2,107	1,778	1,778	1,313
iii) Family Welfare	1	2	1	1	4	—	—	4
iv) Housing	318	407	341	365	138	103	103	146
v) Urban Development	1	1	1	1	2	—	—	2
vi) Labour and Employment	1,318	275	1,410	1,509	168	101	101	69
vii) Social Security and Welfare	27	56	29	31	275	1,322	1,322	292
viii) Water Supply and Sanitation	71	52	76	81	147	108	108	119
ix) Others	2	3	2	2	78	616	616	80
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	169,868	186,037	166,374	124,323	25,640	21,729	23,729	28,532
i) Crop Husbandry	34	24	36	39	1,776	185	185	400
ii) Animal Husbandry	33	35	35	38	26	43	43	30
iii) Fisheries	119	134	127	136	657	742	742	766
iv) Forestry and Wildlife	7,503	4,583	8,028	8,590	664	465	465	500
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	29	31	31	33	99	342	342	210
vii) Other Agricultural Programmes	32	35	33	35	5	—	—	5
viii) Major and Medium Irrigation projects	36	47	39	41	1,208	1,100	1,100	2,850
ix) Minor Irrigations	34	58	36	39	254	50	50	50
x) Power	—	—	—	—	—	—	—	—
xi) Petroleum	154,788	172,787	150,000	106,791	—	—	—	—
xii) Village and Small Industries	372	756	398	426	12	48	48	12
xiii) Industries@	68	49	50	77	17,871	14,017	16,017	20,375
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	6	5	5	6
xvi) Tourism	10	13	11	11	1	1	1	1
xvii) Others*	6,810	7,485	7,550	8,067	3,061	4,731	4,731	3,326
D. Grants from the Centre (1 to 5)	491,263	1,013,218	1,123,188	1,144,417	583,166	877,596	977,872	1,027,011
1. State Plan Schemes	297,836	446,604	446,604	431,977	291,383	456,499	456,499	503,833
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	13,430	20,323	24,650	124,633	5,326	19,807	19,807	16,721
3. Centrally Sponsored Schemes	72,196	174,552	244,905	327,515	135,950	222,289	222,565	325,209
4. NEC/ Special Plan Scheme	19,235	48,875	48,875	43,357	—	—	—	—
5. Non-Plan Grants (a to c)	88,566	322,865	358,154	216,934	150,508	179,001	279,001	181,248
a) Statutory Grants	45,828	14	14	14	113,799	4,000	4,000	—
b) Grants for relief on account of Natural Calamities	15,336	15,797	15,797	16,280	23,323	12,186	112,186	12,559
c) Others	27,402	307,053	342,343	200,639	13,386	162,815	162,815	168,689

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	CHHATTISGARH				GOA			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	1,387,867	1,565,617	1,677,780	1,889,721	294,390	350,953	380,581	413,673
I. TAX REVENUE (A+B)	965,310	1,091,422	1,107,904	1,249,334	175,264	202,992	220,145	236,635
A. State's Own Tax Revenue (1 to 3)	561,808	653,782	632,794	702,955	135,892	156,636	173,787	186,085
1. Taxes on Income (i+ii)	1,154	2,270	384	439	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	1,154	2,270	384	439	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	55,084	64,607	62,000	72,001	12,478	8,831	11,747	11,994
i) Land Revenue	8,812	9,683	10,000	12,000	719	384	736	697
ii) Stamps and Registration Fees	46,272	54,923	52,000	60,001	11,759	8,447	11,011	11,297
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	505,570	586,906	570,410	630,515	123,414	147,805	162,040	174,090
i) Sales Tax (a to f)	302,369	362,000	347,000	377,560	87,928	102,635	110,999	125,770
a) State Sales Tax / VAT	244,827	311,565	307,000	345,060	—	92,335	—	—
b) Central Sales Tax	52,100	50,435	40,000	32,500	—	9,900	—	—
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	96	—	—	—	—	300	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	5,346	—	—	—	87,928	100	110,999	125,770
ii) State Excise	84,310	93,000	95,000	110,000	7,594	7,705	8,480	8,800
iii) Taxes on Vehicles	27,694	33,000	31,550	35,147	8,196	9,714	10,312	10,321
iv) Taxes on Goods and Passengers	51,072	46,100	48,500	56,000	11,272	11,001	15,151	11,201
v) Taxes and Duties on Electricity	39,485	52,120	47,675	51,000	—	—	—	—
vi) Entertainment Tax	538	605	605	727	—	1,050	—	—
vii) Other Taxes and Duties	102	81	80	81	8,423	15,700	17,098	17,998
B. Share in Central Taxes (i to ix)	403,502	437,640	475,110	546,379	39,372	46,356	46,358	50,550
i) Corporation Tax	128,059	133,479	155,796	179,165	12,497	15,204	15,204	16,572
ii) Income Tax	85,951	83,416	97,831	112,506	8,388	9,547	9,547	10,024
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	-6	-18	-6	-6	-1	-1	-1	-1
v) Taxes on Wealth	142	179	148	170	14	14	14	14
vi) Customs	76,269	89,232	90,819	104,442	7,443	8,863	8,863	9,300
vii) Union Excise Duties	72,808	85,439	79,209	91,090	7,105	7,730	7,730	8,140
viii) Service Tax	40,294	45,970	51,329	59,028	3,926	5,001	5,001	6,501
ix) Other Taxes and Duties on Commodities and Services	-15	-58	-16	-16	—	-2	—	—
II. NON-TAX REVENUE (C+D)	422,557	474,194	569,876	640,386	119,127	147,962	160,436	177,038
C. State's Own Non-Tax Revenue (1 to 6)	202,044	181,938	201,818	274,534	104,282	114,029	126,459	135,096
1. Interest Receipts	20,561	13,851	16,303	15,443	1,670	1,034	1,034	1,051
2. Dividends and Profits	10	136	135	135	33	54	54	39

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	CHHATTISGARH				GOA			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	32,843	4,685	15,101	15,370	6,968	1,182	4,000	5,001
of which: State Lotteries	—	—	—	—	—	—	1	—
4. Social Services (i to ix)	3,825	3,131	3,443	3,618	8,162	10,077	10,113	13,358
i) Education, Sports, Art and Culture	483	189	173	191	940	736	740	818
ii) Medical and Public Health	762	1,590	1,595	1,595	833	638	641	663
iii) Family Welfare	15	15	15	15	—	—	—	—
iv) Housing	287	277	302	331	28	18	18	18
v) Urban Development	160	40	50	75	8	9	9	9
vi) Labour and Employment	510	453	680	735	212	273	293	279
vii) Social Security and Welfare	247	6	6	6	17	5	14	16
viii) Water Supply and Sanitation	447	358	412	460	6,123	8,396	8,396	11,553
ix) Others	914	203	210	210	1	2	2	2
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	144,805	160,135	166,836	239,968	87,448	101,682	111,257	115,647
i) Crop Husbandry	516	510	459	498	145	134	151	157
ii) Animal Husbandry	220	288	299	325	90	87	87	87
iii) Fisheries	180	167	176	167	120	100	100	462
iv) Forestry and Wildlife	25,808	27,556	28,000	33,000	249	242	267	265
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	713	450	550	600	44	30	30	45
vii) Other Agricultural Programmes	114	70	84	105	5	5	5	5
viii) Major and Medium Irrigation projects	9,762	8,883	13,400	14,400	356	819	819	1,007
ix) Minor Irrigations	2,701	3,690	3,691	4,200	58	141	726	155
x) Power	—	—	—	40,000	79,626	92,960	100,800	106,924
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	117	60	76	91	895	525	1,083	1,056
xiii) Industries@	103,297	117,109	118,740	145,187	3,662	4,001	4,001	2,960
xiv) Ports and Light Houses	—	—	—	—	1,439	1,710	1,710	1,719
xv) Road Transport	—	—	—	—	—	—	—	—
xvi) Tourism	—	—	—	—	46	55	605	55
xvii) Others*	1,376	1,351	1,361	1,395	715	875	875	751
D. Grants from the Centre (1 to 5)	220,513	292,256	368,058	365,852	14,845	33,932	33,977	41,942
1. State Plan Schemes	99,763	154,302	189,498	181,000	14,845	24,565	33,977	41,942
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	13,686	31,242	50,236	25,622	—	1,344	—	—
3. Centrally Sponsored Schemes	55,268	61,125	59,249	96,886	—	3,573	—	—
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	51,796	45,587	69,075	62,344	—	4,450	—	—
a) Statutory Grants	—	—	—	—	—	—	—	—
b) Grants for relief on account of Natural Calamities	—	—	—	—	—	183	—	—
c) Others	51,796	45,587	69,075	62,344	—	4,267	—	—

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	GUJARAT				HARYANA			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	3,568,985	3,827,812	3,968,353	4,181,518	1,975,074	2,169,533	2,177,060	2,243,700
I. TAX REVENUE (A+B)	2,731,166	2,969,960	3,058,304	3,156,971	1,325,218	1,605,718	1,622,272	1,656,822
A. State's Own Tax Revenue (1 to 3)	2,188,557	2,364,960	2,419,365	2,545,000	1,161,782	1,429,375	1,430,100	1,464,650
1. Taxes on Income (i+ii)	14,967	14,500	17,522	18,600	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	14,967	14,500	17,522	18,600	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	281,336	227,280	258,450	255,000	177,266	211,350	211,350	123,850
i) Land Revenue	68,309	55,000	68,850	69,000	938	1,350	1,350	1,350
ii) Stamps and Registration Fees	201,843	165,800	179,600	175,000	176,328	210,000	210,000	122,500
iii) Urban Immovable Property Tax	11,184	6,480	10,000	11,000	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	1,892,254	2,123,180	2,143,393	2,271,400	984,516	1,218,025	1,218,750	1,340,800
i) Sales Tax (a to f)	1,510,454	1,702,300	1,712,300	1,821,500	772,098	978,500	978,500	1,074,000
a) State Sales Tax / VAT	1,271,838	1,374,795	1,479,000	1,479,000	636,434	838,500	838,500	986,000
b) Central Sales Tax	190,550	275,005	182,300	291,500	135,664	140,000	140,000	88,000
c) Sales Tax on Motor Spirit and Lubricants	45,147	51,700	50,000	50,000	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	802	—	—	—	—	—	—	—
f) Other Receipts	2,117	800	1,000	1,000	—	—	—	—
ii) State Excise	4,720	5,000	5,000	5,000	137,881	148,500	156,000	170,000
iii) Taxes on Vehicles	131,009	141,240	141,240	145,000	23,379	27,500	27,500	37,500
iv) Taxes on Goods and Passengers	15,162	23,800	26,160	26,500	37,939	48,525	41,500	42,500
v) Taxes and Duties on Electricity	204,652	226,000	231,693	244,500	10,745	12,000	12,000	13,000
vi) Entertainment Tax	2,876	3,947	3,900	4,000	1,743	2,250	2,500	3,000
vii) Other Taxes and Duties	23,381	20,893	23,100	24,900	730	750	750	800
B. Share in Central Taxes (i to ix)	542,609	605,000	638,939	611,971	163,435	176,343	192,172	192,172
i) Corporation Tax	172,209	164,074	209,508	225,891	51,875	55,804	62,807	62,807
ii) Income Tax	115,584	110,939	131,560	127,061	34,814	26,263	33,960	33,960
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	-9	—	—	—	-3	—	—	—
v) Taxes on Wealth	191	16,233	199	227	53	49	50	50
vi) Customs	102,563	113,609	122,130	111,381	30,893	33,666	31,536	31,536
vii) Union Excise Duties	97,910	134,488	106,518	72,896	29,491	39,838	41,256	41,256
viii) Service Tax	54,182	65,657	69,024	74,515	16,318	20,723	22,563	22,563
ix) Other Taxes and Duties on Commodities and Services	-21	—	—	—	-6	—	—	—
II. NON-TAX REVENUE (C+D)	837,819	857,852	910,049	1,024,547	649,856	563,815	554,788	586,878
C. State's Own Non-Tax Revenue (1 to 6)	460,931	445,859	434,017	487,100	509,708	404,388	381,667	360,002
1. Interest Receipts	32,988	20,700	33,000	55,000	75,720	67,519	68,522	57,835
2. Dividends and Profits	4,757	4,718	4,800	5,000	605	913	926	954

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	GUJARAT				HARYANA			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	80,013	65,860	75,514	87,386	26,900	16,488	26,690	29,662
of which: State Lotteries	—	—	—	—	5	3	4	4
4. Social Services (i to ix)	38,171	37,012	42,191	67,337	304,477	206,330	166,984	149,353
i) Education, Sports, Art and Culture	6,713	6,206	7,276	16,059	11,770	14,150	13,911	14,611
ii) Medical and Public Health	6,625	8,278	8,501	13,030	6,491	5,432	6,300	7,345
iii) Family Welfare	60	54	136	1,265	11	12	12	13
iv) Housing	797	832	832	3,430	167	230	235	240
v) Urban Development	10,649	11,082	11,858	10,693	280,524	180,000	140,000	120,000
vi) Labour and Employment	9,223	8,731	9,520	14,811	849	840	900	1,000
vii) Social Security and Welfare	309	308	308	280	536	630	630	781
viii) Water Supply and Sanitation	162	65	110	294	3,812	4,820	4,730	5,045
ix) Others	3,633	1,456	3,650	7,475	317	216	266	318
5. Fiscal Services	6	8	8	9	—	—	—	—
6. Economic Services (i to xvii)	304,996	317,561	278,504	272,368	102,006	113,138	118,545	122,197
i) Crop Husbandry	580	584	584	1,106	310	325	400	450
ii) Animal Husbandry	468	386	455	775	193	262	262	300
iii) Fisheries	311	353	355	525	232	157	160	170
iv) Forestry and Wildlife	3,508	5,335	4,250	4,170	3,379	3,413	3,500	3,800
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	1,568	1,817	1,817	1,982	737	928	1,060	1,080
vii) Other Agricultural Programmes	96	1	10	7	142	121	200	200
viii) Major and Medium Irrigation projects	45,282	46,115	46,114	50,000	7,227	12,201	22,201	12,800
ix) Minor Irrigations	1,043	1,169	1,169	1,500	12	10	15	15
x) Power	658	—	—	—	376	600	600	600
xi) Petroleum	2	1	3	3	—	—	—	—
xii) Village and Small Industries	220	212	212	1,193	2,306	221	266	290
xiii) Industries@	209,240	235,740	180,740	141,178	21,602	20,004	22,504	25,004
xiv) Ports and Light Houses	27,349	9,700	26,656	50,000	—	—	—	—
xv) Road Transport	—	—	—	—	62,256	73,000	65,000	75,000
xvi) Tourism	1	—	—	40	407	87	116	90
xvii) Others*	14,670	16,148	16,139	19,889	2,829	1,809	2,261	2,398
D. Grants from the Centre (1 to 5)	376,888	411,993	476,032	537,447	140,148	159,427	173,120	226,877
1. State Plan Schemes	214,796	235,844	310,783	339,518	63,900	45,084	61,119	82,690
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	18,230	—	—	—
2. Central Plan Schemes	5,818	155	155	155	1,444	25,938	25,727	34,681
3. Centrally Sponsored Schemes	61,795	119,718	102,432	141,249	49,636	55,791	52,998	75,171
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	94,479	56,276	62,662	56,525	25,168	32,614	33,277	34,335
a) Statutory Grants	77,857	—	—	—	2,299	—	—	—
b) Grants for relief on account of Natural Calamities	4,857	21,358	31,529	22,425	—	10,799	10,799	11,339
c) Others	11,765	34,918	31,133	34,100	22,869	21,815	22,478	22,996

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	914,156	939,773	1,005,111	1,047,833	1,390,071	1,531,701	1,581,097	1,936,211
I. TAX REVENUE (A+B)	275,183	319,508	325,868	373,483	395,436	465,145	474,637	489,119
A. State's Own Tax Revenue (1 to 3)	195,818	230,098	230,098	269,983	229,950	266,645	269,337	301,136
1. Taxes on Income (i+ii)	—	—	—	—	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	—	—	—	—	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	8,888	9,727	9,727	11,167	7,364	8,844	6,556	9,114
i) Land Revenue	189	185	185	194	649	926	527	852
ii) Stamps and Registration Fees	8,699	9,542	9,542	10,973	6,710	7,917	6,028	8,261
iii) Urban Immovable Property Tax	—	—	—	—	5	1	1	1
3. Taxes on Commodities and Services (i to vii)	186,930	220,371	220,371	258,816	222,586	257,801	262,781	292,022
i) Sales Tax (a to f)	109,216	133,681	133,681	160,417	148,000	177,800	185,250	206,570
a) State Sales Tax / VAT	96,223	111,594	111,594	137,806	120,000	147,000	153,750	172,550
b) Central Sales Tax	11,318	20,297	20,297	20,346	—	—	—	—
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	28,000	30,800	31,500	34,020
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	1,675	1,791	1,791	2,265	—	—	—	—
ii) State Excise	38,957	42,861	42,861	48,007	23,800	24,500	25,000	26,000
iii) Taxes on Vehicles	11,372	13,650	13,650	15,698	6,906	7,586	7,766	8,350
iv) Taxes on Goods and Passengers	5,512	6,867	6,867	7,554	28,600	29,950	29,700	31,564
v) Taxes and Duties on Electricity	8,157	9,032	9,032	10,386	15,278	17,965	15,065	19,538
vi) Entertainment Tax	10	19	19	25	2	—	—	—
vii) Other Taxes and Duties	13,706	14,261	14,261	16,729	—	—	—	—
B. Share in Central Taxes (i to ix)	79,365	89,410	95,770	103,500	165,486	198,500	205,300	187,983
i) Corporation Tax	25,187	25,112	25,112	27,301	—	—	—	—
ii) Income Tax	16,906	15,694	22,054	23,571	—	—	—	—
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	-1	-3	-3	-3	—	—	—	—
v) Taxes on Wealth	28	34	34	40	—	—	—	—
vi) Customs	15,001	16,360	16,360	16,624	—	—	—	—
vii) Union Excise Duties	14,320	23,574	23,574	25,425	165,486	198,500	205,300	187,983
viii) Service Tax	7,927	8,650	8,650	10,553	—	—	—	—
ix) Other Taxes and Duties on Commodities and Services	-3	-11	-11	-11	—	—	—	—
II. NON-TAX REVENUE (C+D)	638,973	620,266	679,243	674,350	994,635	1,066,556	1,106,460	1,447,092
C. State's Own Non-Tax Revenue (1 to 6)	182,243	123,166	142,573	161,522	98,543	114,028	112,687	121,881
1. Interest Receipts	6,690	6,358	10,022	10,527	2,020	2,219	2,120	2,124
2. Dividends and Profits	103	150	252	265	2,964	3,000	3,000	3,000

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	10,959	6,436	6,922	11,480	3,676	3,561	3,833	3,783
of which: State Lotteries	—	—	—	—	—	—	—	—
4. Social Services (i to ix)	8,654	8,358	10,699	11,485	3,908	4,678	3,831	3,911
i) Education, Sports, Art and Culture	5,272	4,967	6,567	6,944	128	133	125	130
ii) Medical and Public Health	768	681	759	800	1,336	2,079	1,189	1,196
iii) Family Welfare	3	9	9	7	—	—	—	—
iv) Housing	199	234	281	296	125	125	125	124
v) Urban Development	136	50	371	389	—	—	—	—
vi) Labour and Employment	405	338	445	470	95	95	118	128
vii) Social Security and Welfare	319	184	373	392	4	5	3	3
viii) Water Supply and Sanitation	1,474	1,828	1,828	1,976	2,220	2,240	2,270	2,330
ix) Others	79	66	66	212	1	1	1	1
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	155,836	101,865	114,678	127,765	85,975	100,571	99,903	109,063
i) Crop Husbandry	589	492	562	590	499	517	604	521
ii) Animal Husbandry	44	42	42	44	457	461	394	443
iii) Fisheries	109	105	105	109	150	165	208	219
iv) Forestry and Wildlife	5,360	4,694	4,694	6,716	3,636	3,980	2,952	3,949
v) Plantations	—	1	1	1	—	—	—	—
vi) Co-operation	494	261	403	428	16	16	17	17
vii) Other Agricultural Programmes	11	6	6	12	15	16	20	18
viii) Major and Medium Irrigation projects	22	26	31	32	179	184	195	196
ix) Minor Irrigations	45	78	68	71	222	227	227	227
x) Power	141,452	88,600	100,000	110,500	78,063	92,205	92,205	100,253
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	107	38	38	38	194	176	354	196
xiii) Industries@	6,472	6,463	7,576	7,653	1,621	1,700	1,710	1,815
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	33	11	11	34	—	—	—	—
xvi) Tourism	21	27	27	27	110	103	124	155
xvii) Others*	1,076	1,021	1,115	1,510	813	821	893	1,054
D. Grants from the Centre (1 to 5)	456,729	497,100	536,671	512,828	896,092	952,527	993,773	1,325,211
1. State Plan Schemes	184,653	172,118	183,813	248,071	475,421	557,589	568,624	929,565
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	1,036	1,582	1,814	2,076	—	—	—	—
3. Centrally Sponsored Schemes	30,782	26,258	46,498	11,526	70,000	75,000	75,000	80,000
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	240,259	297,142	304,545	251,155	350,671	319,938	350,149	315,646
a) Statutory Grants	228,220	216,202	216,202	199,071	270,623	264,469	264,469	249,132
b) Grants for relief on account of Natural Calamities	7,999	8,240	10,423	6,368	24,931	7,075	7,075	7,075
c) Others	4,040	72,700	77,920	45,716	55,117	48,394	78,605	59,439

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	JHARKHAND				KARNATAKA			
	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	1,161,207	1,578,214	1,610,709	1,793,560	4,115,114	4,724,032	4,281,784	4,838,904
I. TAX REVENUE (A+B)	834,549	1,081,142	1,110,780	1,181,506	3,276,599	3,985,823	3,591,648	4,036,674
A. State's Own Tax Revenue (1 to 3)	355,034	553,565	508,412	605,168	2,598,676	3,187,585	2,876,465	3,272,125
1. Taxes on Income (i+ii)	-22	—	—	-13	45,441	43,016	50,992	60,532
i) Agricultural Income Tax	—	—	—	—	304	169	937	362
ii) Taxes on Professions, Trades, Callings and Employment	-22	—	—	-13	45,137	42,847	50,054	60,170
2. Taxes on Property and Capital Transactions (i to iii)	14,556	35,000	42,535	41,000	355,415	428,632	336,027	365,710
i) Land Revenue	3,746	5,000	5,275	6,000	14,531	9,048	25,000	9,048
ii) Stamps and Registration Fees	10,811	30,000	37,261	35,000	340,883	419,584	311,027	356,662
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	340,500	518,565	465,877	564,181	2,197,821	2,715,937	2,489,447	2,845,883
i) Sales Tax (a to f)	278,983	400,000	371,500	440,000	1,389,399	1,716,078	1,548,882	1,772,732
a) State Sales Tax / VAT	205,118	340,000	306,485	367,000	1,263,190	1,642,989	1,484,615	1,702,038
b) Central Sales Tax	73,865	60,000	65,015	73,000	126,209	73,089	64,267	70,694
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	—	—	—	—	—	—	—	—
ii) State Excise	21,111	50,000	35,752	55,000	476,657	562,608	557,404	650,000
iii) Taxes on Vehicles	18,478	50,000	40,060	50,000	165,013	209,896	176,178	193,750
iv) Taxes on Goods and Passengers	13,620	9,300	9,300	10,695	83,734	125,998	127,531	143,931
v) Taxes and Duties on Electricity	6,810	7,400	7,400	8,510	44,950	38,579	38,579	40,508
vi) Entertainment Tax	1,127	1,365	—	—	35,290	6,514	4,241	4,665
vii) Other Taxes and Duties	371	500	1,865	-24	2,778	56,263	36,633	40,296
B. Share in Central Taxes (i to ix)	479,515	527,577	602,368	576,338	677,923	798,238	715,182	764,549
i) Corporation Tax	146,989	161,688	188,666	212,726	215,152	261,753	234,517	250,706
ii) Income Tax	91,859	101,045	126,617	119,656	144,407	164,366	147,263	157,429
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—	-11	-11	-13	-15
v) Taxes on Wealth	198	218	218	214	239	249	223	238
vi) Customs	95,764	105,450	116,935	104,890	128,139	152,585	136,708	146,145
vii) Union Excise Duties	94,087	103,496	108,645	68,648	122,325	133,080	119,233	127,463
viii) Service Tax	50,618	55,680	61,287	70,204	67,698	86,242	77,268	82,602
ix) Other Taxes and Duties on Commodities and Services	—	—	—	—	-26	-26	-17	-19
II. NON-TAX REVENUE (C+D)	326,658	497,072	499,928	612,054	838,515	738,208	690,136	802,230
C. State's Own Non-Tax Revenue (1 to 6)	159,912	291,273	219,474	307,258	335,766	193,165	190,582	212,951
1. Interest Receipts	6,148	7,381	7,351	16,094	37,524	14,692	18,945	19,892
2. Dividends and Profits	341	1,000	1,000	1,000	2,340	287	3,097	3,252

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	JHARKHAND				KARNATAKA			
	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	4,159	3,634	3,712	3,850	67,910	16,995	20,795	22,194
of which: State Lotteries	—	—	—	—	43	—	—	—
4. Social Services (i to ix)	5,349	6,954	6,827	21,553	18,139	14,620	18,837	19,779
i) Education, Sports, Art and Culture	816	1,701	1,574	4,018	7,493	5,402	6,000	6,300
ii) Medical and Public Health	658	776	776	8,793	5,277	5,531	7,000	7,350
iii) Family Welfare	28	30	30	35	10	134	25	26
iv) Housing	84	94	94	108	1,551	1,269	1,750	1,838
v) Urban Development	15	17	17	20	61	125	43	45
vi) Labour and Employment	223	222	222	2,155	1,792	1,263	2,065	2,169
vii) Social Security and Welfare	1,703	2,164	2,164	4,080	1,349	583	1,650	1,732
viii) Water Supply and Sanitation	1,018	1,130	1,130	1,401	48	67	20	21
ix) Others	804	820	820	943	560	246	284	298
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	143,915	272,304	200,584	264,762	209,852	146,572	128,908	147,834
i) Crop Husbandry	417	457	457	9,628	1,404	1,743	1,665	1,748
ii) Animal Husbandry	39	48	48	86	249	465	315	331
iii) Fisheries	174	189	189	259	768	410	628	660
iv) Forestry and Wildlife	2,838	5,000	5,000	6,000	13,184	18,677	12,775	13,414
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	278	306	306	2,080	3,314	3,818	3,276	3,440
vii) Other Agricultural Programmes	6	6	6	37	11	3	9	9
viii) Major and Medium Irrigation projects	1,122	3,031	17,312	27,120	1,969	2,359	1,868	1,961
ix) Minor Irrigations	73	79	79	91	1,866	729	1,109	1,164
x) Power	—	15	15	17	8,752	4,515	4,515	4,741
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	43	47	47	963	3,530	2,137	3,408	3,578
xiii) Industries@	136,655	260,270	174,270	213,058	47,785	63,742	52,554	67,777
xiv) Ports and Light Houses	—	—	—	—	1,284	874	1,063	1,117
xv) Road Transport	65	25	25	29	—	—	—	—
xvi) Tourism	102	103	103	222	1,314	855	2,936	3,082
xvii) Others*	2,105	2,727	2,727	5,172	124,422	46,244	42,787	44,811
D. Grants from the Centre (1 to 5)	166,746	205,799	280,454	304,795	502,749	545,043	499,554	589,280
1. State Plan Schemes	32,601	34,951	66,512	58,677	191,625	205,804	164,422	229,433
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	38,676	28,182	30,740	24,468	7,116	21,699	21,699	28,576
3. Centrally Sponsored Schemes	41,841	85,272	125,808	111,088	150,915	201,438	171,589	173,170
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	53,628	57,394	57,394	110,563	153,093	116,102	141,843	158,101
a) Statutory Grants	9,334	10,751	10,751	13,089	—	15,000	—	—
b) Grants for relief on account of Natural Calamities	10,015	10,316	10,316	10,631	7,111	9,955	9,955	10,453
c) Others	34,279	36,327	36,327	86,843	145,982	91,147	131,888	147,648

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	KERALA				MADHYA PRADESH			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	2,110,679	2,493,573	2,506,326	2,815,389	3,068,874	3,440,378	3,494,900	3,996,103
I. TAX REVENUE (A+B)	1,772,064	2,049,138	2,064,458	2,364,540	2,222,114	2,474,504	2,476,752	2,712,286
A. State's Own Tax Revenue (1 to 3)	1,366,894	1,578,085	1,593,404	1,822,828	1,201,818	1,421,481	1,400,186	1,607,545
1. Taxes on Income (i+ii)	2,205	739	813	852	19,297	20,301	15,650	19,883
i) Agricultural Income Tax	2,205	739	813	852	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	—	—	—	—	19,297	20,301	15,650	19,883
2. Taxes on Property and Capital Transactions (i to iii)	213,490	261,417	249,033	285,491	166,069	196,745	185,601	172,181
i) Land Revenue	4,721	8,413	5,173	5,250	12,915	12,745	15,601	16,181
ii) Stamps and Registration Fees	202,797	242,056	237,272	272,863	153,154	184,000	170,000	156,000
iii) Urban Immovable Property Tax	5,973	10,948	6,588	7,378	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	1,151,199	1,315,929	1,343,558	1,536,484	1,016,452	1,204,435	1,198,935	1,415,481
i) Sales Tax (a to f)	937,176	1,061,639	1,101,102	1,273,394	604,507	660,000	672,000	801,211
a) State Sales Tax / VAT	834,976	1,008,984	1,076,247	1,255,149	548,814	613,448	625,448	753,065
b) Central Sales Tax	101,621	35,322	24,170	17,460	55,693	46,552	46,552	48,146
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	1	1	1	1	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	578	17,333	684	785	—	—	—	—
ii) State Excise	116,925	129,985	130,956	144,052	185,383	207,500	215,000	276,000
iii) Taxes on Vehicles	85,317	100,864	90,437	95,863	70,262	100,000	100,000	90,000
iv) Taxes on Goods and Passengers	—	—	—	—	91,644	120,000	120,000	146,000
v) Taxes and Duties on Electricity	3,904	13,620	4,294	4,724	62,608	115,000	90,000	100,000
vi) Entertainment Tax	123	171	269	351	1,242	1,915	1,915	2,248
vii) Other Taxes and Duties	7,754	9,650	16,500	18,100	808	20	20	22
B. Share in Central Taxes (i to ix)	405,170	471,054	471,054	541,712	1,020,296	1,053,023	1,076,566	1,104,741
i) Corporation Tax	128,589	144,420	144,420	166,084	323,814	322,847	314,150	445,930
ii) Income Tax	86,308	90,253	90,253	103,791	217,340	201,758	207,379	217,280
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	-6	-22	-22	-26	-16	-51	-18	-27
v) Taxes on Wealth	143	195	195	224	359	436	375	427
vi) Customs	76,585	94,091	94,091	108,204	192,856	210,337	224,648	184,573
vii) Union Excise Duties	73,110	92,443	92,443	106,309	184,106	206,652	200,292	124,509
viii) Service Tax	40,457	49,735	49,735	57,195	101,876	111,179	129,782	132,094
ix) Other Taxes and Duties on Commodities and Services	-16	-61	-61	-70	-39	-135	-43	-45
II. NON-TAX REVENUE (C+D)	338,615	444,434	441,868	450,850	846,759	965,874	1,018,148	1,283,817
C. State's Own Non-Tax Revenue (1 to 6)	120,955	129,356	129,677	145,958	273,818	301,770	314,531	393,654
1. Interest Receipts	6,965	5,116	7,853	8,920	20,698	49,548	14,940	17,698
2. Dividends and Profits	2,863	3,450	3,236	3,656	5,923	6,171	10,593	9,791

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	KERALA				MADHYA PRADESH			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	52,609	63,341	61,856	69,787	50,890	17,444	53,467	22,748
of which: State Lotteries	32,525	42,000	42,000	47,460	—	—	—	—
4. Social Services (i to ix)	14,779	19,733	16,960	18,854	9,580	5,467	38,649	59,362
i) Education, Sports, Art and Culture	10,089	13,861	11,716	12,895	1,375	365	34,360	50,523
ii) Medical and Public Health	3,692	4,211	4,042	4,689	2,193	2,323	2,746	4,304
iii) Family Welfare	14	26	13	13	16	118	118	50
iv) Housing	76	223	86	97	1,402	1,250	353	2,760
v) Urban Development	118	141	141	153	183	143	100	719
vi) Labour and Employment	525	636	647	688	861	405	449	472
vii) Social Security and Welfare	147	118	152	152	735	4	—	4
viii) Water Supply and Sanitation	—	314	1	1	591	825	438	442
ix) Others	117	203	162	166	2,225	35	85	89
5. Fiscal Services	—	—	—	—	3	—	—	—
6. Economic Services (i to xvii)	43,739	37,715	39,773	44,742	186,724	223,139	196,882	284,055
i) Crop Husbandry	1,091	1,961	1,577	1,649	1,506	7,645	1,326	1,582
ii) Animal Husbandry	526	691	673	529	261	260	223	223
iii) Fisheries	347	324	324	384	183	199	205	215
iv) Forestry and Wildlife	15,445	19,121	21,199	22,780	60,889	60,000	61,033	85,000
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	3,652	4,319	4,319	4,663	2,929	1,697	1,036	1,033
vii) Other Agricultural Programmes	11	8	10	11	791	1,134	1,134	1,140
viii) Major and Medium Irrigation projects	513	654	841	885	3,742	3,646	5,385	7,323
ix) Minor Irrigations	200	185	208	215	1,340	681	1,112	2,752
x) Power	—	—	—	—	1	25,000	200	25,261
xi) Petroleum	1	1	1	1	—	1	1	—
xii) Village and Small Industries	584	614	614	825	239	320	89	114
xiii) Industries@	15,863	3,768	3,769	6,258	113,022	120,575	123,062	157,190
xiv) Ports and Light Houses	212	284	245	272	—	—	—	—
xv) Road Transport	—	—	—	—	—	—	—	—
xvi) Tourism	442	509	511	530	—	—	—	—
xvii) Others*	4,851	5,276	5,482	5,739	1,822	1,983	2,077	2,222
D. Grants from the Centre (1 to 5)	217,659	315,079	312,191	304,892	572,941	664,104	703,617	890,163
1. State Plan Schemes	101,387	173,077	173,803	170,326	251,980	327,576	324,626	445,367
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	3,656	—	—	—	22,031	124,596	148,272	114,864
3. Centrally Sponsored Schemes	41,371	85,541	85,541	82,014	178,627	93,853	109,030	193,215
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	71,245	56,461	52,847	52,552	120,303	118,080	121,690	136,717
a) Statutory Grants	41,326	46,121	41,326	41,326	101,717	—	—	—
b) Grants for relief on account of Natural Calamities	7,070	7,424	7,424	7,795	—	20,804	20,804	21,441
c) Others	22,849	2,915	4,097	3,431	18,586	97,276	100,886	115,276

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	MAHARASHTRA				MANIPUR			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	7,958,315	7,991,086	8,286,993	8,906,065	350,826	363,694	394,793	400,460
I. TAX REVENUE (A+B)	5,512,563	6,083,923	5,810,305	5,955,415	69,784	75,395	80,861	80,309
A. State's Own Tax Revenue (1 to 3)	4,752,816	5,189,346	5,008,785	5,098,584	14,741	16,001	15,989	18,228
1. Taxes on Income (i+ii)	148,840	145,000	145,000	160,000	1,472	1,568	1,572	1,792
i) Agricultural Income Tax	5	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	148,835	145,000	145,000	160,000	1,472	1,568	1,572	1,792
2. Taxes on Property and Capital Transactions (i to iii)	906,179	1,030,000	930,000	1,037,000	368	456	456	520
i) Land Revenue	51,222	70,000	70,000	77,000	75	120	120	137
ii) Stamps and Registration Fees	854,957	960,000	860,000	960,000	293	336	336	383
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	3,697,798	4,014,346	3,933,785	3,901,584	12,901	13,977	13,961	15,916
i) Sales Tax (a to f)	2,675,280	2,903,900	2,843,900	2,700,600	12,075	12,880	12,880	14,683
a) State Sales Tax / VAT	2,436,199	2,000,000	1,940,000	1,840,000	12,075	12,880	12,880	14,683
b) Central Sales Tax	238,458	199,600	199,600	120,000	—	—	—	—
c) Sales Tax on Motor Spirit and Lubricants	1	704,000	704,000	740,000	—	—	—	—
d) Surcharge on Sales Tax	4	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	618	300	300	600	—	—	—	—
ii) State Excise	396,305	450,000	430,000	480,000	375	447	447	510
iii) Taxes on Vehicles	214,310	242,618	220,000	260,000	357	491	491	560
iv) Taxes on Goods and Passengers	38,827	59,400	61,788	66,529	76	105	86	98
v) Taxes and Duties on Electricity	268,787	260,000	280,000	300,000	—	34	34	39
vi) Entertainment Tax	40,974	36,000	36,000	39,000	—	—	—	—
vii) Other Taxes and Duties	63,314	62,428	62,097	55,455	18	20	23	26
B. Share in Central Taxes (i to ix)	759,747	894,577	801,520	856,831	55,043	59,394	64,872	62,081
i) Corporation Tax	241,111	293,335	262,833	316,272	17,467	18,205	21,250	22,912
ii) Income Tax	161,831	184,198	165,042	177,900	11,724	11,377	13,344	12,888
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	-21	-12	-11	-20	—	—	—	—
v) Taxes on Wealth	268	279	250	318	19	24	20	23
vi) Customs	143,600	170,995	153,212	155,946	10,403	11,860	12,388	11,297
vii) Union Excise Duties	137,085	149,137	133,628	102,062	9,931	11,653	10,804	7,394
viii) Service Tax	75,873	96,645	86,592	104,389	5,499	6,274	7,066	7,567
ix) Other Taxes and Duties on Commodities and Services	—	—	-26	-36	—	—	—	—
II. NON-TAX REVENUE (C+D)	2,445,752	1,907,163	2,476,688	2,950,650	281,042	288,299	313,932	320,151
C. State's Own Non-Tax Revenue (1 to 6)	1,694,797	671,467	1,046,109	1,389,412	16,471	21,137	19,522	20,982
1. Interest Receipts	117,017	108,536	124,488	111,372	2,761	3,500	3,500	3,850
2. Dividends and Profits	12,200	453	745	461	—	1	1	1

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	MAHARASHTRA				MANIPUR			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	1,194,595	153,597	420,153	780,908	6,231	6,569	6,628	7,206
of which: State Lotteries	2,825	82,639	4,300	66,337	—	—	—	—
4. Social Services (i to ix)	65,459	57,356	88,906	93,273	479	577	578	635
i) Education, Sports, Art and Culture	12,225	12,212	12,212	12,823	90	137	137	151
ii) Medical and Public Health	17,069	19,904	19,800	22,968	25	37	37	41
iii) Family Welfare	512	1,151	1,151	1,005	—	—	—	—
iv) Housing	5,545	3,500	3,578	3,936	172	158	158	174
v) Urban Development	8,446	5,925	33,567	33,567	—	—	—	—
vi) Labour and Employment	4,969	5,014	3,872	3,250	4	5	5	5
vii) Social Security and Welfare	5,259	5,486	5,694	6,378	23	—	—	—
viii) Water Supply and Sanitation	3,472	980	980	978	158	231	231	254
ix) Others	7,963	3,184	8,053	8,368	7	10	10	10
5. Fiscal Services	6	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	305,520	351,525	411,816	403,398	7,000	10,490	8,816	9,290
i) Crop Husbandry	2,661	2,831	3,608	3,756	10	15	15	17
ii) Animal Husbandry	1,274	1,870	1,869	1,817	9	10	10	11
iii) Fisheries	694	540	620	733	6	10	10	11
iv) Forestry and Wildlife	19,573	25,431	25,431	26,703	145	231	231	254
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	6,772	10,376	7,776	8,025	12	12	12	13
vii) Other Agricultural Programmes	242	311	304	374	2	1	1	1
viii) Major and Medium Irrigation projects	62,641	71,858	72,856	78,724	526	950	950	1,045
ix) Minor Irrigations	4,787	5,812	5,823	6,336	13	10	10	11
x) Power	34,407	39,958	79,000	77,300	6,229	7,126	7,500	7,839
xi) Petroleum	6	—	—	—	—	—	—	—
xii) Village and Small Industries	611	600	739	205	8	8	8	9
xiii) Industries@	109,402	114,758	138,495	137,369	1	10	10	11
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	—	—	—	—
xvi) Tourism	237	—	—	—	9	5	5	5
xvii) Others*	62,212	77,180	75,295	62,057	31	2,103	54	64
D. Grants from the Centre (1 to 5)	750,955	1,235,696	1,430,579	1,561,238	264,571	267,162	294,410	299,169
1. State Plan Schemes	377,966	655,904	656,060	848,471	141,771	148,850	154,267	173,100
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	6,245	514	514	171	752	6,500	8,083	4,942
3. Centrally Sponsored Schemes	156,106	180,128	341,412	127,406	20,589	9,121	23,986	14,666
4. NEC/ Special Plan Scheme	—	—	—	—	4,675	2,657	5,512	3,730
5. Non-Plan Grants (a to c)	210,639	399,150	432,594	585,190	96,784	100,034	102,562	102,731
a) Statutory Grants	5,527	10,000	10,000	10,000	92,184	96,271	97,778	97,918
b) Grants for relief on account of Natural Calamities	21,662	—	—	—	—	—	—	—
c) Others	183,450	389,150	422,594	575,190	4,600	3,763	4,784	4,813

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	MEGHALAYA				MIZORAM			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	244,137	370,286	370,286	380,631	203,974	221,787	270,175	300,921
I. TAX REVENUE (A+B)	88,317	104,878	104,878	103,976	44,088	50,237	52,263	50,969
A. State's Own Tax Revenue (1 to 3)	31,910	38,461	38,461	40,360	7,752	7,456	9,482	11,629
1. Taxes on Income (i+ii)	146	136	136	158	532	500	667	748
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	146	136	136	158	532	500	667	748
2. Taxes on Property and Capital Transactions (i to iii)	811	989	989	1,092	171	145	175	196
i) Land Revenue	212	39	39	281	148	120	150	168
ii) Stamps and Registration Fees	599	950	950	811	23	25	25	28
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	30,952	37,336	37,336	39,110	7,048	6,811	8,640	10,685
i) Sales Tax (a to f)	23,489	28,542	28,542	28,942	6,204	6,000	7,755	9,693
a) State Sales Tax / VAT	8,661	16,535	16,535	18,408	6,204	6,000	7,755	9,693
b) Central Sales Tax	1,801	3,734	3,734	3,429	—	—	—	—
c) Sales Tax on Motor Spirit and Lubricants	7,274	8,273	8,273	7,100	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	5,753	—	—	5	—	—	—	—
ii) State Excise	5,862	7,157	7,157	8,015	169	170	164	184
iii) Taxes on Vehicles	1,135	1,162	1,162	1,448	537	500	579	649
iv) Taxes on Goods and Passengers	358	339	339	433	107	100	105	118
v) Taxes and Duties on Electricity	3	5	5	120	—	—	—	—
vi) Entertainment Tax	83	37	37	70	—	—	—	—
vii) Other Taxes and Duties	21	94	94	83	32	41	37	41
B. Share in Central Taxes (i to ix)	56,407	66,417	66,417	63,616	36,336	42,781	42,781	39,340
i) Corporation Tax	17,901	21,778	21,778	23,481	11,532	14,030	14,030	15,881
ii) Income Tax	12,015	13,676	13,676	13,208	7,740	8,810	8,810	7,738
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	-1	-1	-1	-2	—	-1	-1	-1
v) Taxes on Wealth	20	21	21	24	13	13	13	15
vi) Customs	10,662	12,695	12,695	11,578	6,868	8,178	8,178	6,573
vii) Union Excise Duties	10,178	11,073	11,073	7,578	6,557	7,133	7,133	4,434
viii) Service Tax	5,634	7,177	7,177	7,752	3,626	4,619	4,619	4,702
ix) Other Taxes and Duties on Commodities and Services	-2	-2	-2	-3	—	-1	-1	-2
II. NON-TAX REVENUE (C+D)	155,821	265,408	265,408	276,655	159,887	171,550	217,912	249,952
C. State's Own Non-Tax Revenue (1 to 6)	19,936	19,870	19,870	24,049	13,030	11,727	16,141	18,114
1. Interest Receipts	1,538	772	772	1,123	1,560	625	557	617
2. Dividends and Profits	2	9	9	5	—	—	—	—

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	MEGHALAYA				MIZORAM			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	2,867	2,336	2,336	2,763	648	877	2,188	2,283
of which: State Lotteries	391	924	924	963	—	300	—	—
4. Social Services (i to ix)	284	393	393	1,490	880	882	903	1,003
i) Education, Sports, Art and Culture	53	108	108	114	50	60	73	81
ii) Medical and Public Health	56	100	100	108	66	50	68	75
iii) Family Welfare	—	—	—	—	—	—	—	—
iv) Housing	20	33	33	25	82	75	57	63
v) Urban Development	3	3	3	5	7	—	—	—
vi) Labour and Employment	51	64	64	112	—	—	—	—
vii) Social Security and Welfare	46	12	12	42	36	40	40	56
viii) Water Supply and Sanitation	51	66	66	1,071	639	650	651	721
ix) Others	2	7	7	13	—	7	13	7
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	15,245	16,360	16,360	18,668	9,942	9,344	12,493	14,211
i) Crop Husbandry	238	306	306	326	18	35	34	38
ii) Animal Husbandry	147	123	123	135	60	65	65	65
iii) Fisheries	2	6	6	8	6	4	4	4
iv) Forestry and Wildlife	1,560	1,927	1,927	2,035	298	320	418	463
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	93	67	67	78	2	2	2	2
vii) Other Agricultural Programmes	34	123	123	130	59	60	70	75
viii) Major and Medium Irrigation projects	—	—	—	—	—	—	—	—
ix) Minor Irrigations	7	6	6	8	—	1	—	—
x) Power	728	—	—	200	8,360	8,000	11,077	12,790
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	17	37	37	39	5	15	15	18
xiii) Industries@	12,366	13,569	13,569	15,463	98	160	244	270
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	165	170	168	169
xvi) Tourism	1	3	3	4	87	107	107	110
xvii) Others*	52	193	193	242	783	405	290	207
D. Grants from the Centre (1 to 5)	135,885	245,538	245,538	252,606	146,857	159,823	201,771	231,838
1. State Plan Schemes	64,542	135,602	135,602	153,781	66,022	90,953	92,812	113,112
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	369	2,006	2,006	1,585	858	110	110	8
3. Centrally Sponsored Schemes	17,875	44,244	44,244	49,290	8,501	8	29,077	14,690
4. NEC/ Special Plan Scheme	6,998	19,509	19,509	7,650	3,618	2	3,634	3,540
5. Non-Plan Grants (a to c)	46,101	44,176	44,176	40,300	67,858	68,750	76,138	100,488
a) Statutory Grants	39,326	—	35,578	31,215	60,517	65,660	63,400	64,491
b) Grants for relief on account of Natural Calamities	896	923	923	951	1,397	539	5,499	555
c) Others	5,879	43,253	7,675	8,134	5,945	2,551	7,239	35,442

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	NAGALAND				ORISSA			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	299,602	326,561	344,296	390,989	2,196,719	2,327,042	2,680,993	2,655,009
I. TAX REVENUE (A+B)	53,114	60,911	57,055	69,725	1,470,259	1,551,688	1,691,096	1,704,938
A. State's Own Tax Revenue (1 to 3)	13,137	13,838	14,870	15,591	685,609	727,195	767,194	819,989
1. Taxes on Income (i+ii)	1,772	1,637	1,637	1,871	8,644	8,906	8,906	9,529
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	1,772	1,637	1,637	1,871	8,644	8,906	8,906	9,529
2. Taxes on Property and Capital Transactions (i to iii)	153	169	169	183	68,091	60,078	61,078	65,884
i) Land Revenue	50	69	69	75	27,615	25,024	26,024	27,325
ii) Stamps and Registration Fees	102	100	100	108	40,476	35,054	35,054	38,559
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	11,213	12,032	13,064	13,537	608,873	658,211	697,210	744,576
i) Sales Tax (a to f)	9,479	10,707	11,207	11,564	411,843	440,037	477,037	511,604
a) State Sales Tax / VAT	9,479	10,707	11,207	11,564	356,716	401,542	437,984	488,927
b) Central Sales Tax	—	—	—	—	55,127	38,495	39,053	22,677
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	—	—	—	—	—	—	—	—
ii) State Excise	283	315	330	335	52,493	60,076	62,076	70,767
iii) Taxes on Vehicles	1,230	856	1,300	1,400	45,942	59,079	59,079	60,000
iv) Taxes on Goods and Passengers	219	151	225	235	62,690	58,090	58,090	58,090
v) Taxes and Duties on Electricity	2	2	1	2	32,746	37,972	37,972	41,010
vi) Entertainment Tax	—	—	—	—	222	9	208	218
vii) Other Taxes and Duties	—	1	1	1	2,937	2,948	2,749	2,887
B. Share in Central Taxes (i to ix)	39,977	47,073	42,185	54,134	784,650	824,493	923,902	884,949
i) Corporation Tax	12,690	15,439	13,837	17,755	249,025	257,250	288,267	326,652
ii) Income Tax	8,517	9,695	8,688	11,149	167,142	156,258	175,098	183,739
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	-1	-1	-1	-1	-12	—	—	-38
v) Taxes on Wealth	14	15	13	17	276	323	362	329
vi) Customs	7,558	9,000	8,065	10,350	148,313	160,807	180,196	161,064
vii) Union Excise Duties	7,215	7,849	7,034	9,026	141,584	170,756	191,344	105,412
viii) Service Tax	3,986	5,078	4,551	5,840	78,352	79,099	88,636	107,812
ix) Other Taxes and Duties on Commodities and Services	-2	-2	-2	-2	-30	—	—	-21
II. NON-TAX REVENUE (C+D)	246,488	265,649	287,241	321,264	726,460	775,354	989,896	950,071
C. State's Own Non-Tax Revenue (1 to 6)	11,948	12,110	16,056	16,505	265,358	213,532	261,723	224,227
1. Interest Receipts	566	306	600	650	57,039	26,000	31,000	21,133
2. Dividends and Profits	—	—	—	—	14,093	6,000	6,000	10,000

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	NAGALAND				ORISSA			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	2,450	1,694	2,017	1,429	49,796	17,809	56,000	18,164
of which: State Lotteries	—	1,080	—	—	—	—	—	—
4. Social Services (i to ix)	421	658	502	543	11,923	12,880	12,880	13,390
i) Education, Sports, Art and Culture	48	28	28	30	4,195	4,386	4,386	4,605
ii) Medical and Public Health	16	17	17	19	1,428	1,499	1,499	1,529
iii) Family Welfare	—	—	—	—	26	14	14	14
iv) Housing	211	319	319	344	1,210	1,667	1,667	1,700
v) Urban Development	4	—	—	—	45	36	36	37
vi) Labour and Employment	3	5	5	5	526	627	627	639
vii) Social Security and Welfare	31	21	21	22	27	33	33	34
viii) Water Supply and Sanitation	107	265	110	119	4,017	4,030	4,030	4,231
ix) Others	—	3	3	3	449	588	588	600
5. Fiscal Services	—	—	—	—	1	—	—	—
6. Economic Services (i to xvii)	8,510	9,452	12,936	13,883	132,505	150,843	155,842	161,540
i) Crop Husbandry	12	13	13	14	739	971	971	990
ii) Animal Husbandry	39	50	60	100	90	164	164	167
iii) Fisheries	1	1	1	1	216	494	494	504
iv) Forestry and Wildlife	481	694	694	749	8,266	12,752	12,752	8,000
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	17	6	6	6	229	366	366	373
vii) Other Agricultural Programmes	1	4	4	5	108	89	89	91
viii) Major and Medium Irrigation projects	—	—	—	—	4,373	7,745	7,745	7,977
ix) Minor Irrigations	1	1	1	1	496	1,000	1,000	1,030
x) Power	6,947	7,467	11,000	11,600	105	161	161	164
xi) Petroleum	—	—	—	—	1	—	—	—
xii) Village and Small Industries	30	22	22	24	14	61	61	62
xiii) Industries@	30	7	8	8	112,620	120,028	125,028	135,028
xiv) Ports and Light Houses	—	—	—	—	194	241	241	246
xv) Road Transport	837	1,115	1,056	1,297	—	—	—	—
xvi) Tourism	21	28	28	30	15	50	50	51
xvii) Others*	92	44	44	47	5,038	6,721	6,721	6,856
D. Grants from the Centre (1 to 5)	234,539	253,540	271,185	304,760	461,102	561,822	728,173	725,843
1. State Plan Schemes	85,177	81,831	90,668	115,283	223,159	267,692	323,076	336,541
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	23,527	32,422	38,620	45,130	11,562	53,893	63,566	73,711
3. Centrally Sponsored Schemes	—	—	—	—	111,134	119,722	128,239	152,542
4. NEC/ Special Plan Scheme	4,548	4,448	4,737	4,049	—	—	—	—
5. Non-Plan Grants (a to c)	121,288	134,839	137,160	140,297	115,247	120,515	213,293	163,050
a) Statutory Grants	112,444	116,817	116,817	121,258	13,153	—	—	—
b) Grants for relief on account of Natural Calamities	742	312	312	322	18,088	24,673	32,450	17,650
c) Others	8,103	17,710	20,031	18,717	84,006	95,842	180,843	145,400

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	PUNJAB				RAJASTHAN			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	1,923,762	2,326,102	2,291,942	2,407,234	3,078,062	3,298,625	3,438,318	3,826,796
I. TAX REVENUE (A+B)	1,187,416	1,357,248	1,392,581	1,658,969	2,180,233	2,443,971	2,413,129	2,635,996
A. State's Own Tax Revenue (1 to 3)	989,925	1,124,701	1,154,734	1,406,239	1,327,473	1,456,228	1,513,429	1,674,229
1. Taxes on Income (i+ii)	—	—	—	—	5	—	—	—
i) Agricultural Income Tax	—	—	—	—	1	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	—	—	—	—	4	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	158,516	188,900	191,900	221,997	175,068	200,394	192,006	211,006
i) Land Revenue	1,731	1,900	1,900	1,997	15,529	21,206	14,506	25,006
ii) Stamps and Registration Fees	156,784	187,000	190,000	220,000	154,435	172,500	157,500	165,000
iii) Urban Immovable Property Tax	—	—	—	—	5,103	6,688	20,000	21,000
3. Taxes on Commodities and Services (i to vii)	831,410	935,801	962,834	1,184,242	1,152,400	1,255,834	1,321,423	1,463,223
i) Sales Tax (a to f)	534,249	629,000	652,962	832,000	775,074	850,000	910,000	1,003,000
a) State Sales Tax / VAT	491,985	551,520	—	—	712,637	785,760	841,919	934,364
b) Central Sales Tax	32,845	39,400	652,962	832,000	40,490	45,536	45,536	43,036
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	9,210	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	38,080	—	—	—	—	—	—
f) Other Receipts	208	—	—	—	21,946	18,704	22,545	25,599
ii) State Excise	186,152	183,001	181,072	200,083	180,512	191,000	202,500	230,000
iii) Taxes on Vehicles	49,945	57,600	57,600	61,056	116,440	115,300	120,000	130,000
iv) Taxes on Goods and Passengers	—	—	—	—	16,061	30,000	19,000	22,500
v) Taxes and Duties on Electricity	60,380	65,300	70,300	90,003	58,423	63,534	63,923	70,723
vi) Entertainment Tax	544	650	900	1,100	1,550	1,700	1,700	2,000
vii) Other Taxes and Duties	139	250	—	—	4,341	4,300	4,300	5,000
B. Share in Central Taxes (i to ix)	197,491	232,547	237,847	252,730	852,760	987,743	899,700	961,767
i) Corporation Tax	62,678	76,254	72,954	79,998	270,641	302,831	275,829	355,007
ii) Income Tax	42,069	47,883	47,983	50,839	181,651	189,249	172,356	199,688
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	-3	-3	-3	-3	-14	-48	-44	-23
v) Taxes on Wealth	70	73	73	70	300	409	372	357
vi) Customs	37,330	44,451	47,951	50,665	161,187	197,296	179,703	175,045
vii) Union Excise Duties	35,636	38,769	43,769	43,113	153,874	193,839	176,587	114,562
viii) Service Tax	19,719	25,120	25,120	28,047	85,154	104,295	95,012	117,172
ix) Other Taxes and Duties on Commodities and Services	-8	—	—	—	-33	-127	-116	-41
II. NON-TAX REVENUE (C+D)	736,346	968,854	899,360	748,266	897,829	854,654	1,025,189	1,190,800
C. State's Own Non-Tax Revenue (1 to 6)	525,397	539,110	677,069	543,261	405,393	359,117	383,991	528,300
1. Interest Receipts	34,838	19,919	22,176	13,776	111,243	100,687	118,962	118,932
2. Dividends and Profits	40	148	160	160	1,267	2,963	4,290	4,290

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	PUNJAB				RAJASTHAN			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	437,358	450,564	570,394	471,745	115,300	64,808	77,188	158,534
of which: State Lotteries	350,605	375,062	375,062	372,459	—	—	—	—
4. Social Services (i to ix)	19,824	22,715	26,008	24,603	28,508	29,082	31,183	33,700
i) Education, Sports, Art and Culture	2,824	3,086	3,368	3,593	2,723	2,299	2,982	3,761
ii) Medical and Public Health	4,812	5,073	5,330	5,613	3,911	2,973	3,647	3,184
iii) Family Welfare	26	46	38	39	58	31	31	31
iv) Housing	211	250	232	255	327	332	498	664
v) Urban Development	6,356	8,270	10,978	8,290	48	38	60	66
vi) Labour and Employment	834	1,050	1,049	1,103	397	327	355	370
vii) Social Security and Welfare	946	1,300	951	1,249	365	252	330	365
viii) Water Supply and Sanitation	3,636	3,620	4,000	4,400	20,416	22,587	23,000	25,000
ix) Others	180	20	62	61	264	242	280	258
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	33,337	45,764	58,331	32,978	149,075	161,576	152,366	212,844
i) Crop Husbandry	667	1,185	1,065	1,077	238	249	254	269
ii) Animal Husbandry	473	603	603	634	3,437	151	875	175
iii) Fisheries	95	145	145	155	875	775	975	2,000
iv) Forestry and Wildlife	1,470	1,770	1,500	1,600	5,830	5,379	5,379	5,679
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	460	610	500	600	2,701	1,987	2,500	3,000
vii) Other Agricultural Programmes	3,463	3,880	3,100	3,492	310	359	333	512
viii) Major and Medium Irrigation projects	2,002	2,440	2,747	2,958	5,792	5,678	6,745	5,976
ix) Minor Irrigations	249	16	16	16	1,361	2,902	2,188	2,820
x) Power	—	—	—	—	845	50	300	320
xi) Petroleum	—	—	—	—	893	950	2,550	43,100
xii) Village and Small Industries	72	62	72	139	378	60	80	85
xiii) Industries@	1,649	1,543	2,500	3,000	122,751	140,056	126,610	145,112
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	15,526	23,267	14,290	15,140	—	—	—	—
xvi) Tourism	—	—	—	—	1,519	1,520	1,520	1,520
xvii) Others*	7,211	10,243	31,793	4,167	2,145	1,459	2,057	2,276
D. Grants from the Centre (1 to 5)	210,949	429,744	222,292	205,004	492,436	495,538	641,198	662,501
1. State Plan Schemes	61,767	109,300	68,425	87,287	176,861	138,562	223,102	213,119
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	1,343	38,139	29,656	18,933	6,682	—	—	—
3. Centrally Sponsored Schemes	36,566	218,261	80,075	53,921	202,637	252,036	281,261	320,093
4. NEC/ Special Plan Scheme	—	—	—	—	1,188	—	—	—
5. Non-Plan Grants (a to c)	111,274	64,044	44,136	44,863	105,068	104,940	136,835	129,289
a) Statutory Grants	—	—	—	—	72,272	64,723	94,141	81,855
b) Grants for relief on account of Natural Calamities	—	—	—	—	25,734	36,087	36,087	37,890
c) Others	111,274	64,044	44,136	44,863	7,063	4,130	6,607	9,544

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	SIKKIM				TAMIL NADU			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	269,942	268,921	297,245	298,923	4,752,052	5,150,563	5,541,029	5,827,114
I. TAX REVENUE (A+B)	54,298	45,199	56,816	55,090	3,768,437	4,265,274	4,303,077	4,767,421
A. State's Own Tax Revenue (1 to 3)	19,786	15,110	16,179	17,720	2,961,910	3,315,610	3,452,149	3,857,800
1. Taxes on Income (i+ii)	4,910	4,230	150	168	11	—	—	—
i) Agricultural Income Tax	—	—	—	—	11	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	4,910	4,230	150	168	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	701	344	624	699	389,852	505,302	462,532	514,192
i) Land Revenue	275	111	308	345	7,803	14,618	17,756	2,998
ii) Stamps and Registration Fees	426	233	316	354	380,474	488,890	442,982	509,399
iii) Urban Immovable Property Tax	—	—	—	—	1,575	1,794	1,794	1,794
3. Taxes on Commodities and Services (i to vii)	14,175	10,536	15,405	16,853	2,572,048	2,810,308	2,989,616	3,343,608
i) Sales Tax (a to f)	8,132	5,600	8,637	9,650	1,815,636	1,941,774	2,090,600	2,324,253
a) State Sales Tax / VAT	2,589	2,600	2,900	3,248	1,643,412	1,814,074	1,976,932	2,204,902
b) Central Sales Tax	599	200	200	200	172,224	127,700	113,668	119,351
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	4,944	2,800	5,537	6,202	—	—	—	—
ii) State Excise	3,794	3,050	4,250	4,760	476,406	532,960	570,918	656,556
iii) Taxes on Vehicles	622	400	697	780	148,321	170,760	172,634	199,438
iv) Taxes on Goods and Passengers	—	—	—	—	109,747	115,106	95,809	100,980
v) Taxes and Duties on Electricity	—	—	—	—	3,722	25,009	36,078	36,178
vi) Entertainment Tax	56	55	62	70	909	681	572	440
vii) Other Taxes and Duties	1,570	1,431	1,759	1,593	17,307	24,018	23,006	25,764
B. Share in Central Taxes (i to ix)	34,512	30,089	40,637	37,370	806,527	949,664	850,928	909,621
i) Corporation Tax	10,953	11,411	13,325	15,084	255,973	311,415	279,037	335,766
ii) Income Tax	7,352	—	8,368	7,350	171,805	195,551	175,220	188,865
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	-1	-1	-13	-13	-12	-21
v) Taxes on Wealth	12	—	13	14	284	297	266	338
vi) Customs	6,523	7,438	7,768	6,243	152,451	181,535	162,661	165,558
vii) Union Excise Duties	6,227	7,308	6,775	4,212	145,534	158,329	141,868	108,353
viii) Service Tax	3,446	3,932	4,390	4,469	80,524	102,581	91,916	110,801
ix) Other Taxes and Duties on Commodities and Services	-1	—	-1	-1	-31	-31	-28	-39
II. NON-TAX REVENUE (C+D)	215,645	223,722	240,429	243,834	983,613	885,289	1,237,951	1,059,693
C. State's Own Non-Tax Revenue (1 to 6)	141,374	114,627	118,814	117,229	330,436	327,693	564,474	340,427
1. Interest Receipts	1,510	308	2,564	308	124,249	107,718	130,533	97,773
2. Dividends and Profits	68	75	75	75	3,971	3,255	1,599	1,601

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	SIKKIM				TAMIL NADU			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	126,033	96,477	97,276	96,902	55,761	59,202	66,781	68,730
of which: State Lotteries	123,255	94,336	95,136	94,341	—	—	—	—
4. Social Services (i to ix)	642	474	566	553	55,170	59,917	58,861	63,595
i) Education, Sports, Art and Culture	118	67	103	85	30,140	35,612	28,947	32,091
ii) Medical and Public Health	114	50	68	55	9,756	9,531	12,019	11,411
iii) Family Welfare	—	—	—	—	8	2,415	5,214	6,914
iv) Housing	29	36	36	36	3,026	4,848	3,883	4,478
v) Urban Development	127	74	94	94	3,789	615	824	775
vi) Labour and Employment	19	10	12	10	3,619	3,410	3,340	3,414
vii) Social Security and Welfare	3	1	1	1	3,772	2,738	3,447	3,593
viii) Water Supply and Sanitation	211	225	240	260	79	28	137	28
ix) Others	22	11	12	12	982	720	1,050	892
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	13,121	17,293	18,334	19,391	91,285	97,601	306,699	108,727
i) Crop Husbandry	164	34	34	34	8,241	9,478	8,945	8,607
ii) Animal Husbandry	43	40	40	45	722	832	820	868
iii) Fisheries	2	2	2	2	2,127	1,468	3,030	3,169
iv) Forestry and Wildlife	1,095	800	800	810	4,642	11,056	5,642	7,201
v) Plantations	210	220	220	250	803	—	—	—
vi) Co-operation	2	—	—	—	1,701	1,633	2,041	2,103
vii) Other Agricultural Programmes	99	10	23	10	2,234	3,276	2,148	2,696
viii) Major and Medium Irrigation projects	—	—	—	—	1,914	2,261	4,464	2,073
ix) Minor Irrigations	16	10	105	12	167	238	186	236
x) Power	9,766	14,600	15,400	16,500	—	—	—	—
xi) Petroleum	—	—	—	—	1	—	—	—
xii) Village and Small Industries	23	15	15	25	1,507	630	771	772
xiii) Industries@	7	26	28	25	58,194	59,342	270,871	72,512
xiv) Ports and Light Houses	—	—	—	—	100	100	—	—
xv) Road Transport	1,562	1,400	1,530	1,535	—	—	—	—
xvi) Tourism	118	123	123	130	2,273	1,615	1,897	2,800
xvii) Others*	14	13	13	13	6,659	5,672	5,885	5,690
D. Grants from the Centre (1 to 5)	74,271	109,095	121,615	126,605	653,177	557,596	673,478	719,266
1. State Plan Schemes	45,522	59,704	66,049	92,476	216,579	283,689	253,848	283,593
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	451	300	455	520	8,111	5,198	9,236	20,799
3. Centrally Sponsored Schemes	16,022	36,801	41,133	23,412	82,197	57,433	125,114	100,611
4. NEC/ Special Plan Scheme	3,574	7,068	7,284	7,116	—	—	—	—
5. Non-Plan Grants (a to c)	8,702	5,222	6,694	3,081	346,289	211,276	285,280	314,263
a) Statutory Grants	5,286	2,194	2,194	—	52,990	37,300	37,023	37,023
b) Grants for relief on account of Natural Calamities	2,746	1,435	2,271	1,478	17,288	18,152	22,917	14,295
c) Others	670	1,593	2,229	1,603	276,012	155,824	225,340	262,945

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	TRIPURA				UTTARAKHAND			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	369,833	426,902	419,838	461,387	789,109	1,045,656	875,380	1,094,767
I. TAX REVENUE (A+B)	102,132	120,138	118,638	127,955	416,645	479,966	455,966	507,477
A. State's Own Tax Revenue (1 to 3)	37,070	45,138	45,138	54,580	273,865	311,966	305,356	352,877
1. Taxes on Income (i+ii)	2,385	2,583	2,564	3,077	518	634	609	685
i) Agricultural Income Tax	11	20	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	2,374	2,563	2,564	3,077	518	634	609	685
2. Taxes on Property and Capital Transactions (i to iii)	1,797	2,230	2,191	2,877	44,767	51,647	38,757	43,037
i) Land Revenue	297	357	310	620	2,340	3,143	2,871	768
ii) Stamps and Registration Fees	1,498	1,871	1,881	2,257	42,427	48,504	35,886	42,269
iii) Urban Immovable Property Tax	2	2	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	32,887	40,326	40,383	48,626	228,579	259,685	265,991	309,156
i) Sales Tax (a to f)	26,498	32,164	32,474	39,600	162,741	184,950	191,000	222,080
a) State Sales Tax / VAT	26,498	32,164	32,474	39,600	162,741	132,200	132,200	155,080
b) Central Sales Tax	—	—	—	—	—	8,000	8,000	6,000
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	44,000	50,000	60,000
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	—	—	—	—	—	750	800	1,000
ii) State Excise	3,850	4,430	4,231	4,654	44,156	50,100	52,896	59,822
iii) Taxes on Vehicles	2,320	2,850	2,855	3,426	15,526	17,554	16,335	19,309
iv) Taxes on Goods and Passengers	—	—	—	—	—	1	1	—
v) Taxes and Duties on Electricity	1	2	2	2	5,522	6,460	5,161	7,200
vi) Entertainment Tax	26	—	—	—	645	574	537	700
vii) Other Taxes and Duties	193	880	821	944	-10	45	61	44
B. Share in Central Taxes (i to ix)	65,062	75,000	73,500	73,375	142,780	168,000	150,610	154,600
i) Corporation Tax	20,652	24,644	22,043	18,416	45,308	52,424	49,395	62,394
ii) Income Tax	13,861	15,278	15,267	13,738	30,410	31,835	31,017	30,402
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	-1	—	—	—	-2	-9	-9	-4
v) Taxes on Wealth	23	28	1,441	5,853	50	65	50	60
vi) Customs	12,300	14,144	13,706	13,166	26,984	32,761	28,757	25,825
vii) Union Excise Duties	11,741	12,646	13,149	12,228	25,760	34,788	25,118	17,421
viii) Service Tax	6,488	8,260	7,894	9,974	14,265	16,125	16,282	18,496
ix) Other Taxes and Duties on Commodities and Services	-2	—	—	—	5	10	—	6
II. NON-TAX REVENUE (C+D)	267,702	306,764	301,200	333,432	372,464	565,690	419,413	587,290
C. State's Own Non-Tax Revenue (1 to 6)	11,541	12,321	13,303	15,816	66,838	89,723	65,689	142,869
1. Interest Receipts	5,893	3,772	5,200	2,000	4,156	3,802	4,441	5,428
2. Dividends and Profits	27	12	28	30	53	86	23	25

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	TRIPURA				UTTARAKHAND			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	2,570	5,480	4,739	10,182	10,796	20,725	8,672	72,853
of which: State Lotteries	—	—	—	—	—	—	—	—
4. Social Services (i to ix)	691	834	738	925	4,976	5,252	5,751	6,834
i) Education, Sports, Art and Culture	100	120	105	150	3,069	3,760	2,800	3,430
ii) Medical and Public Health	374	460	393	512	529	605	682	757
iii) Family Welfare	—	—	—	—	4	3	1	2
iv) Housing	123	136	135	149	158	200	158	200
v) Urban Development	—	—	—	—	612	250	1,110	1,250
vi) Labour and Employment	16	13	17	19	158	161	192	223
vii) Social Security and Welfare	3	5	3	3	118	—	94	100
viii) Water Supply and Sanitation	62	82	68	75	—	10	8	10
ix) Others	13	18	16	17	327	263	706	862
5. Fiscal Services	—	—	200	—	—	1	—	—
6. Economic Services (i to xvii)	2,360	2,224	2,398	2,679	46,857	59,857	46,801	57,729
i) Crop Husbandry	153	172	161	200	394	310	322	499
ii) Animal Husbandry	154	170	162	170	120	104	150	157
iii) Fisheries	127	71	133	140	2	4	6	7
iv) Forestry and Wildlife	552	570	570	599	20,975	20,068	20,669	21,927
v) Plantations	—	—	—	—	—	2	—	—
vi) Co-operation	49	7	53	59	558	503	503	732
vii) Other Agricultural Programmes	—	—	—	—	6	5	2	3
viii) Major and Medium Irrigation projects	—	—	—	—	770	487	594	631
ix) Minor Irrigations	10	31	11	12	146	567	144	200
x) Power	1	—	—	—	14,437	27,000	17,037	22,074
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	7	8	8	8	137	83	83	80
xiii) Industries@	930	1,020	977	1,125	7,376	8,600	6,412	9,100
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	202	100	50	265
xvi) Tourism	64	67	73	79	835	610	318	615
xvii) Others*	315	108	250	287	897	1,416	512	1,441
D. Grants from the Centre (1 to 5)	256,161	294,443	287,897	317,616	305,626	475,967	353,725	444,421
1. State Plan Schemes	92,879	127,897	126,605	147,535	153,992	305,614	188,082	287,725
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	2,606	900	800	900	1,016	1,670	1,670	2,493
3. Centrally Sponsored Schemes	19,253	24,108	20,214	23,915	17,099	43,556	43,556	34,561
4. NEC/ Special Plan Scheme	14,462	19,036	14,677	19,036	—	—	—	—
5. Non-Plan Grants (a to c)	126,961	122,502	125,601	126,230	133,520	125,127	120,416	119,642
a) Statutory Grants	112,291	113,190	113,190	113,318	126,165	114,574	106,979	110,194
b) Grants for relief on account of Natural Calamities	1,007	1,022	1,460	1,022	7,319	7,550	11,247	7,639
c) Others	13,663	8,290	10,951	11,890	37	3,003	2,191	1,809

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	UTTAR PRADESH				WEST BENGAL			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	6,867,247	8,580,635	8,514,644	9,443,984	3,016,738	3,606,603	4,077,705	4,231,241
I. TAX REVENUE (A+B)	5,424,706	6,701,910	6,367,697	7,311,420	2,385,540	2,885,601	2,885,601	3,337,292
A. State's Own Tax Revenue (1 to 3)	2,495,932	3,231,300	2,919,142	3,345,582	1,312,634	1,622,283	1,622,283	1,947,642
1. Taxes on Income (i+ii)	1,896	1,500	1,500	2,295	29,246	33,631	33,631	38,670
i) Agricultural Income Tax	—	—	—	—	-260	127	127	140
ii) Taxes on Professions, Trades, Callings and Employment	1,896	1,500	1,500	2,295	29,506	33,504	33,504	38,530
2. Taxes on Property and Capital Transactions (i to iii)	436,921	554,065	554,065	553,204	245,695	322,685	322,685	371,084
i) Land Revenue	39,253	17,011	17,011	18,102	103,958	148,858	148,858	171,187
ii) Stamps and Registration Fees	397,668	537,054	537,054	535,102	141,696	173,762	173,762	199,826
iii) Urban Immovable Property Tax	—	—	—	—	40	65	65	72
3. Taxes on Commodities and Services (i to vii)	2,057,115	2,675,735	2,363,577	2,790,083	1,037,694	1,265,967	1,265,967	1,537,888
i) Sales Tax (a to f)	1,502,310	1,970,500	1,717,800	2,074,127	806,046	979,418	979,418	1,204,685
a) State Sales Tax / VAT	1,246,398	1,244,300	1,597,540	1,910,973	724,863	866,501	866,501	1,065,797
b) Central Sales Tax	138,497	163,600	120,000	148,152	79,754	110,573	110,573	136,005
c) Sales Tax on Motor Spirit and Lubricants	81,722	547,600	—	—	13	8	8	10
d) Surcharge on Sales Tax	7,405	—	—	—	1,332	2,265	2,265	2,786
e) Receipts of Turnover Tax	—	—	—	—	68	61	61	75
f) Other Receipts	28,288	15,000	260	15,002	17	10	10	12
ii) State Excise	394,840	504,000	445,000	517,645	93,547	111,542	111,542	133,850
iii) Taxes on Vehicles	114,584	86,225	86,198	87,489	53,207	67,311	67,311	77,408
iv) Taxes on Goods and Passengers	10,965	73,775	73,775	70,000	107	125	125	137
v) Taxes and Duties on Electricity	20,665	27,535	27,535	25,005	50,669	69,610	69,610	80,051
vi) Entertainment Tax	9,434	13,122	12,790	15,244	3,007	3,347	3,347	3,682
vii) Other Taxes and Duties	4,316	578	478	573	31,112	34,614	34,614	38,075
B. Share in Central Taxes (i to ix)	2,928,774	3,470,610	3,448,555	3,965,838	1,072,906	1,263,318	1,263,318	1,389,649
i) Corporation Tax	929,511	1,057,005	1,050,288	1,207,832	340,509	414,261	414,261	455,687
ii) Income Tax	623,876	683,559	679,216	781,099	228,545	260,133	260,133	286,146
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	-47	-168	-167	-194	-17	-17	-17	-19
v) Taxes on Wealth	1,032	1,425	1,416	1,629	378	394	394	433
vi) Customs	553,594	688,643	684,267	786,907	202,799	241,488	241,488	265,637
vii) Union Excise Duties	528,477	676,581	672,282	773,125	193,597	210,618	210,618	231,680
viii) Service Tax	292,443	364,010	361,697	415,952	107,136	136,482	136,482	150,130
ix) Other Taxes and Duties on Commodities and Services	-112	-445	-444	-512	-41	-41	-41	-45
II. NON-TAX REVENUE (C+D)	1,442,541	1,878,725	2,146,948	2,132,564	631,198	721,003	1,192,104	893,949
C. State's Own Non-Tax Revenue (1 to 6)	581,601	609,845	832,574	562,692	147,309	177,091	533,910	272,907
1. Interest Receipts	124,784	158,858	162,895	107,995	68,996	82,886	403,991	129,220
2. Dividends and Profits	1,072	592	592	592	622	283	715	823

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	UTTAR PRADESH				WEST BENGAL			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	151,076	167,701	292,653	168,792	24,349	34,470	35,497	41,517
of which: State Lotteries	—	—	—	—	3,351	3,427	3,854	4,432
4. Social Services (i to ix)	145,068	24,932	72,759	27,222	11,324	15,712	21,018	25,093
i) Education, Sports, Art and Culture	121,762	7,981	13,286	9,622	2,142	1,997	2,496	2,866
ii) Medical and Public Health	7,211	7,362	45,296	8,186	4,283	9,627	12,772	15,561
iii) Family Welfare	111	200	200	200	27	18	31	36
iv) Housing	1,136	3,693	3,693	4,062	968	1,262	1,113	1,281
v) Urban Development	32	3,890	3,890	3,890	1,968	623	2,263	2,603
vi) Labour and Employment	9,335	1,354	1,354	796	462	542	586	671
vii) Social Security and Welfare	1,973	440	440	448	1,019	668	1,409	1,682
viii) Water Supply and Sanitation	39	—	—	—	133	586	153	176
ix) Others	3,469	12	4,600	18	321	390	193	219
5. Fiscal Services	6	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	159,595	257,763	303,675	258,092	42,017	43,740	72,688	76,255
i) Crop Husbandry	5,103	3,946	10,886	4,067	533	673	640	756
ii) Animal Husbandry	1,060	1,955	1,955	2,119	336	398	533	605
iii) Fisheries	298	350	350	338	217	624	1,105	962
iv) Forestry and Wildlife	29,480	18,515	18,095	18,520	4,984	5,043	5,751	6,614
v) Plantations	—	—	—	—	39	—	45	51
vi) Co-operation	633	1,254	1,254	1,050	424	878	606	679
vii) Other Agricultural Programmes	562	358	358	433	34	46	39	44
viii) Major and Medium Irrigation projects	32,181	18,336	18,336	14,984	691	842	795	914
ix) Minor Irrigations	3,141	4,574	4,574	1,697	1,957	2,288	2,251	2,588
x) Power	34,225	148,500	148,500	90,000	1	1	1	1
xi) Petroleum	—	—	—	—	1	2	2	2
xii) Village and Small Industries	161	8	8	9	468	204	538	619
xiii) Industries@	39,529	44,904	60,051	51,779	995	1,802	1,155	1,316
xiv) Ports and Light Houses	—	—	—	—	10	10	12	13
xv) Road Transport	462	198	198	218	—	—	—	—
xvi) Tourism	289	100	100	100	138	564	282	476
xvii) Others*	12,472	14,764	39,009	72,778	31,189	30,367	58,936	60,614
D. Grants from the Centre (1 to 5)	860,940	1,268,880	1,314,374	1,569,872	483,890	543,911	658,194	621,042
1. State Plan Schemes	279,549	441,292	470,407	567,904	242,090	256,010	271,975	268,163
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	26,190	421	605	422	7,030	10,142	13,519	11,543
3. Centrally Sponsored Schemes	265,759	468,026	486,733	589,420	137,579	161,943	225,400	228,079
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	289,442	359,141	356,629	412,126	97,190	115,816	147,301	113,257
a) Statutory Grants	257,115	313,342	310,842	328,392	74,107	80,196	111,681	86,013
b) Grants for relief on account of Natural Calamities	23,510	24,215	24,215	24,956	18,647	19,207	19,207	19,793
c) Others	8,818	21,584	21,572	58,778	4,436	16,413	16,413	7,451

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	ALL STATES			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5
TOTAL REVENUE (I+II)	62,374,754	71,983,507	73,786,525	80,494,308
I. TAX REVENUE (A+B)	43,794,817	50,995,659	50,387,796	55,224,259
A. State's Own Tax Revenue (1 to 3)	28,654,568	33,680,969	33,040,507	36,652,265
1. Taxes on Income (i+ii)	331,775	336,212	333,849	380,411
i) Agricultural Income Tax	2,589	1,348	2,228	3,354
ii) Taxes on Professions, Trades, Callings and Employment	329,185	334,864	331,621	377,058
2. Taxes on Property and Capital Transactions (i to iii)	4,145,996	4,929,474	4,597,825	4,821,782
i) Land Revenue	396,875	435,090	462,407	478,041
ii) Stamps and Registration Fees	3,716,212	4,462,906	4,087,520	4,293,696
iii) Urban Immovable Property Tax	32,908	31,478	47,898	50,045
3. Taxes on Commodities and Services (i to vii)	24,176,798	28,415,283	28,108,833	31,450,071
i) Sales Tax (a to f)	17,342,164	20,362,275	20,261,020	22,500,938
a) State Sales Tax / VAT	15,300,710	17,181,784	17,152,040	19,093,393
b) Central Sales Tax	1,654,552	1,692,884	2,111,793	2,326,801
c) Sales Tax on Motor Spirit and Lubricants	162,317	1,386,415	843,813	891,170
d) Surcharge on Sales Tax	18,066	2,565	2,265	2,786
e) Receipts of Turnover Tax	4,987	39,351	5,366	6,375
f) Other Receipts	201,532	59,275	145,741	180,413
ii) State Excise	3,412,722	3,946,330	3,916,729	4,596,130
iii) Taxes on Vehicles	1,514,308	1,790,546	1,683,426	1,869,471
iv) Taxes on Goods and Passengers	680,767	891,043	846,259	955,205
v) Taxes and Duties on Electricity	923,913	1,071,346	1,070,376	1,174,511
vi) Entertainment Tax	108,287	83,099	77,711	86,910
vii) Other Taxes and Duties	194,637	270,644	253,312	266,905
B. Share in Central Taxes (i to ix)	15,140,249	17,314,690	17,347,289	18,571,995
i) Corporation Tax	4,747,361	5,282,822	5,435,297	6,327,606
ii) Income Tax	3,179,565	3,356,909	3,448,212	3,721,789
iii) Estate Duty	—	—	—	—
iv) Other Taxes on Income and Expenditure	-239	-471	-356	-467
v) Taxes on Wealth	5,299	22,748	7,384	12,513
vi) Customs	2,835,631	3,371,840	3,332,774	3,428,924
vii) Union Excise Duties	2,875,128	3,509,516	3,289,139	3,000,424
viii) Service Tax	1,498,012	1,772,507	1,835,713	2,082,191
ix) Other Taxes and Duties on Commodities and Services	-509	-1,180	-875	-985
II. NON-TAX REVENUE (C+D)	18,579,936	20,987,846	23,398,728	25,270,047
C. State's Own Non-Tax Revenue (1 to 6)	7,717,752	6,684,845	7,961,386	8,401,718
1. Interest Receipts	1,263,721	1,268,565	1,657,200	1,301,006
2. Dividends and Profits	56,953	44,193	47,720	49,701

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	ALL STATES			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5
3. General Services	2,639,707	1,410,566	2,054,670	2,670,600
of which: State Lotteries	513,001	599,771	521,281	585,996
4. Social Services (i to ix)	788,920	586,112	678,525	705,469
i) Education, Sports, Art and Culture	233,593	138,432	172,306	207,418
ii) Medical and Public Health	87,875	96,108	142,686	129,534
iii) Family Welfare	983	4,698	7,460	10,170
iv) Housing	18,554	21,824	20,328	27,376
v) Urban Development	315,886	213,047	206,781	184,621
vi) Labour and Employment	38,816	28,480	30,593	37,819
vii) Social Security and Welfare	20,011	16,671	19,411	22,332
viii) Water Supply and Sanitation	49,920	54,894	54,584	62,446
ix) Others	23,282	11,958	24,376	23,753
5. Fiscal Services	22	9	2,230	10
6. Economic Services (i to xvii)	2,968,429	3,375,400	3,521,041	3,674,932
i) Crop Husbandry	33,932	35,844	36,317	41,268
ii) Animal Husbandry	10,991	9,787	10,473	10,578
iii) Fisheries	8,258	7,755	10,409	12,356
iv) Forestry and Wildlife	251,762	274,358	262,523	301,213
v) Plantations	1,053	222	265	302
vi) Co-operation	31,478	35,440	32,611	36,812
vii) Other Agricultural Programmes	8,415	9,972	8,156	9,497
viii) Major and Medium Irrigation projects	186,511	196,815	231,690	242,480
ix) Minor Irrigations	20,449	25,244	25,495	26,171
x) Power	473,297	599,195	606,146	645,599
xi) Petroleum	155,694	173,741	152,556	149,897
xii) Village and Small Industries	12,308	7,218	9,341	11,142
xiii) Industries@	1,308,044	1,574,369	1,645,013	1,608,492
xiv) Ports and Light Houses	35,868	20,823	37,831	62,851
xv) Road Transport	82,159	101,007	83,536	95,323
xvi) Tourism	10,281	8,266	10,662	12,264
xvii) Others*	337,931	295,342	358,016	408,688
D. Grants from the Centre (1 to 5)	10,862,184	14,303,001	15,437,342	16,868,329
1. State Plan Schemes	4,954,760	6,662,431	6,888,044	8,280,706
of which:				
Advance release of Plan Assistance for Natural Calamities	18,230	—	—	—
2. Central Plan Schemes	227,361	682,996	728,789	688,890
3. Centrally Sponsored Schemes	2,187,079	3,121,514	3,496,382	3,595,558
4. NEC/ Special Plan Scheme	62,115	105,182	108,413	92,663
5. Non-Plan Grants (a to c)	3,430,869	3,730,878	4,215,713	4,210,513
a) Statutory Grants	1,979,165	1,652,481	1,717,487	1,664,185
b) Grants for relief on account of Natural Calamities	263,923	290,440	427,723	286,599
c) Others	1,187,781	1,787,957	2,070,503	2,259,729

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	1,491,237	1,764,797	1,601,498	1,909,930	213,562	208,605	243,806	306,654
I. TAX REVENUE (A+B)	1,178,280	1,384,000	1,252,300	1,358,600	65,285	73,200	72,600	90,600
A. State's Own Tax Revenue (1 to 3)	1,178,280	1,384,000	1,252,300	1,358,600	65,285	73,200	72,600	90,600
1. Taxes on Income (i+ii)	—	—	—	—	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	—	—	—	—	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	131,841	162,000	90,000	105,000	4,191	3,879	3,979	6,079
i) Land Revenue	1	—	—	—	54	30	50	79
ii) Stamps and Registration Fees	131,839	162,000	90,000	105,000	4,137	3,849	3,929	6,000
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	1,046,439	1,222,000	1,162,300	1,253,600	61,094	69,321	68,621	84,521
i) Sales Tax (a to f)	831,048	980,000	930,000	1,000,000	35,498	41,000	39,000	50,000
a) State Sales Tax / VAT	729,252	850,000	820,000	880,000	35,498	41,000	39,000	50,000
b) Central Sales Tax	101,772	129,975	109,875	119,875	—	—	—	—
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	24	25	125	125	—	—	—	—
ii) State Excise	130,125	142,500	140,000	151,200	22,402	24,700	26,000	30,000
iii) Taxes on Vehicles	42,020	50,000	47,000	53,000	3,160	3,600	3,600	4,500
iv) Taxes on Goods and Passengers	—	—	—	—	—	—	—	—
v) Taxes and Duties on Electricity	—	—	—	—	—	—	—	—
vi) Entertainment Tax	4,534	4,700	4,800	4,600	—	—	—	—
vii) Other Taxes and Duties	38,712	44,800	40,500	44,800	34	21	21	21
B. Share in Central Taxes (i to ix)	—	—	—	—	—	—	—	—
i) Corporation Tax	—	—	—	—	—	—	—	—
ii) Income Tax	—	—	—	—	—	—	—	—
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
v) Taxes on Wealth	—	—	—	—	—	—	—	—
vi) Customs	—	—	—	—	—	—	—	—
vii) Union Excise Duties	—	—	—	—	—	—	—	—
viii) Service Tax	—	—	—	—	—	—	—	—
ix) Other Taxes and Duties on Commodities and Services	—	—	—	—	—	—	—	—
II. NON-TAX REVENUE (C+D)	312,958	380,797	349,198	551,330	148,277	135,405	171,206	216,054
C. State's Own Non-Tax Revenue (1 to 6)	181,670	206,950	217,843	257,048	62,583	65,100	58,400	100,715
1. Interest Receipts	163,479	191,850	199,449	237,520	1,773	277	2,577	2,778
2. Dividends and Profits	3,115	3,450	3,450	4,000	368	238	286	365

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Concl'd.)

(Rs. lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	8,520	6,155	6,910	7,270	1,480	1,331	1,342	1,407
<i>of which:</i> State Lotteries	—	—	—	—	—	—	—	—
4. Social Services (i to ix)	3,746	3,118	4,679	4,830	1,387	1,153	1,161	1,198
i) Education, Sports, Art and Culture	1,252	975	1,693	1,748	48	73	73	73
ii) Medical and Public Health	1,687	1,455	2,192	2,245	783	620	620	630
iii) Family Welfare	6	—	25	25	—	—	—	—
iv) Housing	279	290	280	300	114	42	44	45
v) Urban Development	—	1	—	1	25	4	4	4
vi) Labour and Employment	506	380	470	490	90	93	99	115
vii) Social Security and Welfare	17	15	19	19	13	19	19	19
viii) Water Supply and Sanitation	—	—	—	—	284	291	291	300
ix) Others	—	2	—	2	30	11	11	11
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	2,809	2,377	3,355	3,428	57,574	62,101	53,032	94,967
i) Crop Husbandry	35	32	39	41	34	42	40	42
ii) Animal Husbandry	47	35	21	21	6	13	8	9
iii) Fisheries	4	5	4	5	115	13	27	27
iv) Forestry and Wildlife	5	2	7	7	7	7	7	7
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	4	4	5	5	24	16	17	17
vii) Other Agricultural Programmes	11	2	2	2	1	1	1	1
viii) Major and Medium Irrigation projects	966	530	970	1,000	—	—	—	—
ix) Minor Irrigations	16	10	7	7	11	23	20	22
x) Power	476	700	900	900	57,036	61,700	52,200	94,515
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	269	140	400	400	29	19	27	25
xiii) Industries@	6	5	6	7	125	105	105	105
xiv) Ports and Light Houses	—	—	—	—	16	10	28	30
xv) Road Transport	—	—	—	—	—	—	—	—
xvi) Tourism	5	5	7	7	52	33	40	40
xvii) Others*	963	907	987	1,026	118	120	513	127
D. Grants from the Centre (1 to 5)	131,288	173,847	131,355	294,282	85,695	70,305	112,806	115,339
1. State Plan Schemes	72,020	128,847	81,113	241,869	85,695	14,396	15,823	27,359
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	5,825	10,000	8,013	11,083	—	2,984	4,643	3,680
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	53,443	35,000	42,229	41,330	—	52,925	92,340	84,300
a) Statutory Grants	32,500	32,500	32,500	32,500	—	16,000	18,047	16,000
b) Grants for relief on account of Natural Calamities	—	—	—	—	—	—	—	—
c) Others	20,943	2,500	9,729	8,830	—	36,925	74,293	68,300

— : Nil/Negligible/Not available.

@ : Includes Non-Ferrous Mining and Metallurgical Industries and Other Industries.

* : Includes receipts from Dairy Development, Land Reforms, Other Rural Development Programmes, Hill Areas, Civil Aviation, Inland Water Transport, Foreign Trade and Export Promotion, Non-conventional Energy Sources, General Economic Services, Civil Supplies, Roads and Bridges, etc.

Also see notes to Appendices.

Source : Budget Documents of the State Governments.

Appendix II: Revenue Expenditure of States and Union Territories with Legislature ANDHRA PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	1,390,059	4,008,298	5,398,356	2,596,525	4,425,248	7,021,773	2,393,129	4,368,775	6,761,904	2,146,370	5,509,348	7,655,717
I. DEVELOPMENTAL EXPENDITURE (A + B)	1,284,273	2,272,176	3,556,449	2,558,074	4,404,373	6,962,446	2,380,601	4,403,780	6,784,381	2,131,988	5,347,914	7,485,898
A. Social Services (1 to 12)	804,106	1,061,932	1,866,038	1,555,461	2,350,794	3,906,255	1,458,546	2,350,794	3,809,340	1,485,161	2,350,794	3,809,340
1. Education, Sports, Art and Culture	82,012	578,471	660,483	354,738	697,306	1,052,044	290,886	707,005	997,891	262,738	840,660	1,103,398
2. Medical and Public Health	39,487	164,753	204,240	69,930	184,337	254,267	64,011	187,909	251,920	105,177	210,188	315,365
3. Family Welfare	39,111	555	39,665	57,556	747	58,303	52,877	739	53,616	56,585	770	57,355
4. Water Supply and Sanitation	112,423	17,502	129,925	118,284	20,618	138,902	85,994	21,697	107,691	129,378	27,331	156,709
5. Housing	89,107	1,800	90,907	215,250	1,578	216,828	229,561	1,578	231,139	140,000	1,712	141,712
6. Urban Development	141,689	16,486	158,174	276,318	13,311	289,629	200,780	13,379	214,159	233,880	56,129	290,008
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	139,754	112,815	252,568	192,882	144,731	337,613	253,810	145,711	399,521	204,767	156,034	360,801
8. Labour and Welfare	6,633	9,302	15,935	16,638	11,150	27,788	16,004	11,377	27,381	10,040	13,744	23,784
9. Social Security and Welfare	118,491	30,499	148,990	205,653	28,978	234,631	216,411	29,215	245,626	289,912	31,976	301,888
10. Nutrition	30,120	88,878	118,998	42,751	198,986	241,737	42,751	198,986	241,737	67,670	350,987	418,656
11. Relief on account of Natural Calamities	-	31,630	31,630	-	40,161	40,161	-	40,161	40,161	-	42,239	42,239
12. Others*	5,280	9,242	14,522	5,461	8,891	14,352	5,461	7,889	13,351	5,015	11,317	16,333
B. Economic Services (1 to 9)	480,167	1,210,244	1,690,411	1,002,613	1,053,579	2,056,191	922,056	1,038,130	1,960,186	646,827	1,472,839	2,119,666
1. Agriculture and Allied Activities (i to xii)	118,268	89,200	207,468	260,177	82,908	343,085	310,012	84,897	394,909	146,482	98,447	244,929
i) Crop Husbandry	83,467	15,158	98,624	157,102	18,639	175,741	253,274	18,018	271,292	91,982	21,528	113,511
ii) Soil and Water Conservation	523	1,629	2,152	908	2,113	3,021	879	1,974	2,853	1,272	2,461	3,733
iii) Animal Husbandry	10,598	22,888	33,487	26,022	29,426	55,448	8,415	30,451	38,866	4,186	35,884	40,070
iv) Dairy Development	113	-	113	-	-	-	-	-	-	-	-	-
v) Fisheries	1,972	2,211	4,183	4,954	2,714	7,668	2,571	2,818	5,389	2,289	3,360	5,649
vi) Forestry and Wild Life	13,680	16,475	30,155	16,667	19,408	36,075	13,000	22,528	35,528	9,367	24,167	33,535
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	6,885	15,858	22,742	30,558	1,072	31,630	18,670	-	18,670	31,117	-	31,117
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	430	14,299	14,729	23,966	8,758	32,724	12,367	9,221	21,588	6,268	10,146	16,414
xii) Other Agricultural Programmes	600	681	1,281	-	776	776	835	-112	723	-	901	901
2. Rural Development	173,623	126,431	300,054	296,303	123,999	420,302	278,108	108,400	386,509	83,302	144,343	227,645
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	114,260	351,603	465,863	245,806	449,838	695,643	166,537	448,544	615,081	242,188	452,856	695,044
of which:												
i) Major and Medium Irrigation	108,260	345,888	454,149	206,875	435,749	642,624	138,014	434,500	572,515	196,023	438,378	634,401
ii) Minor Irrigation	5,426	3,622	9,048	38,138	4,084	42,221	27,808	4,039	31,846	44,670	4,472	49,142
iii) Flood Control and Drainage	-	2,092	2,092	-	10,005	10,005	10,005	-	10,005	-	10,006	10,006
5. Energy	2,108	457,766	459,874	3,096	247,901	250,997	3,050	247,713	250,763	3,056	613,785	616,841
of which: Power	1,887	457,491	459,379	2,850	247,592	250,442	2,850	247,404	250,254	2,850	613,313	616,163
6. Industry and Minerals (i to iii)	34,342	17,995	52,336	57,213	10,382	67,595	21,109	10,095	31,204	80,996	11,951	92,947
i) Village and Small Industries	14,683	5,823	20,506	30,888	6,871	37,759	13,727	6,878	20,605	59,371	7,918	67,289
ii) Industries@	13,438	12,172	25,609	13,325	3,511	16,836	5,882	3,217	9,099	21,124	4,033	25,158
iii) Others**	6,221	-	6,221	13,000	-	13,000	1,500	-	1,500	500	-	500

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
ANDHRA PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	500	152,227	152,727	27,600	122,998	150,598	27,600	123,806	151,406	18,300	132,834	151,134
i) Roads and Bridges	500	136,083	136,583	10,100	121,819	131,919	10,100	121,873	131,973	5,000	130,712	135,712
ii) Others @@	—	16,144	16,144	17,500	1,179	18,679	17,500	1,933	19,433	13,300	2,122	15,422
8. Science, Technology and Environment	783	159	942	897	171	1,068	784	171	954	1,269	209	1,478
9. General Economic Services (I to IV)	36,282	14,864	51,146	111,521	15,382	126,903	114,857	14,503	129,359	71,236	18,413	89,649
i) Secretariat – Economic Services	27,335	3,693	31,028	99,741	4,484	104,225	86,970	4,529	91,499	59,999	5,569	65,568
ii) Tourism	3,430	372	3,802	5,400	421	5,821	2,619	402	3,021	418	485	903
iii) Civil Supplies	4,352	6,770	11,122	4,730	5,310	10,039	23,735	4,307	28,042	9,628	6,562	16,190
iv) Others +	1,165	4,030	5,194	1,650	5,167	6,818	1,533	5,265	6,798	1,191	5,798	6,988
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	105,786	1,711,237	1,817,023	38,451	1,983,920	2,022,371	12,527	1,928,040	1,940,567	14,381	2,256,467	2,270,848
A. Organs of State	387	36,270	36,657	392	45,598	45,990	266	41,007	41,273	442	69,265	69,707
B. Fiscal Services (I to II)	2,454	59,743	62,196	6,691	74,129	80,820	1,986	71,125	73,110	1,873	87,253	89,126
i) Collection of Taxes and Duties	2,454	53,434	55,887	6,691	68,623	75,314	1,986	66,925	68,911	1,873	81,711	83,584
ii) Other Fiscal Services	—	6,309	6,309	—	5,506	5,506	—	4,200	4,200	—	5,542	5,542
C. Interest Payments and Servicing of Debt (1 + 2)	—	796,583	796,583	—	940,445	940,445	—	875,447	875,447	—	952,306	952,306
1. Appropriation for Reduction or Avoidance of Debt	—	37,711	37,711	—	41,950	41,950	—	41,950	41,950	—	41,950	41,950
2. Interest Payments (i to iv)	—	758,872	758,872	—	898,495	898,495	—	833,497	833,497	—	910,356	910,356
i) Interest on Loans from the Centre	—	102,543	102,543	—	117,185	117,185	—	117,984	117,984	—	112,324	112,324
ii) Interest on Internal Debt	—	594,036	594,036	—	686,580	686,580	—	632,287	632,287	—	711,840	711,840
of which:												
(a) Interest on Market Loans	—	204,424	204,424	—	295,030	295,030	—	249,515	249,515	—	333,598	333,598
(b) Interest on NSSF	—	—	—	—	—	—	—	—	—	—	—	—
iii) Interest on Small Savings, Provident Funds, etc.	—	62,293	62,293	—	94,729	94,729	—	83,224	83,224	—	86,190	86,190
iv) Others	—	—	—	—	1	1	—	1	1	—	1	1
D. Administrative Services (i to v)	102,945	309,378	412,323	31,368	403,461	434,829	10,275	378,552	388,828	12,066	473,353	485,420
i) Secretariat – General Services	97,785	7,548	105,333	18,895	41,758	60,653	4,965	8,470	13,435	5,820	36,128	41,948
ii) District Administration	—	45,990	45,990	—	58,443	58,443	—	69,176	69,176	—	74,623	74,623
iii) Police	2,141	192,288	194,430	9,000	212,941	221,941	3,500	211,555	215,055	5,500	261,545	267,045
iv) Public Works	—	16,528	16,528	2	28,533	28,535	—	29,006	29,006	—	31,760	31,760
v) Others ++	3,019	47,023	50,042	3,471	61,786	65,257	1,810	60,345	62,156	746	69,298	70,044
E. Pensions	—	509,213	509,213	—	520,275	520,275	—	561,897	561,897	—	674,276	674,276
F. Miscellaneous General Services	—	51	51	—	12	12	—	12	12	—	13	13
of which:												
Payment on account of State Lotteries	—	—	—	—	—	—	—	—	—	—	—	—
III. Grants-in-Aid and Contributions	—	24,884	24,884	—	36,955	36,955	—	36,955	36,955	—	36,955	36,955
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	24,884	24,884	—	36,955	36,955	—	36,955	36,955	—	36,955	36,955

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
ARUNACHAL PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	104,368	121,587	225,955	177,626	118,674	296,300	103,141	188,044	291,185	167,718	192,990	360,708
I. DEVELOPMENTAL EXPENDITURE (A + B)	102,174	61,774	163,948	176,481	57,467	233,948	102,166	107,342	209,508	166,901	104,303	271,204
A. Social Services (1 to 12)	49,023	21,634	70,658	24,425	22,479	46,904	41,819	47,937	89,756	38,009	50,293	88,301
1. Education, Sports, Art and Culture	19,033	10,688	29,721	15,892	10,640	26,532	11,326	23,616	34,943	11,375	28,393	39,767
2. Medical and Public Health	2,933	6,721	9,654	2,025	6,701	8,726	5,794	11,343	17,136	4,054	14,163	18,217
3. Family Welfare	677	—	677	59	—	59	694	—	694	529	—	529
4. Water Supply and Sanitation	17,596	2,061	19,657	3,020	742	3,762	18,751	2,516	21,267	17,075	1,304	18,380
5. Housing	953	703	1,657	1,075	—	1,075	1,028	1,500	2,528	785	—	785
6. Urban Development	20	188	208	279	157	436	30	790	820	35	572	607
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	—	—	—	—	—	—	—	—	—	—	—	—
8. Labour and Labour Welfare	407	111	518	312	104	417	252	312	563	279	434	714
9. Social Security and Welfare	2,905	469	3,374	1,094	475	1,569	2,888	1,134	4,023	2,970	1,115	4,085
10. Nutrition	1,311	7	1,318	441	7	448	888	7	896	788	8	796
11. Relief on account of Natural Calamities	2,955	—	2,955	—	3,087	3,087	—	5,727	5,727	—	3,181	3,181
12. Others*	232	686	918	228	566	794	167	992	1,159	117	1,122	1,239
B. Economic Services (1 to 9)	53,151	40,140	93,291	152,056	34,988	187,044	60,347	59,405	119,752	128,893	54,010	182,903
1. Agriculture and Allied Activities (i to xii)	12,658	14,647	27,306	9,388	11,225	20,614	14,492	20,757	35,249	12,725	20,325	33,050
i) Crop Husbandry	5,287	2,704	7,990	3,375	2,465	5,840	6,156	3,615	9,771	5,986	4,898	10,884
ii) Soil and Water Conservation	1,117	1,146	2,263	992	1,002	1,993	2,278	1,653	3,931	852	1,611	2,463
iii) Animal Husbandry	1,118	1,551	2,669	883	1,411	2,294	988	2,366	3,353	1,184	3,293	4,477
iv) Dairy Development	55	17	72	—	25	25	50	77	127	—	46	46
v) Fisheries	380	257	638	305	218	523	280	443	723	325	568	894
vi) Forestry and Wild Life	4,277	2,960	7,237	3,434	3,183	6,617	4,291	4,434	8,726	3,994	6,410	10,404
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	5,692	5,692	—	2,583	2,583	—	7,750	7,750	—	2,915	2,915
ix) Agricultural Research and Education	188	64	252	80	60	140	92	69	161	85	85	170
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	183	229	412	250	238	488	287	310	597	229	426	655
xii) Other Agricultural Programmes	52	27	80	70	39	109	70	42	112	70	72	142
2. Rural Development	2,815	1,148	3,963	2,663	2,421	5,085	4,516	2,615	7,131	5,955	4,219	10,174
3. Special Area Programmes	6,810	3	6,813	5,637	4	5,641	8,410	10	8,419	5,947	6	5,952
4. Irrigation and Flood Control	6,812	1,983	8,796	4,800	791	5,590	9,521	3,557	13,079	5,795	2,797	8,592
of which:												
i) Major and Medium Irrigation	48	—	48	50	—	50	50	—	50	—	—	—
ii) Minor Irrigation	5,666	1,715	7,382	4,457	791	5,248	9,221	3,027	12,249	5,545	2,797	8,342
iii) Flood Control and Drainage	430	268	698	22	—	22	—	530	530	—	—	—
5. Energy	2,074	11,527	13,601	2,543	11,161	13,704	1,460	13,649	15,109	1,781	12,947	14,727
of which: Power	1,883	11,294	13,177	2,343	11,161	13,504	1,460	13,649	15,109	1,781	12,947	14,727
6. Industry and Minerals (i to iii)	1,418	869	2,287	1,016	699	1,715	858	1,611	2,468	742	2,020	2,762
i) Village and Small Industries	1,225	866	2,091	817	699	1,516	710	1,415	2,125	619	1,739	2,358
ii) Industries@	177	—	177	169	—	169	107	196	302	87	281	369
iii) Others**	16	3	19	30	—	30	41	—	41	35	—	35

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
ARUNACHAL PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)				2008-09 (Budget Estimates)				2008-09 (Revised Estimates)				2009-10 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	
1																
7. Transport and Communications (i + ii)	7,624	8,648	16,273	4	4,937	7,567	12,504	7	11,984	15,482	27,466	10	9,604	9,505	19,110	13
i) Roads and Bridges	7,190	2,408	9,599		4,564	1,454	6,017		10,693	7,519	18,211		9,285	2,637	11,922	
ii) Others @@	434	6,240	6,674		373	6,113	6,486		1,292	7,963	9,255		319	6,868	7,187	
8. Science, Technology and Environment	1,074	—	1,074		1,057	—	1,057		1,301	2	1,303		1,279	4	1,283	
9. General Economic Services (I to IV)	11,865	1,314	13,179		120,016	1,120	121,135		7,804	1,723	9,527		85,065	2,188	87,253	
i) Secretariat – Economic Services	10,581	77	10,658		119,110	76	119,186		6,831	101	6,932		84,139	128	84,267	
ii) Tourism	509	31	540		437	26	462		484	115	599		396	129	524	
iii) Civil Supplies	520	715	1,235		209	522	731		175	836	1,011		419	995	1,414	
iv) Others +	255	491	746		260	496	756		314	672	986		112	936	1,048	
II. NON-DEVELOPMENTAL EXPENDITURE																
(General services) (A to F)																
A. Organs of State	2,193	59,813	62,007		1,145	61,207	62,352		976	80,701	81,677		816	88,688	89,504	
B. Fiscal Services (I to II)	20	2,680	2,700		1	2,142	2,143		—	3,636	3,636		—	6,691	6,691	
i) Collection of Taxes and Duties	14	613	627		18	573	591		10	881	891		10	1,108	1,118	
ii) Other Fiscal Services	—	593	593		—	554	554		—	845	845		—	1,060	1,060	
C. Interest Payments and Servicing of Debt (1 + 2)	14	20	34		18	19	37		10	36	46		10	47	57	
1. Appropriation for Reduction or Avoidance of Debt	—	16,734	16,734		—	24,119	24,119		—	24,211	24,211		—	26,800	26,800	
2. Interest Payments (i to iv)	—	1,240	1,240		—	1,400	1,400		—	1,400	1,400		—	1,500	1,500	
i) Interest on Loans from the Centre	—	15,494	15,494		—	22,719	22,719		—	22,811	22,811		—	25,300	25,300	
ii) Interest on Internal Debt	—	—	—		—	—	—		—	—	—		—	—	—	
of which:	—	—	—		—	—	—		—	—	—		—	—	—	
(a) Interest on Market Loans	—	—	—		—	—	—		—	—	—		—	—	—	
(b) Interest on NSSF	—	—	—		—	—	—		—	—	—		—	—	—	
iii) Interest on Small Savings, Provident Funds, etc.	—	—	—		—	—	—		—	—	—		—	—	—	
iv) Others	—	15,494	15,494		—	22,719	22,719		—	22,811	22,811		—	25,300	25,300	
D. Administrative Services (i to v)	2,159	28,788	30,947		1,126	25,867	26,993		966	38,805	39,771		806	39,628	40,435	
i) Secretariat – General Services	33	3,205	3,238		31	2,166	2,197		28	3,755	3,783		30	3,570	3,600	
ii) District Administration	—	5,955	5,955		—	5,330	5,330		—	6,951	6,951		—	7,766	7,766	
iii) Police	757	11,556	12,313		—	11,322	11,322		—	16,033	16,033		—	19,033	19,033	
iv) Public Works	1,270	6,021	7,291		960	5,494	6,454		769	9,254	10,022		709	6,677	7,386	
v) Others ++	99	2,051	2,150		135	1,554	1,689		170	2,812	2,982		67	2,582	2,649	
E. Pensions	—	10,876	10,876		—	8,430	8,430		—	13,075	13,075		—	14,379	14,379	
F. Miscellaneous General Services	—	123	123		—	77	77		—	94	94		—	81	81	
of which:	—	—	—		—	—	—		—	—	—		—	—	—	
Payment on account of State Lotteries	—	—	—		—	—	—		—	—	—		—	—	—	
III. Grants-in-Aid and Contributions	—	—	—		—	—	—		—	—	—		—	—	—	
of which:	—	—	—		—	—	—		—	—	—		—	—	—	
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	—	—		—	—	—		—	—	—		—	—	—	

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
ASSAM

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	198,158	1,076,258	1,274,416	536,920	1,467,012	2,003,932	590,374	1,551,735	2,142,109	664,674	2,262,312	2,926,986
I. DEVELOPMENTAL EXPENDITURE (A + B)	197,824	583,256	781,080	464,827	688,497	1,153,324	516,542	731,169	1,247,711	592,819	828,461	1,421,280
A. Social Services (1 to 12)	89,518	406,157	495,675	262,628	507,647	770,275	288,323	545,247	833,570	338,498	613,743	952,241
1. Education, Sports, Art and Culture	20,636	284,069	304,705	47,227	352,458	399,685	71,055	357,098	428,153	66,459	414,390	480,848
2. Medical and Public Health	6,181	49,737	55,918	27,907	93,404	121,311	27,907	94,070	121,977	30,269	110,760	141,028
3. Family Welfare	7,180	2,229	9,409	12,236	5,415	17,650	12,236	5,415	17,650	16,410	4,202	20,612
4. Water Supply and Sanitation	670	17,374	18,044	2,324	15,504	17,828	2,324	16,600	18,924	3,745	18,612	22,357
5. Housing	81	641	722	228	1,274	1,503	228	1,274	1,503	84	1,543	1,628
6. Urban Development	8,404	3,944	12,348	23,276	3,596	26,873	23,276	3,597	26,874	21,736	2,867	24,603
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	21,693	4,219	25,911	43,077	2,031	45,108	44,945	2,154	47,099	49,256	2,342	51,597
8. Labour and Welfare	344	3,063	3,407	5,699	3,598	9,297	5,699	3,761	9,460	1,566	4,421	5,988
9. Social Security and Welfare	14,993	7,645	22,638	69,877	5,833	75,710	69,877	6,313	76,190	45,766	7,184	52,950
10. Nutrition	9,122	147	9,269	30,497	182	30,679	30,497	182	30,679	102,857	188	103,045
11. Relief on account of Natural Calamities	—	30,088	30,088	—	21,063	21,063	—	51,063	51,063	—	43,414	43,414
12. Others*	214	3,002	3,216	280	3,289	3,569	280	3,720	4,000	350	3,821	4,171
B. Economic Services (1 to 9)	108,306	177,099	285,405	202,199	180,850	383,049	228,219	185,922	414,141	254,320	214,718	469,038
1. Agriculture and Allied Activities (i to xii)	15,080	52,152	67,232	54,865	49,502	104,366	54,894	51,136	106,029	67,481	60,177	127,658
i) Crop Husbandry	8,804	12,986	21,790	31,076	12,046	43,122	31,076	12,075	43,151	37,676	13,596	51,273
ii) Soil and Water Conservation	181	2,395	2,575	1,006	1,538	2,544	1,006	1,538	2,544	1,089	1,591	2,680
iii) Animal Husbandry	654	9,898	10,552	4,361	10,617	14,978	4,361	10,848	15,209	5,835	13,495	19,330
iv) Dairy Development	274	735	1,009	2,094	1,235	3,329	2,094	1,235	3,329	2,214	1,346	3,560
v) Fisheries	1,133	1,838	2,970	3,941	1,680	5,621	3,941	1,680	5,621	4,017	2,021	6,038
vi) Forestry and Wild Life	1,538	13,433	14,972	7,250	13,056	20,306	7,250	13,714	20,964	10,165	17,051	27,216
vii) Plantations	343	—	343	5	—	5	5	—	5	50	—	50
viii) Food Storage and Warehousing	10	2,200	2,210	250	1,394	1,644	279	2,005	2,283	309	1,961	2,270
ix) Agricultural Research and Education	2,143	5,520	7,663	4,215	4,581	8,795	4,215	4,671	8,885	5,319	4,703	10,022
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	—	2,810	2,810	517	3,038	3,555	517	3,053	3,570	651	4,034	4,685
xii) Other Agricultural Programmes	—	337	337	150	318	468	150	318	468	155	379	534
2. Rural Development	54,504	24,072	78,576	83,611	8,642	92,253	83,611	8,869	92,480	77,543	11,228	88,771
3. Special Area Programmes	1,956	3,366	5,322	10,073	321	10,395	35,602	328	35,931	61,017	384	61,400
4. Irrigation and Flood Control	—	29,205	29,205	—	38,255	38,255	—	38,596	38,596	—	48,085	48,085
of which:												
i) Major and Medium Irrigation	—	3,739	3,739	—	5,573	5,573	—	5,751	5,751	—	10,577	10,577
ii) Minor Irrigation	—	14,468	14,468	—	19,987	19,987	—	20,146	20,146	—	23,216	23,216
iii) Flood Control and Drainage	—	10,827	10,827	—	12,395	12,395	—	12,399	12,399	—	13,947	13,947
5. Energy	6	3,076	3,082	8	12,275	12,283	8	12,275	12,283	10	18,306	18,316
of which: Power	—	3,076	3,076	—	12,257	12,257	—	12,257	12,257	—	18,285	18,285
6. Industry and Minerals (i to iii)	4,890	12,902	17,792	10,242	7,244	17,486	10,242	7,244	17,486	14,302	10,427	24,729
i) Village and Small Industries	2,993	12,250	15,243	7,447	6,417	13,864	7,447	6,417	13,864	8,501	9,442	17,943
ii) Industries@	1,898	652	2,549	2,795	827	3,622	2,795	827	3,622	5,801	985	6,786
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

ASSAM

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	3,718	46,653	50,372	4,103	58,527	62,631	4,103	61,155	65,258	5,598	58,835	64,434
i) Roads and Bridges	3,166	41,242	44,408	2,967	51,548	54,515	2,967	54,146	57,113	4,291	51,800	56,091
ii) Others @@	552	5,411	5,964	1,136	6,980	8,116	1,136	7,009	8,145	1,307	7,035	8,343
8. Science, Technology and Environment	524	44	568	1,950	70	2,020	1,950	70	2,020	1,980	74	2,054
9. General Economic Services (I to IV)	27,627	5,629	33,255	37,348	6,013	43,361	37,810	6,250	44,059	26,390	7,201	33,591
i) Secretariat – Economic Services	26,349	2,669	29,018	35,538	2,784	38,322	35,538	2,791	38,329	24,690	3,419	28,109
ii) Tourism	1,128	376	1,504	1,433	452	1,885	1,433	452	1,885	1,073	486	1,559
iii) Civil Supplies	–	21	21	10	40	50	472	40	512	5	46	51
iv) Others +	150	2,562	2,712	367	2,737	3,104	367	2,966	3,333	622	3,249	3,871
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	335	492,107	492,442	33,739	642,575	676,314	35,137	679,831	714,968	29,703	1,206,245	1,235,947
A. Organs of State	11	10,044	10,054	–	14,597	14,597	–	16,852	16,852	–	20,741	20,741
B. Fiscal Services (I to II)	100	13,397	13,497	725	24,047	24,772	2,123	24,517	26,640	905	27,618	28,522
i) Collection of Taxes and Duties	100	13,273	13,373	725	23,930	24,655	2,123	24,399	26,522	905	27,495	28,399
ii) Other Fiscal Services	–	124	124	–	118	118	–	118	118	–	123	123
C. Interest Payments and Servicing of Debt (1 + 2)	–	171,624	171,624	–	201,938	201,938	–	201,939	201,939	–	221,638	221,638
1. Appropriation for Reduction or Avoidance of Debt	–	20,400	20,400	–	10,800	10,800	–	10,800	10,800	–	10,800	10,800
2. Interest Payments (i to iv)	–	151,224	151,224	–	191,138	191,138	–	191,139	191,139	–	210,838	210,838
i) Interest on Loans from the Centre	–	13,372	13,372	–	32,164	32,164	–	32,164	32,164	–	32,054	32,054
ii) Interest on Internal Debt	–	111,809	111,809	–	127,231	127,231	–	127,231	127,231	–	138,332	138,332
of which:												
(a) Interest on Market Loans	–	62,448	62,448	–	71,757	71,757	–	71,757	71,757	–	86,373	86,373
(b) Interest on NSSF	–	45,612	45,612	–	50,222	50,222	–	50,222	50,222	–	47,184	47,184
iii) Interest on Small Savings, Provident Funds, etc.	–	26,043	26,043	–	31,744	31,744	–	31,744	31,744	–	40,452	40,452
iv) Others	–	–	–	–	–	–	–	–	–	–	–	–
D. Administrative Services (i to v)	224	162,925	163,150	33,014	198,204	231,218	33,014	231,235	264,249	28,798	314,245	343,043
i) Secretariat – General Services	60	27,572	27,632	26,582	35,654	62,236	26,582	60,668	87,250	22,083	114,773	136,856
ii) District Administration	–	5,286	5,286	–	6,522	6,522	–	6,624	6,624	–	7,794	7,794
iii) Police	–	97,499	97,499	260	113,863	114,123	260	120,016	120,276	360	140,120	140,480
iv) Public Works	–	15,750	15,750	–	18,969	18,969	–	18,969	18,969	–	22,787	22,787
v) Others ++	164	16,819	16,983	6,172	23,197	29,369	6,172	24,959	31,131	6,355	28,770	35,125
E. Pensions	–	134,068	134,068	–	153,732	153,732	–	155,232	155,232	–	233,743	233,743
F. Miscellaneous General Services	–	50	50	–	50,056	50,056	–	50,056	50,056	–	388,260	388,260
of which:												
Payment on account of State Lotteries	–	–	–	–	1	1	–	1	1	–	1	1
III. Grants-in-Aid and Contributions	–	894	894	38,354	135,939	174,293	38,694	140,736	179,430	42,153	227,606	269,759
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	–	894	894	38,354	135,939	174,293	38,694	140,736	179,430	42,153	227,606	269,759

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

BIHAR

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	609,980	1,746,506	2,356,486	671,531	2,222,259	2,893,789	835,331	2,452,934	3,288,265	775,476	2,796,028	3,571,503
I. DEVELOPMENTAL EXPENDITURE (A + B)	583,387	847,201	1,430,588	622,783	1,180,454	1,803,236	782,804	1,371,162	2,153,965	689,575	1,586,257	2,275,832
A. Social Services (1 to 12)	419,484	567,314	986,798	400,212	868,716	1,268,928	452,322	1,011,129	1,463,451	406,852	1,150,283	1,557,136
1. Education, Sports, Art and Culture	260,299	289,300	549,599	131,804	588,962	720,766	133,918	601,080	734,998	135,633	736,758	872,391
2. Medical and Public Health	510	99,165	99,675	816	127,631	128,447	1,616	135,481	137,097	2,963	138,485	141,448
3. Family Welfare	—	14,473	14,473	—	21,983	21,983	—	21,983	21,983	—	24,832	24,832
4. Water Supply and Sanitation	13,016	15,863	28,879	12,892	20,897	33,788	15,897	21,049	36,946	19,314	32,631	51,945
5. Housing	—	537	537	—	770	770	—	785	785	—	850	850
6. Urban Development	25,891	16,032	41,923	85,748	6,888	92,635	112,742	50,858	163,600	99,390	58,874	158,264
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	13,856	10,931	24,787	14,277	12,189	26,466	16,865	12,276	29,141	23,387	16,178	39,565
8. Labour and Labour Welfare	23,972	4,165	28,138	2,369	7,164	9,533	3,129	7,449	10,578	2,903	6,373	9,275
9. Social Security and Welfare	14,123	24,389	38,513	74,456	32,697	107,153	89,593	41,114	130,707	87,713	39,768	127,481
10. Nutrition	24,530	10,688	35,218	29,937	28,557	58,493	29,937	28,557	58,493	31,657	53,205	84,862
11. Relief on account of Natural Calamities	42,243	77,979	120,222	46,600	16,398	62,998	46,600	84,095	130,695	2,500	22,228	24,728
12. Others*	1,044	3,790	4,834	1,315	4,581	5,896	2,025	6,402	8,427	1,393	20,102	21,495
B. Economic Services (1 to 9)	163,903	279,887	443,790	222,570	311,738	534,308	330,482	360,033	690,515	282,723	435,973	718,696
1. Agriculture and Allied Activities (i to xii)	24,715	48,970	73,685	38,003	42,568	80,571	101,198	61,705	162,903	61,461	51,050	112,511
i) Crop Husbandry	12,979	24,164	37,143	25,428	15,421	40,849	57,731	32,126	89,857	38,742	19,341	58,083
ii) Soil and Water Conservation	309	464	774	360	840	1,200	841	896	1,737	810	1,335	2,145
iii) Animal Husbandry	1,439	7,558	8,997	1,283	9,157	10,439	11,280	9,198	20,478	7,500	11,173	18,673
iv) Dairy Development	3,538	442	3,980	4,407	413	4,820	9,657	681	10,338	2,368	526	2,893
v) Fisheries	626	874	1,500	550	1,300	1,850	1,803	1,300	3,103	2,633	1,780	4,412
vi) Forestry and Wild Life	3,353	3,992	7,345	3,315	4,741	8,056	4,381	5,102	9,483	4,522	6,055	10,577
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	—	—	—	—	—	6,250	1,750	8,000	—	—	—
ix) Agricultural Research and Education	2,230	7,610	9,840	2,400	6,220	8,620	4,650	6,251	10,901	3,821	6,362	10,183
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	141	3,702	3,843	109	4,252	4,361	4,455	4,176	8,631	966	4,155	5,121
xii) Other Agricultural Programmes	100	164	263	150	225	375	150	225	375	100	324	424
2. Rural Development	109,302	56,008	165,311	139,558	71,617	211,176	179,745	73,876	253,621	182,594	79,803	262,396
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	7,391	48,802	56,193	6,810	47,519	54,330	6,810	68,293	75,104	9,600	109,629	119,229
of which:												
i) Major and Medium Irrigation	—	26,196	26,196	—	22,751	22,751	—	31,981	31,981	—	49,444	49,444
ii) Minor Irrigation	3,712	12,368	16,080	4,800	16,105	20,905	4,800	24,610	29,410	1,100	31,935	33,035
iii) Flood Control and Drainage	44	7,376	7,420	10	8,063	8,073	10	11,102	11,112	500	28,250	28,750
5. Energy	628	72,000	72,628	400	72,100	72,500	400	72,100	72,500	620	72,025	72,645
of which: Power	—	72,000	72,000	—	72,100	72,100	—	72,100	72,100	—	72,025	72,025
6. Industry and Minerals (i to iii)	20,615	2,682	23,297	36,478	3,308	39,786	41,007	3,449	44,456	27,321	4,523	31,844
i) Village and Small Industries	4,911	1,234	6,145	8,072	1,442	9,514	8,650	1,566	10,216	3,174	1,334	4,508
ii) Industries@	15,704	1,448	17,152	28,406	1,865	30,271	32,357	1,883	34,240	24,147	3,189	27,336
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

BIHAR

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	169	40,585	40,754	120	61,395	61,515	120	64,625	64,745	—	100,848	100,848
i) Roads and Bridges	54	40,314	40,368	—	61,183	61,183	—	64,363	64,363	—	100,554	100,554
ii) Others @@	115	271	386	120	212	332	120	262	382	—	295	295
8. Science, Technology and Environment	—	—	—	—	—	—	—	—	—	—	—	—
9. General Economic Services (i to iv)	1,083	10,841	11,924	1,201	13,230	14,431	1,201	15,985	17,186	1,127	18,094	19,221
i) Secretariat – Economic Services	763	2,278	3,041	680	3,450	4,130	680	3,686	4,366	680	4,250	4,930
ii) Tourism	229	221	450	165	246	411	165	295	460	200	324	524
iii) Civil Supplies	—	6,266	6,266	—	6,625	6,625	—	7,265	7,265	—	9,970	9,970
iv) Others +	91	2,076	2,167	356	2,909	3,265	356	4,740	5,096	247	3,551	3,798
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)												
A. Organs of State	26,594	898,804	925,397	48,748	1,041,393	1,090,141	52,527	1,081,360	1,133,887	85,900	1,209,359	1,295,259
B. Fiscal Services (i to ii)	1,684	27,934	29,618	2,506	37,992	40,498	2,506	48,578	51,084	2,170	57,886	60,056
i) Collection of Taxes and Duties	2,275	28,152	30,427	4,065	30,760	34,825	4,743	31,520	36,263	4,670	34,843	39,513
ii) Other Fiscal Services	2,275	27,955	30,230	4,065	30,549	34,614	4,743	31,290	36,033	4,670	34,238	38,908
C. Interest Payments and Servicing of Debt (1 + 2)	—	197	197	—	211	211	—	230	230	—	605	605
1. Appropriation for Reduction or Avoidance of Debt	—	370,699	370,699	—	379,604	379,604	—	393,604	393,604	—	431,015	431,015
2. Interest Payments (i to iv)	—	—	—	—	—	—	—	14,000	14,000	—	14,000	14,000
i) Interest on Loans from the Centre	—	64,062	64,062	—	379,604	379,604	—	379,604	379,604	—	417,015	417,015
ii) Interest on Internal Debt	—	247,522	247,522	—	60,850	60,850	—	60,990	60,990	—	53,767	53,767
of which:	—	—	—	—	255,488	255,488	—	255,348	255,348	—	289,228	289,228
(a) Interest on Market Loans	—	85,488	85,488	—	83,474	83,474	—	86,483	86,483	—	112,939	112,939
(b) Interest on NSSF	—	142,261	142,261	—	151,901	151,901	—	145,490	145,490	—	150,406	150,406
iii) Interest on Small Savings, Provident Funds, etc.	—	57,964	57,964	—	62,764	62,764	—	62,764	62,764	—	73,525	73,525
iv) Others	—	1,150	1,150	—	501	501	—	501	501	—	495	495
D. Administrative Services (i to v)	22,635	193,124	215,759	42,177	249,201	291,377	45,278	263,816	309,095	79,060	307,394	386,454
i) Secretariat – General Services	70	6,074	6,143	2,859	6,777	9,636	3,375	7,723	11,098	1,234	8,558	9,792
ii) District Administration	19,515	11,354	30,869	36,779	14,819	51,597	36,779	14,839	51,618	73,576	22,401	95,977
iii) Police	284	130,646	130,930	250	173,391	173,641	1,140	178,919	180,059	250	213,605	213,855
iv) Public Works	—	19,939	19,939	—	22,112	22,112	—	28,046	28,046	—	26,468	26,468
v) Others ++	2,766	25,111	27,877	2,289	32,102	34,391	3,984	34,290	38,274	4,000	36,362	40,362
E. Pensions	—	278,894	278,894	—	343,837	343,837	—	343,842	343,842	—	378,221	378,221
F. Miscellaneous General Services	—	—	—	—	—	—	—	—	—	—	—	—
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Payment on account of State Lotteries	—	—	—	—	—	—	—	—	—	—	—	—
III. Grants-in-Aid and Contributions	—	501	501	—	412	412	—	412	412	—	412	412
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	501	501	—	412	412	—	412	412	—	412	412

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

CHHATTISGARH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	357,561	726,424	1,083,985	576,473	811,389	1,387,862	673,353	899,565	1,572,919	806,673	1,002,432	1,809,104
I. DEVELOPMENTAL EXPENDITURE (A + B)	352,640	373,115	725,755	569,772	393,020	962,792	669,664	461,334	1,130,998	801,088	518,395	1,319,483
A. Social Services (1 to 12)	227,434	184,301	411,735	404,562	233,194	637,756	488,592	241,035	729,627	598,748	287,420	886,168
1. Education, Sports, Art and Culture	102,925	78,085	181,010	135,621	96,082	231,703	175,622	100,767	276,388	226,420	121,725	348,145
2. Medical and Public Health	13,589	18,663	32,253	33,155	28,532	61,687	30,883	26,349	57,232	37,325	33,078	70,403
3. Family Welfare	7,284	6	7,290	8,033	15	8,048	8,160	15	8,175	7,550	15	7,565
4. Water Supply and Sanitation	31,350	6,358	37,708	39,106	7,154	46,260	43,098	7,610	50,708	32,621	9,717	42,338
5. Housing	2,497	3,162	5,659	4,823	3,658	8,481	5,766	3,919	9,685	2,876	4,045	6,921
6. Urban Development	19,032	1,171	20,203	43,428	2,148	45,576	59,131	2,200	61,331	46,471	2,266	48,738
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	12,403	50,342	62,745	12,492	55,424	67,916	14,935	59,315	74,250	14,545	73,853	88,398
8. Labour and Welfare	1,022	2,605	3,627	3,863	3,217	7,081	2,760	2,939	5,699	3,548	3,733	7,281
9. Social Security and Welfare	21,890	17,391	39,281	102,820	16,837	119,657	127,023	17,051	144,074	192,847	17,667	210,514
10. Nutrition	15,127	—	15,127	20,877	—	20,877	20,869	—	20,869	34,035	—	34,035
11. Relief on account of Natural Calamities	—	4,067	4,067	—	17,640	17,640	—	17,690	17,690	—	18,562	18,562
12. Others*	315	2,451	2,765	345	2,487	2,832	345	3,182	3,527	510	2,758	3,268
B. Economic Services (1 to 9)	125,206	188,814	314,020	165,210	159,826	325,036	181,072	220,299	401,371	202,340	230,975	433,316
1. Agriculture and Allied Activities (i to xii)	51,158	92,656	143,814	60,922	61,898	122,819	75,291	114,682	189,972	76,084	130,583	206,667
i) Crop Husbandry	8,653	7,027	15,680	16,568	8,450	25,018	25,112	10,156	35,269	30,330	13,107	43,437
ii) Soil and Water Conservation	61	1,413	1,474	55	1,093	1,148	55	1,104	1,159	57	1,823	1,680
iii) Animal Husbandry	5,415	6,356	11,770	9,872	7,362	17,234	10,114	7,719	17,832	7,088	10,479	17,567
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	562	678	1,240	875	984	1,860	1,905	896	2,801	1,691	1,153	2,845
vi) Forestry and Wild Life	16,064	29,404	45,468	19,610	34,544	54,153	23,099	36,436	59,535	22,205	41,588	63,793
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	17,978	45,259	63,237	3,601	6,122	9,722	3,915	55,097	59,013	4,075	58,876	62,951
ix) Agricultural Research and Education	530	1,342	1,872	1,000	1,889	2,889	1,000	1,888	2,888	1,000	1,892	2,892
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	777	1,158	1,935	9,341	1,454	10,795	9,949	1,385	11,334	9,638	1,864	11,502
xii) Other Agricultural Programmes	1,120	18	1,138	—	—	—	141	—	141	—	—	—
2. Rural Development	53,856	30,030	83,886	76,814	31,806	108,620	76,907	32,666	109,573	77,449	34,643	112,092
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	4,747	10,135	14,882	3,809	8,590	12,398	4,563	9,820	14,383	5,332	12,559	17,891
of which:												
i) Major and Medium Irrigation	1,891	8,839	10,730	—	7,307	7,307	568	8,537	9,105	1,101	11,275	12,376
ii) Minor Irrigation	2,661	1,295	3,956	3,490	1,283	4,773	3,665	1,283	4,948	3,817	1,283	5,100
iii) Flood Control and Drainage	—	—	—	—	—	—	—	—	—	—	—	—
5. Energy	4,234	12,901	17,135	6,605	11,960	18,565	5,355	11,960	17,315	21,180	160	21,340
of which: Power	2,714	12,901	15,615	5,042	11,960	17,002	3,792	11,960	15,752	19,610	160	19,770
6. Industry and Minerals (i to iii)	7,190	7,342	14,531	10,444	9,663	20,107	10,744	9,922	20,666	13,449	11,754	25,203
i) Village and Small Industries	2,634	2,212	4,846	4,232	2,656	6,888	5,105	2,956	8,061	4,996	3,800	8,796
ii) Industries@	4,556	5,105	9,660	6,213	6,982	13,195	5,639	6,941	12,580	8,453	7,924	16,377
iii) Others**	—	25	25	—	25	25	—	25	25	—	30	30

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
CHHATTISGARH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	1,326	34,733	36,059	2,772	34,464	37,236	3,934	39,914	43,848	4,651	39,571	44,222
i) Roads and Bridges	—	34,730	34,730	10	34,456	34,466	931	39,908	40,839	700	39,568	40,268
ii) Others @@	1,326	3	1,329	2,762	8	2,770	3,003	6	3,009	3,951	3	3,954
8. Science, Technology and Environment	650	72	722	713	100	813	813	100	913	731	75	806
9. General Economic Services (i to iv)	2,045	946	2,991	3,131	1,346	4,477	3,465	1,235	4,700	3,465	1,630	5,095
i) Secretariat – Economic Services	4	305	309	1	444	445	212	426	638	79	563	642
ii) Tourism	2,000	—	2,000	3,100	—	3,100	3,100	—	3,100	3,233	—	3,233
iii) Civil Supplies	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others +	41	641	682	30	903	933	153	809	962	153	1,067	1,220
II. NON-DEVELOPMENTAL EXPENDITURE												
(General services) (A to F)												
A. Organs of State	2,822	301,136	303,958	6,701	378,434	385,135	3,689	388,386	392,076	5,585	436,541	442,126
B. Fiscal Services (i to ii)	178	8,628	8,806	231	14,778	15,010	231	15,671	15,903	279	20,678	20,956
i) Collection of Taxes and Duties	984	27,796	28,780	5,143	40,522	45,665	1,704	40,810	42,514	2,743	44,995	47,738
ii) Other Fiscal Services	—	27,762	28,746	5,143	40,461	45,604	1,704	40,742	42,446	2,743	44,922	47,665
C. Interest Payments and Servicing of Debt (1 + 2)	—	34	34	—	61	61	—	68	68	—	73	73
1. Appropriation for Reduction or Avoidance of Debt	—	124,017	124,017	—	125,382	125,382	—	119,361	119,361	—	117,902	117,902
2. Interest Payments (i to iv)	—	10,000	10,000	—	10,000	10,000	—	10,000	10,000	—	10,000	10,000
i) Interest on Loans from the Centre	—	114,017	114,017	—	115,382	115,382	—	109,361	109,361	—	107,902	107,902
ii) Interest on Internal Debt	—	17,374	17,374	—	16,155	16,155	—	17,160	17,160	—	14,834	14,834
of which:	—	71,034	71,034	—	75,445	75,445	—	71,099	71,099	—	72,015	72,015
(a) Interest on Market Loans	—	21,253	21,253	—	19,703	19,703	—	19,541	19,541	—	17,178	17,178
(b) Interest on NSSF	—	45,405	45,405	—	47,117	47,117	—	47,318	47,318	—	46,559	46,559
iii) Interest on Small Savings, Provident Funds, etc.	—	12,193	12,193	—	14,527	14,527	—	12,193	12,193	—	12,193	12,193
iv) Others	—	13,416	13,416	—	9,255	9,255	—	8,910	8,910	—	8,859	8,859
D. Administrative Services (i to v)	1,660	72,240	73,900	1,327	111,762	113,089	1,754	125,615	127,369	2,563	158,663	161,226
i) Secretariat – General Services	20	2,589	2,609	42	3,757	3,799	165	3,528	3,693	171	4,326	4,497
ii) District Administration	—	5,755	5,755	—	7,038	7,038	—	8,068	8,068	—	9,605	9,605
iii) Police	1,228	47,866	49,094	1,250	59,248	60,498	1,385	67,119	68,504	2,376	82,841	85,217
iv) Public Works	409	8,125	8,534	—	10,592	10,592	—	14,869	14,869	—	12,390	12,390
v) Others ++	3	7,905	7,908	35	31,127	31,162	204	32,031	32,235	16	49,501	49,517
E. Pensions	—	68,450	68,450	—	85,978	85,978	—	86,918	86,918	—	94,292	94,292
F. Miscellaneous General Services	—	5	5	—	11	11	—	11	11	—	11	11
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Payment on account of State Lotteries	—	—	—	—	—	—	—	—	—	—	—	—
III. Grants-in-Aid and Contributions	2,099	52,173	54,272	—	39,935	39,935	—	49,845	49,845	—	47,495	47,495
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	2,099	52,173	54,272	—	39,935	39,935	—	49,845	49,845	—	47,495	47,495

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

GOA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	56,712	221,064	277,776	72,642	255,747	328,388	69,417	302,868	372,285	85,577	362,937	448,514
I. DEVELOPMENTAL EXPENDITURE (A + B)	56,061	137,997	194,058	71,447	146,984	218,330	68,134	185,588	253,722	80,215	200,195	280,411
A. Social Services (1 to 12)	37,549	55,494	93,043	46,879	61,941	108,820	45,026	85,156	130,182	54,347	90,422	144,768
1. Education, Sports, Art and Culture	8,466	31,563	40,028	10,894	33,885	44,779	12,714	48,191	60,905	12,594	53,286	65,879
2. Medical and Public Health	3,811	10,692	14,503	4,598	11,609	16,207	6,611	16,992	23,603	6,541	17,445	23,986
3. Family Welfare	368	—	368	355	—	355	472	—	472	604	—	604
4. Water Supply and Sanitation	2,317	9,069	11,386	2,838	10,962	13,800	2,858	13,262	16,120	4,052	12,857	16,909
5. Housing	—	513	513	—	488	488	—	517	517	—	744	744
6. Urban Development	4,211	548	4,759	11,165	1,093	12,258	5,008	1,208	6,216	11,550	1,119	12,669
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	255	45	300	443	20	463	443	22	465	1,583	26	1,609
8. Labour and Labour Welfare	601	930	1,531	648	1,034	1,682	740	1,660	2,401	673	1,401	2,074
9. Social Security and Welfare	15,892	1,589	17,481	14,448	2,215	16,663	14,066	2,938	17,004	14,668	3,192	17,859
10. Nutrition	255	57	312	464	80	544	484	80	564	724	80	804
11. Relief on account of Natural Calamities	—	260	260	—	284	284	—	284	284	—	271	271
12. Others*	1,373	227	1,601	1,027	271	1,298	1,632	—	1,632	1,358	—	1,358
B. Economic Services (1 to 9)	18,512	82,504	101,016	24,568	84,943	109,511	23,108	100,433	123,540	25,869	109,774	135,643
1. Agriculture and Allied Activities (i to xii)	4,926	2,996	7,922	5,486	3,211	8,697	6,464	5,889	12,353	6,323	4,841	11,165
i) Crop Husbandry	1,486	759	2,245	1,753	830	2,583	1,993	1,205	3,198	1,983	1,187	3,171
ii) Soil and Water Conservation	80	55	135	80	65	145	82	70	152	90	80	170
iii) Animal Husbandry	290	718	1,009	524	715	1,239	609	1,261	1,869	481	1,277	1,758
iv) Dairy Development	598	9	607	730	13	743	778	15	792	723	17	740
v) Fisheries	1,322	237	1,559	1,278	265	1,542	1,464	418	1,882	1,506	380	1,886
vi) Forestry and Wild Life	968	768	1,736	797	800	1,597	1,166	1,139	2,304	1,082	1,109	2,190
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	2	74	76	7	99	106	7	1,201	1,208	4	131	135
ix) Agricultural Research and Education	28	59	88	49	76	125	49	77	126	75	93	168
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	151	271	422	269	294	563	317	439	756	379	486	865
xii) Other Agricultural Programmes	—	46	46	—	54	54	—	64	65	—	82	82
2. Rural Development	2,505	1,594	4,100	3,572	2,279	5,850	4,223	2,504	6,727	3,750	2,834	6,584
3. Special Area Programmes	296	—	296	263	—	263	385	—	385	357	—	357
4. Irrigation and Flood Control	1,167	2,316	3,483	1,255	2,503	3,758	1,264	3,062	4,325	1,625	3,624	5,249
of which:												
i) Major and Medium Irrigation	358	1,014	1,372	443	1,077	1,519	447	1,496	1,943	544	1,469	2,012
ii) Minor Irrigation	218	1,173	1,391	279	1,262	1,541	280	1,394	1,674	418	1,825	2,243
iii) Flood Control and Drainage	321	94	415	202	125	327	202	125	327	310	274	584
5. Energy	1,396	61,994	63,390	1,563	63,868	65,431	1,805	73,537	75,342	2,263	81,034	83,297
of which: Power	1,370	61,994	63,364	1,530	63,868	65,398	1,772	73,537	75,309	2,230	81,034	83,264
6. Industry and Minerals (i to iii)	5,195	487	5,682	8,215	730	8,945	4,786	823	5,609	7,002	1,162	8,164
i) Village and Small Industries	370	402	772	1,861	619	2,479	1,917	672	2,589	1,730	987	2,717
ii) Industries@	4,599	85	4,684	6,117	111	6,228	2,631	151	2,783	4,772	175	4,947
iii) Others**	225	—	225	237	—	237	237	—	237	500	—	500

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
GOA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	547	11,841	12,388	1,103	10,910	12,013	1,047	12,726	13,772	1,177	14,184	15,361
i) Roads and Bridges	54	9,473	9,527	16	8,266	8,282	16	9,480	9,496	16	10,724	10,740
ii) Others @@	493	2,368	2,861	1,087	2,645	3,732	1,031	3,246	4,276	1,161	3,460	4,621
8. Science, Technology and Environment	338	—	338	448	—	448	448	3	451	498	—	498
9. General Economic Services (i to iv)	2,143	1,275	3,418	2,663	1,442	4,105	2,687	1,890	4,577	2,874	2,094	4,968
i) Secretariat – Economic Services	10	669	679	16	713	729	16	944	960	16	1,083	1,099
ii) Tourism	2,032	217	2,249	2,526	293	2,819	2,526	343	2,869	2,517	359	2,876
iii) Civil Supplies	9	130	140	5	146	151	5	202	207	5	207	213
iv) Others +	91	259	350	116	290	407	140	401	542	336	445	781
II. NON-DEVELOPMENTAL EXPENDITURE												
(General Services) (A to F)												
A. Organs of State	651	83,067	83,717	1,195	108,863	110,058	1,283	117,280	118,563	5,362	162,741	168,103
B. Fiscal Services (i to ii)	76	3,486	3,562	85	3,005	3,090	85	3,915	4,000	94	4,425	4,518
i) Collection of Taxes and Duties	270	1,460	1,730	660	1,726	2,386	469	2,326	2,795	356	2,418	2,774
ii) Other Fiscal Services	267	1,460	1,728	660	1,717	2,377	460	2,326	2,786	346	2,418	2,764
C. Interest Payments and Servicing of Debt (1 + 2)	3	—	3	—	9	9	9	—	9	10	—	10
1. Appropriation for Reduction or Avoidance of Debt	—	46,686	46,686	—	57,900	57,900	—	57,900	57,900	—	60,205	60,205
2. Interest Payments (i to iv)	—	2,000	2,000	—	3,000	3,000	—	3,000	3,000	—	3,000	3,000
i) Interest on Loans from the Centre	—	44,686	44,686	—	54,900	54,900	—	54,900	54,900	—	57,205	57,205
ii) Interest on Internal Debt	—	1,977	1,977	—	4,188	4,188	—	4,188	4,188	—	3,349	3,349
of which:	—	35,736	35,736	—	43,499	43,499	—	43,499	43,499	—	45,265	45,265
(a) Interest on Market Loans	—	9,220	9,220	—	15,557	15,557	—	15,557	15,557	—	17,047	17,047
(b) Interest on NSSF	—	25,227	25,227	—	26,000	26,000	—	26,000	26,000	—	25,900	25,900
iii) Interest on Small Savings, Provident Funds, etc.	—	5,241	5,241	—	5,935	5,935	—	5,935	5,935	—	6,719	6,719
iv) Others	—	1,732	1,732	—	1,278	1,278	—	1,278	1,278	—	1,872	1,872
D. Administrative Services (i to v)	302	17,178	17,480	440	19,021	19,461	718	25,616	26,334	568	28,218	28,786
i) Secretariat – General Services	—	1,156	1,156	—	1,134	1,134	—	1,606	1,606	—	1,517	1,517
ii) District Administration	—	1,144	1,144	—	1,365	1,365	—	1,717	1,717	—	1,809	1,809
iii) Police	—	8,971	8,971	—	9,959	9,959	—	13,476	13,476	—	14,962	14,962
iv) Public Works	106	3,552	3,658	318	3,574	3,891	350	5,269	5,619	196	5,813	6,008
v) Others ++	197	2,355	2,552	122	2,989	3,111	369	3,548	3,916	372	4,117	4,489
E. Pensions	—	14,006	14,006	—	26,875	26,875	—	26,875	26,875	—	66,674	66,674
F. Miscellaneous General Services	3	251	253	11	336	347	11	647	658	4,345	802	5,147
of which:												
Payment on account of State Lotteries	—	15	15	—	31	31	—	148	148	—	42	42
III. Grants-in-Aid and Contributions	—	—	—	—	—	—	—	—	—	—	—	—
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
GUJARAT

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)												
I. DEVELOPMENTAL EXPENDITURE (A + B)												
A. Social Services (1 to 12)												
1. Education, Sports, Art and Culture	760,002	2,593,951	3,353,953	1,001,341	2,821,234	3,822,575	1,076,946	2,864,550	3,941,496	1,317,040	3,255,796	4,572,837
2. Medical and Public Health	749,288	1,224,485	1,973,774	969,831	1,282,178	2,252,009	1,048,546	1,489,892	2,538,438	1,259,237	1,617,569	2,876,806
3. Family Welfare	456,956	723,111	1,180,067	554,439	818,249	1,372,689	590,607	904,355	1,494,962	703,537	1,044,339	1,747,876
4. Water Supply and Sanitation	56,800	486,520	543,320	86,757	451,118	537,875	86,904	493,101	580,005	111,805	501,944	613,750
5. Housing	38,063	72,112	110,174	52,467	65,221	117,688	51,013	69,381	120,395	65,385	75,406	140,791
6. Urban Development	7,234	11,101	18,334	9,507	11,202	20,709	9,350	12,624	21,975	11,472	13,595	25,067
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	29,303	9,327	38,629	42,665	8,685	51,350	45,228	9,415	54,643	64,865	8,754	73,619
8. Labour and Welfare	28,561	7,769	36,330	30,582	9,589	40,171	32,195	10,485	42,680	43,776	12,166	55,942
9. Social Security and Welfare	188,821	27,933	216,755	198,466	161,670	360,136	226,784	183,698	410,482	233,685	253,930	487,615
10. Nutrition	53,399	25,611	79,010	61,939	24,378	86,317	67,612	27,976	95,588	69,716	31,953	101,669
11. Relief on account of Natural Calamities	7,671	11,888	19,559	11,549	14,263	25,812	9,515	14,262	23,777	10,526	14,992	25,518
12. Others*	15,846	14,695	30,541	23,070	7,644	30,714	22,137	13,430	35,568	26,583	30,447	57,029
B. Economic Services (1 to 9)												
1. Agriculture and Allied Activities (i to xii)	29,145	21,033	50,178	34,251	26,286	60,537	36,797	30,659	67,456	61,690	58,325	120,015
i) Crop Husbandry	-	29,440	29,440	-	32,713	32,713	-	33,390	33,390	-	36,044	36,044
ii) Soil and Water Conservation	2,113	5,682	7,795	3,186	5,480	8,667	3,071	5,933	9,004	4,034	6,782	10,817
iii) Animal Husbandry	292,333	501,374	793,707	415,391	463,929	879,321	457,939	585,536	1,043,476	555,700	573,230	1,128,930
iv) Dairy Development	78,057	69,855	147,911	98,836	66,651	165,487	124,206	68,325	192,531	146,725	72,510	219,235
v) Fisheries	37,993	17,048	55,041	39,818	19,592	59,410	55,332	18,438	73,770	78,491	21,317	99,808
vi) Forestry and Wild Life	19,197	809	20,006	24,150	975	25,125	30,872	1,061	31,933	24,150	1,565	25,715
vii) Plantations	5,577	6,925	12,502	8,958	6,488	15,446	8,839	6,913	15,752	10,314	8,183	18,497
viii) Food Storage and Warehousing	1,792	290	2,081	2,440	45	2,485	3,275	596	3,871	1,290	45	1,335
ix) Agricultural Research and Education	2,325	12,816	15,141	4,999	9,712	14,711	4,959	9,732	14,691	4,999	4,408	9,407
x) Agricultural Finance Institutions	4,468	15,002	19,470	5,230	14,087	19,317	5,585	14,763	20,349	5,238	18,006	23,243
xi) Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
xii) Other Agricultural Programmes	735	1,634	2,369	907	1,595	2,501	906	1,667	2,573	1,934	2,170	4,103
Rural Development	3,524	11,118	14,642	9,801	10,128	19,929	9,409	11,110	20,519	11,807	11,699	23,505
Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
Irrigation and Flood Control	2,219	4,039	6,258	2,010	3,870	5,880	4,506	3,887	8,393	6,683	4,927	11,610
of which:	228	173	401	523	160	683	523	159	682	1,820	190	2,010
i) Major and Medium Irrigation	89,632	20,862	110,493	109,984	21,653	131,637	110,184	20,653	130,836	128,849	26,304	155,153
ii) Minor Irrigation	640	2,565	3,204	722	2,458	3,179	722	2,845	3,567	797	2,684	3,482
iii) Flood Control and Drainage	26,331	36,267	62,598	32,994	33,243	66,238	37,594	38,910	76,504	42,730	37,220	79,950
Energy	-	-	-	-	-	-	-	-	-	-	-	-
of which: Power	841	30,158	30,999	6,035	27,633	33,668	1,498	32,513	34,011	5,610	31,386	36,996
i) Village and Small Industries	24,127	5,739	29,866	22,013	5,234	27,246	31,342	5,536	36,879	27,653	5,430	33,084
ii) Industries@	562	364	926	3,475	379	3,854	3,596	859	4,455	8,281	404	8,685
iii) Others**	16,170	223,328	239,498	27,895	215,329	243,224	40,493	305,227	345,720	51,585	267,046	318,631
Industry and Minerals (i to iii)	16,094	223,328	239,422	27,695	215,329	243,024	40,293	305,227	345,520	50,820	267,046	317,866
i) Village and Small Industries	29,517	6,504	36,021	68,430	5,533	73,962	57,915	5,664	63,579	70,642	6,784	77,426
ii) Industries@	15,957	3,232	19,189	29,308	2,679	31,987	23,506	2,757	26,263	31,351	3,429	34,780
iii) Others**	13,561	3,265	16,825	39,122	2,846	41,968	34,410	2,896	37,305	39,290	3,346	42,636
	-	7	7	-	8	8	-	11	11	-	9	9

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

GUJARAT

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	34,759	120,745	155,504	56,901	98,644	155,545	67,652	122,656	190,307	87,491	135,821	223,312
i) Roads and Bridges	34,759	84,392	119,151	56,901	78,511	135,412	67,652	86,350	154,002	87,491	95,543	183,033
ii) Others @@	—	36,353	36,353	—	20,133	20,133	—	36,306	36,306	—	40,279	40,279
8. Science, Technology and Environment	2,814	144	2,958	1,811	80	1,891	1,817	130	1,947	2,651	80	2,731
9. General Economic Services (i to iv)	14,414	21,105	35,519	17,818	20,338	38,156	17,357	21,128	38,484	24,230	24,779	49,009
i) Secretariat – Economic Services	1,418	3,574	4,993	2,467	3,395	5,863	1,866	3,713	5,579	3,330	4,263	7,593
ii) Tourism	10,463	13	10,476	10,437	15	10,452	10,437	11	10,448	14,783	16	14,798
iii) Civil Supplies	630	15,491	16,121	2,942	15,121	18,063	3,143	15,458	18,601	5,600	18,242	23,842
iv) Others +	1,902	2,027	3,930	1,972	1,806	3,779	1,911	1,945	3,856	517	2,258	2,775
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	10,713	1,354,733	1,365,446	31,510	1,528,934	1,560,444	28,400	1,357,717	1,386,116	57,804	1,629,158	1,686,962
A. Organs of State	6	31,983	31,989	1,268	22,200	23,467	1,312	27,357	28,669	3,425	45,843	49,269
B. Fiscal Services (i to ii)	485	23,854	24,339	3,419	21,161	24,580	3,382	23,119	26,501	7,638	27,873	35,511
i) Collection of Taxes and Duties	485	23,617	24,103	3,419	20,992	24,411	3,382	22,972	26,354	7,638	27,604	35,242
ii) Other Fiscal Services	—	236	236	—	169	169	—	147	147	—	269	269
C. Interest Payments and Servicing of Debt (1 + 2)	—	838,445	838,445	—	865,937	865,937	—	836,123	836,123	—	899,571	899,571
1. Appropriation for Reduction or Avoidance of Debt	—	90,000	90,000	—	50,000	50,000	—	45,000	45,000	—	50,000	50,000
2. Interest Payments (i to iv)	—	748,445	748,445	—	815,937	815,937	—	791,123	791,123	—	849,571	849,571
i) Interest on Loans from the Centre	—	87,353	87,353	—	85,699	85,699	—	84,890	84,890	—	82,350	82,350
ii) Interest on Internal Debt	—	580,669	580,669	—	652,741	652,741	—	623,423	623,423	—	684,073	684,073
of which:												
(a) Interest on Market Loans	—	118,963	118,963	—	173,209	173,209	—	162,185	162,185	—	228,013	228,013
(b) Interest on NSSF	—	440,225	440,225	—	451,676	451,676	—	435,676	435,676	—	428,198	428,198
iii) Interest on Small Savings, Provident Funds, etc.	—	35,725	35,725	—	38,703	38,703	—	40,498	40,498	—	42,042	42,042
iv) Others	—	44,698	44,698	—	38,794	38,794	—	42,312	42,312	—	41,106	41,106
D. Administrative Services (i to v)	10,222	152,099	162,322	26,823	144,590	171,413	23,706	162,205	185,910	46,740	177,273	224,013
i) Secretariat – General Services	4,872	5,007	9,879	5,428	5,019	10,446	3,762	6,455	10,216	15,569	6,382	21,951
ii) District Administration	918	9,917	10,835	1,231	9,198	10,428	1,190	12,506	13,696	4,405	11,960	16,365
iii) Police	2,766	103,354	106,120	12,017	97,327	109,345	12,652	104,024	116,675	22,901	118,638	141,539
iv) Public Works	150	15,735	15,885	351	15,836	16,187	351	21,156	21,507	627	21,112	21,739
v) Others ++	1,515	18,087	19,603	7,797	17,210	25,007	5,752	18,065	23,816	3,239	19,180	22,419
E. Pensions	—	297,938	297,938	—	304,880	304,880	—	300,241	300,241	—	322,298	322,298
F. Miscellaneous General Services	—	10,414	10,414	—	170,166	170,166	—	8,672	8,672	—	156,301	156,301
of which:												
Payment on account of State Lotteries	—	—	—	—	—	—	—	—	—	—	—	—
III. Grants-in-Aid and Contributions	—	14,733	14,733	—	10,121	10,121	—	16,942	16,942	—	9,069	9,069
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	14,733	14,733	—	10,121	10,121	—	16,942	16,942	—	9,069	9,069

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
HARYANA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	317,551	1,435,136	1,752,687	413,655	1,614,429	2,028,084	449,514	1,722,005	2,171,519	562,012	2,020,094	2,582,106
I. DEVELOPMENTAL EXPENDITURE (A + B)	313,388	882,667	1,196,055	408,865	882,628	1,291,493	443,514	1,089,878	1,533,391	554,235	1,231,305	1,785,540
A. Social Services (1 to 12)	221,213	352,654	573,867	272,671	371,868	644,539	285,031	471,677	756,708	374,649	603,675	978,325
1. Education, Sports, Art and Culture	74,256	201,088	275,344	102,930	230,016	332,946	103,267	298,163	401,430	133,428	401,623	535,051
2. Medical and Public Health	9,641	37,207	46,848	16,349	40,224	56,573	19,736	51,287	71,023	24,306	67,140	91,446
3. Family Welfare	6,041	—	6,041	6,867	—	6,867	6,867	—	6,867	7,864	—	7,864
4. Water Supply and Sanitation	705	54,240	54,945	1,760	43,834	45,594	1,960	55,151	57,111	1,870	66,452	68,322
5. Housing	—	1,414	1,414	—	1,365	1,365	—	1,546	1,546	—	1,825	1,825
6. Urban Development	30,332	6,757	37,089	29,163	10,835	39,998	38,503	14,723	53,226	78,438	12,751	91,189
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	11,204	3,031	14,234	17,036	3,159	20,194	13,097	3,176	16,273	13,810	2,686	16,496
8. Labour and Labour Welfare	1,887	8,657	10,544	3,097	9,178	12,274	3,627	12,330	15,957	4,816	11,865	16,680
9. Social Security and Welfare	71,435	11,326	82,761	78,319	11,354	89,673	80,040	12,156	92,196	88,818	13,365	102,183
10. Nutrition	14,189	48	14,236	14,650	51	14,701	15,435	71	15,506	18,750	92	18,842
11. Relief on account of Natural Calamities	—	26,443	26,443	—	19,436	19,436	—	19,452	19,452	—	20,187	20,187
12. Others*	1,524	2,443	3,967	2,500	2,417	4,917	2,500	3,620	6,120	2,550	5,689	8,239
B. Economic Services (1 to 9)	92,175	530,013	622,188	136,194	510,760	646,955	158,483	618,201	776,884	179,586	627,630	807,216
1. Agriculture and Allied Activities (i to xii)	24,331	83,172	107,503	40,596	45,705	86,301	42,853	57,467	100,320	43,931	72,901	116,832
i) Crop Husbandry	7,747	7,894	15,641	10,526	8,259	18,785	17,805	11,031	28,836	19,177	14,282	33,459
ii) Soil and Water Conservation	431	1,930	2,361	1,030	1,960	2,990	1,030	2,671	3,701	1,320	3,469	4,789
iii) Animal Husbandry	2,367	13,836	16,202	10,706	13,716	24,422	5,873	19,307	25,180	7,363	25,120	32,483
iv) Dairy Development	202	79	280	200	88	288	189	112	301	200	146	346
v) Fisheries	591	858	1,449	1,207	845	2,052	956	1,237	2,193	1,193	1,551	2,744
vi) Forestry and Wild Life	10,097	4,998	15,095	11,600	5,230	16,830	11,600	6,532	18,132	10,070	8,217	18,287
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	543	543	—	1,262	1,262	—	1,223	1,223	—	1,058	1,058
ix) Agricultural Research and Education	2,007	10,830	12,837	3,423	10,619	14,042	3,412	10,746	14,157	3,418	14,261	17,678
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	889	42,109	42,998	1,905	3,619	5,524	1,989	4,469	6,457	1,190	4,615	5,805
xii) Other Agricultural Programmes	—	96	96	—	108	108	—	139	139	—	182	182
2. Rural Development	38,947	19,575	58,522	42,621	20,536	63,157	62,021	35,897	97,918	61,047	32,463	93,510
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	13,891	56,867	70,759	22,557	62,365	84,922	26,226	92,107	118,333	26,872	87,594	114,466
of which:												
i) Major and Medium Irrigation	6,905	56,433	63,338	12,700	61,141	73,841	17,400	91,519	108,919	17,300	86,742	104,042
ii) Minor Irrigation	—	434	434	—	1,224	1,224	—	588	588	—	852	852
iii) Flood Control and Drainage	—	—	—	—	—	—	—	—	—	—	—	—
5. Energy	431	256,640	257,072	1,118	266,200	267,318	1,304	300,598	301,902	781	277,843	278,624
of which: Power	—	256,227	256,227	—	266,768	266,411	—	300,160	300,803	—	277,397	277,397
6. Industry and Minerals (i to iii)	4,065	2,667	6,732	6,230	2,609	8,839	4,984	3,315	8,298	5,276	4,044	9,320
i) Village and Small Industries	3,339	405	3,745	4,191	339	4,530	3,000	422	3,422	3,119	505	3,625
ii) Industries@	726	2,262	2,988	2,039	2,270	4,309	1,984	2,892	4,876	2,157	3,539	5,695
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
HARYANA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	6,228	109,180	115,408	12,200	111,291	123,491	10,200	126,014	136,214	10,600	149,293	159,893
i) Roads and Bridges	6,028	36,057	42,085	12,000	32,994	44,994	10,000	40,623	50,623	10,000	44,187	54,187
ii) Others @@	200	73,123	73,323	200	78,297	78,497	200	85,391	85,591	600	105,106	105,706
8. Science, Technology and Environment	605	161	765	560	166	726	762	191	953	3,315	220	3,535
9. General Economic Services (i to iv)	3,676	1,751	5,427	10,313	1,889	12,201	10,133	2,613	12,746	27,764	3,271	31,035
i) Secretariat – Economic Services	3,649	786	4,435	10,296	809	11,105	10,096	1,138	11,234	27,746	1,428	29,174
ii) Tourism	—	108	108	—	188	188	—	215	215	—	241	241
iii) Civil Supplies	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others +	27	857	884	17	892	908	37	1,260	1,297	18	1,602	1,620
II. NON-DEVELOPMENTAL EXPENDITURE												
(General services) (A to F)												
A. Organs of State	4,163	518,805	522,968	4,790	712,474	717,264	6,000	610,267	616,268	7,777	779,783	787,560
B. Fiscal Services (i to ii)	138	16,200	16,338	210	16,206	16,416	115	23,653	23,768	192	27,958	28,150
i) Collection of Taxes and Duties	25	14,476	14,501	49	15,062	15,111	69	19,997	20,066	66	24,434	24,501
ii) Other Fiscal Services	25	14,351	14,376	49	14,764	14,813	69	19,778	19,847	66	24,278	24,345
C. Interest Payments and Servicing of Debt (1 + 2)	—	125	125	—	298	298	—	219	219	—	156	156
1. Appropriation for Reduction or Avoidance of Debt	—	239,574	239,574	—	258,349	258,349	—	240,179	240,179	—	307,557	307,557
2. Interest Payments (i to iv)	—	4,997	4,997	—	4,744	4,744	—	4,743	4,743	—	7,453	7,453
i) Interest on Loans from the Centre	—	234,577	234,577	—	253,605	253,605	—	235,436	235,436	—	300,104	300,104
ii) Interest on Internal Debt	—	16,698	16,698	—	16,281	16,281	—	16,409	16,409	—	15,849	15,849
of which:	—	168,972	168,972	—	182,955	182,955	—	166,027	166,027	—	228,554	228,554
(a) Interest on Market Loans	—	39,367	39,367	—	47,559	47,559	—	37,174	37,174	—	85,270	85,270
(b) Interest on NSSF	—	105,404	105,404	—	103,829	103,829	—	103,829	103,829	—	103,592	103,592
iii) Interest on Small Savings, Provident Funds, etc.	—	45,869	45,869	—	51,070	51,070	—	49,718	49,718	—	52,410	52,410
iv) Others	—	3,038	3,038	—	3,299	3,299	—	3,282	3,282	—	3,292	3,292
D. Administrative Services (i to v)	4,000	118,646	122,646	4,531	122,266	126,797	5,817	157,325	163,142	7,519	200,771	208,291
i) Secretariat – General Services	—	4,610	4,610	—	4,484	4,484	—	6,774	6,774	—	7,717	7,717
ii) District Administration	—	6,280	6,280	—	6,354	6,354	—	8,878	8,878	—	11,220	11,220
iii) Police	—	77,368	77,368	—	81,657	81,657	—	105,052	105,052	—	139,851	139,851
iv) Public Works	3,932	18,025	21,956	4,330	17,340	21,670	5,616	19,637	25,253	7,308	22,162	29,470
v) Others ++	68	12,364	12,432	201	12,431	12,632	201	16,984	17,185	211	19,821	20,032
E. Pensions	—	129,751	129,751	—	180,000	180,000	—	169,000	169,000	—	219,000	219,000
F. Miscellaneous General Services	—	158	158	—	120,592	120,592	—	112	112	—	62	62
of which:	—	19	19	—	18	18	—	53	53	—	16	16
Payment on account of State Lotteries	—	33,665	33,665	—	19,326	19,326	—	21,860	21,860	—	9,005	9,005
III. Grants-in-Aid and Contributions	—	33,665	33,665	—	19,326	19,326	—	21,860	21,860	—	9,005	9,005
of which:	—	33,665	33,665	—	19,326	19,326	—	21,860	21,860	—	9,005	9,005
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	33,665	33,665	—	19,326	19,326	—	21,860	21,860	—	9,005	9,005

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

HIMACHAL PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	120,217	708,959	829,176	77,939	854,841	932,780	90,514	881,498	972,012	101,122	921,054	1,022,176
I. DEVELOPMENTAL EXPENDITURE (A + B)	117,896	368,027	485,923	74,838	465,551	540,388	87,495	481,748	569,243	98,046	493,082	591,129
A. Social Services (1 to 12)	72,838	214,717	287,554	36,542	300,213	336,755	46,333	308,650	354,983	41,341	317,302	358,643
1. Education, Sports, Art and Culture	14,003	134,411	148,415	8,108	183,589	191,697	12,028	184,034	196,062	8,240	198,149	206,389
2. Medical and Public Health	19,049	20,238	39,287	2,822	40,623	43,445	2,564	41,443	44,008	3,913	44,017	47,930
3. Family Welfare	4,217	266	4,483	189	4,603	4,792	1,393	4,633	6,026	1,309	5,047	6,357
4. Water Supply and Sanitation	12,320	34,173	46,493	2,905	39,335	42,240	3,646	39,355	43,001	194	39,738	39,932
5. Housing	1,822	629	2,450	1,832	354	2,186	1,764	435	2,199	2,461	435	2,896
6. Urban Development	2,830	3,982	6,812	1,514	4,914	6,429	2,719	5,112	7,831	1,510	4,954	6,464
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,876	601	3,478	5,178	764	5,941	5,228	764	5,992	5,429	826	6,255
8. Labour and Labour Welfare	447	1,894	2,341	169	2,622	2,791	1,262	2,693	3,955	150	2,835	2,984
9. Social Security and Welfare	12,646	3,304	15,950	10,701	10,411	21,111	11,668	10,826	22,494	14,561	9,945	24,506
10. Nutrition	1,956	431	2,387	2,260	40	2,300	3,636	40	3,676	3,040	40	3,080
11. Relief on account of Natural Calamities	—	13,187	13,187	—	10,987	10,987	—	17,170	17,170	—	9,198	9,198
12. Others*	672	1,599	2,271	864	1,971	2,835	425	2,145	2,570	534	2,118	2,652
B. Economic Services (1 to 9)	45,058	153,310	198,368	38,296	165,338	203,634	41,162	173,098	214,260	56,706	175,780	232,486
1. Agriculture and Allied Activities (i to xii)	24,413	38,732	63,145	23,536	47,292	70,828	26,520	53,949	80,469	26,078	51,250	77,327
i) Crop Husbandry	4,759	6,990	11,749	3,176	8,317	11,494	4,715	9,143	13,858	3,566	9,057	12,623
ii) Soil and Water Conservation	2,666	1,501	4,167	1,492	1,867	3,359	2,855	1,876	4,731	2,105	2,026	4,730
iii) Animal Husbandry	1,909	7,616	9,524	1,091	9,312	10,404	1,182	9,338	10,520	1,055	10,114	11,169
iv) Dairy Development	84	963	1,047	50	934	984	52	934	987	50	937	987
v) Fisheries	146	492	638	165	622	787	232	631	863	123	675	798
vi) Forestry and Wild Life	10,076	11,974	22,050	10,943	14,941	25,884	10,845	15,803	26,647	11,228	16,965	28,193
vii) Plantations	7	58	65	11	64	75	11	64	75	14	70	84
viii) Food Storage and Warehousing	30	6,526	6,556	34	9,575	9,609	51	14,280	14,331	32	9,598	9,630
ix) Agricultural Research and Education	4,585	1,318	5,903	6,505	—	6,505	6,505	200	6,705	7,825	—	7,825
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	150	1,295	1,445	68	1,658	1,726	72	1,679	1,751	80	1,808	1,888
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	7,618	10,883	18,501	9,898	15,746	25,644	9,672	16,052	25,724	12,211	16,332	28,543
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	1,663	16,999	18,662	339	17,803	18,142	886	17,812	18,698	372	18,419	18,791
of which:												
i) Major and Medium Irrigation	—	734	734	—	726	726	—	725	725	—	769	769
ii) Minor Irrigation	1,628	16,239	17,866	299	17,055	17,354	846	17,064	17,911	352	17,627	17,979
iii) Flood Control and Drainage	35	26	61	—	22	22	—	22	22	—	22	22
5. Energy	344	17,131	17,475	549	14,274	14,823	345	14,274	14,619	195	14,291	14,486
of which: Power	225	16,964	17,189	355	14,100	14,455	200	14,100	14,300	50	14,100	14,150
6. Industry and Minerals (i to iii)	2,621	2,305	4,926	3,097	2,088	5,185	2,856	2,603	5,459	2,256	2,263	4,519
i) Village and Small Industries	2,546	1,401	3,947	2,996	1,402	4,398	2,755	1,911	4,666	2,146	1,514	3,660
ii) Industries@	75	904	979	101	686	787	101	692	793	110	749	859
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
HIMACHAL PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	819	65,118	65,937	4	5	7	8	9	10	11	12	13
i) Roads and Bridges	788	60,212	61,000		200	59,050	210	65,033	65,243	14,700	69,615	84,315
ii) Others @@	31	4,906	4,937		15	5,757	10	5,766	5,776	14,700	62,742	77,442
8. Science, Technology and Environment	184	40	224			200		230	230		204	204
9. General Economic Services (i to iv)	7,396	2,102	9,498		662	3,129	673	3,145	3,818	894	3,407	4,301
i) Secretariat – Economic Services	7,048	688	7,736		150	1,301	150	1,261	1,411	350	1,411	1,761
ii) Tourism	338	200	538		510	214	521	263	784	543	232	775
iii) Civil Supplies	–	669	669		–	873	–	876	876	–	954	954
iv) Others +	10	545	555		2	740	2	745	747	1	810	811
II. NON-DEVELOPMENTAL EXPENDITURE												
(General Services) (A to F)												
A. Organs of State	2,322	340,617	342,938		3,102	388,943	3,019	399,353	402,372	3,076	427,624	430,700
B. Fiscal Services (i to ii)	151	8,321	8,472		–	8,642	–	9,907	9,907	–	9,372	9,372
i) Collection of Taxes and Duties	156	9,782	9,938		505	11,397	970	12,383	13,353	527	12,464	12,991
ii) Other Fiscal Services	156	9,690	9,846		505	11,292	970	12,278	13,248	527	12,354	12,881
C. Interest Payments and Servicing of Debt (1 + 2)	–	92	92		–	105	–	105	105	–	110	110
1. Appropriation for Reduction or Avoidance of Debt	–	–	–		–	–	–	–	–	–	–	–
2. Interest Payments (i to iv)	–	170,272	170,272		–	182,910	–	188,306	188,306	–	204,860	204,860
i) Interest on Loans from the Centre	–	7,718	7,718		–	7,359	–	7,359	7,359	–	7,359	7,359
ii) Interest on Internal Debt	–	134,863	134,863		–	140,669	–	140,669	140,669	–	161,401	161,401
of which:												
(a) Interest on Market Loans	–	37,375	37,375		–	45,728	–	45,728	45,728	–	69,115	69,115
(b) Interest on NSSF	–	36,270	36,270		–	–	–	–	–	–	–	–
iii) Interest on Small Savings, Provident Funds, etc.	–	27,689	27,689		–	34,882	–	40,278	40,278	–	36,100	36,100
iv) Others	–	2	2		–	–	–	–	–	–	–	–
D. Administrative Services (i to v)	2,015	56,388	58,403		2,597	64,436	2,049	66,899	68,948	2,549	70,132	72,681
i) Secretariat – General Services	–	3,154	3,154		–	3,526	–	3,790	3,790	–	3,829	3,829
ii) District Administration	1,885	5,421	7,306		2,551	6,363	2,003	6,430	8,433	2,204	6,941	9,145
iii) Police	–	24,935	24,935		–	29,523	–	30,998	30,998	–	32,136	32,136
iv) Public Works	17	13,855	13,872		21	15,702	21	16,009	16,030	20	17,230	17,250
v) Others ++	113	9,023	9,135		25	9,322	25	9,672	9,697	325	9,996	10,321
E. Pensions	–	94,932	94,932		–	120,612	–	120,612	120,612	–	129,850	129,850
F. Miscellaneous General Services	–	921	921		–	946	–	1,245	1,245	–	946	946
of which:												
Payment on account of State Lotteries	–	–	–		–	–	–	–	–	–	–	–
III. Grants-in-Aid and Contributions	–	315	315		–	347	–	397	397	–	347	347
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	–	315	315		–	347	–	397	397	–	347	347

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
JAMMU AND KASHMIR

(Rs. lakh)

Item	2007-08 (Revised Estimates)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	53,886	1,114,618	1,168,504	72,742	1,119,978	1,192,719	44,822	1,199,864	1,244,686	70,321	1,402,258	1,472,579
I. DEVELOPMENTAL EXPENDITURE (A + B)	53,652	587,684	641,335	72,429	624,735	697,163	44,596	665,468	710,064	70,149	783,377	853,526
A. Social Services (1 to 12)	42,682	256,913	299,595	56,025	270,779	326,804	33,586	294,224	327,810	54,728	368,199	422,927
1. Education, Sports, Art and Culture	23,230	115,115	138,345	33,251	121,012	154,263	15,688	139,154	154,842	31,466	182,206	213,672
2. Medical and Public Health	1,650	59,565	61,215	2,887	67,933	70,820	1,631	64,153	65,785	4,086	78,521	82,608
3. Family Welfare	570	739	1,309	580	759	1,339	580	794	1,374	210	1,495	1,705
4. Water Supply and Sanitation	300	40,803	41,103	300	41,762	42,062	1,878	42,954	44,832	1,500	49,946	51,446
5. Housing	—	3,275	3,275	—	3,339	3,339	—	3,449	3,449	—	3,781	3,781
6. Urban Development	2,042	15,873	17,915	2,435	15,367	17,802	189	20,040	20,229	215	21,017	21,232
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,607	472	2,080	1,844	456	2,299	1,594	659	2,253	4,451	860	5,311
8. Labour and Labour Welfare	343	757	1,100	567	867	1,434	122	1,125	1,247	250	1,455	1,705
9. Social Security and Welfare	11,077	6,901	17,978	12,133	6,709	18,842	11,754	7,968	19,722	12,385	9,389	21,774
10. Nutrition	1,641	157	1,798	1,798	174	1,972	—	1,404	1,404	—	1,527	1,527
11. Relief on account of Natural Calamities	—	10,535	10,535	—	9,467	9,467	—	9,464	9,464	—	14,484	14,484
12. Others*	222	2,721	2,943	230	2,934	3,164	150	3,061	3,211	165	3,517	3,682
B. Economic Services (1 to 9)	10,969	330,771	341,740	16,404	353,956	370,360	11,010	371,244	382,254	15,420	415,178	430,598
1. Agriculture and Allied Activities (i to xii)	816	66,571	67,387	1,298	71,554	72,852	953	71,075	72,029	1,185	92,680	93,865
i) Crop Husbandry	612	13,604	14,216	670	14,372	15,042	670	13,633	14,303	960	18,807	19,767
ii) Soil and Water Conservation	—	2,690	2,690	200	3,134	3,334	12	3,582	3,594	—	4,186	4,186
iii) Animal Husbandry	70	15,449	15,519	272	16,979	17,251	195	19,975	20,169	90	22,142	22,232
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	12	2,152	2,164	12	2,303	2,315	12	2,292	2,304	5	2,937	2,942
vi) Forestry and Wild Life	60	22,938	22,998	60	24,886	24,946	60	22,954	23,014	70	32,563	32,633
vii) Plantations	62	—	62	68	—	68	—	64	64	—	81	81
viii) Food Storage and Warehousing	—	—	—	17	6,984	7,001	5	5,966	5,971	10	8,394	8,404
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	—	1,621	1,621	—	1,834	1,834	—	1,510	1,510	50	2,237	2,287
xii) Other Agricultural Programmes	—	1,028	1,028	—	1,063	1,063	—	1,100	1,100	—	1,332	1,332
2. Rural Development	4,741	8,610	13,351	5,688	9,229	14,916	1,075	14,399	15,474	1,038	20,019	21,058
3. Special Area Programmes	—	1,171	1,171	—	1,303	1,303	—	1,146	1,146	—	1,425	1,425
4. Irrigation and Flood Control	30	23,552	23,582	30	24,108	24,138	30	24,713	24,743	40	30,231	30,271
of which:												
i) Major and Medium Irrigation	20	4,687	4,707	20	4,811	4,831	20	4,915	4,935	—	5,630	5,630
ii) Minor Irrigation	—	13,876	13,876	—	14,449	14,449	—	14,826	14,826	30	18,233	18,263
iii) Flood Control and Drainage	—	3,754	3,754	—	3,534	3,534	—	3,790	3,790	—	4,763	4,763
5. Energy	—	206,403	206,403	—	221,245	221,245	—	232,908	232,908	5	238,061	238,066
of which: Power	—	206,403	206,403	—	221,245	221,245	—	232,908	232,908	5	238,061	238,066
6. Industry and Minerals (i to iii)	84	12,772	12,856	93	14,401	14,494	93	14,417	14,510	160	18,203	18,363
i) Village and Small Industries	84	11,395	11,479	93	12,611	12,704	93	12,965	13,058	160	15,930	16,090
ii) Industries@	—	1,377	1,377	—	1,790	1,790	—	1,451	1,451	—	2,273	2,273
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
JAMMU AND KASHMIR

(Rs. lakh)

Item	2007-08 (Revised Estimates)				2008-09 (Budget Estimates)				2008-09 (Revised Estimates)				2009-10 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	
1																
7. Transport and Communications (i + ii)																
i) Roads and Bridges	—	4,344	4,344		—	4,349	4,349		—	4,337	4,337		—	4,735	4,735	
ii) Others @@	—	—	—		—	—	—		—	4,337	4,337		—	4,735	4,735	
8. Science, Technology and Environment																
9. General Economic Services (I to IV)																
i) Secretariat – Economic Services	5,298	6,461	11,759		9,285	6,785	16,070		8,849	7,234	16,083		12,992	8,523	21,515	
ii) Tourism	2,659	1,913	4,572		3,000	1,999	4,999		2,601	2,031	4,632		5,105	2,519	7,624	
iii) Civil Supplies	459	3,331	3,790		565	3,513	4,078		528	3,862	4,390		601	4,458	5,059	
iv) Others +	—	—	—		—	—	—		—	—	—		—	—	—	
	2,180	1,217	3,398		5,720	1,272	6,992		5,720	1,341	7,061		7,286	1,545	8,831	
II. NON-DEVELOPMENTAL EXPENDITURE																
(General Services) (A to F)																
A. Organs of State	234	526,935	527,169		313	495,243	495,556		226	534,396	534,622		172	618,881	619,054	
B. Fiscal Services (I to II)	—	9,109	9,109		—	12,577	12,577		—	16,915	16,915		—	15,706	15,706	
i) Collection of Taxes and Duties	—	8,406	8,406		—	9,333	9,333		—	13,419	13,419		—	11,944	11,944	
ii) Other Fiscal Services	—	8,299	8,299		—	9,279	9,279		—	13,347	13,347		—	11,865	11,865	
C. Interest Payments and Servicing of Debt (1 + 2)	—	108	108		—	54	54		—	72	72		—	79	79	
1. Appropriation for Reduction or Avoidance of Debt	—	—	—		—	—	—		—	—	—		—	—	—	
2. Interest Payments (i to iv)	—	100	100		—	100	100		—	100	100		—	100	100	
i) Interest on Loans from the Centre	—	203,136	203,136		—	159,955	159,955		—	159,955	159,955		—	172,640	172,640	
ii) Interest on Internal Debt	—	18,990	18,990		—	14,088	14,088		—	14,088	14,088		—	19,054	19,054	
of which:	—	100,962	100,962		—	62,312	62,312		—	62,312	62,312		—	48,792	48,792	
(a) Interest on Market Loans	—	22,500	22,500		—	20,000	20,000		—	20,000	20,000		—	13,500	13,500	
(b) Interest on NSSF	—	66,841	66,841		—	30,075	30,075		—	30,075	30,075		—	20,500	20,500	
iii) Interest on Small Savings, Provident Funds, etc.	—	—	—		—	—	—		—	—	—		—	—	—	
iv) Others	—	37,723	37,723		—	41,677	41,677		—	41,677	41,677		—	41,292	41,292	
D. Administrative Services (i to v)	—	45,461	45,461		—	41,878	41,878		—	41,878	41,878		—	63,502	63,502	
i) Secretariat – General Services	234	201,176	201,410		313	218,270	218,583		226	229,303	229,529		172	277,287	277,459	
ii) District Administration	128	2,661	2,789		201	3,084	3,285		201	3,141	3,341		100	4,060	4,160	
iii) Police	—	3,644	3,644		—	3,985	3,985		—	3,843	3,843		—	5,001	5,001	
iv) Public Works	—	154,145	154,145		—	148,352	148,352		—	179,325	179,325		—	191,857	191,857	
v) Others ++	—	18,639	18,639		—	20,242	20,242		—	20,431	20,431		—	27,641	27,641	
E. Pensions	106	22,087	22,193		112	42,608	42,720		26	22,563	22,589		72	48,729	48,801	
F. Miscellaneous General Services	—	105,004	105,004		—	95,004	95,004		—	114,700	114,700		—	141,200	141,200	
of which:	—	4	4		—	4	4		—	4	4		—	5	5	
Payment on account of State Lotteries	—	—	—		—	—	—		—	—	—		—	—	—	
III. Grants-in-Aid and Contributions	—	—	—		—	—	—		—	—	—		—	—	—	
of which:	—	—	—		—	—	—		—	—	—		—	—	—	
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	—	—		—	—	—		—	—	—		—	—	—	

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

JHARKHAND

(Rs. lakh)

Item	2007-08 (Revised Estimates)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	452,090	857,478	1,309,568	521,444	836,741	1,358,186	536,147	1,011,774	1,547,921	565,229	1,256,065	1,821,295
I. DEVELOPMENTAL EXPENDITURE (A + B)	418,419	405,828	824,247	486,603	395,449	882,052	510,980	478,797	989,778	539,444	576,529	1,115,973
A. Social Services (1 to 12)	210,304	291,868	502,172	259,560	296,886	556,446	285,815	219,631	505,446	320,663	410,824	731,486
1. Education, Sports, Art and Culture	53,641	195,524	249,165	109,063	180,779	289,842	120,635	219,631	340,266	116,029	268,065	384,094
2. Medical and Public Health	354	50,342	50,696	10,073	42,844	52,917	14,073	48,843	62,916	23,925	63,826	87,752
3. Family Welfare	17,405	1,380	18,784	15,271	1,446	16,717	15,271	1,501	16,772	16,440	1,787	18,227
4. Water Supply and Sanitation	3,300	12,020	15,320	2,300	13,792	16,092	2,300	15,442	17,742	1,325	19,291	20,616
5. Housing	180	10,581	10,761	730	10,208	10,938	2,480	10,208	12,688	7,000	1,308	8,308
6. Urban Development	1,000	1,647	2,647	1,266	555	1,821	1,266	566	1,832	495	10,052	10,547
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	16,808	17,825	34,633	21,218	18,388	39,606	30,192	19,315	49,506	37,627	9,017	46,644
8. Labour and Labour Welfare	3,640	2,722	6,362	18,515	2,952	21,467	18,515	3,772	22,287	14,335	6,961	21,296
9. Social Security and Welfare	47,338	16,419	63,757	60,064	15,286	75,350	60,024	15,553	75,577	69,437	2,479	71,916
10. Nutrition	17,172	-	17,172	20,060	-	20,060	20,060	-	20,060	32,015	-	32,015
11. Relief on account of Natural Calamities	49,107	-20,269	28,839	-	7,161	7,161	-	20,916	20,916	-	23,251	23,251
12. Others*	360	3,677	4,037	1,000	3,475	4,475	1,000	4,561	5,561	2,035	4,787	6,822
B. Economic Services (1 to 9)	208,115	113,959	322,074	227,044	98,563	325,607	225,165	118,491	343,656	218,781	165,706	384,487
1. Agriculture and Allied Activities (i to xii)	64,959	18,764	83,723	88,001	21,472	109,474	88,967	26,855	115,822	58,432	35,187	93,619
i) Crop Husbandry	21,203	2,686	23,889	53,187	3,239	56,426	54,406	4,049	58,455	24,642	5,360	30,002
ii) Soil and Water Conservation	1,300	910	2,210	550	912	1,462	550	1,137	1,687	1,018	1,536	2,554
iii) Animal Husbandry	3,692	4,429	8,121	3,306	4,469	7,774	3,306	5,607	8,913	2,891	7,653	10,544
iv) Dairy Development	6,389	456	6,845	5,100	438	5,538	5,100	529	5,629	6,087	677	6,764
v) Fisheries	1,444	380	1,825	1,864	402	2,266	1,864	489	2,353	2,088	630	2,718
vi) Forestry and Wild Life	12,075	7,973	20,048	11,855	7,979	19,834	13,059	10,577	23,636	12,847	13,675	26,522
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	5,159	11	5,170	3,100	2,204	5,304	2,912	2,217	5,129	2,350	2,673	5,023
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	13,351	1,850	15,201	8,900	1,759	10,659	7,630	2,162	9,792	6,240	2,863	9,103
xii) Other Agricultural Programmes	345	70	415	140	71	211	140	88	228	270	119	389
2. Rural Development	57,256	22,966	80,222	44,658	20,946	65,604	67,661	24,074	91,735	66,978	23,779	90,757
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	440	17,830	18,270	400	19,076	19,476	400	24,090	24,490	400	31,956	32,356
of which:												
i) Major and Medium Irrigation	-	14,273	14,273	-	14,732	14,732	-	18,473	18,473	-	25,185	25,185
ii) Minor Irrigation	40	3,566	3,596	-	4,345	4,345	-	5,116	5,116	-	6,271	6,271
iii) Flood Control and Drainage	-	-	-	-	-	-	-	500	500	-	500	500
5. Energy	39,500	29,815	69,315	35,145	8,130	43,275	21,145	8,130	29,275	45,845	30,135	75,980
of which: Power	35,500	29,815	65,315	31,645	8,130	39,775	17,645	8,130	25,775	42,345	30,135	72,480
6. Industry and Minerals (i to iii)	15,882	2,686	18,568	20,111	2,742	22,853	14,042	3,367	17,409	13,040	4,517	17,556
i) Village and Small Industries	6,323	1,226	7,549	7,238	1,282	8,519	6,563	1,571	8,134	6,929	2,152	9,081
ii) Industries@	9,559	1,460	11,019	12,873	1,461	14,334	7,479	1,796	9,275	6,111	2,365	8,476
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
JHARKHAND

(Rs. lakh)

Item	2007-08 (Revised Estimates)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	22,283	18,505	40,788	26,803	22,283	49,086	13,500	24,921	38,420	2,075	33,363	35,438
i) Roads and Bridges	449	16,993	17,442	493	20,772	21,265	533	23,406	23,939	555	22,086	22,641
ii) Others @@	21,834	1,512	23,346	26,310	1,512	27,822	12,967	1,514	14,481	1,520	11,277	12,797
8. Science, Technology and Environment	—	—	—	—	—	—	—	—	—	—	—	—
9. General Economic Services (i to iv)	7,795	3,394	11,189	11,926	3,912	15,838	19,451	7,054	26,505	32,011	6,770	38,781
i) Secretariat – Economic Services	46	1,531	1,577	—	1,589	1,589	—	2,136	2,137	—	2,882	2,882
ii) Tourism	596	131	727	4,350	125	4,475	4,036	150	4,186	985	190	1,175
iii) Civil Supplies	6,300	1,028	7,328	7,500	1,293	8,793	15,052	3,659	18,712	30,500	2,121	32,621
iv) Others +	853	705	1,558	76	904	980	362	1,108	1,471	526	1,576	2,102
II. NON-DEVELOPMENTAL EXPENDITURE												
(General services) (A to F)	33,671	451,635	485,306	34,841	441,226	476,067	25,167	529,416	554,583	25,786	679,491	705,277
A. Organs of State	—	14,419	14,419	—	16,094	16,094	—	19,981	19,981	—	34,458	34,458
B. Fiscal Services (i to ii)	2,544	13,557	16,101	3,245	14,551	17,796	2,845	18,099	20,944	1,500	23,643	25,143
i) Collection of Taxes and Duties	2,544	13,359	15,902	3,245	14,393	17,638	2,845	17,913	20,758	1,500	23,395	24,895
ii) Other Fiscal Services	—	198	198	—	158	158	—	186	186	—	248	248
C. Interest Payments and Servicing of Debt (1 + 2)	—	198,183	198,183	—	213,694	213,694	—	213,694	213,694	—	242,851	242,851
1. Appropriation for Reduction or Avoidance of Debt	—	—	—	—	—	—	—	—	—	—	—	—
2. Interest Payments (i to iv)	—	198,183	198,183	—	213,694	213,694	—	213,694	213,694	—	242,851	242,851
i) Interest on Loans from the Centre	—	32,407	32,407	—	29,556	29,556	—	29,556	29,556	—	26,600	26,600
ii) Interest on Internal Debt	—	141,610	141,610	—	154,412	154,412	—	154,412	154,412	—	183,535	183,535
of which:												
(a) Interest on Market Loans	—	36,520	36,520	—	50,950	50,950	—	50,950	50,950	—	42,500	42,500
(b) Interest on NSSF	—	78,245	78,245	—	70,200	70,200	—	70,200	70,200	—	96,806	96,806
iii) Interest on Small Savings, Provident Funds, etc.	—	24,000	24,000	—	29,500	29,500	—	29,500	29,500	—	32,453	32,453
iv) Others	—	165	165	—	226	226	—	226	226	—	263	263
D. Administrative Services (i to v)	31,128	154,123	185,251	31,596	125,535	157,131	22,322	165,082	187,403	24,286	225,488	249,774
i) Secretariat – General Services	120	56,208	56,328	100	6,159	6,259	100	7,117	7,217	250	8,490	8,740
ii) District Administration	8,885	5,103	13,987	21,111	5,532	26,643	11,531	6,714	18,245	15,255	8,398	23,653
iii) Police	13,853	79,593	93,446	8,580	92,816	101,396	8,838	126,963	135,801	7,240	180,856	187,896
iv) Public Works	7,162	1,027	8,189	55	9,283	9,338	75	10,603	10,678	55	9,064	9,119
v) Others ++	1,108	12,192	13,300	1,750	11,744	13,494	1,778	13,684	15,461	1,486	18,880	20,366
E. Pensions	—	71,352	71,352	—	71,352	71,352	—	112,560	112,560	—	153,051	153,051
F. Miscellaneous General Services	—	—	—	—	—	—	—	—	—	—	—	—
of which:												
Payment on account of State Lotteries	—	—	—	—	—	—	—	—	—	—	—	—
III. Grants-in-Aid and Contributions	—	16	16	—	66	66	—	3,561	3,561	—	45	45
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	16	16	—	66	66	—	3,561	3,561	—	45	45

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

KARNATAKA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	831,282	2,906,195	3,737,477	1,195,708	3,375,578	4,571,286	1,056,400	3,148,637	4,205,037	1,403,135	3,320,631	4,723,766
I. DEVELOPMENTAL EXPENDITURE (A + B)	822,758	1,634,940	2,457,699	1,178,604	1,716,866	2,895,470	982,985	1,585,666	2,568,651	1,304,468	1,674,771	2,979,239
A. Social Services (1 to 12)	478,409	833,958	1,312,367	728,085	985,754	1,713,839	618,210	974,971	1,593,180	861,433	1,011,765	1,873,198
1. Education, Sports, Art and Culture	140,940	540,181	681,121	196,507	679,935	876,442	182,942	671,700	854,642	210,052	670,608	880,661
2. Medical and Public Health	26,029	101,139	127,169	50,773	118,139	168,911	48,173	117,039	165,211	53,775	118,796	172,571
3. Family Welfare	19,615	1,010	20,625	26,324	1,475	27,799	26,324	1,475	27,799	28,192	1,504	29,696
4. Water Supply and Sanitation	16,483	1,078	17,561	30,676	1,272	31,948	26,176	1,272	27,448	23,156	1,242	24,398
5. Housing	29,436	4,542	33,979	60,987	5,512	66,499	59,477	5,512	64,989	67,226	6,062	73,288
6. Urban Development	92,609	5,157	97,766	139,355	8,570	147,925	61,155	8,570	69,725	132,709	7,976	140,685
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	82,056	41,310	123,366	100,252	49,942	150,193	97,527	48,942	146,468	153,372	44,964	198,336
8. Labour and Welfare	8,692	5,686	14,378	15,744	6,941	22,686	11,724	6,911	18,636	22,653	6,380	29,033
9. Social Security and Welfare	49,222	92,270	141,491	89,483	76,363	165,846	87,228	76,359	163,587	136,303	96,839	233,143
10. Nutrition	11,126	13,612	24,737	11,408	14,239	25,647	11,408	14,239	25,647	29,671	31,400	61,071
11. Relief on account of Natural Calamities	-	17,160	17,160	-	13,273	13,273	-	13,273	13,273	-	13,936	13,936
12. Others*	2,201	10,813	13,014	6,575	10,095	16,670	6,075	9,680	15,755	4,325	12,056	16,381
B. Economic Services (1 to 9)	344,349	800,982	1,145,331	450,519	731,111	1,181,631	364,776	610,695	975,471	443,035	663,006	1,106,041
1. Agriculture and Allied Activities (i to xii)	159,763	292,042	451,805	204,729	227,187	431,916	178,485	177,432	355,917	210,076	177,570	387,646
i) Crop Husbandry	46,413	28,728	75,142	76,719	79,643	156,363	77,074	26,543	103,618	94,561	27,455	122,016
ii) Soil and Water Conservation	19,528	4,875	24,402	23,956	7,036	30,992	19,798	7,036	26,833	18,437	5,312	23,749
iii) Animal Husbandry	8,141	16,811	24,952	15,470	19,600	35,070	12,372	19,485	31,856	16,702	19,308	36,010
iv) Dairy Development	2,734	902	3,636	16,585	-	16,585	12,975	-	12,975	22,645	-	22,645
v) Fisheries	1,759	1,503	3,261	6,139	1,690	7,829	3,406	1,690	5,096	7,792	1,716	9,508
vi) Forestry and Wild Life	15,359	23,561	38,919	23,552	26,226	49,778	23,072	24,686	47,758	22,089	26,602	48,690
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	118	67,263	67,382	-	65,737	65,737	-	75,737	75,737	-	78,704	78,704
ix) Agricultural Research and Education	13,105	10,093	23,198	10,900	11,235	22,135	7,188	11,235	18,422	12,080	8,264	20,344
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	52,606	138,307	190,914	31,407	16,021	47,428	22,601	11,021	33,622	15,771	10,208	25,979
xii) Other Agricultural Programmes	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	55,959	39,981	95,940	91,325	36,581	127,906	58,905	36,581	95,486	74,901	37,462	112,363
3. Special Area Programmes	15,568	17,136	32,704	27,359	-	27,359	27,359	-	27,359	33,479	-	33,479
4. Irrigation and Flood Control	12,180	15,672	27,853	11,227	18,322	29,549	10,827	18,322	29,149	11,688	19,734	31,422
of which:												
i) Major and Medium Irrigation	430	6,636	7,066	1,691	6,858	8,549	1,291	6,858	8,149	1,296	8,928	10,224
ii) Minor Irrigation	2,288	8,997	11,285	3,176	11,424	14,600	3,176	11,424	14,600	2,969	10,762	13,731
iii) Flood Control and Drainage	-	39	39	-	40	40	-	40	40	-	44	44
5. Energy	873	229,903	230,776	2,624	241,183	243,807	2,624	186,183	188,807	3,740	240,390	244,130
of which: Power	523	229,903	230,426	1,832	241,183	243,015	1,832	186,183	188,015	2,748	240,190	242,938
6. Industry and Minerals (i to iii)	30,296	36,868	67,164	29,722	23,819	53,542	22,272	22,319	44,592	27,643	24,976	52,619
i) Village and Small Industries	21,635	34,473	56,108	22,172	20,867	43,039	15,572	19,367	34,939	21,557	22,211	43,768
ii) Industries@	8,462	2,394	10,856	7,550	2,952	10,503	6,700	2,952	9,653	6,085	2,766	8,851
iii) Others**	200	-	200	-	-	-	-	-	-	-	-	-

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
KARNATAKA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	57,991	74,563	132,553	62,655	83,934	146,589	47,655	69,773	117,428	59,313	61,118	120,431
i) Roads and Bridges	57,991	50,852	108,842	62,655	64,173	126,828	47,655	59,472	107,127	59,313	42,968	102,281
ii) Others @@	—	23,711	23,711	—	19,761	19,761	—	10,300	10,300	—	18,150	18,150
8. Science, Technology and Environment	2,746	1	2,747	3,253	1	3,254	3,253	1	3,254	4,091	1	4,092
9. General Economic Services (i to iv)	8,974	94,817	103,790	17,626	100,084	117,709	13,396	100,084	113,479	18,105	101,755	119,859
i) Secretariat – Economic Services	2,106	4,673	6,779	4,956	4,112	9,067	4,556	4,112	8,667	6,287	3,640	9,928
ii) Tourism	4,496	224	4,721	6,717	270	6,987	5,207	270	5,477	7,280	267	7,547
iii) Civil Supplies	132	802	934	170	1,338	1,508	170	1,338	1,508	169	1,213	1,382
iv) Others +	2,239	89,117	91,356	5,783	94,363	100,146	3,463	94,363	97,826	4,368	96,634	101,002
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)												
A. Organs of State	8,524	1,078,655	1,087,178	17,104	1,359,245	1,376,348	13,815	1,371,003	1,384,818	18,667	1,453,892	1,472,559
B. Fiscal Services (i to ii)	1,140	31,786	32,927	2,221	48,318	50,539	1,432	49,107	50,539	1,004	48,514	49,519
i) Collection of Taxes and Duties	1,193	43,716	44,909	2,181	52,521	54,702	2,181	50,721	52,902	1,101	51,666	52,767
ii) Other Fiscal Services	1,193	40,696	41,890	2,181	49,109	51,290	2,181	47,309	49,490	1,101	50,298	51,399
C. Interest Payments and Servicing of Debt (1 + 2)	—	3,020	3,020	—	3,412	3,412	—	3,412	3,412	—	1,368	1,368
1. Appropriation for Reduction or Avoidance of Debt	—	—	—	—	—	—	—	—	—	—	—	—
2. Interest Payments (i to iv)	—	450,578	450,578	—	527,810	527,810	—	477,800	477,800	—	557,800	557,800
i) Interest on Loans from the Centre	—	74,613	74,613	—	88,735	88,735	—	78,098	78,098	—	89,291	89,291
ii) Interest on Internal Debt	—	310,061	310,061	—	366,714	366,714	—	328,418	328,418	—	379,030	379,030
of which:												
(a) Interest on Market Loans	—	95,544	95,544	—	132,615	132,615	—	96,412	96,412	—	145,067	145,067
(b) Interest on NSSF	—	196,089	196,089	—	216,716	216,716	—	216,716	216,716	—	213,779	213,779
iii) Interest on Small Savings, Provident Funds, etc.	—	65,891	65,891	—	72,350	72,350	—	71,273	71,273	—	89,469	89,469
iv) Others	—	12	12	—	11	11	—	11	11	—	11	11
D. Administrative Services (i to v)	6,190	225,377	231,567	12,702	377,983	390,685	10,202	370,763	380,965	16,561	393,183	409,744
i) Secretariat – General Services	227	5,788	6,014	250	7,259	7,509	250	7,259	7,509	220	6,751	6,971
ii) District Administration	1,022	17,870	18,891	375	21,483	21,858	375	21,483	21,858	3,000	19,657	22,657
iii) Police	3,785	129,829	133,614	5,000	162,277	167,277	2,500	155,857	158,357	4,000	181,482	185,482
iv) Public Works	208	37,580	37,788	100	43,757	43,857	100	43,757	43,857	400	43,160	43,560
v) Others ++	949	34,311	35,260	6,977	143,207	150,184	6,977	142,407	149,384	8,941	142,133	151,075
E. Pensions	—	324,058	324,058	—	350,049	350,049	—	420,049	420,049	—	400,066	400,066
F. Miscellaneous General Services	—	3,140	3,140	—	2,563	2,563	—	2,563	2,563	—	2,563	2,563
of which:												
Payment on account of State Lotteries	—	369	369	—	—	—	—	—	—	—	—	—
III. Grants-in-Aid and Contributions	—	192,600	192,600	—	299,468	299,468	59,600	191,968	251,568	80,000	191,968	271,968
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	192,600	192,600	—	299,468	299,468	59,600	191,968	251,568	80,000	191,968	271,968

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

KERALA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	228,398	2,260,765	2,489,162	363,881	2,466,399	2,830,279	367,064	2,512,148	2,879,212	424,969	2,691,215	3,116,184
I. DEVELOPMENTAL EXPENDITURE (A + B)	207,684	853,143	1,060,828	346,521	974,397	1,320,917	349,927	1,015,721	1,365,648	387,159	1,083,549	1,470,708
A. Social Services (1 to 12)	133,884	645,104	778,988	220,458	752,903	973,362	217,176	765,558	982,734	253,657	852,443	1,106,100
1. Education, Sports, Art and Culture	14,873	438,030	452,903	23,512	529,101	552,613	23,512	526,326	549,838	36,361	588,245	624,606
2. Medical and Public Health	6,682	102,283	108,966	9,462	122,408	131,870	9,669	123,200	132,869	9,085	134,313	143,398
3. Family Welfare	15,231	3	15,234	5,627	13,256	18,883	5,616	13,496	19,112	5,627	14,525	20,152
4. Water Supply and Sanitation	9,946	10,685	20,632	41,635	11,306	52,941	42,035	11,496	53,531	9,978	12,437	22,415
5. Housing	2,078	3,227	5,305	1,010	1,380	2,390	983	2,680	3,663	2,235	11,984	14,219
6. Urban Development	23,348	965	24,313	68,770	1,353	70,123	59,756	1,375	61,131	86,186	1,442	87,628
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	29,314	16,051	45,365	35,204	16,440	51,644	31,931	18,064	49,996	50,863	20,204	71,067
8. Labour and Welfare	1,823	15,292	17,115	2,385	14,904	17,289	6,568	15,678	22,246	12,810	16,089	28,899
9. Social Security and Welfare	29,974	36,027	66,001	32,088	29,678	61,766	35,929	39,126	75,055	39,582	38,267	77,850
10. Nutrition	—	59	59	—	103	103	—	105	105	—	133	133
11. Relief on account of Natural Calamities	—	19,658	19,658	—	9,898	9,898	—	10,848	10,848	—	10,391	10,391
12. Others*	615	2,824	3,438	765	3,077	3,842	1,176	3,165	4,341	930	4,412	5,342
B. Economic Services (1 to 9)	73,800	208,040	281,840	126,063	221,493	347,556	132,751	250,163	382,914	133,501	231,107	364,608
1. Agriculture and Allied Activities (i to xii)	27,810	80,850	108,660	47,176	84,212	131,387	52,430	96,566	148,996	45,620	92,589	138,209
i) Crop Husbandry	8,987	20,952	29,939	18,048	21,361	39,409	24,675	26,871	51,546	20,199	23,062	43,261
ii) Soil and Water Conservation	1,174	1,728	2,902	1,845	1,930	3,775	1,567	1,945	3,513	1,836	2,104	3,940
iii) Animal Husbandry	3,428	11,548	14,975	5,577	12,831	18,408	5,757	13,080	18,837	6,496	14,291	20,787
iv) Dairy Development	1,184	1,568	2,752	2,271	1,801	4,072	2,221	1,855	4,076	1,936	1,933	3,869
v) Fisheries	5,440	3,430	8,870	9,098	2,660	11,757	9,427	2,898	12,325	5,297	2,610	7,907
vi) Forestry and Wild Life	3,869	12,002	15,871	4,931	13,751	18,682	3,572	13,559	17,131	5,084	14,630	19,714
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	678	15,212	15,889	416	14,348	14,764	582	17,348	17,929	407	14,378	14,785
ix) Agricultural Research and Education	2,300	6,581	8,881	3,415	7,129	10,544	3,315	7,136	10,451	3,320	7,845	11,165
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	397	7,724	8,121	580	8,339	8,919	580	11,808	12,388	536	11,666	12,202
xii) Other Agricultural Programmes	353	106	459	995	63	1,058	735	64	799	510	69	579
2. Rural Development	13,222	8,452	21,674	17,793	15,820	33,613	20,760	16,144	36,904	21,454	17,463	38,917
3. Special Area Programmes	2,029	—	2,029	2,000	—	2,000	1,261	—	1,261	3,235	—	3,235
4. Irrigation and Flood Control	1,943	26,738	28,681	4,605	25,969	30,574	2,479	26,539	29,018	3,674	29,649	33,323
of which:												
i) Major and Medium Irrigation	22	15,992	16,014	45	13,756	13,801	28	13,953	13,981	45	16,609	16,654
ii) Minor Irrigation	1,344	9,009	10,353	3,285	10,774	14,059	1,531	10,618	12,149	2,942	11,277	14,219
iii) Flood Control and Drainage	—	1,737	1,737	15	1,439	1,454	15	1,968	1,983	—	1,762	1,762
5. Energy	3,426	198	3,624	10,785	214	10,999	10,785	214	10,999	3,751	235	3,986
of which: Power	2,433	55	2,488	8,685	57	8,742	8,685	57	8,742	1,125	62	1,187
6. Industry and Minerals (i to iii)	11,172	5,729	16,901	18,441	6,082	24,523	13,465	7,208	20,673	19,730	6,718	26,448
i) Village and Small Industries	7,846	5,008	12,854	10,606	5,249	15,856	10,449	6,362	16,811	14,855	5,816	20,671
ii) Industries@	3,326	721	4,047	7,835	832	8,667	3,016	846	3,863	4,875	902	5,777
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
KERALA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	938	76,095	77,033	2,296	78,158	80,454	7,775	92,137	99,912	17,264	72,427	89,691
i) Roads and Bridges	312	72,075	72,387	2,091	73,788	75,879	7,625	86,967	94,592	17,124	66,020	83,144
ii) Others @@	627	4,020	4,647	205	4,370	4,575	150	5,170	5,320	140	6,407	6,547
8. Science, Technology and Environment	1,619	1,840	3,459	4,695	2,025	6,720	4,695	2,025	6,720	4,980	2,227	7,207
9. General Economic Services (I to IV)	11,641	8,137	19,778	18,272	9,014	27,286	19,101	9,330	28,432	13,793	9,799	23,592
i) Secretariat – Economic Services	3,518	2,166	5,684	9,651	2,477	12,128	9,799	2,529	12,329	7,527	2,898	10,425
ii) Tourism	6,839	2,180	9,018	7,228	2,080	9,308	7,857	2,262	10,119	4,797	2,259	7,056
iii) Civil Supplies	14	633	647	45	746	791	99	765	865	30	810	840
iv) Others +	1,271	3,158	4,429	1,348	3,711	5,059	1,346	3,773	5,119	1,439	3,831	5,270
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	20,713	1,197,696	1,218,409	17,360	1,265,144	1,282,504	17,137	1,269,544	1,286,681	37,810	1,358,228	1,396,038
A. Organs of State	–	23,480	23,480	–	25,651	25,651	–	26,700	26,700	–	30,776	30,776
B. Fiscal Services (I to II)	2,194	54,013	56,207	250	52,065	52,315	250	53,486	53,736	250	57,189	57,439
i) Collection of Taxes and Duties	2,194	40,490	42,684	250	44,625	44,875	250	46,040	46,290	250	49,745	49,995
ii) Other Fiscal Services	–	13,523	13,523	–	7,440	7,440	–	7,446	7,446	–	7,444	7,444
C. Interest Payments and Servicing of Debt (1 + 2)	–	455,217	455,217	–	539,295	539,295	–	516,032	516,032	–	558,803	558,803
1. Appropriation for Reduction or Avoidance of Debt	–	22,252	22,252	–	24,887	24,887	–	34,486	34,486	–	27,636	27,636
2. Interest Payments (I to IV)	–	432,965	432,965	–	514,408	514,408	–	481,546	481,546	–	531,167	531,167
i) Interest on Loans from the Centre	–	42,948	42,948	–	46,847	46,847	–	43,519	43,519	–	48,191	48,191
ii) Interest on Internal Debt	–	272,771	272,771	–	309,279	309,279	–	305,862	305,862	–	328,737	328,737
of which:												
(a) Interest on Market Loans	–	110,686	110,686	–	141,525	141,525	–	137,737	137,737	–	164,132	164,132
(b) Interest on NSSF	–	116,460	116,460	–	118,446	118,446	–	118,446	118,446	–	117,094	117,094
iii) Interest on Small Savings, Provident Funds, etc.	–	117,246	117,246	–	158,282	158,282	–	132,165	132,165	–	154,239	154,239
iv) Others	–	–	–	–	–	–	–	–	–	–	–	–
D. Administrative Services (I to V)	7,944	139,318	147,262	6,535	158,396	164,931	6,212	161,141	167,352	26,985	173,677	200,662
i) Secretariat – General Services	117	6,867	6,983	–	7,915	7,915	13	8,148	8,161	–	8,654	8,654
ii) District Administration	6,801	10,431	17,232	4,939	11,144	16,083	4,684	11,688	16,372	24,810	12,376	37,186
iii) Police	132	80,330	80,462	170	95,785	95,955	160	94,732	94,892	185	103,586	103,771
iv) Public Works	–	12,965	12,965	–	11,965	11,965	–	12,921	12,921	–	14,641	14,641
v) Others ++	894	28,726	29,620	1,426	31,587	33,013	1,355	33,652	35,007	1,990	34,420	36,410
E. Pensions	–	492,453	492,453	–	456,903	456,903	–	478,376	478,376	–	500,587	500,587
F. Miscellaneous General Services	10,575	33,215	43,790	10,575	32,833	43,408	10,675	33,810	44,485	10,575	37,196	47,771
of which:												
Payment on account of State Lotteries	–	27,490	27,490	–	32,280	32,280	–	33,260	33,260	–	36,650	36,650
III. Grants-in-Aid and Contributions	–	209,926	209,926	–	226,858	226,858	–	226,883	226,883	–	249,438	249,438
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	–	209,926	209,926	–	226,858	226,858	–	226,883	226,883	–	249,438	249,438

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

MADHYA PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	680,629	1,879,482	2,560,111	831,846	2,324,554	3,156,401	846,277	2,331,617	3,177,893	1,128,577	2,697,635	3,826,211
I. DEVELOPMENTAL EXPENDITURE (A + B)	649,290	819,002	1,468,293	806,069	1,060,483	1,866,552	822,415	1,101,454	1,923,869	1,072,741	1,137,267	2,210,008
A. Social Services (1 to 12)	324,328	490,218	814,546	420,123	621,825	1,041,948	446,579	663,281	1,109,860	626,163	708,498	1,334,661
1. Education, Sports, Art and Culture	83,710	293,074	376,784	130,624	377,179	507,804	136,926	411,694	548,620	168,982	454,629	623,611
2. Medical and Public Health	5,447	92,368	97,814	20,029	104,463	124,493	20,677	103,241	123,918	19,844	120,759	140,603
3. Family Welfare	15,807	240	16,047	19,516	406	19,922	18,216	406	18,622	18,407	491	18,898
4. Water Supply and Sanitation	13,160	22,040	35,200	15,055	25,643	40,698	15,427	26,149	41,576	16,756	27,661	44,417
5. Housing	7,225	7,345	14,570	7,486	7,112	14,598	7,486	6,709	14,195	7,880	7,703	15,583
6. Urban Development	38,737	975	39,713	47,361	1,252	48,613	43,777	1,235	45,013	45,150	1,376	46,525
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	80,629	18,551	99,180	86,104	23,639	109,743	87,797	22,681	110,477	102,660	25,040	127,700
8. Labour and Welfare	3,052	5,235	8,287	4,239	6,837	11,076	4,239	6,615	10,854	3,896	7,429	11,325
9. Social Security and Welfare	45,084	22,621	67,705	54,835	34,381	89,216	77,141	36,040	113,181	160,855	19,171	180,026
10. Nutrition	31,205	159	31,364	34,651	173	34,824	34,651	194	34,846	81,340	213	81,553
11. Relief on account of Natural Calamities	—	21,942	21,942	—	34,191	34,191	20	40,144	40,164	—	35,795	35,795
12. Others*	271	5,669	5,940	222	6,549	6,771	222	8,173	8,395	393	8,233	8,625
B. Economic Services (1 to 9)	324,962	328,784	653,746	385,946	438,658	824,604	375,836	438,173	814,009	446,578	428,769	875,347
1. Agriculture and Allied Activities (i to xii)	92,084	102,406	194,489	123,506	137,725	261,231	107,758	166,480	274,238	159,225	161,342	320,567
i) Crop Husbandry	36,438	21,438	57,876	81,224	17,254	98,478	56,864	17,189	74,053	86,904	21,379	108,283
ii) Soil and Water Conservation	837	2,391	3,227	1,381	3,064	4,444	1,562	3,064	4,626	2,180	3,409	5,589
iii) Animal Husbandry	5,406	16,270	21,676	6,621	23,192	29,813	7,268	23,192	30,460	8,595	23,392	31,987
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	868	1,146	2,014	1,386	1,907	3,293	1,191	1,907	3,098	2,608	1,632	4,240
vi) Forestry and Wild Life	37,299	45,127	82,425	25,790	53,599	79,389	33,319	54,142	87,462	50,164	60,065	110,228
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	625	9,718	10,343	1,018	30,488	31,506	1,075	58,773	59,849	853	43,077	43,930
ix) Agricultural Research and Education	3,746	2,948	6,694	2,997	3,820	6,816	2,997	3,820	6,816	2,095	3,823	5,918
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	6,865	3,369	10,234	3,091	4,401	7,492	3,482	4,393	7,875	5,825	4,566	10,391
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	198,443	15,272	213,716	219,904	18,301	238,205	226,230	17,500	243,729	245,182	20,208	265,390
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	9,421	29,993	39,414	893	32,732	33,624	657	32,241	32,898	679	37,329	38,008
of which:												
i) Major and Medium Irrigation	9,032	22,333	31,365	—	26,439	26,439	—	26,019	26,019	—	29,845	29,845
ii) Minor Irrigation	285	7,659	7,944	482	6,292	6,775	482	6,223	6,705	426	7,485	7,911
iii) Flood Control and Drainage	—	—	—	—	—	—	—	—	—	—	—	—
5. Energy	8,753	99,663	108,417	18,551	167,722	186,273	16,275	138,566	154,841	16,052	131,346	147,398
of which: Power	8,753	99,663	108,417	18,551	167,722	186,273	16,275	138,566	154,841	16,052	131,346	147,398
6. Industry and Minerals (i to iii)	10,610	17,065	27,675	14,008	16,381	30,389	16,137	16,483	32,620	15,722	17,349	33,071
i) Village and Small Industries	6,635	3,739	10,374	9,327	4,504	13,832	10,047	4,442	14,489	8,168	5,061	13,229
ii) Industries@	3,975	10,488	14,463	4,681	11,876	16,557	6,090	12,041	18,131	7,554	12,288	19,842
iii) Others**	—	2,838	2,838	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
MADHYA PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	30	60,877	60,907	60	61,398	61,458	60	62,524	62,584	80	55,631	55,711
i) Roads and Bridges	—	60,863	60,863	—	61,351	61,351	—	62,497	62,497	—	55,604	55,604
ii) Others @@	30	15	45	60	47	107	60	27	87	80	27	107
8. Science, Technology and Environment	4,058	195	4,253	5,973	267	6,241	5,875	482	6,357	5,653	347	6,000
9. General Economic Services (i to iv)	1,562	3,313	4,875	3,050	4,133	7,182	2,844	3,898	6,741	3,984	5,217	9,201
i) Secretariat – Economic Services	3	854	858	233	1,096	1,330	227	1,086	1,314	500	1,847	2,347
ii) Tourism	1,095	31	1,126	1,974	39	2,013	1,774	25	1,799	1,400	24	1,424
iii) Civil Supplies	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others +	464	2,428	2,892	842	2,998	3,840	842	2,786	3,629	2,084	3,346	5,430
II. NON-DEVELOPMENTAL EXPENDITURE												
(General services) (A to F)												
A. Organs of State	7,086	928,349	935,435	3,177	1,129,310	1,132,487	1,262	1,082,724	1,083,986	-916	1,369,450	1,368,533
B. Fiscal Services (i to ii)	—	22,039	22,039	—	32,909	32,909	—	35,863	35,863	—	37,096	37,096
i) Collection of Taxes and Duties	2,214	109,934	112,148	1,669	136,298	137,967	3,441	129,468	132,910	3,764	155,260	159,024
ii) Other Fiscal Services	2,214	109,725	111,939	1,669	136,013	137,682	3,441	129,099	132,540	3,764	154,916	158,680
C. Interest Payments and Servicing of Debt (1 + 2)	—	209	209	—	285	285	—	370	370	—	344	344
1. Appropriation for Reduction or Avoidance of Debt	—	—	—	—	—	—	—	—	—	—	—	—
2. Interest Payments (i to iv)	—	419,077	419,077	—	448,967	448,967	—	448,375	448,375	—	496,539	496,539
i) Interest on Loans from the Centre	—	69,424	69,424	—	74,915	74,915	—	74,915	74,915	—	72,333	72,333
ii) Interest on Internal Debt	—	285,900	285,900	—	304,750	304,750	—	304,832	304,832	—	350,600	350,600
of which:												
(a) Interest on Market Loans	—	96,561	96,561	—	104,217	104,217	—	104,217	104,217	—	130,687	130,687
(b) Interest on NSSF	—	141,917	141,917	—	146,523	146,523	—	146,523	146,523	—	146,523	146,523
iii) Interest on Small Savings, Provident Funds, etc.	—	53,449	53,449	—	57,000	57,000	—	57,865	57,865	—	61,813	61,813
iv) Others	—	10,305	10,305	—	12,302	12,302	—	10,763	10,763	—	11,793	11,793
D. Administrative Services (i to v)	4,872	170,808	175,680	1,509	280,847	282,355	-2,179	209,673	207,494	-4,680	316,195	311,515
i) Secretariat – General Services	3,339	5,125	8,463	7,000	6,535	13,535	3,200	6,835	10,035	2,426	7,491	9,917
ii) District Administration	—	16,795	16,795	—	21,762	21,762	—	21,681	21,681	—	24,208	24,208
iii) Police	1,399	103,311	104,710	1,750	129,734	131,484	1,678	129,358	131,036	2,234	145,343	147,577
iv) Public Works	—	21,514	21,514	-7,366	19,838	12,472	-7,354	19,791	12,438	-9,843	19,207	9,365
v) Others ++	134	24,064	24,198	124	102,979	103,103	296	32,007	32,303	502	119,945	120,448
E. Pensions	—	196,428	196,428	—	229,896	229,896	—	258,873	258,873	—	364,100	364,100
F. Miscellaneous General Services	—	10,062	10,062	—	392	392	—	471	471	—	260	260
of which:												
Payment on account of State Lotteries	—	1	1	—	1	1	—	1	1	—	—	—
III. Grants-in-Aid and Contributions	24,253	132,131	156,384	22,600	134,762	157,362	22,600	147,439	170,039	56,752	190,918	247,670
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	24,253	132,131	156,384	22,600	134,762	157,362	22,600	147,439	170,039	56,752	190,918	247,670

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

MAHARASHTRA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	1,028,903	5,449,102	6,478,005	1,465,025	6,429,591	7,894,616	1,528,568	6,332,121	7,860,688	2,174,997	7,443,406	9,618,402
I. DEVELOPMENTAL EXPENDITURE (A + B)	987,415	3,013,579	4,000,995	1,424,825	2,805,048	4,229,873	1,481,580	3,565,642	5,047,221	2,155,023	3,851,143	6,006,166
A. Social Services (1 to 12)	721,268	1,956,038	2,677,305	930,182	1,939,196	2,869,378	1,005,068	2,270,184	3,275,253	418,627	2,606,892	3,025,519
1. Education, Sports, Art and Culture	64,976	1,299,187	1,364,163	84,925	1,393,929	1,478,854	104,108	1,528,473	1,632,581	43,627	1,884,769	1,928,397
2. Medical and Public Health	52,227	187,310	239,537	51,086	202,557	253,643	66,064	213,948	280,012	31,198	269,795	300,993
3. Family Welfare	27,362	2,608	29,969	31,884	3,213	35,097	32,482	3,117	35,599	11,382	4,305	15,687
4. Water Supply and Sanitation	80,897	86,893	167,790	49,783	12,897	62,679	54,187	13,254	67,441	28,509	15,863	44,372
5. Housing	76,039	31,644	107,683	173,568	20,001	193,570	127,133	34,955	162,088	72,450	20,199	92,648
6. Urban Development	200,181	28,803	228,984	264,928	41,741	306,669	278,328	42,785	321,113	101,098	46,144	147,242
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	138,018	101,204	239,222	162,731	100,617	263,348	185,261	146,546	331,807	63,620	153,421	217,041
8. Labour and Welfare	11,862	28,364	40,226	14,504	27,876	42,380	28,405	30,018	58,423	15,844	33,824	49,668
9. Social Security and Welfare	24,411	64,026	88,437	38,787	67,258	106,045	61,599	99,866	161,465	21,183	107,078	128,261
10. Nutrition	44,182	41,560	85,742	55,660	36,890	92,550	60,010	37,570	97,579	27,223	37,715	64,938
11. Relief on account of Natural Calamities	96	78,441	78,537	125	25,584	25,709	5,676	112,490	118,166	1,892	25,584	27,476
12. Others*	1,017	5,998	7,015	2,200	6,633	8,833	1,815	7,164	8,979	602	8,194	8,796
B. Economic Services (1 to 9)	266,147	1,057,542	1,323,689	494,643	865,852	1,360,495	476,511	1,295,457	1,771,969	1,736,396	1,244,251	2,980,647
1. Agriculture and Allied Activities (i to xii)	71,718	275,204	346,922	88,502	253,797	342,299	139,819	509,741	649,559	60,093	549,411	609,503
i) Crop Husbandry	29,553	41,340	70,893	46,203	43,199	89,402	82,204	50,041	132,245	32,797	60,563	93,361
ii) Soil and Water Conservation	2,399	741	3,140	2,178	801	2,978	2,173	1,443	3,616	864	1,018	1,882
iii) Animal Husbandry	9,880	22,136	32,016	10,635	26,978	37,612	10,606	27,778	38,383	6,604	37,658	44,262
iv) Dairy Development	432	59,355	59,787	712	51,672	52,384	823	51,139	51,962	417	43,364	43,781
v) Fisheries	1,314	8,895	10,209	2,245	12,175	14,420	3,029	13,601	16,630	1,562	12,403	13,965
vi) Forestry and Wild Life	8,750	42,575	51,325	9,551	48,051	57,602	12,935	49,124	62,059	7,481	61,931	69,411
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	153	9,152	9,305	—	9,712	9,712	152	10,125	10,276	—	13,333	13,333
ix) Agricultural Research and Education	2,032	27,173	29,204	2,066	31,843	33,909	3,604	32,760	36,364	1,205	40,164	41,369
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	17,205	63,837	81,042	14,914	29,366	44,280	24,294	273,731	298,024	9,163	278,976	288,140
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	64,074	41,984	106,058	228,770	76,516	305,286	116,817	113,223	230,040	1,545,957	76,872	1,622,828
3. Special Area Programmes	3,258	25	3,283	3,956	29	3,985	3,956	29	3,985	1,319	40	1,359
4. Irrigation and Flood Control	38,301	126,472	164,773	61,778	110,564	172,341	68,164	133,595	201,759	35,677	141,383	177,059
of which:												
i) Major and Medium Irrigation	10,789	105,228	116,017	33,043	89,064	122,107	32,966	104,975	137,940	11,166	111,356	122,522
ii) Minor Irrigation	26,368	20,316	46,684	28,680	19,582	48,261	35,163	26,491	61,655	24,487	27,293	51,781
iii) Flood Control and Drainage	—	920	920	—	751	751	—	789	789	—	950	950
5. Energy	47,893	293,222	341,115	59,293	179,805	239,098	59,747	250,616	310,363	20,008	219,383	239,391
of which: Power	45,825	293,157	338,982	56,988	179,805	236,794	56,994	250,616	307,610	19,082	219,383	238,465
6. Industry and Minerals (i to iii)	3,260	101,015	104,275	3,868	57,904	61,771	4,020	65,039	69,059	2,577	60,922	63,499
i) Village and Small Industries	2,266	3,253	5,519	3,868	3,327	7,194	4,020	3,842	7,862	2,577	4,419	6,996
ii) Industries@	994	97,762	98,756	—	54,577	54,577	—	61,197	61,197	—	56,503	56,503
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
MAHARASHTRA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	20,430	204,921	225,351	32,368	176,727	209,095	59,807	212,224	272,031	31,058	182,529	213,587
i) Roads and Bridges	14,418	204,708	219,126	24,859	176,398	201,257	50,059	211,896	261,954	26,020	182,234	208,254
ii) Others @@	6,012	214	6,226	7,508	329	7,838	9,748	329	10,077	5,038	295	5,333
8. Science, Technology and Environment	2,556	—	2,556	3,905	11	3,916	4,147	8	4,155	5,997	9	6,006
9. General Economic Services (I to IV)	14,657	14,699	29,356	12,204	10,500	22,704	20,035	10,981	31,016	33,712	13,702	47,414
i) Secretariat – Economic Services	2,060	5,925	7,985	1,773	7,272	9,045	1,371	7,659	9,030	747	9,363	10,110
ii) Tourism	12,178	5,754	17,932	10,149	4	10,153	18,556	4	18,560	32,854	4	32,858
iii) Civil Supplies	5	—	5	8	—	8	8	—	8	3	—	3
iv) Others +	413	3,020	3,433	274	3,225	3,498	100	3,318	3,418	108	4,335	4,443
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	37,965	2,346,677	2,384,641	33,584	3,530,956	3,564,540	39,874	2,658,806	2,698,680	13,397	3,497,411	3,510,808
A. Organs of State	—	54,052	54,052	—	60,570	60,570	—	69,519	69,519	—	119,760	119,760
B. Fiscal Services (I to II)	1,338	80,876	82,214	706	92,782	93,488	1,004	136,262	137,266	353	105,544	105,896
i) Collection of Taxes and Duties	1,338	80,272	81,610	706	91,981	92,687	1,004	135,533	136,537	353	104,822	105,174
ii) Other Fiscal Services	—	604	604	—	802	802	—	729	729	—	722	722
C. Interest Payments and Servicing of Debt (1 + 2)	—	1,276,501	1,276,501	—	1,298,753	1,298,753	—	1,290,566	1,290,566	—	1,518,226	1,518,226
1. Appropriation for Reduction or Avoidance of Debt	—	56,100	56,100	—	59,900	59,900	—	59,900	59,900	—	83,100	83,100
2. Interest Payments (i to iv)	—	1,220,401	1,220,401	—	1,238,853	1,238,853	—	1,230,666	1,230,666	—	1,435,126	1,435,126
i) Interest on Loans from the Centre	—	81,779	81,779	—	77,261	77,261	—	67,329	67,329	—	67,407	67,407
ii) Interest on Internal Debt	—	972,523	972,523	—	942,600	942,600	—	986,380	986,380	—	1,171,902	1,171,902
of which:												
(a) Interest on Market Loans	—	153,279	153,279	—	203,872	203,872	—	211,427	211,427	—	386,020	386,020
(b) Interest on NSSF	—	711,416	711,416	—	712,927	712,927	—	712,927	712,927	—	715,881	715,881
iii) Interest on Small Savings, Provident Funds, etc.	—	155,177	155,177	—	187,276	187,276	—	157,322	157,322	—	180,194	180,194
iv) Others	—	10,922	10,922	—	31,716	31,716	—	19,635	19,635	—	15,623	15,623
D. Administrative Services (i to v)	36,627	513,728	550,354	32,878	1,361,942	1,394,820	38,869	655,129	693,999	13,044	981,708	994,752
i) Secretariat – General Services	2,202	8,158	10,360	3,000	10,086	13,086	3,000	10,371	13,371	1,000	12,940	13,940
ii) District Administration	31,209	123,081	154,290	24,600	137,799	162,399	30,568	147,932	178,501	10,150	179,254	189,404
iii) Police	1,812	293,890	295,702	4,465	317,985	322,450	4,465	369,410	373,875	1,488	408,670	410,158
iv) Public Works	1,133	51,592	52,725	653	56,521	57,174	646	76,769	77,415	353	90,644	90,996
v) Others ++	270	37,007	37,277	160	839,551	839,711	190	50,647	50,837	53	290,200	290,253
E. Pensions	—	419,126	419,126	—	456,361	456,361	—	502,533	502,533	—	540,574	540,574
F. Miscellaneous General Services	—	2,395	2,395	—	260,549	260,549	—	4,797	4,797	—	231,599	231,599
of which:												
Payment on account of State Lotteries	—	1,690	1,690	—	79,826	79,826	—	4,027	4,027	—	63,447	63,447
III. Grants-in-Aid and Contributions	3,523	88,846	92,369	6,615	93,587	100,203	7,114	107,673	114,787	6,577	94,852	101,429
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3,523	85,212	88,735	6,615	93,587	100,203	7,114	107,673	114,787	6,577	94,852	101,429

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
MANIPUR

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	47,991	181,261	229,252	55,664	193,450	249,114	58,351	223,604	281,955	59,978	245,613	305,591
I. DEVELOPMENTAL EXPENDITURE (A + B)	47,669	88,389	136,058	55,412	96,539	151,952	57,936	112,585	170,521	59,720	118,327	178,047
A. Social Services (1 to 12)	23,404	48,534	71,938	26,985	52,335	79,320	27,455	60,552	88,007	30,285	62,036	92,320
1. Education, Sports, Art and Culture	7,917	33,077	40,994	8,769	36,384	45,153	6,078	38,363	44,442	9,625	40,115	49,741
2. Medical and Public Health	883	7,219	8,101	1,384	8,440	9,824	1,468	8,753	10,220	1,610	10,529	12,139
3. Family Welfare	1,166	—	1,166	1,160	—	1,160	1,331	—	1,331	1,330	—	1,330
4. Water Supply and Sanitation	37	1,594	1,631	40	2,423	2,463	35	2,684	2,720	38	3,560	3,598
5. Housing	—	715	715	—	70	70	—	2,068	2,068	—	2,262	2,262
6. Urban Development	1,093	241	1,334	1,828	963	2,791	1,677	2,608	4,284	1,781	572	2,352
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	5,561	831	6,392	6,234	772	7,005	6,574	1,372	7,946	7,639	948	8,587
8. Labour and Labour Welfare	366	468	834	188	420	608	477	513	990	188	630	818
9. Social Security and Welfare	3,932	2,305	6,237	4,951	1,513	6,464	7,182	1,886	9,068	6,289	1,841	8,130
10. Nutrition	2,296	8	2,305	2,295	8	2,303	2,498	11	2,508	1,648	13	1,661
11. Relief on account of Natural Calamities	60	1,449	1,509	30	636	666	30	1,476	1,506	30	663	693
12. Others*	93	627	720	106	708	814	106	818	924	106	903	1,009
B. Economic Services (1 to 9)	24,265	39,855	64,120	28,427	44,205	72,632	30,481	52,032	82,514	29,435	56,291	85,727
1. Agriculture and Allied Activities (i to xii)	12,338	8,859	21,197	7,628	9,581	17,209	10,583	10,576	21,160	7,815	12,474	20,289
i) Crop Husbandry	3,339	2,018	5,357	3,467	2,178	5,645	5,687	2,266	7,953	3,724	2,754	6,478
ii) Soil and Water Conservation	6,347	673	7,020	1,623	735	2,358	1,947	801	2,748	1,513	899	2,412
iii) Animal Husbandry	418	2,643	3,061	491	2,619	3,110	727	3,075	3,802	516	3,479	3,995
iv) Dairy Development	31	70	100	40	83	123	48	92	140	48	56	104
v) Fisheries	272	915	1,188	310	1,008	1,318	240	1,091	1,331	316	1,359	1,675
vi) Forestry and Wild Life	1,788	1,291	3,080	1,550	1,573	3,123	1,750	1,675	3,425	1,550	2,087	3,637
vii) Plantations	5	—	5	5	—	5	5	—	5	5	—	5
viii) Food Storage and Warehousing	18	435	454	7	491	498	46	635	681	10	672	682
ix) Agricultural Research and Education	23	105	127	24	114	138	22	120	142	22	143	165
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	94	709	804	107	780	887	107	823	930	107	1,026	1,133
xii) Other Agricultural Programmes	3	—	3	4	—	4	4	—	4	4	—	4
2. Rural Development	3,991	3,377	7,367	4,609	4,417	9,026	4,359	4,895	9,254	4,630	2,177	6,807
3. Special Area Programmes	97	—	97	4,296	—	4,296	4,440	—	4,440	4,403	—	4,403
4. Irrigation and Flood Control	1,710	2,245	3,955	1,451	2,402	3,853	1,491	5,641	7,132	2,637	6,294	8,931
of which:												
i) Major and Medium Irrigation	976	826	1,802	625	914	1,539	625	3,194	3,819	723	—	723
ii) Minor Irrigation	9	465	474	33	455	489	16	1,328	1,344	16	1,497	1,513
iii) Flood Control and Drainage	—	813	813	—	871	871	—	951	951	—	1,093	1,093
5. Energy	200	15,425	15,625	300	18,101	18,401	480	18,282	18,762	300	19,586	19,886
of which: Power	—	15,425	15,425	—	18,101	18,101	—	18,282	18,282	—	19,586	19,586
6. Industry and Minerals (i to iii)	2,701	2,224	4,925	3,439	2,309	5,748	3,953	2,537	6,491	3,462	3,136	6,599
i) Village and Small Industries	2,341	2,056	4,397	3,109	2,129	5,238	3,623	2,334	5,957	3,232	2,885	6,117
ii) Industries@	360	169	529	300	54	354	330	204	534	230	251	481
iii) Others**	—	—	—	30	125	155	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
MANIPUR

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)												
i) Roads and Bridges	—	6,584	6,584	—	6,200	6,200	—	8,750	8,750	—	10,962	10,962
ii) Others @@	—	6,584	6,584	—	6,200	6,200	—	8,750	8,750	—	10,962	10,962
8. Science, Technology and Environment	515	67	583	1,220	21	1,241	1,270	79	1,349	1,220	98	1,318
9. General Economic Services (i to iv)	2,714	1,073	3,787	5,484	1,174	6,658	3,905	1,272	5,177	4,967	1,565	6,533
i) Secretariat – Economic Services	2,553	294	2,847	5,295	334	5,629	3,736	373	4,109	4,774	454	5,228
ii) Tourism	35	145	180	88	154	242	68	174	242	97	214	311
iii) Civil Supplies	47	—	47	—	—	—	—	—	—	—	—	—
iv) Others +	78	634	713	101	686	787	100	726	826	97	897	994
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)												
A. Organs of State	322	92,873	93,195	251	96,911	97,162	415	111,020	111,434	258	117,058	117,316
B. Fiscal Services (i to ii)	55	4,014	4,014	—	4,192	4,192	—	4,264	4,264	—	4,028	4,028
i) Collection of Taxes and Duties	55	1,890	1,945	75	1,981	2,056	147	2,472	2,619	147	2,769	2,916
ii) Other Fiscal Services	—	1,864	1,919	75	1,957	2,032	147	2,442	2,589	147	2,741	2,888
C. Interest Payments and Servicing of Debt (1 + 2)	—	26	26	—	24	24	—	31	31	—	28	28
1. Appropriation for Reduction or Avoidance of Debt	—	29,850	29,850	—	31,278	31,278	—	32,865	32,865	—	35,794	35,794
2. Interest Payments (i to iv)	—	—	—	—	1,366	1,366	—	1,366	1,366	—	2,032	2,032
i) Interest on Loans from the Centre	—	29,850	29,850	—	29,912	29,912	—	31,499	31,499	—	33,762	33,762
ii) Interest on Internal Debt	—	9,877	9,877	—	7,738	7,738	—	7,817	7,817	—	5,846	5,846
of which:	—	14,536	14,536	—	16,637	16,637	—	17,911	17,911	—	21,910	21,910
(a) Interest on Market Loans	—	9,136	9,136	—	8,743	8,743	—	9,621	9,621	—	11,582	11,582
(b) Interest on NSSF	—	3,028	3,028	—	6,608	6,608	—	6,398	6,398	—	8,602	8,602
iii) Interest on Small Savings, Provident Funds, etc.	—	5,437	5,437	—	5,537	5,537	—	5,771	5,771	—	6,007	6,007
iv) Others	—	—	—	—	—	—	—	—	—	—	—	—
D. Administrative Services (i to v)	267	36,491	36,759	176	37,622	37,798	267	46,398	46,666	111	49,245	49,356
i) Secretariat – General Services	221	1,717	1,938	—	1,951	1,951	91	2,574	2,666	—	2,643	2,643
ii) District Administration	—	1,288	1,288	—	1,358	1,358	—	1,557	1,557	—	1,843	1,843
iii) Police	—	26,104	26,104	—	26,454	26,454	—	33,678	33,678	—	36,874	36,874
iv) Public Works	—	4,405	4,405	—	4,556	4,556	—	5,120	5,120	—	3,998	3,998
v) Others ++	46	2,977	3,023	176	3,303	3,479	176	3,469	3,645	111	3,888	3,999
E. Pensions	—	20,575	20,575	—	21,794	21,794	—	24,984	24,984	—	25,178	25,178
F. Miscellaneous General Services	—	53	53	—	44	44	—	36	36	—	44	44
of which:	—	53	53	—	43	43	—	36	36	—	44	44
Payment on account of State Lotteries	—	—	—	—	—	—	—	—	—	—	—	—
III. Grants-in-Aid and Contributions	—	—	—	—	—	—	—	—	—	—	10,228	10,228
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	—	—	—	—	—	—	—	—	—	10,228	10,228

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
MEGHALAYA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	72,123	153,243	225,366	155,388	162,659	318,047	155,388	162,659	318,047	155,658	203,169	358,827
I. DEVELOPMENTAL EXPENDITURE (A + B)	69,094	78,445	147,539	151,442	76,889	228,331	151,442	76,889	228,331	151,111	101,939	253,050
A. Social Services (1 to 12)	31,386	43,970	75,355	60,657	47,639	108,296	60,657	47,639	108,296	63,019	62,482	125,501
1. Education, Sports, Art and Culture	18,228	24,054	42,283	35,923	26,495	62,419	35,923	26,495	62,419	36,625	34,374	65,000
2. Medical and Public Health	3,500	6,782	10,282	6,869	7,056	13,925	6,869	7,056	13,925	8,034	9,610	17,644
3. Family Welfare	869	157	1,026	1,365	195	1,560	1,365	195	1,560	1,245	524	1,769
4. Water Supply and Sanitation	930	5,638	6,568	1,841	6,045	7,886	1,841	6,045	7,886	2,011	8,468	10,479
5. Housing	694	3,596	4,290	968	2,677	3,645	968	2,677	3,645	1,077	2,281	3,358
6. Urban Development	1,827	486	2,313	2,611	672	3,283	2,611	672	3,283	3,738	847	4,585
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	550	624	1,174	1,450	1,150	2,600	1,450	1,150	2,600	1,275	2,165	3,440
8. Labour and Labour Welfare	250	513	763	630	652	1,282	630	652	1,282	524	1,009	1,532
9. Social Security and Welfare	1,683	368	2,050	3,604	472	4,076	3,604	472	4,076	4,023	587	4,609
10. Nutrition	2,608	19	2,627	5,020	186	5,206	5,020	186	5,206	9,991	201	10,192
11. Relief on account of Natural Calamities	—	1,195	1,195	—	1,195	1,195	—	1,195	1,195	50	1,247	1,297
12. Others*	246	538	784	375	843	1,218	375	843	1,218	425	1,170	1,595
B. Economic Services (1 to 9)	37,708	34,476	72,184	90,785	29,251	120,035	90,785	29,251	120,035	88,092	39,457	127,549
1. Agriculture and Allied Activities (i to xii)	11,669	10,004	21,673	20,454	10,718	31,171	20,454	10,718	31,171	28,731	15,858	44,589
i) Crop Husbandry	4,252	2,068	6,320	8,235	2,276	10,511	8,235	2,276	10,511	14,073	3,352	17,425
ii) Soil and Water Conservation	2,450	1,649	4,098	4,349	1,960	6,309	4,349	1,960	6,309	5,350	2,890	8,240
iii) Animal Husbandry	1,125	1,846	2,972	1,949	2,073	4,022	1,949	2,073	4,022	2,611	3,022	5,633
iv) Dairy Development	174	253	427	379	309	689	379	309	689	636	420	1,056
v) Fisheries	342	392	735	587	444	1,031	587	444	1,031	1,007	676	1,683
vi) Forestry and Wild Life	2,816	2,888	5,704	3,493	2,627	6,120	3,493	2,627	6,120	3,763	3,969	7,732
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
ix) Agricultural Research and Education	170	326	496	262	356	618	262	356	618	283	533	816
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	282	457	739	1,109	532	1,641	1,109	532	1,641	889	782	1,671
xii) Other Agricultural Programmes	57	125	181	90	141	231	90	141	231	120	214	334
2. Rural Development	11,850	1,355	13,205	18,046	1,478	19,524	18,171	1,478	19,649	18,230	2,223	20,453
3. Special Area Programmes	2,226	—	2,226	9,052	—	9,052	9,052	—	9,052	3,699	—	3,699
4. Irrigation and Flood Control	972	963	1,935	527	981	1,508	527	981	1,508	2,067	1,434	3,501
of which:												
i) Major and Medium Irrigation	—	—	—	—	—	—	—	—	—	—	—	—
ii) Minor Irrigation	968	903	1,871	527	910	1,437	527	910	1,437	2,067	1,359	3,426
iii) Flood Control and Drainage	3	61	64	—	71	71	—	71	71	—	75	75
5. Energy	5,673	8,099	13,772	32,855	1,382	34,237	32,730	1,382	34,112	25,692	1,468	27,160
of which: Power	5,612	8,099	13,711	32,540	1,382	33,922	32,540	1,382	33,922	25,452	1,468	26,920
6. Industry and Minerals (i to iii)	2,394	4,519	6,912	2,440	4,069	6,510	2,440	4,069	6,510	3,373	5,261	8,634
i) Village and Small Industries	2,047	1,370	3,417	2,098	1,554	3,652	2,098	1,554	3,652	2,943	2,300	5,243
ii) Industries@	347	3,149	3,496	342	2,516	2,858	342	2,516	2,858	430	2,961	3,391
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
MEGHALAYA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	—	7,938	7,938	—	8,521	8,521	—	8,521	8,521	—	10,281	10,281
i) Roads and Bridges	—	7,938	7,938	—	8,521	8,521	—	8,521	8,521	—	10,281	10,281
ii) Others @@	—	—	—	—	—	—	—	—	—	—	—	—
8. Science, Technology and Environment	—	14	14	—	31	31	—	31	31	—	40	40
9. General Economic Services (i to iv)	2,926	1,584	4,510	7,411	2,071	9,482	7,411	2,071	9,482	6,300	2,892	9,192
i) Secretariat – Economic Services	2,256	519	2,775	6,625	797	7,422	6,625	797	7,422	4,821	1,036	5,857
ii) Tourism	286	100	386	364	163	527	364	163	527	990	236	1,226
iii) Civil Supplies	179	510	690	125	488	613	125	488	613	150	707	857
iv) Others +	204	456	660	297	623	920	297	623	920	339	913	1,252
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	3,029	74,798	77,827	3,946	85,770	89,716	3,946	85,770	89,716	4,547	101,230	105,778
A. Organs of State	—	6,548	6,548	30	5,014	5,044	—	4,943	4,943	—	6,095	6,095
B. Fiscal Services (i to ii)	203	2,550	2,752	250	7,598	7,848	250	7,598	7,848	300	3,870	4,170
i) Collection of Taxes and Duties	203	2,540	2,742	250	7,582	7,832	250	7,582	7,832	300	3,842	4,142
ii) Other Fiscal Services	—	10	10	—	16	16	—	16	16	—	28	28
C. Interest Payments and Servicing of Debt (1 + 2)	—	20,068	20,068	—	24,394	24,394	—	24,394	24,394	—	26,012	26,012
1. Appropriation for Reduction or Avoidance of Debt	—	1,169	1,169	—	1,352	1,352	—	1,352	1,352	—	1,409	1,409
2. Interest Payments (i to iv)	—	18,899	18,899	—	23,042	23,042	—	23,042	23,042	—	24,603	24,603
i) Interest on Loans from the Centre	—	1,052	1,052	—	2,888	2,888	—	2,888	2,888	—	2,721	2,721
ii) Interest on Internal Debt	—	14,333	14,333	—	16,504	16,504	—	16,504	16,504	—	17,881	17,881
of which:	—	—	—	—	—	—	—	—	—	—	—	—
(a) Interest on Market Loans	—	9,566	9,566	—	11,170	11,170	—	11,170	11,170	—	12,407	12,407
(b) Interest on NSSF	—	2,793	2,793	—	3,000	3,000	—	3,000	3,000	—	3,010	3,010
iii) Interest on Small Savings, Provident Funds, etc.	—	3,514	3,514	—	3,650	3,650	—	3,650	3,650	—	4,000	4,000
iv) Others	—	—	—	—	1	1	—	1	1	—	1	1
D. Administrative Services (i to v)	2,827	32,120	34,947	3,666	36,148	39,814	3,696	36,219	39,915	4,247	47,570	51,817
i) Secretariat – General Services	—	3,463	3,463	—	4,748	4,748	—	4,748	4,748	—	5,800	5,800
ii) District Administration	—	1,094	1,094	—	1,268	1,268	—	1,268	1,268	—	1,766	1,766
iii) Police	—	16,253	16,253	—	16,543	16,543	—	16,543	16,543	—	21,210	21,210
iv) Public Works	2,523	5,244	7,768	3,232	7,000	10,232	3,232	7,000	10,232	3,254	8,729	11,983
v) Others ++	304	6,066	6,370	434	6,588	7,022	464	6,659	7,123	994	10,066	11,059
E. Pensions	—	13,470	13,470	—	12,557	12,557	—	12,557	12,557	—	17,600	17,600
F. Miscellaneous General Services	—	42	42	—	59	59	—	59	59	—	84	84
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Payment on account of State Lotteries	—	39	39	—	56	56	—	56	56	—	81	81
III. Grants-in-Aid and Contributions	—	—	—	—	—	—	—	—	—	—	—	—
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

MIZORAM

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	64,899	125,940	190,839	66,442	136,823	203,264	87,341	158,953	246,294	98,595	184,573	283,169
I. DEVELOPMENTAL EXPENDITURE (A + B)	63,024	63,249	126,274	65,310	65,987	131,197	84,721	81,309	166,030	93,802	89,639	183,441
A. Social Services (1 to 12)	33,934	35,745	69,678	32,354	36,029	68,383	46,010	46,092	92,102	58,268	51,607	109,874
1. Education, Sports, Art and Culture	15,405	17,855	33,260	12,631	19,226	31,857	17,602	21,733	39,335	20,011	28,529	48,540
2. Medical and Public Health	4,098	4,270	8,368	10,282	5,205	15,487	10,624	5,501	16,125	18,616	6,997	25,613
3. Family Welfare	1,465	16	1,481	192	20	212	1,777	20	1,796	1,646	29	1,675
4. Water Supply and Sanitation	3,989	3,573	7,561	3,550	2,041	5,592	4,986	3,835	8,821	5,089	2,660	7,748
5. Housing	748	413	1,161	383	432	815	668	432	1,100	245	446	691
6. Urban Development	1,867	576	2,443	1,047	433	1,480	1,590	713	2,303	1,873	602	2,475
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,707	5,843	8,550	2,360	6,136	8,496	2,668	6,382	9,050	4,561	9,065	13,626
8. Labour and Labour Welfare	249	182	430	180	209	389	327	236	564	229	306	535
9. Social Security and Welfare	1,960	684	2,644	768	702	1,470	4,063	926	4,989	3,793	945	4,737
10. Nutrition	1,248	29	1,277	750	29	779	1,502	31	1,532	1,990	37	2,027
11. Relief on account of Natural Calamities	—	1,578	1,578	—	719	719	—	5,266	5,266	—	740	740
12. Others*	198	728	925	210	877	1,087	204	1,017	1,221	215	1,252	1,467
B. Economic Services (1 to 9)	29,091	27,505	56,596	32,956	29,858	62,814	38,711	35,217	73,928	35,534	38,032	73,566
1. Agriculture and Allied Activities (i to xii)	12,740	7,850	20,591	7,612	8,489	16,101	13,433	9,978	23,410	18,103	12,209	30,312
i) Crop Husbandry	7,668	1,499	9,167	4,345	1,568	5,913	7,571	1,813	9,383	14,036	2,298	16,335
ii) Soil and Water Conservation	305	576	881	350	661	1,011	363	686	1,049	300	970	1,270
iii) Animal Husbandry	1,115	1,177	2,292	671	1,375	2,047	1,235	1,517	2,752	780	1,995	2,775
iv) Dairy Development	—	45	94	50	52	102	72	59	132	50	76	126
v) Fisheries	568	181	749	396	228	623	948	255	1,203	650	336	986
vi) Forestry and Wild Life	2,284	1,610	3,894	1,027	1,761	2,788	2,475	2,119	4,594	1,268	2,587	3,855
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	81	2,400	2,481	105	2,426	2,531	105	3,050	3,155	96	3,347	3,443
ix) Agricultural Research and Education	12	—	12	12	—	12	12	—	12	17	—	17
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	515	244	759	483	297	780	483	333	816	652	435	1,088
xii) Other Agricultural Programmes	143	118	262	173	120	293	169	146	314	253	165	418
2. Rural Development	4,570	498	5,068	6,417	895	7,313	6,325	1,032	7,357	4,408	1,270	5,678
3. Special Area Programmes	2,891	—	2,891	614	—	614	1,458	—	1,458	3,512	—	3,512
4. Irrigation and Flood Control	540	108	648	266	126	392	266	156	422	274	186	460
of which:												
i) Major and Medium Irrigation	1	—	1	1	—	1	1	—	1	1	—	1
ii) Minor Irrigation	505	108	613	250	126	376	250	156	406	258	186	444
iii) Flood Control and Drainage	—	—	—	—	—	—	—	—	—	—	—	—
5. Energy	3,176	11,341	14,517	2,400	12,052	14,452	2,359	14,185	16,544	2,856	13,735	16,591
of which: Power	3,129	11,341	14,470	2,339	12,063	14,402	2,359	14,184	16,543	2,806	13,735	16,541
6. Industry and Minerals (i to iii)	1,904	1,075	2,979	1,554	1,215	2,769	1,661	1,451	3,112	1,579	1,776	3,355
i) Village and Small Industries	1,792	898	2,690	1,474	1,013	2,487	1,582	1,227	2,809	1,499	1,481	2,980
ii) Industries@	113	176	289	80	202	282	79	224	303	80	295	375
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
MIZORAM

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Transport and Communications (i + ii)	1,812	5,129	6,941	1,977	5,442	7,419	2,489	6,164	8,662	2,089	6,466	8,555
i) Roads and Bridges	1,227	3,772	4,999	910	3,776	4,686	938	4,333	5,271	888	4,863	5,751
ii) Others @@	586	1,357	1,942	1,067	1,666	2,733	1,561	1,831	3,391	1,201	1,603	2,804
8. Science, Technology and Environment	243	9	252	234	23	257	232	27	258	234	34	268
9. General Economic Services (I to IV)	1,214	1,495	2,709	11,881	1,615	13,497	10,480	2,225	12,705	2,479	2,356	4,835
i) Secretariat – Economic Services	231	442	673	11,091	531	11,622	9,525	632	10,157	1,552	791	2,343
ii) Tourism	388	99	488	330	105	435	364	135	499	390	141	531
iii) Civil Supplies	323	608	932	210	620	831	263	1,031	1,295	229	904	1,133
iv) Others +	271	345	617	250	360	610	328	427	755	308	520	828
II. NON-DEVELOPMENTAL EXPENDITURE												
(General Services) (A to F)												
A. Organs of State	1,875	62,691	64,565	1,132	70,936	72,067	2,620	77,644	80,264	4,794	94,934	99,728
B. Fiscal Services (I to II)	38	2,977	3,015	43	3,091	3,135	69	4,752	4,821	105	4,521	4,626
i) Collection of Taxes and Duties	120	2,185	2,305	100	2,401	2,501	220	2,897	3,117	122	3,379	3,501
ii) Other Fiscal Services	120	2,125	2,245	100	2,339	2,439	220	2,818	3,037	122	3,298	3,420
C. Interest Payments and Servicing of Debt (1 + 2)	—	60	60	—	62	62	—	79	79	—	81	81
1. Appropriation for Reduction or Avoidance of Debt	—	22,201	22,201	—	21,813	21,813	—	24,429	24,429	—	25,590	25,590
2. Interest Payments (i to iv)	—	1,400	1,400	—	1,500	1,500	—	1,500	1,500	—	1,600	1,600
i) Interest on Loans from the Centre	—	20,801	20,801	—	20,313	20,313	—	22,929	22,929	—	23,990	23,990
ii) Interest on Internal Debt	—	2,969	2,969	—	3,170	3,170	—	3,542	3,542	—	3,524	3,524
of which:	—	11,124	11,124	—	12,293	12,293	—	13,323	13,323	—	13,307	13,307
(a) Interest on Market Loans	—	9,672	9,672	—	10,897	10,897	—	11,905	11,905	—	11,905	11,905
(b) Interest on NSSF	—	1,418	1,418	—	1,367	1,367	—	1,374	1,374	—	1,349	1,349
iii) Interest on Small Savings, Provident Funds, etc.	—	6,708	6,708	—	4,850	4,850	—	6,063	6,063	—	7,159	7,159
iv) Others	—	—	—	—	—	—	—	—	—	—	—	—
D. Administrative Services (i to v)	1,717	25,534	27,251	988	32,957	33,945	2,331	34,871	37,202	3,097	46,507	49,604
i) Secretariat – General Services	—	2,332	2,332	—	8,945	8,945	—	3,032	3,032	936	8,460	9,395
ii) District Administration	142	1,541	1,682	200	1,575	1,775	196	1,857	2,053	250	2,184	2,434
iii) Police	527	14,275	14,802	10	14,968	14,978	1,205	21,069	22,273	809	26,222	27,032
iv) Public Works	270	2,342	2,612	280	2,489	2,769	274	2,850	3,124	230	3,108	3,338
v) Others ++	778	5,044	5,823	498	4,980	5,479	656	6,063	6,720	872	6,533	7,404
E. Pensions	—	9,714	9,714	—	10,601	10,601	—	10,601	10,601	1,470	14,841	16,311
F. Miscellaneous General Services	—	80	80	—	73	73	—	95	95	—	97	97
of which:	—	80	80	—	73	73	—	95	95	—	97	97
Payment on account of State Lotteries	—	80	80	—	73	73	—	95	95	—	97	97
III. Grants-in-Aid and Contributions	—	—	—	—	—	—	—	—	—	—	—	—
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

NAGALAND

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	48,299	208,927	257,226	52,082	215,712	267,794	71,069	236,442	307,510	78,883	238,124	317,007
I. DEVELOPMENTAL EXPENDITURE (A + B)	47,489	90,392	137,881	51,114	90,202	141,316	69,657	97,577	167,234	77,998	97,770	175,769
A. Social Services (1 to 12)	15,579	50,116	65,695	17,341	47,764	65,105	21,256	50,693	71,948	26,073	51,587	77,661
1. Education, Sports, Art and Culture	6,272	31,709	37,981	6,819	31,603	38,422	7,814	33,542	41,356	7,309	34,295	41,604
2. Medical and Public Health	857	10,557	11,415	1,518	9,603	11,120	942	10,026	10,968	1,413	10,739	12,152
3. Family Welfare	655	147	802	1,867	495	2,362	875	525	1,400	1,218	561	1,779
4. Water Supply and Sanitation	86	2,124	2,210	127	2,430	2,556	154	2,522	2,676	80	2,697	2,777
5. Housing	400	1,486	1,886	400	333	733	453	340	793	—	370	370
6. Urban Development	1,211	44	1,255	19	—	19	130	-560	-430	100	-776	-676
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	127	—	127	1,331	—	1,331	3,226	—	3,226	1,876	—	1,876
8. Labour and Labour Welfare	414	694	1,108	295	726	1,020	268	886	1,154	475	945	1,420
9. Social Security and Welfare	2,701	1,368	4,069	2,394	770	3,164	3,726	1,083	4,809	6,694	814	7,508
10. Nutrition	2,608	15	2,624	2,370	17	2,387	3,215	17	3,231	6,537	17	6,553
11. Relief on account of Natural Calamities	—	585	585	—	416	416	—	821	821	—	429	429
12. Others*	247	1,387	1,634	202	1,373	1,575	453	1,492	1,945	371	1,497	1,868
B. Economic Services (1 to 9)	31,910	40,276	72,186	33,773	42,437	76,211	48,401	46,885	95,285	51,925	46,183	98,108
1. Agriculture and Allied Activities (i to xii)	9,285	11,260	20,545	9,672	9,960	19,633	12,265	10,439	22,704	14,357	11,043	25,400
i) Crop Husbandry	3,962	3,104	7,066	2,668	2,549	5,217	4,898	2,698	7,596	4,096	2,792	6,888
ii) Soil and Water Conservation	2,049	1,318	3,366	1,398	1,162	2,560	2,124	1,178	3,302	1,655	1,274	2,929
iii) Animal Husbandry	1,088	2,360	3,448	1,220	2,302	3,521	1,327	2,381	3,707	1,960	2,469	4,429
iv) Dairy Development	—	44	44	180	29	209	2	29	31	728	31	759
v) Fisheries	299	459	759	488	470	938	713	505	1,218	886	544	1,430
vi) Forestry and Wild Life	1,414	2,330	3,744	3,059	1,864	4,923	2,108	2,031	4,139	1,917	2,137	4,054
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	22	650	672	22	676	699	35	709	744	111	764	875
ix) Agricultural Research and Education	155	409	564	183	444	627	273	420	692	1,331	521	1,852
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	295	587	882	474	465	939	787	487	1,274	1,673	512	2,185
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	7,570	1,351	8,921	5,202	4,327	9,529	8,734	3,391	12,126	6,710	2,829	9,539
3. Special Area Programmes	2,190	1,407	3,597	3,050	262	3,312	8,649	275	8,924	8,497	292	8,789
4. Irrigation and Flood Control	5,474	821	6,295	5,020	911	5,931	7,128	961	8,089	10,587	1,042	11,629
of which:												
i) Major and Medium Irrigation	—	—	—	—	—	—	—	—	—	—	—	—
ii) Minor Irrigation	5,474	821	6,295	5,020	911	5,931	7,128	961	8,089	10,587	1,042	11,629
iii) Flood Control and Drainage	—	—	—	—	—	—	—	—	—	—	—	—
5. Energy	60	11,744	11,804	51	11,603	11,654	494	15,491	15,985	517	14,945	15,462
of which: Power	9	11,706	11,716	—	11,562	11,562	—	15,448	15,448	—	14,900	14,900
6. Industry and Minerals (i to iii)	1,457	2,500	3,957	4,397	2,425	6,822	4,828	2,609	7,437	3,312	2,751	6,063
i) Village and Small Industries	1,267	1,906	3,173	4,204	1,779	5,982	4,559	1,935	6,493	2,934	2,023	4,957
ii) Industries@	190	594	784	193	646	839	269	674	943	378	728	1,106
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
NAGALAND

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	263	9,019	9,282	80	10,746	10,826	530	11,176	11,706	140	10,553	10,693
i) Roads and Bridges	—	6,899	6,899	—	8,681	8,681	—	8,834	8,834	—	8,063	8,063
ii) Others @@	263	2,120	2,383	80	2,064	2,144	530	2,342	2,872	140	2,490	2,630
8. Science, Technology and Environment	209	41	249	733	44	777	749	46	795	775	50	825
9. General Economic Services (i to iv)	5,403	2,133	7,536	5,569	2,159	7,728	5,024	2,495	7,519	7,031	2,678	9,709
i) Secretariat – Economic Services	4,735	861	5,597	4,751	1,073	5,824	4,272	1,117	5,389	6,445	1,183	7,628
ii) Tourism	406	200	606	382	215	597	456	229	686	340	256	596
iii) Civil Supplies	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others +	262	1,071	1,333	436	871	1,307	296	1,149	1,445	246	1,239	1,485
II. NON-DEVELOPMENTAL EXPENDITURE												
(General Services) (A to F)												
A. Organs of State	810	118,535	119,345	968	125,511	126,479	1,412	138,865	140,277	885	140,354	141,239
B. Fiscal Services (i to ii)	14	3,639	3,654	50	2,558	2,608	55	3,257	3,312	63	3,384	3,447
i) Collection of Taxes and Duties	251	1,912	2,162	547	2,007	2,554	554	2,128	2,683	303	2,232	2,535
ii) Other Fiscal Services	251	1,908	2,158	547	2,003	2,550	554	2,124	2,679	303	2,228	2,531
C. Interest Payments and Servicing of Debt (1 + 2)	—	4	4	—	4	4	—	4	4	—	4	4
1. Appropriation for Reduction or Avoidance of Debt	—	28,964	28,964	—	35,001	35,001	—	35,220	35,220	—	40,129	40,129
2. Interest Payments (i to iv)	—	1,918	1,918	—	2,054	2,054	—	2,054	2,054	—	2,220	2,220
i) Interest on Loans from the Centre	—	27,046	27,046	—	32,947	32,947	—	33,166	33,166	—	37,909	37,909
ii) Interest on Internal Debt	—	672	672	—	3,092	3,092	—	3,218	3,218	—	3,090	3,090
of which:	—	22,405	22,405	—	25,755	25,755	—	25,848	25,848	—	30,519	30,519
(a) Interest on Market Loans	—	15,542	15,542	—	17,662	17,662	—	17,662	17,662	—	20,604	20,604
(b) Interest on NSSF	—	1,133	1,133	—	1,100	1,100	—	1,314	1,314	—	1,400	1,400
iii) Interest on Small Savings, Provident Funds, etc.	—	3,969	3,969	—	4,100	4,100	—	4,100	4,100	—	4,300	4,300
iv) Others	—	—	—	—	—	—	—	—	—	—	—	—
D. Administrative Services (i to v)	545	57,891	58,436	371	56,697	57,068	803	70,716	71,518	519	63,746	64,265
i) Secretariat – General Services	—	4,058	4,058	—	3,551	3,551	—	4,422	4,422	—	4,074	4,074
ii) District Administration	100	4,465	4,565	50	4,318	4,368	100	4,736	4,836	—	5,037	5,037
iii) Police	—	40,612	40,612	—	40,981	40,981	—	51,233	51,233	—	46,005	46,005
iv) Public Works	—	3,804	3,804	—	2,876	2,876	255	4,807	5,062	39	3,072	3,111
v) Others ++	445	4,952	5,397	321	4,971	5,292	448	5,517	5,965	480	5,558	6,038
E. Pensions	—	25,973	25,973	—	29,095	29,095	—	27,373	27,373	—	30,693	30,693
F. Miscellaneous General Services	—	156	156	—	153	153	—	171	171	—	171	171
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Payment on account of State Lotteries	—	98	98	—	106	106	—	111	111	—	116	116
III. Grants-in-Aid and Contributions	—	—	—	—	—	—	—	—	—	—	—	—
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

ORISSA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	408,908	1,363,419	1,772,327	536,770	1,733,885	2,270,655	611,155	1,993,814	2,604,969	632,386	2,259,531	2,891,917
I. DEVELOPMENTAL EXPENDITURE (A + B)	405,828	608,688	1,014,516	530,619	692,447	1,223,067	604,719	1,020,911	1,625,631	623,579	1,095,270	1,718,850
A. Social Services (1 to 12)	231,782	409,869	641,651	282,811	483,541	766,351	310,063	715,478	1,025,541	383,775	739,637	1,123,412
1. Education, Sports, Art and Culture	68,173	257,849	326,022	106,465	289,021	395,486	108,269	391,619	499,887	103,080	488,641	591,721
2. Medical and Public Health	9,980	51,557	61,537	22,231	65,538	87,770	19,593	86,046	105,640	18,882	99,751	118,633
3. Family Welfare	9,969	1,115	11,085	13,330	1,457	14,787	13,419	2,056	15,475	40,605	2,448	43,054
4. Water Supply and Sanitation	24,312	11,099	35,411	12,351	10,941	23,292	13,881	13,608	27,489	16,852	16,383	33,235
5. Housing	1,307	12,934	14,241	15	14,328	14,343	15	14,724	14,739	11	15,416	15,427
6. Urban Development	19,848	2,369	22,217	12,347	2,576	14,923	12,879	3,072	15,951	29,225	2,887	32,112
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	31,381	17,295	48,676	34,001	18,832	52,833	38,989	24,630	63,619	41,590	35,191	76,782
8. Labour and Labour Welfare	2,631	2,786	5,417	742	2,973	3,715	4,683	4,102	8,785	7,228	4,837	12,066
9. Social Security and Welfare	40,985	24,646	65,631	56,847	25,470	82,317	70,091	26,394	96,485	84,840	27,775	112,615
10. Nutrition	21,438	120	21,558	21,961	162	22,123	26,461	223	26,685	38,926	278	39,204
11. Relief on account of Natural Calamities	493	24,063	24,555	1,250	47,897	49,147	100	143,266	143,366	1,000	39,586	40,586
12. Others*	1,265	4,035	5,300	1,270	4,345	5,615	1,882	5,738	7,420	1,536	6,442	7,978
B. Economic Services (1 to 9)	174,046	198,819	372,865	247,809	208,907	456,715	294,657	305,433	600,090	239,804	355,634	595,438
1. Agriculture and Allied Activities (i to xii)	38,456	50,577	89,033	60,115	55,336	115,451	69,397	124,541	193,938	70,419	167,754	238,174
i) Crop Husbandry	13,652	14,187	27,839	24,257	15,398	39,654	31,342	20,962	52,304	35,079	23,779	58,858
ii) Soil and Water Conservation	4,021	3,315	7,336	3,130	3,553	6,683	3,184	4,914	8,098	5,280	5,863	11,143
iii) Animal Husbandry	1,791	9,179	10,969	2,997	10,065	13,062	4,336	14,296	18,632	1,814	16,654	18,468
iv) Dairy Development	124	39	163	669	41	709	669	57	725	418	68	486
v) Fisheries	722	2,055	2,777	3,042	2,236	5,278	3,283	3,228	6,511	2,283	3,666	5,949
vi) Forestry and Wild Life	11,346	10,137	21,484	16,964	11,944	28,908	17,362	16,217	33,579	17,605	17,837	35,442
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	1,787	4,498	6,286	3,526	4,633	8,159	3,528	54,982	58,510	741	86,665	87,406
ix) Agricultural Research and Education	389	3,030	3,419	390	3,015	3,405	478	3,602	4,079	1,390	5,716	7,106
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	4,526	3,921	8,448	5,028	4,194	9,222	5,104	5,907	11,011	5,481	7,080	12,561
xii) Other Agricultural Programmes	97	216	313	113	256	369	111	377	488	328	427	755
2. Rural Development	56,689	29,424	86,113	77,912	31,071	108,983	95,904	36,292	132,196	78,912	39,213	118,124
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	13,908	31,492	45,401	12,406	31,123	43,528	17,264	46,019	63,283	15,978	42,304	58,282
of which:												
i) Major and Medium Irrigation	200	16,948	17,148	140	18,800	18,940	490	24,393	24,883	440	24,944	25,384
ii) Minor Irrigation	10,640	6,679	17,319	8,357	6,600	14,957	12,606	8,876	21,483	12,143	10,038	22,181
iii) Flood Control and Drainage	—	7,407	7,407	—	5,200	5,200	—	12,118	12,118	—	6,649	6,649
5. Energy	18,544	454	18,998	22,477	431	22,908	29,168	658	29,826	9,025	619	9,643
of which: Power	17,873	437	18,310	20,120	404	20,524	27,102	631	27,733	8,325	592	8,916
6. Industry and Minerals (i to iii)	7,764	5,423	13,187	12,433	5,701	18,134	12,246	7,961	20,206	10,754	9,418	20,172
i) Village and Small Industries	4,548	3,659	8,207	7,708	3,900	11,607	7,889	5,434	13,324	5,681	6,402	12,083
ii) Industries@	3,126	1,614	4,740	3,698	1,802	5,500	3,530	2,527	6,056	5,072	3,016	8,088
iii) Others**	90	150	240	1,027	—	1,027	827	—	827	1	—	1

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

ORISSA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	2	75,431	75,433	11,873	78,730	90,603	22,373	80,934	103,307	6,060	85,761	91,821
i) Roads and Bridges	—	74,970	74,970	11,825	78,190	90,015	21,825	80,271	102,096	6,000	85,071	91,071
ii) Others @@	2	461	463	48	540	588	548	663	1,211	60	690	750
8. Science, Technology and Environment	1,516	328	1,844	3,269	388	3,657	3,061	399	3,460	3,171	400	3,572
9. General Economic Services (i to iv)	37,167	5,689	42,856	47,325	6,127	53,452	45,243	8,629	53,873	45,485	10,165	55,650
i) Secretariat – Economic Services	36,775	3,834	40,609	46,346	4,122	50,468	44,386	5,822	50,208	44,433	6,854	51,287
ii) Tourism	275	443	718	465	427	892	465	584	1,049	795	693	1,488
iii) Civil Supplies	10	190	200	74	230	304	77	324	401	14	366	380
iv) Others +	107	1,222	1,328	440	1,348	1,788	315	1,899	2,214	243	2,252	2,495
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	3,080	719,641	722,721	6,150	1,003,738	1,009,888	6,435	933,344	939,779	8,807	1,126,404	1,135,211
A. Organs of State	302	11,678	11,980	362	16,030	16,392	404	21,347	21,751	721	23,962	24,683
B. Fiscal Services (i to ii)	2,018	20,971	22,989	3,882	24,804	28,686	4,172	33,525	37,698	5,268	38,645	43,913
i) Collection of Taxes and Duties	2,018	20,715	22,733	3,882	24,466	28,348	4,172	33,110	37,282	5,268	38,178	43,446
ii) Other Fiscal Services	—	256	256	—	338	338	—	416	416	—	467	467
C. Interest Payments and Servicing of Debt (1 + 2)	—	386,956	386,956	—	461,237	461,237	—	431,237	431,237	—	459,267	459,267
1. Appropriation for Reduction or Avoidance of Debt	—	70,007	70,007	—	30,007	30,007	—	7	7	—	7	7
2. Interest Payments (i to iv)	—	316,948	316,948	—	431,230	431,230	—	431,230	431,230	—	459,260	459,260
i) Interest on Loans from the Centre	—	65,560	65,560	—	126,932	126,932	—	126,932	126,932	—	155,475	155,475
ii) Interest on Internal Debt	—	165,485	165,485	—	229,171	229,171	—	229,171	229,171	—	168,588	168,588
of which:												
(a) Interest on Market Loans	—	73,973	73,973	—	64,773	64,773	—	64,773	64,773	—	66,505	66,505
(b) Interest on NSSF	—	70,686	70,686	—	143,005	143,005	—	143,005	143,005	—	78,743	78,743
iii) Interest on Small Savings, Provident Funds, etc.	—	85,897	85,897	—	75,120	75,120	—	75,120	75,120	—	135,192	135,192
iv) Others	—	6	6	—	6	6	—	6	6	—	5	5
D. Administrative Services (i to v)	760	110,452	111,212	1,906	214,084	215,989	1,859	166,652	168,511	2,818	204,220	207,039
i) Secretariat – General Services	109	6,140	6,249	455	96,413	96,868	601	8,926	9,527	297	24,310	24,607
ii) District Administration	214	5,925	6,139	—	5,923	5,923	—	8,230	8,230	—	9,560	9,560
iii) Police	—	59,627	59,627	—	68,525	68,525	—	95,198	95,198	412	111,760	112,172
iv) Public Works	56	19,745	19,801	10	21,968	21,978	10	27,017	27,027	10	25,150	25,160
v) Others ++	381	19,015	19,396	1,441	21,255	22,696	1,248	27,281	28,528	2,100	33,440	35,540
E. Pensions	—	180,136	180,136	—	279,565	279,565	—	279,565	279,565	—	399,090	399,090
F. Miscellaneous General Services	—	9,448	9,448	—	8,018	8,018	—	1,018	1,018	—	1,219	1,219
of which:												
Payment on account of State Lotteries	—	—	—	—	—	—	—	—	—	—	—	—
III. Grants-in-Aid and Contributions	—	35,090	35,090	—	37,700	37,700	—	39,559	39,559	—	37,857	37,857
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	35,090	35,090	—	37,700	37,700	—	39,559	39,559	—	37,857	37,857

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
PUNJAB

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	116,354	2,189,732	2,306,086	220,207	2,305,912	2,526,119	215,080	2,458,025	2,673,106	223,261	2,807,364	3,030,626
I. DEVELOPMENTAL EXPENDITURE (A + B)	115,782	865,435	981,217	217,311	886,993	1,104,304	213,630	973,616	1,187,246	220,157	1,046,936	1,267,093
A. Social Services (1 to 12)	21,500	411,858	433,358	123,877	462,427	586,304	150,427	489,045	639,472	159,980	552,054	712,034
1. Education, Sports, Art and Culture	7,304	260,095	267,399	38,565	278,640	317,204	47,981	286,171	334,152	57,165	340,052	397,217
2. Medical and Public Health	617	67,738	68,355	3,962	76,048	80,010	15,620	77,738	93,359	5,424	83,173	88,597
3. Family Welfare	5,581	1,711	7,292	7,250	1,985	9,235	6,230	2,074	8,304	7,650	2,279	9,929
4. Water Supply and Sanitation	—	28,968	28,968	—	23,716	23,716	—	25,373	25,373	2	26,340	26,342
5. Housing	—	—	—	—	—	—	—	—	—	—	—	—
6. Urban Development	—	1,744	1,744	—	4,966	4,966	—	4,522	4,522	—	4,953	4,953
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	654	5,158	5,813	14,420	7,339	21,759	17,913	7,292	25,205	20,751	7,467	28,217
8. Labour and Welfare	33	6,753	6,786	5,329	7,697	13,026	391	7,744	8,136	2,761	8,426	11,187
9. Social Security and Welfare	6,816	12,166	18,982	52,734	13,353	66,087	60,442	24,621	85,063	64,419	28,540	92,958
10. Nutrition	—	—	—	—	—	—	—	—	—	—	—	—
11. Relief on account of Natural Calamities	—	24,903	24,903	—	45,808	45,808	—	50,511	50,511	—	47,498	47,498
12. Others*	494	2,622	3,116	1,618	2,876	4,494	1,848	2,999	4,847	1,810	3,327	5,137
B. Economic Services (1 to 9)	94,282	453,577	547,860	93,433	424,567	518,000	63,203	484,571	547,774	60,177	494,882	555,059
1. Agriculture and Allied Activities (i to xii)	19,950	46,265	66,215	44,406	50,160	94,566	34,909	51,556	86,466	37,117	53,354	90,472
i) Crop Husbandry	10,692	7,696	18,388	26,262	8,900	35,162	20,872	8,939	29,830	17,989	9,762	27,751
ii) Soil and Water Conservation	540	3,450	3,990	1,652	3,548	5,199	2,352	3,433	5,785	4,849	3,576	8,426
iii) Animal Husbandry	1,953	13,088	15,042	4,297	14,466	18,763	2,815	14,508	17,324	3,547	15,893	19,440
iv) Dairy Development	1,290	572	1,862	3,949	637	4,586	2,520	618	3,138	2,724	652	3,376
v) Fisheries	113	760	873	887	861	1,748	600	831	1,432	1,172	862	2,034
vi) Forestry and Wild Life	3,063	2,691	5,754	5,620	3,364	8,984	4,241	3,815	8,056	5,797	3,723	9,520
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
ix) Agricultural Research and Education	2,300	12,590	14,890	700	12,603	13,303	700	13,604	14,304	500	12,613	13,113
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	—	5,081	5,081	1,038	5,418	6,456	809	5,422	6,231	538	5,873	6,411
xii) Other Agricultural Programmes	—	336	336	1	365	366	—	366	366	1	400	401
2. Rural Development	797	5,771	6,568	33,848	7,499	41,347	13,739	7,690	21,429	2,520	8,356	10,877
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	—	56,767	56,767	—	68,415	68,415	—	69,201	69,201	—	75,004	75,004
of which:												
i) Major and Medium Irrigation	—	46,463	46,463	—	56,474	56,474	—	56,699	56,699	—	61,733	61,733
ii) Minor Irrigation	—	4,813	4,813	—	5,483	5,483	—	6,559	6,559	—	6,762	6,762
iii) Flood Control and Drainage	—	5,491	5,491	—	5,808	5,808	—	5,943	5,943	—	6,510	6,510
5. Energy	—	285,106	285,106	—	200,464	200,464	—	260,638	260,638	—	260,501	260,501
of which: Power	—	285,053	285,053	—	200,394	200,394	—	260,567	260,567	—	260,424	260,424
6. Industry and Minerals (i to iii)	130	12,705	12,835	303	13,124	13,427	404	13,241	13,645	575	13,341	13,916
i) Village and Small Industries	130	2,510	2,640	303	2,911	3,213	404	3,027	3,431	575	3,116	3,691
ii) Industries@	—	10,195	10,195	—	10,214	10,214	—	10,214	10,214	—	10,225	10,225
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
PUNJAB

(Rs. lakh)

Item	2007-08 (Accounts)				2008-09 (Budget Estimates)				2008-09 (Revised Estimates)				2009-10 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	
1																
7. Transport and Communications (i + ii)																
i) Roads and Bridges	—	36,364	36,364	4	—	46,958	46,958	7	—	44,513	44,513	9	—	45,941	45,941	13
ii) Others @@	—	14,303	14,303		—	23,626	23,626		—	23,762	23,762		—	23,628	23,628	
8. Science, Technology and Environment	—	22,061	22,061		—	23,332	23,332		—	20,751	20,751		—	22,313	22,313	
9. General Economic Services (i to iv)	1,304	94	1,398		3,061	99	3,160		1,162	99	1,261		1,360	118	1,478	
i) Secretariat – Economic Services	72,102	10,504	82,606		11,815	37,847	49,662		12,989	37,633	50,622		18,605	38,266	56,870	
ii) Tourism	72,065	611	72,677		11,416	734	12,150		12,345	740	13,085		18,203	833	19,035	
iii) Civil Supplies	10	72	82		100	73	173		340	107	447		145	120	265	
iv) Others +	25	8,635	8,660		276	35,713	35,989		292	35,456	35,748		235	35,896	36,131	
	2	1,185	1,187		23	1,327	1,350		13	1,329	1,342		22	1,417	1,439	
II. NON-DEVELOPMENTAL EXPENDITURE																
(General services) (A to F)																
A. Organs of State	572	1,288,618	1,289,190		2,896	1,337,094	1,339,990		1,450	1,398,280	1,399,731		3,105	1,667,578	1,670,683	
B. Fiscal Services (i to ii)	124	18,386	18,510		180	20,609	20,789		130	24,205	24,335		120	26,485	26,605	
i) Collection of Taxes and Duties	350	21,340	21,689		1,758	23,327	25,085		758	23,439	24,197		1,963	25,098	27,060	
ii) Other Fiscal Services	350	17,507	17,857		1,758	21,727	23,485		758	22,124	22,881		1,963	23,687	25,650	
C. Interest Payments and Servicing of Debt (1 + 2)	—	3,832	3,832		—	1,600	1,600		—	1,316	1,316		—	1,410	1,410	
1. Appropriation for Reduction or Avoidance of Debt	—	452,692	452,692		—	481,787	481,787		—	485,608	485,608		—	534,864	534,864	
2. Interest Payments (i to iv)	—	452,692	452,692		—	481,787	481,787		—	485,608	485,608		—	534,864	534,864	
i) Interest on Loans from the Centre	—	4,659	4,659		—	4,470	4,470		—	4,553	4,553		—	4,414	4,414	
ii) Interest on Internal Debt	—	363,105	363,105		—	379,087	379,087		—	390,305	390,305		—	435,425	435,425	
of which:																
(a) Interest on Market Loans	—	85,105	85,105		—	116,052	116,052		—	114,086	114,086		—	162,500	162,500	
(b) Interest on NSSF	—	214,102	214,102		—	203,455	203,455		—	217,303	217,303		—	219,032	219,032	
iii) Interest on Small Savings, Provident Funds, etc.	—	64,207	64,207		—	72,807	72,807		—	66,800	66,800		—	65,201	65,201	
iv) Others	—	20,721	20,721		—	25,424	25,424		—	23,950	23,950		—	29,823	29,823	
D. Administrative Services (i to v)	99	206,075	206,174		958	235,500	236,458		563	246,918	247,481		1,022	347,871	348,893	
i) Secretariat – General Services	4	6,780	6,784		630	8,364	8,994		252	8,725	8,977		482	10,116	10,598	
ii) District Administration	—	11,505	11,505		—	13,092	13,092		—	16,876	16,876		—	13,823	13,823	
iii) Police	—	142,442	142,442		—	157,593	157,593		86	164,955	165,040		2	184,876	184,876	
iv) Public Works	—	21,212	21,212		—	28,595	28,595		—	28,899	28,899		—	29,637	29,637	
v) Others ++	95	24,137	24,232		328	27,857	28,185		224	27,464	27,688		538	109,419	109,956	
E. Pensions	—	243,259	243,259		—	211,198	211,198		—	253,426	253,426		—	365,076	365,076	
F. Miscellaneous General Services	—	346,865	346,865		—	364,673	364,673		—	364,684	364,684		—	368,184	368,184	
of which:																
Payment on account of State Lotteries	—	346,617	346,617		—	364,461	364,461		—	364,461	364,461		—	367,231	367,231	
III. Grants-in-Aid and Contributions	—	35,679	35,679		—	81,824	81,824		—	86,129	86,129		—	92,850	92,850	
of which:																
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	35,679	35,679		—	81,824	81,824		—	86,129	86,129		—	92,850	92,850	

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

RAJASTHAN

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	513,367	2,399,398	2,912,765	628,553	2,551,758	3,180,311	606,567	2,860,053	3,466,620	654,043	3,313,618	3,967,661
I. DEVELOPMENTAL EXPENDITURE (A + B)	499,107	1,319,774	1,818,882	612,491	1,340,686	1,953,177	594,845	1,525,358	2,120,003	650,845	1,787,302	2,438,147
A. Social Services (1 to 12)	191,912	828,089	1,020,002	259,116	964,803	1,223,919	274,685	1,108,549	1,383,234	301,373	1,331,030	1,632,403
1. Education, Sports, Art and Culture	59,485	482,830	542,315	95,816	580,480	676,296	85,547	661,752	747,299	96,763	816,594	913,357
2. Medical and Public Health	19,206	98,663	117,869	35,545	120,336	155,880	24,233	143,136	167,369	31,661	180,904	212,564
3. Family Welfare	22,470	2,608	25,078	27,490	1,401	28,890	32,156	1,705	33,861	39,987	2,108	42,095
4. Water Supply and Sanitation	1,256	93,085	94,341	87	94,474	94,561	108	118,569	118,678	134	132,537	132,670
5. Housing	—	2,651	2,651	—	2,751	2,751	—	3,164	3,164	—	3,820	3,820
6. Urban Development	12,483	65,172	77,655	15,468	73,345	88,813	21,220	73,504	94,724	17,215	80,543	97,757
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	26,593	4,800	31,393	25,549	5,295	30,845	44,082	6,053	50,134	33,867	7,148	41,015
8. Labour and Welfare	903	5,139	6,042	1,852	6,200	8,052	2,017	7,348	9,364	1,568	9,089	10,657
9. Social Security and Welfare	13,249	30,113	43,362	12,246	28,388	40,634	15,617	36,512	52,129	14,156	41,524	55,681
10. Nutrition	36,174	144	36,318	44,850	167	45,017	49,462	211	49,673	66,023	262	66,285
11. Relief on account of Natural Calamities	—	39,160	39,160	—	48,416	48,416	—	50,208	50,208	—	51,546	51,546
12. Others*	93	3,725	3,817	213	3,550	3,763	243	6,388	6,631	—	4,956	4,956
B. Economic Services (1 to 9)	307,195	491,685	798,880	353,375	375,882	729,258	319,960	416,809	736,769	349,472	456,272	805,744
1. Agriculture and Allied Activities (i to xii)	38,011	56,551	94,562	52,389	67,502	119,891	52,983	81,505	134,489	64,982	99,122	164,104
i) Crop Husbandry	28,251	13,947	42,198	35,640	16,292	51,932	40,841	19,195	60,037	49,360	23,630	72,990
ii) Soil and Water Conservation	1,289	1,853	3,141	3,015	1,783	4,799	2,839	2,414	5,253	4,207	2,113	6,320
iii) Animal Husbandry	2,740	14,433	17,172	5,116	18,095	23,211	2,552	21,188	23,740	2,684	27,612	30,296
iv) Dairy Development	357	—	357	200	—	200	—	—	—	—	—	—
v) Fisheries	66	806	872	92	945	1,037	77	1,108	1,185	127	1,441	1,568
vi) Forestry and Wild Life	3,071	17,060	20,131	2,390	21,079	23,468	3,604	26,963	30,567	4,566	34,007	38,573
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	65	—	65	92	—	92	56	—	56	—	—	—
ix) Agricultural Research and Education	800	5,311	6,110	777	5,449	6,226	777	5,452	6,229	827	5,449	6,276
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	1,374	2,810	4,183	4,517	3,466	7,983	1,887	4,705	6,592	3,211	4,270	7,481
xii) Other Agricultural Programmes	—	332	332	550	393	943	350	479	829	—	600	600
2. Rural Development	109,838	33,708	143,547	189,311	47,265	236,576	156,116	62,942	219,058	198,230	60,154	258,384
3. Special Area Programmes	19	—	19	33	—	33	33	—	33	45	—	45
4. Irrigation and Flood Control	1,748	103,390	105,138	3,574	108,074	111,648	2,701	114,281	116,982	2,999	121,678	124,677
of which:												
i) Major and Medium Irrigation	831	92,063	92,894	1,210	97,827	99,038	1,116	101,921	103,037	1,287	109,681	110,968
ii) Minor Irrigation	25	7,560	7,585	1,385	8,052	9,437	405	9,999	10,404	775	11,816	12,591
iii) Flood Control and Drainage	—	—	—	—	—	—	—	—	—	—	—	—
5. Energy	58,811	247,570	306,381	50,351	96,735	147,086	40,087	98,268	138,355	40,302	106,947	147,249
of which: Power	58,750	247,570	306,320	50,255	96,735	146,990	40,000	98,268	138,268	40,187	106,947	147,134
6. Industry and Minerals (i to iii)	3,080	7,318	10,398	2,905	7,793	10,697	2,443	10,002	12,444	3,009	11,728	14,737
i) Village and Small Industries	1,461	1,355	2,816	1,668	1,332	3,000	1,769	1,599	3,368	2,129	1,425	3,554
ii) Industries@	1,618	5,963	7,582	1,237	6,460	7,697	674	8,402	9,076	881	10,302	11,183
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
RAJASTHAN

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	29,022	36,823	65,845	35,000	41,090	76,090	38,000	41,207	79,207	33,205	46,445	79,650
i) Roads and Bridges	29,022	35,597	64,619	35,000	41,080	76,080	38,000	40,015	78,015	33,195	43,945	77,140
ii) Others @@	—	1,226	1,226	—	10	10	—	1,193	1,193	10	2,500	2,510
8. Science, Technology and Environment	325	287	612	398	333	732	349	423	772	486	516	1,002
9. General Economic Services (i to iv)	66,341	6,037	72,379	19,414	7,091	26,505	27,248	8,182	35,430	6,214	9,683	15,897
i) Secretariat – Economic Services	60,685	987	61,672	14,304	1,238	15,542	22,193	1,536	23,729	629	1,889	2,518
ii) Tourism	1,956	304	2,259	1,755	360	2,115	1,735	426	2,161	1,900	524	2,424
iii) Civil Supplies	784	3,401	4,185	795	3,970	4,765	743	4,293	5,037	750	4,901	5,651
iv) Others +	2,917	1,345	4,263	2,561	1,522	4,083	2,576	1,927	4,502	2,935	2,370	5,305
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	14,259	1,077,969	1,092,228	16,062	1,209,901	1,225,963	11,922	1,332,080	1,344,002	3,198	1,525,201	1,528,398
A. Organs of State	1,288	23,237	24,525	1,952	29,480	31,432	1,801	38,035	39,835	1,836	45,613	47,450
B. Fiscal Services (i to ii)	10,458	41,973	52,431	13,802	49,825	63,627	6,925	59,714	66,639	1,201	70,294	71,495
i) Collection of Taxes and Duties	10,458	41,474	51,931	13,802	49,626	63,428	6,925	59,354	66,279	1,201	70,092	71,293
ii) Other Fiscal Services	—	500	500	—	199	199	—	360	360	—	202	202
C. Interest Payments and Servicing of Debt (1 + 2)	—	594,300	594,300	—	644,052	644,052	—	624,156	624,156	—	675,419	675,419
1. Appropriation for Reduction or Avoidance of Debt	—	—	—	—	—	—	—	—	—	—	—	—
2. Interest Payments (i to iv)	—	594,300	594,300	—	644,052	644,052	—	624,156	624,156	—	675,419	675,419
i) Interest on Loans from the Centre	—	61,319	61,319	—	63,595	63,595	—	62,153	62,153	—	62,775	62,775
ii) Interest on Internal Debt	—	403,103	403,103	—	435,590	435,590	—	419,013	419,013	—	474,884	474,884
of which:												
(a) Interest on Market Loans	—	138,354	138,354	—	176,982	176,982	—	160,171	160,171	—	218,214	218,214
(b) Interest on NSSF	—	246,880	246,880	—	239,265	239,265	—	239,265	239,265	—	234,645	234,645
iii) Interest on Small Savings, Provident Funds, etc.	—	126,366	126,366	—	140,337	140,337	—	138,570	138,570	—	150,318	150,318
iv) Others	—	3,512	3,512	—	4,531	4,531	—	4,420	4,420	—	12,558	12,558
D. Administrative Services (i to v)	2,514	160,469	162,982	308	184,804	185,112	3,196	227,303	230,500	161	276,168	276,328
i) Secretariat – General Services	7	5,870	5,877	160	7,221	7,381	2	9,147	9,149	5	10,875	10,880
ii) District Administration	—	14,560	14,560	—	17,003	17,003	—	20,970	20,970	—	27,302	27,302
iii) Police	2,086	103,658	105,744	45	121,551	121,595	2,930	146,991	149,921	59	182,689	182,748
iv) Public Works	91	14,414	14,505	100	15,164	15,264	—	19,698	19,698	25	19,323	19,348
v) Others ++	329	21,969	22,298	3	23,866	23,869	264	30,498	30,762	72	35,978	36,051
E. Pensions	—	256,420	256,420	—	300,081	300,081	—	381,053	381,053	—	455,440	455,440
F. Miscellaneous General Services	—	1,569	1,569	—	1,659	1,659	—	1,820	1,820	—	2,267	2,267
of which:												
Payment on account of State Lotteries	—	—	—	—	—	—	—	—	—	—	—	—
III. Grants-in-Aid and Contributions	—	1,655	1,655	—	1,172	1,172	—	2,615	2,615	—	1,115	1,115
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	1,655	1,655	—	1,172	1,172	—	2,615	2,615	—	1,115	1,115

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

SIKKIM

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	41,977	192,879	234,856	56,384	167,292	223,675	60,004	178,071	238,075	58,108	198,607	256,715
I. DEVELOPMENTAL EXPENDITURE (A + B)	40,088	35,792	75,880	55,458	36,835	92,293	58,707	42,714	101,421	56,302	52,007	108,309
A. Social Services (1 to 12)	20,734	23,089	43,823	24,992	23,492	48,484	27,540	27,225	54,765	28,340	33,583	61,923
1. Education, Sports, Art and Culture	10,337	13,567	23,903	12,715	14,611	27,326	13,029	16,248	29,278	14,022	21,427	35,449
2. Medical and Public Health	2,758	3,736	6,495	3,237	3,984	7,222	3,103	4,561	7,664	3,424	5,583	9,007
3. Family Welfare	606	—	606	621	—	621	697	—	697	933	—	933
4. Water Supply and Sanitation	1,207	568	1,775	1,610	608	2,218	1,713	647	2,360	1,254	819	2,073
5. Housing	1,475	304	1,779	941	536	1,477	2,400	936	3,336	1,042	431	1,474
6. Urban Development	306	300	606	885	323	1,208	1,331	578	1,909	838	531	1,369
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,089	279	1,369	1,331	281	1,612	1,518	327	1,845	2,045	361	2,405
8. Labour and Labour Welfare	135	93	228	148	100	247	210	100	309	168	148	316
9. Social Security and Welfare	1,602	290	1,892	2,036	372	2,407	2,168	490	2,657	2,649	421	3,070
10. Nutrition	493	47	539	920	48	967	820	48	867	1,495	55	1,551
11. Relief on account of Natural Calamities	228	3,220	3,449	—	1,925	1,925	1	2,045	2,046	—	2,700	2,700
12. Others*	498	686	1,184	550	704	1,254	550	1,246	1,796	469	1,107	1,576
B. Economic Services (1 to 9)	19,353	12,703	32,056	30,466	13,343	43,809	31,167	15,489	46,555	27,962	18,424	46,386
1. Agriculture and Allied Activities (i to xii)	7,991	5,453	13,444	11,396	5,625	17,021	12,171	6,263	18,434	8,694	7,787	16,481
i) Crop Husbandry	1,787	1,268	3,055	2,838	1,276	4,114	3,336	1,410	4,747	1,805	2,074	3,879
ii) Soil and Water Conservation	164	296	460	145	308	453	157	318	475	136	884	1,020
iii) Animal Husbandry	1,148	737	1,885	1,610	777	2,388	1,728	861	2,590	1,223	1,200	2,423
iv) Dairy Development	160	20	180	685	29	714	685	29	714	149	26	175
v) Fisheries	66	170	236	163	175	338	163	180	343	54	197	251
vi) Forestry and Wild Life	1,539	1,273	2,812	1,535	1,327	2,862	1,630	1,451	3,081	1,562	1,434	2,996
vii) Plantations	—	294	294	—	282	282	—	313	313	—	304	304
viii) Food Storage and Warehousing	190	1,028	1,218	236	1,033	1,268	229	1,033	1,263	186	1,077	1,263
ix) Agricultural Research and Education	34	—	34	25	—	25	25	—	25	24	—	24
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	357	366	723	400	418	818	308	418	726	394	591	985
xii) Other Agricultural Programmes	2,546	—	2,546	3,759	—	3,759	3,909	250	4,159	3,161	—	3,161
2. Rural Development	3,529	325	3,854	4,081	334	4,414	4,359	389	4,748	4,583	652	5,235
3. Special Area Programmes	142	—	142	150	—	150	154	—	154	150	—	150
4. Irrigation and Flood Control	1,221	131	1,352	5,934	148	6,082	5,984	198	6,182	4,901	186	5,087
of which:												
i) Major and Medium Irrigation	—	—	—	—	—	—	—	—	—	—	—	—
ii) Minor Irrigation	609	124	733	944	141	1,085	945	191	1,136	4,595	178	4,773
iii) Flood Control and Drainage	607	7	614	4,945	7	4,952	4,995	7	5,002	261	7	268
5. Energy	1,799	2,010	3,809	2,454	2,266	4,720	2,602	2,448	5,050	2,643	2,844	5,487
of which: Power	1,717	2,010	3,727	2,396	2,266	4,662	2,544	2,448	4,992	2,566	2,844	5,410
6. Industry and Minerals (i to iii)	1,451	446	1,897	1,574	456	2,029	1,845	525	2,370	1,597	726	2,323
i) Village and Small Industries	866	345	1,211	1,008	353	1,361	1,045	422	1,467	1,014	552	1,566
ii) Industries@	585	101	686	566	103	669	800	103	903	583	174	757
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
SIKKIM

(Rs. lakh)

Item	2007-08 (Accounts)				2008-09 (Budget Estimates)				2008-09 (Revised Estimates)				2009-10 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1																
7. Transport and Communications (i + ii)	1,480	4,040	5,520		1,996	4,209	6,205		2,137	5,111	7,248		1,752	5,749	7,501	
i) Roads and Bridges	1,240	2,440	3,680		1,888	2,531	4,419		2,012	3,203	5,215		1,602	3,467	5,070	
ii) Others @@	240	1,600	1,840		108	1,678	1,786		125	1,908	2,033		149	2,281	2,431	
8. Science, Technology and Environment	304	-	304		318	-	318		342	-	342		291	-	291	
9. General Economic Services (I to IV)	1,436	298	1,734		2,564	305	2,870		1,573	555	2,128		3,351	480	3,831	
i) Secretariat - Economic Services	354	25	379		1,537	22	1,559		439	22	461		1,881	60	1,941	
ii) Tourism	629	161	790		502	163	665		564	350	914		440	284	724	
iii) Civil Supplies	94	20	114		65	28	93		107	28	135		566	27	593	
iv) Others +	359	92	451		460	93	553		463	155	618		464	109	573	
II. NON-DEVELOPMENTAL EXPENDITURE																
(General Services) (A to F)																
A. Organs of State	1,889	157,087	158,977		926	130,457	131,382		1,298	135,357	136,655		1,806	146,600	148,406	
B. Fiscal Services (I to II)	-	2,496	2,496		-	2,480	2,480		-	2,885	2,885		-	3,802	3,802	
i) Collection of Taxes and Duties	18	2,511	2,529		24	1,972	1,996		24	2,480	2,504		12	2,662	2,674	
ii) Other Fiscal Services	-	-	-		-	-	-		-	-	-		-	-	-	
C. Interest Payments and Servicing of Debt (1 + 2)	-	12,947	12,947		-	14,647	14,647		-	15,246	15,246		-	18,150	18,150	
1. Appropriation for Reduction or Avoidance of Debt	-	1,173	1,173		-	1,173	1,173		-	1,173	1,173		-	1,200	1,200	
2. Interest Payments (i to iv)	-	11,774	11,774		-	13,474	13,474		-	14,073	14,073		-	16,950	16,950	
i) Interest on Loans from the Centre	-	2,387	2,387		-	2,416	2,416		-	2,416	2,416		-	2,157	2,157	
ii) Interest on Internal Debt	-	7,098	7,098		-	8,551	8,551		-	9,150	9,150		-	11,964	11,964	
of which:																
(a) Interest on Market Loans	-	4,998	4,998		-	6,220	6,220		-	6,819	6,819		-	9,735	9,735	
(b) Interest on NSSF	-	1,147	1,147		-	1,300	1,300		-	1,300	1,300		-	1,109	1,109	
iii) Interest on Small Savings, Provident Funds, etc.	-	2,289	2,289		-	2,507	2,507		-	2,507	2,507		-	2,830	2,830	
iv) Others	-	-	-		-	-	-		-	-	-		-	-	-	
D. Administrative Services (i to v)	952	13,492	14,444		902	13,955	14,857		1,274	17,080	18,354		1,794	19,244	21,038	
i) Secretariat - General Services	24	1,272	1,296		23	1,211	1,234		26	1,351	1,377		20	1,973	1,993	
ii) District Administration	-	451	451		-	485	485		-	538	538		-	519	519	
iii) Police	101	7,305	7,406		13	7,792	7,805		379	8,496	8,875		418	11,804	12,222	
iv) Public Works	153	2,094	2,247		222	1,957	2,179		222	2,521	2,743		241	2,114	2,355	
v) Others ++	674	2,370	3,044		644	2,511	3,155		647	4,174	4,821		1,115	2,834	3,949	
E. Pensions	-	5,019	5,019		-	5,553	5,553		-	5,818	5,818		-	10,890	10,890	
F. Miscellaneous General Services	919	120,622	121,542		-	91,848	91,848		-	91,848	91,848		-	91,852	91,852	
of which:																
Payment on account of State Lotteries	-	120,171	120,171		-	91,336	91,336		-	91,336	91,336		-	91,341	91,341	
III. Grants-in-Aid and Contributions	-	-	-		-	-	-		-	-	-		-	-	-	
of which:																
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-		-	-	-		-	-	-		-	-	-	

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
TAMIL NADU

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	829,711	3,467,790	4,297,501	1,030,309	4,111,847	5,142,156	1,039,353	4,500,903	5,540,256	1,095,664	4,833,865	5,929,528
I. DEVELOPMENTAL EXPENDITURE (A + B)	797,128	1,552,565	2,349,693	998,427	1,860,343	2,858,770	1,006,595	2,184,969	3,191,564	1,063,544	2,169,551	3,233,095
A. Social Services (1 to 12)	672,417	900,145	1,572,563	802,481	1,158,981	1,961,462	821,188	1,386,806	2,207,995	841,988	1,340,082	2,182,070
1. Education, Sports, Art and Culture	57,784	626,791	684,575	78,971	840,669	919,640	61,238	869,939	931,177	86,439	976,769	1,063,207
2. Medical and Public Health	11,020	133,203	144,223	15,515	179,209	194,725	22,646	181,818	204,464	31,624	217,919	249,543
3. Family Welfare	25,402	4,080	29,482	37,035	4,988	42,022	37,422	5,540	42,963	43,680	6,327	50,006
4. Water Supply and Sanitation	2,952	1,675	4,628	7,586	1,253	8,840	22,060	1,555	23,615	18,159	1,685	19,844
5. Housing	42,053	3,662	45,715	73,776	3,808	77,583	67,926	63,264	131,190	35,821	3,961	39,782
6. Urban Development	72,890	4,696	77,586	72,338	4,000	76,338	70,234	6,713	76,947	85,483	4,497	89,980
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	62,279	33,506	95,786	70,592	43,422	114,014	70,410	45,884	116,294	70,266	52,767	123,034
8. Labour and Welfare	2,306	11,678	13,984	3,872	15,761	19,633	5,803	15,498	21,301	5,063	19,143	24,206
9. Social Security and Welfare	207,597	29,113	236,710	232,058	34,780	266,838	239,749	34,943	274,692	243,131	39,422	282,553
10. Nutrition	112,164	1,158	113,321	134,486	1,759	136,245	147,467	1,536	149,003	172,158	1,670	173,828
11. Relief on account of Natural Calamities	—	42,709	42,709	—	19,558	19,558	—	149,957	149,957	—	4,354	4,354
12. Others*	75,969	7,876	83,845	76,253	9,773	86,026	76,232	10,159	86,391	50,164	11,568	61,732
B. Economic Services (1 to 9)	124,711	652,419	777,130	195,946	701,362	897,308	185,406	798,162	983,569	221,556	829,469	1,051,025
1. Agriculture and Allied Activities (i to xii)	49,447	133,740	183,187	79,495	150,659	230,154	96,036	153,066	249,102	119,964	161,115	281,079
i) Crop Husbandry	13,606	73,594	87,200	37,604	74,895	112,500	53,649	75,316	128,964	73,285	75,001	148,287
ii) Soil and Water Conservation	7,147	1,988	9,135	11,387	2,549	13,936	5,995	2,002	7,996	6,838	2,056	8,893
iii) Animal Husbandry	1,747	12,927	14,675	1,299	17,241	18,539	3,670	17,613	21,282	1,041	19,748	20,790
iv) Dairy Development	938	1,323	2,261	1,443	1,827	3,270	2,882	1,854	4,536	1,320	2,111	3,431
v) Fisheries	9,065	1,790	10,855	8,664	2,595	11,258	9,440	2,331	11,772	5,754	2,602	8,355
vi) Forestry and Wild Life	3,531	9,517	13,048	5,041	11,673	16,714	4,767	13,130	17,897	5,414	14,721	20,135
vii) Plantations	—	2	2	2	—	2	—	3	3	—	3	3
viii) Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
ix) Agricultural Research and Education	10,487	8,307	18,794	10,804	9,905	20,709	11,808	9,439	21,247	11,502	10,582	22,084
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	2,766	20,307	23,073	3,133	23,905	27,038	3,634	24,366	28,000	14,653	26,305	40,958
xii) Other Agricultural Programmes	160	3,984	4,143	119	6,069	6,188	392	7,013	7,405	156	7,986	8,143
2. Rural Development	46,251	34,232	80,483	71,539	28,262	99,801	46,280	31,278	77,558	53,382	32,724	86,106
3. Special Area Programmes	1,127	76	1,203	983	95	1,077	1,342	73	1,415	1,164	107	1,271
4. Irrigation and Flood Control	2,417	60,469	62,886	4,963	58,301	63,264	5,524	62,336	67,860	6,920	66,829	73,750
of which:												
i) Major and Medium Irrigation	405	55,651	56,056	2,158	52,422	54,580	2,874	56,210	59,085	4,467	60,410	64,877
ii) Minor Irrigation	375	4,204	4,579	586	5,580	6,166	573	5,508	6,081	489	5,802	6,291
iii) Flood Control and Drainage	—	614	614	—	299	299	—	617	617	—	617	617
5. Energy	111	116,915	117,026	170	122,096	122,266	179	129,271	129,450	196	131,396	131,592
of which: Power	—	116,915	116,915	—	122,096	122,096	—	129,271	129,271	—	131,396	131,396
6. Industry and Minerals (i to iii)	17,204	17,228	34,432	30,132	44,259	74,391	25,960	38,729	64,689	26,014	42,732	68,746
i) Village and Small Industries	16,234	15,997	32,231	26,099	17,942	44,041	21,823	20,640	42,463	21,988	21,111	43,099
ii) Industries@	965	1,231	2,196	4,033	26,317	30,349	4,137	18,089	22,226	4,026	21,621	25,647
iii) Others**	5	—	5	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
TAMIL NADU

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	1,908	85,600	87,508	2,641	88,578	91,219	2,757	89,348	92,105	7,758	87,283	95,042
i) Roads and Bridges	1,908	85,469	87,377	2,641	88,535	91,176	2,757	89,018	91,775	7,758	86,960	94,718
ii) Others @@	—	130	130	—	43	43	—	330	330	—	324	324
8. Science, Technology and Environment	961	48	1,009	1,558	96	1,654	2,005	93	2,098	750	109	859
9. General Economic Services (i to iv)	5,285	204,111	209,396	4,466	209,015	213,481	5,323	293,968	299,291	5,408	307,173	312,581
i) Secretariat – Economic Services	636	3,188	3,825	527	3,722	4,249	665	4,060	4,725	634	4,600	5,234
ii) Tourism	3,268	498	3,766	2,835	641	3,476	2,835	671	3,507	2,620	734	3,355
iii) Civil Supplies	36	196,848	196,885	-15	199,715	199,700	42	284,213	284,255	—	296,018	296,018
iv) Others +	1,345	3,576	4,920	1,119	4,936	6,055	1,781	5,024	6,805	2,154	5,821	7,976
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	3,719	1,609,160	1,612,878	2,687	1,921,586	1,924,273	3,918	1,947,687	1,951,605	3,280	2,240,179	2,243,459
A. Organs of State	635	30,442	31,077	680	39,066	39,746	891	42,762	43,653	1,007	53,397	54,404
B. Fiscal Services (i to ii)	2,014	48,245	50,259	111	62,720	62,831	683	64,549	65,232	175	74,659	74,834
i) Collection of Taxes and Duties	2,014	44,721	46,734	111	59,593	59,704	683	61,403	62,086	175	71,439	71,615
ii) Other Fiscal Services	—	3,525	3,525	—	3,127	3,127	—	3,146	3,146	—	3,219	3,219
C. Interest Payments and Servicing of Debt (1 + 2)	—	653,585	653,585	—	642,617	642,617	—	650,533	650,533	—	680,506	680,506
1. Appropriation for Reduction or Avoidance of Debt	—	45,000	45,000	—	45,000	45,000	—	45,000	45,000	—	45,000	45,000
2. Interest Payments (i to iv)	—	608,585	608,585	—	597,617	597,617	—	605,533	605,533	—	635,506	635,506
i) Interest on Loans from the Centre	—	50,501	50,501	—	53,017	53,017	—	51,929	51,929	—	55,071	55,071
ii) Interest on Internal Debt	—	452,141	452,141	—	457,752	457,752	—	454,278	454,278	—	487,851	487,851
of which:												
(a) Interest on Market Loans	—	136,459	136,459	—	166,672	166,672	—	163,946	163,946	—	198,818	198,818
(b) Interest on NSSF	—	257,568	257,568	—	243,091	243,091	—	240,565	240,565	—	238,708	238,708
iii) Interest on Small Savings, Provident Funds, etc.	—	64,149	64,149	—	76,646	76,646	—	76,542	76,542	—	84,423	84,423
iv) Others	—	41,794	41,794	—	10,202	10,202	—	22,784	22,784	—	8,160	8,160
D. Administrative Services (i to v)	1,070	269,352	270,423	1,896	372,180	374,076	2,344	378,563	380,906	2,097	438,307	440,404
i) Secretariat – General Services	100	8,456	8,557	—	9,452	9,452	—	11,273	11,273	—	12,147	12,147
ii) District Administration	3	43,449	43,452	1,000	66,277	67,277	1,000	62,884	63,884	1,000	69,793	70,793
iii) Police	—	156,435	156,435	—	211,638	211,638	—	215,677	215,677	—	260,433	260,433
iv) Public Works	—	20,275	20,275	1	31,516	31,517	1	30,988	30,989	1	31,837	31,838
v) Others ++	967	40,737	41,703	895	53,298	54,193	1,343	57,741	59,084	1,097	64,097	65,193
E. Pensions	—	601,703	601,703	—	791,906	791,906	—	803,506	803,506	—	984,784	984,784
F. Miscellaneous General Services	—	5,832	5,832	—	13,097	13,097	—	7,775	7,775	—	8,526	8,526
of which:												
Payment on account of State Lotteries	—	3	3	—	3	3	—	5	5	—	5	5
III. Grants-in-Aid and Contributions	28,864	306,066	334,930	29,195	329,918	359,113	28,840	368,248	397,088	28,840	424,134	452,974
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	28,864	306,066	334,930	29,195	329,918	359,113	28,840	368,248	397,088	28,840	424,134	452,974

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

TRIPURA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	57,647	221,773	279,420	69,099	278,975	348,074	72,446	273,076	345,522	73,902	352,784	426,686
I. DEVELOPMENTAL EXPENDITURE (A + B)	50,658	91,161	141,819	68,089	110,011	178,099	71,426	120,544	191,970	72,604	148,638	221,242
A. Social Services (1 to 12)	33,549	60,826	94,374	47,340	74,191	121,531	50,052	77,186	127,238	52,307	98,521	150,828
1. Education, Sports, Art and Culture	3,289	49,018	52,307	5,051	56,363	61,414	4,345	56,603	60,948	5,184	74,325	79,510
2. Medical and Public Health	3,436	7,205	10,641	5,454	8,776	14,230	5,213	9,492	14,705	6,115	12,268	18,383
3. Family Welfare	1,155	—	1,155	1,416	—	1,416	1,382	—	1,382	1,665	—	1,665
4. Water Supply and Sanitation	488	-1,481	-993	558	1,706	2,264	187	1,709	1,896	563	2,191	2,754
5. Housing	—	462	462	—	600	600	—	600	600	—	600	600
6. Urban Development	1,572	130	1,701	5,097	250	5,347	5,248	289	5,536	6,080	262	6,343
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	11,489	1,191	12,680	11,148	1,441	12,588	13,386	2,567	15,953	12,666	2,485	15,151
8. Labour and Labour Welfare	211	560	771	331	697	1,028	351	775	1,126	448	1,080	1,528
9. Social Security and Welfare	8,949	1,708	10,657	15,337	2,004	17,341	16,104	2,693	18,797	16,601	2,625	19,226
10. Nutrition	2,394	104	2,497	2,298	132	2,431	3,167	122	3,290	2,230	159	2,389
11. Relief on account of Natural Calamities	—	1,142	1,142	—	1,403	1,403	—	1,428	1,428	—	1,444	1,444
12. Others*	567	787	1,354	651	819	1,470	668	909	1,577	755	1,082	1,837
B. Economic Services (1 to 9)	17,109	30,336	47,445	20,748	35,820	56,568	21,374	43,358	64,732	20,297	50,116	70,413
1. Agriculture and Allied Activities (i to xii)	8,584	13,131	21,715	11,166	14,573	25,739	11,886	16,563	28,449	13,689	21,761	35,450
i) Crop Husbandry	4,049	5,278	9,327	6,087	5,796	11,883	6,215	6,789	13,004	7,892	9,084	16,976
ii) Soil and Water Conservation	152	580	732	147	672	819	221	751	972	197	801	998
iii) Animal Husbandry	739	2,269	3,007	1,478	2,541	4,019	1,812	2,863	4,675	1,658	3,758	5,416
iv) Dairy Development	2	85	87	40	99	139	33	110	144	67	150	218
v) Fisheries	996	1,008	2,004	1,360	1,094	2,454	1,307	1,207	2,514	1,480	1,589	3,069
vi) Forestry and Wild Life	1,637	2,516	4,154	1,656	2,834	4,490	1,958	3,128	5,086	1,918	4,147	6,064
vii) Plantations	30	—	30	30	—	30	30	—	30	30	—	30
viii) Food Storage and Warehousing	45	724	770	50	802	852	50	885	935	50	1,144	1,194
ix) Agricultural Research and Education	—	—	—	100	—	100	67	—	67	101	—	101
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	851	669	1,520	219	735	953	192	829	1,022	295	1,089	1,384
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	4,930	4,176	9,106	6,250	5,277	11,526	6,272	4,836	11,108	3,813	6,434	10,247
3. Special Area Programmes	337	—	337	652	—	652	381	—	381	290	—	290
4. Irrigation and Flood Control	43	1,698	1,741	58	2,530	2,588	63	2,987	3,050	67	3,799	3,866
of which:												
i) Major and Medium Irrigation	—	—	—	—	—	—	—	—	—	—	—	—
ii) Minor Irrigation	43	1,044	1,087	58	2,530	2,588	63	2,124	2,187	67	2,740	2,807
iii) Flood Control and Drainage	—	654	654	—	738	738	—	863	863	—	1,059	1,059
5. Energy	3	127	129	33	148	181	10	2,652	2,662	62	2,988	3,049
of which: Power	—	78	78	—	89	89	—	2,585	2,585	—	2,902	2,902
6. Industry and Minerals (i to iii)	2,210	1,230	3,439	1,519	1,618	3,137	1,781	1,579	3,360	1,537	2,010	3,547
i) Village and Small Industries	1,735	1,212	2,946	1,439	1,595	3,034	1,701	1,561	3,262	1,452	1,985	3,437
ii) Industries@	—	—	—	—	—	—	—	—	—	—	—	—
iii) Others**	475	18	493	80	23	103	80	18	98	85	25	110

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
TRIPURA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	21	8,901	8,922	27	10,433	10,460	41	13,400	13,441	50	11,512	11,562
i) Roads and Bridges	—	7,941	7,941	—	9,337	9,337	—	12,100	12,100	—	10,037	10,037
ii) Others @@	21	961	981	27	1,096	1,123	41	1,300	1,341	50	1,475	1,525
8. Science, Technology and Environment	443	51	495	450	55	505	404	67	471	317	88	405
9. General Economic Services (I to IV)	538	1,022	1,560	593	1,186	1,780	536	1,275	1,811	473	1,524	1,997
i) Secretariat – Economic Services	72	138	210	121	168	289	60	180	239	51	237	288
ii) Tourism	191	33	223	190	55	244	220	67	287	227	105	333
iii) Civil Supplies	247	499	746	231	560	791	206	551	757	148	648	796
iv) Others +	28	352	381	51	404	455	50	477	527	46	534	579
II. NON-DEVELOPMENTAL EXPENDITURE												
(General Services) (A to F)												
A. Organs of State	647	130,612	131,259	1,011	162,714	163,725	1,020	146,182	147,202	1,298	196,346	197,644
B. Fiscal Services (I to II)	58	4,694	4,753	65	3,439	3,504	68	3,921	3,989	68	5,182	5,250
i) Collection of Taxes and Duties	12	1,980	1,992	18	2,366	2,384	20	2,490	2,510	21	3,123	3,144
ii) Other Fiscal Services	12	1,879	1,891	18	2,239	2,256	20	2,354	2,374	21	2,953	2,974
C. Interest Payments and Servicing of Debt (1 + 2)	—	101	101	—	128	128	—	136	136	—	170	170
1. Appropriation for Reduction or Avoidance of Debt	—	43,576	43,576	—	41,021	41,021	—	41,290	41,290	—	38,983	38,983
2. Interest Payments (i to iv)	—	4,000	4,000	—	2,000	2,000	—	2,000	2,000	—	—	—
i) Interest on Loans from the Centre	—	39,576	39,576	—	39,021	39,021	—	39,290	39,290	—	38,983	38,983
ii) Interest on Internal Debt	—	4,500	4,500	—	4,267	4,267	—	4,279	4,279	—	4,064	4,064
of which:	—	24,144	24,144	—	22,194	22,194	—	23,011	23,011	—	21,719	21,719
(a) Interest on Market Loans	—	9,499	9,499	—	9,461	9,461	—	10,994	10,994	—	10,770	10,770
(b) Interest on NSSF	—	11,176	11,176	—	9,000	9,000	—	8,658	8,658	—	7,344	7,344
iii) Interest on Small Savings, Provident Funds, etc.	—	10,932	10,932	—	12,559	12,559	—	12,000	12,000	—	13,200	13,200
iv) Others	—	—	—	—	—	—	—	—	—	—	—	—
D. Administrative Services (i to v)	577	48,832	49,408	928	80,858	81,786	932	60,480	61,412	1,209	96,558	97,767
i) Secretariat – General Services	—	1,827	1,827	—	2,086	2,086	—	2,407	2,407	100	3,116	3,216
ii) District Administration	33	2,036	2,069	100	2,484	2,583	110	2,963	3,072	134	3,523	3,657
iii) Police	—	31,873	31,873	—	35,467	35,467	—	37,752	37,752	—	48,871	48,871
iv) Public Works	480	8,434	8,914	717	10,393	11,110	726	11,471	12,197	875	13,487	14,362
v) Others ++	64	4,662	4,726	111	30,429	30,541	97	5,887	5,984	100	27,561	27,661
E. Pensions	—	31,529	31,529	—	34,929	34,929	—	38,000	38,000	—	52,500	52,500
F. Miscellaneous General Services	—	—	—	—	101	101	—	1	1	—	1	1
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Payment on account of State Lotteries	—	—	—	—	—	—	—	—	—	—	—	—
III. Grants-in-Aid and Contributions	6,343	—	6,343	—	6,250	6,250	—	6,350	6,350	—	7,800	7,800
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	6,343	—	6,343	—	6,250	6,250	—	6,350	6,350	—	7,800	7,800

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
UTTARAKHAND

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	183,386	542,070	725,455	251,569	614,684	866,253	211,006	604,386	815,392	228,753	887,358	1,116,110
I. DEVELOPMENTAL EXPENDITURE (A + B)	183,095	245,880	428,975	250,979	279,102	530,081	210,491	243,825	454,316	228,355	436,255	664,610
A. Social Services (1 to 12)	116,639	166,227	282,866	165,387	191,711	357,098	132,311	148,969	281,280	156,884	333,209	490,094
1. Education, Sports, Art and Culture	44,777	113,484	158,261	49,209	130,469	179,678	30,184	88,738	118,922	36,725	253,723	290,448
2. Medical and Public Health	7,896	19,883	27,779	12,024	28,211	40,234	9,886	26,177	36,063	9,525	37,643	47,168
3. Family Welfare	2,686	49	2,735	3,820	—	3,820	5,547	—	5,547	5,994	—	5,994
4. Water Supply and Sanitation	26,740	6,133	32,873	42,856	5,000	47,856	34,268	5,000	39,268	22,031	5,000	27,031
5. Housing	6	153	159	—	162	162	—	162	162	—	162	162
6. Urban Development	10,402	375	10,777	17,126	417	17,542	21,829	587	22,417	44,056	663	44,720
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	5,058	5,721	10,779	9,235	5,254	14,489	7,086	4,877	11,963	9,157	5,442	14,599
8. Labour and Labour Welfare	305	2,019	2,324	3,467	2,603	6,070	1,156	2,584	3,741	1,189	3,274	4,463
9. Social Security and Welfare	17,682	6,219	23,901	25,592	6,648	32,240	21,445	6,018	27,463	24,228	6,914	31,142
10. Nutrition	—	—	—	—	—	—	—	—	—	—	—	—
11. Relief on account of Natural Calamities	259	9,536	9,795	1,585	10,167	11,752	467	12,061	12,528	668	17,005	17,673
12. Others*	828	2,654	3,482	474	2,781	3,255	443	2,765	3,208	3,311	3,383	6,694
B. Economic Services (1 to 9)	66,457	79,653	146,110	85,592	87,391	172,983	78,180	94,856	173,036	71,471	103,046	174,516
1. Agriculture and Allied Activities (i to xii)	30,363	34,927	65,290	45,988	36,679	82,667	42,692	43,020	85,712	34,857	44,552	79,409
i) Crop Husbandry	14,759	7,690	22,449	17,987	9,488	27,475	20,638	14,206	34,844	17,340	10,405	27,744
ii) Soil and Water Conservation	472	10	482	1,370	—	1,370	1,342	—	1,342	268	—	268
iii) Animal Husbandry	1,704	3,196	4,901	2,521	3,766	6,287	2,043	4,334	6,377	866	6,147	7,013
iv) Dairy Development	702	194	897	1,087	239	1,327	1,083	242	1,324	1,077	190	1,268
v) Fisheries	240	212	452	204	285	489	205	272	477	123	203	326
vi) Forestry and Wild Life	8,810	16,089	24,899	17,546	15,100	32,646	13,842	15,472	29,314	12,548	19,451	31,999
vii) Plantations	—	38	38	—	50	50	—	50	50	—	50	50
viii) Food Storage and Warehousing	709	1,197	1,907	400	1,625	2,025	91	1,567	1,658	100	1,761	1,861
ix) Agricultural Research and Education	1,250	5,833	7,083	3,057	5,550	8,607	1,613	6,028	7,641	1,187	5,550	6,737
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	1,716	467	2,183	1,817	575	2,392	1,835	850	2,685	1,347	796	2,143
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	21,930	9,497	31,426	27,613	9,911	37,525	24,761	10,077	34,838	28,969	12,966	41,935
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	1,289	16,597	17,886	1,431	22,058	23,488	415	22,187	22,602	1,387	23,236	24,623
of which:												
i) Major and Medium Irrigation	1	12,410	12,411	80	15,287	15,367	80	15,668	15,748	38	17,818	17,856
ii) Minor Irrigation	732	3,906	4,638	581	6,452	7,033	185	6,200	6,385	343	5,067	5,409
iii) Flood Control and Drainage	2	281	283	—	319	319	—	319	319	—	351	351
5. Energy	1,833	155	1,988	1,477	213	1,689	1,385	213	1,598	1,027	194	1,221
of which: Power	707	11	718	501	33	534	299	33	332	—	14	14
6. Industry and Minerals (i to iii)	1,557	1,110	2,668	2,048	1,379	3,427	1,578	1,652	3,230	1,260	1,676	2,936
i) Village and Small Industries	1,534	914	2,448	1,887	1,126	3,013	1,530	1,454	2,984	1,080	1,331	2,410
ii) Industries@	23	197	220	161	253	414	48	198	246	180	345	525
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
UTTARAKHAND

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	3,086	15,451	18,537	2,574	15,321	17,895	2,178	16,080	18,258	2,205	17,988	20,193
i) Roads and Bridges	3,086	13,304	16,390	2,513	13,014	15,527	2,117	14,814	16,931	1,855	16,414	18,269
ii) Others @@	—	2,147	2,147	61	2,307	2,368	61	1,266	1,327	350	1,574	1,924
8. Science, Technology and Environment	967	—	967	575	—	575	875	—	875	391	—	391
9. General Economic Services (i to iv)	5,432	1,916	7,348	3,886	1,830	5,717	4,296	1,627	5,923	1,374	2,434	3,808
i) Secretariat – Economic Services	3,486	94	3,580	420	171	591	812	109	920	320	158	478
ii) Tourism	1,755	1,110	2,865	2,475	533	3,008	2,475	459	2,934	980	885	1,865
iii) Civil Supplies	142	161	303	926	232	1,158	926	251	1,176	10	326	336
iv) Others +	50	551	601	65	895	960	83	809	892	64	1,065	1,130
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	204	265,298	265,502	590	301,328	301,918	516	333,815	334,331	398	411,474	411,872
A. Organs of State	72	10,123	10,195	216	10,584	10,800	200	11,631	11,832	343	17,494	17,837
B. Fiscal Services (i to ii)	80	11,326	11,405	297	18,379	18,676	230	17,091	17,321	51	19,892	19,943
i) Collection of Taxes and Duties	79	11,132	11,212	297	18,056	18,353	230	16,788	17,019	51	19,473	19,524
ii) Other Fiscal Services	—	193	194	—	323	323	—	302	302	—	419	419
C. Interest Payments and Servicing of Debt (1 + 2)	—	118,893	118,893	—	130,403	130,403	—	134,538	134,538	—	153,291	153,291
1. Appropriation for Reduction or Avoidance of Debt	—	9,300	9,300	—	5,500	5,500	—	5,500	5,500	—	2,200	2,200
2. Interest Payments (i to iv)	—	109,593	109,593	—	124,903	124,903	—	129,038	129,038	—	151,091	151,091
i) Interest on Loans from the Centre	—	1,830	1,830	—	1,000	1,000	—	2,680	2,680	—	2,800	2,800
ii) Interest on Internal Debt	—	86,937	86,937	—	104,556	104,556	—	107,056	107,056	—	120,374	120,374
of which:												
(a) Interest on Market Loans	—	31,827	31,827	—	39,006	39,006	—	41,006	41,006	—	46,290	46,290
(b) Interest on NSSF	—	46,223	46,223	—	53,000	53,000	—	53,000	53,000	—	56,000	56,000
iii) Interest on Small Savings, Provident Funds, etc.	—	10,433	10,433	—	13,796	13,796	—	13,796	13,796	—	21,316	21,316
iv) Others	—	10,393	10,393	—	5,551	5,551	—	5,506	5,506	—	6,601	6,601
D. Administrative Services (i to v)	53	58,101	58,154	52	71,885	71,937	60	84,719	84,779	4	90,051	90,055
i) Secretariat – General Services	—	3,891	3,891	—	4,694	4,694	—	5,655	5,655	—	8,403	8,403
ii) District Administration	—	3,547	3,547	—	4,861	4,861	—	5,838	5,838	—	5,254	5,254
iii) Police	8	29,737	29,745	31	36,771	36,802	12	42,775	42,787	4	45,748	45,752
iv) Public Works	—	15,137	15,138	—	18,202	18,202	—	22,172	22,172	—	21,280	21,280
v) Others ++	45	5,788	5,834	21	7,358	7,379	48	8,279	8,327	—	9,367	9,367
E. Pensions	—	62,287	62,287	25	69,976	70,001	25	85,683	85,708	—	130,465	130,465
F. Miscellaneous General Services	—	4,568	4,568	—	101	101	—	153	153	—	281	281
of which:												
Payment on account of State Lotteries	—	—	—	—	—	—	—	—	—	—	—	—
III. Grants-in-Aid and Contributions	86	30,892	30,978	—	34,253	34,253	—	26,745	26,745	—	39,629	39,629
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	86	30,892	30,978	—	34,253	34,253	—	26,745	26,745	—	39,629	39,629

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
UTTAR PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)												
1,174,392 5,347,929 6,522,321 1,730,283 5,752,584 7,482,867 2,091,858 6,012,232 8,104,090 1,738,379 7,548,286 9,286,665												
1,165,104 2,347,193 3,512,297 1,721,304 2,458,367 4,179,671 2,063,988 2,695,046 4,759,034 1,646,758 3,178,372 4,825,130												
I. DEVELOPMENTAL EXPENDITURE (A + B)												
821,370 1,487,187 2,308,557 1,154,779 1,595,661 2,750,440 1,408,810 1,775,119 3,183,930 1,168,168 2,215,432 3,383,600												
A. Social Services (1 to 12)												
1. Education, Sports, Art and Culture												
244,344 923,224 1,167,568 283,980 971,321 1,255,301 325,745 1,088,928 1,414,674 317,292 1,439,469 1,756,761												
2. Medical and Public Health												
45,262 216,325 261,587 54,197 271,280 325,477 56,065 294,510 350,575 24,396 383,435 407,831												
3. Family Welfare												
36,107 12,478 48,585 65,851 15,744 81,595 70,866 17,508 88,373 93,819 23,205 117,024												
4. Water Supply and Sanitation												
57,221 - 57,221 62,678 - 62,678 74,619 - 74,619 52,700 - 52,700												
5. Housing												
26 3,090 3,117 - 3,449 3,449 - 3,542 3,542 - 3,113 3,113												
6. Urban Development												
117,177 19,347 136,524 240,322 13,337 253,659 352,738 13,337 366,075 50,303 11,745 62,048												
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes												
75,111 122,328 197,439 88,884 138,158 227,042 116,436 168,890 285,326 113,711 158,809 272,521												
8. Labour and Labour Welfare												
2,721 13,414 16,135 5,301 15,454 20,754 5,609 15,442 21,051 18,400 18,656 37,057												
9. Social Security and Welfare												
243,289 115,668 358,957 353,476 123,710 477,186 406,440 123,846 530,286 497,470 129,857 627,327												
10. Nutrition												
- - - - - - - - - - - - -												
11. Relief on account of Natural Calamities												
58 55,205 55,263 - 33,412 33,412 - 34,662 34,662 - 35,427 35,427 -												
12. Others*												
55 6,107 6,161 90 9,797 9,887 292 14,453 14,745 76 11,717 11,793												
B. Economic Services (1 to 9)												
343,734 860,006 1,203,740 566,525 862,706 1,429,231 655,177 919,927 1,575,104 478,590 962,940 1,441,530												
1. Agriculture and Allied Activities (i to xii)												
122,206 130,000 252,207 251,338 135,688 387,027 253,026 135,127 388,153 188,929 167,108 356,037												
i) Crop Husbandry												
45,249 56,641 101,890 83,208 61,795 145,004 84,003 61,853 145,856 111,087 70,044 181,131												
ii) Soil and Water Conservation												
40,829 8,439 49,268 55,708 9,853 65,560 55,749 9,853 65,601 52,418 12,478 64,896												
iii) Animal Husbandry												
5,132 19,612 24,744 12,360 22,591 34,952 12,362 22,591 34,953 7,772 28,196 35,967												
iv) Dairy Development												
11,711 928 12,640 32,642 1,022 33,664 32,675 1,022 33,697 1,376 1,318 2,694												
v) Fisheries												
1,013 2,058 3,071 6,269 2,453 8,721 6,269 2,453 8,721 2,099 3,130 5,229												
vi) Forestry and Wild Life												
2,359 17,612 19,971 4,514 20,849 25,363 4,514 21,046 25,560 7,207 26,279 33,486												
vii) Plantations												
- 260 260 - 297 297 - 297 297 - 356 356												
viii) Food Storage and Warehousing												
- 9,809 9,809 - 1 1 - -1,219 - -												
ix) Agricultural Research and Education												
6,241 5,293 11,534 23,523 5,666 29,189 24,342 5,666 30,007 997 5,845 6,842												
x) Agricultural Finance Institutions												
- - - - - - - - - - -												
xi) Co-operation												
9,672 8,782 18,454 23,114 10,337 33,450 23,114 10,740 33,853 5,973 18,403 24,377												
xii) Other Agricultural Programmes												
- 565 565 10,000 826 10,826 10,000 826 10,826 - 1,057 1,057												
2. Rural Development												
145,413 148,214 293,627 220,575 126,817 347,392 305,838 126,817 432,655 231,027 147,827 378,854												
3. Special Area Programmes												
2,871 2,500 5,371 7,000 2,500 9,500 7,000 2,500 9,500 7,000 2,500 9,500												
4. Irrigation and Flood Control												
34,529 206,566 241,095 43,523 256,131 299,654 43,523 256,181 299,704 27,425 284,742 312,167												
of which:												
i) Major and Medium Irrigation												
6 145,129 145,136 200 186,375 186,575 200 186,425 186,625 200 212,985 213,185												
ii) Minor Irrigation												
23,715 58,061 81,775 30,948 66,202 97,150 30,948 66,202 97,150 11,905 68,202 80,107												
iii) Flood Control and Drainage												
- 3,344 3,344 - 3,554 3,554 - 3,554 3,554 - 3,554 3,554												
5. Energy												
642 190,769 191,411 1,891 159,935 161,826 1,908 160,185 162,093 217 189,280 189,497												
of which: Power												
- 190,149 190,149 - 159,515 159,515 - 159,515 159,515 - 187,880 187,880												
6. Industry and Minerals (i to iii)												
33,254 30,562 63,815 28,895 12,102 40,997 30,333 68,181 98,514 19,876 14,006 33,882												
i) Village and Small Industries												
8,648 7,702 16,350 10,765 7,228 17,993 11,172 7,245 18,417 8,166 9,156 17,322												
ii) Industries@												
21,411 6,721 28,132 18,130 4,556 22,686 19,161 60,618 79,779 11,710 4,715 16,425												
iii) Others**												
3,196 16,139 19,334 - 318 318 - 318 318 - 135 135												

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
UTTAR PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	835	139,527	140,362	2,792	154,582	157,374	2,792	155,800	158,592	517	138,452	138,969
i) Roads and Bridges	228	135,307	135,534	2,500	149,708	152,208	2,500	150,926	153,426	250	132,198	132,448
ii) Others @@	608	4,220	4,828	292	4,875	5,166	292	4,875	5,166	267	6,254	6,521
8. Science, Technology and Environment	3,071	443	3,515	9,897	492	10,389	9,897	592	10,489	2,227	748	2,976
9. General Economic Services (I to IV)	914	11,425	12,339	614	14,458	15,072	860	14,543	15,403	1,372	18,276	19,649
i) Secretariat – Economic Services	97	4,479	4,576	61	6,151	6,212	61	6,157	6,218	108	7,803	7,911
ii) Tourism	88	803	890	475	1,046	1,521	721	1,046	1,767	403	1,311	1,714
iii) Civil Supplies	—	803	803	—	968	968	—	1,047	1,047	—	1,129	1,129
iv) Others +	729	5,341	6,070	78	6,293	6,371	78	6,293	6,371	861	8,033	8,895
II. NON-DEVELOPMENTAL EXPENDITURE												
(General services) (A to F)												
A. Organs of State	9,285	2,645,790	2,655,076	8,979	2,931,472	2,940,451	27,871	2,954,440	2,982,310	91,621	4,013,961	4,105,583
B. Fiscal Services (I to II)	2,134	60,863	62,997	2,941	80,492	83,433	2,941	83,636	86,578	3,799	103,594	107,392
i) Collection of Taxes and Duties	5,741	113,493	119,234	5,006	132,961	137,968	15,098	134,800	149,899	74,871	169,747	244,618
ii) Other Fiscal Services	5,741	112,562	118,303	5,006	131,823	136,829	15,098	133,662	148,760	74,871	168,396	243,267
C. Interest Payments and Servicing of Debt (1 + 2)	—	931	931	—	1,139	1,139	—	1,139	1,139	—	1,350	1,350
1. Appropriation for Reduction or Avoidance of Debt	—	1,387,808	1,387,808	—	1,459,046	1,459,046	—	1,443,901	1,443,901	—	1,660,888	1,660,888
2. Interest Payments (i to iv)	—	305,793	305,793	—	316,379	316,379	—	316,379	316,379	—	486,662	486,662
i) Interest on Loans from the Centre	—	1,082,015	1,082,015	—	1,142,667	1,142,667	—	1,127,522	1,127,522	—	1,174,225	1,174,225
ii) Interest on Internal Debt	—	171,556	171,556	—	166,037	166,037	—	166,037	166,037	—	160,825	160,825
of which:	—	747,787	747,787	—	792,448	792,448	—	778,397	778,397	—	806,112	806,112
(a) Interest on Market Loans	—	258,692	258,692	—	302,864	302,864	—	286,598	286,598	—	318,458	318,458
(b) Interest on NSSF	—	427,536	427,536	—	431,123	431,123	—	430,702	430,702	—	428,140	428,140
iii) Interest on Small Savings, Provident Funds, etc.	—	150,699	150,699	—	175,065	175,065	—	175,085	175,085	—	199,651	199,651
iv) Others	—	11,974	11,974	—	9,117	9,117	—	8,004	8,004	—	7,638	7,638
D. Administrative Services (i to v)	871	468,262	469,132	532	585,894	586,426	9,331	612,308	621,639	12,452	972,504	984,956
i) Secretariat – General Services	23	15,525	15,548	—	121,551	121,551	3,169	142,920	146,089	6,346	266,265	272,611
ii) District Administration	411	24,723	25,134	—	28,958	28,958	—	29,109	29,109	—	36,063	36,063
iii) Police	12	321,582	321,593	—	349,520	349,520	—	356,802	356,802	—	473,528	473,528
iv) Public Works	168	37,257	37,425	210	4,835	5,045	210	-2,190	-1,980	228	93,673	93,901
v) Others ++	257	69,174	69,431	321	81,030	81,351	5,952	85,668	91,620	5,878	102,975	108,852
E. Pensions	—	613,624	613,624	—	671,229	671,229	—	676,279	676,279	—	1,102,567	1,102,567
F. Miscellaneous General Services	539	1,741	2,281	500	1,849	2,349	500	3,515	4,015	500	4,662	5,162
of which:	—	—	—	—	—	—	—	1	1	—	1	1
Payment on account of State Lotteries	—	—	—	—	—	—	—	—	—	—	—	—
III. Grants-in-Aid and Contributions	3	354,946	354,949	—	362,746	362,746	—	362,746	362,746	—	355,953	355,953
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3	354,946	354,949	—	362,746	362,746	—	362,746	362,746	—	355,953	355,953

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

WEST BENGAL

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	675,585	3,155,857	3,831,442	852,960	3,490,662	4,343,622	917,018	4,428,484	5,345,502	1,171,637	4,853,616	6,025,252
I. DEVELOPMENTAL EXPENDITURE (A + B)	666,432	1,235,248	1,901,679	841,463	1,357,249	2,198,712	903,762	2,295,286	3,199,048	1,156,177	2,016,096	3,172,272
A. Social Services (1 to 12)	405,440	940,860	1,346,301	576,878	1,027,748	1,604,627	616,762	1,109,893	1,726,655	821,651	1,593,085	2,414,735
1. Education, Sports, Art and Culture	120,147	585,409	705,556	153,587	645,525	799,112	197,345	657,765	855,110	236,359	988,531	1,224,890
2. Medical and Public Health	15,985	138,894	154,879	25,633	160,926	186,559	24,872	154,915	179,787	30,782	220,173	250,955
3. Family Welfare	22,219	281	22,501	21,623	1,086	22,710	25,394	2,553	27,947	30,446	8,556	39,002
4. Water Supply and Sanitation	8,458	17,486	25,943	9,704	20,125	29,829	10,358	19,160	29,518	12,258	24,857	37,115
5. Housing	173	9,552	9,725	290	8,296	8,586	270	7,995	8,265	250	10,055	10,305
6. Urban Development	105,180	70,962	176,142	186,341	74,177	260,518	160,010	88,741	248,751	275,745	110,437	386,182
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	21,479	14,471	35,950	28,852	15,687	44,539	36,938	17,223	54,161	37,625	17,368	54,993
8. Labour and Welfare	1,111	6,127	7,237	5,612	6,893	12,505	4,117	6,824	10,941	6,509	10,057	16,566
9. Social Security and Welfare	77,860	63,331	141,192	99,940	57,928	157,868	104,658	116,691	221,349	132,692	163,187	295,879
10. Nutrition	26,835	26	26,861	36,306	203	36,508	44,576	55	44,631	48,935	384	49,319
11. Relief on account of Natural Calamities		24,862	24,862	11	26,578	26,588	11	25,610	25,620	22	26,392	26,414
12. Others*	5,993	9,460	15,453	8,981	10,325	19,306	8,213	12,361	20,574	10,028	13,086	23,114
B. Economic Services (1 to 9)	260,991	294,388	555,379	264,585	329,500	594,085	287,000	1,185,393	1,472,393	334,526	423,011	757,537
1. Agriculture and Allied Activities (i to xii)	39,368	74,968	114,336	41,323	87,695	129,018	50,041	87,298	137,339	42,599	122,008	164,607
i) Crop Husbandry	21,838	15,628	37,466	21,012	17,296	38,308	23,632	17,341	40,973	16,287	25,610	41,897
ii) Soil and Water Conservation	128	1,216	1,344	120	1,424	1,544	1,070	1,367	2,437	135	1,922	2,057
iii) Animal Husbandry	8,885	12,718	21,603	4,790	14,953	19,743	4,406	14,213	18,619	5,164	20,930	26,094
iv) Dairy Development	48	8,188	8,236	120	11,096	11,216	290	11,065	11,355	340	13,455	13,795
v) Fisheries	3,630	2,239	5,869	3,911	2,464	6,375	4,911	2,454	7,365	5,148	3,615	8,762
vi) Forestry and Wild Life	2,836	13,545	16,381	4,890	15,139	20,029	4,722	14,927	19,649	5,577	20,582	26,159
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	33	7,980	8,013	110	9,105	9,215	110	8,745	8,855	538	13,002	13,540
ix) Agricultural Research and Education	685	5,978	6,663	1,144	7,036	8,180	1,139	6,957	8,096	1,262	9,690	10,952
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	1,097	6,885	7,981	4,011	8,485	12,496	3,905	9,559	13,464	3,935	12,221	16,156
xii) Other Agricultural Programmes	188	592	779	1,215	696	1,911	5,855	671	6,526	4,212	982	5,194
2. Rural Development	106,940	69,739	176,679	117,512	75,282	192,795	111,337	86,754	198,091	120,866	105,415	226,280
3. Special Area Programmes	29,813	19,124	48,936	27,916	20,497	48,413	35,942	23,766	59,708	61,560	6,975	68,535
4. Irrigation and Flood Control	3,290	55,394	58,684	3,176	63,517	66,692	3,654	63,763	67,416	3,983	83,159	87,142
of which:												
i) Major and Medium Irrigation	1,957	19,072	21,030	966	23,142	24,108	1,177	24,230	25,407	1,433	32,672	34,105
ii) Minor Irrigation	394	27,482	27,876	869	31,255	32,123	1,380	30,127	31,507	1,187	40,767	41,954
iii) Flood Control and Drainage	521	8,840	9,362	830	9,120	9,950	586	9,405	9,991	679	9,720	10,399
5. Energy	5,790	—	5,790	4,860	—	4,860	11,882	833,998	845,880	7,010	105	7,115
of which: Power	4,878	—	4,878	3,760	—	3,760	10,782	833,918	844,700	5,760	—	5,760
6. Industry and Minerals (i to iii)	47,201	8,672	55,873	36,773	9,168	45,941	48,336	8,992	57,328	62,374	12,940	75,314
i) Village and Small Industries	5,414	7,388	12,801	10,141	7,649	17,790	9,764	7,473	17,237	12,813	10,893	23,706
ii) Industries@	41,787	1,285	43,072	26,632	1,519	28,151	38,571	1,519	40,091	49,562	2,047	51,609
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
WEST BENGAL

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	25,029	59,037	84,066	27,048	64,081	91,129	18,197	72,063	90,259	29,710	79,573	109,282
i) Roads and Bridges	18,633	24,390	43,023	18,263	31,249	49,512	14,618	37,115	51,732	27,369	41,633	69,002
ii) Others @@	6,396	34,647	41,043	8,785	32,833	41,618	3,579	34,948	38,527	2,341	37,940	40,280
8. Science, Technology and Environment	1,957	26	1,984	2,655	31	2,686	4,282	36	4,318	2,961	52	3,013
9. General Economic Services (i to iv)	1,603	7,427	9,030	3,322	9,230	12,551	3,330	8,724	12,054	3,465	12,785	16,249
i) Secretariat – Economic Services	113	3,779	3,892	320	4,635	4,955	220	4,440	4,659	208	6,415	6,623
ii) Tourism	997	341	1,337	2,038	404	2,442	2,101	325	2,426	2,103	468	2,572
iii) Civil Supplies	433	1,424	1,857	750	2,001	2,751	811	1,820	2,631	934	2,699	3,633
iv) Others +	61	1,883	1,944	213	2,190	2,403	198	2,139	2,337	219	3,202	3,422
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	7,233	1,879,426	1,886,660	9,370	2,090,441	2,099,812	11,130	2,091,632	2,102,761	13,334	2,792,816	2,806,150
A. Organs of State	974	26,476	27,450	1,655	28,555	30,210	2,534	33,648	36,183	3,245	55,904	59,149
B. Fiscal Services (i to ii)	1,533	57,301	58,834	2,199	63,812	66,011	2,332	62,230	64,562	2,821	89,168	91,989
i) Collection of Taxes and Duties	1,533	54,638	56,170	2,199	61,073	63,272	2,332	59,403	61,735	2,821	86,054	88,875
ii) Other Fiscal Services	—	2,664	2,664	—	2,739	2,739	—	2,826	2,826	—	3,113	3,113
C. Interest Payments and Servicing of Debt (1 + 2)	—	1,159,356	1,159,356	—	1,306,153	1,306,153	—	1,303,941	1,303,941	—	1,390,078	1,390,078
1. Appropriation for Reduction or Avoidance of Debt	—	21,000	21,000	—	67,200	67,200	—	67,200	67,200	—	73,200	73,200
2. Interest Payments (i to iv)	—	1,138,356	1,138,356	—	1,238,953	1,238,953	—	1,236,741	1,236,741	—	1,316,878	1,316,878
i) Interest on Loans from the Centre	—	171,051	171,051	—	158,426	158,426	—	160,357	160,357	—	152,288	152,288
ii) Interest on Internal Debt	—	871,464	871,464	—	973,790	973,790	—	973,416	973,416	—	1,059,707	1,059,707
of which:												
(a) Interest on Market Loans	—	171,273	171,273	—	270,152	270,152	—	274,175	274,175	—	353,613	353,613
(b) Interest on NSSF	—	614,138	614,138	—	608,335	608,335	—	607,561	607,561	—	614,656	614,656
iii) Interest on Small Savings, Provident Funds, etc.	—	36,019	36,019	—	46,200	46,200	—	46,200	46,200	—	49,200	49,200
iv) Others	—	59,823	59,823	—	60,537	60,537	—	56,768	56,768	—	55,883	55,883
D. Administrative Services (i to v)	4,726	234,145	238,871	5,516	258,977	264,494	6,263	258,893	265,156	7,268	355,839	363,107
i) Secretariat – General Services	53	7,305	7,358	70	8,393	8,463	70	9,195	9,265	186	13,336	13,522
ii) District Administration	—	8,161	8,161	—	9,062	9,062	—	9,208	9,208	—	12,914	12,914
iii) Police	2,192	145,914	148,106	1,955	160,879	162,834	2,169	160,574	162,743	2,360	224,298	226,658
iv) Public Works	1,311	29,875	31,186	1,997	31,845	33,842	1,997	30,688	32,685	2,420	40,046	42,466
v) Others ++	1,169	42,892	44,061	1,494	48,799	50,293	2,027	49,227	51,254	2,302	65,246	67,547
E. Pensions	—	399,540	399,540	—	430,160	430,160	—	430,171	430,171	—	899,124	899,124
F. Miscellaneous General Services	—	2,607	2,607	—	2,785	2,785	—	2,749	2,749	—	2,703	2,703
of which:												
Payment on account of State Lotteries	—	2,479	2,479	—	2,637	2,637	—	2,616	2,616	—	2,530	2,530
III. Grants-in-Aid and Contributions	1,920	41,183	43,103	2,126	42,972	45,099	2,126	41,567	43,693	2,126	44,703	46,830
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	1,920	41,183	43,103	2,126	42,972	45,099	2,126	41,567	43,693	2,126	44,703	46,830

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

ALL STATES

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	11,424,434	46,656,041	58,080,475	16,281,007	52,859,914	69,140,921	16,857,633	55,858,837	72,716,470	18,663,138	65,060,707	83,723,845
I. DEVELOPMENTAL EXPENDITURE (A + B)	11,046,647	22,687,088	33,733,735	15,851,387	24,429,577	40,280,964	16,383,667	28,205,270	44,588,937	18,004,040	31,240,233	49,244,272
A. Social Services (1 to 12)	6,908,641	13,467,927	20,376,568	9,747,260	15,568,766	25,316,016	10,250,249	17,352,606	27,602,852	10,668,522	20,323,530	30,992,052
1. Education, Sports, Art and Culture	1,683,263	8,394,266	10,077,529	2,360,356	9,846,797	12,207,153	2,422,631	10,547,930	12,970,561	2,595,807	12,882,295	15,478,102
2. Medical and Public Health	351,152	1,838,327	2,189,479	552,230	2,201,237	2,753,467	571,556	2,314,409	2,885,964	613,353	2,775,415	3,388,767
3. Family Welfare	298,450	57,251	355,701	377,024	91,890	468,914	389,001	98,372	487,373	452,802	118,605	571,408
4. Water Supply and Sanitation	471,461	509,946	981,407	508,529	445,164	953,693	525,969	497,929	1,023,899	485,508	571,035	1,056,543
5. Housing	284,863	116,802	401,665	574,344	104,071	678,416	540,803	185,456	726,259	385,220	117,274	502,494
6. Urban Development	1,125,004	296,902	1,421,906	1,748,901	448,908	2,197,809	1,764,941	544,912	2,309,853	1,608,984	699,233	2,308,217
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	847,951	615,057	1,463,007	1,050,061	695,943	1,746,004	1,211,911	794,247	2,006,157	1,152,112	836,621	1,988,733
8. Labour and Labour Welfare	84,032	151,097	235,129	128,243	173,092	301,335	138,601	183,605	322,207	149,036	209,536	358,572
9. Social Security and Welfare	1,123,632	637,551	1,761,183	1,729,810	642,228	2,372,038	1,922,669	785,662	2,708,331	2,284,568	872,333	3,156,901
10. Nutrition	439,337	178,506	617,843	550,959	308,478	859,438	591,610	314,532	906,142	841,392	536,989	1,378,381
11. Relief on account of Natural Calamities	95,498	570,166	665,664	49,601	499,473	549,073	52,904	954,675	1,007,580	6,162	547,795	553,958
12. Others*	103,998	102,055	206,053	117,191	111,486	228,677	117,653	130,877	248,530	93,578	156,398	249,976
B. Economic Services (1 to 9)	4,138,006	9,219,161	13,357,167	6,104,137	8,860,811	14,964,948	6,133,418	10,852,663	16,996,082	7,335,517	10,916,703	18,252,220
1. Agriculture and Allied Activities (i to xii)	1,171,163	1,911,802	3,082,965	1,788,004	1,849,570	3,637,575	2,004,219	2,307,607	4,311,825	1,772,177	2,567,008	4,339,185
i) Crop Husbandry	487,486	428,097	915,583	838,483	492,797	1,331,279	1,060,008	489,217	1,549,225	934,051	535,524	1,469,575
ii) Soil and Water Conservation	115,695	50,039	165,734	144,576	56,537	201,113	147,252	60,726	207,978	139,226	69,051	208,277
iii) Animal Husbandry	89,569	260,174	349,743	146,379	305,117	451,496	132,123	328,030	460,153	118,021	394,566	512,587
iv) Dairy Development	32,980	76,576	109,556	76,074	72,128	148,201	78,351	72,659	151,010	46,863	67,591	114,453
v) Fisheries	37,289	50,814	88,102	65,367	54,734	120,101	65,782	58,392	124,174	59,226	58,045	117,270
vi) Forestry and Wild Life	188,428	351,743	540,170	223,869	395,614	619,483	233,701	420,094	653,795	246,298	501,992	748,290
vii) Plantations	385	652	1,037	53	693	747	51	727	778	99	783	882
viii) Food Storage and Warehousing	23,343	191,996	215,339	10,849	163,706	174,555	17,467	317,406	334,873	9,444	334,714	344,158
ix) Agricultural Research and Education	71,090	154,793	225,883	121,526	147,997	269,523	109,540	149,786	259,326	104,971	166,901	271,872
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	118,908	337,906	456,814	142,777	148,506	291,283	136,320	398,215	534,534	102,818	422,359	525,178
xii) Other Agricultural Programmes	5,991	9,012	15,004	18,052	11,742	29,794	23,624	12,354	35,978	11,160	15,483	26,643
2. Rural Development	1,450,796	769,535	2,220,332	2,156,075	818,926	2,975,001	2,102,629	901,324	3,003,952	3,344,490	970,210	4,314,700
3. Special Area Programmes	72,269	47,373	119,641	103,756	27,469	131,225	146,145	30,973	177,119	196,469	14,414	210,883
4. Irrigation and Flood Control	305,717	1,331,077	1,636,794	479,630	1,506,394	1,986,024	424,498	1,625,093	2,049,590	465,895	1,772,959	2,238,854
of which:												
i) Major and Medium Irrigation	142,973	1,030,716	1,173,689	266,281	1,168,857	1,435,138	198,846	1,250,957	1,449,803	241,674	1,347,836	1,589,510
ii) Minor Irrigation	117,250	236,638	353,887	158,657	268,586	427,243	173,340	291,528	464,868	158,840	326,215	485,055
iii) Flood Control and Drainage	2,527	55,010	57,536	9,499	62,741	72,240	19,409	65,974	85,383	10,031	90,558	100,589
5. Energy	224,480	2,865,281	3,089,761	289,493	2,358,794	2,648,287	288,079	3,405,621	3,693,700	260,719	2,961,593	3,222,312
of which: Power	209,882	2,863,065	3,072,947	270,070	2,356,917	2,626,988	268,066	3,403,386	3,671,452	243,794	2,958,170	3,201,964
6. Industry and Minerals (i to iii)	303,464	324,897	628,361	416,018	269,203	685,220	362,337	335,086	697,423	439,578	309,117	748,694
i) Village and Small Industries	141,464	134,229	275,693	215,017	121,475	336,492	182,520	129,447	311,967	234,760	150,918	385,678
ii) Industries@	151,572	171,489	323,061	186,597	147,228	333,825	177,133	205,267	382,399	203,697	157,999	361,696
iii) Others**	10,428	19,179	29,607	14,404	499	14,903	2,685	372	3,057	1,121	200	1,320

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
ALL STATES

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	220,821	1,518,881	1,739,702	320,141	1,532,345	1,852,486	347,149	1,650,392	1,997,541	345,396	1,677,277	2,022,673
i) Roads and Bridges	181,052	1,273,662	1,454,713	252,397	1,314,557	1,566,955	293,197	1,413,765	1,706,962	313,412	1,389,635	1,703,048
ii) Others @@	39,769	245,219	284,988	67,744	217,787	285,531	53,952	236,627	290,579	31,984	287,642	319,626
8. Science, Technology and Environment	29,765	4,952	34,717	49,641	5,686	55,327	50,483	6,317	56,801	46,627	7,006	53,633
9. General Economic Services (i to iv)	359,532	445,363	804,895	501,379	492,424	993,803	407,879	590,251	998,131	464,166	637,119	1,101,285
i) Secretariat – Economic Services	271,610	51,053	322,663	390,426	59,698	450,124	266,251	64,127	330,377	305,254	77,575	382,830
ii) Tourism	56,075	17,497	73,572	66,991	12,226	79,216	71,953	13,407	85,360	82,510	15,447	97,957
iii) Civil Supplies	14,283	245,626	259,909	19,056	276,538	295,594	46,451	364,250	410,701	49,396	384,740	434,136
iv) Others +	17,565	131,187	148,752	24,907	143,962	168,869	23,225	148,467	171,693	27,006	159,357	186,363
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)												
A. Organs of State	310,696	22,412,760	22,723,457	330,729	26,535,724	26,866,454	314,991	25,774,940	26,089,930	442,650	31,748,094	32,190,745
B. Fiscal Services (i to ii)	9,430	506,005	515,435	15,089	606,869	621,958	15,042	687,947	702,989	18,912	902,630	921,541
i) Collection of Taxes and Duties	39,096	817,450	856,547	57,395	971,081	1,028,476	56,591	1,043,546	1,100,137	113,012	1,173,786	1,286,797
ii) Other Fiscal Services	39,079	780,551	819,630	57,377	942,735	1,000,112	56,572	1,016,439	1,073,011	112,992	1,146,164	1,259,156
C. Interest Payments and Servicing of Debt (1 + 2)	17	36,899	36,917	18	28,346	28,364	19	27,108	27,127	20	27,621	27,641
1. Appropriation for Reduction or Avoidance of Debt	–	10,688,622	10,688,622	–	11,518,607	11,518,607	–	11,290,951	11,290,951	–	12,507,785	12,507,785
2. Interest Payments (i to iv)	–	705,560	705,560	–	680,312	680,312	–	668,910	668,910	–	865,070	865,070
i) Interest on Loans from the Centre	–	9,983,062	9,983,062	–	10,838,296	10,838,296	–	10,622,040	10,622,040	–	11,642,715	11,642,715
ii) Interest on Internal Debt	–	1,179,192	1,179,192	–	1,268,330	1,268,330	–	1,247,451	1,247,451	–	1,259,811	1,259,811
of which:	–	7,212,130	7,212,130	–	7,779,005	7,779,005	–	7,659,183	7,659,183	–	8,463,545	8,463,545
(a) Interest on Market Loans	–	2,047,724	2,047,724	–	2,605,850	2,605,850	–	2,481,610	2,481,610	–	3,272,840	3,272,840
(b) Interest on NSSF	–	4,049,198	4,049,198	–	4,069,280	4,069,280	–	4,056,868	4,056,868	–	4,005,160	4,005,160
iii) Interest on Small Savings, Provident Funds, etc.	–	1,297,123	1,297,123	–	1,513,612	1,513,612	–	1,442,360	1,442,360	–	1,651,888	1,651,888
iv) Others	–	294,617	294,617	–	277,348	277,348	–	273,047	273,047	–	267,471	267,471
D. Administrative Services (i to v)	250,134	4,236,513	4,486,646	247,134	6,043,344	6,290,478	232,147	5,482,279	5,714,426	293,837	7,145,047	7,438,884
i) Secretariat – General Services	109,513	214,355	323,868	65,726	423,892	489,618	49,851	360,015	409,866	57,274	606,705	663,979
ii) District Administration	71,136	396,766	467,903	92,935	473,800	566,735	88,535	514,565	603,100	134,784	592,593	727,376
iii) Police	33,085	2,631,397	2,664,481	44,795	2,984,859	3,029,654	43,359	3,254,578	3,297,937	50,598	3,908,640	3,959,238
iv) Public Works	19,439	445,086	464,525	6,194	481,153	487,347	7,501	537,528	545,029	7,148	666,212	673,360
v) Others ++	16,960	548,909	565,870	37,485	1,679,640	1,717,125	42,901	815,594	858,494	44,033	1,370,898	1,414,931
E. Pensions	–	5,609,798	5,609,798	25	6,272,827	6,272,852	25	6,693,797	6,693,822	1,470	8,720,557	8,722,027
F. Miscellaneous General Services	12,036	554,372	566,409	11,086	1,122,997	1,134,083	11,186	576,419	587,605	15,420	1,298,290	1,313,710
of which:	–	499,124	499,124	–	570,872	570,872	–	496,206	496,206	–	561,600	561,600
Payment on account of State Lotteries	–	499,124	499,124	–	570,872	570,872	–	496,206	496,206	–	561,600	561,600
III. Grants-in-Aid and Contributions	67,091	1,556,193	1,623,284	98,891	1,894,612	1,993,503	158,975	1,878,628	2,037,603	216,448	2,072,380	2,288,828
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	67,091	1,552,559	1,619,650	98,891	1,894,612	1,993,503	158,975	1,878,628	2,037,603	216,448	2,072,380	2,288,828

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	333,714	643,339	977,053	366,841	752,377	1,119,218	430,075	810,200	1,240,275	433,623	936,708	1,370,331
I. DEVELOPMENTAL EXPENDITURE (A + B)	321,609	263,786	585,395	355,649	374,382	730,031	418,860	421,071	839,931	424,021	510,362	934,383
A. Social Services (1 to 12)	288,360	233,851	522,210	305,475	303,843	611,318	370,257	336,499	706,756	367,951	439,188	807,139
1. Education, Sports, Art and Culture	49,966	165,458	215,424	49,813	198,398	248,211	59,902	236,544	296,446	61,980	296,617	358,597
2. Medical and Public Health	70,201	42,463	112,665	69,679	56,323	126,002	91,081	66,050	157,131	84,879	82,878	167,757
3. Family Welfare	2,725	—	2,725	3,184	—	3,184	3,593	—	3,593	4,380	—	4,380
4. Water Supply and Sanitation	19,672	—	19,672	19,970	—	19,970	22,560	—	22,560	18,065	—	18,065
5. Housing	15,403	2,112	17,515	14,561	2,480	17,041	5,560	2,412	7,972	13,060	2,665	15,725
6. Urban Development	102,159	9,719	111,878	105,545	33,572	139,117	123,161	10,541	133,701	114,190	34,188	148,378
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,000	310	2,310	2,656	539	3,195	2,356	561	2,917	2,496	669	3,165
8. Labour and Labour Welfare	1,640	3,284	4,924	2,997	4,645	7,642	1,440	5,267	6,707	1,136	7,230	8,366
9. Social Security and Welfare	17,878	8,364	26,243	27,247	7,706	34,953	46,701	10,567	57,268	50,990	10,420	61,410
10. Nutrition	6,459	34	6,493	8,985	—	8,985	13,565	—	13,565	15,865	—	15,865
11. Relief on account of Natural Calamities	243	171	413	815	211	1,026	305	473	778	910	280	1,190
12. Others*	13	1,936	1,949	23	1,969	1,992	33	4,084	4,117	—	4,242	4,242
B. Economic Services (1 to 9)	33,249	29,936	63,185	50,174	68,540	118,714	48,603	84,572	133,176	56,070	71,173	127,243
1. Agriculture and Allied Activities (i to xii)	1,148	3,223	4,371	2,634	4,559	7,193	2,127	5,207	7,334	745	7,419	8,164
i) Crop Husbandry	123	767	890	344	1,152	1,496	1,057	1,293	2,350	191	1,822	2,013
ii) Soil and Water Conservation	4	9	13	30	18	48	30	19	49	—	53	53
iii) Animal Husbandry	567	700	1,267	1,782	1,057	2,839	516	1,151	1,667	34	1,787	1,821
iv) Dairy Development	—	129	129	1	160	161	—	160	160	—	160	160
v) Fisheries	2	24	26	2	41	43	2	51	53	—	69	69
vi) Forestry and Wild Life	371	946	1,317	377	1,328	1,705	422	1,553	1,975	520	2,175	2,695
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
ix) Agricultural Research and Education	—	91	91	—	97	97	—	99	99	—	102	102
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	19	473	491	28	592	620	40	751	791	—	1,041	1,041
xii) Other Agricultural Programmes	63	83	146	70	114	184	60	130	190	—	210	210
2. Rural Development	6,713	199	6,911	350	329	679	432	345	777	230	629	859
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	23	5,138	5,161	62	6,046	6,108	9	7,067	7,076	104	8,949	9,053
of which:												
i) Major and Medium Irrigation	—	—	—	—	—	—	—	—	—	—	—	—
ii) Minor Irrigation	3	825	828	2	869	871	4	957	961	4	1,052	1,056
iii) Flood Control and Drainage	20	4,313	4,333	60	5,177	5,237	5	6,110	6,115	100	7,897	7,997
5. Energy	2,287	7,424	9,711	6,025	40,900	46,925	1,235	37,874	39,109	175	20,950	21,125
of which: Power	2,263	7,424	9,687	6,000	40,900	46,900	1,210	37,874	39,084	150	20,950	21,100
6. Industry and Minerals (i to iii)	1,129	658	1,787	1,271	933	2,204	2,460	1,146	3,605	4,377	1,576	5,953
i) Village and Small Industries	1,129	647	1,777	1,271	904	2,175	2,460	1,135	3,595	4,377	1,554	5,931
ii) Industries@	—	10	10	—	29	29	—	10	10	—	22	22
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	19,024	10,253	29,278	33,170	11,000	44,170	37,132	13,900	51,032	36,740	10,300	47,040
i) Roads and Bridges	18,100	8,053	26,153	29,600	8,600	38,200	35,172	12,000	47,172	35,600	8,000	43,600
ii) Others @@	924	2,200	3,124	3,570	2,400	5,970	1,960	1,900	3,860	1,140	2,300	3,440
8. Science, Technology and Environment	800	21	821	4,114	29	4,143	1,416	46	1,462	2,314	46	2,360
9. General Economic Services (i to iv)	2,125	3,020	5,145	2,548	4,744	7,292	3,793	18,988	22,781	11,385	21,304	32,689
i) Secretariat – Economic Services	26	280	306	30	419	449	59	442	501	30	559	589
ii) Tourism	1,273	53	1,326	1,067	84	1,151	229	75	304	558	100	658
iii) Civil Supplies	298	2,180	2,478	314	3,466	3,780	355	17,582	17,937	—	19,325	19,325
iv) Others +	528	507	1,035	1,137	775	1,912	3,150	889	4,039	10,797	1,320	12,117
II. NON-DEVELOPMENTAL EXPENDITURE												
(General services) (A to F)												
A. Organs of State	12,106	312,820	324,926	11,192	329,620	340,812	11,215	343,534	354,749	9,602	376,855	386,457
B. Fiscal Services (i to ii)	680	17,836	18,516	826	29,456	30,282	1,257	34,868	36,125	1,206	33,044	34,250
i) Collection of Taxes and Duties	5,220	9,090	14,310	3,005	10,126	13,131	2,421	10,921	13,342	1,157	13,574	14,731
ii) Other Fiscal Services	4,555	9,090	13,646	2,995	10,126	13,121	2,329	10,921	13,250	1,065	13,574	14,639
C. Interest Payments and Servicing of Debt (1 + 2)	664	—	664	10	—	10	92	—	92	92	—	92
1. Appropriation for Reduction or Avoidance of Debt	—	250,434	250,434	—	247,500	247,500	—	251,200	251,200	—	273,629	273,629
2. Interest Payments (i to iv)	—	—	—	—	—	—	—	—	—	—	—	—
i) Interest on Loans from the Centre	—	250,434	250,434	—	247,500	247,500	—	251,200	251,200	—	273,629	273,629
ii) Interest on Internal Debt	—	—	—	—	—	—	—	—	—	—	—	—
of which:	—	—	—	—	—	—	—	—	—	—	—	—
(a) Interest on Market Loans	—	—	—	—	—	—	—	—	—	—	—	—
(b) Interest on NSSF	—	—	—	—	—	—	—	—	—	—	—	—
iii) Interest on Small Savings, Provident Funds, etc.	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others	—	—	—	—	—	—	—	—	—	—	—	—
D. Administrative Services (i to v)	6,205	35,458	41,663	7,361	42,292	49,653	7,537	46,327	53,864	7,239	55,897	63,136
i) Secretariat – General Services	390	1,851	2,241	431	2,626	3,057	1,166	3,306	4,472	1,274	3,784	5,058
ii) District Administration	2,991	1,764	4,754	2,675	2,267	4,942	2,149	2,961	5,110	2,100	3,386	5,486
iii) Police	505	145	650	950	242	1,192	597	234	831	900	336	1,236
iv) Public Works	—	17,888	17,888	10	22,553	22,563	—	23,038	23,038	—	27,817	27,817
v) Others ++	2,319	13,809	16,129	3,295	14,604	17,899	3,625	16,788	20,413	2,965	20,573	23,538
E. Pensions	—	—	—	—	—	—	—	—	—	—	—	—
F. Miscellaneous General Services	—	2	2	—	247	247	—	218	218	—	712	712
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Payment on account of State Lotteries	—	—	—	—	—	—	—	—	—	—	—	—
III. Grants-in-Aid and Contributions	—	66,732	66,732	—	48,375	48,375	—	45,595	45,595	—	49,491	49,491
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	66,732	66,732	—	48,375	48,375	—	45,595	45,595	—	49,491	49,491

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

PUDUCHERRY

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	84,669	135,390	220,059	154,103	143,775	297,878	139,270	175,928	315,198	150,411	168,951	319,362
I. DEVELOPMENTAL EXPENDITURE (A + B)	77,747	88,141	165,888	149,484	92,730	242,214	133,560	113,059	246,619	144,148	104,986	249,134
A. Social Services (1 to 12)	57,054	28,050	85,104	61,717	29,274	90,991	70,918	41,731	112,649	100,954	43,539	144,493
1. Education, Sports, Art and Culture	10,162	13,961	24,123	9,491	14,566	24,057	13,430	21,457	34,887	16,664	21,025	37,689
2. Medical and Public Health	11,996	6,584	18,580	8,971	6,636	15,606	8,152	7,655	15,807	14,364	9,251	23,615
3. Family Welfare	453	30	483	358	31	389	402	36	438	151	41	192
4. Water Supply and Sanitation	1,385	1,340	2,725	1,157	1,393	2,550	1,350	1,519	2,869	6,109	1,440	7,549
5. Housing	7,269	86	7,355	4,919	76	4,995	4,115	76	4,191	7,884	87	7,971
6. Urban Development	7,097	115	7,212	4,294	226	4,520	3,879	276	4,155	7,625	291	7,916
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,866	1,177	5,043	6,900	1,365	8,265	19,598	1,568	21,166	25,654	1,442	27,096
8. Labour and Labour Welfare	577	551	1,128	462	567	1,029	661	815	1,476	764	802	1,566
9. Social Security and Welfare	11,861	3,224	15,085	11,933	3,419	15,352	12,839	3,924	16,763	12,745	3,935	16,680
10. Nutrition	2,240	412	2,652	2,069	423	2,492	2,782	429	3,211	2,734	410	3,144
11. Relief on account of Natural Calamities	8	306	314	11,028	278	11,306	3,574	3,611	7,185	6,057	431	6,488
12. Others*	140	264	404	135	293	428	136	365	501	203	4,384	4,587
B. Economic Services (1 to 9)	20,693	60,091	80,784	87,767	63,457	151,224	62,642	71,328	133,970	43,194	61,447	104,641
1. Agriculture and Allied Activities (i to xii)	6,559	2,032	8,591	5,960	2,952	8,912	7,299	4,089	11,388	11,605	3,280	14,885
i) Crop Husbandry	1,484	849	2,333	1,650	1,660	3,310	2,082	1,898	3,980	3,365	1,252	4,617
ii) Soil and Water Conservation	—	88	88	—	92	92	—	124	124	—	127	127
iii) Animal Husbandry	1,428	466	1,894	1,400	492	1,892	1,889	728	2,617	3,087	678	3,765
iv) Dairy Development	760	45	805	464	44	508	464	62	526	498	47	545
v) Fisheries	1,572	227	1,799	1,338	286	1,624	1,453	398	1,851	2,877	395	3,272
vi) Forestry and Wild Life	242	97	339	142	106	248	149	139	288	142	142	284
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
ix) Agricultural Research and Education	760	—	760	705	—	705	938	—	938	1,160	—	1,160
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	105	246	351	141	258	399	97	355	452	241	354	595
xii) Other Agricultural Programmes	208	14	222	120	14	134	227	22	249	235	23	258
2. Rural Development	1,033	486	1,519	1,580	604	2,184	4,808	762	5,570	3,586	714	4,300
3. Special Area Programmes	2,959	—	2,959	—	3,300	3,300	3,300	—	3,300	3,300	—	3,300
4. Irrigation and Flood Control	1,077	651	1,728	1,082	689	1,771	772	851	1,623	909	853	1,762
of which:												
i) Major and Medium Irrigation	—	—	—	—	—	—	—	—	—	—	—	—
ii) Minor Irrigation	690	651	1,341	938	689	1,628	616	851	1,467	739	853	1,592
iii) Flood Control and Drainage	387	—	387	144	—	144	156	—	156	170	—	170
5. Energy	643	53,928	54,571	708	52,304	53,012	668	61,350	62,018	808	51,807	52,615
of which: Power	643	53,928	54,571	708	52,304	53,012	668	61,350	62,018	808	51,807	52,615
6. Industry and Minerals (i to iii)	2,743	147	2,890	71,928	156	72,084	39,293	218	39,511	7,491	218	7,709
i) Village and Small Industries	2,623	146	2,769	71,808	153	71,961	39,173	216	39,389	7,326	216	7,542
ii) Industries@	120	1	121	120	3	123	120	2	122	165	2	167
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Concd.)

PUDUCHERRY

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	2,406	719	3,125	2,941	816	3,757	3,127	1,000	4,127	8,032	1,020	9,052
i) Roads and Bridges	2,406	625	3,031	2,889	721	3,611	3,075	867	3,942	6,671	886	7,557
ii) Others @@	—	94	94	52	95	146	52	133	185	1,361	134	1,495
8. Science, Technology and Environment	105	10	115	135	12	147	145	14	159	138	16	154
9. General Economic Services (i to iv)	3,168	2,118	5,286	3,432	2,624	6,056	3,230	3,044	6,274	7,325	3,539	10,864
i) Secretariat – Economic Services	130	237	367	535	288	823	550	295	845	2,548	293	2,841
ii) Tourism	2,140	73	2,213	1,785	79	1,864	1,593	93	1,686	3,779	96	3,875
iii) Civil Supplies	766	1,671	2,437	996	2,095	3,091	1,024	2,435	3,459	905	2,918	3,823
iv) Others +	132	137	269	116	162	278	63	221	284	93	232	325
II. NON-DEVELOPMENTAL EXPENDITURE												
(A. General services) (A to F)	6,922	46,841	53,763	4,619	50,610	55,229	5,710	62,435	68,145	6,263	63,518	69,781
A. Organs of State	55	1,733	1,788	45	1,726	1,771	45	2,194	2,239	45	2,467	2,512
B. Fiscal Services (i to ii)	5,442	1,452	6,894	2,307	1,505	3,812	3,791	2,027	5,818	3,844	2,009	5,853
i) Collection of Taxes and Duties	5,442	1,452	6,894	2,307	1,505	3,812	3,791	2,027	5,818	3,844	2,009	5,853
ii) Other Fiscal Services	—	—	—	—	—	—	—	—	—	—	—	—
C. Interest Payments and Servicing of Debt (1 + 2)	—	21,738	21,738	—	26,493	26,493	—	27,278	27,278	—	30,233	30,233
1. Appropriation for Reduction or Avoidance of Debt	—	—	—	—	1,200	1,200	—	1,200	1,200	—	300	300
2. Interest Payments (i to iv)	—	21,738	21,738	—	25,293	25,293	—	26,078	26,078	—	29,933	29,933
i) Interest on Loans from the Centre	—	21,134	21,134	—	20,149	20,149	—	20,887	20,887	—	21,453	21,453
ii) Interest on Internal Debt of which:	—	12	12	—	3,100	3,100	—	3,202	3,202	—	6,446	6,446
(a) Interest on Market Loans	—	—	—	—	3,100	3,100	—	3,183	3,183	—	6,434	6,434
(b) Interest on NSSF	—	—	—	—	—	—	—	—	—	—	—	—
iii) Interest on Small Savings, Provident Funds, etc.	—	539	539	—	1,984	1,984	—	1,989	1,989	—	1,967	1,967
iv) Others	—	52	52	—	60	60	—	—	—	—	66	66
D. Administrative Services (i to v)	1,425	9,842	11,267	2,266	9,517	11,783	1,874	14,278	16,152	2,374	13,155	15,529
i) Secretariat – General Services	56	764	820	840	17	857	36	1,135	1,171	45	1,064	1,109
ii) District Administration	30	178	208	30	182	212	33	244	277	54	244	298
iii) Police	616	4,382	4,998	586	4,688	5,274	840	6,329	7,169	1,117	6,183	7,300
iv) Public Works	109	1,194	1,303	136	1,144	1,280	118	2,389	2,507	100	1,534	1,634
v) Others ++	614	3,324	3,938	674	3,486	4,160	847	4,181	5,028	1,058	4,130	5,188
E. Pensions	—	12,004	12,004	—	11,277	11,277	—	16,567	16,567	—	15,568	15,568
F. Miscellaneous General Services of which:	—	72	72	—	93	93	—	91	91	—	86	86
Payment on account of State Lotteries	—	—	—	—	—	—	—	—	—	—	—	—
III. Grants-in-Aid and Contributions of which:	—	408	408	—	435	435	—	434	434	—	448	448
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	408	408	—	435	435	—	434	434	—	448	448

* : Nil/Negligible/Not available.

@ : Include expenditure on Information and Publicity, Secretariat-Social Services, other Social Services, etc.

@@ : Include expenditure on Non-Ferrous Mining and Metallurgical Industries.

++ : Include expenditure on other Outlays on Industries and Minerals.

+ : Include expenditure on Port and Light Houses, Civil Aviation, Road Transport, Inland Water Transport, etc.

+ : Include expenditure on Foreign Trade and Export Promotion, Census Survey and Statistics and Other General Economic Services.

Also see notes to Appendices.

Source : Budget Documents of the State Governments.

Appendix III

Appendix III: Capital Receipts of States and Union Territories with Legislature

(Rs. lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	15,218,064	5,345,810	4,086,709	4,580,834	1,401,620	710,904	1,715,057	1,787,318
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	2,376,675	2,698,047	2,058,743	2,207,306	67,875	43,263	72,312	61,961
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	1,061,089	1,409,929	1,381,084	2,145,264	38,428	35,988	39,607	28,106
1. Market Loans	665,000	763,260	934,415	1,657,000	18,469	11,538	15,604	5,656
2. Loans from LIC	286	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	100,979	180,000	180,000	84,994	6,228	6,000	8,500	6,000
5. Loans from National Co-operative Development Corporation	7,700	2,806	2,806	3,270	—	—	53	—
6. WMA from RBI	—	300,000	100,000	300,000	—	9,000	6,000	7,000
7. Special Securities issued to NSSF	38,744	100,000	100,000	100,000	9,927	6,000	6,000	6,000
8. Others@ of which: Land Compensation and other Bonds	248,379 207,068	63,863 —	63,863 —	— —	3,804 —	3,450 —	3,450 —	3,450 —
III. Loans and Advances from the Centre (1 to 6)	90,899	256,877	116,985	248,100	605	155	4,600	4,621
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	89,400 —	256,877 —	116,985 —	248,100 —	36 —	100 —	2,021 —	2,021 —
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	929	—	—	—	530	55	—	—
4. Non-Plan (i to ii) (i) Relief for Natural Calamities (ii) Others	570 — 570	— — —	— — —	— — —	— — —	— — —	2,579 — 2,579	2,600 — 2,600
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	39	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	19,095	35,566	25,000	27,500	297	200	254	272
1. Housing	661	2,384	1,384	1,522	—	—	—	—
2. Urban Development	34	105	105	116	—	—	—	—
3. Crop Husbandry	204	221	221	243	—	—	—	—
4. Food Storage and Warehousing	—	5	5	6	—	—	—	—
5. Co-operation	168	4,232	232	255	19	—	—	—
6. Minor Irrigation	—	105	105	116	—	—	—	—
7. Power Projects	2,423	8,018	6,852	7,097	—	—	—	—
8. Village and Small Industries	803	26	26	29	—	—	—	—
9. Industries and Minerals	5,488	505	505	996	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	8,403	13,917	13,917	15,309	279	200	254	272
12. Others**	911	6,048	1,648	1,813	—	—	—	—
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	36	—	—	—	—	—	—	—
VII. Small Savings, Provident Funds, etc. (1+2)	198,199	220,456	220,456	242,501	16,417	27,517	17,328	18,358
1. State Provident Funds	163,216	190,535	182,736	202,124	15,816	27,318	17,125	18,145
2. Others	34,983	29,921	37,719	40,377	601	199	203	213
VIII. Reserve Funds (1 to 4)	131,674	88,679	88,278	90,802	1,000	1,800	1,400	1,500
1. Depreciation/Renewal Reserve Funds	24	—	—	—	—	—	—	—
2. Sinking Funds	57,762	42,428	42,106	46,351	1,000	1,800	1,400	1,500
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	73,888	46,251	46,172	44,450	—	—	—	—
IX. Deposits and Advances (1 to 4)	3,005,319	2,134,303	1,754,906	1,826,667	25,028	12,090	17,985	18,884
1. Civil Deposits	1,708,981	969,940	441,146	468,274	18,983	9,458	15,489	16,264
2. Deposits of Local Funds	773,373	750,459	787,856	879,513	—	—	—	—
3. Civil Advances	18,805	27,500	27,500	30,250	6,044	2,632	2,496	2,621
4. Others	504,160	386,404	498,404	448,631	—	—	—	—
X. Suspense and Miscellaneous (1 to 4)	8,348,220	—	—	—	1,160,007	538,227	1,499,586	1,574,565
1. Suspense	-206,735	—	—	—	44,290	534,740	742,196	779,306
2. Cash Balance Investment Accounts	7,280,050	—	—	—	1,114,776	2,966	757,375	795,244
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	1,274,905	—	—	—	941	522	15	15
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts	655,771	1,200,000	500,000	—	—	—	—	—
of which: Disinvestment	655,771	1,200,000	500,000	—	—	—	—	—
XIII. Remittances	1,707,762	—	—	—	159,838	94,927	134,297	141,012

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	ASSAM				BIHAR			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	10,045,215	7,672,043	8,299,770	8,338,348	8,754,151	860,668	859,869	988,629
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	108,405	211,966	330,774	350,357	423,438	496,714	495,914	604,897
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	119,908	161,235	287,092	303,350	114,364	449,259	449,259	417,298
1. Market Loans	96313	126,864	250,564	266,822	—	268,600	268,600	245,408
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	16,414	20,000	20,000	20,000	29,696	58,400	58,400	71,390
5. Loans from National Co-operative Development Corporation	—	—	—	—	—	1,556	1,556	500
6. WMA from RBI	—	5,000	5,000	5,000	—	—	—	—
7. Special Securities issued to NSSF	7,181	9,371	11,528	11,528	84,668	120,700	120,700	100,000
8. Others @ of which:	—	—	—	—	—	3	3	—
Land Compensation and other Bonds	—	—	—	—	—	3	3	—
III. Loans and Advances from the Centre (1 to 6)	-6,078	9,272	9,272	8,661	46,825	773	773	140,142
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	-6,397	8,272	8,272	7,661	46,217	—	—	140,140
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	319	—	—	—	608	762	762	—
4. Non-Plan (i to ii)	—	—	—	—	—	11	11	2
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	—	—	—	—	11	11	2
5. Ways and Means Advances from Centre	—	1,000	1,000	1,000	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	4,033	4,183	4,436	4,872	2,616	2,190	1,390	2,883
1. Housing	—	—	—	—	3	—	—	—
2. Urban Development	—	—	—	—	—	—	—	—
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	15	13	14	16	402	1,220	420	470
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	585	—	—	—	—	—	—	—
8. Village and Small Industries	3	3	3	3	10	50	50	10
9. Industries and Minerals	—	—	—	—	1,726	51	51	1,829
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	3,430	4,167	4,419	4,853	476	869	869	574
12. Others**	—	—	—	—	—	—	—	—
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	5,000	5,000	5,000	5,000	—	—	—	—
VII. Small Savings, Provident Funds, etc. (1+2)	60,829	68,485	66,911	73,604	108,381	112,390	112,390	122,282
1. State Provident Funds	58,794	65,880	64,673	71,142	102,863	107,903	107,903	117,795
2. Others	2,035	2,605	2,238	2,462	5,518	4,487	4,487	4,487
VIII. Reserve Funds (1 to 4)	50,547	81,863	81,863	82,507	39,170	16,745	16,745	16,745
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	20,400	10,800	10,800	10,800	—	—	—	—
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	30,147	71,063	71,063	71,707	39,170	16,745	16,745	16,745
IX. Deposits and Advances (1 to 4)	273,920	255,430	106,400	121,530	448,457	279,311	279,311	289,279
1. Civil Deposits	214,885	194,000	45,000	50,000	189,284	117,232	117,232	127,200
2. Deposits of Local Funds	3	1,430	1,300	1,430	142,777	161,579	161,579	161,579
3. Civil Advances	59,032	60,000	60,000	70,000	6,883	500	500	500
4. Others	—	—	100	100	109,514	—	—	—
X. Suspense and Miscellaneous (1 to 4)	9,312,769	6,886,575	7,488,796	7,488,824	7,325,604	—	—	—
1. Suspense	-509	-15,000	-15,000	-15,000	19,007	—	—	—
2. Cash Balance Investment Accounts	9,309,475	6,900,000	7,500,000	7,500,000	7,275,067	—	—	—
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	3,803	1,575	3,796	3,824	31,530	—	—	—
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts of which: Disinvestment	—	—	—	—	—	—	—	—
XIII. Remittances	224,287	200,000	250,000	250,000	668,734	—	—	—

Appendix III

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	CHHATTISGARH				GOA			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	4,708,666	2,661,539	4,078,233	4,125,353	1,177,252	302,776	266,668	305,429
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	146,967	307,831	325,222	363,649	63,928	97,904	71,796	110,557
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	14,230	197,654	209,654	253,000	41,363	94,540	60,400	82,140
1. Market Loans	—	84,654	114,654	150,000	—	66,440	—	—
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	5,965	35,000	35,000	35,000	—	1,500	—	—
5. Loans from National Co-operative Development Corporation	110	30,000	30,000	30,000	—	200	—	—
6. WMA from RBI	95	18,000	—	18,000	—	10,000	—	—
7. Special Securities issued to NSSF	8,060	30,000	30,000	20,000	—	12,400	—	—
8. Others@ of which: Land Compensation and other Bonds	—	—	—	—	41,363	4,000	60,400	82,140
III. Loans and Advances from the Centre (1 to 6)	11,962	42,882	29,300	28,710	9,115	7,500	5,532	22,500
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	11,471	42,382	28,800	28,200	9,115	7,500	5,532	22,500
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	491	250	250	250	—	—	—	—
4. Non-Plan (i to ii) (i) Relief for Natural Calamities (ii) Others	—	250	250	260	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	43,752	71,796	71,269	74,940	618	1,309	1,309	1,362
1. Housing	—	—	—	—	35	94	94	94
2. Urban Development	150	20,433	20,385	22,185	13	—	—	—
3. Crop Husbandry	5	10	3,010	3,010	—	—	—	—
4. Food Storage and Warehousing	39,150	35,152	34,100	35,000	—	—	—	—
5. Co-operation	726	2,728	2,567	3,038	29	31	31	34
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	3,414	11,758	9,126	9,726	—	—	—	—
8. Village and Small Industries	4	10	7	7	1	3	3	3
9. Industries and Minerals	2	—	—	—	1	1	1	1
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	119	125	—	—	474	1,125	1,125	1,140
12. Others**	182	1,580	2,074	1,974	64	55	55	90
V. Inter-State Settlement	183	1	—	—	—	—	—	—
VI. Contingency Fund	—	4,000	3,122	4,000	—	—	—	—
VII. Small Savings, Provident Funds, etc. (1+2)	46,403	46,370	49,000	49,000	15,162	12,210	12,210	12,210
1. State Provident Funds	39,229	38,370	41,000	41,000	14,867	12,000	12,000	12,000
2. Others	7,174	8,000	8,000	8,000	295	210	210	210
VIII. Reserve Funds (1 to 4)	35,106	58,724	59,074	61,845	4,123	3,301	3,301	3,301
1. Depreciation/Renewal Reserve Funds	—	1	1	1	—	—	—	—
2. Sinking Funds	10,000	10,000	10,000	10,000	2,074	2,000	2,000	2,000
3. Famine Relief Fund	-130	29	29	29	—	—	—	—
4. Others	25,236	48,694	49,044	51,815	2,049	1,301	1,301	1,301
IX. Deposits and Advances (1 to 4)	213,935	114,904	231,605	228,649	15,458	8,466	8,466	8,466
1. Civil Deposits	176,996	43,603	175,304	175,304	13,650	8,245	8,245	8,245
2. Deposits of Local Funds	4	9	9	8	—	—	—	—
3. Civil Advances	34,372	31,000	31,000	31,000	662	220	220	220
4. Others	2,563	40,292	25,292	22,337	1,146	1	1	1
X. Suspense and Miscellaneous (1 to 4)	3,867,731	1,921,706	3,221,707	3,221,707	890,799	120,450	120,450	120,450
1. Suspense	13,825	2,705	2,706	2,706	5,903	5,000	5,000	5,000
2. Cash Balance Investment Accounts	2,862,529	1,000,000	2,000,000	2,000,000	721,209	60,000	60,000	60,000
3. Deposits with RBI	—	600,000	600,000	600,000	—	—	—	—
4. Others	991,377	319,001	619,001	619,001	163,687	55,450	55,450	55,450
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts	2,696	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XIII. Remittances	472,668	203,502	203,502	203,502	200,614	55,000	55,000	55,000

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	GUJARAT				HARYANA			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	15,118,075	6,524,641	6,491,719	6,904,311	6,896,326	8,482,074	5,632,469	6,502,048
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	1,026,880	1,027,739	1,053,230	1,564,925	155,006	394,287	491,230	737,599
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	840,207	1,003,114	1,003,114	1,401,244	77,575	393,258	482,251	890,761
1. Market Loans	677,500	799,031	879,031	1,225,744	—	155,870	346,216	360,046
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	136,600	20,000	151,800
4. Loans from National Bank for Agriculture and Rural Development	71,205	113,983	113,983	125,400	23,049	33,650	36,250	32,225
5. Loans from National Co-operative Development Corporation	—	—	—	—	-2	1,760	1,760	1,940
6. WMA from RBI	—	100	100	100	—	1,000	30,000	250,000
7. Special Securities issued to NSSF	91,502	90,000	10,000	50,000	17,150	33,628	10,000	10,000
8. Others@ of which: Land Compensation and other Bonds	—	—	—	—	37,377	30,750	38,025	84,750
III. Loans and Advances from the Centre (1 to 6)	20,903	42,407	27,463	18,023	6,775	3,867	3,550	60,090
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	19,749	42,407	27,463	18,023	6,000	3,307	2,990	59,520
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	1,154	—	—	—	450	400	400	400
4. Non-Plan (i to ii) (i) Relief for Natural Calamities (ii) Others	—	—	—	—	325	160	160	170
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	21,360	25,065	25,000	23,005	21,380	32,083	37,789	26,734
1. Housing	1,107	2,200	1,200	1,500	481	55	55	146
2. Urban Development	498	1,006	500	1,500	16	5	5	5
3. Crop Husbandry	5	5	5	5	—	—	—	—
4. Food Storage and Warehousing	38	800	800	45	—	—	—	—
5. Co-operation	631	2,500	1,200	2,000	341	485	485	534
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	3,158	—	—	—	1,656	—	9,035	—
8. Village and Small Industries	49	117	117	117	7,767	8,023	12,439	8,858
9. Industries and Minerals	104	50	50	1,328	—	1,400	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	5,993	9,277	10,648	8,655	10,981	21,866	15,530	16,050
12. Others**	9,777	9,110	10,480	7,855	137	250	240	1,141
V. Inter-State Settlement	—	1	1	1	—	—	—	—
VI. Contingency Fund	250	—	14,146	11,582	—	—	—	—
VII. Small Savings, Provident Funds, etc. (1+2)	115,748	122,071	145,862	247,153	127,405	141,275	134,528	257,894
1. State Provident Funds	102,701	108,816	131,680	233,458	126,469	140,308	133,569	256,925
2. Others	13,047	13,255	14,182	13,695	936	967	959	969
VIII. Reserve Funds (1 to 4)	112,247	116,355	77,855	83,600	23,335	25,371	25,368	29,107
1. Depreciation/Renewal Reserve Funds	56	77	77	55	5,900	5,696	6,195	6,505
2. Sinking Funds	90,000	50,000	45,000	50,000	3,992	4,744	4,743	7,453
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	22,191	66,278	32,778	33,545	13,444	14,931	14,429	15,149
IX. Deposits and Advances (1 to 4)	1,428,521	1,155,410	1,160,560	1,162,267	278,611	215,152	206,730	217,067
1. Civil Deposits	388,303	312,000	312,000	315,410	259,521	190,000	183,924	193,120
2. Deposits of Local Funds	977,689	750,000	750,000	750,000	5,483	5,360	7,854	8,246
3. Civil Advances	20,409	17,000	17,000	20,400	7,577	6,000	8,623	9,055
4. Others	42,120	76,410	81,560	76,457	6,030	13,792	6,329	6,646
X. Suspense and Miscellaneous (1 to 4)	11,880,958	3,237,352	3,214,852	3,233,072	5,875,507	7,351,068	4,300,717	4,578,753
1. Suspense	193	4,500	4,500	220	22,424	280,000	294,000	308,700
2. Cash Balance Investment Accounts	9,984,328	100,000	100,000	100,000	5,836,012	—	—	—
3. Deposits with RBI	—	1,800,000	1,800,000	1,800,000	—	7,061,000	3,993,450	4,256,122
4. Others	1,896,437	1,332,852	1,310,352	1,332,852	17,070	10,068	13,267	13,931
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts	9,487	—	—	—	1,015	—	1,417	1,525
of which: Disinvestment	—	—	—	—	1,015	—	1,417	1,525
XIII. Remittances	688,394	822,866	822,866	724,364	484,723	320,000	440,117	440,117

Appendix III

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	3,231,385	512,391	481,085	442,525	463,742	429,685	453,072	458,859
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	291,577	294,726	263,419	243,859	314,481	283,295	297,404	295,202
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	179,847	281,373	250,021	201,352	224,526	169,355	241,743	197,149
1. Market Loans	139,901	210,371	179,019	159,349	140,185	54,055	126,443	81,849
2. Loans from LIC	—	10,000	—	—	10,000	10,000	10,000	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	20,000	22,000	32,000	22,000	20,000	26,500	26,500	—
5. Loans from National Co-operative Development Corporation	237	2	2	2	—	—	—	—
6. WMA from RBI	—	19,000	19,000	1	—	—	—	—
7. Special Securities issued to NSSF	15,845	20,000	20,000	20,000	20,841	45,300	45,300	45,300
8. Others@ of which: Land Compensation and other Bonds	3,864 —	— —	— —	— —	33,500 —	33,500 —	33,500 —	70,000 —
III. Loans and Advances from the Centre (1 to 6)	5,065	36	36	36	51,603	60,700	10	20
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	4,582 —	— —	— —	— —	51,603 —	60,700 —	— —	— —
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	443	36	36	36	—	—	—	—
4. Non-Plan (i to ii) (i) Relief for Natural Calamities (ii) Others	40 — 40	— — —	— — —	— — —	— — —	— — —	10 — 10	20 — 20
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	2,605	2,317	2,363	2,472	306	317	251	250
1. Housing	43	47	47	42	18	18	18	16
2. Urban Development	—	—	—	—	—	—	—	—
3. Crop Husbandry	2	4	4	4	4	5	4	4
4. Food Storage and Warehousing	7	1	1	1	—	—	—	—
5. Co-operation	481	325	370	392	3	3	3	3
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	174	—	—	—	—	—	—	—
8. Village and Small Industries	278	21	21	19	5	5	5	5
9. Industries and Minerals	—	—	—	—	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	1,609	1,900	1,900	1,995	250	260	200	200
12. Others**	11	20	20	20	26	26	21	22
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	—	—	—	—	—	—	—	—
VII. Small Savings, Provident Funds, etc. (1+2)	144,963	61,000	61,000	71,000	120,044	132,445	124,152	170,391
1. State Provident Funds	143,212	59,400	59,400	69,300	117,401	129,680	121,265	167,352
2. Others	1,751	1,600	1,600	1,700	2,643	2,765	2,887	3,039
VIII. Reserve Funds (1 to 4)	39,129	—	—	—	23,166	24,301	39,751	48,455
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	—	—	—	—	—	—	—	—
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	39,129	—	—	—	23,166	24,301	39,751	48,455
IX. Deposits and Advances (1 to 4)	98,596	37,387	37,387	37,387	2,300	2,300	2,300	2,300
1. Civil Deposits	78,033	7,987	7,987	7,987	1,100	1,100	1,100	1,100
2. Deposits of Local Funds	514	21,500	21,500	21,500	—	—	—	—
3. Civil Advances	17,232	7,250	7,250	7,250	1,200	1,200	1,200	1,200
4. Others	2,817	650	650	650	—	—	—	—
X. Suspense and Miscellaneous (1 to 4)	2,439,081	82,241	82,241	82,241	28,497	26,967	31,565	26,994
1. Suspense	18,263	17,100	17,100	17,100	22,497	20,967	25,565	20,994
2. Cash Balance Investment Accounts	2,420,767	15,000	15,000	15,000	3,600	3,600	—	—
3. Deposits with RBI	—	50,000	50,000	50,000	—	—	—	—
4. Others	51	141	141	141	2,400	2,400	6,000	6,000
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts of which: Disinvestment	— —	— —	— —	— —	— —	— —	— —	— —
XIII. Remittances	322,098	48,037	48,037	48,037	13,300	13,300	13,300	13,300

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	JHARKHAND				KARNATAKA			
	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	833,139	737,252	703,997	1,061,595	13,009,687	2,939,741	2,754,475	3,173,639
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	459,833	269,700	234,445	307,729	469,470	1,186,740	1,131,274	1,258,888
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	454,717	215,000	179,745	250,800	155,068	743,219	954,600	966,300
1. Market Loans	167,107	54,800	59,545	45,255	74,999	403,343	867,900	710,800
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	63,070	26,000	26,000	62,500	33,350	60,000	50,000	69,000
5. Loans from National Co-operative Development Corporation	20,430	6,000	1,000	1,000	79	1,500	1,500	1,500
6. WMA from RBI	—	—	—	—	7,813	135,000	5,200	135,000
7. Special Securities issued to NSSF	42,874	50,200	50,200	55,220	38,827	143,376	30,000	50,000
8. Others@ of which:	161,236	78,000	43,000	86,825	—	—	—	—
Land Compensation and other Bonds	—	—	—	—	—	—	—	—
III. Loans and Advances from the Centre (1 to 6)	—	—	—	—	80,600	157,129	40,400	104,057
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	79,131	156,718	40,000	103,832
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	1,469	111	100	25
4. Non-Plan (i to ii)	—	—	—	—	—	300	300	200
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	—	—	—	—	300	300	200
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	1,354	1,130	1,130	1,511	5,207	6,997	7,079	7,697
1. Housing	7	8	8	12	814	692	692	762
2. Urban Development	—	—	—	—	312	62	62	68
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	—	—	—	200	164	183	183	201
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	568	100	100	120	666	—	312	—
8. Village and Small Industries	64	70	70	90	224	47	47	51
9. Industries and Minerals	—	—	—	—	888	78	370	86
10. Road Transport	—	—	—	—	241	—	92	—
11. Government Servants, etc.+	715	952	952	1,089	513	783	169	862
12. Others**	—	—	—	—	1,385	5,152	5,152	5,667
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	15,000	15,000	15,000	15,000	1,328	500	500	500
VII. Small Savings, Provident Funds, etc. (1+2)	44,347	49,804	51,804	74,595	199,369	228,174	228,174	250,992
1. State Provident Funds	42,917	47,684	47,684	64,415	103,205	117,163	117,163	128,879
2. Others	1,430	2,120	4,120	10,180	96,164	111,011	111,011	122,113
VIII. Reserve Funds (1 to 4)	19,839	13,755	13,755	10,631	103,415	89,961	89,961	98,957
1. Depreciation/Renewal Reserve Funds	—	—	—	—	3	—	—	—
2. Sinking Funds	—	—	—	—	11	—	—	—
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	19,839	13,755	13,755	10,631	103,401	89,961	89,961	98,957
IX. Deposits and Advances (1 to 4)	95,642	160,129	160,129	374,696	1,989,829	621,320	621,320	683,452
1. Civil Deposits	14,475	45,603	45,603	80,540	275,540	91,358	91,358	100,494
2. Deposits of Local Funds	14,919	45,068	45,068	148,105	1,367,367	451,416	451,416	496,558
3. Civil Advances	6,618	54,800	14,658	12,603	319	—	—	—
4. Others	59,630	14,658	54,800	133,448	346,603	78,546	78,546	86,401
X. Suspense and Miscellaneous (1 to 4)	65,264	45,503	45,503	17,520	10,198,346	568,882	568,882	625,770
1. Suspense	38,514	15,741	15,741	9,182	22,317	28,482	28,482	31,330
2. Cash Balance Investment Accounts	20,000	22,000	22,000	2,400	7,123,507	—	—	—
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	6,750	7,762	7,762	5,938	3,052,522	540,400	540,400	594,440
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts	—	—	—	—	24,578	300,000	20,000	190,000
of which: Disinvestment	—	—	—	—	—	—	—	—
XIII. Remittances	136,977	236,931	236,931	316,842	251,947	223,558	223,558	245,914

Appendix III

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	KERALA				MADHYA PRADESH			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	6,661,212	6,347,173	7,395,216	7,350,627	15,837,479	4,460,752	11,585,317	10,768,552
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	751,949	786,279	774,721	779,507	386,071	699,520	688,603	910,952
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	1,221,207	1,424,273	1,290,269	1,583,074	283,193	663,698	579,000	1,094,611
1. Market Loans	429,675	216,447	541,389	219,169	187,500	292,298	433,000	572,111
2. Loans from LIC	44,000	44,000	44,000	44,000	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	19,598	45,400	45,428	45,400	65,270	77,000	77,000	77,000
5. Loans from National Co-operative Development Corporation	9,405	5,449	5,449	5,000	3,089	—	—	—
6. WMA from RBI	698,484	852,500	650,001	1,002,500	—	200,000	50,000	400,000
7. Special Securities issued to NSSF	18,045	256,475	—	263,002	24,605	80,000	15,000	30,000
8. Others@ of which:	2,001	4,002	4,002	4,003	2,729	14,400	4,000	15,500
Land Compensation and other Bonds	1	2	2	3	—	—	—	—
III. Loans and Advances from the Centre (1 to 6)	41,643	121,808	86,808	180,174	53,901	187,473	133,384	183,806
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	41,285	86,463	86,463	144,829	52,649	186,028	131,939	182,361
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	345	315	315	315	1,253	1,445	1,445	1,445
4. Non-Plan (i to ii)	13	30	30	30	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	13	30	30	30	—	—	—	—
5. Ways and Means Advances from Centre	—	35,000	—	35,000	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	4,485	7,542	7,087	7,291	10,524	29,698	4,926	4,720
1. Housing	17	59	41	38	—	263	717	256
2. Urban Development	117	355	355	352	204	1,018	1,239	1,192
3. Crop Husbandry	—	24	12	12	52	—	—	—
4. Food Storage and Warehousing	61	58	65	75	33	2	3	4
5. Co-operation	564	750	740	777	1,645	2,071	2,646	1,972
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	75	25,000	—	—
8. Village and Small Industries	741	677	677	876	8	1	16	89
9. Industries and Minerals	543	2,354	2,344	2,443	6,173	14	24	10
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	2,337	2,334	1,911	1,766	-157	620	—	620
12. Others**	105	932	943	951	2,491	708	281	578
V. Inter-State Settlement	—	—	—	—	179	57	57	16
VI. Contingency Fund	—	100	—	100	—	10,000	10,000	10,000
VII. Small Savings, Provident Funds, etc. (1+2)	942,312	1,134,199	1,273,905	1,305,371	143,887	152,231	152,231	147,183
1. State Provident Funds	282,166	315,760	304,371	255,531	122,434	134,124	134,124	125,811
2. Others	660,146	818,439	969,534	1,049,839	21,452	18,107	18,107	21,372
VIII. Reserve Funds (1 to 4)	44,233	35,824	46,370	38,777	71,607	69,651	87,891	68,890
1. Depreciation/Renewal Reserve Funds	—	—	—	—	31	36	36	36
2. Sinking Funds	23,697	24,887	34,486	27,636	—	—	—	—
3. Famine Relief Fund	—	—	—	—	29	29	10	10
4. Others	20,536	10,937	11,884	11,141	71,546	69,586	87,845	68,844
IX. Deposits and Advances (1 to 4)	419,918	525,158	448,295	470,851	553,695	603,451	702,616	782,002
1. Civil Deposits	145,356	151,691	151,713	159,459	313,437	261,125	240,664	298,532
2. Deposits of Local Funds	271,469	368,629	291,826	306,634	24,627	29,002	6,502	7,151
3. Civil Advances	148	43	38	42	24,786	20,000	17,825	19,607
4. Others	2,945	4,795	4,717	4,717	190,845	293,324	437,626	456,712
X. Suspense and Miscellaneous (1 to 4)	3,258,556	2,470,819	3,521,519	3,021,198	13,826,524	2,657,737	9,140,526	7,625,170
1. Suspense	474,420	470,168	470,615	470,615	442	14,881	14,881	16,960
2. Cash Balance Investment Accounts	560,939	25,005	800,330	250,000	9,361,564	500,000	4,777,733	5,255,507
3. Deposits with RBI	—	—	—	—	2,133,714	—	2,200,000	2,300,000
4. Others	2,223,198	1,975,646	2,250,574	2,300,583	2,330,804	2,142,856	2,147,912	52,703
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts	753	—	—	100	1,107	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XIII. Remittances	728,104	627,450	720,964	743,691	892,862	86,757	774,686	852,155

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	MAHARASHTRA				MANIPUR			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	10,949,380	10,528,259	18,010,910	12,244,664	1,606,838	208,098	1,577,131	1,605,107
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	350,767	1,829,030	1,897,245	2,967,789	67,726	56,824	62,358	36,796
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	1,343,208	1,792,547	2,146,967	2,557,773	49,492	55,490	55,490	33,380
1. Market Loans	851,890	529,478	1,776,193	1,946,978	24,723	30,330	30,330	31,780
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	52,379	100,000	97,000	100,000	412	1,000	1,000	1,000
5. Loans from National Co-operative Development Corporation	13,993	32,396	29,642	10,795	—	—	—	—
6. WMA from RBI	195,363	300,000	90,374	300,000	3,879	—	—	—
7. Special Securities issued to NSSF	218,801	830,673	153,758	200,000	20,345	23,660	23,660	100
8. Others@ of which: Land Compensation and other Bonds	10,782 5	— —	— —	— —	133 —	500 —	500 —	500 —
III. Loans and Advances from the Centre (1 to 6)	32,921	72,241	76,874	123,474	833	690	1,461	1,162
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	30,286	65,680	65,680	115,680	171	690	690	690
2. Central Plan Schemes	2,407	6,461	10,944	7,544	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	662	—	771	472
4. Non-Plan (i to ii) (i) Relief for Natural Calamities (ii) Others	227 227	100 100	250 250	250 250	— —	— —	— —	— —
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	73,259	34,838	34,092	36,811	229	300	300	300
1. Housing	4,930	4,246	3,511	3,586	165	—	—	—
2. Urban Development	389	1,026	1,016	1,017	—	—	—	—
3. Crop Husbandry	3	3	3	3	—	—	—	—
4. Food Storage and Warehousing	-1	—	—	—	—	—	—	—
5. Co-operation	1,932	2,302	2,304	2,419	4	42	42	42
6. Minor Irrigation	1	1	1	1	—	—	—	—
7. Power Projects	32,593	—	—	—	—	—	—	—
8. Village and Small Industries	52	151	148	210	—	—	—	—
9. Industries and Minerals	2,955	800	2,019	825	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	14,961	17,396	16,881	19,241	60	58	58	58
12. Others**	15,444	8,913	8,210	9,510	—	200	200	200
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	40,536	—	—	—	—	—	—	—
VII. Small Savings, Provident Funds, etc. (1+2)	205,996	230,149	225,697	333,114	12,945	11,209	11,209	11,324
1. State Provident Funds	186,171	202,806	200,969	305,602	12,775	11,000	11,000	11,100
2. Others	19,825	27,343	24,728	27,512	170	209	209	224
VIII. Reserve Funds (1 to 4)	-919,555	140,640	176,803	165,197	1,333	1,972	1,972	2,657
1. Depreciation/Renewal Reserve Funds	-1,472	—	—	—	—	—	—	—
2. Sinking Funds	117,594	59,900	59,900	83,100	—	1,266	1,266	1,832
3. Famine Relief Fund	-1,272	—	—	—	—	—	—	—
4. Others	-1,034,406	80,740	116,903	82,097	1,333	706	706	825
IX. Deposits and Advances (1 to 4)	1,084,718	930,917	1,169,480	1,492,615	39,038	9,588	15,350	14,400
1. Civil Deposits	1,044,587	867,623	1,136,923	1,443,212	6,182	5,000	6,000	6,500
2. Deposits of Local Funds	—	18	—	2	—	—	—	—
3. Civil Advances	27,648	33,276	10,534	25,001	1,556	588	1,500	1,500
4. Others	12,483	30,000	22,024	24,400	31,300	4,000	7,850	6,400
X. Suspense and Miscellaneous (1 to 4)	7,478,401	6,097,906	12,819,997	6,095,659	1,347,662	61,000	1,423,500	1,472,000
1. Suspense	709	1,306	11,397	1,359	19,134	500	17,500	16,000
2. Cash Balance Investment Accounts	7,428,482	6,000,000	8,000,000	6,000,000	1,322,529	60,000	1,400,000	1,450,000
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	49,210	96,600	4,808,600	94,300	5,999	500	6,000	6,000
XI. Appropriation to Contingency Fund	35,000	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts of which: Disinvestment	— —	— —	— —	— —	— —	— —	— —	— —
XIII. Remittances	1,574,897	1,229,021	1,361,001	1,440,021	155,306	67,849	67,849	69,884

Appendix III

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	MEGHALAYA				MIZORAM			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	892,052	1,170,928	1,171,010	1,231,194	815,798	50,339	614,353	662,072
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	45,891	42,096	43,392	52,148	75,191	32,451	50,376	69,118
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	24,454	37,735	39,237	47,258	21,400	22,358	19,505	22,374
1. Market Loans	19,569	25,377	25,940	30,540	14,687	12,288	15,618	16,763
2. Loans from LIC	—	—	—	—	1,991	2,000	2,000	2,000
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	2,926	3,000	5,204	8,000	1,400	1,400	1,400	3,000
5. Loans from National Co-operative Development Corporation	268	168	168	168	—	—	—	—
6. WMA from RBI	—	4,050	4,050	4,050	2,398	6,670	—	—
7. Special Securities issued to NSSF	1,192	4,640	3,375	4,000	34	—	—	—
8. Others@ of which: Land Compensation and other Bonds	500	500	500	500	890	—	487	611
III. Loans and Advances from the Centre (1 to 6)	264	872	666	911	972	2,530	1,630	2,521
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	68	641	641	886	732	2,530	1,630	2,521
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	185	206	—	—	240	—	—	—
4. Non-Plan (i to ii) (i) Relief for Natural Calamities (ii) Others	11	25	25	25	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	1,649	1,600	1,600	1,850	2,752	2,531	2,822	3,001
1. Housing	—	—	—	8	2,393	2,200	2,490	2,575
2. Urban Development	4	10	10	2	—	1	1	1
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	9	5	5	5	40	30	30	50
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	—	—	—	—
8. Village and Small Industries	—	—	—	—	—	—	—	22
9. Industries and Minerals	—	1	1	1	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	1,636	1,584	1,584	1,834	319	300	300	350
12. Others**	—	—	—	—	—	—	2	4
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	9,820	21,000	19,786	21,000	—	10	—	40,000
VII. Small Savings, Provident Funds, etc. (1+2)	10,146	11,043	11,043	16,570	27,372	19,000	18,787	31,046
1. State Provident Funds	10,146	11,043	11,043	16,570	26,762	18,750	18,750	30,796
2. Others	—	—	—	—	609	250	37	250
VIII. Reserve Funds (1 to 4)	2,366	2,609	2,609	2,690	2,979	2,500	10,870	2,390
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	1,171	1,378	1,378	1,422	1,400	1,500	1,500	1,600
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	1,195	1,231	1,231	1,268	1,579	1,000	9,370	790
IX. Deposits and Advances (1 to 4)	52,803	28,130	28,130	30,480	27,066	10	17,457	17,457
1. Civil Deposits	48,553	23,826	23,826	25,318	26,098	—	17,268	17,268
2. Deposits of Local Funds	—	2	2	2	—	—	—	—
3. Civil Advances	4,250	4,302	4,302	5,160	968	10	189	189
4. Others	—	—	—	—	—	—	—	—
X. Suspense and Miscellaneous (1 to 4)	703,778	986,780	986,780	1,027,342	625,932	1,400	455,395	455,395
1. Suspense	-1,867	2,253	2,253	2,254	65,598	—	149,941	149,941
2. Cash Balance Investment Accounts	705,123	427,857	427,857	468,412	559,322	—	—	—
3. Deposits with RBI	—	556,348	556,348	556,348	—	—	305,163	305,163
4. Others	522	322	322	328	1,012	1,400	290	290
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts of which: Disinvestment	—	—	—	—	—	—	—	—
XIII. Remittances	86,772	81,160	81,160	83,094	107,327	—	87,888	87,888

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	NAGALAND				ORISSA			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	569,246	506,621	510,167	557,148	8,213,948	2,747,199	2,983,385	3,441,217
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	57,821	40,947	69,905	84,398	144,560	526,566	505,534	479,466
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	87,910	98,911	87,568	131,586	41,705	220,075	265,985	297,828
1. Market Loans	36,905	32,511	45,799	56,248	—	151,073	177,109	189,026
2. Loans from LIC	895	350	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	2,000	2,700	5,755	5,755	23,618	47,500	63,874	70,000
5. Loans from National Co-operative Development Corporation	30	400	1,760	4,338	—	2	2	1,802
6. WMA from RBI	36,717	50,000	20,000	50,000	—	—	—	—
7. Special Securities issued to NSSF	145	1,000	10	1,000	16,909	15,000	15,000	25,000
8. Others@ of which: Land Compensation and other Bonds	11,217	11,950	14,245	14,245	1,178	6,500	10,000	12,000
III. Loans and Advances from the Centre (1 to 6)	-1,090	400	—	800	8,985	190,080	138,138	120,101
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	-1,536	—	—	—	8,221	189,365	137,365	118,390
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	446	400	—	—	747	715	773	1,711
4. Non-Plan (i to ii) (i) Relief for Natural Calamities (ii) Others	—	—	—	800	16	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	306	475	475	463	35,530	24,680	24,680	24,314
1. Housing	8	55	55	45	397	30	30	398
2. Urban Development	—	—	—	—	1	274	274	1
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	1	1	—
5. Co-operation	7	220	220	225	107	239	239	121
6. Minor Irrigation	—	—	—	—	2	—	—	2
7. Power Projects	—	—	—	—	11,029	11,029	11,028	11,029
8. Village and Small Industries	—	20	20	18	75	133	133	83
9. Industries and Minerals	—	—	—	—	50	388	388	57
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	290	180	180	175	5,321	11,810	11,810	5,214
12. Others**	—	—	—	—	18,548	776	778	7,410
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	—	—	—	—	16,501	15,000	40,000	40,000
VII. Small Savings, Provident Funds, etc. (1+2)	13,542	10,525	13,760	14,270	210,440	216,846	226,846	233,428
1. State Provident Funds	13,289	10,300	13,500	14,000	209,990	216,504	226,504	232,958
2. Others	253	225	260	270	451	342	342	470
VIII. Reserve Funds (1 to 4)	3,502	300	2,354	2,520	103,199	138,349	299,219	224,828
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	1,818	—	2,054	2,220	70,007	30,007	7	148,644
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	1,684	300	300	300	33,192	108,342	299,211	76,184
IX. Deposits and Advances (1 to 4)	20,902	2,000	12,000	13,500	256,693	398,365	444,714	472,390
1. Civil Deposits	19,038	1,000	11,000	12,500	181,738	187,109	187,109	201,217
2. Deposits of Local Funds	—	—	—	—	63,640	51,032	51,032	64,566
3. Civil Advances	1,864	1,000	1,000	1,000	7,253	6,551	6,551	7,481
4. Others	—	—	—	—	4,062	153,673	200,022	199,126
X. Suspense and Miscellaneous (1 to 4)	342,609	314,000	314,000	314,000	7,079,613	1,193,750	1,193,750	1,471,240
1. Suspense	4,976	4,000	4,000	4,000	-1,873	1,650	1,650	638
2. Cash Balance Investment Accounts	317,219	300,000	300,000	300,000	7,080,466	1,190,000	1,190,000	1,320,314
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	20,415	10,000	10,000	10,000	1,020	2,100	2,100	150,289
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts of which: Disinvestment	—	—	—	—	—	—	—	—
XIII. Remittances	101,564	80,010	80,010	80,010	461,282	350,054	350,054	557,087

Appendix III

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	PUNJAB				RAJASTHAN			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	4,333,453	16,494,061	10,585,000	10,968,055	12,789,041	8,632,438	16,888,864	12,300,213
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	760,119	550,257	879,186	902,872	960,421	831,391	969,291	986,459
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	562,101	596,375	620,128	1,062,600	463,578	592,287	752,079	884,572
1. Market Loans	412,128	351,375	506,128	617,600	398,670	487,913	671,613	810,469
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	38,254	45,000	45,000	45,000	50,000	50,000	70,000	70,000
5. Loans from National Co-operative Development Corporation	—	—	—	—	4,438	4,374	4,142	4,103
6. WMA from RBI	38,843	100,000	50,000	400,000	—	10,000	—	—
7. Special Securities issued to NSSF	72,876	100,000	19,000	—	10,470	40,000	6,324	—
8. Others@ of which: Land Compensation and other Bonds	—	—	—	—	—	—	—	—
III. Loans and Advances from the Centre (1 to 6)	42,963	34,440	27,890	39,500	42,756	58,427	45,085	55,400
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	42,681	34,380	27,890	39,500	41,189	54,880	41,700	52,300
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	130	—	—	—	1,567	3,547	3,385	3,100
4. Non-Plan (i to ii) (i) Relief for Natural Calamities (ii) Others	152	60	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	144,586	15,531	166,025	16,726	178,072	9,733	9,449	10,228
1. Housing	8	7,382	6,964	7,382	120	138	137	137
2. Urban Development	52	199	199	199	249	203	150	200
3. Crop Husbandry	—	—	—	—	736	304	304	504
4. Food Storage and Warehousing	—	—	—	—	4	2	23	152
5. Co-operation	24	20	20	20	2,763	1,110	842	734
6. Minor Irrigation	—	—	—	—	1	1	—	—
7. Power Projects	136,533	—	150,000	—	173,031	7,061	7,061	8,117
8. Village and Small Industries	71	1,168	1,550	1,452	483	329	326	26
9. Industries and Minerals	—	—	—	—	211	80	121	85
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	7,760	6,713	7,243	7,623	333	277	274	13
12. Others**	136	49	49	49	142	229	211	260
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	—	—	—	—	—	16,500	16,500	—
VII. Small Savings, Provident Funds, etc. (1+2)	187,470	185,789	191,630	199,118	284,355	308,383	303,104	324,933
1. State Provident Funds	183,894	182,133	185,778	195,067	183,501	199,003	194,073	203,435
2. Others	3,576	3,656	5,852	4,051	100,854	109,380	109,031	121,498
VIII. Reserve Funds (1 to 4)	50,663	55,500	58,788	59,574	214,813	137,197	244,501	152,450
1. Depreciation/Renewal Reserve Funds	371	8,039	7,841	8,465	190	—	—	—
2. Sinking Funds	—	5,000	—	—	—	—	—	—
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	50,292	42,461	50,947	51,108	214,623	137,197	244,501	152,450
IX. Deposits and Advances (1 to 4)	277,390	209,920	399,985	399,985	6,727,917	6,582,615	8,540,989	9,570,302
1. Civil Deposits	245,391	206,834	364,263	364,263	550,833	504,509	600,434	661,792
2. Deposits of Local Funds	8	7	2	2	5,732,704	5,532,345	7,216,955	8,039,123
3. Civil Advances	3,448	3,079	3,502	3,502	2,698	5,013	4,006	4,005
4. Others	28,544	—	32,218	32,218	441,682	540,748	719,594	865,382
X. Suspense and Miscellaneous (1 to 4)	2,875,986	15,263,699	8,953,233	9,023,233	4,360,780	512,090	6,415,952	641,124
1. Suspense	32,348	27,702	97,520	167,520	15,916	10,061	18,082	18,082
2. Cash Balance Investment Accounts	1,585,605	1,770,353	1,632,619	1,632,619	4,342,575	500,000	6,394,828	620,000
3. Deposits with RBI	—	12,264,095	5,646,269	5,646,269	—	—	—	—
4. Others	1,258,033	1,201,549	1,576,825	1,576,825	2,289	2,029	3,042	3,042
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts	—	—	—	—	116	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XIII. Remittances	192,295	132,807	167,321	167,321	516,654	415,205	561,205	661,205

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	SIKKIM				TAMIL NADU			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	282,939	256,718	319,078	266,648	16,151,873	13,778,221	15,409,562	14,428,914
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	36,784	45,272	43,281	44,278	932,551	1,201,406	1,364,630	1,425,780
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	27,408	42,326	42,414	41,928	686,806	981,075	1,097,401	1,181,553
1. Market Loans	24,991	37,318	37,406	35,431	494,244	571,475	911,680	867,459
2. Loans from LIC	964	1,008	1,008	1,008	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	2,309
4. Loans from National Bank for Agriculture and Rural Development	1,454	4,000	4,000	4,000	137,787	106,241	126,492	138,221
5. Loans from National Co-operative Development Corporation	—	—	—	—	668	2,664	2,377	2,869
6. WMA from RBI	—	—	—	—	—	150,000	50,000	150,000
7. Special Securities issued to NSSF	—	—	—	—	53,411	150,000	6,157	20,000
8. Others@ of which: Land Compensation and other Bonds	—	—	—	1,489	697	695	695	695
III. Loans and Advances from the Centre (1 to 6)	556	486	44	120	77,886	173,699	122,620	212,650
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	87	—	21	100	76,554	172,450	122,477	212,600
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	467	480	—	—	1,333	1,199	—	—
4. Non-Plan (i to ii) (i) Relief for Natural Calamities (ii) Others	1	6	24	20	—	50	143	50
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	38	53	38	42	101,271	115,484	143,761	103,901
1. Housing	—	—	—	—	206	2	41,004	—
2. Urban Development	—	—	—	—	1,637	188	—	—
3. Crop Husbandry	—	—	—	—	-43	1	—	—
4. Food Storage and Warehousing	—	—	—	—	68,315	90,000	90,000	90,000
5. Co-operation	—	—	—	—	1,684	1,407	1,432	1,422
6. Minor Irrigation	—	—	—	—	3	—	—	—
7. Power Projects	—	—	—	—	1,764	3,175	2,235	2,887
8. Village and Small Industries	—	—	—	—	235	—	373	233
9. Industries and Minerals	—	—	—	—	15,556	28	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	37	51	33	37	8,196	14,386	8,594	9,237
12. Others**	1	2	5	5	3,719	6,297	122	121
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	—	—	50	—	—	—	—	—
VII. Small Savings, Provident Funds, etc. (1+2)	8,423	9,086	9,086	9,713	347,627	413,832	435,507	386,305
1. State Provident Funds	8,335	8,800	8,800	9,400	339,459	410,177	431,982	382,767
2. Others	89	286	286	313	8,168	3,655	3,525	3,539
VIII. Reserve Funds (1 to 4)	6,411	4,261	4,802	5,192	259,372	152,522	498,688	358,923
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	1,173	1,173	1,173	1,200	49,478	92,778	89,036	45,743
3. Famine Relief Fund	—	—	—	—	1	3	1	1
4. Others	5,238	3,088	3,629	3,992	209,893	59,741	409,650	313,179
IX. Deposits and Advances (1 to 4)	2,688	2,464	2,651	2,855	1,391,151	1,164,163	1,194,469	1,201,086
1. Civil Deposits	2,425	2,464	2,464	2,425	1,014,230	849,498	821,475	773,673
2. Deposits of Local Funds	—	—	—	—	199,975	176,944	196,988	196,988
3. Civil Advances	—	—	—	—	9,118	9,199	9,200	9,210
4. Others	263	—	187	430	167,828	128,522	166,806	221,215
X. Suspense and Miscellaneous (1 to 4)	184,157	152,397	214,347	153,543	13,065,063	10,565,168	11,691,416	10,758,793
1. Suspense	41	6	6	41	331,818	240,525	-364,075	-364,075
2. Cash Balance Investment Accounts	64,511	40,000	101,950	33,896	8,546,426	7,006,926	7,790,741	6,855,655
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	119,605	112,392	112,392	119,605	4,186,819	3,317,717	4,264,750	4,267,213
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts of which: Disinvestment	—	—	—	—	—	—	—	—
XIII. Remittances	53,257	45,645	45,645	53,257	222,696	212,278	225,701	225,701

Appendix III

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	TRIPURA				UTTARAKHAND			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	1,614,741	1,531,200	1,651,090	1,567,984	4,204,232	1,212,501	1,245,843	1,476,396
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	-14,492	25,300	19,531	69,701	178,153	170,593	203,934	306,649
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	5,009	20,000	22,100	45,000	189,298	136,627	160,632	245,813
1. Market Loans	—	12,000	15,600	35,000	82,839	70,000	101,069	138,646
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	3,099	6,000	6,000	8,000	14,942	21,175	19,213	20,570
5. Loans from National Co-operative Development Corporation	—	—	—	—	136	1,452	1,452	1,597
6. WMA from RBI	—	—	—	—	68,365	20,000	20,000	70,000
7. Special Securities issued to NSSF	1,581	2,000	500	2,000	23,016	24,000	18,898	15,000
8. Others@ of which: Land Compensation and other Bonds	329 —	— —	— —	— —	— —	— —	— —	— —
III. Loans and Advances from the Centre (1 to 6)	329	—	225	800	1,636	2,931	2,931	9,622
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	40 —	— —	225 —	800 —	857 —	2,931 —	2,931 —	9,622 —
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	289	—	—	—	471	—	—	—
4. Non-Plan (i to ii) (i) Relief for Natural Calamities (ii) Others	— —	— —	— —	— —	308 308	— —	— —	— —
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	327	300	300	300	6,843	26,024	6,160	10,714
1. Housing	10	—	—	—	—	—	—	—
2. Urban Development	—	—	—	—	—	—	—	—
3. Crop Husbandry	—	—	—	—	—	35	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	5	—	—	—	110	41	111	95
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	6,026	9,000	5,220	9,737
8. Village and Small Industries	—	—	—	—	5	15,000	1	1
9. Industries and Minerals	—	—	—	—	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	312	300	300	300	702	1,923	828	881
12. Others**	—	—	—	—	1	25	—	—
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	—	—	—	—	2,721	2,500	6,000	3,400
VII. Small Savings, Provident Funds, etc. (1+2)	39,954	41,350	34,361	36,034	44,927	33,146	48,846	97,970
1. State Provident Funds	39,619	41,000	33,985	35,684	43,659	32,690	48,390	97,050
2. Others	335	350	376	350	1,268	457	457	920
VIII. Reserve Funds (1 to 4)	1,854	1,500	3	5	19,320	21,000	21,000	15,000
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	7,228	—	—	—	8,894	8,000	8,000	2,000
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	1,854	1,500	3	5	10,426	13,000	13,000	13,000
IX. Deposits and Advances (1 to 4)	19,945	19,000	29,320	26,810	182,844	171,928	171,928	161,815
1. Civil Deposits	6,180	5,000	14,180	13,000	110,431	67,128	67,128	101,390
2. Deposits of Local Funds	12,124	13,000	10	5	56,468	104,800	104,800	54,425
3. Civil Advances	1,641	1,000	15,129	13,805	13,048	—	—	—
4. Others	—	—	—	—	2,897	—	—	6,000
X. Suspense and Miscellaneous (1 to 4)	1,466,593	1,404,040	1,492,430	1,407,025	3,469,162	616,792	616,792	602,260
1. Suspense	—	4,000	10,594	7,000	3,722	22,572	22,572	2,260
2. Cash Balance Investment Accounts	1,459,266	1,400,000	1,481,814	1,400,000	788,844	—	—	—
3. Deposits with RBI	—	—	—	—	1,967,619	—	—	—
4. Others	99	40	22	25	708,978	594,220	594,220	600,000
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts	—	—	—	—	—	—	10,000	30,000
of which: Disinvestment	—	—	—	—	—	—	—	—
XIII. Remittances	80,728	45,010	72,350	52,010	287,481	201,553	201,553	299,802

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	UTTAR PRADESH				WEST BENGAL			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	48,587,098	22,234,419	21,692,836	23,742,916	16,640,922	18,042,199	18,828,426	21,297,524
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	1,834,346	1,699,712	1,981,845	2,727,812	1,726,326	1,680,759	2,240,467	2,560,772
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	870,973	2,392,998	1,070,498	2,545,670	2,754,213	1,656,839	2,498,428	3,178,156
1. Market Loans	442,200	709,933	709,933	930,636	1,251,793	1,074,020	1,239,746	1,494,751
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	170,000	150,000	150,000	200,000	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	56,097	55,000	75,000	144,446	19	1,000	400	500
5. Loans from National Co-operative Development Corporation	1,944	1,566	1,566	588	1,566	1,689	2,152	1,775
6. WMA from RBI	—	1,000,000	—	1,000,000	1,286,380	100,000	900,000	900,000
7. Special Securities issued to NSSF	195,569	460,000	125,000	260,000	76,765	300,000	200,000	600,000
8. Others@ of which:	5,163	16,500	9,000	10,000	137,689	180,130	156,130	181,130
Land Compensation and other Bonds	1,360	—	—	—	—	30	30	30
III. Loans and Advances from the Centre (1 to 6)	36,897	50,265	50,265	100,265	65,430	56,863	52,692	62,170
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	35,467	50,000	50,000	100,000	64,783	56,863	52,692	62,170
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	1,431	—	—	—	647	—	—	—
4. Non-Plan (i to ii)	—	265	265	265	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	265	265	265	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	44,861	58,888	59,993	60,377	49,664	6,334	517,868	6,334
1. Housing	2,546	5,986	5,986	5,986	1,259	150	150	150
2. Urban Development	4,986	1,293	1,293	1,293	—	95	95	95
3. Crop Husbandry	16	171	171	171	201	50	50	50
4. Food Storage and Warehousing	5	14	14	14	—	4	4	4
5. Co-operation	2,538	1,252	1,252	1,252	143	275	275	275
6. Minor Irrigation	—	—	—	—	—	7	7	7
7. Power Projects	—	854	854	854	43,991	—	487,450	—
8. Village and Small Industries	574	2,106	2,177	2,106	37	108	108	108
9. Industries and Minerals	28,337	32,642	32,642	32,642	691	1,245	24,947	1,245
10. Road Transport	—	49	49	49	—	200	200	200
11. Government Servants, etc.+	3,768	4,450	4,450	4,905	3,325	4,000	4,000	4,000
12. Others**	2,090	10,071	11,105	11,105	17	200	582	200
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	60,378	1,000	47,693	1,000	716	—	731	—
VII. Small Savings, Provident Funds, etc. (1+2)	531,205	466,694	691,694	928,162	125,807	139,005	137,705	219,505
1. State Provident Funds	515,293	451,980	667,980	884,020	124,075	136,005	136,005	217,605
2. Others	15,913	14,714	23,714	44,142	1,732	3,000	1,700	1,900
VIII. Reserve Funds (1 to 4)	401,902	472,360	464,320	690,961	100,160	139,877	127,830	136,186
1. Depreciation/Renewal Reserve Funds	12,015	12,000	4,000	1,000	—	—	—	—
2. Sinking Funds	305,793	316,379	316,379	486,662	42,256	82,200	67,200	73,200
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	84,094	143,981	143,941	203,299	57,904	57,677	60,630	62,986
IX. Deposits and Advances (1 to 4)	1,945,025	587,845	778,439	901,389	2,133,262	2,053,422	2,192,032	2,621,487
1. Civil Deposits	1,079,637	297,406	391,500	445,650	270,474	300,071	284,930	328,685
2. Deposits of Local Funds	827,301	290,439	376,939	426,939	453,111	480,061	470,000	540,700
3. Civil Advances	27,670	—	—	—	25,120	25,006	25,102	30,102
4. Others	10,418	—	10,000	28,800	1,384,557	1,248,285	1,412,000	1,722,000
X. Suspense and Miscellaneous (1 to 4)	43,367,771	17,952,869	18,278,434	18,263,592	11,046,428	13,618,966	12,936,368	14,698,517
1. Suspense	-1,635,989	75,015	75,015	75,015	-15,214	2,810	2,737	2,386
2. Cash Balance Investment Accounts	15,341,693	15,000,000	15,000,000	15,000,000	1,634,883	1,200,000	2,032,800	2,300,000
3. Deposits with RBI	24,439,058	—	—	—	7,036,935	9,900,000	8,500,000	9,900,000
4. Others	5,223,010	2,877,854	3,203,419	3,188,577	2,389,824	2,516,156	2,400,832	2,496,132
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XIII. Remittances	1,328,085	251,500	251,500	251,500	365,243	370,894	364,773	375,169

Appendix III

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	ALL STATES			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	231,007,573	145,380,649	166,291,309	162,578,119
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	14,198,716	17,530,616	18,620,063	22,511,428
I. External Debt #	—	—	—	—
II. Internal Debt (1 to 8)	11,953,277	15,887,538	16,286,270	22,089,938
1. Market Loans	6,651,287	7,602,661	11,280,544	12,900,535
2. Loans from LIC	58,136	67,358	57,008	47,008
3. Loans from SBI and other Banks	170,000	286,600	170,000	354,109
4. Loans from National Bank for Agriculture and Rural Development	859,211	1,149,449	1,229,398	1,269,401
5. Loans from National Co-operative Development Corporation	64,092	93,984	87,385	71,247
6. WMA from RBI	2,338,337	3,290,320	1,999,725	4,991,651
7. Special Securities issued to NSSF	1,109,383	2,948,423	1,020,410	1,888,150
8. Others@	702,831	448,743	441,800	567,838
of which:				
Land Compensation and other Bonds	208,434	35	35	33
III. Loans and Advances from the Centre (1 to 6)	725,155	1,534,803	978,634	1,728,436
1. State Plan Schemes	704,440	1,481,164	954,407	1,672,446
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—
2. Central Plan Schemes	2,407	6,461	10,944	7,544
3. Centrally Sponsored Schemes	16,605	9,921	8,237	7,754
4. Non-Plan (i to ii)	1,663	1,257	4,046	4,692
(i) Relief for Natural Calamities	—	—	—	—
(ii) Others	1,663	1,257	4,046	4,692
5. Ways and Means Advances from Centre	—	36,000	1,000	36,000
6. Loans for Special Schemes	39	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	777,020	517,162	1,156,846	460,869
1. Housing	15,229	26,009	64,582	24,653
2. Urban Development	8,662	26,273	25,689	28,227
3. Crop Husbandry	1,187	832	3,785	4,007
4. Food Storage and Warehousing	107,613	126,038	125,016	125,300
5. Co-operation	14,554	21,485	15,663	16,551
6. Minor Irrigation	6	113	113	125
7. Power Projects	417,685	75,995	689,274	49,567
8. Village and Small Industries	11,490	28,066	18,317	14,415
9. Industries and Minerals	62,725	39,638	63,464	41,548
10. Road Transport	241	249	341	249
11. Government Servants, etc.+	82,442	121,821	108,428	107,251
12. Others**	55,186	50,642	42,176	48,974
V. Inter-State Settlement	362	59	58	17
VI. Contingency Fund	152,285	90,610	178,528	151,582
VII. Small Savings, Provident Funds, etc. (1+2)	4,333,677	4,604,684	5,009,225	5,884,024
1. State Provident Funds	3,332,259	3,427,131	3,663,451	4,399,931
2. Others	1,001,418	1,177,553	1,345,773	1,484,094
VIII. Reserve Funds (1 to 4)	946,910	1,896,916	2,545,368	2,453,689
1. Depreciation/Renewal Reserve Funds	17,118	25,849	18,151	16,062
2. Sinking Funds	808,519	746,239	698,428	1,003,364
3. Famine Relief Fund	-1,372	61	40	40
4. Others	122,644	1,124,766	1,828,749	1,434,222
IX. Deposits and Advances (1 to 4)	23,010,669	18,285,179	20,734,954	23,150,070
1. Civil Deposits	8,404,341	5,720,811	5,765,266	6,398,821
2. Deposits of Local Funds	10,923,554	9,233,100	10,941,637	12,103,476
3. Civil Advances	330,370	317,169	269,324	305,702
4. Others	3,352,404	3,014,100	3,758,726	4,342,071
X. Suspense and Miscellaneous (1 to 4)	175,891,799	94,648,383	111,028,739	97,999,988
1. Suspense	-698,602	1,771,684	1,654,978	1,729,535
2. Cash Balance Investment Accounts	115,050,766	43,523,707	61,785,047	53,359,045
3. Deposits with RBI	35,577,326	32,231,443	23,651,230	25,413,903
4. Others	25,962,309	17,121,549	23,937,484	17,497,506
XI. Appropriation to Contingency Fund	35,000	—	—	—
XII. Miscellaneous Capital Receipts	695,524	1,500,000	531,417	221,625
of which: Disinvestment	656,786	1,200,000	501,417	1,525
XIII. Remittances	12,485,894	6,415,314	7,841,269	8,437,882

Appendix III: Capital Receipts of States and Union Territories with Legislature (Concl'd.)

(Rs. lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	97,728	29,775	48,172	31,839	133,528	429,988	457,164	722,266
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	97,728	29,775	48,172	31,839	112,088	135,119	133,919	123,725
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	74,602	—	—	—	33,700	104,379	103,352	90,026
1. Market Loans	—	—	—	—	—	—	—	—
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	—	—	—	—	—	—	—	—
5. Loans from National Co-operative Development Corporation	—	—	—	—	—	—	—	—
6. WMA from RBI	—	—	—	—	—	—	—	—
7. Special Securities issued to NSSF	74,602	—	—	—	—	—	—	—
8. Others@ of which: Land Compensation and other Bonds	—	—	—	—	33,700	104,379	103,352	90,026
III. Loans and Advances from the Centre (1 to 6)	—	—	—	—	8,804	18,200	7,200	13,200
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	8,804	18,200	7,200	13,200
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i to ii) (i) Relief for Natural Calamities (ii) Others	—	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	23,126	29,775	48,172	31,839	1,160	600	552	900
1. Housing	—	—	—	—	—	—	—	—
2. Urban Development	—	—	—	—	—	—	—	—
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	—	—	—	—	—	—	—	—
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	—	—	—	—
8. Village and Small Industries	—	—	—	—	—	—	—	—
9. Industries and Minerals	—	—	—	—	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	343	400	300	300	—	—	—	—
12. Others**	22,783	29,375	47,872	31,539	1,160	600	552	900
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	—	—	—	—	—	—	—	—
VII. Small Savings, Provident Funds, etc. (1+2)	—	—	—	—	29,425	13,055	17,159	17,360
1. State Provident Funds	—	—	—	—	26,185	12,700	16,800	17,000
2. Others	—	—	—	—	3,239	355	359	360
VIII. Reserve Funds (1 to 4)	—	—	—	—	—	1,200	1,200	300
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	—	—	—	—	—	1,200	1,200	300
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	—	—	—	—	—	—	—	—
IX. Deposits and Advances (1 to 4)	—	—	—	—	20,268	7,744	9,439	9,700
1. Civil Deposits	—	—	—	—	12,142	6,922	6,700	6,900
2. Deposits of Local Funds	—	—	—	—	8,000	—	465	500
3. Civil Advances	—	—	—	—	28	2	74	100
4. Others	—	—	—	—	99	820	2,200	2,200
X. Suspense and Miscellaneous (1 to 4)	—	—	—	—	40,171	284,810	318,262	590,780
1. Suspense	—	—	—	—	14,158	1,560	12,500	13,000
2. Cash Balance Investment Accounts	—	—	—	—	—	1,000	—	—
3. Deposits with RBI	—	—	—	—	—	15,000	296,000	300,000
4. Others	—	—	—	—	26,013	267,250	9,762	277,780
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts of which: Disinvestment	—	—	—	—	—	—	—	—
XIII. Remittances	—	—	—	—	—	—	—	—

— : Nil/Negligible/Not available.

* : Sum of Items I to XIII where Items V to XI, XIII and II(3) are on a net basis while Items II(6) and X(2 and 3) are excluded. Items II (6) and X (2 and 3) have been taken as financing items for overall surplus/deficit.

: As per the Constitution of India, States cannot raise resources directly from external agencies.

@ : Include Land Compensation Bonds, loans from Khadi and Village Industries Commission, CWC, etc.

+ : Comprises recovery of loans and advances from Government Servants for housing, purchase of conveyance, festivals, marriages, etc.

** : Include recovery of loans and advances for Education, Art and Culture, Social Security and Welfare, Fisheries and Animal Husbandry, etc.

Also see Notes to Appendices.

Source : Budget Documents of the State Governments.

Appendix IV: Capital Expenditure of States and Union Territories with Legislature ANDHRA PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
1		2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	1,508,684	13,717,785	-9,173	15,226,469	2,258,595	3,144,725	5,403,320	1,760,775	2,528,070	4,288,845	1,870,991	2,945,864	4,816,855
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	1,508,684	580,498	-9,245	2,089,182	2,258,595	496,961	2,755,556	1,760,775	500,104	2,260,878	1,870,991	572,336	2,443,327
I. Total Capital Outlay (1 + 2)	1,286,567	-9,173	-	1,277,393	1,783,795	1,389	1,785,184	1,368,340	1,389	1,369,730	1,797,710	23	1,797,733
1. Development (a + b)	1,283,061	-9,245	-	1,273,816	1,763,024	1,148	1,764,172	1,361,075	1,148	1,362,224	1,793,540	23	1,793,563
(a) Social Services (1 to 9)	28,348	42	-	28,389	128,530	51	128,581	73,594	51	73,645	53,274	-	53,274
1. Education, Sports, Art and Culture	12,624	-	-	12,624	27,432	-	27,432	14,362	-	14,362	13,667	-	13,667
2. Medical and Public Health	4,300	3	-	4,303	7,850	-	7,850	2,925	-	2,925	6,213	-	6,213
3. Family Welfare	13	-	-	13	1,300	-	1,300	400	-	400	425	-	425
4. Water Supply and Sanitation	137	-	-	137	103	-	103	103	-	103	103	-	103
5. Housing	2,555	34	-	2,590	5,742	51	5,793	1,711	51	1,762	801	-	801
6. Urban Development	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	8,542	2	-	8,544	78,551	-	78,551	50,358	-	50,358	21,925	-	21,925
8. Social Security and Welfare	50	-	-	50	1,952	-	1,952	952	-	952	6,037	-	6,037
9. Others *	127	3	-	129	5,600	-	5,600	2,783	-	2,783	4,104	-	4,104
(b) Economic Services (1 to 10)	1,254,713	-9,287	-	1,245,426	1,634,494	1,097	1,635,591	1,287,481	1,097	1,288,579	1,740,266	23	1,740,289
1. Agriculture and Allied Activities (i to xi)	2,220	-145	-	2,074	6,765	-	6,765	5,196	-	5,196	3,060	-	3,060
i) Crop Husbandry	-	-1	-	-1	1,000	-	1,000	260	-	260	5	-	5
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	35	-	-	35	1,735	-	1,735	434	-	434	189	-	189
iv) Dairy Development	1,652	-	-	1,652	-	-	-	-	-	-	-	-	-
v) Fisheries	121	-	-	121	1,894	-	1,894	2,425	-	2,425	898	-	898
vi) Forestry and Wild Life	429	-	-	429	68	-	68	17	-	17	68	-	68
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	-12	-142	-	-154	2,068	-	2,068	2,060	-	2,060	1,900	-	1,900
xi) Others @	-5	-2	-	-7	-	-	-	-	-	-	-	-	-
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	1,108,722	-	-	1,108,722	1,402,494	-	1,402,494	1,156,763	-	1,156,763	1,536,112	-	1,536,112
5. Energy	1,000	-	-	1,000	-	-	-	-	-	-	2,000	-	2,000
6. Industry and Minerals (i to iv)	11,807	-	-	11,807	4,976	-	4,976	428	-	428	640	-	640
i) Village and Small Industries	3	-	-	3	103	-	103	28	-	28	15	-	15
ii) Iron and Steel Industries	100	-	-	100	50	-	50	13	-	13	25	-	25
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	11,704	-	-	11,704	4,823	-	4,823	388	-	388	600	-	600
7. Transport (i + ii)	95,789	-9,141	-	86,648	120,989	1,075	122,064	100,277	1,075	101,351	186,045	-	186,045
i) Roads and Bridges	89,976	-10,759	-	79,217	110,465	1,075	111,540	89,910	1,075	90,984	167,395	-	167,395
ii) Others **	5,813	1,618	-	7,431	10,524	-	10,524	10,367	-	10,367	18,650	-	18,650
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
ANDHRA PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1			4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	—	—	—	—	—	—	—	—	—	—	—	—
10. General Economic Services (i + ii)	35,176	-1	35,175	99,270	22	99,292	24,818	23	24,840	12,409	23	12,431
i) Tourism	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others @@	35,176	-1	35,175	99,270	22	99,292	24,818	23	24,840	12,409	23	12,431
2. Non-Development (General Services)	3,506	72	3,578	20,771	241	21,012	7,265	241	7,506	4,170	—	4,170
II. Discharge of Internal Debt (1 to 8)	424,474	424,474	424,474	—	703,255	703,255	—	507,593	507,593	—	778,090	778,090
1. Market Loans	—	100,790	100,790	—	178,338	178,338	—	178,338	178,338	—	209,802	209,802
2. Loans from LIC	—	34,895	34,895	—	34,880	34,880	—	34,880	34,880	—	34,867	34,867
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	17,858	17,858	—	24,447	24,447	—	23,764	23,764	—	44,563	44,563
5. Loans from National Co-operative Development Corporation	—	4,015	4,015	—	—	—	—	4,197	4,197	—	4,124	4,124
6. WMA from RBI	—	—	—	—	300,000	300,000	—	100,000	100,000	—	300,000	300,000
7. Special Securities issued to NSSF	—	20,368	20,368	—	33,673	33,673	—	33,673	33,673	—	51,561	51,561
8. Others	—	246,548	246,548	—	129,146	129,146	—	132,742	132,742	—	133,174	133,174
of which: Land Compensation Bonds	—	24,362	24,362	—	24,361	24,361	—	24,361	24,361	—	24,361	24,361
III. Repayment of Loans to the Centre (1 to 7)	95,243	95,243	95,243	—	80,037	80,037	—	78,842	78,842	—	81,918	81,918
1. State Plan Schemes	—	93,778	93,778	—	78,593	78,593	—	77,383	77,383	—	80,467	80,467
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	214	214	—	—	—	—	210	210	—	210	210
3. Centrally Sponsored Schemes	—	618	618	—	610	610	—	624	624	—	624	624
4. Non-Plan (i to ii)	—	632	632	—	624	624	—	624	624	—	618	618
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	632	632	—	624	624	—	624	624	—	618	618
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
IV. Loans and Advances by State Governments (1 + 2)	222,118	69,954	292,072	474,801	12,279	487,080	392,434	12,279	404,714	73,280	12,305	85,586
1. Developmental Purposes (a + b)	222,118	62,903	285,021	474,801	5,120	479,921	392,434	5,120	397,554	73,280	5,120	78,400
a) Social Services (1 to 7)	191,937	60,677	252,613	394,155	5,120	399,275	389,104	5,120	394,224	52,511	5,120	57,631
1. Education, Sports, Art and Culture	700	—	700	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	3,829	6,585	10,414	18,035	—	18,035	14,234	—	14,234	6,656	—	6,656
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	2,500	2,500	2,500	—	2,500	1,250	—	1,250	—	—	—
5. Housing	186,390	48,493	234,882	373,200	120	373,320	373,200	120	373,320	43,450	120	43,570
6. Government Servants (Housing)	—	2,517	2,517	—	5,000	5,000	—	5,000	5,000	—	5,000	5,000
7. Others	1,018	582	1,600	420	—	420	420	—	420	2,405	—	2,405
b) Economic Services (1 to 10)	30,181	2,227	32,408	80,646	—	80,646	3,330	—	3,330	20,769	—	20,769
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	3,932	—	3,932	1,075	—	1,075	1,075	—	1,075	1,361	—	1,361
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	1,566	—	1,566	36,122	—	36,122	—	—	—	15,200	—	15,200

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
ANDHRA PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	1	2	3	4	5	6	7	8	9	10	11	12
1												
7. Village and Small Industries					2		2	1		1	62	
8. Other Industries and Minerals	2,671			2,671	1,000		1,000	28		28	609	
9. Rural Development												
10. Others	22,011	2,227		24,238	42,447		42,447	2,227		2,227	3,537	
2. Non-Developmental Purposes (a + b)		7,051		7,051		7,159	7,159		7,159	7,159	7,185	
a) Government Servants (other than Housing)		7,051		7,051		7,159	7,159		7,159		7,185	
b) Miscellaneous												
V. Inter-State Settlement												
VI. Contingency Fund			93	93								
VII. Small Savings, Provident Funds, etc. (1+2)		122,542		122,542		133,455	133,455		133,455	133,455		146,800
1. State Provident Funds		104,946		104,946		110,098	110,098		107,305	107,305		117,074
2. Others		17,596		17,596		23,357	23,357		26,150	26,150		29,727
VIII. Reserve Funds (1 to 4)		106,469		106,469		89,389	89,389		126,110	126,110		134,202
1. Depreciation/Renewal Reserve Funds												
2. Sinking Funds			57,614	57,614		21,003	21,003		57,724	57,724		63,496
3. Famine Relief Fund												
4. Others			48,855	48,855		68,386	68,386		68,386	68,386		70,706
IX. Deposits and Advances (1 to 4)		2,663,716		2,663,716		2,124,920	2,124,920		1,668,402	1,668,402		1,792,526
1. Civil Deposits		1,429,193		1,429,193		1,028,893	1,028,893		572,375	572,375		627,815
2. Deposits of Local Funds		740,332		740,332		616,810	616,810		616,810	616,810		649,855
3. Civil Advances		18,659		18,659		27,503	27,503		27,503	27,503		30,253
4. Others		475,532		475,532		451,714	451,714		451,714	451,714		484,603
X. Suspense and Miscellaneous (1 to 4)		8,631,037		8,631,037								
1. Suspense		-192,515		-192,515								
2. Cash Balance Investment Accounts		7,575,947		7,575,947								
3. Deposits with RBI												
4. Others		1,247,605		1,247,605								
XI. Appropriation to Contingency Fund												
XII. Remittances		1,613,430		1,613,430								
A. Surplus (+)/Deficit (-) on Revenue Account		15,899		15,899			70,933			206,691		240,653
B. Surplus (+)/Deficit (-) on Capital Account		287,493		287,493			-57,509			-202,135		-236,021
C. Overall Surplus (+)/Deficit (-) (A+B)		303,392		303,392			13,424			4,556		4,632
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)												
i. Increase(+)/Decrease (-) in Cash Balances							13,424			4,556		4,632
a) Opening Balance							13,424			4,556		4,632
b) Closing Balance							-1,404			-20,590		-16,034
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)							12,020			-16,034		-11,402
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)		295,897		295,897								

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
ARUNACHAL PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	52,650	1,442,606	1,495,256	31,004	679,576	710,579	175,532	1,601,498	1,777,030	76,622	1,679,393	1,756,015
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	52,650	28,208	80,858	31,004	20,934	51,938	175,532	20,673	196,206	76,622	19,752	96,375
I. Total Capital Outlay (1 + 2)	52,594	20,113	72,707	30,962	120	31,081	175,497	341	175,838	76,562	125	76,687
1. Development (a + b)	50,283	20,113	70,397	29,253	120	29,372	166,935	341	167,276	74,752	125	74,877
(a) Social Services (1 to 9)	13,915	923	14,838	3,925	—	3,925	25,523	221	25,744	9,009	—	9,009
1. Education, Sports, Art and Culture	2,622	900	3,522	403	—	403	15,863	140	16,003	1,469	—	1,469
2. Medical and Public Health	1,356	23	1,379	517	—	517	1,151	81	1,232	1,208	—	1,208
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	1,850	—	1,850	900	—	900	800	—	800	800	—	800
5. Housing	1,218	—	1,218	855	—	855	2,041	—	2,041	1,684	—	1,684
6. Urban Development	5,209	—	5,209	901	—	901	3,509	—	3,509	2,186	—	2,186
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	—	—	—	—	—	—	—	—	—	—	—	—
8. Social Security and Welfare	1,609	—	1,609	325	—	325	2,101	—	2,101	1,588	—	1,588
9. Others *	52	—	52	24	—	24	59	—	59	75	—	75
(b) Economic Services (1 to 10)	36,368	19,190	55,558	25,328	120	25,448	141,412	120	141,532	65,743	125	65,868
1. Agriculture and Allied Activities (i to xi)	1,156	18,617	19,773	521	120	641	1,893	120	2,013	603	125	728
i) Crop Husbandry	381	—	381	400	—	400	79	—	79	150	—	150
ii) Soil and Water Conservation	382	—	382	24	—	24	426	—	426	227	—	227
iii) Animal Husbandry	168	—	168	39	—	39	560	—	560	—	—	—
iv) Dairy Development	5	—	5	—	—	—	641	—	641	—	—	—
v) Fisheries	22	—	22	1	—	1	—	—	—	—	—	—
vi) Forestry and Wild Life	—	—	—	—	—	—	—	—	—	—	—	—
vii) Plantations	—	59	59	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	14	—	14	23	—	23	8	—	8	15	—	15
ix) Agricultural Research and Education	185	18,000	18,185	34	—	34	178	—	178	211	—	211
x) Co-operation	—	558	558	—	—	—	—	—	—	—	—	—
xi) Others @	110	—	110	90	—	90	3,274	—	3,274	130	—	130
2. Rural Development	4,668	—	4,668	2,505	—	2,505	6,739	—	6,739	6,214	—	6,214
3. Special Area Programmes of which: Hill Areas	—	—	—	—	—	—	—	—	—	—	—	—
4. Major and Medium Irrigation and Flood Control	683	300	983	544	—	544	8,143	—	8,143	2,539	—	2,539
5. Energy	10,176	—	10,176	10,132	—	10,132	38,478	—	38,478	24,515	—	24,515
6. Industry and Minerals (i to iv)	25	—	25	36	—	36	447	—	447	249	—	249
i) Village and Small Industries	—	—	—	—	—	—	113	—	113	121	—	121
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	19	—	19	36	—	36	234	—	234	128	—	128
iv) Others #	6	—	6	—	—	—	100	—	100	—	—	—
7. Transport (i + ii)	17,604	273	17,877	11,233	—	11,233	78,465	—	78,465	29,029	—	29,029
i) Roads and Bridges	16,706	273	16,979	10,746	—	10,746	77,923	—	77,923	28,569	—	28,569
ii) Others **	898	—	898	487	—	487	542	—	542	460	—	460
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
ARUNACHAL PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	1	2	3	4	5	6	7	8	9	10	11	12
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)												
i) Tourism	1,947			1,947	266		266	3,972		3,972	2,464	
ii) Others @	1,907			1,907	208		208	3,926		3,926	2,404	
	39			39	58		58	46		46	60	
	2,311			2,311	1,709		1,709	8,562		8,562	1,810	
2. Non-Development (General Services)												
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans		5,585		5,585		18,081	18,081		15,081	15,081		16,776
2. Loans from LIC												
3. Loans from SBI and other Banks												
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation												
6. WMA from RBI												
7. Special Securities issued to NSSF			88	88		2,000	2,000		2,000	2,000		2,000
8. Others			5,497	5,497		16,081	16,081		13,081	13,081		14,776
<i>of which: Land Compensation Bonds</i>												
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes		2,216		2,216		2,374	2,374		2,392	2,392		2,491
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>		2,216		2,216		2,374	2,374		2,392	2,392		2,491
2. Central Plan Schemes												
3. Centrally Sponsored Schemes												
4. Non-Plan (i to ii)												
i) Relief for Natural Calamities												
ii) Others												
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
IV. Loans and Advances by State Governments (1 + 2)												
1. Developmental Purposes (a + b)	56	294		349	42	360	402	35	2,860	2,895	60	360
a) Social Services (1 to 7)	56			56	42		42	35	2,500	2,535	60	
1. Education, Sports, Art and Culture												
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing												
6. Government Servants (Housing)												
7. Others												
b) Economic Services (1 to 10)	56			56	42		42	35	2,500	2,535	60	
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation	56			56	42		42	35	2,000	2,035	60	
5. Major and Medium Irrigation, etc.												
6. Power Projects									500	500		

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
ARUNACHAL PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Developmental Purposes (a + b)		294	294		360	360		360	360		360	360
a) Government Servants (other than Housing)	-	294	294	-	360	360	-	360	360	-	360	360
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement												
VI. Contingency Fund												
VII. Small Savings, Provident Funds, etc. (1+2)												
1. State Provident Funds	-	7,950	7,950	-	11,593	11,593	-	7,679	7,679	-	7,838	7,838
2. Others	-	196	196	-	199	199	-	175	175	-	184	184
VIII. Reserve Funds (1 to 4)		9,970	9,970		1,800	1,800						
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	1,000	1,000	-	1,800	1,800	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	8,970	8,970	-	-	-	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)		14,960	14,960		12,094	12,094		15,327	15,327		16,094	16,094
1. Civil Deposits	-	8,948	8,948	-	9,462	9,462	-	12,338	12,338	-	12,955	12,955
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	6,011	6,011	-	2,632	2,632	-	2,989	2,989	-	3,138	3,138
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)		1,221,661	1,221,661		538,227	538,227		1,427,558	1,427,558		1,498,936	1,498,936
1. Suspense	-	25,249	25,249	-	534,740	534,740	-	724,110	724,110	-	760,316	760,316
2. Cash Balance Investment Accounts	-	1,195,429	1,195,429	-	2,966	2,966	-	701,455	701,455	-	736,528	736,528
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	983	983	-	522	522	-	1,993	1,993	-	2,092	2,092
XI. Appropriation to Contingency Fund												
XII. Remittances		159,856	159,856		94,927	94,927		130,260	130,260		136,773	136,773
A. Surplus (+)/Deficit (-) on Revenue Account			74,346			94,055			76,967			-35,011
B. Surplus (+)/Deficit (-) on Capital Account			-12,983			-8,675			-123,893			-34,413
C. Overall Surplus (+)/Deficit (-) (A+B)			61,364			85,380			-46,927			-69,424
D. Financing of Overall Surplus (+)/Deficit (-)												
(C = i to iii)												
i. Increase(+)/Decrease (-) in Cash Balances			61,364			85,380			-46,927			-69,424
a) Opening Balance			-19,289			94,380			14,993			-3,708
b) Closing Balance			74,346			5,789			48,867			-33,944
ii. Withdrawals from (-)/Additions to (+)			55,057			100,169			63,860			-37,652
Cash Balance Investment Account (net)			80,653			-			-55,920			-58,716
iii. Increase (-)/Decrease(+) in Ways and Means			-			-9,000			-6,000			-7,000
Advances and Overdrafts from RBI (net)			-			-			-			-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
ASSAM

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	150,673	10,216,451	10,367,124	372,201	7,561,062	7,933,264	396,553	8,069,225	8,465,779	458,457	8,096,143	8,554,600
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	150,673	89,941	240,614	372,201	100,985	473,187	396,553	100,229	496,783	458,457	108,152	566,608
I. Total Capital Outlay (1 + 2)	136,694	32,117	168,811	360,113	13,250	373,363	383,395	13,493	396,888	450,878	11,631	462,509
1. Development (a + b)	134,370	30,113	164,483	355,731	12,101	367,832	379,013	12,172	391,185	445,298	10,493	455,791
(a) Social Services (1 to 9)	25,049	1,512	26,561	57,245	1,565	58,810	57,245	2,760	60,005	95,531	1,478	97,010
1. Education, Sports, Art and Culture	24	94	118	118	—	118	118	—	118	105	—	105
2. Medical and Public Health	121	265	386	707	100	807	707	100	807	1,067	100	1,167
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	19,769	—	19,769	47,561	—	47,561	47,561	—	47,561	63,637	—	63,637
5. Housing	261	218	479	1,130	300	1,430	1,130	300	1,430	1,230	263	1,493
6. Urban Development	4,854	893	5,747	7,604	1,015	8,619	7,604	2,210	9,814	29,308	965	30,273
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	20	42	62	59	—	59	59	—	59	69	—	69
8. Social Security and Welfare	—	—	—	66	150	150	—	150	150	—	150	150
9. Others *	—	—	—	—	—	66	66	—	66	116	—	116
(b) Economic Services (1 to 10)	109,321	28,601	137,922	298,487	10,536	309,023	321,768	9,412	331,180	349,766	9,015	358,781
1. Agriculture and Allied Activities (i to xi)	143	—	143	741	—	741	741	—	741	932	—	932
i) Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
ii) Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
iii) Animal Husbandry	78	—	78	230	—	230	230	—	230	230	—	230
iv) Dairy Development	—	—	—	35	—	35	35	—	35	90	—	90
v) Fisheries	5	—	5	16	—	16	16	—	16	16	—	16
vi) Forestry and Wild Life	—	—	—	150	—	150	150	—	150	100	—	100
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	60	—	60	100	—	100	100	—	100	160	—	160
ix) Agricultural Research and Education	—	—	—	210	—	210	210	—	210	336	—	336
x) Co-operation	—	—	—	—	—	—	—	—	—	—	—	—
xi) Others @	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	—	—	—	—	—	—	—	—	—	—	—	—
3. Special Area Programmes of which: Hill Areas	22,762	—	22,762	125,796	—	125,796	128,603	—	128,603	85,848	—	85,848
4. Major and Medium Irrigation and Flood Control	13,177	6,446	19,623	45,425	—	45,425	63,775	—	63,775	148,485	—	148,485
5. Energy	32,554	9,377	41,931	37,217	—	37,217	37,217	—	37,217	23,667	—	23,667
6. Industry and Minerals (i to iv)	1,760	—	1,760	13,138	—	13,138	13,138	—	13,138	17,263	—	17,263
i) Village and Small Industries	118	—	118	71	—	71	71	—	71	78	—	78
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others #	1,642	—	1,642	13,067	—	13,067	13,067	—	13,067	2,500	—	2,500
7. Transport (i + ii)	38,884	12,778	51,662	75,017	10,536	85,553	77,141	9,412	86,553	73,122	9,015	82,137
i) Roads and Bridges	38,884	11,978	50,862	75,017	8,412	83,429	75,017	9,412	84,429	71,295	9,015	80,310
ii) Others **	—	800	800	—	2,124	2,124	2,124	—	2,124	1,827	—	1,827
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
ASSAM

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	—	—	—	—	—	—	—	—	—	—	—	—
10. General Economic Services (i + ii)	41	—	41	1,153	—	1,153	1,153	—	1,153	450	—	450
i) Tourism	41	—	41	959	—	959	959	—	959	400	—	400
ii) Others @@	—	—	—	194	—	194	194	—	194	50	—	50
2. Non-Development (General Services)	2,324	2,004	4,328	4,382	1,149	5,531	4,382	1,321	5,703	5,580	1,138	6,718
II. Discharge of Internal Debt (1 to 8)	—	56,906	56,906	—	71,539	71,539	—	71,539	71,539	—	81,199	81,199
1. Market Loans	—	41,857	41,857	—	49,111	49,111	—	49,111	49,111	—	50,409	50,409
2. Loans from LIC	—	38	38	—	38	38	—	38	38	—	37	37
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	3,324	3,324	—	—	—	—	—	—	—	—	—
5. Loans from National Co-operative Development Corporation	—	—	—	—	3,700	3,700	—	3,700	3,700	—	6,000	6,000
6. WMA from RBI	—	556	556	—	101	101	—	101	101	—	—	—
7. Special Securities issued to NSSF	—	8,041	8,041	—	5,000	5,000	—	5,000	5,000	—	5,000	5,000
8. Others	—	3,090	3,090	—	10,367	10,367	—	10,367	10,367	—	16,348	16,348
of which: Land Compensation Bonds	—	—	—	—	3,222	3,222	—	3,222	3,222	—	3,405	3,405
III. Repayment of Loans to the Centre (1 to 7)	—	609	609	—	19,488	19,488	—	19,488	19,488	—	19,755	19,755
1. State Plan Schemes	—	571	571	—	9,532	9,532	—	9,532	9,532	—	9,739	9,739
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	2,456	2,456	—	2,456	2,456	—	2,460	2,460
3. Centrally Sponsored Schemes	—	—	—	—	828	828	—	828	828	—	828	828
4. Non-Plan (i to ii)	—	38	38	—	2,953	2,953	—	2,953	2,953	—	3,009	3,009
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	38	38	—	2,953	2,953	—	2,953	2,953	—	3,009	3,009
5. Ways and Means Advances from Centre	—	—	—	—	1,000	1,000	—	1,000	1,000	—	1,000	1,000
6. Loans for Special Schemes	—	—	—	—	1,207	1,207	—	1,207	1,207	—	1,207	1,207
7. Others	—	—	—	—	1,512	1,512	—	1,512	1,512	—	1,512	1,512
IV. Loans and Advances by State Governments (1 + 2)	13,979	309	14,289	12,088	1,709	13,797	13,158	709	13,867	7,579	566	8,145
1. Developmental Purposes (a + b)	13,979	33	14,012	12,088	1,105	13,193	13,158	105	13,263	7,559	110	7,669
a) Social Services (1 to 7)	2,545	11	2,556	2,342	105	2,447	2,342	105	2,447	2,254	110	2,364
1. Education, Sports, Art and Culture	—	—	—	—	5	5	—	5	5	—	10	10
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	35	—	35	56	—	56	56	—	56	57	—	57
6. Government Servants (Housing)	—	11	11	—	100	100	—	100	100	—	100	100
7. Others	2,510	—	2,510	2,286	—	2,286	2,286	—	2,286	2,197	—	2,197
b) Economic Services (1 to 10)	11,435	22	11,457	9,746	1,000	10,746	10,816	—	10,816	5,305	—	5,305
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	70	—	70	—	—	—
4. Co-operation	—	—	—	—	—	—	—	—	—	—	—	—
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	10,236	—	10,236	9,669	—	9,669	9,669	—	9,669	5,234	—	5,234

Appendix IV

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Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
BIHAR

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
1		2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	586,409	8,769,592		9,356,000	667,527	660,050	1,327,577	938,972	687,537	1,626,509	815,645	741,217	1,556,862
	586,409	214,424		800,833	667,527	296,096	963,623	938,972	323,583	1,262,555	815,645	357,485	1,173,130
I. Total Capital Outlay (1 + 2)	574,972	35,405		610,377	656,659	106,880	763,539	895,411	125,583	1,020,995	802,229	139,474	941,703
	562,865	25,261		588,126	645,789	96,978	742,767	870,255	109,630	979,885	789,436	131,061	920,497
1. Development (a + b)	60,874	19,018		79,891	51,938	41,760	93,698	95,595	41,760	137,355	76,739	67,661	144,400
	5,727	—		5,727	8,618	—	8,618	18,507	—	18,507	20,981	—	20,981
2. Medical and Public Health	24,555	—		24,555	13,034	—	13,034	17,099	—	17,099	13,515	—	13,515
3. Family Welfare	—	—		—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	14,778	18,554		33,332	21,936	40,875	62,811	21,936	40,875	62,811	24,200	66,881	91,081
5. Housing	137	464		601	400	885	1,285	400	885	1,285	400	780	1,180
6. Urban Development	—	—		—	—	—	—	—	—	—	—	—	—
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4,475	—		4,475	3,578	—	3,578	5,578	—	5,578	2,779	—	2,779
8. Social Security and Welfare	10,752	—		10,752	3,271	—	3,271	30,271	—	30,271	13,564	—	13,564
9. Others *	449	—		449	1,101	—	1,101	1,804	—	1,804	1,300	—	1,300
(b) Economic Services (1 to 10)	501,992	6,243		508,235	593,851	55,218	649,069	774,660	67,870	842,530	712,697	63,400	776,097
	2,029	208		2,237	145	250	395	999	250	1,249	200	—	200
1. Agriculture and Allied Activities (i to xi)	—	—		—	—	—	—	—	—	—	—	—	—
i) Crop Husbandry	—	—		—	—	—	—	—	—	—	—	—	—
ii) Soil and Water Conservation	—	—		—	—	—	—	—	—	—	—	—	—
iii) Animal Husbandry	—	—		—	—	—	—	—	—	—	—	—	—
iv) Dairy Development	—	—		—	—	—	—	—	—	—	—	—	—
v) Fisheries	—	—		—	—	—	—	—	—	—	—	—	—
vi) Forestry and Wild Life	—	86		86	—	100	100	—	100	100	—	—	—
vii) Plantations	—	—		—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	—		—	—	—	—	—	—	—	—	—	—
ix) Agricultural Research and Education	—	—		—	—	—	—	—	—	—	—	—	—
x) Co-operation	2,029	121		2,151	145	150	295	999	150	1,149	200	—	200
xi) Others @	—	—		—	—	—	—	—	—	—	—	—	—
2. Rural Development	148,571	581		149,152	134,813	—	134,813	187,567	—	187,567	148,627	—	148,627
3. Special Area Programmes of which: Hill Areas	—	—		—	—	—	—	—	—	—	—	—	—
4. Major and Medium Irrigation and Flood Control	83,194	5,582		88,777	171,769	51,320	223,089	187,261	66,320	253,581	202,050	63,400	265,450
5. Energy	11,500	—		11,500	85,486	—	85,486	85,486	—	85,486	70,200	—	70,200
6. Industry and Minerals (i to iv)	15,862	—		15,862	6,527	—	6,527	25,199	—	25,199	26,753	—	26,753
i) Village and Small Industries	—	—		—	—	—	—	—	—	—	300	—	300
ii) Iron and Steel Industries	—	—		—	—	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	—	—		—	—	—	—	—	—	—	—	—	—
iv) Others #	15,862	—		15,862	6,527	—	6,527	25,199	—	25,199	26,453	—	26,453
7. Transport (i + ii)	230,077	-128		229,950	190,746	1,301	192,047	281,436	1,300	282,736	257,624	—	257,624
i) Roads and Bridges	229,354	-128		229,227	189,946	1,301	191,247	280,166	1,300	281,466	256,513	—	256,513
ii) Others **	723	—		723	800	—	800	1,270	—	1,270	1,111	—	1,111
8. Communications	597	—		597	4,265	—	4,265	4,265	—	4,265	4,265	—	4,265

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)

BIHAR

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)												
i) Tourism	10,161	—	10,161	100	2,348	2,448	2,448	—	2,448	2,978	—	2,978
ii) Others @	2,444	—	2,444	—	2,348	2,348	2,348	—	2,348	2,778	—	2,778
	7,717	—	7,717	100	—	100	100	—	100	200	—	200
2. Non-Development (General Services)	12,107	10,144	22,251	10,870	9,902	20,772	25,156	15,954	41,110	12,793	8,413	21,206
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans	—	120,335	120,335	—	124,760	124,760	—	127,902	127,902	—	141,305	141,305
2. Loans from LIC	—	77,956	77,956	—	73,322	73,322	—	73,322	73,322	—	73,317	73,317
3. Loans from SBI and other Banks	—	11	11	—	11	11	—	11	11	—	11	11
4. Loans from NABARD	—	2,007	2,007	—	3,305	3,305	—	3,984	3,984	—	7,563	7,563
5. Loans from National Co-operative Development Corporation	—	—	—	—	—	—	—	—	—	—	—	—
6. WMA from RBI	—	953	953	—	825	825	—	832	832	—	850	850
7. Special Securities issued to NSSF	—	18,509	18,509	—	26,385	26,385	—	26,385	26,385	—	36,728	36,728
8. Others	—	20,899	20,899	—	20,912	20,912	—	23,368	23,368	—	22,837	22,837
of which: Land Compensation Bonds	—	20,830	20,830	—	20,841	20,841	—	23,297	23,297	—	22,766	22,766
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes	—	42,850	42,850	—	42,861	42,861	—	40,439	40,439	—	47,107	47,107
of which: Advance release of Plan Assistance for Natural Calamities	—	41,721	41,721	—	41,721	41,721	—	39,265	39,265	—	45,893	45,893
2. Central Plan Schemes	—	60	60	—	—	—	—	60	60	—	60	60
3. Centrally Sponsored Schemes	—	144	144	—	156	156	—	188	188	—	198	198
4. Non-Plan (i to ii)	—	926	926	—	925	925	—	926	926	—	955	955
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	926	926	—	925	925	—	926	926	—	955	955
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
IV. Loans and Advances by State Governments (1 + 2)	11,437	15,834	27,271	10,869	21,594	32,463	43,561	29,658	73,219	13,416	29,600	43,016
1. Developmental Purposes (a + b)	11,437	15,449	26,885	10,869	20,904	31,773	43,561	28,968	72,529	13,416	28,825	42,241
a) Social Services (1 to 7)												
1. Education, Sports, Art and Culture	—	348	348	—	520	520	—	520	520	—	1,030	1,030
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	—	—	—	—	—	—	—	—	—	—	—	—
6. Government Servants (Housing)	—	348	348	—	520	520	—	520	520	—	1,030	1,030
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
b) Economic Services (1 to 10)	11,437	15,101	26,537	10,869	20,384	31,253	43,561	28,448	72,009	13,416	27,795	41,211
1. Crop Husbandry	—	—	—	—	—	—	18	274	292	—	800	800
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	987	85	1,072	1,500	1,417	2,917	3,461	1,417	4,878	2,272	501	2,773
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	8,707	15,016	23,723	9,366	18,947	28,313	27,390	22,947	50,337	8,392	21,444	29,836

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
BIHAR

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	7	—	7	—	—	—	—	—	—	—	—	—
8. Other Industries and Minerals	13	—	13	—	20	20	2	3,810	3,812	—	50	50
9. Rural Development	7	—	7	—	—	—	—	—	—	—	—	—
10. Others	1,715	—	1,715	3	—	3	12,690	—	12,690	2,752	5,000	7,752
2. Non-Developmental Purposes (a + b)		385	385		690	690		690	690		775	775
a) Government Servants (other than Housing)	—	385	385	—	690	690	—	690	690	—	775	775
b) Miscellaneous	—	—	—	—	—	—	—	—	—	—	—	—
V. Inter-State Settlement	—	—	—	—	—	—	—	—	—	—	—	—
VI. Contingency Fund	—	—	—	—	—	—	—	—	—	—	—	—
VII. Small Savings, Provident Funds, etc. (1+2)	—	—	—	—	—	—	—	—	—	—	—	—
1. State Provident Funds	—	81,541	81,541	—	77,398	77,398	—	77,398	77,398	—	87,208	87,208
2. Others	—	66,898	66,898	—	59,012	59,012	—	59,012	59,012	—	73,755	73,755
	—	14,643	14,643	—	18,386	18,386	—	18,386	18,386	—	13,453	13,453
	—	43,630	43,630	—	16,745	16,745	—	16,745	16,745	—	16,745	16,745
VIII. Reserve Funds (1 to 4)	—	—	—	—	—	—	—	—	—	—	—	—
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—	—	—	—	—
2. Sinking Funds	—	—	—	—	—	—	—	—	—	—	—	—
3. Famine Relief Fund	—	—	—	—	—	—	—	—	—	—	—	—
4. Others	—	43,630	43,630	—	16,745	16,745	—	16,745	16,745	—	16,745	16,745
IX. Deposits and Advances (1 to 4)	—	278,453	278,453	—	269,811	269,811	—	269,811	269,811	—	279,779	279,779
1. Civil Deposits	—	142,796	142,796	—	97,232	97,232	—	97,232	97,232	—	107,200	107,200
2. Deposits of Local Funds	—	129,126	129,126	—	171,579	171,579	—	171,579	171,579	—	171,579	171,579
3. Civil Advances	—	6,531	6,531	—	1,000	1,000	—	1,000	1,000	—	1,000	1,000
4. Others	—	—	—	—	—	—	—	—	—	—	—	—
X. Suspense and Miscellaneous (1 to 4)	—	7,544,639	7,544,639	—	—	—	—	—	—	—	—	—
1. Suspense	—	22,829	22,829	—	—	—	—	—	—	—	—	—
2. Cash Balance Investment Accounts	—	7,499,520	7,499,520	—	—	—	—	—	—	—	—	—
3. Deposits with RBI	—	—	—	—	—	—	—	—	—	—	—	—
4. Others	—	22,290	22,290	—	—	—	—	—	—	—	—	—
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—	—	—	—	—
XII. Remittances	—	606,905	606,905	—	—	—	—	—	—	—	—	—
A. Surplus (+)/Deficit (-) on Revenue Account			461,308			461,308			343,458			612,241
B. Surplus (+)/Deficit (-) on Capital Account			-377,394			-466,909			-766,641			-568,234
C. Overall Surplus (+)/Deficit (-) (A+B)			87,089			-5,601			-423,183			44,007
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)												
i. Increase(+)/Decrease (-) in Cash Balances			87,089			-5,601			-423,183			44,007
a) Opening Balance			-137,363			-5,601			-423,183			44,007
b) Closing Balance			-112,559			9,908			218,806			5,000
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			-249,922			4,307			-204,377			49,007
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			224,453			—			—			—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
CHHATTISGARH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1		2	3	4	5	6	7	8	9	10	11	12
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$												
I. Total Capital Outlay (1 + 2)												
1. Development (a + b)												
(a) Social Services (1 to 9)												
1. Education, Sports, Art and Culture	358,878	4,662,225	5,021,104	438,977	2,405,760	2,844,737	400,014	3,803,499	4,203,513	410,538	3,824,095	4,234,633
2. Medical and Public Health	358,878	60,060	418,938	438,977	52,051	491,028	400,014	50,489	450,503	410,538	62,393	472,931
3. Family Welfare	310,117	2,953	313,070	389,950	396	390,346	346,181	355	346,536	356,801	122	356,923
4. Water Supply and Sanitation	299,639	2,776	302,415	381,249	66	381,315	334,005	66	334,071	346,794	12	346,806
5. Housing	73,162	150	73,312	109,479	66	109,545	100,688	66	100,754	101,357	12	101,369
6. Urban Development	21,328	-	21,328	32,415	-	32,415	33,126	-	33,126	21,538	-	21,538
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	8,276	-	8,276	18,963	-	18,963	16,394	-	16,394	16,935	-	16,935
8. Social Security and Welfare	-	-	-	-	-	-	-	-	-	-	-	-
9. Others *	2,924	-	2,924	3,120	-	3,120	3,105	-	3,105	1,935	-	1,935
(b) Economic Services (1 to 10)	4,997	-	4,997	5,209	-	5,209	5,168	-	5,168	5,762	-	5,762
1. Agriculture and Allied Activities (i to xi)	14,858	-	14,858	25,771	-	25,771	18,148	-	18,148	33,100	-	33,100
i) Crop Husbandry	17,579	-	17,579	20,058	-	20,058	19,304	-	19,304	19,769	-	19,769
ii) Soil and Water Conservation	2,083	148	2,231	2,692	64	2,756	4,192	64	4,256	423	10	433
iii) Animal Husbandry	1,117	2	1,119	1,251	2	1,253	1,251	2	1,253	1,895	2	1,897
iv) Dairy Development	226,477	2,626	229,103	271,770	-	271,770	233,317	-	233,317	245,437	-	245,437
v) Fisheries	8,573	-4	8,569	6,932	-	6,932	9,524	-	9,524	7,825	-	7,825
vi) Forestry and Wild Life	43	-	43	50	-	50	50	-	50	20	-	20
vii) Plantations	2,445	-	2,445	2,455	-	2,455	2,455	-	2,455	2,645	-	2,645
viii) Food Storage and Warehousing	24	-	24	200	-	200	103	-	103	47	-	47
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	-	-4	-4	15	-	15	16	-	16	12	-	12
xi) Others @	3,625	-	3,625	867	-	867	3,555	-	3,555	701	-	701
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	17,162	-	17,162	16,236	-	16,236	16,247	-	16,247	14,810	-	14,810
4. Major and Medium Irrigation and Flood Control	-	-	-	-	-	-	-	-	-	-	-	-
5. Energy	75,840	-	75,840	95,638	-	95,638	89,506	-	89,506	97,622	-	97,622
6. Industry and Minerals (i to iv)	-	-	-	3	-	3	-	-	-	-	-	-
i) Village and Small Industries	14,309	1	14,310	8,602	-	8,602	8,399	-	8,399	8,915	-	8,915
ii) Iron and Steel Industries	10,192	1	10,193	8,602	-	8,602	8,399	-	8,399	8,915	-	8,915
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	4,117	-	4,117	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	108,163	2,628	110,791	142,445	-	142,445	108,141	-	108,141	114,265	-	114,265
i) Roads and Bridges	108,162	-	108,162	142,347	-	142,347	108,061	-	108,061	108,659	-	108,659
ii) Others **	1	2,628	2,629	98	-	98	80	-	80	5,606	-	5,606
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
CHHATTISGARH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	—	—	—	—	—	—	—	—	—	—	—	—
10. General Economic Services (i + ii)	2,430	1	2,431	1,915	—	1,915	1,500	—	1,500	2,000	—	2,000
i) Tourism	2,430	—	2,430	1,915	—	1,915	1,500	—	1,500	2,000	—	2,000
ii) Others @@	—	1	1	—	—	—	—	—	—	—	—	—
2. Non-Development (General Services)	10,478	177	10,655	8,701	330	9,031	12,176	289	12,465	10,007	110	10,117
II. Discharge of Internal Debt (1 to 8)	—	27,171	27,171	—	57,499	57,499	—	37,733	37,733	—	67,701	67,701
1. Market Loans	—	15,708	15,708	—	15,413	15,413	—	15,384	15,384	—	20,100	20,100
2. Loans from LIC	—	—	—	—	781	781	—	—	—	—	917	917
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	6,272	6,272	—	—	—	—	9,478	9,478	—	11,798	11,798
5. Loans from National Co-operative Development Corporation	—	—	—	—	9,865	9,865	—	—	—	—	—	—
6. WMA from RBI	—	810	810	—	810	810	—	810	810	—	810	810
7. Special Securities issued to NSSF	—	4,380	4,380	—	18,000	18,000	—	—	—	—	18,000	18,000
8. Others	—	1	1	—	7,229	7,229	—	7,229	7,229	—	10,611	10,611
of which: Land Compensation Bonds	—	1	1	—	5,401	5,401	—	4,832	4,832	—	5,465	5,465
III. Repayment of Loans to the Centre (1 to 7)	—	28,668	28,668	—	10,812	10,812	—	11,057	11,057	—	11,227	11,227
1. State Plan Schemes	—	28,405	28,405	—	10,679	10,679	—	10,851	10,851	—	11,001	11,001
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	88	88	—	110	110	—	107	107	—	127	127
4. Non-Plan (i to ii)	—	175	175	—	23	23	—	99	99	—	99	99
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	175	175	—	23	23	—	99	99	—	99	99
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
IV. Loans and Advances by State Governments (1 + 2)	48,761	1,268	50,029	49,027	1,344	50,371	53,833	1,344	55,177	53,737	1,343	55,080
1. Developmental Purposes (a + b)	48,761	1,268	50,029	49,027	1,323	50,350	53,833	1,323	55,156	53,737	1,322	55,059
a) Social Services (1 to 7)	5,309	1,243	6,552	7,702	1,021	8,723	7,702	1,021	8,723	11,557	1,020	12,577
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	2,930	—	2,930	4,700	—	4,700	4,700	—	4,700	1,550	—	1,550
5. Housing	—	343	343	—	—	—	—	—	—	—	—	—
6. Government Servants (Housing)	—	—	—	—	15	15	—	15	15	—	15	15
7. Others	2,379	900	3,279	3,002	1,006	4,008	3,002	1,006	4,008	10,007	1,005	11,012
b) Economic Services (1 to 10)	43,452	25	43,477	41,325	302	41,627	46,131	302	46,433	42,180	302	42,482
1. Crop Husbandry	—	25	25	—	302	302	3,000	302	3,302	3,000	302	3,302
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	38,856	—	38,856	35,825	—	35,825	34,719	—	34,719	35,500	—	35,500
4. Co-operation	2,735	—	2,735	4,469	—	4,469	7,885	—	7,885	3,645	—	3,645
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	50	—	50	500	—	500	—	—	—	—	—	—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
CHHATTISGARH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	1	2	3	4	5	6	7	8	9	10	11	12
1												
7. Village and Small Industries	11	—	—	11	30	—	30	27	—	27	35	—
8. Other Industries and Minerals	900	—	—	900	500	—	500	500	—	500	—	—
9. Rural Development	—	—	—	—	—	—	—	—	—	—	—	—
10. Others	900	—	—	900	1	—	1	—	—	—	—	—
2. Non-Developmental Purposes (a + b)	—	—	—	—	—	21	21	—	21	21	—	21
a) Government Servants (other than Housing)	—	—	—	—	—	21	21	—	21	21	—	21
b) Miscellaneous	—	—	—	—	—	—	—	—	—	—	—	—
V. Inter-State Settlement	—	208	—	208	—	1	1	—	1	1	—	1
VI. Contingency Fund	—	—	—	—	—	4,000	4,000	—	3,122	3,122	—	4,000
VII. Small Savings, Provident Funds, etc. (1+2)	—	41,251	—	41,251	46,330	46,330	46,330	—	44,975	44,975	—	45,575
1. State Provident Funds	—	37,187	—	37,187	—	40,330	40,330	—	38,975	38,975	—	39,575
2. Others	—	4,064	—	4,064	—	6,000	6,000	—	6,000	6,000	—	6,000
VIII. Reserve Funds (1 to 4)	—	16,965	—	16,965	—	48,273	48,273	—	50,623	50,623	—	51,705
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	1	1	—	1	1	—	1
2. Sinking Funds	—	10,000	—	10,000	—	10,000	10,000	—	10,000	10,000	—	10,000
3. Famine Relief Fund	—	—	—	—	—	29	29	—	29	29	—	29
4. Others	—	6,965	—	6,965	—	38,243	38,243	—	40,593	40,593	—	41,675
IX. Deposits and Advances (1 to 4)	—	169,758	—	169,758	—	111,392	111,392	—	228,576	228,576	—	217,212
1. Civil Deposits	—	134,478	—	134,478	—	40,830	40,830	—	173,013	173,013	—	164,605
2. Deposits of Local Funds	—	—	—	—	—	7	7	—	8	8	—	7
3. Civil Advances	—	34,415	—	34,415	—	31,000	31,000	—	31,000	31,000	—	31,000
4. Others	—	865	—	865	—	39,555	39,555	—	24,555	24,555	—	21,600
X. Suspense and Miscellaneous (1 to 4)	—	3,893,444	—	3,893,444	—	1,922,211	1,922,211	—	3,222,211	3,222,211	—	3,221,707
1. Suspense	—	-1,173	—	-1,173	—	2,706	2,706	—	2,706	2,706	—	2,706
2. Cash Balance Investment Accounts	—	2,903,092	—	2,903,092	—	1,000,000	1,000,000	—	2,000,000	2,000,000	—	2,000,000
3. Deposits with RBI	—	—	—	—	—	600,000	600,000	—	600,000	600,000	—	600,000
4. Others	—	991,525	—	991,525	—	319,505	319,505	—	619,505	619,505	—	619,001
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—	—	—	—	—
XII. Remittances	—	480,540	—	480,540	—	203,502	203,502	—	203,502	203,502	—	203,502
A. Surplus (+)/Deficit (-) on Revenue Account		303,880		303,880			177,756			104,863		80,616
B. Surplus (+)/Deficit (-) on Capital Account		-271,970		-271,970			-183,197			-125,281		-109,283
C. Overall Surplus (+)/Deficit (-) (A+B)		31,910		31,910			-5,441			-20,418		-28,666
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)												
i. Increase(+)/Decrease (-) in Cash Balances		31,910		31,910			-5,441			-20,418		-28,666
a) Opening Balance		-8,558		-8,558			-5,441			-20,418		-28,666
b) Closing Balance		-61,163		-61,163			-76,584			-69,437		-89,856
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)		-69,721		-69,721			-82,025			-89,855		-118,522
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)		40,563		40,563			—			—		—
		-95		-95			—			—		—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
GOA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	69,327	1,152,135	1,221,462	102,240	223,889	326,129	96,826	223,889	320,715	102,232	226,011	328,243
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	69,327	8,815	78,142	102,240	19,017	121,257	96,826	19,017	115,843	102,232	21,139	123,371
I. Total Capital Outlay (1 + 2)	68,852	—	68,852	101,548	—	101,548	96,058	—	96,058	101,711	—	101,711
1. Development (a + b)	59,177	—	59,177	86,979	—	86,979	79,143	—	79,143	84,420	—	84,420
(a) Social Services (1 to 9)	14,188	—	14,188	27,013	—	27,013	22,097	—	22,097	26,200	—	26,200
1. Education, Sports, Art and Culture	3,911	—	3,911	6,609	—	6,609	6,864	—	6,864	9,876	—	9,876
2. Medical and Public Health	1,402	—	1,402	2,153	—	2,153	2,915	—	2,915	1,836	—	1,836
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	8,446	—	8,446	17,449	—	17,449	11,456	—	11,456	13,807	—	13,807
5. Housing	56	—	56	27	—	27	27	—	27	30	—	30
6. Urban Development	115	—	115	498	—	498	554	—	554	380	—	380
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	105	—	105	110	—	110	110	—	110	120	—	120
8. Social Security and Welfare	62	—	62	166	—	166	166	—	166	150	—	150
9. Others *	91	—	91	1	—	1	5	—	5	1	—	1
(b) Economic Services (1 to 10)	44,990	—	44,990	59,966	—	59,966	57,046	—	57,046	58,220	—	58,220
1. Agriculture and Allied Activities (i to xi)	1,764	—	1,764	1,288	—	1,288	1,229	—	1,229	1,453	—	1,453
i) Crop Husbandry	85	—	85	161	—	161	142	—	142	120	—	120
ii) Soil and Water Conservation	179	—	179	140	—	140	100	—	100	100	—	100
iii) Animal Husbandry	44	—	44	164	—	164	164	—	164	236	—	236
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	79	—	79	141	—	141	141	—	141	150	—	150
vi) Forestry and Wild Life	190	—	190	76	—	76	76	—	76	300	—	300
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	506	—	506	—	—	—	—	—	—	—	—	—
ix) Agricultural Research and Education	—	—	—	5	—	5	5	—	5	2	—	2
x) Co-operation	681	—	681	602	—	602	602	—	602	544	—	544
xi) Others @	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	52	—	52	510	—	510	510	—	510	350	—	350
3. Special Area Programmes	209	—	209	187	—	187	187	—	187	259	—	259
of which: Hill Areas	209	—	209	187	—	187	187	—	187	259	—	259
4. Major and Medium Irrigation and Flood Control	15,987	—	15,987	18,626	—	18,626	18,639	—	18,639	19,180	—	19,180
5. Energy	11,638	—	11,638	20,829	—	20,829	16,530	—	16,530	13,532	—	13,532
6. Industry and Minerals (i to iv)	1,625	—	1,625	1,526	—	1,526	1,526	—	1,526	1,733	—	1,733
i) Village and Small Industries	125	—	125	24	—	24	24	—	24	231	—	231
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others #	1,500	—	1,500	2	—	2	2	—	2	2	—	2
7. Transport (i + ii)	13,539	—	13,539	16,057	—	16,057	16,967	—	16,967	20,431	—	20,431
i) Roads and Bridges	12,772	—	12,772	14,769	—	14,769	15,298	—	15,298	19,092	—	19,092
ii) Others **	767	—	767	1,288	—	1,288	1,668	—	1,668	1,339	—	1,339
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)

GOA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	—	—	—	—	—	—	—	—	—	—	—	—
10. General Economic Services (i + ii)	176	—	176	943	—	943	1,457	—	1,457	1,283	—	1,283
i) Tourism	176	—	176	943	—	943	1,457	—	1,457	1,283	—	1,283
ii) Others @	—	—	—	—	—	—	—	—	—	—	—	—
2. Non-Development (General Services)	9,675	—	9,675	14,569	—	14,569	16,916	—	16,916	17,292	—	17,292
II. Discharge of Internal Debt (1 to 8)	—	6,745	6,745	—	24,402	24,402	—	24,401	24,401	—	25,652	25,652
1. Market Loans	—	3,032	3,032	—	9,609	9,609	—	9,609	9,609	—	8,231	8,231
2. Loans from LIC	—	199	199	—	199	199	—	199	199	—	199	199
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	583	583	—	487	487	—	487	487	—	352	352
5. Loans from National Co-operative Development Corporation	—	19	19	—	22	22	—	22	22	—	25	25
6. WMA from RBI	—	—	—	—	10,000	10,000	—	10,000	10,000	—	10,000	10,000
7. Special Securities issued to NSSF	—	1,639	1,639	—	2,699	2,699	—	2,699	2,699	—	4,939	4,939
8. Others	—	1,272	1,272	—	1,386	1,386	—	1,386	1,386	—	1,907	1,907
of which: Land Compensation Bonds	—	—	—	—	—	—	—	—	—	—	—	—
III. Repayment of Loans to the Centre (1 to 7)	—	85	85	—	2,252	2,252	—	2,252	2,252	—	2,324	2,324
1. State Plan Schemes	—	—	—	—	2,155	2,155	—	2,155	2,155	—	2,235	2,235
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	1	1	—	2	2	—	2	2	—	1	1
3. Centrally Sponsored Schemes	—	33	33	—	40	40	—	40	40	—	38	38
4. Non-Plan (i to ii)	—	51	51	—	55	55	—	55	55	—	50	50
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	51	51	—	55	55	—	55	55	—	50	50
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
IV. Loans and Advances by State Governments (1+2)	475	1,985	2,460	693	2,364	3,057	768	2,364	3,132	521	3,163	3,684
1. Developmental Purposes (a + b)	475	667	1,142	693	100	793	768	100	868	521	100	621
a) Social Services (1 to 7)	455	17	472	484	100	584	559	100	659	309	100	409
1. Education, Sports, Art and Culture	450	—	450	450	—	450	525	—	525	300	—	300
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	4	—	4	25	—	25	25	—	25	—	—	—
6. Government Servants (Housing)	—	17	17	—	100	100	—	100	100	—	100	100
7. Others	1	—	1	9	—	9	9	—	9	9	—	9
b) Economic Services (1 to 10)	20	650	670	209	—	209	209	—	209	212	—	212
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	20	—	20	178	—	178	178	—	178	162	—	162
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	—	—	—	—	—	—	—	—	—	—	—	—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
GOA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	650	650	31	-	31	31	-	31	50	-	50
2. Non-Developmental Purposes (a + b)	-	1,318	1,318	-	2,264	2,264	-	2,264	2,264	-	3,063	3,063
a) Government Servants (other than Housing)	-	1,318	1,318	-	2,264	2,264	-	2,264	2,264	-	3,063	3,063
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	6,246	6,246	-	9,210	9,210	-	9,210	9,210	-	9,210	9,210
1. State Provident Funds	-	6,182	6,182	-	9,000	9,000	-	9,000	9,000	-	9,000	9,000
2. Others	-	64	64	-	210	210	-	210	210	-	210	210
VIII. Reserve Funds (1 to 4)	-	4,167	4,167	-	3,301	3,301	-	3,301	3,301	-	3,301	3,301
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	2,074	2,074	-	2,000	2,000	-	2,000	2,000	-	2,000	2,000
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	2,093	2,093	-	1,301	1,301	-	1,301	1,301	-	1,301	1,301
IX. Deposits and Advances (1 to 4)	-	8,559	8,559	-	6,911	6,911	-	6,911	6,911	-	6,911	6,911
1. Civil Deposits	-	7,864	7,864	-	3,190	3,190	-	3,190	3,190	-	3,190	3,190
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	658	658	-	220	220	-	220	220	-	220	220
4. Others	-	36	36	-	3,501	3,501	-	3,501	3,501	-	3,501	3,501
X. Suspense and Miscellaneous (1 to 4)	-	911,827	911,827	-	120,450	120,450	-	120,450	120,450	-	120,450	120,450
1. Suspense	-	7,539	7,539	-	5,000	5,000	-	5,000	5,000	-	5,000	5,000
2. Cash Balance Investment Accounts	-	751,206	751,206	-	60,000	60,000	-	60,000	60,000	-	60,000	60,000
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	153,083	153,083	-	55,450	55,450	-	55,450	55,450	-	55,450	55,450
XI. Appropriation to Contingency Fund	-	17,000	17,000	-	-	-	-	-	-	-	-	-
XII. Remittances	-	195,521	195,521	-	55,000	55,000	-	55,000	55,000	-	55,000	55,000
A. Surplus (+)/Deficit (-) on Revenue Account		16,615	16,615			22,565			8,297			-34,840
B. Surplus (+)/Deficit (-) on Capital Account		-14,215	-14,215			-23,353			-44,047			-12,815
C. Overall Surplus (+)/Deficit (-) (A+B)		2,400	2,400			-789			-35,750			-47,655
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)		2,400	2,400			-789			-35,750			-47,655
i. Increase(+)/Decrease (-) in Cash Balances		-27,596	-27,596			-789			-45,750			-57,655
a) Opening Balance		610	610			-4,236			-16,390			-62,216
b) Closing Balance		-26,986	-26,986			-5,025			-62,140			-119,871
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)		29,996	29,996			-			-			-
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)		-	-			-			10,000			10,000

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
GUJARAT

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$												
I. Total Capital Outlay (1 + 2)												
1. Development (a + b)												
(a) Social Services (1 to 9)												
1. Education, Sports, Art and Culture	666,971	13,133	680,103	755,515	18,494	774,009	1,035,572	16,107	1,051,679	781,108	19,450	800,558
2. Medical and Public Health	661,955	12,634	674,589	738,848	15,975	754,823	1,022,117	15,550	1,037,668	757,043	15,896	772,939
3. Family Welfare	188,385	4,314	192,698	214,277	7,061	221,338	212,540	5,985	218,525	207,635	6,503	214,138
4. Water Supply and Sanitation	28,754	209	28,963	36,519	3,434	39,953	31,050	2,242	33,292	46,238	1,489	47,727
5. Housing	8,919	—	8,919	16,066	—	16,066	18,047	—	18,047	28,259	—	28,259
6. Urban Development	92,205	681	92,886	103,640	20	103,660	108,400	20	108,420	72,800	—	72,800
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	7,104	2,893	9,997	9,937	1,879	11,816	10,295	2,731	13,027	10,335	3,171	13,506
8. Social Security and Welfare	3,383	—	3,383	8,870	-5	8,865	6,216	—	6,216	9,195	-5	9,190
9. Others *	2,581	294	2,875	6,099	1,175	7,274	4,715	664	5,378	6,071	1,189	7,260
(b) Economic Services (1 to 10)												
1. Agriculture and Allied Activities (i to xi)	184	—	184	547	1	548	518	1	518	1,079	1	1,080
i) Crop Husbandry	45,255	237	45,492	32,599	557	33,156	33,299	327	33,626	33,656	659	34,315
ii) Soil and Water Conservation	473,570	8,321	481,891	524,571	8,914	533,485	809,578	9,565	819,143	549,408	9,394	558,802
iii) Animal Husbandry	14,563	558	15,121	29,114	545	29,659	25,989	1,196	27,185	31,280	590	31,870
iv) Dairy Development	55	—	55	145	—	145	177	—	177	1,931	—	1,931
v) Fisheries	110	—	110	107	—	107	115	—	115	139	—	139
vi) Forestry and Wild Life	—	—	—	410	—	410	211	—	211	499	—	499
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	-2	543	15,567	28,347	520	28,867	25,480	1,171	26,651	28,269	570	28,839
ix) Agricultural Research and Education	15,024	—	15,024	—	—	—	—	—	—	—	—	—
x) Co-operation	10	15	25	100	25	125	1	25	26	401	20	421
xi) Others @	5	—	5	—	—	—	—	—	—	—	—	—
2. Rural Development	-639	—	-639	6	—	6	5	—	5	42	—	42
3. Special Area Programmes of which: Hill Areas	—	—	—	—	—	—	—	—	—	—	—	—
4. Major and Medium Irrigation and Flood Control	—	—	—	40	—	40	20	—	20	5	—	5
5. Energy	326,995	—	326,995	368,214	—	368,214	656,534	—	656,534	377,154	—	377,154
6. Industry and Minerals (i to iv)	53,054	—	53,054	40,950	—	40,950	39,270	—	39,270	39,197	—	39,197
i) Village and Small Industries	32	—	32	343	—	343	210	—	210	725	—	725
ii) Iron and Steel Industries	29	—	29	334	—	334	207	—	207	135	—	135
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others #	—	—	—	—	—	—	—	—	—	589	—	589
7. Transport (i + ii)	3	—	3	9	—	9	3	—	3	1	—	1
i) Roads and Bridges	78,409	7,763	86,172	84,499	8,350	92,849	86,145	8,350	94,495	98,096	8,785	106,881
ii) Others **	76,730	7,763	84,493	82,599	7,850	90,449	84,245	7,850	92,095	93,746	8,285	102,031
8. Communications	1,680	—	1,680	1,900	500	2,400	1,900	500	2,400	4,350	500	4,850
	—	—	—	—	—	—	—	—	—	—	—	—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
GUJARAT

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	425	—	425	400	—	400	400	—	400	450	—	450
9. Science, Technology and Environment	—	—	—	1,011	19	1,030	1,010	19	1,029	2,500	19	2,519
10. General Economic Services (i + ii)	—	—	—	11	—	11	10	—	10	2,500	—	2,500
i) Tourism	—	—	—	1,000	19	1,019	1,000	19	1,019	—	19	19
ii) Others @@	—	—	—	—	—	—	—	—	—	—	—	—
2. Non-Development (General Services)	5,016	498	5,514	16,667	2,520	19,186	13,455	557	14,012	24,065	3,554	27,618
II. Discharge of Internal Debt (1 to 8)	—	138,035	138,035	—	259,825	259,825	—	197,063	197,063	—	268,290	268,290
1. Market Loans	—	63,780	63,780	—	84,022	84,022	—	84,022	84,022	—	109,299	109,299
2. Loans from LIC	—	—	—	—	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	2,247	2,247	—	2,247	2,247	—	2,247	2,247	—	2,247	2,247
4. Loans from NABARD	—	159	159	—	159	159	—	159	159	—	159	159
5. Loans from National Co-operative Development Corporation	—	408	408	—	—	—	—	—	—	—	—	—
6. WMA from RBI	—	—	—	—	113	113	—	216	216	—	152	152
7. Special Securities issued to NSSF	—	49,082	49,082	—	100	100	—	100	100	—	100	100
8. Others	—	22,359	22,359	—	119,718	119,718	—	74,490	74,490	—	106,876	106,876
of which: Land Compensation Bonds	—	—	—	—	53,466	53,466	—	35,830	35,830	—	49,457	49,457
III. Repayment of Loans to the Centre (1 to 7)	—	55,393	55,393	—	56,111	56,111	—	55,905	55,905	—	56,376	56,376
1. State Plan Schemes	—	54,068	54,068	—	54,818	54,818	—	54,557	54,557	—	55,064	55,064
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	436	436	—	436	436	—	436	436	—	436	436
3. Centrally Sponsored Schemes	—	474	474	—	444	444	—	499	499	—	463	463
4. Non-Plan (i to ii)	—	415	415	—	413	413	—	413	413	—	413	413
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	415	415	—	413	413	—	413	413	—	413	413
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
IV. Loans and Advances by State Governments (1 + 2)	38,172	4,704	42,876	26,202	6,798	32,999	28,783	7,388	36,171	36,218	9,734	45,952
1. Developmental Purposes (a + b)	38,172	2,155	40,327	26,202	140	26,342	28,783	3,374	32,157	36,218	4,401	40,619
a) Social Services (1 to 7)	1,421	2,150	3,571	5,280	140	5,420	2,360	3,374	5,734	5,542	4,401	9,943
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	—	—	—	—	—	—	—	1	1	—	—	—
6. Government Servants (Housing)	—	2,150	2,150	—	140	140	—	3,373	3,373	—	4,401	4,401
7. Others	1,421	—	1,421	5,280	—	5,280	2,360	—	2,360	5,542	—	5,542
b) Economic Services (1 to 10)	36,751	5	36,756	20,922	—	20,922	26,423	—	26,423	30,676	—	30,676
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	50	—	50	56	—	56	21	—	21	—	—	—
4. Co-operation	15	—	15	287	—	287	630	—	630	1	—	1
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	1,158	—	1,158	—	—	—	—	—	—	6,975	—	6,975

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)

GUJARAT

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	1	2	3	4	5	6	7	8	9	10	11	12
1												
7. Village and Small Industries	22	5	27	29	—	—	29	24	—	24	—	—
8. Other Industries and Minerals	12,006	—	12,006	6,000	—	—	6,000	11,000	—	11,000	2,350	2,350
9. Rural Development	—	—	—	—	—	—	—	—	—	—	—	—
10. Others	23,500	—	23,500	14,550	—	—	14,550	14,748	—	14,748	21,350	21,350
2. Non-Developmental Purposes (a + b)	—	2,549	2,549	—	—	6,658	6,658	—	4,014	4,014	—	5,333
a) Government Servants (other than Housing)	—	436	436	—	—	2,828	2,828	—	503	503	—	503
b) Miscellaneous	—	2,113	2,113	—	—	3,830	3,830	—	3,511	3,511	—	4,830
V. Inter-State Settlement	—	—	—	—	—	1	1	—	1	1	—	1
VI. Contingency Fund	—	994	994	—	—	—	—	—	14,146	14,146	—	11,582
VII. Small Savings, Provident Funds, etc. (1+2)	—	72,131	72,131	—	—	122,071	122,071	—	123,362	123,362	—	122,153
1. State Provident Funds	—	66,236	66,236	—	—	108,816	108,816	—	109,180	109,180	—	108,458
2. Others	—	5,895	5,895	—	—	13,255	13,255	—	14,182	14,182	—	13,695
VIII. Reserve Funds (1 to 4)	—	110,785	110,785	—	—	156,855	156,855	—	77,855	77,855	—	83,600
1. Depreciation/Renewal Reserve Funds	—	10	10	—	—	77	77	—	77	77	—	55
2. Sinking Funds	—	90,001	90,001	—	—	50,000	50,000	—	45,000	45,000	—	50,000
3. Famine Relief Fund	—	—	—	—	—	—	—	—	—	—	—	—
4. Others	—	20,774	20,774	—	—	106,778	106,778	—	32,778	32,778	—	33,545
IX. Deposits and Advances (1 to 4)	—	1,293,241	1,293,241	—	—	1,155,410	1,155,410	—	1,160,560	1,160,560	—	1,162,267
1. Civil Deposits	—	316,172	316,172	—	—	312,000	312,000	—	312,000	312,000	—	315,410
2. Deposits of Local Funds	—	935,921	935,921	—	—	750,000	750,000	—	750,000	750,000	—	750,000
3. Civil Advances	—	20,409	20,409	—	—	17,000	17,000	—	17,000	17,000	—	20,400
4. Others	—	20,739	20,739	—	—	76,410	76,410	—	81,560	81,560	—	76,457
X. Suspense and Miscellaneous (1 to 4)	—	12,240,134	12,240,134	—	—	3,237,352	3,237,352	—	3,237,352	3,237,352	—	3,233,072
1. Suspense	—	—18	—18	—	—	4,500	4,500	—	4,500	4,500	—	220
2. Cash Balance Investment Accounts	—	10,300,718	10,300,718	—	—	100,000	100,000	—	100,000	100,000	—	100,000
3. Deposits with RBI	—	—	—	—	—	1,800,000	1,800,000	—	1,800,000	1,800,000	—	1,800,000
4. Others	—	1,939,434	1,939,434	—	—	1,332,852	1,332,852	—	1,332,852	1,332,852	—	1,332,852
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—	—	—	—	—
XII. Remittances	—	688,053	688,053	—	—	822,866	822,866	—	822,866	822,866	—	724,364
A. Surplus (+)/Deficit (-) on Revenue Account			215,034				5,239			26,856		-391,319
B. Surplus (+)/Deficit (-) on Capital Account			112,720				-92,859			-285,242		396,095
C. Overall Surplus (+)/Deficit (-) (A+B)			327,754				-87,620			-258,386		4,776
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)												
i. Increase(+)/Decrease (-) in Cash Balances			327,754				-87,620			-258,386		4,776
a) Opening Balance			11,364				-87,620			-258,386		4,776
b) Closing Balance			-15,777				136,017			-4,413		-262,799
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			-4,413				48,397			-262,799		-258,023
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			316,390				—			—		—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
HARYANA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	343,664	6,847,651	7,191,315	343,027	8,280,173	8,623,200	372,955	5,244,276	5,617,231	550,950	5,626,025	6,176,975
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	343,664	111,592	455,256	343,027	133,386	476,413	372,955	138,123	511,078	550,950	111,414	662,364
I. Total Capital Outlay (1 + 2)	341,072	1,543	342,615	340,644	-4,631	336,012	370,656	4,803	375,459	436,127	-38,859	397,268
1. Development (a + b)	323,995	1,543	325,538	325,738	-4,631	321,107	352,360	4,803	357,163	424,579	-38,859	385,720
(a) Social Services (1 to 9)	92,216	-	92,216	99,404	-	99,404	110,589	-	110,589	107,412	-	107,412
1. Education, Sports, Art and Culture	8,462	-	8,462	6,815	-	6,815	8,217	-	8,217	8,915	-	8,915
2. Medical and Public Health	5,060	-	5,060	4,963	-	4,963	5,094	-	5,094	4,028	-	4,028
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	68,368	-	68,368	78,150	-	78,150	83,453	-	83,453	82,450	-	82,450
5. Housing	2,290	-	2,290	835	-	835	3,103	-	3,103	925	-	925
6. Urban Development	-	-	-	-	-	-	-	-	-	-	-	-
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	265	-	265	280	-	280	280	-	280	280	-	280
8. Social Security and Welfare	1,363	-	1,363	1,576	-	1,576	1,616	-	1,616	1,611	-	1,611
9. Others *	6,408	-	6,408	6,785	-	6,785	8,826	-	8,826	9,203	-	9,203
(b) Economic Services (1 to 10)	231,779	1,543	233,322	226,335	-4,631	221,703	241,771	4,803	246,574	317,167	-38,859	278,308
1. Agriculture and Allied Activities (i to xi)	1,952	1,483	3,435	118	-4,692	-4,574	3,789	4,742	8,531	1,865	-38,920	-37,055
i) Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	-	-	-	10	-	10	248	-	248	30	-	30
vi) Forestry and Wild Life	-	-	-	-	-	-	137	-	137	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	1,483	1,483	-	-4,692	-4,692	-	4,742	4,742	-	-38,920	-38,920
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	1,952	-	1,952	108	-	108	3,404	-	3,404	1,835	-	1,835
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	88,744	-	88,744	62,800	-	62,800	60,350	-	60,350	60,300	-	60,300
5. Energy	84,890	-	84,890	85,570	-	85,570	85,570	-	85,570	89,200	-	89,200
6. Industry and Minerals (i to iv)	6,584	-	6,584	8,260	-	8,260	8,331	-	8,331	202	-	202
i) Village and Small Industries	6	-	6	13	-	13	84	-	84	41	-	41
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	6,578	-	6,578	8,247	-	8,247	8,247	-	8,247	161	-	161
7. Transport (i + ii)	48,099	60	48,159	68,617	61	68,678	81,821	61	81,882	164,325	61	164,386
i) Roads and Bridges	39,662	-	39,662	62,000	-	62,000	67,000	-	67,000	154,000	-	154,000
ii) Others **	8,437	60	8,497	6,617	61	6,678	14,821	61	14,882	10,325	61	10,386
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)

HARYANA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
9. Science, Technology and Environment	—	—	—	—	—	—	—	—	—	—	—	—
10. General Economic Services (i + ii)	1,510	—	1,510	970	—	970	1,910	—	1,910	1,275	—	1,275
i) Tourism	1,510	—	1,510	970	—	970	1,910	—	1,910	1,275	—	1,275
ii) Others @	—	—	—	—	—	—	—	—	—	—	—	—
2. Non-Development (General Services)	17,077	—	17,077	14,906	—	14,906	18,296	—	18,296	11,548	—	11,548
II. Discharge of Internal Debt (1 to 8)	—	72,877	72,877	—	227,749	227,749	—	134,138	134,138	—	357,191	357,191
1. Market Loans	—	25,372	25,372	—	29,049	29,049	—	29,049	29,049	—	31,632	31,632
2. Loans from LIC	—	314	314	—	311	311	—	311	311	—	308	308
3. Loans from SBI and other Banks	—	—	—	—	136,600	136,600	—	20,000	20,000	—	151,800	151,800
4. Loans from NABARD	—	10,787	10,787	—	12,990	12,990	—	9,039	9,039	—	7,349	7,349
5. Loans from National Co-operative Development Corporation	—	842	842	—	921	921	—	864	864	—	1,081	1,081
6. WMA from RBI	—	—	—	—	1,000	1,000	—	30,000	30,000	—	100,000	100,000
7. Special Securities issued to NSSF	—	12,155	12,155	—	18,628	18,628	—	18,628	18,628	—	27,167	27,167
8. Others	—	23,407	23,407	—	28,251	28,251	—	26,248	26,248	—	37,854	37,854
of which: Land Compensation Bonds	—	20,223	20,223	—	20,223	20,223	—	20,223	20,223	—	20,223	20,223
III. Repayment of Loans to the Centre (1 to 7)	—	11,213	11,213	—	11,165	11,165	—	11,379	11,379	—	11,379	11,379
1. State Plan Schemes	—	10,439	10,439	—	10,439	10,439	—	10,589	10,589	—	10,589	10,589
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	191	191	—	191	191	—	191	191	—	191	191
3. Centrally Sponsored Schemes	—	156	156	—	164	164	—	177	177	—	194	194
4. Non-Plan (i to ii)	—	427	427	—	372	372	—	422	422	—	405	405
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	427	427	—	372	372	—	422	422	—	405	405
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
IV. Loans and Advances by State Governments (1+2)	2,592	25,958	28,550	2,383	36,703	39,086	2,299	37,803	40,102	114,823	33,503	148,326
1. Developmental Purposes (a + b)	2,592	17,815	20,407	2,383	15,500	17,883	2,299	23,300	25,599	114,823	18,500	133,323
a) Social Services (1 to 7)	600	6,815	7,415	600	10,500	11,100	600	10,500	11,100	55,620	10,500	66,120
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	—	—	—	—	—	—	—	—	—	—	—	—
6. Government Servants (Housing)	600	6,815	7,415	600	10,500	11,100	600	10,500	11,100	620	10,500	11,120
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
b) Economic Services (1 to 10)	1,992	11,000	12,992	1,783	5,000	6,783	1,699	12,800	14,499	59,203	8,000	67,203
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	571	—	571	400	—	400	316	—	316	340	—	340
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	251	—	251	—	—	—	—	—	—	50,000	—	50,000

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
HARYANA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	951	—	951	1,053	—	1,053	1,053	—	1,053	1,000	—	1,000
7. Village and Small Industries	—	—	—	—	—	—	—	—	—	—	—	—
8. Other Industries and Minerals	—	—	—	—	—	—	—	—	—	—	—	—
9. Rural Development	219	—	219	330	—	330	330	—	330	7,863	—	7,863
10. Others	—	11,000	11,000	—	5,000	5,000	—	12,800	12,800	—	8,000	8,000
2. Non-Developmental Purposes (a + b)	8,143	8,143	8,143	21,203	21,203	21,203	21,203	14,503	14,503	—	15,003	15,003
a) Government Servants (other than Housing)	—	8,143	8,143	—	21,203	21,203	—	14,503	14,503	—	15,003	15,003
b) Miscellaneous	—	—	—	—	—	—	—	—	—	—	—	—
V. Inter-State Settlement	—	—	—	—	—	—	—	—	—	—	—	—
VI. Contingency Fund	—	—	—	—	—	—	—	—	—	—	—	—
VII. Small Savings, Provident Funds, etc. (1+2)	97,474	97,474	97,474	93,909	93,909	93,909	93,909	99,485	99,485	—	109,343	109,343
1. State Provident Funds	—	95,607	95,607	—	93,521	93,521	—	99,097	99,097	—	108,951	108,951
2. Others	—	1,867	1,867	—	388	388	—	388	388	—	392	392
VIII. Reserve Funds (1 to 4)	21,814	21,814	21,814	22,464	22,464	22,464	22,464	24,496	24,496	—	28,193	28,193
1. Depreciation/Renewal Reserve Funds	—	5,080	5,080	—	2,709	2,709	—	5,334	5,334	—	5,601	5,601
2. Sinking Funds	—	3,992	3,992	—	4,744	4,744	—	4,743	4,743	—	7,453	7,453
3. Famine Relief Fund	—	—	—	—	—	—	—	—	—	—	—	—
4. Others	—	12,742	12,742	—	15,011	15,011	—	14,419	14,419	—	15,139	15,139
IX. Deposits and Advances (1 to 4)	260,139	260,139	260,139	178,205	178,205	178,205	178,205	211,957	211,957	—	222,555	222,555
1. Civil Deposits	—	243,272	243,272	—	165,000	165,000	—	191,207	191,207	—	200,767	200,767
2. Deposits of Local Funds	—	5,022	5,022	—	5,000	5,000	—	7,646	7,646	—	8,028	8,028
3. Civil Advances	—	7,577	7,577	—	6,000	6,000	—	8,623	8,623	—	9,055	9,055
4. Others	—	4,268	4,268	—	2,205	2,205	—	4,481	4,481	—	4,705	4,705
X. Suspense and Miscellaneous (1 to 4)	5,873,338	5,873,338	5,873,338	7,394,609	7,394,609	7,394,609	7,394,609	4,280,098	4,280,098	—	4,462,604	4,462,604
1. Suspense	—	25,804	25,804	—	264,000	264,000	—	307,200	307,200	—	291,060	291,060
2. Cash Balance Investment Accounts	—	5,830,749	5,830,749	—	—	—	—	—	—	—	—	—
3. Deposits with RBI	—	—	—	—	7,120,000	7,120,000	—	3,958,366	3,958,366	—	4,156,285	4,156,285
4. Others	—	16,785	16,785	—	10,609	10,609	—	14,532	14,532	—	15,259	15,259
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—	—	—	—	—
XII. Remittances	483,294	483,294	483,294	483,294	320,000	320,000	483,294	440,117	440,117	—	440,117	440,117
A. Surplus (+)/Deficit (-) on Revenue Account	222,386	222,386	222,386	141,448	141,448	141,448	141,448	5,541	5,541	—	—	—
B. Surplus (+)/Deficit (-) on Capital Account	-300,253	-300,253	-300,253	-82,126	-82,126	-82,126	-82,126	-19,848	-19,848	—	—	—
C. Overall Surplus (+)/Deficit (-) (A+B)	-77,867	-77,867	-77,867	59,322	59,322	59,322	59,322	-14,308	-14,308	—	—	—
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)	-77,867	-77,867	-77,867	59,322	59,322	59,322	59,322	-14,308	-14,308	—	—	—
i. Increase(+)/Decrease (-) in Cash Balances	—	—	—	—	—	—	—	—	—	—	—	—
a) Opening Balance	—	—	—	—	—	—	—	—	—	—	—	—
b) Closing Balance	—	81	81	—	—	—	—	—	—	—	—	—
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	—	—	—	—	—	—	—	—	—	—	—	—
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	—	—	—	—	—	—	—	—	—	—	—	—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
HIMACHAL PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1		2	3	4	5	6	7	8	9	10	11	12
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$												
I. Total Capital Outlay (1 + 2)	132,250	3,068,227	3,200,476	188,972	331,128	520,100	203,933	334,784	538,718	181,260	302,760	484,020
1. Development (a + b)	132,250	99,952	232,202	188,972	113,463	302,435	203,933	117,119	321,053	181,260	104,094	285,354
(a) Social Services (1 to 9)	131,146	10,203	141,348	185,916	7,142	193,059	200,651	10,488	211,139	180,374	5,902	186,276
1. Education, Sports, Art and Culture	125,736	9,730	135,465	180,012	7,142	187,155	194,341	10,348	204,689	174,277	5,902	180,179
2. Medical and Public Health	53,580	4,981	58,561	70,208	4,200	74,408	84,158	4,210	88,368	56,452	2,850	59,302
3. Family Welfare	15,219	—	15,219	23,046	—	23,046	30,170	—	30,170	23,422	—	23,422
4. Water Supply and Sanitation	3,283	2	3,285	10,401	—	10,401	9,429	—	9,429	8,302	—	8,302
5. Housing	—	—	—	—	—	—	—	—	—	—	—	—
6. Urban Development	30,904	—	30,904	31,484	—	31,484	39,069	—	39,069	20,467	—	20,467
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	854	4,979	5,833	1,035	4,200	5,235	1,249	4,200	5,449	1,226	2,850	4,076
8. Social Security and Welfare	2,036	—	2,036	2,250	—	2,250	2,250	10	2,260	1,200	—	1,200
9. Others *	786	—	786	1,406	—	1,406	1,406	—	1,406	1,095	—	1,095
(b) Economic Services (1 to 10)	441	—	441	565	—	565	565	—	565	720	—	720
1. Agriculture and Allied Activities (i to xi)	57	—	57	20	—	20	20	—	20	20	—	20
i) Crop Husbandry	72,156	4,748	76,904	109,804	2,942	112,747	110,183	6,138	116,321	117,825	3,052	120,877
ii) Soil and Water Conservation	2,632	1,352	3,984	3,421	—	3,421	4,279	—	4,279	5,761	—	5,761
iii) Animal Husbandry	218	357	575	251	—	251	273	—	273	303	—	303
iv) Dairy Development	960	—	960	1,490	—	1,490	1,875	—	1,875	3,381	—	3,381
v) Fisheries	549	—	549	672	—	672	684	—	684	869	—	869
vi) Forestry and Wild Life	126	—	126	96	—	96	96	—	96	135	—	135
vii) Plantations	460	—	460	844	—	844	1,159	—	1,159	1,007	—	1,007
viii) Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
ix) Agricultural Research and Education	92	995	1,087	39	—	39	65	—	65	36	—	36
x) Co-operation	—	—	—	—	—	—	—	—	—	—	—	—
xi) Others @	227	—	227	30	—	30	127	—	127	30	—	30
2. Rural Development	—	—	—	—	—	—	—	—	—	—	—	—
3. Special Area Programmes of which: Hill Areas	343	—	343	4	—	4	4	—	4	10	—	10
4. Major and Medium Irrigation and Flood Control	—	—	—	—	—	—	—	—	—	—	—	—
5. Energy	21,334	—	21,334	29,639	—	29,639	22,599	—	22,599	26,718	—	26,718
6. Industry and Minerals (i to iv)	13,160	—	13,160	29,925	—	29,925	29,925	—	29,925	35,000	—	35,000
i) Village and Small Industries	221	—	221	1,462	—	1,462	1,462	—	1,462	1,606	—	1,606
ii) Iron and Steel Industries	221	—	221	1,462	—	1,462	1,462	—	1,462	1,606	—	1,606
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others #	—	—	—	—	—	—	—	—	—	—	—	—
7. Transport (i + ii)	34,140	3,396	37,536	37,200	2,942	40,142	43,752	6,138	49,890	40,081	3,052	43,133
i) Roads and Bridges	30,821	1,941	32,763	30,157	1,520	31,677	40,413	4,716	45,129	33,260	1,520	34,780
ii) Others **	3,318	1,455	4,773	7,043	1,422	8,465	3,339	1,422	4,761	6,821	1,532	8,353
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
HIMACHAL PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	—	—	—	—	—	—	—	—	—	—	—	—
10. General Economic Services (i + ii)	327	—	327	8,153	—	8,153	8,162	—	8,162	8,649	—	8,649
i) Tourism	327	—	327	223	—	223	232	—	232	197	—	197
ii) Others @@	—	—	—	7,930	—	7,930	7,930	—	7,930	8,452	—	8,452
2. Non-Development (General Services)	5,410	473	5,883	5,904	—	5,904	6,310	140	6,450	6,097	—	6,097
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans	—	88,117	88,117	—	112,530	112,530	—	112,530	112,530	—	92,402	92,402
2. Loans from LIC	—	7,666	7,666	—	16,000	16,000	—	16,000	16,000	—	24,294	24,294
3. Loans from SBI and other Banks	—	4,730	4,730	—	4,842	4,842	—	4,842	4,842	—	4,841	4,841
4. Loans from NABARD	—	—	—	—	—	—	—	—	—	—	—	—
5. Loans from National Co-operative Development Corporation	—	4,720	4,720	—	7,300	7,300	—	7,300	7,300	—	9,762	9,762
6. WMA from RBI	—	568	568	—	800	800	—	800	800	—	565	565
7. Special Securities issued to NSSF	—	4,200	4,200	—	19,000	19,000	—	19,000	19,000	—	1	1
8. Others	—	2,368	2,368	—	9,924	9,924	—	9,924	9,924	—	7,132	7,132
of which: Land Compensation Bonds	—	63,865	63,865	—	54,664	54,664	—	54,664	54,664	—	45,807	45,807
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes	—	5,543	5,543	—	5,671	5,671	—	5,671	5,671	—	5,671	5,671
of which: Advance release of Plan Assistance for Natural Calamities	—	4,891	4,891	—	4,851	4,851	—	4,851	4,851	—	4,851	4,851
2. Central Plan Schemes	—	2	2	—	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	398	398	—	606	606	—	606	606	—	606	606
4. Non-Plan (i to ii)	—	252	252	—	211	211	—	211	211	—	211	211
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	252	252	—	211	211	—	211	211	—	211	211
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
IV. Loans and Advances by State Governments (1 + 2)	1,104	289	1,393	3,056	7,120	10,176	3,282	7,431	10,713	886	120	1,006
1. Developmental Purposes (a + b)	1,104	206	1,310	3,056	7,030	10,086	3,282	7,301	10,583	886	60	946
a) Social Services (1 to 7)	893	88	981	1,056	30	1,086	1,256	145	1,401	886	60	946
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	—	—	—	—	—	—	—	—	—	—	—	—
6. Government Servants (Housing)	863	88	951	1,006	30	1,036	1,006	145	1,151	836	60	896
7. Others	30	—	30	50	—	50	250	—	250	50	—	50
b) Economic Services (1 to 10)	211	118	329	2,000	7,000	9,000	2,026	7,156	9,182	—	—	—
1. Crop Husbandry	—	68	68	—	—	—	—	156	156	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	58	—	58	—	—	—	6	—	6	—	—	—
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	133	—	133	2,000	7,000	9,000	2,000	7,000	9,000	—	—	—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
HIMACHAL PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	-	50	50	-	-	-	20	-	20	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	20	-	20	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Developmental Purposes (a + b)	-	83	83	-	90	90	-	130	130	-	60	60
a) Government Servants (other than Housing)	-	83	83	-	90	90	-	130	130	-	60	60
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	90,921	90,921	-	31,000	31,000	-	31,000	31,000	-	31,000	31,000
1. State Provident Funds	-	90,234	90,234	-	30,400	30,400	-	30,400	30,400	-	30,400	30,400
2. Others	-	687	687	-	600	600	-	600	600	-	600	600
VIII. Reserve Funds (1 to 4)	-	13,152	13,152	-	-	-	-	-	-	-	-	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	13,152	13,152	-	-	-	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)	-	98,595	98,595	-	37,387	37,387	-	37,387	37,387	-	37,387	37,387
1. Civil Deposits	-	25,907	25,907	-	7,987	7,987	-	7,987	7,987	-	7,987	7,987
2. Deposits of Local Funds	-	55,411	55,411	-	21,500	21,500	-	21,500	21,500	-	21,500	21,500
3. Civil Advances	-	17,232	17,232	-	7,250	7,250	-	7,250	7,250	-	7,250	7,250
4. Others	-	45	45	-	650	650	-	650	650	-	650	650
X. Suspense and Miscellaneous (1 to 4)	-	2,445,074	2,445,074	-	82,241	82,241	-	82,241	82,241	-	82,241	82,241
1. Suspense	-	-	-	-	17,100	17,100	-	17,100	17,100	-	17,100	17,100
2. Cash Balance Investment Accounts	-	2,445,035	2,445,035	-	15,000	15,000	-	15,000	15,000	-	15,000	15,000
3. Deposits with RBI	-	-	-	-	50,000	50,000	-	50,000	50,000	-	50,000	50,000
4. Others	-	39	39	-	141	141	-	141	141	-	141	141
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	316,333	316,333	-	48,037	48,037	-	48,037	48,037	-	48,037	48,037
A. Surplus (+)/Deficit (-) on Revenue Account			84,979			6,994			33,099			25,657
B. Surplus (+)/Deficit (-) on Capital Account			59,374			-7,709			-57,632			-41,494
C. Overall Surplus (+)/Deficit (-) (A+B)			144,353			-715			-24,533			-15,838
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)												
i. Increase(+)/Decrease (-) in Cash Balances			144,353			-715			-24,533			-15,838
a) Opening Balance			115,885			-715			-24,533			-15,838
b) Closing Balance			-3,711			-1,922			112,175			87,641
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			112,174			-2,636			87,642			71,803
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			24,268			-			-			-
			4,200			-			-			-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
JAMMU AND KASHMIR

(Rs. lakh)

Item	2007-08 (Revised Estimates)				2008-09 (Budget Estimates)				2008-09 (Revised Estimates)				2009-10 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	
1	2	3	4		5	6	7		8	9	10		11	12	13	
TOTAL CAPITAL DISBURSEMENTS (I to XII)	462,414	222,924	685,338		554,049	211,624	765,674		558,975	230,596	789,571		679,679	252,820	932,499	
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)	448,514	87,563	536,078		541,018	78,267	619,285		544,575	85,728	630,303		665,809	99,434	765,243	
I. Total Capital Outlay (1 + 2)	448,514	30,024	478,539		541,018	11,230	552,248		544,575	20,771	565,346		665,809	12,112	677,921	
1. Development (a + b)	383,586	25,886	409,472		468,876	11,230	480,105		463,826	17,271	481,098		564,216	11,512	575,728	
(a) Social Services (1 to 9)	157,039	16,336	173,375		189,171	1,285	190,456		190,256	6,561	196,817		173,139	1,294	174,433	
1. Education, Sports, Art and Culture	18,102	—	18,102		27,624	—	27,624		33,059	—	33,059		45,625	—	45,625	
2. Medical and Public Health	28,598	—	28,598		23,800	—	23,800		23,065	—	23,065		23,771	—	23,771	
3. Family Welfare	—	—	—		—	—	—		—	—	—		—	—	—	
4. Water Supply and Sanitation	38,926	—	38,926		50,120	—	50,120		47,439	—	47,439		33,400	—	33,400	
5. Housing	350	—	350		400	—	400		350	—	350		900	—	900	
6. Urban Development	38,880	—	38,880		44,089	—	44,089		43,234	—	43,234		32,209	—	32,209	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,593	—	3,593		3,799	—	3,799		3,708	—	3,708		2,456	—	2,456	
8. Social Security and Welfare	18,226	1,224	19,450		24,619	1,285	25,904		24,829	666	25,495		21,010	1,294	22,304	
9. Others *	10,365	15,112	25,477		14,720	—	14,720		14,572	5,896	20,467		13,767	—	13,767	
(b) Economic Services (1 to 10)	226,547	9,549	236,097		279,704	9,945	289,649		273,570	10,710	284,280		391,077	10,218	401,295	
1. Agriculture and Allied Activities (i to xi)	12,803	9,549	22,352		17,960	9,945	27,905		18,651	7,984	26,636		43,012	10,218	53,230	
i) Crop Husbandry	3,676	320	3,995		4,231	372	4,603		4,316	289	4,605		6,632	461	7,093	
ii) Soil and Water Conservation	1,724	—	1,724		3,493	—	3,493		3,535	—	3,535		4,359	—	4,359	
iii) Animal Husbandry	1,105	—	1,105		1,730	—	1,730		1,535	—	1,535		2,463	—	2,463	
iv) Dairy Development	—	—	—		—	—	—		—	—	—		—	—	—	
v) Fisheries	800	—	800		935	—	935		980	—	980		1,005	—	1,005	
vi) Forestry and Wild Life	3,880	—	3,880		5,544	—	5,544		4,675	—	4,675		6,542	—	6,542	
vii) Plantations	—	—	—		—	—	—		—	—	—		—	—	—	
viii) Food Storage and Warehousing	168	8,784	8,952		53	9,082	9,135		211	7,295	7,506		15,112	9,357	24,468	
ix) Agricultural Research and Education	1,200	—	1,200		1,680	—	1,680		1,400	—	1,400		5,400	—	5,400	
x) Co-operation	250	446	696		295	490	785		2,000	400	2,400		1,500	400	1,900	
xi) Others @	—	—	—		—	—	—		—	—	—		—	—	—	
2. Rural Development	14,955	—	14,955		14,086	—	14,086		13,003	—	13,003		17,558	—	17,558	
3. Special Area Programmes of which: Hill Areas	—	—	—		—	—	—		—	—	—		—	—	—	
4. Major and Medium Irrigation and Flood Control	14,302	—	14,302		22,237	—	22,237		22,574	—	22,574		47,843	—	47,843	
5. Energy	101,762	—	101,762		115,218	—	115,218		114,011	2,726	116,737		128,300	—	128,300	
6. Industry and Minerals (i to iv)	8,635	—	8,635		13,317	—	13,317		12,537	—	12,537		9,952	—	9,952	
i) Village and Small Industries	7,968	—	7,968		12,550	—	12,550		11,780	—	11,780		9,051	—	9,051	
ii) Iron and Steel Industries	330	—	330		390	—	390		380	—	380		470	—	470	
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—		—	—	—		—	—	—		—	—	—	
iv) Others #	337	—	337		377	—	377		377	—	377		431	—	431	
7. Transport (i + ii)	4,737	—	4,737		7,554	—	7,554		6,660	—	6,660		20,050	—	20,050	
i) Roads and Bridges	4,147	—	4,147		5,760	—	5,760		4,760	—	4,760		19,450	—	19,450	
ii) Others **	590	—	590		1,794	—	1,794		1,900	—	1,900		600	—	600	
8. Communications	—	—	—		—	—	—		—	—	—		—	—	—	

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
JAMMU AND KASHMIR

(Rs. lakh)

Item	2007-08 (Revised Estimates)				2008-09 (Budget Estimates)				2008-09 (Revised Estimates)				2009-10 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1																
9. Science, Technology and Environment	768	-	768		874	-	874		846	-	846		713	-	713	
10. General Economic Services (i + ii)	68,586	-	68,586		88,458	-	88,458		85,288	-	85,288		123,649	-	123,649	
i) Tourism	10,231	-	10,231		10,184	-	10,184		10,967	-	10,967		9,019	-	9,019	
ii) Others @	58,356	-	58,356		78,274	-	78,274		74,321	-	74,321		114,630	-	114,630	
2. Non-Development (General Services)	64,928	4,138	69,067		72,142	-	72,142		80,749	3,500	84,249		101,593	600	102,193	
II. Discharge of Internal Debt (1 to 8)		42,030	42,030			50,328	50,328			50,328	50,328			65,980	65,980	
1. Market Loans	-	-	-		-	-	-		-	-	-		-	-	-	
2. Loans from LIC	-	-	-		-	-	-		-	-	-		-	-	-	
3. Loans from SBI and other Banks	-	-	-		-	-	-		-	-	-		-	-	-	
4. Loans from NABARD	-	-	-		-	-	-		-	-	-		-	-	-	
5. Loans from National Co-operative Development Corporation	-	-	-		-	-	-		-	-	-		-	-	-	
6. WMA from RBI	-	-	-		-	-	-		-	-	-		-	-	-	
7. Special Securities issued to NSSF	-	-	-		-	-	-		-	-	-		-	-	-	
8. Others	-	42,030	42,030		-	50,328	50,328		-	50,328	50,328		-	65,980	65,980	
of which: Land Compensation Bonds	-	-	-		-	-	-		-	-	-		-	-	-	
III. Repayment of Loans to the Centre (1 to 7)		11,282	11,282			10,792	10,792			10,792	10,792			14,866	14,866	
1. State Plan Schemes	-	-	-		-	-	-		-	-	-		-	-	-	
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-		-	-	-		-	-	-		-	-	-	
2. Central Plan Schemes	-	-	-		-	-	-		-	-	-		-	-	-	
3. Centrally Sponsored Schemes	-	-	-		-	-	-		-	-	-		-	-	-	
4. Non-Plan (i to ii)	-	-	-		-	-	-		-	-	-		-	-	-	
i) Relief for Natural Calamities	-	-	-		-	-	-		-	-	-		-	-	-	
ii) Others	-	-	-		-	-	-		-	-	-		-	-	-	
5. Ways and Means Advances from Centre	-	-	-		-	-	-		-	-	-		-	-	-	
6. Loans for Special Schemes	-	-	-		-	-	-		-	-	-		-	-	-	
7. Others	-	11,282	11,282		-	10,792	10,792		-	10,792	10,792		-	14,866	14,866	
IV. Loans and Advances by State Governments (1+2)		4,227	4,227			5,917	5,917			3,836	3,836			6,476	6,476	
1. Developmental Purposes (a + b)		4,106	4,106			5,606	5,606			3,826	3,826			6,156	6,156	
a) Social Services (1 to 7)	-	500	500		-	2,000	2,000		-	220	220		-	2,550	2,550	
1. Education, Sports, Art and Culture	-	-	-		-	-	-		-	-	-		-	-	-	
2. Medical and Public Health	-	-	-		-	-	-		-	-	-		-	-	-	
3. Family Welfare	-	-	-		-	-	-		-	-	-		-	-	-	
4. Water Supply and Sanitation	-	-	-		-	-	-		-	-	-		-	-	-	
5. Housing	-	-	-		-	-	-		-	-	-		-	-	-	
6. Government Servants (Housing)	-	-	-		-	-	-		-	-	-		-	-	-	
7. Others	-	500	500		-	2,000	2,000		-	20	20		-	50	50	
b) Economic Services (1 to 10)	-	3,606	3,606		-	3,606	3,606		-	200	200		-	2,500	2,500	
1. Crop Husbandry	-	-	-		-	-	-		-	-	-		-	-	-	
2. Soil and Water Conservation	-	-	-		-	-	-		-	-	-		-	-	-	
3. Food Storage and Warehousing	-	-	-		-	-	-		-	-	-		-	-	-	
4. Co-operation	-	-	-		-	-	-		-	-	-		-	-	-	
5. Major and Medium Irrigation, etc.	-	-	-		-	-	-		-	-	-		-	-	-	
6. Power Projects	-	-	-		-	-	-		-	-	-		-	-	-	

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
JAMMU AND KASHMIR

(Rs. lakh)

Item	2007-08 (Revised Estimates)				2008-09 (Budget Estimates)				2008-09 (Revised Estimates)				2009-10 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL		PLAN	NON-PLAN	TOTAL	
1	2	3	4		5	6	7		8	9	10		11	12	13	
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	1,913	1,913	-	-	1,913	1,913	-	-	1,913	1,913	-	-	1,913	1,913	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	1,693	1,693	-	-	1,693	1,693	-	-	1,693	1,693	-	-	1,693	1,693	-
2. Non-Developmental Purposes (a + b)	-	121	121	-	-	311	311	-	-	10	10	-	-	320	320	-
a) Government Servants (other than Housing)	-	121	121	-	-	311	311	-	-	10	10	-	-	320	320	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	69,101	69,101	-	-	68,361	68,361	-	-	66,053	66,053	-	-	78,576	78,576	-
1. State Provident Funds	-	67,935	67,935	-	-	67,190	67,190	-	-	65,026	65,026	-	-	77,546	77,546	-
2. Others	-	1,166	1,166	-	-	1,171	1,171	-	-	1,027	1,027	-	-	1,030	1,030	-
VIII. Reserve Funds (1 to 4)	-	10,090	10,090	-	-	9,680	9,680	-	-	20,300	20,300	-	-	9,980	9,980	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	10,090	10,090	-	-	9,680	9,680	-	-	20,300	20,300	-	-	9,980	9,980	-
IX. Deposits and Advances (1 to 4)	13,900	19,322	33,222	-	13,031	18,579	31,611	-	14,400	20,607	35,007	-	13,870	24,550	38,420	-
1. Civil Deposits	-	1,100	1,100	-	-	1,100	1,100	-	-	1,100	1,100	-	-	1,100	1,100	-
2. Deposits of Local Funds	13,900	17,022	30,922	-	13,031	16,279	29,311	-	14,400	18,307	32,707	-	13,870	22,250	36,120	-
3. Civil Advances	-	1,200	1,200	-	-	1,200	1,200	-	-	1,200	1,200	-	-	1,200	1,200	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	23,548	23,548	-	-	23,438	23,438	-	-	24,608	24,608	-	-	26,981	26,981	-
1. Suspense	-	17,548	17,548	-	-	17,438	17,438	-	-	18,608	18,608	-	-	20,981	20,981	-
2. Cash Balance Investment Accounts	-	3,600	3,600	-	-	3,600	3,600	-	-	3,600	3,600	-	-	3,600	3,600	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	2,400	2,400	-	-	2,400	2,400	-	-	2,400	2,400	-	-	2,400	2,400	-
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	13,300	13,300	-	-	13,300	13,300	-	-	13,300	13,300	-	-	13,300	13,300	-
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	221,568	-	-	-	338,981	-	-	-	336,412	-	-	-	463,632	-
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-221,596	-	-	-	-335,990	-	-	-	-332,899	-	-	-	-470,041	-
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-28	-	-	-	2,991	-	-	-	3,513	-	-	-	-6,408	-
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)	-	-	-28	-	-	-	2,991	-	-	-	3,513	-	-	-	-6,408	-
i. Increase(+)/Decrease (-) in Cash Balances	-	-	-28	-	-	-	2,991	-	-	-	-87	-	-	-	-10,008	-
a) Opening Balance	-	-	-191,872	-	-	-	-191,872	-	-	-	-211,020	-	-	-	-211,020	-
b) Closing Balance	-	-	-191,900	-	-	-	-188,881	-	-	-	-211,107	-	-	-	-221,028	-
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	3,600	-	-	-	3,600	-
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
JHARKHAND

(Rs. lakh)

Item	2007-08 (Revised Estimates)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	428,234	471,492	899,726	443,956	550,516	994,472	433,262	552,516	985,778	390,576	841,232	1,231,807
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	428,234	98,187	526,421	443,956	82,964	526,921	433,262	82,964	516,226	390,576	87,365	477,941
I. Total Capital Outlay (1 + 2)	369,464	5,330	374,794	393,047	3,600	396,647	386,748	3,600	390,348	349,466	3,600	353,066
1. Development (a + b)	358,549	-	358,549	371,362	-	371,362	366,608	-	366,608	334,075	-	334,075
(a) Social Services (1 to 9)	141,642	-	141,642	170,188	-	170,188	177,065	-	177,065	145,494	-	145,494
1. Education, Sports, Art and Culture	28,663	-	28,663	31,750	-	31,750	43,049	-	43,049	11,614	-	11,614
2. Medical and Public Health	22,642	-	22,642	30,074	-	30,074	26,074	-	26,074	16,231	-	16,231
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	50,417	-	50,417	41,457	-	41,457	41,457	-	41,457	45,709	-	45,709
5. Housing	4,260	-	4,260	9,600	-	9,600	3,075	-	3,075	2,603	-	2,603
6. Urban Development	25,700	-	25,700	47,930	-	47,930	50,930	-	50,930	56,775	-	56,775
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	9,960	-	9,960	9,377	-	9,377	12,479	-	12,479	12,562	-	12,562
8. Social Security and Welfare	-	-	-	-	-	-	-	-	-	-	-	-
9. Others *	-	-	-	-	-	-	-	-	-	-	-	-
(b) Economic Services (1 to 10)	216,907	-	216,907	201,174	-	201,174	189,543	-	189,543	188,581	-	188,581
1. Agriculture and Allied Activities (i to xi)	1,476	-	1,476	2,570	-	2,570	2,470	-	2,470	915	-	915
i) Crop Husbandry	410	-	410	500	-	500	500	-	500	250	-	250
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	517	-	517	520	-	520	520	-	520	500	-	500
vi) Forestry and Wild Life	-	-	-	1,000	-	1,000	1,000	-	1,000	15	-	15
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	549	-	549	550	-	550	450	-	450	150	-	150
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	66,139	-	66,139	57,617	-	57,617	63,617	-	63,617	57,841	-	57,841
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	91,773	-	91,773	63,890	-	63,890	56,650	-	56,650	58,240	-	58,240
5. Energy	-	-	-	-	-	-	-	-	-	-	-	-
6. Industry and Minerals (i to iv)	100	-	100	1,200	-	1,200	195	-	195	145	-	145
i) Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	100	-	100	1,200	-	1,200	95	-	95	45	-	45
iv) Others #	-	-	-	-	-	-	100	-	100	100	-	100
7. Transport (i + ii)	55,413	-	55,413	64,197	-	64,197	58,197	-	58,197	68,925	-	68,925
i) Roads and Bridges	54,247	-	54,247	63,507	-	63,507	57,507	-	57,507	63,445	-	63,445
ii) Others **	1,166	-	1,166	690	-	690	690	-	690	5,480	-	5,480
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
JHARKHAND

(Rs. lakh)

Item	2007-08 (Revised Estimates)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1		2	3	4	5	6	7	8	9	10	11	12
9. Science, Technology and Environment												
10. General Economic Services (i + ii)												
i) Tourism	2,006			2,006	11,700		11,700	8,414		8,414	2,515	
ii) Others @@	2,004			2,004	11,650		11,650	8,364		8,364	2,515	
		2			50		50	50		50		
2. Non-Development (General Services)												
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans	10,915	5,330		16,245	21,685	3,600	25,285	20,140	3,600	23,740	15,391	3,600
2. Loans from LIC		37,899		37,899		60,690	60,690		60,690	60,690		62,379
3. Loans from SBI and other Banks		6,582		6,582		17,088	17,088		17,088	17,088		6,926
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation												
6. WMA from RBI			300	300			350		350	350		350
7. Special Securities issued to NSSF			3,856	3,856		6,645	6,645		6,645	6,645		6,449
8. Others			26,571	26,571		30,857	30,857		30,857	30,857		41,187
of which: Land Compensation Bonds			21,303	21,303		21,353	21,353		21,353	21,353		21,378
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes		13,874		13,874		16,474	16,474		16,474	16,474		18,570
of which: Advance release of Plan Assistance for Natural Calamities		11,752		11,752		15,300	15,300		15,300	15,300		16,862
2. Central Plan Schemes			20	20								
3. Centrally Sponsored Schemes			156	156		76	76		76	76		87
4. Non-Plan (i to ii)			286	286		326	326		326	326		327
i) Relief for Natural Calamities												
ii) Others			286	286		326	326		326	326		327
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others			1,659	1,659		740	740		740	740		1,274
IV. Loans and Advances by State Governments (1 + 2)												
1. Developmental Purposes (a + b)												
a) Social Services (1 to 7)	58,770	41,083		99,853	50,909	2,200	53,109	46,514	2,200	48,714	41,110	2,816
1. Education, Sports, Art and Culture	58,770	40,383		99,153	50,909	1,600	52,509	46,514	1,600	48,114	41,110	2,216
2. Medical and Public Health	6,920	1,250		8,170	6,754	1,600	8,354	6,754	1,600	8,354	4,130	2,216
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing	4,800			4,800	4,300		4,300	4,300		4,300	2,825	
6. Government Servants (Housing)	120			120	120		120	120		120	300	
7. Others	2,000	350		2,350	2,334	600	2,934	2,334	600	2,934	1,005	1,000
b) Economic Services (1 to 10)	51,850	39,133		90,983	44,155		44,155	39,760		39,760	36,980	
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation	1,100			1,100	3,550		3,550	920		920	610	
5. Major and Medium Irrigation, etc.												
6. Power Projects	50,700	39,133		89,833	39,800		39,800	38,700		38,700	36,100	

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
JHARKHAND

(Rs. lakh)

Item	2007-08 (Revised Estimates)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	10	-	10	700	-	700	-	-	-	20	-	20
9. Rural Development	40	-	40	105	-	105	140	-	140	250	-	250
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Developmental Purposes (a + b)	-	700	700	-	600	600	-	600	600	-	600	600
a) Government Servants (other than Housing)	-	700	700	-	600	600	-	600	600	-	600	600
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	15,000	15,000	-	15,000	15,000	-	15,000	15,000	-	15,000	15,000
VII. Small Savings, Provident Funds, etc. (1+2)	-	22,562	22,562	-	24,080	24,080	-	26,080	26,080	-	61,120	61,120
1. State Provident Funds	-	19,262	19,262	-	20,580	20,580	-	20,580	20,580	-	50,870	50,870
2. Others	-	3,300	3,300	-	3,500	3,500	-	5,500	5,500	-	10,250	10,250
VIII. Reserve Funds (1 to 4)	-	19,839	19,839	-	13,755	13,755	-	13,755	13,755	-	10,631	10,631
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	19,839	19,839	-	13,755	13,755	-	13,755	13,755	-	10,631	10,631
IX. Deposits and Advances (1 to 4)	-	111,809	111,809	-	144,705	144,705	-	144,705	144,705	-	319,380	319,380
1. Civil Deposits	-	13,027	13,027	-	35,365	35,365	-	35,365	35,365	-	50,001	50,001
2. Deposits of Local Funds	-	32,590	32,590	-	38,065	38,065	-	38,065	38,065	-	123,084	123,084
3. Civil Advances	-	6,562	6,562	-	16,475	16,475	-	16,475	16,475	-	12,847	12,847
4. Others	-	59,630	59,630	-	54,800	54,800	-	54,800	54,800	-	133,448	133,448
X. Suspense and Miscellaneous (1 to 4)	-	65,146	65,146	-	44,432	44,432	-	44,432	44,432	-	14,777	14,777
1. Suspense	-	38,396	38,396	-	14,670	14,670	-	14,670	14,670	-	9,116	9,116
2. Cash Balance Investment Accounts	-	20,000	20,000	-	22,000	22,000	-	22,000	22,000	-	2,400	2,400
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	6,750	6,750	-	7,762	7,762	-	7,762	7,762	-	3,261	3,261
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	138,950	138,950	-	225,580	225,580	-	225,580	225,580	-	332,959	332,959
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-148,361	-	-	220,029	-	-	62,787	-	-	-27,735
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-66,588	-	-	-257,220	-	-	-281,781	-	-	-170,213
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-214,949	-	-	-37,192	-	-	-218,995	-	-	-197,948
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)	-	-	-214,949	-	-	-37,192	-	-	-218,995	-	-	-197,948
i. Increase(+)/Decrease (-) in Cash Balances	-	-	-214,949	-	-	-37,192	-	-	-218,995	-	-	-197,948
a) Opening Balance	-	-	83,847	-	-	-131,103	-	-	21,631	-	-	-183,497
b) Closing Balance	-	-	-131,102	-	-	-168,295	-	-	-197,364	-	-	-381,445
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
KARNATAKA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	795,022	12,606,499	13,401,522	1,042,304	2,054,129	3,096,434	789,468	2,046,465	2,835,933	1,044,561	2,252,804	3,297,365
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	795,022	270,610	1,065,632	1,042,304	301,128	1,343,433	789,468	423,264	1,212,732	1,044,561	338,054	1,382,615
I. Total Capital Outlay (1 + 2)	719,880	145,014	864,894	948,121	115,884	1,064,006	695,985	247,521	943,506	947,759	113,516	1,061,275
1. Development (a + b)	691,478	139,514	830,992	906,621	110,621	1,017,243	663,635	243,414	907,049	914,529	106,920	1,021,449
(a) Social Services (1 to 9)	195,678	19,089	214,768	275,705	18,562	294,267	216,731	40,526	257,256	262,283	20,592	282,875
1. Education, Sports, Art and Culture	11,382	695	12,077	28,331	359	28,690	18,581	359	18,940	26,302	373	26,675
2. Medical and Public Health	35,424	—	35,424	45,693	—	45,693	36,963	—	36,963	35,071	—	35,071
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	94,500	3,409	97,909	116,700	2,401	119,101	108,200	2,401	110,601	117,590	2,500	120,090
5. Housing	5,258	11,968	17,226	9,092	11,526	20,618	7,792	11,526	19,318	9,200	14,719	23,919
6. Urban Development	25,000	3,018	28,018	40,000	3,358	43,358	40,000	3,358	43,358	41,173	3,000	44,173
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	20,125	—	20,125	28,856	918	29,774	918	22,881	23,799	24,657	—	24,657
8. Social Security and Welfare	1,957	—	1,957	6,440	—	6,440	3,684	—	3,684	7,250	—	7,250
9. Others *	2,032	—	2,032	593	—	593	593	—	593	1,040	—	1,040
(b) Economic Services (1 to 10)	495,800	120,425	616,224	630,917	92,059	722,975	446,904	202,889	649,793	652,246	86,327	738,573
1. Agriculture and Allied Activities (i to xi)	8,015	-121	7,894	12,416	—	12,416	9,016	—	9,016	10,348	—	10,348
i) Crop Husbandry	2,060	—	2,060	2,765	—	2,765	2,365	—	2,365	1,500	—	1,500
ii) Soil and Water Conservation	397	—	397	1,000	—	1,000	1,000	—	1,000	1,000	—	1,000
iii) Animal Husbandry	3,970	—	3,970	4,850	—	4,850	2,750	—	2,750	4,757	—	4,757
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	1,006	—	1,006	3,330	—	3,330	2,430	—	2,430	2,582	—	2,582
vi) Forestry and Wild Life	355	—	355	274	—	274	274	—	274	313	—	313
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—
x) Co-operation	227	-121	107	197	—	197	197	—	197	197	—	197
xi) Others @	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	13,609	82	13,691	13,410	120	13,530	7,410	120	7,530	10,500	120	10,620
3. Special Area Programmes of which: Hill Areas	—	—	—	—	—	—	—	—	—	—	—	—
4. Major and Medium Irrigation and Flood Control	251,299	92,851	344,150	373,353	66,856	440,210	269,812	49,856	319,668	377,635	64,547	442,182
5. Energy	32,000	11,290	43,290	40,000	8,800	48,800	25,000	58,800	83,800	67,500	7,800	75,300
6. Industry and Minerals (i to iv)	10,723	-2,133	8,590	5,984	—	5,984	1,009	—	1,009	7,401	—	7,401
i) Village and Small Industries	1,108	-3	1,105	5,819	—	5,819	844	—	844	2,134	—	2,134
ii) Iron and Steel Industries	9,499	-2,131	7,368	—	—	—	—	—	—	5,100	—	5,100
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others #	117	—	117	165	—	165	165	—	165	167	—	167
7. Transport (i + ii)	138,166	12,996	151,162	175,590	13,413	189,003	127,894	91,543	219,438	167,562	13,500	181,062
i) Roads and Bridges	127,017	12,996	140,013	148,740	13,413	162,153	116,040	91,543	207,583	146,212	13,500	159,712
ii) Others **	11,149	—	11,149	26,850	—	26,850	11,854	—	11,854	21,350	—	21,350
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)

KARNATAKA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)												
i) Tourism	41,988	5,461	47,448	10,163	2,869	13,032	6,763	2,569	9,332	11,300	360	11,660
ii) Others @	5,086		5,086	7,763		7,763	4,613		4,613	10,000		10,000
	36,902	5,461	42,363	2,400	2,869	5,269	2,150	2,569	4,719	1,300	360	1,660
2. Non-Development (General Services)	28,402	5,500	33,902	41,500	5,263	46,763	32,350	4,107	36,457	33,230	6,596	39,826
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans		88,021	88,021		265,638	265,638		131,519	131,519		304,604	304,604
2. Loans from LIC		46,251	46,251		83,378	83,378		83,378	83,378		104,657	104,657
3. Loans from SBI and other Banks		3,459	3,459		3,459	3,459		3,459	3,459		3,422	3,422
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation		7,960	7,960		10,916	10,916		7,597	7,597		17,190	17,190
6. WMA from RBI		4,045	4,045		4,500	4,500		3,501	3,501		2,300	2,300
7. Special Securities issued to NSSF		7,813	7,813		135,000	135,000		5,200	5,200		135,000	135,000
8. Others		17,893	17,893		27,782	27,782		27,782	27,782		41,447	41,447
of which: Land Compensation Bonds		601	601		603	603		603	603		588	588
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes		44,856	44,856		50,080	50,080		46,897	46,897		50,827	50,827
of which: Advance release of Plan Assistance for Natural Calamities		42,733	42,733		47,883	47,883		44,711	44,711		48,629	48,629
2. Central Plan Schemes												
3. Centrally Sponsored Schemes		369	369		368	368		368	368		368	368
4. Non-Plan (i to ii)		1,081	1,081		1,128	1,128		1,147	1,147		1,195	1,195
i) Relief for Natural Calamities		674	674		701	701		671	671		634	634
ii) Others		674	674		701	701		671	671		634	634
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
IV. Loans and Advances by State Governments (1 + 2)	75,143	532	75,674	94,183	4,527	98,710	93,483	2,527	96,010	96,802	4,107	100,909
1. Developmental Purposes (a + b)	75,143	388	75,530	94,183	3,620	97,803	93,483	1,620	95,103	96,802	3,100	99,902
a) Social Services (1 to 7)	59,488		59,488	89,700	520	90,220	39,200	520	39,720	93,018		93,018
1. Education, Sports, Art and Culture												
2. Medical and Public Health	391		391									
3. Family Welfare	2		2	100		100	100		100	25		25
4. Water Supply and Sanitation	9,585		9,585	38,800		38,800	8,800		8,800	63,493		63,493
5. Housing	30,000		30,000	20,500		20,500	9,300		9,300	9,300		9,300
6. Government Servants (Housing)	8		8	300		300	300		300	200		200
7. Others	19,503		19,503	30,000	520	30,520	30,000	520	30,520	20,000		20,000
b) Economic Services (1 to 10)	15,655	388	16,043	4,483	3,100	7,583	54,283	1,100	55,383	3,784	3,100	6,884
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing	813		813	1,800		1,800	1,800		1,800	1,800		1,800
4. Co-operation	209		209	154		154	154		154	653		653
5. Major and Medium Irrigation, etc.												
6. Power Projects	555		555	800		800	50,600		50,600	900		900

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
KARNATAKA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	—	—	—	118	—	118	118	—	118	131	—	131
8. Other Industries and Minerals	—	—	—	1,307	3,100	4,407	—	100	100	—	100	100
9. Rural Development	—	—	—	—	—	—	—	—	—	—	—	—
10. Others	14,078	388	14,466	304	—	304	1,611	1,000	2,611	300	3,000	3,300
2. Non-Developmental Purposes (a + b)		144	144		907	907		907	907		1,007	1,007
a) Government Servants (other than Housing)	—	29	29	—	707	707	—	707	707	—	807	807
b) Miscellaneous	—	115	115	—	200	200	—	200	200	—	200	200
V. Inter-State Settlement	—	—	—	—	—	—	—	—	—	—	—	—
VI. Contingency Fund	—	—	—	—	500	500	—	500	500	—	500	500
VII. Small Savings, Provident Funds, etc. (1+2)		124,531	124,531		116,779	116,779		116,779	116,779		128,457	128,457
1. State Provident Funds	—	62,719	62,719	—	64,011	64,011	—	64,011	64,011	—	70,412	70,412
2. Others	—	61,812	61,812	—	52,768	52,768	—	52,768	52,768	—	58,045	58,045
VIII. Reserve Fund's (1 to 4)		28,457	28,457		89,961	89,961		89,961	89,961		98,957	98,957
1. Depreciation/Renewal Reserve Funds	—	7	7	—	—	—	—	—	—	—	—	—
2. Sinking Funds	—	10,008	10,008	—	—	—	—	—	—	—	—	—
3. Famine Relief Fund	—	—	—	—	—	—	—	—	—	—	—	—
4. Others	—	18,442	18,442	—	89,961	89,961	—	89,961	89,961	—	98,957	98,957
IX. Deposits and Advances (1 to 4)		1,996,071	1,996,071		621,320	621,320		621,320	621,320		683,452	683,452
1. Civil Deposits	—	261,660	261,660	—	91,358	91,358	—	91,358	91,358	—	100,494	100,494
2. Deposits of Local Funds	—	1,348,548	1,348,548	—	451,416	451,416	—	451,416	451,416	—	496,558	496,558
3. Civil Advances	—	3	3	—	—	—	—	—	—	—	—	—
4. Others	—	385,859	385,859	—	78,546	78,546	—	78,546	78,546	—	86,400	86,400
X. Suspense and Miscellaneous (1 to 4)		9,844,215	9,844,215		565,882	565,882		565,882	565,882		622,470	622,470
1. Suspense	—	19,904	19,904	—	28,482	28,482	—	28,482	28,482	—	31,330	31,330
2. Cash Balance Investment Accounts	—	6,919,179	6,919,179	—	—	—	—	—	—	—	—	—
3. Deposits with RBI	—	—	—	—	—	—	—	—	—	—	—	—
4. Others	—	2,905,132	2,905,132	—	537,400	537,400	—	537,400	537,400	—	591,140	591,140
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—	—	—	—	—
XII. Remittances	—	334,802	334,802	—	223,558	223,558	—	223,558	223,558	—	245,914	245,914
A. Surplus (+)/Deficit (-) on Revenue Account		377,637	377,637			152,745			76,747			115,137
B. Surplus (+)/Deficit (-) on Capital Account		-596,162	-596,162			-156,693			-81,457			-123,726
C. Overall Surplus (+)/Deficit (-) (A+B)		-218,526	-218,526			-3,947			-4,710			-8,589
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)												
i. Increase(+)/Decrease (-) in Cash Balances												
a) Opening Balance												
b) Closing Balance												
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)												
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)												

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
KERALA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)												
I. Total Capital Outlay (1 + 2)	227,797	6,062,736	6,290,533	228,413	5,762,571	5,990,984	247,734	6,792,553	7,040,288	231,400	6,826,646	7,058,046
1. Development (a + b)	227,797	152,254	380,050	228,413	201,677	430,090	247,734	172,059	419,793	231,400	255,528	486,928
(a) Social Services (1 to 9)	145,159	2,299	147,458	152,232	3,961	156,193	166,432	2,769	169,201	132,783	38,233	171,016
1. Education, Sports, Art and Culture	133,908	1,834	141,742	150,077	3,951	154,028	162,517	2,258	164,775	129,948	37,733	167,681
2. Medical and Public Health	13,453	—	13,453	23,904	2,735	26,639	28,245	—	28,245	19,431	300	19,731
3. Family Welfare	3,423	—	3,423	—	2,735	2,735	4,967	—	4,967	4,093	300	4,393
4. Water Supply and Sanitation	4,665	—	4,665	3,460	—	3,460	3,255	—	3,255	4,452	—	4,452
5. Housing	18	—	18	—	—	—	11	—	11	—	—	—
6. Urban Development	445	—	445	3,000	—	3,000	2,600	—	2,600	3,700	—	3,700
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	894	—	894	11,464	—	11,464	11,491	—	11,491	885	—	885
8. Social Security and Welfare	—	—	—	—	—	—	2,000	—	2,000	—	—	—
9. Others *	3,762	—	3,762	5,560	—	5,560	3,686	—	3,686	6,016	—	6,016
(b) Economic Services (1 to 10)	140	—	140	280	—	280	95	—	95	150	—	150
1. Agriculture and Allied Activities (i to xi)	107	—	107	140	—	140	140	—	140	135	—	135
i) Crop Husbandry	126,454	1,834	128,288	126,173	1,216	127,389	134,272	2,258	136,530	110,517	37,433	147,950
ii) Soil and Water Conservation	8,691	1,495	10,186	11,167	1,185	12,352	10,643	1,226	11,869	11,017	7,301	18,318
iii) Animal Husbandry	170	28	198	575	31	606	165	29	194	575	31	606
iv) Dairy Development	1,000	—	1,000	1,200	—	1,200	913	—	913	1,200	2,000	3,200
v) Fisheries	191	—	191	620	—	620	487	—	487	620	—	620
vi) Forestry and Wild Life	3	2	5	—	—	—	—	—	—	—	—	—
vii) Plantations	2,729	2	2,731	2,697	—	2,697	3,748	2	3,750	2,080	4,000	6,080
viii) Food Storage and Warehousing	1,101	—	1,101	1,600	—	1,600	930	—	930	1,675	—	1,675
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—
x) Co-operation	636	1,463	2,099	750	1,154	1,904	725	1,196	1,921	850	1,270	2,120
xi) Others @	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	2,861	—	2,861	3,225	—	3,225	3,425	—	3,425	3,517	—	3,517
3. Special Area Programmes of which: Hill Areas	—	—	—	500	—	500	250	—	250	500	—	500
4. Major and Medium Irrigation and Flood Control	—	—	—	—	—	—	—	—	—	—	—	—
5. Energy	18,487	—	18,487	21,802	—	21,802	28,248	—	28,248	21,694	11,100	32,794
6. Industry and Minerals (i to iv)	—	—	—	—	—	—	—	—	—	—	—	—
i) Village and Small Industries	15,452	—	15,452	7,537	—	7,537	14,592	—	14,592	13,383	6,500	19,883
ii) Iron and Steel Industries	138	—	138	3,487	—	3,487	3,487	—	3,487	2,783	—	2,783
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others #	50	—	50	—	—	—	—	—	—	—	—	—
7. Transport (i + ii)	15,264	—	15,264	4,050	—	4,050	11,106	—	11,106	10,600	6,500	17,100
i) Roads and Bridges	82,756	16	82,772	82,406	30	82,436	78,158	30	78,188	62,189	7,330	69,519
ii) Others **	76,809	—	76,809	63,318	—	63,318	63,326	—	63,326	45,777	7,300	53,077
8. Communications	5,947	16	5,963	19,088	30	19,118	14,832	30	14,862	16,412	30	16,442
	—	—	—	—	—	—	—	—	—	—	—	—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
KERALA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	—	—	—	725	—	725	725	—	725	520	—	520
10. General Economic Services (i + ii)	1,068	323	1,391	2,536	1	2,537	1,906	1,002	2,908	1,714	5,202	6,916
i) Tourism	1,039	—	1,039	2,526	—	2,526	1,896	—	1,896	1,704	5,200	6,904
ii) Others @@	29	323	352	10	1	11	10	1,002	1,012	10	2	12
2. Non-Development (General Services)	5,252	465	5,716	2,155	10	2,165	3,915	510	4,425	2,835	500	3,335
II. Discharge of Internal Debt (1 to 8)	—	816,204	816,204	—	987,301	987,301	—	785,098	785,098	—	1,151,984	1,151,984
1. Market Loans	—	66,291	66,291	—	73,449	73,449	—	73,447	73,447	—	74,586	74,586
2. Loans from LIC	—	17,498	17,498	—	22,000	22,000	—	21,900	21,900	—	21,893	21,893
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	5,685	5,685	—	6,319	6,319	—	6,604	6,604	—	10,054	10,054
5. Loans from National Co-operative Development Corporation	—	6,453	6,453	—	7,000	7,000	—	7,062	7,062	—	7,148	7,148
6. WMA from RBI	—	698,484	698,484	—	852,500	852,500	—	650,001	650,001	—	1,002,500	1,002,500
7. Special Securities issued to NSSF	—	7,370	7,370	—	11,533	11,533	—	11,533	11,533	—	21,268	21,268
8. Others	—	14,423	14,423	—	14,501	14,501	—	14,551	14,551	—	14,535	14,535
of which: Land Compensation Bonds	—	11,583	11,583	—	11,585	11,585	—	11,585	11,585	—	11,585	11,585
III. Repayment of Loans to the Centre (1 to 7)	—	25,557	25,557	—	61,886	61,886	—	19,042	19,042	—	62,794	62,794
1. State Plan Schemes	—	24,774	24,774	—	26,103	26,103	—	18,256	18,256	—	27,034	27,034
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	107	107	—	107	107	—	107	107	—	106	106
3. Centrally Sponsored Schemes	—	426	426	—	425	425	—	427	427	—	405	405
4. Non-Plan (i to ii)	—	250	250	—	249	249	—	250	250	—	247	247
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	250	250	—	249	249	—	250	250	—	247	247
5. Ways and Means Advances from Centre	—	—	—	—	35,000	35,000	—	—	—	—	35,000	35,000
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	—	—	—	2	2	—	2	2	—	2	2
IV. Loans and Advances by State Governments (1 + 2)	82,638	6,678	89,316	76,181	1,029	77,210	81,303	15,150	96,453	98,617	5,016	103,633
1. Developmental Purposes (a + b)	81,992	6,678	88,670	76,181	227	76,408	81,303	14,377	95,679	98,617	4,243	102,860
a) Social Services (1 to 7)	66,652	163	66,815	62,620	206	62,826	62,590	206	62,796	90,785	222	91,007
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	66,218	—	66,218	62,000	—	62,000	62,000	—	62,000	90,000	—	90,000
5. Housing	350	155	505	450	160	610	450	160	610	510	176	686
6. Government Servants (Housing)	5	—	5	—	30	30	—	30	30	—	30	30
7. Others	79	8	87	170	16	186	140	16	156	275	16	291
b) Economic Services (1 to 10)	15,340	6,515	21,855	13,561	21	13,582	18,713	14,171	32,883	7,832	4,021	11,853
1. Crop Husbandry	—	195	195	—	21	21	—	21	21	—	21	21
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	117	2,000	2,117	800	—	800	600	—	600	700	—	700
4. Co-operation	1,796	—	1,796	1,495	—	1,495	4,858	—	4,858	1,797	—	1,797
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	1,000	—	1,000	6,950	—	6,950	6,950	—	6,950	1,125	—	1,125

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
KERALA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	1	2	3	4	5	6	7	8	9	10	11	12
1												
7. Village and Small Industries	1,833	—	—	1,833	1,417	—	1,417	867	100	967	785	—
8. Other Industries and Minerals	500	—	—	500	1,400	—	1,400	900	—	—	1,500	—
9. Rural Development	—	—	—	—	—	—	—	156	—	—	—	—
10. Others	10,094	4,321	—	14,414	1,499	—	1,499	4,382	14,050	18,432	1,925	4,000
2. Non-Developmental Purposes (a + b)	646	—	—	646	—	802	802	—	774	774	—	774
a) Government Servants (other than Housing)	646	—	—	646	—	802	802	—	774	774	—	774
b) Miscellaneous	—	—	—	—	—	—	—	—	—	—	—	—
V. Inter-State Settlement	—	—	—	—	—	—	—	—	—	—	—	—
VI. Contingency Fund	—	8,000	—	8,000	—	100	100	—	—	—	—	100
VII. Small Savings, Provident Funds, etc. (1+2)	—	809,960	—	809,960	—	1,039,161	1,039,161	—	1,232,049	1,232,049	—	1,291,618
1. State Provident Funds	—	169,517	—	169,517	—	201,407	201,407	—	190,070	190,070	—	210,531
2. Others	—	640,443	—	640,443	—	837,755	837,755	—	1,041,979	1,041,979	—	1,081,087
VIII. Reserve Funds (1 to 4)	—	52,184	—	52,184	—	35,238	35,238	—	47,798	47,798	—	38,281
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—	—	—	—	—
2. Sinking Funds	—	31,756	—	31,756	—	24,887	24,887	—	34,486	34,486	—	27,636
3. Famine Relief Fund	—	—	—	—	—	—	—	—	—	—	—	—
4. Others	—	20,428	—	20,428	—	10,352	10,352	—	13,312	13,312	—	10,645
IX. Deposits and Advances (1 to 4)	—	370,743	—	370,743	—	503,817	503,817	—	430,347	430,347	—	456,391
1. Civil Deposits	—	117,905	—	117,905	—	152,711	152,711	—	169,625	169,625	—	176,159
2. Deposits of Local Funds	—	249,434	—	249,434	—	345,776	345,776	—	254,036	254,036	—	275,454
3. Civil Advances	—	134	—	134	—	68	68	—	55	55	—	61
4. Others	—	3,270	—	3,270	—	5,261	5,261	—	6,631	6,631	—	4,717
X. Suspense and Miscellaneous (1 to 4)	—	3,247,886	—	3,247,886	—	2,469,168	2,469,168	—	3,521,242	3,521,242	—	3,020,957
1. Suspense	—	480,755	—	480,755	—	467,668	467,668	—	469,218	469,218	—	469,218
2. Cash Balance Investment Accounts	—	562,161	—	562,161	—	25,005	25,005	—	800,330	800,330	—	250,000
3. Deposits with RBI	—	—	—	—	—	—	—	—	—	—	—	—
4. Others	—	2,204,970	—	2,204,970	—	1,976,495	1,976,495	—	2,251,694	2,251,694	—	2,301,739
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—	—	—	—	—
XII. Remittances	—	723,226	—	723,226	—	660,910	660,910	—	739,058	739,058	—	761,273
A. Surplus (+)/Deficit (-) on Revenue Account				-378,483			-336,705			-372,886		-300,796
B. Surplus (+)/Deficit (-) on Capital Account				371,898			356,189			354,926		292,580
C. Overall Surplus (+)/Deficit (-) (A+B)				-6,584			19,484			-17,960		-8,216
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)												
i. Increase(+)/Decrease (-) in Cash Balances				-6,584			19,484			-17,960		-8,216
a) Opening Balance				-7,806			19,484			-17,960		-8,216
b) Closing Balance				20,136			-67,934			12,327		-5,633
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)				12,330			-48,450			-5,633		-13,849
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)				1,222			—			—		—
				—			—			—		—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MADHYA PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	695,686	15,747,493	16,443,179	703,338	4,039,346	4,742,684	724,402	11,071,671	11,796,073	774,226	10,150,649	10,924,875
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	695,686	270,748	966,434	703,338	268,115	971,452	724,402	321,624	1,046,026	774,226	273,049	1,047,275
I. Total Capital Outlay (1 + 2)	651,047	32,223	683,270	590,048	19,944	609,992	644,201	21,101	665,302	672,917	6,399	679,316
1. Development (a + b)	643,935	31,996	675,930	583,033	16,944	599,977	635,311	18,101	653,412	663,433	3,874	667,307
(a) Social Services (1 to 9)	113,550	545	114,095	124,287	499	124,786	140,393	465	140,858	115,478	502	115,979
1. Education, Sports, Art and Culture	14,627	—	14,627	17,925	—	17,925	31,792	—	31,792	16,632	—	16,632
2. Medical and Public Health	10,745	330	11,075	17,783	294	18,077	8,959	265	9,224	5,274	291	5,565
3. Family Welfare	31	—	31	400	—	400	400	—	400	25	—	25
4. Water Supply and Sanitation	54,927	—	54,927	46,485	—	46,485	57,083	—	57,083	55,202	—	55,202
5. Housing	200	—	200	3,485	5	3,490	3,480	—	3,480	3,417	—	3,417
6. Urban Development	6,341	—	6,341	5,587	—	5,587	5,251	—	5,251	5,958	—	5,958
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	24,211	—	24,211	28,519	—	28,519	27,320	—	27,320	28,243	—	28,243
8. Social Security and Welfare	1,598	215	1,813	3,434	200	3,634	5,440	200	5,640	518	211	729
9. Others *	870	—	870	669	—	669	669	—	669	208	—	208
(b) Economic Services (1 to 10)	530,384	31,451	561,835	458,747	16,445	475,192	494,917	17,636	512,554	547,955	3,372	551,328
1. Agriculture and Allied Activities (i to xi)	5,474	926	6,400	4,740	-60	4,680	4,590	-60	4,530	2,563	—	2,563
i) Crop Husbandry	-9	—	-9	—	—	—	—	—	—	—	—	—
ii) Soil and Water Conservation	1,331	—	1,331	—	—	—	—	—	—	—	—	—
iii) Animal Husbandry	848	—	848	90	—	90	90	—	90	45	—	45
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	62	—	62	275	—	275	275	—	275	20	—	20
vi) Forestry and Wild Life	1,177	—	1,177	2,763	—	2,763	2,763	—	2,763	2,179	—	2,179
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	677	677	203	-60	143	353	-60	293	—	—	—
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—
x) Co-operation	2,065	249	2,314	1,410	—	1,410	1,110	—	1,110	319	—	319
xi) Others @	47,010	—	47,010	51,355	—	51,355	53,745	—	53,745	58,599	—	58,599
2. Rural Development	—	—	—	—	—	—	—	—	—	—	—	—
3. Special Area Programmes of which: Hill Areas	—	—	—	—	—	—	—	—	—	—	—	—
4. Major and Medium Irrigation and Flood Control	202,133	—	202,133	181,557	—	181,557	213,996	—	213,996	242,058	—	242,058
5. Energy	74,334	16,000	90,334	44,893	16,000	60,893	47,224	16,000	63,224	43,048	3,367	46,416
6. Industry and Minerals (i to iv)	12,001	14,522	26,523	1,416	500	1,916	1,507	1,691	3,198	2,491	—	2,491
i) Village and Small Industries	2,300	10	2,310	806	—	806	857	—	857	1,685	—	1,685
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	5	—	5	10	—	10	10	—	10	106	—	106
iv) Others #	9,696	14,512	24,208	600	500	1,100	640	1,691	2,331	700	—	700
7. Transport (i + ii)	186,941	—	186,941	167,410	—	167,410	166,193	—	166,193	193,970	—	193,970
i) Roads and Bridges	186,521	—	186,521	165,650	—	165,650	164,533	—	164,533	193,250	—	193,250
ii) Others **	419	—	419	1,760	—	1,760	1,660	—	1,660	720	—	720
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)

MADHYA PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	200	—	200	500	—	500	500	—	500	850	—	850
10. General Economic Services (i + ii)	2,291	3	2,294	6,876	5	6,881	7,161	5	7,166	4,376	5	4,381
i) Tourism	2,291	—	2,291	6,876	—	6,876	7,161	—	7,161	4,376	—	4,376
ii) Others @@	—	3	3	—	5	5	—	5	5	—	5	5
2. Non-Development (General Services)	7,113	227	7,339	7,015	3,000	10,015	8,890	3,000	11,890	9,484	2,525	12,009
II. Discharge of Internal Debt (1 to 8)	—	124,014	124,014	—	339,111	339,111	—	192,413	192,413	—	578,970	578,970
1. Market Loans	—	53,795	53,795	—	50,859	50,859	—	53,917	53,917	—	77,535	77,535
2. Loans from LIC	—	355	355	—	1,135	1,135	—	1,135	1,135	—	1,200	1,200
3. Loans from SBI and other Banks	—	23	23	—	24	24	—	24	24	—	25	25
4. Loans from NABARD	—	14,773	14,773	—	18,272	18,272	—	18,272	18,272	—	31,571	31,571
5. Loans from National Co-operative Development Corporation	—	1,545	1,545	—	2,000	2,000	—	2,000	2,000	—	2,000	2,000
6. WMA from RBI	—	—	—	—	200,000	200,000	—	50,000	50,000	—	400,000	400,000
7. Special Securities issued to NSSF	—	11,822	11,822	—	19,472	19,472	—	19,472	19,472	—	19,472	19,472
8. Others	—	41,701	41,701	—	47,349	47,349	—	47,594	47,594	—	47,167	47,167
of which: Land Compensation Bonds	—	31,355	31,355	—	36,071	36,071	—	36,071	36,071	—	36,071	36,071
III. Repayment of Loans to the Centre (1 to 7)	—	43,686	43,686	—	44,545	44,545	—	44,545	44,545	—	50,075	50,075
1. State Plan Schemes	—	42,127	42,127	—	43,102	43,102	—	43,102	43,102	—	48,659	48,659
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	276	276	—	275	275	—	275	275	—	274	274
3. Centrally Sponsored Schemes	—	869	869	—	757	757	—	757	757	—	731	731
4. Non-Plan (i to ii)	—	414	414	—	412	412	—	412	412	—	412	412
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	414	414	—	412	412	—	412	412	—	412	412
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
IV. Loans and Advances by State Governments (1 + 2)	44,639	70,849	115,488	113,289	64,538	177,827	80,202	113,588	193,790	101,309	37,630	138,939
1. Developmental Purposes (a + b)	44,639	70,849	115,488	113,289	64,468	177,757	80,202	113,518	193,720	101,309	37,560	138,869
a) Social Services (1 to 7)	33,403	26,228	59,631	36,982	34,268	71,250	26,598	14,018	40,616	37,594	17,360	54,954
1. Education, Sports, Art and Culture	—	400	400	—	400	400	—	400	400	—	400	400
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	4,341	—	4,341	5,584	—	5,584	5,584	—	5,584	2,657	—	2,657
5. Housing	—	—	—	—	—	—	—	—	—	—	—	—
6. Government Servants (Housing)	—	—	—	—	118	118	—	118	118	—	118	118
7. Others	29,062	25,823	54,885	31,398	33,750	65,148	21,014	13,500	34,514	34,937	16,842	51,779
b) Economic Services (1 to 10)	11,236	44,621	55,856	76,307	30,200	106,507	53,604	99,500	153,104	63,715	20,200	83,915
1. Crop Husbandry	—	21	21	—	200	200	—	200	200	—	200	200
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	3,760	—	3,760	600	—	600	600	—	600	695	—	695
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	385	—	385
6. Power Projects	7,368	44,600	51,968	73,703	30,000	103,703	51,500	99,300	150,800	62,333	20,000	82,333

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MADHYA PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	108	-	108	2,004	-	2,004	1,504	-	1,504	302	-	302
2. Non-Developmental Purposes (a + b)												
a) Government Servants (other than Housing)	-	-	-	-	-	-	-	-	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement												
VI. Contingency Fund												
VII. Small Savings, Provident Funds, etc. (1+2)												
1. State Provident Funds	-	124,560	124,560	-	-	10,000	-	10,000	10,000	-	10,000	10,000
2. Others	-	111,774	111,774	-	-	135,877	-	135,877	135,877	-	131,435	131,435
VIII. Reserve Funds (1 to 4)												
1. Depreciation/Renewal Reserve Funds	-	12,787	12,787	-	-	128,506	-	128,506	128,506	-	119,337	119,337
2. Sinking Funds	-	85,019	85,019	-	-	7,371	-	7,371	7,371	-	12,098	12,098
3. Famine Relief Fund	-	-	-	-	-	71,340	-	47,444	47,444	-	61,951	61,951
4. Others	-	85,019	85,019	-	-	71,340	-	47,444	47,444	-	-	-
IX. Deposits and Advances (1 to 4)												
1. Civil Deposits	-	526,341	526,341	-	-	599,352	-	732,444	732,444	-	769,861	769,861
2. Deposits of Local Funds	-	289,935	289,935	-	-	256,825	-	253,939	253,939	-	279,617	279,617
3. Civil Advances	-	20,882	20,882	-	-	26,750	-	12,704	12,704	-	13,974	13,974
4. Others	-	25,283	25,283	-	-	20,000	-	17,815	17,815	-	19,597	19,597
X. Suspense and Miscellaneous (1 to 4)												
1. Suspense	-	13,853,521	13,853,521	-	-	2,667,744	-	8,993,365	8,993,365	-	7,644,626	7,644,626
2. Cash Balance Investment Accounts	-	-2,976	-2,976	-	-	14,881	-	14,881	14,881	-	16,960	16,960
3. Deposits with RBI	-	9,386,901	9,386,901	-	-	510,000	-	4,631,067	4,631,067	-	5,275,507	5,275,507
4. Others	-	2,133,714	2,133,714	-	-	-	-	2,200,000	2,200,000	-	2,300,000	2,300,000
XI. Appropriation to Contingency Fund												
XII. Remittances												
A. Surplus (+)/Deficit (-) on Revenue Account	-	887,074	887,074	-	-	86,882	-	780,879	780,879	-	859,689	859,689
B. Surplus (+)/Deficit (-) on Capital Account	-	-	508,763	-	-	283,978	-	-	317,007	-	-	169,892
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-580,363	-	-	-271,931	-	-	-357,423	-	-	-136,323
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)	-	-	-71,601	-	-	12,046	-	-	-40,416	-	-	33,569
i. Increase(+)/Decrease (-) in Cash Balances	-	-	-71,601	-	-	12,046	-	-	-40,416	-	-	33,569
a) Opening Balance	-	-	-96,937	-	-	2,046	-	-	106,250	-	-	13,569
b) Closing Balance	-	-	-33,176	-	-	-11,189	-	-	-130,113	-	-	-23,863
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-130,113	-	-	-9,143	-	-	-23,863	-	-	-10,293
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	25,337	-	-	10,000	-	-	-146,667	-	-	20,000

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MAHARASHTRA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	970,857	11,548,432	12,519,288	1,165,530	9,295,340	10,460,870	1,408,552	17,100,172	18,508,724	1,733,136	9,901,555	11,634,691
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	970,857	575,167	1,546,024	1,165,530	596,113	1,761,644	1,408,552	986,508	2,395,060	1,733,136	624,680	2,357,816
I. Total Capital Outlay (1 + 2)	946,674	202,288	1,148,962	1,125,374	223,906	1,349,280	1,358,072	590,293	1,948,364	1,705,487	176,125	1,881,612
1. Development (a + b)	921,557	193,242	1,114,799	1,093,848	214,137	1,307,985	1,322,722	572,060	1,894,782	1,687,939	158,624	1,846,563
(a) Social Services (1 to 9)	74,715	-462	74,254	129,069	32,201	1,61,270	189,603	33,907	223,509	63,376	35,008	98,385
1. Education, Sports, Art and Culture	14,982	-	14,982	20,922	-	20,922	39,218	-	39,218	11,112	-	11,112
2. Medical and Public Health	8,812	-	8,812	13,885	-	13,885	36,442	-	36,442	13,567	-	13,567
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	1,200	-	1,200	1,000	32,093	33,093	1,000	33,799	34,799	333	34,900	35,233
5. Housing	2,803	-	2,803	4,084	-	4,084	3,953	-	3,953	2,449	-	2,449
6. Urban Development	1,946	2	1,948	4,094	2	4,096	11,347	2	11,349	3,782	3	3,785
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	37,739	-	37,739	76,632	-	76,632	78,115	-	78,115	26,077	-	26,077
8. Social Security and Welfare	243	-464	-221	218	106	323	5,718	106	5,823	1,739	106	1,845
9. Others *	6,991	-	6,991	8,235	-	8,235	13,811	-	13,811	4,317	-	4,317
(b) Economic Services (1 to 10)	846,942	193,704	1,040,546	964,779	181,936	1,146,715	1,133,119	538,154	1,671,273	1,624,563	123,615	1,748,178
1. Agriculture and Allied Activities (i to xi)	56,458	25,108	81,566	71,530	21,174	92,704	93,977	21,416	115,393	38,554	14,193	52,747
i) Crop Husbandry	2,400	10,246	12,646	-	-	-	-	-	-	-	-	-
ii) Soil and Water Conservation	39,226	5,393	44,619	43,842	2,735	46,577	58,316	2,988	61,304	24,127	1,997	26,124
iii) Animal Husbandry	38	-	38	357	-	357	478	-	478	234	-	234
iv) Dairy Development	29	-	29	1	-	1	133	-	133	44	-	44
v) Fisheries	1,875	-	1,875	5,072	-	5,072	4,495	-	4,495	2,656	-	2,656
vi) Forestry and Wild Life	1,982	144	2,126	2,096	175	2,271	4,879	164	5,043	2,435	180	2,616
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	48	9,325	9,372	752	18,264	19,017	752	18,264	19,017	752	12,016	12,768
ix) Agricultural Research and Education	94	-	94	76	-	76	73	-	73	25	-	25
x) Co-operation	10,766	-	10,766	19,334	-	19,334	24,851	-	24,851	8,279	-	8,279
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	45,747	-	45,747	143,508	-	143,508	49,807	-	49,807	1,173,175	-	1,173,175
3. Special Area Programmes	4,351	-	4,351	5,430	-	5,430	5,430	-	5,430	1,810	-	1,810
of which: Hill Areas	4,351	-	4,351	5,430	-	5,430	5,430	-	5,430	1,810	-	1,810
4. Major and Medium Irrigation and Flood Control	521,364	142,989	664,353	533,376	133,388	666,765	639,064	479,588	1,118,653	215,114	90,731	305,844
5. Energy	80,434	-	80,434	68,279	-	68,279	142,501	-	142,501	57,584	-	57,584
6. Industry and Minerals (i to iv)	1,795	-	1,795	3,103	-	3,103	3,111	-	3,111	1,067	-	1,067
i) Village and Small Industries	2,096	-	2,096	3,103	-	3,103	3,111	-	3,111	1,067	-	1,067
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-300	-	-300	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	136,702	15,920	152,622	139,577	7,358	146,935	198,071	17,134	215,205	136,872	10,000	146,872
i) Roads and Bridges	136,702	-	136,702	139,577	-	139,577	198,071	-	198,071	136,872	-	136,872
ii) Others **	-	15,920	15,920	-	7,358	7,358	-	17,134	17,134	-	10,000	10,000
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MAHARASHTRA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
9. Science, Technology and Environment	7	-	7	-	-	19,991	-	-	-	-	-	-
10. General Economic Services (i + ii)	-16	9,687	9,671	-25	20,016	19,991	1,159	20,015	21,174	386	8,691	9,078
i) Tourism	-	-	-	-	-	19,991	-	-	-	-	-	-
ii) Others @@	-16	9,687	9,671	-25	20,016	19,991	1,159	20,015	21,174	386	8,691	9,078
2. Non-Development (General Services)	25,117	9,046	34,163	31,526	9,770	41,296	35,350	18,232	53,582	17,548	17,501	35,049
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans	-	428,642	428,642	-	572,012	572,012	-	361,018	361,018	-	634,138	634,138
2. Loans from LIC	-	77,581	77,581	-	79,628	79,628	-	79,578	79,578	-	89,048	89,048
3. Loans from SBI and other Banks	-	25,034	25,034	-	25,021	25,021	-	25,022	25,022	-	25,017	25,017
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	10,889	10,889	-	13,646	13,646	-	14,087	14,087	-	17,017	17,017
6. WMA from RBI	-	9,736	9,736	-	12,900	12,900	-	11,140	11,140	-	16,930	16,930
7. Special Securities issued to NSSF	-	195,363	195,363	-	300,000	300,000	-	90,374	90,374	-	300,000	300,000
8. Others	-	71,253	71,253	-	110,978	110,978	-	110,978	110,978	-	156,285	156,285
of which: Land Compensation Bonds	-	38,786	38,786	-	29,839	29,839	-	29,839	29,839	-	29,841	29,841
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes	-	41,267	41,267	-	42,554	42,554	-	42,053	42,053	-	43,014	43,014
of which: Advance release of Plan Assistance for Natural Calamities	-	39,310	39,310	-	40,560	40,560	-	39,977	39,977	-	40,862	40,862
2. Central Plan Schemes	-	83	83	-	83	83	-	83	83	-	83	83
3. Centrally Sponsored Schemes	-	1197	1,197	-	1,235	1,235	-	1,296	1,296	-	1,416	1,416
4. Non-Plan (i to ii)	-	677	677	-	675	675	-	698	698	-	653	653
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	677	677	-	675	675	-	698	698	-	653	653
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1 + 2)	24,183	98,333	122,516	40,156	57,641	97,797	50,480	83,519	133,999	27,649	71,403	99,052
1. Developmental Purposes (a + b)	24,183	66,396	90,579	40,156	51,501	91,657	50,480	77,923	128,404	27,649	65,282	92,932
a) Social Services (1 to 7)	5,443	44,641	50,084	8,943	27,937	36,880	10,686	32,937	43,623	5,606	30,481	36,088
1. Education, Sports, Art and Culture	-	50	50	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	24	-	24	71	-	71	71	-	71	24	-	24
4. Water Supply and Sanitation	-	808	808	-	723	723	-	723	723	-	681	681
5. Housing	-	25,652	25,652	-	1,776	1,776	-	6,770	6,770	-	1,568	1,568
6. Government Servants (Housing)	-	18,129	18,129	-	25,408	25,408	-	25,419	25,419	-	28,207	28,207
7. Others	5,419	2	5,421	8,872	30	8,902	10,615	25	10,640	5,583	25	5,608
b) Economic Services (1 to 10)	18,740	21,755	40,495	31,213	23,564	54,777	39,794	44,986	84,781	22,043	34,801	56,844
1. Crop Husbandry	-	457	457	5	-	5	-	5	5	-	5	5
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	2,787	13,087	15,874	4,189	11,000	15,189	12,369	11,000	23,369	4,123	10,500	14,623
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	8,658	2,313	10,971	17,442	12,449	29,891	17,852	30,537	48,389	14,667	24,296	38,963

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MAHARASHTRA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	1	2	3	4	5	6	7	8	9	10	11	12
1												
7. Village and Small Industries	5,792	—	—	5,792	5,255	—	5,255	5,251	—	5,251	1,812	—
8. Other Industries and Minerals	—	5,529	—	5,529	—	—	—	—	3,302	3,302	—	—
9. Rural Development	—	—	—	—	—	—	—	—	—	—	—	—
10. Others	1,503	369	—	1,872	4,322	115	4,438	4,323	143	4,466	1,441	—
2. Non-Developmental Purposes (a + b)	—	31,937	—	31,937	—	6,140	6,140	—	5,595	5,595	—	6,121
a) Government Servants (other than Housing)	—	4,025	—	4,025	—	6,140	6,140	—	5,595	5,595	—	6,121
b) Miscellaneous	—	27,912	—	27,912	—	—	—	—	—	—	—	—
V. Inter-State Settlement	—	—	—	—	—	—	—	—	—	—	—	—
VI. Contingency Fund	—	40,894	—	40,894	—	—	—	—	—	—	—	—
VII. Small Savings, Provident Funds, etc. (1+2)	—	137,526	—	137,526	—	152,423	152,423	—	147,650	147,650	—	155,885
1. State Provident Funds	—	128,705	—	128,705	—	130,934	130,934	—	133,105	133,105	—	139,761
2. Others	—	8,821	—	8,821	—	21,489	21,489	—	14,545	14,545	—	16,124
VIII. Reserve Funds (1 to 4)	—	252,117	—	252,117	—	173,695	173,695	—	174,608	174,608	—	145,798
1. Depreciation/Renewal Reserve Funds	—	-24	—	-24	—	—	—	—	—	—	—	—
2. Sinking Funds	—	117,594	—	117,594	—	59,900	59,900	—	59,900	59,900	—	83,100
3. Famine Relief Fund	—	-238	—	-238	—	—	—	—	—	—	—	—
4. Others	—	134,786	—	134,786	—	113,795	113,795	—	114,708	114,708	—	62,698
IX. Deposits and Advances (1 to 4)	—	897,111	—	897,111	—	755,168	755,168	—	1,034,130	1,034,130	—	1,134,786
1. Civil Deposits	—	834,230	—	834,230	—	678,747	678,747	—	977,529	977,529	—	1,088,018
2. Deposits of Local Funds	—	—	—	—	—	51	51	—	—	—	—	2
3. Civil Advances	—	27,590	—	27,590	—	33,286	33,286	—	11,224	11,224	—	25,011
4. Others	—	35,291	—	35,291	—	43,083	43,083	—	45,377	45,377	—	21,756
X. Suspense and Miscellaneous (1 to 4)	—	7,833,172	—	7,833,172	—	6,088,920	6,088,920	—	13,295,901	13,295,901	—	6,095,385
1. Suspense	—	-3,400	—	-3,400	—	1320	1,320	—	7,258	7,258	—	1,384
2. Cash Balance Investment Accounts	—	7,803,133	—	7,803,133	—	6,000,000	6,000,000	—	8,000,000	8,000,000	—	6,000,000
3. Deposits with RBI	—	—	—	—	—	—	—	—	—	—	—	—
4. Others	—	33,438	—	33,438	—	87,600	87,600	—	5,288,643	5,288,643	—	94,001
XI. Appropriation to Contingency Fund	—	35,000	—	35,000	—	—	—	—	—	—	—	—
XII. Remittances	—	1,582,082	—	1,582,082	—	1,229,021	1,229,021	—	1,371,001	1,371,001	—	1,445,021
A. Surplus (+)/Deficit (-) on Revenue Account	—	1,480,310	—	1,480,310	—	—	96,469	—	—	426,305	—	-712,336
B. Surplus (+)/Deficit (-) on Capital Account	—	-1,195,257	—	-1,195,257	—	—	67,384	—	—	-497,815	—	609,973
C. Overall Surplus (+)/Deficit (-) (A+B)	—	285,053	—	285,053	—	—	163,854	—	—	-71,510	—	-102,363
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)	—	—	—	—	—	—	—	—	—	—	—	—
i. Increase(+)/Decrease (-) in Cash Balances	—	285,053	—	285,053	—	—	163,854	—	—	-71,510	—	-102,363
a) Opening Balance	—	-89,598	—	-89,598	—	—	163,854	—	—	-71,510	—	-102,363
b) Closing Balance	—	-1,094	—	-1,094	—	—	297,042	—	—	-90,692	—	-162,202
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	—	-90,691	—	-90,691	—	—	460,896	—	—	-162,202	—	-264,565
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	—	374,651	—	374,651	—	—	—	—	—	—	—	—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MANIPUR

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	111,372	1,601,364	1,712,736	128,458	178,479	306,937	160,290	1,538,696	1,698,986	135,743	1,572,680	1,708,423
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	111,372	31,345	142,717	128,458	31,705	160,163	160,290	31,923	192,213	135,743	11,569	147,312
I. Total Capital Outlay (1 + 2)	110,960	-169	110,792	127,714	4	127,718	159,496	7	159,503	135,023	4	135,027
1. Development (a + b)	100,541	-169	100,373	121,890	4	121,894	153,402	4	153,406	76,561	4	76,565
(a) Social Services (1 to 9)	37,831	1	37,831	43,341	1	43,342	52,943	1	52,944	20,576	1	20,577
1. Education, Sports, Art and Culture	11,998	-	11,998	13,071	-	13,071	11,470	-	11,470	2,570	-	2,570
2. Medical and Public Health	6,165	-	6,165	5,533	-	5,533	5,643	-	5,643	1,133	-	1,133
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	13,730	-	13,730	12,196	-	12,196	17,064	-	17,064	10,437	-	10,437
5. Housing	479	1	479	4,650	1	4,651	4,650	1	4,651	650	1	651
6. Urban Development	3,025	-	3,025	4,984	-	4,984	9,349	-	9,349	3,475	-	3,475
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	443	-	443	966	-	966	4,133	-	4,133	2,138	-	2,138
8. Social Security and Welfare	1,769	-	1,769	1,769	-	1,769	-	-	-	-	-	-
9. Others *	221	-	221	172	-	172	634	-	634	172	-	172
(b) Economic Services (1 to 10)	62,711	-169	62,542	78,549	3	78,552	100,459	3	100,462	55,985	3	55,988
1. Agriculture and Allied Activities (i to xi)	528	-169	359	3,555	-	3,555	4,038	-	4,038	651	-	651
i) Crop Husbandry	-	-	-	2,500	-	2,500	189	-	189	189	-	189
ii) Soil and Water Conservation	-	-	-	154	-	154	285	-	285	305	-	305
iii) Animal Husbandry	30	-	30	-	-	-	-	-	-	-	-	-
iv) Dairy Development	-	-	-	-	-	-	14	-	14	14	-	14
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	402	-169	233	603	-	603	668	-	668	-	-	-
ix) Agricultural Research and Education	-	-	-	35	-	35	35	-	35	-	-	-
x) Co-operation	96	-	96	143	-	143	151	-	151	143	-	143
xi) Others @	-	-	-	120	-	120	195	-	195	-	-	-
2. Rural Development	15	-	15	21	-	21	21	-	21	-	-	-
3. Special Area Programmes of which: Hill Areas	3,422	-	3,422	1,090	-	1,090	2,184	-	2,184	435	-	435
4. Major and Medium Irrigation and Flood Control	16,371	-	16,371	29,551	-	29,551	34,088	-	34,088	25,965	-	25,965
5. Energy	15,317	-	15,317	14,719	-	14,719	18,127	-	18,127	13,491	-	13,491
6. Industry and Minerals (i to iv)	2,679	-	2,679	6,726	-	6,726	6,726	-	6,726	6,336	-	6,336
i) Village and Small Industries	2,643	-	2,643	6,293	-	6,293	6,326	-	6,326	6,276	-	6,276
ii) Iron and Steel Industries	36	-	36	-	-	-	-	-	-	27	-	27
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	433	-	433	400	-	400	33	-	33
7. Transport (i + ii)	22,971	-	22,971	21,424	3	21,427	32,940	3	32,943	7,650	3	7,653
i) Roads and Bridges	21,865	-	21,865	20,596	3	20,599	25,080	3	25,083	7,650	3	7,653
ii) Others **	1,106	-	1,106	828	-	828	7,860	-	7,860	-	-	-
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)

MANIPUR

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	1,000	—	1,000	1,350	—	1,350	1,350	—	1,350	—	—	—
10. General Economic Services (i + ii)	407	—	407	112	—	112	985	—	985	1,456	—	1,456
i) Tourism	407	—	407	112	—	112	985	—	985	1,456	—	1,456
ii) Others @@	—	—	—	—	—	—	—	—	—	—	—	—
2. Non-Development (General Services)	10,419	—	10,419	5,824	—	5,824	6,094	3	6,097	58,462	—	58,462
II. Discharge of Internal Debt (1 to 8)	—	10,503	10,503	—	7,048	7,048	—	7,293	7,293	—	7,210	7,210
1. Market Loans	—	5,450	5,450	—	5,476	5,476	—	5,476	5,476	—	5,753	5,753
2. Loans from LIC	—	3	3	—	302	302	—	300	300	—	300	300
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	—	—	—	—	—	—	—	—	—	—	—
5. Loans from National Co-operative Development Corporation	—	—	—	—	—	—	—	—	—	—	—	—
6. WMA from RBI	—	266	266	—	265	265	—	265	265	—	265	265
7. Special Securities issued to NSSF	—	3,879	3,879	—	—	—	—	—	—	—	—	—
8. Others	—	353	353	—	360	360	—	360	360	—	100	100
of which: Land Compensation Bonds	—	552	552	—	645	645	—	732	732	—	605	605
III. Repayment of Loans to the Centre (1 to 7)	—	24,504	24,504	—	24,473	24,473	—	24,507	24,507	—	4,215	4,215
1. State Plan Schemes	—	236	236	—	233	233	—	240	240	—	249	249
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	28	28	—	28	28	—	28	28	—	28	28
3. Centrally Sponsored Schemes	—	110	110	—	79	79	—	114	114	—	114	114
4. Non-Plan (i to ii)	—	24,097	24,097	—	24,095	24,095	—	24,095	24,095	—	3,794	3,794
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	24,097	24,097	—	24,095	24,095	—	24,095	24,095	—	3,794	3,794
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	34	34	—	39	39	—	30	30	—	30	30
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
IV. Loans and Advances by State Governments (1 + 2)	412	385	797	744	180	924	794	116	910	720	140	860
1. Developmental Purposes (a + b)	412	14	426	744	105	849	794	59	853	720	65	785
a) Social Services (1 to 7)	—	14	14	24	105	129	74	59	133	—	65	65
1. Education, Sports, Art and Culture	—	—	—	—	—	—	50	—	50	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	24	—	24	—	—	—
4. Water Supply and Sanitation	—	—	—	24	—	24	—	—	—	—	—	—
5. Housing	—	—	—	—	—	—	—	—	—	—	—	—
6. Government Servants (Housing)	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	14	14	—	105	105	—	59	59	—	65	65
b) Economic Services (1 to 10)	412	—	412	720	—	720	720	—	720	720	—	720
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	—	—	—	—	—	—	—	—	—	—	—	—
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	—	—	—	—	—	—	—	—	—	—	—	—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MANIPUR

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	1	2	3	4	5	6	7	8	9	10	11	12
1												
7. Village and Small Industries	412	-	-	412	670	-	670	670	-	670	670	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	50	-	50	50	-	50	50	-
2. Non-Developmental Purposes (a + b)	-	372	-	372	-	75	75	-	57	57	-	75
a) Government Servants (other than Housing)	-	372	-	372	-	75	75	-	57	57	-	75
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	-	7,705	7,705	-	8,302	8,302	-	8,302	8,302	-	9,323
1. State Provident Funds	-	7,485	-	7,485	-	8,000	8,000	-	8,000	8,000	-	9,000
2. Others	-	220	-	220	-	302	302	-	302	302	-	323
VIII. Reserve Funds (1 to 4)	-	945	-	945	-	1,972	1,972	-	1,972	1,972	-	2,657
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	1,266	1,266	-	1,266	1,266	-	1,832
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	945	-	945	-	706	706	-	706	706	-	825
IX. Deposits and Advances (1 to 4)	-	25,760	-	25,760	-	12,500	12,500	-	17,499	17,499	-	17,501
1. Civil Deposits	-	3,931	-	3,931	-	5,000	5,000	-	5,000	5,000	-	4,500
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	1,486	-	1,486	-	-	-	-	1,500	1,500	-	1,500
4. Others	-	20,343	-	20,343	-	7,500	7,500	-	10,999	10,999	-	11,501
X. Suspense and Miscellaneous (1 to 4)	-	1,387,537	-	1,387,537	-	57,500	57,500	-	1,412,500	1,412,500	-	1,463,800
1. Suspense	-	16,370	-	16,370	-	500	500	-	14,500	14,500	-	15,000
2. Cash Balance Investment Accounts	-	1,353,436	-	1,353,436	-	55,500	55,500	-	1,392,000	1,392,000	-	1,442,800
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	17,732	-	17,732	-	1,500	1,500	-	6,000	6,000	-	6,000
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	144,193	-	144,193	-	66,500	66,500	-	66,500	66,500	-	67,830
A. Surplus (+)/Deficit (-) on Revenue Account				121,574			114,581			112,838		94,868
B. Surplus (+)/Deficit (-) on Capital Account				-74,991			-103,339			-129,853		-110,516
C. Overall Surplus (+)/Deficit (-) (A+B)				46,583			11,242			-17,014		-15,649
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)				46,583			11,242			-17,014		-15,649
i. Increase(+)/Decrease (-) in Cash Balances				15,676			15,742			-9,014		-8,449
a) Opening Balance				-38,661			-20,347			-23,407		-32,424
b) Closing Balance				-22,985			-4,605			-32,421		-40,873
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)				30,907			-4,500			-8,000		-7,200
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)				-			-			-		-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MEGHALAYA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	40,693	888,634	909,327	65,773	1,156,099	1,221,872	65,773	1,154,891	1,220,664	84,501	1,205,173	1,289,673
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	40,693	11,054	51,747	65,773	13,502	79,275	65,773	13,509	79,282	84,501	14,884	99,385
I. Total Capital Outlay (1 + 2)	38,739	427	39,166	61,132	-	61,132	61,132	-	61,132	81,192	-	81,192
1. Development (a + b)	36,396	-	36,396	57,546	-	57,546	57,545	-	57,545	74,619	-	74,619
(a) Social Services (1 to 9)	15,248	-	15,248	20,211	-	20,211	20,211	-	20,211	34,057	-	34,057
1. Education, Sports, Art and Culture	569	-	569	138	-	138	138	-	138	308	-	308
2. Medical and Public Health	3,608	-	3,608	2,052	-	2,052	2,052	-	2,052	2,287	-	2,287
3. Family Welfare	-	-	-	50	-	50	50	-	50	50	-	50
4. Water Supply and Sanitation	10,769	-	10,769	14,634	-	14,634	14,634	-	14,634	18,809	-	18,809
5. Housing	203	-	203	490	-	490	490	-	490	863	-	863
6. Urban Development	49	-	49	1,371	-	1,371	1,371	-	1,371	10,319	-	10,319
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-
8. Social Security and Welfare	51	-	51	1,476	-	1,476	1,476	-	1,476	1,420	-	1,420
9. Others *	-	-	-	-	-	-	-	-	-	-	-	-
(b) Economic Services (1 to 10)	21,149	-	21,149	37,335	-	37,335	37,335	-	37,335	40,562	-	40,562
1. Agriculture and Allied Activities (i to xi)	1,336	-	1,336	1,695	-	1,695	1,695	-	1,695	4,063	-	4,063
i) Crop Husbandry	86	-	86	40	-	40	40	-	40	1,046	-	1,046
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	-	-	-	15	-	15	15	-	15	50	-	50
vi) Forestry and Wild Life	841	-	841	925	-	925	925	-	925	2,311	-	2,311
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	40	-	40	40	-	40	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	386	-	386	645	-	645	645	-	645	616	-	616
xi) Others @	23	-	23	30	-	30	30	-	30	40	-	40
2. Rural Development	42	-	42	74	-	74	74	-	74	33	-	33
3. Special Area Programmes of which: Hill Areas	5,097	-	5,097	12,625	-	12,625	12,625	-	12,625	4,801	-	4,801
4. Major and Medium Irrigation and Flood Control	607	-	607	1,773	-	1,773	1,773	-	1,773	6,721	-	6,721
5. Energy	-	-	-	-	-	-	-	-	-	-	-	-
6. Industry and Minerals (i to iv)	283	-	283	948	-	948	948	-	948	1,642	-	1,642
i) Village and Small Industries	81	-	81	47	-	47	47	-	47	70	-	70
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	202	-	202	900	-	900	900	-	900	1,572	-	1,572
7. Transport (i + ii)	13,783	-	13,783	20,208	-	20,208	20,208	-	20,208	23,297	-	23,297
i) Roads and Bridges	11,399	-	11,399	19,768	-	19,768	19,768	-	19,768	22,732	-	22,732
ii) Others **	2,384	-	2,384	440	-	440	440	-	440	565	-	565
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MEGHALAYA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
9. Science, Technology and Environment	—	—	—	—	—	—	—	—	—	—	—	—
10. General Economic Services (i + ii)	—	—	—	11	—	11	11	—	11	5	—	5
i) Tourism	—	—	—	11	—	11	11	—	11	5	—	5
ii) Others @@	—	—	—	—	—	—	—	—	—	—	—	—
2. Non-Development (General Services)	2,342	427	2,769	3,586	—	3,586	3,586	—	3,586	6,573	—	6,573
II. Discharge of Internal Debt (1 to 8)	—	8,174	8,174	—	15,071	15,071	—	15,071	15,071	—	16,481	16,481
1. Market Loans	—	4,820	4,820	—	7,308	7,308	—	7,308	7,308	—	8,186	8,186
2. Loans from LIC	—	27	27	—	26	26	—	26	26	—	15	15
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	634	634	—	920	920	—	920	920	—	1,340	1,340
5. Loans from National Co-operative Development Corporation	—	233	233	—	—	—	—	—	—	—	—	—
6. WMA from RBI	—	—	—	—	210	210	—	210	210	—	210	210
7. Special Securities issued to NSSF	—	310	310	—	4,050	4,050	—	4,050	4,050	—	4,050	4,050
8. Others	—	2,150	2,150	—	474	474	—	474	474	—	740	740
of which: Land Compensation Bonds	—	140	140	—	2,083	2,083	—	2,083	2,083	—	1,940	1,940
III. Repayment of Loans to the Centre (1 to 7)	—	1,734	1,734	—	1,881	1,881	—	1,881	1,881	—	1,853	1,853
1. State Plan Schemes	—	1,532	1,532	—	1,665	1,665	—	1,665	1,665	—	1,636	1,636
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	2	2	—	—	—	—	2	2	—	1	1
3. Centrally Sponsored Schemes	—	95	95	—	107	107	—	113	113	—	107	107
4. Non-Plan (i to ii)	—	39	39	—	42	42	—	42	42	—	39	39
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	39	39	—	42	42	—	42	42	—	39	39
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	66	66	—	66	66	—	66	66	—	69	69
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
IV. Loans and Advances by State Governments (1 + 2)	1,955	718	2,673	4,641	600	5,241	4,641	600	5,241	3,309	600	3,909
1. Developmental Purposes (a + b)	1,955	7	1,962	4,641	50	4,691	4,641	50	4,691	3,309	50	3,359
a) Social Services (1 to 7)	—	7	7	—	50	50	—	50	50	—	50	50
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	—	—	—	—	—	—	—	—	—	—	—	—
6. Government Servants (Housing)	—	7	7	—	40	40	—	40	40	—	40	40
7. Others	—	—	—	—	10	10	—	10	10	—	10	10
b) Economic Services (1 to 10)	1,955	—	1,955	4,641	—	4,641	4,641	—	4,641	3,309	—	3,309
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	61	—	61	131	—	131	131	—	131	131	—	131
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	1,394	—	1,394	4,510	—	4,510	4,510	—	4,510	2,828	—	2,828

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MEGHALAYA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	500	-	500	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	350	-	350
2. Non-Developmental Purposes (a + b)	-	711	711	-	550	550	-	550	550	-	550	550
a) Government Servants (other than Housing)	-	711	711	-	550	550	-	550	550	-	550	550
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	9,820	9,820	-	21,000	21,000	-	19,786	19,786	-	21,000	21,000
VII. Small Savings, Provident Funds, etc. (1+2)	-	5,563	5,563	-	5,502	5,502	-	5,502	5,502	-	6,916	6,916
1. State Provident Funds	-	5,563	5,563	-	5,502	5,502	-	5,502	5,502	-	6,916	6,916
2. Others	-	-	-	-	-	-	-	-	-	-	-	-
VIII. Reserve Funds (1 to 4)	-	3,301	3,301	-	2,609	2,609	-	2,609	2,609	-	2,690	2,690
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	2,075	2,075	-	1,378	1,378	-	1,378	1,378	-	1,422	1,422
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,226	1,226	-	1,231	1,231	-	1,231	1,231	-	1,268	1,268
IX. Deposits and Advances (1 to 4)	-	33,352	33,352	-	28,234	28,234	-	28,234	28,234	-	32,590	32,590
1. Civil Deposits	-	29,099	29,099	-	24,530	24,530	-	24,530	24,530	-	28,331	28,331
2. Deposits of Local Funds	-	-	-	-	2	2	-	2	2	-	2	2
3. Civil Advances	-	4,253	4,253	-	3,702	3,702	-	3,702	3,702	-	4,257	4,257
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	718,667	718,667	-	999,940	999,940	-	999,940	999,940	-	1,038,042	1,038,042
1. Suspense	-	1,798	1,798	-	1,565	1,565	-	1,565	1,565	-	1,635	1,635
2. Cash Balance Investment Accounts	-	716,541	716,541	-	333,000	333,000	-	333,000	333,000	-	371,101	371,101
3. Deposits with RBI	-	-	-	-	664,969	664,969	-	664,969	664,969	-	664,900	664,900
4. Others	-	328	328	-	406	406	-	406	406	-	406	406
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	86,878	86,878	-	81,262	81,262	-	81,262	81,262	-	85,000	85,000
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	18,771	-	-	52,239	-	-	52,239	-	-	21,804
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-5,856	-	-	-37,179	-	-	-35,890	-	-	-47,237
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	12,915	-	-	15,060	-	-	16,349	-	-	-25,433
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)	-	-	12,916	-	-	15,060	-	-	16,349	-	-	-25,433
i. Increase(+)/Decrease (-) in Cash Balances	-	-	1,498	-	-	1,296	-	-	2,585	-	-	-36,675
a) Opening Balance	-	-	-7,439	-	-	-4,416	-	-	-5,942	-	-	-3,357
b) Closing Balance	-	-	-5,941	-	-	-3,120	-	-	-3,357	-	-	-40,032
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	11,418	-	-	13,764	-	-	13,764	-	-	11,242
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MIZORAM

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	49,387	784,936	834,323	33,677	29,755	63,432	54,815	582,803	637,618	39,703	618,821	658,524
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	49,387	15,690	65,076	33,677	11,867	45,544	54,815	18,826	73,640	39,703	25,867	65,570
I. Total Capital Outlay (1 + 2)	48,972	5,452	54,424	33,295	-	33,295	53,602	8,513	62,115	39,198	190	39,388
1. Development (a + b)	47,622	5,452	53,075	31,880	-	31,880	51,185	8,513	59,698	37,587	190	37,777
(a) Social Services (1 to 9)	10,594	-	10,594	17,634	-	17,634	22,595	-	22,595	12,178	190	12,368
1. Education, Sports, Art and Culture	544	-	544	1,650	-	1,650	1,913	-	1,913	1,525	-	1,525
2. Medical and Public Health	19	-	19	27	-	27	411	-	411	6	-	6
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	7,607	-	7,607	2,650	-	2,650	6,444	-	6,444	3,079	-	3,079
5. Housing	295	-	295	295	-	295	210	-	210	760	-	760
6. Urban Development	587	-	587	12,637	-	12,637	12,504	-	12,504	6,763	190	6,953
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-
8. Social Security and Welfare	1,502	-	1,502	324	-	324	1,061	-	1,061	-	-	-
9. Others *	40	-	40	50	-	50	50	-	50	45	-	45
(b) Economic Services (1 to 10)	37,028	5,452	42,480	14,246	-	14,246	28,590	8,513	37,104	25,409	-	25,409
1. Agriculture and Allied Activities (i to xi)	1,620	5,452	7,072	314	-	314	1,358	8,513	9,871	158	-	158
i) Crop Husbandry	272	-	272	55	-	55	95	-	95	15	-	15
ii) Soil and Water Conservation	633	-	633	-	-	-	487	-	487	-	-	-
iii) Animal Husbandry	52	-	52	-	-	-	-	-	-	-	-	-
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	45	-	45	5	-	5	23	-	23	-	-	-
vi) Forestry and Wild Life	391	-	391	80	-	80	354	-	354	65	-	65
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	28	5,452	5,480	5	-	5	225	8,513	8,738	4	-	4
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	147	-	147	117	-	117	122	-	122	48	-	48
xi) Others @	52	-	52	52	-	52	52	-	52	27	-	27
2. Rural Development	265	-	265	695	-	695	837	-	837	649	-	649
3. Special Area Programmes of which: Hill Areas	7,169	-	7,169	1,289	-	1,289	6,440	-	6,440	2,481	-	2,481
4. Major and Medium Irrigation and Flood Control	3,077	-	3,077	2,500	-	2,500	7,513	-	7,513	5,555	-	5,555
5. Energy	6,892	-	6,892	4,411	-	4,411	5,280	-	5,280	6,749	-	6,749
6. Industry and Minerals (i to iv)	380	-	380	1,161	-	1,161	864	-	864	231	-	231
i) Village and Small Industries	380	-	380	1,161	-	1,161	864	-	864	231	-	231
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	15,576	-	15,576	3,877	-	3,877	4,914	-	4,914	9,585	-	9,585
i) Roads and Bridges	15,475	-	15,475	3,836	-	3,836	4,773	-	4,773	8,773	-	8,773
ii) Others **	101	-	101	41	-	41	141	-	141	812	-	812
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)

MIZORAM

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	—	—	—	—	—	—	—	—	—	—	—	—
10. General Economic Services (i + ii)	2,050	—	2,050	—	—	—	1,384	—	1,384	—	—	—
i) Tourism	2,050	—	2,050	—	—	—	1,384	—	1,384	—	—	—
ii) Others @@	—	—	—	—	—	—	—	—	—	—	—	—
2. Non-Development (General Services)	1,350	—	1,350	1,415	—	1,415	2,417	—	2,417	1,611	—	1,611
II. Discharge of Internal Debt (1 to 8)	—	12,719	12,719	—	16,132	16,132	—	7,931	7,931	—	21,802	21,802
1. Market Loans	—	1,815	1,815	—	2,997	2,997	—	2,997	2,997	—	14,304	14,304
2. Loans from LIC	—	1,867	1,867	—	2,089	2,089	—	2,345	2,345	—	2,206	2,206
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	586	586	—	880	880	—	880	880	—	1,107	1,107
5. Loans from National Co-operative Development Corporation	—	187	187	—	187	187	—	187	187	—	138	138
6. WMA from RBI	—	4,357	4,357	—	6,670	6,670	—	—	—	—	—	—
7. Special Securities issued to NSSF	—	157	157	—	242	242	—	242	242	—	375	375
8. Others	—	3,749	3,749	—	3,067	3,067	—	1,280	1,280	—	3,672	3,672
of which: Land Compensation Bonds	—	412	412	—	456	456	—	643	643	—	228	228
III. Repayment of Loans to the Centre (1 to 7)	—	1,678	1,678	—	1,880	1,880	—	1,857	1,857	—	1,863	1,863
1. State Plan Schemes	—	1,364	1,364	—	1,570	1,570	—	1,547	1,547	—	1,569	1,569
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	135	135	—	150	150	—	150	150	—	139	139
4. Non-Plan (i to ii)	—	93	93	—	73	73	—	73	73	—	73	73
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	93	93	—	73	73	—	73	73	—	73	73
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	87	87	—	87	87	—	87	87	—	83	83
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
IV. Loans and Advances by State Governments (1 + 2)	414	198	612	382	525	907	1,213	525	1,738	505	2,012	2,517
1. Developmental Purposes (a + b)	414	25	439	382	25	407	1,213	25	1,238	505	1,045	1,550
a) Social Services (1 to 7)	396	25	421	382	25	407	328	25	353	505	1,033	1,538
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	396	—	396	382	—	382	328	—	328	505	—	505
6. Government Servants (Housing)	—	25	25	—	25	25	—	25	25	—	1,033	1,033
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
b) Economic Services (1 to 10)	18	—	18	—	—	—	885	—	885	—	12	12
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	—	—	—	—	—	—	—	—	—	—	—	—
5. Major and Medium Irrigation, etc.	8	—	8	—	—	—	—	—	—	—	—	—
6. Power Projects	—	—	—	—	—	—	—	—	—	—	—	—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MIZORAM

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	872	-	872	-	12	12
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	10	-	10	-	-	-	13	-	13	-	-	-
2. Non-Developmental Purposes (a + b)	-	173	173	-	500	500	-	500	500	-	967	967
a) Government Servants (other than Housing)	-	173	173	-	500	500	-	500	500	-	967	967
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	10	10	-	-	-	-	20,000	20,000
VII. Small Savings, Provident Funds, etc. (1+2)	-	10,145	10,145	-	8,748	8,748	-	8,772	8,772	-	25,148	25,148
1. State Provident Funds	-	9,929	9,929	-	8,498	8,498	-	8,498	8,498	-	24,898	24,898
2. Others	-	216	216	-	250	250	-	274	274	-	250	250
VIII. Reserve Funds (1 to 4)	-	2,185	2,185	-	1,050	1,050	-	7,400	7,400	-	-	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	2,185	2,185	-	1,050	1,050	-	7,400	7,400	-	-	-
IX. Deposits and Advances (1 to 4)	-	23,410	23,410	-	10	10	-	13,122	13,122	-	13,122	13,122
1. Civil Deposits	-	22,441	22,441	-	-	-	-	12,000	12,000	-	12,000	12,000
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	969	969	-	10	10	-	1,122	1,122	-	1,122	1,122
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	624,483	624,483	-	1,400	1,400	-	451,794	451,794	-	451,794	451,794
1. Suspense	-	37,470	37,470	-	-	-	-	144,941	144,941	-	144,941	144,941
2. Cash Balance Investment Accounts	-	586,001	586,001	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	305,163	305,163	-	305,163	305,163
4. Others	-	1,012	1,012	-	1,400	1,400	-	1,689	1,689	-	1,689	1,689
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	104,668	104,668	-	-	-	-	82,890	82,890	-	82,890	82,890
A. Surplus (+)/Deficit (-) on Revenue Account	-	13,134	13,134	-	-	18,523	-	-	23,879	-	-	17,752
B. Surplus (+)/Deficit (-) on Capital Account	-	10,115	10,115	-	-	-13,094	-	-	-23,264	-	-	3,548
C. Overall Surplus (+)/Deficit (-) (A+B)	-	23,249	23,249	-	-	5,430	-	-	615	-	-	21,300
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)	-	23,249	23,249	-	-	5,430	-	-	615	-	-	21,300
i. Increase(+)/Decrease (-) in Cash Balances	-	-5,389	-5,389	-	-	5,430	-	-	615	-	-	21,300
a) Opening Balance	-	-2,270	-2,270	-	-	-8,465	-	-	-7,659	-	-	-7,045
b) Closing Balance	-	-7,659	-7,659	-	-	-3,035	-	-	-7,044	-	-	14,255
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	26,679	26,679	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	1,959	1,959	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
NAGALAND

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	81,199	546,973	628,171	83,659	487,480	571,139	109,265	462,338	571,603	133,494	499,926	633,421
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	81,199	17,865	99,064	83,659	21,806	105,465	109,265	22,076	131,340	133,494	27,176	160,671
I. Total Capital Outlay (1 + 2)	80,937	1,211	82,148	82,877	381	83,258	108,483	1	108,484	133,494	1	133,495
1. Development (a + b)	67,166	1,211	68,377	61,182	381	61,563	94,113	1	94,114	89,997	1	89,999
(a) Social Services (1 to 9)	29,082	—	29,082	21,484	—	21,484	45,100	—	45,100	42,236	—	42,236
1. Education, Sports, Art and Culture	2,702	—	2,702	4,014	—	4,014	4,981	—	4,981	5,960	—	5,960
2. Medical and Public Health	3,254	—	3,254	3,873	—	3,873	5,025	—	5,025	2,998	—	2,998
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	5,860	—	5,860	1,313	—	1,313	10,048	—	10,048	6,549	—	6,549
5. Housing	6,362	—	6,362	4,707	—	4,707	7,764	—	7,764	7,946	—	7,946
6. Urban Development	9,721	—	9,721	5,737	—	5,737	15,106	—	15,106	16,416	—	16,416
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	—	—	—	—	—	—	—	—	—	—	—	—
8. Social Security and Welfare	636	—	636	1,398	—	1,398	1,715	—	1,715	1,953	—	1,953
9. Others *	546	—	546	443	—	443	462	—	462	414	—	414
(b) Economic Services (1 to 10)	38,084	1,211	39,295	39,698	381	40,079	49,012	1	49,014	47,761	1	47,763
1. Agriculture and Allied Activities (i to xi)	2,696	1,162	3,858	3,598	1	3,599	5,790	1	5,791	9,091	1	9,093
i) Crop Husbandry	903	—	903	1,296	—	1,296	1,613	—	1,613	2,501	—	2,501
ii) Soil and Water Conservation	20	—	20	20	—	20	20	—	20	32	—	32
iii) Animal Husbandry	379	—	379	353	—	353	500	—	500	57	—	57
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	184	—	184	184	—	184	280	—	280	194	—	194
vi) Forestry and Wild Life	833	—	833	707	—	707	2,218	—	2,218	2,350	—	2,350
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	231	662	893	219	1	220	329	1	330	267	1	269
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—
x) Co-operation	146	500	646	819	—	819	830	—	830	3,690	—	3,690
xi) Others @	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	—	—	—	—	—	—	100	—	100	—	—	—
3. Special Area Programmes of which: Hill Areas	7,682	—	7,682	9,537	—	9,537	8,747	—	8,747	7,775	—	7,775
4. Major and Medium Irrigation and Flood Control	288	—	288	—	—	—	—	—	—	—	—	—
5. Energy	5,027	—	5,027	12,466	—	12,466	992	—	992	1,267	—	1,267
6. Industry and Minerals (i to iv)	2,972	49	3,021	2,608	—	2,608	12,472	—	12,472	8,400	—	8,400
i) Village and Small Industries	57	—	57	64	—	64	4,940	—	4,940	2,934	—	2,934
ii) Iron and Steel Industries	—	—	—	—	—	—	135	—	135	100	—	100
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others #	612	—	612	558	—	558	1,599	—	1,599	574	—	574
7. Transport (i + ii)	2,304	49	2,352	1,986	—	1,986	3,207	—	3,207	2,260	—	2,260
i) Roads and Bridges	18,798	—	18,798	10,937	380	11,317	15,259	—	15,259	17,767	—	17,767
ii) Others **	18,106	—	18,106	10,044	380	10,424	14,344	—	14,344	17,125	—	17,125
8. Communications	692	—	692	893	—	893	915	—	915	642	—	642

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
NAGALAND

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	268	—	268	100	—	100	170	—	170	200	—	200
10. General Economic Services (i + ii)	352	—	352	447	—	447	543	—	543	328	—	328
i) Tourism	295	—	295	395	—	395	368	—	368	148	—	148
ii) Others @@	57	—	57	52	—	52	175	—	175	180	—	180
2. Non-Development (General Services)	13,772	—	13,772	21,695	—	21,695	14,370	—	14,370	43,497	—	43,497
II. Discharge of Internal Debt (1 to 8)	—	62,500	62,500	—	69,399	69,399	—	39,888	39,888	—	75,011	75,011
1. Market Loans	—	7,927	7,927	—	10,146	10,146	—	10,146	10,146	—	13,660	13,660
2. Loans from LIC	—	801	801	—	1,134	1,134	—	1,110	1,110	—	1,156	1,156
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	1,192	1,192	—	979	979	—	1,589	1,589	—	1,791	1,791
5. Loans from National Co-operative Development Corporation	—	147	147	—	150	150	—	152	152	—	170	170
6. WMA from RBI	—	46,249	46,249	—	50,000	50,000	—	20,000	20,000	—	50,000	50,000
7. Special Securities issued to NSSF	—	147	147	—	136	136	—	126	126	—	125	125
8. Others	—	6,036	6,036	—	6,855	6,855	—	6,765	6,765	—	8,108	8,108
of which: Land Compensation Bonds	—	—	—	—	—	—	—	—	—	—	—	—
III. Repayment of Loans to the Centre (1 to 7)	—	404	404	—	1,986	1,986	—	2,123	2,123	—	2,124	2,124
1. State Plan Schemes	—	35	35	—	1,693	1,693	—	1,732	1,732	—	1,733	1,733
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	30	30	—	7	7	—	43	43	—	43	43
3. Centrally Sponsored Schemes	—	138	138	—	178	178	—	134	134	—	136	136
4. Non-Plan (i to ii)	—	85	85	—	12	12	—	84	84	—	83	83
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	85	85	—	12	12	—	84	84	—	83	83
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	36	36	—	51	51	—	32	32	—	31	31
7. Others	—	80	80	—	44	44	—	99	99	—	98	98
IV. Loans and Advances by State Governments (1 + 2)	261	—	261	782	40	822	782	64	846	—	40	40
1. Developmental Purposes (a + b)	261	—	261	782	22	804	782	45	827	—	22	22
a) Social Services (1 to 7)	—	—	—	—	22	22	—	45	45	—	22	22
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	—	—	—	—	—	—	—	—	—	—	—	—
6. Government Servants (Housing)	—	—	—	—	22	22	—	45	45	—	22	22
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
b) Economic Services (1 to 10)	261	—	261	782	—	782	782	—	782	—	—	—
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	261	—	261	782	—	782	782	—	782	—	—	—
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	—	—	—	—	—	—	—	—	—	—	—	—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
NAGALAND

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Developmental Purposes (a + b)	-	-	-	-	19	19	-	19	19	-	19	19
a) Government Servants (other than Housing)	-	-	-	-	19	19	-	19	19	-	19	19
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	-	-	-	-	-	-	-	-	-	-	-
1. State Provident Funds	-	12,244	12,244	-	13,310	13,310	-	13,200	13,200	-	14,220	14,220
2. Others	-	12,065	12,065	-	13,000	13,000	-	13,000	13,000	-	14,000	14,000
	-	178	178	-	310	310	-	200	200	-	220	220
VIII. Reserve Funds (1 to 4)	-	3,040	3,040	-	2,354	2,354	-	2,354	2,354	-	2,520	2,520
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	1,818	1,818	-	2,054	2,054	-	2,054	2,054	-	2,220	2,220
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,222	1,222	-	300	300	-	300	300	-	300	300
IX. Deposits and Advances (1 to 4)	-	13,409	13,409	-	6,000	6,000	-	10,698	10,698	-	12,000	12,000
1. Civil Deposits	-	11,571	11,571	-	5,000	5,000	-	9,698	9,698	-	11,000	11,000
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	1,838	1,838	-	1,000	1,000	-	1,000	1,000	-	1,000	1,000
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	348,407	348,407	-	314,000	314,000	-	314,000	314,000	-	314,000	314,000
1. Suspense	-	2,730	2,730	-	4,000	4,000	-	4,000	4,000	-	4,000	4,000
2. Cash Balance Investment Accounts	-	325,369	325,369	-	300,000	300,000	-	300,000	300,000	-	300,000	300,000
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	20,308	20,308	-	10,000	10,000	-	10,000	10,000	-	10,000	10,000
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	105,759	105,759	-	80,010	80,010	-	80,010	80,010	-	80,010	80,010
A. Surplus (+)/Deficit (-) on Revenue Account	-	42,374	42,374	-	58,766	58,766	-	36,785	36,785	-	73,979	73,979
B. Surplus (+)/Deficit (-) on Capital Account	-	-41,243	-41,243	-	-64,519	-64,519	-	-61,436	-61,436	-	-76,272	-76,272
C. Overall Surplus (+)/Deficit (-) (A+B)	-	1,131	1,131	-	-5,753	-5,753	-	-24,650	-24,650	-	-2,293	-2,293
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)	-	1,131	1,131	-	-5,753	-5,753	-	-24,650	-24,650	-	-2,293	-2,293
i. Increase(+)/Decrease (-) in Cash Balances	-	-16,551	-16,551	-	-5,753	-5,753	-	-24,650	-24,650	-	-2,293	-2,293
a) Opening Balance	-	-28,146	-28,146	-	-36,824	-36,824	-	-22,481	-22,481	-	-47,131	-47,131
b) Closing Balance	-	-44,697	-44,697	-	-42,577	-42,577	-	-47,132	-47,132	-	-49,424	-49,424
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	8,150	8,150	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	9,532	9,532	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
ORISSA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	295,680	8,409,998	8,705,678	295,750	2,507,836	2,803,586	311,423	2,747,984	3,059,408	358,960	2,845,347	3,204,307
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	295,680	216,426	512,106	295,750	228,444	524,194	311,423	221,144	532,567	358,960	28,876	387,836
I. Total Capital Outlay (1 + 2)	265,619	18,722	284,341	287,898	14,065	301,963	305,769	20,193	325,962	357,030	2,404	359,433
1. Development (a + b)	256,044	15,061	271,105	278,753	9,804	288,557	296,097	11,084	307,181	342,309	-33	342,276
(a) Social Services (1 to 9)	62,205	2,123	64,328	71,284	1,461	72,745	74,687	2,661	77,348	67,608	312	67,920
1. Education, Sports, Art and Culture	579	-	579	327	-	327	730	-	730	9,940	-	9,940
2. Medical and Public Health	2,038	-	2,038	2,328	-	2,328	1,863	-	1,863	2,588	-	2,588
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	43,375	700	44,075	52,333	600	52,933	51,543	600	52,143	36,204	-	36,204
5. Housing	5,820	1,423	7,242	7,826	861	8,687	7,565	2,061	9,626	6,237	312	6,549
6. Urban Development	1,530	-	1,530	587	-	587	787	-	787	1,173	-	1,173
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	8,863	-	8,863	7,633	-	7,633	11,949	-	11,949	11,038	-	11,038
8. Social Security and Welfare	-	-	-	-	-	-	-	-	-	-	-	-
9. Others *	-	-	-	250	-	250	250	-	250	428	-	250
(b) Economic Services (1 to 10)	193,839	12,939	206,778	207,469	8,343	215,812	221,410	8,423	229,833	274,701	-345	274,356
1. Agriculture and Allied Activities (i to xi)	2,166	2,765	4,931	3,360	-	3,360	2,645	-	2,645	5,894	-540	5,354
i) Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	32	-	32	359	-	359	359	-	359	758	-	758
vi) Forestry and Wild Life	1,480	2,765	4,246	1,780	-	1,780	1,686	-	1,686	2,310	-540	1,770
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	100	-	100	25	-	25	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	553	-	553	1,196	-	1,196	600	-	600	226	-	226
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	141,263	-	141,263	139,644	-	139,644	152,612	-	152,612	176,977	72	177,049
5. Energy	-	-	-	-	-	-	1	-	1	900	-	900
6. Industry and Minerals (i to iv)	3,044	-	3,044	10	-	10	10	-	10	5	-	5
i) Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
ii) Iron and Steel Industries	19	-	19	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	3,025	-	3,025	10	-	10	10	-	10	5	-	5
7. Transport (i + ii)	46,201	10,161	56,363	61,490	8,325	69,815	58,424	8,405	66,829	88,380	100	88,480
i) Roads and Bridges	44,924	10,161	55,085	60,925	8,325	69,250	57,850	8,405	66,255	87,655	100	87,755
ii) Others **	1,277	-	1,277	565	-	565	574	-	574	725	-	725
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)

ORISSA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	—	—	—	—	—	—	—	—	—	—	—	—
10. General Economic Services (i + ii)	1,165	12	1,176	2,965	18	2,983	7,718	18	7,736	2,545	23	2,568
i) Tourism	1,165	—	1,165	2,965	—	2,965	2,412	—	2,412	2,545	—	2,545
ii) Others @@	—	12	12	—	18	18	5,306	18	5,324	—	23	23
2. Non-Development (General Services)	9,575	3,661	13,236	9,145	4,261	13,406	9,673	9,109	18,781	14,721	2,437	17,157
II. Discharge of Internal Debt (1 to 8)	—	141,181	141,181	—	145,869	145,869	—	132,218	132,218	—	—	—
1. Market Loans	—	88,646	88,646	—	86,073	86,073	—	92,422	92,422	—	—	—
2. Loans from LIC	—	304	304	—	297	297	—	297	297	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	5,824	5,824	—	9,507	9,507	—	9,507	9,507	—	—	—
5. Loans from National Co-operative Development Corporation	—	—	—	—	—	—	—	—	—	—	—	—
6. WMA from RBI	—	75	75	—	75	75	—	75	75	—	—	—
7. Special Securities issued to NSSF	—	27,523	27,523	—	30,491	30,491	—	10,491	10,491	—	—	—
8. Others	—	18,809	18,809	—	19,426	19,426	—	19,426	19,426	—	—	—
of which: Land Compensation Bonds	—	11,029	11,029	—	11,029	11,029	—	11,029	11,029	—	—	—
III. Repayment of Loans to the Centre (1 to 7)	—	43,316	43,316	—	43,558	43,558	—	43,558	43,558	—	—	—
1. State Plan Schemes	—	41,815	41,815	—	42,064	42,064	—	42,064	42,064	—	—	—
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	338	338	—	338	338	—	337	337	—	—	—
3. Centrally Sponsored Schemes	—	671	671	—	669	669	—	669	669	—	—	—
4. Non-Plan (i to ii)	—	330	330	—	325	325	—	325	325	—	—	—
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	330	330	—	325	325	—	325	325	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	162	162	—	162	162	—	162	162	—	—	—
IV. Loans and Advances by State Governments (1 + 2)	30,061	13,207	43,268	7,852	24,952	32,804	5,654	25,175	30,829	1,931	26,473	28,403
1. Developmental Purposes (a + b)	30,061	1,746	31,807	7,852	2,000	9,852	5,654	8,572	14,226	1,931	7,722	9,653
a) Social Services (1 to 7)	19,371	1,746	21,117	4,100	2,000	6,100	5,452	2,000	7,452	90	6,722	6,812
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	19,371	—	19,371	4,100	—	4,100	5,452	—	5,452	90	4,722	4,812
6. Government Servants (Housing)	—	1,746	1,746	—	2,000	2,000	—	2,000	2,000	—	2,000	2,000
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
b) Economic Services (1 to 10)	10,690	—	10,690	3,752	—	3,752	202	6,572	6,774	1,841	1,000	2,841
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	1,251	—	1,251	130	—	130	100	15	115	39	—	39
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	58	58	—	—	—
6. Power Projects	—	—	—	3,520	—	3,520	—	—	—	1	—	1

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
ORISSA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	1	2	3	4	5	6	7	8	9	10	11	12
1												
7. Village and Small Industries		1		1			1	1		1	1,801	
8. Other Industries and Minerals	9,370			9,370					4,190	4,190		
9. Rural Development												
10. Others	68			68	101		101	101	2,309	2,410		1,000
2. Non-Developmental Purposes (a + b)		11,461		11,461		22,952	22,952		16,603	16,603		18,750
a) Government Servants (other than Housing)		493		493		952	952		1,152	1,152		1,217
b) Miscellaneous		10,968		10,968		22,000	22,000		15,451	15,451		17,533
V. Inter-State Settlement												
VI. Contingency Fund			5,134	5,134			15,000		40,000	40,000		40,000
VII. Small Savings, Provident Funds, etc. (1+2)			170,454	170,454		166,824	166,824		166,824	166,824		204,976
1. State Provident Funds			169,973	169,973		166,504	166,504		166,504	166,504		204,503
2. Others			481	481		320	320		320	320		473
VIII. Reserve Funds (1 to 4)			111,771	111,771		138,342	138,342		299,211	299,211		224,821
1. Depreciation/Renewal Reserve Funds												
2. Sinking Funds			70,002	70,002		30,000	30,000					148,637
3. Famine Relief Fund												
4. Others			41,769	41,769		108,342	108,342		299,211	299,211		76,184
IX. Deposits and Advances (1 to 4)			248,402	248,402		384,448	384,448		430,796	430,796		500,570
1. Civil Deposits			179,160	179,160		176,848	176,848		176,848	176,848		182,458
2. Deposits of Local Funds			61,945	61,945		47,407	47,407		47,407	47,407		62,172
3. Civil Advances			7,297	7,297		6,520	6,520		6,520	6,520		7,482
4. Others						153,673	153,673		200,022	200,022		248,458
X. Suspense and Miscellaneous (1 to 4)			7,201,530	7,201,530		1,252,772	1,252,772		1,243,001	1,243,001		1,328,472
1. Suspense			-6,869	-6,869		1,310	1,310		1,310	1,310		2,091
2. Cash Balance Investment Accounts			7,204,650	7,204,650		1,248,759	1,248,759		1,238,989	1,238,989		1,175,034
3. Deposits with RBI												
4. Others			3,750	3,750		2,703	2,703		2,703	2,703		151,347
XI. Appropriation to Contingency Fund												
XII. Remittances			456,281	456,281		322,007	322,007		25,000	25,000		517,632
A. Surplus (+)/Deficit (-) on Revenue Account				424,392			56,387			76,023		-236,910
B. Surplus (+)/Deficit (-) on Capital Account				-367,546			2,372			-27,034		91,630
C. Overall Surplus (+)/Deficit (-) (A+B)				56,846			58,758			48,989		-145,280
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)												
i. Increase(+)/Decrease (-) in Cash Balances				56,846			58,759			48,989		-145,280
a) Opening Balance				-67,338								
b) Closing Balance				-16,584			-14,893			-84,345		-84,345
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)				-83,921			-14,893			-84,345		-84,345
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)				124,184			58,759			48,989		-145,280

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
PUNJAB

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$												
I. Total Capital Outlay (1 + 2)	191,944	3,753,782	3,945,726	355,509	16,065,117	16,420,626	434,834	9,816,310	10,251,144	327,117	10,213,061	10,540,178
1. Development (a + b)	191,944	153,867	345,812	355,509	121,313	476,822	434,834	173,253	608,088	327,117	210,634	537,752
(a) Social Services (1 to 9)	191,944	27,216	219,160	354,839	26,834	381,674	434,834	31,585	466,419	327,017	27,998	355,015
1. Education, Sports, Art and Culture	185,967	19,671	205,638	344,275	14,608	358,883	423,717	19,930	443,646	313,692	16,899	330,591
2. Medical and Public Health	44,854	4,154	49,008	130,041	1,407	131,449	188,007	1,407	189,414	165,507	1,544	167,050
3. Family Welfare	5,377	1	5,379	32,075	6	32,081	52,562	6	52,568	35,081	6	35,088
4. Water Supply and Sanitation	326	156	482	6,872	732	7,604	15,737	732	16,469	12,429	732	13,161
5. Housing	15,473	61	15,533	39,580	300	39,880	27,758	300	28,058	45,411	300	45,711
6. Urban Development	3,465	20	3,485	774	20	794	100	20	120	201	20	221
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	19,870	3,915	23,785	42,795	344	43,139	85,905	344	86,249	65,475	344	65,819
8. Social Security and Welfare	—	—	—	500	4	504	—	4	4	500	—	500
9. Others *	343	1	343	7,369	—	75	25	—	25	163	41	204
(b) Economic Services (1 to 10)	141,113	15,517	156,630	214,234	13,200	227,434	235,710	18,523	254,232	148,186	15,355	163,541
1. Agriculture and Allied Activities (i to xi)	401	97	499	2,958	103	3,060	3,004	962	3,966	2,397	102	2,498
i) Crop Husbandry	—	54	54	70	100	170	10	100	110	—	100	100
ii) Soil and Water Conservation	468	1	469	1,078	2	1,080	948	2	950	1,051	2	1,052
iii) Animal Husbandry	19	—	19	755	—	755	996	—	996	1,276	—	1,276
iv) Dairy Development	-17	-3	-20	—	—	—	—	—	—	—	—	—
v) Fisheries	—	—	—	—	—	—	—	—	—	20	—	20
vi) Forestry and Wild Life	—	—	—	—	—	—	—	—	—	—	—	—
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	45	45	—	1	1	—	860	860	—	—	—
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—
x) Co-operation	-69	—	-69	1,055	—	1,055	1,050	—	1,050	50	—	50
xi) Others @	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	6,148	3,981	10,129	12,330	4,250	16,580	17,806	4,500	22,306	10,781	4,350	15,131
3. Special Area Programmes of which: Hill Areas	—	—	—	—	—	—	—	—	—	—	—	—
4. Major and Medium Irrigation and Flood Control	30,226	10,841	41,067	37,018	8,254	45,272	70,060	11,103	81,163	56,031	10,253	66,284
5. Energy	4,414	—	4,414	10,157	—	10,157	35	—	35	—	—	35
6. Industry and Minerals (i to iv)	—	8	8	7,700	18	7,718	7,001	17	7,017	5,850	28	5,878
i) Village and Small Industries	—	8	8	7,700	18	7,718	7,001	17	7,017	5,850	28	5,878
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others #	—	—	—	—	—	—	—	—	—	—	—	—
7. Transport (i + ii)	89,653	590	90,243	126,518	575	127,093	114,959	1,940	116,899	51,143	621	51,763
i) Roads and Bridges	59,276	—	59,276	124,290	—	124,290	98,084	—	98,084	49,730	—	49,730
ii) Others **	30,377	590	30,967	2,228	575	2,803	16,875	1,940	18,815	1,413	621	2,033
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
PUNJAB

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	-275	-	-275	1,333	-	1,333	3,206	-	3,206	846	-	846
10. General Economic Services (i + ii)	10,545	-	10,545	16,220	1	16,222	19,639	1	19,640	21,104	1	21,105
i) Tourism	359	-	359	1,430	-	1,430	2,188	-	2,188	1,782	-	1,782
ii) Others @	10,186	-	10,186	14,790	1	14,792	17,451	1	17,453	19,321	1	19,322
2. Non-Development (General Services)	5,977	7,545	13,522	10,564	12,227	22,791	11,117	11,655	22,773	13,325	11,100	24,424
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans	-	174,940	174,940	-	221,870	221,870	-	218,027	218,027	-	613,558	613,558
2. Loans from LIC	-	32,759	32,759	-	37,333	37,333	-	41,572	41,572	-	62,393	62,393
3. Loans from SBI and other Banks	-	95	95	-	95	95	-	95	95	-	88	88
4. Loans from NABARD	-	48,756	48,756	-	53,142	53,142	-	53,141	53,141	-	57,839	57,839
5. Loans from National Co-operative Development Corporation	-	15,898	15,898	-	17,469	17,469	-	20,400	20,400	-	23,000	23,000
6. WMA from RBI	-	1	1	-	1	1	-	1	1	-	1	1
7. Special Securities issued to NSSF	-	38,843	38,843	-	100,000	100,000	-	50,000	50,000	-	400,000	400,000
8. Others	-	26,559	26,559	-	4,320	4,320	-	40,321	40,321	-	57,196	57,196
of which: Land Compensation Bonds	-	12,030	12,030	-	9,510	9,510	-	12,497	12,497	-	13,042	13,042
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes	-	35,825	35,825	-	22,735	22,735	-	22,776	22,776	-	22,704	22,704
of which: Advance release of Plan Assistance for Natural Calamities	-	31,906	31,906	-	21,794	21,794	-	21,797	21,797	-	21,794	21,794
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	661	661	-	619	619	-	656	656	-	624	624
4. Non-Plan (i to ii)	-	3,258	3,258	-	322	322	-	322	322	-	286	286
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	3,258	3,258	-	322	322	-	322	322	-	286	286
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	1	1	-	-	-	-	1	1
IV. Loans and Advances by State Governments (1 + 2)												
1. Developmental Purposes (a + b)												
a) Social Services (1 to 7)	-	3,485	3,485	670	3,015	3,685	-	4,006	4,006	100	4,212	4,312
1. Education, Sports, Art and Culture	-	1,022	1,022	670	-	670	-	1,550	1,550	100	1,452	1,552
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	-	1,022	1,022	670	-	670	-	1,550	1,550	100	1,452	1,552
1. Crop Husbandry	-	-	-	100	-	100	-	-	-	100	-	100
2. Soil and Water Conservation	-	352	352	570	-	570	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	670	670	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
PUNJAB

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	-	-	-	-	-	-	-	1,550	1,550	-	1,452	1,452
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Developmental Purposes (a + b)	-	2,463	2,463	-	3,015	3,015	-	2,456	2,456	-	2,760	2,760
a) Government Servants (other than Housing)	-	2,463	2,463	-	3,015	3,015	-	2,456	2,456	-	2,760	2,760
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	123,887	123,887	-	128,737	128,737	-	117,522	117,522	-	116,898	116,898
1. State Provident Funds	-	122,226	122,226	-	127,133	127,133	-	115,778	115,778	-	115,067	115,067
2. Others	-	1,661	1,661	-	1,604	1,604	-	1,744	1,744	-	1,831	1,831
VIII. Reserve Funds (1 to 4)	-	20,347	20,347	-	55,500	55,500	-	23,264	23,264	-	28,560	28,560
1. Depreciation/Renewal Reserve Funds	-	-	-	-	8,039	8,039	-	7,831	7,831	-	8,465	8,465
2. Sinking Funds	-	-	-	-	5,000	5,000	-	-	-	-	1,000	1,000
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	20,347	20,347	-	42,461	42,461	-	15,433	15,433	-	19,095	19,095
IX. Deposits and Advances (1 to 4)	-	270,843	270,843	-	209,919	209,919	-	353,165	353,165	-	353,165	353,165
1. Civil Deposits	-	245,008	245,008	-	206,834	206,834	-	317,777	317,777	-	317,777	317,777
2. Deposits of Local Funds	-	4	4	-	7	7	-	13	13	-	13	13
3. Civil Advances	-	3,445	3,445	-	3,079	3,079	-	3,500	3,500	-	3,500	3,500
4. Others	-	22,386	22,386	-	-	-	-	31,875	31,875	-	31,875	31,875
X. Suspense and Miscellaneous (1 to 4)	-	2,906,161	2,906,161	-	15,263,699	15,263,699	-	8,877,565	8,877,565	-	8,877,565	8,877,565
1. Suspense	-	28,476	28,476	-	27,702	27,702	-	67,314	67,314	-	67,314	67,314
2. Cash Balance Investment Accounts	-	1,612,186	1,612,186	-	1,770,353	1,770,353	-	1,569,862	1,569,862	-	1,569,862	1,569,862
3. Deposits with RBI	-	-	-	-	12,264,095	12,264,095	-	5,646,269	5,646,269	-	5,646,269	5,646,269
4. Others	-	1,265,498	1,265,498	-	1,201,549	1,201,549	-	1,594,120	1,594,120	-	1,594,120	1,594,120
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	191,079	191,079	-	132,807	132,807	-	168,400	168,400	-	168,400	168,400
A. Surplus (+)/Deficit (-) on Revenue Account	-	-382,324	-382,324	-	-200,018	-200,018	-	-381,164	-381,164	-	-623,391	-623,391
B. Surplus (+)/Deficit (-) on Capital Account	-	414,307	414,307	-	73,434	73,434	-	271,099	271,099	-	365,122	365,122
C. Overall Surplus (+)/Deficit (-) (A+B)	-	31,983	31,983	-	-126,584	-126,584	-	-110,065	-110,065	-	-258,270	-258,270
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)	-	-	-	-	-	-	-	-	-	-	-	-
i. Increase(+)/Decrease (-) in Cash Balances	-	31,983	31,983	-	-126,584	-126,584	-	-110,065	-110,065	-	-258,270	-258,270
a) Opening Balance	-	5,402	5,402	-	-126,584	-126,584	-	-47,308	-47,308	-	-195,513	-195,513
b) Closing Balance	-	2,150	2,150	-	33,961	33,961	-	7,552	7,552	-	-38,756	-38,756
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	7,552	7,552	-	-92,623	-92,623	-	-39,756	-39,756	-	-234,269	-234,269
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	26,581	26,581	-	-	-	-	-62,757	-62,757	-	-62,757	-62,757
	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
RAJASTHAN

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$												
I. Total Capital Outlay (1 + 2)												
1. Development (a + b)												
(a) Social Services (1 to 9)												
1. Education, Sports, Art and Culture	585,370	12,461,099	13,046,469	635,610	8,097,103	8,732,712	654,008	16,205,597	16,859,605	776,365	11,379,066	12,155,431
2. Medical and Public Health	585,370	277,614	862,984	635,610	246,056	881,665	654,008	225,316	879,324	776,365	229,710	1,006,075
3. Family Welfare	561,127	94,428	655,555	625,613	1,627	627,240	618,131	-19,569	598,562	753,598	-67,175	686,423
4. Water Supply and Sanitation	554,609	2,499	557,108	618,893	1,613	620,506	610,198	1,617	611,815	737,167	1,591	738,758
5. Housing	277,533	2,498	280,031	311,995	1,612	313,607	307,434	1,612	309,046	360,839	1,590	362,429
6. Urban Development	7,129	-	7,129	8,086	-	8,086	5,080	-	5,080	6,549	-	6,549
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	9,568	-	9,568	2,579	-	2,579	2,754	-	2,754	4,266	-	4,266
8. Social Security and Welfare	191,738	1,765	193,503	225,716	1,612	227,328	216,577	1,612	218,189	273,491	1,590	275,081
9. Others *	326	733	1,059	1,097	-	1,097	484	-	484	735	-	735
(b) Economic Services (1 to 10)	52,965	-	52,965	60,789	-	60,789	67,258	-	67,258	60,554	-	60,554
1. Agriculture and Allied Activities (i to xi)	11,351	-	11,351	8,464	-	8,464	12,966	-	12,966	13,618	-	13,618
i) Crop Husbandry	1,171	-	1,171	1,146	-	1,146	1,342	-	1,342	1,244	-	1,244
ii) Soil and Water Conservation	3,286	-	3,286	4,119	-	4,119	973	-	973	382	-	382
iii) Animal Husbandry	277,076	1	277,077	306,898	1	306,899	302,765	5	302,770	376,329	1	376,330
iv) Dairy Development	8,544	-	8,544	11,917	-	11,917	17,669	-	17,669	27,102	-	27,102
v) Fisheries	375	-	375	594	-	594	8,604	-	8,604	12,545	-	12,545
vi) Forestry and Wild Life	2,361	-	2,361	2,821	-	2,821	3,584	-	3,584	1,653	-	1,653
vii) Plantations	61	-	61	100	-	100	50	-	50	50	-	50
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	36	-	36	12	-	12	17	-	17	21	-	21
x) Co-operation	3,209	-	3,209	6,426	-	6,426	2,973	-	2,973	9,740	-	9,740
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	50	-	50	69	-	69	65	-	65	-	-	-
3. Special Area Programmes	442	-	442	320	-	320	261	-	261	-	-	-
of which: Hill Areas	2,010	-	2,010	1,575	-	1,575	2,115	-	2,115	3,093	-	3,093
4. Major and Medium Irrigation and Flood Control	-	-	-	-	-	-	-	-	-	-	-	-
5. Energy	23,033	-	23,033	20,450	-	20,450	18,351	-	18,351	18,850	-	18,850
6. Industry and Minerals (i to iv)	9,152	-	9,152	7,197	-	7,197	10,616	-	10,616	9,603	-	9,603
i) Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
ii) Iron and Steel Industries	87,806	-	87,806	106,667	-	106,667	87,794	-	87,794	107,111	-	107,111
iii) Non-Ferrous Mining and Metallurgical Industries	106,300	-	106,300	123,600	-	123,600	133,600	-	133,600	154,000	-	154,000
iv) Others #	2,162	-	2,162	1,247	-	1,247	1,619	-	1,619	792	-	792
7. Transport (i + ii)	122	-	122	157	-	157	154	-	154	160	-	160
i) Roads and Bridges	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others **	-	-	-	-	-	-	-	-	-	-	-	-
8. Communications	485	-	485	107	-	107	332	-	332	510	-	510
	1,555	-	1,555	983	-	983	1,133	-	1,133	122	-	122
	35,456	-	35,456	28,149	-	28,149	29,151	-	29,151	50,920	-	50,920
	35,456	-	35,456	28,149	-	28,149	28,969	-	28,969	50,920	-	50,920
	-	-	-	-	-	-	182	-	182	-	-	-
	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
RAJASTHAN

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	12	—	12	—	—	—	325	—	325	250	—	250
10. General Economic Services (i + ii)	4,609	1	4,610	7,671	1	7,672	3,640	5	3,645	7,701	1	7,702
i) Tourism	1,303	—	1,303	2,176	—	2,176	1,635	—	1,635	1,896	—	1,896
ii) Others @	3,305	1	3,306	5,494	1	5,495	2,005	5	2,010	5,805	1	5,806
2. Non-Development (General Services)	6,518	91,929	98,447	6,720	14	6,734	7,933	-21,186	-13,253	16,431	-68,766	-52,335
II. Discharge of Internal Debt (1 to 8)		146,455	146,455		213,843	213,843		204,061	204,061		254,440	254,440
1. Market Loans	—	75,389	75,389	—	116,013	116,013	—	116,014	116,014	—	138,864	138,864
2. Loans from LIC	—	18,518	18,518	—	18,512	18,512	—	18,512	18,512	—	18,500	18,500
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	5,821	5,821	—	12,061	12,061	—	12,061	12,061	—	18,889	18,889
5. Loans from National Co-operative Development Corporation	—	815	815	—	—	852	—	1,068	1,068	—	1,198	1,198
6. WMA from RBI	—	5,921	5,921	—	10,000	10,000	—	—	—	—	—	—
7. Special Securities issued to NSSF	—	32,738	32,738	—	49,728	49,728	—	49,728	49,728	—	70,355	70,355
8. Others	—	7,253	7,253	—	6,678	6,678	—	6,678	6,678	—	6,634	6,634
of which: Land Compensation Bonds	—	3,688	3,688	—	3,688	3,688	—	3,688	3,688	—	3,688	3,688
III. Repayment of Loans to the Centre (1 to 7)		38,126	38,126		39,585	39,585		39,200	39,200		40,282	40,282
1. State Plan Schemes	—	36,231	36,231	—	37,630	37,630	—	37,261	37,261	—	38,303	38,303
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	3	3	—	2	2	—	2	2	—	2	2
3. Centrally Sponsored Schemes	—	1,258	1,258	—	1,324	1,324	—	1,306	1,306	—	1,347	1,347
4. Non-Plan (i to ii)	—	633	633	—	630	630	—	631	631	—	630	630
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	633	633	—	630	630	—	631	631	—	630	630
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
IV. Loans and Advances by State Governments (1 + 2)	24,243	4,526	28,769	9,997	1,000	10,997	35,877	1,624	37,501	22,767	2,163	24,930
1. Developmental Purposes (a + b)	24,243	4,526	28,769	9,997	1,000	10,997	35,877	1,624	37,501	22,767	2,163	24,930
a) Social Services (1 to 7)	376	1,025	1,401	75	1,000	1,075	55	1,314	1,369	85	1,348	1,433
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	11	11	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	—	—	—	—	—	—	—	—	—	—	—	—
6. Government Servants (Housing)	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	376	1,025	1,401	75	1,000	1,075	55	1,302	1,357	85	1,348	1,433
b) Economic Services (1 to 10)	23,867	3,501	27,368	9,922	—	9,922	35,822	310	36,133	22,682	815	23,497
1. Crop Husbandry	4,000	6	4,006	4,000	—	4,000	5,500	15	5,515	1,800	15	1,815
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	183	—	183	253	—	253	154	—	154	—	—	—
4. Co-operation	2,514	94	2,608	5,669	—	5,669	4,907	275	5,182	3,882	800	4,682
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	17,095	—	17,095	—	—	—	25,000	—	25,000	17,000	—	17,000

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
RAJASTHAN

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	1	2	3	4	5	6	7	8	9	10	11	12
1												
7. Village and Small Industries	75	-	-	75	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	3,401	-	3,401	-	-	-	262	20	282	-	-
2. Non-Developmental Purposes (a + b)												
a) Government Servants (other than Housing)	-	-	-	-	-	-	-	-	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement												
VI. Contingency Fund												
VII. Small Savings, Provident Funds, etc. (1+2)												
1. State Provident Funds	-	172,513	-	172,513	-	172,853	172,853	-	168,361	168,361	-	174,457
2. Others	-	119,225	-	119,225	-	115,001	115,001	-	110,017	110,017	-	110,576
VIII. Reserve Funds (1 to 4)												
1. Depreciation/Renewal Reserve Funds	-	53,287	-	53,287	-	57,852	57,852	-	58,344	58,344	-	63,881
2. Sinking Funds	-	104,885	-	104,885	-	125,612	125,612	-	248,958	248,958	-	303,627
3. Famine Relief Fund	-	-	-	-	-	1,640	1,640	-	1,540	1,540	-	4,000
4. Others	-	35,000	-	35,000	-	-	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)												
1. Civil Deposits	-	6,672,207	-	6,672,207	-	6,550,146	6,550,146	-	8,508,504	8,508,504	-	9,533,251
2. Deposits of Local Funds	-	491,860	-	491,860	-	499,128	499,128	-	594,227	594,227	-	654,475
3. Civil Advances	-	5,742,230	-	5,742,230	-	5,509,017	5,509,017	-	7,195,885	7,195,885	-	8,014,521
4. Others	-	2,686	-	2,686	-	5,013	5,013	-	4,006	4,006	-	4,005
X. Suspense and Miscellaneous (1 to 4)												
1. Suspense	-	4,709,905	-	4,709,905	-	560,731	560,731	-	6,476,753	6,476,753	-	476,816
2. Cash Balance Investment Accounts	-	15,512	-	15,512	-	8,662	8,662	-	18,083	18,083	-	18,084
3. Deposits with RBI	-	4,691,518	-	4,691,518	-	550,000	550,000	-	6,455,538	6,455,538	-	455,600
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
XI. Appropriation to Contingency Fund												
XII. Remittances												
A. Surplus (+)/Deficit (-) on Revenue Account	-	165,298	-	165,298	-	-	118,314	-	-	-28,302	-	-140,865
B. Surplus (+)/Deficit (-) on Capital Account	-	97,438	-	97,438	-	-	-50,275	-	-	89,967	-	-19,614
C. Overall Surplus (+)/Deficit (-) (A+B)	-	262,736	-	262,736	-	-	68,039	-	-	61,664	-	-160,479
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)												
i. Increase(+)/Decrease (-) in Cash Balances												
a) Opening Balance	-	262,736	-	262,736	-	68,039	68,039	-	61,664	61,664	-	-160,479
b) Closing Balance	-	-92,128	-	-92,128	-	18,039	18,039	-	954	954	-	3,921
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)												
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-92,994	-	-92,994	-	37,453	37,453	-	-90,308	-90,308	-	-32,875
	-	348,943	-	348,943	-	50,000	50,000	-	60,710	60,710	-	-164,400
	-	5,921	-	5,921	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
SIKKIM

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS												
(Excluding Public Accounts)\$												
I. Total Capital Outlay (1 + 2)												
1. Development (a + b)												
(a) Social Services (1 to 9)												
1. Education, Sports, Art and Culture	41,547	275,011	316,558	82,768	219,234	302,002	93,460	283,783	377,243	87,914	221,127	309,041
2. Medical and Public Health	41,547	5,557	47,104	82,768	7,787	90,555	93,460	7,987	101,447	87,914	8,653	96,567
3. Family Welfare	41,547	-	41,547	82,768	-	82,768	93,460	-	93,460	85,896	-	85,896
4. Water Supply and Sanitation	37,619	-	37,619	76,778	-	76,778	84,644	-	84,644	74,395	-	74,395
5. Housing	13,542	-	13,542	25,487	-	25,487	28,169	-	28,169	34,665	-	34,665
6. Urban Development	1,972	-	1,972	3,333	-	3,333	3,758	-	3,758	3,915	-	3,915
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	250	-	250	762	-	762	956	-	956	956	-	956
8. Social Security and Welfare	5718	-	5718	12422	-	12422	14143	-	14143	9541	-	9541
9. Others *	3,949	-	3,949	5,749	-	5,749	5,745	-	5,745	4,483	-	4,483
(b) Economic Services (1 to 10)												
1. Agriculture and Allied Activities (i to xi)	716	-	716	914	-	914	930	-	930	774	-	774
i) Crop Husbandry	310	-	310	210	-	210	260	-	260	95	-	95
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	83	-	83	75	-	75	55	-	55	6	-	6
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	35	-	35	65	-	65	65	-	65	44	-	44
vi) Forestry and Wild Life	234	-	234	472	-	472	458	-	458	546	-	546
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	53	-	53	64	-	64	64	-	64	73	-	73
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	1	-	1	-	-	-	-	-	-	1	-	1
xi) Others @	-	-	-	28	-	28	28	-	28	9	-	9
2. Rural Development	3,822	-	3,822	4,216	-	4,216	4,624	-	4,624	3,000	-	3,000
3. Special Area Programmes	2,280	-	2,280	422	-	422	1,059	-	1,059	1,000	-	1,000
<i>of which: Hill Areas</i>	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	282	-	282	673	-	673	673	-	673	521	-	521
5. Energy	4,752	-	4,752	14,283	-	14,283	14,703	-	14,703	7,900	-	7,900
6. Industry and Minerals (i to iv)	260	-	260	1,533	-	1,533	1,563	-	1,563	461	-	461
i) Village and Small Industries	130	-	130	1,320	-	1,320	1,320	-	1,320	330	-	330
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	130	-	130	212	-	212	242	-	242	130	-	130
7. Transport (i + ii)	8,469	-	8,469	18,307	-	18,307	21,603	-	21,603	19,823	-	19,823
i) Roads and Bridges	7,851	-	7,851	15,742	-	15,742	16,538	-	16,538	14,728	-	14,728
ii) Others **	618	-	618	2,565	-	2,565	5,065	-	5,065	5,095	-	5,095
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
SIKKIM

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	1	2	3	4	5	6	7	8	9	10	11	12
1												
9. Science, Technology and Environment	184	—	—	184	240	—	240	190	—	190	112	—
10. General Economic Services (i + ii)	3,313	—	—	3,313	10,703	—	10,703	11,130	—	11,130	6,140	—
i) Tourism	3,313	—	—	3,313	10,703	—	10,703	11,130	—	11,130	6,140	—
ii) Others @@	—	—	—	—	—	—	—	—	—	—	—	—
2. Non-Development (General Services)	3,928	—	—	3,928	5,990	—	5,990	8,816	—	8,816	11,501	—
II. Discharge of Internal Debt (1 to 8)	—	4,246	—	4,246	—	6,346	6,346	—	6,346	6,346	—	7,059
1. Market Loans	—	2,565	—	2,565	—	4,516	4,516	—	4,516	4,516	—	5,101
2. Loans from LIC	—	404	—	404	—	554	554	—	554	554	—	631
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	208	—	208	—	398	398	—	398	398	—	471
5. Loans from National Co-operative Development Corporation	—	—	—	—	—	—	—	—	—	—	—	—
6. WMA from RBI	—	—	—	—	—	—	—	—	—	—	—	—
7. Special Securities issued to NSSF	—	156	—	156	—	203	203	—	203	203	—	203
8. Others	—	913	—	913	—	675	675	—	675	675	—	653
of which: Land Compensation Bonds	—	717	—	717	—	478	478	—	478	478	—	478
III. Repayment of Loans to the Centre (1 to 7)	—	1,310	—	1,310	—	1,416	1,416	—	1,416	1,416	—	1,564
1. State Plan Schemes	—	1,121	—	1,121	—	1,251	1,251	—	1,251	1,251	—	1,378
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	104	—	104	—	79	79	—	79	79	—	98
4. Non-Plan (i to ii)	—	22	—	22	—	22	22	—	22	22	—	19
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	22	—	22	—	22	22	—	22	22	—	19
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	9	—	9	—	9	9	—	9	9	—	14
7. Others	—	55	—	55	—	55	55	—	55	55	—	55
IV. Loans and Advances by State Governments (1 + 2)	—	—	—	—	—	25	25	—	225	225	2,018	30
1. Developmental Purposes (a + b)	—	—	—	—	—	15	15	—	215	215	2,018	20
a) Social Services (1 to 7)	—	—	—	—	—	15	15	—	215	215	515	20
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	200	200	515	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	—	—	—	—	—	—	—	—	—	—	—	—
6. Government Servants (Housing)	—	—	—	—	—	15	15	—	15	15	—	20
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
b) Economic Services (1 to 10)	—	—	—	—	—	—	—	—	—	—	1,503	—
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	—	—	—	—	—	—	—	—	—	—	3	—
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	—	—	—	—	—	—	—	—	—	1,500	—	1,500

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
SIKKIM

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Developmental Purposes (a + b)	-	-	-	-	10	10	-	10	10	-	10	10
a) Government Servants (other than Housing)	-	-	-	-	10	10	-	10	10	-	10	10
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	-	-	-	-	-	-	50	50	-	-	-
1. State Provident Funds	-	7,025	7,025	-	7,469	7,469	-	7,469	7,469	-	8,076	8,076
2. Others	-	6,972	6,972	-	7,400	7,400	-	7,400	7,400	-	8,000	8,000
VIII. Reserve Funds (1 to 4)	-	53	53	-	69	69	-	69	69	-	76	76
1. Depreciation/Renewal Reserve Funds	-	4,313	4,313	-	3,471	3,471	-	5,821	5,821	-	5,070	5,070
2. Sinking Funds	-	1,173	1,173	-	1,173	1,173	-	1,173	1,173	-	1,200	1,200
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	3,140	3,140	-	2,298	2,298	-	4,648	4,648	-	3,870	3,870
IX. Deposits and Advances (1 to 4)	-	2,329	2,329	-	2,464	2,464	-	2,464	2,464	-	2,425	2,425
1. Civil Deposits	-	2,329	2,329	-	2,464	2,464	-	2,464	2,464	-	2,425	2,425
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	204,325	204,325	-	152,398	152,398	-	214,347	214,347	-	143,646	143,646
1. Suspense	-	43	43	-	6	6	-	6	6	-	41	41
2. Cash Balance Investment Accounts	-	87,811	87,811	-	40,000	40,000	-	101,950	101,950	-	24,000	24,000
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	116,471	116,471	-	112,392	112,392	-	112,391	112,391	-	119,605	119,605
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	51,463	51,463	-	45,645	45,645	-	45,645	45,645	-	53,257	53,257
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	35,084	-	-	45,245	-	-	59,173	-	-	42,210
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-10,320	-	-	-45,284	-	-	-58,167	-	-	-52,289
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	24,764	-	-	-39	-	-	1,006	-	-	-10,079
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)	-	-	24,764	-	-	-39	-	-	1,006	-	-	-10,079
i. Increase(+)/Decrease (-) in Cash Balances	-	-	1,464	-	-	-39	-	-	1,006	-	-	-183
a) Opening Balance	-	-	6,419	-	-	6,466	-	-	7,883	-	-	8,888
b) Closing Balance	-	-	7,883	-	-	6,427	-	-	8,888	-	-	8,705
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	23,300	-	-	-	-	-	-	-	-	-9,896
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
TAMIL NADU

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
TOTAL CAPITAL DISBURSEMENTS (I to XII)	740,800	15,954,628	16,695,428	954,439	12,845,654	13,800,093	924,391	14,362,235	15,286,626	1,042,124	13,328,847	14,370,971
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	740,800	536,547	1,277,347	954,439	365,783	1,320,222	924,391	365,039	1,289,430	1,042,124	391,188	1,433,312
I. Total Capital Outlay (1 + 2)	725,876	20,347	746,223	919,480	17,813	937,293	884,885	5,128	890,014	994,881	12,307	1,007,188
1. Development (a + b)	715,101	3,420	718,521	886,563	492	887,055	860,957	215	861,172	950,355	278	950,632
(a) Social Services (1 to 9)	123,859	27	123,886	231,671	516	232,187	191,725	394	192,118	279,195	324	279,520
1. Education, Sports, Art and Culture	22,223	3	22,225	23,137	15	23,152	13,987	-	13,987	30,379	-	30,379
2. Medical and Public Health	7,416	-	7,416	23,448	-	23,448	9,873	-	9,873	37,055	-	37,055
3. Family Welfare	2,164	-	2,164	11,951	-	11,951	4,587	-	4,587	16,053	-	16,053
4. Water Supply and Sanitation	61,156	-	61,156	71,747	-	71,747	55,365	-	55,365	101,300	-	101,300
5. Housing	2,627	-	2,627	8,176	-	8,176	6,885	-	6,885	48,862	-	48,862
6. Urban Development	16,715	-112	16,603	77,657	-	77,657	81,543	-	81,543	31,053	-	31,053
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	10,250	-	10,250	13,653	-	13,653	13,483	-	13,483	13,248	-	13,248
8. Social Security and Welfare	169	-	169	462	-	462	309	-	309	763	-	763
9. Others *	1,140	137	1,276	1,440	501	1,941	569,154	394	6,085	481	324	806
(b) Economic Services (1 to 10)	591,242	3,392	594,635	654,892	-24	654,868	669,232	-178	669,054	671,159	-47	671,113
1. Agriculture and Allied Activities (i to xi)	154,778	2,842	157,620	125,489	-235	125,254	133,618	-200	133,418	116,382	-100	116,282
i) Crop Husbandry	9	15	24	292	-	292	363	-	363	375	100	475
ii) Soil and Water Conservation	4,798	-	4,798	8,150	-	8,150	8,053	-	8,053	5,290	-	5,290
iii) Animal Husbandry	980	-	980	53	-	53	465	-	465	175	-	175
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	1,063	-	1,063	2,019	-	2,019	4,522	-	4,522	6,225	-	6,225
vi) Forestry and Wild Life	11,999	-	11,999	11,469	-	11,469	15,088	-	15,088	8,046	-	8,046
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	493	-	493	33	-	33	33	-	33	35	-	35
ix) Agricultural Research and Education	195	-	195	205	-	205	205	-	205	205	-	205
x) Co-operation	135,003	2,827	137,829	102,540	-235	102,305	103,931	-200	103,731	95,777	-200	95,577
xi) Others @	238	-	238	728	-	728	959	-	959	254	-	254
2. Rural Development	100,384	-36	100,348	107,089	-	107,089	131,181	-	131,181	118,578	-	118,578
3. Special Area Programmes	3,177	-	3,177	3,029	-	3,029	4,215	-	4,215	4,190	-	4,190
of which: Hill Areas	3,177	-	3,177	3,029	-	3,029	4,215	-	4,215	4,190	-	4,190
4. Major and Medium Irrigation and Flood Control	36,528	-	36,528	97,074	-	97,074	50,208	-	50,208	97,441	-	97,441
5. Energy	49,000	-	49,000	10,000	-	10,000	67,050	-	67,050	10,000	-	10,000
6. Industry and Minerals (i to iv)	15,411	575	15,986	226	-	226	226	-	226	120	-	120
i) Village and Small Industries	304	25	329	90	-	90	90	-	90	-	-	-
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	15,107	550	15,657	136	-	136	136	-	136	120	-	120
7. Transport (i + ii)	230,718	10	230,728	310,685	210	310,895	281,330	21	281,351	323,110	52	323,162
i) Roads and Bridges	217,205	10	217,215	292,635	210	292,845	263,779	21	263,800	310,610	52	310,662
ii) Others **	13,513	-	13,513	18,050	-	18,050	17,551	-	17,551	12,500	-	12,500
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

(Rs. lakh)

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
TAMIL NADU

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	1,246	1	1,247	1,300	1	1,301	1,404	1	1,404	1,340	1	1,341
i) Tourism	1,246		1,246	1,300		1,300	1,404		1,404	1,340		1,340
ii) Others @		1	1		1	1		1	1		1	1
2. Non-Development (General Services)	10,775	16,927	27,702	32,917	17,321	50,238	23,929	4,913	28,842	44,526	12,030	56,556
II. Discharge of Internal Debt (1 to 8)		323,527	323,527		336,404	336,404		239,877	239,877		368,016	368,016
1. Market Loans		81,528	81,528		80,704	80,704		80,695	80,695		87,637	87,637
2. Loans from LIC		7,550	7,550		7,550	7,550		7,550	7,550		7,550	7,550
3. Loans from SBI and other Banks		1,593	1,593		1,716	1,716		1,716	1,716		1,850	1,850
4. Loans from NABARD		68,787	68,787		43,763	43,763		47,214	47,214		48,643	48,643
5. Loans from National Co-operative Development Corporation		1,441	1,441		1,445	1,445		1,502	1,502		1,465	1,465
6. WMA from RBI					150,000	150,000		50,000	50,000		150,000	150,000
7. Special Securities issued to NSSF		131,592	131,592		23,403	23,403		23,403	23,403		42,330	42,330
8. Others		31,036	31,036		27,823	27,823		27,797	27,797		28,541	28,541
of which: Land Compensation Bonds												
III. Repayment of Loans to the Centre (1 to 7)		31,034	31,034		32,413	32,413		31,922	31,922		33,316	33,316
1. State Plan Schemes		29,657	29,657		31,023	31,023		30,530	30,530		31,897	31,897
of which: Advance release of Plan Assistance for Natural Calamities												
2. Central Plan Schemes		123	123		123	123		123	123		123	123
3. Centrally Sponsored Schemes		719	719		745	745		752	752		765	765
4. Non-Plan (i to ii)		534	534		522	522		517	517		531	531
i) Relief for Natural Calamities												
ii) Others		534	534		522	522		517	517		531	531
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
IV. Loans and Advances by State Governments (1 + 2)	14,924	163,232	178,156	34,959	130,869	165,828	39,506	139,827	179,333	47,243	129,398	176,641
1. Developmental Purposes (a + b)	14,845	161,258	176,103	34,799	128,421	163,220	39,416	136,589	176,005	47,153	126,785	173,938
a) Social Services (1 to 7)	5,089	26,540	31,629	17,125	15,921	33,046	19,793	19,450	39,243	32,106	16,785	48,891
1. Education, Sports, Art and Culture		250	250		250	250		250	250		250	250
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation		5,132	5,132		4,821	4,821		4,821	4,821		4,534	4,534
5. Housing		16,889	16,889		650	650		1	1		1	1
6. Government Servants (Housing)		4,264	4,264		10,200	10,200		10,200	10,200		12,000	12,000
7. Others	5,089	5	5,094	17,125		17,125	19,793	4,178	23,971	32,106		32,106
b) Economic Services (1 to 10)	9,757	134,717	144,474	17,674	112,500	130,174	19,623	117,139	136,762	15,047	110,000	125,047
1. Crop Husbandry		3,000	3,000					4,000	4,000			
2. Soil and Water Conservation												
3. Food Storage and Warehousing		90,000	90,000		90,000	90,000	1,060	90,000	90,000		90,000	90,000
4. Co-operation	129	74	203	60		60		50	1,109	1,416		1,416
5. Major and Medium Irrigation, etc.												
6. Power Projects		492	492					26	26			

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
TAMIL NADU

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	10	1,218	1,228	—	—	—	263	—	263	—	—	—
8. Other Industries and Minerals	—	36,617	36,617	—	20,000	20,000	—	12,500	12,500	—	20,000	20,000
9. Rural Development	—	—	—	—	—	—	—	—	—	—	—	—
10. Others	9,619	3,316	12,935	17,614	2,500	20,114	18,300	10,563	28,863	13,631	—	13,631
2. Non-Developmental Purposes (a + b)	79	1,974	2,053	160	2,448	2,608	90	3,238	3,328	90	2,613	2,703
a) Government Servants (other than Housing)	21	1,974	1,995	100	2,448	2,548	50	3,238	3,288	50	2,613	2,663
b) Miscellaneous	58	—	58	60	—	60	40	1	41	40	1	41
V. Inter-State Settlement	—	—	—	—	—	—	—	—	—	—	—	—
VI. Contingency Fund	—	—	—	—	—	—	—	—	—	—	—	—
VII. Small Savings, Provident Funds, etc. (1+2)	—	309,295	309,295	—	310,747	310,747	—	375,163	375,163	—	313,622	313,622
1. State Provident Funds	—	301,898	301,898	—	306,653	306,653	—	371,044	371,044	—	309,386	309,386
2. Others	—	7,397	7,397	—	4,094	4,094	—	4,120	4,120	—	4,236	4,236
VIII. Reserve Funds (1 to 4)	—	246,399	246,399	—	134,964	134,964	—	500,614	500,614	—	357,353	357,353
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—	—	—	—	—
2. Sinking Funds	—	51,883	51,883	—	92,347	92,347	—	88,507	88,507	—	47,623	47,623
3. Famine Relief Fund	—	—	—	—	—	—	—	—	—	—	—	—
4. Others	—	194,516	194,516	—	42,617	42,617	—	412,107	412,107	—	309,730	309,730
IX. Deposits and Advances (1 to 4)	—	1,377,370	1,377,370	—	1,064,755	1,064,755	—	1,189,259	1,189,259	—	1,187,216	1,187,216
1. Civil Deposits	—	1,023,238	1,023,238	—	779,792	779,792	—	829,734	829,734	—	781,947	781,947
2. Deposits of Local Funds	—	187,585	187,585	—	164,671	164,671	—	189,127	189,127	—	189,127	189,127
3. Civil Advances	—	9,063	9,063	—	9,194	9,194	—	9,203	9,203	—	9,220	9,220
4. Others	—	157,484	157,484	—	111,098	111,098	—	161,196	161,196	—	206,923	206,923
X. Suspense and Miscellaneous (1 to 4)	—	13,247,685	13,247,685	—	10,607,370	10,607,370	—	11,655,284	11,655,284	—	10,702,457	10,702,457
1. Suspense	—	340,058	340,058	—	-252,512	-252,512	—	-355,480	-355,480	—	-355,480	-355,480
2. Cash Balance Investment Accounts	—	8,745,185	8,745,185	—	6,909,980	6,909,980	—	7,743,006	7,743,006	—	6,790,180	6,790,180
3. Deposits with RBI	—	—	—	—	—	—	—	—	—	—	—	—
4. Others	—	4,162,442	4,162,442	—	3,949,902	3,949,902	—	4,267,758	4,267,758	—	4,267,758	4,267,758
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—	—	—	—	—
XII. Remittances	—	235,740	235,740	—	210,319	210,319	—	225,161	225,161	—	225,161	225,161
A. Surplus (+)/Deficit (-) on Revenue Account		454,549	454,549		8,405	8,405			773			-102,414
B. Surplus (+)/Deficit (-) on Capital Account		-344,796	-344,796		-118,816	-118,816			75,201			-7,533
C. Overall Surplus (+)/Deficit (-) (A+B)		109,753	109,753		-110,411	-110,411			75,973			-109,947
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)												
i. Increase(+)/Decrease (-) in Cash Balances												
a) Opening Balance												
b) Closing Balance												
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)												
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)												
		198,759	198,759	—	-96,946	-96,946			-47,735			-65,475

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
TRIPURA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	84,779	1,639,441	1,724,220	151,897	1,530,805	1,682,703	142,978	1,649,452	1,792,430	156,132	1,527,500	1,683,632
I. Total Capital Outlay (1 + 2)	84,779	19,310	104,089	151,897	24,905	176,803	142,978	23,662	166,640	156,132	25,617	181,749
1. Development (a + b)	84,777	7,590	92,367	151,894	8,277	160,171	139,928	6,996	146,924	153,932	6,418	160,350
(a) Social Services (1 to 9)	75,931	5,827	81,758	121,682	5,607	127,289	121,482	2,480	123,962	108,922	3,074	111,995
1. Education, Sports, Art and Culture	33,044	370	33,414	52,107	527	52,634	51,449	339	51,788	47,674	283	47,957
2. Medical and Public Health	5,670	7	5,677	12,875	-	12,875	12,585	-	12,585	9,737	-	9,737
3. Family Welfare	6,907	363	7,271	9,777	397	10,174	11,732	339	12,071	5,081	283	5,364
4. Water Supply and Sanitation	20	-	20	186	-	186	118	-	118	95	-	95
5. Housing	11,412	-	11,412	21,311	-	21,311	16,940	-	16,940	24,476	-	24,476
6. Urban Development	3,930	-	3,930	4,000	-	4,000	4,066	-	4,066	4,000	-	4,000
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	1	-	1	-	-	-	100	-	100
8. Social Security and Welfare	1,699	-	1,699	2,342	130	2,472	4,513	-	4,513	3,114	-	3,114
9. Others *	3,000	-	3,000	1,288	-	1,288	1,276	-	1,276	879	-	879
(b) Economic Services (1 to 10)	406	-	406	326	-	326	219	-	219	193	-	193
1. Agriculture and Allied Activities (i to xi)	42,888	5,457	48,344	69,576	5,080	74,656	70,033	2,141	72,174	61,248	2,791	64,039
i) Crop Husbandry	4,430	-266	4,164	12,399	-	12,399	10,106	-	10,106	13,671	-	13,671
ii) Soil and Water Conservation	781	-266	515	5,063	-	5,063	2,298	-	2,298	4,243	-	4,243
iii) Animal Husbandry	409	-	409	286	-	286	409	-	409	440	-	440
iv) Dairy Development	977	-	977	1,106	-	1,106	917	-	917	778	-	778
v) Fisheries	-	-	-	95	-	95	-	-	-	49	-	49
vi) Forestry and Wild Life	1,156	-	1,156	3,646	-	3,646	3,953	-	3,953	5,780	-	5,780
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	83	-	83	162	-	162	188	-	188	162	-	162
ix) Agricultural Research and Education	291	-	291	1,300	-	1,300	1,577	-	1,577	1,450	-	1,450
x) Co-operation	448	-	448	443	-	443	464	-	464	472	-	472
xi) Others @	285	-	285	297	-	297	299	-	299	297	-	297
2. Rural Development	1,594	547	2,140	3,676	1,140	4,816	1,957	601	2,559	1,550	1,151	2,701
3. Special Area Programmes of which: Hill Areas	4,536	-	4,536	9,123	-	9,123	8,978	-	8,978	9,598	-	9,598
4. Major and Medium Irrigation and Flood Control	-	-	-	-	-	-	-	-	-	-	-	-
5. Energy	4,084	-	4,084	7,589	-	7,589	7,657	-	7,657	10,152	-	10,152
6. Industry and Minerals (i to iv)	7,029	2,400	9,429	12,542	2,400	14,942	7,019	-	7,019	822	-	822
i) Village and Small Industries	1,206	-	1,206	1,255	-	1,255	2,755	-	2,755	1,500	-	1,500
ii) Iron and Steel Industries	34	-	34	-	-	-	-	-	-	117	-	117
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	1,172	-	1,172	1,255	-	1,255	2,755	-	2,755	1,383	-	1,383
7. Transport (i + ii)	19,209	1,375	20,584	22,303	1,500	23,803	30,739	1,500	32,239	23,254	1,600	24,854
i) Roads and Bridges	18,658	-	18,658	21,336	-	21,336	29,472	-	29,472	22,453	-	22,453
ii) Others **	551	1,375	1,926	967	1,500	2,467	1,267	1,500	2,767	801	1,600	2,401
8. Communications	-	33	33	-	40	40	-	40	40	-	40	40

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
TRIPURA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	86	—	86	80	—	80	58	—	58	30	—	30
10. General Economic Services (i + ii)	714	1,368	2,082	609	—	609	763	—	763	670	—	670
i) Tourism	127	—	127	26	—	26	67	—	67	53	—	53
ii) Others @@	587	1,368	1,955	583	—	583	697	—	697	617	—	617
2. Non-Development (General Services)	8,846	1,763	10,609	30,212	2,670	32,882	18,446	4,516	22,962	45,010	3,344	48,355
II. Discharge of Internal Debt (1 to 8)	—	8,888	8,888	—	10,231	10,231	—	13,632	13,632	—	16,133	16,133
1. Market Loans	—	4,549	4,549	—	4,426	4,426	—	7,791	7,791	—	9,598	9,598
2. Loans from LIC	—	—	—	—	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	146	146	—	219	219	—	218	218	—	218	218
5. Loans from National Co-operative Development Corporation	—	—	—	—	—	—	—	—	—	—	—	—
6. WMA from RBI	—	—	—	—	8	8	—	6	6	—	6	6
7. Special Securities issued to NSSF	—	1,094	1,094	—	2,128	2,128	—	2,128	2,128	—	2,869	2,869
8. Others	—	3,098	3,098	—	3,450	3,450	—	3,489	3,489	—	3,442	3,442
of which: Land Compensation Bonds	—	635	635	—	635	635	—	635	635	—	635	635
III. Repayment of Loans to the Centre (1 to 7)	—	2,805	2,805	—	6,197	6,197	—	2,833	2,833	—	2,866	2,866
1. State Plan Schemes	—	2,485	2,485	—	5,876	5,876	—	2,506	2,506	—	2,529	2,529
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	6	6	—	7	7	—	7	7	—	7	7
3. Centrally Sponsored Schemes	—	110	110	—	113	113	—	118	118	—	125	125
4. Non-Plan (i to ii)	—	73	73	—	67	67	—	67	67	—	66	66
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	73	73	—	67	67	—	67	67	—	66	66
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	132	132	—	135	135	—	135	135	—	139	139
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
IV. Loans and Advances by State Governments (1 + 2)	2	28	30	3	200	203	3,050	200	3,250	2,200	200	2,400
1. Developmental Purposes (a + b)	2	12	14	3	165	168	3,050	180	3,230	2,200	165	2,365
a) Social Services (1 to 7)	—	12	12	—	165	165	—	180	180	—	165	165
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	—	—	—	—	—	—	—	—	—	—	—	—
6. Government Servants (Housing)	—	12	12	—	165	165	—	180	180	—	165	165
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
b) Economic Services (1 to 10)	2	—	2	3	—	3	3,050	—	3,050	2,200	—	2,200
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	2	—	2	3	—	3	—	—	—	—	—	—
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	—	—	—	—	—	—	3,050	—	3,050	2,200	—	2,200

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
TRIPURA

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Developmental Purposes (a + b)	-	16	16	-	35	35	-	20	20	-	35	35
a) Government Servants (other than Housing)	-	16	16	-	35	35	-	20	20	-	35	35
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	-	-	-	-	-	-	-	-	-	-	-
1. State Provident Funds	-	34,242	34,242	-	36,350	36,350	-	33,402	33,402	-	16,184	16,184
2. Others	-	33,698	33,698	-	35,850	35,850	-	32,785	32,785	-	15,684	15,684
	-	544	544	-	500	500	-	617	617	-	500	500
VIII. Reserve Funds (1 to 4)	-	2,293	2,293	-	1,500	1,500	-	67	67	-	5	5
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	2,293	2,293	-	1,500	1,500	-	67	67	-	5	5
IX. Deposits and Advances (1 to 4)	-	33,036	33,036	-	18,500	18,500	-	31,925	31,925	-	25,020	25,020
1. Civil Deposits	-	12,408	12,408	-	5,000	5,000	-	15,203	15,203	-	12,000	12,000
2. Deposits of Local Funds	-	41	41	-	12,000	12,000	-	51	51	-	10	10
3. Civil Advances	-	20,586	20,586	-	1,500	1,500	-	16,671	16,671	-	13,010	13,010
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	1,460,015	1,460,015	-	1,404,070	1,404,070	-	1,486,182	1,486,182	-	1,410,625	1,410,625
1. Suspense	-	8,553	8,553	-	4,000	4,000	-	10,065	10,065	-	7,000	7,000
2. Cash Balance Investment Accounts	-	1,450,165	1,450,165	-	1,400,000	1,400,000	-	1,476,047	1,476,047	-	1,403,600	1,403,600
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,297	1,297	-	70	70	-	70	70	-	25	25
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	90,545	90,545	-	45,480	45,480	-	74,215	74,215	-	50,049	50,049
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	90,412	-	-	78,829	-	-	74,316	-	-	34,701
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-118,583	-	-	-151,502	-	-	-147,108	-	-	-112,048
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-28,171	-	-	-72,674	-	-	-72,792	-	-	-77,347
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)	-	-	-28,171	-	-	-72,674	-	-	-72,793	-	-	-77,347
i. Increase(+)/Decrease (-) in Cash Balances	-	-	-19,070	-	-	-72,674	-	-	-67,025	-	-	-80,947
a) Opening Balance	-	-	64,161	-	-	65,000	-	-	68,498	-	-	66,000
b) Closing Balance	-	-	45,091	-	-	-7,674	-	-	1,473	-	-	-14,947
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-9,101	-	-	-	-	-	-5,768	-	-	3,600
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
UTTARAKHAND

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	235,227	4,032,385	4,267,612	315,703	1,084,085	1,399,788	226,544	1,084,112	1,310,655	223,515	1,233,859	1,457,374
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)	235,227	36,779	272,006	315,703	42,176	357,879	226,544	42,203	268,747	223,515	64,112	287,627
I. Total Capital Outlay (1 + 2)	215,652	7,830	223,482	276,046	4,199	280,245	218,324	4,976	223,300	192,908	2,784	195,692
1. Development (a + b)	200,017	3,358	203,375	257,279	250	257,529	202,632	236	202,868	175,519	—	175,519
(a) Social Services (1 to 9)	41,004	786	41,789	43,243	50	43,293	36,753	56	36,809	12,165	—	12,165
1. Education, Sports, Art and Culture	17,116	—	17,116	16,532	—	16,532	16,545	—	16,545	4,635	—	4,635
2. Medical and Public Health	13,364	624	13,988	12,848	—	12,848	9,682	—	9,682	4,287	—	4,287
3. Family Welfare	1,723	—	1,723	3,605	—	3,605	3,530	—	3,530	420	—	420
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	1,481	114	1,596	2,200	50	2,250	3,255	56	3,311	365	—	365
6. Urban Development	—	—	—	—	—	—	—	—	—	—	—	—
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	6,509	—	6,509	6,623	—	6,623	2,648	—	2,648	1,723	—	1,723
8. Social Security and Welfare	312	47	360	1,035	—	1,035	692	—	692	460	—	460
9. Others *	498	—	498	400	—	400	400	—	400	275	—	275
(b) Economic Services (1 to 10)	159,013	2,572	161,585	214,036	200	214,236	165,879	180	166,059	163,354	—	163,354
1. Agriculture and Allied Activities (i to xi)	4,612	2,349	6,962	3,418	200	3,618	3,305	180	3,485	2,280	—	2,280
i) Crop Husbandry	940	707	1,648	289	200	489	271	180	451	127	—	127
ii) Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
iii) Animal Husbandry	769	—	769	650	—	650	607	—	607	411	—	411
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	108	—	109	323	—	323	419	—	419	130	—	130
vi) Forestry and Wild Life	992	—	992	1,751	—	1,751	1,735	—	1,735	1,360	—	1,360
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	370	1,642	2,012	203	—	203	271	—	271	50	—	50
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—
x) Co-operation	1,434	—	1,434	201	—	201	2	—	2	202	—	202
xi) Others @	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	10,532	65	10,597	12,822	—	12,822	12,562	—	12,562	7,867	—	7,867
3. Special Area Programmes of which: Hill Areas	—	—	—	—	—	—	—	—	—	—	—	—
4. Major and Medium Irrigation and Flood Control	36,551	-44	36,507	61,286	—	61,286	50,992	—	50,992	53,264	—	53,264
5. Energy	25,734	—	25,734	26,500	—	26,500	15,003	—	15,003	25,955	—	25,955
6. Industry and Minerals (i to iv)	-2,186	-48	-2,235	3,143	—	3,143	3,068	—	3,068	1,665	—	1,665
i) Village and Small Industries	286	50	336	484	—	484	409	—	409	145	—	145
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others #	-2,472	-98	-2,571	2,659	—	2,659	2,659	—	2,659	1,520	—	1,520
7. Transport (i + ii)	78,120	250	78,370	101,164	—	101,164	75,460	—	75,460	66,631	—	66,631
i) Roads and Bridges	74,807	250	75,057	90,298	—	90,298	74,019	—	74,019	63,180	—	63,180
ii) Others **	3,313	—	3,313	10,866	—	10,866	1,442	—	1,442	3,451	—	3,451
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
UTTARAKHAND

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	—	—	—	—	—	—	—	—	—	—	—	—
10. General Economic Services (i + ii)	5,649	—	5,649	5,702	—	5,702	5,489	—	5,489	5,692	—	5,692
i) Tourism	5,649	—	5,649	5,702	—	5,702	5,489	—	5,489	5,692	—	5,692
ii) Others @	—	—	—	—	—	—	—	—	—	—	—	—
2. Non-Development (General Services)	15,635	4,472	20,107	18,767	3,949	22,716	15,693	4,740	20,433	17,390	2,784	20,174
II. Discharge of Internal Debt (1 to 8)	—	75,200	75,200	—	53,119	53,119	—	53,119	53,119	—	127,355	127,355
1. Market Loans	—	9,504	9,504	—	18,759	18,759	—	18,759	18,759	—	31,970	31,970
2. Loans from LIC	—	—	—	—	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	4,224	4,224	—	5,500	5,500	—	5,500	5,500	—	13,725	13,725
5. Loans from National Co-operative Development Corporation	—	1,076	1,076	—	1,300	1,300	—	1,300	1,300	—	1,100	1,100
6. WMA from RBI	—	51,194	51,194	—	20,000	20,000	—	20,000	20,000	—	70,000	70,000
7. Special Securities issued to NSSF	—	3,483	3,483	—	7,500	7,500	—	7,500	7,500	—	10,500	10,500
8. Others	—	5,720	5,720	—	60	60	—	60	60	—	60	60
of which: Land Compensation Bonds	—	—	—	—	—	—	—	—	—	—	—	—
III. Repayment of Loans to the Centre (1 to 7)	—	3,264	3,264	—	3,803	3,803	—	3,803	3,803	—	3,803	3,803
1. State Plan Schemes	—	1,497	1,497	—	3,000	3,000	—	3,000	3,000	—	3,000	3,000
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	1	1	—	1	1	—	1	1	—	1	1
3. Centrally Sponsored Schemes	—	129	129	—	222	222	—	222	222	—	222	222
4. Non-Plan (i to ii)	—	1,585	1,585	—	80	80	—	80	80	—	80	80
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	1,585	1,585	—	80	80	—	80	80	—	80	80
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	52	52	—	500	500	—	500	500	—	500	500
IV. Loans and Advances by State Governments (1 + 2)	19,575	1,679	21,255	39,657	1,055	40,712	8,219	305	8,524	30,607	170	30,777
1. Developmental Purposes (a + b)	19,576	1,589	21,164	39,657	665	40,322	8,219	165	8,384	30,607	150	30,757
a) Social Services (1 to 7)	451	1,536	1,987	450	665	1,115	273	165	438	100	150	250
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	450	—	450	450	—	450	273	—	273	100	—	100
5. Housing	—	—	—	—	—	—	—	—	—	—	—	—
6. Government Servants (Housing)	1	1,099	1,100	—	165	165	—	165	165	—	150	150
7. Others	—	437	437	—	500	500	—	—	—	—	—	—
b) Economic Services (1 to 10)	19,125	53	19,178	39,207	—	39,207	7,946	—	7,946	30,507	—	30,507
1. Crop Husbandry	7,232	—	7,232	35	—	35	1,429	—	1,429	10	—	10
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	145	53	197	200	—	200	1	—	1	200	—	200
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	11,749	—	11,749	38,072	—	38,072	6,517	—	6,517	30,197	—	30,197

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
UTTARAKHAND

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	900	-	900	-	-	-	100	-	100
2. Non-Developmental Purposes (a + b)	-	90	90	-	390	390	-	140	140	-	20	20
a) Government Servants (other than Housing)	-	89	89	-	290	290	-	40	40	-	-	-
b) Miscellaneous	-	2	2	-	100	100	-	100	100	-	20	20
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	72	72	-	2,500	2,500	-	2,500	2,500	-	3,400	3,400
VII. Small Savings, Provident Funds, etc. (1+2)	-	29,448	29,448	-	27,001	27,001	-	27,001	27,001	-	30,880	30,880
1. State Provident Funds	-	27,869	27,869	-	26,481	26,481	-	26,481	26,481	-	29,866	29,866
2. Others	-	1,579	1,579	-	520	520	-	520	520	-	1,014	1,014
VIII. Reserve Funds (1 to 4)	-	25,344	25,344	-	18,100	18,100	-	18,100	18,100	-	3,000	3,000
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	8,300	8,300	-	-	-	-	-	-	-	2,000	2,000
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	17,044	17,044	-	18,100	18,100	-	18,100	18,100	-	1,000	1,000
IX. Deposits and Advances (1 to 4)	-	168,639	168,639	-	158,421	158,421	-	158,421	158,421	-	156,888	156,888
1. Civil Deposits	-	100,813	100,813	-	62,713	62,713	-	62,713	62,713	-	100,452	100,452
2. Deposits of Local Funds	-	54,782	54,782	-	95,708	95,708	-	95,708	95,708	-	50,436	50,436
3. Civil Advances	-	13,045	13,045	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	6,000	6,000
X. Suspense and Miscellaneous (1 to 4)	-	3,442,012	3,442,012	-	614,334	614,334	-	614,334	614,334	-	602,002	602,002
1. Suspense	-	1,599	1,599	-	20,114	20,114	-	20,114	20,114	-	2,000	2,000
2. Cash Balance Investment Accounts	-	775,541	775,541	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	1,967,619	1,967,619	-	-	-	-	-	-	-	-	-
4. Others	-	697,253	697,253	-	594,220	594,220	-	594,220	594,220	-	600,002	600,002
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	278,897	278,897	-	201,553	201,553	-	201,553	201,553	-	303,577	303,577
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	63,654	-	-	179,403	-	-	59,987	-	-	-21,343
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-93,853	-	-	-187,287	-	-	-64,813	-	-	19,022
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-30,199	-	-	-7,883	-	-	-4,825	-	-	-2,321
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)	-	-	-30,198	-	-	-7,883	-	-	-4,825	-	-	-2,321
i. Increase(+)/Decrease (-) in Cash Balances	-	-	275	-	-	-7,883	-	-	-4,825	-	-	-2,321
a) Opening Balance	-	-	7,428	-	-	10,619	-	-	7,404	-	-	-63,415
b) Closing Balance	-	-	7,703	-	-	2,736	-	-	2,579	-	-	-65,736
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-13,302	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-17,171	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
UTTAR PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	1,408,729	47,500,792	48,909,520	2,126,552	21,022,562	23,149,114	2,225,274	20,300,087	22,525,361	2,286,679	21,601,459	23,888,138
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	1,408,729	799,392	2,208,121	2,126,552	487,854	2,614,406	2,225,274	589,096	2,814,369	2,286,679	586,354	2,873,033
I. Total Capital Outlay (1 + 2)												
1. Development (a + b)	1,371,984	323,054	1,695,038	2,079,358	176,053	2,255,411	2,176,079	259,274	2,435,354	2,222,629	197,841	2,420,470
(a) Social Services (1 to 9)	1,346,311	291,238	1,637,549	2,027,833	131,497	2,159,330	2,121,364	197,967	2,319,331	2,191,255	130,996	2,322,251
1. Education, Sports, Art and Culture	201,218	10,145	211,363	290,165	4,440	294,605	392,643	4,449	397,092	502,400	5,489	507,889
2. Medical and Public Health	63,877	1,397	65,274	67,034	1,293	68,327	107,640	1,293	108,933	49,786	1,615	51,401
3. Family Welfare	106,527	876	107,402	154,084	1,431	155,515	178,529	1,431	179,960	124,016	1,449	125,465
4. Water Supply and Sanitation	3,355	4,575	7,930	6,075	—	6,075	6,075	—	6,075	3,480	—	3,480
5. Housing	10,029	3,254	13,282	10,532	1,648	12,179	11,925	1,657	13,581	7,803	821	8,624
6. Urban Development	2,820	—	2,820	25,849	—	25,849	37,339	—	37,339	270,082	1,500	271,582
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	10,028	—	10,028	21,567	—	21,567	21,655	—	21,655	10,578	—	10,578
8. Social Security and Welfare	550	5	556	1,411	6	1,417	22,204	6	22,210	29,580	6	29,586
9. Others *	3,953	38	3,991	3,614	62	3,676	7,278	62	7,339	7,075	99	7,173
(b) Economic Services (1 to 10)	1,145,093	281,093	1,426,186	1,737,668	127,057	1,864,726	1,728,721	193,518	1,922,240	1,688,855	125,507	1,814,362
1. Agriculture and Allied Activities (i to xi)	32,263	71,278	103,541	54,855	1	54,856	62,873	44,433	107,306	46,722	5,247	51,969
i) Crop Husbandry	4,898	-4,032	866	15,360	—	15,360	17,820	—	17,820	8,885	—	8,885
ii) Soil and Water Conservation	891	—	892	1,892	—	1,892	1,892	—	1,892	—	—	—
iii) Animal Husbandry	4,734	—	4,734	10,929	—	10,929	13,929	—	13,929	1,975	—	1,975
iv) Dairy Development	—	—	—	—	—	—	2,500	—	2,500	—	—	—
v) Fisheries	—	—	—	—	—	—	—	—	—	—	—	—
vi) Forestry and Wild Life	20,346	—	20,346	24,896	—	24,896	24,954	—	24,954	19,122	—	19,122
vii) Plantations	587	—	587	562	—	562	562	—	562	562	—	562
viii) Food Storage and Warehousing	—	75,313	75,313	—	1	1	—	44,433	44,433	—	5,247	5,247
ix) Agricultural Research and Education	100	—	100	430	—	430	430	—	430	15,777	—	15,777
x) Co-operation	707	-3	704	785	—	785	785	—	785	400	—	400
xi) Others @	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	67,129	956	68,086	68,025	—	68,025	68,082	—	68,082	192,256	—	192,256
3. Special Area Programmes of which: Hill Areas	54,586	14,363	68,950	114,200	15,000	129,200	117,700	15,000	132,700	96,002	15,000	111,002
4. Major and Medium Irrigation and Flood Control	219,154	54	219,208	258,627	400	259,027	261,506	400	261,906	299,717	—	299,717
5. Energy	340,113	181,578	521,691	691,341	110,256	801,597	649,647	110,256	759,903	583,595	104,000	687,595
6. Industry and Minerals (i to iv)	2,544	—	2,544	475	—	475	475	16,529	17,004	780	—	780
i) Village and Small Industries	93	—	93	475	—	475	475	—	475	100	—	100
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	63	—	63	—	—	—	—	—	—	—	—	—
iv) Others #	2,388	—	2,388	—	—	—	—	16,529	16,529	680	—	680
7. Transport (i + ii)	425,318	12,864	438,182	543,355	1,400	544,755	561,409	6,900	568,309	464,001	1,260	465,261
i) Roads and Bridges	420,294	12,273	432,567	537,855	—	537,855	555,728	—	555,728	459,951	—	459,951
ii) Others **	5,024	592	5,615	5,500	1,400	6,900	5,681	6,900	12,581	4,050	1,260	5,310
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
UTTAR PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1		2	3	4	5	6	7	8	9	10	11	12
9. Science, Technology and Environment					65		65	65		65	5	
10. General Economic Services (i + ii)	3,985			3,985	6,726		6,726	6,965		6,965	5,778	
i) Tourism	3,985			3,985	6,726		6,726	6,965		6,965	5,778	
ii) Others @@												
2. Non-Development (General Services)	25,673	31,816	57,489	57,489	51,524	44,556	96,081	54,715	61,307	116,022	31,374	66,845
II. Discharge of Internal Debt (1 to 8)		417,869	417,869	417,869		1,317,805	1,317,805		318,084	318,084		1,405,325
1. Market Loans		179,395	179,395	179,395		21	21		21	21		39
2. Loans from LIC		660	660	660		626	626		626	626		617
3. Loans from SBI and other Banks		98,000	98,000	98,000		150,000	150,000		150,000	150,000		200,000
4. Loans from NABARD		26,491	26,491	26,491		28,642	28,642		28,921	28,921		32,063
5. Loans from National Co-operative Development Corporation			397	397		532	532		532	532		632
6. WMA from RBI						1,000,000	1,000,000					1,000,000
7. Special Securities issued to NSSF			53,313	53,313		78,685	78,685		78,685	78,685		108,643
8. Others			59,613	59,613		59,300	59,300		59,300	59,300		63,331
of which: Land Compensation Bonds						11	11		11	11		11
III. Repayment of Loans to the Centre (1 to 7)		119,017	119,017	119,017		120,052	120,052		120,052	120,052		120,143
1. State Plan Schemes			116,116	116,116		117,116	117,116		117,116	117,116		117,238
of which: Advance release of Plan Assistance for Natural Calamities												
2. Central Plan Schemes			10	10		9	9		9	9		9
3. Centrally Sponsored Schemes			2,108	2,108		2,132	2,132		2,132	2,132		2,318
4. Non-Plan (i to ii)			784	784		796	796		796	796		578
i) Relief for Natural Calamities												
ii) Others			784	784		796	796		796	796		578
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
IV. Loans and Advances by State Governments (1 + 2)	36,744	37,452	74,196	74,196	47,194	23,944	71,138	49,194	41,686	90,880	64,050	63,045
1. Developmental Purposes (a + b)	36,744	36,549	73,293	73,293	47,194	22,615	69,809	49,194	40,357	89,552	64,050	61,734
a) Social Services (1 to 7)	27,349	6,271	33,621	33,621	34,734	13,614	48,348	34,734	18,664	53,398	54,272	25,208
1. Education, Sports, Art and Culture		9	9	9								
2. Medical and Public Health									50	50		
3. Family Welfare												
4. Water Supply and Sanitation	19,743			19,743	20,000		20,000	20,000		20,000		
5. Housing												
6. Government Servants (Housing)			5,831	5,831		8,614	8,614		8,614	8,614		10,208
7. Others	7,606	431	8,037	8,037	14,734	5,000	19,734	14,734	10,000	24,734	34,272	15,000
b) Economic Services (1 to 10)	9,395	30,277	39,672	39,672	12,460	9,001	21,461	14,460	21,693	36,153	9,778	36,526
1. Crop Husbandry		54	54	54								
2. Soil and Water Conservation												
3. Food Storage and Warehousing	231			231								
4. Co-operation	3,159			3,159	2,460		2,460	2,460			1,278	
5. Major and Medium Irrigation, etc.												
6. Power Projects												

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
UTTAR PRADESH

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	1	2	3	4	5	6	7	8	9	10	11	12
1												
7. Village and Small Industries	126	671	797			1	1		72	72		126
8. Other Industries and Minerals	3,600	6,352	9,952		10,000	6,000	16,000	12,000	6,000	18,000	8,500	5,500
9. Rural Development												
10. Others	2,279	23,201	25,480			3,000	3,000		15,621	15,621		30,900
2. Non-Developmental Purposes (a + b)		903	903			1,329	1,329		1,329	1,329		1,311
a) Government Servants (other than Housing)		903	903			1,329	1,329		1,329	1,329		1,311
b) Miscellaneous												
V. Inter-State Settlement												
VI. Contingency Fund												
VII. Small Savings, Provident Funds, etc. (1+2)		11,672	11,672			1,000	1,000		47,693	47,693		1,000
1. State Provident Funds		286,070	286,070			229,479	229,479		232,729	232,729		253,713
2. Others		276,358	276,358			224,166	224,166		224,166	224,166		237,774
VIII. Reserve Funds (1 to 4)		77,224	77,224			334,351	334,351		334,351	334,351		370,497
1. Depreciation/Renewal Reserve Funds		1,258	1,258			3,000	3,000		3,000	3,000		
2. Sinking Funds						239,681	239,681		239,681	239,681		263,382
3. Famine Relief Fund												
4. Others		75,966	75,966			91,670	91,670		91,670	91,670		107,115
IX. Deposits and Advances (1 to 4)		1,676,686	1,676,686			533,223	533,223		559,063	559,063		597,563
1. Civil Deposits		868,205	868,205			266,541	266,541		259,570	259,570		273,070
2. Deposits of Local Funds		781,244	781,244			266,682	266,682		299,493	299,493		324,493
3. Civil Advances		27,717	27,717									
4. Others		-479	-479									
X. Suspense and Miscellaneous (1 to 4)		43,250,973	43,250,973			18,035,156	18,035,156		18,135,656	18,135,656		18,340,832
1. Suspense		-1,670,646	-1,670,646			75,015	75,015		75,015	75,015		75,015
2. Cash Balance Investment Accounts		15,290,341	15,290,341			15,000,000	15,000,000		15,000,000	15,000,000		15,000,000
3. Deposits with RBI		24,439,058	24,439,058									
4. Others		5,192,221	5,192,221			2,960,141	2,960,141		3,060,641	3,060,641		3,265,817
XI. Appropriation to Contingency Fund												
XII. Remittances		1,300,774	1,300,774			251,500	251,500		251,500	251,500		251,500
A. Surplus (+)/Deficit (-) on Revenue Account			344,926				1,097,768			410,554		157,319
B. Surplus (+)/Deficit (-) on Capital Account			-373,775				-914,693			-832,524		-145,220
C. Overall Surplus (+)/Deficit (-) (A+B)							183,075			-421,970		12,098
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)												
i. Increase(+)/Decrease (-) in Cash Balances												
a) Opening Balance												
b) Closing Balance												
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)												
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)												

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
WEST BENGAL

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	368,233	15,476,632	15,844,865	394,876	16,862,108	17,256,984	509,073	17,026,355	17,535,427	500,878	19,002,833	19,503,711
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	368,233	464,731	832,964	394,876	500,668	895,543	509,073	506,195	1,015,268	500,878	566,081	1,066,958
I. Total Capital Outlay (1 + 2)	266,719	2,052	268,772	305,382	1,831	307,213	425,151	2,645	427,796	416,898	2,661	419,559
1. Development (a + b)	260,388	1,670	262,058	285,286	962	286,249	405,227	1,777	407,004	397,810	1,824	399,634
(a) Social Services (1 to 9)	76,619	11	76,630	108,144	21	108,165	145,314	59	145,374	180,837	45	180,882
1. Education, Sports, Art and Culture	3,122	3	3,125	4,889	—	4,889	6,767	3	6,771	12,534	3	12,537
2. Medical and Public Health	11,296	3	11,299	19,741	—	19,741	19,722	1	19,723	27,888	1	27,889
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	54,658	—	54,658	67,621	—	67,621	96,051	—	96,051	64,509	—	64,509
5. Housing	2,638	-16	2,622	4,019	21	4,040	4,265	38	4,303	54,423	23	54,446
6. Urban Development	1,441	—	1,441	1,685	—	1,685	7,124	—	7,124	10,843	—	10,843
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	793	—	793	3,542	—	3,542	3,079	—	3,079	3,340	—	3,340
8. Social Security and Welfare	2,141	—	2,141	4,950	—	4,950	6,539	—	6,539	3,850	—	3,850
9. Others *	531	22	553	1,697	—	1,697	1,767	17	1,784	3,450	18	3,468
(b) Economic Services (1 to 10)	183,769	1,658	185,427	177,142	942	178,084	259,913	1,717	261,631	216,973	1,779	218,752
1. Agriculture and Allied Activities (i to xi)	3,659	899	4,558	8,391	900	9,291	9,349	900	10,249	26,471	900	27,371
i) Crop Husbandry	202	3	205	550	—	550	650	—	650	13,940	—	13,940
ii) Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
iii) Animal Husbandry	105	—	105	663	—	663	940	—	940	1,102	—	1,102
iv) Dairy Development	295	—	295	235	—	235	252	—	252	765	—	765
v) Fisheries	909	—	909	2,265	—	2,265	2,106	—	2,106	2,965	—	2,965
vi) Forestry and Wild Life	1,263	—	1,263	2,500	—	2,500	2,200	—	2,200	2,500	—	2,500
vii) Plantations	145	—	145	172	—	172	172	—	172	49	—	49
viii) Food Storage and Warehousing	99	896	995	590	900	1,490	590	900	1,490	860	900	1,760
ix) Agricultural Research and Education	21	—	21	200	—	200	200	—	200	250	—	250
x) Co-operation	346	—	346	731	—	731	1,545	—	1,545	3,156	—	3,156
xi) Others @	276	—	276	485	—	485	694	—	694	884	—	884
2. Rural Development	5	—	5	100	—	100	100	—	100	330	—	330
3. Special Area Programmes	11,159	—	11,159	11,457	—	11,457	16,711	—	16,711	19,280	—	19,280
of which: Hill Areas	95	—	95	105	—	105	105	—	105	29	—	29
4. Major and Medium Irrigation and Flood Control	31,212	—	31,212	58,539	—	58,539	45,638	—	45,638	76,977	—	76,977
5. Energy	98,582	—	98,582	33,000	—	33,000	100,885	—	100,885	27,000	—	27,000
6. Industry and Minerals (i to iv)	4,660	758	5,418	7,894	—	7,894	29,788	815	30,603	11,340	876	12,216
i) Village and Small Industries	1,117	—	1,117	2,518	—	2,518	3,187	—	3,187	4,785	—	4,785
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others #	3,543	758	4,301	5,376	—	5,376	26,601	815	27,416	6,555	876	7,431
7. Transport (i + ii)	31,196	—	31,196	52,399	—	52,399	51,844	—	51,844	52,367	—	52,367
i) Roads and Bridges	29,978	—	29,978	49,636	—	49,636	42,956	—	42,956	45,307	—	45,307
ii) Others **	1,218	—	1,218	2,763	—	2,763	8,887	—	8,887	7,060	—	7,060
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)

WEST BENGAL

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	—	—	—	—	—	—	—	—	—	—	—	—
10. General Economic Services (i + ii)	3,295	1	3,296	5,364	42	5,405	5,599	2	5,601	3,208	2	3,211
i) Tourism	351	—	351	776	—	776	911	—	911	1,408	—	1,408
ii) Others @	2,944	1	2,945	4,588	42	4,630	4,688	2	4,690	1,800	2	1,802
2. Non-Development (General Services)	6,332	382	6,714	20,096	868	20,964	19,923	868	20,792	19,088	837	19,925
II. Discharge of Internal Debt (1 to 8)	—	1,651,248	1,651,248	—	508,911	508,911	—	1,312,410	1,312,410	—	1,370,072	1,370,072
1. Market Loans	—	177,799	177,799	—	85,390	85,390	—	85,392	85,392	—	94,751	94,751
2. Loans from LIC	—	431	431	—	426	426	—	425	425	—	385	385
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	258	258	—	260	260	—	275	275	—	275	275
5. Loans from National Co-operative Development Corporation	—	3,065	3,065	—	3,460	3,460	—	3,233	3,233	—	3,560	3,560
6. WMA from RBI	—	1,286,380	1,286,380	—	100,000	100,000	—	900,000	900,000	—	900,000	900,000
7. Special Securities issued to NSSF	—	17,821	17,821	—	139,299	139,299	—	139,299	139,299	—	183,816	183,816
8. Others	—	165,494	165,494	—	180,076	180,076	—	183,786	183,786	—	187,286	187,286
of which: Land Compensation Bonds	—	19,639	19,639	—	19,668	19,668	—	19,668	19,668	—	19,668	19,668
III. Repayment of Loans to the Centre (1 to 7)	—	93,113	93,113	—	83,526	83,526	—	83,359	83,359	—	86,167	86,167
1. State Plan Schemes	—	69,742	69,742	—	76,069	76,069	—	75,885	75,885	—	81,730	81,730
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	34	34	—	33	33	—	33	33	—	33	33
3. Centrally Sponsored Schemes	—	454	454	—	450	450	—	467	467	—	474	474
4. Non-Plan (i to ii)	—	16,261	16,261	—	1,626	1,626	—	1,626	1,626	—	1,533	1,533
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	16,261	16,261	—	1,626	1,626	—	1,626	1,626	—	1,533	1,533
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	6,622	6,622	—	5,348	5,348	—	5,348	5,348	—	2,397	2,397
IV. Loans and Advances by State Governments (1 + 2)	101,514	4,698	106,212	89,493	6,400	95,893	83,922	7,781	91,703	83,980	7,180	91,160
1. Developmental Purposes (a + b)	101,514	4,526	106,040	89,493	5,950	95,443	83,922	7,491	91,413	83,980	6,890	90,870
a) Social Services (1 to 7)	8,406	170	8,576	10,493	185	10,678	16,107	145	16,252	9,527	145	9,672
1. Education, Sports, Art and Culture	—	—	—	—	5	5	—	5	5	—	5	5
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	—	—	—	—	—	—	—	—	—	—	—	—
6. Government Servants (Housing)	—	9	9	—	50	50	—	10	10	—	10	10
7. Others	8,406	161	8,567	10,493	130	10,623	16,107	130	16,237	9,527	130	9,657
b) Economic Services (1 to 10)	93,107	4,356	97,464	79,000	5,765	84,765	67,815	7,346	75,161	74,453	6,745	81,198
1. Crop Husbandry	155	—	155	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	2,000	—	2,000	—	—	—	—	—	—	—	—	—
4. Co-operation	761	—	761	376	20	396	506	20	526	741	20	761
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	80,909	-2,095	78,814	67,447	200	67,647	55,285	200	55,485	57,236	200	57,436

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
WEST BENGAL

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	119	714	834	40	765	805	40	697	737	—	675	675
8. Other Industries and Minerals	2,474	4,816	7,289	4,463	4,210	8,673	4,210	5,709	9,919	2,034	4,830	6,864
9. Rural Development	—	—	—	—	—	—	—	—	—	—	—	—
10. Others	6,689	921	7,791	6,674	570	7,244	7,774	720	8,494	14,441	1,020	15,461
2. Non-Developmental Purposes (a + b)	—	172	172	—	450	450	—	290	290	—	290	290
a) Government Servants (other than Housing)	—	172	172	—	450	450	—	290	290	—	290	290
b) Miscellaneous	—	—	—	—	—	—	—	—	—	—	—	—
V. Inter-State Settlement	—	—	—	—	—	—	—	—	—	—	—	—
VI. Contingency Fund	—	728	728	—	—	—	—	—	—	—	—	—
VII. Small Savings, Provident Funds, etc. (1+2)	—	93,912	93,912	—	101,385	101,385	—	101,785	101,785	—	106,600	106,600
1. State Provident Funds	—	91,272	91,272	—	98,785	98,785	—	98,785	98,785	—	104,600	104,600
2. Others	—	2,641	2,641	—	2,600	2,600	—	3,000	3,000	—	2,000	2,000
VIII. Reserve Funds (1 to 4)	—	128,085	128,085	—	142,438	142,438	—	122,978	122,978	—	131,677	131,677
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—	—	—	—	—
2. Sinking Funds	—	42,265	42,265	—	82,200	82,200	—	67,200	67,200	—	73,200	73,200
3. Famine Relief Fund	—	—	—	—	—	—	—	—	—	—	—	—
4. Others	—	85,820	85,820	—	60,238	60,238	—	55,778	55,778	—	58,477	58,477
IX. Deposits and Advances (1 to 4)	—	2,054,319	2,054,319	—	2,027,757	2,027,757	—	2,162,056	2,162,056	—	2,524,789	2,524,789
1. Civil Deposits	—	211,410	211,410	—	270,023	270,023	—	257,354	257,354	—	266,187	266,187
2. Deposits of Local Funds	—	433,352	433,352	—	481,028	481,028	—	469,600	469,600	—	508,500	508,500
3. Civil Advances	—	25,099	25,099	—	25,006	25,006	—	25,102	25,102	—	30,102	30,102
4. Others	—	1,384,458	1,384,458	—	1,251,701	1,251,701	—	1,410,000	1,410,000	—	1,720,000	1,720,000
X. Suspense and Miscellaneous (1 to 4)	—	11,096,560	11,096,560	—	13,618,966	13,618,966	—	12,868,568	12,868,568	—	14,398,517	14,398,517
1. Suspense	—	9,692	9,692	—	2,810	2,810	—	2,737	2,737	—	2,386	2,386
2. Cash Balance Investment Accounts	—	1,732,187	1,732,187	—	1,200,000	1,200,000	—	1,965,000	1,965,000	—	2,000,000	2,000,000
3. Deposits with RBI	—	7,036,935	7,036,935	—	9,900,000	9,900,000	—	8,500,000	8,500,000	—	9,900,000	9,900,000
4. Others	—	2,317,746	2,317,746	—	2,516,156	2,516,156	—	2,400,832	2,400,832	—	2,496,132	2,496,132
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—	—	—	—	—
XII. Remittances	—	351,916	351,916	—	370,894	370,894	—	364,773	364,773	—	375,169	375,169
A. Surplus (+)/Deficit (-) on Revenue Account	—	—	—	—	—	—	—	—	—	—	—	—
B. Surplus (+)/Deficit (-) on Capital Account	—	—	—	—	—	—	—	—	—	—	—	—
C. Overall Surplus (+)/Deficit (-) (A+B)	—	—	—	—	—	—	—	—	—	—	—	—
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)	—	—	—	—	—	—	—	—	—	—	—	—
i. Increase(+)/Decrease (-) in Cash Balances	—	—	—	—	—	—	—	—	—	—	—	—
a) Opening Balance	—	—	—	—	—	—	—	—	—	—	—	—
b) Closing Balance	—	—	—	—	—	—	—	—	—	—	—	—
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	—	—	—	—	—	—	—	—	—	—	—	—
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	—	—	—	—	—	—	—	—	—	—	—	—
Surplus (+)/Deficit (-) on Revenue Account	—	—	—	—	—	—	—	—	—	—	—	—
Surplus (+)/Deficit (-) on Capital Account	—	—	—	—	—	—	—	—	—	—	—	—
Overall Surplus (+)/Deficit (-) (A+B)	—	—	—	—	—	—	—	—	—	—	—	—
Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)	—	—	—	—	—	—	—	—	—	—	—	—
i. Increase(+)/Decrease (-) in Cash Balances	—	—	—	—	—	—	—	—	—	—	—	—
a) Opening Balance	—	—	—	—	—	—	—	—	—	—	—	—
b) Closing Balance	—	—	—	—	—	—	—	—	—	—	—	—
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	—	—	—	—	—	—	—	—	—	—	—	—
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	—	—	—	—	—	—	—	—	—	—	—	—

Appendix IV: Capital Expenditure of Individual States (Contd.) ALL STATES

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII) TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	11,722,648	224,458,523	236,181,171	14,946,522	133,121,989	148,068,511	15,484,436	153,214,000	168,698,436	16,290,724	144,607,801	160,898,525
	11,708,748	5,443,212	17,151,960	14,933,491	5,203,903	20,137,394	15,470,036	5,855,826	21,325,862	16,276,855	5,577,099	21,853,953
	10,854,578	1,031,631	11,886,209	13,743,237	772,650	14,515,888	14,347,048	1,378,365	15,725,413	15,351,417	673,286	16,024,703
	10,523,809	834,633	11,358,442	13,250,280	651,000	13,901,280	13,856,425	1,250,988	15,107,413	14,754,468	598,138	15,352,606
	2,212,425	86,563	2,298,988	3,041,147	120,019	3,161,166	3,281,349	147,490	3,428,838	3,272,746	145,978	3,418,724
	332,728	3,309	336,037	455,689	7,842	463,531	567,097	4,044	571,141	434,507	3,786	438,293
	338,897	2,645	341,541	453,274	2,954	456,228	472,499	2,949	475,447	404,720	2,856	407,575
	4,049	-	4,049	17,492	-	17,492	9,096	-	9,096	17,068	-	17,068
	904,647	29,744	934,391	1,090,703	77,901	1,168,604	1,106,305	79,607	1,185,912	1,133,420	106,171	1,239,591
	74,840	26,084	100,923	117,809	21,447	139,256	112,668	23,526	136,195	179,175	22,960	202,135
	238,014	7,715	245,729	424,139	4,714	428,854	511,959	5,925	517,883	706,307	5,997	712,304
	183,804	338	184,142	328,392	2,227	330,618	282,750	23,549	306,299	211,592	1,189	212,781
	50,567	1,178	51,744	61,964	1,811	63,776	117,332	1,192	118,525	96,861	1,817	98,678
	84,881	15,550	100,431	91,684	1,123	92,807	101,643	6,698	108,341	89,097	1,202	90,121
	8,311,383	748,070	9,059,454	10,209,133	530,981	10,740,113	10,575,077	1,103,498	11,678,575	11,481,722	452,161	11,933,882
	345,701	145,433	491,134	402,291	29,436	431,727	449,368	91,664	541,032	415,044	-883	414,162
	18,264	7,431	25,696	33,897	704	34,601	40,541	598	41,140	55,446	693	56,139
	57,336	5,394	62,730	70,498	2,736	73,234	86,628	2,989	89,617	45,643	3,999	49,642
	15,239	-	15,239	25,934	-	25,934	26,470	-	26,470	18,925	-	18,925
	1,967	-1	1,966	366	-	366	3,561	-	3,561	948	-	948
	9,853	2	9,855	20,334	-	20,334	23,293	2	23,295	20,493	4,000	24,493
	69,685	3,539	73,224	100,660	795	101,454	101,331	1,435	102,766	101,432	210	101,643
	732	-	732	734	-	734	734	-	734	611	-	611
	3,420	106,636	110,056	4,024	24,796	28,820	4,696	86,289	90,986	18,774	-9,985	8,789
	2,360	-	2,360	4,274	-	4,274	4,194	-	4,194	23,125	-	23,125
	165,976	21,877	187,853	139,331	405	139,736	155,412	350	155,761	127,635	200	127,835
868	556	1,424	2,240	-	2,240	2,507	-	2,507	2,012	-	2,012	
566,665	6,176	572,842	661,128	5,510	666,638	650,880	5,221	656,102	1,835,494	5,621	1,841,115	
140,344	14,363	154,707	303,926	15,000	318,926	330,255	15,000	345,255	249,301	15,000	264,301	
7,832	-	7,832	14,101	-	14,101	15,266	-	15,266	14,707	-	14,707	
3,441,484	259,018	3,700,503	4,192,313	260,218	4,452,531	4,265,418	607,268	4,872,686	4,350,442	240,103	4,590,546	
1,169,662	220,645	1,390,307	1,531,520	137,456	1,668,976	1,685,033	187,782	1,872,815	1,432,591	115,167	1,547,758	
134,347	13,731	148,078	112,362	518	112,870	152,074	19,052	171,124	126,180	7,405	133,585	
29,551	91	29,642	56,683	18	56,701	50,474	17	50,490	46,326	28	46,354	
9,984	-2,131	7,854	440	-	440	393	-	393	5,622	-	5,622	
5,787	-	5,787	2,292	-	2,292	2,651	-	2,651	4,885	-	4,885	
89,025	15,771	104,795	52,937	500	53,437	98,556	19,035	117,591	69,348	7,376	76,724	
2,304,888	71,813	2,376,701	2,704,352	57,459	2,761,811	2,807,558	153,812	2,961,370	2,830,513	55,379	2,885,891	
2,203,805	46,759	2,250,565	2,579,706	42,489	2,622,195	2,673,629	124,325	2,797,954	2,698,348	39,775	2,738,123	
101,082	25,054	126,136	124,646	14,971	139,616	163,416	133,929	29,487	132,164	15,604	147,768	
597	33	630	4,265	40	4,305	4,305	4,265	40	4,305	4,265	40	4,305

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
ALL STATES

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	2,676	—	2,676	5,666	—	5,666	7,835	—	7,835	3,976	—	3,976
10. General Economic Services (i + ii)	205,020	16,856	221,877	291,320	25,343	316,664	222,390	23,660	246,050	14,328	14,328	248,244
i) Tourism	49,736	—	49,736	76,551	2,348	78,899	80,291	—	80,291	68,695	5,200	73,895
ii) Others @	155,285	16,856	172,141	214,769	22,995	237,764	142,100	23,660	165,759	165,220	9,128	174,349
2. Non-Development (General Services)	330,769	196,998	527,767	492,958	121,650	614,608	490,622	127,377	618,000	596,949	75,148	672,097
II. Discharge of Internal Debt (1 to 8)	—	5,514,505	5,514,505	—	6,796,767	6,796,767	—	5,377,003	5,377,003	—	8,909,125	8,909,125
1. Market Loans	—	1,258,805	1,258,805	—	1,218,427	1,218,427	—	1,235,352	1,235,352	—	1,352,093	1,352,093
2. Loans from LIC	—	117,193	117,193	—	124,287	124,287	—	123,636	123,636	—	124,158	124,158
3. Loans from SBI and other Banks	—	150,618	150,618	—	343,728	343,728	—	227,128	227,128	—	413,761	413,761
4. Loans from NABARD	—	215,677	215,677	—	237,753	237,753	—	238,263	238,263	—	312,555	312,555
5. Loans from National Co-operative Development Corporation	—	37,954	37,954	—	41,598	41,598	—	40,426	40,426	—	45,079	45,079
6. WMA from RBI	—	2,342,684	2,342,684	—	3,281,320	3,281,320	—	2,003,725	2,003,725	—	4,844,651	4,844,651
7. Special Securities issued to NSSF	—	524,068	524,068	—	744,001	744,001	—	714,763	714,763	—	985,535	985,535
8. Others	—	867,505	867,505	—	805,653	805,653	—	793,711	793,711	—	831,293	831,293
of which: Land Compensation Bonds	—	172,291	172,291	—	179,266	179,266	—	185,094	185,094	—	173,144	173,144
III. Repayment of Loans to the Centre (1 to 7)	—	818,474	818,474	—	840,607	840,607	—	786,522	786,522	—	799,293	799,293
1. State Plan Schemes	—	730,520	730,520	—	729,092	729,092	—	709,515	709,515	—	707,429	707,429
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	2,335	2,335	—	4,772	4,772	—	4,807	4,807	—	4,459	4,459
3. Centrally Sponsored Schemes	—	12,333	12,333	—	13,445	13,445	—	13,684	13,684	—	13,382	13,382
4. Non-Plan (i to ii)	—	53,010	53,010	—	36,550	36,550	—	36,739	36,739	—	15,745	15,745
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	53,010	53,010	—	36,550	36,550	—	36,739	36,739	—	15,745	15,745
5. Ways and Means Advances from Centre	—	—	—	—	36,000	36,000	—	1,000	1,000	—	36,000	36,000
6. Loans for Special Schemes	—	364	364	—	1,593	1,593	—	1,566	1,566	—	1,573	1,573
7. Others	—	19,912	19,912	—	19,156	19,156	—	19,210	19,210	—	20,705	20,705
IV. Loans and Advances by State Governments (1 + 2)	854,170	571,904	1,426,074	1,190,253	418,926	1,609,180	1,122,988	544,790	1,667,778	925,438	453,806	1,379,244
1. Developmental Purposes (a + b)	853,445	500,570	1,354,015	1,190,093	339,276	1,529,370	1,122,898	481,877	1,604,775	925,328	385,258	1,310,586
a) Social Services (1 to 7)	436,502	181,477	617,979	684,002	117,833	801,835	626,568	112,697	739,265	457,013	126,883	583,896
1. Education, Sports, Art and Culture	1,150	709	1,859	450	660	1,110	575	860	1,435	815	665	1,480
2. Medical and Public Health	4,220	6,585	10,805	18,035	—	18,035	14,234	61	14,295	6,656	—	6,656
3. Family Welfare	26	—	26	195	—	195	195	—	195	49	—	49
4. Water Supply and Sanitation	108,067	8,440	116,506	138,334	5,544	143,878	106,907	5,543	112,450	180,625	5,215	185,840
5. Housing	236,666	91,532	328,198	398,833	2,706	401,539	379,631	7,052	386,683	54,212	6,587	60,800
6. Government Servants (Housing)	1,476	43,988	45,464	1,906	64,362	66,268	1,906	67,693	69,599	1,656	76,324	77,980
7. Others	84,898	30,224	115,122	126,248	44,562	170,811	123,119	31,488	154,607	212,999	38,092	251,091
b) Economic Services (1 to 10)	416,943	319,093	736,036	506,092	221,443	727,535	496,330	368,180	865,510	468,315	258,375	726,690
1. Crop Husbandry	11,387	3,825	15,212	4,140	523	4,663	9,947	4,973	14,919	4,910	1,343	6,253
2. Soil and Water Conservation	—	352	352	570	—	570	—	—	—	—	—	—
3. Food Storage and Warehousing	42,251	92,000	134,251	38,734	90,000	128,734	37,364	90,000	127,364	38,000	90,000	128,000
4. Co-operation	26,316	14,062	40,379	27,750	12,437	40,187	42,432	14,777	57,209	23,410	11,821	35,231
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	58	58	385	—	385
6. Power Projects	201,528	99,459	300,987	309,900	68,596	378,496	299,022	160,510	459,532	311,888	65,940	377,828

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
ALL STATES

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	9,513	2,680	12,193	8,692	766	9,458	9,284	2,420	11,704	6,347	2,265	8,612
8. Other Industries and Minerals	32,044	55,227	87,271	25,370	35,243	60,613	28,639	37,524	66,163	15,013	32,393	47,406
9. Rural Development	286	—	286	435	—	435	626	—	626	8,113	—	8,113
10. Others	93,619	51,487	145,287	90,501	13,879	104,379	69,016	58,919	127,936	60,249	54,613	114,862
2. Non-Developmental Purposes (a + b)	725	71,334	72,059	160	79,650	79,810	90	62,912	63,002	110	68,548	68,658
a) Government Servants (other than Housing)	667	30,225	30,893	100	53,520	53,620	50	43,650	43,700	70	45,964	46,034
b) Miscellaneous	58	41,109	41,167	60	26,130	26,190	40	19,263	19,303	40	22,584	22,624
V. Inter-State Settlement	—	414	414	—	15	15	—	15	15	—	15	15
VI. Contingency Fund	—	97,407	97,407	—	74,110	74,110	—	157,797	157,797	—	131,582	131,582
VII. Small Savings, Provident Funds, etc. (1+2)	—	3,099,832	3,099,832	—	3,304,563	3,304,563	—	3,549,021	3,549,021	—	3,722,361	3,722,361
1. State Provident Funds	—	2,245,736	2,245,736	—	2,241,375	2,241,375	—	2,278,604	2,278,604	—	2,385,354	2,385,354
2. Others	—	854,096	854,096	—	1,063,188	1,063,188	—	1,270,417	1,270,417	—	1,337,007	1,337,007
VIII. Reserve Funds (1 to 4)	—	1,539,195	1,539,195	—	1,776,623	1,776,623	—	2,342,558	2,342,558	—	2,198,328	2,198,328
1. Depreciation/Renewal Reserve Funds	—	6,331	6,331	—	15,465	15,465	—	17,783	17,783	—	18,122	18,122
2. Sinking Funds	—	556,956	556,956	—	640,232	640,232	—	625,911	625,911	—	797,002	797,002
3. Famine Relief Fund	—	-238	-238	—	1,462	1,462	—	1,463	1,463	—	29	29
4. Others	—	976,146	976,146	—	1,119,463	1,119,463	—	1,697,401	1,697,401	—	1,383,175	1,383,175
IX. Deposits and Advances (1 to 4)	13,900	21,638,669	21,652,569	13,031	17,790,878	17,803,910	14,400	20,154,092	20,168,492	13,870	22,200,781	22,214,650
1. Civil Deposits	—	7,228,691	7,228,691	—	5,378,573	5,378,573	—	5,510,376	5,510,376	—	5,831,940	5,831,940
2. Deposits of Local Funds	13,900	10,795,472	10,809,372	13,031	9,021,186	9,034,217	14,400	10,640,656	10,655,056	13,870	11,682,995	11,682,100
3. Civil Advances	—	419,106	419,106	—	278,657	278,657	—	274,680	274,680	—	306,230	306,230
4. Others	—	3,195,399	3,195,399	—	3,112,462	3,069,379	—	3,728,380	3,728,280	—	4,379,616	4,379,616
X. Suspense and Miscellaneous (1 to 4)	—	177,733,971	177,733,971	—	94,923,584	94,923,584	—	111,054,059	111,054,059	—	97,081,597	97,081,597
1. Suspense	—	-772,954	-772,954	—	1,250,676	1,250,676	—	1,602,903	1,602,903	—	1,594,417	1,594,417
2. Cash Balance Investment Accounts	—	117,266,776	117,266,776	—	43,446,163	43,446,163	—	61,408,843	61,408,843	—	52,475,211	52,475,211
3. Deposits with RBI	—	35,577,326	35,577,326	—	32,399,063	32,399,063	—	23,724,767	23,724,767	—	25,422,617	25,422,617
4. Others	—	25,662,824	25,662,824	—	17,827,681	17,827,681	—	24,317,546	24,317,546	—	17,589,352	17,589,352
XI. Appropriation to Contingency Fund	—	52,000	52,000	—	16,500	16,500	—	41,500	41,500	—	—	—
XII. Remittances	—	12,360,521	12,360,521	—	6,406,764	6,406,764	—	7,828,278	7,828,278	—	8,437,627	8,437,627
A. Surplus (+)/Deficit (-) on Revenue Account	—	—	4,294,273	—	—	2,842,586	—	—	1,070,060	—	—	-3,229,538
B. Surplus (+)/Deficit (-) on Capital Account	—	—	-2,953,247	—	—	-2,606,784	—	—	-2,705,799	—	—	657,472
C. Overall Surplus (+)/Deficit (-) (A+B)	—	—	1,341,026	—	—	235,802	—	—	-1,635,739	—	—	-2,572,066
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)	—	—	—	—	—	—	—	—	—	—	—	—
i. Increase(+)/Decrease (-) in Cash Balances	—	—	1,341,028	—	—	235,803	—	—	-1,635,739	—	—	-2,572,065
a) Opening Balance	—	—	-879,327	—	—	154,726	—	—	-1,337,072	—	—	-1,549,945
b) Closing Balance	—	—	-311,302	—	—	131,268	—	—	-16,071	—	—	-1,174,653
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	—	—	-1,190,629	—	—	285,993	—	—	-1,353,143	—	—	-2,724,598
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	—	—	2,216,009	—	—	90,077	—	—	-302,667	—	—	-875,119
	—	—	4,346	—	—	-9,000	—	—	4,000	—	—	-147,000

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	545,604	293,308	838,912	642,101	258,680	900,781	580,535	290,990	871,525	577,552	356,417	933,969
	545,604	293,308	838,912	642,101	258,680	900,781	580,535	290,990	871,525	577,552	356,417	933,969
I. Total Capital Outlay (1 + 2)												
1. Development (a + b)	376,137	310	376,447	464,529	580	465,109	407,701	515	408,216	436,002	380	436,382
(a) Social Services (1 to 9)	347,932	310	348,242	436,593	-	436,593	374,542	515	375,057	398,407	380	398,787
1. Education, Sports, Art and Culture	62,614	-	62,614	85,384	-	85,384	73,062	-	73,062	66,111	-	66,111
2. Medical and Public Health	25,437	-	25,437	53,870	-	53,870	41,505	-	41,505	40,260	-	40,260
3. Family Welfare	16,129	-	16,129	15,590	-	15,590	16,849	-	16,849	14,145	-	14,145
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	3,668	-	3,668	4,010	-	4,010	3,210	-	3,210	3,010	-	3,010
6. Urban Development	13,234	-	13,234	6,601	-	6,601	6,289	-	6,289	3,601	-	3,601
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,073	-	3,073	2,350	-	2,350	2,964	-	2,964	2,550	-	2,550
8. Social Security and Welfare	748	-	748	2,300	-	2,300	1,550	-	1,550	2,000	-	2,000
9. Others *	324	-	324	663	-	663	695	-	695	545	-	545
(b) Economic Services (1 to 10)	285,318	310	285,627	351,209	-	351,209	301,480	515	301,995	332,296	380	332,676
1. Agriculture and Allied Activities (i to xi)	941	-1	940	520	-	520	790	-	790	555	-	555
i) Crop Husbandry	14	-	14	35	-	35	65	-	65	45	-	45
ii) Soil and Water Conservation	-	-	-	5	-	5	-	-	-	-	-	-
iii) Animal Husbandry	114	-	114	90	-	90	95	-	95	90	-	90
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	-	-	-	10	-	10	10	-	10	10	-	10
vi) Forestry and Wild Life	813	-	813	350	-	350	600	-	600	400	-	400
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	-	-1	-1	-	-	-	-	-	-	-	-	-
xi) Others @	-	-	-	30	-	30	20	-	20	10	-	10
2. Rural Development	9,784	-	9,784	18,000	-	18,000	18,791	-	18,791	16,100	-	16,100
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	2,790	310	3,100	8,600	-	8,600	4,100	515	4,615	3,620	380	4,000
5. Energy	110,203	-	110,203	80,950	-	80,950	48,350	-	48,350	45,050	-	45,050
6. Industry and Minerals (i to iv)	-26	-	-26	1,100	-	1,100	300	-	300	200	-	200
i) Village and Small Industries	-26	-	-26	1,100	-	1,100	300	-	300	200	-	200
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	160,056	-	160,056	241,309	-	241,309	228,512	-	228,512	266,521	-	266,521
i) Roads and Bridges	62,182	-	62,182	91,500	-	91,500	112,938	-	112,938	147,090	-	147,090
ii) Others **	97,873	-	97,873	149,809	-	149,809	115,574	-	115,574	119,431	-	119,431
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	1	2	3	4	5	6	7	8	9	10	11	12
1												
9. Science, Technology and Environment	1,122	—	—	1,122	100	—	100	100	—	100	100	100
10. General Economic Services (i + ii)	447	—	—	447	630	—	630	537	—	537	150	150
i) Tourism	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others @	447	—	—	447	630	—	630	537	—	537	150	150
2. Non-Development (General Services)	28,205	—	—	28,205	27,936	580	28,516	33,159	—	33,159	37,595	37,595
II. Discharge of Internal Debt (1 to 8)	—	97,509	—	97,509	—	38,604	38,604	—	38,604	—	73,522	73,522
1. Market Loans	—	—	—	—	—	—	—	—	—	—	—	—
2. Loans from LIC	—	—	—	—	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	—	—	—	—	—	—	—	—	—	—	—
5. Loans from National Co-operative Development Corporation	—	—	—	—	—	—	—	—	—	—	—	—
6. WMA from RBI	—	—	—	—	—	—	—	—	—	—	—	—
7. Special Securities issued to NSSF	—	97,509	—	97,509	—	38,604	38,604	—	38,604	—	73,522	73,522
8. Others	—	—	—	—	—	—	—	—	—	—	—	—
of which: Land Compensation Bonds	—	—	—	—	—	—	—	—	—	—	—	—
III. Repayment of Loans to the Centre (1 to 7)	—	—	—	—	—	—	—	—	2	—	—	—
1. State Plan Schemes	—	—	—	—	—	—	—	—	—	—	—	—
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—	—	—	—	—
4. Non-Plan (i to ii)	—	—	—	—	—	—	—	—	2	—	—	—
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	—	—	—	—	—	—	—	2	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
IV. Loans and Advances by State Governments (1 + 2)	169,467	195,489	—	364,956	177,572	219,496	397,068	172,834	251,869	424,703	141,550	424,065
1. Developmental Purposes (a + b)	169,467	109,207	—	278,674	177,572	131,906	309,478	172,834	155,780	328,614	141,550	321,465
a) Social Services (1 to 7)	133,820	—	—	133,820	148,755	—	148,755	145,290	—	145,290	138,750	138,820
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	1,500	—	1,500	1,500	1,500
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	114,925	—	—	114,925	130,730	—	130,730	125,930	—	125,930	118,500	118,500
5. Housing	—	—	—	—	—	—	—	—	—	—	—	—
6. Government Servants (Housing)	65	—	—	65	75	—	75	30	—	30	70	70
7. Others	18,830	—	—	18,830	17,950	—	17,950	17,830	—	17,830	18,750	18,750
b) Economic Services (1 to 10)	35,647	109,207	—	144,854	28,817	131,906	160,723	27,544	155,780	183,324	2,800	182,645
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	2	—	2	—	—
4. Co-operation	—	—	—	—	2	—	2	—	—	—	—	—
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	13,071	—	—	13,071	14,575	—	14,575	9,375	—	9,375	1,000	1,000

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	76	—	76	140	—	140	130	—	130	100	—	100
8. Other Industries and Minerals	—	—	—	—	—	—	—	—	—	100	—	100
9. Rural Development	—	—	—	—	—	—	2,437	—	2,437	—	—	—
10. Others	22,500	109,207	131,707	14,100	131,906	146,006	15,600	155,780	171,380	1,600	179,845	181,445
2. Non-Developmental Purposes (a + b)	—	86,282	86,282	—	87,590	87,590	—	96,089	96,089	—	102,600	102,600
a) Government Servants (other than Housing)	—	120	120	—	150	150	—	149	149	—	130	130
b) Miscellaneous	—	86,162	86,162	—	87,440	87,440	—	95,940	95,940	—	102,470	102,470
V. Inter-State Settlement	—	—	—	—	—	—	—	—	—	—	—	—
VI. Contingency Fund	—	—	—	—	—	—	—	—	—	—	—	—
VII. Small Savings, Provident Funds, etc. (1+2)	—	—	—	—	—	—	—	—	—	—	—	—
1. State Provident Funds	—	—	—	—	—	—	—	—	—	—	—	—
2. Others	—	—	—	—	—	—	—	—	—	—	—	—
VIII. Reserve Funds (1 to 4)	—	—	—	—	—	—	—	—	—	—	—	—
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—	—	—	—	—
2. Sinking Funds	—	—	—	—	—	—	—	—	—	—	—	—
3. Famine Relief Fund	—	—	—	—	—	—	—	—	—	—	—	—
4. Others	—	—	—	—	—	—	—	—	—	—	—	—
IX. Deposits and Advances (1 to 4)	—	—	—	—	—	—	—	—	—	—	—	—
1. Civil Deposits	—	—	—	—	—	—	—	—	—	—	—	—
2. Deposits of Local Funds	—	—	—	—	—	—	—	—	—	—	—	—
3. Civil Advances	—	—	—	—	—	—	—	—	—	—	—	—
4. Others	—	—	—	—	—	—	—	—	—	—	—	—
X. Suspense and Miscellaneous (1 to 4)	—	—	—	—	—	—	—	—	—	—	—	—
1. Suspense	—	—	—	—	—	—	—	—	—	—	—	—
2. Cash Balance Investment Accounts	—	—	—	—	—	—	—	—	—	—	—	—
3. Deposits with RBI	—	—	—	—	—	—	—	—	—	—	—	—
4. Others	—	—	—	—	—	—	—	—	—	—	—	—
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—	—	—	—	—
XII. Remittances	—	—	—	—	—	—	—	—	—	—	—	—
A. Surplus (+)/Deficit (-) on Revenue Account	—	—	514,186	—	—	645,577	—	—	361,223	—	—	539,599
B. Surplus (+)/Deficit (-) on Capital Account	—	—	-741,182	—	—	-871,006	—	—	-823,353	—	—	-902,130
C. Overall Surplus (+)/Deficit (-) (A+B)	—	—	-226,996	—	—	-225,429	—	—	-462,130	—	—	-362,531
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)	—	—	—	—	—	—	—	—	—	—	—	—
i. Increase(+)/Decrease (-) in Cash Balances	—	—	-226,996	—	—	-225,429	—	—	-462,130	—	—	-362,531
a) Opening Balance	—	—	-226,996	—	—	-225,429	—	—	-462,130	—	—	-362,531
b) Closing Balance	—	—	1,082,646	—	—	836,182	—	—	855,649	—	—	393,519
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	—	—	855,650	—	—	610,753	—	—	393,519	—	—	30,988
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	—	—	—	—	—	—	—	—	—	—	—	—

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
PUDUCHERRY

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	26,864	33,274	60,138	21,365	334,409	355,774	40,376	351,730	392,106	78,009	631,951	709,960
I. Total Capital Outlay (1 + 2)	26,864	8,910	35,774	21,365	12,540	33,905	40,376	9,834	50,210	78,009	13,410	91,419
1. Development (a + b)	26,852	686	27,538	21,322	-	21,322	40,333	-	40,333	75,708	-	75,708
(a) Social Services (1 to 9)	23,469	686	24,155	18,813	-	18,813	36,934	-	36,934	67,317	-	67,317
1. Education, Sports, Art and Culture	6,046	-	6,046	4,951	-	4,951	17,591	-	17,591	22,520	-	22,520
2. Medical and Public Health	1,859	-	1,859	1,611	-	1,611	7,141	-	7,141	12,083	-	12,083
3. Family Welfare	1,408	-	1,408	523	-	523	1,767	-	1,767	522	-	522
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	2,250	-	2,250	1,934	-	1,934	5,888	-	5,888	7,026	-	7,026
6. Urban Development	192	-	192	317	-	317	295	-	295	474	-	474
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	2,000	-	2,000	1,796	-	1,796
8. Social Security and Welfare	103	-	103	400	-	400	392	-	392	458	-	458
9. Others *	43	-	43	43	-	43	43	-	43	44	-	44
(b) Economic Services (1 to 10)	191	-	191	123	-	123	65	-	65	117	-	117
1. Agriculture and Allied Activities (i to xi)	17,423	686	18,109	13,862	-	13,862	19,343	-	19,343	44,797	-	44,797
i) Crop Husbandry	1,535	-	1,535	591	-	591	1,499	-	1,499	1,105	-	1,105
ii) Soil and Water Conservation	14	-	14	14	-	14	14	-	14	42	-	42
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
iv) Dairy Development	10	-	10	1	-	1	1	-	1	54	-	54
v) Fisheries	1,111	-	1,111	300	-	300	1,208	-	1,208	746	-	746
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	383	-	383	266	-	266	266	-	266	238	-	238
xi) Others @	17	-	17	10	-	10	10	-	10	25	-	25
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	-	-	-	-	-	-	-	-	-	-	-	-
5. Energy	2,988	-	2,988	1,503	-	1,503	2,855	-	2,855	7,664	-	7,664
6. Industry and Minerals (i to iv)	3,742	686	4,428	3,100	-	3,100	3,666	-	3,666	14,051	-	14,051
i) Village and Small Industries	4,151	-	4,151	4,415	-	4,415	4,620	-	4,620	6,580	-	6,580
ii) Iron and Steel Industries	685	-	685	415	-	415	417	-	417	680	-	680
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	3,466	-	3,466	4,000	-	4,000	4,203	-	4,203	5,900	-	5,900
i) Roads and Bridges	4,596	-	4,596	1,831	-	1,831	5,125	-	5,125	13,106	-	13,106
ii) Others **	4,127	-	4,127	1,435	-	1,435	4,733	-	4,733	12,700	-	12,700
8. Communications	469	-	469	396	-	396	392	-	392	406	-	406

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
PUDUCHERRY

(Rs. lakh)

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	—	—	—	—	—	—	—	—	—	—	—	—
10. General Economic Services (i + ii)	411	—	411	2,421	—	2,421	1,578	—	1,578	2,291	—	2,291
i) Tourism	411	—	411	2,421	—	2,421	1,578	—	1,578	2,291	—	2,291
ii) Others @ @@	—	—	—	—	—	—	—	—	—	—	—	—
2. Non-Development (General Services)	3,383	—	3,383	2,510	—	2,510	3,399	—	3,399	8,391	—	8,391
II. Discharge of Internal Debt (1 to 8)	—	709	709	—	1,226	1,226	—	1,226	1,226	—	1,918	1,918
1. Market Loans	—	—	—	—	—	—	—	—	—	—	—	—
2. Loans from LIC	—	—	—	—	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	—	—	—	—	—	—	—	—	—	—	—
5. Loans from National Co-operative Development Corporation	—	—	—	—	—	—	—	—	—	—	—	—
6. WMA from RBI	—	—	—	—	—	—	—	—	—	—	—	—
7. Special Securities issued to NSSF	—	709	709	—	1,226	1,226	—	1,226	1,226	—	1,918	1,918
8. Others	—	—	—	—	—	—	—	—	—	—	—	—
of which: Land Compensation Bonds	—	—	—	—	—	—	—	—	—	—	—	—
III. Repayment of Loans to the Centre (1 to 7)	—	10,183	10,183	—	11,014	11,014	—	11,014	11,014	—	11,196	11,196
1. State Plan Schemes	—	4,862	4,862	—	5,139	5,139	—	5,139	5,139	—	5,234	5,234
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	7	7	—	8	8	—	8	8	—	8	8
4. Non-Plan (1 to ii)	—	5,314	5,314	—	5,867	5,867	—	5,867	5,867	—	5,954	5,954
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	5,314	5,314	—	5,867	5,867	—	5,867	5,867	—	5,954	5,954
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
IV. Loans and Advances by State Governments (1 + 2)	12	256	268	43	300	343	43	245	288	2,301	296	2,597
1. Developmental Purposes (a + b)	12	7	19	43	20	63	43	9	52	2,301	15	2,316
a) Social Services (1 to 7)	2	7	9	—	20	20	—	9	9	800	15	815
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	2	—	2	—	—	—	—	—	—	800	—	800
6. Government Servants (Housing)	—	7	7	—	20	20	—	9	9	—	15	15
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
b) Economic Services (1 to 10)	10	—	10	43	—	43	43	—	43	1,501	—	1,501
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	—	—	—	—	—	—	—	—	—	—	—	—
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	—	—	—	—	—	—	—	—	—	—	—	—

Appendix IV

Item	2007-08 (Accounts)			2008-09 (Budget Estimates)			2008-09 (Revised Estimates)			2009-10 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
1	2	3	4	5	6	7	8	9	10	11	12	13	
7. Village and Small Industries 8. Other Industries and Minerals 9. Rural Development 10. Others 2. Non-Developmental Purposes (a + b) a) Government Servants (other than Housing) b) Miscellaneous V. Inter-State Settlement VI. Contingency Fund VII. Small Savings, Provident Funds, etc. (1+2) 1. State Provident Funds 2. Others VIII. Reserve Funds (1 to 4) 1. Depreciation/Renewal Reserve Funds 2. Sinking Funds 3. Famine Relief Fund 4. Others IX. Deposits and Advances (1 to 4) 1. Civil Deposits 2. Deposits of Local Funds 3. Civil Advances 4. Others X. Suspense and Miscellaneous (1 to 4) 1. Suspense 2. Cash Balance Investment Accounts 3. Deposits with RBI 4. Others XI. Appropriation to Contingency Fund XII. Remittances	-	-	-	8	-	8	8	-	8	1,501	-	1,501	
	10	-	-	35	-	35	35	-	35	-	-	-	-
	-	249	249	-	280	280	-	237	237	-	281	-	281
	-	249	249	-	280	280	-	237	237	-	281	-	281
	-	-	-	-	-	-	-	-	-	-	-	-	-
	-	-	-	-	-	-	-	-	-	-	-	-	-
	-	-	-	-	-	-	-	-	-	-	-	-	-
	-	4,210	4,210	-	12,190	12,190	-	12,982	12,982	-	13,190	-	13,190
	-	4,165	4,165	-	12,000	12,000	-	12,800	12,800	-	13,000	-	13,000
	-	45	45	-	190	190	-	182	182	-	190	-	190
1. Civil Deposits 2. Deposits of Local Funds 3. Civil Advances 4. Others 1. Civil Deposits 2. Deposits of Local Funds 3. Civil Advances 4. Others 1. Suspense 2. Cash Balance Investment Accounts 3. Deposits with RBI 4. Others 1. Appropriation to Contingency Fund 2. Remittances	-	1,609	1,609	-	4,956	4,956	-	6,776	6,776	-	7,300	7,300	
	-	1,532	1,532	-	4,954	4,954	-	4,500	4,500	-	5,000	5,000	
	-	-	-	-	-	-	-	-	-	-	-	-	
	-	77	77	-	2	2	-	76	76	-	100	100	
	-	-	-	-	-	-	-	2,200	2,200	-	2,200	2,200	
	-	15,621	15,621	-	304,723	304,723	-	319,487	319,487	-	598,051	598,051	
	-	8,719	8,719	-	1,505	1,505	-	416	416	-	470	470	
	-	-	-	-	26,000	26,000	-	-	-	-	-	-	
	-	-	-	-	17,000	17,000	-	312,000	312,000	-	320,000	320,000	
	-	6,902	6,902	-	260,218	260,218	-	7,071	7,071	-	277,581	277,581	
A. Surplus (+)/Deficit (-) on Revenue Account B. Surplus (+)/Deficit (-) on Capital Account C. Overall Surplus (+)/Deficit (-) (A+B) D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii) i. Increase(+)/Decrease (-) in Cash Balances a) Opening Balance b) Closing Balance ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net) iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-	
	-	-	-	-	-	-	-	-	-	-	-	-	
	-	-	-	-	-	-	-	-	-	-	-	-	
	-	-	-	-	-	-	-	-	-	-	-	-	
	-	-	-	-	-	-	-	-	-	-	-	-	
	-	-	-	-	-	-	-	-	-	-	-	-	
	-	-	-	-	-	-	-	-	-	-	-	-	
	-	-	-	-	-	-	-	-	-	-	-	-	
	-	-	-	-	-	-	-	-	-	-	-	-	
	-	-	-	-	-	-	-	-	-	-	-	-	
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-6,497	-	-	-89,274	-	-	-71,392	-	-	-12,707	
B. Surplus (+)/Deficit (-) on Capital Account	-	-	73,392	-	-	101,213	-	-	81,059	-	-	32,307	
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	66,894	-	-	11,939	-	-	9,667	-	-	19,599	
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)	-	-	68,894	-	-	11,939	-	-	9,667	-	-	19,599	
i. Increase(+)/Decrease (-) in Cash Balances	-	-	68,894	-	-	-15,061	-	-	-6,333	-	-	-401	
a) Opening Balance	-	-	68,894	-	-	34,136	-	-	68,425	-	-	75,239	
b) Closing Balance	-	-	68,894	-	-	19,075	-	-	62,091	-	-	74,838	
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	27,000	-	-	16,000	-	-	20,000	
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI													

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NOTES TO APPENDICES

Notes to Appendix I:

1. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others' except for Sales Tax where the relevant amount is shown against the sub-group 'State Sales Tax'.
2. In case of 'Grants from the Centre', where details are not available in respect of 'State Plan Schemes', 'Central Plan Schemes', 'Centrally Sponsored Schemes' and 'Non-Plan Grants', the relevant amount is shown against 'State Plan Schemes'. Similarly, where the break-up of grants for 'Central Plan Schemes' and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
3. Figures in respect of Jammu and Kashmir and Jharkhand for 2007-08 (Accounts) relate to Revised Estimates.
4. The data are subject to rounding-off.

Notes to Appendix II:

1. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.
2. Figures in respect of Jammu and Kashmir and Jharkhand for 2007-08 (Accounts) relate to Revised Estimates.
3. Negative figures for non-plan expenditure may appear for some States under a few expenditure heads on account of non-plan expenditure being derived by deducting plan expenditure from the total expenditure for the respective head as given in the Annual Financial Statement of the State.
4. The data are subject to rounding-off.

Notes to Appendix III:

1. All figures are on a gross basis including those under 'Public Account'. Further, WMA from RBI is included under 'Internal Debt' while 'Cash Balance Investment Account' and 'Deposits with RBI' are included under 'Suspense and Miscellaneous'. Total capital receipts taking public accounts on a net basis are also given to have comparable data with those of the previous years.
2. Sub-groups 'Small Savings, Provident Funds, etc.', 'Reserve Funds', 'Deposits and Advances', 'Suspense and Miscellaneous' and 'Remittances' pertain to the 'Public Account'.
3. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others'.
4. In case of 'Loans and Advances from the Centre', where details are not available in respect of 'State Plan Schemes', 'Central Plan Schemes' and 'Centrally Sponsored Schemes', the relevant amount is shown against 'State Plan Schemes'. Similarly, where the break-up of loans for 'Central Plan Schemes' and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
5. Figures in respect of Jammu and Kashmir and Jharkhand for 2007-08 (Accounts) relate to Revised Estimates.
6. The data are subject to rounding-off.

Notes to Appendix IV:

1. All figures are on a gross basis including those under 'Public Account' and 'Contingency Fund'. Total capital expenditure exclusive of public accounts are also given to have comparable data with those of the previous years.
2. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.
3. Figures in respect of Jammu and Kashmir and Jharkhand for 2007-08 (Accounts) relate to Revised Estimates.
4. Negative figures for non-plan expenditure may appear for some States under a few expenditure heads on account of non-plan expenditure being derived by deducting plan expenditure from the total expenditure for the respective head as given in the Annual Financial Statement of the State.
5. The data are subject to rounding-off.